

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, AT NEW DELHI  
ORIGINAL APPLICATION NO. 606 OF 2018**

**IN THE MATTER OF:**

***In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.***

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**Date: 06.02.2025**

**Place: New Delhi**

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, AT NEWDELHI  
ORIGINAL APPLICATION NO.606 OF 2018**

IN THE MATTER OF:

In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

**AFFIDAVIT FILED BY THE CHIEF SECRETARY TO  
THE GOVERNMENT OF KARNATAKA - RESPONDENT**

I, Dr. Shalini Rajneesh W/o Dr. Rajneesh Goel aged about 57 years, presently working as Chief Secretary, Government of Karnataka, Bengaluru do hereby solemnly affirm and State on oath as follows:

1. I respectfully submit that I have been working as Chief Secretary, Government of Karnataka since 31<sup>st</sup> July 2024 and in my official capacity and as verifiable from official records maintained with Government of Karnataka, as also the information provided by various departments of Government of Karnataka, I am familiar with the facts of the case and hence I am swearing to this affidavit.
2. I respectfully submit that the Hon'ble NGT in its Order dated: 13-10-2022, has directed the State to set up a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State Level. Accordingly, an Interdepartmental Committee has been constituted vide GO no: UDD 229 CSS 2021, Bengaluru Dated: 31-01-2023 for the purpose of exploring means and ways of ensuring coherence across departments involved in preparation of plans, implementation of projects on ground, necessary approvals, compliance management etc., so as to expedite completion of



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targets with the stipulated time. The Government Order is enclosed as **Annexure-R1**.

3. I respectfully submit that the said Committee has met on 31/10/2022, 16/11/2022, 28/11/2022, 9/2/2023, 12/4/2023, 16/5/2023, 23/6/2023, 08/08/2023, and 25/09/2023, 06/12/2023, 31/01/2024, 08/04/2024 and 28/05/2024, 28/10/2024, 15/11/2024 and 19/01/2025 deliberated upon the progress, barriers in implementation, change in policy reforms, involvement of technical support, training of the concerned that would help in effective decision making. The proceedings of the meetings are enclosed in **Annexure- R2**.

4. I respectfully submit that State High Powered Committee (SHPC) has been formed under the chairmanship of Additional Chief Secretary to Government, for the purpose of approval of projects and monitoring / supervision under SBM 2.0 /NGT vide G.O. dated 17.05.2022. The said Committee has met on 05/01/2015, 29/01/2016, 03/10/2016, 22/05/2017, 11/09/2017, 09/11/2017, 18/01/2018, 26/03/2018, 06/12/2018, 11/03/2019, 27/10/2020, 01/12/2020, 16/11/2022, 29/03/2023, 28/08/2023, 03/01/2024, 31/01/2024, 07/02/2024, 14/02/2024, 02/03/2024, 12/03/2024, 09/05/2024 and 27/05/202, 16/07/2024, 09/09/2024, 28/11/2024. The Government Orders and Proceedings of the above meetings are attached at **Annexure-R3**.

5. I respectfully submit that Hon'ble NGT vide order dated 13.08.2024, Page No. 6 (D), directed that "The Tribunal by order dated 13.10.2022 had directed State of Karnataka to deposit Rs. 2900 Crores in a separate ring fenced account within two months to be operated as per direction of Chief Secretary, but it has not been disclosed in the report if a single dedicated ring-fenced account, has been opened. Further, details of utilization of funds

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have not been disclosed.” According to the Hon’ble NGT order dated 13.10.2022, the State Government has created a separate ring-fenced account(Personal Deposit Account) in the name of Additional Chief Secretary, Urban Development Department and INR 1967 crores has been deposited for the FY 2022-23, which shall be utilised for restoration measures as per Hon’ble NGT Order. The Release Order is enclosed as **Annexure-R4**.

6. It is respectfully submitted that, out of INR 1967 Crores deposited in ring-fenced account, INR 325.73 Crores has been released to parastatal implementing agencies and the said release orders are attached at **Annexure-R4A**. Further, it is respectfully submitted that, once 75% of the deposited amount of 1967 Crores is utilized, thereafter the remaining amount will be deposited into the ring-fenced account. In addition, under SBM 2.0, funds have been dovetailed to the tune of Rs. 954.87 Cr. for Legacy Waste Management and Rs. 2,252.87 Cr. for Used Water Management.

7. I respectfully submit the *overall status of Solid Waste Management in all Urban Areas* as mentioned below:

a. The total quantity of solid waste generated in urban areas of the State is 12,140 TPD. There has been a continuous improvement in waste processing capability in urban areas since October 2022. In last 6 months, solid waste processing quantum has been increased by 1976 TPD in urban areas and the gap has been reduced from 6,399 TPD in 2022 to 4,423 TPD at present.

b. The overall progress in Municipal Solid Waste processing from October 2022 to May 2024 is depicted in the below table:



Table No. 1- Overall Solid Waste Generation and Processing in Urban Areas			
Year	Waste Generated in 316 ULBs (TPD)	Waste Processed in 316 ULBs (TPD)	Gap in waste processing for 316 ULBs (TPD)
October 2022	12,140	5,741	6,399
October 2023		6,639	5,501
May 2024		7,717	4,423
January 2025	12,701	10,031	2,670

8. It is further submitted that as per NGT Order dated 13.08.2024, Page No 3, Point A (vi), it has been directed that “Next report should include details of waste management indicating Generation, Processing, Gap and timelines for compliance with respect to each ULB covering 315 ULBs.” Accordingly, the ULB wise solid waste generation and processing details for wet, dry and inert waste are provided at **Annexure R5**.
9. It is further submitted that 315 Urban Local Bodies have taken up works under three categories i.e., Wet Waste, Dry Waste, and Inert Waste Management. Out of 7,201 TPD of solid waste generated, 6,101 TPD of waste is being presently processed. For addressing the gap of 1,101 TPD, ULBs have taken up several works which includes Construction of windrow platforms, processing shed, procurement of machineries such as trommel screens & vehicles such as tractors for wet waste management, construction of material recovery facilities for dry waste management, construction of sanitary landfill facility for inert waste disposal and provision of other common facilities.

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10. The below table depicts the present status of physical and financial progress w.r.t. wet waste, dry waste and C&D waste processing:

Component	Quantity (TPD)			No. of Approved Works	Cost (Cr.)	Proposed Quantity in TPD	Achievement		In Progress	
	Generated	Processed	Gap				Physical (No. of Work Completed)	Financial (Expenditure incurred in Cr.)	Physical (Balance Works)	Balance fund (in Cr.)
Wet Waste Management (ISWM)	3,832	3,613	219	6,456	1561.75	5784	4,930	891.61	1,526	670.14
Dry Waste Management (MRF)	2,609	1,728	881	2,377	418.77	3045	76	0	2,301	418.77
C&D Waste Management	302	0	302	8	38.02	302	0	0	8	38.02
Total	6,743	5,341	1,402	8,841	2018.54	9,131	5,006	891.61	3,835	1,126.93

11. It is further submitted that 760 TPD of Inert waste is being generated by the ULBs, which is currently being disposed off at Sanitary Landfills as per the MSWM Rules 2016. ULBs have engaged the Consultant to design the Sanitary Landfills as a part of SWM DPRs. The SLF designs have been verified and approved at SLTC and SHPC and thereafter built up under SBM, in order to ensure that SLFs are in compliance to SWM Rules 2016.
12. It is further submitted that as per NGT Order dated 13.08.2024, Page No 3, Point A (iii), it is highlighted that “We find that, characteristics of inert waste and of Hazardous waste and also maintaining integrity of designed landfill as per MSW Rules, 2016 has not been disclosed. Inert waste should be processed / stabilized and reused without causing environmental damage.” Accordingly, it is hereby mentioned that the inert waste mainly consists of dust, sand, the silt removed from the surface drains



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and underground drains, the refuse of the street sweepings, bricks, stones, processing rejects and residues coming from composting and from dry waste segregation process, etc. and are also disposed off at the Sanitary landfill by the Urban Local Bodies. Further, in order to ensure that the inert waste going to the landfill is free from any toxic substances, a sampling study for TCLP (Toxic Characteristics Leaching Procedure) test was done for representative ULBs, including CCs, CMCs, TMCs and TPs. Based on the analysis of test reports received, a circular has been issued to the ULBs directing them to comply with inert waste disposal standards and ensure that inert waste going to Sanitary Landfills is free from any heavy metals. **The said circular is attached at Annexure R6.**

13. It is further submitted that status of solid waste management in BBMP is as follows:

a. BBMP 3,025 TPD of wet waste is being generated out of which 2,180 TPD is being processed, leading to a gap of 845 TPD. Under wet waste management, Further, 70 TPD Biogas plants are proposed under SBM 2.0 for which works are currently under progress. Bio CNG Plant is proposed for processing wet waste under PPP mode through M/s GAIL for a capacity to handle 300 TPD of wet waste (scalable Up to 500 TPD). Integrated Solid Waste Management facilities at 4 locations of the Bangalore urban district is planned in 4 packages under PPP model. The tenders for the same are invited and tender is in progress.

b. Further, 1,925 TPD of dry waste is being generated out of which 1200 TPD is being processed, leading to a gap of 725TPD. BBMP has proposed to process Dry Waste by constructing Material Recovery Facility under SBM 2.0 and also in4 Integrated Solid Waste Management Facilities

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- planned. The tenders for the Integrated Solid Waste Management Facility at four locations are in progress.
- c. Further, in respect of Construction and Demolition waste (C&D waste) it is estimated that a total of 4,750 TPD of C&D waste is being generated out of which 1,750 TPD is being processed, leading to the gap of 3000 TPD. Presently, BBMP has prepared DPR for the project to establish C&D waste processing facilities under four packages (each package to handle 750 TPD) in PPP mode. The tenders are invited and in process.
- d. The Domestic Hazardous waste which is around 75 MTPD is collected and sent to incineration plants operated by authorized vendors from KSPCB. E-Manifest System has been introduced by KSPCB for monitoring and tracking hazardous waste management. The Domestic Hazardous waste mainly consists of Household Bio medical waste and sanitary napkins, expired tablets, syringes, etc.,
- e. The inert waste which is mainly the street swept waste by more than 15480 Pourakarmika (Safai karmacharis) which mainly consist of the road dust, stones, leaves, small shrubs, etc. is disposed to scientifically designed sanitary landfill as per SWM Rules 2016. In BBMP the scientifically designed landfills are created in abandoned quarries which are designed and developed with 3 liner system at the bottom and sides with Geo synthetic clay liners, HDPE liners and Geo textiles membranes as per the suggestions of IISc, Bangalore. This system helps to dispose off the inert waste in a scientific manner without causing environmental damage.
14. It is further submitted that out of 316 ULBs, 301 ULBs (about 95%) have secured land for processing of Municipal Solid Waste



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(MSW). Remaining 14 ULBs have tied up with nearby ULBs for processing of municipal solid waste. The ULB wise land details are provided at **Annexure - R7**.

15. The status of *Overall Wet Waste Management* by 316 ULBs including BBMP is submitted as below:

- a. About 6,857 of total wet waste is generated in 316 Urban Local bodies including BBMP. In last 26 months, wet waste processing quantum has been increased by 1,423 TPD in urban areas and the gap has been reduced from 2,307 TPD in 2022 to 1,064 TPD at present. The overall progress in Wet Waste processing from October 2022 to May 2024 is depicted in the below table:

Year	Wet Waste Generated in 316 ULBs (TPD)	Wet Waste Processed in 316 ULBs (TPD)	Gap in Wet waste processing for 316 ULBs (TPD)
October 2022	6,677	4,370	2,307
October 2023		4,905	1,772
May 2024		5,650	1,027
<b>January 2025</b>	<b>6,857</b>	<b>5,793</b>	<b>1,064</b>

- b. The current gap under wet waste management will be met through capacity addition of ongoing projects under SBM 1.0 and also through approved projects under SBM 2.0 and other PPP projects. The details of approved projects for wet waste management are asunder:

Projects	Nature of Works	Approved Capacity (TPD)	Approved Cost (Cr.)
625 Ongoing Works under	Construction of windrow platforms, processing	182	143.44

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SBM 1.0	shed, procurement of machineries & vehicles		
ISWM Projects for 91 Newly Upgraded ULBs - SBM 2.0	Procurement of waste collection & transportation vehicles, Construction of windrow platforms, processing shed, procurement of machineries & vehicles, construction of Sanitary Landfill and other common facilities	746	366.45
ISWM project for BBMP	Setting up Bio-methanation Plant in 4 packages	2844	PPP mode.
BIO CNG plant	Setting up Bio-CNG plant by M/s Gail India Ltd.	500	PPP mode
Bio-methanation Plant - BBMP	Setting up Bio-methanation Plant (4 Plants of 5 TPD each and 1 Plant of 50 TPD capacity)	70	32.00
Bio-methanation Projects of 10 City Corporations - SBM 2.0	Procurement and Setting up Bio-methanation Plant	420	75.60
<b>Total</b>		<b>4,762</b>	<b>617.49</b>

The proposed processing capacity of 4762 TPD will cater the current gap of 1,064 TPD as well as the future requirement. Accordingly, 617.49 Cr. have been approved under Swachh Bharat Mission for the above proposed processing capacity of 1,418TPD in addition to two Projects of BBMP on PPP mode.

16. It is further submitted the status of *Wet Waste Processing in 315 ULBs* is as follows. 315 ULBs contributes about 3,832 TPD of wet waste out of which 3613 TPD of waste is processed leading to the gap of 219 TPD. In order to address the gap and cater to the future requirement, these ULBs have prepared DPRs for Integrated Solid Waste Management including



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Collection, Transportation, Processing and Disposal of solid waste under SBM and all DPRs have been approved in State High Powered Committee meetings. The details of the initiatives undertaken by the urban local bodies are provided below:

- a. At present, 3,613 TPD of waste is processed by 307 ULBs through ULB operated ISWM Plants and in collaboration with nearby ULBs & Private Vendors.
- b. Under SBM 1.0, 218 ULBs have taken up wet waste processing works including construction of processing shed, Sanitary Landfill, Leachate Collection tank, weighbridge platform, purchase of waste collection and processing vehicles and procurement of machineries including screening machines, weighbridge, and control systems, tracking systems, etc., for the total project cost of Rs.1183.19 Crores. Out of 218 ULBs, 206 ULBs have installed the wet waste composting facilities 4,556 TPD design capacity which are currently processing 3265 TPD of wet waste. Other 12 ULBs have taken up wet waste processing through decentralized systems and are in process of tendering for the centralized processing facilities approved under SBM 1.0.
- c. Further, under SBM 1.0, there are a total number of 5,393 works for wet waste management for 218 ULBs and as on date all works have been tendered out by the ULBs. In last 24 months, there has been an increase in numbered of completed works from 2,801 in October 2022 to 4,726 in January 2025. The overall progress of 5,393 works undertaken from October 2022 to January 2025 is depicted in the below table:

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Scheme	Total No. of Approved Works	Works Tendered	No. of Works under progress	No. of Works Completed
October 2022	5,393	4,181	1,380	2,801
October 2023		4,833	760	4,073
May 2024		5,393	930	4,463
January 2025		5,393	293	4726

- d. Further, the remaining 93 newly upgraded ULBs currently do have the owned processing facilities, however, they are currently processing waste through existing decentralized processing facilities or in cluster with nearby ULBs.
- e. Under SBM 2.0, centralized wet waste composting facilities have been approved for 91 newly upgraded ULBs for the total project cost of Rs. 366.45 Crores. These 91 ULBs shall add up to the processing capacity of 746 TPD. DPRs have been prepared and approved in SHPC meetings held on 03.01.2024 and 31.01.2024. At present, out of 91 ULBs, 89 ULBs have invited tenders for different works under Integrated Solid Waste Management.
- f. The progress w.r.t. the tendering of ISWM works by 91 newly upgraded ULBs from October 2022 to November 2024 is depicted in the below table:

Year	No. of ULBs With ISWM DPRs Approved	Quantity (TPD)	No. of ULBs under Tendering Stage	Quantity (TPD)	No. of ULBs Work In Progress	Quantity (TPD)	No. of ULBs Work Completed	Quantity (TPD)
October 2022	0	0	0	0	0	0	0	0



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October 2023	12	81	0	0	0	0	0	0
May 2024	91	746.15	13	112.43	0	0	0	0
January 2025	91	746.15	9	84.60	38	313.12	42	328.10

g. Further, under SBM 2.0, Bio-methanation plants of total capacity 420 TPD have been approved for 10 City Corporations for the total cost of Rs 75.60 Crores, by MoHUA on 14.03.2024. DPR Preparation is currently under process.

17. It is further submitted that As per NGT order dated 13.08.2024, Page No 3, Point A (iv), highlights that "In wet waste processing, which is predominantly through Composting, we find Compost quality compliance as per MSW Rules including it's blending as per requirement and its usage in different sectors, has not been disclosed." Accordingly, Compost quality testing has been done by the selected sample ULBs. Based on the analysis of test reports received from ULBs, a circular has been issued to the ULBs directing them to comply with FCO Compost Usage standards and to adopt blending with market compost as per the requirement. **Circular is attached at Annexure - R8.** Further, the compost is being currently sold to the local farmers for horticulture purpose and the Compost sale receipts are also maintained by the ULBs. During April - October 2024, 4500 Tons of compost has been sold by the ULBs to farmers for horticulture purpose.

18. It is further submitted that the status of Wet Waste Management by BBMP is further submitted as below:

a. Of the total wet waste generation in Karnataka, BBMP contributes about 45% (3,025 TPD) of the total waste. Currently BBMP is processing a total of 2,180 TPD of total wet waste, out of which 1,850 TPD of wet waste is being

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- processed through 7 aerobic composting plants and 1 aerobic composting plant run by private vendor; 80 TPD of wet waste is processed through Bio-Methanation plant; 250 TPD wet waste is processed in-situ by Bulk Waste Generators.
- b. BBMP have been doing Compost testing as per the MSWM Rules 2016, and the test reports are being maintained at the processing site office. The compost is being currently sold to the local farmers for agricultural and horticulture purpose through Karnataka Compost Development Corporation which is the Nodal Agency. During April – November 2024, 3313 Tons of compost has been sold by the BBMP to farmers for agricultural and horticulture purpose.
- c. Out of the total wet waste 1850 MTPD received at the above plant around 15 % of good compost material (passing through -4mm seive) is received at the end of around 45 days and the same is sold to farmers through Karnataka Compost Development Corporation. Around 40% of this waste retained on +35mm sieve and the same is given to farmers free of cost. Around 10% of this waste retained on +16mm and +4mm sieve and the same is used for windrow composting for the base layer in order to absorb the leachate generated from the fresh waste. Around 5% of fresh waste goes into moisture, and the rest around 30% is leachate generated and the same is taken into a pit and the same is treated in Leachate Treatment Plant. Sometimes as per the suggestions if Indian Institute of Horticulture Research the fresh leachate is mixed with required quantity of water and the same is diluted and used as Liquid fertilizer by the farmers.
- d. BBMP is in process of establishing new Bio-methanation plants which would add an additional capacity of 70 TPD. Under this, 4 Biogas plants each of capacity 5 TPD works are



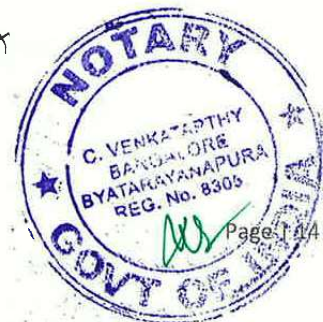
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in progress and the same will be completed by 31st August 2025.

- e. One more 50 TPD capacity Bio CNG plant work order is issued, and the work is in progress. This plant will be completed by 31st December 2025. These biogas plants receive wet waste mainly from hotels and larger apartments to generate Biogas and the same is being used to generate power through DG sets and the nearby parks are lightened up with this power. The private agency shall use the Bio CNG and package into cylinders and commercially sold to Hotels.
  - f. Additionally, Bio-CNG plant with a capacity to handle 300 TPD (scalable up to 500 TPD) of wet waste is approved by the Government. The said plant will be set up by M/s. GAIL Gas Ltd under PPP model and land will be provided by BBMP. Presently, land handover and concessionaire agreement execution are under process. Works will be completed by December 2026.
  - g. BBMP is in process of setting up 4 Integrated Solid Waste Management Facilities of 6,666 TPD total capacity which is currently under tendering stage. Under this, 2,844 TPD of Bio-methanation Plants are proposed. Works will be completed by December 2027.
19. It is further submitted that the overall status of *Dry Waste Management in 316 ULBs* including BBMP is as follows:
- a. About 4,534 TPD of total wet waste is generated in 316 Urban Local bodies including BBMP. In last 27 months, dry waste processing quantum has been increased by 1,557 TPD in urban areas and the gap has been reduced from 2,878 TPD in 2022 to 1,606 TPD at present. The overall progress in dry waste processing from October 2022 to January 2025 is depicted in the below table.

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Year	Dry Waste Generated in 316 ULBs (TPD)	Dry Waste Processed in 316 ULBs (TPD)	Gap in Dry waste processing for 316 ULBs (TPD)
October 2022	4,249	1,371	2,878
October 2023		1,682	2,567
May 2024		1,992	2,257
<b>January 2025</b>	<b>4534</b>	<b>2928</b>	<b>1606</b>

b. The current gap under dry waste management will be met through capacity upgradation through approved projects under SBM 2.0 and other PPP projects. The approved projects for dry waste management are as under:

Projects	Approved Capacity (TPD)	Approved Cost (Cr.)
Material Recovery Facilities for 309 ULBs – SBM 2.0	3,045	418.77
Material Recovery Facilities for BBMP – SBM 2.0	1,686	143.31
4 Integrated Solid Waste Management Facilities– BBMP(1767 TPD of Waste to Energy Plants and 696 TPD dry waste management)	2,463	PPP mode
<b>Total Capacity</b>	<b>7,194</b>	<b>562.08</b>

c. The proposed processing capacity of 7,194 TPD will cater the current gap of 1606 TPD as well as the future requirement. Accordingly, 562.08 Cr. have been approved under Swachh Bharat Mission for the above proposed processing capacity of 4,731 TPD along with 1 BBMP project under PPP mode. The detailed initiatives undertaken by BBMP and Other ULBs are described further.



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20. It is further submitted that the status of *Dry waste management in 315 ULBs* as follows:

- a. The 315 other ULBs generates about 2,609 TPD of dry waste. Currently, 1,728 TPD of dry waste is processed in 289 ULBs through ULB operated DWCCs and in collaboration with nearby ULBs, wherein the waste is segregated for further recycling and co-processing in cement kilns.
- b. 33,000 Tonnes RDF has been sent to cement industries for disposal in FY 2024-25 till date.
- c. Under SBM 2.0, 309 ULBs have prepared the DPRs for Material Recovery Facilities for the approved capacities of 3,045 TPD and total project cost of Rs. 418.77 Crores and the same have been approved in State High Powered Committee meetings held on 03.01.2024, 31.01.2024, 14.02.2024 and 27.05.2024. At present, 307 ULBs, have invited tenders for construction of Material Recovery Facilities (MRFs). The progress w.r.t. the tendering of MRF works by 309 ULBs from October 2022 to November 2024 is depicted in the below table:

Year	MRF DPRs approved	Quantity (TPD)	Under Tendering Stage	Quantity (TPD)	Work Under Progress Stage	Quantity (TPD)	Work Completed	Quantity (TPD)
Oct 2022	0	0	0	0	0	0	0	0
Oct 2023	0	0	0	0	0	0	0	0
May 2024	309	3045	41	291	5	44	0	0
January 2025	309	3045	88	1635	189	1225	30	176

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11 ULBs (Periyapatna, Saragur, T Narasipura, Kaup, H.D. Kote, Pandavapura, Jagalur, Kadaba, Holalkere, KR Pet and Nagamangala) have completed the Civil Works for MRF and are currently in process of procuring machineries for initiating operations. 19 other ULBs have completed machinery procurement for MRF.

21. It is further submitted that the status of *Dry waste management by BBMP* is as follows:

- a. BBMP generates about 1925 TPD of the total dry waste. Currently, 1200 TPD of dry waste is being processed through existing decentralised Dry Waste Collection Centres (DWCCs) and informal system; 75 TPD of Domestic Hazardous and Sanitary Waste is collected and stored separately and processed as per the SWM Norms.
- b. Out of this around 600 TPD of dry waste are managed by 118 De-centralized Dry waste Collection centres which are constructed by BBMP and Informal waste sector.
- c. Around 600 Tonnes of RDF material is also collected from dry waste and sent to waste to energy plant operational since September 2024 at Bidadi which is set up by M/s Karnataka Power Corporation Limited.
- d. There is a gap of around 725 MTPD which is planned to be processed.
  - i. 4 Integrated Solid Waste Management Facilities are being proposed by BBMP. Under this, 1767 TPD of Waste to Energy Plants and 696 TPD dry waste management are being taken up. Project is currently under tender invited stage. It is planned that the works to be completed by December 2027.

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- ii. 1686.11 TPD capacity Material Recovery Facility have been approved for BBMP under SBM 2.0 for the total cost of Rs. 143.31 Cr. DPRs are prepared and tender to be invited for a capacity of 1200 MTPD.

22. It is further submitted that, as per NGT order dated 13.08.2024, Page No 3, Point A (iv), "The next report should include performance data of processing plants and BIO-CNG plants." Accordingly, Data with respect to performance data of wet and dry waste processing plants in 315 ULBs, has been collected from ULBs and is attached at **Annexure – R9**.

23. I further submit the status of *Construction & Demolition Waste Management in 5 ULBs including BBMP* which is as below:

- a. About 5,052 TPD of total wet waste is generated in 5 Urban Local bodies including BBMP, out of which 1750 TPD is being processed leading to the overall gap of 3302 TPD. The current status of C&D waste management in 5 ULBs is as follows:

Table No. 11- C&D Waste Generation & Processing in 5 Corporations			
No. of ULBs	Current Generation (TPD)	Current Processing (TPD)	Gap in processing (TPD)
4 City Corporations	302	0	302
BBMP	4750	1750	3000
<b>Total</b>	<b>5052</b>	<b>1750</b>	<b>3302</b>

- b. In order to cater to the gap of 3,302 TPD, C&D Waste processing facilities will be constructed by these ULBs wherein the works include Civil works and procurement of machineries set having crusher system, conveyors and vibratory screens. The details of the approved project for C&D Waste management are as below:

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Projects	Approved Capacity (TPD)	Approved Cost (Cr.)
C&D Plant for 4 ULBs (Davanagere, Hubli-Dharwad, Mysuru and Kalaburagi City Corporations) – SBM 2.0	302	38.02
C&D Plant for BBMP – SBM 2.0 and ULB funds	3000	167.00
<b>Total Capacity</b>	<b>3,302</b>	<b>205.02</b>

Accordingly, 205.02 Cr. have been approved under Swachh Bharat Mission and under ULB funds for the above proposed processing capacity of 3,302 TPD. The detailed initiatives undertaken by BBMP and Other ULBs are described further.

24. It is further submitted that the status of C&D Waste Management by 4 City Corporations is provided in the below table. Davangere CC has issued work order while remaining 3 CCs are currently under tendering stage.

Year	DPRs approved	Quantity (TPD)
October 2022	0	0
October 2023	0	0
May 2024	4	302

25. It is further submitted that BBMP is currently processing 1750 TPD of C&D waste through 2 agencies. A quantity of 750 TPD C&D waste is processed at M/s Rock Crystal's facility and 1000 TPD is processed at Rubble Revival's facility.

26. I further submit the overall *Legacy Waste Management Status in 193 ULBs including BBMP.*

a) The implementation of Legacy Waste Management (LWM) has been taken up on a mission mode. A number of efforts are being taken up including continuous review of



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- LWM projects at Chief Secretary Level, ensuring faster approval of projects at State and District Level and coordinated efforts from various departments to expedite any roadblocks in the project implementation.
- b) Earlier, there were total 200 dumpsites in 196 ULBs in Karnataka, however, 5 ULBs have declared to have no legacy waste after conducting on-ground survey and 2 additional ULBs have declared to have legacy waste. Therefore, at present, there are 193ULBs with 201dumpsites in Karnataka with the total legacy waste of 173.61 LT.BBMP has 9 number of dumpsites with total legacy waste quantity of 97.82 LT.
- c) The progress achieved w.r.t. dumpsite remediation, is submitted as below:

*Table No. 14- Overall Legacy waste management status*

Areas	Status in October 2022	LW Quantity (LT)	Status in October 2023	LW Quantity (LT)	Status as on May 2024	LW Quantity (LT)	Status as on Jan, 2025	LW Quantity (LT)
DPR Prepared	4	12.97	190	172.25	197	173.61	201	173.61
DPR Approval completed	4	12.97	189	148.16	196	148.99	197	126.01
GO Issued	0	0	0	0	196	148.99	197	126.01
Work Completed	1	0.74	5	5.70	6	5.77	9	6.90
Work under Progress	3	10.15	97	77.32	127	93.19	134	87.69
Under Tendering Process	0	0	87	65.15	70	50.03	54	53.52

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- d) At present, 46.46 LT of legacy waste has been bioremediated clearing 85.24 acres of land. The comparison of progress over the last 27 months w.r.t. quantum remediated, and area reclaimed is provided as under:

Year	Completed Projects			Partially Completed Projects		
	No of Sites	Quantum Remediated (LT)	Land Reclaimed (acre)	No of Sites	Quantum Remediated (LT)	Land Reclaimed (acre)
October 2022	1	0.74	10.40	3	0.64	2.50
October 2023	5	5.70	49.00	97	3.18	11.50
May 2024	6	5.77	49.20	120	16.51	32.08
January 2025	9	6.90	50.46	134	39.56	34.78

- e) The status of physical and financial progress of legacy waste management in 193 ULBs including BBMP is as shown in below table:

Agency	No. of Sites	Quantity (Lakh Tons)	DPR Approved Cost (Cr.)	Progress	
				Physical Progress (LT)	Financial Progress – Expenditure Incurred (Cr.)
BBMP	9	97.82	538.01	38.93	54.00
192 ULBs	192	75.25	532.35	7.53	11.79
Total	201	173.07	1070.36	46.46	65.79

27. I further submit the status of *legacy waste management in 192 ULBs*. Out of 192 ULBs, 100 ULBs are adopting in-house model for dumpsite bioremediation and the total legacy waste quantity is 9.88 LT. Remediation Remaining 92 ULBs are adopting hire model for dumpsite bioremediation and the total legacy waste quantity is 65.10 LT. Out of 92 ULBs, 52 ULBs



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are under tendering Stage, 32 ULBs have grounded works and 8 ULBs have completed the remediation works.

28. It is further submitted that as per NGT Order dated 13.08.2024, Page No 4, Point B (ii) "There is a need to expedite process of bio- remediation and bio- mining". In this respect, 192 Urban Local bodies have submitted the timelines for completion of legacy waste remediation works which are provided at **Annexure - R10**.

29. It is further submitted that as per NGT Order dated 13.08.2024, Page No 4, Point B (iii) "In the next report it should also be clarified as to how good earth (stabilized material) and rejects are managed in Authorized manner. Next report should also include mass balance/ fractional analysis with quantification and end routes of different bio- mined products." Accordingly, it is submitted that RDF generated is being sent to the cement industries. Good earth is being used by ULBs for levelling of remediated land / as compost and rejects are disposed into the landfill, Recyclables are being sent to the authorized recyclers and C&D waste is being given to the nearest operational private crushing units. Case studies of 8 ULBs (who have completed legacy waste remediation works) w.r.t. Mass Balance/Fractional Analysis with quantification and information on End route of various bio mined products are attached as **Annexure-R11**. Also, a circular has been issued to ULBs to ensure compliance w.r.t. scientific disposal of Good earth/Bio soil produced from traditional waste management and is attached at **Annexure-R12**.

30. I further submit the status of *Legacy Waste Management by BBMP* is submitted further. Total number of 9 legacy waste dumpsites have been identified in BBMP jurisdiction and the status is provided in the below table:

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<b>Table No. 17- Status of Legacy Waste Management in BBMP</b>		
Name of the site	MoHUA Approved Legacy waste quantity (Lakh Tonnes)	Current status
Mavallipura	10.98	Under Tender Approval Stage, Work is expected to be completed by January 2026.
Bingipura	17.09	DPR prepared. As per suggestion of the SLTC Committee, the DPR is currently under approval stage. Work is expected to be completed by December 2026.
Laxmipura	7.00	DPR prepared. As per suggestion of the SLTC Committee, the DPR is currently under approval stage. Work is expected to be completed by August 2026.
Mandur Phase 1	21.90	Phase 1: 10.50 LT – Bio mining is in progress, 7.17 Lakh Tonne of Bio mining Completed. Expected completion date: 30.06.2025.
Mandur Phase 2		Phase 2: Under Tender Approval Stage. Work is expected to be completed by June 2027
Bellahalli and Mitaganahalli	36.50	Work Order was issued on 15.02.2023. Work in Progress, 27.38LT Bio-Remediation Completed, and remaining work is expected to be completed by June 2025.
Bagaluru	4.38	Bio-Remediation completed
Doddabidar akallu	0.22	DPR prepared and is currently under approval stage. DPR prepared. Work is expected to be



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		completed by December 2025.
Subbarayan apalya	0.65	DPR prepared and is currently under approval stage. Work is expected to be completed by December 2025.

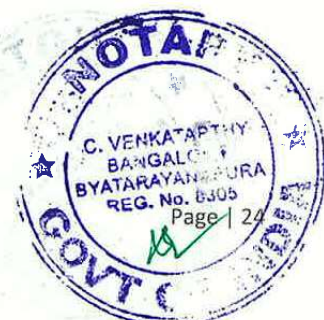
31. The good earth / Bio earth (stabilized material) is used for levelling and filling up of low-lying area within the Bio mining site and the BBMP sites. The rejects arising out of the Bio mining site are sent to scientific landfill sites. The RDF (Refuse derived fuel) is sent to waste to energy plant at Bidadi and few of the cement factories. The inert material which is basically earth, gravel or construction material is used for levelling the low-lying areas. The mass balance for various items derived out of Bio mining are as under:

1. RDF generated – 15-20%
2. Bio earth generated – 45-55%
3. Inert generated – 15 - 20%
4. Recyclables – 3-5 %

32. The ULB wise Legacy waste management status for 192 ULBs & BBMP are enclosed in the **Annexure – R13**.

33. It is further submitted that as per NGT Order dated 13.08.2024, Page No 4, Point B (i) “Out of 315 ULBs, details of only 192 ULBs have been disclosed for legacy waste management but for remaining 123 ULBs there is no disclosure of status”. In this respect, a circular was issued to 123 Urban Local Bodies, to disclose the legacy waste quantity, if any. Out of 123 ULBs, 89 ULBs have declared that they do not have any legacy waste and 34 ULBs have declared that they have a total of 3.24 LT of legacy waste. **ULB wise disclosure details are provided at Annexure R-14**. The

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proposals received from 34 ULBs are currently under scrutiny stage.

34. I further submit the status of **Used Water Management in 316 Urban Local bodies of Karnataka** which is explained as follows:

- a. The urban population of Karnataka is projected as 3,36,59,539 for the year 2026 and it was estimated that 4,146.69 MLD of sewage is generated from all the Urban local bodies in the state.
- b. There are 316 ULBs in the state, with 184 Sewage Treatment plants with a total installed capacity of 2,667.04 MLD and treating 2,068.47 MLD of Sewage **Annexure- R15**.
- c. In addition to the above mentioned STPs there are 2,562 No. of Private STPs in BBMP with a cumulative treatment capacity of 380.00 MLD treating about 304.00 MLD of Sewage.
- d. Thus, the state has a total installed treatment capacity of 3,047.04 MLD and treating 2,372.47 MLD of sewage.
- e. There is a gap in overall treatment capacity of 1,774.22 MLD which will be addressed through the addition of 399 New STPs with a cumulative treatment capacity of 2,450.27 MLD & also by operationalizing the non-operational STPs, the details are as follows.
  - i. STPs Under Construction: 76 STPs with a cumulative capacity of 756.82MLD **Annexure – R16**.
  - ii. STPs approved: 323 STPs with a cumulative treatment capacity of 1,693.45 MLD has been approved under SBM U 2.0, State and NGT Environmental compensation funds **Annexure-R17**.
  - iii. The Government has taken actions to operationalize 11 Non-operational STPs, which will increase the operational



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capacity by 38.51 MLD, the list of which is provided at **Annexure- R18.**

- iv. The state is reusing about 1,033.80 MLD of treated water and the details of Reuse of treated water. The details of reuse of treated water and outlet parameters w.r.t Testing for Faecal Coliform is given as **Annexure -R19.**
- f. In addition to the above, in order to ensure the safe treatment and disposal of faecal sludge, the following infrastructure has been established, there are presently 157 Faecal Sludge Treatment Plants ("FSTPs") with an aggregate treatment capacity of 1.10 Million Litres per Day ("MLD"), which are at various stages of implementation, as detailed in **Annexure-R20.**
- i. 110 FSTP projects with a treatment capacity of 717 KLD was approved under the NGT compensation funds. Work Commenced in 8 ULBs, Work Order Issued for 66 ULBs for a total cost of 238.90 Crore, LoA Issued - 44 ULBs for a total cost of 161.34 Crore.
- ii. 45 FSTP Projects with a treatment capacity of 375 KLD had been approved by the government under State Finance Commission special grants vide GO No: UDD 163 CSS 2018 dated: 3.12.2018, The status of the 45 FSTP projects is stated below. Out of the 45 FSTP projects, 4 - Project completed & commissioned, 7 projects Work under verge of completion (>70%), Work is under Progress in 11 projects, Work Commenced for 18 projects & Work order issued - 5 projects.
- iii. In addition to the above, 2 number of 6 KLD FSTPs are already in operation at Devanahalli & Belthangadi.
- iv. The overall status of the FSTP projects in the state is as detailed below:

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*Table No. 18: Detail of FSTP Projects in the state*

S. No	Description	No. of FSTPs	Capacity in KLD
1	Existing FSTPs	6	33.00
2	FSTPs under Construction	44	360.00
3	FSTPs approved & under various stages of tendering	107	711.00
	<b>Total</b>	<b>157</b>	<b>1104.00</b>

g. After completion of the ongoing & approved projects the cumulative treatment capacity of STPs in the state will increase to 5,500.25 MLD, which will be sufficient to cater the current and future needs of the state.

35. I further submit that, Multiple parastatal agencies are functioning for implementation of projects and operationalization of sewerage system in the state of Karnataka, which are Bangalore Water Supply and Sewerage Board (BWSSB), Karnataka Urban Water Supply & Drainage Board (KUWS&DB), Karnataka Urban Infrastructure Development Financial Corporation (KUIDFC) and Directorate of Municipal Administration (DMA). These agencies are jointly committed for ensuring efficient sewage treatment and environmental compliance.

The status of the UWM projects implemented by various parastatal agencies in the state are as follows:

*Table No. 19: Detail of Used Water Management by various agencies in Karnataka*

S. No	Agency	Existing STPs – Constructed by			STPs under construction		Upcoming STP projects – Approved	
		No. of STPs	Installed Capacity in MLD	Operational Capacity in MLD	No. of STPs	Capacity in MLD	No. of STPs	Capacity in MLD
1	BWSSB	34	1348.50	1212.71	27	480.00	17	583.00
2	KUWS&DB	115	818.32	549.36	42	254.70	29	82.22



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S. No	Agency	Existing STPs – Constructed by			STPs under construction		Upcoming STP projects – Approved	
		No. of STPs	Installed Capacity in MLD	Operational Capacity in MLD	No. of STPs	Capacity in MLD	No. of STPs	Capacity in MLD
3	KUIDFC	33	483.72	296.20	7	22.12	277	1028.23
4	ULBs	2	16.50	10.20	0	0.00	0	0.00
	<b>Total</b>	<b>184</b>	<b>2667.04</b>	<b>2068.47</b>	<b>76</b>	<b>756.82</b>	<b>323</b>	<b>1693.45</b>

36. I further submit the status of UWM in 315 Urban local bodies, the total Quantity of Sewerage generated in the other Urban local bodies of Karnataka is about 2,026.69 MLD, currently there are 150 STPs in the ULBs with a total installed capacity of 1318.54 MLD and is currently treating 855.76 MLD of sewage through its installed Sewage Treatment Plants and there is a gap in overall treatment capacity of 1,170.93 MLD. This gap in treatment capacity will be addressed through the ongoing & approved STP projects. The detail of the projects are as follows.

a. Projects Under Construction:

- i. Currently there are 49 No. of STP project works under construction with a cumulative treatment capacity of 276.82 MLD. Out of which 18 STP works with a cumulative treatment capacity of 42.83 MLD are taken up in the polluted river stretches.
- ii. Under Ground Drainage (UGD) Projects: The Government of Karnataka (GoK) has approved a total of 15 Nos. of UGD schemes during the year 2022 – 23 with a total cost

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of Rs.1,122.02 Cr, 1 No. of UGD scheme for Chandapura ULB with cost of Rs. 106.80 Cr. during the year 2023-24. Land Acquisition is under process. In continuation to above, the Government of Karnataka has further approved 2 No of UGD schemes during the year 2024-25 with cost of Rs 309.47 Cr. Details are provided in **Annexure-R21**.

b. Approved Projects:

- i. 306 No. of STP projects with a total treatment capacity of 1,110.45 MLD have been approved under SBM U (2.0), State as well as NGT Environmental Compensation fund are in various stages of approval & Land acquisition.
- c. After completion of the ongoing & approved projects the total number of STPs will increase to 505 Nos. with a cumulative treatment capacity of 2,705.81 MLD, which will be sufficient to cater the current and future needs of the 315 ULBs.
- d. It is further submitted that as per NGT Order dated 13.08.2024, Page No 5, Point C (ii),“We find that performance results of 144 STPs and the final place of disposal of treated sewage in compliance with standards particularly for Fecal coliform have not been disclosed.” Details pertaining to the performance of STPs, reuse of treated water and testing for F. Coliform pertaining to 150 STPs in the ULBs (excluding BBMP) is given as **Annexure – R22**.
- e. It is further submitted that as per NGT Order dated 13.08.2024, Page No 5, Point C (iv),“Next report should cover the status of sewage management for each ULB



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covering 315 ULBs.” Details of Used Water management in 315 ULBs is given as **Annexure-R23**.

- f. The overall status of the Used Water Management in 315 ULBs are as follows:

Sewerage Generation in MLD	Existing STP Capacity in MLD and Nos	Capacity Utilization (in MLD)	Gap in treatment at Present (in MLD)	Capacity of Under Construction STPs (MLD)	Approved STP Projects in (MLD)	Total Capacity of STPs after completion of Under Construction & Approved STP works (MLD)
2026.69	1318.54	855.76	1170.93	276.82	1110.45	2705.81

- g. Under NGT Environmental Compensation Fund, KUIDFC is designated as Nodal/ Implementing Agency for Used Water Management Project (UWM) in ULBs of Karnataka under Swachh Bharat Mission (Urban)-2.0 and National Green Tribunal (NGT) Environment Compensation Fund vide G.O. No. UDD/5/CSS/2023, dated 19-07-2023.
- i. The Government has accorded approval to action plan under NGT environmental Compensation fund for Rs.1918.24 Cr. Under which, 110 FSTP Projects for ULBs with less than 30,000 Population at a project cost of Rs.400.24 Cr & Priority works in 54 ULBs with a project cost of Rs. 1518.00 Crore approved.
- ii. The Current status of the projects under NGT Compensation fund by KUIDFC are as follows:
- a) **PDMC:** KUIDFC has appointed 2 PDMCs M/s EGIS India Consulting Engineers Private Ltd. as the Project Development & Management Consultant (PDMC) for

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Package 1 (Bengaluru & Mysore Revenue Division) and M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction & Consultancy for Package 2 (Belagavi & Kalburgi Revenue Division) for preparation of Detailed Project reports. The PDMC comprises of key technical personnel and support staff who will support KUIDFC in implementing UWM Projects.

- b) **Sewerage Works (NGT & SBM fund):** 7 works of Rs. 198 cr are under implementation, tenders invited for 13 works at a cost of Rs.411 Cr, 8 DPRs costing Rs.230 cr are ready for tendering (recommended by SLTC) and the 26 balance DPRs costing Rs.678 cr are under preparation. The work comprises of Sewer lines, House service connection, Wet wells and STPs.
- c) **Sewerage Treatment Plants (SBM fund):** 4 STPs of 20.26 MLD at a cost of Rs.40.35 Cr are under implementation, tenders invited for 4 STPs of 9.38 MLD at a cost of Rs.32.96 cr and DPRs are under preparation for balance 259 towns.
- iii. 1 STP project of 1.5 MLD is under construction in Mangaluru City Corporation by KUIDFC which is funded by ADB under Karnataka Integrated Urban Water Management Investment program (KIUWMIP).
- iv. The status of Used Water Management works taken up by KUIDFC are as stated below:



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Table No. 22 – Status of UWM Projects by KUIDFC									
S. No	Component	Type of Work	Proposed Quantity	No. of Approved Works	Approved Cost (Cr.)	Achievement		In Progress	
						Physical	Financial	Physical (Balance Works)	Balance fund (in Cr.)
1	STP works under State & Other Funds	STP	4.4 km network, 3 Wet wells & 1.5 MLD STP	1	15.64	40% work completed	5.16	60%	10.48
2	NGT Compensation Fund	Sewer network, House service connections & STP	110 FSTPs; (717 KLD) Sewer network, HSCs in 54 towns/cities with STPs	164	1918.24	15 commenced	-	149	1918.24
3	Used Water Management under SBM(U)-2.0	STP	268 STPs (927.52 MLD)	268	1359.04	4 commenced	-	264	1359.04

37. I further submit that, Chandapura Lake Rejuvenation Project is taken up by KUWS&DB and has secured approval for 4 essential projects in 4 ULBs Hebbagodi, Bommasandra Jigani & Chandapura amounting to Rs. 553.85 Cr. The DPR's are approved, land acquisition is in progress, 11(1) Gazette and paper notification issued on 22.02.2024. Chandapura package and Hebbagodi packages (Hebbagodi, Bommasandra & Jigani ULBs) LOA Issued to agency for all 4 towns on 31.07.2024. Agreement concluded on 23.08.2024 for all 4 towns. The details of the approved works are as follows:

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Table No. 23 - Details of Work approved under Chandapura Lake Rejuvenation Project		
S. No	Name of the ULB	Approved works and cost
1	Hebbagodi	Providing UGD Scheme to Hebbagodi city – STP: 24 MLD (SBR) at the approved cost of INR 194.10 Cr.
2	Bommasandra	Providing UGD Scheme to Bommasandra town – STP: 10 MLD (SBR) at the approved cost of INR 128.20 Cr.
3	Jigani	Providing UGD Scheme to Jigani town – STP: 6 MLD (SBR) & 100 KLD (MBBR) and the approved cost of INR 124.75 Cr.
4	Chandapura	Providing UGD Scheme to Chandapura town – STP: 6 MLD (SBR) and the approved cost of INR 106.80 Cr.

The status of Chandapura lake rejuvenation project taken up by KUWS&DB are as below:

Table No.24 - Status of Chandapura lake rejuvenation project									
Sl. No	Component	Type of work	Proposed Quantity	No. of Approved works	Approved Cost (Cr.)	Achievement		In Progress	
						Physical (No. of Projects)	Financial (Cr.)	Physical (Balance Works)	Balance fund (in Cr.)
1	NGT Compensation Fund	Providing UGD Network to 4 ULBs	-	4	553.85	0	0	0	553.85

38. I further submit that, BWSSB is the nodal agency responsible for the management of Used Water generated in BBMP and the status of Used water management in BBMP by BWSSB are as follows.

- a. Total Quantity of Sewerage generated in Bangalore is 2,120 MLD, the BWSSB is having 34 Nos. of STPs with installed capacity of 1348.50 MLD treating 1212.71 MLD & there are about 2,562 No. of Small Private STPs with a Cumulative treatment Capacity of 380.00 MLD treating 304 MLD of



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sewage. Thus, BBMP has an overall treatment capacity of 1728.50 MLD and is treating about 1516.71 MLD of sewage, & there is a gap in overall treatment of 603.29 MLD of Sewage.

- b. BWSSB is overseeing the construction of 27 new STPs with a cumulative treatment capacity of 480.00 MLD. BWSSB has established a stringent timeline for the completion of these STPs. Out of total 27 under construction STPs, the BWSSB has planned to complete construction of 24 Nos. of STPs by end of December 2025, 3 Nos. of STPs by end of December 2026.
- c. 17 No. of STPs with a cumulative capacity of 583.00 MLD is also approved.
- d. Once commissioned, the total number of STPs developed by BWSSB will increase to 78 Nos. and cumulative treatment capacity will be augmented to 2411.50 MLD.
- e. The overall status of Used water Management in BBMP is as follow:

Sewerage Generation in MLD	Existing STP (Capacity in MLD and Nos)	Capacity Utilization (in MLD)	Gap in treatment at Present (in MLD)	Capacity of Under Construction STPs (MLD)	Approved STP Projects in (MLD)	Total Capacity of STPs after completion of Under Construction & Approved STP works (MLD)
2120.00	1728.50 (1348.5 34 STPs + 380 MLD)	1516.71 (1212.17+ 304)	603.29	480.00	583	2791.50

- a. In order to ensure complete utilization of existing STPs and STPs under construction, 7 Works are proposed consisting

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- of UGD works - laying of sewer pipelines, ISPS, etc., works are under Progress, detail are provided as **Annexure – R24**.
- b. BWSSB is also reusing 825.05 MLD of treated water for various non-potable purposes.
- c. It is further submitted that as per NGT Order dated 13.08.2024, Page No 5, Point C (v), “In case of BBMP, gap in sewage management is 268.00 MLD. Out of installed treatment capacity of 1,348.5 MLD, currently 1,212 MLD of sewage is treated with only 10.87 connections. Number of STPs and their compliance standards and final mode of disposal is not disclosed.” Details of STPs and their compliance standards and final mode of disposal in BBMP is given as **Annexure-R25**.
- d. The status of Used water management projects taken up by BWSSB in BBMP under NGT Compensation and State funds are as follows:

Sl. No	Component	Type of work	No of works	Proposed Quantity	No. of Approved works	Approved Cost (Cr.)	In Progress	
							Physical Progress	Financial Progress in crore
1	STP works under State & Other Funds	STP Works	27	480 MLD	27	1382	50%	600
2	Works taken up under NGT Compensation Fund	Works consisting of UGD works - laying of sewer pipelines, ISPS, etc.,	7	-	7	441	16%	175

39. I further submit that number of efforts are being taken up by Rural Development and Panchayath Raj Department of



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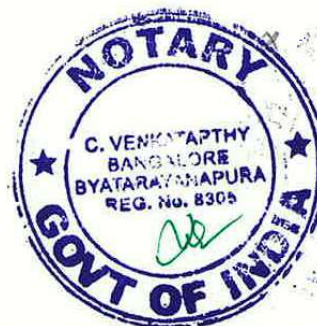
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Karnataka in solid waste management. In Rural areas, the total waste generation is 3,421 TPD of which 2,983 TPD i.e., 87% is being processed.

The measures are taken at various frontage which includes segregation at source, waste collection, transportation and processing of solid waste including on site composting. The measures have been taken on welfare of workers and compliance related to plastic waste management. Efforts undertaken by the existing Grama Panchayaths of the State towards strengthening Solid Waste Management are as under:

- a. In rural Karnataka in-situ **wet waste management** practices such as cattle feeding, household composting is being practiced. Wet waste is collected in peri urban areas & places where in-situ processing is not possible. Total wet waste generated in rural areas is 2079 TPD, out of which 2037 TPD is being processed, with the gap of 42 TPD.
  - i. **In-situ composting of wet waste:** (85.28%)- Wet waste used as fodder: 1108 TPD. Household composting (pipe composting/traditional tippe/composting at agriculture land): 665.3 TPD
  - ii. **Community composting:** (14.72%) - Community composting plant: 289.3 TPD, Treated at Gobardhan Biogas plant: 16.8 TPD.
  - iii. Technical guidance for waste processing has been given by the State.
  - iv. **Gobardhan plant** design prescribed by GOI under Swachh Bharat Mission (Grameen) guidelines is being followed for designing community biogas plants in Rural areas.
  - v. **Total Compost generated (57.86 Tons)** in community wet waste processing facilities used in

*Shah*



Grama Panchayat Plantation: 18.02 Tons, Compost Sold: 39.84 tons and revenue generated from sale of compost is 2.78 Lakhs / month.

b. Swachh Sankeerna is an initiative aimed at promoting decentralized solid waste management by establishing well-planned and managed waste processing facilities:

- i. These facilities include segregation units, composting areas, dry waste collection centres, and spaces for scientific disposal, designed to cater to urban and semi-urban areas.
- ii. The model emphasizes active participation from local communities, self-help groups, and waste workers to ensure sustainable waste management practices.
- iii. It supports livelihood opportunities by integrating informal waste pickers into formalized systems, promoting entrepreneurship, and facilitating income generation through recycling and resource recovery.
- iv. It aims to reduce landfill burden, encourage waste-to-resource conversion, and promote circular economy principles by maximizing material recovery.
- v. The model serves as a replicable framework for municipalities across India, providing a sustainable approach to urban waste management under the Swachh Bharat Mission.

c. Total wet waste generated in rural areas is 1342 TPD, out of which 946 TPD is being processed, with the gap of 396 TPD.

With respect to **Dry waste management**, following initiatives are being undertaken:

- i. **7,308 vehicles** are used for door-to-door collection.
- ii. Dry waste is treated in **5,952 Swachh Sankeeranas**.



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- iii. **31 Material Recovery Facilities (MRFs) with 10 TPD capacity** are planned at district level. 4 MRFs are operational; tenders have been invited for 27 MRF units.
- iv. **151 Plastic Waste Management units** are planned at block levels. Civil infrastructure is developed, and machinery procurement is in progress.
- v. **19.20 tons of RDF waste** has been sent to cement industries in 2024-25 till date.
- vi. **462.34 tons of dry waste** has been sold to recyclers in 2024-25 till date.

40. I further submit the status on Liquid Waste Management in Rural Areas. Wastewater management is divided into 2 parts in rural areas. Steps are taken to ensure safe confinement & scientific disposal of wastewater. Following is the status report with regard to wastewater management in 26,485 villages of the State.

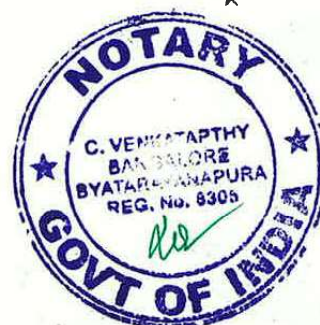
**a. Grey Water Management (GWM)**

- i. Out of 26,485 villages, 21% (5,666 villages) are equipped with GWM arrangements.
- ii. GWM works are underway in the remaining 20,756 villages, targeted for completion by March 2026 as per GOI guidelines.
- iii. To address gap in GWM, 20,756 DPRs incorporating 37,290 works have been prepared. Out of the approved works, 10,923 have been completed & rest are in progress.

**b. Black Water Management (BWM)**

- i. For safe collection, transportation, treatment, reuse, and disposal of fecal sludge, 234 Fecal Sludge

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Treatment Plants (FSTPs) (3 KLD capacity) have been planned at all taluka level.

- ii. 142 FSTP DPRs have been approved, and 31 units are completed.
- iii. 92 DPRs are under preparation and will be completed in a timely manner to achieve saturation.
- iv. Convergence is achieved with 10 Urban STPS covering 521 villages.

41. I further submit that the Urban Local Bodies of Karnataka have actively participated in the various IEC campaigns conducted by MoHUA during the period of last 6 months. The objective of these campaigns has been to educate its citizens, elected representatives, and local government officials about different aspects of urban sanitation and waste management and overall goal is to promote a sense of responsibility, engagement, and active participation among the beneficiaries in this regard.

The details of the campaigns are provided below:

- a. **Swachhata Hi Seva Campaign - September 2024:** A total of 4,100 events were organized under Swachhata Mein Jan Bhaagidaari, with 2,671 completed and 269,625 volunteers taking part. In the Safai Mitra Suraksha Shivar, 329 events were held, benefiting 23,809 Pourakarmikas through health checkups and the distribution of 16,609 PPE kits. Additionally, 879 Cleanliness Target Units (CTUs) were identified, leading to the cleaning of 13,049,161 square meters and the collection of 1,632 tonnes of garbage.
- b. **Swachh Diwali Shubh Diwali Campaign - October 2024:** The campaign aimed at invoking the cultural significance of Diwali with the journey of Swachh Bharat



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and the principles of 'Swabhav Swachhata-Sanskaar Swachhata'. It is designed to engage with public to prioritize cleanliness of not just homes but also of their neighbourhoods, practice 'reduce, reuse, recycling', abstain from Single Use Plastics (SUP), adopt eco friendly materials, and promote 'Vocal for Local' so as to have clean and eco-friendly celebrations.

c. **Clean Toilets Campaign – November to December 2024:**

Clean Toilets Campaign 2024 aimed to transform all Community and Public Toilets (about 70,000+) across the country in terms of their cleaning, maintenance & beautification. The aim of the campaign is to ensure that ALL CTs, PTs and urinals, whether funded under Swachh Bharat Mission or not, across all ULBs must be found in distinctively better condition than before by the end of the campaign period. A total of 2,384 toilets were cleaned and nominated under CTC 2024 which achieved a significant increase in toilet nominations, rising from 7% in 2023 to 49% of the total toilets.

42. **Capacity Building Initiatives by State Government**

It is submitted the State Government has organized several workshops focusing on Capacity building of ULB officials, few of the workshops held since October 2023 until March 2024 are cited below:

- i. **Refresher Course on Solid Waste Management & Swachh Survekshan conducted by State Government in collaboration with SIUD on 19.10.2024 & 15.11.2024 at Mysuru:** This course provided an updated overview of effective solid waste management practices, aligned with the goals of the Swachh Survekshan initiative. It focused on improving waste segregation,

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collection efficiency, and sustainability in urban areas. The training equipped 202 participants with the latest tools and techniques to enhance cleanliness and sanitation standards in their respective regions.

- ii. **Training on Solid Waste Management & Used Water Management 25.11.2025 (Kalburgi), 04.11.2024 (Belgaum), & 18.10.2024 (Mysuru) by State Government in collaboration with SIUD:** Aimed at a comprehensive understanding of urban waste management, this training covered strategies for efficient solid waste handling and treatment of used water. The 255 attendees gained insights into integrated solutions, resource recovery, and compliance with environmental regulations to address urban sanitation challenges effectively.
- iii. **Training on Used Water Management:** This focused training emphasized advanced techniques for the treatment, reuse, and disposal of used water. With participation from 211 individuals, the course highlighted sustainable water management practices, environmental conservation, and strategies to improve water quality in urban areas.

43. I further submit the few best practices followed in few cities in the State since October 2022 as below.

- a. **Beautification of Public Places with waste and minimal resources** – KSRTC Bus stand at Hospet Road, Bellary and Public Toilet in the premises of TMC Sandur Bus stand, Kudligi.
- b. **Promotion of Waste to Art practices** among school students and municipal staff by Holalkere TMC, Chitradurga District.



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- c. **“One Biogas – Many Benefits” - 250 Kg capacity biogas plant** has been installed by Naragund, Gadag district. Input waste is received from nearby vegetable market and 5-6 Kg biogas is produced on daily basis which is supplied free of cost to government hostels for cooking. biogas slurry is used daily for vermin composting unit which enhances waste degradation process eliminating the excess need of bio-culture.
- d. **“Waste to Wonder Park” at Hagaribommanahalli TMC** has been developed using recyclable materials by using waste PET bottles, used tires, and other waste materials.
- e. **Citizen engagement in eradication of Garbage Vulnerable Points and City Beautification by Hubli-Dharwad Municipal Corporation** - 630 black spots were cleared within time span of 3 months and are being continuously monitored using CCTV cameras, Plogathon & Waste Sorting Games, Best Out of Waste, Essay writing, Drawing Competitions for students, SUP Ban Meeting with Hotel Association, Market Association & other stakeholders, Penalty imposed for non-compliance of SWM Rules & Bye-Laws.
- f. **Coconut Husk to Coconut Bricks Initiative at SWM Plant, Chittapur TMC, Kalaburagi district** - Coconut shells are collected daily from shops using a designated vehicle. These shells are then processed in a shredding machine to produce coconut husk. The shredded husk is left to dry naturally under sunlight. Once dried, the husk is screened to create a refined product coconut brick. These bricks are further processed into cocopeat bricks, a nutrient-rich natural fertilizer that can be used as compost or fertilizer for tree plantations and gardening purposes.



The detailed summary of all the best practices mentioned above are enclosed in the **Annexure R26**.

WHEREFORE, I respectfully pray that this Hon'ble Tribunal may be pleased to accept the above information in the interest of justice and equity.

Shahi

\*  
DEPONENT

**VERIFICATION**

I, the above-named Deponent do hereby verify that all the facts stated in the affidavit are true to my knowledge and that no part thereof is false and nothing material is concealed there from.

Verified at Bangalore on  
04<sup>th</sup> day of February 2025

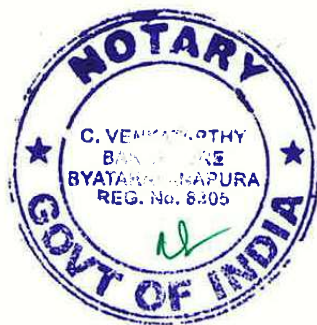
Shahi

DEPONENT

(DR. SHALINI RAJNEESH)

CHIEF SECRETARY

GOVERNMENT OF KARNATAKA



SWORN TO BEFORE ME

*Same*  
C. VENKATAPATHY

Identified by me:

ADVOCATE & NOTARY  
# 002, Crescent Hights Apartment  
1st Cross, Snehanagar, Amruthahalli  
Sahakara Nagar (Post)  
Bangalore - 560092

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## Annexure R1



### PROCEEDINGS OF THE GOVERNMENT OF KARNATAKA

**Subject:** Constitution of Inter Departmental Co-ordination Committee for Implementing Hon'ble National Green Tribunal (NGT) Orders in OA 606/2018.

- Read:**
- 1) Hon'ble NGT directions in OA no: 606/2018 dated: 13-10-2022.
  - 2) Proceedings of the meeting held under the chairpersonship of Chief Secretary to Government on 31-10-2022.
  - 3) E-Office File no. DMA/SWM/NGT/2/2022, dated: 12-12-2022.

\*\*\*\*\*

#### **Preamble:**

The issues of Solid and Liquid Waste management are being monitored by the Hon'ble National Green Tribunal in OA no. 606/2018 along with the issues of 351 river stretches, 122 non attainment cities in terms of air quality, 100 polluted industrial clusters, illegal sand mining etc. The Hon'ble NGT in its Order dated: 13-10-2022 read at (1) above, has directed the State to set up a centralized single window mechanism for planning, capacity building and monitoring of waste management at the State level.

This subject was discussed in the meeting held on 31-10-2022 under the chairmanship of Chief Secretary to Government, Government of Karnataka and decision has been made to constitute an inter departmental co-ordination Committee at the State Level, for co-ordinating & monitoring the progress achieved in Solid and Liquid waste management and other related issues dealt in the NGT-OA No. 606/2018. The objective of the inter departmental Committee shall be planning, execution and supervising the progress for remedial actions for Solid and Liquid Waste management involving concerned departments.

The Director, Directorate of Municipal Administration, vide e-Office File read at (3) above, has requested the State Government to constitute an inter departmental co-ordination Committee under the Chairmanship of Chief Secretary to Government and comprising of members from all the concerned departments.

-2-

The Government has examined the above proposal in detail. Hence, this order.

**Government Order No: UDD 229 CSS 2021,**  
**Bengaluru, Dated: 31-01-2023.**

Under the circumstances explained in the preamble, the following Inter Departmental Co-ordination Committee has been constituted under the Chairpersonship of Chief Secretary to Government and members from the concerned Departments, to monitor the progress achieved in Solid and Liquid waste management and other related issues dealt in the Hon'ble NGT OA No. 606/2018.

**Inter Departmental Co-ordination Committee:**

1	Chief Secretary to Government	Chairperson
2	Additional Chief Secretary to Government, Finance Department	Member
3	Additional Chief Secretary Government, Urban Development Department	Member
4	Additional Chief Secretary to Government, Forest, and Ecology Department	Member
5	Additional Chief Secretary to Government, Water Resources Department	Member
6	Additional Chief Secretary to Government, Commerce and Industries Department	Member
7	Additional Chief Secretary to Government, Rural Development and Panchayat Raj Department	Member
8	Chief Commissioner, Bruhat Bengaluru Mahanagara Palike (BBMP)	Member
9	Secretary to Government, Urban Development Department	Member
10	Secretary to Government, Minor Irrigation Department	Member
11	Member Secretary, Karnataka State Pollution Control Board.	Member
12	Commissioner, Agriculture Department	Member

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-3-

13	Commissioner, Health and Family Welfare Department	Member
14	Managing Director, Karnataka Urban Water Supply and Drainage Board (KUWSDB)	Member
15	Managing Director, Bengaluru Water Supply and Sewage Board (BWSSB)	Member
16	Director, Department of Mines and Geology	Member
17	Director, Ground Water Directorate and Karnataka Ground Water Authority	Member
18	Director, Directorate of Municipal Administration	Member Secretary

**Functions of the Committee:**

- The Committee shall explore means and ways of ensuring coherence across Departments involved in preparation of plans, implementation of projects on ground, necessary approvals, compliance management etc., so as to expedite completion of targets within the stipulated time.
2. The Committee shall review progress of various departments allocated with different responsibilities and take decision pertaining to funding allocation, task allotment, administrative decisions, digital interventions, community engagement and awareness building etc.,
  3. The Committee will serve as a means for department representatives to raise and clarify various concerns or queries, their department have in with respect to effective implementation of solid and liquid waste management projects under NGT-OA No. 606/2018.
  4. The Committee shall oversee and support various activities taken by the Department for achievement of targets under NGT-OA No. 606/2018 and shall make policy interventions & reforms to expedite implementation of work on ground.
  5. The Committee shall meet once in a month to discuss on progress, barriers in implementation, change in policy reforms, involvement of technical support, training to the concerned that would help in effective decision making
  6. The Committee shall decide on approval of standard technologies, providing training to those involved in execution of waste management projects, financing methods, procurement decisions which could have a direct impact on implementation of Solid and Liquid waste management projects.

-4

-4-

7. The Committee shall establish continuous interaction with the stakeholders, including experts and institutions, concerned departments, community members and all other stakeholders.
8. The Committee is responsible for selecting service providers and simplifying procedures for fixing terms of engagement, evolving best practices etc.

By order and in the name of  
the Governor of Karnataka

*N. Mangalagowri*  
(N. Mangalagowri) 31/1/23

Under Secretary to Government (PMC),  
Urban Development Department.

*31/01/23*

**To:**

- 1) Additional Chief Secretary to Government, Finance Department
- 2) Additional Chief Secretary Government, Urban Development Department
- 3) Additional Chief Secretary to Government, Forest, and Ecology Department
- 4) Additional Chief Secretary to Government, Water Resources Department
- 5) Additional Chief Secretary to Government, Commerce and Industries Department
- 6) Additional Chief Secretary to Government, Rural Development and Panchayat Raj Department
- 7) Chief Commissioner, Bruhat Bengaluru Mahanagara Palike
- 8) Secretary to Government, Urban Development Department
- 9) Secretary to Government, Minor Irrigation Department
- 10) Member Secretary, Karnataka State Pollution Control Board.
- 11) Chairman, Bengaluru Water Supply and Sewage Board
- 12) Commissioner, Agriculture Department
- 13) Commissioner, Health and Family Welfare Department
- 14) Director, Directorate of Municipal Administration
- 15) Managing Director, Karnataka Urban Water Supply and Drainage Board
- 16) Director, Department of Mines and Geology
- 17) Director, Ground Water Directorate and Karnataka Ground Water Authority

**Copy:**

- 1) Joint Secretary to Government-1, Urban Development Department
- 2) PS to Chief Secretary to Government, Vidhana Soudha
- 3) Section Guard File / Office Copy

Proceedings of the review meeting of OA 606 NGT Order Dated 13.10.2022 held under the chairmanship of Chief Secretary, Government of Karnataka on 31.10.2022 at 4:30 pm at Room No. 313, 3rd Floor, Vidhan Soudha.

The list of officials present in the meeting is attached at Annexure-1.

The Secretary, UDD welcomed the Chief Secretary and Additional Chief Secretary, UDD and other officials to the the Review Meeting of OA 606 NGT Order Dated 13.10.2022.

Discussions were made on the environmental compensation amount of Rs.2,900 crores that has been levied to the State for the gaps in solid and liquid waste management. In this regard a detailed action plan along with estimate of the overall cost for both sewage management and legacy waste management has to be submitted by Secretary, UDD to Chief Secretary, GoK.

It was further discussed that Advocate General's opinion can be sought whether to file review or appeal to the orders issued by the Hon'ble NGT and the payment of Rs.2,900 crores shall be made as per AG's opinion.

Thereafter, action required to be taken on each of the 28 Agenda Points were discussed and following decisions were taken by the Chief Secretary, GoK.

**Agenda No.1 – Constitution of a committee for inter departmental coordination under the chairmanship of Chief Secretary**

As per the discussions in the orders of NGT case an interdepartmental high-power committee is to be constituted under the chairpersonship of Chief Secretary, Government of Karnataka. Committee as under is proposed:

Sl. No	Committee Members	Role
1	Chief Secretary	Chairperson
2	Additional Chief Secretary, Finance Department	Member
4	Additional Chief Secretary, UDD	Member
5	Additional Chief Secretary, Forest, and Ecology	Member
6	Additional Chief Secretary, Water Resources	Member

7	Additional Chief Secretary, Commerce, and Industries	Member
8	Additional Chief Secretary, RDPR	Member
9	Chief Commissioner, BBMP	Member
10	Secretary, UDD	Member
11	Member Secretary, KSPCB	Member
12	Secretary, Minor Irrigation Department	Member
13	Commissioner, Agriculture Department	Member
14	Commissioner, Health and Family Welfare	Member
15	Managing Director, KUWS&DB	Member
16	Managing Director, BWSSB	Member
17	Director, Directorate of Municipal Administration	Member Secretary
18	Director, Department of Mines and Geology	Member
19	Director, Ground Water Directorate and Karnataka Ground Water Authority	Member

The function of the committee is to evolve appropriate mechanism for planning, execution, and oversee the progress of programs for remedial actions involving concerned departments. The committee to convene a meeting on monthly basis (First Monday of every month) to discuss on updates of various remedial actions.

**Decision Taken:** The constitution of the proposed interdepartmental high-power committee under the chairpersonship of Chief Secretary, Government of Karnataka was agreed during the meeting.

**Agenda No. 2: Constitution of a committee for review and follow ups for implementation of SWM Rules, 2016**

- A State Level Advisory Board committee has already been constituted vide GO No: UDD 267 CSS 2016, Bengaluru dated 07.11.2016 to review the implementation of SWM Rules, 2016 in all Urban Local Bodies including BBMP. The committee has been regularly reviewing the progress of implementation of solid waste management projects.
- In addition to this, State Level High Power Committee has been constituted under the chairmanship of Chief Secretary, GoK to monitor the implementation of Swachh Bharat Mission Scheme.

- Also, State Level Technical Committee (SLTC) functions to technically verify and appraise the proposals from Urban Local Bodies.
- Hence, the existing committees to continue monitoring the progress for implementation of SWM Rules, 2016 and regular meetings to be convened in a timely manner.

**Decision Taken:** It was agreed that the existing committees i.e. SLAB, SHPC & SLTC will continue monitoring the progress for implementation of SWM Rules 2016, as per their functions and regular meetings will be convened in a timely manner.

**Agenda No. 3: Creating State Mission Director Post of Senior IAS Cadre for monitoring Swachh Bharat Mission Scheme**

Swachh Bharat Mission (SBM) 2.0 includes implementation of 5 different components including Solid Waste Management, Used Water Management, Sustainable Sanitation, IEC, and Capacity Building. The total outlay of the project includes 4500 Crores and the same needs to be implemented within stipulated timeline of 2026 (end of mission period). Considering the complexity and nature of work, it is proposed to have dedicated State Mission Director to supervise timely execution of work. In this direction, a proposal has been forwarded to Government to place it before the next HPC for approval.

**Decision Taken:** It was agreed to create a State Mission Director Post of senior IAS Cadre for monitoring Swachh Bharat Mission Scheme.

**Agenda No. 4: All Environmental Engineers working in non-environmental related works to be reinstated to Urban Local Bodies**

Effective implementation of Solid Waste Management and Sanitation would require dedicated and specialised workforce. In this direction, Government has recruited Environmental Engineers to provide technical support at ULB Level. However, these Environmental Engineers are deputed to various other departments. As such, considering the need of the situation, Environmental Engineers working in non-environment related works to be reinstated to Urban Local Bodies. In this direction, action is being initiated by UDD

**Decision Taken:** It was agreed that all the Environmental Engineers working in non-environment related works should be reinstated to Urban Local Bodies to provide technical support w.r.t. effective implementation of Solid Waste Management and Sanitation projects.

**Agenda no. 5: Selection of technical experts to conduct survey for identification of gap in UGD and assessment of gap in utilization, leakages to nearby water bodies**

- ULBs may be entrusted with the responsibility of conducting a survey for identification of gap in UGD and assessment of gap in utilization, leakages to nearby water bodies, and the survey report need to be submitted to Secretary, UDD by end of November 2022. The survey to be conducted under the guidance of respective Deputy Commissioners.
- Preparation of an action plan based on ULB size with technologies like-small scale Faecal Sludge and Septage Treatment Plants for ULB with population less than 50,000, Interception and Diversion structures including provision for Pumping Stations and pumping main to STPs for ULBs with less than 1 lakh population. Wetland Treatment Plants where treated water is being let out to the tank/river/wet land etc., can be explored.
- KTCDA (Karnataka Tank Conservation & Development Authority) is implementing numerous lake rejuvenation projects, thus, KTCDA to take up sufficient interventions in the DPRs to improve the quality at the lake mouth as well diversion of sewage to downward lake adversely impacting the health of the lake down below.
- Sufficient natural sewage technologies like De-centralised Waste-Water Treatment (DEWATS) units along with drain, wetland treatment systems at the lake mouth or systems of interception and diversion of sewage to STP or any such waste water treatment initiatives must be explored and incorporated in the DPRs of the lake rejuvenation so that lake rejuvenation programmes achieves the desired objectives.

**Decision Taken:** The actions proposed above were agreed during the meeting.

**Agenda no. 6: Hiring of consultants/agency to develop online monitoring and reporting system for SWM Works**

- Karnataka Municipal Data Society has already developed an online application to capture the monthly physical and financial progress of

SWM projects. The portal can be upgraded for effective online monitoring and reporting for SWM Works in compliance with SBM 2.0 framework. Discussion with Joint Director- Reforms has been initiated. Approval of HPC will be sought for funding of the portal under A & OE component of Swachh Bharat Mission 2.0.

- In addition to this, under Swachh Bharat Mission, ULBs are updating monthly progress under Swachhatam Portal. The feature of this portal captures details on City Profile, Monthly Progress on Collection, Segregation, Transportation, Processing and Disposal of Solid Waste, also monthly progress on collection and processing of liquid waste, compliances related to SWM, Plastic Waste Management, IEC and Capacity Building etc.,

**Decision Taken:** It was agreed that approval shall be sought from HPC for funding of the portal under A & OE component of Swachh Bharat Mission 2.0. Also, effective use of Swachhatam Portal should continue by all the ULBs of the State.

**Agenda no. 7: Issuing DO Letters to all Deputy Commissioner regarding disciplinary action on failure to implementation of SWM Rules**

A draft DO Letter addressed to all Deputy Commissioners is submitted for approval of Chief Secretary, GoK. The letter highlights gaps and actionable areas in Solid and Liquid Waste Management, instructions to identify land for SWM site, STPs, Wet wells, prepare DPRs, expedite tenders, completion of procurement, etc., in a time bound manner.

**Decision Taken:** Letter has been addressed to all Deputy Commissioners on the actionable areas as per NGT orders. In this regard all Deputy Commissioners should submit monthly progress report to the interdepartmental Committee.

**Agenda no. 8: Issuing letters to Deputy Commissioners seeking monthly reports on encroachment of "Rajkaluves"**

A letter has been addressed to all Deputy Commissioners seeking monthly reports on encroachment of "Rajkaluves" vide Letter no DMA/DEV/OTH/23/2020 dated 29-10-2022

**Decision Taken:** Letter has been addressed to all Deputy Commissioners seeking monthly progress reports.

**Agenda no. 9: Study to be conducted on community health, status of water quality of surface and ground water in areas adjacent to 196 dumpsites in Karnataka**

- NGT has highlighted there are serious implications in community health in areas adjacent to dumpsites. As such, it is necessary to conduct a study on community health and also monitor the quality of water (surface and ground) in areas adjacent to 196 Dumpsites in Karnataka. In this direction, Letter shall be addressed to Secretary Health and Family Welfare Department to conduct a study under the supervision of Deputy Commissioners on community health adjacent to 196 Dumpsites in Karnataka.
- In addition to this, all Urban Local Bodies have been instructed to analyse water quality (both surface and ground water) in areas adjacent to 196 Dumpsites in Karnataka. ULBs to collaborate with KSPCB laboratories for carrying out this analysis

**Decision Taken:** It was agreed that all the ULBs will have to collaborate with KSPCB laboratories for carrying out water quality analysis in the areas adjacent to their dumpsites. Also, follow up is required to be done with Health and Family Welfare Department to submit the study report on Community Health adjacent to 196 Dumpsites in Karnataka at the earliest.

**Agenda no. 10: Karnataka State Pollution Control Board to submit monthly reports on air quality to High Power Committee**

It is proposed that Karnataka Pollution Control Board submits monthly reports on air quality to High Power Committee

**Decision Taken:** It has been agreed that KSPCB will submit monthly reports on air quality monitoring to interdepartmental Committee.

**Agenda no. 11: Karnataka State Pollution Control Board to conduct a survey to identify gaps in generation and disposal of industrial waste**

It is proposed that Karnataka Pollution Control Board will conduct a survey to identify gaps in generation and disposal of industrial waste and Action Taken Report shall be submitted to High Power Committee on monthly basis.

**Decision Taken:** It was agreed that KSPCB will have to conduct gap identification survey regarding generation and disposal of industrial waste and submit Action Taken Report to High Power Committee on monthly basis.

**Agenda no. 12: Karnataka Pollution Control Board to conduct a survey regarding categorization of industries as Red, Orange, Green and White**

This survey on categorization is already completed by Karnataka Pollution Control Board

**Decision Taken:** No further action required to be taken under this agenda.

**Agenda no. 13: Submission of proposal to conduct massive IEC campaign to High Power Committee**

- Extensive IECs to be taken up involving residential groups, schools, colleges and youth associations by forming Swachh Bharat Clubs, National Livelihood Mission SHGs, various Jayanthi's to be celebrated and publicised in the backdrop of SBM etc.,
- Monthly theme-based awareness campaigns to be conducted at ULB Level focusing on large scale community participation through involvement of SHGs, Schools, Markets, Residential areas etc.,
- Action Plan on implementation of Single Use Plastic Ban is also developed under the Guidance of ACS to GoK, for which mass awareness drives to be undertaken at ULB.
- Action Plan on IEC and Capacity Building under SBM 2.0, has been prepared and forwarded for approval of HPC. The total budget outlay under IEC is 353.60 Crores (both Centre and State) and Capacity Building is 184.53 Crores (both Centre and State).

**Decision Taken:** The above actions w.r.t. conducting massive IEC campaigns in the State proposed were agreed during the meeting.

**Agenda no. 14: Constitution of a Task Force at the State Level for training and monitoring**

Post approval of Capacity Building Action Plan under SBM 2.0, the Task Force to be constituted under the Chairmanship of Director, DMA for training and monitoring. Collaboration with organization like EMPRI, IISC can be explored.

**Decision Taken:** The proposal regarding constitution of the Task Force at State Level for training and monitoring was agreed during the meeting.

**Agenda no. 15: Setting up of Expert Group for review, suggestion, and monitoring of implementation**

The following are the existing Expert Group for review, suggestion, and monitoring of implementation in different areas:

Solid Waste	SLAB	Representatives of IISC, 2 Subject Experts, Representative from Waste Recycling Industries, Representation from Civil Society working on waste pickers and informal recyclers
Solid Waste	SLTC	Structural Specialist, SWM Expert, Wet Waste Composting Experts, Scientist from IISC
Legacy Waste	SLAC	Scientist from IISC, Scientist from CPCB, Legacy Waste Management Expert

**Decision Taken:** It was agreed to constitute a committee/knowledge forum under the chairpersonship of ACS, UDD involving all the experts of these existing group and NGOs for providing technical advisory and guidance towards implementation of SWM Rules, 2016 and regular meetings need to be convened in a timely manner.

**Agenda no. 16: Engagement of Independent Academic/ Social Service Agency to evolve indicators and have a credible evaluation mechanism**

As advised by the Honourable NGT towards engagement of Independent Academic/Social Service Agency, Karnataka Evaluation Authority, EMPRI can be entrusted in evolving indicators and develop a credible evaluation mechanism.

**Decision Taken:** It was agreed to engage of Karnataka Evaluation Authority, or EMPRI or any agency in evolving indicators and develop a credible evaluation mechanism.

**Agenda no. 17: With regard to sewage treatment, the gap is 1427.4 MLD in generation of sewage and utilized capacities of existing STPs. Action has to be taken to bridge the gap and ensure sewage is completely treated and raw sewage does not enter water bodies or SWD or ground water**

Urban Local Bodies to undertake a survey identifying gaps in collection (House Connections, UGD Connections), Processing including functioning of STPs, leakage points to various water bodies etc., and submit the report to Secretary UDD by end of November 2022. ULBs also to come up with an Action Plan to bridge the gap to ensure sewage is completely treated and raw sewage does not enter water bodies or SWD or ground water.

**Decision Taken:** It was agreed that ULBs need to undertake gap identification survey regarding collection & processing of sewage including functioning of STPs, leakage points to various water bodies etc., and submit the report to Secretary UDD by end of November 2022.

**Agenda no. 18: Non-Compliant STPs to be made compliant to the laid down standards and this has to be monitored regularly by centralized mechanism which may be set up preferably within a month. With regard to utilization of existing STPs, the capacity is not fully utilized and hence action has to be taken to utilize the existing capacity.**

- ULBs to undertake a survey on non-performing STPs and take remedial action in operationalizing these ULBs. ULBs to put monitoring mechanism to gather data on collection through SCADA, installation of sensors and other approved devices and mechanisms as per directions issued by CPCB.
- Also, ULBs can coordinate with KSPCB laboratories for regular sampling and monitoring of quality parameters from STPS/FSTPS.
- ULBs to undertake a survey on underutilization of STPs and take remedial action in operating these STPs at full capacity.
- UDD will frame and notify Liquid waste Management Rules.

**Decision Taken:** It was agreed that ULBs are required to take up the above proposed actions to ensure the operationalization of all the non-performing STPs.

**Agenda no. 19: Dual pumping system to be implemented one for supplying fresh water for potable utilities and other for supplying of treated water for flushing**

- Policy Decision is required to be taken by Government of Karnataka in this regard.
- Provisions for gated communities and multi storied buildings to be mandated through Town and Country Planning Department.

**Decision Taken:** It was agreed that a policy development discussion will be initiated by Government of Karnataka to mandate the provision of Dual Pumping System for gated communities and multi storied buildings through Town and Country Planning Department.

**Agenda no. 20: The project authority may opt or avail to common offsite treatment facilities as feasible, for treatment with reuse and recycle of corresponding quantity of treated water through dual pumping system for flushing and other non-portable use**

- Policy Decision is required to be taken by Government of Karnataka in this regard.
- Projects on PPP models to be explored by ULBs

**Decision Taken:** It was agreed that a policy development discussion will be initiated by Government of Karnataka to promote common offsite treatment facilities as feasible, for treatment with reuse and recycle of corresponding quantity of treated water through dual pumping system and ULBs should be encouraged to adopt PPP models in this regard.

**Agenda No 21: STPs need to have co treatment facilities of septage rather than having isolated FSTPs (SBM 2.0 guidelines may be referred).**

Under SBM 2.0 Guidelines, Used Water Management is one of the major components which includes scientific treatment of sewage through construction of STPs and Interception & Diversions. It is also recommended to have co-treatment facilities for septage in STPs rather than having isolated Faecal Sludge Treatment Plants. In this direction, implementing agency can take up creation of co treatment facilities of septage with existing STP facility, wherever feasible.

**Decision Taken:** It was agreed that ULBs need to adopt Co-treatment facility for septage with existing STPs, if feasible.

**Agenda no. 22: Community involvement for planning and execution of waste management activities (RWAs, Corporates, religious, educational, and charitable institutions can be involved)**

To encourage community involvement for planning and execution of waste management activities, pilots on door-to-door collection, management of MRFs, decentralised composting, IEC activities, etc., to be taken up through Self-Help Groups at Town Panchayat Level. Extensive IECs to be taken up with residential population, schools, colleges and other institutions. Private sector participation to be encouraged through CSR initiatives by creation of CSR Cell under chairmanship of Director, DMA.

**Decision Taken:** It was agreed to encourage community involvement for planning and execution of waste management activities, through above proposed initiatives.

**Agenda No 23: District Environmental Plan should be updated with authentic data for both urban & rural areas.**

KSPCB will coordinate with all District Commissioners to update District Environmental Plan through mapping of all natural resources including rural areas within the district.

**Decision Taken:** It was agreed that KPSCB will be coordinating with all District Commissioners to update District Environmental Plans covering both urban and rural areas.

**Agenda No 24: A study to be conducted to assess the impact on Agriculture in K C Valley**

Agriculture Department to conduct a study to assess the impact on Agriculture in K C Valley within 2 months' time and a report to be submitted to High Power Committee.

**Decision Taken:** It was agreed that Agriculture Department to conduct a study to assess the impact on Agriculture in K C Valley within 2 months' time and submit the report of the same to High Power Committee.

**Agenda No 25: Bigger cities with population more than one lakh like Bangalore, MC, Mysore, Gulbarga, Mangalore, Belgaum, Davangere, Bellary, Bijapur, Shimoga, Tumkur, Raichur, Bidar, Hospete, Gadag and Getageri, Bhadravati, Robertson Pet, Chitradurga, Kolar, Mandya, Hassan, Udupi, Chikmagalur, Bagalkote, Ranibennur, Gangawati need to be dealt with separate footing for bridging the gap in generation and treatment sewa and solid waste man t.**

Under SBM 1.0, Detailed Project Reports are already prepared and approved by High Power Committee for establishment of waste management facility. These cities are in various tendering stages to establish the facility. Further, under SBM 2.0. Action plan has been prepared to augment the existing facility with a project of INR 1634.99 Crores

Continuous monitoring will be adopted focusing on dumpsite remediation and faster completion of processing facilities in these 26 cities.

**Decision Taken:** It was agreed that continuous monitoring will be adopted focusing on dumpsite remediation and faster completion of processing facilities in these 26 cities.

**Agenda No 26: Submission of six-monthly progress report with verifiable in solid and**

All the concerned departments to whom responsibilities have been allocated in the above points, shall appoint nodal officers not below the rank of Director / Commissioner, to submit reports on all the actionable points. Each Department will have to submit a monthly progress report to DMA. UDD in coordination with DMA will compile these monthly reports and submit six monthly progress report to NGT through Chief Secretary.

**Decision Taken:** It was agreed that All the concerned departments will appoint nodal officers not below the rank of Director / Commissioner, to submit monthly progress reports on all the actionable points to DMA. UDD in coordination with DMA will compile these monthly reports and submit six monthly progress report to NGT through Chief Secretary.

The meeting ended with vote of thanks to the Chair.

**Chief Secretary  
Government of Karnataka**

**Proceedings of the review meeting of NGT OA no 606 held under the chairmanship of Chief Secretary, Government of Karnataka on 12.04.2023 at 3:00 pm in Room No. 313, 3rd Floor, Vidhan Soudha.**

The Director, DMA welcomed the Chief Secretary and Additional Chief Secretary, Forest, Ecology and Environment Department, Additional Chief Secretary, Urban Development Department and other officers to the review meeting of NGT case OA no 606/2018.

The Director briefed about meeting agenda and informed the committee that compliance report has to be submitted by the State Government to NGT in OA no 606/2018 based on the orders issued in the last personel hearing of Chief Secretary, GoK dated 13-10-2022.

**Agenda 1: Utilizing Environmental Compensation for restoration measures.**

The Secretary, UDD informed the Committee that as per the order dated 13-10-2022, Rs 3400 crores environmental compensation has been levied for the State to address the gaps in legacy waste management and liquid waste management and for restoration of Chandapura lake. The details of which is mentioned below.

**Breakup of Compensation imposed by NGT under OA 606/2016 for State of Karnataka**

**Legacy waste management**

ULB	Gap (in tones)	Environmental Compensation by NGT	Total Compensation in cr
BBMP	97.82	Rs 300 /Ton	293.46
Other ULBs	82.15	Rs 300/Ton	246.45
Total	179.97		539.91

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**Liquid Waste management**

<b>ULB</b>	<b>Gap in treatment (in MLD)</b>	<b>Environmental Compensation by NGT/ MLD</b>	<b>Total Compensation in cr</b>
BWSSB	268	Rs 2 crores/ MLD	536
Other ULBs	1159.4	Rs 2 crores/ MLD	2318.8
<b>Total</b>	<b>1427.4</b>		<b>2854.8</b>

- Compensation for Legacy Waste Management : **Rs 539.91 cr**
- Compensation for Liquid Waste Management: **Rs 2854.8 Crores**
- Total Compensation : **3394.71 Crores**
- Compensation Rounded off : **Rs 3400 crores**
- Chandapura Lake Restoration : **Rs 500 crores**
- Total Compensation to the State on SWM & LWM : **Rs 2900 crores**

**Calculation of Proportion for 2900 Crores**

- Legacy waste management- 16% (Based on Fine Amount Imposed) i.e Rs 455.23 Crores and Cost per Tonne- INR 253/Tonne

BBMP (54% of fine amount)	Rs 247.43 crores
Other ULBs (46% of fine amount)	Rs 207.80 crores
<b>Total</b>	<b>Rs 455.23 crores</b>

- Liquid waste management- 84% (Based on Fine Amount Imposed) i.e Rs 2444.76 Crores and Cost Per MLD- INR 1.71 Crores/MLD

BWSSB (19% of fine amount)	Rs 459.01 crores
Other ULBs (81% of fine amount)	Rs 1985.75 crores
<b>Total</b>	<b>Rs 2444.76 crores</b>

Secretary, UDD further informed that as per the NGT orders, a separate PD account is opened in the name of ACS, UDD and Rs 1967.93 crores has been

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deposited for the FY 2022-23 for addressing gaps in legacy waste management and liquid waste management.

### **Legacy Waste Management**

Director, DMA informed that the State has Legacy Waste sites in 196 ULBs consisting of 179.97 Lakh MT of waste. As per the action plan approved by MoHUA, GOI under SBM 2.0, Rs 989.84 Cr. have been allocated for Bioremediation of 179.97 Lakh MT of legacy waste @Rs. 550 / Ton. Out of Rs 989.84 cr, GoI is providing Rs 322.34 cr and GoK share is Rs 210.54 cr and balance Rs 456.96 cr is the ULB share.

However, based on actual estimations done by Cities who have already initiated legacy waste management work on ground, the biomining cost ranges from INR 500-800 per metric tonne based on factors like Quantum of waste for processing, RDF disposal to Cement Plants and disposal of Inert and Bio-soil. Also considering the variability of per tonne cost in already initiated projects including costs for tendering, there may be scenarios where the actual estimations prepared by rest of ULBs, may increase from MoHUA approved remediation cost of Rs 989.84 Cr.

**In view of above, the additional cost above the average cost of 550 INR/tonne will have to be borne by the ULBs or the State Government. The compensation amount and state share are different, the compensation amount cannot be accounted for the State share.**

**Decision: FD concurrence/advice may be taken, in case there is shortage of contribution from the ULB's.**

Further discussions were made about inhouse arrangement of Legacy Waste Management for ULBs having legacy waste less than 20,000 MT.

Director, DMA explained that there are 100 Urban local bodies with legacy waste management less than 20,000 MT. These ULBs are recommended to carry out legacy waste management with an inhouse arrangement. In an outsourced arrangement, purchase or renting of machineries, purchase of additional vehicles and deployment of additional manpower at all the required locations will be required to be done due to which cost of processing per tonne will be higher for small amount of legacy waste quantity. In an inhouse arrangement, the ULBs will be utilizing the existing equipment and vehicles that have already been procured under SBM 1.0. Only manpower requirement and specialized equipment and vehicles can be procured additionally. The list of 124 ULBs is attached at Annexure -1

**In view of above, Secretary UDD sought approval of the committee to have an inhouse arrangement for ULBs having less than 20,000 Tons of legacy waste. ACS Forest and Ecology added that whether the works can be taken up through Nirmithi Kendras can also be explored in this regard.**

**Decision: Approved to take up inhouse work for dumpsites with legacy waste <20,000 MTs. If necessary, Suitable Proposal may be sent to FD to allocate work to Nirmithi Kendra.**

Further discussion were made for balance 96 ULBs with more than 20,000 T of legacy waste to carry out the remediation work through outsourced arrangement.

Director, DMA informed that such huge quantities of legacy waste have adverse impact on the environment and human health. Also, NGT has instructed the State

to take appropriate measures to clear the legacy waste within 6 months. In this regard, as per the discussion with the ULBs, the ULBs urged to have an outsourced arrangement to expedite the clearing of such huge quantities of legacy waste.

In the outsourced arrangement, legacy waste processing works will be tendered out to the private players having similar experience and a separate arrangement will be made including hiring of machinery, purchase of additional vehicles and deployment of dedicated manpower for carrying out the legacy waste management works.

**In view of above, Secretary UDD informed that for rest of the ULBs, dumpsite remediation can be carried out as per SBM 2.0 Guidelines under supervision of SHPC.**

**Agenda 2 : Submission of 6 monthly progress report to NGT**

Director, DMA explained the status of implementation of SWM Rules 2016 comparing to the earlier progress as below.

- An amount of Rs 1900 crores has been deposited in PD account of ACS, UDD as per Hon'ble NGT order
- Legacy Waste DPRs of 7 cities have been approved and exemption is obtained from Election Commissioner to call tender
- The State Action plan for Rs 4486.83 crores has been approved by SHPC under SBM 2.0 as below.

S.N	Details	Amount in cr
1	Solid Waste Management	2058.76
2	Used water Management	1698.67
3	Sanitation	177.91
4	IEC	367.46



5	CB	184.53
	Total	4486.83

- DPRs are under preparation stage for all the above mentioned approved action plans.
- KUIDFC has also prepared comprehensive action plan for used water management for RS 4345.37 cr which is inclusive of SBM 2.0 allocated amount. Remaining amount will be borne by GoK.
- Further KUIDFC has prepared the action plan for 25 cities above 1 lakh population for Rs 753.50 cr for used water management.
- BBMP has also submitted the action plan for Rs 562.45 cr for used water management.

#### Progress report under Legacy Waste Management

SN	Status of legacy waste management	No of ULBs	Area covered in acres	Quantity of legacy waste in Tons
1	Work under progress	17	150.46	1630000
2	DPR submitted to DMA	42	223.42	1754100
3	DPR submitted to DUDC	36	139.5	613100
4	Tender stage	36	117.801	1080856
5	SHPC Approved & tender to be invited	7	133.34	2056000
6	SLAC Approved	6	51.03	401000
7	DPR preparation stage	53	115.34	679944
	<b>Total</b>	<b>195</b>	<b>930.891</b>	<b>8215000</b>

**Decision:** After detailed discussion, the Committee agreed to submit the said progress report to NGT and directed DMA to expedite the legacy waste management works to ensure completion as per timelines.

### **Agenda 3: Used Water Management**

Director, DMA explained the status of used water management as below:

- It is proposed to tackle the issue of untreated sewage comprehensively in the State and Honble NGT has also highlighted that other schemes can be dovetailed for the same purpose. SBM 2.0 has the Used Water Management component which deals with the issue of management of untreated sewage hence, MD KUIFC has prepared a comprehensive action plan to tackle untreated sewage gap in all 310 ULBs as explained in the table below, amounting to 5098.87 crores under which 1698.67 crores shall come from SBM 2.0. However, SBM 2.0 only permits construction of STP cum Fecal Sludge treatment plant, Interception and diversion of drains and De sludging & Sewer Cleaning equipment. An additional 3400.19 Crores would be required to provide 100% sewage management like network gaps and house service connection in these 287 ULBs, for which NGT compensation of INR 2360 Crores can be utilized. Secretary UDD requested that in order to tackle the issue additional budgetary provision have to be made. He also informed that above being capital intensive works, have a project gestation period of months to 1.5 years, hence in principle approval can be provided and the additional budget may be allocated as per progress. Secy. Finance told that no additional funds are available and suggested to prioritize the works.



Category of ULB	Total funds required for used water management works including NGT					
	SBM (UWM) 2.0			Non SBM funds (in Cr)	Total State Fund requirement (in Cr)	Total Fund requirement (in Cr)
	Central share	State Matching share	Total (in Cr)			
	(a)	(b)	(c)	(d)	(b)+(d)	(c) + (d)
Less than 1 Lakh Population - 193 ULBs	472.62	472.62	945.25	1725.76	2198.38	2671.01
Less than 1 Lakh Population- 94 ULBs	376.71	376.71	753.42	920.93	1297.64	1674.36
Sub Total (A)	849.33	849.33	1698.67	2646.69	3496.02	4345.37
ULBs above 1 L Population	0	0	0	753.50	753.50	753.50
BWSSB	0	0	0	562.45	562.45	562.45
Sub Total (B)	0	0	0	1315.95	1315.95	1315.95
Total Fund requirement (A+B)	849.33	849.33	1698.67	3962.64	4811.97	5661.32

- Total NGT compensation amount of RS 3400 crores
- Less amount allotted to Chandapura lake of Rs 500 crores
- Less amount allotted to legacy waste processing of Rs 540 crores
- Balance amount available for other non SBM works Rs 2360 crores
- Total amount required for non SBM 2.0 of Rs 3962.64 crores
- Balance amount Rs. 1,602.64 Crore is required to take work comprehensively.
- MD KUIDFC informed that usually there will be a single account for a single project, and having two different sources of money for the same

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project e.g in the same city, with two sources under SBM 2.0 and NGT compensation, there shall be issues in monitoring.

ACS UDD told that above action plan of Rs.5000 crores works can be taken up in Phase 1 and Phase 2 and work can be taken up by prioritizing.

**Phase – I: Projects worth 1698.67 Crores under SBM 2.0 and projects worth Rs.1860 crores available under NGT Compensation**

**Phase-II: Advice of Finance Department can be taken for the rest of the Rs.1540.2 Crores**

- Secretary UDD sought approval of the committee for dovetailing of both action plan of SBM 2.0 and NGT compensation and informed the following:
  - All Interception & Diversion projects can be entrusted to Minor Irrigation Department
  - Due to the complexity in implementation of the UWM Projects, PDMC is required for survey, design, DPR preparation, tendering, etc., and can be engaged under the A&OE funds of SBM U 2.0.
- The progress of rejuvenation of Chandapura lake were discussed.
- BWSSB requested for Rs.562.45 Crore for UWM infrastructure development under the NGT compensation amount and submitted the progress report as enclosed in annexure-2. The action plan is detailed out as under:

#### **BWSSB**

- In BBMP about 1480 MLD of sewage is generated per day and about 1212 MLD of sewage is being treated through the 36 STPs under BWSSB. There is a gap in treatment of about 268 MLD.
- BWSSB have commenced works for rehabilitation/ remodeling/ replacement of larger diameter sewer lines of RCC/NP3/DWC SN-8 in V Valley areas under AMRUT S4B which are under progress and expected

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to be completed by the end of June-2023. Once completed this will augment about 150MLD of Sewage Management.

- For addressing the remaining treatment gap of 118 MLD, 11 Number of Linking works / upgradation works are proposed at a total cost of about Rs.562.45 Crore

MD, KUWS&DB submitted report on the works commenced/ taken up under various schemes which is enclosed as annexure-3. It is detailed out as under:

#### **KUWS&DB**

During the FY 2021-22 4 number of UGD works are taken up in Chamrajnagara, Chennagiri, Chikmangaluru & Shikaripura at a Total project cost of Rs. 131.26 Cr and work orders have been issued for all the projects and works are nearing completion in Chamrajnagara and Shikaripura.

- Furthermore, during the FY 2022-23 7 Number of UGD works are taken up in Nyamathi, Hukkeri, Hiriyur, Turuvekere, Hosakote, Bailahongal& Hubli at a total project cost of Rs. 297.01 Crore. Work order have been issued for Nyamathi&Hubli and the other 5 projects are in various stages of tendering.

#### **Decision made in the meeting**

1. Finance Department to examine and provide suitable advice to approve the combined action plan including Fund Allocation under SBM 2.0 and Fund Allocation under NGT Environmental compensation. Finance Department to also provide guidance on feasibility for availing externally aided soft loans by KUWS&DB.
2. All Interception & Diversion projects can be entrusted to Minor Irrigation Department.

3. To carry out the work of STP in phased manner. Phase I: **Projects worth 1698.67 Crores under SBM 2.0 and projects worth 1860 crores available under NGT Compensation. Phase-II: Advice of Finance Department can be taken for the rest of the 1540.2 Crores over a period of next 2-3 years.**
4. Considering the complexity of implementation of the UWM Projects, PDMC/PMC to be appointed for carrying out survey, design, DPR preparation, estimate preparation, tendering, execution etc. 2% of the approved action plan cost to be reserved for hiring of PDMC/PMC.
5. To explore the possibility of entrusting the work of legacy waste management to Nirmithi Kendra for ULBs with legacy waste quantity upto 20,000 Tonnes under the supervision of Chief Officers of respective towns.
6. Issue notices to all encroachments in catchment area of lakebed and bufferzone around chandapura lake. To take all necessary action for rejuvenation of chandapura lake as per the NGT order.
7. Help of NIC can be taken to prepare an IT module to monitor all the works taken up under NGT Order.

The Chief Secretary directed that the next meeting will be held on 16.05.2023 at 3.00p.m. Monthly meetings will be held now onwards.

The meeting ended with vote of thanks to the Chair.

  
Chief Secretary  
Government of Karnataka

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**Proceedings of the review meeting of NGT held under the chairpersonship of  
Chief Secretary, Government of Karnataka on 16.05.2023 at 3:30 pm in  
Room No. 313, 3rd Floor, Vidhan Soudha**

List of Members Present in the Meeting:

1. Chief secretary, GoK
2. Additional Chief secretary, Finance Department, GoK
3. Additional Chief secretary, Urban Development Department, GoK
4. Secretary, Urban Development Department, GoK
5. Secretary, Minor Irrigation Department, GoK
6. Director, DMA
7. Member Secretary, KSPCB
8. Managing Director, BWSSB
9. Managing Director, KUWS&DB
10. Managing Director, KUIDFC
11. Director, Groundwater Directorate and Karnataka Groundwater Authority
12. Managing Director, RGRHCL (KARNIK)
13. Chief Executive Officer, KSSIDC
14. Special Commissioner, BBMP
15. District Commissioner, Bangalore Urban
16. District Commissioner, Bangalore Rural
17. Raghavan CE, Minor Irrigation Department
18. Suresh T S, DCE (M), KUWS&DB
19. Balchandra, Waste Management Extraction Tech Nirmith
20. S M Patted, PD, CASHUTEC Raichur
21. Ravindranath S M, AEE, Minor Irrigation Department
22. N Srinivas, Executive Director (Tech), KUIDFC
23. Ravindra B Mallapura, JD1, SBM-DMA.
24. Assad R Sharif, JD2, SBM-DMA.
25. Dr. Mohamad Yaseen, Senior Environmental Expert & Team Lead, SHA Technical consultancy (PMC UGD & NGT works)
26. Sathish Kumar D M, Joint secretary 1, UDD

27. Parashuram S, Joint Commissioner SWM, BBMP
28. K Rangaswamy, PD, DUDC, Bangalore Urban District
29. S M Girish, EE-SWM, DMA
30. M C Vijayashankar AEE, KIADB
31. Bhukanth B K, Environmental Engineer, KIADB
32. P N Ravindra, Head, Water Cell, KIADB
33. Venugopal, ACE-2, BWSSB
34. Nagesh H, Nodal Officer SWM, BBMP

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The Director, DMA welcomed the Chief Secretary, Additional Chief Secretary, Urban Development Department and other officers to the review meeting of NGT case OA no 606/2018, NGT OA No. 324 / 2021 and NGT OA No. 104 / 2022.

The Director briefed about meeting agenda and informed the committee that compliance report has to be submitted by the State Government to NGT in OA no 606/2018 based on the orders issued in the last personel hearing of Chief Secretary, GoK dated 13-10-2022 and also for NGT OA No. 324 / 2021 and NGT OA No. 104 / 2022. The following agendas are discussed in details:

**Agenda 1: NGT OA No. 606/2018- Legacy Waste Management**

Director DMA updated the committee about the overall status of legacy waste management projects in 195 ULBs as provided below:

Sl. No	Category of ULB - Legacy Waste Quantity	No. of ULBs	DPR Prepared	DPR Preparation Stage	Tender Stage	Work in Progress
1.	More than 1 Lakh MT	12	1	0	9	2
2.	50000 to 1 Lakh MT	17	13	1	1	2
3.	20000 to 50000 MT	54	22	14	13	5
4.	10000 to 20000 MT	49	21	11	11	6
5.	Less than 10000 MT	63	21	25	15	2
<b>Total</b>		<b>195</b>	<b>78</b>	<b>51</b>	<b>49</b>	<b>17</b>

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Director DMA also informed that tenders for legacy waste management projects have been called by Kalaburagi, Davanagere, Hubli-Dharwad, Bellary, Belagavi Corporations and Tiptur CMC. With respect to Mysuru City Corporation, since project cost is more than 50 Crores, Legacy waste management Tender document has been submitted to Pre-tender scrutiny Committee for approval for which the Committee has given time on 18<sup>th</sup> May 2023 at 11 am for the presentation.

Director DMA also highlighted about the ongoing discussion regarding entrusting the legacy waste management works to Nirmithi Kendras for ULBs having legacy waste less than 20,000 Tons.

**Decision:**

- 1. The Committee directed the Director DMA to provide milestones for these 195 ULBs to complete the execution of legacy waste management projects depending upon their present status. Chief Secretary directed to submit ULB wise present status of execution of legacy waste management projects.*
- 2. The committee directed that entrusting the works to Nirmithi Kendras may lead to delay in execution of Legacy Waste Project due to longer approval processes. Therefore, it was directed to call District Level short term tenders to expedite the legacy waste management works in the 124 ULBs having legacy waste of 20000 Tons and less quantity.*

**Agenda 2: NGT OA No. 606 / 2018 - Used Water Management**

Director DMA informed the committee that UWM Action plan prepared under SBM 2.0 has already been sent to MoHUA for approval on 12.05.2023. Further, proposal has been submitted to Government for appointing KUIDFC as the nodal agency for carrying out UWM works under NGT.

Director DMA mentioned that in the last review meeting, it was decided to hire a PDMC for UWM, due to the complexity in implementation of the Projects. To this, MD, KUIDFC updated that the tender document for hiring PDMC is ready and will be floated. PDMC will be required to execute the STP provision works in the required ULBs. MD, KUIDFC also mentioned that ULBs with less than 20,000 Population (115 ULBs) has been identified and FSTP works will be carried out on priority basis in these identified ULBs by KUIDFC. In this regard Standard Bid Document has already been prepared by KUIDFC and will be circulated on priority basis to these 115 ULBs so that they initiate the tendering process for provision of FSTPs.



Director DMA mentioned that it was decided in the last NGT meeting that all Interception & Diversion projects shall be entrusted to Minor Irrigation Department. In this regard, meeting has been conducted with Minor Irrigation Department wherein list of ULBs, CPHEEO manual and required information was provided to the officials of Minor Irrigation Department. The Department has to submit their further plan of action in this regard. To this, Secretary, Minor Irrigation Department updated that they require some time to come up with a concrete plan for carrying out I&D works.

**Decision :**

1. *The Committee directed MD, KUIDFC to expedite the STP and FSTP Construction works in the ULBs. The Committee also directed to prepare an Action Plan and milestones for the ULBs and shall be communicated to the concerned ULBs. MD, KUIDFC will share ULB wise status of STP/FSTP including operational, non-operational, under repair & renovation, under construction & newly proposed status.*
2. *Secretary, Minor Irrigation Department informed that current I&D construction may lead to diversion of sewerage water to natural drains as there may be cases where STPs are currently not available. In view of the same, the committee decided to take up I&D as a part of package of STP construction and not as a single component. I&D works can be taken up in those ULBs where connection to the existing STPs are currently missing.*

**Agenda 3:NGT OA No. 324 / 2021 - Rejuvenation of Chandapura Lake**

**Director DMA, with reference to the rejuvenation of Chandapura Lake, updated the Committee on below pointers:**

- Notices have been issued by the ULB to all the establishments in the buffer zone and lakebed of Chandapura Lake for clearing the encroachments. The establishments who have replied to the notices need to served with “Eviction Notice”.
- Chandapura TMC - Government Land has been identified for construction of Sewage Treatment Plant by and proposal for the same has been submitted to Revenue Department for grant of land.
- Jigani TMC – has identified a private land to be purchased by Deputy Commissioner for STP.
- Hebbagodi CMC – have land and KSPCB clearance / consent has been sought for STP Construction.

- Bommasandra TMC – have identified a private land which has to be purchased by Deputy Commissioner for STP.
- Letter has been issued to Animal Husbandry Department and Department to Health & Family Welfare to remove the establishments encroaching the buffer zone of Chandapura Lake.

Mananging Director, KUWS&DB updated the Committee that Deputy Commissioners of the adjacent Districts have prepared DPRs and have identified Government Land, for which the Environmental Clearance is being sought from KSPCB. However, it is informed that the land is not suitable for STP construction. Furthermore, It is informed by Districts that no other Government land is available for STP construction. Therefore, MD KUWS&DB suggested the committee that either Deputy Commissioners have to purchase private land for STP construction or could follow the RDPR model of including land purchase as the part of the scope of tender for construction of STPs. Mananging Director, KUWS&DB also suggested two approaches either to have a Centralised STP facility for all the 4 ULBs or have individual/decentralised STPs at each ULB.

**Decision :**

1. *The Committee directed MD KUWS&DB to initiate discussion with KSRTC, BMTC and BWSSB on the status of land availability for setting up of STPs in these 4 ULBs.*
2. *The Committee directed MD KUWS&DB to submit a comparison statement on technical and financial feasibilities of having Common versus individual STPs for these 4 ULBs.*
3. *Deputy Commissioner to identify suitable private land and fix the land cost as per Right to Fair Compensation and Transperancy in Land Acquisition Act within 15 days.*

**Agenda 4 : NGT OA No. 104 / 2022 regarding Nagarakere and Majarahosahalli Lake Pollution.**

Director DMA updated the committee that as per the NGT orders Deputy Commissioner Bangalore Rural District had to submit field inspection report and KSPCB had to submit the survey reports in this regard. In this regard, the Inspection report has been submitted to Hon'ble Court by Deputy Commissioner Bangalore Rural District and KSPCB has sought 3 months time to submit the survey report. Director DMA informed the Committee that there are 37 manholes and sewage lines inside the lake bed which are required to be shifted and as per NGT Order, no

*CS*

pipelines can be placed within the buffer zone of these lakes. Also, there are 8 No. of "Red Category" Industries which generate the sewage which is collected in a Common Septic Tank and Soak Pit without any treatment facility. The KSSIDC has to take immediate steps to address this issue by providing a Common Effluent Treatment Plant which will reduce the pollution considerably.

To this, MD KIADB informed that there is an existing Common Effluent Treatment Plant in the targeted zone which is currently not operational. Tender will be called to hire a contractor to carry out the retrofitting works of this CETP unit. Once this CETP is ready it can also receive the effluents from the targeted industries 8 No. of "Red Category" Industries.

**Decision :**

- 1. The Committee directed KIADB to organize a Senior Officials visit to these lakes to assess the current on ground situation and also send a note to DMA on efforts of KIADB.*
- 2. The Committee directed Director DMA to take up a meeting with KSSIDC and KIADB to plan on the further required steps in this regard.*
- 3. KSSIDC was also suggested to explore the options of utilizing KIADB CETP until construction of their own CETP.*

**Overall Decision:**

- 1. Chief Secretary directed that Periodical Review is required to be taken up w.r.t. these NGT matters.*
- 2. Next Review meeting to be held on 31.05.2023*

The meeting ended with vote of thanks to the Chair.



**Chief Secretary  
Government of Karnataka**

**Proceedings of the review meeting of NGT held under the chairmanship of  
Chief Secretary, Government of Karnataka on 23.06.2023 at 3:00 pm  
in Room No. 313, 3rd Floor, Vidhan Soudha**

**List of Members and Officers present in the meeting is enclosed as Annxure-1**

The Director, Directorate of Municipal Administration (DMA) welcomed the Chief Secretary, GoK, Additional Chief Secretary, Urban Development Department and other Officers to the review meeting of NGT case OA no 606/2018 and NGT OA No. 324 / 2021. Director, DMA briefed about meeting agendas. The following agendas are discussed in details:

**Agenda 1: NGT OA No. 606/2018- Legacy Waste Management:**

The Director, DMA updated the committee about the overall status of Legacy Waste Management projects in 195 ULBs as provided below

Sl. No	Category of ULB – Legacy Waste Quantity	No. of ULBs	Progress as on	DPR Preparation Stage	DPR Submitted for approval	No. of DPR's Approved	Tender Called	Tenders Yet to be called	No. of Works in Progress	No. of Works Completed
1	More than 1 Lakh MT	12	22.06.2023	0	0	12	4	6	2	0
			31.05.2023	0	0	12	4	6	2	0
2	50000 to 1 Lakh MT	17	22.06.2023	3	0	14	5	7	1	1
			31.05.2023	3	0	14	0	12	1	1
3	20000 to 50000 MT	54	22.06.2023	10	3	41	27	9	5	0
			31.05.2023	10	3	41	1	35	5	0
4	Upto 20000 MT	112	22.06.2023	58	15	39	25	6	8	0
			31.05.2023	58	16	38	12	18	8	0
Total	195	195	22.06.2023	87	18	90	61	28	16	1
			31.05.2023	87	18	90	17	71	16	1

***Discussions and Deliberations:***

Director, DMA informed the Committee that 80 DPRs have been approved at the State Level Advisory Committee and 10 DPRs have been approved at District level. Tenders have been invited in 61 ULBs and work is under progress in 16 ULBs. The Chairperson advised Director, DMA to highlight the progress made in bigger cities which has substantial quantity of Legacy Waste while submitting the progress report to the Hon'ble NGT. Further informed to expedite the tender procedures and complete it in one month.

ACS, UDD informed Special Commissioner, BBMP to provide details of quantity of Legacy Waste remediated in Bagalur dumpsite and amount spent for remediation work and also directed to expedite the DPR approval for other sites.

*Decision: To complete tender procedures in a month and issue work orders as per KTPP Rules and also to expedite DPR approval in other cities.*

<i>Decision</i>	<i>Responsible Department</i>	<i>Timeline</i>
The Committee directed that ULBs whose tender has been called to complete tender procedures in a month and issue work orders as per KTPP Rules	DMA	24/07/2023
The Committee directed BBMP to expedite DPR approval	BBMP	24/07/2023
The ULBs with less than 20,000 MT Legacy Waste should expedite DPR approval procedures	DMA	24/07/2023

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**Agenda 2:NGT OA No. 606 / 2018 - Used Water Management:**

**2A MD, KUIDFC Updated the committee on following points:**

- Cabinet Note for appointing KUIDFC as Nodal Agency for UWM submitted by UDD
- Hon'ble U.D Minister has concurred the proposal
- Finance Department has concurred the proposal with certain modifications
- Action plan submitted to MoHUA by DMA on 12.05.2023

193 ULBs (2011 census) under SBM 2.0 : National Advisory & Review Committee (NARC) meeting chaired by Secretary-MoHUA for Central share of **Rs 423.58 crores**, held on 08-06-2023 for the review & approval of Action Plan-Proceedings awaited.

*Decision: The Committee instructed MD, KUIDFC and Secretary, UDD to expedite the process of seeking Cabinet Approval to appoint KUIDFC as an Implementing Agency and for appointment of PDMC for execution of UWM Projects*

**2B -Used Water Management – Minor Irrigation Department:**

The Director, DMA informed that as per the decision of last NGT Review Meeting, all Interception & Diversion works has been entrusted to Minor Irrigation Department and a meeting was convened with Minor Irrigation Department wherein list of ULBs, CPHEEO Manual and required information were provided to the officials of Minor Irrigation Department.

Additional Chief Secretary, UDD enquired about the criteria for selecting ULBs for I&D works and also amount earmarked for the same. MD, KUIDFC informed that I&D works are proposed in all ULBs except the cities where 100 % sewer network exists. 184 ULBs which have less than one lakh population are eligible for funding under SBM 2.0 while 5 ULBs with more than one lakh population are covered under compensation amount. The Chairman directed MD,

MI department to submit detailed proposal of I&D works to UDD and directed Secretary to fix a meeting with Minor Irrigation department on 30<sup>th</sup> June to discuss about I&D works in detail.

**Decision:** The committee instructed Secretary, UDD and MD, KUIDFC to convene a meeting with MI department on 30<sup>th</sup> June 2023 for finalizing I&D works.

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### Agenda 3: Action Plan for Environmental Compensation of Rs. 2900 crores:

The Director, DMA explained that as per the order dated 13-10-2022, Rs 3400 crores environmental compensation has been levied for the State to address the gaps in Legacy Waste Management and Liquid Waste Management and for restoration of Chandapura Lake. The details of which is mentioned below.

#### Legacy Waste Management:

ULB	Gap (in tones)	Environmental Compensation by NGT	Total Compensation in cr
BBMP	97.82	Rs 300 /Ton	293.46
Other ULBs	82.15	Rs 300/Ton	246.45
Total	179.97		539.91

#### Liquid Waste Management:

ULB	Gap in treatment (in MLD)	Environmental Compensation by NGT/ MLD	Total Compensation in cr
BWSSB	268	Rs 2 crores/ MLD	536.00
Other ULBs	1159.4	Rs 2 crores/ MLD	2318.80
Total	1427.4		2854.80

- Compensation for Legacy Waste Management : Rs 539.91 cr
- Compensation for Liquid Waste Management: Rs 2854.80cr
- Total Compensation : 3394.71 Crores rounded off to Rs 3400 cr
- Amount reserved for Chandapura Lake Restoration : Rs 500 crores
- Amount available for Legacy waste and Used Water Management: Rs 2900 crores
- Legacy waste management- 540 crores:

BBMP	Rs 293 crores
Other	Rs 247 crores
Total	Rs 540 crores

- Liquid waste management- 2360 crores:

BWSSB	Rs 441
Other ULBs	Rs 1919 crores
<b>Total</b>	<b>Rs 2360 crores</b>

**Discussions and Deliberations:** Director, DMA informed that as per the NGT orders, a separate PD account is opened in the name of ACS, UDD and Rs 1967 crores has been deposited for the FY 2022-23 for addressing gaps in Legacy Waste Management and Liquid Waste Management. The Chairperson suggested to release amount for Legacy Waste Management to the ULBs where work is started.

MD, KUIDFC explained the works considered for Rs 1919 cr. earmarked for Liquid Waste Management as below.

S.N	Works	ULBs	Amount
1	<b>Urban local bodies with a population of more than 1.0 lakh</b> For Interception & diversion works, repair and renovation of STPs, Construction of sewer Network, Household service Connections (HSC), procurement of Cesspool & sewer Cleaning equipment etc	18	753.49
2	<b>Urban local bodies with a population of less than 1.0 lakh</b> ULBs with Non operational STPs-For construction of sewer network and household service connections (HSC) works	8	35.57
3	<b>Urban local bodies with a population of less than 1.0 lakh</b> Selected ULBs based on population -For construction of sewer network and household service connections (HSC) works	64	1119.88
	<b>Total</b>		<b>1908.94</b>

**Decision:** The Committee directed the Director, DMA to submit proposal to UDD for release of Environmental Compensation amount to ULBs where the Legacy Waste Remediation work is started.

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#### Agenda 4: NGT OA No. 324 / 2021 - Rejuvenation of Chandapura Lake

MD, KUWS&DB updated the Committee on below status regarding land identification for setting up of STPs in all four ULBs.

ULBs	Status as on 23-06-2023	Land Details & Present status
Chandapura TMC -	Proposal is being prepared by ULB for consent award (Preparation of Revenue sketch and other documents are in progress)	As the proposal of Govt land was rejected by Revenue department, Private land is identified and consent is sought from land owners.

		Helalige Village Sy. No. 84 Extent – 1.75 acres (Private Land – Owner has formally accepted to sell the land for STP Construction)
Hebbagodi CMC	The landowners did not agree to provide land for the Construction of STP	Few private lands have been identified, however the owners have not given consent for STP Construction.
Bommasandra TMC	Proposal is being prepared by ULB for consent award (Preparation of Revenue sketch and other documents are in progress)	Helalige Village Sy. No. 129, Extent - 2 acres (Private Land – Owner has given consent for the STP Construction)
Jigani TMC	Proposal is being prepared by ULB for consent award (Preparation of Revenue sketch and other documents are in progress)	Jigani Village Sy. No. 525, Extent - 2 acres (Private Land – Owner has given consent for the STP Construction)

***Discussions and Deliberations:***

MD, KUWS&DB informed the committee that KIADB has agreed to provide land for Hebbagodi CMC for construction of STP. The Chairperson informed MD, KUWS&DB to verify the feasibility of KIADB land for Hebbagodi CMC and for other 4 TMCs it was instructed to work out the additional cost required for pipelines, restoration charges and pumping & recurring cost if STP is proposed in agriculture department land.

***After detailed deliberations, following Decisions were taken by the Committee:***

Decision	Responsible Department	Timeline
The Committee directed to take up the projects in a suitable manner within the frame of law in all the 4 ULBs and submit the proposal to UDD in this regard.	KUWS&DB	30-06-2023

***The Committee directed that next Review meeting will be held on 30/06/2023 at 03.00 pm and directed the Director, DMA to issue the meeting notice.***

The meeting ended with vote of thanks to the Chairperson and Members.



**Chief Secretary  
Government of Karnataka**

**Proceedings of the Interdepartmental Committee Meeting on NGT**

Date: 19.01.2025

Venue: Room No, 313 Vidhan Soudha

Chairperson: Chief Secretary, Government of Karnataka

**Attendees:**

1. Chief Secretary, Government of Karnataka
2. Secretary, Urban Development Department
3. State Mission Director, Swachh Bharat Mission(U)
4. Chairman, Bangalore Water Supply and Drainage Board
5. Managing Director, Karnataka Urban Infrastructure Development and Finance Corporation
6. Managing Director, Bangalore Water Supply and Drainage Board
7. Managing Director, Karnataka Water Supply and Drainage Board
8. Joint Director, Swachh Bharat Mission(U).
9. Member Secretary, Karnataka State Pollution Control Board
10. Project Officer, Rural Development and Panchayat Raj Department
11. Chief Project Officer, Bangalore Solid Waste Management Limited

**Agenda:**

The Interdepartmental Committee meeting was convened to review the compliance status of the National Green Tribunal (NGT) order OA 606/2018 dated 13.08.2024 and finalize the submission of the next affidavit scheduled for the last week of January 2025.

**Key Discussions & Decisions:**

**1. NGT Affidavit Submission & Compliance Update**

The State Mission Director (SMD), Swachh Bharat Mission (SBM) briefed the committee on the status of compliance with the NGT order and the upcoming affidavit submission. The SMD, SBM briefed that the compliance is w.r.t to Solid Waste Management and Used Water Management and the progress that has been achieved w.r.t to the earlier affidavit in May 2024.

## **2. Solid Waste Management (SWM) Status**

The committee enquired about the gap fulfillment timelines by BBMP w.r.t Dry Waste and Wet Waste Management. BBMP informed that the gap of dry waste and wet waste shall be covered with the establishment of Integrated Solid Waste Management Plant. The tender for the Integrated Solid Waste Management Facility for 2000 TPD is under evaluation, with an expected completion timeline of 18-24 months. The committee directed BBMP to provide interim milestones for the setup of the Integrated Solid Waste Management Plant.

BBMP also raised concerns regarding environmental clearance / NOC from KSPCB for the proposed site for establishment of 300 TPD Bio CNG Plant by GAIL. The committee instructed BBMP and KSPCB to resolve the issue through coordinated discussions and directed KSPCB to provide a remedial solution at the earliest.

## **3. Inclusion of Timelines for SWM Components**

The committee directed that the presentation and affidavit must include timelines for all SWM components, including:

- a. Dry Waste Management
- b. Wet Waste Management
- c. Construction & Demolition (C&D) Waste Management
- d. Legacy Waste Management
- e. Used Water Management

## **4. Inclusion of E-Waste Management Component in the presentation & Affidavit**

Karnataka State Pollution Control Board (KSPCB) is directed by the Committee to provide data on E-Waste collection and processing compliance for the state. The same needs to be incorporated in the affidavit and the presentation.

## **5. Inclusion of BPCL & GAIL Collaboration for Biomethanation Plants**

The committee advised the inclusion of collaborations with:

- BPCL for two cities (HDMC & Mysore)

- GAIL for setting up Biomethanation plants across 16 districts in Karnataka.

#### **6. Inclusion of Financial Progress & Fund Utilization**

The financial status and fund utilization in various SWM components must be included in the affidavit.

#### **7. Inclusion of Hazardous Waste Management**

The committee directed KSPCB to provide details on hazardous waste management and its current processing status in the state.

#### **8. Value Addition in C&D Waste Management**

The committee advised incorporating case studies on value addition from C&D waste, showcasing products like Paver blocks, Tiles, Other recyclable materials. In addition to the same, it was also directed by the Committee to explore usage of abandoned quarries for disposal of C&D waste after proper segregation.

#### **9. Monitoring of STPs in Residential Complexes**

BWSSB highlighted challenges in monitoring STPs (>120 KLD capacity) across 2500 residential complexes in Bangalore. The committee directed KSPCB to conduct a survey of all STPs, verify compliance with pollution norms, and submit a report within a month. KSPCB was also asked to review historical data for the past month and submit findings to the Chief Secretary by 20.01.2025.

#### **10. Chandapura Lake Restoration Project**

KUS&DB informed that tendering for STP construction is complete, the vendor is onboarded, and material procurement has begun. However, land acquisition issues persist in four areas. The Chief Secretary directed MD KUS&DB to submit a proposal and coordinate with the Revenue Department for resolution.

#### **11. Land Identification Challenges for STPs in 267 ULBs**

KUIDFC raised concerns regarding land acquisition for STPs across 267 ULBs. The Chief Secretary directed KUIDFC to submit a letter along with the report for the ULBs wherein land identification and acquisition is a challenge.

### **12. Rural Development & Panchayat Raj (RDPR) Compliance**

RDPR was directed to share compliance details with DMA for inclusion in the affidavit. Additionally, RDPR must provide a list of SHGs to the Chief Secretary's office for potential leveraging under the Valmiki Nigama Scheme.

### **13. SBM 2.0 Progress**

State Mission Director, SBM 2.0 briefed the current progress of SBM 2.0 components (Annexure I). Further, The Chief secretary directed to expedite the pending works and complete within the stipulated time in coordination with the district administration.

The committee instructed all concerned departments to complete the necessary actions before the finalization of the affidavit.

The meeting concluded with a vote of thanks. All departments were directed to ensure timely action on the discussed points to facilitate compliance with the NGT order.

  
**Chief Secretary,  
Government of Karnataka**

## ANNEXURE-I

**SBM 2.0 PROGRESS COMPONENT WISE****1.SBM(U) 2.0 - MATERIAL RECOVERY FACILITY (MRF)**

SI No	District Name	DPR Cost (In Crores)	Total No of Works as per approved DPR	Under tender Evaluation	Work order Issued	Work in Progress	Yet to be Tendered	Works Completed	Total Work Balance
1	2	3	4	5	6	7	8	9	10=(5+6+7+8)
1	Belagavi	33.77	266	32	34	191	0	9	257
2	Bagalkote	14.62	122	85	31	2	0	4	118
3	Mysuru	32.14	115	26	80	5	0	4	111
4	Dakshin Kannada	21.97	106	57	0	48	0	1	105
5	Kalaburagi	18.92	97	69	28	0	0	0	97
6	Shivamoga	22.45	103	55	23	19	0	6	97
7	Vijayapura	15.33	104	27	1	64	0	12	92
8	Tumakuru	15.95	85	77	0	8	0	0	85
9	Uttar Kannada	10.88	84	56	3	25	0	0	84
10	Dharwad	24.65	80	48	0	32	0	0	80
11	Raichuru	14.64	76	74	2	0	0	0	76
12	Haveri	10.34	75	72	1	1	0	1	74
13	Bellary	16.02	73	55	15	3	0	0	73
14	Gadag	9.14	70	14	0	56	0	0	70
15	Kolar	15	66	23	30	12	0	1	65
16	Bengaluru Urban	8.62	64	38	1	0	22	3	61
17	Hassan	10	61	50	10	1	0	0	61
18	Chikkamagaluru	8.41	60	42	15	3	0	0	60
19	Bidar	13.45	59	25	34	0	0	0	59

20	Davangere	15.16	61	2	41	16	0	2	59
21	Mandya	8.54	61	56	2	0	0	3	58
22	Chitradurga	10.51	58	51	0	6	0	1	57
23	Vijayanagar	12.37	65	10	39	8	0	8	57
24	Koppala	9.75	66	21	0	35	0	10	56
25	Yadgir	6.06	51	44	3	4	0	0	51
26	Ramanagara	10.27	51	17	3	31	0	0	51
27	Bengaluru Rural	9.45	49	21	28	0	0	0	49
28	Chikkaballapura	6.27	45	32	13	0	0	0	45
29	Udupi	7.31	46	22	13	0	0	11	35
30	Chamrajnagar	4.54	33	33	0	0	0	0	33
31	Kodagu	2.25	25	2	0	23	0	0	25
<b>TOTAL</b>		<b>418.78</b>	<b>2377</b>	<b>1236</b>	<b>450</b>	<b>593</b>	<b>22</b>	<b>76</b>	<b>2301</b>

**2.SBM(U) 2.0 – INTEGRATED SOLID WASTE MANAGEMENT (ISWM)**

Sl No	District Name	DPR Cost (In Crores)	Total No of Works as per approved DPR	Under tender Evaluation	Work order Issued	Work in Progress	Yet to be Tendered	Works Completed	Total Work Balance
	2	3	4	5	6	7	8	9	10=(5+6+7+8)
1	Belagavi	86.76	264	41	40	154	0	29	235
2	Koppala	20.16	86	14	1	49	12	10	76
3	Vijayapura	33.95	108	43	0	27	0	38	70
4	Bengaluru Urban	36.65	77	5	2	0	58	12	65
5	Raichuru	23.72	72	16	2	1	36	17	55
6	Bagalkote	20.92	49	19	5	24	0	1	48
7	Dakshin Kannada	18.48	44	14	0	25	4	1	43
8	Mysuru	17.8	60	13	25	1	0	21	39
9	Kalaburagi	12.77	36	22	11	0	0	3	33

10	Bellary	11.83	30	16	0	0	14	0	30
11	Davangere	6.9	24	5	7	12	0	0	24
12	Haveri	8.16	24	19	3	0	0	2	22
13	Ramanagara	8.61	21	14	7	0	0	0	21
14	Vijayanagar	9.98	18	5	12	0	0	1	17
15	Bengaluru Rural	2.92	12	0	0	0	12	0	12
16	Bidar	3.69	12	12	0	0	0	0	12
17	Chitradurga	4.03	12	12	0	0	0	0	12
18	Mandya	3.07	12	8	4	0	0	0	12
19	Shivamoga	8.55	18	3	0	8	1	6	12
20	Uttar Kannada	4.5	12	0	10	0	2	0	12
21	Chamrajnagar	2.23	12	8	3	0	0	1	11
22	Tumakuru	4.07	12	9	0	0	0	3	9
23	Kolar	4.61	12	6	1	2	0	3	9
24	Chikkamagaluru	3.35	12	6	0	0	2	4	8
25	Yadgir	4.17	12	7	0	0	0	5	7
26	Udupi	4.52	12	3	0	0	4	5	7
<b>TOTAL</b>		<b>366.4</b>	<b>1063</b>	<b>320</b>	<b>133</b>	<b>303</b>	<b>145</b>	<b>162</b>	<b>901</b>

### 3.SBM(U) 2.0 – LEGACY WASTE MANAGEMENT (LWM)

Sl No	District Name	DPR Cost (In Crores)	Total No of Works as per approved DPR	Under tender Evaluation	Work order Issued	Work in Progress	Yet to be Tendered	Works Completed	Total Work Balance
1	2	3	4	5	6	7	8	9	10=(5+6+7+8)
1	Belagavi	24.17	27	4	0	12	0	11	16
2	Bagalkote	7.52	18	4	0	13	0	1	17
3	Koppala	12.18	16	13	0	3	0	0	16
4	Chikkamagaluru	11.28	16	12	3	1	0	0	16
5	Shivamoga	17.19	15	2	0	12	0	1	14
6	Kalaburagi	22.83	16	1	12	0	0	3	13
7	Hassan	29.75	12	4	8	0	0	0	12
8	Gadag	11.54	11	8	3	0	0	0	11

9	Mendya	12.27	13	7	0	4	0	2	11
10	Tumakuru	18.42	12	4	2	3	2	1	11
11	Haveri	12.11	12	7	2	1	0	2	10
12	Ramanagara	4.09	10	0	0	10	0	0	10
13	Bidar	13.3	9	1	0	8	0	0	9
14	Raichuru	10.47	10	4	4	0	0	2	8
15	Davangere	25.63	8	0	0	8	0	0	8
16	Chikkaballapura	12.41	7	7	0	0	0	0	7
17	Vijayanagar	12.51	7	7	0	0	0	0	7
18	Kolar	13.53	7	5	0	2	0	0	7
19	Uttar Kannada	12.44	7	3	0	4	0	0	7
20	Mysuru	63.41	12	3	2	2	0	5	7
21	Bellary	23.99	7	1	2	4	0	0	7
22	Vijayapura	13.06	6	1	0	4	0	1	5
23	Bengaluru Rural	6.2	5	0	4	1	0	0	5
24	Dakshin Kannada	55.22	4	0	0	4	0	0	4
25	Chitradurga	12.64	3	3	0	0	0	0	3
26	Kedagu	12.44	3	3	0	0	0	0	3
27	Chamrajnagar	4.97	3	0	3	0	0	0	3
28	Dharwad	34.45	6	0	0	3	0	3	3
29	Udupi	14.74	2	1	0	1	0	0	2
30	Yadgir	5.67	7	0	1	1	0	5	2
31	Bengaluru Urban	0.86	1	1	0	0	0	0	1
<b>TOTAL</b>		<b>531.29</b>	<b>292</b>	<b>106</b>	<b>46</b>	<b>101</b>	<b>2</b>	<b>37</b>	<b>255</b>

**4.SBM(U) 2.0 – SANITARY LANDFILL (SLF)**

SI No	District Name	Total No of Works as per approved DPR	Under tender Evaluation	Work order Issued	Work in Progress	Yet to be Tendered	Works Completed	Total Work Balance
1	2	3	4	5	6	7	8	9=(4+5+6+7)
1	Belagavi	36	11	13	9	0	3	33
2	Vijayapura	15	10	0	5	0	0	15
3	Bagalkote	14	4	0	0	10	0	14
4	Dakshin Kannada	13	3	0	9	1	0	13
5	Kalaburagi	10	9	0	0	1	0	10
6	Uttar Kannada	10	4	5	0	1	0	10
7	Koppala	9	8	0	0	1	0	9
8	Raichuru	9	0	0	0	9	0	9
9	Haveri	9	8	1	0	0	0	9
10	Gadag	9	1	0	8	0	0	9
11	Bengaluru Urban	8	0	0	0	8	0	8
12	Mysuru	8	4	0	0	4	0	8
13	Bellary	6	2	0	0	4	0	6
14	Tumakuru	6	5	0	0	1	0	6
15	Yadgir	6	4	0	0	2	0	6
16	Shivamoga	6	2	0	2	2	0	6
17	Davangere	5	1	1	2	1	0	5
18	Vijayanagar	5	0	4	1	0	0	5
19	Hassan	4	4	0	0	0	0	4
20	Udupi	4	0	0	0	4	0	4
21	Bidar	4	3	1	0	0	0	4
22	Mandya	4	3	1	0	0	0	4

23	Dharwad	6	0	0	3	1	2	4
24	Chamrajnagar	3	3	0	0	0	0	3
25	Chikkaballapura	3	0	0	0	3	0	3
26	Ramanagara	3	2	0	0	1	0	3
27	Chitradurga	4	2	0	1	0	1	3
28	Chikkamagaluru	3	0	3	0	0	0	3
29	Bengaluru Rural	2	0	0	0	2	0	2
30	Kolar	2	1	0	0	1	0	2
<b>TOTAL</b>		<b>226</b>	<b>94</b>	<b>29</b>	<b>40</b>	<b>57</b>	<b>6</b>	<b>220</b>

Proceedings of the first High Power Committee meeting under Swachh Bharat Mission (Urban), headed by Chief Secretary, Government of Karnataka on 5-10-2015, at Room no 313, Vidhanasoudha.

List of participants is attached in the Annexure.

Director, DMA welcomed the members for the first meeting of High Power Committee for Swachh Bharat Mission. Since this was the first meeting of High Power Committee, Director, DMA who is also a Director for State Mission Directorate (Swachh Bharat Mission Urban), briefed the committee regarding salient features of Swachh Bharat Mission (SBM) & presented the status of SBM implementation in the State. Proceedings of the meeting are as follows.

**Agenda 1: Approval of composition & functions of State Mission Directorate.**

Director, DMA explained that as per para no. 11.2.2 of SBM guidelines, State Mission Directorate headed by State Mission Director has been constituted vide GO no. UDD 43 CSS 2015, dated 17-08-2015. The composition of the State Mission Directorate is detailed as below.

Table-1

Sl. No.	Designation	No. of Posts	Source	Status
1	Director, KUSBMA (Director, DMA)	1	Deputation	Post already exists
2	Joint Director / Addl. Director (SBM)	1	Deputation	Post to be created
3	Executive Engineer (SWM) / SWM Expert, DMA	1	Deputation	Post already exists
4	Asst. Executive Engineer (Environment)	2	Deputation	Posts to be created
5	Environmental Engineers	4	Deputation	2 posts already exists and 2 posts to be created
6	Account Superintendent	1	Deputation	Posts to be created
7	IEC Expert	1	Outsource	Posts to be created
8	MIS Expert	1	Outsource	Posts to be created
9	Sanitation Expert	1	Outsource	Posts to be created
10	FDA & Accountant	2	Outsource	Posts to be created
11	Data Entry Operators	3	Outsource	Posts to be created
12	D group employees	2	Outsource	Posts to be created

Posts mentioned at Sl. No. 1, 3 & 5 (2 nos. exists, remaining 2 to be created) already exists at DMA office, posts mentioned at 2,4,5 (2 nos. out of 4) & 6 are to be created and salary for these posts can be borne out of Common Purpose Fund, posts mentioned in Sl. no 7,8,9,10,11&12 can be obtained through outsource as a part of PMU and salary can be borne out of A&OE component under SBM funds. Salary of 2,4,5 (2 nos. out of 4) & 6 will be borne out of the Society (KUSBMA) grants, once the Society is constituted.

**Existing Posts**

Table-2

Sl. No.	Designation	No. of Posts
1	Director, KUSBMA (Director, DMA)	1
2	Executive Engineer (SWM) / SWM Expert, DMA	1
3	Environmental Engineers	2

**As per SBM guidelines**

Table-3

Sl. No.	Designation	No. of Posts	Source
1	IEC Expert	1	Outsource
2	MIS Expert	1	Outsource
3	Sanitation Expert	1	Outsource
4	Data Entry Operators	3	Outsource

**Additional Posts to be outsourced**

Table-4

Sl. No.	Designation	No. of Posts
1	FDA & Accountant	2
2	D group employees	2

**Additional Posts to be created**

Table-5

Sl. No.	Designation	No. of Posts
1	Joint Director / Addl. Director (SBM)	1
2	Asst. Executive Engineer (Environment)	2
3	Environmental Engineers	2
4	Account Superintendent	1

Following Experts / Staff has been proposed for State Mission Directorate on outsource basis.

Table-6

Sl. No.	Designation	No. of Posts	Proposed Salary / Month
1	IEC Expert	1	Rs. 65000 – Rs. 75000
2	MIS Expert	1	Rs. 65000 – Rs. 75000
3	Sanitation Expert	1	Rs. 65000 – Rs. 75000
4	Data Entry Operators	3	Rs. 15000 – Rs. 20000
5	D group employees	2	Rs. 12000 – Rs. 15000

Director, further explained that as per the UDD GO number UDD/43/CSS/2015, dated 17-8-2015, **at District level**, Project Directors of District Urban Development Cells (DUDCs) are to be nominated as District Nodal Officer for SBM. One Project Engineer & one Data Entry Operator for each DUDC is also proposed on outsource basis and Deputy Commissioners will appoint them following KTPP norms.

Table-7

Sl. No.	Designation	No. of Posts	Proposed Salary / Month	Remarks
1	Project Engineer	1	Rs. 25000 – Rs. 35000	Once AEE(Env) posts are created at DUDC, the post of Project Engineer stands abolished
2	Data Entry Operators	1	Rs. 12000 – Rs. 15000	-

Approximately, Rs. 10 crores over 5 years is required for the salary /wage component which can be borne out of the Capacity Building and A & OE component of SBM which is about Rs. 28.21 crores.

Director sought approval of HPC for the proposed composition of SBM State Mission Directorate as well as appointment of Project Engineers & Data Entry Operators at district level as per the terms & conditions mentioned above for the Mission period.

**Decision:** After detailed deliberations, the Committee approved the composition of the State Mission Directorate along with creation of new posts, (6) to be created. The Committee also gave consent to obtain the required manpower through outsource or deputation basis as in the above paras and bear the expenses out of the Capacity Building and A & OE component of SBM. For the posts created at State Mission Directorate (Table-5), the expenditure incurred towards salary can be borne out of Common Purpose Fund available at DMA office.

**Agenda 2: Constitution of Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) to assist State Mission Directorate.**

The Director, DMA explained that as per the para no. 11.1.2 (ii) of SBM Guidelines issued by MoUD, a dedicated Project Management Unit (PMU) with subject experts and support staff mainly on outsource basis has to be constituted.

Accordingly, in order to perform the role of PMU, approval to constitute a Society Karnataka Urban Swachh Bharat Mission Agency (KUSBMA)) has been accorded vide GO dated 17-08-2015. The composition of KUSBMA proposed on the lines of Karnataka Rural Water Supply & Sanitation Agency was presented before the HPC and approval of HPC was sought for the proposed composition, organizational structure & functions to assist State Mission Directorate in implementation of SBM for the mission period.

**Decision:** After detailed deliberations HPC opined that a separate meeting may be organized under chairmanship of Chief Secretary and a suitable decision may be taken. The agenda was hence deferred in the current meeting.

### Agenda 3: Constitution of State Level Technical Committee under SBM

Director DMA explained that the DPRs under SBM, before being submitted to the HPC, have to be verified by a technical committee for its technical correctness and that a Technical Committee comprising of following officers / members is proposed.

Table-8

1	Chief Engineer, KUIDFC , NKSUIP	Chairman
2	Chief Engineer (SWM), BBMP	Co-Chairman
3	Managing Director , KCDC	Member
4	Superintending Engineer, Technical Cell, UDD	Member
5	Superintending Engineer, DMA	Member
6	Sri Ashok Jain, General Manager (UA), KUIDFC	Member
7	Sri Basavaiah C., former MD KCDC, SWM expert	Member
8	Sr. Environmental Officer, KSPCB	Member
9	Sri Chanakya, Chief Research Scientist, IISc, Bengaluru	Member
10	Sri. Ravishankar , Structural expert	Member
11	Sri. Alla China Venkata Reddy , Design expert	Member
12	Executive Engineer (SWM) / SWM Expert, DMA	Member Secretary

Director explained the functions of the Technical Committee to the members, which is detailed as below:

The Committee will scrutinize the DPRs submitted by ULBs, provide its suggestions to the concerned ULBs if the DPRs are not properly prepared and recommend technically sound DPRs to the HPC for approval.

For the non official members of the Technical Committee, a sitting fee of Rs. 3000/- person / meeting is proposed and approval of the HPC is sought for the same. The cost can be borne out of the Capacity Building and A & OE component of SBM.

Director sought approval of HPC for the proposed State Level Technical Committee under SBM for scrutinizing and recommending the DPRs under SBM for the mission period.

**Decision: After detailed deliberations, the committee approved the composition with a condition to include the Chief Engineer, KUWS&DB as a member of the technical committee. The Committee also approved the proposed sitting fee for non official members of the Committee.**

### Agenda 4: Empanelment of reputed institutes like IITs, NIT's, State Technical Universities etc. for appraisal of DPRs.

Director, DMA informed the committee that, as per the para no. 11.2 (iv) of SBM guidelines issued by MoUD, State has to empanel reputed institutes like IITs, NITs and State Technical Universities for appraisal of DPRs under SBM. Accordingly, Govt. has accorded approval for the same vide GO dated 17-08-2015.

Vetting of SWM DPRs has to be done as per MSW Rules, CPHEEO manual, SBM guidelines and other relevant Acts/Rules by the empanelled agencies. List of proposed institutions for empanelment was presented to the meeting and approval of HPC was sought. Director further informed that after getting consent from the said institutions and fixing the professional charges for vetting of DPRs, proposal will be placed before HPC for approval.

**Decisions:** After detailed deliberations, the Committee felt that some good private engineering colleges like Sri Jayachamarajendra College Of Engineering(SJCE )Mysore, Nitte Mahalinga Adyanthaya Memorial Institute of Technology (NITTE) ,B.V. Bhoomaraddi College of Engineering and Technology (BVBCET) in Hubli, Poojya Dodappa Appa College of Engineering in Gulbarga can be added to the list and after getting consent from the concerned institution along with the proposed professional fee , detailed proposal may be submitted in the next HPC meeting.

**Agenda 5: Authorizing the project approval powers to Secretary UDD - up to 5 Crores, Director (SBM) – up to 2 Crores and Deputy Commissioners – up to 1 crore.**

Director explained that as per GO no. UDD/01/TCT/2008, Bangalore dated 16.10.2008 and GO No.UDD 1 TCT 2009, dated 30-5-2009, delegation of powers is are as follows;

Table-9

Particulars	Approving authority
<b>CMCs, TMCs &amp; TPs</b>	
If an estimated value of contract is more than 5 crores	Cabinet
If an estimated value of contract is more than 2 Crores and less than 5 crores	Secretary UDD
If the estimated value of contract exceeds 1 crore but does not exceed 2 Crores	Director, DMA
Estimated value more than 30 lakhs in case of CMC, above 15 lakhs in case of TMC and above 5 lakhs in case of TPs and upto 1 crore	Deputy Commissioner
<b>Corporations</b>	
If an estimated value of contract is less than 1 crore	Commissioner Corporation

Following the same delegation of powers, SWM DPRs below Rs.5 crores can be approved at UDD level, below Rs.2 crores and above Rs.1 crore can be approved at DMA level & below Rs.1 crore can be approved by concerned Deputy Commissioners. But, after the approval is accorded, the details will be placed before the Committee for information. Hence approval of HPC was sought for authorizing the project approval powers to Secretary UDD – between Rs.2 to Rs.5 Crores, Director (SBM) – between Rs.1toRs. 2 Crores and Deputy Commissioners – up to Rs.1 crore.

**Decision:** After detailed deliberations, the Committee approved the above mentioned proposal for authorizing approval of SBM DPRs.

**Agenda 6- Approving the financial model for construction of IHHL & community toilets.**

Director, DMA explained that as per SBM guidelines, the Central share for construction of IHHL is only Rs. 4000 per toilet and matching State share is Rs. 1333/- adding together will be Rs. 5333/-. Since the unit cost of IHHL is approximately Rs. 20,000 – Rs. 25000, the Govt. has to provide more financial assistance for the successful implementation of construction of IHHL programme. Hence, following financial model is proposed for approval of HPC.

Table-10

Details	SBM Central share	SBM State share	24.10%, 7.25% & 3%
IHHL( superstructure & twin pit/septic tank)	4000	1333	9667/-
Insanitary latrine to sanitary latrine ( single pit- twin pit/septic tank)	4000	1333	4667/-
UGD connection	4000	1333	-
Community toilet (Rs.65,000/seat)	26,000/seat	8667/seat	30333/-

As per this for construction of IHHL, Rs 15,000/- is given to beneficiary as government contribution & rest can be borne by beneficiary. Approval of HPC is sought for linking SBM with 24.10%, 7.25% & 3% funds for construction of IHHLs & Community toilets.

**Decision:** After detailed deliberations, the Committee approved linkage between SBM & 24.10%, 7.25% & 3% for building of IHHL & Community toilets. The maximum government (both Central & State share) contribution for IHHL to be Rs.15,000/- and maximum permissible contribution of Rs.65,000/seat of Community toilet including Rs.26,000/seat out of central funds share of SBM, Rs.8667/seat out of State Share of SBM & Rs.30333/seat from 24.10%/ 7.25%/ 3% funds of ULBs

**Agenda 7 (a): Approval for integrated SWM DPR submitted by Hubli-Dharwad Municipal Corporation (HDMC)**

Director, DMA explained that under SBM, the ULBs have to prepare DPRs for scientific management of municipal solid waste and accordingly Hubli-Dharwad, Davangere, Tumkur and Kanakapura cities have submitted DPRs and the same are placed before the Committee for approval.

Director presented the salient features of the HDMC proposal which is detailed as below:

Table-11

Sl. No	Particulars	Details
1	Name of the City	Hubli-Dharwad
2	No. of Wards	67
3	Population (2011)	9.43 Lakhs
4	Present Population (Projected)	10.29 Lakhs
5	Area	202.28 Sq.kms.
6	No. of households (2011)	200418
7	No. of commercial establishments	15,847
8	Road length (A, B & C)	A - 410.96, B - 954.86 & C - 775.55
9	Total Qty. of waste generated	400 TPD approximately
	• Total quantity of wet waste	240 TPD
	• Total quantity of dry waste / recyclable waste	117 TPD
	• Total qty. of chicken & mutton waste	3 TPD
	• Total qty. of C&D waste	20 TPD
	• Total qty. of street sweeping waste /silt	20 TPD
10	SWM Activities considered	Door to door waste collection, secondary collection & transportation including transfer station, street sweeping, processing and disposal of waste.
11	Capital cost of DPR	Rs. 60.14 crores
12	Capital Cost / Ton (400 TPD)	Rs. 15.03 lakhs / ton
13	Total O & M cost	Rs. 37.79 crores / annum
14	O & M Cost / ton	Rs. 2588 / ton (400 x 365 days)
15	Total Proposed Revenue	Rs. 30.23 crores
16	Deficit	Rs. 37.79 crores - Rs. 30.23 crores = Rs. 7.56 crores
17	Funding Pattern	GoI share @ 20% of the DPR cost = Rs. 12.028 Cr GoK share @ 6.66% of the DPR cost (1/3 <sup>rd</sup> of central share) = Rs. 4.009 Cr 14th Finance Commission SWM funds = Rs. 2.82 Cr HDMC reserved funds = Rs. 11.29 Cr
18	Deficit	Rs. 60.14 Cr - Rs. 30.147 Cr = Rs. 29.99 Crores

**Decision:** After detailed deliberations, the HPC approved the DPR with a condition that amount required for completion of the Project has to be borne by HDMC and Government will not provide additional funding. HDMC needs to bear the entire deficit amount of Rs 29.99 Crores through Corporation revenue/resources.

The Committee also directed HDMC to relook at the revenue proposed, enhance the SWM cess suitably and submit the details along with resolution to meet the revenue proposed in the DPR before release of grants from the Government.

**7(b): Approval for DPR with regard to development of waste processing & disposal facility submitted by Davanagere Corporation**

Director further explained the proposal of Davanagere City Corporation for development of 200 TPD capacity MSW processing & disposal facility and details are as below:

Table-12

Sl. No	Particulars	Details
1	Name of the City	Davanagere
2	No. of Wards	41
3	Population (2011)	4.35 Lakhs
4	Present Population (Projected)	4.70 Lakhs
5	Area	68.63 Sq.km
6	No. of households (2011)	80947
7	No. of commercial establishments	12238
8	Road length (A, B & C)	A - 201.40 km, B - 302.10 km & C - 503.50 km
9	Total Qty. of waste generated	140 TPD approximately
	• Total quantity of wet waste	84 TPD
	• Total quantity of dry waste / recyclable waste	29 TPD
	• Total qty. of chicken & mutton waste	4 TPD
	• Total qty. of C&D waste	15 TPD
	• Total qty. of street sweeping waste /silt	8 TPD
10	SWM Activities considered	Phase I: Development of 200TPD capacity processing plant & Sanitary landfill facility Segregation of waste in mechanical and manual mode, Windrow composting, Shredding and baling of dry waste to Refuse Derived Fuel and scientific landfill for inert materials. Phase II: Development of vehicle workshop, fire fighting system and CCTV installation.
11	Capital cost of DPR	Rs. 27.41 crores

12	Capital Cost / Ton (200 TPD)	Rs. 13.70 lakhs / ton
13	Total O & M cost	Rs. 2.57 crores / annum
14	O & M Cost / ton	Rs. 352 / ton (200 tpd x 365 days)
15	Total Proposed Revenue	Rs. 5.15 crores
16	Surplus	Rs. 5.15 crores - Rs. 2.57 crores = Rs. 2.58 crores surplus
17	Funding Pattern	GoI share @ 20% of the DPR cost = Rs. 5.48 Cr GoK share @ 6.66% of the DPR cost (1/3 <sup>rd</sup> of GoI share) = Rs. 1.82 Cr Total = <u>Rs. 7.3 Cr</u>
18	Deficit	Rs. 27.41 Cr – Rs. 7.3 Cr = Rs. 20.11 Crores

**Decision: The subject was deferred from the meeting with a direction that the Corporation has to bear the gap in development of processing & disposal facility through its own financial resources. Accordingly a revised proposal may be resubmitted for approval.**

**7(c): Approval for DPR with regard to development of waste processing & disposal facility submitted by Tumkur Corporation**

Director presented Tumkur City Corporation's proposal for development of 100 TPD capacity MSW processing facility & details are as below;

Table-13

Sl. No	Particulars	Details
1	Name of the City	Tumkur
2	No. of Wards	35
3	Population (2011)	3.05 Lakhs
4	Present Population (Projected)	3.60 Lakhs
5	Area	48.60 sq km
6	No. of households	88525
7	No. of commercial establishments	8196
8	Road length (A, B & C)	753 Kms.
9	Total Qty. of MSW waste generated /day	130 Tons approximately
	• Total quantity of wet waste	53.3 Tons
	• Total quantity of dry waste / recyclable waste	43.94 Tons
	• Total qty. of chicken & mutton waste	5.2 Tons
	• Inert wastes	16.76 Tons
	• Total qty. of street sweeping waste /silt	10.8 Tons
10	C & D waste per day	32 tons

11	SWM Activities considered	Development of waste processing facility (Windrow composting) for 100 TPD*
12	Capital cost of DPR	Rs. 8.59 crores
13	Capital Cost / Ton (100 TPD)	Rs. 8.6 lakhs / ton
14	Total O & M cost	Rs. 1.95 crores / annum
15	O & M Cost / ton	Rs. 534 / ton (100 tpd x 365 days)
16	Total Proposed Revenue	Rs. 1.57 crores
17	Deficit	Rs. 1.57 crores - Rs. 1.95 crores = Rs. 0.38 crores deficit
18	Funding Pattern	GoI share @ 20% of DPR cost = Rs. 1.718 Cr GoK share @ 6.66% of DPR cost (1/3 <sup>rd</sup> of GOI share) = Rs. 0.572 Cr Total = Rs. 2.29 Cr
19	Deficit	Rs. 8.59 Cr – Rs. 2.29 Cr = Rs. 6.3 Crores

\*(Tumkur city has already installed 100TPD waste processing facility)

**Decision:** After detailed deliberations, the HPC approved the DPR of Tumkur CC for development of 100 TPD waste processing facility at an estimated cost of Rs.8.59 Crores, with a condition that amount required for completion of the Project has to be borne by Tumkur CC.

**7(d): Approval for DPR with regard to development of waste processing & disposal facility submitted by Kanakapura City Municipal Council**

Director, presented Kanakapura CMC's proposal for development of 40 TPD capacity MSW processing & disposal facility and details of the proposal is detailed below;

Table-14

Sl. No	Particulars	Details
1	Name of the City	Kanakapura
2	No. of Wards	27
3	Population (2011)	54,014
4	Present Population (Projected)	56,207
5	Area	7.8 Sq Km
6	No. of households	12,425
7	No. of commercial establishments	1208
8	Road length (A, B & C)	80.24Kms (A=20.10, B=27.97, C=32.17)
9	Total Qty. of waste generated	25 TPD approximately
	• Total quantity of wet waste	16 TPD
	• Total quantity of dry waste / recyclable waste	5.25 TPD

	• Total qty. of chicken & mutton waste	1.25 TPD
	• Total qty. of C&D waste	Handling separately
	• Total qty. of street sweeping waste /silt	2.5 TPD
10	SWM Activities considered	Development of aerobic composting & Sanitary landfill including baling & storage facilities for recyclables.
11	Capital cost of DPR	Rs. 6.27 crores
12	Capital Cost / Ton (40 TPD)	Rs. 15.67 lakhs / ton
13	Total O & M cost	Rs. 91.44 lakhs / annum
14	O & M Cost / ton	Rs. 626 / ton (40 tpd x 365 days)
15	Total Proposed Revenue	Rs. 80.55 lakhs
16	Deficit	Rs. 80.55 lakhs - Rs. 91.44 lakhs = Rs. 10.89 lakhs deficit
17	Funding Pattern	GoI share @ 20% of the DPR cost = Rs. 1.254 Cr GoK share @ 6.66% of the DPR cost (1/3 <sup>rd</sup> of GOI share) = Rs. 0.418 Cr Total = Rs. 1.67 Cr
18	Deficit	Rs. 6.27 Cr - Rs. 1.67 Cr = Rs. 4.6 Crores deficit

**Decision:** The subject was deferred from the meeting with a condition that CMC has to revisit the details regarding quantity of waste generated in Kanakapura CMC. The HPC also felt that Capital cost was high for the proposed quantity and the CMC can re-verify the data & present the revised proposal in the next HPC meeting.

#### **Agenda 8: Opening of Separate Bank Account for SBM at DMA & ULB Levels**

Director, DMA explained that in order to have operational flexibility single account at DMA level and branch accounts in the name of ULBs is proposed to be opened. Joint accounts will be created in the name of DMA and Commissioners/ Chief Officers of ULBs. DMA will operate the accounts through the letters and ULBs will operate the account through cheques & e-transfers.

**Decision:** After detailed deliberations, the HPC approved the proposal of opening single account at DMA level and branch accounts in the name of ULBs. HPC further directed that ESCROW account should be opened for SBM in order to prevent swapping of funds at ULB level.

#### **Agenda 9 - Approval for Shivamogga City Corporation's Waste to Briquette proposal**

Director explained that Shivamogga City with 3.22 lakhs of population generates about 100 tons of MSW. Currently the city has entered into an agreement with M/s. Ramky Enviro Engineers Pvt Ltd., for processing 50 metric tons of MSW on BOT basis and the existing plant is able to process 80 TPD of waste per day. It was further informed that with growing urbanization Corporation is exploring decentralized waste processing facilities to treat the remaining waste. In this regard, the City Corporation has proposed for development of 15 TPD capacity wet waste to briquette facility on JV (PPP model) in association with private agency.

It was informed that, the Corporation has invited EOI, in which two bidders had expressed their interest among which M/s Adwaith Udyog, Pune is L1 bidder. And the bidder had proposed following 3 models

- 1) 100% investment by the bidder
- 2) Joint Venture with the bidder.
- 3) 100% investment by the City Corporation

The three options were examined at Corporation level and the Corporation has expressed its willingness to go ahead with JV proposal submitted by the bidder.

Approval of HPC is sought for approving Shivamogga City Corporation's proposal for developing 15 TPD waste to briquette facility on PPP model with the clearance from IDD Department.

**Decision: After detailed deliberations, the HPC approved the proposal 'in -principle' subject to a condition that Shivamogga CC gets clearance from IDD for going ahead with PPP project along with clearance from KSPCB for the technology.**

**Agenda 10: To include nominated member of CPWD to attend all the HPC meetings**

Director, DMA informed that, Under Secretary to the GOI vide OM dated 29-7-2015 has communicated the nomination of CPWD officer (National Monitors under SBM urban) namely Sri R.K. Soni, CE (SZ) III, CPWD, Kendriya Sadan, Koramangala, Bangalore and the said officer has to be invited for all the HPC meetings. Hence approval of HPC is sought for the same.

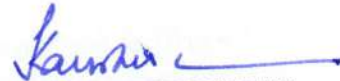
**Decision: HPC approved the agenda and directed Director, DMA to invite the nominated member of CPWD to attend all the HPC meetings in future.**

**Agenda 11: To include representatives of reputed NGOs to attend HPC meetings.**

Director, DMA informed the HPC that in order to ensure *civil society participation*, representatives from NGOs, who have been involved in SWM activities, such as SWM Round table etc. can be invited to the HPC meetings. Hence approval of HPC is sought to invite representatives of reputed NGOs to attend HPC meetings.

**Decision: HPC asked Secretary, Environment, Ecology & Forest Department, GOK to share the details of SWM experts who have worked in the various sectors of waste management and depending upon the proposals that are going to be submitted before HPC, concerned subject experts /NGOs can be invited to that particular meeting.**

The meeting ended with a vote of thanks to the Chair and all the Committee members.



(KAUSHIK MUKHERJEE)  
Chief Secretary & Chairman High Power  
Committee  
(SBM-Urban)  
Government of Karnataka

Proceedings of the 2<sup>nd</sup> High Power Committee (HPC) meeting under Swachh Bharat Mission (Urban), headed by Chief Secretary, Government of Karnataka on 29-01-2016 at Room no 123, Vikasa Soudha.

List of participants is attached in the Annexure- I

Director, State Mission Directorate (SMD)-(Swachh Bharat Mission Urban) welcomed the Chairman and members for the 2<sup>nd</sup> HPC meeting and briefed the committee about Swachh Bharat Mission (SBM) & status of its implementation in the State. Proceedings of the meeting are as follows.

**Agenda No.1 - Action taken report on Agenda subjects of 1<sup>st</sup> HPC Meeting held on 05-10-2015**

SBM Director, presented action taken report for the previous meeting decisions and sought Committee's consent for confirmation of 1<sup>st</sup> HPC Meeting proceedings held on 05-10-2015.

**Decision:** The Committee confirmed the previous HPC proceedings and also took note of the action taken. Chairman instructed that, before placing the DPRs in the HPC meeting, the DPRs have to be thoroughly verified and approved by the Technical Committee. The Chairman further suggested that, 15 days time limit has to be fixed for tendering of works following approval of DPR by HPC.

**Agenda No. 2 – Approval to include Mayors / Presidents of ULBs in the District Level Monitoring Committee (DLMC) under the Chairmanship of District-in-Charge Minister**

As per the Cabinet's decision, a District Level Monitoring Committee under the Chairmanship of District-in-Charge Minister has been constituted vide GO no. UDD 43 CSS 2015, dated 17-08-2015.

As per the MoUD letter no. 12/3/2015-SBM, dated 15-04-2015 written to State Mission Directorate in respect of District Level Review and Monitoring Committee (DLRMC), it is recommended to include Mayors/Presidents of ULBs, NGOs in DLRMC.

**Decision:** HPC accorded approval for inclusion of Mayors/Presidents of the concerned ULBs of the district in DLMC and also to invite reputed NGOs in the DLMC meetings, if required.

**Agenda no. 3 - Ratification for the SBM Action Plan for the year 2015-16**

Mission Director informed the Committee that based on the written instructions of MoUD, an action plan for different components of SBM pertaining to the year 2015-16 was submitted on 19-11-2015, pending approval of the HPC. It was also submitted that HPC approval is required for the proposed action plan prior to the release of the funds and requested ratification of the Committee for the same.

(Rs. Crores)						
Sl. No.	SBM Component	Total target for the Mission period	Target for 2015-16	Funds required from Gol	Funds already released	Funds required for the year 2015-16
1	IHHT	282950*	126185	50.47 @ Rs. 4000 / toilet	54.03	Nil
2	Community Toilets	1756 x 10 seats = 17560 seats*	311 x 10 = 3110 seats	8.08 @ Rs. 26000 / seat	15.54	Nil
3	Public Toilets	919 x 10 seats = 9190 seats*	206 x 10 = 2060 seats	-	-	Nil
4	Preparation of SWM DPRs	22144087**	22144087	26.57 @ Rs. 12 / capita	-	26.57
5	Solid Waste Management	22144087** population	6643226 (30%)	159.43 @ Rs. 240 / capita	-	159.43
6	Capacity building and A&OE	219 ULBs	219 ULBs	2.09	2.09	Nil
7	Public awareness & IEC activities	219 ULBs	219 ULBs	8.35	8.35	Nil
				<b>Total</b>	<b>80.01</b>	<b>186.00</b>

\* excluding BBMP, \*\*including BBMP

**Decision: HPC ratified the SBM Action Plan for the year 2015-16 with Rs 186 Cr earmarked for preparation of SWM DPRs and Solid Waste Management.**

#### **Agenda No. 4 - Approval of SBM Action Plan for Mission Period**

Mission Director informed the Committee that as per MoUD guidelines on SBM-Urban, the State has to prepare the Action Plan for the mission period and obtain the approval of HPC. Accordingly the Action Plan for different SBM components has been prepared and submitted to the HPC for approval. Details are as below:

#### **Swachh Bharath Mission (Urban)**

Total funds allocated by Gol for the Mission Period is Rs. 1017.96 crores

State matching share of 1/3<sup>rd</sup> of Central share is Rs. 339.32 crores

Tentative Action Plan for SBM implementation during the Mission Period from 2015-16 to 2018-19 (up to 2<sup>nd</sup> October 2019) for the State of Karnataka as per the field survey carried out by the ULBs.

(Rs. Crores)

Sl. No.	SBM Component	Total target for the Mission period	Target for 2015-16	Targets for 2016-17	Targets for 2017-18	Targets for 2018-19
1	IHHT	282950*	126185 (~44%)	89800 (~32%)	50000 (~18%)	16965(~6%)
2	Community Toilets	17560 seats*	3110 seats (~18%)	5268 (~30%)	5268 (~30%)	3914 (~22%)
3	Public Toilets	9190 seats*	2060 seats (~22%)	2757(~30%)	2757 (~30%)	1617 (~18%)
4	Solid Waste Management	22144087** population	6643226 (30%)	8857635 (40%)	4428817 (20%)	2214409 (10%)
5	Public awareness & IEC activities	219 ULBs	(~30%)	(~40%)	(~20%)	(~10)
6	Capacity building and A&OE	219 ULBs	(~30%)	(~40%)	(~20%)	(~10)

\* excluding BBMP, as BBMP has to conduct household survey and identify eligible beneficiaries.

\*\*including BBMP

**Decision: HPC accorded approval for the above Action Plan for the Mission period with a condition to revisit the plan once BBMP identifies eligible beneficiaries under IHHL and also finalizes the number of community toilets and public toilets based on actual requirement.**

**Agenda No. 5 Approval for entrusting the work of IEC campaign on SBM to AIR & DD Chandana.**

Mission Director informed the Committee that in order to create awareness among the public and different stakeholders, it is proposed to take up IEC campaign at the State level through TV & Radio channels. In this regard, a proposal has been received from the Prasara Bharati to telecast jingles / spots in AIR & DD Chandana for IEC campaign for about 100 days at a cost of Rs. 96.14 lakhs and Rs. 163.50 lakhs respectively. Further, it is proposed to telecast the said jingles / spots in all the major private TV & Radio channels at the rate notified by the Govt. through the Information Department and approval of the HPC is sought to entrust the IEC campaign to AIR and DD Chandana.

**Decision: HPC accorded approval to entrust the IEC campaign to AIR and DD Chandana as per the proposed rates for 90-100 days at a cost of Rs. 96.14 lakhs and Rs. 154.74 lakhs respectively. Approval was also accorded to telecast the developed jingles / spots in all the major private TV & Radio channels at the rates notified by the Govt. through the Information Department.**

### Agenda No. 6- Approval of DPRs pertaining to Vijayapura, Davanagere and Kanakapura on SWM

Under SBM, the ULBs have to prepare DPRs for scientific management of municipal solid waste (MSW) and accordingly Vijayapura, Davanagere and Kanakapura cities have submitted DPRs and the same are placed before the Committee for approval.

#### (a) Vijayapura City Corporation (VCC)

VCC has population of about 3.27 lakhs and generates about 107 tons (TPD) of MSW and has submitted the DPR for transportation, development of waste processing facility (windrow composting & vermi composting), recycling facility, sanitary landfill, social forestry & IEC activities, with a total project cost of Rs. 12.27 Cr and O&M Cost/annum of Rs. 10.73 Cr, for approval. The details are as below:

1	Capital cost of DPR	Rs. 12.27 crores
2	Capital Cost / Ton (110 TPD)	Rs. 11.15 lakhs / Ton
3	Funding pattern (Capital cost)	Gol share @ 20% of Project cost = Rs. 12.27 Cr x 20% = Rs. 2.45 Cr GoK share @ 1/3 <sup>rd</sup> of GoK share = Rs. 2.45 Cr x 1/3 = Rs. 0.82 Cr Available ULB funds under 13 FC & 14 FC = Rs. 4.86 Cr Total = Rs. 2.45 Cr + Rs. 0.82 Cr + Rs. 4.86 = Rs. 8.13 Cr
4	Deficit (Capital cost)	Rs. 12.27 Cr – Rs. 8.13 Cr = Rs. 4.14 Crores
5	Total O & M cost	Rs. 10.73 crores / annum (including all the SWM activities of door-to-door collection, street sweeping, secondary collection & transportation, dry waste collection centre, processing & disposal etc.)
6	O & M Cost / Ton	Rs. 2673 / Ton

**Decision:** HPC accorded approval for the proposed DPR of VCC for solid waste management with a project cost of Rs. 12.27 Cr & O&M cost of Rs. 10.73 Cr/annum, according to the funding pattern shown above, with the condition of obtaining technical sanction from the newly constituted SBM Technical Committee. HPC also approved to bridge the deficit in capital cost of Rs. 4.14 Cr by funding 50% (Rs. 2.07 Cr) from SFC SWM grants and remaining 50% (Rs. 2.07 Cr) from own resources of Vijayapura CC in the year 2017-18.

**(b) Davanagere City Corporation (DCC)**

Mission Director informed the HPC that Davanagere CC had submitted a DPR for development of processing & disposal facility of 200 TPD capacity at a capital cost of Rs. 27.41 Cr and with a deficit of Rs. 20.11 Cr for approval. The DPR was placed in the 1<sup>st</sup> HPC meeting held on 5-10-2015 and the subject was deferred with the following decision:

*Decision: The subject was deferred with a direction that the Corporation has to bear the gap in development of processing & disposal facility through its own financial resources. Accordingly, a revised proposal may be resubmitted for approval.*

Accordingly, DCC has resubmitted the DPR incorporating the necessary changes to meet the compliance to the earlier observations.

DCC has population of about 4.35 lakhs and generates about 140 tons (TPD) of MSW and has resubmitted the DPR for development of 200 TPD capacity waste processing facility (windrow composting & vermi composting), recycling facility, sanitary landfill with a total project cost of Rs. 26.40 Cr and O&M cost/annum of Rs. 18.73 Cr, for approval. The details are as below:

1	Capital cost of DPR	Rs. 26.40 crores
2	Capital cost / Ton (200 TPD)	Rs. 13.20 lakhs / ton
3	Funding pattern (Capital cost)	GoI share @ 20% project cost = Rs. 5.28 Cr GoK share @ 6.66% = Rs. 1.76 Cr Total = <u>Rs. 7.04 Cr</u> ULB Share = Rs. 5.00 cr Total = Rs. 12.04 cr
4	Deficit (Capital cost)	Rs. 26.40 Cr – Rs. 12.04 Cr = Rs. 14.36 Crores
5	Total O & M cost for proposed DPR	Rs. 18.73 crores / annum (including all the SWM activities of door-to-door collection, street sweeping, secondary collection & transportation, processing & disposal etc.)
6	O & M Cost / ton	Rs. 2566/ton

**Decision:** HPC accorded approval for the proposed DPR of DCC for solid waste management with a project cost of Rs. 26.40 Crores and O & M Cost of Rs. 18.73 Cr / annum, according to the funding pattern shown above, with a condition of obtaining technical sanction from the newly constituted SBM Technical Committee. The HPC also approved to bridge the deficit in capital cost of Rs. 14.36 Cr by funding 50% (Rs. 7.18 Cr) from SFC SWM grants and remaining 50% (Rs. 7.18 Cr) from own resources of Davanagere CC in the year 2017-18.

**(c) Kanakapura CMC**

Mission Director informed the HPC that the DPR pertaining to Kanakapura CMC was placed before the HPC for approval in the 1<sup>st</sup> meeting held on 5-10-2015, but the subject was deferred with the following observations:

- CMC has to revisit the details regarding quantity of waste generated in Kanakapura CMC.
- The Capital cost is high for the proposed quantity and the CMC can re-verify the data & present the revised proposal in the next HPC meeting.

Accordingly, Kanakapura has resubmitted the DPR incorporating the necessary changes to meet the compliance to the earlier observations.

Kanakapura CMC has a population of about 0.54 lakhs and generates about 23 tons (TPD) of MSW and has resubmitted the DPR for development of 30 TPD capacity waste processing facility (windrow composting & vermi composting), recycling facility, sanitary landfill, with a total project cost of Rs. 4.99 Cr and O&M cost/annum of Rs. 0.85 Cr, for approval. The details are as below:

1	Capital cost of DPR	Rs. 4.99 crores
2	Capital Cost / Ton (30 TPD)	Rs. 16.63 lakhs / ton
3	Funding pattern	Gol share @ 20% of DPR Cost = Rs. 4.99 Cr x 20% = Rs. 0.998 Cr GoK share @ 6.66% of DPR Cost = Rs. 4.99 Cr x 6.66% = Rs. 0.332 Cr Total = Rs. 1.33 Cr
4	Deficit	Rs. 4.99 Cr – Rs. 1.33 Cr = Rs. 3.66 Cr deficit
5	Financial arrangement for the deficit project cost	a) SFC (FY: 2016-17) = Rs. 100.00 Lakhs b) 14th Finance Commission = Rs. 65.00 Lakhs c) ULB Share (FY: 2016-17) = Rs. 60.00 Lakhs d) SFC (FY: 2017-18) = Rs. 80.00 Lakhs e) ULB Share (FY: 2017-18) = Rs. 61.00 Lakhs  Rs. 3.66 Crore is contributed from Kanakapura CMC
6	Total O & M cost	Rs. 85.60 lakhs / annum (for processing disposal and recycling facilities)
7	O & M Cost / ton	Rs. 782 / ton

**Decision :** HPC accorded approval for the proposed DPR of Kanakapura CMC for developing the 30 TPD waste processing & disposal facility with a project cost of Rs. 4.99 Crores and O&M cost of Rs. 85.60 lakhs / annum according to the funding pattern as shown above, with a condition

that, deficit in capital cost of Rs. 3.66 Cr will be contributed by Kanakapura CMC as already committed by the CMC.

**(d) SWM DPRs pertaining to BBMP**

Mission Director informed the HPC that BBMP has submitted a proposal through KUIDFC for establishment of waste processing & land filling facilities in 7 different locations with a total capacity of 2300 TPD at a total project cost of Rs. 440 Cr vide letter dated 21-01-2016, requesting to release the funds under SBM (GOI & GOK share) which is detailed below:

Rs in Crore

No	Plant	Capacity (TPD)	Total
1	KCDC-Kudlu	500	60.37
2	Kannahalli	500	77.27
3	Seegehalli	200	39.75
4	Chikkanagamangala	500	70.58
5	Subbarayanapalya	200	43.03
6	Lingadheeranahalli	200	40.29
7	Doddabidarakallu	200	40.87
8	Procurement of Temporary Shed at Mavallipura	-	1.46
9	Land Fill facility –Kannur & Hullahalli	-	27.03
	KRIDL Charges	-	31.69
	Consultancy Charges	-	1.82
	Lab equipments, CCTV etc	-	5.84
	<b>Total</b>	<b>2,300</b>	<b>440.00</b>

Mission Director further informed Committee that, BBMP has submitted the proceedings of the Empowered Committee meeting constituted under the Chairmanship of ACS, UDD for verifying and according approval for SWM Projects. As per the SBM guidelines, the ULBs can avail grants upto 20% of the Project Cost (DPR Cost) from GoI and State matching share of 1/3rd of Central share. Based on the SBM guidelines admissible project cost for the proposed projects is Rs. 408.31 Cr and accordingly BBMP is eligible for 20% of Central share of Rs. 81.66 Cr and State share of Rs. 27.22 Cr. It was also submitted that KRIDL charges are not permissible under SBM guidelines and DPR preparation charges can be claimed as per SBM guidelines under Capacity Building and A&OE component.

**Decision:** HPC ratified the approval accorded by the Empowered Committee for the above proposal submitted by BBMP for a total cost of Rs. 406.49 Cr, excluding the KRIDL charges of Rs. 31.69 Cr and Consultancy charges of Rs. 1.82 Cr. In addition, the HPC also accorded approval to bear the DPR preparation charges (Consultancy charges) as per the SBM norms.

**Agenda No. 7 - Approval for providing funds under 24.75%, 7.25% & 3% for construction of IHHL with UGD connection**

Mission Director informed the HPC that, as the unit cost of IHHL is approximately Rs. 20,000 – Rs. 25000, the Central & State assistance adding together under SBM is only Rs. 5333/-. In order to provide more financial assistance for the successful implementation of construction of IHHL, the following financial model was proposed for approval of HPC in its first meeting held on 05-10-2015 and the HPC has accorded the approval for the same.

(Amount in Rs)

Details	SBM Central share	SBM State share	24.10%, 7.25% & 3%
IHHL( superstructure & twin pit/septic tank)	4000	1333	9667/-
Insanitary latrine to sanitary latrine ( single pit- twin pit/septic tank)	4000	1333	4667/-
UGD connection	4000	1333	-
Community toilet (Rs.65,000/seat)	26,000/seat	8667/seat	30333/-

Mission Director further informed that, in the above proposal, no provision was made for construction of new IHHL with UGD connection and hence requested HPC to accord approval for providing Rs. 4667 from the 24.10%, 7.25% & 3% to the eligible beneficiaries, who would go for construction of IHHL with UGD connection.

**Decision: HPC accorded the approval to provide Rs. 4667/- from 24.10%, 7.25% & 3% schemes for construction of IHHL with UGD connection under SBM as below.**

(Amount in Rs)

Details	SBM Central share	SBM State share	24.10%, 7.25% & 3%
IHHL (superstructure & UGD connection)	4000	1333	4667/-

**Agenda No. 8 - Approval for entrusting the work of construction of Community Toilets / Public Toilets (CTs/PTs) works and SWM Projects to NBCC.**

Mission Director informed the HPC that the Joint Secretary, MoUD vide DO letter dated 17-12-2015 has recommended the State Govt. to entrust the work of construction of CTs/PTs to National Building Construction Corporation (NBCC) in order to speed up the construction of CTs & PTs works. It is proposed

to adopt prefabricated toilet blocks for construction of CTs & PTs and as of now, 5 models have been executed by NBCC.

Sl. No.	Type of Material	Cost per toilet seat	Extra features
1	PPGI (Pre Painted Galvanized Iron) PUF Panels	1.5 lakhs	Bio digester developed by DRDO @ Rs. 35000 per Seat  Solar system with LED light @ Rs 25000 per seat
2	FRP (Fiber Reinforced Panel)	1.5 lakhs	
3	ACP Sheets (Aluminum Composite Panel)	1.5 lakhs	
4	Wood Polymer Composite Panel (WPC) with PUF	2.0 lakhs	
5	PUF Cement board	1.25 lakhs	

The HPC discussed the agenda in detail and expressed the opinion that the NBCC will have to sublet the work to local contractors for execution. HPC felt it was rather better to entrust it to KRIDL which already has exemption under KTPP Act for taking up works up to Rs. 2.0 crore.

**Decision: HPC rejected the proposal of contracting the work of construction CT/PT to NBCC and directed the SMD to consider entrusting the said works to KRIDL, if required.**

**Agenda No. 9 - Constitution of Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) to assist State Mission Directorate.**

Mission Director informed the HPC that, as per the GO dated 17-08-2015 approval to constitute a Society (KUSBMA) has been accorded by the State Cabinet and details regarding (proposed) composition, organizational structure & functions of said Society are given in Annexure - II.

**Decision: HPC accorded the approval to constitute Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) to assist State Mission Directorate in implementation of SBM for the mission period.**

**Additional Agenda with permission of the Chair**

SMD informed that Mysuru CC and Kapu TMC have submitted the DPR for municipal solid waste management at a very short notice and the same is being placed before HPC under additional agenda.

**(a) Mysuru City Corporation (MCC)**

MCC which has population of 9.20 lakhs and generates about 402 TPD of MSW has submitted the DPR for municipal solid waste processing and disposal facilities at 3 different locations of Mysuru City

(Establishment 200 TPD Processing facility & Sanitary Landfill at Kesare, establishment of 100 TPD processing facility at Rayanakere & remodeling of existing 200 TPD processing facility at Sewage Farm, Vidyananyapuram) with a total project cost of Rs. 53.70 Cr and O&M Cost/annum of Rs. 48.84 Cr, for approval. The details are as below:

1	Capital cost of DPR	Kesare (200 TPD) – Rs. 27.21 Cr Rayanakere (100 TPD) – Rs. 13.97 Cr Existing (200 TPD) – Rs. 12.53 Cr Total – Rs. 53.71 crores
2	Capital Cost / Ton (500 TPD)	Rs. 10.74 lakhs / ton
3	Funding pattern	Gol share @ 20% of project Cost = Rs. 10.74 Cr GoK share @ 1/3 <sup>rd</sup> of GOI share = Rs. 3.57 Cr ULB reserved funds = Rs. 7.35 Cr TOTAL Rs. 21.66 Cr
4	Deficit ( Capital Cost )	( Rs. 53.71 Cr – Rs. 21.66 Cr ) = Rs. 32.05 Cr
5	Total O & M cost	Rs. 48.84 Cr/annum (including all the SWM activities such as door-to-door collection, street sweeping, secondary collection & transportation, processing & disposal etc.)
6	O & M Cost / ton	Rs. 2676 / ton

The HPC discussed the proposal in detail and accorded approval to the project with the condition that

- i. **The DPR will be technically scrutinised by the State level Technical Committee.**
- ii. **MCC shall obtain the NOC from KSPCB, AAI and concerned Gram Panchayath for the newly proposed SWM sites i.e. at Kesare & Rayanakere.**
- iii. **The deficit in capital cost has to be borne by the MCC from its own resources as the City Corporation is financially sound.**

#### **(b) Kapu TMC**

Kapu TMC which is a newly formed ULB with population of 21,887 generates about 10 TPD of waste and has submitted a DPR for collection and transportation of waste pertaining to Kapu TMC and establishment of waste processing and disposal facility pertaining to both Kapu TMC and the surrounding seven villages (Padoor, Majoor, Innanje, Belpu, Kuthyar, Yellur & Padebettu) The seven villages have a population of 21255 and generate about 5-6 TPD of MSW.

Mission Director informed the HPC that, the TMC wants to accommodate processing and land filling of MSW from these villages as a goodwill measure, as the land for establishment of processing and land filling facility is located in the vicinity of these villages. However, the TMC intends to recover the O&M

cost from the Gram Panchayaths concerned based on the actual operational costs and the MSW that is supplied to the processing facility from these project villages.

1	SWM activities considered	1. Collection and transportation of waste generated only in Kapu TMC. 2. Processing and disposal of waste adopting compost processing technology and establishment of sanitary landfill facility for disposal of inerts and development of basic infrastructure i.e. security room, administration block, toilets, weigh bridge, roads, drains, leachate collection pond, green belt and electrical works (internal & external) for Kapu TMC and the surrounding seven villages.
2	Capital cost of DPR	Total capital cost: Rs. 750.68 Lakhs (Kapu TMC + 7 villages)
3	Capital Cost / Ton	Rs. 32.92 lakhs/ton
4	Funding pattern (Capital cost)	Capital Cost considered for availing grants for Kapu TMC is Rs. 526.23 lakhs only.  GoI share @ 20% of Project cost = Rs. 526.23 lakhs x 20% = Rs. 105.25 lakhs GoK share @ 1/3 <sup>rd</sup> of GoK share = Rs. 105.25 lakhs x 1/3 = Rs. 35.08 lakhs Available ULB funds under SFC Special Grant = Rs. 500 lakhs  Total = Rs. 105.25 L + Rs. 35.08 L + Rs. 500 L = Rs. 640.33 lakhs
5	Deficit (Capital cost)	Rs. 750.68 lakhs – Rs. 640.33 lakhs = Rs. 110.35 lakhs
6	Total O & M cost	Rs. 102.68 Lakhs per annum (including collection and transportation of waste generated in Kapu TMC and processing & disposal of waste for Kapu TMC and the surrounding seven villages)
7	O & M Cost / ton	Total: Rs. 2071 / ton C & T: Rs. 1600/ton (10.22 TPD x 365 days) P & D: Rs. 471/ton (25 TPD x 365 days)

The HPC discussed the proposal in great detail and decided as below.

## Decisions

- i. HPC agreed that, though the proportional capital cost on account of 7 project villages is Rs. 2.25 Cr, since the ULB is contributing more, the balance capital cost to be contributed from the villages is Rs. 1.10 Cr.
- ii. HPC directed the TMC to obtain the consent from the said 7 villages for bearing the balance capital cost of Rs. 1.10 Cr and O&M cost of Rs. 471/ton which will be subject to increase in future depending on the actual operational costs.
- iii. HPC directed the TMC to sign a MoU with the Gram Panchayaths of the 7 project villages for the same
- iv. HPC also decided that the deficit in the capital cost of about Rs. 110.35 lakhs may be obtained from RDPR department.

### (c) Tumkur City Corporation (TCC)

TCC had submitted a proposal for development of 100 TPD capacity processing facility with an estimated cost of Rs. 8.59 Cr, which was approved in the previous HPC meeting held on 05-10-2015 but there was a deficit in capital cost of Rs. 6.20 Cr and hence approval was accorded with a condition that TCC has to bear the entire deficit cost. The Commissioner, TCC has requested the SMD to provide atleast 50 % of the deficit amount, as the TCC is not in a position to bear the entire deficit in capital cost.

**Decision:** HPC discussed the proposal in detail and accorded approval for providing 50% of deficit amount in capital cost i.e., Rs. 3.10 Cr from SWM SFC grants to TCC with a condition that remaining 50% deficit amount has to be borne by TCC.

ACS, UDD opined that since the subsidy under SBM (Urban) is far less when compared with subsidy in SBM (Rural), steps must be taken to increase the subsidy on par with SBM(R) so that considerable physical progress can be shown under SBM.

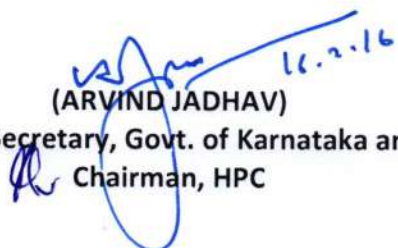
It was also mentioned that increasing the state share from Rs. 1333 to Rs. 8000 for construction of IHHL would entail an additional financial burden of approximately Rs. 285.24 Cr, which spread over 3 years would amount to approximately Rs. 95.08 Cr/ year.

**In order to speed up the implementation of SBM in the State, HPC suggested the following actions**

- i. The State Mission Directorate (SMD) shall publish the details of ULBs w.r.t. SWM in its website in order to attract ideas about SWM technologies.
- ii. SMD shall publish the contact details of Project Directors such as phone nos., e-mail ID etc on its website.

- iii. A proposal should be submitted by UDD to Finance Department to enhance the State subsidy from Rs. 1333 per IHHL to Rs. 8000 per IHHL, if necessary by reducing allocation or utilising savings under other heads.
- iv. The SWM DPRs shall be placed before the SBM Technical Committee (TC) to check its technical correctness and brought to the HPC only after obtaining the TCs recommendations / approval.
- v. Chairman, HPC directed Urban Development Dept. and Finance Dept. to submit a note, identifying the schemes which have unspent funds that can be earmarked for implementation of SBM.
- vi. HPC directed SMD to bring only those DPRs for SWM which have a project cost of more than Rs 10 crore to the Committee for approval.
- vii. HPC also directed the DC of the districts to identify suitable land for establishing processing & landfill facility in the 57 newly created ULBs.

The meeting ended with a vote thanks to the Chair and all the Committee members.

  
(ARVIND JADHAV)  
Chief Secretary, Govt. of Karnataka and  
Chairman, HPC

**Members Present:**

1. Sri Aravind Jadav, I.A.S, Chief Secretary, Government of Karnataka.
2. Sri T.M Vijay Bhaskar I.A.S, Additional Chief Secretary to Govt., Urban Development Department, Bangalore and Chairman, BWSSB, Cauvery Bhavan, Bangalore.
3. Sri M Lakshminarayana I.A.S, Principal Secretary to Govt., Health & Family Welfare Department, Vikasa Soudha, Bangalore.
4. Sri Anil Kumar T.K. I.A.S, Secretary to Govt., Urban Development Department (Municipalities And Urban Development Authorities), Bangalore.
5. Sri Satyamurthy K.S I.A.S, Commissioner, Education Department, Bangalore.
6. Sri Ramachandra I.F.S, Secretary to Govt., Ecology & Environment Department, Bangalore.
7. Dr. Manjula N. I.A.S, Director, Directorate of Municipal Administration, Bangalore.
8. Sri Subodh Yadav I.A.S, Special Commissioner, BBMP Bangalore.
9. Smt Sindhu B I.A.S, Deputy Secretary to Govt., F.D (Exp), Vidhana Soudha, Bangalore.
10. Sri Vijayakumar Gogi I.F.S, Secretary to Govt., Forest Department, Bangalore.
11. Sri N.T Abru , Deputy Secretary to Govt., Infrastructure Development Department, Vikasa Soudha, Bangalore.
12. Dr C.G Betsurmah, K.A.S Commissioner, Mysore City Corporation. Mysore.
13. Sri T. Bissegowda K.E.S, Commissioner, Karnataka Slum Board, Bangalore.
14. Sri D.R Kumaraswamy Chief Environmental Officer, KSPCB, Bangalore.
15. Sri Ashok Jain , General Manager (UA), KUIDFC, Bangalore.
16. Sri Venkatesh Kadagadakai G, K.M.A.S Director, State Institute of Urban Development, Mysore.
17. Sri B.H Narayanappa K.M.A.S Commissioner, Davanagere City Corporation.

18. Smt D. Padmavathi, Marketing Officer, DD Prasara Bharathi, Bangalore.
19. Sri K.A Dayanand Director, Department of information and Public Relations. Bangalore.
20. Sri K Chiranjeevi Deputy Secretary, Home Department, Bangalore.
21. Sri Somesh M.C Executive Engineer, DMA Bangalore.
22. Sri Ramesh D, Municipal Commissioner, Kanakapura CMC.
23. Sri S.P Rudra Murthy Chief Engineer, BWSSB, Bangalore.
24. Dr. H Ramachandra, Health Officer, Mysore City Corporation.
25. Sri M.S Palaksha, Executive Engineer, BBMP, Bangalore.
26. Sri N. B Baligar, Assistant Director, Social Welfare Department, Bangalore.
27. Sri Udayadri, Programme Executive, All India Radio, Bangalore.
28. Smt Anupama M.S, Producer All India Radio, Bangalore.
29. Sri Gurumurthy, for Director, Information Department
30. Sri Philomena Lobo, Director, Education Department, Bangalore.
31. Smt Sandya Narayanan, Member, Solid Waste Management, Round Table, Bangalore.
32. Sri N.S Ramakanth, Member, Solid Waste Management, Round Table, Bangalore.
33. Sri Ramakrishna, Chief Engineer, BWSSB, Bangalore.
34. Sri B.S Govindaraj, Executive Engineer, KUWS&DB, Bangalore.
35. Sri Jafar syed, Environmental Engineer, Davanagere City Corporation.
36. Dr. R.M Sujjan, Joint Director, Quality assurance.
37. Sri Jagadeesh S.R, Environmental Engineer, Vijayapura, City Corporation.
38. Sri Nagesh Kumar, Environmental Engineer, DMA Bangalore.
39. Smt. Snehalatha S V, Environmental Engineer, DMA Bangalore.
40. Smt. Bhanumathi V, Environmental Engineer, DMA Bangalore.
41. Sri Mohan kumar V, Environmental Engineer, DMA Bangalore.
42. Sri D Sujjan Asha, Consultant for Kapu TMC.
43. Smt Sapna N, PM (Env) eParivarthan, Bangalore.
44. Sri Chidambar B.N, Consultant, eParivarthan, Bangalore.
45. Sri Mahendra Kumar M.C, Consultant Kanakapura.

## Annexure-II

## Karnataka Urban Swachh Bharat Mission Agency (KUSBMA)

## Proposed Founding members of the Society

Sl. No.	Name	Designation
1	T.M. Vijaya Bhaskar	ACS to Urban Development Dept.,
2	Subhash Chandra	Principal Secretary to Govt of Karnataka, Rural Development & Panchayath Raj Dept.
3	T.K. Anil Kumar	Secretary to Govt. of Karnataka, Urban Development Department.
4	G. Kumar Naik	Commissioner, Bruhath Bengaluru Mahanagara Palike.
5	Pankaj Kumar Pandey	Managing Director (I/c), Karnataka Urban Infrastructure Development Corporation.
6	Dr. N. Manjula	Director, Directorate of Municipal Administration.
7	D. Chandrashekaraiiah	Joint Director (Planning), Urban Development Department,
8	Venkatesh Kadagadkai	Joint Director , State Institute for Urban Development (SIUD)

## Proposed Governing Council of the Society

1	ACS to Urban Development Dept.	Chairperson
2	Principal Secretary to Govt. of Karnataka, Rural Development & Panchayath Department.	Member
3	Secretary to Govt. of Karnataka, Urban Development Department	Vice-Chairperson
4	Commissioner, Bruhath Bengaluru Mahanagara Palike	Member
5	Managing Director, Karnataka Urban Infrastructure Development & Finance Corporation (KUIDFC)	Member
6	Director, KUSBMA (Director, Directorate of Municipal Administration)	Member Secretary
7	Joint Director (Planning), Urban Development Department,	Member
8	Joint Director (Finance), Directorate of Municipal Administration,	Member

## Proposed Full Members of the Society

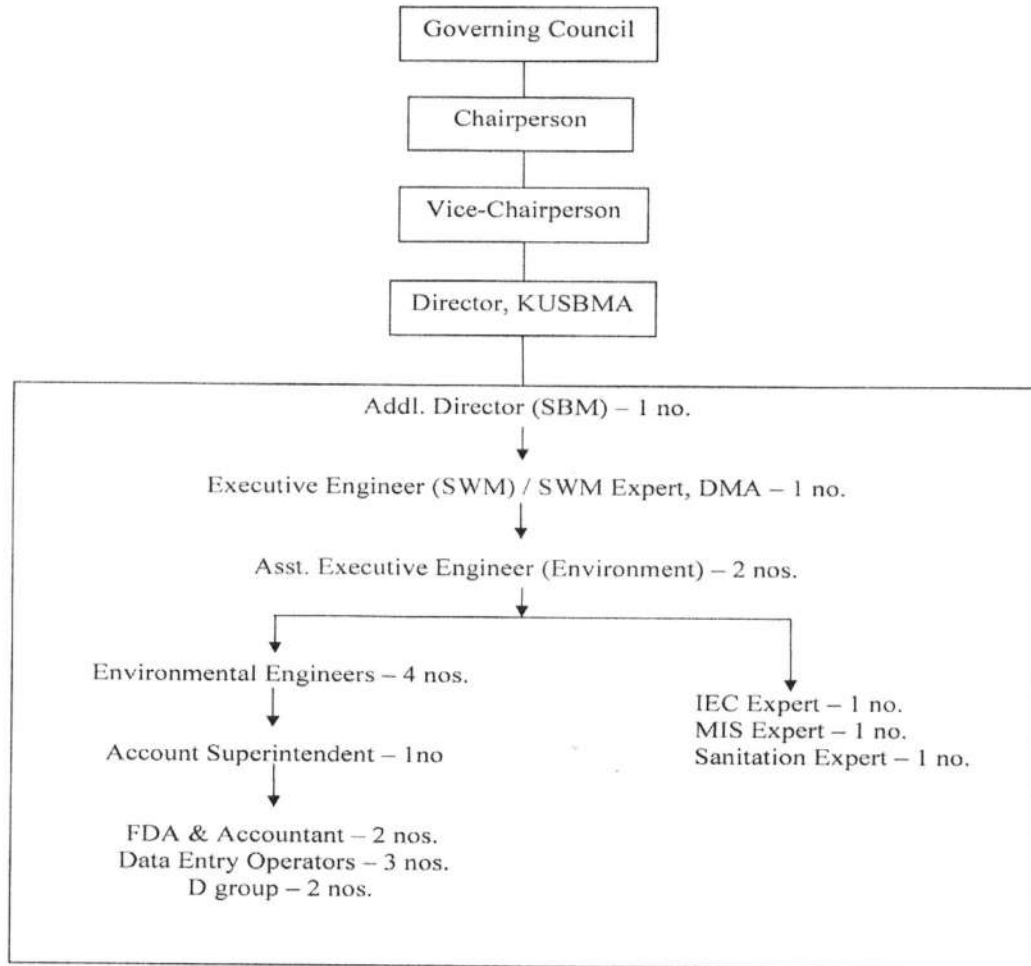
1	ACS/Principal Secretary to Government of Karnataka, Urban Development Department	President
2	Principal Secretary to Government of Karnataka, Finance Department	Member

3	Principal Secretary to Government of Karnataka, Rural Development & Panchayat Raj Dept.	Member
4	Principal Secretary to Government of Karnataka, Planning Department	Member
5	Secretary to Government of Karnataka, Urban Development Department	Member
6	Secretary to Government of Karnataka, PMU, Finance Department	Member
7	Secretary to Government of Karnataka, Public Works Department	Member
8	Commissioner, BBMP	Member
9	Managing Director, KUIDFC	Member
10	Managing Director, KUWS&DB	Member
11	Member Secretary, Karnataka State Pollution Control Board	Member
12	Commissioner, Karnataka Slum Development Board.	Member
13	Commissioner, Health & Family Welfare Services	Member
14	Commissioner , Information Department	Member
15	Commissioner, Directorate of Public Instruction	Member
16	Managing Director, Karnataka Compost Development Corporation (KCDC)	Member
17	Director, State Institute of Urban Development (SIUD)	Member
18	Chief Engineer (SWM), BBMP	Member
19	Director, Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) (Director, State Mission Directorate )	Member-Secretary

#### Private Members of the Society

1	Co-ordinator, CMAK , Bengaluru	Member
2	Sri Chanakya, Chief Research Scientist, IISc	Member
3	Sri Basavaiah, SWM Expert	Member
4	Director General, Environmental Management & Policy Research Institute (EMPRI), Bengaluru	Member
5	Representative of Infrastructure Development Corporation Ltd Karnataka (IDECK), Bengaluru	Member

### Organizational Structure of KUSBMA



### Activities and functions of KUSBMA

#### Activities of the Agency

The Agency shall undertake all activities that may be necessary for the implementation of the projects and in particular for the achievement of the principles and objectives. Primarily, the activities would be the following:

- Preparation of State Sanitation Strategy (SSS)
- Receiving grants/funds from Central Govt. and disbursement of grants to the concerned ULBs/beneficiaries.
- Issuing guidelines / directions to ULBs for preparation of city level plans.
- Selection of reputed technical institutions such as IITs, NITs, State Technical Institutions etc. for carrying out appraisal of DPRs /CSPs

- Empanelment of Consultants for preparation of DPRs for ULBs and to carryout independent inspection during the implementation of Projects and to supervise the implementation activities.
- Assisting State Mission Directorate in approval of SWM Projects upto the cost of Rs. 5 crore, submitted by ULBs.
- Prepare plans for additional resource mobilization.
- Plan for short, medium and long term cash flows
- Recommending proposals w.r.t. release of installments for the Projects under Mission.
- Monitoring the outcome of sanctioned and completed projects under the Mission and also supervision of O & M arrangements.
- Review of capacity building & training programmes.
- All the concerned subjects in order to achieve effective implementation of Mission or subjects referred by State Mission Directorate / High Power Committee

**Functions of the Agency:** In addition to the regular functions, KUSBMA has to perform the following functions;

- Preparation / Finalization of State Sanitation Strategy and City Sanitation Plans
- To receive the central grants in the pool fund, to disburse it to concerned beneficiaries / ULBs.
- Issue guidelines / directions to ULBs for preparing city plans.
- Empanel eligible consultants / reputed Technical Institutes to appraise the DPRs submitted by ULBs
- Preparation of Project Reports for the implementation of State Level Swachh Bharat Mission.
- To empanel the reputed & experience consultants to perform the following function
- Preparation of DPRs
- Carrying out independent review & supervise the project implementation.
- Empanel technical institutes such as IISC, NIT, State Technical universities etc. for the evaluation of DPRs.
- Approve the SWM projects recommended by the ULBs.
- Plan for additional resources
- Plan for short, medium & long term financial outflow
- Recommend the proposals regarding release of installments for the projects under the Mission.
- Supervision of O&M system, outcome of sanctioned & completed project approved under the Mission.
- Review the capacity building & training programme process.
- Any related issues in effective implementation of the Mission and other matters referred by State Mission Directorate / High Powered Committee

- Responsibilities of implementation of projects sanctioned under Mission and as per the advice of State Mission Director /High Power Committee /National Mission Directorate to assist ULBs in designs, project preparation, projects, estimates etc.

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Proceedings of the 3<sup>rd</sup> High Power Committee (HPC) meeting under Swachh Bharat Mission (Urban), headed by Chief Secretary, Government of Karnataka on 03-10-2016 at Room no 334 , Vidhana Soudha.

List of participants is enclosed as **Annexure-1**.

Director, State Mission Directorate (Swachh Bharat Mission Urban) welcomed the Chairman and members for the 3<sup>rd</sup> HPC meeting and briefed the committee about Swachh Bharat Mission (SBM) & status of its implementation in the State. Proceedings of the meeting are as follows.

**Agenda No.1 - Action taken report on Agenda subjects of 2<sup>nd</sup> HPC Meeting held on 29-01-2016.**

Action taken report of the previous meeting was presented before the Committee

Agenda no.	Subject	Action Taken
Agenda 1	Action taken report on Agenda subjects of 1 <sup>st</sup> HPC Meeting held on 05-10-2015	-----
Agenda 2	Approval to include Mayors / Presidents of ULBs in the District Level Monitoring Committee (DLMC) under the Chairmanship of District-in-Charge Minister	GO has been issued in this regard
Agenda 3	Ratification for the SBM Action Plan for the year 2015-16	Committee ratified the SBM Action Plan for the year 2015-16
Agenda 4	Approval of SBM Action Plan for Mission Period	Action plan for the year 2016-17 has been submitted to MOUD on 3-6-2016
Agenda 5	Approval for entrusting the work of IEC campaign on SBM to AIR & DD Chandana.	Work orders were given to AIR and to DD Chanadana on 16-2-2016 for production of jingles & spots. AIR has submitted draft jingles which has been submitted to government for approval and Doordarshan has submitted draft spots & sighting quality issue DD has been asked to rework on the same.
Agenda 6	Approval of DPRs pertaining to Vijayapura, Davanagere and Kanakapura on SWM	Action has been initiated by the Government

Agenda 7	<b>Approval for providing funds under 24.75%, 7.25% &amp; 3% for construction of IHHL with UGD connection</b>	Same has been communicated to all ULBs on 16-2-2016.
Agenda 8	<b>Approval for entrusting the work of construction of CT/PT works and SWM Projects to NBCC.</b>	HPC did not give its consent to the above proposal and directed the SMD to consider shifting the said works from NBCC to KRIDL.
Agenda 9	<b>Constitution of Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) to assist State Mission Directorate.</b>	Consent to drop the issue is being sought in the current meeting.
Agenda 10	<b>Additional Agenda brought to the HPC with permission of the Chair Mysuru City Corporation (MCC) &amp; Kaup TMC</b>	GOs have been issued.
Agenda 11	<b>The ULBs, after obtaining the approval for the SWM projects, shall within 15 days of GO issued invite the tenders.</b>	Action has been initiated by the Government.
Agenda 12	<b>The State Mission Directorate (SMD) shall publish the details of ULBs w.r.t. SWM in its website in order to attract private operators to set up the SWM facilities such as waste-to-energy projects etc.</b>	As per Sri. Kasturi Rangan report in order to set up waste to energy plant, minimum 500 TPD of dry waste is required. Hence request has been sent to KUIDFC to conduct feasibility analysis for setting up 3 regional waste to energy projects in Mysore, Gulbaraga and Dharwad (cluster approach)
Agenda 13	<b>SMD shall publish the contact details of Project Directors such as phone nos., e-mail ID etc in its website.</b>	Has been published in municipal administration website
Agenda 14	<b>The SWM DPRs shall, before bringing to the HPC, be placed before the SBM Technical Committee to check its technical correctness and brought to the HPC only after obtaining the TCs recommendations / approval.</b>	The SWM DPRs of 65 ULBs have been technically scrutinized by SLTC on 6-2-2016, 25-2-2016, 13-5-2016, 25-8-2016 & 17-9-2016 SLTC meetings. Among which 62 DPRs will be presented in the present HPC meeting for information and for assigning responsibility to Secretary, UDD for according administrative approval.




Agenda 15	<p>HPC directed the FD, GoK to submit the details regarding various CSS existing for construction of IHHL.</p> <p>HPC directed FD to take necessary steps to divert additional funds from the Nagarothana scheme, towards construction of IHHL under SBM.</p>	<p>Rs.737.19 Crs of unspent amount is available under 2014-15 &amp; 2016-17 SCP/TSP program. A proposal has been submitted by UDD for seeking Rs.92 Crs under SCP/TSP towards construction of IHHL under Swachh Bharat Mission. By doing so it is expected to construct around 71,421 IHHL and 3609 CT seats.</p>
Agenda 16	<p>HPC directed SMD to bring only SWM projects to the Committee, which are more than Rs. 5.00 Cr of project cost.</p>	<p>62 SWM DPRs whose cost is below 10 Crores has been scrutinized and being presented in the current HPC meeting.</p>

**Decision:** The Committee noted the action taken report on the proceeding of the HPC meeting held on 29-01-2016 and observed as follows:

1. Urban Development Department (UDD) needs to work out the total fund requirement for release of additional amount of Rs.9667/- so that unit cost of Rs.15,000/- can be made available for IHHL with Septic tank/twin pit latrine and in case of IHHL to be connected to UGD then additional fund of Rs.4667/- be made available as State share so that Rs.10,000/- is made available for the said purpose. This amount is apart from agreed upon State share of Rs.1333/- along with Central Share of Rs.4000/- for IHHL. The cost implication to meet 2016-17 targets needs to be submitted by UDD to FD within 15 days. The proposal should indicate total financial implication for the entire Mission period so that FD can consider including the same in the budgets of the coming years.
2. The ULBs need to give importance to the operation & maintenance of community /public toilets. First priority for maintenance of community toilet should be given to community (families attached with usage of community toilets) itself, so that financial burden on ULB towards maintenance of community toilet can be reduced.
3. If community is not willing to take up maintenance of community toilet, then ULB is left with no option but to outsource the cleaning & maintenance of CT. An institutional mechanism needs to be put in place for this to enable the municipality to outsource the work to SHG/NGO/private agency. A mechanism for collection of user charges with the cost needs to be worked out and added to property tax.
4. In connection with solid waste management, segregation at source, mechanism of transporting the segregated waste to designated waste processing facilities, development of decentralised waste processing facilities has to become driving forces for effective waste management in State.




5. State/ULBs need to take all-out efforts required for making the State ODF (Open Defecation Free) well within the target year. IHHL target for the year 2016-17 & 2017-18 needs to be enhanced to achieve this. Competent authority has to issue GO approving SWM DPRs which have been already approved by HPC at the earliest preferably within 15 days.
6. KUIDFC need to take immediate steps required for carrying out feasibility analysis for setting up of waste to energy cluster in 3 regions namely Mysore, Kalaburagi and Dharwad.
7. Proposal for Constitution of Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) to assist State Mission Directorate in implementation of Swachh Bharat Mission (Urban) which was earlier approved by 2nd HPC is nullified as requested by State Mission Directorate.
8. In future HPC should meet regularly to approve adequate number of proposals so that maximum benefit can be availed by the State within the Mission period.
9. State Mission Directorate has to follow up with MOUD for inclusion of 57 newly constituted ULBs.

Director, DMA further presented the following agendas to the Committee and decisions of the HPC are as detailed below;

**Agenda No.2: Approval for SBM Action Plan for the Year 2016-17**

The approved detailed action plan is enclosed as Annexure - 2

**Agenda No. 3 Approval for IEC & Capacity Building action plan for the year 2016-17 under Swachh Bharat Mission**

A tentative action plan has been submitted for taking up Capacity building for the year 2016-17 for an estimated cost of Rs. 1122 lakhs and details are as below. Approval of the Committee was sought for the same in order to submit the same to MoUD of GoI.

**Total Funds required under CB and A & OE**

Sl. No.	CB and A & OE Activities	Total Cost (Rs. lakhs)
1	Training & Workshops	50
2	TA&DA for SMD officers for visits, tours	50
3	Study tours for ULB officials & elected representatives	100
4	DPR Preparation cost	877

5	Phone / Xerox charges	2.00
6	Meetings – sitting fee, food & beverages, printing, miscellaneous	10.20
7	Salary for outsourced experts	32.40
	<b>Total</b>	<b>11.22 Cr</b>

**Decision:** After detailed deliberations the Committee approved Capacity Building action plan for an estimated cost of Rs.1122 lakhs and approved proposed activities under IEC action plan subjected to a condition that the detailed IEC action plan with cost estimates will be presented in the next HPC meeting.

**Agenda No.4: Ratification for release of IHHL Funds to SWM (BBMP)**

MOUD has released Rs.30.86 Cr as 2<sup>nd</sup> installment for IHHL to the State for the year 2015-16. State Government released Rs.41.15 Cr to State Mission Directorate after incorporating State share of Rs.10.29 Cr on 23-3-2016. Meanwhile MoUD has sought UCs for the funds already released for the 2015-16 during March 2016. Since BBMP has already developed 7 SWM processing facilities, that once Rs.52.19 Cr (Rs.39.14 of Central & Rs.13.5 Cr of State share) which was meant for SWM at that time is released, same can be recouped for IHHL. Subsequently of Rs.41.15 Cr has been released to BBMP and UCs have been received. Also Rs. 52.19 Cr has been released to the State Mission Directorate for SWM purpose, and out of which Rs. 41.15 Cr will be utilized for IHHL purpose. Hence the issue is brought before HPC for information.

**Decision:** After detailed deliberations the Committee noted that the release of IHHL funds to SWM (BBMP) and also the fact that out of Rs.52.19 Cr released for SWM purpose , Rs.41.15 Cr has been already released to ULBs for IHHL has been noted.

**Agenda No.5: Constitution of District level ODF monitoring committee.**

MOUD has issued instructed all States to take steps for declaring 100% ODF wards/town by October 2019 and also has issued a protocol for declaring ODF ward/town. Accordingly State has instructed all ULBs to take steps in this regard. Also action plan is proposed to have 100% ODF wards by 2019 October, which is detailed below;

- December 2016 - 50 towns
- December 2017 - 100 towns
- December 2018 - 63 towns

Also ULB wise quarterly targets are fixed and sent for compliance

MOUD has further sought that the State should take measures to verify the claim of the ODF city through an appropriate third party verification process before State formally declares itself as ODF. Hence District

level ODF monitoring committee has been proposed under the Chairmanship of Deputy Commissioner. A detail of the proposal is attached in Annexure-3.

**Decision: After detailed deliberations the Committee approved Constitution of District level ODF monitoring committee under the Chairmanship of Deputy Commissioner and after including Deputy Director, District Public Information Office as a member.**

**Agenda No 6: Authorizing Secretary, UDD for approving 62 SWM DPRs whose cost is below 10 Crores**

Following 62 ULBs have submitted the SWM DPRs under Swachh Bharat Mission; these DPRs have been scrutinized in SLTC meeting held on 13-5-2016, 25-8-2016 & 17-9-2016 and has approved the DPRs. Details of DPR are detailed in annexure ~~4~~

**Decision: After detailed deliberations the Committee approved the proposal Authorizing Secretary, UDD for issuing appropriate GO for approving these DPRs.**

**Agenda 7: Cancellation of approval accorded by the HPC in its 2<sup>nd</sup> meeting on 29-01-2016 for entrusting the work of construction of CT/PT works and SWM Projects to KRIDL.**

Approval was accorded by the HPC in its 2<sup>nd</sup> meeting held on 29-01-2016 for entrusting the work of construction of CT/PT works and SWM Projects to KRIDL, HPC is requested to nullify the said decision and to direct the DUDCs/ULBs to follow KTPP Acts and Rules for taking up of construction of CTs/PTs and SWM projects.

**Decision: After detailed deliberations, the Committee withdraw the earlier decision of entrusting the CT/PT & SWM works to KRIDL and directed the DUDCs/ULBs to take up the works through tendering process by following KTPP Act.**

**Agenda 8: Ratification for reallocation of funds among various components under SB**

(Rs. in <sup>Cr</sup>lacs)

Sl No	Particulars	IHHL	CT	SWM	IEC & PA	CB and A&OE	Total
1	Overall funds allocated by MoUD for State of Karnataka	355.35	44.31	512.52	84.62	21.16	1017.96
2	Funds released so far from Gol	84.89	15.54	48.02	8.35	2.09	158.89
3	Matching state share released so far from GoK	28.30	5.18	16.00	2.78	0.70	52.96
4	Total Gol & GoK share released	113.19	20.72	64.02	11.13	2.79	211.85
5	Funds released so far to ULBs	135.67	15.83	41.15	12.16	4.37	209.18
6	Funds released in excess from other components	22.48			1.03	1.58	

As per instructions received from MoUD through VCs and DO letters, the State can reallocate the funds from one component to other component based on the priority of the component, not exceeding the overall allocation by MoUD for that component.

As explained in the above table, Rs. 22.48 Cr for IHHL, Rs. 1.03 Cr for IEC component and Rs. 1.58 Cr for A&OE component have been reallocated from other components of SBM based on the priority and ratification of HPC is sought for the same.

**Decision: After detailed deliberations the Committee notified the reallocation of funds among various components under SB subject to the condition that total fund approved for any component should not cross the overall fund allocated by MOUD for that particular component.**

**Agenda 9: Opening of separate SB Account for SBM (Urban) & to register the account with PFMS portal**


Joint Secretary and Mission Director (SBM), MoUD vide DO letter no. 1/1/2016-SBM-II, dated 11-08-2016 has instructed to create a specific account for funds received under SBM and to register it on PFMS portal, in order to have a close monitoring system of funds flow through PFMS. Deadline of 17-08-2016 was given to State to open the account and to register at PFMS portal.

Accordingly, a SB account specifically for SBM has been opened at IDFC Bank Ltd., Residency road, Bengaluru and the same has been registered at PFMS portal.

Ratification for opening of SB Account no. 10000729540 at IDFC Bank Ltd., Residency road, Bengaluru with the account name DMA SWACHH BHARAT MISSION (URBAN) is sought from HPC.

**Decision: The Committee noted the fact that in order to operate the finance through RTGS and to prevent unnecessary delay in fund transfer a separate SB Account for SBM (Urban) has been opened at IDFC Bank Ltd., Residency road, Bengaluru and the same has been registered at PFMS portal and State Mission Directorate has to obtain ratification in this regard from FD, as per extant guidelines.**

The meeting ended with vote of thanks to the Chair and all the Committee members

  
 (Dr. S.C KHUNTIA I.A.S)  
 Chief Secretary,  
 Government of Karnataka and Chairman,  
 HPC (Swachh Bharat Mission)

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## Annexur-1

List of Officer & Member present in 3<sup>rd</sup> HPC meeting.

- 1) Sri Subhash Chandra Khuntia, I.A.S Chief Secretary, Government of Karnatak, Bengaluru.
- 2) Sri T.M Vijay Bhaskar, Additional Chief Secretary, Department of Forest, Ecology& Environment Bengaluru.
- 3) Sri I.S.N. Prasad, I.A.S Additional Chief Secretary, Finance Department, Bengaluru.
- 4) Sri Ajay Seth, I.A.S Principal Secretary, Primary & Secondary Education Department, Bengaluru.
- 5) Sri N.Manjunatha Prasad, I.A.S Commissioner, B.B.M.P, Bengaluru.
- 6) Sri V. Ponnuraj, I.A.S Secretary, Urban Development Department, Bengaluru
- 7) Dr. Vishal R, I.A.S, Director, Directorate of Municipal Administration, Bengaluru.
- 8) Sri S. Sarfaraz Khan, Joint Commissioner, SWM and Health, BBMP, Bengaluru.
- 9) Sri Somesh M.C, Executive Engineer, Directorate of Municipal Administration, Bengaluru.
- 10) Sri B.G. Govindaraju, Deputy Director, S.I.U.D, Mysore.
- 11) Dr. Nataraj P.L Director, Health & Family Welfare, Bengaluru.
- 12) Sri M.K Nalavadi, Commissioner, City Corporation, Bellary.
- 13) Sri R.R. Doddihal, Chief Engineer, KUIDFC, Bengaluru.
- 14) Sri K. Raghavendra, Chief Engineer (D&M), KUWS&DB, Bengaluru.
- 15) Sri C.K Ravi Kumar, Deputy Chief Engineer, K.S.D.B, Bengaluru.
- 16) Sri N. Satish, Additional Chief Engineer, B.W.S.S.B, Bengaluru.
- 17) Sri D.R Kumaraswamy, Chief Environmental Officer, KSPCB, Bengaluru.
- 18) Dr. Rajani M, Joint Director, KAYAKALP.
- 19) Sri Ravi Kmar M, Joint Director, Bengaluru.
- 20) Sri B. Kotreshappa, A.E, City Municipal Council, Kolar.
- 21) Sri V. Mohan Kumar, Environmental Engineer, Town Municipal Council, Malur.
- 22) Sri Ravindranath, K.R, Environmental Engineer, City Municipal Council, KGF.
- 23) Sri L. Thrithaprasad, Environmental Engineer, Town Municipal Council, Bangarpet.
- 24) Sri B. Prahalad, Commissioner, City Municipal Council, Mulabagilu.
- 25) Sri Shivakumar M.R, J.E, Town Panchayath Kushalnagar.
- 26) Sri Arun K, A.E, City Municipal Council, Madikeri.
- 27) Sri Sharath S K havn, Health Inspector, Town Municipal Council, Kundapura.
- 28) Sri Padmanabha N.K, J.E, Town Panchayath, Saligrama.
- 29) Sri K. Madan, Environmental Engineer, Town Municipal Council, Karkala and Kundapura.
- 30) Sri Hema kumar N.P, J E (civil), Town Panchayath, Verajpet.
- 31) Sri Krishana Prasad, Chief Officer, T.P. Virajpet.
- 32) Sri N.S Pendse, Chief Officer, Town Municipal Council, Naragunda.
- 33) Sri N.H. Virupakshappa, City Municipal Council, Koppal.
- 34) Sri Vijay Hegade. Environmental Officer, K.S.P.C.B, Bengaluru.
- 35) Sri B.A. Soudagar, Chief Officer, Town Municipal Council, Basavana Bagewadi.
- 36) Sri Ravindra D Sauagaud, Senior Health Inspector, Town Municipal Council, Talikote.
- 37) Sri Abhishek .S. Pande, Senior Health Inspector, Town Municipal Council, Sindagi.
- 38) Sri Sangamesh Hadimani, Junior Engineer, Town Municipal Council, Byadagi.
- 39) Sri Hemanthraj KPM, Engineer, Consultants.
- 40) Sri M.C Mahendra Kumar, SMS Consultants, SMSEC.
- 41) Sri G.P Mohan Kumar, Tide Technocrats Pvt.Ltd, Civil Engineer.
- 42) Smt P.Selvi, Tide Technocrats Pvt.Ltd, Environmental Engineer.
- 43) Sri Pushkar, Tide Technocrats, Senior Manager.
- 44) Smt Sujan Asha, MARS, Consultant.

- 45) Sri K.B. Hareesha, MARS Consultant.
- 46) Sri R.Shiva, MARS Consultant.
- 47) Smt Anuradha Ambekar, prog.officer, All India Institute of Local Self Government.
- 48) Smt Sayali B Ghogare, Project Officer, All India Institute of Local Self Government.
- 49) Sri G.N. Chalapathi, Chief Officer, Town Municipal Council, Bagepalli.
- 50) Sri N. Manjunatha, P.D office, Chikkaballapura.
- 51) Sri H.V. Harish, Municipal Commissioner, Shidlaghatta.
- 52) Smt K.K. Manjula, Senior Health Inspector, Enviornmetal Engineer, Chikkballapura.
- 53) Sri Umakanth, Municipal Commissioner, City Municipal Council, Chikkballapura.
- 54) Sri H.C. Hanumanathagowda, Chief Officer, City Municipal Council, Gowribidanuru
- 55) Sri K. Shivanna, Chief Officer, Town Municipal Council, Bangarpet.
- 56) Sri K.I. Naganur, Chief Officer, Town Municipal Council, Savadatti.
- 57) Sri S.M Hirematt, Chief Officer, Town Municipal Council, Konnur.
- 58) Sri B.B.Goroshi, Chief Officer, Town Municipal Council, Mudalagi.
- 59) Sri S.F. Nadakattin, SDA, Town Municipal Council, Ramdurga.
- 60) Sri Ravindra D Bagalkoti, Chief Officer, Town Municipal Council, Ron.
- 61) Sri S.G. Mahajan, Chief Officer, Town Municipal Council, Kudachi.
- 62) Sri S.G. Ambiger, Chief Officer, Town Municipal Council, Bailahongal.
- 63) Sri J.B. Hulagejji, Chief Officer, Town Municipal Council, Chikkodi.
- 64) Smt A.S. Mamatha, Eenviornmental Engineer, Town Municipal Council, Devanahalli.
- 65) Smt Shalalikala, Eenviornmental Engineer, Town Municipal Council, Vijayapura.
- 66) Sri V. Nataraja, Incharge, Commissioner, City Municipal Council, Chinthamani.
- 67) Sri G.N Nagesh Kumar, Environmental Engineer, DMA, Bengaluru .....
- 68) Smt Snehalatha S.V, Environmental Engineer, DMA, Bengaluru
- 69) Smt Bhanumathi V, Environmental Engineer, DMA, Bengaluru
- 70) Sri P Umashankar, Eenviornmental Engineer, City Municipal Council, Chinthamani.
- 71) Sri Narenddra Babu K.B, Environmental Engineer, City Corporation, Bellary.
- 72) Sri Eranna, Environmental Engineer, City Municipal Council, Doddballapura.
- 73) Sri G.V. Thimmaraju, Eenviornmental Engineer, Gowribidanur.
- 74) Sri N.V. Nayak, Eenviornmental Engineer, Town Municipal Council, Sankeshwara.

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## Annexure -2

**Swachh Bharat Mission Action Plan for the year 2016-17**

In order to achieve Mission targets action plan has been approved in the previous HPC meeting as per the field survey carried out by the ULBs.

(Rs. Crores)

Sl. No.	SBM Component	Total target for the Mission period	Target for 2015-16	Targets for 2016-17	Targets for 2017-18	Targets for 2018-19
1	IHHT	282950*	126185 (~44%)	89800 (~32%)	50000 (~18%)	16965(~6%)
2	Community Toilets	17560 seats*	3110 seats (~18%)	5268 (~30%)	5268 (~30%)	3914 (~22%)
3	Public Toilets	9190 seats*	2060 seats (~22%)	2757(~30%)	2757 (~30%)	1617 (~18%)
4	Solid Waste Management	22144087** population	6643226 (30%)	8857635 (40%)	4428817 (20%)	2214409 (10%)
5	Public awareness & IEC activities	219 ULBs	(~30%)	(~40%)	(~20%)	(~10)
6	Capacity building and A&OE	219 ULBs	(~30%)	(~40%)	(~20%)	(~10)

\* excluding BBMP, \*\*including BBMP

Since not much progress was achieved during the year 2015-16, targets have been added up and cumulative targets have been fixed for the year 2016-17. Even though total fund requirement is more, considering Central & State share as per Swachh Bharat Mission guidelines total

(Rs. in Crore)

Sl. No.	Components	Targets for the year 2016-17	Total fund requirement in Cr	Funds already released from Gol	Balance Central share to be released	State share (considering 1/3 <sup>rd</sup> of central share)	Total (Central & State share)
1	IHHL	2.16 lakhs	86.40 (Gol)	84.89	1.51	0.50	2.01
2	CT	8378 seats	21.78 (Gol)	15.54	6.24	2.08	8.32
3	SWM	2560 tons	217.28 (Gol)	48.02	169.26	56.42	225.68
4	IEC	218 ULBs	35.36 (Gol + GoK)	-	26.52	8.84	35.36
5	CB and A&OE	218 ULBs	11.22 (Gol + GoK)	-	8.42	2.80	11.22
					<b>211.95</b>	<b>70.64</b>	<b>282.59</b>

**Decision:** After detailed deliberations the Committee approved the SBM action plan for the year 2016-17 with a condition that SBM State Mission Directorate need to reorganize the 2016-17 & 2017-18 targets and try to reach the targets by 2018.



## Annexure -3

It is proposed to constitute District level ODF monitoring committee under the chairmanship of Project Director, DUDC which can verify the ODF status claim in the district and verify the same and certify that claim and send a proposal to State Mission Directorate with a clear recommendation, SMD can declare the same. By constituting District level ODF monitoring Committee , sustainability of ODF status can be ensured and proposed composition of the Committee is as below;

1	Deputy Commissioner	Chairperson
2	District Health Officer	Member
3	DDPI	Member
4	District Social Welfare officer	Member
4	Heads of all ULBs	Members
5	One or two NGOs who are working in the field of urban sanitation in the district.	Member
6	Swachh Bharat Ambassador nominated for the District headquarter	Member
7	Executive Engineer , DUDC	Member
8	Project Director, DUDC	Member Secretary



## List of DPR

(Rs lakhs)

Sl. No.	Name of the ULB	Solid waste generated	Estimated cost as per DPR	GOI share (35%)	GOK share (11.33%)	Deficit
1	Sagar CMC	25.25	666.54	233.29	77.76	355.49
2	Bangarpet TMC	23.17	714.78	250.17	83.39	381.22
3	Malur TMC	18.24	686.06	240.12	80.04	365.90
4	Saligrama TP	5.11	365.72	128.00	42.67	195.05
5	Basavana Bagewadi TMC	13.61	302.91	106.02	35.34	161.55
6	Muddebihal TMC	12.76	309.01	108.15	36.05	164.81
7	Sindhagi TMC	11.61	342.18	119.76	39.92	182.50
8	Talikote TMC	9.67	302.9	106.02	35.34	161.55
9	Indi TMC	12.15	350.24	122.58	40.86	186.79
10	Kushalnagar TP	13.31	380.4	133.14	44.38	202.88
11	Virajpete TMC	11	316.5	110.77	36.93	168.80
12	Madikeri CMC	40	521.21	182.42	60.81	277.98
13	Gokak (CMC)	30.2	555.30	194.36	64.79	296.16
14	Nippani (CMC)	23.38	575.35	201.37	67.12	306.85
15	Bailhongal (TMC)	18.53	419.28	146.75	48.92	223.62
16	Saundatti-Yellamma (TMC)	15.49	439.0	153.65	51.22	234.13
17	Ramdurga (TMC)	15.5	410.10	143.54	47.85	218.72
18	Mudalgi (TMC)	11.2	368.25	128.89	42.96	196.40
19	Sankeshwara (TMC)	12.8	503.72	176.30	58.77	268.65
20	Chikkodi (TMC)	14.13	583.10	204.09	68.03	310.99
21	Athani (TMC)	17.15	522.26	182.79	60.93	278.54
22	Hukkeri (TMC)	8.53	382.51	133.88	44.63	204.01
23	Konnur (TMC)	9.85	329.64	115.37	38.46	175.81
24	Sadalga (TMC)	8.79	350.68	122.74	40.91	187.03
25	Kudachi (TMC)	8.7	325.17	113.81	37.94	173.42
26	Khanapur (TP)	7.24	313.48	109.72	36.57	167.19
27	Raibag (TP)	7.1	285.18	99.81	33.27	152.10

28	Gadag-Betigeri (CMC)	86	897.33	314.06	104.69	478.58
29	Gajendragarh (TMC)	9.7	299.93	104.97	34.99	159.96
30	Lakshmeshwar (TMC)	14.5	382.63	133.92	44.64	204.07
31	Mundargi (TMC)	11.1	299.39	104.79	34.93	159.67
32	Nargund (TMC)	11.84	319.26	111.74	37.25	170.27
33	Ron (TMC)	10.57	298.49	104.47	34.82	159.19
34	Mulgund (TP)	6.3	229.06	80.17	26.72	122.17
35	Naregal (TP)	6.6	191.51	67.03	22.34	102.14
36	Shirhatti (TP)	6.4	230.02	80.51	26.84	122.68
37	Koppal (CMC)	35	623	218.05	72.68	332.27
38	Gangawati (CMC)	45	683	239.05	79.68	364.27
39	Byadagi (TMC)	13	345	120.75	40.25	184.00
40	Savanur (TMC)	15	332	116.2	38.73	177.07
41	Shiggaon (TMC)	10	316	110.6	36.87	168.53
42	Hirekerur (TP)	7	289	101.15	33.72	154.13
43	Kundapura (TMC)	15	367.52	128.63	42.88	196.01
44	Karkala (TMC)	15	481.28	168.45	56.15	256.68
45	Chikkaballapur (CMC)	26.69	414.77	145.17	48.39	221.21
46	Chintamani (CMC)	28.26	491.28	171.95	57.32	262.02
47	Sidlagatta (CMC)	18.19	353.73	123.80	41.27	188.66
48	Gowribidnur (TMC)	13.48	389.95	136.48	45.49	207.97
49	Bagepalli (CMC)	9.67	268.88	94.11	31.37	143.40
50	Gudibande (CMC)	3.18	163.38	57.18	19.06	87.14
51	Mulbagilu (CMC)	26.64	805.04	281.76	93.92	429.35
52	Srinivaspura (TMC)	12	404.28	141.49	47.17	215.62
53	Doddaballapur (CMC)	49	454.28	158.99	53.00	242.28
54	Vijayapura	18.45	883.18	309.11	103.04	471.03
55	Devanahalli	15	802.23	280.78	93.59	427.86
56	Nelamangala	20	291.75	102.11	34.04	155.60
57	Hoskote	19.78	963.65	337.28	112.43	513.95

58	Holalkere (TMC)	11.09	353.45	123.71	41.24	188.51
59	Molkalmuru (TMC)	8.03	250.67	87.73	29.24	133.69
60	Hosadurga (TMC)	17	268.44	93.95	31.32	143.17
61	Challakere (TMC)	21	371.64	130.07	43.36	198.21
62	Hiriyur (TMC)	19.7	344.35	120.52	40.17	183.65



Proceedings of the 4<sup>th</sup> High Power Committee (HPC) meeting under Swachh Bharat Mission (Urban), headed by Chief Secretary, Government of Karnataka on 22-05-2017 at Room no 313 , Vidhana Soudha.

List of participants is attached in the Annexure-1.

Director, State Mission Directorate (Swachh Bharat Mission Urban) welcomed the Chairman and members for the 4<sup>th</sup> HPC meeting and briefed the committee about Swachh Bharat Mission (SBM) & status of its implementation in the State. Proceedings of the meeting are as follows.

**Agenda No.1 – approval for action taken report on Agenda subjects of 3<sup>rd</sup> HPC Meeting held on 03-10-2016**

Agenda no.	Subject	Action Taken
Agenda-1	Action taken report on agenda subject of 3 <sup>rd</sup> HPC meeting held on 3-10-2016.	
	<p>The ULBs need to give importance to the operation &amp; maintenance of community /public toilets. First priority for maintenance of community toilet should be given to community (families attached with usage of community toilets) itself, so that financial burden on ULB towards maintenance of community toilet can be reduced.</p> <p>If community is not willing to take up maintenance of community toilet, then ULB is left with no option but to outsource the cleaning &amp; maintenance of CT. Hence institutional mechanism needs to be put in place for this which will enable the municipality to outsource the work as per the law to private agency /NGO/SHG and mechanism of collection of user charges, frequency of collection etc. The cost must be added to property tax.</p> <p>In connection with solid waste management, segregation at source, mechanism of transporting the segregated waste to designated waste processing facilities, development of decentralized waste processing facilities have to become driving forces for effective waste management in State.</p> <p>State/ULBs need to take all-out efforts required for selecting State ODF well within the target year. IHHL target for the year 2016-17 &amp; 2017-18 needs to be</p>	<p>A letter in this regard has been written to all ULBs on 31-12-2016.</p>

	<p>enhanced.</p> <p>KUIDFC need to take immediate steps required for carrying out feasibility analysis for setting up of waste to energy cluster in 3 regions apart from Mysore, Gulbaraga and Dharwad .</p> <p>Proposal for Constitution of Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) to assist State Mission Directorate in implementation of Swachh Bharat Mission (Urban) which was earlier approved by 2nd HPC is nullified as requested by State Mission Directorate.</p> <p>State Mission Directorate has to follow up with MOUD for inclusion of 57 newly constituted ULBs .</p>	<p>A letter in this regard has been addressed to KUIDFC on 31-12-2016 quoting the 3<sup>rd</sup> HPC proceedings.</p> <p>MOUD has accorded approval for inclusion of 57 newly upgraded ULBS vide letter dated 4-10-2016.</p>
Agenda 2	Approval for SBM Action Plan for the Year 2016-17	Action plan for the year 2016-17 seeking Rs.282.59 Cr has been submitted to MOUD seeking fund release on 6-10-2016. Since MOUD gave permission to include 57 newly upgraded ULBs revised SBM action plan for an amount of Rs.639.54 Cr was submitted to MOUD on 20-10-2016. So far MOUD has released only Rs. 21.31 Cr towards IEC activities and Rs. 15.53 Cr towards CB and A&OE on 1-5-2017.
Agenda 3	Approval for IEC & Capacity Building action plan for the year 2016-17 under Swachh Bharat Mission	The IEC & Capacity building action plan for the year 2016-17 has been submitted to the MOUD requesting funds on 6-10-2016. MOUD has released only Rs. 21.31 Cr towards IEC activities and Rs. 15.53 Cr towards CB and A&OE on 1-5-2017.
Agenda4	Ratification for reallocation of IHHL Funds to SWM (BBMP)	-
Agenda 5	Constitution of District level ODF monitoring committee	A communication in this regard has been sent to ULBs on 31-12-2016 for complaisance
Agenda 6	Authorizing Secretary, UDD / Director DMA for approving 62 SWM DPRs whose cost is below 10 Crores	SWM DPRs have been presented to Secretary, UDD on 24-10-2016 & 19-1-2017. During the review meetings several instructions were given so as to curtail the capital & O&M cost to an extent that the project becomes sustainable. Also ULBs have been asked to submit the council resolution for meeting

		50% of O&M cost by levying SWM user fee, sale of compost & recyclables. Based on 19-1-2017 meeting 15 environmental engineers have been nominated as nodal engineers (field experts) for 30 districts. These nodal engineers have scrutinized the said 62 SWM DPRs and same were presented on 4-4-2017 and ULBs have been instructed to submit the revised proposals. SWM DPR approval process is underway and 3 DPRs of Shiggaon, Hirekeruru and Byadagi has been approved and GO has been issued.
Agenda 7	Cancellation of approval accorded by the HPC in its 2 <sup>nd</sup> meeting on 29-01-2016 for entrusting the work of construction of CT/PT works and SWM Projects to KRIDL.	ULBs have been asked to follow tender procedure for construction of CT/PT works and SWM Projects.
Agenda 8	Ratification for reallocation of funds among various components under SBM	HPC ratified fund reallocation subject to condition that fund diversion should not cross the overall fund allocated by MoUD for that particular component. The direction is noted and it will be complied.
Agenda 9	Opening of separate SB Account for SBM (Urban) & to register the account with PFMS portal  Committee noted the fact that in order to operate the finance through RTGS and to prevent unnecessary delay in fund transfer a separate SB Account for SBM (Urban) has been opened at IDFC Bank Ltd., Residency road, Bengaluru and the same has been registered at PFMS portal, but wanted State Mission Directorate has to obtain ratification in this regard from FD.	Proposal has been submitted to Government in this regard.

**Decision: After detailed deliberations the Committee confirmed action taken report of previous HPC meeting with following conditions.**

- All out efforts should be made by ULBs to achieve ODF status and DMA office to fix targets for IHHL, CT & PT and SWM for each of the municipality and follow it up accordingly.
- All ULBs should take up IHHL construction on a war footing and if space is a constraint for construction of IHHL, then construction of Community Toilets (CT) to be endeavoured and a mechanism should be put in place for maintenance of community toilets also. Different sustainable maintenance models such as relatives living in the

nearby areas can be given key for each seat and maintenance can be done by them or each family should be given key for one seat of CT and it should be maintained by that family. If no family is coming forward to take up maintenance, then possibility of pay and use should be explored.

- In order to achieve ODF status in ULBs, levying spot fine against defaulters becomes crucial along with inducing community triggering and behavioral changes activities. Hence ULBs should take up IEC activities and spot fining activities through authorized inspection squads simultaneously. In order to enable the spot fines ULBs should invoke available provisions in KMA & KMC Acts, and the fines should be substantially deterrent.
- ODF Action plan for the current year and next year should be prepared by State Mission Directorate and review of the ULBs should be conducted on the action plan periodically, and action to be taken against defaulting ULBs.
- By the end of the year, 100 cities should become ODF and Deputy Commissioners should be made responsible for this, along with the city managers.
- Since waste to energy projects requires huge capital cost and requires 500 tonnes of dry RDF waste, possibility of smaller decentralized biogas plants can be explored. Gas generated or power generated by such plants should be used in nearby public utility areas/ hostels/ markets etc. Newer technologies to be validated which can take lower loads of solid waste for conversion to energy in a financially sustainable manner can be explored.
- Segregation at source should be made compulsory and all the ULBs should publish notification in this regard.
- Dry waste can be segregated further at dry waste collection centers so that recycling and reuse of components can be achieved to maximum extent.
- DMA office should conduct divisional level or district level workshops for promoting source segregation and success stories /best practices in the erstwhile cities should be shared during those workshops.
- Instructions shall be sent to all Deputy Commissioners of the State to take up more active role in implementation of Swachh Bharat Mission components especially in ODF declaration, Swachh Sarvekshan , SWM etc. In order to induce healthy competition among districts, ranking system may be introduced and should be published in Urban Development (UD)/DMA website so that Deputy Commissioners will own the Swachh Bharat Mission and achieve targets well before mission period

- To encourage performing ULBs incentive in the form of performance grants should be introduced by the Government.
- In SWM DPRs, care should be taken to avoid provision of excess manpower for SWM operation & maintenance by giving emphasis on mechanization of cleaning activities.
- Corporations and bigger cities should explore the possibilities of opting for VGF or PPP mode for execution of their SWM projects on zero tipping fee or minimal tipping so as to achieve lessen financial burden on O&M of SWM projects.
- DMA should identify good municipalities /best practices within and outside the State and encourage other ULB employees /elected representatives to visit such places which will motivate both the parties. Field visit for Raichur & Gulbarga cities who have done exemplary work in city sanitation can be facilitated by DMA office.
- Greater emphasis for IEC components and behavioral change component can be given at both State & ULB level. Posters & hoardings should be installed in all public places and government offices so that habits of spitting on roads, throwing of waste on roads and public places, public urinations and other such public nuisance habits can be curtailed.
- Social media such as Facebook & bulk Whatsapp messages should be used to spread messages about source segregation, public role in achieving ODF status etc. State Mission Directorate to facilitate the same in association KMDS.
- As per the action plan approved by GOI, action to be taken to roll out IEC activities as per SBM norms.
- In all the ULBs, a couple of respected citizens may be appointed as honorary wardens/ Swachhata Dhoots for ensuring the cleanliness in the ward who also report and advice the ULBs in maintaining the ward cleanliness.
- BBMP should take all efforts to declare Bengaluru city as ODF by August 2017, as it is the cynosure of all eyes, due to its pre-eminence globally.
- Good works/best practices should be identified in the State and efforts to publish such success stories in print and visual media should be taken up by the State Mission Directorate. This will motivate the cities/ municipal commissioners / Deputy Commissioners to come up with more innovative ideas for maintaining city hygiene.
- Committee opined that performance of Karnataka in Swachh Sarvekshana -2017 is poor and hence directed State Mission Director to make sure 5-6 ULBs names should be reflected among top 50 ranks in Swachh Sarvekshana -2018.

**Agenda 2: Approval for Integrated SWM DPR of Robertsonpete (KGF) CMC**

SWM DPR of KGF CMC was presented to the committee and the details of the SWM DPR are as below;

Sl. No	Particulars	Details
1	Name of the City	Robertsonpete City Municipal Council
2	No. of Wards	35
3	Population (2011)	1,62,230
4	Present Population (Projected)	1,83,130
5	Area	58.12 sq.km
6	No. of households	35,959
7	No. of commercial establishments	No of petty shops: 4,829 Hotels: 15, Marriage halls: 20, Markets: 2 Meat stalls: 101, Religious places : 225
8	Road length (A, B & C) in (Kms)	A type road: 24.07 kms, B type road: 97.91 kms C type road: 82.72 kms Total: 204.70kms
9	Total Qty. of waste generated	Approx 76 TPD

**Financial aspects****(Amount in lakhs)**

Sl. no	Particulars	Capital Cost		O & M Cost
		Civil Components	Vehicles & Machineries	
a	Door-to-door collection & transportation	--	122.82	181.84
b	Street sweeping & other cleaning activities and transportation	--	0.27	81.87
c	Waste Processing (Aerobic Composting (organic waste) RDF (Inorganic waste) Including civil works total capital cost)	340.84	365.67	112.47
d	Waste disposal and Leachate treatment (Sanitary)	245.89	--	--
	<b>Total Cost</b>	<b>586.74</b>	<b>488.76</b>	<b>376.30</b>
	Permanent Worker salary			201.26
	Contingency@3%		<b>32.27</b>	
	<b>Grand Total</b>		<b>1107.77</b>	<b>577.56</b>

**Financial Structuring of the project**

Sl. no	Government	Project contribution source	Amount in (Rs. in lakhs)	% share by Govt. entity
1	Central	SBM Grant	387.72	35.00%
2	State	Grant towards its share in project	129.24	11.67%
3		Committed contribution by the TMC	560.39	560.39
4	Shortfall		30.42	
		<b>Total</b>	<b>1107.77</b>	

**Revenue (proposed)**

Sl. no	Description	Amount (Rs. in lakhs)
1	Operational Expenditure proposed	577.56
2	Revenue from user charges	161.54
3	Revenue from sale of Compost	55.72
4	Revenue from sale of Recyclables	33.43
5	SFC Grants for Permanent PKs salaries	201.26
6	SFC untied-Grants for salaries for Contract workers (75%)	177.47
7	Total revenue proposed	629.43
8	Surplus(SWM)	51.87

**Decision:** After detailed deliberations the Committee approved the integrated SWM DPR of Robertsonpete (KGF) CMC with an estimated cost of Rs.11.07 Cr with a condition that the technical correctness of the projects is approved by SBM- SLTC committee and at least 50% of O&M cost of the SWM is met through levying SWM charges, sale of compost & recyclables in next 3-4 years.

**Agenda 3: Approval for Integrated SWM DPR of Kolar CMC**

SWM DPR of Kolar CMC was presented to the committee and the details of the SWM DPR are as below;

Sl. No	Particulars	Details
1	Name of the City	Kolar
2	No. of Wards	35
3	Population (2011)	1,38,462
4	Present Population (2016)	1,53,768
5	Area	36.59 sq.km
6	No. of households (2016)	33,878
7	No. of commercial establishments	5245
8	Road length (A, B & C) in (Kms)	240 kms
9	Total Qty. of waste generated	85 TPD

**Financial aspects****(Amount in lakhs)**

Sl. no	Particulars	Capital Cost		O & M Cost
		Civil Components	Vehicles & Machineries	
a	Door-to-door collection & transportation	--	126.87	164.73
b	Street sweeping & other cleaning activities and transportation	--	26.73	105.32
c	Waste Processing (Aerobic Composting (organic	480.39	334.24	114.56

	waste) RDF (Inorganic waste) Including civil works total capital cost)			
d	Waste disposal and Leachate treatment	271.86	--	--
	Permanent Pks Salary			253.14
	<b>Total Cost</b>	<b>752.25</b>	<b>487.84</b>	<b>637.74</b>

#### Financial Structuring of the project

Sl. no	Government	Project contribution source	Amount in (Rs. in lakhs)	% share by Govt. entity
1	Central	SBM Grant	434.03	35.00%
2	State	Grant towards its share in project	144.68	11.67%
3	Committed contribution by the ULB		222.76	
	<b>Total</b>		<b>801.46</b>	
	<b>Deficit</b>		<b>438.61</b>	

#### Revenue (proposed)

	O&M Funding Pattern	2017-18
1	O&M Expenses proposed	<b>637.74</b>
2	Revenue from sale of Recyclables	37.28
3	Revenue from sale of Compost	62.14
4	Revenue from user charges	158.97
5	SFC Grants for Permanent PKs salaries	253.14
6	SFC untied-Grants for salaries for Contract workers (75%)	172.63
7	Total revenue proposed	<b>684.17</b>
8	Surplus (SWM) = Proposed total SWM O&M cost – Proposed total revenue generated (SWM related cess)	46.43

**Decision:** After detailed deliberations the Committee approved the integrated SWM DPR of Kolar CMC with an estimated cost of Rs.12.4 Cr with a condition that the technical correctness of the projects is approved by SBM- SLTC committee and at least 50% of O&M cost of the SWM is met through levying SWM charges, sale of compost & recyclables in next 3-4 years.

**Agenda 4:** Constitution of State level advisory body under the Chairmanship of ACS/Principal Secretary (UD) under Swachh Bharat Mission to which powers of State HPC may be devolved

Communication from Under Secretary to GOI, MOUD on 11-11-2016 has directed all the States to constitute of State Level Advisory Committee under the Chairmanship of Principal Secretary (UD) . Accordingly single file was submitted to Chief Secretary through Secretary (UD). As per the directions of Chief Secretary, GOK (Chairman, State SBM HPC), the proposal is being presented in the HPC meeting for taking up suitable decision.

**Decision:** After detailed deliberations it was decided to continue with the present arrangement only.

**Agenda 5: Approval of SBM targets for the year 2017-18**

Mission Director presented the SBM targets for the year 2017-18 which is detailed as below;

Sl. No	SBM Components	Total targets for the Mission Period	Achieved so far	Balance targets to be achieved	Targets for the year 2017-18
1	IHHL	394488	53131	341357	2,04,814
2	CT	11033	1399	9634	5780
3	PT	5407	1333	4074	2444
4	SWM	276 DPRs (10000 TPD)	70 DPRs (4715 TPD)	206 DPRs (5285 TPD)	134 DPRs (3780 TPD)
5	IEC	275 ULBs	-	-	-
6	A&OE	275 ULBs	-	-	-

**Remarks:**

- The total targets of IHHL, CT & PT are excluding BBMP
- Under CT, it is assumed that 50% of the households in the newly formed 58 ULBs don't have individual toilets.
- 60% of the balance target to be achieved, is considered as 2017-18 targets

**Decision:** After detailed deliberations the Committee approved the SBM targets for the year 2017-18.

**Agenda 6: Approval for the SBM action plan for the year 2017-18**

Mission Director presented the SBM Action plan for the year 2017-18 which is detailed as below;

(Rs. in Crore)							
Sl. No	SBM Components	Total GoI grants Required	Grants released from MoUD upto 31-03-2017	Balance GoI grants required	GoI grants required for the year 2017-18 (60% of col (5))	Grants released from MoUD during 2017-18	Balance GoI grants required for 2017-18
1	2	3	4	5	6	7	8
1	IHHL	157.79	84.89	72.90	43.74	0.0	43.74
2	CT	43.25	15.54	27.71	16.62	0.0	16.62
3	PT	21.19	0.00	21.19	12.71	0.0	12.71

4	SWM	-	57.26	551.25	330.75	0.0	330.75
5	IEC	84.62	8.35	76.27	45.76	21.31	24.45
6	A&OE	21.16	2.09	19.07	11.44	15.53	0.00
	<b>Total</b>		<b>168.13</b>	<b>768.39</b>	<b>461.02</b>	<b>36.84</b>	<b>428.27</b>

*\* funds requirement calculations are done based on funds requirements for meeting out total targets less funds already released and considering 60% in the balance funds required and are not directly proportional and correlated with the targets*

Advance copy of the action plan has been submitted to MOUD on 17-5017 in anticipation of SHPC approval.

**Decision: After detailed deliberations the Committee approved the SBM action plan for the year 2017-18 and permitted State Mission Directorate to submit the same to MOUD for seeking fund release.**

**Agenda 7: Ratification of revised capital cost of SWM DPR pertaining to Kapu Town.**

The SWM project for Kapu TMC and surrounding 10 villages was approved in SLTC and HPC meetings on a condition to seek funds from RDPR and subsequently obtain NOC from surrounding villages. The surrounding villages have not agreed to invest in the project and they opted to have their own processing unit. Hence the cost for collection and transportation of waste for Kapu TMC alone is reduced and for various other technical reasons the civil cost of the project is increased. The details are mentioned below.

Sl no	Details	Cost as per old DPR (Rs in lakhs)	Cost as per revised DPR (Rs in lakhs)
1.	Procurement of vehicles, Plant and Machineries	242.04	128.43
2.	Civil structures	508.66	598.07
	<b>Total project cost</b>	<b>750.7</b>	<b>726.50</b>

The 6th SLTC has approved the revised cost, hence ratification is sought from the HPC for the revised DPR cost of Kapu TMC

**Decision: After deliberations the Committee approved the revised capital cost of SWM DPR pertaining to Kapu Town.**

**Agenda 8: Constitution Annual Plan Approval Committee (APAC)**

Under Secretary to GoI, MoUD vide letter no 20/01/2016 – SBM-I, Dated: 30-01-2017 has instructed the State Govt to constitute an Annual Plan Approval Committee (APAC) comprising of Secretaries of State Urban Development Department, Finance Department and a representative of MoUD, for the purpose of according approval to the IEC and capacity building action plan under Swachh Bharath Mission (SBM). Accordingly APAC has been constituted

vide GO no.UDD 36 CSS2017, Bengaluru, dated 9-2-2017 and the committee has approved IEC & CB action plan under SBM.

Same has been submitted MOUD, which has released only Rs. 21.31 Cr towards IEC activities and Rs. 15.53 Cr towards CB and A&OE. Subject is placed before SHPC for information.

**Decision: The Committee noted the Constitution of Annual Plan Approval Committee (APAC) for approving IEC & CB action plans under SBM.**

**Agenda 9: Ratification of the salary amount of office assistant working for SBM.**

Date Entry Operator salary of Rs.15000-20000/- has been approved in SBM High Power Committee meeting held on 05-10-2015. But as per tender invited at DMA office, monthly basic salary of office assistant/ DEO is fixed as Rs.19360/- and by adding service tax, Swachh Bharath Cess, Agriculture Cess (total 15%) the aggregated salary becomes Rs.22,264/- this amount exceeds of approved salary of DEO by previous HPC. Hence approval for the revised salary amount is sought from HPC.

**Decision: The HPC approved the revised salary for the office assistant working under Swachh Bharat Mission.**

**The meeting ended with vote of thanks to the Chair and all the Committee members**

*sc khuntia*  
23/5/17

(S. C. KHUNTIA)  
Chief Secretary, Government of Karnataka  
and Chairman, HPC (Swachh Bharat  
Mission)

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## Annexur-1

**List of Officer & Member present in 4<sup>rd</sup> High Power Committee meeting.**

1. Sri Subhash Chandra Khuntia, I.A.S Chief Secretary, Government of Karnataka.
2. Sri Ritesh kumar singh, I.A.S, Secretary to Government (Expenditure), Finance Department, Government of Karnataka.
3. Sri V. Ponnuraj, I.A.S Secretary, Urban Development Department, Government of Karnataka.
4. Dr. Vishal R, I.A.S, Director, Directorate of Municipal Administration, Bengaluru.
5. Sri S. Sarfaraz Khan, Joint Commissioner, SWM and Health, BBMP, Bengaluru.
6. Dr. P.Saroja, PD RCH, Director of HFW.
7. Sri R.R. Doddihal, Chief Engineer, KUIDFC, Bengaluru.
8. Sri Somesh M.C, Executive Engineer, Directorate of Municipal Administration, Bengaluru.
9. Dr. A.Ramesh, S.E.O, KSPCB, Bengaluru.
- 10.Smt. Deepa, Junior Health Inspector, City Municipal Council Kolar
11. Sri Sudhakar Setty, A.E.E, City Municipal Corporation, Kolar.
12. R. Srikanth, Municipal Commissioner, City Municipal Council, Kolar.
- 13.Sri G.N Nagesh Kumar, Environmental Engineer, DMA, Bengaluru
- 14.Smt Snehalatha S.V, Environmental Engineer, DMA, Bengaluru
- 15.Smt Bhanumathi V, Environmental Engineer, DMA, Bengaluru
16. Sri Manukumar B.P, Environmental Engineer, DMA, Bengaluru
17. Sri. Mallikarjuna. T, First Division Assistant, City Municipal Council, Kolar.
18. Sri. R. Shiva, Consultant, Kolar and KGF.
19. Sri Syed numai, Consultant, Kolar and KGF.
20. Dr. Nischal Anand, Consultant, Kolar and KGF.

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Proceedings of the 5<sup>th</sup> High Power Committee (SBM) meeting held under the Chairmanship of Chief Secretary to Govt., GoK on 11-09-2017 at Meeting Hall, Room no. 313, 3<sup>rd</sup> Floor, Vidhana Soudha, Bengaluru.

List of participant is attached in the Annexure-1

Director, DMA and State Mission Director (SBM) welcomed the Chairman and other members for the 5<sup>th</sup> High Power Committee (HPC) meeting and made a detailed PPT presentation on the Agenda subjects as below.

**Agenda No.1 – Approval for action taken report on Agenda subjects of 4<sup>th</sup> HPC Meeting held on 22-05-2017.**

Following action taken report on 4<sup>th</sup> HPC meeting agenda subjects was explained in detail to the Committee

Agenda No.	Agenda Subjects	Action Taken																																										
1	Approval for action taken report on Agenda subjects of 3rd HPC Meeting held on 03-10-2016																																											
2	Approval for Integrated SWM DPR of Robertson Pet (KGF) CMC	OM issued for the revised DPR Cost of Rs. 892.64 Lakhs (HPC Approved Rs. 1107.77 Lakhs) and CMC has to obtain technical sanction from CE, KUIDFC																																										
3	Approval for Integrated SWM DPR of Kolar CMC	OM issued for the revised DPR Cost of Rs. 1146.76 Lakhs (HPC Approved Rs. 1240.09 Lakhs) and CMC has to obtain technical sanction from CE, KUIDFC																																										
4	Constitution of State level advisory body under the Chairmanship of ACS / Principal Secretary (UD) under Swachh Bharat Mission to which powers of State HPC may be devolved	The decision was taken by the HPC to continue with the existing system and hence, no State Level Advisory Body has been constituted.																																										
5	Approval of SBM targets for the year 2017-18	<p>Following SBM targets for the year 2017-18 have been approved by the HPC in the 4<sup>th</sup> meeting and the details are as below;</p> <table border="1"> <thead> <tr> <th>Sl. No</th> <th>SBM Components</th> <th>Total targets for the Mission Period</th> <th>Achieved so far</th> <th>Balance targets to be achieved</th> <th>Targets for the year 2017-18</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>IHHL</td> <td>394488</td> <td>53131</td> <td>341357</td> <td>2,04,814</td> </tr> <tr> <td>2</td> <td>CT</td> <td>11033</td> <td>1399</td> <td>9634</td> <td>5780</td> </tr> <tr> <td>3</td> <td>PT</td> <td>5407</td> <td>1333</td> <td>4074</td> <td>2444</td> </tr> <tr> <td>4</td> <td>SWM</td> <td>276 DPRs (10000 TPD)</td> <td>70 DPRs (4715 TPD)</td> <td>206 DPRs (5285 TPD)</td> <td>134 DPRs (3780 TPD)</td> </tr> <tr> <td>5</td> <td>IEC</td> <td>275 ULBs</td> <td>-</td> <td>-</td> <td>-</td> </tr> <tr> <td>6</td> <td>A&amp;OE</td> <td>275 ULBs</td> <td>-</td> <td>-</td> <td>-</td> </tr> </tbody> </table>	Sl. No	SBM Components	Total targets for the Mission Period	Achieved so far	Balance targets to be achieved	Targets for the year 2017-18	1	IHHL	394488	53131	341357	2,04,814	2	CT	11033	1399	9634	5780	3	PT	5407	1333	4074	2444	4	SWM	276 DPRs (10000 TPD)	70 DPRs (4715 TPD)	206 DPRs (5285 TPD)	134 DPRs (3780 TPD)	5	IEC	275 ULBs	-	-	-	6	A&OE	275 ULBs	-	-	-
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5	IEC	275 ULBs	-	-	-																																							
6	A&OE	275 ULBs	-	-	-																																							

**Remarks:**

- The total targets of IHHL, CT & PT are excluding BBMP
- Under CT, it is assumed that 50% of the households in the newly formed 58 ULBs don't have individual toilets.
- 60% of the balance target to be achieved, is considered as 2017-18 targets

Details of achievements in the above targets are as below;

Sl. No	SBM Components	Targets for the year 2017-18	Achievements during the year	Cumulative Achievement
1	IHHL	2,04,814	39459	92590
2	CT	5780	569	1968
3	PT	2444	432	1765
4	SWM	134 DPRs (3780 TPD)	52 DPRs	122 DPRs

Approval for the SBM action plan for the year 2017-18

Mission Director presented the SBM Action plan for the year 2017-18 which is detailed as below;

(Rs. in Crore)

Sl. No	SBM Components	Total Gol grants Required	Grants released from MoUD upto 31-03-2017	Balance Gol grants required	Gol grants required for the year 2017-18 (60% of col (5))	Grants released from MoUD during 2017-18	Balance Gol grants required for 2017-18
1	2	3	4	5	6	7	8
1	IHHL	157.79	84.89	72.90	43.74	0.0	43.74
2	CT	43.25	15.54	27.71	16.62	0.0	16.62
3	PT	21.19	0.00	21.19	12.71	0.0	12.71
4	SWM	-	57.26	551.25	330.75	0.0	330.75
5	IEC	84.62	8.35	76.27	45.76	21.31	24.45
6	A&OE	21.16	2.09	19.07	11.44	15.53	0.00
	<b>Total</b>		<b>168.13</b>	<b>768.39</b>	<b>461.02</b>	<b>36.84</b>	<b>428.27</b>

\* funds requirement calculations are done based on funds requirements for meeting out total targets less funds already released and considering 60% in the balance funds required and are not directly proportional and correlated with the targets

Above action plan has been submitted to MOUD on 17-5-2017. MoUD has sought approved copy of the State Sanitation Strategy in order to process the proposal for release of grants to the State.

A draft copy of the State Sanitation Strategy has been prepared as per the provisions of Nation Urban Sanitation Policy 2008 and the same has been placed as **Agenda no-7** for HPC approval.

6

7	Ratification of revised capital cost of SWM DPR pertaining to Kapu Town	Ratification for the following revised DPR cost pertaining to SWM in Kapu TMC has been given by the HPC.			
		(Rs in lakhs)			
		SI No	Details	Cost as per old DPR	Cost as per revised DPR (Rs in lakhs)
		1.	Procurement of vehicles, Plant and Machineries	242.04	128.43
		2.	Civil structures	508.66	598.07
			<b>Total project cost</b>	<b>750.7</b>	<b>726.50</b>
		A letter in this regard has been written to DC Udupi on 16-05-2017, informing the DC to go ahead with the implementation of the project.			
8	Constitution Annual Plan Approval Committee (APAC)	As per the directions of MoUD, an APAC has been constituted under the chairmanship of Secretary UDD, vide GO dated 09-02-2017, in order to speed up the approval of IEC & CB action plans under SBM. The said Committee has already approved the IEC action plan of Rs.3728.31 Lakhs and CB action plan of Rs. 2076.85 lakhs. The Govt has released Rs. 21.31 Crores towards IEC and Rs.15.53 Crores towards CB for the State.			
9	Ratification of the salary amount of office assistant working for SBM.	The HPC had approved the revised salary of Rs.22,264/- for the office assistant working under Swachh Bharat Mission.  Presently there are 2 office assistants working at SWM Section under SBM and the salary of Rs. 22,264/- is being paid to them under CB and A&OE component of SBM.			

**Decision: After detailed deliberations the Committee confirmed the above action taken report of 4th HPC meeting**

#### Compliance to the directions issued in the 4<sup>th</sup> HPC meeting

Directions	Compliance
<p>✓ All out efforts should be made by ULBs to achieve ODF status and DMA office to fix targets for IHHL, CT &amp; PT and SWM for each of the municipality and follow it up accordingly.</p>	<ul style="list-style-type: none"> <li>▪ <b>ODF:</b> 100 cities target has been fixed for the year 2017-18, for which monthly targets are fixed in order ensure timely achievement by these 100 ULBs. So far, 21 cities have been certified/recertified as ODF till August 2017 and remaining 20 cities are under process of declaration.</li> <li>▪ IHHL monthly targets (annual target of 2,04,814) for ULBs are fixed and communicated through DO letters to Deputy Commissioners to achieve targets, also regular follow-up is being done through VCs.</li> </ul>
<p>✓ All ULBs should take up IHHL construction on a war footing and if space is a constraint for construction of IHHL, then construction of Community Toilets (CT) to be endeavored and a mechanism should be put in place for maintenance of community toilets also.</p>	<ul style="list-style-type: none"> <li>▪ In order to speed up the construction of IHHL, as per the directions of MoUD, a proposal to entrust the construction of IHHL work to eligible contractors and NGOs was submitted to GoK and the Govt. has directed that the same can be considered after obtaining the</li> </ul>

<p>767</p> <p>Different sustainable maintenance models such as relatives living in the nearby areas can be given key for each seat and maintenance can be done by them or each family should be given key for one seat of CT and it should be maintained by that family. If no family is coming forward to take up maintenance, then possibility of pay and use should be explored</p>	<p>HPC's approval. The Subject is placed in the HPC at Agenda no. 6 for approval.</p> <ul style="list-style-type: none"> <li>▪ The State Govt. share of incentive has been increased from Rs. 1333/- to Rs. 11,000/- per IHHL.</li> <li>▪ As the result, IHHL construction work are speeded up, in the month of July 13000 &amp; in August 9300, in total about 40,000 IHHL have been built under SBM since April 2017.</li> </ul>
<p>✓ In order to achieve ODF status in ULBs, levying spot fine against defaulters becomes crucial along with inducing community triggering and behavioral changes activities. Hence ULBs should take up IEC activities and spot fining activities through authorized inspection squads simultaneously. In order to enable the spot fines ULBs should invoke available provisions in KMA &amp; KMC Acts, and the fines should be substantially deterrent.</p>	<ul style="list-style-type: none"> <li>▪ A letter in this regard has been written to all ULBs</li> <li>▪ Steps are being taken by State Mission Directorate (SMD) to select an Agency to handhold both ULBs and SMD in carrying out IEC activities effectively.</li> </ul>
<p>✓ ODF Action plan for the current year and next year should be prepared by State Mission Directorate and review of the ULBs should be conducted on the action plan periodically, and action to be taken against defaulting ULBs.</p>	<ul style="list-style-type: none"> <li>▪ Strategy to achieve ODF in all cities has been prepared. 100 cities shortlisted for 2017-18, progress is closely monitored. Show cause notice to underperforming ULBs have been issued.</li> </ul>
<p>✓ By the end of the year, 100 cities should become ODF and Deputy Commissioners should be made responsible for this, along with the city managers.</p>	<ul style="list-style-type: none"> <li>▪ A letter in this regard has been addressed to concerned Deputy Commissioners.</li> <li>▪ The Chief of ULBs have been made responsible for poor progress</li> <li>▪ DE has been initiated against Raichur CMC Commissioner, Environmental Engineer &amp; Senior Health Inspector.</li> </ul>
<p>✓ Since waste to energy projects requires huge capital cost and requires 500 tons of dry RDF waste, possibility of smaller decentralized biogas plants can be explored. Gas generated or power generated by such plants should be used in nearby public utility areas/ hostels/ markets etc. Newer technologies to be validated which can take lower loads of solid waste for conversion to energy in a financially sustainable manner can be explored.</p>	<ul style="list-style-type: none"> <li>▪ A letter in this regard has been written to all ULBs</li> <li>▪ The State has adopted windrow composting method for treating organic waste, same has been adopted in the DPRs.</li> <li>▪ Dry Waste Collection Centres (DWCCs) are proposed to handle dry waste separately at ward level itself.</li> <li>▪ The Bio-gas plants are recommended for bulk waste generators such as markets, big hotels etc. As of now, 7 such bio-gas plants are established (Mangaluru, HDMC, Bellary, Belagavi, Tumkur, Gokak &amp; Udipi)</li> </ul>
<p>✓ Segregation at source should be made compulsory and all the ULBs should publish notification in this regard.</p>	<ul style="list-style-type: none"> <li>▪ Instructions are given to all the ULBs to adopt segregation at source compulsorily and also to have a system for separate collection and transport</li> <li>▪ Provisions are being made in DPRs to provide 2 dustbins to each household to keep dry &amp; wet waste separately,</li> </ul>

	<p>accordingly partitioned vehicles (Mini-tippers) are also being proposed for collection and transportation of segregated waste.</p> <ul style="list-style-type: none"> <li>Presently, 1110 wards (partially in 106 ULBs) are practicing Source Segregation (21%)</li> </ul>
<p>✓ Dry waste can be segregated further at dry waste collection centers so that recycling and reuse of components can be achieved to maximum extent.</p>	<ul style="list-style-type: none"> <li>As mentioned earlier steps are being taken to adopt the same in DPRs.</li> <li>Instructions to ULBs in this regard have already been given.</li> </ul>
<p>✓ DMA office should conduct divisional level or district level workshops for promoting source segregation and success stories /best practices in the erstwhile cities should be shared during those workshops.</p>	<ul style="list-style-type: none"> <li>A Regional level workshop at Hubli was organized during June 2017.</li> <li>Division wise workshops on 29-08-2017 for Kalburgi &amp; Mysuru divisions and on 30-08-2017 for Belagavi &amp; Bengaluru divisions have been conducted for and the issues were discussed in the workshop.</li> </ul>
<p>✓ Instructions shall be sent to all Deputy Commissioners of the State to take up more active role in implementation of Swachh Bharat Mission components especially in ODF declaration, Swachh Survekshan, SWM etc. In order to induce healthy competition among districts, ranking system may be introduced and should be published in Urban Development (UD)/DMA website so that Deputy Commissioners will own the Swachh Bharat Mission and achieve targets well before mission period</p>	<ul style="list-style-type: none"> <li>A letter in this regard has been written to all Deputy Commissioners.</li> <li>A self assessment format has been prepared based on the Swachh Survekshan 2017 guidelines and circulated to all ULBs to fill up the marks for each questionnaire and to send back the consolidated score sheets after the same is verified by the concerned PDs, so that the ULBs can now itself know their position and can take appropriate remedial measures to obtain better scores in the forthcoming Swachh Survekshan-2018.</li> </ul>
<p>✓ To encourage performing ULBs incentive in the form of performance grants should be introduced by the Government.</p>	<ul style="list-style-type: none"> <li>It is planned to conceptualize a competition between ULBs for awards.</li> <li>In next year SFC, we may consider declaring awards / cash prizes for best performing ULBs in tax collection, service delivery, best practices (1<sup>st</sup> prize – 1 crore, 2<sup>nd</sup> prize – 75 lakhs, 3<sup>rd</sup> prize – 50 lakhs for each category of ULBs)</li> </ul>
<p>✓ In SWM DPRs, care should be taken to avoid provision of excess manpower for SWM operation &amp; maintenance by giving emphasis on mechanization of cleaning activities.</p>	<ul style="list-style-type: none"> <li>This is being ensured in all DPRs by optimizing the manpower, vehicles and machineries, in order to minimize the O&amp;M cost.</li> <li>As per the recent GO, it is ensured that the PKs nos. proposed in the DPRs fall within the criteria of 1 PK per 700 populations.</li> </ul>
<p>✓ Corporations and bigger cities should explore the possibilities of opting for VGF or PPP mode for execution of their SWM projects on zero tipping fee or minimal tipping so as to achieve lessen financial burden on O&amp;M of SWM projects.</p>	<ul style="list-style-type: none"> <li>Instructions in this regard have been issued to all ULBs.</li> </ul>

<p>✓ DMA should identify good municipalities /best practices within and outside the State and encourage other ULB employees /elected representatives to visit such places which will motivate both the parties. Field visit for Raichur &amp; Gulbarga cities who have done exemplary work in city sanitation can be facilitated by DMA office.</p>	<ul style="list-style-type: none"> <li>▪ Field visits through CMAK and also under SBM for ULB officials to various cities where the best SWM practices have been adopted are regularly being organized.</li> </ul>
<p>✓ Greater emphasis for IEC components and behavioral change component can be given at both State &amp; ULB level. Posters &amp; hoardings should be installed in all public places and government offices so that habits of spitting on roads, throwing of waste on roads and public places, public urinations and other such public nuisance habits can be curtailed.</p>	<ul style="list-style-type: none"> <li>▪ As mentioned earlier, steps are being taken by State Mission Directorate (SMD) to select an Agency to handhold both ULBs and SMD in carrying out IEC activities effectively.</li> </ul>
<p>✓ Social media such as Facebook &amp; bulk WhatsApp messages should be used to spread messages about source segregation, public role in achieving ODF status etc. State Mission Directorate to facilitate the same in association KMDS.</p>	<ul style="list-style-type: none"> <li>▪ Facebook account &amp; WhatsApp group has been created in association with KMDS.</li> </ul>
<p>✓ As per the action plan approved by GOI, action to be taken to roll out IEC activities as per SBM norms.</p>	<ul style="list-style-type: none"> <li>▪ As mentioned earlier, selection of Agency to assist State Mission Directorate and ULBs to carrying out IEC &amp; Public Awareness Programmes under Swachh Bharat Mission (Urban) is under progress</li> </ul>
<p>✓ In all the ULBs, a couple of respected citizens may be appointed as honorary wardens / Swachhata Dhoots for ensuring the cleanliness in the ward who also report and advice the ULBs in maintaining the ward cleanliness.</p>	<ul style="list-style-type: none"> <li>▪ Instructions in this regard has been issued to all ULBs</li> </ul>
<p>✓ BBMP should take all efforts to declare Bengaluru city as ODF by August 2017, as it is the cynosure of all eyes, due to its pre-eminence globally.</p>	<ul style="list-style-type: none"> <li>▪ One day workshop to BBMP health staff on SBM activities emphasizing on IHHL &amp; ODF was conducted.</li> <li>▪ Review meetings under the Chairmanship of Mission Director are being conducted regularly.</li> <li>▪ Review meeting on IHHL construction, ODF preparedness in BBMP limit was conducted under the chairmanship of BBMP Commissioner.</li> <li>▪ The revised date needs to be submitted by BBMP.</li> </ul>
<p>✓ Good works/best practices should be identified in the State and efforts to publish such success stories in print and visual media should be taken up by the State Mission Directorate. This will motivate the cities / municipal commissioners / Deputy Commissioners to come up with more</p>	<ul style="list-style-type: none"> <li>▪ ULBs are instructed to upload documents on their best practices in the SBM website. Documentation and award for best practices in the ULBs of State is being carried out through CMAK.</li> </ul>

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innovative ideas for maintaining city hygiene.	
<p>✓ Committee opined that performance of Karnataka in Swachh Sarvekshana-2017 is poor and hence directed State Mission Director to make sure 5-6 ULBs names should be reflected among top 50 ranks in Swachh Survekshan -2018.</p>	<ul style="list-style-type: none"> <li>▪ Swachh Survekshan-2017 was conducted to only 434 cities of the country, where only 27 ULBs from the State had participated. But this time the Swachh Survekshan-2018 is going to be held for all the 4041 cities of the country and all the ULBs of the State will be participating in it. Hence, the Swachh Survekshan – 2018 guidelines have been already circulated to all ULBs along with the instructions to take all the necessary steps to get highest scores in the survey.</li> <li>▪ Self Assessment formats as per Swachh Survekshan 2018 guidelines have been prepared and sent to all the ULBs and the reports from all the districts are sought in order to know the present status of each ULB in order to improve the present position to attain better ranking in the next Swachh Survekshan 2018</li> <li>▪ A One day Workshop to Presidents &amp; Vice Presidents along with Officials has been conducted on 29-08-2017 for Kalburgi &amp; Mysuru divisions and on 30-08-2017 for Belagavi &amp; Bengaluru divisions regarding SWM Rules, 2016, SBM Goals, Fecal Sludge Management along with Swachh Survekshan – 2018 to 148 ULBs in 1<sup>st</sup> Phase.</li> <li>▪ In the 2<sup>nd</sup> Phase, it is scheduled to conduct workshops dedicated only on Swachh Survekshan 2018 on 13<sup>th</sup> &amp; 14<sup>th</sup> of August at Bengaluru &amp; Mysuru respectively for the Officials of the remaining 129 ULBs.</li> </ul>

**After the detailed discussions on the above issues, Committee recommended following actions**

- ✓ In order to overcome the space constraints to build IHHLs, construction of more community toilets (CTs) has to be carried out and maintenance of CTs shall be entrusted either to user families or CBOs or has to be outsourced.
- ✓ Wherever, space is the constraint for construction of standalone septic tanks / twin pits to receive disposals from IHHLs, ULBs can explore the possibilities of construction of a common septic tank to receive disposal from more number of IHHLs with a piped connection.
- ✓ In order to encourage school children's in maintaining cleanliness & hygiene in and around their residences and schools, rating of schools across block level, zone level, Taluk / district level, with cash prizes may be done.
- ✓ Punitive actions against violators of segregation of waste at source, littering of waste in open spaces, drains etc shall be taken by the ULBs.
- ✓ In order to eradicate black spots in the cities, senior citizens, RWAs, CBOs may be authorized to carryout policing work, especially from evening hours between 6.00 pm to 11.00 pm.
- ✓ User charges for bulk waste generators shall be fixed based on the qty. of waste generated.
- ✓ IEC through social media has to be carried out rigorously.
- ✓ Swachh city awards for different categories of ULBs have to be given along with cash incentives.
- ✓ The revised target for SBM for 2<sup>nd</sup> October 2018 has to be fixed.

**Agenda No-2: Approval for inclusion of Hallikhedda, Konappana Agrahara TMC and Dodda Thoguru**

The GoK has notified upgradation of 3 new ULBs namely Hallikhedda TMC of Bidar District, Konappana Agrahara TMC and Dodda Thoguru TP of Bangalore Urban District. Prior to this, there were 57 newly formed ULBs for which a proposal was sent to MoUD to include these new 57 ULBs for SBM implementation and the same have been included under SBM.

**Decision of the HPC: The Committee accorded approval for including the above 3 ULBs for implementation of SBM and directed the State Mission Director to send a proposal to MoH&UA in this regard.**

**Agenda No-3: Revised SBM funding pattern of 60% Gol share and 40% GoK share:**

As per the earlier SBM Guidelines, the funding pattern between Central and State Govt. for various SBM components was 75:25. Whereas, Gol has revised the funding pattern to 60:40 with effective from 17<sup>th</sup> August 2016, vide its letter dated 14-07-2017. As per the revised funding pattern, the change in GoK share for various SBM components will be as follows:

**Centre and State Share Component Wise:**

Sl. No	Component	Central Share	Current State share	Revised State share
1	IHHL	Rs. 4000/-	Rs.1,333/-	Rs.2,667/-
2	CT/PT	Rs. 39,200/-	Rs.13,067/-	Rs.26,134/-
3	Urinals	Rs. 12,800/-	Rs.4,267/-	Rs.8,534/-
4	SWM	35% of project cost	11.67% of project cost	23.30% of project cost

As per the revised funding pattern, total Gol grants for the Mission period will change from Rs. 1017.96 Cr to Rs. 1272.65 Cr and accordingly GoK share for the Mission period will change from Rs. 339.32 Cr to Rs. 848.44 Cr.

**Decision of the HPC: The Committee directed the State Mission Director to submit a detailed proposal to the FD for allocation / release of additional grants.**

**Agenda No-4: Construction of IHHL through contractors:**

In order to speed up the construction of IHHL, the Gol vide its letter dated 17-11-2015 has communicated that the States can entrust the work off IHHL construction to the registered and eligible Contractors. Accordingly a proposal was submitted to the State Govt. seeking approval for,

- Entrusting the construction work to Contractors / NGOs by following KTTP norms.
- To make payments in 2 installments by beneficiaries (Gol + GoK grants) and the concerned ULBs (balance amount) to the contractors / NGOs, via a tripartite agreement.

The State Govt. vide its letter dated: 10-08-2017 has directed that, the approval of HPC is to be obtained for the below mentioned points and to take further necessary steps.

- To engage NGO/SHG which has competence in water and sanitation sector for follow up action till IHHL completed, as per norms
- One person may be entrusted about 25 toilets / month
- Rs. 150 / unit as incentive to each IHHL
- Total funds of Rs. 483.21 lakhs shall be covered under IEC funds.

**Decision of the HPC: The Committee accorded approval to the said proposal of entrusting the work of construction of IHHLs through Contractors / NGOs subject to the above mentioned conditions.**

**Agenda No-5: Discussions on considering 1 PK / 700 Population as per recent GO**

Recently, GoK vide its Order dated 07-08-2017 specified the no. of Pourakarmikas (PKs) to 1 PK per 700 population. In this connection, clarifications on following issues were sought from the Committee,

- Whether PK includes, loaders and cleaners/helpers
- Population 2011 to be considered or present projected population.
- Until the PKs are recruited, system to be followed for ULBs to carryout cleaning and SWM activities.
- Selection criteria where no. of existing PKs is more than the no. of PKs derived as per 700 criteria.
- Decision on no. of PKs where, as per DPR the proposed no. of PKs are just exceeding the nos. as per 700 criteria marginally (say 5-10 nos.)

**Decision of the HPC: The Committee accorded approval to the said proposal subject to the following conditions,**

- ✓ While calculating no. of Pourakarmikas (PKs) 2011 population has to be followed
- ✓ Pourakarmikas shall include loaders, helpers, cleaners also who are involved in direct handling of wastes, which excludes supervisors, plant & machinery operators, drivers, watchman
- ✓ The nos. of PKs calculated as per 700 criteria or ascertained in DPR, whichever is lower shall be considered.
- ✓ The GO of 07/08/2017 to be followed in all respects.

**Agenda No-6: Approval for ISWM DPRs submitted by ULBs under Swachh Bharat Mission:**

As per SBM guidelines, in order to seek the GoI grants, all the ULBs have to prepare and submit the DPR on Integrated Solid Waste Management and shall obtain approval of HPC. So far approval for 72 DPRs has been accorded by the HPC and subsequently, 55 DPRs were placed in the State Level Technical Committee (SBM) meeting held on 5-09-2017, out of which, about 49 DPRs were cleared by SLTC and the same have been placed before the HPC for approval. The list of 49 DPRs are as below;

Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022 in TPD	Total DPR Cost in lakhs	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
1	Annigeri (TMC)	28267	40	33	11.12	272.86	120.94	35.67
2	Navalgund (TMC)	24613	35	38	10.05	246.32	128.15	48.62

Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022 in TPD	Total DPR Cost in lakhs	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
3	Kundgol (TP)	18726	27	26	7.1	261.90	93.99	35.55
4	Alnavar (TP)	17228	25	24	7.06	256.63	89.69	34.09
5	Kalghatgi (TP)	16917	24	23	6.92	203.90	86.27	34.78
6	Anekal TMC	44260	63	56	26.3	573.10	212.86	34.54
7	Chamarajanagar (CMC)	69875	100	99	44.00	859.33	374.23	31.69
8	Kollegal (CMC)	57149	82	71	26.50	534.14	254.15	30.52
9	Gundlupet (TMC)	28105	40	31	14.20	414.01	147.06	31.93
10	Hanur (TP)	11066	16	16	7.00	254.00	63.09	45.59
11	Nanjangud (CMC)	50598	72	66	31.86	515.21	268.05	32.05
12	Krishnarajanagara (TMC)	35805	51	55	20	376.74	199.13	31.44
13	Kushtagi (TMC)	24878	36	37	15.00	279.99	130.67	32.43
14	Yelburga (TP)	14814	21	22	9.00	176.99	87.57	30.38
15	Ranebennur (CMC)	106400	152	163	72.33	717.54	561.26	34.45
16	Haveri (CMC)	67102	96	107	42.5	634.29	346.72	31.50
17	Hangal (TMC)	28159	41	44	15.3	196.12	154.25	29.58
18	Bankapura (TMC)	22529	32	32	13.6	402.93	113.96	30.64
19	Bhadravati (CMC)	151102	216	188	65.71	976.12	642.40	35.80
20	Shikaripur (TMC)	36204	52	54	17	440.00	178.06	35.72
21	Siralkoppa (TP)	16864	24	26	9	334.00	89.86	34.81
22	Sorab (TP)	11332	16	18	6	272.00	64.04	31.39
23	Bantwal (TMC)	40155	57	44	17.2	102.45	164.99	28.63
24	Ullal (CMC)	53808	77	45	22	72.73	165.27	28.81
25	Sulya (TP)	19958	29	27	8.62	191.39	95.04	28.36
26	Mulki (TP)	17288	25	23	7.74	124.08	82.51	32.43
27	Beltangadi (TP)	7746	11	10	3.48	55.71	35.27	41.00
28	Kotekar	16505	24	24	8.69	517.36	90.32	30.60
29	Somwarpet TP	6729	10	20	5.50	180.16	79.27	31.15
30	Channapatna (CMC)	71942	103	103	43.65	884.30	386.49	34.97
31	Magadi (TMC)	27605	39		16.89	566.78	155.41	33.35
32	Tiptur (CMC)	59543	85	79	30.70	327.07	307.41	32.49
33	Sira (CMC)	57749	82	76	33.10	449.07	307.75	31.77
34	Kunigal (TMC)	34155	49	45	18.5	492.71	159.93	34.47
35	Madhugiri (TMC)	29159	42	39	17.50	255.83	163.22	35.43
36	Pavagada (TMC)	28486	41	37	15.00	262.73	144.86	31.95
37	Chiknayakanhalli (TMC)	23206	33	36	13	296	130.17	35.18

Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022 in TPD	Total DPR Cost in lakhs	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
38	Yadgir (CMC)	74294	106	84	37.50	477.34	350.62	30.54
39	Shahpur (CMC)	53366	76	75	26.70	496.77	271.37	30.58
40	Shorapur (TMC)	51398	73	77	25.20	352.23	246.41	30.17
41	Gurmatkal (TP)	20164	29	30	11.50	169.20	123.72	30.22
42	Siraguppa (CMC)	52492	75	66	33.75	121.07	251.83	36.50
43	Kampli (TMC)	39307	56	47	20.74	331.01	185.96	34.48
44	Hoovinahadagali (TMC)	27967	40	41	16.55	140.78	164.44	33.37
45	Sandur (TMC)	37431	53	37	18.72	226.09	159.17	38.63
46	Tekkalakote (TP)	26224	37	26	13.65	228.85	105.39	35.47
47	Kamalapura (TP)	25552	37	37	12.35	124.14	133.51	32.49
48	Kudligi (TP)	26680	38	33	11.53	202.70	126.42	32.92
49	Kotturu (TP)	26289	38	37	18.77	236.29	145.34	33.95

**Decision of HPC: The Committee accorded approval to the above mentioned 49 DPRs subject to following conditions**

- ✓ While calculating no. of Pourakarmikas (PKs) 2011 population has to be followed
- ✓ Pourakarmikas shall include loaders, helpers, cleaners also, who involves in direct handling of wastes, which may exclude supervisors, plant & machinery operators, drivers, watchman
- ✓ The nos. of PKs calculated as per 700 criteria or ascertained in DPR, whichever is lower shall be considered
- ✓ The ULBs shall follow SWM Rules, 2016 and other related Acts & Rules while implementing the DPR.
- ✓ ULB shall take all necessary steps to recover atleast 30% in the first year and above 50% in the 5<sup>th</sup> year of implementation of DPR as the revenue through User charges, sale of compost, recyclables, RDF materials etc.
- ✓ Punitive actions against violators of segregation of waste at source, littering of waste in open spaces, drains etc shall be taken by the ULBs.
- ✓ User charges for bulk waste generators shall be fixed based on the qty. of waste being generated by them.

**Agenda No-7: Seeking approval for the State Sanitation Strategy (SSS):**

The State has to prepare and submit the State Sanitation Strategy as per the provisions of NUSP-2008 in order to seek the GoI grants under SBM.

Accordingly, the draft copy of the State Sanitation Strategy has been prepared and placed before the SLTC (SBM) in the meeting held on 05-09-2017 and the same has been recommended for approval by the SLTC. A detailed presentation was made before the HPC.

**Decision of HPC:** The Committee accorded approval to the State Sanitation Strategy subject to the condition that targets for SBM components shall be fixed for 2<sup>nd</sup> Oct 2018 rather than 2<sup>nd</sup> Oct 2019.

**Agenda No-8: Proposing additional staff requirement to assist ULBs of Uttara Kannada District in establishing and running scientific SWM processing & disposal facilities**

Deputy Commissioner, Uttara Kannada dist. has submitted a proposal to grant permission to take 4 numbers of Diploma Engineers in Sanitation (one Engineer for 2 ULBs) and one Environmental Engineer at DUDC office on outsource basis. The details are as follows;

Uttara Kannada District has 12 ULBs. In order to manage collection, transportation, processing and disposal of Solid Waste adequate Environmental Engineers are required. At present there are only 3 Environmental Engineers available in the district and rest of 8 ULBs do not have them and required staff to look after City Sanitation as well as waste processing & disposal plants. In order to establish the Integrated and sustainable solid waste management system which includes segregation, collection, transportation, processing and disposal,

Sl. No.	ULB Name	Diploma in Sanitation (on outsource)	Environmental Engineers (on outsource)	Estimated salary per month	
1	CMC Sirsi	1 Diploma in Sanitation Staff	1 Environmental Engineer in DUDC	Rs. 20000/- p.m	Environmental Engineer Rs. 30000/- p.m
2	TP Siddapur				
3	CMC Dandeli	1 Diploma in Sanitation Staff		Rs. 20000/- p.m	
4	TMC Haliyal				
5	TP Mundgod	1 Diploma in Sanitation Staff		Rs. 20000/- p.m	
6	TP Yellapur				
7	TMC Ankola	1 Diploma in Sanitation Staff		Rs. 20000/- p.m	
8	TP Honnavar				
	<b>Total</b>	<b>4</b>	<b>1</b>	<b>Rs.9,60,000/- per annum</b>	<b>Rs. 3,60,000/- per annum</b>
	<b>Grand Total</b>			<b>Rs. 13,20,000/- + Tender Publications &amp; Outsource Commission = Rs. 15,00,000/-</b>	

The Deputy Commissioner has requested to consider the said proposal as a Pilot Project and also to provide a grants of about Rs. 15,00,000/- which is required to meet their salary for 1 year. This expenditure can be met out of Capacity Building and A&OE funds available under the Swachh Bharat Mission.

**Decision of HPC:** After detailed discussions, the Committee felt that in order to oversee the implementation of SWM projects and to handhold the ULBs in timely & effective implementation, the said innovative proposal may be considered on pilot basis and accordingly the Committee accorded approval for the above proposal submitted by DC, Uttara Kannada subject to condition that Engineers will be selected following KPPP norms.

**Additional agenda**

**Agenda No. 9: Incentive to Performing ULBs**

As per the discussion held in 4<sup>th</sup> HPC, it was proposed to introduce an incentive system in the form of performance grants to encourage best performing ULBs. Following cash incentives were proposed for different categories of ULBs;



Sl. No.	ULB Category	Proposed Incentive			Total
		1 <sup>st</sup>	2 <sup>nd</sup>	3 <sup>rd</sup>	
1	City Corporation	500.00	300.00	200.00	1000.00
2	City Municipal Council	300.00	200.00	100.00	600.00
3	Town Municipal Council	200.00	150.00	100.00	450.00
4	Town Panchayath	150.00	100.00	50.00	300.00
<b>Total</b>		<b>1150.00</b>	<b>750.00</b>	<b>450.00</b>	<b>2350.00</b>

The State Mission Director informed the Committee that a total Rs.23.50 crores is required for the said purpose and hence, the same may be initiated in the next year after ensuring that the required funds are reserved in the budget. The Mission Director informed that, the parameters such as, efficiency in tax collection, efficiency in service delivery, maintenance of cleanliness and sanitation in the city etc., will be considered for rating of the cities. The best rated city in each category will receive the award of "Uttham Nagar".

The Chairman suggested that in addition to overall parameters for award, in certain specific categories like tax collection, cleanliness etc, the performance achieved by ULBs in individual category can also be given awards.

As of now, we may concentrate on sanitation and cleanliness of cities and rating can be done based on the assessment of ULBs during the month of Sept-Oct 2017, and best performing ULBs in each category may be rewarded with suitable cash prizes as below:-

Sl. No.	ULB Category	Proposed Incentive/ cash prize			Total
		1 <sup>st</sup>	2 <sup>nd</sup>	3 <sup>rd</sup>	
1	City Corporation	500000	300000	100000	900000
2	City Municipal Council	100000	50000	30000	180000
3	Town Municipal Council	50000	30000	20000	100000
4	Town Panchayath	30000	20000	10000	60000
<b>Total</b>		<b>680000</b>	<b>400000</b>	<b>150000</b>	<b>1240000</b>

**Decision of HPC: The Committee accorded the approval for the said proposal subject to the following conditions.**

- ✓ A detailed proposal consisting of the parameters to be considered, the scoring for each parameters, mode of assessment, validation of assessment, quantum of cash prize for each category of ULBs, source of funds for cash prize etc, to be prepared and submitted.
- ✓ Similarly for other subjects also separate proposals may be prepared.

**Agenda no. 10: Utilizing an amount of Rs.22.11Crores (SWM fund) towards IHHL, FSM under SBM and other components of SBM wherever required.**

An amount of Rs. 22.11 Crores (SWM funds) is remained unspent at the DMA, the details are as below;

1	Swachh Bharath Mission Scheme	1,88,82,421/-
2	Construction of Latrines in Anganawadi	31,84,000/-

	Centres in ULBs Limits	
3	SWM (State Fund)	2,84,079/-
4	Grants for SWM DMA lump sum Amount 2013-14 & 2014-15	19,86,92,146/-
5	11th Finance Commission (SWM)	1,46,179/-
	<b>TOTAL Amount</b>	<b>22,11,88,825/-</b>

The proposal was submitted to HPC seeking permission for following;

- ❖ IHHL (Matching State share)
- ❖ Establishment of FSM Units
- ❖ Other SBM components on priority basis

**Decision of HPC: The Committee accorded the approval for the said proposal subject to the following condition that there should not be any fresh demand for the grants for the above mentioned works from where the funds are being diverted.**

At the end, the meeting was concluded with the vote of thanks by Director, DMA and State Mission Director (SBM) to the Chair and other members of the Committee.

*S. C. Khuntia*  
 (S. C. KHUNTIA) 16/9/17

Chief Secretary, Government of Karnataka  
 and Chairman, HPC (Swachh Bharat Mission Urban)



## Annexur-1

**List of Officers & Member present in 5<sup>th</sup> High Power Committee meeting.**

1. Sri Subhash Chandra Khuntia, I.A.S Chief Secretary, Government of Karnataka.
2. Sri Ajay Seth, I.A.S, Additional Chief Secretary to Government, Primary and Secondary Education Department, Government of Karnataka.
3. Sri N Manjunatha Prasad, I.A.S, Commissioner, BBMP, Bengaluru.
4. Sri Ekroop Caur, I.A.S, Secretary to Government (Expenditure), Finance Department, Government of Karnataka.
5. Sri Anjum Parwez, I.A.S Secretary, Urban Development Department, Government of Karnataka.
6. Sri Manivannan, I.A.S, Secretary, DIPR, Government of Karnataka.
7. Dr. Ravishankar J, I.A.S, Managing Director, KUWS&DB, Bengaluru.
8. Dr. Vishal R, I.A.S, Director, Directorate of Municipal Administration, Bengaluru.
9. Sri S. Sarfaraz Khan, Joint Commissioner, SWM and Health, BBMP, Bengaluru.
10. Sri. K. Raghvendra, Chief Engineer D&M, KUWS&DB, Bengaluru.
11. Sri H. P Prakash, Commissioner, RWS&SD, Bengaluru.
12. Sri C.K Ravikumar, Deputy Chief Engineer, K.S.D.B, Bengaluru.
13. Sri N Chandrasekhar, Director, Infrastructure Development,
14. Sri Venkatesh Kadagadkai, Director, SIUD, Mysore.
15. Smt Vimala, DD SBM(G), RDPR, Bengaluru.
16. Sri, Jagadeesh, DD, HRD SBM(G), RDPR, Bengaluru.
17. Sri S.V Venkateshmurthy, CEO, Plants (SWM) BBMP, Bengaluru.
18. Sumathi. B.N, Under Secretary, Bengaluru.
19. Sri Somesh M.C, Executive Engineer, Directorate of Municipal Administration, Bengaluru.
20. Sri Lakshminarayana R, Assistant Executive Engineer,
21. Sri G.N Nagesh Kumar, Environmental Engineer, DMA, Bengaluru
22. Smt Bhanumathi V, Environmental Engineer, DMA, Bengaluru
23. Sri Manukumar B.P, Environmental Engineer, DMA, Bengaluru.
24. Smt Swarna C, FDA, DMA, Bengaluru.
25. Sri. Parameshwar N.M, Sanitation Expert, SBM(U), DMA, Bengaluru.

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26. Sri. Pratibha D'Souza, Environment and SWM Expert, SBM, DMA Bengaluru.
27. Smt. Wilma Rodrigues, CEO, Saahas Zero Waste, Bengaluru.
28. Sri Nitish Malhotra Lead B.D Saahas Zero Waste, Bengaluru.
29. Sri Ramavath Shiva, Consultant
30. Smt Latha.S Consultant
31. Smt P. Selvi, Consultant
32. Sri Akshay Ranganath, Consultant
33. Sri Vishal Kumar, Consultant
34. Sri Pushkar. S.V, Consultant, Tide Technocrats.
35. Sri Mahendra Kumar M.C, Consultant, SMS Envocare
36. Smt. Priya Kapole, Consultant, AILSG, Pune.
37. Smt Sayali B Ghogare, Consultant, AILSG, Pune.
38. Sri Raghavendra Shetti, TCE, Bengaluru.
39. Sri Deepak Choukangally, TCE, Pune.
40. Sri Naveen Kumar, TCE, Pune.
41. Sri Syed Numous, MARS Consultant.
42. Smt. Meghashree, MARS, Consultant.
43. Smt Akshara. M, SMS Envocare, Consultant.
44. Sri Arun Kumar KPM, SMS Envocare, Consultant.
45. Sri Hemanthray KPM, SMS Envocare, Consultant.

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**Proceedings of the 6<sup>th</sup> High Powered Committee meeting held under the Chairmanship of hon'ble Chief Secretary to Govt. of Karnataka on 09-11-2017, 3.00 pm at Meeting Hall, Room no. 313, 3<sup>rd</sup> Floor, Vidhana Soudha, Bengaluru.**

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List of participants is attached in the Annexure-1

The Director, DMA and State Mission Director (SBM-U) welcomed the Chairman of the HPC, other members of the Committee, officers and consultants to the Meeting. He explained about the Agenda items through a presentation.

Additional Chief Secretary, UDD asked the State Mission Director (DMA) about the components considered under SBM. DMA explained that the following were the components under Swachh Bharath Mission (Urban);

- 1) Construction of IHHL
- 2) Construction of Community Toilets
- 3) Construction of Public Toilets
- 4) Integrated Solid Waste Management
- 5) Public awareness and IEC activities
- 6) Capacity Building and A&OE

The Chief Secretary asked DMA to explore the possibilities of involving private entrepreneurs in construction and O&M of Community Toilets (CTs) & Public Toilets (PTs) under CSR, DMA stated that it is being done and more thrust is given on maintenance of toilets.

The Chief Secretary directed the DMA to designate one Nodal Officer for each ULB including Town Panchayaths, in order to ensure effective and timely implementation of SBM(U), for which DMA replied that the Environmental Engineers at CC, CMC & TMC levels have been entrusted with that responsibility, whereas at TPs the responsibility has been assigned to the concerned Chief Officers. DMA also informed the Committee that appointing AEEs at DUDCs to monitor and guide ULBs in SBM implementation in the ULBs of district is also under consideration.

The Chief Secretary asked DMA to explore the possibility of imposing user charges on commercial and bulk waste generators based on the qty. of waste generated by them, for which, DMA replied that, in order to impose user charges and penalties on different category of waste generators, the SWM state policy and model bye-laws need to be prepared and that work has been entrusted to KUIDFC. He also informed that the tender for



selection of a competent agency for preparation of State Policy has been issued for the second time.

The Chief Secretary directed expeditious finalisation of ISWM State Policy & Strategy and a meeting involving State & National level SWM experts should be conducted before finalising the State SWM Policy & Strategy, in order to ensure that best practices prevalent nationally and internationally can be adopted in the said Policy and Strategy.

He also asked to ensure that, all the ULBs practice segregation of household waste at source and provisions should be made in the primary waste collection pushcarts & vehicles for collection of different types of dry wastes including recyclables. He also suggested to explore possibilities about providing incentives (such as concession in property tax etc) to the households who practices the segregation of waste at source. DMA informed that, provisions are made in primary collection vehicles to collect wet & dry wastes separately, Dry Waste Collection Centres (DWCCs) have been proposed to collect and further segregate the dry wastes into different category of dry wastes such as plastic, paper, metal, wood, e-waste, sanitary pads, etc, as per DPRs.

The ACS, UDD told that wet waste has to be composted, dry wastes either needs to be converted as RDF and rest needs to be landfilled. He also informed that, the cities should handle the C&D waste by procuring simple machineries like crushers and sieves.

The Chief Secretary enquired about the measures taken to prevent littering & dumping of wastes in open drains, vacant sites, road sides etc for which DMA explained that there is a App based application called 'Janahitha' through which public can submit the complaints by uploading the photos of uncleared waste dumps, clogged drains, UGD etc which will be directed to the concerned ward level officer and the complaint will be closed only if it is attended and completed. The Chief Secretary insisted DMA to consider such Grievance Redressal system also while ranking the ULBs on their performances.

The Director explained the Committee about the steps taken so far, regarding Swachh Survekshan-2018 as below;

- Workshops for 148 ULB's elected representatives and officials conducted at Bangalore in 2 batches
- Training by GoK & GoI resource persons to all ULB officials in 2 batches was conducted at Bengaluru and Mysuru.
- Sensitization to all PDs & ULB staffs through VC on Swachh Survekshan is conducted.
- Self Assessment of all ULBs is under taken.
- Distribution of Swachh Survekshan 2018 Tool Kit (in Kannada) to all ULBs is being done
- Technical Assistance from DMA to ULBs on Swachh Survekshan 2018.
- VC on preparedness for Swachh Survekshan 2018 is conducted.



**Agenda No.1 – approval for action taken report on Agenda subjects of 5<sup>th</sup> HPC Meeting held on 11-09-2017**

Agenda No.	Agenda Subjects	Action Taken
1	Approval for action taken report on Agenda subjects of 4 <sup>th</sup> HPC Meeting held on 22-05-2017.	
2	Approval for inclusion of Hallikhedda, KonappanaAgrahara TMC and DoddaThoguru	<ul style="list-style-type: none"> <li>• A letter dated 27-09-2017 in this regard has been written to JS, MoUD to include these 3 ULBs under SBM(Urban) and to release Gol grants for implementation of SBM components in these ULBs.</li> <li>• Steps are being taken to select Consultants for these new ULBs for preparation of DPRs on ISWM.</li> </ul>
3	Revised SBM funding pattern of 60% Gol share and 40% GoK share	<ul style="list-style-type: none"> <li>• Letter in this regard has been written to GOK on 05-08-2017 and 23-10-2017, seeking additional grants of Rs. 12.28 Cr as per the revised SBM funding pattern for IEC and A&amp;OE components.</li> <li>• A letter has also been written to MoH&amp;UA dated 21/09/2017 and 17/05/2017 seeking Rs.428.27 Cr. for the year 2017-18</li> </ul>
4	Construction of IHHL through contractors:	<ul style="list-style-type: none"> <li>• A letter in this regard has been written to all ULBs on 23-09-2017 to engage contractors for construction of IHHL and also to engage NGOs to follow up and ensure the speedy completion of IHHL construction.</li> </ul>
5	Discussions on considering 1 PK / 700 Population as per recent GO	<ul style="list-style-type: none"> <li>• As directed in the 5<sup>th</sup> HPC meeting, no. of PKs (including loaders and vehicle helpers) considered in the DPRs have been restricted to 1 PK/700 Population criteria, considering 2011 Census.</li> </ul>



## Swachh Bharat Mission (Urban)

6	Approval for ISWM DPRs submitted by ULBs under Swachh Bharat Mission	<ul style="list-style-type: none"> <li>The status of approval DPRs are as below;</li> </ul>															
		<table border="1"> <tr> <td>Total no. of ULBs</td> <td>214</td> <td>Excluding 4 NACS and newly formed 59 ULBs</td> </tr> <tr> <td>No. of DPRs approved by HPC so far</td> <td>121</td> <td>39 DPRs are being placed in the present meeting</td> </tr> <tr> <td>No. of DPRs for which OM is issued</td> <td>108</td> <td></td> </tr> <tr> <td>Balance no. of DPRs for which HPC approval is given and pending for OM issue</td> <td>13</td> <td>Delay in issue of OM for remaining DPRs is due to revision of civil, vehicle &amp; machinery cost, also due to 1:700 ratio of PKs, introduction of GST, change in PWD SR and sharing pattern.</td> </tr> <tr> <td>Balance no. of DPRs to be placed before HPC for approval</td> <td>152</td> <td>93 old ULBs + 59 new ULBs</td> </tr> </table>	Total no. of ULBs	214	Excluding 4 NACS and newly formed 59 ULBs	No. of DPRs approved by HPC so far	121	39 DPRs are being placed in the present meeting	No. of DPRs for which OM is issued	108		Balance no. of DPRs for which HPC approval is given and pending for OM issue	13	Delay in issue of OM for remaining DPRs is due to revision of civil, vehicle & machinery cost, also due to 1:700 ratio of PKs, introduction of GST, change in PWD SR and sharing pattern.	Balance no. of DPRs to be placed before HPC for approval	152	93 old ULBs + 59 new ULBs
		Total no. of ULBs	214	Excluding 4 NACS and newly formed 59 ULBs													
		No. of DPRs approved by HPC so far	121	39 DPRs are being placed in the present meeting													
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Balance no. of DPRs for which HPC approval is given and pending for OM issue	13	Delay in issue of OM for remaining DPRs is due to revision of civil, vehicle & machinery cost, also due to 1:700 ratio of PKs, introduction of GST, change in PWD SR and sharing pattern.															
Balance no. of DPRs to be placed before HPC for approval	152	93 old ULBs + 59 new ULBs															
7	Seeking approval for the State Sanitation Strategy (SSS)	<ul style="list-style-type: none"> <li>The approval for SSS has been accorded by HPC in the previous meeting held on 11-09-2017 and the copy of SSS has been submitted to MoH&amp;UA, Govt. of India vide letter dated 21-09-2017, which is mandatory for seeking further Gol grants for SBM</li> </ul>															
8	Proposing additional staff requirement to assist ULBs of Uttara Kannada District in establishing and running scientific SWM processing & disposal facilities	<ul style="list-style-type: none"> <li>A letter dated 22-09-2017 in this regard has been written to DC, Uttara Kannada Dist. to take necessary steps to select the consultants for a period of one year only on pilot basis as per norms. The funds shall be borne out of A&amp;OE funds under SBM.</li> </ul>															
9 (1)	Incentive to Performing ULBs	<ul style="list-style-type: none"> <li>The said subject is placed at Agenda No. 6 for approval of HPC.</li> </ul>															
9 (2)	Utilizing an amount of Rs.22.11 Crores (SWM fund) towards IHHL, FSM under SBM and other components of SBM wherever required.	<ul style="list-style-type: none"> <li>The said amount will be utilized for grants towards IHHL &amp; SWM Projects</li> </ul>															

The HPC confirmed the above action taken report with the following directions

- User charges for bulk waste generators shall be fixed based on the qty. of waste generated by them.
- More thrust should be given on segregation of waste at source.
- Sufficient no. of CTs/PTs shall be constructed and maintained properly.



- Designation of a Nodal Officer for each ULB to monitor the SBM implementation should be ensured.
- Organic waste shall be treated by following composting method.
- Preparation of State SWM policy and Strategy by KUIDFC needs to be completed within 3 months.

#### Agenda No. 2: Approval of integrated solid waste management DPRs submitted by ULBs under Swachh Bharat Mission (Urban)

Under Swachh Bharat Mission (U), all the ULBs have to prepare and submit the DPRs on Integrated Solid Waste Management as per the provisions of SWM Rules, 2016. Accordingly, ULBs have taken necessary steps to prepare DPRs through the Consultants and submitted for approval. So far, approval of HPC has been given to 121 DPRs and for the present HPC meeting, DPRs of 39 below mentioned ULBs have been placed before the HPC for approval.

The status of approval of DPRs pertaining to erstwhile 214 ULBs is as follows;

Total no. of ULBs	214	Excluding 4 NACS and newly formed 59 ULBs
No. of DPRs approved by HPC so far	121	39 DPRs are being placed before HPC in the present meeting
No. of DPRs for which OM is issued	108	-
No. of DPRs for which HPC approval is given and OM to be issued	13	Delay in issue of OM for remaining DPRs is due to revision of civil, vehicle & machinery cost
Balance no. of DPRs to be placed before HPC for approval	93	39 DPRs are being placed before HPC in the present meeting

DMA informed the HPC that, following norms have been followed while preparing the said DPRs;

- Provisions of SWM Rules, 2016 on segregation of waste at source, primary collection & transportation, secondary collection & transportation, DWCC for handling different types of dry wastes at ward level, scientific processing & safe disposal of waste, separate handling & management of C&D waste, meat & chicken waste, other bulk wastes, domestic hazardous & bio-medical wastes etc.
- SWM Normative standards for vehicles & machineries, manpower etc.
- Directions of recent GO on no. of Pourakarmikas at the rate of 1 PK per 700 population as per Census 2011.
- Optimising the nos. of primary & secondary vehicles including micro level routing of said vehicles.



## Swachh Bharat Mission (Urban)

- Conducting city level survey to ascertain qty. of waste generation everyday and their characterisation, existing infrastructures such as vehicles and civil infrastructures at SWM site, gap analysis and proposing comprehensive, sustainable SWM plan.
- Recovery of O&M cost upto 30-50% from User Charges / SWM cess, sale of compost, recyclables and RDF materials.

The snap shot of DPRs belonging to 39 cities which are placed before the Committee are as below;

(Rs. in lakhs)

Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Design Qty. of waste (2022)	Total DPR Cost	O & M Cost / Annum	% Recovery by User charges & Sale of Compost etc
1	Hospet (CMC)	206,167	295	259	127.69	1387.63	968.32	35%
2	Sindhanur (CMC)	75,839	108	101	46.00	327.99	334.20	35%
3	Deodurga (TMC)	28,929	41	32	12.61	326.05	118.06	31%
4	Lingasagur (TMC)	35,411	51	42	16.31	319.53	159.86	28%
5	Manvi (TMC)	46,465	66	51	21.82	373.63	191.65	31%
6	Mudgal (TMC)	22,731	32	24	9.74	275.03	110.13	33%
7	Basavakalyan (CMC)	69,717	100	86	30.72	305.21	273.11	30%
8	Bhalki (TMC)	40,333	58	50	18.58	528.02	173.45	30%
9	Chitaguppa (TMC)	25,298	36	36	11.45	230.86	113.86	31%
10	Humnabad (TMC)	44,483	64	64	21.06	277.00	207.08	30%
11	Shahabad (CMC)	47,582	68	62	25.48	274.67	206.84	33%
12	Afzalpura (TMC)	27,088	39	35	12.32	77.83	134.33	30%
13	Chittapur (TMC)	31,299	45	43	14.25	157.83	146.41	30%
14	Aland (TMC)	42,371	61	58	22.36	170.09	187.52	31%
15	Jewargi (TMC)	25,686	37	37	12.18	92.43	123.27	30%
16	Sedam (TMC)	39,431	56	51	19.10	169.38	169.00	30%
17	Channarayapatna (TMC)	40417	58	58	24.00	315.17	206.64	30%
18	Holenarasipura (TMC)	29974	43	43	15.50	202.58	138.87	29%
19	Sakaleshpura (TMC)	23350	34	34	12.00	299.49	126.69	30%
20	Alur (TP)	6541	10	10	3.00	61.82	31.54	29%
21	Arakalgudu (TP)	16807	24	24	7.88	124.08	84.27	30%
22	Belur (TMC)	22484	32	32	10.40	170.29	111.39	30%
23	Arasikere (CMC)	53216	76	76	28.00	243.05	270.20	30%
24	Mandya (CMC)	137358	196	169	63.00	617.48	574.99	35%
25	Vitla (TP)	17618	25	25	10.00	333.08	91.46	28%
26	Thirthahalli (TP)	14528	21	21	10.00	273.00	113.75	42%
27	Kanakapura (CMC)	54014	77	57	27.92	759.24	323.98	34%
28	Chitradurga (CMC)	145853	208	208	79.40	581.33	716.18	30%
29	Bagalkote (CMC)	111933	160	160	59.00	605.99	608.44	38%
30	Rabkavi Banhatti (CMC)	77004	110	71	29.79	391.82	344.67	32%
31	Karwar (CMC)	63755	91	77	30.00	313.35	266.56	35%





Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Design Qty. of waste (2022)	Total DPR Cost	O & M Cost / Annum	% Recovery by User charges & Sale of Compost etc
32	Dandeli (CMC)	52069	74	72	26.21	322.96	254.78	34%
33	Sirsi (CMC)	62882	90	74	30.00	306.73	292.69	39%
34	Haliyal (TMC)	24238	35	29	12.71	101.16	122.10	33%
35	Ankola (TMC)	15309	22	22	10.00	292.41	110.81	37%
36	Yellapura (TMC)	20452	29	24	10.60	125.10	111.96	34%
37	Siddapura (TP)	14204	20	20	6.30	375.02	85.66	33%
38	Mundgud (TP)	18866	27	25	10.12	89.29	100.04	34%
39	Honnavaara (TP)	19109	27	27	9.08	210.96	113.13	35%
<b>Total</b>		<b>1,704,958</b>	<b>2438</b>	<b>2181</b>	<b>867.18</b>	<b>11827.25</b>	<b>8101.71</b>	

#### Decision of HPC:

After detailed deliberation, HPC accorded approval to the above 39 DPRs and insisted to expedite the preparation of DPRs for remaining ULBs.

**Agenda No. 3: Selection of an Agency to assist State Mission directorate and 10 district level agencies to assist ULBs in carrying out IEC and Public awareness activities under Swachh Bharat Mission (Urban).**

In order to ensure bringing necessary behavioural changes among the citizens on ODF and scientific SWM, carrying out IEC activities effectively is very much essential. Hence, in order to provide necessary assistance to both State Mission Directorate and ULBs in carrying out and monitoring the IEC activities at State and ULBs' level, "Expression of Interest" (EOI) has been called for selection of an agency at State level and 10 other agencies at ULBs level. The EOI schedule is as follows

EOI Schedule	Date
Date of publishing in State tender bulletin	20.09.2017
Date of publishing in District tender bulletin	20-09-2017
Date of publishing in e-procurement portal	22.09.2017
Paper advertisement in Kannada News Paper	23.09.2017
Paper advertisement in English News Paper	24.09.2017
Date & time of Pre-bid meeting	06.10.2017
Last date for submission of proposals	12-10-2017
Date of issue of Corrigendum -1 in e-procurement portal	10-10-2017



Revised last date for submission	25.10.2017
Revised date of opening of proposals	27.10.2017

The tender (technical bid) has been opened and 22 bidders have participated in the tender. The tender evaluation is under progress (technical bids). Based on the proposals received, RFP document will be prepared and further process will be done as per KTPP. The cost incurred towards tender process and payments to Agencies will be met out of funds released by GOI & GOK under IEC components of SBM(U).

#### Decision of HPC:

- HPC accorded approval to the above proposal regarding selection of Agencies to assist State Mission Directorate (DMA) and ULBs in carrying out IEC activities.
- The expenditure incurred towards invitation of tender and payment to consultants will be met out of funds under IEC component of SBM(U).

#### Agenda No. 4: Selection of consultants to prepare DPRs for the newly upgraded ULBs by calling centralized consultancy tender at DMA level comprising of 55 ULBs in 9 packages.

Initially, implementation of SBM(U) was considered for only 218 ULBs of State including BBMP when the SBM programme was launched during 2<sup>nd</sup> Oct 2014. Subsequently, 59 Gram Panchayaths upgraded as ULBs and in addition to it, 49 new Taluks were also formed during the present year. As explained in the below table, DPRs for 55 ULBs needs to be prepared and hence, selection of consultants to prepare DPRs is being done by DMA by inviting tender through e-Procurement Portal. The details of 55 ULBs are as below;

No. of newly formed ULBs	59	
Less DPRs already prepared	10	Vitla, Kotekaru, Kaapu, Jaali, Kakkera, Kembhavi, Kurekuppa, Hagaribommanahalli, Kuditini, Mariyammanahallai
LessTenders invited / to be invited by DUDCs	5	Bengaluru Urban Dist.
Less no. of DPRs which can be entrusted to the existing Consultants under additional 25% criteria as per KTPP Act	4	Doddatooguru, Bidadi, Nayakanhatti, Kurigodu
Balance no. of ULBs for which DPRs have to be prepared	40	



No. of ULBs which are newly formed Taluk Head Quarters, for which DPRs have to be prepared	15	Out of 49 newly formed Taluks, 32 Taluk Head Quarters are already existing ULBs and steps are already taken to prepare DPRs. For 2 ULBs namely Kadaba and Ajjampura, work can be entrusted to the existing Consultancy firms and hence, for remaining 15 ULBs only, DPRs have to be prepared
No. of ULBs for which tender called from DMA to select consultants for DPR preparation	55 ULBs	<b>In 9 Packages</b>

In order to ensure that, the preparation of DPRs for these newly formed ULBs and Taluk Head Quarters is done at the earliest, tender has been floated centrally by DMA for selection of consultants for 55 towns in 9 packages.

Following is the Tender Schedule for the preparation of DPRs for the newly formed 55 ULBs

Tender Invitation date	: 12.10.2017
Pre-bid meeting date	: 24-10-2017 at 11.00 am
Revised date for submission of proposal (online)	: 07-11-2017 upto 4.30pm
Revised date for opening of tender (online)	: 08-11-2017 upto 5.00pm
Revised Opening of financial proposal (online)	: 13-11-2017 upto 4.30pm

As per above tender schedule, the tender was opened and technical bid evaluation is under progress. The approval of HPC has been sought for processing the tender by DMA for selection of suitable agencies for preparation of ISWM DPRs for these 55 ULBs in 9 packages.

#### Decision of HPC:

- HPC approved the proposal of DMA for selection of Consultants to prepare DPRs on ISWM for the said 55 newly formed ULBs in 9 packages by following KTPP Act & Rules.
- The expenditure incurred towards tender inviting and payment to consultants can be met out from funds under CB and A&OE component of SBM(U)

#### Agenda No. 5: Selection of agencies for preparation of City Sanitation Plans (CSPs) in 10-11 packages for all the cities of Karnataka.

As per the National Urban Sanitation Policy (NUSP, 2008) preparation of State sanitation strategies and city sanitation plans is mandatory.



The Karnataka State Sanitation Strategy (KSSS) has been framed recently on similar lines and approval of HPC has been already obtained in the 5<sup>th</sup> meeting held on 11-09-2017. Further, the new SBM Guidelines (August 2017) has also laid down that the State should prepare City Sanitation Plans for each city as per the provisions of NUSP-2008, it is mandatory to get funds under SBM.

Hence, approval of HPC is sought to float the tender by DMA office to select suitable agencies for preparation of CSPs for all the ULBs of State including BBMP in 11 packages.

Package No.	Districts	No. of ULBs	CSP Preparation Cost @ Rs. 5/ Capita
1	Bidar+ Kalburgi+ Yadgir	29	77,90,775
2	Raichur+ Koppal+ Ballary	36	92,97,780
3	Vijayapur+ Bagalkot+ Gadag	39	81,05,160
4	Belagavi	34	68,57,375
5	Dharwad+ Uttara Kannada+ Haveri	28	90,06,575
6	Shivamoga+ Davangere+ Chitradurga	24	79,93,965
7	Udupi+ Chikmagalur+ Dakshina Kannada	28	63,29,605
8	Kodagu+ Mysuru+ Chamrajnagar	18	67,61,425
9	Hassan+ Tumkur+ Mandya	25	59,88,855
10	Ramnagara+ Bengaluru Rural+ Chikkaballapur + Kolar+ Bengaluru Urban	30	74,81,235
11	BBMP	1	4,22,18,375
<b>Total</b>		<b>292</b>	<b>11,78,31,125</b>

The expenditure towards inviting tenders and payment to the selected agencies will be met out of funds released under SBM(U) for CB and A&OE cost.

#### Decision of HPC:

- HPC approved the above proposal of DMA to invite tender for selection of Consultants to prepare CSPs for the ULBs of State including BBMP in 11 packages by following KTPP Act & Rules.
- HPC directed the DMA to conduct divisional level workshops before finalising the CSPs, in order to obtain the feedback from ULBs and various other stake holders.


**Agenda No. 6: Incentive to Performing ULBs**

As per the discussions held in the 5<sup>th</sup> HPC meeting, the following incentive system to encourage best performing ULBs in sanitation has been proposed;

- Parameters considered for rating of ULBs:
  - Swachh Survekshan - 2018 Ranking
  - Physical progress achieved in SBM Components (IHHL, CT, PT, SWM DPR)
  - ODF declaration
  - Financial progress achieved in SBM Components
- Assessment will be done based on:
  - Swachh Survekshan - 2018 Ranking/Score
  - SBM portal online Report - IHHL, CT, PT
  - ODF declaration status
  - DPR Implementation Status Report
  - SBM UC submission by ULB
- Validation:
  - Swachh Survekshan – 2018 is validated by 3<sup>rd</sup> Party Agency appointed by Gol
  - Online Data on IHHL, CT, PT are geo tagged, no further validation is required
  - Double Accounting system/Validation of SBM expenditure by 3<sup>rd</sup> party agency appointed for double accounting system
- Following cash prices are proposed

Sl. No.	ULB Category	Proposed Incentive/ cash prize			Total
		1 <sup>st</sup>	2 <sup>nd</sup>	3 <sup>rd</sup>	
1	City Corporations	50,00,000	30,00,000	10,00,000	90,00,000
2	City Municipal Councils	10,00,000	5,00,000	3,00,000	18,00,000
3	Town Municipal Councils	5,00,000	3,00,000	2,00,000	10,00,000
4	Town Panchayaths	3,00,000	2,00,000	1,00,000	6,00,000
<b>Total</b>		<b>68,00,000</b>	<b>40,00,000</b>	<b>15,00,000</b>	<b>1,24,00,000</b>

- Assessment Period:
  - FY 2017-18
- Source of Fund:
  - Option-1: Unspent SWM fund Rs.22.11Crores
  - Option-2: 2018-19 Budgetary allocation
  - Option-3: lump sum fund at DMA

**Decision of HPC:**

- HPC approved the above proposal of DMA to provide incentives to the best performing ULBs in sanitation, out of eligible funds allocated for it.
- The prize amount have to be spend only for SWM & Sanitation related works.

**Agenda No. 7: Appointment of Consultant to BBMP for documentation of SBM activities**

In order to expedite the implementation of various components of SBM in BBMP namely, construction of IHHLs, construction of CTs & PTs, ODF declaration, implementation of ISWM, IEC, capacity building activities and to document the said activities, it is proposed to appoint a consultant on contract basis for a period of one year, by DMA.

The consolidated salary of Rs. 1,00,000/- p.m can be paid by DMA office and the said amount can be met out of Capacity Building and A&OE funds available under the Swachh Bharat Mission. Hence, the said proposal is placed for approval of HPC.

**Decision of HPC:**

- HPC approved the proposal to select a Consultant to look after effective implementation of SBM (U) at BBMP limits and to assist BBMP/DMA in documenting it as per the SBM (U) guidelines.
- The expenditure incurred towards salary of the consultant can be met out from Capacity Building and A&OE funds available under SBM(U).

**Agenda No. 8: Ratification for revised DPR cost**

Under Swachh Bharat Mission (U), all the ULBs have to prepare DPRs on Integrated Solid Waste Management as per the provisions of SWM Rules, 2016. So far, approval of HPC has been given to 121 DPRs, out of which capital costs of 78 DPRs have been changed, due to following reasons;

1. Change in vehicle & machinery cost
2. Change in PWD SR rates
3. Introduction of GST
4. Recent GO regarding PK (1 PK/700 Population as per 2011 Census)

Also, without change in the capital costs, as per the revised sharing pattern, modified GOs have to be issued.

The revised DPR capital costs for 78 ULBs are as follows;





Sr. No.	ULB Name	HPC Approved Cost (in Lakhs)	Revised Capital Cost (in Lakhs)
<b>Bengaluru Rural</b>			
1	Doddaballapura (CMC)	454.28	492.39
2	Nelamangala (TMC)	291.75	372.76
3	Vijayapura (TMC)	883.18	759.79
<b>Belagavi</b>			
4	Athni (TMC)	522.26	460.66
5	Bail Hongal (TMC)	419.28	271.71
6	Chikodi (TMC)	583.10	526.40
7	Gokak (CMC)	555.30	541.02
8	Hukeri (TP)	382.51	334.73
9	Khanapur (TP)	313.48	272.65
10	Konnur (TP)	329.64	289.65
11	Kudachi (TP)	325.17	256.09
12	Mudalgi (TMC)	368.25	316.91
13	Nipani (CMC)	575.35	496.97
14	Raibag (TP)	285.18	239.70
15	Ramdurg (TMC)	410.00	388.37
16	Sadalgi (TP)	350.68	347.86
17	Sankeshwar (TMC)	503.72	341.53
18	Saundatti-Yellamma (TMC)	439.00	190.09
<b>Vijayapura</b>			
19	Basavana Bagevadi (TMC)	302.91	314.89
20	Indi (TMC)	350.24	347.57
21	Muddebihal (TMC)	309.01	301.15
22	Sindgi (TMC)	342.18	334.45
23	Talikota (TMC)	302.09	293.98
<b>Chamarajanagar</b>			
24	Chamarajanagar (CMC)	859.33	767.73
<b>Chikkaballapura</b>			
25	Bagepalli (TMC)	268.88	272.48
26	Chikkaballapura (CMC)	414.77	454.00
27	Chintamani (CMC)	191.28	505.60
28	Gauribidanur (TMC)	389.95	401.67
29	Gudibanda (TP)	163.38	174.00
30	Sidlaghatta (TMC)	353.73	350.24
<b>Chitradurga</b>			
31	Challakere (TMC)	371.64	379.63
32	Hiriyur (TMC)	344.35	341.12
33	Holalkere (TP)	353.45	351.48
34	Hosdurga (TMC)	268.44	263.26
35	Molakalmuru (TP)	250.67	282.68
<b>Dakshina Kannada</b>			



Sr. No.	ULB Name	HPC Approved Cost (in Lakhs)	Revised Capital Cost (in Lakhs)
36	Bantval (TMC)	102.45	311.61
37	Beltangadi (TP)	55.71	55.86
38	Mulki (TP)	124.08	134.28
39	Sulya (TP)	191.39	224.06
40	Ullal (TMC)	72.73	87.72
<b>Gadag-Betageri</b>			
41	Gadag-Betigeri (CMC)	897.33	988.88
42	Gajendragarh (TMC)	299.93	309.77
43	Lakshmeshwar (TMC)	382.63	403.38
44	Mulgund (TP)	229.06	205.92
45	Mundargi (TMC)	299.39	311.74
46	Naregal (TP)	191.51	176.44
47	Nargund (TMC)	319.26	326.73
48	Ron (TMC)	298.49	321.98
49	Shirhatti (TP)	230.02	213.82
<b>Haveri</b>			
50	Byadagi (TMC)	345.00	300.00
51	Haveri (CMC)	634.29	726.50
52	Hirekerur (TP)	289.00	283.00
53	Ranebennur (CMC)	717.54	726.50
54	Savanur (TMC)	332.00	318.00
55	Shiggaon (TMC)	316.00	320.00
<b>Dharwad</b>			
56	Alnavar (TP)	256.63	207.70
57	Annigeri (TMC)	272.86	242.72
58	Kalaghatgi (TP)	203.90	206.98
59	Kundagol (TP)	261.90	247.99
60	Navalagund (TMC)	246.32	259.87
<b>Kodagu</b>			
61	Kushalnagar (TP)	380.40	371.04
62	Madikeri (CMC)	521.21	561.11
63	Virajpet (TP)	316.50	334.14
<b>Kolar</b>			
64	Bangarpet (TMC)	714.78	621.15
65	Malur (TMC)	686.06	647.62
66	Mulabagil (TMC)	805.04	742.05
<b>Koppal</b>			
67	Gangavati (CMC)	683.00	607.00
68	Koppal (CMC)	623.00	612.00
<b>Mysuru</b>			
69	Krishnarajanagara (TMC)	376.74	343.14
<b>Shivamoga</b>			



Sr. No.	ULB Name	HPC Approved Cost (in Lakhs)	Revised Capital Cost (in Lakhs)
70	Shikaripur (TMC)	440.00	437.00
71	Siralkoppa (TP)	334.00	335.00
72	Soraba (TP)	272.00	277.00
<b>Tumkuru</b>			
73	Chikkanayakanahalli (TMC)	296.00	300.00
74	Madhugiri (TMC)	255.83	274.63
75	Pavagada (TMC)	267.73	263.26
<b>Udupi</b>			
76	Karkala (TMC)	481.28	386.68
77	Kundapura (TMC)	367.52	342.21
78	Saligram (TP)	365.72	427.96
<b>GRAND TOTAL</b>		<b>29584.66</b>	<b>28829.65</b>

#### Decision of the HPC:

HPC ratified the revised capital cost of ISWM DPRs pertaining to above 78 cities.

In addition to above directions, the HPC issued the following instructions to DMA and the Commissioner, BBMP;

- As the railway lines are most vulnerable areas in cities for open defecation, the concerned Officer from Railway Dept. should be invited for next HPC meetings.
- Steps shall be taken to ensure all the ULBs of Karnataka State including BBMP to be declared as ODF before 31<sup>st</sup> March 2018.
- Month wise breakup targets i.e., Dec' 17, Jan' 18 & Feb' 18 for each ULB have to be fixed and communicated to all the DCs / ULBs. Close monitoring has to be done by DMA for timely achievement of fixed targets.
- BBMP should take all the necessary steps to complete the construction of IHHLs, CTs & PTs within 3 months from now, in order to achieve status of 100% ODF city

The meeting was concluded with the vote of thanks by Director, DMA and State Mission Director (SBM) to the Chair and all participants.

*S. C. Khuntia*  
14/4/17

(S. C. KHUNTIA)  
Chief Secretary, Government of Karnataka  
and Chairman, HPC (Swachh Bharat Mission Urban)





Proceedings of the 7<sup>th</sup> High Powered Committee meeting held under the Chairmanship of Hon'ble Chief Secretary to Govt. of Karnataka on 18-01-2018, 11.30 am at Meeting Hall, Room no. 313, 3<sup>rd</sup> Floor, Vidhana Soudha, Bengaluru.

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List of participants is attached in the Annexure-1

The Director, DMA and State Mission Director (SBM-U) welcomed the Chairman of the HPC, other members of the Committee, officers and consultants to the Meeting. He explained about the Agendas placed presently before the HPC for approval, through a PPT presentation.

Director, DMA explained the Committee about the status of implementation of Swachh Bharat Mission (U) in Karnataka, as below;

The Ministry of Urban Development, GoI (now MoH&UA) has launched Swachh Bharat Mission (Urban) (SBM-U) from 2<sup>nd</sup> October 2014 and is being implemented upto 2<sup>nd</sup> October 2019.

The SBM-Urban has the following components:

- Household toilets, including conversion of insanitary latrines into pour-flush latrines;
- Community toilets
- Public toilets
- Solid waste management
- IEC & Public Awareness
- Capacity building and Administrative & Office Expenses (A&OE)

The said Programme is intended to be implemented in 278 ULBs of the State including BBMP and 60 newly formed ULBs. SBM is yet to take off in these newly formed ULBs.

The Mission to be implemented as a Centrally Sponsored Scheme & GoI has allocated 6.43% of the total reserved funds for Karnataka State which amounts to Rs. 1017.96 crores for the period of 5 years;

The funding of the incentive shall be shared in the ratio 60:40 between the Central Government and the States. The funding pattern will be as under:

**Details of grants / funding**

Sl. No.	Component	Estimated Unit Cost	Central Government	State Government
1	Construction of new Individual Household	Rs. 15,000/IHHL	Rs. 4,000 per Household	2666.66 per household
2	Community Toilets	Rs. 98,000 / seat	Rs. 39200 / seat	Rs. 26133 / seat

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3	Public Toilets	Rs. 98,000 / seat	Rs. 39200 / seat	Rs. 26133 / seat
4	Solid Waste Management	Rs. 1500 per capita	35% of the approved Project Cost	23.33% of the approved Project Cost

- In order to provide more financial assistance to beneficiaries of IHHL, linking of 24.10%, 7.25% and 3% schemes with the SBM (Urban) is done and the SC/ST, minority and differently able beneficiaries can avail upto Rs. 8333 of grants (total upto Rs. 15,000 / toilet) for construction of individual household toilets from the Central and State Govt.
- Central Govt. provides funds for construction of Community Toilets (CTs) @ Rs. 39200 and State Govt. provides Rs. 26133 per seat. Under 24.10%, 7.25% and 3% schemes, ULBs can avail funds upto Rs. 65333 (Total estimated cost of CT = Rs. 98,000 / seat).

### Urban Scenario in Karnataka (As per Census 2011)

Total population of Karnataka is 6.1 crore out of which urban population is 2.36 crore (38.67% of the State population) and total no. of households in the State (Urban) is 50.44 lakhs.

### SBM targets for Karnataka

Sl. No.	Components Under SBM(U)	Targets (2011 Census)	Revised targets as per survey
1	Construction of Individual Household Latrines (IHHL)	4,27,833 nos.	3.94 lakhs(excluding BBMP)
2	Construction of Community Toilets (CT) (20% of total H/H without toilets)	18,275 Seats.	11033 seats
3	Construction of Public Toilets (PT) ( 5% of total population of city)	16,507 Seats	5407 seats
4	Municipal Solid Waste Management ( 80% of total urban population)	219 Cities / Towns & 1.92 crores of population	277 ULBs including 59 newly formed ULBs

### Status of SBM Implementation

#### Individual House Hold Toilets (IHHT)

- No. of Beneficiaries submitted the application – 3.95 lakhs
- No. applications verified online – 3.21 lakhs
- No. applications approved online – 3.04 lakhs
- No. of IHHT constructed – 135747 toilets
- No. of IHHT commenced – 31394 toilets

**Community Toilets & Public Toilets (CT & PT)**

- No. of PTs 436(3134)- 52(376) commenced and 384 (2758) completed
- No. of CTs 514(4589)- 122(1112) commenced and 392 (3477) completed

**Solid Waste Management**

- 100% door to door waste collection is achieved in 3962 wards out of 6464 wards
- 3775 tons of Municipal Solid Waste is processed daily.
- ULBs are asked to prepare Detailed Project Reports (DPRs) on Municipal Solid Waste Management and so far, 159 DPRs have been approved by High Power Committee (SBM).

**Open Defecation Free (ODF) Wards**

- 1590 wards out of total 6464 wards are ready to be declared as ODF wards and target upto Mar 2018 is 2213 wards.

**Financial Progress**

(Rs. in Crore)

Sl. No.	SBM Components	Total Allocation for the State	Released so far from Gol	Releases from GoK (matching share)	Total Released from Gol & GoK	Expenditure made by SMD & ULBs	% Utilisation
1	Construction of Household toilets	355.35	84.89	28.30	113.19	95.52	84.39 %
2	Construction of Community & Public toilets	44.31	15.54	5.18	20.72	7.67	37.01 %
3	Solid waste management	512.52	99.18	33.05	132.23	51.15	38.68 %
4	IEC & Public Awareness	84.62	29.66	9.88	39.54	4.30	10.87 %
5	Capacity building and Administrative & Office Expenses (A&OE)	21.16	17.62	5.88	23.50	3.61	15.36 %
	<b>Total</b>	<b>1017.96</b>	<b>246.89</b>	<b>82.29</b>	<b>329.18</b>	<b>162.25</b>	<b>49.29 %</b>

The Chairman asked the Director, DMA that, whether public toilet blocks can be constructed under SBM(U) in the Government offices such as police stations, taluk offices, DDPI offices, Health department offices, women & child welfare offices etc. particularly for ladies.

Director, DMA informed the Chairman that, the same can be taken up under SBM(U) provided the public will also have access to those toilets. The Director also informed the Chairman that, ULBs



may be asked to submit the proposals for construction such PT blocks for women wherever it is necessary, which will be helpful for both women visiting government offices & also the public adjoining the offices. He also informed that, the ULBs may facilitate construction of the toilet blocks after obtaining the permission from DMA and maintenance of the toilets can be looked after by the concerned government offices.

The Chairman also instructed the Director, DMA to issue necessary instructions to all DCs and CEOs, to conduct combined review meetings for both rural and urban local bodies in order to ensure that the whole district is declared as ODF.

**Decision of the Committee:**

After the detailed discussions and deliberations, The Committee accorded approval for the below;

- To take up construction of Public Toilets for women at various Govt. offices under SBM(U) after obtaining the detailed proposal from the concerned ULBs/ DCs.
- To issue necessary directions to all the DCs to carryout combined review meetings along with the concerned CEOs of Zilla Panchayaths regarding declaration of whole district as ODF (both in rural & urban areas).

**Agenda No.1 – approval for action taken report on Agenda subjects of 6<sup>th</sup> HPC Meeting held on 09-11-2017**

Agenda No.	Agenda Subjects	Action Taken
1	Approval for action taken report on Agenda subjects of 5 <sup>th</sup> HPC Meeting held on 22-05-2017.	-
2	Approval of integrated solid waste management DPRs submitted by ULBs under Swachh Bharat Mission (Urban)	<ul style="list-style-type: none"> <li>• Out of erstwhile 214 ULBs, administrative approval of HPC has been accorded so far to 159 ULB's DPRs. OM has been issued by DMA (SMD) to 142 DPRs so far.</li> <li>• Delay in issue of OM for remaining DPRs is due to changes in costing of civil components.</li> </ul>
3	Selection of an Agency to assist State Mission Directorate and 10 district level agencies to assist ULBs in carrying out IEC and Public awareness activities under Swachh Bharat Mission (Urban).	<ul style="list-style-type: none"> <li>• Tender in this regard was invited by DMA on 04-12-2017 for selection of district level agencies in 10 packages. The last date of tender is 03-01-2018 and technical bid opening date is 05-01-2018.</li> <li>• A separate tender for selection of an Agency to assist State Mission Directorate is yet to be called by SMD. In lieu of this an additional IEC agencies and other experts are being proposed as per agenda no. 2</li> </ul>

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4 Selection of consultants to prepare DPRs for the newly upgraded ULBs by calling centralized consultancy tender at DMA level comprising of 55 ULBs in 9 packages.

- Tender in this regard was invited by DMA on 12-10-2017, last date of tender was 07-11-2017.
- The technical bids were opened on 09-11-2017 and financial bids were opened on 24-11-2017.
- Consultants for 44 ULBs have been selected in the first call tender and for remaining 11 ULBs in the 2<sup>nd</sup> call of tender. The details of selected Consultants are as below;

Package details	Name of the ULBs		Name of the Consultant
1. Belagavi	Munavalli	TMC	M/s. Tide Technocrats Pvt. Ltd
	Harugeri	TMC	
	Kankanawadi	TP	
	MK-Hubballi	TP	
	Naganoor	TP	
	Chinchili	TP	
2. Belagavi	Ugarakhurda	TMC	M/s. Tide Technocrats Pvt. Ltd
	Mallapura	TP	
	Examba	TP	
	Chennamma-Kithura	TP	
	Kalloli	TP	
	Ainapura	TP	
3. Belagavi	Mugalakhoda	TMC	M/s. Tide Technocrats Pvt. Ltd
	Shedabala	TP	
	Kabburu	TP	
	Arambhavi	TP	
	Boragava	TP	
	Kagawad	NT	
4. Vijayapura	Alamela	TP	M/s. Tide Technocrats Pvt. Ltd
	Managooli	TP	
	Kolhara	TP	
	Nalatavada	TP	
	Nidagundi	TP	
	Devarahipparagi	TP	
5. Vijayapura	Chadachana	TP	M/s. Tide Technocrats Pvt. Ltd
	Babaleshwar	NT	
	Thikota	NT	
Bagalakote	Ameengada	TP	M/s. Tide Technocrats Pvt. Ltd
	Belagali	TP	
	Kamathagi	TP	
6. Raichur	Maski	TMC	M/s. SMS Envocare LTD, Nagpur
	Kavitala	TP	
	Turuvihala	TP	
	Balaganuru	TP	
	Sirivara	TP	
Haveri	Rattihalli	NT	M/s. SMS Envocare LTD, NAGPUR
	Guttala	TMC	
7. Koppal	Karatagi	TMC	M/s. SMS Envocare LTD, NAGPUR
	Kukanuru	TP	
	Kanakagiri	TP	
	Tavaragera	TP	
	Bhagyanagara	TP	
Davangere	Nyamati	NT	M/s. SMS Envocare LTD, NAGPUR
	Malebennur	TMC	

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Swachh Bharat Mission (Urban)

8. Bidar	Hallikhedda	TMC	Retendered and entrusted to M/s. AILSG, Pune.
	Hulasuru	NT	
	Kamalanagar	NT	
Kalaburgi	Kalagi	NT	
	Yadrami	NT	
	Kamalapura	NT	
9. Yadgir	Hunasagi	NT	Retendered and entrusted to M/s. AILSG, Pune.
	Vadagera	NT	
Udupi	Brahmavar	NT	
	Byndoor	NT	
	Hebri	NT	

5 Selection of agencies for preparation of City Sanitation Plans (CSPs) in 10-11 packages for all the cities of Karnataka.

- The tender for selection of agencies to prepare CSPs in 11 packages has been invited by DMA on 25<sup>th</sup> Nov 2017 and last date of tender Package 1 to 10 was on 20<sup>th</sup> Dec 2017.
- Technical Bids except Package no. 7 (no bidders participated for Package no. 7) have been opened and evaluated. It was found that no bidders got eligibility and hence, decision was taken to call fresh tender for all the 10 packages by relaxing certain parameters to encourage more bid participation.

6 Incentive to Performing ULBs

- A proposal as explained below has been submitted to UDD vide file no. 23359, DMA/229 /SWM/2017-18, dated: 17/01/2018 for approval.
  - Parameters:**
    - Swachh Survekshan - 2018 Ranking
    - SBM Components Physical Progress (IHHL, CT, PT, SWM DPR)
    - SBM Components Financial Progress
  - Assessment Methodology:**
    - Swachh Survekshan - 2018 Ranking list
    - SBM portal Online Report - IHHL, CT, PT
    - DPR Implementation Status Report
    - SBM UC submission by ULB
  - Validation:**
    - Swachh Survekshan – 2018 is validated by 3<sup>rd</sup> Party Agency appointed by Gol
    - Online Data on IHHL, CT, PT are geo tagged, no further validation is required
    - FBAS/Validation of SBM expenditure by 3<sup>rd</sup> party agency appointed for double accounting system
- Best performing ULBs under Sanitation will be rewarded with cash prizes as below;

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		(Amt. in Rs.)			
Sl. No.	ULB Category	Proposed Incentive/ cash prize			Total
		1 <sup>st</sup>	2 <sup>nd</sup>	3 <sup>rd</sup>	
1	CCs	50,00,000	30,00,000	10,00,000	90,00,000
2	CMCs	10,00,000	5,00,000	3,00,000	18,00,000
3	TMCs	5,00,000	3,00,000	2,00,000	10,00,000
4	TPs	3,00,000	2,00,000	1,00,000	6,00,000
<b>Total</b>		<b>68,00,000</b>	<b>40,00,000</b>	<b>15,00,000</b>	<b>1,24,00,000</b>
<ul style="list-style-type: none"> <li>▪ <b>Assessment Period:</b> <ul style="list-style-type: none"> <li>○ FY 2017-18</li> </ul> </li> <li>▪ <b>Source of Fund:</b> <ul style="list-style-type: none"> <li>○ Unspent SWM/SBM fund Rs.22.11Crores</li> </ul> </li> </ul> <p>The funds for this purpose will be utilised from Rs. 22.11 Cr SWM/SBM grants available at DMA's SBM(U) Account</p>					
7	<b>Appointment of Consultant to BBMP for documentation of SBM activities</b>	<ul style="list-style-type: none"> <li>• The Consultant (SBM Expert –BBMP) has been appointed on contract basis and she has already reported to BBMP on 19-12-2017</li> </ul>			
8	<b>Ratification for revised DPR cost</b>	<ul style="list-style-type: none"> <li>• Ratification OMs have been already issued for 33 DPRs</li> </ul>			
9	<b>Appointment of a Procurement Expert on contract basis</b>	<ul style="list-style-type: none"> <li>• MoUD, in order to handhold State Mission Directorate in effective implementation of SBM(U) has accorded the following State PMU team,               <ol style="list-style-type: none"> <li>1) Sanitation Expert</li> <li>2) MIS Expert</li> <li>3) IEC Expert</li> <li>4) SWM Expert and</li> <li>5) Procurement Expert</li> </ol> </li> <li>• Already the posts of Sanitation Expert, MIS Expert, IEC Experts for the State PMU have been appointed on contract basis for the Mission period i.e. upto 2<sup>nd</sup> October 2019, contract renewable every year with mutual consent vide notification no. 16229 DMA 13 DEVT 2016– (SMMU-AMRUT), dated 22-05-2017 for a consolidated salary of Rs. 55,000 / month paid under A&amp;OE component of SBM(U).</li> <li>• Subsequently, Procurement Expert has also been appointed on 19-12-2017 in the similar lines vide notification no. CMAK/Recruitment/2017-18, date 14-11-2017 for an initial period of 3 months (Rs. 40,000 consolidated salary)and further extendable upto one year / Mission Period (Rs. 55,000 consolidated salary from 4<sup>th</sup> month onwards). The amount towards salary will be borne under A&amp;OE component.</li> </ul>			



		<ul style="list-style-type: none"> <li>The notification for appointment of SWM expert on contract basis has been notified and would be finalised shortly.</li> </ul>
	As the railway lines are most vulnerable areas in cities for open defecation, the concerned Officer from Railway Dept. should be invited for next HPC meetings.	<ul style="list-style-type: none"> <li>Noted</li> </ul>
	<p>Steps shall be taken to ensure all the ULBs of Karnataka State including BBMP to be declared as ODF before 31<sup>st</sup> March 2018.</p> <ul style="list-style-type: none"> <li>Hence, month wise breakup targets i.e., Dec' 17, Jan' 18 &amp; Feb' 18 for each ULB have to be fixed and communicated to all the DCs / ULBs. Close monitoring has to be done by DMA for timely achievement of fixed targets.</li> </ul>	<ul style="list-style-type: none"> <li>Instructions in this regard vide Letter dated 30-11-2017 has been written to BBMP and all ULBs, indicating the month wise break up targets.</li> <li>Review of progress is being periodically done through VCs.</li> </ul>
	BBMP should take all the necessary steps to complete the construction of IHHLs, CTs & PTs within 3 months from now, in order to achieve status of 100% ODF city	<ul style="list-style-type: none"> <li>Same as above</li> </ul>

**Agenda No. 2: Approval for setting up of PMU for Handholding State Mission Directorate in SBM implementation (sanitation, SWM, IEC etc) in the State.**

Director, DMA explained the Committee about need of strengthening the existing PMU by appointing 6 new professionals as 2 below;

The Swachh Bharat Mission (Urban) is being implemented in 278 ULBs of Karnataka including BBMP, more over with new 2 ULBs being formed, and 16 more in the pipeline and the Mission period being 5 years from 2<sup>nd</sup> October 2014 to 2<sup>nd</sup> October 2019, the ULBs are expected to become ODF cities well within the 2<sup>nd</sup> Oct 2018, much before the end of Mission period.

The targets for IHHL, CTs & PTs have been revised and below are the present status of progress achieved



## Swachh Bharat Mission (Urban)

Sl. No.	Components Under SBM(U)	Present Targets as per Survey	Achieved so far	% achieved
1	Construction of Individual Household Toilets	394488 (excluding BBMP)	135747 (completed) 31394 (commenced)	34.41 %
2	Construction of Community Toilets (CT)	11033 Seats. (excluding BBMP)	3477 (completed) 1112 (commenced)	31.51 %
3	Construction of Public Toilets (PT)	5407 Seats (excluding BBMP)	2758 (completed) 376 (commenced)	51.00 %
4	Municipal Solid Waste Management	277 ULBs (10000 TPD) 2.34 crores of population	159 DPRs (6818 TPD)	57.40 %

As seen from above table, even after completion of 3 years from the launch of SBM(U), the State has achieved 34 % of IHHL targets, 31% of CT targets, 51% of PT targets and 57% in approval of SWM DPRs only. Approval of remaining DPRs and their implementation is yet to be achieved, which is the major task for State Mission Directorate (SBM).

Under SBM(U), as per MoUD guidelines, approval for various professionals such as MIS Expert, IEC Expert, Sanitation Expert, SWM Expert, Procurement Expert has been obtained from HPC and they have been appointed for State Mission Directorate on contract basis, except SWM expert. They are assisting the SMD in carrying out basic essential activities at State Level.

Sl. No	Designation	No. of post approved	No. of post filled	No. of additional posts proposed	Remarks
1	Executive Engineer	1	1	0	As per existing DMA C&R
2	Senior Structural Expert	0	0	1	Under SBM(U), approval of HPC to be obtained for the additional posts
3	Environmental Engineers	2	4	0	Deputation from ULBs
4	SBM Expert (BBMP)	1	1	0	Under SBMU
5	SWM Experts	1	0	0	Under SBMU
6	Sanitation Expert	1	1	0	Under SBMU
7	MIS Expert	1	1	1	Under SBMU, approval of HPC to be obtained for the additional post
8	Procurement Expert	1	1	0	Under SBMU
9	IEC Expert	1	1	1	Under SBMU, approval of HPC to be obtained for the additional posts
10	Structural/ Civil Experts	0	0	2	Under SBMU, approval of HPC to be obtained for the additional posts
	<b>Total</b>	<b>9</b>	<b>10</b>	<b>5</b>	



As the SBM(U) has to be implemented in 278 ULBs of the State including BBMP, the size of the existing PMU team is insufficient and hence, for having better monitoring and control on implementation of various components under SBM(U) such as construction of IHHL, CT & PTs including implementation of scientific SWM, it is proposed to appoint an additional team of experts with the following composition:-

Sl. No.	Name of the Post	Qualification	Experience	Salary per month	Nos. of posts proposed	Total Cost per year (in lakhs)
1.	Senior Structural Expert	Graduation & Post Graduation	Min 10 Yrs	75000/-	1	9.00
2.	MIS expert	Graduation & Post Graduation	Min 5 yrs	50000/-	1	6.00
3.	IEC expert	Graduation & Post Graduation	Min 5 yrs	50000/-	1	6.00
4.	Structural/Civil expert	Graduation & Post Graduation	Min 5 yrs	50000/-	2	12.00
				<b>Total</b>	<b>5</b>	<b>33.00</b>

#### Decision of the Committee:

- After the detailed discussions and deliberations, HPC accorded approval to appoint above 5nos. of professionals on contract basis only in order to strengthen the existing PMU to assist the State Mission Directorate in effective implementation of SBMU in the ULBs of Karnataka, by duly following procedure and also to incur the expenditure towards their salary out of the A&OE grants under SBMU, only upto SBM(U) mission period with no possibilities of permanent regularisation.

#### Agenda No. 3: Approval of integrated solid waste management DPRs submitted by 26 ULBs under Swachh Bharat Mission (Urban)

Director, DMA requested the HPC to accord approval for the below mentioned 26 DPR of integrated Solid Waste Management prepared and submitted under SBMU.

The status of approval of DPRs pertaining to erstwhile 214 ULBs is as follows;

Total no. of ULBs	214	Excluding 4 NACS and newly formed 59 ULBs
No. of DPRs approved by HPC so far	159	
No. of DPRs for which OM is issued	142	
No. of DPRs for which HPC approval is given and OM to be issued	17	Delay in issue of OM for remaining DPRS is due to revision of civil, vehicle & machinery cost. It



## Swachh Bharat Mission (Urban)

		will be done in a week's time.
Balance no. of DPRs to be placed before HPC for approval	55	29 DPRs are being placed before HPC in the present meeting, remaining 26 DPRs will be planned for next HPC meeting

In addition to above, DPRs for newly formed ULBs and Taluk Head Quarters (total 55 towns) have to be prepared and tender has been already floated and work orders have been issued for all the 55 ULBs.

Following 26 DPRs are being placed before HPC for approval. The said DPRs were cleared by SLTC (9<sup>th</sup> meeting) on 09-01-2018

Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022	Total DPR Cost	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
1	Mangaluru	488968	--	--	422.00	1256.00	4556.57	32.99
2	Puttur	53061	75	69	22.00	449.38	263.91	29.93
3	Moodbidri	29431	42	42	13.50	207.81	153.82	31.00
4	Ramanagar	95167	136	96	48.65	698.66	504.15	33.11
5	Gubbi	18504	27	28	8.60	174.00	95.50	34.00
6	Harapanahalli	47039	67	53	19.16	277.46	217.36	31.21
7	Channagiri	21313	31	28	9.81	216.90	119.18	28.78
8	Honnali	17928	26	26	7.75	356.75	103.94	30.75
9	Jagalur	17257	25	25	8.48	202.46	108.69	29.43
10	Jog Kargal	10847	16	16	4.88	228.45	58.37	23.00
11	Hunsur	50865	73	73	23.68	176.90	228.66	30.04
12	Bannur	21896	31	31	9.91	106.84	111.36	30.22
13	Bidar	214373	306	266	104.77	1030.28	896.07	30.68
14	Aurad	19849	28	27	8.95	306.45	91.97	29.63
15	Tarikere	35942	51	51	19.15	384.42	174.88	31.48
16	Kadur	34187	49	48	18.35	506.96	170.58	31.61
17	Birur	22723	32	32	10.93	433.46	125.99	29.39
18	Mudigere	9677	14	14	5.98	161.94	68.42	27.96
19	Narasimharajapura	7458	11	11	4.77	118.16	41.08	31.57



Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022	Total DPR Cost	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
20	Koppa	5004	7	7	2.59	101.90	29.48	28.73
21	Bhatkal	32000	46	12	17.88	170.73	158.98	33.73
22	Kumta	29266	42	24	13.50	409.56	155.21	32.39
23	Chincholi	20897	30	28	10.38	103.89	105.50	29.90
24	Wadi	37988	54	54	18.13	168.88	172.36	28.90
25	Hassan	155006	222	204	80.00	590.08	695.16	28.93
26	Harihara	84984	121	93	41.00	493.83	391.51	31.87

#### Decision of the Committee:

After the detailed discussions and deliberations, HPC accorded approval to the above 26 DPRs and directed to expedite the preparation of DPRs for remaining ULBs which are yet to be prepared.

**Agenda No. 4: Approval for decentralisation of Technical Sanction (TS) powers pertaining to SWM DPRs to SE, EE and AEE as per GO no. UDD 184 MNE 2015, Bengaluru, dated 11-11-2016.**

The Director, DMA explained to the Committee about the present system of according TS to the SWM DPRs which is taking lot of time and proposed system which will speed up the procedure, as below;

The Administrative approvals for SWM DPRs is being accorded by the HPC headed by the Chief Secretary to GoK and OMs are being issued by Director, DMA (Upto 10 crores). As per the GO No. UDD 219 CSS 2015, Bengaluru, dated 18-03-2016, the Technical Sanction power has been fully delegated to Chief Engineer, KUIDFC irrespective of the cost of the DPR.

As of now, HPC has accorded approval to 159 DPRs and 26 more DPRs are being placed before the HPC in the present meeting for approval. As per the existing GO on TS, all the ULBs have to submit the DPRs to the CE, KUIDFC which will result in significant delay in obtaining the TS.

As per GO no. **UDD 184 MNE 2015, Bengaluru, dated 11-11-2016**, the TS powers for CEs of PWD, SEs of Corporations/DMA, Executive Engineers of DUDCs, AEEs of DUDCs/CMCs etc has been delegated as below;



Sl. No.	Designation	TS powers (Rs. In lakhs)
1	CE of PWD, KUIDFC & KUWS&DB	Greater than Rs. 500 lakhs
2	SE of the respective CCs, PWD, KUIDFC & KUWS&DB	Greater than Rs. 100 lakhs and less than or equal to Rs. 500 lakhs
3	EE of of the respective CCs within their jurisdiction, EE of the DUDC	Greater than Rs. 50 lakhs and less than or equal to Rs. 100 lakhs
4	AEE of the respective CCs within their jurisdiction, AEE of the respective CMC within their jurisdiction, AEE of DUDC of that District	Greater than Rs. 10 lakhs and less than or equal to Rs. 50 lakhs
5	AE of the respective CCs within their jurisdiction, AE of the respective CMC within their jurisdiction	Greater than Rs. 5 lakhs and less than or equal to Rs. 10 lakhs
6	JE of the respective CCs within their jurisdiction, JE of the respective CMC within their jurisdiction, JE of the respective TMC, JE of the respective TP	Less than and equal to Rs. 5 lakhs

As above, if the TS powers (for civil works) for SWM DPRs under SBMU is also delegated to the concerned AEEs, EEs, SEs and CEs, as per their delegation of powers, the time taken for obtaining TS can be minimised and it also reduces the burden on CE, KUIDFC alone.

In order to speed up the TS to SWM DPRs, the following procedure may be followed;

- The whole DPR may be divided into 3 parts
  - a. Vehicles and Machineries
  - b. Civil Works
  - c. Manpower
- The TS for procurement of Vehicles and Machineries may be accorded by the EE(SWM) / SE (DMA), based on the recommendations of a Technical Committee constituted under the Chairmanship of Director, DMA, comprising of one SWM Vehicle Expert/Automobile Expert from a reputed academic institution, SWM Machineries Expert from a reputed academic institution, SE of DMA, EE of DMA, concerned Environmental Engineers of DMA.
- The TS for Civil Works may be obtained from the concerned Engineers as per the above GO no. **UDD 184 MNE 2015, Bengaluru, dated 11-11-2016** on delegation of TS powers.
- The no. of manpower including PKs, Drivers, Supervisors, Operators, Loaders etc can be approved by Director, DMA, as per normative standards and C/R rules as applicable.

**Decision of the Committee:**

**After the detailed discussions and deliberations, the HPC accorded approval for the following points ;**



- To constitute a Technical Committee under the Chairmanship of Director, DMA, comprising of one SWM Vehicle Expert/Automobile Expert from reputed academic institutions, SWM Machineries Expert from reputed academic institutions, SE of DMA, EE of DMA, concerned Environmental Engineer of DMA, for the purpose of finalizing the SWM vehicles and Machineries and to recommend EE of DMA (upto 5 crores), SE of DMA (above 5 crores) to accord TS to them.
- ULBs to obtain TS for Civil Works from the concerned Engineers as per the above GO no. UDD 184 MNE 2015, Bengaluru, dated 11-11-2016 on delegation of TS powers.
- To pay a sitting fee of Rs.3000 per meeting to the external members out of A&OE funds under SBM (U)
- DMA to finalize the no. of PKs, Drivers, Supervisors, Operators, Loaders etc. as per the DPR and give approval.

#### Agenda No. 5: Ratification for issuing work orders to install 123 SBM Hoardings.

Director, DMA explained the Committee about need of taking up installation of display hoardings under SBM (U) as below;

Under Nagarothana scheme, the work of supply, fabrication, erection and display of information hoardings in all ULBs of the State has been entrusted to M/s Sanjay Marketing and Publicity Services, Jayanagar, Bengaluru through tender.

In view of creating awareness among the public on SBM(U) and upcoming Swachh Survekshan 2018 (SS 2018), an additional assignment of supply, fabrication, erection and display of 123 information hoardings as per the provisions of 'Tender Accepting authority shall be ordinarily permitted to vary the quantity finally ordered only to the extent of twenty five percent either way of the requirement indicated in the tender documents' under the Clause no. 12(5) of KTPP Act 1999 has been entrusted to the said Agency for the following negotiated and accepted rates;

Sl. No	Item description	Unit	Qty	Negotiated rate (INR)		Total (INR)
				In Figures	In words	
1	Supplying, Fabricating and erecting M S angular Hoardings of size 20 feet x 10 feet with 20 gauge GI sheet supported by L angle 50 mm x 50 mm x 6 mm for vertical member, L angle 40 mm x 40 mm x 5 mm for horizontal and Brace members, foot rests and 75 mm x 150 mm x 5 mm H girders with base plate be embedded in Reinforced Cement Concrete as detailed in the drawing and with one number FLEX of specification given in item (2) below. The work includes cutting, straightening, placing in position, welding, wherever necessary, applying one coat of primer coat and two coats of enamel metal paint to all the members including cost of all	Each	123	1,51,562.51	One Lakh Fifty one thousand five hundred and sixty two rupees and paise fifty one only	1,86,42,188.73



	materials, labour charges & hire charges of machineries for cutting, welding, grinding & erection equipments, etc., complete as per specification, drawing and the instruction of the officer in charge of the work etc, complete with all lead and lift as per the instructions of Engineer in charge of work.					
2	Providing and fixing FLEX PRINTING with flex-13 ounce UV coated and water proof size 20 feet x 10 feet, flex sheet (multi colour) sheeting printing work including cost of material, labour, transportation and inclusive of all taxes complete as per specification, drawing and the instruction of the officer in charge of the work, Flex – 13 Ounce UV coated & Water Proof Size – 20 feet x 10 feet Flex Sheet with Multi colour printing etc., complete with all lead and lift as per the instructions of Engineer in charge of work.	Each	369	6,835.17	Six thousand eight hundred thirty five rupees and paise seventeen only	25,22,177.73
					<b>Total</b>	<b>2,11,64,366.46</b>

Director, DMA sought ratification for entrusting the work of supply, fabrication, erection and display of 123 nos. of information hoardings in 32 no. of ULBs to M/s Sanjay Marketing and Publicity Services, Jayanagar, Bengaluru under the provision of KPPP Act to place an additional order upto 25% of the tendered quantity.

#### Decision of the Committee:

After the detailed discussions and deliberations, the HPC ratified the issue of work orders to M/s Sanjay Marketing and Publicity Services, Jayanagar, Bengaluru to supply, fabrication, erection and display of 123 nos. of information hoardings for a period of one year at the total cost of Rs. 211.64 lakhs as explained above and accorded approval to bear the amount from available IEC grants under SBM(U)

#### Agenda No. 6: Approval for selection of an Agency to install SBM hoardings

As explained above, as a part of IEC programme under SBM(U), installation of information hoardings are very much essential and below are the details of no. of hoardings required for the entire State;



Sl. No.	ULB Type	No. of ULB	No. of Hoardings / ULB	Total No. of required Hoardings	Phase-1 (Additional order under Nagarothana tender)	Phase-2	Remarks
1	BBMP	1	20	20	10	10	-
2	City Corporation (population 6 lakh & above)	2	10	20	20	0	-
3	City Corporation (population 5 - 6 lakh)	1	6	6	6	0	-
4	City Corporation (population 4 - 5 lakh)	4	5	20	20	0	-
5	City Corporation (population 3 - 4 lakh)	3	4	12	12	0	-
6	City Municipal Council (Grade -1) (Dist. HQs)	10	3	30	30	0	-
	City Municipal Council (Grade -1) (Non-Dist. HQs)	3	3	9	9	0	-
7	City Municipal Council (Grade -2) (Dist. HQs)	8	2	16	16	0	Dist. HQs
	City Municipal Council (Grade -2) (Non-Dist. HQs)	37	2	74	0	74	-
8	Town Municipal Council	115	1	115	0	115	-
9	Town Panchayaths	90	1	90	0	90	-
10	NAC	4	1	4	0	4	-
<b>TOTAL</b>		<b>278</b>	<b>-</b>	<b>416</b>	<b>123</b>	<b>293</b>	<b>-</b>

As mentioned in the above table, total 416 hoardings are required to be installed in 278 ULBs of the State, out of which additional work order for 123 hoardings has already been issued to M/s Sanjay Marketing and Publicity Services, Jayanagar, Bengaluru under the existing tender contract under Nagarothana.

Hence, a new tender (short term) has been floated by DMA Office for the remaining 293 hoardings on 27-11-2017 and last date of tender was on 18-12-2017. After carrying out the tender evaluation (technical bids), both the bids have been rejected and hence, the work has been retendered. The total estimated cost of tender (for 293 hoardings) is Rs. 484.77 lakhs. The expenditure will be borne under IEC component under SBMU (State expenditure).

Director, DMA requested the HPC to approve the work of installing 293 information hoardings through tender in 2 packages (North Zone & South Zone).

**Decision of the Committee:**

After the detailed discussions and deliberations, the HPC accorded approval to take up the work of installing 293 information hoardings through tender in 2 packages (North Zone & South Zone) and to bear the expenditure out of the available IEC funds under SBM(U).

**Agenda No. 7: Approval for including 2 newly formed ULBs viz., Bellur TP of Mandya District & Hatti TP of Raichur District.**

Director, DMA explained to the Committee that, in addition to the earlier 58 newly formed ULBs, 2 more ULBs viz., Bellur of Mandya district and Hatti of Raichur district have been upgraded as Town Panchayaths and these 2 new ULBs have to be included under SBM(U) along with the existing 276 ULBs of Karnataka.

Details of ULBs in the State of Karnataka are as below;

Sl. No.	Category of ULBs	Nos. (Old)	Nos. Newly Formed	Nos. (Existing)
1	BBMP	1	0	1
2	City Corporations	10	0	10
3	City Municipal Councils	57	1	58
4	Town Municipal Councils	96	19	115
5	Town Panchayaths	50	40	90
6	NACs	4	0	4
	<b>Total</b>	<b>218</b>	<b>60</b>	<b>278</b>

Out of the newly formed 60 ULBs, already list of 58 ULBs have been submitted to MoH&UA to include them for SBM(U) and a request has to be sent to MoH&UA to include above 2 new ULB's names also for the implementation of SBM(U). Director, DMA requested the HPC to accord the approval of HPC to consider these 2 new ULBs for implementation of SBM(U).

**Decision of the Committee:**

After the detailed discussions, the HPC accorded approval to include the said 2 new ULBs viz., Bellur TP of Mandya Dist. and Hatti TP of Raichur Dist. under SBM(U) programme and directed the SMD to communicate it to MoH&UA for their inclusion under the programme.



**Agenda No. 8: Approval for printing and distribution of Calendar 2018 to all ULBs and DUDCs under Swachh Bharat Mission (Urban)**

Director, DMA explained the HPC that, in order to promote awareness on SBM(U) and other Central sponsored scheme, preparation and distribution of Calendar for the year 2018 has been entrusted to an agency as per KTPP rules, the details are as below,

SL No	ULB wise	Nos.	No. of calendars / ULB	No of Calendar supply		Total nos.
				SBM & others	Nagarothana & others	
1	Corporations	11	20	220	220	440
2	CMC	58	10	580	580	1160
3	TMC	115	10	1150	1150	2300
4	TP	89	7	623	623	1246
5	DMA office	01	-	90	90	180
6	UDD Office	01	-	37	37	74
7	PD office	30	10	300	300	600
			<b>Total</b>	<b>3000</b>	<b>3000</b>	<b>6000</b>

The division wise requirements of Calendars are as below;

Sl. No.	Name of the Division	No. of ULBs	Quantity	Amount in Rs. (GST 12% extra)
1	Bengaluru Division including office of DMA & UDD	63	1660	89640/-
2	Mysuru Division	56	1460	78840/-
3	Belagavi Division	98	1700	91800/-
4	Kalburgi Division	57	1180	63720/-
	<b>Total</b>	<b>274</b>	<b>6000</b>	<b>324000/-</b>

As mentioned in the above table, the total cost incurred towards printing & supply of calendars to all the 4 divisions is Rs. 3,24,000/-. The work has been entrusted to M/s. Regal Print Service, Bengaluru as per KTPP rules and already the calendars have been printed and distributed to all the 4 divisions.

Director, DMA requested the HPC to ratify the work of printing & supply of calendars to all the 4 divisions at the cost of Rs. 3,24,000/-.

**Decision of the HPC:**

After the discussions, HPC ratified the work of printing & supply of calendars to all the 4 divisions at the cost of Rs. 3,24,000/- and to incur the cost out of available IEC grants under SBM(U)



**Agenda No. 9: Broadcasting of SBM Jingles and Spots in All India Radio (AIR) regarding Swachh Survekshan-2018.**

Director, DMA explained to the Committee that, in order to bring the necessary awareness among the citizens and other stake holders regarding the ongoing Swachh Survekshan-2018 across all ULBs of the State, the work of broadcasting SBM Jingles and Spots from 23<sup>rd</sup> Dec 2017 to 1<sup>st</sup> Feb 2018 (40 days) in all the 17 AIR Stations including Vividh Bharathi and FM Rainbow, has been entrusted to AIR, Bengaluru. The details of broadcasting are as below;

Sl. No	AIR Centres	Between morning 7AM to 9 AM.	Between evening 5PM to 9PM
1	ಬೆಂಗಳೂರು	07.00, 07.30, 08.30, 09.05	
2	ಧಾರವಾಡ	07.00, 07.30, 08.30, 09.05	05.50, 06.15, 06.35, 06.50
3	ಮೈಸೂರು	07.00, 07.30, 08.30, 09.05	06.15, 06.35, 06.50, 07.30
4	ಮಂಗಳೂರು	07.00, 07.30, 08.30, 09.05	05.30, 06.15, 06.50, 07.30
5	ಕಲಬುರ್ಗಿ	07.00, 07.30, 08.30, 09.05	05.30, 06.05, 06.35, 06.50
6	ಭದ್ರಾವತಿ	07.00, 07.30, 08.30, 09.05	05.30, 06.15, 06.50, 07.30
7	ಚಿತ್ರದುರ್ಗ	07.00, 07.30, 08.30, 09.05	06.10, 06.50, 07.30, 08.30
8	ಹಾಸನ	07.00, 07.30, 08.30, 09.05	06.15, 06.35, 06.50, 07.20
9	ಹೊಸಪೇಟೆ	07.00, 07.30, 08.30, 09.05	05.00, 06.15, 05.30, 07.20
10	ಕಾರವಾರ	07.00, 07.30, 08.30, 09.05	06.15, 06.35, 06.50, 07.20
11	ಮಡಿಕೇರಿ	06.40, 07.00, 08.30, 09.05	06.10, 06.35, 06.50, 07.20
12	ರಾಯಚೂರು	07.00, 07.30, 08.30, 09.05	05.30, 06.20, 07.20, 08.30
13	ವಿಜಯಪುರ	07.00, 07.30, 08.30, 09.05	05.00, 06.15, 06.50, 07.30
14	ಎಫ್.ಎಂ. ರೇನ್‌ಬೋ	07.02, 08.02, 11.02, 12.02	01.02, 02.02, 05.02, 06.02
15	ವಿವಿಧ ಭಾರತಿ ಬೆಂಗಳೂರು	06.55, 08.00, 08.30, 08.45	05.05, 05.30, 06.00, 06.30
16	ವಿವಿಧ ಭಾರತಿ ಧಾರವಾಡ	08.00, 08.15, 08.45, 09.00	05.15, 05.30, 06.15, 06.45
17	ವಿವಿಧ ಭಾರತಿ ಕಲಬುರ್ಗಿ	08.00, 08.15, 08.30, 09.00	12.00, 12.02, 03.30, 05.05

The total cost incurred towards this is Rs. 24,35,491/- and the said amount will be incurred from IEC component under SBMU.

Director, DMA requested the Committee to ratify the above work of broadcasting SBM Jingles and Spots in All India Radio (AIR) regarding Swachh Survekshan-2018 and to incur the expenditure from available IEC grants under SBM(U).



**Decision of the HPC:**

After the detailed discussions, the HPC ratified the work of broadcasting SBM Jingles and Spots in All India Radio (AIR) regarding Swachh Survekshan-2018 and to incur the expenditure of Rs. 24,35,491 (including GST) from available IEC grants under SBM(U).

**Agenda No. 10: Organizing quiz programs on SBM for School and College Students.**

Director, DMA explained the HPC about conducting Swachh Quiz programmes in the State in order to promote the SBM(U) among the school & college children and citizens, as beow;

Swachh Quiz-2017 has been already conducted in three districts namely, Mangaluru, Udupi and Mysuru for schools and college Students and the details are as below:

Sl. No	Name of the District	Date of Quiz	Total No. students participated	Accepted rate with the agency	Amount released to PD office for Quiz
1	Mangaluru	04/12/2017	992	99828/-	80000/-
2	Udupi	05/12/2017	636	99828/-	80000/-
3	Mysuru	19/12/2017	600	99828/-	119000/-

The details of prize fixed for 3 winners are as below:

- First prize - 10000/-
- Second prize - 6000/-
- Third prize - 4000/-

The total cost of Rs. 279000/- incurred for these 3 quiz programs is met out of the IEC component under SBMU.

DMA informed the HPC that, the response for the quiz programme in the above 3 districts was excellent and hence, permission is sought from the HPC to conduct similar quiz programmes in the remaining 27 districts by duly following the provisions of KTPP act/rules.

**Decision of the Committee:**

After the detailed discussions & deliberations, the HPC accorded approval to go ahead with conducting Swachh Quiz programmes in the remaining 27 districts by duly following the provisions under KTPP act/rules and to bear the expenditure from the available IEC grants under SBM(U)

*Handwritten signatures and initials*


**Agenda no. 11: Considering 1 Pourakarmika (PK) / 700 Population as per recent GO**

Director, DMA explained the HPC that, recently, GoK has specified the no. of Pourakarmikas (PKs) as 1 PK per 700 populations vide its Order dated 07-08-2017. The same issue was discussed in detail in the 5<sup>th</sup> HPC Meeting held on 11-09-2017 and following decisions were taken by the Committee

**Decision of the HPC:**

The Committee accorded approval to the said proposal subject to the following conditions,

- ✓ While calculating no. of PKs 2011 population has to be followed.
- ✓ Pourakarmikas shall include loaders, helpers, cleaners also who are involved in direct handling of wastes, which excludes supervisors, plant & machinery operators, drivers, watchman.
- ✓ The nos. of PKs calculated as per 700 criteria or ascertained in DPR, whichever is lower shall be considered.
- ✓ The GO dated 07/08/2017 to be followed in all respects.

Above decision of the Committee has been communicated to all the ULBs vide letter dated 04-12-2017 and also same criteria has been followed in the SWM DPRs approved under SBM-U while finalising the no. of PKs for various SWM activities and other city cleaning activities.

After that, many ULBs are complaining that, considering 1 PK / 700 populations as per 2011 census, the no. of PKs are actually falling short to carry out their day-to-day cleaning and other SWM activities. The ULBs as well the Safai Karmachari Commission are requesting to consider present population instead of 2011 population for calculating no. of PKs. The present population may be calculated considering 'Linear Growth' (Arithmetic Progression) method.

The Hon'ble Cabinet has taken the decision to recruit PKs via special recruitment rules. It excludes loaders and cleaners from the purview of PKs. As per C/R extant rules, the PKs are a category which are involved only in street sweeping. But, as both the loaders and cleaners have been involved in all kind of cleaning & SWM activities which are carried out by PKs, they will be denied the facility under DR as per special rules. Hence, directions of the HPC is sought whether to consider loaders and cleaners as PKs or to exclude them.

Director, DMA requested the Committee's approval for the following points;

- To consider 1 PK / 700 populations as per present population (2018) instead of Census 2011 population, ascertained by following 'Arithmetic Progression – Linear Growth' method.
- And also to consider loaders and cleaners as PKs.

**Decision of the HPC:**

After the detailed discussions and deliberations, the HPC accorded the approval for,

- To consider 1 PK / 700 populations as per present population (2018) instead of Census 2011 population, ascertained by following 'Arithmetic Progression – Linear Growth' method.
- Directed DMA to submit a proposal to the Govt. for recruiting Loaders, Cleaners / Helpers who are actually involved in cleaning and SWM activities, under DR quota.

**Agenda no. 12: Approval for carrying out IEC activities on SBM(U) through Hoardings and Bus Branding through Information Dept.**

Director, DMA explained the Committee that, in order to expand the IEC activities on SBM(U) particularly on Swachh Survekshan 2018, making cities ODF, scientific SWM etc. the work of display of information hoardings and Bus Branding for the month of January 2018, has been entrusted to Information Dept. as follows;

**Display through Information Dept. Hoardings:**

(Amt. in Rs.)

Sl. No.	Places of Hoardings	Hoarding Nos.	Total Area of Hoardings in Sq. Ft.	Unit rate / Month (as per DAVP rates)	Total Cost for the Month of January 2018
1	Bengaluru	69	71440	140/-	1,00,01,600
2	Other Towns / Cities	566	374182	40/-	1,49,67,280
	<b>Total nos.</b>	<b>635</b>		<b>Total Amount</b>	<b>2,49,68,880/-</b>

**Bus Branding through KSRTC Buses (2228 no. of buses)**

(Amt. in Rs.)

Sl. No.	Name of Transport Corporations	No. of Buses	Rate for the month of January 2018 (GST 18% extra)
1	KSRTC	610	42,55,360
2	NEKRTC	607	42,34,432
3	NWKRTC	607	42,34,432
4	BMTC Volvo	50	21,60,000
5	BMTC City Buses	414	51,05,448
	<b>Total</b>	<b>2228</b>	<b>1,99,89,672</b>

The Director, DMA requested the Committee to ratify the work of displaying 635 hoardings on Swachh Survakshan-2018 and bus branding through KSRTC & BMTC buses through DIPR and to



meet the expenditure of Rs. 449,58,552/- for the above two activities out of the available IEC funds under Swachh Bharat Mission(U).

**Decision of the Committee:**

The HPC, after the detailed discussions on the issue, ratified the above mentioned 2 IEC activities to Information and Public Relations Dept., GoK and to make payments of Rs. 4,49,58,552/- out of the available IEC grants under SBM(U).

**Agenda no. 13: Approval for Entrusting Mass Awareness Campaign through 'Kala Jathas' Mobile Van publicities in Municipalities and Corporations on SBM (U)**

Director, DMA explained to the Committee that, M/s. Walia & Co (R & M) Group (A), one of the empanelled agencies in the Department of Information and Public Relation (DIPR), Karnataka, for "Kalajatha" mobile van publicity with artist, has submitted a proposal on 01.01.2018 to DMA to cover all Corporations, CMCs, TMCs and TPs and disseminate about the Swachh Survekshan 2018 and SBM(U) program.

The team will do the live performance (nukkad natak for 30 minutes and screening of video plays for 25 minutes later interaction and feedback) and crowded areas and floating population areas like hospitals, bus stations and santes will be the target groups. Vehicles are branded with 17 flexes approved by the department, 5 numbers of artist and technical persons, also the vehicles are fitted with GPRS system for monitoring. Following is the proposed plan.

Sl. No.	Name of the program	ULB's	No of ULB's	Per ULB Kalajatha	Total	Amount in Rupees (Excluding GST)
1.	Mass awareness campaign in Municipalities, Corporations on "Karnataka Swachh Survekshan-2018 and SBM(U)"	CC	10	40	400	
		CMC	59	25	1475	
		TMC	115	15	1725	
		TP	89	10	890	
		<b>Total</b>	<b>273</b>		<b>4490</b>	<b>76330000</b>

After examining the above proposal, the State Mission Director has taken a decision to consider the proposed activities for the period from 26-01-2018 to 10-03-2018 (45 days) as below;

(Amt. in Rs.)							
Sl. No.	Category of ULBs	Population Size	Nos. of ULBs in the range	No. of Kalajathas proposed	Total no. of programmes	Rate / Programme	Total Amount
1	BBMP	-	1	100	100	17241	1724100
2	City Corporations	3-4 lakhs	3	12	36	17241	620676
		4-5 lakhs	3	14	42	17241	724122



		5-6 lakhs	2	16	32	17241	551712
		7-10 lakhs	2	20	40	17241	689640
3	CMCs	0.5-1 lakh	43	4	172	17241	2965452
		1-2 lakh	12	8	96	17241	1655136
		2-3 lakh	3	10	30	17241	517230
4	TMCs	0.2-0.5 lakh	115	3	345	17241	5948145
5	TPs	0.1-0.2 lakh	89	2	178	17241	3068898
6	NACs	-	4	1	4	17241	68694
		<b>Total</b>	<b>278</b>	<b>-</b>	<b>1075</b>	<b>17241</b>	<b>1,85,34,075</b>

DMA informed the Committee that, as per the KTPP Act, the proposed activity cannot be entrusted to any particular agency and hence, may be entrusted to Information Department (DIPR) and requested to accord permission of the HPC to entrust the above work to DIPR for a period of 45 days and to bear the above expenditure from IEC funds under SBM(U).

**Decision of the Committee:**

After the detailed discussions and deliberations, the HPC accorded approval to entrust the work of carrying out 1075 nos. Kalajathas on SBM(U) for a period of 45 days to DIPR, GoK and at an estimated cost of Rs. 1,85,34,075 and to bear the expenditure out of the available IEC grants under SBM(U) and to use local artistes in the IEC activities.

**Agenda no. 14: Preparation of SWM State Strategy, State Policy and Model SWM bye-laws:**

Director, DMA informed the Committee that, as per SWM Rules, 2016, every state has to prepare SWM State Strategy and Policy (as per rule 11(a)) and all the ULBs have to frame bye-laws incorporating the provisions of these rules, within one year from the date of notification of these rules. Accordingly the work was entrusted to KUIDFC vide letter dated 26-10-2016. KUIDFC informed that, tender was floated twice and is yet to select the Consultant. Hence, it was decided to take over the said work from KUIDFC and approval of HPC is sought for, select an Agency by DMA to prepare SWM State Strategy, SWM State Policy and Model SWM Bye-law by following KTPP Act/Rules.

**Decision of the Committee:**

After the detailed discussions, the Committee accorded approval for select an Agency by DMA to prepare SWM State Strategy, SWM State Policy including C&D waste and other wastes and Model SWM Bye-law by following KTPP Act/Rules.

**Swachh Bharat Mission (Urban)**

At the end, the meeting was concluded with the vote of thanks by Director, DMA and State Mission Director (SBM) to the Chair and other members of the Committee.

  
(K. RATNA PRABHA, I.A.S.)

Chief Secretary, Government of Karnataka  
and Chairman, HPC (Swachh Bharat Mission Urban)



Swachh Bharat Mission (Urban)

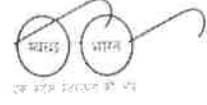


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सत्यमेव जयते

Govt. of India



**PROCEEDINGS OF  
8<sup>TH</sup> SBM HIGH POWER COMMITTEE MEETING**

**Date: 26-03-2018, Time: 11.30 AM  
Venue: Room No. 313, 3<sup>rd</sup> Floor, Vidhana Soudha**



Swachh Bharat Mission (Urban)

Proceedings of the 8<sup>th</sup> High Powered Committee(HPC) meeting held under the Chairmanship of Hon'ble Chief Secretary to Govt. of Karnataka on 26-03-2018, 11.30am at Meeting Hall, Room no. 313, 3<sup>rd</sup> Floor, Vidhana Soudha, Bengaluru.

\*\*\*\*\*

List of participants is attached in the Annexure-D

The Director, DMA and State Mission Director (SBM-U) welcomed the Chairman of the HPC, other members of the Committee, officers and consultants to the Meeting. He explained about the Agendas placed presently before the HPC for approval, through a PPT presentation.

**Agenda No.1 –Action taken report on Agenda subjects of 7<sup>th</sup> HPC Meeting held on 18-01-2018**

Agenda No.	Agenda Subjects	Action Taken																																																		
1	approval for action taken report on Agenda subjects of 6 <sup>th</sup> HPC Meeting held on 09-11-2017	-																																																		
2	Approval for setting up of PMU for Handholding State Mission Directorate in SBM implementation (sanitation, SWM, IEC etc) in the State.	<ul style="list-style-type: none"> <li>The HPC has accorded the approval for appointing following experts for PMU cell to assist the SMD</li> </ul> <table border="1"> <thead> <tr> <th>Sl. No</th> <th>Designation</th> <th>No. of post approved</th> <th>No. of post filled</th> <th>No. of additional posts proposed</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Senior Structural Expert</td> <td>0</td> <td>0</td> <td>1</td> </tr> <tr> <td>2</td> <td>SBM Expert (BBMP)</td> <td>1</td> <td>1</td> <td>0</td> </tr> <tr> <td>3</td> <td>SWM Experts</td> <td>1</td> <td>0</td> <td>0</td> </tr> <tr> <td>4</td> <td>Sanitation Expert</td> <td>1</td> <td>1</td> <td>0</td> </tr> <tr> <td>5</td> <td>MIS Expert</td> <td>1</td> <td>1</td> <td>1</td> </tr> <tr> <td>6</td> <td>Procurement Expert</td> <td>1</td> <td>1</td> <td>0</td> </tr> <tr> <td>7</td> <td>IEC Expert</td> <td>1</td> <td>1</td> <td>1</td> </tr> <tr> <td>8</td> <td>Structural/ Civil Experts</td> <td>0</td> <td>0</td> <td>2</td> </tr> <tr> <td></td> <td><b>Total</b></td> <td><b>6</b></td> <td><b>5</b></td> <td><b>5</b></td> </tr> </tbody> </table> <p>Accordingly, a notification vide letter no. DMA/241/SWM/2017-18, dated 08-03-2018 was published in the 2 State wide circulating news papers and in Naukri.Com job portal, for the above posts. Out of which, interview for 4 shortlisted candidates for the post of MIS Expert was conducted on 07-03-2018 and an MIS Expert has been appointed on 08-03-2018. One Infrastructure Expert for the post of Structural</p>	Sl. No	Designation	No. of post approved	No. of post filled	No. of additional posts proposed	1	Senior Structural Expert	0	0	1	2	SBM Expert (BBMP)	1	1	0	3	SWM Experts	1	0	0	4	Sanitation Expert	1	1	0	5	MIS Expert	1	1	1	6	Procurement Expert	1	1	0	7	IEC Expert	1	1	1	8	Structural/ Civil Experts	0	0	2		<b>Total</b>	<b>6</b>	<b>5</b>	<b>5</b>
Sl. No	Designation	No. of post approved	No. of post filled	No. of additional posts proposed																																																
1	Senior Structural Expert	0	0	1																																																
2	SBM Expert (BBMP)	1	1	0																																																
3	SWM Experts	1	0	0																																																
4	Sanitation Expert	1	1	0																																																
5	MIS Expert	1	1	1																																																
6	Procurement Expert	1	1	0																																																
7	IEC Expert	1	1	1																																																
8	Structural/ Civil Experts	0	0	2																																																
	<b>Total</b>	<b>6</b>	<b>5</b>	<b>5</b>																																																

		<p>Expert has been appointed through CMAK (originally appointed for AMRUT scheme and later shifted to SBM(U))</p> <p>Interview for the remaining 3 posts viz., Senior Structural Expert - 1, Structural Expert -1, IEC Expert was not conducted. As per future requirement, if any, further process may be considered.</p>
3	Approval of integrated solid waste management DPRs submitted by 26 ULBs under Swachh Bharat Mission (Urban)	<ul style="list-style-type: none"> <li>• Out of erstwhile 214 ULBs, approval for DPRs of 181 ULBs has been already accorded by the HPC and out of the total 60 newly formed ULBs, approval for 3 ULB's DPRs has been given by HPC. Totally, out of 274 ULBs, so far, 184 DPRs have been approved and balance 90 DPRs are pending.</li> <li>• For the present HPC meeting, totally 33 DPRs (3 new ULBs &amp; 30 old ULBs) are being placed for HPC's approval, which will take the total approved DPRs' no. to 217 (211 old + 6 new ULBs).</li> <li>• The subject of approval for 33 DPRs has been placed at <b>Agenda no. 2.</b></li> </ul>
4	Approval for decentralisation of Technical Sanction (TS) powers pertaining to SWM DPRs to SE, EE and AEE as per GO no. UDD 184 MNE 2015, Bengaluru, dated 11-11-2016.	<ul style="list-style-type: none"> <li>• A Govt. Order in this regard has been issued on 17-03-2018 as per the delegation of powers given to SE, EE, etc in GO no. UDD 184 MNE 2015, Bengaluru, dated 11-11-2016.</li> <li>• The Subject is brought to HPC for ratification at <b>Agenda no.16.</b></li> </ul>
5	Ratification for issuing work orders to install 123 SBM Hoardings.	<ul style="list-style-type: none"> <li>• M/s Sanjay Marketing Agency has completed the erection of 113 nos. of hoardings in 31 cities excluding 10 nos. of hoardings in BBMP area.</li> <li>• Out of 10 no. of BBMP hoardings, 2 have been already erected and the balance 8 are under progress.</li> </ul>
6	Approval for selection of an Agency to install SBM hoardings	<ul style="list-style-type: none"> <li>• A tender was called for erection of 293 nos. of hoardings across 247 cities of the State on 08-12-2017 and the last date for submission of tenders was 18-12-2017. The tender was cancelled due to non eligibility of bidders.</li> <li>• Tender was recalled on 06-01-2018, last date of submission was on 27-01-2018. Technical bids were opened on 29-01-2018 and 2 bidders participated in the tender. Financial bids of both the bidders were opened and the LoA has been issued to M/s Sanjay Marketing Agency, Bengaluru on 21<sup>st</sup> March 2018.</li> </ul>
7	Approval for including 2 newly formed ULBs viz., Bellur TP of Mandya District & Hatti TP of Raichur District	<ul style="list-style-type: none"> <li>• Letter in this regard has been already written to MoH&amp;UA, Govt. of India on 21-02-2018 to include these two newly formed ULBs under SBM(U).</li> <li>• There are totally 60 newly formed ULBs including these 2 new ULBs and recently, Huliyaaru Gram Panchayat belonging to Tumkur district has been upgraded as Town Panchayat and the total no. of newly formed ULBs has been increased to 61.</li> <li>• The subject on approval for inclusion of Huliyaaru TP under SBM(U) has been placed at <b>Agenda no. 18</b> for HPC's approval.</li> </ul>
8	Approval for printing and distribution of Calendar	<ul style="list-style-type: none"> <li>• 6750 nos. of Calendars-2018 were printed and distributed to all ULBs, DUDCs and line departments at the cost of Rs. 3,91,500/-</li> </ul>

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Swachh Bharat Mission (Urban)

	<b>2018 to all ULBs and DUDCs under Swachh Bharat Mission (Urban)</b>	
9	<b>Broadcasting of SBM Jingles and Spots in All India Radio (AIR) regarding Swachh Survekshan-2018</b>	<ul style="list-style-type: none"> <li>4 varieties of radio spots &amp; 5 nos. of interview programmes on Swachh Survekshan 2018 have been broadcasted for 40 days from 24-12-2017 to 01-02-2018 in 17 AIR stations across the State at the cost of Rs. 24,16,600/-.</li> </ul>
10	<b>Organizing quiz programs on SBM for School and College Students</b>	<ul style="list-style-type: none"> <li>5 quiz programmes have been already completed by M/s Walnut Knowledge Solutions, Bengaluru in 5 districts namely DK, Udupi, Mysuru, Bengaluru(U) and Kalburgi and one more programme is planned in Belagavi dist. at the cost of Rs. 7,20,828/-.</li> <li>Tender has been finalised and LoA issued to M/s. Walnut Knowledge Solutions, Bengaluru for carrying out Swachh Quiz 2018 programme in the remaining 24 districts at the cost of Rs. 14,53,000/-</li> </ul>
11	<b>Considering 1 Pourakarmika (PK) / 700 Population as per recent GO</b>	<ul style="list-style-type: none"> <li>Steps are being taken to consider 1 PK / 700 population as per 2018 in the SWM DPRs considering sweepers, other city cleaning workers, loaders, DWCC workers, P&amp;D site workers.</li> </ul>
12	<b>Approval for carrying out IEC activities on SBM(U) through Hoardings and Bus Branding through Information Dept.</b>	<ul style="list-style-type: none"> <li>The work of carrying out IEC activities on SBM(U) through Hoardings and Bus Branding through Information Dept. has been completed (Jan 2018) at the cost of Rs. 4.48 crores.</li> </ul>
13	<b>Approval for Entrusting Mass Awareness Campaign through 'Kala Jathas' Mobile Van publicities in Municipalities and Corporations on SBM (U)</b>	<ul style="list-style-type: none"> <li>Totally 1807 Kala Jathas planned across the State through DIPR at the cost of 3.11 Crores and already 1529 Kala Jathas have been completed as on 23<sup>rd</sup> March 2018 through 2 agencies namely, M/s Janahitha Publicities, Hyderabad (507 nos) and M/s Walia &amp; Co., New Delhi (1022 nos.)</li> <li>Originally 1075 nos. of Kalajathas across BBMP, 10 CCs and all CMCs, TMCs and TPs, but when files were submitted to the concerned Ministers, the nos. of programmes were increased to 1807 (732 more). Hence the subject is placed at <b>Agenda no. 6</b> for ratification.</li> </ul>
14	<b>Preparation of SWM State Strategy, State Policy and Model SWM bye-laws</b>	<ul style="list-style-type: none"> <li>A draft model SWM bye-law has been prepared by M/s Saahas Zero Waste, Bengaluru and the same has been placed as <b>agenda no. 13</b> for HPC's approval.</li> </ul>

**Agenda No. 2: Approval of integrated solid waste management DPRs submitted by 34 ULBs under Swachh Bharat Mission (Urban)**

Under Swachh Bharat Mission (U), all the ULBs have to prepare and submit the DPRs on Integrated Solid Waste Management as per the provisions of SWM Rules, 2016. Accordingly, ULBs have taken necessary steps to prepare DPRs through the Consultants and submitted for approval. So far, approval of HPC has been given to 184 DPRs and for the present HPC meeting, 34 DPRs have been placed for approval.

The status of approval of DPRs pertaining to erstwhile 214 ULBs & newly formed 61 ULBs is as follows;

Particulars	Old ULBs	New ULBs	Total	Remarks
Total no. of ULBs	214	61	275	Excluding 4 NACs
No. of DPRs approved by HPC so far	181	03	184	
No. of DPRs being placed for the present meeting	31	03	34	
Balance no. of DPRs to be placed before HPC for approval	03	54	57	

Following 34 DPRs are being placed before HPC in the present meeting for approval. The said DPRs were cleared by SLTC (10<sup>th</sup> meeting) on 15-03-2018.

(Rs. in Lakhs)

Sl. No.	ULBs Name	Population 2011 Census	Population on 2018 (Projected)	PKs as per 1:700 (2018)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022	Total DPR Cost	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
1	Badami (TMC)	30943	35020	50	50	14.93	299.35	182.17	32%
2	Bilagi (TP)	17792	19590	28	28	7.11	101.45	103.32	28%
3	Guledgudda (TMC)	33382	38709	55	55	15.59	249.35	188.85	29%
4	Hungund (TP)	20877	23149	33	33	8.27	144.87	122.45	28%
5	Ilkal (CMC)	60242	66899	95	95	29.44	269.01	328.30	30%
6	Jamkhandi (CMC)	68938	77782	111	111	32.18	382.07	371.57	30%
7	Kerur (TP)	19731	21446	31	31	7.56	117.94	111.84	29%
8	Mahalingpur (TMC)	36055	40212	57	57	16.06	273.85	205.29	31%
9	Mudhol (CMC)	52199	59989	86	86	26.23	321.66	291.97	32%
10	Terdal (TMC)	26088	28066	40	40	11.09	191.81	148.68	29%
11	Belgaum (M Corp.)	488157	550114	786	786	300.00	4408.11	3007.42	39%
12	Ballary (M Corp.)	410445	476020	680	674	208.00	2734.31	2171.58	29%
13	Chikmagalur	118401	130067	186	186	63.95	934.79	581.68	32%

Sl. No.	ULBs Name	Population 2011 Census	Population on 2018 (Projected)	PKs as per 1:700 (2018)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022	Total DPR Cost	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
	(CMC)								
14	Sringeri (TP)	3925	3827	5	5	4.24	195.10	54.86	25%
15	Kalburgi (M Corp.)	533587	622164	889	889	289.29	3443.64	3160.71	30%
16	Krishnarajpet (TMC)	25946	28599	40	40	14.30	831.59	150.89	33%
17	Maddur (TMC)	28754	30425	43	43	15.30	733.65	163.70	31%
18	Malavalli (TMC)	37601	38856	55	55	21.50	396.51	183.94	35%
19	Nagamangala (TMC)	18711	25848	37	37	11.30	541.33	126.78	32%
20	Pandavapura (TMC)	20399	22008	31	31	9.80	500.49	108.67	33%
21	Shrirangapattana (TMC)	25061	26042	37	37	12.69	573.97	147.30	30%
22	Periyapatna	20677	22999	33	33	9.86	162.96	131.04	29%
23	HD Kote	21138	22740	32	32	9.60	132.12	119.16	32%
24	T Narasipura	31491	33878	48	48	14.91	413.88	184.70	32%
25	Sargur	11426	12292	18	18	5.42	260.05	58.19	34%
26	Hosanagara (TP)	5839	6484	10	10	3.60	72.70	49.88	28%
27	Shimoga (CC)	322428	356300	509	509	195.00	2420.74	1847.16	29%
28	Koratagere (TP)	15265	16392	24	24	5.42	199.88	82.11	29%
29	Turuvekere (TP)	14194	14833	22	22	5.96	89.34	85.66	28%
30	Udupi (CMC)	125306	135485	194	194	82.89	1441.93	785.87	33%
31	Jaali (TP)	19362	20281	28	28	7.87	399.51	84.48	35%
32	Kakkeri TMC	21475	24978	36	31	8.90	282.91	100.37	28%
33	Kembhavi TMC	20884	25755	37	31	11.90	356.80	106.94	29%
34	Raichuru CMC	234073	255956	366	366	114.03	1951.94	1156.22	29%

**Decision of the Committee:**

After the detailed discussions and deliberations, HPC accorded approval to the above 34 DPRs and directed the DMA to expedite their implementation. The Committee directed the DMA to take necessary steps to implement segregation of waste at source.

22

**Agenda No. 3: Approval for Subscription to Down to Earth fortnight magazine for all the ULBs/ DC offices-307 copies and to bear the cost Rs. 927140 from SBM grants available under A&OE component.**

The Director, DMA explained the Committee that, subscription to 307 copies of Down-to-Earth fortnightly magazine for all the ULBs, UDD, DCs office, BBMP etc. For a period of 3 years has been done by paying Rs. 9,27,140/- to M/s. Center for Science and Environment, New Delhi and the details are as below,

Sl. no	Name of the Offices	Number of Copies (72 issues+3 annual issues)	Amount in Rs
1	Urban Development Department	1	3,020/-
2	Directorate of Municipal Administration	2	6,040/-
3	Deputy Commissioner's office	30	90,600/-
4	BBMP office	1	3,020/-
5	City Corporations	10	30,200/-
6	City Municipal Councils	58	1,75,160/-
7	Town Municipal Councils	115	3,47,300/-
8	Town Panchayaths	90	2,71,800/-
	<b>Total</b>	<b>307</b>	<b>9,27,140/-</b>

The Director explained that, the said magazine provides very useful information regarding Solid Waste Management, Environment, Health related issues etc and will be very useful to ULBs, DCs etc. and requested the HPC to accord approval subscribing to 307 copies of Down to Earth fortnight magazines and to bear the expenditure of Rs. 9,27,140/- out of A&OE component under SBM(U).

The Chief Secretary to GoK, expressed the doubt on whether the D2E magazine is easily understandable by the officers/staff of TMCs and TPs as the language of magazine is English. Director, DMA informed that, as there are Grade-I Chief Officers and Environmental Engineers working at TMCs, the subscription of magazines can be made upto TMC level. After obtaining the feedback from ULBs for a period of 6 months, if it is found useful, subscription of magazines may be extended to TPs also.

**After the detailed discussions and deliberations, HPC accorded approval for subscription of D2E magazine for only ULBs / offices mentioned from sl.no. 1 to 7 (UDD, DMA, DC's offices, BBMP, City Corporations, City Municipal Councils and Town Municipal Councils only) excluding Town Panchayats and after obtaining the feedback from ULBs, subscription of magazines may be extended to TPs also.**

**Agenda No. 4: Proposal for enumeration of waste pickers and training on Dry Waste Collection Centre (DWCC) operation.**

DMA explained the Committee that, SWM Rules 2016 has defined "Waste picker" as a person or groups of persons informally engaged in collection and recovery of reusable and recyclable solid waste from the Source of waste generation the streets, bins, material recovery facilities, processing and waste disposal facilities for sale to recyclers directly or through intermediaries to earn their livelihood.

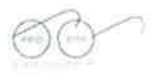
The said rules also states that,

- Prepare a state policy and solid waste management strategy for the state or the union territory in consultation with stakeholders including representative of waste pickers, self-help group and similar groups working in the field of waste management consistent with these rules, national policy on solid waste Management and national urban sanitation policy of the ministry of urban development, in a period not later than one year from the date of notification of these rules;
- State policies and strategies should acknowledge the primary role played by the informal sector of waste pickers, waste collectors and recycling industry in reducing waste and provide broad guidelines regarding integration of waste picker or informal waste collectors in the waste management system.
- Start a scheme on registration of waste pickers and waste dealers.
- establish a system to recognise organisations of waste pickers or informal waste collectors and promote and establish a system for integration of these authorised waste-pickers and waste collectors to facilitate their participation in solid waste management including door to door collection of waste;
- setup material recovery facilities or secondary storage facilities with sufficient space for sorting of recyclable materials to enable informal or authorised waste pickers and waste collectors to separate recyclables from the waste and provide easy access to waste pickers and recyclers for collection of segregated recyclable waste such as paper, plastic, metal, glass, textile from the source of generation or from material recovery facilities; Bins for storage of bio-degradable wastes shall be painted green, those for storage of recyclable wastes shall be printed white and those for storage of other wastes shall be printed black;
- provide training on solid waste management to waste-pickers and waste collectors; - provide training on solid waste management to waste-pickers and waste collectors;

DMA informed the Committee that, M/s. Hasirudala, a NGO associated with BBMP, Mysuru, Tumkur Corporations in facilitating registration of waste pickers in waste management has submitted a proposal to DMA office expressing its interest,

- i. **To enumerate waste pickers and other informal waste workers:** typical cost estimation claims that for enumerating 1000 waste pickers (city population of 5,00,000, area of 75 sq km) estimates service charges is around Rs. 1,95,000/-.

**Activities proposed in the proposal;** Develop a draft circular & survey form, baseline survey of waste pickers & other informal workers in ULB, facilitating occupational identity cards,



entry of the data collected and analysis of data, institutionalise ongoing registration through urban livelihood mission.

- II. **Training for efficient management of DWCCs:** Developing curriculum for training on DWCC operations and imparting 2 day training with an estimated cost of Rs. 60,000 for 2 day training and curriculum as contribution from M/s. Hasirudala.
- III. **Handholding & mentorship :** available on the field to set up back end process for all waste, help develop data capturing system @15,000 including TA & DA for each visit.

DMA also informed the Committee that,

Since enumeration of waste pickers needs to be taken up at ULB level, the DUDCs may be given directions to invite district level tenders for carrying out enumeration of waste pickers in the districts.

2 Days Training for efficient management of DWCCs can be imparted through SIUD where Hasirudala can be invited as resource persons and places of field visits if required can be chosen by Hasirudala.

184 ULBs have finalised SWM DPRs under Swachh Bharat Mission (Urban) and rest of the municipalities are under its preparation. So, at this juncture, handholding & mentorship is not required. Once the ULBs start implementing the SWM DPR and if they desire to have handholding & mentorship, then Hasirudala may be involved for handholding & mentorship.

DMA requested the Committee for approval of HPC for inviting district level tenders for enumeration of waste pickers in the district (ULB wise) and assigning work of 2 Days Training for efficient management of DWCCs through SIUD including field visits and experts from Hasirudala can be used as resource persons. Cost of the same can be met out of CB and A&OE under Swachh Bharat Mission (Urban).

**After the detailed discussions and deliberations, HPC accorded approval for the following,**

- For inviting district level tenders for enumeration of waste pickers in the district (ULB wise)
- Assigning work of 2 Days Training for efficient management of DWCCs through SIUD including field visits
- To involve experts from Hasirudala as resource persons.
- To incur the Cost of the same out of CB and A&OE component under Swachh Bharat Mission (Urban)

**Agenda No. 5: Geo tagging of community/public toilets in 7 CCs and 58 CMCs through QCI agency.**

Installation of Google toilet locator in 7 City Corporations (excluding BBMP, Kalaburagi, HDMC & Mysuru) and 58 CMCs in association with QCI as per the DO letter by MoH&UA.

DMA explained the Committee that, the Gol vide its DO letter no. 15/42/2017-SBM-I Dated: 07-11-2017 has informed that, the State Govt. In order to ensure that ODF status is maintained, MoH&UA has

associated with Google map to allow citizens to locate community /public toilets in the cities and also enable to provide feedback.

Around 40 cities in the country has already signed MoA in with Quality Council of India (QCI) to integrate Community/public toilets with Google toilet locator in fuel stations, railway stations, bus stands, malls, govt hospitals etc. in the city.

In this regard, 7 City Corporations (excluding BBMP, HDMC, Gulbarga & Mysore where, as per directions of the MoUD, City Corporations have entered MoA with QCI) & 58 CMCs, where floating population is more & large pockets of areas where CT is the only option on priority basis, based on the feedback decision can be taken to either to extend the same to TMCs & TPs or not.

As per the offline report submitted by the ULBs, there are around 846 CTs and 302 PTs in 65 ULBs. As per the data submitted by ULBs, around 50 ULBs have less than 25 CT & PTs, around 11 ULBs have no.of CT & PTs between 26 -50, 6 ULBs have CT & PTs between 51 -100 and 1 ULB has CT & PTs between 100 to 200.

Category	No of ULBs	Cost fixed by MOUD(Rs)	Estimated amount(Rs)	Final cost quoted by QCI (discounted price)
Less than 25	50	32480	16,24,000	18,53,600 (excluding taxes)
Between 26-50	11	42560	4,68,160	
Between 51-100	6	52640	3,15,840	
Between 101-200	1	73920	73,920	
Between 201-500	NA	94080	NA	
Between 501-800	NA	114240	NA	
More than 800	NA	123200	NA	
<b>Total Amount</b>			<b>24,81,920</b>	

There is a possibility that some ULBs might shift out from one category to other, if number of CT/PT are increased. But more or less around Rs.25 lakhs is required to install Google toilet locator in 65 ULBs (all Corporations excluding BBMP & 58 CMCs). The amount may be paid by DMA office on production of bill to ULB by the QCI and based on the recommendations of ULBs and DUDCs.

Director DMA informed the Committee that, as per the directions of MoH&UA, the work may be awarded to QCI,. This will help ULBs to achieve better scoring in next Swachh Survekshan which will be held in 2019.

DMA requested the Committee to accord approval for following proposed actions;

1. DMA will write to QCI to install Google toilet locator in the selected 65 ULBs keeping MoH&UA in loop.
2. DMA office to provide contact details of ULBs to QCI. QCI to inform ULBs about measures that needs to be taken for pre-requisite training keeping DMA and MoH&UA in loop.

*[Handwritten signatures]*

3. QCI shall ensure that ULB has put in place all training prerequisite and confirm the travel dates to ULBs.
4. The said ULBs will enter an agreement with QCI and based on the copy of MoA, DMA will make payment.
5. QCI team to reach ULBs within 30 days of receiving work order from ULB.
6. QCI team to reach ULB as per the schedule & train the resources.
7. QCI shall visit 5 no. of toilets along with the surveyor as part of training. List of those toilets needs to be shared with DMA and MoH&UA
8. QCI to visit 10% of the toilets (based on excel random generator function) post the data is captured by ULB staff & needs to verify the toilets located. Post the data is captured by ULB staff and needs to verify the toilets located. QCI to share the number of these toilets visited with MoH&UA along with the error rate.
9. In case if error rate is found to be greater than 5% then to do the entire exercise at & QCI team needs to provide handholding support defined in Repeat Exercise Cost" as specified by MoH&UA.
10. Once the exercise is completed then head of the ULB has to give the undertaking to MoH&UA.
11. QCI must ensure that the applications must be available with ULB staff until the entire process with all ULBs get completed
12. The data will be shared with MoH&UA after 10 days of data collection in ULB
13. The data will be prepared in the desired Google format and submitted in batches of 10 ULBs
14. Random audits to be done by Google & PMU, MoH&UA team.

Director DMA requested the HPC to accord approval for the following points.

- To facilitate the task of integrating Google toilet locator in 65 ULBS of the State in association with QCI.
- To pay Rs. 18, 53,600/- (excluding taxes) towards obtaining the service of QCI by DMA office out of CB and A&OE funds of SBM
- ULBs to enter agreement with QCI based on which QCI will execute work in the selected 65 cities

The Chief Secretary to GoK directed the DMA to submit a proposal to Finance Dept., GoK and obtain its consent (4(g) exemption from KTPP Act/Rules) for entrusting the above work to QCI and to make the payment to QCI.

**After the detailed discussions, HPC accorded approval for the above mentioned points and directed the DMA to submit a proposal to Finance Dept., GoK seeking 4(g) exemption under KTPP Act for entrusting the above work to QCI and to make the payment to QCI.**

**Agenda No. 6: Ratification for entrusting the work of carrying out Kalajathas in all ULBs including BBMP through DIPR and to incur the expenditure of Rs. 311.54 lakhs out of IEC grants under SBM(U).**

Director, DMA explained the Committee that, concurrence of 7<sup>th</sup> HPC was obtained to conduct 1075 nos. of Kalajatha programs (10 Corporations-150 programs, all CMCs, TMCs & TPs- 825 programmes & BBMP-100 programs) with an estimated cost of Rs. 1,85,34,075/- including BBMP. But when the files were submitted to the concerned Ministers, no. of kalajathas in CCs were increased to 350 numbers, kalajathas in CMCs, TMCs & TPs were also increased to 1357 thus increasing total number of kalajatha programs to 1807 & program cost also increased to Rs. 3,11,54,487/-. Based on the approval by the Ministers, work order was given to DIPR on 31-1-2018 & 22-2-2018 to conduct said programs in all the ULBs within March 10, 2018. Formally Kalajatha program was launched on 20.02.2018 by the Hon'ble Chief Minister of Karnataka. The program is being carried out in all 30 districts (278 ULBs including NACs) by M/S Walia and Co, New Delhi (19 districts) and M/s. Janahitha Publicities, Hyderabad (11 districts). Total 1184 Kalajatha were supposed to conduct by Walia and Co and so far has completed 1050 Kalajatha programs as on 19.03.2018. The M/S Janahitha Publicities were supposed to conduct 523 Kalajatha programs out of which 418 has completed Kalajatha programs as on 19.03.2018.

ULB category	Approved number of Kalajatha as per 7 <sup>th</sup> HPC	Kalajathas number as per Minister's approval	Difference (3)-(2)	Amount as per col. (2)	Amount as per col. (3)
1	2	3	4	5	6
10 Corporations	150	350	200	25,86,150	60,34,350
All CMCs, TMCs & TPs	825	1357	532	1,42,23,825	2,33,96,037
BBMP	100	100	Nil	17,24,100	17,24,100
<b>Total</b>	<b>1075</b>	<b>1807</b>	<b>732</b>	<b>1,85,34,075/-</b>	<b>3,11,54,487</b>

The Director, DMA requested the Committee to accord post-facto approval for entrusting the additional 732 nos. of Kalajatha programmes to the above mentioned two agencies and to make the payment out of IEC grants under SBMU.

The Chief Secretary to GoK and other members of the Committee informed the DMA that the same has been noted and directed the DMA to obtain prior approval of HPC henceforth before entrusting any additional works other than the Committee approved works.

**After the detailed discussions, the Committee opined that,**

- The Committee has noted the additional Kalajatha programmes entrusted to DIPR as per the instructions of hon'ble Ministers.
- The Committee directed the DMA to obtain prior approval of HPC henceforth before taking any additional programmes than the HPC approved programmes.

**Agenda No. 7: Ratification for conducting workshop to Kalajatha team members at Bengaluru University in assistance of DIPR at an expenditure of Rs. 5.29 lakhs out of IEC grants under SBM(U).**

Director DMA informed the Committee that, Kalajatha programs were planned to create awareness to the public through DIPR. Before execution of Kalajatha programs, DIPR had requested DMA office to conduct 2 days training workshop for kalajatha artists & to provide CDs of Swachh Bharat Mission (SBM)-Karnataka movie & 1,00,000 SBM brochures.

DMA informed the Committee that, due to shortage of time, the work of carrying out 2 days workshop for Kalajatha artists was entrusted to Bangalore University for an amount of Rs 5.29Lakh as per the recommendation of DIPR. DMA requested the Committee to accord approval for the following works,

- Entrusting the work of carrying out 2 days workshop for Kalajatha artists to Bangalore University.
- To make the payment of Rs. 5.29 lakhs to Bengaluru University out of SBM-IEC grants.

**After the detailed discussions, HPC ratified the below mentioned points.**

- Entrusting the work of carrying out 2 days workshop for Kalajatha artists to Bangalore University.
- To make the payment of Rs. 5.29 lakhs to Bengaluru University out of SBM-IEC grants.

**Agenda No. 8: Approval for printing brochures, making video documentary for Kalajatha Programme at an expenditure of Rs. 2.53 lakhs under SBM(U)-IEC component.**

DMA explained the Committee that, as briefed in the Agenda no. 7, 1.0 lakh nos. of SBM brochures and CD containing SBM-Karnataka movie were required for 2 days training workshop for distribution to kalajatha artists. Quotations were invited from reputed organisations for the same, based on which Amaradev, Producer / Director, Bengaluru & Magniva Solutions, Bengaluru were given work order.

1. For producing & submitting 35 CDs of SBM Movie- Sri Amaradev, Producer/Director, Bengaluru- bill amount of Rs.97,000 is paid out of IEC funds of Swachh Bharat Mission(U).
2. For designing & printing 1,00,000 SBM brochures- M/s. Magniva Solutions, Bengaluru- 1,56,800/- is paid out of IEC funds of Swachh Bharat Mission(U).

DMA requested the HPC to ratify the following works,

- a) Production of SBM movie at the cost of Rs. 97,000/-

- b) design & printing of 1,00,000 SBM brochures by following KTPP norms at the cost of 1,56,800/-  
 c) payment of Rs. 2,53,800/- made out of Swachh Bharat Mission IEC component for the said activities.

**After the detailed discussions the Committee ratified the above mentioned points.**

**Agenda No. 9: Ratification for entrusting the work of carrying out video documentaries on various State Govt.'s developmental programs through MCA at a cost of Rs. 24 lakhs under SBM(U).**

Director DMA explained the Committee that, Marketing Communication & Advertising Limited (MC&AL) had submitted a proposal to DMA to produce video documentaries pertaining to Swachh Bharath Mission(U), Nagarothana, Pourakarmikara Gruhabhagya yojane, Pourakarmika Singapore trip and other developmental works of State Govt. The proposal to produce 2 TV commercials of 60 seconds duration each (film DOP- Camera man remuneration, camera assistant's remuneration, RED EPIC camera + 5D camera) was submitted to Minister of Urban Development & Haj and Minister of Municipal Administration & Public Enterprises for approval. After obtaining the Minister's approval, work order was given to MC&A to produce 4 number of TV commercials of 60 seconds duration each (2 for each minister) on 31-10-2017.

DMA requested the Committee to ratify the task of assigning 4 number of TV commercials of 60 seconds duration each to MC&AL and to make the payment of Rs. 24.00 lakhs towards this, under IEC component of SBM.

The Committee felt that many works pertaining to Swachh Bharat Mission have been entrusted without obtaining the prior approval of HPC and are being brought to the Committee for ratification and directed the DMA to obtain prior approval of HPC before entrusting the SBM works.

**After the detailed discussions the Committee ratified the following points.**

- Assigning 4 number of TV commercials of 60 seconds duration each to MC&AL
- To make the payment of Rs. 24.00 lakhs to MC&AL towards this, under IEC component of SBM.

**Agenda No. 10: Ratification for entrusting the work of carrying out various IEC activities on SWM at Mysore CC limits to ITC Kolkata under CSR**

Director DMA informed the Committee that, the Commissioner, Mysuru City Corporation (MCC) has submitted a proposal to DMA office vide letter dated. 05-03-2018 requested to accord ratification for entering into a MoU with ITC Ltd., Kolkata for carrying out public awareness and IEC programmes in all

65 wards of Mysuru City regarding importance of segregation of waste at source and its scientific disposal. Details of the proposal are as below,

As per directions of SWM Rules-2016, it is imperative for all ULBs to create infrastructure for collection, storage, segregation, transportation, processing and disposal of MSW.

MCC generates about 402 tons of MSW everyday. MCC has already implemented door to door collection of segregated waste, composting of waste, establishment of zero waste management units in all the 9 zones and dry waste collection centres in all the 65 wards. At present, centralized compost plant of 200 TPD capacity is operated & maintained by ILFS. In order to manage the additional waste generated, two more compost units in Kesare (200 TPD) and Rayanakere (150 TPD) is proposed and is approved in HPC.

However MCC faces challenges in source segregation of waste. ITC can be involved in IEC activities to encourage citizens to segregate waste at source and also to educate students, general public about scientific solid waste management.

ITC has taken up the WOW (wellbeing of waste) initiative with the objective of collaboration with ULBs in implementing scientific MSW management practice, source segregation of waste, to retrieve and recycle valuable materials and also to create sustainable livelihoods. It has been implemented in Delhi, Hyderabad, Chennai, Tripura and BBMP. ITC intends to take up the said activity under CSR and has planned to invest about Rs. 57 lakhs for a period of three years. DMA requested the Committee to ratify the permission given to ITC (WOW initiative) at Mysore City Corporation.

**After the detailed discussions the Committee ratified the permission given to ITC (WOW initiative) at Mysore City Corporation taken up under CSR activities.**

**Agenda no. 11: Training programme to be carried out to PK's through accredited training Institution.**

Director DMA explained the Committee that, DMA office has received proposal from All India Institute of Local Self Government (AILLSG) expressing their interest to conduct 2 days training programme for Pourakarmikas in Belagavi & Kalburgi districts with an estimated cost of Rs.53.55 lakhs on 25-1-2018 & 29-1-2018. In order to assess the quality & need for such training programs, AILLSG was asked to submit a proposal for conducting such 2 days training programs for Belagavi & Kalburgi City Corporations on pilot basis, where in around 300 Pourakarmikas (150 PKs from each CC) can be trained on the proposed training objective, methodology & strategy during 2<sup>nd</sup> week of April-2018 with an estimated cost of Rs. 6, 50, 040 /- (Rs.3, 25, 020/ each corporation for training 150 Pourakarmikas).

DMA requested the HPC to accord approval for assigning the 2 days Pourakarmika training programme through AILLSG on pilot basis at Belagavi & Kalburgi City Corporations with an estimated cost of Rs.



6,50,040/- for about 300 PKs (Rs. 3,25,020/ each Corporation for training 150 Pourakarmikas) subjected to following conditions

- I. At the end of training session, AILSG shall submit a detailed report along with the photographs to DMA office.
- II. Payments will be made by DMA, under SBM IEC component.
- III. Concerned Corporation Commissioner and Environmental Engineers shall certify the quality & effectiveness of Pourakarmika training and submit to DMA office.

**After the detailed discussions the Committee accorded approval for the following points.**

- AILSG to take up 2 days training programme on pilot basis for 300 PKs (150 PKs from each Corporation) belonging to Belagavi & Kalburgi City Corporations and submit a detailed report along with photographs to DMA. Concerned Corporation Commissioner and Environmental Engineers shall certify the quality & effectiveness of Pourakarmika training and submit to DMA office.
- During the training, general health checkups for PKs has to be organised.
- To make the payment of Rs. 6,50,040/- (Rs. 3,25,020/- for each Corporation for training about 150 Pourakarmikas) out of A&OE component under SBMU.

**Agenda no. 12: Selection of an Agency to prepare SWM State Policy & comprehensive SWM State Strategy as per the provisions of MSW Rules 2016, by following tender process.**

Director DMA explained the Committee, as per the directions of SWM Rules 2016 rules 11 under Duties of the Secretary-in-charge, Urban Development in the States and Union territories: UDD has to prepare a state policy and solid waste management strategy for the state in consultation with stakeholders including representative of waste pickers, self-help groups and similar groups working in the field of waste management consistent with these rules, national policy on solid waste management and national urban sanitation policy of the ministry of urban development, in a period not later than one year from the date of notification of these rules; (b) while preparing State policy and strategy on solid waste management, lay emphasis on waste reduction, reuse, recycling, recovery and optimum utilisation of various components of solid waste to ensure minimisation of waste going to the landfill and minimise impact of solid waste on human health and environment; (c) state policies and strategies should acknowledge the primary role played by the informal sector of waste pickers, waste collectors and recycling industry in reducing waste and provide broad guidelines regarding integration of waste picker or informal waste collectors in the waste management system.

In this regard, DMA has prepared an estimate of Rs. 8.27 Lakhs which is detailed as below based on which, tender will be invited for finalizing agency/firm for preparation of SWM strategy & comprehensive strategy based on SWM Rules 2016, C&D waste management Rules & Plastic Waste Management Rules 2016 and concurrence of SLAB has been obtained on SLAB meeting held on 14-3-2018.

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## Estimate for preparation of SWM State Policy &amp; Strategy

Sr. No.	Description	UOM	Qty.	Period (in months)	unit Cost/month	Amount	Remarks
1	Team leader Remuneration	No.	1	3	₹75,000	₹2,25,000	10 year experience in Environmental sector
2	SWM specialist Remuneration	No.	1	3	₹40,000	₹1,20,000	5 years' experience in SWM
3	Legal expert remuneration	No.	1	3	₹40,000	₹1,20,000	3 years' experience in Environmental law
4	Supporting Staff Remuneration	No.	2	3	₹12,000	₹72,000	Draftsmen, Clerical staff, IT Assistant, Office Assistant etc.
5	Translation of Doc. To Kannada	LS.	1	1	₹50,000	₹50,000	Can be done through outsource by Successful bidder
6	Stake Holders meeting (Div.)	No.	4	-	₹25,000	₹1,00,000	Division wise meeting with relevant material - in all 4 Div.
7	Stake Holders meeting (State)	No.	1	-	₹50,000	₹50,000	State level meeting 1 No. with relevant material
8	Data Collection	LS	1	-	₹30,000	₹30,000	-
9	Local Travel/conveyance	LS	1	-	₹50,000	₹40,000	-
10	Reports	LS	1	-	₹20,000	₹20,000	SWM Policy, Strategy, C&D separately
<b>Total</b>						<b>₹8,27,000</b>	-

DMA also informed the Committee that, Tender has been invited on 17-3-2018 through e-procurement on the decision of SLAB and subject is brought before HPC for information and requested the Committee to accord post facto approval for inviting tender for finalising agency/firm to prepare the SWM State Policy & comprehensive SWM State Strategy as per the provisions of MSW Rules 2016, C&D waste management Rules & Plastic Waste Management Rules 2016.

**After the detailed discussions and deliberations, the Committee, accorded post facto approval for inviting tender for finalising agency/firm to prepare the SWM State Policy & comprehensive SWM State Strategy and permitted DMA to incur the expenditure out of A&OE component under SBMU.**

**Agenda no. 13: Selection of an Agency to prepare model SWM bye-law as per the provisions of MSW Rules 2016, by following KTPP procedure and approval of draft SWM bye-law prepared by M/s. Saahas Zero Waste, Bengaluru.**

Director DMA explained the Committee that, as per the provisions of SWM Rules 2016, all the local authorities and Panchayaths have to frame SWM bye-laws and prescribe criteria for levying of spot fine for persons who litters or fails to comply with the provisions of these rules and delegate powers to officers or local bodies to levy spot fines as per the bye laws framed.

Based on which several ULBs started submitting draft SWM Bye laws for approval to DMA office & each of them had different methodology & approach which had to be approved by Government. In order to prevent repetition of task and to bring in uniformity in SMW bye laws in all ULBs and to make sure that all components of waste management are addressed in the bye-laws it was thought that draft SWM Bye law can be prepared from DMA office and after obtaining approval from Government can be circulated to ULBs for adoption. In this regard, M/s. SAAHAS Zero Waste, Bangalore was given work order to prepare draft SWM Bye law. Important provisions of the draft SWM bye law are attached as annexure A, details of proposed SWM user charges are provided in annexure-B and penalty charges in annexure-C

DMA requested the Committee for approval of draft SWM bye law and to circulate it to all ULBs (excluding BBMP) for adoption as per Karnataka Municipal Corporation Act 1976 & Karnataka Municipalities Act 1964.

**After the detailed discussions and deliberations, the Committee accorded the approval for the draft Bye-laws prepared separately for Corporations and ULBs with a condition that suitable monitoring mechanism has to be developed for finding out the bulk waste generators as well as violators.**

**Agenda no. 14: Approval for SBM Action Plan for the year 2018-19.**

The Director, DMA explained the Committee about the Action Plan for the year 2018-19 for the implementation of SBM components in ULBs of the State. The details of physical targets and financial requirements for the year 2018-19 are as follows,

**SBM Physical Targets for the year 2018-19**

Sl. No.	Components Under SBM(U)	Mission Targets	Achieved so far	Less no. of toilets waived off (closed/constructed under non SBM schemes)	Balance Targets for 2018-19
1	Construction of Individual Household Latrines (IHHL)	3.94 lakhs	1.71 lakhs	14,300 + 42,500 = 56,800	114200 nos. of IHHL
2	Construction of	11033 seats	4313 seats	2272 seats	4448 seats

	Community Toilets (CT)				including mobile toilet units
3	Construction of Public Toilets (PT)	5407 seats	3510 seats	1353 seats	544 seats
4	Preparation of Municipal Solid Waste Management DPRs	275 ULBs including 61 newly formed ULBs	184 + 34 = 218 DPRs	-	57 DPRs

**Funds Requirement for the year 2018-19**

(Rs. in lakhs)

Sl. No.	SBM Components	Mission Targets	Constructed under non SBM	Balance Targets	GoI / GoK Share (Rs.)	Total Funds required	Funds released so far	Balance to be released
1	IHHL	394000	56800	337200	4000 2666.67	13488.00	8489	4999.00
2	CT	11033	2272	8761	39200 26133.33	3434.31	1554	1880.31
3	PT	5407	1353	4054	39200 26133.33	1589.17	0	1589.17
4	SWM	23381447	0	23381447	525 350	122752.60	9918	112834.60
5	IEC	278 ULBs	0	278		8462	2966	5496.00
6	A&OE	278 ULBs	0	278		2116	1762	354.00
					GoI	151842.08	24689.00	127153.08
					GoK (2/3 <sup>rd</sup> of GoI share)	101228.05	10855.00	84768.72
					Total	253070.13	35544.00	211921.80

DMA informed the Committee that, an additional grants of Rs. 211921.80 lakhs are required for overall implementation of SBM(U) in the State of Karnataka.

Further DMA informed the Committee that, the State Govt. has allocated Rs. 346.98 crores for Swachh Bharat Mission (U) for the year 2018-19 in the State Budget. In addition to this, an OB of Rs. 133.14 crores is left out from the previous year SBM Budget allocation, thus, a total funds of Rs. 480.12 crores is available for the year 2018-19 for implementation of SBM(U), which is enough for completion of above set targets for the year 2018-19.

**After the detailed discussions and deliberations, the Committee accepted the above Action Plan for the year 2018-19 and Directed the DMA to complete the targets within March 2019, well before the Mission closing date of 2<sup>nd</sup> October 2019.**

**Agenda no. 15: Seeking approval of HPC to provide additional State Govt.'s share of incentive to the 72 ULBs of which approval was given as per earlier funding pattern of 75:25.**

Earlier, funding pattern between Central and State Govt. under Swachh Bharat Mission (U) was 75:25 and Central Govt. share for SWM projects used to be at 20% of the approved DPR cost. The Govt. of India revised its share for SWM projects from 20% to 35% of the DPR cost vide its letter dated 18-07-2016 and further revised the funding pattern from 75:25 to 60:40 between Central and State Govt., vide Gol letter dated: 14-07-2017 with effective from 17<sup>th</sup> August 2016, vide its letter dated 14-07-2017.

The change in GoK share for various SBM components will be as follows:

**Centre and State Share Component Wise:**

Sl. No	Component	Central Share	State share(old)	Revised State share
1	IHHL	Rs. 4000/-	Rs.1,333/-	Rs.2,667/-
2	CT/PT	Rs. 39,200/-	Rs.13,067/-	Rs.26,134/-
3	Urinals	Rs. 12,800/-	Rs.4,267/-	Rs.8,534/-
4	SWM	35% of project cost	11.67% of project cost	23.30% of project cost

As per the revised funding pattern, total Gol grants for the Mission period will change from Rs. 1017.96 Cr to Rs. 1272.65 Cr and accordingly GoK share for the Mission period will change from Rs. 339.32 Cr to Rs. 848.44 Cr. This subject was placed before the HPC for approval and the Committee directed the DMA to submit a detailed proposal to the Finance Department for allocation and release of additional grants.

Accordingly, a proposal was submitted to GoK vide letter dated 23-12-2017 to consider additional State Govt.'s grants of Rs. 792.39 crores for allocation / release.

The Finance Department vide its letter dated 30-01-2018 has agreed for the revised GoK share due to change in sharing pattern but denied to bear the additional financial implication of Rs.254.69 crores and advised to follow up with Gol to get this increased share to be borne by Gol itself.

72 SWM DPRs were approved by HPC in 4 different meetings and the details are as follows,

Sl. No.	ULB Name	ULB Type	HPC Approved Cost	Central share	State share		ULB Share	
					HPC Approved	Revised	HPC Approved	Revised
<b>1</b>	<b>HPC approval Date: 5-1-2015</b>							
1	HDMC	CC	6014.00	1202.80	400.90	801.87	4410.30	4009.33
2	Tumkur – 100 MT	CC	859.00	171.80	57.20	114.53	630.00	572.67
	<b>Total</b>		<b>6873.00</b>	<b>1374.60</b>	<b>458.10</b>	<b>916.40</b>	<b>5040.30</b>	<b>4582.00</b>
<b>2</b>	<b>HPC approval Date: 29-1-2016</b>							

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Swachh Bharat Mission (Urban)

Sl. No.	ULB Name	ULB Type	HPC Approved Cost	Central share	State share		ULB Share	
					HPC Approved	Revised	HPC Approved	Revised
1	BBMP – 2300 MT	CC	40649.00	8166.00	2722.00	5444.00	29761.00	27039.00
2	Vijayapura – 110 MT	CC	1227.00	245.40	82.00	163.60	899.60	818.00
3	Mysuru – 500 MT	CC	5371.00	1074.00	357.00	716.00	3940.00	3581.00
4	Davangere – 200 MT	CC	2640.00	528.00	176.00	352.00	1936.00	1760.00
5	Kanakapura – 30 MT	TMC	499.00	125.40	41.80	83.60	331.80	290.00
6	Kapu – 25 MT	TMC	526.23	105.25	35.08	70.16	609.67	350.82
	<b>Total</b>		<b>50912.23</b>	<b>10244.05</b>	<b>3413.88</b>	<b>6829.36</b>	<b>37478.07</b>	<b>33838.82</b>
<b>3</b>	<b>HPC approval Date: 03-10-2016</b>							
1	Sagar CMC	CMC	666.54	233.29	77.76	155.53	355.49	277.73
2	Bangarpet TMC	TMC	621.15	250.17	83.39	166.78	381.22	204.20
3	Malur TMC	TMC	647.62	240.12	80.04	160.08	365.90	247.42
4	Saligrama TP	TP	427.96	128.00	42.67	85.33	195.05	214.62
5	Basavana Bagewadi TMC	TMC	314.89	106.02	35.34	70.68	161.55	138.19
6	Muddebihal TMC	TMC	301.15	108.15	36.05	72.10	164.81	120.89
7	Sindhagi TMC	TMC	334.45	119.76	39.92	79.84	182.50	134.85
8	Talikote TMC	TMC	293.98	106.02	35.34	70.68	161.55	117.29
9	Indi TMC	TMC	347.57	122.58	40.86	81.72	186.79	143.26
10	Kushalnagar TP	TP	371.04	133.14	44.38	88.76	202.88	149.14
11	Virajpete TMC	TMC	334.14	110.78	36.93	73.85	168.80	149.52
12	Madikeri CMC	CMC	561.11	182.42	60.81	121.62	277.98	257.07
13	Gokak (CMC)	CMC	541.02	194.36	64.79	129.57	296.16	217.10
14	Nippani (CMC)	CMC	496.97	201.37	67.12	134.25	306.85	161.35
15	Bailhongal (TMC)	TMC	271.71	146.75	48.92	97.83	223.62	27.13
16	Saundatti-Yellamma (TMC)	TMC	190.09	153.65	51.22	102.43	234.13	-65.99
17	Ramdurga (TMC)	TMC	388.37	143.54	47.85	95.69	218.72	149.15
18	Mudalgi (TMC)	TMC	316.91	128.89	42.96	85.93	196.40	102.10
19	Sankeshwara (TMC)	TMC	341.53	176.30	58.77	117.53	268.65	47.69
20	Chikkodi (TMC)	TMC	526.40	204.09	68.03	136.06	310.99	186.26
21	Athani (TMC)	TMC	460.66	182.79	60.93	121.86	278.54	156.01
22	Hukkeri (TMC)	TMC	334.73	133.88	44.63	89.25	204.01	111.60
23	Konnur (TMC)	TMC	289.65	115.37	38.46	76.92	175.81	97.36
24	Sadalga (TMC)	TMC	347.86	122.74	40.91	81.83	187.03	143.30
25	Kudachi (TMC)	TMC	256.09	113.81	37.94	75.87	173.42	66.41
26	Khanapur (TP)	TP	272.65	109.72	36.57	73.15	167.19	89.79
27	Raibag (TP)	TP	239.70	99.81	33.27	66.54	152.10	73.35
28	Gadag-Betigeri (CMC)	CMC	988.88	314.07	104.69	209.38	478.58	465.44
29	Gajendragarh (TMC)	TMC	309.77	104.98	34.99	69.98	159.96	134.81
30	Lakshmeshwar (TMC)	TMC	403.38	133.92	44.64	89.28	204.07	180.18
31	Mundargi (TMC)	TMC	311.74	104.79	34.93	69.86	159.67	137.10
32	Nargund (TMC)	TMC	326.73	111.74	37.25	74.49	170.27	140.50
33	Ron (TMC)	TMC	321.98	104.47	34.82	69.65	159.19	147.86
34	Mulgund (TP)	TP	205.92	80.17	26.72	53.45	122.17	72.30
35	Naregal (TP)	TP	176.44	67.03	22.34	44.69	102.14	64.73

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Swachh Bharat Mission (Urban)

Sl. No.	ULB Name	ULB Type	HPC Approved Cost	Central share	State share		ULB Share	
					HPC Approved	Revised	HPC Approved	Revised
36	Shirhatti (TP)	TP	213.82	80.51	26.84	53.67	122.68	79.64
37	Koppal (CMC)	CMC	612.00	218.05	72.68	145.37	332.27	248.58
38	Gangawati (CMC)	CMC	607.00	239.05	79.68	159.37	364.27	208.58
39	Byadagi (TMC)	TMC	300.00	120.75	40.25	80.50	184.00	98.75
40	Savanur (TMC)	TMC	318.00	116.20	38.73	77.47	177.07	124.33
41	Shiggaon (TMC)	TMC	320.00	110.60	36.87	73.73	168.53	135.67
42	Hirekerur (TP)	TP	283.00	101.15	33.72	67.43	154.13	114.42
43	Kundapura (TMC)	TMC	342.21	128.63	42.88	85.75	196.01	127.82
44	Karkala (TMC)	TMC	386.68	168.45	56.15	112.30	256.68	105.93
45	Chikkaballapur (CMC)	CMC	454.00	145.17	48.39	96.78	221.21	212.05
46	Chintamani (CMC)	CMC	505.60	171.95	57.32	114.63	262.02	219.02
47	Sidlagatta (CMC)	CMC	350.24	123.81	41.27	82.54	188.66	143.90
48	Gowribidnur (TMC)	TMC	401.67	136.48	45.49	90.99	207.97	174.20
49	Bagepalli (CMC)	CMC	272.48	94.11	31.37	62.74	143.40	115.63
50	Gudibande (CMC)	CMC	174.00	57.18	19.06	38.12	87.14	78.70
51	Mulbagilu (CMC)	CMC	742.05	281.76	93.92	187.84	429.35	272.44
52	Srinivaspura (TMC)	TMC	404.28	141.50	47.17	94.33	215.62	168.45
53	Doddaballapur (CMC)	CMC	492.39	159.00	53.00	106.00	242.28	227.39
54	Vijayapura	TMC	759.79	309.11	103.04	206.08	471.03	244.60
55	Devanahalli	TMC	802.23	280.78	93.59	187.19	427.86	334.26
56	Nelamangala	TMC	372.76	102.11	34.04	68.08	155.60	202.57
57	Hoskote	CMC	963.65	337.28	112.43	224.85	513.95	401.52
58	Holalkere (TMC)	TMC	351.48	123.71	41.24	82.47	188.51	145.30
59	Molkalmuru (TMC)	TMC	282.68	87.73	29.24	58.49	133.69	136.46
60	Hosadurga (TMC)	TMC	263.26	93.95	31.32	62.64	143.17	106.67
61	Challakere (TMC)	TMC	379.63	130.07	43.36	86.72	198.21	162.84
62	Hiriyur (TMC)	TMC	341.12	120.52	40.17	80.35	183.65	140.25
	<b>Total</b>		<b>25236.80</b>	<b>9268.29</b>	<b>3089.43</b>	<b>6178.86</b>	<b>14123.11</b>	<b>9789.64</b>
4	<b>HPC approval Date: 22-05-2017</b>							
1	Kolar	CMC	1146.76	434.03	144.68	289.35	661.38	423.37
2	Robertsonpete(KGF)	CMC	892.64	387.72	129.24	258.48	590.81	246.44
	<b>Total</b>		<b>2039.40</b>	<b>821.75</b>	<b>273.92</b>	<b>547.83</b>	<b>1252.19</b>	<b>669.82</b>
	<b>Total</b>		<b>85061.43</b>	<b>21708.69</b>	<b>7235.33</b>	<b>14472.46</b>	<b>57893.68</b>	<b>48880.28</b>

As per the revised funding pattern of 60:40 Ratio & revised Central share for SWM projects, the total Central and State Govt. incentives becomes 58.33% (GOI share -35% and GOK share 23.33%).

The State Govt. has allocated Rs. 346.98 crores for Swachh Bharat Mission (U) for the year 2018-19 in the State Budget.

DMA requested the Committee to accord approval for release of additional grants of Rs. 7235.33 lakhs out of approved budget allocation, in order to bring the uniformity in Central and State share of incentive among all ULBs of the State, as the 72 SWM DPRs which were approved earlier, will get SBM funds lesser than SWM DPRs approved in the later stages.

After the detailed discussions, HPC accorded approval for release of additional grants of Rs. 7235.33 lakhs to the above mentioned 72 ULBs out of approved budget allocation for the year 2018-19, in order to bring in the uniformity in Central & State grants (because of change in funding pattern) among all the ULBs of the State.

**Agenda no. 16: Ratification for issue of GO No. UDD 31 CSS 2018, Bengaluru, Date: 17-03-2018 regarding delegation of Technical Sanction" (TS) Powers for SWM DPRs prepared under SBM(U).**

Director, DMA explained the Committee that, In order to speed up the technical sanction of SWM DPRs prepared and approved under SBMU, a proposal was placed before the HPC in its 7th meeting held on 18-01-2018 and HPC accorded the approval for the said proposal with details as below,

- To constitute a Technical Committee under the Chairmanship of Director, DMA, comprising of one SWM Vehicle Expert/Automobile Expert from reputed academic institutions, SWM Machineries Expert from reputed academic institutions, SE of DMA, EE of DMA, concerned Environmental Engineer of DMA, for the purpose of finalizing the SWM vehicles and Machineries and to recommend EE of DMA (upto 5 crores), SE of DMA (above 5 crores) to accord TS to them.
- ULBs to obtain TS for Civil Works from the concerned Engineers as per the above GO no. UDD 184 MNE 2015, Bengaluru, dated 11-11-2016 on delegation of TS powers.
- To pay a sitting fee of Rs.3000 per meeting to the external members out of A&OE funds under SBM (U)
- DMA to finalize the no. of PKs, Drivers, Supervisors, Operators, Loaders etc. as per the DPR and give approval.

Accordingly, the State Govt. has issued a GO no. UDD 31 CSS 2018, dated: 17-03-2018 regarding the same and DMA requested the Committee to ratify the issue of said GO.

**After the detailed discussions, the Committee ratified the issue of GO no. UDD 31 CSS 2018, dated: 17-03-2018**

**Agenda 17: Swachh Bharat Mission implementation in BBMP.**

The Director, DMA explained the Committee that,

Swachh Bharat Mission implementation status review meeting with respect to BBMP was held on 23-3-2018. During the meeting it was noticed that BBMP, out of 2783 IHHL applications approved,



BBMP could able to construct only 4 IHHLs, 1 public toilet and could commence only 8 units of PT as per available online data. BBMP is able to self-declare 147 wards as ODF and 51 wards are not ready for ODF certification. Since the entire State needs to be ODF by October 2018, BBMP needs to get ODF certification within this time. Hence it is brought to the note of HPC that lag in SBM implementation in BBMP could hamper the SBM implementation in the State.

DMA informed the Committee that, following targets need to be met by BBMP in this regard,

1. IHHL construction: 2783 numbers within May 15<sup>th</sup> of 2018
2. CT: 79 Blocks (200 urinals and 437 WCs) on or before May 15<sup>th</sup> of 2018
3. PT: 444 Blocks (2300 urinals and 2063 WCs) on or before May 15<sup>th</sup> of 2018
4. Registration of all SWM processing plants in mFMS on or before 5-4-2018 and logging of manure production.
5. Become ODF by May end by following protocol of ODF i.e by getting certificates from all Schools, SHGs, elected representatives along with completion of IHHL, CT & PT construction.
6. Enhancing the operation capacity of all the waste processing plants to the designed capacity.

DMA informed the Committee that, Lack of zeal in implementation of SBM in Bruhat Bengaluru Mahanagara Palike is brought to the notice of HPC and requested the HPC to direct BBMP to expedite the implementation of SBM and to get ODF certification within May 2018.

**The Committee felt that, BBMP should have taken lead in achieving ODF status much before the remaining ULBs of the State and insisted the BBMP to expedite the construction of IHHLs, CTs/PTs and to obtain the ODF status by the end of May-2018.**

**Agenda 18: Approval of HPC to include Huliyar TP**

The Director, DMA explained the Committee that, recently Huliyar Gram Panchayat has been upgraded as Town Panchayat and as of now there are totally 61 newly formed ULBs.

Details of ULBs in the State of Karnataka at present are as below;

Sl. No.	Category of ULBs	Nos. (Old)	Nos. Newly Formed	Nos. (Existing)
1	BBMP	1	0	1
2	City Corporations	10	0	10
3	City Municipal Councils	57	1	58
4	Town Municipal Councils	96	19	115
5	Town Panchayaths	50	41	91
6	NACs	4	0	4
	<b>Total</b>	<b>218</b>	<b>61</b>	<b>279</b>

*[Handwritten signatures]*

DMA informed the Committee that, out of the newly formed 61 ULBs, already list of 60 ULBs have been submitted to MoH&UA to include them for SBM(U) and requested the HPC to accord the approval to include Huliya TP under SBM(U).

After the discussions, the Committee accorded the approval to include Huliya TP under SBM(U) and to communicate the same to MoH&UA, Govt. of India at the earliest.

At the end, the meeting was concluded with the vote of thanks by Director, DMA and State Mission Director (SBM) to the Chair and other members of the Committee.

  
(K. RATNA PRABHA, I.A.S.)

Chief Secretary, Government of Karnataka  
and Chairman, HPC (Swachh Bharat Mission Urban)



Annexure-A

- **Collection of Solid Waste:** Waste generators are required to clean certain dry waste before handing over and cannot use plastic bags for storage of wet waste - bin to bin transfer of wet waste.
- **Deposit centre for Domestic Hazardous Waste:** At least one deposit centre for ULB having a population of 10 lakhs and thereafter, one deposit centre for every 10 lakh people
- Within 6 months of these Bye-laws, constructions that propose to have a area of 5000 sqm shall mandatorily process their wet waste onsite.
- Waste generators that do not engage the services of the ULB or the Agent shall submit an annual return containing details of the waste generated and processed.
- **Public gatherings:** Introduced timeline of 24 hours for restoration of the public space, failing which the cleanliness refundable deposit will be forfeited.
- **Fees to Empanelled Vendor:** Waste Generators that are not availing the services of the ULB will not be required to pay the relevant user fees. The generator and empanelled vendor are free to decide the rates for solid waste management services.
- **Late charges:** Surcharge of 10% of the user fee per month if the fees are not paid within 30 days of raising the demand. If user fees are not paid for 2 months, the amount can be recovered as arrears of tax. ULB can also stop providing services if user fee is not paid.
- **Bank account for user fees and penalties:** The user fees and penalties shall be transferred to a separate bank account for this purpose and shall be used for O&M costs, salaries of personnel, incentives, grants and other appropriate uses.
- **Construction and Demolition Waste:** For collection of Construction and Demolition Waste, the eligible Waste Generator under C&D Rules could contact the ULB or the Agent including KSPCB authorised C&D recycler, details of which will be provided on its website and in its office. Upon payment of the relevant charges set out in the C&D Rules, the ULB or the Agent, as the case may be, will collect the segregated Construction and Demolition Waste from the Waste Generator within a specified time period. This waste shall be transported to an authorised processing centre or any other designated location in accordance with Construction & Demolition Waste Management Rules 2016 (C&D Rules 2016).
- **User Fee:** The ULB User Fee mentioned in Schedule VII shall stand automatically increased by 10% per year (to the nearest multiple of Rs. 10) with effect from January 1 of each successive year.
- **Review of Empanelled Vendor and Agent:** ULB shall review the operations of the Empanelled Vendors and Agents to ensure compliance of Bye-laws and SWM Rules by such persons.
- **Transparency and Reporting:** The ULB shall publish data on complaints received along with the action taken, amount of user fees, fines and penalties collected and the manner in which they have been utilised, results of surprise and regular checks etc. This shall be published on the ULB website and monthly information booklet published by the Municipal Reform Cell.

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- **Integration of the informal sector:** Brief provisions on integration of the informal sector such as issuance of ID cards, registration with ULB, delivery of Solid Waste to secondary storage facilities have been included in the Bye-laws.
- **Grievance Redressal:** The ULB shall develop public grievance redressal system(s) for registering complaints regarding non-collection of Solid Waste, violations of these Bye-laws among others. These systems could be mobile applications, complaint centre in each Ward, call centre and/or any other mechanism which the ULB may consider appropriate keeping in mind the population and quantity of Solid Waste generated. The grievance may be submitted through telephone, email, post and/or in person by any citizen within the territorial limits of the ULB. The ULB shall ensure that each grievance is redressed in a timely and efficient manner bearing in mind the type of grievance, inconvenience cause to public and the remedial action proposed to be taken.
- **Review of Bye-laws:** UDD shall review the bye-laws for any amendments or updation once in every three years.
- **Rebates and incentives:** Incentives such as waiver of SWM Cess/user charges may be considered for waste generators that process their own waste.
- **Penalties:** Whoever contravenes or fails to comply with any of the provisions of the SWM Rules and/or these Bye-laws shall on conviction be punished with a fine as specified in Schedule VIII. In case of second contravention or non-compliance, the ULB shall have the power to levy a fine which could be upto twice of the amount set out against the offence in Schedule VIII. In case of third contravention or non-compliance, the ULB shall have the power to levy a fine which could be upto thrice of the amount set out against the offence in Schedule VIII. Thereafter, in case of fourth contravention, the ULB shall have power to cancel trade license in case of commercial establishments, recover the penalty amounts as per the different modes set out in Karnataka Municipal Corporations Act, 1976 and/or Karnataka Municipalities Act, 1964, as the case may be and/or take any other appropriate action as may be notified from time to time in case of households.
- **The fine or penalty** mentioned in Schedule VIII shall stand automatically increased by 10% per year (to the nearest multiple of Rs. 10) with effect from January 1 of each successive year.
- **Funds for Solid Waste management:** Adequate provision of funds by ULB for Solid Waste management services in the annual budget.
- **The Sanitary Waste** such as sanitary napkins, diapers, tampons and similar products shall be securely wrapped in pouches provided by the manufacturers or brand owners or in newspapers and all Sanitary Waste shall be stored with the Domestic Hazardous Waste. Waste Generators such as Bulk Waste Generators, Educational Institutions, Colleges, ladies hostels and paying guests accommodations shall ensure that this provision is strictly complied with and such Sanitary Waste is not disposed in the drainage or sewage systems.
- **The Street Vendor** to deliver waste duly segregated to ULB waste storage depot, municipal or other authorised vehicle or community bin/Receptacle, as may be notified from time to time.
- **Spot Fines:** The authorised representatives of the ULB shall have the power to levy spot fines for violations of Bye-Law, however, the amount of such spot fines shall be as prescribed in Schedule VIII.

SCHEDULE VII - ULB USER FEES (In Rupees)

PART I - ULB User Fees payable by Waste Generators except Bulk Waste Generators

S. no	Type of Waste Generator (excluding Bulk Waste Generators)	ULB User Fee per month from each Waste Generator (in Indian Rupees) to be not less than		
		Population > 10 lakhs	Population >= 1 lakhs and < 10 lakhs	Population < 1 lakhs
1.	Houses up to 50 sq. m. built-up area	50	40	30
2.	Houses over 50 sq. m. built-up area up to 300 sq. m.	100	80	60
3.	Houses with over 300 sq. m. built-up area	200	160	120
4.	Small commercial establishments, shops and eating places (such as dhabas, messes, tiffin rooms, canteens and sweet shops) having an area less than 200 sqm	500	400	300
5.	Hotels, guesthouse and dharamshalas having an area less than 300 sqm	2,000	1,500	1,000
6.	Hotels, guesthouse and dharamshalas having an area more 300 sqm and less than 1000 sqm	4,000	3,000	2,000
7.	Hotels, guesthouse and dharamshalas having an area more than 1,000 sqm but less than 5000 sqm	6,000	4,000	3,000
8.	Hostel	2,500	1,500	1000
9.	Restaurants with seating of up to 50 persons	2,000	1,500	1,000
10.	Restaurants with seating of more than 50 Persons	3,000	2,000	1,000
11.	Shops and commercial establishments including banks, technological parks, corporate offices, Educational institutions, government offices shopping arenas, malls and financial institutions having an area more than 200 sqm and less than 1000 sqm.	3,000	2,500	1,500
12.	Large shops and commercial establishments including banks, technological parks, corporate offices, Educational institutions, government offices, shopping arenas, malls and financial institutions having an area more than 1,000 sqm but less than 5000 sqm..	6,000	4,000	3,000
13.	Hospitals, clinic, dispensary and laboratories (up to 50 beds)	2,000	1,500	1,000
14.	Hospitals, clinic, dispensary and laboratories (more than 50 beds)	4,000	2,000	1,500
15.	Small and cottage industry workshops (only non-hazardous)	3,000	2,000	1,000
16.	Godowns, cold storages (only non-hazardous) waste	5,000	3,000	2,000
17.	Marriage halls, festival halls, exhibition and fairs with area up to 3000 sq. m.	5,000	3,000	2,000
18.	Marriage halls, festival halls, exhibition and fairs with area over 3,000 sq. m but less than 5,000 sq. m	7,000	5,000	4,000
19.	Multiplexes, shopping complexes and malls with an area of less than 3,000 sqm	4,000	3,000	2,000

20.	Multiplexes, shopping complexes and malls with an area of more than 3,000 sqm but less than 5,000 sqm	6,000	4,000	3,000
21.	Clubs, pubs, bars and other such places	5,000	4,000	3,000
22.	Any other non-commercial, commercial, religious or charitable institutions not covered in any other category	5,000	4,000	3,000
23.	Cleanliness Deposit for events and gatherings in public places (one time)	50,000	30,000	15,000
24.	Collection of Construction and Demolition Waste	As decided by the ULB by general or special order/notification as per the provisions of C&D Rules 2016	As decided by the ULB by general or special order/notification as per the provisions of C&D Rules 2016	As decided by the ULB by general or special order/notification as per the provisions of C&D Rules 2016
25.	Other places/activity not marked as above	As decided by the ULB by general or special order/notification.	As decided by the ULB by general or special order/notification.	As decided by the ULB by general or special order/notification.

**PART II – ULB User Fees payable by Bulk Waste Generators**

For Bulk Waste Generators who do not process their own Solid Waste onsite or have not engaged an Empanelled Vendor for Solid Waste management services, the ULB User Fee for collection, transport and processing of Solid Waste will be Rs.20 per kg per day.



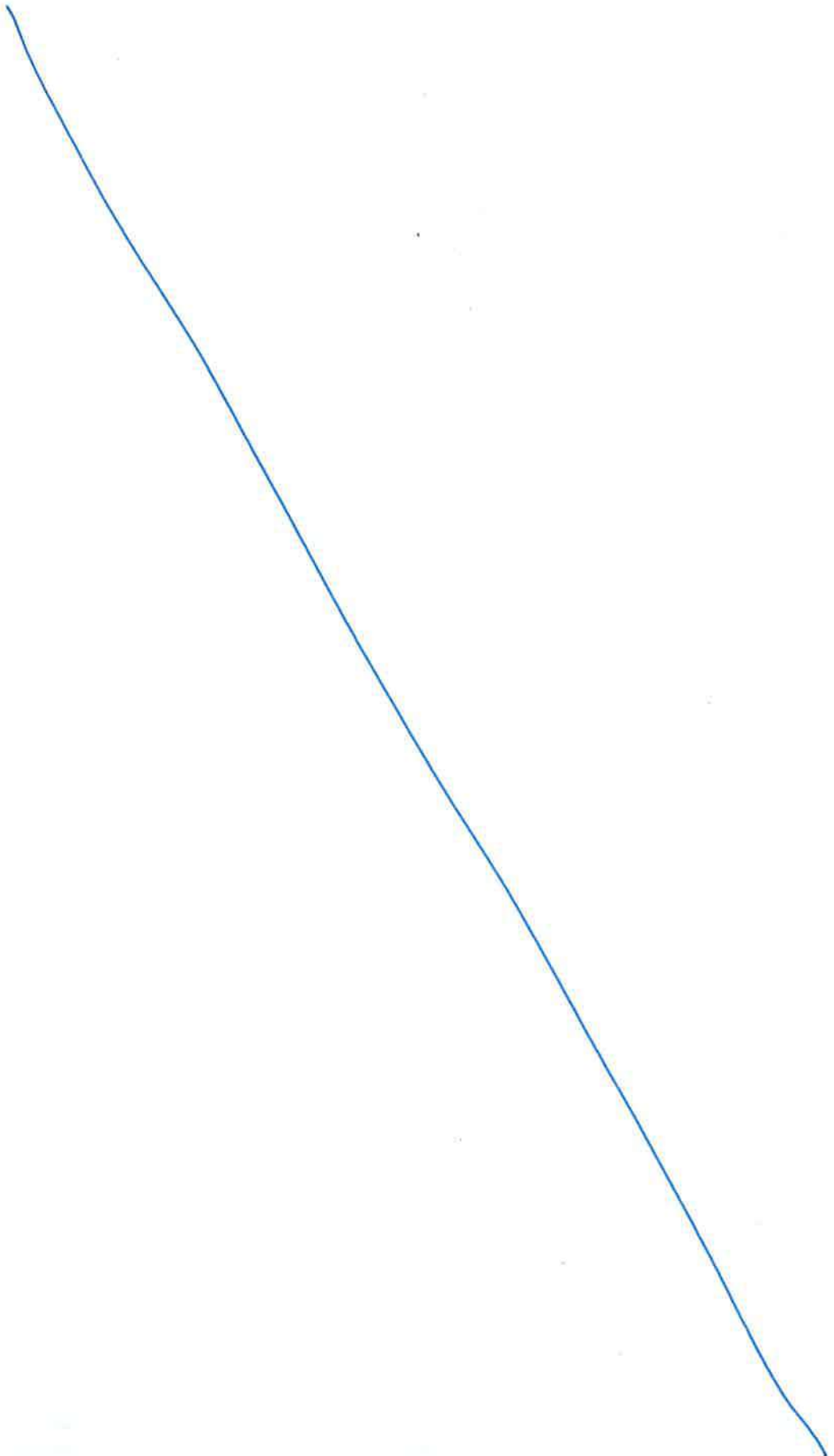
Annexure -C

SCHEDULE VIII - SCHEDULE OF FINES (In Rupees)

Sl. no	Type of Waste Generator	Fines (In Indian Rupees) not less than		
		Population > 10 Lakhs	Population >= 1 Lakhs and < 10 Lakhs	Population < 1 Lakhs
1.	Littering, spitting, urinating, bathing, open defecating or committing any other acts of Public Nuisance	2,500	1,500	1,000
2.	Failure to segregate Solid Waste according to these Bye-laws by the Bulk Waste Generators.	25,000	5,000	2,500
3.	Failure to segregate Solid Waste according to these Bye-laws by Waste Generators not covered under point 2 above.	10,000	15,000	7,500
4.	[Failure to deliver (A) Recyclable Non bio-degradable Waste in accordance with Bye-law 7.1 and (B) segregated Bio-degradable Waste which is not processed onsite in accordance with Bye-law 7.2, by the Bulk Waste Generators.]	25,000	15,000	7,500
5.	Failure to deliver Construction and Demolition Waste in a segregated manner as specified	40,000	25,000	15,000
6.	Disposal of Solid Waste by burning or dumping by a Bulk Waste Generator	25,000	15,000	7,500
7.	Disposal of Solid Waste by burning or dumping by any Waste Generator who is not a Bulk Waste Generator	10,000	5,000	2,500
8.	Failure to deliver (non-household) fish, poultry and meat waste in a segregated manner as specified in the Bye-laws	15,000	10,000	5,000
9.	For a Street Vendor without a container/waste basket and who does not deliver Solid Waste in a segregated manner as specified in the Bye-laws	2,500	1,500	500
10.	For littering in a public space	2,500	1,500	500

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Swachh Bharat Mission (Urban)





Annexure-D

List of Officers & Members present in 8<sup>th</sup> High Power Committee SBM(U) meeting held on 26-03-2018, 11:30 am at Room No.313, 3<sup>rd</sup> Floor, Vidhana Soudha, Bengaluru.

1. Smt Ratnaprabha K, I.A.S Chief Secretary, Government of Karnataka, Bengaluru.
2. Sri Anjum Parwez, I.A.S Secretary, Urban Development Department, Government of Karnataka, Bengaluru.
3. Dr. Vishal R, I.A.S, Director, Directorate of Municipal Administration, Bengaluru.
4. Sri. K. Raghvendra, Chief Engineer D&M, KUWS&DB, Bengaluru.
5. Sri.Pavan Kumar M, Deputy Secretary-3, Finance department, Bengaluru.
6. Sri S. Sarfaraz Khan, Joint Commissioner (SWM and Health), BBMP, Bengaluru.
7. Sri. Gopal, Joint Secretary, Social Welfare Department, Bengaluru.
8. Dr. Ramesh, Senior Environmental Officer, Karnataka State Pollution Control Board, Bengaluru.
9. Dr. Bhagyavana mudigoudra, Special Officer, Education Department (Higher), Government of Karnataka, Bengaluru.
- 10.Sri. Shashikanth Warad, Senior Programmer, Infrastructure Development Department, Bengaluru.
- 11.Sri Lakshminarayana R, Technical Assistant to Chief Engineer, (SWM),BBMP, Bengaluru.
12. Sri Somesh M.C, Executive Engineer, Directorate of Municipal Administration, Bengaluru.
13. Sri G.N Nagesh Kumar, Environmental Engineer, DMA, Bengaluru
14. Smt Snehalatha S V, Environmental Engineer, DMA, Bengaluru
15. Smt Bhanumathi V, Environmental Engineer, DMA, Bengaluru
16. Sri Manukumar B.P, Environmental Engineer, DMA, Bengaluru.
17. Sri. G.S. Lokesha, Assistant Engineer, DMA, Bengaluru.
18. Smt. Shobha Raghavan, COO, Saahas Zero waste, Bengaluru .
19. Sri. Vishal Kumar, Saahas zero waste, Bengaluru.
20. Smt. Annie Philip, Saahas zero waste, Bengaluru.
21. Sri. Avinash, Environmental Engineer, Ballary City Corporation.
22. Sri. Yogesha. S K, Infrastructural Expert, SBM(U), DMA, Bengaluru.
23. Sri. Rishab Gupta, Project Engineer, Eco pro Environmental services, Bengaluru.
24. Sri.Shashi R Choudhary, Assistant consultant, IRGSSA, Bengaluru.
25. Sri Vishwanath, Consultant SBM(U), Bengaluru.

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Swachh Bharat Mission (Urban)



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सत्यमेव जयते

Govt. of India



## PROCEEDINGS OF

9<sup>TH</sup> SBM HIGH POWERED COMMITTEE MEETING

Date: 06-12-2018, Time: 4:00 PM

Venue: Room No. 313, 3<sup>rd</sup> Floor, Vidhana Soudha



Proceedings of the 9<sup>th</sup> High Powered Committee(HPC) meeting held under the Chairmanship of Hon'ble Chief Secretary to Govt. of Karnataka on 06-12-2018, 4:00pm at Meeting Hall, Room no. 313, 3<sup>rd</sup> Floor, Vidhana Soudha, Bengaluru.

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List of participants is attached in the Annexure-

The Secretary, Urban Development Department welcomed the Chairman of the HPC, other members of the Committee and officers to the Meeting. He explained the action taken report of the previous meeting and briefed the Agendas placed before the HPC for approval.

**Agenda No.1 –Action taken report on Agenda subjects of 8<sup>th</sup> HPC Meeting held on 26-03-2018**


Agenda No.	Agenda Subjects	Action Taken
1	Approval for action taken report on Agenda subjects of 7 <sup>th</sup> HPC Meeting held on 18-01-2018	-
2	Approval of integrated solid waste management DPRs submitted by 34 ULBs under Swachh Bharat Mission (Urban)	<ul style="list-style-type: none"> <li>Complied. The committee has approved the SWM DPRs for 34 ULBs, accordingly action has been taken to issue the OMs.</li> </ul>
3	Approval for Subscription to Down to Earth fortnight magazine for all the ULBs/ DC offices-307 copies and to bear the cost Rs. 927140 from SBM grants available under A&OE component.	<ul style="list-style-type: none"> <li>Complied. The Committee approved the subscription of DTE magazines to UDD, DMA, BBMP, DC offices, CCs, CMCs, TMCs and excluded TPs. Hence the subscription for TPs is cancelled and amount of Rs. 2,49,300/- has been reimbursed. All ULBs have been intimated to provide feedback about the magazine.</li> </ul>
4	Proposal for enumeration of waste pickers and training on Dry Waste Collection Centre (DWCC) operation.	<ul style="list-style-type: none"> <li>Integrating rag pickers in the Solid Waste Management stream is under progress.</li> </ul>
5	Geo tagging of community/public toilets in 7 CCs and 58 CMCs through QCI agency.	<ul style="list-style-type: none"> <li>Complied. The Committee accorded approval to seek 4G exemption under KTPP Act from finance dept. to entrust QCI for integrating CTs and PTs with Google toilet locator. However a mobile app has been developed by MoHUA for Geo tagging of Toilets. The same has been used to update Community and Public Toilets by 27 AMRUT cities and for the remaining ULBs data validation is under progress. Hence no expenditure is made towards Geo-tagging of CTs/PTs.</li> </ul>
6	Ratification for entrusting the work of carrying out Kalajathas in all ULBs including BBMP through DIPR and to incur the	<ul style="list-style-type: none"> <li>Complied. M/s Walia &amp; Co, NewDelhi and Ms Janahita Publicities, Hyderabad are the empanelled agencies at DIPR for conducting 'Kalajatha' a mobile van publicity. In order to disseminate the</li> </ul>



	expenditure of Rs. 311.54 lakhs out of IEC grants under SBM(U)	information of Swachh Survekshan 2018 and SBM components, work was awarded to said empanelled agencies to conduct programmes in all ULBs of the State. The Committee approved 1807 programmes across the State. Accordingly 1366 programmes has been completed and amount of Rs 2,35,51,206/- has been spent.
7	Ratification for conducting workshop to Kalajatha team members at Bengaluru University in assistance of DIPR at an expenditure of Rs. 5.29 lakhs out of IEC grants under SBM(U).	<ul style="list-style-type: none"> <li>The committee approved the task of conducting workshop to Kalajatha team members through DIPR and Bangalore University. Work has been completed and an amount of Rs 5,26,000/- is spent from IEC grants.</li> </ul>
8	Approval for printing brochures, making video documentary for Kalajatha Programme at an expenditure of Rs. 2.53 lakhs under SBM(U)-IEC component.	<ul style="list-style-type: none"> <li>Complied. Work completed and an amount of Rs 2,29,828/- has been spent from IEC grants.</li> </ul>
9	Ratification for entrusting the work of carrying out video documentaries on various State Govt.'s developmental programs through MCA at a cost of Rs. 24 lakhs under SBM(U).	<ul style="list-style-type: none"> <li>Complied. Work completed and an amount of Rs 24,00,000/- has been spent from IEC grants.</li> </ul>
10	Ratification for entrusting the work of carrying out various IEC activities on SWM at Mysore CC limits to ITC Kolkata under CSR.	<ul style="list-style-type: none"> <li>Complied. ITC intended to take up IEC activities in Mysore city under CSR programme. Work was assigned to ITC for carrying out IEC programme to create awareness for general public on segregation of waste at source and other solid waste management related activities. The same was ratified by the Committee. Accordingly it has been communicated to Mysore City Corporation.</li> </ul>
11	Training programme to be carried out to PK's through accredited training Institution.	<ul style="list-style-type: none"> <li>It is planned to send PKs for training, to those ULBs where integrated approach has been taken up to implement SWM activities for example places (hyperlink) Udupi, Koppal, Bagalkote, Harurigeri, Raichur, Jigani &amp; Sagar etc.</li> </ul>
12	Selection of an Agency to prepare SWM State Policy & comprehensive SWM State Strategy as per the provisions of MSW Rules 2016, by following tender process.	<ul style="list-style-type: none"> <li>Complied. M/s Sahas waste management Pvt Ltd has been selected to prepare State Policy and Strategy. A draft report has been prepared and division wise stakeholders meetings are in progress.</li> </ul>
13	Selection of an Agency to prepare model SWM bye-law as per the provisions of MSW Rules 2016, by following KPPP procedure and approval of draft SWM bye-law	<ul style="list-style-type: none"> <li>Complied. The draft byelaw is translated to Kannada language after stakeholders meeting and the same is forwarded to UDD for approval on 16-11-2018.</li> </ul>



	prepared by M/s. Saahas Zero Waste, Bengaluru	
14	Approval for SBM Action Plan for the year 2018-19	<ul style="list-style-type: none"> <li>The SBM Action Plan has been submitted to MoHUA, Govt. of India for acceptance. The MoHUA has released Rs. 25.49 crores for CT and Rs 214.34 crores for SWM component on 27-09-2018.</li> <li>Revised proposal has been sent to MoHUA seeking Rs 72.90 crores for IHHL dated 13-11-2018.</li> </ul>
15	Seeking approval of HPC to provide additional State Govt.'s share of incentive to the 72 ULBs of which approval was given as per earlier funding pattern of 75:25	<ul style="list-style-type: none"> <li>Documents seeking clarification on funding pattern are called for by UDD, which is being addressed by DMA.</li> </ul>
16	Ratification for issue of GO No. UDD 31 CSS 2018, Bengaluru, Date: 17-03-2018 regarding delegation of Technical Sanction" (TS) Powers for SWM DPRs prepared under SBM(U).	<ul style="list-style-type: none"> <li>Complied. The same has been communicated to all ULBs and DUDCs vide No:DMA/238/SWM/2017-18, dated:21.03.2018.</li> </ul>
17	Swachh Bharat Mission implementation in BBMP	<ul style="list-style-type: none"> <li>1458 IHHL, 46 block CTs &amp; 125 blocks PTs have been constructed. All the 7 ISWM plants have been made operational with increase in processing capacity. 195 out of 198 wards have been completed as per the ODF protocol and are ready for pre-assessment.</li> </ul>
18	Approval of HPC to include Huliya TP	<ul style="list-style-type: none"> <li>The same has been communicated to MoHUA to include the Huliya, TP for implementation of SBM(U).</li> </ul>

  
 (T.M. VIJAY BHASKAR)  
 Chief Secretary



## Agenda No. 2: Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka

The Ministry of Urban Development, GoI (now MoH&UA) has launched Swachh Bharat Mission (Urban) (SBM-U) from 2<sup>nd</sup> October 2014 and is being implemented upto 2<sup>nd</sup> October 2019).

The SBM-Urban has the following components:

- Household toilets, including conversion of insanitary latrines into pour-flush latrines;
- Community toilets
- Public toilets
- Solid waste management
- IEC & Public Awareness
- Capacity building and Administrative & Office Expenses (A&OE)

The said Programme is intended to be implemented in 278 ULBs of the State including BBMP and 60 newly formed ULBs. SBM is yet to take off in these newly formed ULBs.

The Mission to be implemented as a Centrally Sponsored Scheme & GoI has allocated 6.43% of the total reserved funds for Karnataka State which amounts to Rs. 1017.96 crores for the period of 5 years;

The funding of the incentive shall be shared in the ratio 60:40 between the Central Government and the States. The funding pattern will be as under:

### Details of grants / funding

Sl. No	SBM (U) Components	Estimated cost	Central Share	State Share	ULB Share
1	IHHL	Rs. 15,000 per Toilet	Rs. 4,000 per Toilet (26.66%)	Rs. 2,666 per toilet (17.77%)	Rs. 8,334 per toilet (55.57 %)
2	CT	Rs. 98,000 per Seat	Rs. 39,200 per Seat (40.00 %)	Rs. 26,133 per seat (26.66 %)	Rs. 32,667 per seat (33.34 %)
3	PT	Rs. 98,000 per Seat	Rs. 39,200 per Seat (40.00 %)	Rs. 26,133 per seat (26.66 %)	Rs. 32,667 per seat (33.34 %)
4	SWM projects	Rs. 1,500 per capita	35% of the DPR cost	23.33% of the DPR cost	41.67% of the DPR cost

In order to provide more financial assistance to beneficiaries of IHHL, linking of 24.10%, 7.25% and 3% schemes with the SBM (Urban) is done and the SC/ST, minority and differently able beneficiaries can avail upto Rs. 8333 of grants (total upto Rs. 15,000 / toilet) for construction of individual household toilets from the Central and State Govt.

- Central Govt. provides funds for construction of Community Toilets (CTs) @ Rs. 39200 and State Govt. provides Rs. 26133 per seat. Under 24.10%, 7.25% and 3% schemes, ULBs can avail funds upto Rs. 65333 (Total estimated cost of CT = Rs. 98,000 / seat).

*(T.M. VIJAY BHASKAR)*  
Chief Secretary



### Urban Scenario in Karnataka (As per Census 2011)

Total population of Karnataka is 6.1 crore out of which urban population is 2.36 crore (38.67% of the State population) and total no. of households in the State (Urban) is 50.44 lakhs.

### SBM targets for Karnataka

Sl. No.	Components Under SBM(U)	Targets (2011 Census)	Revised targets as per survey
1	Construction of Individual Household Latrines (IHHL)	4,27,833 nos.	3.94 lakhs(excluding BBMP)
2	Construction of Community Toilets (CT) (20% of total H/H without toilets)	18,275 Seats.	11033 seats
3	Construction of Public Toilets (PT) ( 5% of total population of city)	16,507 Seats	5407 seats
4	Municipal Solid Waste Management ( 80% of total urban population)	219 Cities / Towns & 1.92 crores of population	277 ULBs including 59 newly formed ULBs

### Status of SBM Implementation

#### Individual House Hold Toilets (IHHT)

- No. of Beneficiaries submitted the application – 4.38 lakhs
- No. applications verified online – 3.31 lakhs
- No. applications approved online – 3.15 lakhs
- No. of IHHT constructed – 2,43,356 toilets (Under Non-SBM 42,492 toilets)
- No. of IHHT commenced – 13680 toilets

#### Community Toilets & Public Toilets (CT & PT)

- No. of PTs 1414(10,027)- 51(451) commenced and 1363 (9576) completed
- No. of CTs 1482(13,870)- 134(1247) commenced and 1348 (12,623) completed

#### Solid Waste Management

- 100% door to door waste collection is achieved in 5291 wards (81.31%) out of 6507 wards & partial door to door collection is practiced in 798 wards
- 100% segregation of waste collection is achieved in 1814 wards (27.87%) out of 6507 wards & partial segregation is practiced in 1677 wards
- 3245.84 tons of Municipal Solid Waste is processed daily. (30.97%)
- ULBs are asked to prepare Detailed Project Reports (DPRs) on Municipal Solid Waste Management and so far, 218 DPRs have been approved by High Power Committee (SBM).

#### Open Defecation Free (ODF) Wards

- 4,029 wards out of total 6507 wards are certified as ODF and 2,478 wards are ready to be declared as ODF and target upto Mar 2019.

  
(T.M. VIJAY BHASKAR)  
Chief Secretary

Financial Progress

(Rs. in Crore)

Sl. No.	SBM Components	Total Gol Allocation for the State	Released so far from Gol	Releases from GoK (matching share)	Total Released from Gol & GoK	Expenditure made by SMD & ULBs	% Utilisation
1	Construction of Household toilets	355.35	84.89	28.30	113.19	126.14	111.44 %
2	Construction of Community & Public toilets	44.31	41.03	5.18	46.21	14.50	31.37 %
3	Solid waste management	512.52	313.78	47.03	360.54	53.05	14.71 %
4	IEC & Public Awareness	84.62	29.66	16.99	46.65	19.04	40.81 %
5	Capacity building and Administrative & Office Expenses (A&OE)	21.16	17.62	11.05	28.67	4.74	16.53 %
	<b>Total</b>	<b>1017.96</b>	<b>486.98</b>	<b>108.55</b>	<b>595.26</b>	<b>217.47</b>	<b>36.53 %</b>

The Secretary, UDD explained the progress achieved in construction of IHHL, CTs, PTs and ODF status and also about the SWM DPRs in the State. The Chief Secretary pointed out that care taker system has to be adopted for maintenance of CTs/ PTs and it should be made free of cost in interest of public health. He further instructed the officers to collect details of functional and non functional community toilets /public toilets in all ULBs including BBMP and also to work out a model for proper maintenance of the toilets. In addition to this CS instructed to speed up the construction of IHHL in all ULBs,so as to achieve ODF status within the said time.

**Decision of the Committee: The Committee sought details of functional and non functional CTs and PTs in the State and instructed to prepare and submit to the committee in its next meeting a model for regular maintenance of the CTs / PTs in the ULBs including BBMP.**

*(T.M. VIJAY BHASKAR)*  
Chief Secretary



**Agenda No. 3: Seeking approval to explore possibility of decentralised processing and disposal of MSW through thermal processing in 57 ULBs where the landfill is not available.**

In Karnataka State, 61 Gram Panchayaths recently upgraded as ULBs and require to set up ISWM plants for processing of Municipal Solid Waste (MSW) in all the ULBs under SBM (U). A minimum of 5-6 acres of land is required for the establishment of ISWM plants in the ULBs. Though a small ULB with < 5-10 TPD MSW will require a small space for creating a SWM facility, but with a minimum buffer zone requires substantial extent of land for establishing a small SWM system. However, as many as 55 new ULBs & 2 old (TMC & TP) tried to identify suitable land but yielded no results under the circumstance the DPRs could not be finalised.

Since, SBM(U) is going to end by October-2019, with only 11 months left, the ULBs are facing many issues to dispose the waste generated on daily basis. Also SWM Rules-2016 mandates to complete the procurement of land for processing & disposal facility before 2018. Hence, it is imperative to explore alternative system/mechanism / technology in consonance with SWM rules, 2016 for effective SWM practices in such ULBs. SWM Rules-2016 provides for standards for processing and treatment of solid waste, including standards for incineration (Thermal Technology), under schedule-II [C] of the said rules.

Under these circumstances, DMA is exploring alternative and decentralized technology options which could use minimum space, ensure disposal of waste on the same day of its generation & achieve minimum or zero inert/rejects to land filling, so that the State meets the SWM Rules-2016, EIA Notifications etc.

Accordingly, one of the suggested technology i.e **"Magnetic Heat Technology"** was considered for exploration as an alternative solution and Shivamogga City Corporation has been using a same technology based 2 TPD equipment (donated by Chamber of Commerce, Shimoga) for processing of MSW in the "Gopala Gowda Extension" since March 2016.

An Expression of Interest was called by DMA on 03-11-2018 with EoI due date on 15-11-2018. Four bidders (M/s Sadhana Enviro Engineering Services, Karvy Data Management Services Limited, SNR EDATAS Private Limited and Strategic Outsourcing Services Private Limited) have submitted their EoIs. The tender evaluation committee has resolved that M/s Sadhana Enviro Engineering Services has failed to provide the technical specification required for the proposed technology and the other 3 EoIs submitted are from the authorized dealers of a single Manufacturer M/s STS Private Limited, Bengaluru on the proposed **"Magnetic ionization/thermal processing"**.

The Secretary UDD explained that the above matter was taken up before State Level Technical Committee held on 01-12-2018 and Technical Advisory Committee of KSPCB has raised few technical observations and recommended to conduct tests on the plants established at Shivamogga City Corporation and another established in rural sector i.e at Uppunda GP, Udupi Dist. These machines shall be tested with maximum loading capacity, for a period of 7 days and to submit detailed report on the same.

**The Committee directed to conduct capacity test of the machine for 7 days and to submit a detailed report and to place it before the next ensuing HPC.**



**Agenda No. 4: Discussions on proposal of creation of Manhole Cleaning Task Force in each ULB of the State and to provide job training to them.**

In order to prevent incidents of manual Scavenging deaths, it is intended to create task force for safe and mechanised cleaning of UGD manhole and septic tank. KUWS&DB has submitted a module for providing training to the workers. As per the information obtained from the ULBs, 930 workers are engaged in operation of suction/ Jetting machines, desilting machines and UGD cleaning. KUWS&DB charges Rs 88,000/- for a batch of 50 participants. Hence the cost estimate including training cost and lodging & boarding is Rs 42.60 lakhs.

No of Workers	970
No of Batches	20
Boarding and lodging (twin sharing ) per room	Rs. 2000 per day
Training duration	2 days
No of rooms required per batch	25
Cost per batch	Rs. 1,00,000/-
Training cost per batch	Rs. 88,000/-
Cost of training for 20 batch	Rs. 17,60,000/-
Cost of boarding and lodging	Rs. 25,00,000
<b>Total training cost including boarding and lodging for 20 batches</b>	<b>R. 42,60,000</b>

**The Committee accorded approval to provide training to the task force involved in cleaning of UGD/ Septic tank and operators of suction/Jetting machines under Swachh Bharath Mission.**

**Agenda no. 5: Extension of contract of Consultants and to increase their salary by 10%.**

MoUD, in order to handhold State Mission Directorate in effective implementation of SBM (U) has accorded the following State PMU team. Based on the proposal of State Mission Director, SBM (U) the Committee accorded approval to appoint following 8 posts on contract basis for the Mission period under in SBM (U), the designation and remuneration as detailed below. The remuneration for experts shall be borne from the A&OE fund under SBM (U).

Sl. No	Designation under SBM(U)	HPC approved on	No. of HPC approved post	Committee approved Remuneration	Remuneration under SBM(U)
1	SBM Expert (BBMP)	09-11-2017	1	Rs. 1,00,000/-	Rs. 75,000/-
2	Sanitation Expert	05-10-2015	1	Rs. 65,000 – 75,000/-	Rs. 55,000/-
3	IEC Expert	05-10-2015	1	Rs. 65,000 – 75,000/-	Rs. 55,000/-
4	MIS Expert-1	05-10-2015	1	Rs. 65,000 – 75,000/-	Rs. 55,000/-
5	MIS Expert-2	18-01-2018	1	Rs. 50000/-	Rs. 50,000/-
6	SWM Experts	18-01-2018	1	Rs. 50000/-	Rs. 55,000/-
7	Procurement Expert	09-11-2017	1	Rs. 55,000/-	Rs. 55,000/-



Secretary UDD explained that consultants were hired for SBM implementation in the State and the contract agreements have been made with the above personnel for one year and the contract agreements are expiring as listed above. The contract agreements, continuing the services of said personnel up to mission period, are to be renewed and the personnel submitted the proposal for 10% revision of their remuneration.

The Committee accorded approval to provide 10% of revision of remuneration to the consultants.

Agenda no. 6: Ratification of reallocation of funds to IHHL from other SBM components.

Sl No	Particulars	IHHL	CT	SWM	IEC & PA	CB and A&OE	Total
1	Overall funds allocated by MoUD for State of Karnataka	355.35	44.31	512.52	84.62	21.16	1017.96
2	Funds released so far from Gol	84.89	41.03	313.51	29.66	17.62	486.71
3	Matching state share released so far from GoK	28.30	5.18	47.03	16.99	11.05	108.55
4	Total Gol & GoK share released	113.19	46.21	360.54	46.65	28.67	595.26
5	Funds released so far to ULBs	189.58	29.49	52.48	22.73	7.97	302.63
6	Funds released in excess from other components	76.39	-	-	-	-	-

Secretary, UDD explained that as per instructions received from MoUD, the State can re-allocate funds from one component to other component based on the priority of the component to which funds are re-allocated, not exceeding the overall allocation by MoUD for that component. Accordingly Rs. 76.39 Cr for IHHL component has been re-allocated from other components of SBM based on the priority and sought ratification of HPC.

The Committee accorded approval.

The meeting ended with vote of thanks to the chair.

(T.M. VIJAY BHASKAR)

Chief Secretary

Government of Karnataka

and

Chairman, HPC (Swachh Bharath Mission Urban)



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सत्यमेव जयते  
Govt. of India



**Ministry of Housing and Urban Affairs (MoH&UA), Govt. of India**  
**Urban Development Department (UDD), Govt. of Karnataka**  
**State Mission Directorate (SBM)**

**Proceedings of**  
**10th STATE LEVEL HIGH POWERED COMMITTEE**  
**(SBM-U) MEETING**

**Date: 11-03-2019, Time: 4.30 P.M**  
**Venue: Room No. 313, 3<sup>rd</sup> Floor, Vidhana Soudha**

**Proceedings of 10<sup>th</sup> High Powered Committee (SBM-U) meeting held on 11-03-2019, 4.30 pm at Meeting Hall, Room no. 313, 3<sup>rd</sup> Floor, Vidhana Soudha, Bengaluru.**

**List of Members and Officers present in the Meeting is enclosed as Annexure-1**

The Director, DMA and State Mission Director (SBM) welcomed the Chairman, members of the Committee and other officers to the Meeting, further explained the action taken report of the previous meeting and Agenda placed before the Committee for approval.

**Agenda No.1 –Action taken report on Agenda subjects of 9<sup>th</sup> HPC Meeting held on 06-12-2018**

Agenda No.	Agenda Subjects	Action Taken
1	Approval for action taken report on Agenda subjects of 8 <sup>th</sup> HPC Meeting held on 06-12-2018	-
2	Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka. <b>Decision:</b> The Committee sought details of functional and non-functional CTs and PTs in the State and instructed to prepare a model for regular maintenance of the CTs / PTs in the ULBs including BBMP.	<ul style="list-style-type: none"> <li>Total CT&amp; PT: 26785 seats against 16440 are constructed.</li> <li>As far as model for regular maintenance of CTs /PTs are concerned, detailed report has been prepared by the consultants and the same will be submitted soon.</li> </ul>
3	Seeking approval to explore possibility of decenaralised procesing and disposal of MSW through thermal processing in 57 ULBs where the landfil is not available. <b>Decision:</b> The Committee directed to place 7 days test report to the Committee.	<ul style="list-style-type: none"> <li>Report on Shivamogga 2 TPD W2E plant is being placed before the Committee in this meeting.</li> </ul>
4	Discussions on proposal of creation of mechanical type manhole Cleaning Task Force in each ULB of the State and to provide job training to them. <b>Decision:</b> The Committee accorded approval to provide training to the task force involved in cleaning of UGD/ Septic tank and operators of suction/Jetting machines under Swachh Bharath Mission.	<ul style="list-style-type: none"> <li>Action has been taken in this regard.</li> </ul>
5	Extension of contract of Consultants <b>Decision:</b> The Committee accorded approval to extend one more year.	<ul style="list-style-type: none"> <li>Action has been taken to extend the Contract period of working consultants for one more year.</li> </ul>
6	Ratification of reallocation of funds to IHHL from other SBM components. <b>Decision:</b> The Committee accorded approval	<ul style="list-style-type: none"> <li>Complied</li> </ul>

In respect of Agenda No.4 constituting mechanically operated Manhole Cleaning Task Force, Principal Secretary UDD explained to the chair that, blockage clearing of sewer lines and desludging operations of the septic times are being cleared with the help of suction and Jetting equipments. After detailed deliberations it was resolved that The Director DMA shall collect the information about the availability of such machines in the ULBs, if any gap shall be met by way of procuring the machines through the Action Plan prepared for SWM vehicles & machineries.

(Action: Director of Municipal Administration)

During the course of discussions Committee desired that a scheme shall be devised in such a way that entrepreneur shall be encouraged by providing necessary concession/ interest subsidy by the Social Welfare Department (Such scheme is existing in the Social Welfare Department for vehicles) ULB shall prescribe rate per desludging operation, so that O &M cost on the ULB may get reduced.

(Action: Principal Secretary, Social Welfare Department)

### **Agenda No. 2: Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka**

The Ministry of Urban Development, GoI (now MoH&UA) has launched Swachh Bharat Mission (Urban) (SBM-U) from 2<sup>nd</sup> October 2014 and is being implemented up to 2<sup>nd</sup> October 2019).

The Mission to be implemented as a Centrally Sponsored Scheme & GoI has allocated 6.43% of the total reserved funds for Karnataka State which amounts to Rs. 1017.96 crores for the period of 5 years; Linking of 24.10%, 7.25% and 3% schemes with the SBM (Urban) is done.

#### **Urban Scenario in Karnataka (As per Census 2011)**

Total population of Karnataka is 6.1 crore out of which urban population is 2.36 crore (38.67% of the State population) and total no. of households in the State (Urban) is 50.44 lakhs.

#### **SBM targets for Karnataka**

Sl. No.	Components Under SBM(U)	Target (2011 Census)	Revised targets as per survey	Achievements
1	Construction of Individual Household Latrines (IHHL)	4,27,833 nos.	3.11 lakhs (excluding BBMP)	3.11 lakhs
2	Construction of Community Toilets (CT) (20% of total H/H without toilets)	18,275 Seats.	11033 seats	15770 seats
3	Construction of Public Toilets (PT) ( 5% of total population of city)	16,507 Seats	5407 seats	11,015

#### **Status of Solid Waste Management**

- 100% door to door waste collection is achieved in 5291 wards (81.31%) out of 6507 wards & partial door to door collection is practiced in 798 wards
- 100% segregation of waste at source is achieved in 1814 wards (27.87%) out of 6507 wards & partial segregation is being practiced in 1677 wards
- 3245.84 tons out of 11194 tons of Municipal Solid Waste is processed daily. (30.97%)

- ULBs are asked to prepare Detailed Project Reports (DPRs) on Municipal Solid Waste Management and so far, 219 DPRs have been approved by High Power Committee (SBM).

#### Open Defecation Free (ODF) Wards

All 278 ULBs declared as ODF. 197 ULBs have been certified by QCI. (4,584 wards out of total 6507 wards are certified as ODF and 1,923 wards are ready to be declared as ODF and target up to Mar 2019) the remaining ULBs are in the process of certification.

#### Financial Progress

(Rs. in Crore)

Sl. No.	SBM Components	Total GoI Allocation for the State	Released so far from GoI	Releases from GoK (matching share)	Total Released from GoI & GoK	Expenditure made by SMD & ULBs	% Utilisation
1	Construction of Household toilets	355.35	84.89	28.30	113.19	126.14	111.44 %
2	Construction of Community & Public toilets	44.31	41.03	22.17	63.20	14.50	22.94 %
3	Solid waste management	512.52	313.78	189.92	503.43	53.05	10.53 %
4	IEC & Public Awareness	84.62	29.66	16.99	46.65	19.04	40.81 %
5	Capacity building and Administrative & Office Expenses (A&OE)	21.16	17.62	11.05	28.67	5.21	19.04 %
	<b>Total</b>	<b>1017.96</b>	<b>486.98</b>	<b>268.43</b>	<b>755.14</b>	<b>217.94</b>	<b>28.86 %</b>

It was brought to the information of the Committee that the achievement in the construction of the Community and Public Toilets are up to the mark. In response to this Chairman desired to know the expenditure towards CT & PT against the releases made. After detailed deliberations, the Committee desired that progress review meeting shall be held on monthly basis regularly by The Principal Secretary UDD.

(Action: Principal Secretary, Urban Development Department)

During the course of discussions with respect to the declaring BBMP as ODF Spl. Commissioner brought to the kind information of the Committee that BBMP has made its efforts to declare all the wards as ODF. Efforts are being made to construct IHHL so as to achieve 90% and above progress against IHHL target. As far as Swachh Sarvekshan ranking is concerned BBMP shall put all its efforts to stand one among the top 10 rankings.

Further it was brought to the kind information that Mysore City Corporation has bagged 3<sup>rd</sup> rank followed by KR Nagara, Pereyapattna, Hunsur, T.Narasipura, Hosadurga & Mulki. The Chairman

desired that an analysis on SS -2019 results shall be made and after critically analysing action shall be taken to rectify the shortfalls, so that more No. of ULBs may bag top National ranking.

(Action: Director of Municipal Administration)

### Agenda No. 3: Delegation of Vehicle & Machinery Approval to DCs.

The Director, DMA informed the Committee that, in the Video Conference held on 13th & 14th of February 2019 under the Chairmanship of Hon'ble Chief Secretary to GoK with all the Deputy Commissioners of State, the directions were issued to UDD / DMA to delegate the technical sanction powers to DCs, in order to speed up the implementation of SWM projects in the approved DPRs under SBM and accordingly a proposal has been forwarded UDD to withdraw the GO No. UDD 31 CSS 2018, dated 17-03-2018 and to issue a fresh GO to delegate the TS / approval powers to the concerned DCs. The Principal Secretary, UDD informed the Committee that the revised GO will be issued soon.

(Action: Principal Secretary, Urban Development Department)

### Agenda No. 4: Post-facto approval for appointment of Chief Project Officer- 1 no., D-group worker – 1 no. to the State Mission Directorate (DMA) under SBM(U).

Under Swachh Bharat Mission (U), following Consultants & staff have been appointed on contract / outsource basis.

Sl. No.	Name of the post	Salary / Month (Rs.)	Sanctioned strength	Working strength	Remarks
1	Senior Structural Expert/SSE/ CPO	75,000	1	0	
2	Chief Project Officer	75,000	0	1	One person has been appointed and working since 07-02-2019
3	Structural / Civil Expert	50,000	2	0	
4	MIS Expert	50,000/60,500	2	2	
5	IEC Expert	50,000/65,000	2	0	
6	Sanitation Expert	50,000/65,000	1	0	
7	Procurement Expert	55,000	1	0	
8	SWM Expert	60,500	1	1	
9	SWM Expert (BBMP)	75,000	1	1	
10	Data Entry Operators	26,940	3	2	
11	'D' Group Staff	17,590	2	3	1 person working at Minister's Office, 1 person at Admin Section and 1 more person is working at SWM section since 11-09-2018

In addition to above 3 more Consultants from other Schemes are working in SWM Section (SBM programme),

Sl. No.	Name of the post	Salary / Month (Rs.)	Sanctioned strength	Working strength	Remarks
1	Senior Project Engineer	75,000	-	01	Appointed under Nagarothana Scheme
2	Senior Project Engineer	65,000	-	01	Appointed under Nagarothana Scheme
3	Infrastructure Expert	50,000	-	01	Appointed by CMAK

After detailed discussions the Committee accorded post facto approval for the above 2 posts and also permitted to book the expenditure under SBM(U) – A & OE grants.

**Agenda no. 5: Implementation of ISWM programme in newly formed ULBs wherein there are no SWM processing & disposal sites is available**

The Director, DMA informed the Committee that, there are totally 61 newly formed ULBs (recently upgraded from Gram Panchayats) in the State, whereas only 6 ULBs are possessing necessary Solid Waste Processing and Disposal sites and DPRs of these 6 new ULBs have been approved by Committee. The identification and procurement of suitable SWM land for the remaining ULBs are at different stages.

The timeline for procurement of suitable SWM land by ULBs, as per SWM Rules, 2016 is 2 years from its date of notification (8<sup>th</sup> April 2016) i.e., 8<sup>th</sup> April 2018 and it is lapsed. Availability of suitable land in and around the vicinity of town. Apart from this villagers are opposing to such sites, rise in land rates are causing delay in procurement process.

The Director, DMA further informed the Committee that, in the previous Committee meeting, the Committee had directed the DMA to carryout capacity test of the proposed 2TPD MSW processing machine with Magnetic Heat Technology which is already installed in March 2016 in Shivamogga City Corporation limits. The SBM Consultant, explained to the Committee that, the machine will become defunct if the mixed or wet waste is fed. During the visit it was observed the maintenance the machine was poor.

The EO, KSPCB present in the Meeting informed the Committee that, he has also visited the said plant and found that there are no signs of continuous running of plant and there is no proper maintenance of the plant either by the Corporation or by the Operator. He also informed that the Manufacturer / Operator of the plant has failed to ensure that the emission norms are maintained well within the permissible limits. The TAC (Technical Advisory Committee has not cleared this proposal at KSPCB) has not cleared many of similar W2E proposals.

The Additional Commissioner, BBMP informed the Committee that, as per MSW Rules, 2016 burning or incineration of both wet & recyclable wastes is non-permissible and hence such plants which runs either on mixed waste or recyclable wastes are not allowable.



The Principal Secretary, UDD informed the Committee that, until unless KSPCB approves the proposed machine / plant, the same cannot be adopted by ULBs, he also informed that the minimum requirement of any W2E plant to run viably is 100 TPD and hence it is preferable to have regional W2E processing facilities across the State. He also informed that, a proposal to carryout feasibility study on setting up of regional waste-to-energy plants has been sent to KPCL, each one at 4 divisions. The Chairman expressed that the dry waste which is getting generated in near ULBs of Kalburgi Division shall be bailed and sent to cement plants. Remaining the three divisions shall conduct technically feasibility and financial viability report for establishing W2E plants either (1) Belagavi or HDMC (2) Mangalore (3) Mysore through Karnataka Power Corporation, since KPC is the nodal agency for establishing energy plants.

(Action: Director of Municipal Administration)

After detailed deliberations it was resolved that to check-up whether any amendment is done to receive dry waste –RDF consumption in the cement plants from those ULBs which are in the vicinity 100 Kms enhancing the limit to 400 Kms. The upgraded ULBs shall bail the dry waste /RDF and send it to the cement plants. As far as wet waste is concerned treatment shall be by way of establishing vermy composting in the decentralised way shall be explored.

(Action: Director of Municipal Administration)


**Agenda no. 6: Targets for SBM Components for the year 2019-20 (Up to 2<sup>nd</sup> October 2019)**

The Director, DMA presented the SBM action plan for the year 2019-20 as below and requested the Committee to accord approval for the same.

Sl. no.	Components under SBM(U)	Mission Targets	Achieved so far	Less no. of toilets waived off (closed/constructed under non SBM schemes)	Total Achieved so far	Balance Targets for 2019-20
1	Construction of Individual Household Latrines(IHHL)	394488	269030	14,300+42500=56,800	325830	68658
2	Construction of Community Toilets(CT)	11033	15770	-	-	500
3	Construction of Public Toilets(PT)	5407	11015	-	-	100
4	Preparation of Municipal solid waste Management	276 ULB'S including 61 newly formed ULBs	219 DPRs	-	-	57 DPRs

The Committee approved the above SBM action plan for the year 2019-20.

The meeting ended with vote of thanks to from the Chair.

  
**(T.M. VIJAY BHASKAR)**  
Chief Secretary,  
Government of Karnataka  
and  
Chairman,  
HPC (Swachh Bharath Mission Urban)



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सत्यमेव जयते

Govt. of India



एक स्था स्थापित की जे

**Ministry of Housing and Urban Affairs (MoH&UA), Govt. of India**  
**Urban Development Department (UDD), Govt. of Karnataka**  
**State Mission Directorate (SBM)**

**Proceedings of**  
**11th STATE LEVEL HIGH POWERED COMMITTEE (SBM-U)**  
**MEETING**

**Date: 27-10-2020, Time: 1.00P.M**

**Via KSWAN**

**Proceedings of 11<sup>th</sup> High Powered Committee (SBM-U) meeting held on 27-10-2020,  
1P.M via KSWAN**

**List of Members and Officers present in the Meeting is enclosed as Annexure-1**

The Director, DMA and State Mission Director (SBM) welcomed the Chairman, members of the Committee and other officers to the Meeting, further explained the action taken report of the previous meeting and Agenda placed before the Committee for approval.

**Agenda No.1 –Action taken report on Agenda subjects of 10<sup>th</sup> HPC Meeting held on 11-3-2019**

Agenda No.	Agenda Subjects	Action Taken
1	Approval for an action taken report on Agenda subjects of 10 <sup>th</sup> HPC Meeting held on 11-3-2019	-
2	Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka <ul style="list-style-type: none"> <li>• The Committee desired that progress review meeting shall be held on a monthly basis, regularly by the Principal Secretary, UDD.</li> <li>• The Chairman desired that an analysis of SS-2019 results shall be made and after critically analysing action shall be taken to rectify the shortfalls, so that more nos. Of ULBs may bag top National ranking.</li> </ul>	<ul style="list-style-type: none"> <li>• Video conference on SBM progress review have been held on 13-03-2019, 19-6-2019, and 24-6-2019 with all the PDs/ULBs of the State. Subsequently in the VC chaired by Chief Secretary, review of SBM-U components has taken place with all DCs.</li> <li>• During SS -2020, the State has bagged 10 awards and State ranking has improved from 14<sup>th</sup> place to 11<sup>th</sup> in SS-2020.</li> <li>• There is a plan of action to ensure ULBs fare well during SS-2021.</li> </ul>
3	Delegation of Vehicle & Machinery Approval to DCs.	Government order delegating powers up to Rs.5 Crore has been issued on 22-8-2019 for SWM works.
4	Post-facto approval for appointment of Chief Project Officer- 1 no., D-group worker - 1 no. to the State Mission Directorate (DMA) under SBM (U).	<ul style="list-style-type: none"> <li>• Agreement has been concluded and steps are taken to pay salary out of funds under the A&amp;OE component of SBM (U).</li> <li>• Duties and responsibilities have been entrusted.</li> </ul>
5	Implementation of ISWM programme in newly formed ULBs wherein there are no SWM processing & disposal sites is available.	<ul style="list-style-type: none"> <li>• The proposal to consider 2TPD MSW processing machine with Magnetic Heat Technology for newly formed ULBs where SWM sites are not available, was not accepted by the HPC and steps are being taken towards setting up of regional waste-to-energy plants in 3 regions viz.,</li> </ul>

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		Bengaluru, Mysuru & Belagavi divisions excluding Kalburgi division in association with KPCL and KPCL has been requested to carryout feasibility study for the same in the said 3 divisions.
6	Targets for SBM Components for the year 2019-20 (Upto 2 <sup>nd</sup> October 2019)	<p>Compliance as on 19-10-2020</p> <ul style="list-style-type: none"> <li>• IHHL target compliance – 99.18%</li> <li>• CT/PT compliance- 100%</li> <li>• SWM compliance- <ul style="list-style-type: none"> <li>○ D/D – 97%</li> <li>○ Source segregation- 55%</li> <li>○ Processing -54%</li> </ul> </li> </ul>

After detailed deliberations the Committee approved Action Taken Report for 10th HPC proceedings.

**Agenda No. 2: Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka**

**SBM targets for Karnataka**

Sl. No.	Components Under SBM(U)	Targets (2011 Census)	Revised targets as per survey
1	Construction of Individual Household Latrines (IHHL)	4,27,833 nos.	3.94 lakhs (excluding BBMP)
2	Construction of Community Toilets (CT) (20% of total H/H without toilets)	18,275 Seats.	11033 seats
3	Construction of Public Toilets (PT) ( 5% of total population of city)	16,507 Seats	5407 seats
4	Municipal Solid Waste Management ( 80% of total urban population)	219 Cities / Towns & 1.92 crores of population	289 ULBs including 70 newly formed ULBs

**Status of SBM Implementation**

**Individual House Hold Toilets (IHHT)**

- No. of Beneficiaries submitted the application – 4.67 lakhs.
- No. applications verified online – 3.27 lakhs.
- No. applications approved online – 3.16 lakhs.
- No. of IHHT constructed – 3.13lakhstoilets.
- No. of IHHT commenced – 1028 toilets.

**Community Toilets & Public Toilets (CT & PT)**

- No. of PTs - 22(166) commenced, and 1823 (12,771) completed.
- No. of CTs - 96(826) commenced, and 1935(16,975) completed.

**Solid Waste Management**

- 100% door to door waste collection is achieved in 6596 wards (97.83%) out of 6742 wards.
- 100% segregation of waste at source is achieved in 4143 wards (61%) out of 6742 wards.
- 5838 tons of Municipal Solid Waste is processed daily. (52.66%).
- ULBs are asked to prepare Detailed Project Reports (DPRs) on Municipal Solid Waste Management and so far, 219 DPRs have been approved by High Power Committee (SBM).

**Open Defecation Free (ODF) Wards**

- Out of 289ULB 267 ULBs have certified as ODF.
- Out of 289 ULB 2 ULBs have certified as ODF +.
- Out of 289 ULB 2 ULBs have certified as ODF++.

(Rs. in Crore)

Sl. No.	SBM Components	Total GoI Allocation for the State	Released so far from GoI	Releases from GoK (matching share)	Total Released from GoI & GoK	Expenditure made by SMD & ULBs	% Utilisation
1	Construction of Household toilets	158.34	157.79	28.30	186.09	158.76	85.31 %
2	Construction of Community & Public toilets	44.31	41.03	22.17	63.20	20.63	32.64 %
3	Solid waste management	512.52	313.78	189.92	503.43	77.54	15.40 %
4	IEC & Public Awareness	84.62	29.66	16.99	46.65	16.72	35.54%
5	Capacity building and Administrative & Office Expenses (A&OE)	21.16	17.62	11.05	28.67	11.99	41.82 %
	<b>Total</b>	<b>820.95</b>	<b>559.61</b>	<b>268.43</b>	<b>828.04</b>	<b>285.64</b>	<b>34.49 %</b>

Director, DMA informed that State has bagged 10 awards in Swachh Sarvekshan -2020 survey & that State rank has improved from 14th Rank to 11th Rank during the current SS survey.

Chief Secretary, GOK appreciated the efforts of BBMP & State and instructed that BBMP & remaining Corporations to improve the ranking during forthcoming SS-2021.

Status of SWM implementation was discussed at length & Committee felt that BBMP and DMA need to take stringent measures to ensure 100% source segregation, Processing & disposal of MSW. Since State has already issued SWM bye law, Policy & strategy to facilitate scientific handling of MSW, ULBs shall achieve the targets within stipulated time. DMA to take up all measures to follow up with tendering process & submit UC to MoHUA to claim remaining GOI share at the earliest.

The Chairperson instructed BBMP to submit UC for Rs.30.86 Crs at the earliest to DMA office (Rs.5.81 Cr-CT, Rs.23.49 Cr-SWM & Rs1.56 Cr-IHHL).

It was further instructed that all ULBs shall aim for ODF + /ODF++ status in the current year & DMA to facilitate the same by guiding ULBs in this regard.

Newly upgraded ULBs to look into decentralised waste processing methods till they have suitable lands for development of centralised facility & all ULBs to ensure that segregated waste is transported in such a way that it avoids multiple handling of waste , follow optimal routing & reaches the predefined processing facilities such as DWCC, MRF, decentralised processing facility before reaching centralised processing facility .

Committee noticed that Utilisation of SWM funds is very poor. Director DMA informed that since there was delay in approving SWM DPRs by the State and adding to the fact that funds were released to ULBs in the current financial year, ULBs have incurred expenditure worth Rs.262 Crs under 14<sup>th</sup> FC & SFC untied grants, due to which utilisation under SBM is poor. But concrete efforts are being put to obtain UCs from districts. Chairperson instructed DMA to follow up rigorously with districts to obtain maximum utilisation certificates within 2 to 3 months.

Chairperson suggested that, all Corporations can consider the possibility of making usage of urinals free of cost to avoid open urination and can collect fee for usage of toilets as has been done in BBMP. Corporations can make necessary budgetary provision for ensuring the same. In the interest of promoting community toilets, all Corporations including BBMP were directed not to collect user fee.

**Agenda No. 3: Proposal from BBMP seeking approval for releasing VGF/SBM grants to M/S MSGP Infratech Pvt Ltd for upgrading the existing 500 TPD composting facility on Company's owned land.**

Director, DMA informed that DMA office has received a proposal from BBMP to pay VGF to M/S MSGP Infratech Pvt Ltd for upgrading the existing 500 TPD composting facility under Swachh Bharat Mission. It was explained that BBMP had issued work order to M/S MSGP in the year 2013 for development of 500 TPD composting facility on the land owned by the Service provider with a condition to pay tipping of Rs.171/MT of waste processed. The Agency currently wants to upgrade its processing facility to enable it to handle 750 TPD & is seeking SBM grants in the form of VGF for the same. BBMP has recommended the same as per 4.2 (b) of the agreement clause between BBMP and M/S MSGP in the year 2013.

Special Commissioner (SWM) BBMP informed that out of 7 BBMP owned plants only 4 plants are functional to an extent of 50% utilisation and that 2 plants are closed as per the directions of Government & that one plant is non-operational because of NGT case. BBMP is taking up measures to ensure source segregation to an extent possible and currently 1000 tonnes of MSW is being processed in these plants. If M/S MSGP is able to handle additional 250 tonnes as per the agreement by enhancing its processing capacity , MSGP can handle 750 tonnes of MSW per day thus increasing per day processing of BBMP to 1750 tonnes per day.

Special Commissioner (SWM), BBMP informed that KSPCB has issued notice to BBMP to operationalize the Subbarayanapalya & Seegehalli processing plants and there is public opposition for opening of Subbarayanapalya plant. Also, if government permits to open the 2 plants, it will help BBMP to process the MSW to a greater extent.

The Committee noted following points while evaluating M/S MSGP proposal;

- SBM started in the year October 2014, the agreement was drawn before SBM-Urban announcement.
- In the meeting held on 11-12-2017, under chairmanship of ACS, UDD proposal of MSGP was rejected on the ground that "ಬೆಂಗಳೂರು ಮಹಾನಗರಪಾಲಿಕೆಯು ಈಗಾಗಲೇ ಮೆ|| ಎಂಎಸ್‌ಜಿಪಿ ಇನ್‌ಫ್ರಾಟೆಕ್ ಲಿಮಿಟೆಡ್‌ರವರೊಂದಿಗೆ ಮಾಡಿಕೊಂಡಿರುವ ಒಪ್ಪಂದದ ರೀತ್ಯಾ ಪ್ರಸ್ತಾವಿತ ಘನತ್ಯಾಜ್ಯ ವಸ್ತು ಸಂರಕ್ಷಣಾ ಘಟಕಕ್ಕೆ ಬೇಕಾದ ಜಾಗ ನೇರಿದಂತೆ, ಅಗತ್ಯ

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ಸೌಲಭ್ಯಗಳನ್ನು ಮೆ|| ಎಂಎಸ್‌ಜಿಪಿ ಇನ್‌ಫ್ರಾಟೆಕ್ ಸಂಸ್ಥೆಯವರೇ ಸ್ಥಾಪಿಸಬೇಕಾಗಿರುವುದರಿಂದ, ಹಣಕಾಸಿನ ನೆರವನ್ನು ರಾಜ್ಯ ಸರ್ಕಾರ ಅಥವಾ ಬಿಬಿಎಂಪಿ ವತಿಯಿಂದ ಒದಗಿಸುವುದು ಸೂಕ್ತವಿರುವುದಿಲ್ಲ. ಕೇಂದ್ರ ಸ್ವಚ್ಛಭಾರತ್ ಮಿಷನ್‌ವತಿಯಿಂದ ಸಾಲ / ಸಹಾಯಕ್ಕಾಗಿ ನಿಯಮಾವಳಿಗಳಲ್ಲಿ ಅವಕಾಶವಿದ್ದರೆ ಸಂಸ್ಥೆಯವರು ಕೇಂದ್ರ ಸರ್ಕಾರಕ್ಕೆ ಅರ್ಜಿ ಸಲ್ಲಿಸಬಹುದಾಗಿದೆ. ಅಲ್ಲದೆ, ಸದರಿ ಘಟಕವನ್ನು ಟೆಂಡರ್ ನಿಯಮಾವಳಿಗಳಂತೆ ಸ್ಥಾಪಿಸಲಾಗಿದ್ದು, ಅದರಂತೆ ಕಾರ್ಯನಿರ್ವಹಿಸಬೇಕಾಗುತ್ತದೆ ಎಂದು ತೀರ್ಮಾನಿಸಲಾಯಿತು”. The same was communicated to BBMP on 7-3-2018.

- Based on this decision, MSGP had filed petition 26403/2018 in the Hon'ble High Court against State on 14-8-2018 & has withdrawn the same on 2-7-2020.
- 4.2 (b) 2nd para of the agreement talks about subsidies that are available for the project, but SBM-U funds are considered as grant in aid .Hence MSGP is eligible for Rs.1500/- Market Development Assistance per tonne of compost generated and not grants as per 4.2 (b).
- The proposed up-gradation is envisaged for a private entity located in private land not Govt/BBMP owned. MSGP is getting tipping fee from BBMP and MDA, from Ministry of Chemicals and Fertilizers. If VGF is to be given, any change in tipping fee has not been considered.

The Committee noted that the proposed agency is receiving tipping fee as per tender. Therefore, there is no justification to further give SBM grants as VGF which is not part of the agreement.

The Committee deliberated upon the issue and felt that BBMP is yet to utilise the existing 7 SWM processing facility to its fullest capacity and by assimilating the quantity of waste handled in DWCCs/MRF, Decentralised waste facilities, proposed 600 TPD waste to energy plant by KPCL, BBMP can work out the additional processing capacity required to handle 100% of MSW generated in BBMP and by following transparent procedure as per KTPP Act & Rules can propose for processing plants for additional capacities if required in future. The Committee instructed Commissioner, BBMP to obtain necessary clearness and operationalize the same. The present case has been proposed without following procedure of calling for bids as per KTPP Act.

**Decision:** After detailed discussions, the committee decided that considering the proposal of M/S MSGP for upgrading the processing facility from 500 TPD to 750 TPD would not be in accordance with State procurement policy and instead, BBMP to ensure optimum utilisation of existing BBMP owned SWM processing facilities. If additional processing facilities in private sector are required and SBM grant is to be given to them. BBMP should call for bids and select suitable agency in a transparent manner as per KTPP Act.

#### **Agenda No. 4: Proposal from BBMP to release VGF/SBM grants to M/S MSGP Infratech Pvt Ltd to develop 750 Tonnes Waste to Energy plant in MSGP owned land.**

BBMP vide letter dated 22-4-2020 has requested State Mission Director to release applicable VGF grants to M/S MSGP for setting up of 11.5 megawatt waste to energy plant with an estimated cost of Rs.193.60 Cr in Concessionaire owned land.

The Chairperson wanted to know the status of KPCL project. Special Commissioner (SWM) explained that KPCL is intending to develop 600 TPD waste to energy plant at Bidadi under Shubra Bengaluru & KPCL internal funds on 50:50 share basis, BBMP can explore the possibility of obtaining 58.33% of project cost as SBM/VGF grants (Central & State share) under Swachh Bharat Mission (U) & rest of the cost requirement can be met from BBMP & KPCL.

Director, DMA informed that once proposal is received from BBMP, proposal will have to be presented in State Level Technical Committee (SLTC) and with SLTC recommendations, proposal will be placed before HPC for approval. Along with HPC proceedings, the proposal will be submitted to MoHUA for release of grants. Meanwhile, BBMP/KPCL has to obtain requisite approval for the technology & consent for operation from KSPCB before the proposal is submitted to MOHUA.

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ACS, UDD opined that since funds are ready with BBMP, the project may be taken off using Shubrabengaluru Grants and once SBM funds are released it can dovetailed with Shubrabengaluru.

The Committee discussed the proposal of M/S MSGP to develop 11.5 MW (750 TPD) waste to energy plant at Concessionaire's land for disposing the RDF lying in the facility by utilising VGF grants under SBM (U). The Committee noted the following points while evaluating the proposal.

- KPCL is the nodal agency for setting of waste to energy plants in the State as per the 10th HPC proceedings.
- BBMP will have to clarify if KPPP has been followed in selection of MSGP for setting up 750 TPD (11.5 megawatt) W2E plant. It was further opined that, Detailed Project Report (DPR) needs to be vetted suitably prior to placing before SHPC.

The Committee opined that any release of VGF/SBM grants to any agency has to be in accordance with KPPP and in the present instance it is not so and that BBMP based on EOI has already entered an agreement with 3 agencies for development of waste to energy facilities and is yet to develop the same. BBMP has not entered into EOI with the proposed agency to develop WTE plant. It has also not followed KPPP procedure to select in a transparent manner.

**Decision:** After detailed discussions the Committee decided to reject the proposal of M/S MSGP for development of W2E plant. BBMP was directed to submit the proposal of KPCL proposed 600 TPD W2E plant at Bidadi to DMA at the earliest & the proposal to be examined as per SBM guidelines and placed in the next HPC meeting. In case of new private plants, BBMP should follow transparent procedure of selecting agency to give grants. In the present case the agency is already being given tipping fee as per tender procedure whereas in other WTE proposals, MoUs have been entered into without tipping fee.

#### **Agenda no. 5: Development of Decentralised W2E plants in ULBs who do not have SWM landfill sites.**

In a note from the Hon'ble minister of the Municipal Administration vide letter dated 1-9-2020, DMA has been directed to explore the possibility of adoption of decentralized W2E plants in ULBs, i.e. TMCs and TPs without landfill site.

Director, DMA informed that in the previous HPC it was decided to have regional waste to energy plants instead of standalone W2E plants of smaller capacities since it is not economically viable option. However 61 ULBs are yet to procure suitable land for developing MSW processing & disposal facility & instructions have been issued to those ULBs to practice source segregation & to develop decentralised waste processing facilities as far as possible. In order to avoid open dumping of waste to these ULBs, Hon'ble minister of the Municipal Administration has directed DMA to explore the possibility of developing decentralized W2E plants.

**Decision:** The Committee deliberated upon the issue and felt that KPCL may develop regional waste to energy plants in Mangalore, Hubli or Belagavi, Mysore so that issue of open dumping can be avoided and concerns raised by Hon'ble minister can also be addressed. Regional W2E facilities will ensure technical & financial viability of waste to energy projects in the State and this is also in accordance with State SWM policy. Hence, Committee directed KPCL to submit feasibility report as per previous HPC meeting proceedings.

#### **Agenda no. 6: Deletion of IHHL beneficiary list in 14 ULBs**

Director, DMA informed the Committee that, 15 ULBs have recommended deletion of 1447 IHHL applications by MOHUA. In these cases, ULBs have already released SBM fund to the beneficiary account, but beneficiaries have

expressed their inability to construct due to space constraints. Such beneficiaries have been mapped to the nearest Community Toilets (CT) to ensure they have access to sanitation facility. Since, MoH&UA allows such deletion on the condition that State HPC approves the same, the matter is placed before SHPC for approval.

Sl No.	Division	District	ULB Name	No. of beneficiaries to be deleted
1	Kalburagi	Koppal	Gangawati (CMC)	871
2	Kalburagi	Koppal	Bhagyanagar	2
3	Bangalore	Kolar	Srinivasapura	4
4	Bangalore	Kolar	Kolar - CMC	4
5	Bangalore	Shimoga	Shiralkoppa	5
6	Bangalore	Shimoga	Soraba	1
7	Mysore	Chikmagalur	Narasimharajpur	8
8	Mysore	Chamarajanagar	Yelanduru	2
9	Belgaum	Vijayapura	Almel	5
10	Belgaum	Bagalkote	Kerur	13
11	Belgaum	UttaraKannada	Honnavaara	19
12	Belgaum	Hubli-Dharwad	Kalaghatagi	11
13	Belgaum	UttaraKannada	Yellapura	14
14	Belgaum	Belgaum	Arambavi	1
15	Kalburgi	Bellary	Kampli	487
<b>Total</b>				<b>1447</b>

**Decision: The Committee deliberated and approved the deletion of 1447 beneficiaries, provided ULBs concerned recover SBM funds already released to such beneficiaries and also ensure that such deletion will not be instrumental in causing open defecation in future.**

#### **Agenda no. 7: Inclusion of 10 newly upgraded ULBs in SBM (U)**

Director, DMA explained that HPC approval is required to include 10 newly upgraded ULBs under SBM (U) before submitting to MoHUA for creation of login credentials by MoHUA.

Sl no	District Name	ULB names	Date of Notification
1	Bangalore Urban	Madhanayakahally(Town Panchayat)	03.03.2020
2	Chikmagalur	Ajjampura(Town Panchayat)	13.04.2020
3	Dakshin Kannada	Kadaba(Town Panchayat)	18.03.2020
4	Dakshin Kannada	Someswara(Town Municipal Council)	24.06.2019
5	Bijapura	Tikota	05.06.2020
6	Haveri	Ratthalli(Town Panchayat)	12.02.2020
7	Gulbarga	Kalagi(Town Panchayat)	10.01.2019
8	Yadgiri	Hunasagi(Town Panchayat)	12.02.2020
9	Udupi	Bainduru (Town Panchayat)	14.08.2020
10	Gulbarga	Kamalapura(Town Panchayat)	05.06.2020

**Decision: HPC approved the proposal & directed DMA to ensure implementation of SBM guidelines in newly upgraded 10 ULBs.**

#### **Agenda no. 8: Ratification of SWM DPR cost in case of Kalburgi, Bellary, Aurad and Bidar cities.**

Director, DMA explained that, since there has been revision in SR rates & vehicle/machinery cost, following 4 ULBs have submitted revised DPR. The same has been scrutinised and proposals of Kalburgi, Bellary & Bidar SWM DPRs were submitted to UDD for seeking Administrative approval as the cost was more than 10 Crs. Further

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Government orders have been issued by UDD for the same. Administrative approval for Aurad SWM DPR has been given by DMA with a condition that ratification by HPC be obtained for the same. Accordingly, matter is placed before HPC for approval.

Sr. No.	ULB Name	SLTC Detail		HPC Detail		OM Date	Capex.	
		Meeting No.	Date	Me etin g No.	Date		HPC Approved	OM/GO Issued
1	2	5	6	7	8	10	16	17
1	Bidar(CMC)	9th	09.01.18	7th	18.01.18	26.03.18	1030.28	1117.39
2	Aurad (TMC)	9th	09.01.18	7th	18.01.18	26.03.18	306.45	332.46
3	Kalburgi (CC)	10th	15.03.18	8th	26.03.18	07.11.18	3443.64	3472.99
4	Bellari (CC)	10th	15.03.18	8th	26.03.18	19.02.19	2734.31	2829.10
<b>Total</b>							<b>7514.68</b>	<b>7751.94</b>

**Decision:** Committee approved the proposal and instructed DMA to follow up on the implementation of SWM projects in all 219 major cities/towns where SWM DPR is approved by HPC and take steps for finalising DPRs in rest of the ULBs at the earliest.

**Agenda 9: Printing & mounting (fixing) of & Eco friendly, biodegradable cloth hoardings in 59 CMCs through M C & A.**

Director, DMA informed that during covid situation, as a part of virtual IEC component, there is need to create awareness about solid waste management in ULBs by mounting hoardings in already existing ULB infrastructure by using ECO FRIENDLY BIO-DEGRADABLE FABRIC through MC&A. In the first phase, 177 hoardings will be erected in 59 CMCs with an estimated cost of Rs.21,09,486/- .This will also add weightage to State ranking for SS-2021. Further, it was informed that MC&A has KTPP exemption to maximum value of 25 lakhs value for printing and exemption is valid till Dec-2020. (ಸರ್ಕಾರದ ಅಧಿಸೂಚನೆ ಸಂಖ್ಯೆ ಆಇ 1022 ವೆಚ್ಚ-12/19, ದಿನಾಂಕ 9-12-2019).

Chairperson enquired with BBMP about the Covid Hoardings in BBMP limits. Commissioner, BBMP informed that a private entity through Directorate of Medical Education had installed illegal hoardings across the city without taking consent of BBMP and that BBMP has removed most of such illegal hoardings which contained advertisement content. BBMP was asked to initiate penal action against the private entity in accordance with law.

**Decision:** Committee approved the proposal of DMA for erecting 177 hoardings in all CMCs through M C & A at an estimated cost of Rs.21,09,486.

**Agenda 10: Assigning the job of preparation of C&D policy, strategy and byelaw to a competent agency following Rule 28 of KTPP Act**

Director, DMA informed that as per Rule (9) of C&D waste Management Rules 2016, "The Secretary in-charge of development in the State Government or Union territory administration shall prepare their policy document with respect to management of construction and demolition of waste in accordance with the provisions of these rules within one year from date of final notification of these rules" and State is yet to comply the same. Further, State has given written compliance to NGT 606/2018 that C&D policy will be finalized by 31.03.2020. In view of the time constraint, DMA may be permitted to finalize a competent agency as single source under Rule 28 of KTPP Act.

**Decision : Committee deliberated and taking note of the deadline given by NGT, instructed DMA to finalize an agency immediately under Rule 28 of KTCP Act & submit draft C&D policy to Government by December -2020.**

**Agenda 11: Enhancing the administrative & technical sanction power of District Level Committees from existing Rs.5 Crs to Rs.10 Crs (only for SWM projects)**

Director, DMA informed that since Hon'ble NGT vide OA no 606/2018 is regularly monitoring the progress achieved in SWM implementation. To speed up the process of SWM implementation, State through GO order 225 CSS 2019, dated 22-08-2019 has delegated Administrative approval & technical sanction power to District Level Committees up to Rs.5 Crore under Chairmanship of Deputy Commissioners after the SWM DPR approval by the State-HPC.

Director, further explained that all the Corporation's approved DPR cost is more than Rs.10 Crores & that the Corporations will have to submit proposals for obtaining Administrative approval & technical sanction for estimates above Rs.5 Crs & this will delay the process of SWM implementation. Hence, Director felt that once HPC approves SWM DPRs and Government order is issued, District Level Committees can approve the estimates up to Rs.10 Crores for procurement of vehicles/machineries, manpower, and development of infrastructure in order to ensure speedy implementation. Hence, Director proposed to enhance powers of District level Committee (DLC) to Rs.10 Crs, in case of City Corporations (excluding BBMP) and based on recommendation of DLC, administrative approval can be given by Deputy Commissioners and Technical sanction can be given to Superintendent Engineer of City Corporations for SWM works only.

**Decision: Committee deliberated upon the issue and asked DMA to submit a proposal in this regard for opinion to Finance Department and take action as per opinion of FD.**

**Agenda 12: Approval for SWM State Policy & strategy**

Director, DMA explained that, SWM State Policy & Strategy has to be prepared as per the provisions of Rule 11 (a), (b) & (c) of Solid Waste Management Rules 2016. Accordingly 4 divisional level consultative meetings & 7 stake holder consultation meetings were held at BBMP. A Newspaper notification was issued to inform the stakeholders in the State about the draft SWM State policy & strategy which was made available in DMA website.

As per 3rd SLAB meeting due to conflict of interest, it was decided to discontinue the services of SAHAAS and State Level Advisory Committee (SLAC) & Executive Committees have been constituted for formulating SWM Policy and Strategy.

The SLAC has met on several occasions and provided necessary inputs, shared relevant literature and based on these details, Executive Committee involving relevant officials from various line Departments has finalized the current policy.

Urban SWM policy 2020 broadly covers applicability, vision, objective, guiding principles and proposed specific policy initiatives for different waste streams, generators and other aspects. The Urban SWM strategy -2020 covers key principles for solid waste management, typical flow of solid waste, Governance of solid waste management systems, role and management of labor in solid waste management, decentralized waste management systems

with an option to review and amend the policy & strategy at least every two years or earlier if deemed necessary by the Government.

The State Policy & strategy was presented in 7th State Level Advisory Body meeting held under the Chairmanship of ACS, UDD on 25-9-2020 and GO has been issued on 22-10-2020 approving State Policy & Strategy .

**Decision: Committee approved State SWM Policy & Strategy and instructed DMA & BBMP to ensure timely implementation of same.**

**Additional Agenda 13: Ratification for extension of services of out-sourced Environmental Engineer and Health Inspectors for the year 2020-2021 in Uttara Kannada district.**

Director, DMA explained that, as per the 6th HPC dated 11.09.2017, a letter was forwarded to DC Uttara Kannada district to take necessary steps to select the consultants for a period of one year only on pilot basis for establishing and running scientific SWM processing and disposal facilities. Because of this UK district was able to achieve following milestones.

- 95% of Door-to-door collection and waste segregation has been achieved
- So far 126 tons of RDF materials is sent to cement plants.
- Collection of C&D waste is initiated
- Regular raids were conducted to ensure implementation of plastic banning in the district.
- All ULB of the districts are certified as ODF.
- Sanitary waste collection and processing is initiated.
- Trade license and SWM user fees collection has improved.
- 100% GPS installation for all SWM vehicles.

Deputy Commissioner, Uttara Kannada had requested DMA to extend the services for the year 2020-21 (hiring 3 Sanitary Inspectors and 1 environmental engineer) and accordingly, the proposal has been approved and Rs.14.26 lakhs has been released under SBM A&OE component on 30-07-2020. The same is placed for ratification of SHPC.

**Decision: Committee deliberated upon the proposal and ratified the decision of DMA to continue hiring the services of 3 sanitary inspectors and 1 Environmental Engineer for the year 2020-21.**

  
(T.M. Vijay Bhaskar, IAS) 21/11/20

Chief Secretary Government of Karnataka  
And Chairman, HPC (Swachh Bharath Mission Urban)





**Ministry of Housing and Urban Affairs (MoH&UA), Govt. of India  
Urban Development Department (UDD), Govt. of Karnataka  
State Mission Directorate (SBM)**

**Proceedings of  
12th STATE LEVEL HIGH POWERED COMMITTEE  
(SBM-U) MEETING**

**Date: 01-12-2020, Time: 12.30 P.M  
Via KSWAN**

**Proceedings of 12<sup>th</sup> High Powered Committee (SBM-U) meeting held on  
01-12-2020, 12.30 pm via KSWAN**

**List of Members and Officers present in the Meeting is enclosed as Annexure-1**

The Director, DMA and State Mission Director (SBM) welcomed the Chairman, members of the Committee and other officers to the Meeting, explained the action taken report of the previous meeting and Agenda placed before the Committee for approval.

**Agenda No.1 -Action taken report on Agenda subjects of 11<sup>h</sup> HPC Meeting held on  
27-10-2020**

Agenda No.	Agenda Subjects	Action Taken
1	Agenda No - 1 - Action taken report on Agenda subjects of 10th HPC Meeting held on 27.10.2020	NA
2	Agenda No. 2 Review of progress achieved in implementation of SBM-U components in the ULBs of Karnataka	Committee noted the progress of SBM(U).
3	Agenda No. 3 Proposal from BBMP seeking approval for releasing VGF / SBM grants to M/s MSGP infratech Pvt Ltd for upgrading the existing 500 TPD composting facility on company's owned land.	Letter has been written to Commissioner, BBMP on 23.11.2020
4	Agenda No. 4 proposal from BBMP to release VGF / SBM grants to M/s MSGP infratech Pvt Ltd to develop 750 Tonnes Waste to energy plant in MSGP owned land.	
5	Agenda no. 5: Development of Decentralised WZE plants in ULBs who do not have SWM landfill sites.	Complied
6	Agenda no. 6: Deletion of IHHL beneficiary list in 14 ULBs	Letter has been written to Additional Mission Director SBM(U) in this regard on 23.11.2020
7	Agenda no. 7: Inclusion of 10 newly upgraded ULBs in SBM (U)	
8	Agenda no. 8: Ratification of SWM DPR cost in case of Kalburgi, Bellary, Aurad and Bidar cities	Same has been conveyed to the respective ULBs on 23.11.2020
9	Agenda 9: Printing & mounting (fixing) of & Eco friendly, biodegradable cloth hoardings in 59 CMCs through MC&A	Work order has been given to MC&A on 04.11.2020
10	Agenda 10: Assigning the job of preparation of C&D policy, strategy and byelaw to a competent agency following Rule 28 of KTPP Act	Work order has been given to SAHAAS on 27.10.2020
11	Agenda 11: Enhancing the administrative & technical sanction power of District Level Committees from existing Rs.5 Crs to Rs.10 Crs (only for SWM projects)	Same has been communicated to UDD for further necessary action.

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12	Agenda 12: Approval for SWM State Policy & strategy	NA
13	Additional Agenda 13: Ratification for extension of services of out-sourced Environmental Engineer and Health Inspectors for the year 2020-2021 in Uttara Kannada district.	Same has been communicated to Project Director Uttara Kannada district on 23.11.2020.

After detailed deliberations the Committee approved Action Taken Report for 11th HPC proceedings.

### Agenda No. 2: Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka

SBM implementation status is detailed below;

Rs in Crores

Sl no	SBM Components	Target	Physical Progress	Fund Released from GoI & GoK	Fund released to ULBs	Expenditure
1	IHHL	3,94,488 nos.	3,15,131	186.09	200.90	158.76
2	Community Toilets	11,033 Seats	16,975	63.20	29.19	20.63
3	Public Toilets	5,407 Seats	12,771			
4	SWM	-	-	503.43	261.84	77.54
5	IEC	-	-	46.65	30.33	16.72
6	CB & A&OE	-	-	28.67	7.28	11.99
<b>Total</b>		-	-	<b>828.04</b>	<b>529.54</b>	<b>285.64</b>

Progress in different components of SBM was discussed in detail. Chairperson felt that process of solid waste management in ULBs has to be expedited, since State needs to submit quarterly report to Hon'ble NGT & CPCB. DMA was instructed to write to all Deputy Commissioners to complete the tender process & submit utilization certificate at the earliest. The Committee directed BBMP to ensure optimal utilization of existing SWM processing facilities and submit quarterly report to DMA for consolidation.

Committee reiterated that community toilets should be made available free of cost in all City Corporations in order to prevent open defecation. Also sign board/ posters should be made available to publicise the availability of community toilets and urinals in public toilets for free. Special Commissioner (SWM), BBMP informed that E-toilets in BBMP limits are not collecting any charges.

Chairperson enquired about the measures undertaken by BBMP to ensure toilets for habitations of migrant & construction workers. Special Commissioner (SWM), BBMP informed that modular toilets/mobile toilet are provided by BBMP, but disposal of septage is an issue in these units. The Committee felt that BBMP can opt for septic tank.

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Chairperson asked BBMP, the advantages of availing service of external agency to improve ranking under Swachh Sarvekshan. Special Commissioner, BBMP informed that Bangalore was able to get ODF plus certification and improve its tally in SS ranking after engaging M/s KPMG. Director, DMA noted that many of the ULBs despite good performance in the field of city sanitation, it is not reflected in Swachh Sarvekshan ranking due to poor documentation. Chairperson directed all ULBs to take up capacity building programs to improve their SS-ranking and also if required can obtain assistance from external agency as per SBM norms.

The Chairperson further directed that all concerted efforts need to be taken by the State to ensure that all ULBs should be re-certified as ODF plus on or before March 2021.

**Agenda No. 3: Approval of proposal for setting up of 11.5 MW Waste to Energy facility at Bidadi by BBMP & KPCL for availing VGF grants under SBM (U).**

Director, DMA informed the Committee that, BBMP and KPCL intends to develop 600 TPD waste to energy facility at Bidadi which generates 11.5 MW energy. As per the directions in 11<sup>th</sup> HPC meeting, BBMP has submitted proposal for release of VGF grants under SBM (U). The proposal was placed before State Level Technical Committee (SLTC) on 7-11-2020 and proposal has been approved subject to a condition that certain suggestions/observations of the SLTC are complied with. Accordingly, KPCL has submitted compliance report and proposal is placed before HPC for concurrence.

MD, KPCL informed that KPCL has invited tender for establishment of 11.5 MW Waste to Energy project at Bidadi. Letter of Acceptance has been given to L1 bidder, M/S ISGEC Heavy Engineering Limited, Noida on EPC basis at a tender cost of Rs.240 crores for a, time period of 2 years for civil and mechanical works excluding Operation and Maintenance. As per MoU entered between KPCL and BBMP, the capital cost will be shared in the ratio of 50:50 after deducting the grant from available schemes, if any.

The Committee noted that,

- KSPCB has given consent for operation to the proposed plant at Bidadi on 20-11-2020.
- Karnataka Electricity Regulatory Commission concurrence is obtained for the project
- O &M contract will be finalized during second of implementation.
- The proposed technology has been successfully tried in Jabbalpur by the same service provider i.e M/s ISEC Heavy Engineering Limited
- Agreement will be entered with BESCO to buy back power generated in the proposed plant.

Compliance report submitted by KPCL was discussed in detail. Committee took note of the compliance and directed BBMP & KPCL to officially submit a comprehensive proposal to DMA along with SLTC compliance report for onward submission by DMA to MOH&UA for release of VGF grants. DMA informed that as per SBM (Urban) guidelines, BBMP would be eligible for Rs.84 Cr (35%) & Rs.55.99Cr (23.33%) assistance from GOI & GOK respectively. Presently, SBM funds are available but GOI permission would be required to utilize the same for VGF

*DMC*

**Decision:** After detailed deliberations, the Committee resolved to recommend the proposal of KPCL & BBMP to Ministry of Housing & Urban Affairs for availing SBM VGF grants (35% VGF from GOI & 23.33% from GOK) from available SBM funds in order to develop 600 TPD (11.5 MW) capacity waste to energy plant at Bidadi.

**Agenda no. 4: SWM Collection and Transportation DPR of Mysore City Corporation**

Director, DMA informed that Mysore CC has submitted DPR for Solid waste collection & transportation with an estimated cost of Rs. 58,98,40,773. Salient features of proposed DPR are as below.

- It is projected that current Mysore City Population is 10, 29,728 and the total quantity of waste generation in the city has been arrived at 533 TPD.
- The vehicles required for collection and transportation have been proposed based on the normative standards depending on the number of households, commercial establishments and distance to the processing plants.
- Waste processing facility is being developed at Rayankere, Kesare and Vidyaranyapura site as per the approved DPRs. Since these sites are located far off from the city, secondary stations have been proposed for effective shifting of waste from auto tippers to compactors.
- Battery operated vehicles have been proposed in places wherever feasible. The detailed ward wise micro plan has been prepared for collection and transportation of waste. The number of Pourakarmikas is recommended as one per 700 population, while the number of loaders, drivers, plant operators and other staff are also calculated based on vehicles proposed as per the normative standards.

The C&T proposal of Mysore CC was discussed in 15 SLTC meeting held on 7-11-2020 and based on SLTC recommendation, MCC has proposed Hybrid model (combination of Model 1 & 3) wherein 85 % of the vehicle requirement of MCC is met adopting Model-1 & balance 15% of the vehicles, MCC to procure through Model-3 (DPGM), to evaluate market response and to optimize O&M cost.

Mysore City presented the following model for Committee for approval

**MODEL 1**

**1. Estimated Project Cost : Full vehicle Ownership & O&M Model (BS-VI vehicles)**

**Amount in Rs.**

Sl. No.	Description	Total Estimated Amount (Rs)	Contingency - 3% (Rs)	Grand Total (Rs)
1	Collection and Transportation Vehicles and Machines	57,62,71,298.00*	1,72,88,138.94	59,35,59,436.94
2	Improvement in DWCC and ZWM	3,49,37,507	10,48,125	3,59,85,632.21
3	Parking sheds and vehicle maintenance	4,17,60,000	12,52,800	4,30,12,800.00
	<b>Total</b>	<b>65,29,68,805.00</b>	<b>1,95,89,064.15</b>	<b>67,25,57,869.15</b>

\* Cost of 20 Vehicles & Equipments if procured by MCC

OR

## Hybrid Model (1 &amp; 3)

## 2. Estimated project cost for Hybrid Model -1 ( 85 % Purchase) and Model-3 (15 % Lease)\*

Amount in Rs.

Sl. No.	Description	Total Estimated Amount (Rs)	Contingency - 3% (Rs)	Grand Total (Rs)
1	Vehicles and equipments*	49,59,63,438*	1,48,78,903	51,08,42,341
2	Improvement in DWCC and ZWM	3,49,37,507	10,48,125	3,59,85,632
3	Parking sheds and vehicle maintenance	4,17,60,000	12,52,800	4,30,12,800
	<b>Total</b>	<b>57,26,60,945</b>	<b>1,71,79,828</b>	<b>58,98,40,773</b>

\* Cost of 14 vehicles &amp; equipments in CAPEX

## 3. Comparison of Project cost as per Model-1 and Hybrid Model (1 &amp; 3)

Amount in Rs.

Sl. No.	Particular	Capital Cost	CAPEX per Ton	OPEX	OPEX per Ton
1	Model-1	67,25,57,869	12,59,472	31,03,47,379	1,592
2	Hybrid Model (Model 1 & 3)	58,98,40,773	11,04,571	34,07,00,020	1,748

The Mysore Corporation's C&T plan was discussed in detail and the Committee opined that the woven sac of 25 litre capacity for storage of dry waste at houses and small commercial shops & 10 litre capacity bins for storage of wet wastes at houses and shops which were proposed in the DPR with an estimated cost of Rs.10,16,97,838/- needs to be restricted as source segregation is an obligatory duty of the waste generators.

Commissioner MCC explained that in order to encourage residents to segregate waste at source, the City Corporation has proposed bins. The Committee, instructed MCC to provide bins only to slum households and to street vendors and revise the estimate. Accordingly, it was decided to restrict the number of households for providing HDPE woven sac of 25 litre capacity to 22,161 from 3,01,774 numbers and containers of 10 litre capacity for storage of wet wastes to 44322 only from 6,03,548 earlier numbers. **The revised total estimated amount of all vehicles and equipments including DWCE, parking sheds etc., would reduce to Rs. 57,55,01,401 from Rs. 67,25,57,869.15.**

Chairperson wanted to know the opinion of BBMP about Mysore CC proposal, Additional Commissioner (SWM), BBMP explained that BBMP has tried all 3 models for waste management in BBMP limits and opined that vehicles procured under DPG model with ownership of vehicles lying with ULB is a better option as it will ensure better maintenance & optimal O&M cost.

Commissioner, MCC concurred to this and said that that the CC would prefer to purchase all the vehicles & machinery required for waste collection & transportation from the SBM scheme so as to reduce the financial burden on Corporation O&M expenses.



Chairperson opined that it is financially viable for MCC to adopt Model 1 under SBM (U). Principal Secretary, UDD suggested that, MCC at the stage of procurement of vehicles requiring high capital, expertise handling and maintenance can explore procurement of vehicles along with 5 years maintenance and the project cost shall include capital and operational expenditure (capex + opex). A portion of the project cost be paid after acquisition of the vehicles and remaining cost be paid over 5 years of maintenance period and the vehicles be transferred to Municipal Corporation at the end of the period.

MCC is eligible to avail 58.33% of Capital cost from SBM grants and remaining 41.67% shall be borne from own funds. The O&M cost has to be met from the Corporation funds. The funding pattern under SBM will be as below.

Amount in Rs.			
Capital cost for Collection & transportation of waste as per Model 1	GoI share (35%)	GoK share (23.33%)	ULB share (41.67%)
57,55,01,401	20,14,25,490	13,42,64,477	23,98,11,434

**Decision:** After detailed deliberations, the Committee approved the DPR of MCC as per Model-1 with a revised estimated project cost of Rs.57,55,01,401/- inclusive of the cost of all vehicles, machineries and other civil components excluding OPEX.

#### **Agenda no. 5: SWM Collection and Transportation DPR of Tumkur City Corporation**

Director, DMA informed that Tumkur CC has submitted Collection & Transportation DPR with an estimated cost of Rs. 12,71,96,093/-. Salient features of proposed DPR are as below;

- Current estimated population of Tumkur city is around 3.74 lakhs.
- Total quantity of waste generation in the city has been arrived at 164 TPD
- The vehicles required for collection and transportation have been proposed based on the normative standards. Waste processing facility is being developed at Ajjagondanahalli site as per the approved DPRs located at a distance of about 12 km away from the city.

The C&T proposal of Tumkur CC was discussed in 15 SLTC meeting held on 7-11-2020 and based on recommendations of SLTC, TCC has submitted hybrid model for collection & transportation of solid waste & details of the proposal are as below.

#### **MODEL-1**

#### **1. Estimated Project Cost : Full vehicle Ownership & O&M Model (BS-VI vehicles)\***

Amount in Rs.				
Sl. No.	Description	Total Estimated Amount (Rs.)	Contingency - 3% (Rs.)	Grand Total (Rs.)
1	Collection & Transport Vehicles	12,88,97,103.00*	38,66,913.09	13,27,64,016.09
2	Dry waste collection centre with Equipment	1,12,69,250.00	3,38,077.50	1,16,07,327.50
<b>Total Estimated Amount</b>		<b>14,01,66,353.00</b>	<b>42,04,990.59</b>	<b>14,43,71,343.59</b>

\*Cost of 10 Vehicles & Equipments if procured by TCC

OR

Hybrid Model (1 &amp; 3)

## 2. Estimated project cost for Hybrid Model -1 ( 85 % Purchase) and Model-3 ( 15 % Lease)

Amount in Rs.

Sl. No.	Description	Total Estimated Amount (Rs.)	Contingency - 3% (Rs.)	Grand Total (Rs.)
1	Collection & Transport Vehicles	11,22,22,103.00*	33,66,663.09	11,55,88,766.09
2	Dry waste collection centre with Equipment	1,12,69,250.00	3,38,077.50	1,16,07,327.50
<b>Total Estimated Amount</b>		<b>12,34,91,353.00</b>	<b>37,04,740.59</b>	<b>12,71,96,093.59</b>

\* Cost of 8 vehicles &amp; equipments in CAPEX

## 3. Comparison of Project cost as per Model-1 and Hybrid Model (1 &amp; 3)

Amount in Rs.

Sl. No.	Particulars	Capital Cost (Rs.)	CAPEX per Ton (Rs.)	OPEX (Rs.)	OPEX per Ton (Rs.)
1	Model 1	14,43,71,343.59	8,64,499.06	13,45,26,624.84	2,206.98
2	Hybrid 1&3	12,71,96,093.59	7,61,653.26	13,11,93,165.36	2,152.30

Proposal of TCC was discussed in detail and Committee opined that based on inputs given by BBMP and as discussed for MCC proposal, it is advisable that TCC adopts Model-1 and procure all vehicles/ equipments under SBM and while inviting tender can consider DPG model if found feasible.

TCC is eligible to avail 58.33% of Capital cost from SBM grants and remaining 41.67% shall be borne from own funds. The O&M cost has to be met from the Corporation funds. The details of grants under SBM will be as below.

Amount in Rs

Capital cost for Collection & transportation of waste as per Model 1	GoI share (35%)	GoK share (23.33%)	ULB share (41.67%)
14,43,71,344	5,05,29,970	3,36,81,834	6,01,59,539

**Decision:** After detailed deliberations, the Committee approved the DPR of TCC as per Model-1 with an estimated project cost of Rs 14,43,71,344/- inclusive of the cost of all vehicles, machineries and other civil components excluding OPEX.



**Agenda No. 6: Approval to forward technical feasibility reports for legacy waste management of 26 ULBs with above 1 lakh population in the State to MoH&UA.**

Director, DMA informed that, Additional Mission Director SBM (U) vide letter dated 27.10.2020 has requested all the States to submit the technical feasibility proforma for legacy waste management for cities more than 1 lakh population to MoH&UA to commemorate 75<sup>th</sup> year of independence in 2022 and in this regard, would like to ensure that all the legacy waste dumps are cleared in these cities by the year 2020 under SBM (U). Accordingly, Karnataka has been given a target of 26 cities with above 1 lakh population & information is obtained from these cities which need to be approved by SHPC before submitting to the Ministry. Details of proforma were presented during the meeting and details are as below.

**Amount in Rs**


Sl no	ULB Name	Estimated Quantity of Legacy laying Waste with ULB (in tonnes)	Total Cost requirement for processing Legacy Waste cost	Cost per ton	Remarks
1	SHIMOGA (CMC)	20000	15000000	750	
2	TUMAKURU	89000	17245530	193.77	Excluding Machinery cost & cost of disposal of inert waste
3	BIDAR (CMC + OG)	6500	3900000	600	
4	HOSPET (CMC)	36500	25550000	700	
5	GADAG - BETIGERI	21853	15297100	700	
6	HASSAN	60000	42420000	707	
7	BHADRAVATHI	16000	12800000	800	
8	CHITRADURGA	50000	35000000	700	
9	KOLAR (CMC)	42400	29680000	700	
10	CHIKMAGALUR	12000	7800000	650	
11	GANGAWATI	38000	26600000	700	
12	BAGALKOT (CMC)	20000	14000000	700	
13	RANEBENNUR (CMC)	175800	105480000	600	
14	BELGAUM (CORP)	300000	210000000	700	
15	BELLERY (CORP)	173000	121100000	700	
16	RAICHUR (CMC)	80000	24000000	300	Excluding disposal cost of inert waste.

Sl no	ULB Name	Estimated Quantity of Legacy laying Waste with ULB (in tonnes)	Total Cost requirement for processing Legacy Waste cost	Cost per ton	Remarks
					Approximately 50-60% of legacy waste will be inert waste which needs to be landfilled
17	RABERTSON PET	55000	38500000	700	
18	MANDYA (CMC)	76541	58477324	764	
19	MYSORE (CC)	200000	101400000	507	
20	DAVANAGERE	469931	328951700	700	
21	BIJAPUR	80000	48000000	600	
22	HUBLI - DHARWAD	480000	584640000	1218	
23	BBMP	9782000	4708500000	900(Bio mining), Rs 500(Bio remediation)	
24	KALBURGI (CORP)	700000	371000000	530	Excluding landfilling
25	MANGALORE	600000	431400000	719	
26	UDUPI	61778.37	43244859	700	

It was noticed that there was no uniformity in the processing fee of dump site remediation in many of the ULBs such as Hubli-Dharwad CC, Tumkur CC, etc., DMA was asked to obtain the cost break up, component wise of each ULB to determine if there is uniformity in the rate arrived at.

**Decision: After detailed deliberations, DMA was asked to submit total cost requirement for legacy waste management of 26 cities to MoH&UA after obtaining approval of Chairperson, HPC on file.**

The meeting ended with vote of thanks to the Chair.

  
(T.M. VIJAY BHASKAR)

Chief Secretary, Government of Karnataka and  
Chairman, HPC (Swachh Bharath Mission Urban)



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सत्यमेव जयते

Govt. of India



**Ministry of Housing and Urban Affairs (MoH&UA),  
Govt. of India  
Urban Development Department (UDD), Govt. of  
Karnataka  
State Mission Directorate (SBM)**

**Proceedings of  
13th STATE LEVEL HIGH POWERED  
COMMITTEE (SBM-U) MEETING and  
1st STATE LEVEL HIGH POWERED  
COMMITTEE SBM(U)-2.0**

**Date: 16-11-2022, Time: 3.30 P.M**

**Proceedings of 13<sup>th</sup> High Powered Committee (SBM-U) meeting held on 16-11-2022 at 3:30 pm**

**List of Members and Officers present in the Meeting is enclosed as Annexure-1**

The Director, DMA and State Mission Director (SBM) welcomed the Chairman, Members of the Committee and other officers to the Meeting, explained the action taken report of the previous meeting and agenda placed before the Committee for approval.

**Agenda No.1 –Action taken report on Agenda subjects of 11<sup>h</sup> HPC Meeting held on 27-10-2020**

Agenda No.	Agenda Subjects	Action Taken
1	<b>Agenda No.1:</b> - Action taken report on Agenda subjects of 11th HPC Meeting held on 27.10.2020	Discussed in the 12 <sup>th</sup> HPC
2	<b>Agenda No.2:</b> - Review of progress achieved in implementation of SBM-U components in the ULBs of Karnataka	Committee noted the progress of SBM (U).
3	<b>Agenda No.3:</b> - Approval of proposal for setting up of 11.5 MW Waste to Energy facility at Bidadi by BBMP & KPCL for availing VGF grants under SBM (U)	Waste to Energy proposal of BBMP has been approved by MoHUA under SBM(U)-2.0
4	<b>Agenda No.4:</b> - SWM Collection and Transportation DPR of Mysore City Corporation	The DPR for Collection & Transportation of Solid Waste of Mysore City Corporation has been approved vide GO no-UDD73CSS2021 Dated: -28.01.2021
5	<b>Agenda No. 5:</b> - SWM Collection and Transportation DPR of Tumkur City Corporation	The DPR for Collection & Transportation of Solid Waste of Tumkur City Corporation has been approved vide GO no- UDD10CSS2021 Dated: -28.01.2021
6	<b>Agenda No. 6:</b> - Approval to forward technical feasibility reports for legacy waste management of 26 ULBs with above 1 lakh population in the State to MoH&UA	Legacy waste management action plan has been approved by MoHUA under SBM(U)-2.0

**Decision:** After detailed deliberations the Committee approved Action Taken Report for 12th HPC proceedings.



**Agenda No. 2: Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka**

Director, DMA explained the physical and financial progress made by the ULBs in construction of individual household toilets, Community Toilets, Public Toilets, Solid waste management, IEC and Capacity Building components under SBM 1.0

Sl no	SBM Components	Target	Physical Progress	Fund Released from Gol&Go K	Fund released to ULBs	Expenditure
1	IHHL	3,21,468 nos.	3,20,828(99%)	186.09	201.17	198.12(98%)
2	Community Toilets	11,033 Seats	11,033(100%)	63.20	36.58	28.67(78%)
3	Public Toilets	5,407 Seats	5,407(100%)			
4	SWM		—	835.11	472.11	318.86(67%)
5	IEC	—	—	46.65	46.65	40.57(86%)
6	CB & A&OE	—	—	28.67	20.38	20.38(100%)
<b>Total</b>		—	—	<b>1159.72</b>	<b>776.89</b>	<b>606.6(78%)</b>

**Decision:** The Chairperson noted the overall progress of scheme and directed DMA to hold regular review meetings for ensuring timely and effective implementation of the scheme.

**Agenda No 3. Establishment of 89 Community Composting facility in CCs and CMCs, SwachGrahaKalika Kendra in all 31 districts of the State and Material Recovery Facility in 5CCs of the State.**

Director, DMA informed the Committee that, 3 programmes were announced under SBM scheme during the year 2021-22 and GO has been issued for establishing of 89 Community Composting facilities in CCs and CMCs, Swach Graha Kalika Kendra in all 31 districts and Material Recovery Facility in 5 City Corporations vide Go no: UDD: 88: CSS 2021, Bangalore, and Dated 19-4-2021 issued with the approval of then CS and hence ratification was sought.

**Decision:** After detailed deliberations, the Committee ratified the GOs issued by UDD under SBM (U) for establishing Material Recovery Facility in 5 CCs, 89 Community Compost units in all CMCs & CCs and Swach graha kalika Kendra in all 31 districts vide Go no: UDD: 88: CSS 2021, Bangalore, and Dated 19-4-2021.

**Agenda No. 4: Implementation of Amrutha Nirmala Nagara programme in selected 75 ULBs of the State**

Director, DMA informed the Committee during the 75th year of Independence day celebration, the Hon'ble Chief Minister declared AMRUTHA NIRMALA NAGARA programme for selected 75 Urban Local Bodies of the State and was decided to provide Rs. 1.00 Crore to each ULB. Further it was explained that UDD has issued order vide GO no: UDD 144 GEL 2021, Dated 26-08-2021 allocating 75 crores for the said programme considering, Rs one crore for each of the selected 75 cities. Out of the 75 crores, Rs. 50.00 Cr is allocated from the accrued interest under SBM scheme and additional special grants of Rs. 25.00 Cr from the State Govt.

DMA explained the Committee that MoHUA has intimated the State Mission Directors to remit the interest earned on the funds released under the scheme. DMA informed that the Rs 74 crores interest amount has been accrued from the funds released by GoI and GoK. The total amount is split in 60:40 as per the SBM Central State sharing ratio. And Rs 44 crores (which amounts to 60%) has been remitted to MoHUA through Bharatkosh portal and Rs 30 crores (which amounts 40%) has been released to ULBs for implementation of AMRUTHA NIRMALA NAGARA programme. Additional 20 crores has been drawn from the SWM component. In this regard ratification is sought for utilizing interest amount out of State share.

*Decision: After detailed deliberations, the Committee agreed to ratify the proposal of utilizing interest accrued under SBM for AMRUTHA NIRMALA NAGARA programme and special grants to be sought from Finance Department.*

**Agenda No. 5: Ratification is sought for expenditure made towards IEC activities under SBM 1.0 at State level.**

Director, DMA explained that certain activities were carried at the State level during Swachh Survakshan 2022 SBM-U has emerged as the largest urban sanitation behaviour change program in the world and has been able to accelerate India's progress in ensuring availability and sustainable management of water and sanitation for all (SDG 6). Under SBM-U, the sanitation discourse has been brought onto the centre stage of the nation's development agenda and has helped to transform a government mandate into a 'Jan Andolan'(a People's movement). Massive mass media campaign, intensive outreach programs, stringent monitoring of Information, Education and Communication (IEC) fund spend, multiple stakeholder involvement

including by celebrity brand ambassadors and influencers have been the pillars of its behaviour change strategy. Swachh Sarvekshan 2022 had earmarked 2250 marks (30% out of total 7500 marks) for citizen's voice which contains various components such as citizen's feedback, voice of our senior citizens /adults, citizens' engagement, citizens' experience, Swachhata app, innovations & best practices. In this regard massive IEC activities were conducted both at State & ULBs level. During SS 2022 below mentioned activities were taken up at the State Level.

Sl.No	Description	Number of District/ulbs	Total cost (inclusive of GST)	Work carried out Agency
1	Display of awareness short videos in public Cinema halls			
	30s spot - Greater than 500 seats	285	25,78,468.03	Dept of Information and Public relations (DIPR)
	less than 500 seats	227		
	Sub Total	512		
2	Creation of SWM Short video on source segregation, collection and processing of waste, MS Rule 2018 implementation -all ULBs	312	14,86,800.00	MCA
3	SWM Implementation video (AmruthNirmal Nagar yojana)- all ULBs	312	84,500.00	Chukki talkies
4	Design and Installation of Eco friendly flex/cloth banners in public Hoardings for SS 2022 in all ULBs	312	56,25,296.00	MCA
5	Display of awareness short videos in Outdoor LED vehicle display in all ULBs	312	1,53,42,210.00	DIPR
6	Design and Supply of Awareness Poster regarding Sanitation as per SS 2022 guidelines in Public & Community toilets in all ULBs	312	98,560.00	Zenkar advertising
7	Supply and Installation of Tri-Vision Boards (only corporations)	10	80,24,000.00	MCA
8	Tin plates (All corporation ) -(inclusive GST)	10	24,33,750.00	MCA
9	Bus shelters ( 1 corporation )	1	10,76,888.00	MCA
10	Design and fixing of Eco friendly flex/cloth banners in public Hoardings for SS 2022) (all corporation )	10	47,67,200.00	MCA
11	Supply and installation of electronic digital boards (KIOSK) of 55 inch with cloud based support along with 1 year maintenance in all DUDCs -31 no's and corporations 10 no's	40	1,20,61,764.12	MCA
12	Supply and fixing of digital All painting (standard 4X7 feet)in all ULBs	312	46,29,895.20	MCA
13	Design, printing, Supply and distribution of yearly Calendars and Diary	2000	24,02,480.00	MCA
14	Design and fixing of cloth banner in ULB owned hoardings	All ulbs	2,25,96,528.00	Tendered to Sanjay Marketing
		Grand total	8,62,08,339.35	

*Decision: The Committee informed DMA to submit a status report on completion of the project.*

**Agenda No. 6: Approval for 180 City Sanitation Plans**

Director DMA explained that **City sanitation planning (CSP)** is a vision document on sanitation with short term town level action plans for five years to achieve sanitation goal. This document has been prepared in consonance with National Urban Sanitation Policy and State Sanitation Strategy.

It was further explained that Tender was invited by DMA office way back in 2018 for shortlisting agencies for preparation of CSP in 292 ULBs which was then mandatory for release of funds under the scheme. In this regard work orders were issued to 8 packages out of 11 packages for preparation of CSPs in 210 ULBs. However certain conditions were relaxed and funds were released under SBM at later stages. Currently 180 CSPs are verified by the DMA office and is ready for approval of HPC. DMA explained that the said document will be useful in analyzing the gaps in waste management and appropriate measures can be taken to address the gap. Tendering process for the remaining 3 packages (103 ULBs) will be cancelled as SBM 1.0 scheme ends on March 2023. Further informed the committee that city level Sanitation plans is being prepared for all ULBs as per guidelines issued under SBM 2.0.

*Decision: The Committee instructed Director, DMA to take suitable decision at DMA level.*

**Agenda No. 7: Hiring Consultancy Services for SwachhSurvekshan through tender process.**

Director, DMA explained the Committee that there was a need of experts from various domain like IEC, MIS, UWM, SWM etc for information management, coordination and follow up with ULBs, capacity building training, handholding ULBs to get ODF +, ODF ++, GFC certifications, handling SwachhSurvekshan and other works. In this regard tender was invited to select experts who have handled similar projects/works in various other States under SBM. An agency KPMG Advisory Services Pvt Ltd was selected as per KPPP norms for the said SwachhSurvekshan works. During the course of time it was decided to engage this agency as a Project Management Unit for assisting DMA in implementing the SBM 2.0 scheme effectively. Hence work order is

issued to KPMG Advisory Services Pvt ltd for the cost of Rs 21,30,000/- per month for 3 years duration wef 15-06-2022. The team includes the following experts:

1. Team Leader
2. Solid Waste Management Specialist (2)
3. MIS Specialist (3)
4. Capacity Building Specialist (1)
5. Swachh Survekshan Specialist (1)

Approval was taken on file from the Chief Secretary, GoK in the month of September 2021 for hiring consultancy services for Swachh survekshan. By the time the tender was called for the second time SBM 2.0 was launched, hence the State Mission Directorate changed the consultancy services purpose to PMU of SBM 2.0, All the paper notifications and tender on e-procurement portal as per KPPP was for PMU of SBM 2.0. Hence Director requested the Committee to accord post facto approval for selecting the agency as a PMU for SBM 2.0.

*Decision: The Committee accorded post facto approval for agency selected to assist State Mission Directorate as PMU for SBM 2.0*

**Agenda No. 8: Introduction of PFMS System in SBM as per the GoI directions.**

Director, DMA explained that as per the directions of MoHUA, Single Nodal Agency (SNA) account is opened, Zero balance account of all implementing agencies (IAs) is created and registered under PFMS. Separated budget lines are opened for State & Central shares. All transactions are made through PFMS.

*Decision: The Committee noted and approved the fund flow procedure adopted by the SMD as per directions of MoHUA.*

**Agenda No. 9: Ratification is sought for Uttara Kannada proposal.**

Director, DMA explained that as per the decision made in 5th HPC held in the year 2017, 4 Sanitation Diploma Engineers were taken for one year in the DUDC office for assisting ULBs in effective management of MSW. The said staff were obtained through contract and were continued up to March 2021 as ratified in HPC meetings. It was further informed that their services were continued and salaries have been released for additional 2 months i.e., April&May-2021 during Covid period and requested Committee to ratify the same.

*Decision: The Committee agreed to ratify the payment made to Sanitation Diploma Engineers for additional 2 months under SBM.*



**Agenda No. 10: Ratification for release of SBM –SWM funds to newly upgraded ULBs**

Director DMA explained that, the newly upgraded 90 ULBs have to own land and prepare DPR for procuring vehicles, machineries and other infrastructures under SBM. In this regard, 25 ULBs have got land and others are in the stage of identification of land. In order to assist these ULBs in solid waste management, Rs 20.6cr has been released for procuring vehicles for door-to-door collection and transportation of waste.

SWM Fund calculation for Newly Upgraded ULBs				(Rs in lakhs)
SL no	ULB Type	No of ULBs	Proposed Unit cost /ULB	Total cost
1	CMC	3	50.00	150.00
2	TMC	17	30.00	510.00
3	TP	70	20.00	1400.00
<b>Total</b>		<b>90</b>		<b>2060.00</b>

Director, DMA requested the Committee to ratify the releases made to new ULBs under SBM.

*Decision: The Committee ratified the lump-sum grants released to 90 ULBs out of SBM-SWM grants.*

**Agenda No. 11: Approval is sought for DPR submitted by Mangalore City Corporation for collection and transportation of waste.**

Director, DMA informed the Committee that, Mangalore City Corporation had submitted a DPR to procure vehicles required for collection and transportation of waste to SWM site. The capital cost for C&T vehicles is Rs.27.15 crores. The same has been approved by 17th SLTC (SBM) meeting held on 27-06-2022 and addendum dated 24-08-2022. The details of proposed capital cost are mentioned below.

Sl. No.	Particulars	Quantity Required (No.)	Approx Unit Cost (Rs.)	Total Cost (Rs.)	Costing
1	Pushcarts	244	14,000.00	34,16,000.00	Market rate through quotation
2	Battery Operated Tricycles	24	2,00,000.00	48,00,000.00	GeM
3	Jeep Tippers	107	11,05,000.00	11,82,35,000.00	Market Rate through

Sl. No.	Particulars	Quantity Required (No.)	Approx Unit Cost (Rs.)	Total Cost (Rs.)	Costing
					quotation
4	Tippers	30	22,25,000.00	6,67,50,000.00	GeM
5	Compactors	16	39,50,000.00	6,32,00,000.00	GeM
6	Sound System	161	LUMPSUM	72,20,500.00	Market rate through quotation
7	GPS	177			Market rate through quotation
8	Speed controller	153			Market rate through quotation
9	CC TV	60			Market rate through quotation
<b>Total</b>				<b>26,36,21,500.00</b>	
<b>Contingency 3%</b>				<b>79,08,645.00</b>	
<b>Grand Total</b>				<b>27,15,30,145.00</b>	

Sources of funding for Capital cost as per the above works out as follows.

No.	Source of funding	% Share	Amount in Lakh
1	Central (SBM)	35.00%	9,50,35,550.75
2	State (SBM)	23.33%	6,33,47,982.83
3	Balance (ULB share)	41.67%	11,31,46,611.42
<b>Total</b>		<b>100%</b>	<b>27,15,30,145.00</b>

**Decision:** After detailed deliberations, the Committee accorded approval to the DPR submitted by the MCC for collection and transportation of waste at a capital cost of Rs 27,15,30,145/-following KTPP norms.

**Agenda No. 12: Approval is sought for action plan for solid waste management component in 310 ULBs (including BBMP) under SBM(U) 2.0**

Director DMA explained the Committee that a City Solid Waste Action Plan (CSWAP) has been prepared for all ULBs including BBMP for the total project cost of Rs 2046.65 crores as prescribed by SBM 2.0 guidelines. The CSWAP has been approved by the SLTC subsequently approval of Hon'ble Chief Secretary is obtained in file and submitted to MoHUA for approval. MoHUA has approved the CSWAP for Karnataka State in 6th meeting of the National Advisory & Review Committee

(NARC) of Swachh Bharat Mission (Urban) held on 15th September 2022. The Director requested the Committee to ratify the CSWAP.

S.No.	Component	Proposed Capacity /Nos.	Total Cost (Cr.)	GOI Share (Cr.)	GOK Share (Cr.)	ULB Share (Cr.)
1	Composting	1813.46 TPD	208.55	65.25	42.28	101.02
2	Bio-methanation	600 TPD	108.00	27.00	17.28	63.72
3	Material Recovery Facility	4137.11 TPD	351.65	128.57	84.71	138.37
4	Waste to Energy Facility	600 TPD	108.00	27.00	17.28	63.72
5	Sanitary Landfill	891.98 TPD	57.98	19.45	12.74	25.79
6	Construction & Demolition Waste Facility	1192.69 TPD	71.56	19.34	12.54	39.68
7	Transfer Station	2978.18 TPD	134.02	34.82	22.43	76.77
8	Mechanical Sweepers	31 Nos.	17.05	4.57	2.96	9.52
9	Legacy Waste Management	179.97 LT	989.84	322.34	210.54	456.96
<b>Total Cost (Cr.)</b>			<b>2046.65</b>	<b>648.34</b>	<b>422.76</b>	<b>975.56</b>

*Decision: The Committee agreed to ratify the City Solid Waste Action Plan prepared for all the ULBs at a total project cost of Rs 2046.65 crores.*

**Agenda No. 13-16: Approval is sought for Legacy waste management DPRs**

Director, DMA explained that as per the direction of NGT in OA no 606/2018 old dumpsites have been remediated as early as possible. In this regard 196 dumpsites have been identified with total quantity 179 lakh tons of waste in urban areas of the State. HDMC, Davangere, Bellary and Kalburgi City Corporation have submitted the DPRs which were verified at DMA office and were placed before State Level Advisory Committee. The committee has experts from IISC, scientific officers from CPCB and KSPCB. The DPRs were discussed in the Committee meetings held on 14-10-2022, 16-11-2021, 14-03-2022. The details are mentioned below.

*U*

**Agenda No. 13: Approval is sought for Legacy waste management DPRs submitted by Davangere City Corporations.**

The Davangere City Corporation has opted to take up Bioremediation of dumpsite located at Avaragolla occupying 24 acres out of 33 acres to recover land to be used for setting up integrated waste processing facility. This project is planned for a time frame of 15 months, for which two lines 500 TPD sieving machineries of 80mm, 35mm and 6mm are recommended to process around 2.41 lakh tons of historic waste.

The Estimated Project Cost for the project is 21.68 crores. Breakup of the costs is provided below:

S.N	Breakup of costs by type of activity	Amount	Cost/ton
1	Capital Cost including Machineries	5,18,34,640	216.61
2	<b>Operations cost</b>		
a	Excavation/ dismantling of waste heaps	1,12,22,016	46.46
b	Processing within site	4,50,30,009	167.62
c	Transporting RDF	7,79,59,066	322.78
d	Transporting Bio earth	62,40,000	25.84
3	Contingency & Operator's Margin	2,90,99,768	120.48
	<b>Total</b>	<b>21,68,40,208</b>	<b>897.80</b>

S.N	Funding sources	Amount in Rs.
A	Total Project cost	21,68,40,208
B	<b>Funding Options</b>	
1	Amount reserved by the city corporation	14,95,00,000
2	Funding from SBM 2.0 i.e., 33% of project cost for 2.41 lakh tons at Rs 550.00 Rs/ton	4,38,36,606
3	Funding from the State Government (GoK) i.e., 22%of project cost for 2.41 lakh tons at Rs 550.50 Rs/ton	2,92,24,404
C	Shortfall	nil

**Agenda 14. Approval is sought for Legacy Waste Management DPR submitted by HubliDharwad Municipal Corporation.**

The Hubli-Dharwad Municipal Corporation has opted to take up Bioremediation of dumpsite located at Hubli, Karwar Road, Kempakeri occupying 19.15 acres and Dharwad, Hosayallapur occupying 16.00 acres to recover occupied land to be used Integrated waste processing facility and various development works. This project is planned for a time frame of 12 month (excluding monsoon), for which three lines 1000 TPD each for Hubli site and 1 line 1000 TPD at Dharwad site respectively, Machines includes sieving machineries of 75mm, 35mm and 6mm are recommended

to process around 4.8 lakh tons of historic waste through BOO (Built Own and Operate) Model.

The Estimated Project Cost for the project is 30.744 crores. Breakup of the costs is provided below:

**1. Dharwad Site (1.2 Lakh Ton)**

S.N	Particulars	Amount in Rs.
1	Cost of civil Infrastructure	1,05,60,000.00
2	Cost of plant and Machineries	1,75,20,000.00
3	Hire cost of vehicles	2,44,80,000.00
4	Manpower cost (Incl of Minimum Wages, PF & ESI charges, Insurance and other cost)	1,26,00,000.00
5	RDF disposal cost	52,50,000.00
6	Inert disposal cost	27,00,000.00
7	Any other cost	42,00,000.00
8	Sale of recyclables	2,40,000.00
	<b>Total Cost</b>	<b>7,73,10,000.00</b>
	<b>Cost Per MT</b>	<b>644.00</b>

**2. Hubballi Site (3.6 Lakh Ton)**

S.N	Particulars	Amount in Rs.
1	Cost of civil Infrastructure	3,16,80,000.00
2	Cost of plant and Machineries	5,25,60,000.00
3	Hire cost of vehicles	7,34,40,000.00
4	Manpower cost (Incl of Minimum Wages, PF & ESI charges, Insurance and other cost)	3,78,00,000.00
5	RDF disposal cost	1,39,50,000.00
6	Inert disposal cost	81,00,000.00
7	Any other cost	1,26,00,000.00
8	Sale of recyclables	8,28,000.00
	<b>Total Cost</b>	<b>23,01,30,000.00</b>
	<b>Cost Per MT</b>	<b>639.00</b>

S.N	Funding sources	Amount in Rs.
A	Total Project cost	30,74,40,000
B	Funding Options	
1	Amount reserved by the city corporation	16,22,40,000
2	Funding from SBM 2.0 i.e., 33% of project cost for 4.8 lakh tons at Rs 550.00 Rs/ton	8,71,20,000
3	Funding from the State Government (GoK) i.e., 22% of project cost for 4.8 lakh tons at Rs 550.00 Rs/ton	5,80,80,000
C	Shortfall	Nil

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**Agenda 15. Approval is sought for Legacy Waste Management DPR submitted by Bellary City Corporation.**

Ballari city generates 180 TPD of waste every day and it has dumped 10 years of waste into landfills. Total quantity of waste quantified is 3,91,500ton. It is estimated that total cost of project is 26,16,43,847 INR and per ton it will be 668 INR.

SL NO	Particulars	Rate (In INR)	Cost per ton
1	Equipment	23519020	60
2	Contingency	5,00,000	1
3	Manpower	31825747	81
4	Consumables	3808000	10
5	Vehicles Hiring Charges	118967815	304
6	RDF TransportationCharges	49769438	127
7	Transport to old dump site to new dump site 2	2263867	6
8	Biosoil and Inert disposal	13792851	35
9	Cost for Processing Legacy Waste is	244446737	624
10	Contractor margin 10%	24444674	62
11	PMC charges at 2%	4888935	12
12	Grand total cost of processing	273778781	
13	Total waste to be processed	391500	
14	Recovered cost	12136500	
15	Net cost for processing	261642281	
16	Cost for Processing 1 MT of Legacy Waste is	Rs 668 per ton	

**Funding details**

GOK funds Funding from the State Government (GoK) i.e., 22%of project cost for 3.91 lakh tons at Rs 550.0 Rs/ton	4,73,71,500
Swachh Bharat 2(GOI) Funding from SBM 2.0 i.e., 33% of project cost for 3.91 lakh tons at Rs 550.00 Rs/ton	7,10,57,250
SFC, CSR and other GOVT FUNDS	10,66,08,281
General funds(revenue) contribution(ULB)	3,66,05,250
Total cost of the project	26,16,42,281

**Agenda 16. Approval is sought for Legacy Waste Management DPR submitted by Kalburgi City Corporation.**

The KMP has prepared a DPR for remediation of waste at the dumpsite at Sewage farm located at Udanoor, Kalaburagi covering proposed plan for legacy waste processing, detailed operational plan, detailed manpower and cost assessment, MIS and IT enabled Monitoring plan, Economic and Financial Analysis, Environmental Impact and Mitigation plan, Leachate Management Plan.

It is estimated that approximately 2,26,000 MT of legacy waste is accumulated in the said site till 2012-2021. Also, considering the waste disposed at the site till September 2022 is 92,000 MT. A **total estimate of 3,00,000 MT** of waste is considered for finalization of the DPR.

The project tenure is considered for 2 years. The number of months available for working is considered as 10 months per year. The total working days in each month is considered as 26 days. Yearly target of Waste processing is 2,00,000 tonnes. The Monthly target is 20,000 tonnes and daily target is around 770 tonnes.

S. N	Particular	Amount in Lakh Rs.
1	<b>Total Project Cost</b>	<b>2150</b>
2	Breakup of Costs by Type of Expenditure	
	Cost of Infrastructure including civil works, IT/ MIS Works etc.	108.43
	Processing Cost including fuel, power, machine rental etc.	797.61
	Hire charges of Vehicles	563.55
	Manpower Cost (inclusive of Minimum wages, PF&ESI charges, Insurance and other cost)	296.10
	Other costs (contingencies, operator's margin etc).	71.24
3	Breakup of costs by type of Activity	
	Disposal of Bio earth	262.50
	Disposal of RDF Material	30.00
	Excavation/ Dismantling of waste heaps	563.55
	Other costs (contingencies, operator's margin etc).	71.24
4	Revenue from the project by sale of Compost and other Recyclables	150
	Sale of Compost	
	Sale of Recyclables	
	<b>Total Project Cost including GST 18%</b>	<b>2150</b>
	Cost of remediation per ton	Rs 607.3 (excluding GST)

S.N	Funding sources	Amount in Rs.
A	Total Project cost	21,50,000/-
B	Funding Options	
1	Amount reserved by the city corporation	12,42,50,000/-
2	Funding from SBM 2.0 i.e., 33% of project cost for 3.0 lakh tons at Rs 550.00 Rs/ton	5,44,50,000/-
3	Funding from the State Government (GoK) i.e., 22% of project cost for 2.41 lakh tons at Rs 550.50 Rs/ton	3,63,00,000/-

*Decision:* After detailed deliberation the Chairperson directed DMA to analyze and re-submit the proposals of legacy waste management based on CPCB and other MoHUA guidelines in the next HPC meeting.

**Agenda No.17 – Approval of Capacity Building, Skill development and Knowledge Management action plan for 310 ULBs in Karnataka prepared as per the SBM 2.0 Operational Guidelines.**

Director, DMA explained that Capacity Building Action Plan under SBM 2.0 has been prepared for 310 ULBs in Karnataka and BBMP. The action plan for Capacity Building has been prepared in alignment with the National Capacity Building Framework (NCBF) for Garbage Free Cities of SBM 2.0. The total allocation of central funding for Capacity Building component for the State of Karnataka is 110.72 Crores. The corresponding State Share will be 73.81 Crores, making the overall budget for Capacity Building component for Karnataka as 184.53 Crores.

The CB action plan is prepared based on methodology proposed under NCBF that includes identification and estimation of stakeholders in all the ULBs. The activities under CB action plan are divided into State and ULB activities. ULBs are divided into 3 different categories based on the number of population – ULB with less than 1 Lakh Population, ULB with 1-10 Lakhs Population and ULB with >10 Lakh Population. The activities and cost for both State and ULBs are proposed as under:

The proposed fund allocation under Capacity Building Plan for Karnataka State is worked out as under:

In Crores							
Population Category	Nos of ULBs	Total Cost / Yr State Activities	Total Cost/Yr ULB Activities	Total Cost /Yr	Total Cost (2022-26)	GoI Share (60%) (2022-26)	GoK Share (40%) (2022-26)
Less than 1 Lakh	284	3.55	17.15	20.71	82.82	49.69	33.12
1 to 10 Lakh	25	3.24	8.00	11.25	45.00	27.00	18.00

Above 10 Lakh (BBMP)	1	3.65	10.52	14.17	56.71	34.02	22.68
<b>Total</b>	<b>310</b>	<b>10.44</b>	<b>35.69</b>	<b>46.13</b>	<b>184.53</b>	<b>110.72</b>	<b>73.81</b>

It was further informed that the said action plan has been approved by the SLTC held on 10-11-2022 and proposal has to be submitted to MoHUA after obtaining approval of HPC.

**Decision:** After detailed deliberations, the Committee accorded approval for the Capacity Building action plan under SBM 2.0 amounting to Rs 184.53 crores.

**Agenda No. 18: Approval of IEC & Behaviour change action plan for 310 ULBs in Karnataka prepared as per the SBM 2.0 Operational Guidelines.**

Director DMA explained that, IEC Action Plan has been prepared for 310 ULBs in Karnataka and BBMP. The action plan for IEC has been prepared in alignment with the National Behaviour Change Communication Framework (NBCCF) for Garbage Free Cities of SBM 2.0. The total allocation of central funding for IEC component for the State of Karnataka is 220.50 Crores. The corresponding State Share will be 147.00 Crores, making the overall budget for IEC component for Karnataka as 367.50 Crores. The action plan is developed based on NBCCF that includes provision of IEC activities to be considered at State as well as ULB level. As per the guideline, activities are divided into mid media, mass media, interpersonal communications, and social & digital media and corresponding allocation to each of these areas are being allocated as per the permissible limits mentioned under NBCCF

The IEC plan for all 310 ULBs and BBMP has been worked out and the abstract of proposed funding for IEC component is provided as under:

In Crores							
Funding Areas	2022-23	2023-24	2024-25	2025-26	Total	GoI Share	GoK Share
IEC activities at State Level	18.62	18.62	18.62	18.62	74.46	44.68	29.78
IEC Activities for ULB < 1 Lakh Population (284 ULBs)	39.75	39.75	39.75	39.75	159.01	95.40	63.60
IEC Activities for ULB 1-10 Lakhs Population (25 ULBs)	24.78	24.78	24.78	24.78	99.12	59.47	39.65

IEC Activities for ULB>10 Lakhs Population (BBMP)	8.71	8.71	8.71	8.71	34.86	20.91	13.94
Total	91.86	91.86	91.86	91.86	367.45	220.47	146.98

**Decision:** After detailed deliberations, the Committee accorded approval for the IEC action plan under SBM 2.0 amounting to Rs 220.47 crores.

**Agenda No. 19: Approval is sought to entrust the work of Used Water Management component under SBM(U) 2.0 to KUIDFC instead of KUWS&DB.**

Director DMA explained that, action plans have to be prepared for 284 ULBs having the population less than 1 lakh for used water management under SBM 2.0. Used water management shall include identification of existing sewer coverage, designing and estimation of sewer network, selection of STP's technology etc., Development of plan and implementation of projects under this component would need specialized expertise in existing data collection, designing, tendering and implementation of projects. Municipalities across Karnataka, especially the towns with less than 1 Lakh population lack technical capacities in designing and implementation of used water management related projects. Since KUWS&DB has expertise in sewage treatment, it was decided to handover the said component to the board in 1st SLTC meeting. However the subject was discussed in 2nd SLTC meeting held on 10.11.2022 and Committee opined to entrust the said work to KUIDFC.

Further DMA informed the Committee that although the work is entrusted to KUIDC, a post of Executive Engineer, Assistant Executive Engineer and 2 post of Assistant Engineer (deputation from KUWS&DB) can be created in DMA office for monitoring the used water component under SBM 2.0. Hence the subject was placed before HPC.

**Decision:** The Committee decided to seek approval from the cabinet to assign the work of UWM action plan preparation and implementation to KUIDFC.

The meeting ended with vote of thanks to the chair.



**Chief Secretary**

**Government of Karnataka**





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**Ministry of Housing and Urban Affairs (MoH&UA), Govt. of India**

**Urban Development Department (UDD), Govt. of Karnataka**

**State Mission Directorate (SBM)**

**Proceedings of  
3rd STATE LEVEL HIGH POWERED  
COMMITTEE MEETING UNDER SBM(U)-2.0**

**Proceedings of 3<sup>rd</sup> High Powered Committee Meeting Under SBM- Urban 2.0 held on 29-03-2023 at 11:00 am at Room no 313, Vidhana Soudha, Bangalore.**

**List of Members and Officers present in the Meeting is enclosed as Annexure-A**

Director, DMA and State Mission Director (SBM) welcomed the Chairman, Members of the Committee and other officers to the meeting and briefed the action taken report of the previous meeting and agenda placed before the Committee for approval.

**Agenda No.1 –Action Taken Report on 2<sup>nd</sup> SHPC Meeting of Swachh Bharat Mission (Urban) 2.0 held on 28.11.2022.**

<i>S.No.</i>	<i>Agenda Points</i>	<i>Action Taken</i>
1.	<b>Agenda No.1:</b> -Approval is sought for Legacy waste management DPRs submitted by Kalburgi City Corporation.	As per the discussions held during HPC meeting, one model estimate for legacy waste management was prepared for a city (Tiptur) and was submitted to PWD for vetting. The PWD verified the same and provided some suggestions on the estimates as per letter by Superintending Engineer, Bengaluru Circle (PWD): SEBC:AE-3/Estimate/2022-23/10290 dated 15.03.2023. Their suggestion were incorporated in the model estimate. Further HDMC, Davangere, Mysore, Bellary, Kalburgi, Belgaum and Tiptur Cities have prepared estimates based on the model estimate suggested by PWD and these estimates have been technically scrutinized by the Technical Section headed by Chief Engineer (DMA) dated 16.03.2023. Accordingly, the estimations of 6 City Corporations and 1 CMC are placed for approval of HPC.
2.	<b>Agenda No. 2:</b> Approval is sought for Legacy waste management DPRs submitted by Davangere City Corporation	
3.	<b>Agenda No 3.</b> Approval is sought for Legacy waste management DPRs submitted by Bellary City Corporation.	
4.	<b>Agenda No. 4:</b> Approval is sought for Legacy waste management DPRs submitted by Hubli-Dharwad City Corporation	

**Decision:** After detailed deliberations the Committee approved Action Taken Report for 2<sup>nd</sup> HPC proceedings.

*(Handwritten signatures and initials)*

**Agenda No. 2: Seeking Approval for Sanitation Action Plan under SBM 2.0**

Director, DMA explained that under Swachh Bharat Mission 2.0, Sustainable Sanitation is one of the major components with an objective "To sustain Open Defecation Free status in all statutory towns". Under this, following components are eligible for funding:

- i. Construction of Individual Household Latrines,
- ii. Construction of Community & Public toilets,
- iii. Construction of Urinals along with retrofitting of Insanitary Latrines.

Under SBM 2.0, Central Assistance of 76.10 Cr. has been allocated by Government of India under Sanitation Component for the State of Karnataka.

All the 313 ULBs in Karnataka were asked to submit their City Sanitation Action Plan (CSAP-3A) consisting of their requirements for – New IHHLs, Community Toilets, Public Toilets, Aspirational Public toilets & Urinals and the ULB requirements were verified by their respective District Urban Development Cell. The state CSAP – for toilets is prepared based on the ULB action Plans. The ULBs have been divided into 3 categories as follows:

1. ULBs having population less than 1 lakh inclusive of the newly upgraded TPs, TMCs or CMCs.
2. ULBs having population above 1 lakh but less than 10 lakhs.
3. BBMP having population more than 10 Lakh.

Components Proposed	Requirement based on ULB Data
Individual Household Latrines	16,968
Community Toilet Seats	2,766
Public Toilet Seats	3,081
Aspirational Public Toilets	1,223
Urinals	2,726

Following cost considerations have been considered for different components:

Parameters	Value	Units	Source
Individual Household Latrines	30,000	INR/ IHHL	SBM Guidelines 2.0
Community & Public Toilet Seats	1,50,000	INR/Seat	SBM Guidelines 2.0
Aspirational Community Toilet Seats	2,50,000	INR/Seat	SBM Guidelines 2.0
Urinals	32,000	INR/Seat	SBM Guidelines 2.0

In order to address the above-mentioned gap capacities and based on the cost estimations considered, the total amount of 177.91 Cr. is proposed in the Karnataka State Sanitation Action Plan for Toilets. The cost breakup considered for the three population categories as per the SBM Guidelines 2.0 is as follows:

Population Category	GOI Share	GOK Share	ULB Share
Individual Household Latrine	Rs.4,000	Rs.2,667	Rs.23,333
Less than 1 Lakh	50%	33%	17%
1 to 10 Lakh	33%	22%	45%
Above 10 Lakh	25%	16%	59%

Accordingly, the component wise cost break-up was done for each of the population category and the consolidated costing is provided below:

Total for Karnataka State					
Sl. No	Component	Total Cost in Crores	GoI Share	GoK Share	ULB Share
1	IHHLs	50.90	6.79	4.53	39.59
2	Community Toilets Seats	41.49	18.47	12.18	10.84
3	Public Toilets Seats	46.22	19.51	12.85	13.85
4	Aspirational - Public Toilets Seats	30.58	13.98	9.25	7.35
5	Urinals	8.72	3.94	2.61	2.17
<b>Total</b>		<b>177.91</b>	<b>62.69</b>	<b>41.41</b>	<b>73.80</b>

**Discussion:** The Chairperson enquired about the number of toilets proposed for urban areas. Director informed that already 3.2 lakh individual toilets and 16440 seats of community toilets and public toilets have been constructed under SBM 1.0. Presently 16968 individual toilets, 2766 seats of CT and 3081 seats of PTs are proposed for the newly upgraded ULBs and 1223 aspirational toilets are proposed for places of high footfall and tourist places in ULBs.

ULB wise allocation of toilets (IHHL, CT, PT, Aspirational and Urinals) is attached as under

Annexure-1	Individual Household Latrines
Annexure-2	Community Toilets
Annexure-3	Public Toilets
Annexure-4	Aspirational Public Toilets
Annexure-5	Urinals

**Decision:** After detailed deliberations the Committee approved the sanitation action plan for the total project cost of Rs 177.91 crores and to submit proposal to MoHUA for further action.

**Agenda No. 3: Seeking Approval of Used Water Management Action Plan under SBM (Urban) 2.0**

Director, DMA explained that a new component under SBM 2.0 Urban, Used Water Management (UWM) in smaller cities is proposed. The Objective of this component is to ensure that no untreated faecal sludge or used water is discharged into the environment, and all used water (including sewerage and septage, grey water and black water) is safely contained, transported and treated, along with maximum reuse of treated used water, in all cities with less than 1 lakh population.

**Components:**

The components that are eligible for funding under UWM are as follows;

- 1 Sewerage treatment plant (STP)
- 2 Interception and Diversion drains/ outfall sewer/ trunk main sewer flow upto STP/ STP cum Faecal Sludge Treatment Plant (FSTP)
- 3 Sewer & Septic tank cleaning machines

**Funding pattern:**

The SBM 2.0 Urban clearly specifies the sub-components that are funded in Central share and State share. There are certain sub-components that are proposed only in State Funds. The details are as follows;

SBM Funds- Used Water Management Component	State Funds
<ul style="list-style-type: none"> <li>— Setting up of Sewerage Treatment Plants (STPs)/ STP-cum-FSTP;</li> <li>— Laying Interception and Diversion (I&amp;D) structures including provision of pumping stations and pumping main/gravity main up to STP;</li> <li>— Procuring adequate numbers of septic tank desludging equipment;</li> <li>— Deploying Digital (IT enabled) tools for real time monitoring of efficiency parameters during the operational phase of STPs and allied equipment.</li> </ul>	<ul style="list-style-type: none"> <li>— Sewer Network cost to be borne by the State/ UT &amp; ULB including those of tied 15<sup>th</sup> Finance Commission (FC) Grants.</li> <li>— Strengthening of Municipal Drains. As an interim arrangement, till sewers are laid in town, strengthening of drainage networks is to be taken up and intercepted into existing/ upcoming sewer network, wherever feasible, or brought to I&amp;D point from where, sewage/ sullage can be conveyed to STP/ FSTP cum STP.</li> <li>— House service connections</li> </ul>

Government of India (MoHUA) has considered 2011 census figures with suitable population projections for estimation purpose.

**Expected Outcomes:**

The GoI fund releases are outcome based. The following outcomes are envisaged under SBM-U 2.0 for Used Water Management:

- i. All statutory towns with < 1 lakh population to become ODF++ certified.
- ii. 50% of all statutory towns with < 1 lakh population to become Water+ certified.

**ULB Data & Analysis:**

Based on the available data on ULBs, estimate is prepared for UWM component under SBM 2.0 Urban.

Total ULBs in the state	314
No. of ULBs which are eligible under SBM 2.0 Used water management (Population < 1 lakh)	287
<i>Cities which existed as on 2011</i>	193
<i>New ULBs formed post 2011 census</i>	94

The analysis considered are under the following.

- i. ULBs with existing STP, STP under construction, STP proposed and action plan for achieving 100 % Coverage
- ii. STP needs capacity up gradation & infrastructure for achieving 100 % treatment of wastewater generation
- iii. New STP needs to be proposed with sewer and I&D for achieving 100% households connected to sewerage and STP
- iv. New STP cum FSTP for achieving 100% of the wastewater treatment through I&D

The Sub-components considered for funding in SBM 2.0 includes STP, Co-treatment, I&D, Desludging/ Cesspool vehicles and Sewer cleaning equipment. The Sub-components considered for funding under State funds includes Sewer network and House service connection.

**Funding Pattern:**

Proposal	Central share	State share	ULB share	Total
% share	50%	33%	17%	100%
For ULBs as per 2011 Census	1128 Cr.	745 Cr.	383 Cr.	2256 Cr.

The Central share for project period has been indicated as Rs. 1128 crores upto 2026.

**Agenda No. 3.1: Seeking Approval of Used Water Management Action Plan for 193 ULBs with less than 1 Lakh Population under SBM (Urban) 2.0**

Director, DMA addressed that under SBM U 2.0 Used Water Management Component, Central assistance of Rs. 1,128 Cr has been allocated by MoHUA for 193 ULBs with less than 1 Lakh population as per 2011 Census with a matching State share of Rs. 745 Cr & ULB share of Rs. 383 Cr with a Total Project Outlay of Rs. 2,256 Cr.

Proposal	Central share	State share	ULB share	Total
% share	50%	33%	17%	100%

Used Water Management Action Plan has been developed based on the data available from ULBs and the unit cost considered as per CPHEEO Ready reckoner and on consultation for 193 ULBs with a total Project cost of Rs. 945.25 Cr with a Central share of Rs. 472.63 Cr, State & ULB share of Rs. 472.63 Cr.

S. No	Description	No. of towns	Amount for STP/ Co treatment (in Cr.)	Amount for I&D (in Cr.)	Amount for cesspool vehicle (in Cr.)	Amount for Sewer Cleaning equipment proposed (in Cr.)	Fund requirement under SBM U 2.0		
							Central share (STP, I&D, Cesspool Vehicle & Additional Cleaning Equipment's ) (in Cr)	State fund (Matching Share for Central fund under SBM U 2.0)	Fund requirement in cr.
1	ULBs with existing STP, Under construction, Proposed and Action Plan for achieving 100 % Coverage	111 (106+5)	₹ 149.26	₹ 17.20	₹ 9.36	₹ 73.50	₹ 124.66	₹ 124.66	₹ 249.32
2	STP needs capacity upgradation & Infrastructure for achieving 100 % treatment of wastewater generation		₹ 13.72	₹ 0.00	₹ 0.00	₹ 3.50	₹ 8.61	₹ 8.61	₹ 17.22
3	New STP needs to be proposed with sewer and I&D for achieving 100% HH connected to sewerage and STP	82 (57+25)	₹ 431.29	₹ 108.40	₹ 5.76	₹ 0.00	₹ 272.73	₹ 272.73	₹ 545.45
4	New STP cum FSTP for achieving 100% of the wastewater treatment through I&D		₹ 57.90	₹ 73.20	₹ 2.16	₹ 0.00	₹ 66.63	₹ 66.63	₹ 133.26
<b>Total</b>		<b>193</b>	<b>₹ 652.17</b>	<b>₹ 198.80</b>	<b>₹ 17.28</b>	<b>₹ 77.00</b>	<b>₹ 472.63</b>	<b>₹ 472.63</b>	<b>₹ 945.25</b>

ULB wise allocation under Used Water Management for 193 ULBs is attached as Annexure 6.

**Decision:** After detailed deliberations the Committee approved the action plan for used water management in 193 ULBs with less than 1 lakh population for the total project cost of Rs 945.25 crores and to submit proposal to MoHUA for further action.

**Agenda No. 3.2: Seeking Approval for utilizing the balance fund of Rs.655.37 Cr under the central allocation of SBM U 2.0 for Sewer network & Household Service Connection for 193 ULBs.**

The total Central fund allocation for UWM under SBM U 2.0 is Rs. 1,128 Cr. Based on the available infrastructure and the components eligible for funding, the state can utilize the central share of Rs. 472.63 Cr only as per table in Agenda 3.1 and thus there is a balance of Rs.655.37 Cr. The balance fund is proposed to be used for Sewer Network & Household service connection for 193 ULBs. Although present guidelines do not have provisions for Sewer Network & Household Service Connection, however the same is proposed based on discussion and suggestions of CPHEEO Officials (MoHUA) during their official visit to DMA, Bangalore.

S. No	Description	No. of towns	Additional Components under State Fund ( in Cr)		
			Household Service Connections (in Cr.)	Amount for sewer (in Cr.)	Total Fund (HSC & Sewer Network) (in Cr.)
1	ULBs with existing STP, under construction, Proposed and Action Plan for achieving 100 % Coverage	111 (106+5)	₹ 130.33	₹ 114.48	₹ 244.81
2	STP needs capacity upgradation & Infrastructure for achieving 100 % treatment of wastewater generation		₹ 5.60	0	₹ 5.60
3	New STP needs to be proposed with sewer and I&D for achieving 100% HH connected to sewerage and STP	82 (57+25)	315.35	926.52	₹ 1,241.87
4	New STP cum FSTP for achieving 100% of the wastewater treatment through I&D		55.59	177.89	₹ 233.48
<b>Total</b>		<b>193</b>	<b>₹ 506.87</b>	<b>₹ 1,218.89</b>	<b>₹ 1,725.76</b>

**Decision:** Since the present guidelines do not allow utilization of funds for additional components described above permission of MoHUA may be sought and placed before HPC for suitable decision.

**Agenda No. 3.3: Seeking approval for requesting additional central funds for Used Water Management component under MoHUA for 94 newly formed ULBs post 2011**

MD, KUIDFC explained that, SBM U 2.0 GoI had considered ULBs with less than 1 Lakh population as per 2011 census figures and 94 ULBs are newly formed or upgraded in Karnataka post 2011 Census for which fund is not provided under SBM (U) 2.0. Used Water Management Action Plans is developed for the 94 ULBs as per the SBM U 2.0 guidelines. Additional fund needs to be requested for the newly formed 94 ULBs under SBM (U) 2.0. Since present guidelines do not permit funding of projects for newly formed ULBs, the same is proposed based on discussion and suggestions of CPHEEO Officials (MoHUA) during their official visit to DMA, Bangalore for seeking additional funds.

No	Description	No. of towns	Amount for STP/cotreatment (in Cr.)	Amount for I&D (in Cr.)	Amount for cesspool vehicle (in Cr.)	Amount for Sewer Cleaning equipment proposed (in Cr.)	Fund requirement under SBM U 2.0		
							Central share (STP, I&D, Cesspool Vehicle & Additional Cleaning Equipment's) (in Cr)	State fund (Matching Share for Central fund under SBM U 2.0)	Fund requirement in cr.
1	ULBs with existing STP and Action Plan for achieving 100 % Coverage	1	₹ 7.42	₹ 5.00	₹ 1.92	₹ 0.35	₹ 7.35	₹ 7.35	₹ 14.69
2	ULBs in which STPs are proposed & Action plan for achieving 100 % Coverage	8	₹ 21.24	₹ 29.50	₹ 0.24	₹ 5.60	₹ 28.29	₹ 28.29	₹ 56.58
3	New STP needs to be proposed with sewer and I&D	36	₹ 160.83	₹ 141.50	₹ 9.12	₹ 1.05	₹ 156.25	₹ 156.25	₹ 312.50

*MD*

	for achieving 100% HH connected to sewerage and STP								
4	New STP/ FSTP for 100% of the wastewater treatment through I&D	49	₹ 156.73	₹ 191.00	₹ 11.76	₹ 10.15	₹ 184.82	₹ 184.82	₹ 369.64
<b>Total</b>		<b>94</b>	<b>₹ 346.22</b>	<b>₹ 367.00</b>	<b>₹ 23.04</b>	<b>₹ 17.15</b>	<b>₹ 376.71</b>	<b>₹ 376.71</b>	<b>₹ 753.41</b>

**Components to be funded under State Funds required for operation of the system similar to 94 ULBs formed post 2011:**

S. No	Description	No. of towns	Additional Components under State Fund (in Cr)		
			Household Service Connections (in Cr.)	Amount for sewer (in Cr.)	State Fund for additional Components (HSC & Sewer Network) (in Cr.)
1	ULBs with existing STP and Action Plan for achieving 100 % Coverage	1	₹ 42.56	₹ 19.08	₹ 61.64
2	ULBs in which STPs are proposed & Action plan for achieving 100 % Coverage	8	6.78	119.7	₹ 126.48
3	New STP needs to be proposed with sewer and I&D for achieving 100% HH connected to sewerage and STP	36	146.04	586.76	₹ 732.80
4	New STP/ FSTP for 100% of the wastewater treatment through I&D	49	0	0	₹ 0.00
<b>Total</b>		<b>94</b>	<b>₹ 195.38</b>	<b>₹ 725.54</b>	<b>₹ 920.92</b>

Description	Central Fund (in Cr)	State Fund (in Cr)	Total Fund (in Cr)
Fund requirement for Components to be funded under SBM U 2.0	376.71	376.71	753.41
Components to be funded by the State	0.00	920.92	920.92
<b>Total</b>	<b>376.71</b>	<b>1,297.63</b>	<b>1,674.33</b>

ULB wise fund requirement under Used Water Management for 94 ULBs is attached as **Annexure 7**.

**Discussion:** The chairman enquired whether provision has been made under State budget to provide state share. Director, DMA informed that necessary funds for used water management shall be dovetailed with other schemelike Swachh Bharat Mission, NGT 606 Environment Compensation, 15<sup>th</sup> FC Grants and Urban Infrastructure Development Fund.

**Decision:** The Committee approved the decision of requesting additional funds from MoHUA for newly formed 94 ULBs under used water management component of SBM 2.0, amounting to Rs 1,674.33 Cr, of which Central fund requirement is Rs.376.71 Crore & State fund requirement is Rs.1,297.63 Cr and take up works only after approval of MoHUA and concurrence of Finance Department, GoK.

**Agenda No. 4: Seeking Approval for Hiring of Project Management Consultancy (PMC) Services including DPR Preparation, Transaction Advisory including bid process management and provision for supervision & monitoring services for implementation of Integrated Solid Waste Management services for the ULBs of all districts under SBM 2.0**

Director explained that DMA intends to invite Request for Proposals for Hiring of Project Management Consultancy (PMC) Services including DPR Preparation, Transaction Advisory including bid process management and provision for supervision & monitoring services for implementation of Integrated Solid Waste Management services for the ULBs of all districts under SBM 2.0. The purpose of hiring of the PMC for the above-mentioned purpose is to expedite and streamline the process of implementation of Integrated Solid Waste Management services under SBM 2.0. The salient features of the RFP are as under:

1. The Project assignment is in 3 phases namely i) DPR stage, ii) Tender evaluation and award of work and iii) Construction supervision and project management.
2. Separate tenders ULB wise or package wise based on feasibility will be called for all 31 districts (including 309 ULBs.) The total estimated cost is 16.41 Crores (considered as 2% of the total estimated cost INR 820.27 Crores)

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3. The method of selection is through **Least Cost Method (LCM)**.
4. Payment Milestones: 30% at preparation and finalization of DPR, 5% is distributed for tender preparation and 5% at signing of the concessionaire agreement, remaining 60% of the payment shall be based on the financial progress of the projects implemented under the same DPR.
5. Deployment of SWM Expert, Civil Engineer, Junior Engineer, Quantity Surveyor (till tender preparation stage) and Quality Control Engineer (monitoring phase)
6. Total Number of Manpower estimated is as under:

District with ULBs	No of HR	Total HR for all ULBs
District with ULBs (1-9)	5	100
District with ULBs (11-17)	10	100
Districts with ULBs more than 17	17	17
Total		217

**Discussion:** The chairperson sought the details of work undertaken by PMC at the district level. Director, DMA informed that the PMC shall be involved in preparation of DPRs, Transaction Advisory including bid process management and provision for supervision & monitoring SWM activities. Further PMC shall also involve in assessment and study of actual field condition and suggest approach on formation of clusters or standalone arrangement of SWM projects.

**Decision:** After detailed deliberations, the Committee accorded approval for hiring of Project Management Consultancy (PMC) Services as per KTPP Act, including DPR Preparation, Transaction Advisory including bid process management and provision for supervision & monitoring services for implementation of Integrated Solid Waste Management services for the ULBs of all districts under SBM 2.0

**Agenda No.5: Allocation of unallocated balance of SBM 1.0 for providing SWM infrastructure for newly upgraded ULBs**

Director, DMA explained that the mission period of Swachh Bharat Mission 1.0 is extended upto 31<sup>st</sup> March 2024. There is an amount of unallocated balance of 100.01 Crores under Swachh Bharat Mission 1.0 for Karnataka. It is also informed that 91 Urban Local Bodies in Karnataka are recently upgraded for which SWM infrastructure are required to be constructed. DMA has only released an amount of 20.16 crores for procurement of collection and transportation vehicles to these newly upgraded ULBs as an interim measure. However, requirement for providing 100% compliances with respect to collection, transportation, processing, and disposal of municipal waste is much higher. Thus, it is proposed that unallocated balance of 100.01 crores is to be allocated for providing SWM infrastructure for newly upgraded ULBs. The ULB wise allocation is enclosed as **Annexure-8**.

Further it was brought to the notice of the Committee that SBM 2.0 does not cover Collection and transportation vehicles and common facilities at SWM site. Hence the unallocated portion of SWM funds can be used for newly upgraded ULBs for Collection & Transportation and other common facilities.

**Decision:** *The Committee accorded approval for allocating Rs 100.01 crores for providing SWM basic infrastructure like waste Collection and transportation vehicles for 91 ULBs and common facilities at 57 newly upgraded ULBs with land under Swachh Bharat Mission 1.0*

**Agenda No. 6: Approval is sought for using unspent amount of CT/PT component in SBM 1.0 for Pourakarmika's rest room.**

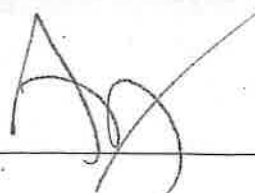
Director, DMA explained that in order to provide better hygiene and sanitary facilities to Pourakarmikas, it is intended to provide rest rooms in all ULBs. It is proposed to utilize the balance unspent amount under CT/PT component of Rs 34.50 crores for construction of Pourakarmika's rest room.

**Decision:** *Since the present Guidelines do not allow this, the Committee accorded approval for sending the proposal to MoHUA for CT/PT component of Rs 34.50 crores for construction of Pourakarmika's rest room in all ULBs under SBM 1.0*

#### **Legacy Waste Management projects in Karnataka:**

The Director, DMA explained to the Committee about various mandates, rules, directions to be followed for clearing dumpsites as below.

- The **Solid Waste Management Rules 2016** stipulates the duties of Local Authorities under Rule 15 to investigate and analyze all old open dumpsites and existing operational dumpsites for their potential for bio-mining and bioremediation and wherever feasible, take necessary actions to bio-mine or bioremediate the sites. In absence of potential of bio-mining and bioremediation of dumpsites, they shall be scientifically capped as per landfill capping norms to prevent further damage to the environment.
- The **Central Pollution Control Board** has issued guidelines on biomining and in the year 2019, accordingly the ULBs have to carry out biomining and bioremediation of old dumpsite adopting integrated approach for all activities. This involves geotechnical investigation of site (contour survey, drone mapping or total station survey) and compositional analysis of waste, estimation of waste quantity, assessment of necessary vehicles, machineries, and manpower for remediation.

- The cost of the project would depend on the factors like area & quantity of dumpsite, characterization of waste, duration of project etc. The onsite biomining and bioremediation cost ranges between Rs 400 to 700 per cubic meter, irrespective of capital cost. The case by case cost of moving screened fractions offsite will be extra and variable, depending on distance to farmers land for bio earth disposal, RDF disposal to cement plants etc.
- **SBM 2.0 Guidelines**, MOHUA has considered a standard cost of **Rs.550/Tonne** for processing of legacy waste for the sake of providing assistance to the States and any cost over and above shall be borne by ULBs.
- Further Director, DMA explained that, one model estimate for legacy waste management was prepared for Tiptur City and was submitted to PWD for vetting. The PWD verified the same and provided some suggestions on the estimates. The suggestion were incorporated in the model estimate. Further HDMC, Davangere, Mysore, Bellary, Kalburgi and Belagaum Cities have prepared estimates based on the model estimate suggested by PWD. Accordingly, the estimations of 6 City Corporations and 1 CMC are placed for approval of HPC.
- With respect to transportation of RDF through railways, all rakes of the goods train are to be reserved which is not a cost effective option. Moreover, awaiting time of train is charged on an hourly basis and further multiple loading and unloading of RDF is involved. Thus, transportation through railways is not a viable option and all ULBs have considered roadways as a suitable mode for transportation of RDF.

**Agenda No. 7: Seeking Approval of Legacy Waste Management Detailed Project Report of Kalburgi City Corporation**

Director explained that the estimate for Legacy waste management has been prepared for Kalburgi City Corporation based on the model estimate verified by PWD & details are as under,

**Quantity and Quality Parameters:**

Sl.No	Particular	Details
1	Total Quantity of legacy waste in volume	3,43,543 cum
2	Density of legacy waste as per analysis	0.9 Tonne/cum
3	Total quantity of Legacy Waste to be cleared	3,09,189 Tons
4	Physical Analysis Result	
a	RDF (HVP, LVP, MLPs, cloths, paper, cardboard, wood etc. and other items which are combustible fractions which are non-recyclable and soiled out)	22.5% (69,567.53 Tons)

b	Bio-earth / Bio-soil	66.4% (2,05,301.5 Tons)
c	Recyclables	1% (3,091.89 Tons)
d	Inert (stones, glass, etc.)	10.1% (31,228.09 Tons)
5	Distance from SWM site to nearest Cement Plant	Wadi, Sedam (35 Km)

**Overall Project Cost Estimation:**

Sl.No	Particular	Amount in Lakhs
<b>A</b>	<b>Operational Cost</b>	
1	Cost of Infrastructure including civil works	14.88
2	Processing and Equipment hire Charges	280.24
3	Power Charges	96.70
4	Vehicle hire charges	682.37
5	Bio-culture and Leachate management system	43.19
6	Labour Cost	194.77
7	Other Costs	6.63
8	Revenue from recyclables	-86.57
	<b>Total</b>	<b>1,232.20</b>
	Add GST 18% for item No 1,2,3,4,5,7 and 8	226.67
	<b>Total Operational Cost:</b>	<b>1458.87</b>
<b>B</b>	<b>Transportation Cost</b>	
1	RDF Transportation Cost in Lakhs (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 35 Kms X 69,567.53 <i>RDF Transportation Per Tonne = INR 99,34,243.284/ 3,09,189 Tonnes = INR 32.13 (Without GST)</i>	99.34
2	Inert Transportation Cost in Lakhs (with in the landfill site) @ INR 4.96 X 2 Kms X 31,228.09	2.93
3	Bio soil Transportation Cost in Lakhs (within the landfill site) @ INR 4.96 X 2 Kms X 2,05,301.5 Tonnes	19.28
	<b>Total</b>	<b>121.55</b>
	Add GST 18%	21.88
	<b>Total Transportation Cost:</b>	<b>143.43</b>
<b>C</b>	<b>Total Project Cost(without deducting revenues) Rs. In Lakhs</b>	<b>1,602.30</b>

**Total Project Cost of INR 16,02,30,000 is divided by Total Quantity of Legacy Waste i.e. 3,09,189 Tonnes, to arrive at Per Tonne Cost of INR 518.23**

**Funding provision under SBM 2.0**

S.N	Funding sources	Amount in Rs.
A	Total Project cost	1,602.30
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	5,44,50,000/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	3,63,00,000/-
3	Amount to be borne by ULB	6,94,80,000/-

**Discussion:** Director, DMA informed that the cost of processing for Kalburgi City is Rs 1458.87 lakhs (Rs 471.83 per ton) and RDF would be transported to Wadi Cement kiln which is at a distance of 35 km from the dumpsite. Further informed that as per MoHUA guidelines, out of the total project cost 33% will be provided from GoI & 22% from GoK and balance 45% is the ULB share.

The Chairperson enquired about the arrangement made by CC to reserve ULB share for the project. The Commissioner, Kalburgi City informed that funds shall be borne from 15<sup>th</sup> finance grants and other Corporation funds. The Chairperson directed Commissioner to have an MoU with nearby Cement Industry for disposal of RDF with no extra cost to the City Corporation.

**Decision:** After detailed deliberations the Committee approved the DPR of legacy waste management for Kalburgi City Corporation. The approval is given for project cost of Rs 16.02 cr for remediation of 3,09,189 MT of legacy waste with the following conditions:

1. Bioremediation to be carried out as per CPCB Guideline.
2. Necessary precautions to be taken to ensure no fire incident.
3. 100% disposal of RDF and inert as per CPCB guideline.
4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.
5. Funds earmarked for legacy waste bioremediation under 14<sup>th</sup>, 15<sup>th</sup> FC grants or any other funds have to be escrowed by the ULBs.

**Agenda No. 8: Seeking Approval of Legacy Waste Management Detailed Project Report of Belgaum City Corporation**

Director, DMA explained that the estimate for Legacy waste management has been prepared for Belgaum City Corporation based on the model estimate verified by PWD & details are as under,

**Quantity and Quality Parameters:**

Sl.No	Particular	Details
1	<b>Total Quantity of legacy waste in volume</b>	<b>3,00,000 cum</b>
2	<b>Density of legacy waste as per analysis</b>	<b>1Tonne/cum</b>
3	Total quantity of Legacy Waste to be cleared	3,00,000 Tons
4	Physical Analysis Result	
a	RDF(HVP,LVP,MLPs,cloths,paper,cardboard,wood etc. and other items which are combustibile fractions which are non-recyclable and soiled out)	11% (33,000 Tons)
b	Bio-earth / Bio-soil	58% (1,74,000 Tons)
c	Recyclables	2% (6,000 Tons)
d	Inert (stones,glass,etc.)	29% (8,7000 Ton)
5	Distance from SWM site to nearest Cement Plant	Lokapur – 120 Km

**Overall Project Cost Estimation:**

Sl.No	Particular	Amount in Lakhs
<b>A</b>	<b>Operational Cost</b>	
1	Cost of Infrastructure including civil works	22.34
2	Processing and Equipment hire Charges	271.87
3	Power Charges	97.20
4	Vehicle hire charges	661.99
5	Bio-culture and Leachate management system	42.02
6	Labour Cost	188.95
7	Other Costs	6.55
8	Revenue from recyclables	-168.00
	<b>Total</b>	<b>1,122.93</b>
	Add GST 18% for item No 1,2,3,4,5,7 and 8	222.7
	<b>Total Operational Cost:</b>	<b>1345.63</b>
<b>B</b>	<b>Transportation Cost</b>	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 120 Kms X 33000 Tonnes.  <i>RDF Transportation Per Tonne = INR 1,61,57,000/ 300000 Tonnes = INR 53.85 (Without GST)</i>	<b>161.57</b>
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 87000 Tonnes	<b>12.48</b>
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 174000 Tonnes	<b>16.34</b>
	<b>Total</b>	<b>190.39</b>
	Add GST 18%	34.27
	<b>Total Transportation Cost:</b>	<b>224.66</b>
<b>C</b>	<b>Total Project CostRs. In Lakhs</b>	<b>1,570.29</b>

**Total Project Cost of INR 15,70,29,000 is divided by Total Quantity of Legacy Waste i.e 300000 Tonnes, to arrive at Per Tonne Cost of INR 523.43**

**Funding provision under SBM 2.0**

S.N	Funding sources	Amount in Rs.
A	Total Project cost	15,70,29,000/-
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	5,44,50,000/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	3,63,00,000/-
3	Amount to be borne by ULB	6,62,79,000/-

**Discussion:**

Director, DMA explained that legacy waste processing cost for Belgaum city is Rs 1345.63 lakhs and RDF would be transported to Lokapur cement kiln which is at a distance of 120 km from the dumpsite for Rs 161.57 lakhs. Further explained that PWDSR is considered for assessing the cost of transportation of RDF i.e. Rs 4.08 per ton per km. The Chairperson enquired whether transportation through railways has been explored. Director informed that there is no rail link from Belgaum to Lokapur thus transport through road has been considered. Further Chairperson instructed Commissioner Belgavi City Corporation to explore the possibility of entering into an MoU with nearby cement factory for disposal of RDF with no extra cost to City Corporation.

**Decision: After detailed deliberations the Committee approved the DPR of legacy waste management for Belgaum City Corporation. The approval is given for project cost of Rs15.70cr for remediation of 3lakh MT of legacy waste with the following conditions:**

1. **Bioremediation to be carried out as per CPCB Guideline.**
2. **Necessary precautions to be taken to ensure no fire incident.**
3. **100% disposal of RDF and inert as per CPCB guideline.**
4. **No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.**
5. **Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.**

**Agenda No. 9: Seeking Approval of Legacy Waste Management Detailed Project Report of Hubli-Dharwad City Corporation**

Director, DMA explained that the estimate for Legacy waste management has been prepared for HDMC City Corporation based on the model estimate verified by PWD & details are as under,

**Dharwad Legacy Waste Estimation:**

**Quantity and Quality Parameters:**

Sl.No	Particular	Details
1	Total Quantity of legacy waste in volume	1,79,000 cum
2	Density of legacy waste as per analysis	0.67 Tonne/cum
3	Total quantity of Legacy Waste to be cleared	1,19,930 Tons
4	Physical Analysis Result	
a	RDF(HVP, LVP, MLPs, cloths, paper, card board, wood etc. and other items which are combustible fractions which are non-recyclable and soiled out)	23% (27,583.90 Tons)
b	Bio-earth / Bio-soil	61% (73,157.30 Tons)
c	Recyclables	2% (2,398.60 Tons)
d	Inert (stones, glass, etc.)	14% (16,790.20 Tons)
5	Distance from SWM site to nearest Cement Plant	Lokapur, Bagalkot (111 Km)

**Overall Project Cost Estimation:**

Sl.No	Particular	Amount in Lakhs
<b>A</b>	<b>Operational Cost</b>	
1	Cost of Infrastructure including civil works	7.88
2	Processing and Equipment hire Charges	108.68
3	Power Charges	41.02
4	Vehicle hire charges	264.63
5	Bio-culture and Leachate management system	18.35
6	Labour Cost	75.53
7	Other Costs	4.42
8	Revenue from recyclables	-67.16
	<b>Total</b>	<b>453.35</b>
	Add GST 18% for item No 1,2,3,4,5,7 and 8	104.44
	<b>Total Operational Cost:</b>	<b>557.79</b>

<b>B</b>	<b>Transportation Cost</b>	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 111 Kms X 27,583.90 Tonnes.  <i>RDF Transportation Per Tonne = INR 1,24,92,000/ 2,7583.90 Tonnes = INR 394.15 (Without GST)</i>	<b>124.92</b>
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 16,790 Tonnes	<b>1.57</b>
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 73,157 Tonnes	<b>6.87</b>
	<b>Total</b>	<b>133.36</b>
	Add GST 18%	<b>24</b>
	<b>Total Transportation Cost:</b>	<b>157.36</b>
<b>C</b>	<b>Total Project CostRs. In Lakhs</b>	<b>715.15</b>

**Total Project Cost of INR 7,15,15,000 is divided by Total Quantity of Legacy Waste i.e 1,19,930 Tonnes, to arrive at Per Tonne Cost of INR 596.32**

**Hubli Legacy Waste Estimation:**

**Quantity and Quality Parameters:**

<b>Sl.No</b>	<b>Particular</b>	<b>Details</b>
1	<b>Total Quantity of legacy waste in volume</b>	<b>5,37,313 cum</b>
2	<b>Density of legacy waste as per analysis</b>	<b>0.67 Tonne/cum</b>
3	<b>Total quantity of Legacy Waste to be cleared</b>	<b>3,60,000 Tons</b>
4	<b>Physical Analysis Result</b>	
a	RDF(HVP,LVP,MLPs,cloths,paper,cardboard,wood etc. and other items which are combustibile fractions which are non-recyclable and soiled out)	22.5% (81,000 Tons)
b	Bio-earth / Bio-soil	66.4% (2,39,040 Tons)
c	Recyclables	1% (3600 Tons)
d	Inert (stones,glass,etc.)	10.1% (36,360 Tons)
5	<b>Distance from SWM site to nearest Cement Plant</b>	<b>Lokapur, Bagalkot (131 Km)</b>

**Overall Project Cost Estimation:**

Sl.No	Particular	Amount in Lakhs
<b>A</b>	<b>Operational Cost</b>	
1	Cost of Infrastructure including civil works	14.88
2	Processing and Equipment hire Charges	326.15
3	Power Charges	145.80
4	Vehicle hire charges	794.17
5	Bio-culture and Leachate management system	49.65
6	Labour Cost	226.68
7	Other Costs	7.03
8	Revenue from recyclables	-100.80
	<b>Total</b>	<b>1,463.56</b>
	Add GST 18% for item No 1,2,3,4,5,7 and 8	265.13
	<b>Total Operational Cost:</b>	<b>1728.69</b>
<b>B</b>	<b>Transportation Cost</b>	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 131 Kms X 81,000 Tonnes.  (RDF Transportation Per Tonne = INR 4,32,93,000/ 3,60,000 Tonnes = INR 120.26 (Without GST))	<b>432.93</b>
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 36,360 Tonnes	<b>3.41</b>
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 2,39,040 Tonnes	<b>22.45</b>
	<b>Total</b>	<b>458.79</b>
	Add GST 18%	82.58
	<b>Total Transportation Cost:</b>	<b>541.37</b>
<b>C</b>	<b>Total Project Cost(without deducting revenues) Rs. In Lakhs</b>	<b>2270.06</b>

**Total Project Cost of INR 22,70,06,000 is divided by Total Quantity of Legacy Waste i.e,3,60,000 Tonnes, to arrive at Per Tonne Cost of INR 630.58**

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**Funding provision under SBM 2.0****Total Project cost of HDMC ( Dharwad: Rs 7,15,15,000 and Hubli: Rs22,70,06,000/0)**

S.N	Funding sources	Amount in Rs.
A	Total Project cost (Hubli site and Dharwad site)	29,85,21,000/-
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	8,71,07,295/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	5,80,71,530/-
3	Amount to be borne by ULB	15,33,42,175/-

**Discussion:**

Director, DMA explained that legacy waste processing cost for Hubli site is Rs 1728.69 lakhs and RDF would be transported to Lokapur cement kiln which is at a distance of 131 km from the dumpsite is Rs 432.93 lakhs. Further it was explained that legacy waste processing cost for Dharwad site is Rs 557.79 lakhs and RDF would be transported to Lokapur cement kiln which is at a distance of 111 km from the dumpsite at Rs 124.92 lakhs. The total project cost for both Hubli and Dharwad site is Rs 29,85,21,000/-

The Chairperson enquired about the increased RDF transportation cost for Hubli site as compared to Belgaum site. The Commissioner, HDMC informed that as quantity of RDF at hubli site is assessed as 81000 Ton and nearest distance to cement unit is 131 km, the cost of transportation considering PWD rate of Rs 4.08 per ton per km is Rs 432.93 lakhs. while Belgaum city has RDF quantity of 27,583 tons that has to be transported to cement unit for a distance of 120 km cost of transportation considering PWD rate of Rs 4.08 per ton per km is Rs 161.57 lakhs.

**Decision:** After detailed deliberations the Committee approved the DPR of legacy waste management for HDMC City Corporation of 4.79 lakh Tons of legacy waste amounting to Rs 29,85,21,000 with the following conditions:

1. Bioremediation to be carried out as per CPCB Guideline.
2. Necessary precautions to be taken to ensure no fire incident.
3. 100% disposal of RDF and inert as per CPCB guideline.
4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.

**Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.**

**Agenda No. 10: Seeking Approval of Legacy Waste Management Detailed Project Report of Ballari City Corporation**

Director, explained that estimate for Legacy waste management has been prepared for Bellari City Corporation based on the model estimate verified by PWD & details are as under,

**Quantity and Quality Parameters:**

Sl.No	Particular	Details
1	<b>Total Quantity of legacy waste in volume</b>	<b>2,95,793 cum</b>
2	<b>Density of legacy waste as per analysis</b>	<b>0.9 Tonne/cum</b>
3	<b>Total quantity of Legacy Waste to be cleared</b>	<b>2,66,214 Tons</b>
4	<b>Physical Analysis Result</b>	
a	RDF(HVP,LVP,MLPs,cloths,paper,cardboard,wood etc. and other items which are combustable fractions which are non-recyclable and soiled out)	23% (61,229.22 Tons)
b	Bio-earth / Bio-soil	46% (1,22,458.40 Tons)
c	Recyclables	1% (2662.14 Tons)
d	Inert (stones,glass,etc.)	30% (79,864.20 Tons)
5	Distance from SWM site to nearest Cement Plant	Wadi, Sedam (285 Km)

**Overall Project Cost Estimation:**

Sl.No	Particular	Amount in Lakhs
<b>A</b>	<b>Operational Cost</b>	
1	Cost of Infrastructure including civil works	22.34
2	Processing and Equipment hire Charges	241.33
3	Power Charges	86.25
4	Vehicle hire charges	587.64
5	Bio-culture and Leachate management system	37.73
6	Labour Cost	167.73
7	Other Costs	6.28
8	Revenue from recyclables	-74.54
	<b>Total</b>	<b>1,074.77</b>
	Add GST 18% for item No 1,2,3,4,5,7 and 8	201.03
	<b>Total Operational Cost:</b>	<b>1275.80</b>
<b>B</b>	<b>Transportational Cost</b>	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 285 Kms X 61,229.22 Tonnes.  (RDF Transportation Per Tonne = INR 7,11,97000/ 2,66,214 Tonnes = INR 267.44	<b>711.97</b>
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 79,864.20 Tonnes	<b>11.33</b>
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 1,22,458.40 Tonnes	<b>11.50</b>
	<b>Total</b>	<b>734.80</b>

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	Add GST 18%	132.26
	<b>Total Transportation Cost:</b>	<b>867.06</b>
<b>C</b>	<b>Total Project CostRs. In Lakhs</b>	<b>2,142.86</b>

*Total Project Cost of INR 21,42,86,000 is divided by Total Quantity of Legacy Waste i.e 266214 Tonnes, to arrive at Per Tonne Cost of INR 804.94*

**Funding provision under SBM 2.0**

S.N	Funding sources	Amount in Rs.
A	Total Project cost	21,42,86,000/-
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	4,83,17,841/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	3,22,11,894/-
3	Amount to be borne by ULB	6,58,87,965/-

Discussion: Director, DMA informed that the legacy waste processing cost for Bellary city is Rs 1275.80 lakhs and RDF transportation cost is Rs 711.97 lakhs. The Chairperson enquired whether railway transportation for Bellary city is explored.

**Decision: After detailed deliberations the Committee approved the DPR of legacy waste management for Bellary City Corporation. The approval is given for project cost of Rs 21.43cr for remediation of 2,66,214 MT of legacy waste with the following conditions:**

1. **Bioremediation to be carried out as per CPCB Guideline.**
2. **Necessary precautions to be taken to ensure no fire incident.**
3. **100% disposal of RDF and inert as per CPCB guideline.**
4. **No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.**
5. **Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.**

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**Agenda No. 11 –Seeking Approval of Legacy Waste Management Detailed Project Report of Davangere City Corporation**

The estimate for Legacy waste management has been prepared for Davangere City Corporation based on the model estimate verified by PWD & details are as under,

**Quantity and Quality Parameters:**

Sl.No.	Particular	Details
1	Total Quantity of legacy waste in volume	3,01,905 cum
2	Density of legacy waste as per analysis	0.8 Tonne/cum
3	Total quantity of Legacy Waste to be cleared	2,41,524 Tons
4	Physical Analysis Result	

a	RDF (HVP, LVP,MLPs,cloths,paper, cardboard,wood etc. and other items which are combustibile fractions which are non-recyclable and soiled out)	34% (82,118.16 Tons)
b	Bio-earth / Bio-soil	56% (1,35,253.44 Tons)
c	Recyclables	2% (4830.48 Tons)
d	Inert (stones, glass,etc.)	8% (19,321.92 Tons)
5	Distance from SWM site to nearest Cement Plant	Lokapur, Bagalkot – 270 Km

**Overall Project Cost Estimation:**

SLNo	Particular	Amount in Lakhs
<b>A</b>	<b>Operational Cost</b>	
1	Cost of Infrastructure including civil works	22.80
2	Processing and Equipment hire Charges	218.94
3	Power Charges	78.25
4	Vehicle hire charges	533.12
5	Bio-culture and Leachate management system	34.59
6	Labour Cost	152.17
7	Other Costs	6.08
8	Revenue from recyclables	-135.25
	<b>Total</b>	<b>910.70</b>
	Add GST 18% for item No 1,2,3,4,5,7 and 8	185.23
	<b>Total Operational Cost:</b>	<b>1095.93</b>
<b>B</b>	<b>Transportation Cost</b>	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 270 Kms X 82118.16 Tonnes.  (RDF Transportation Per Tonne = INR 9,04,61,000/ 241524 Tonnes = 374.54)	<b>904.61</b>
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 19321.92 Tonnes	<b>5.29</b>
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 135253.44 Tonnes	<b>12.70</b>
	<b>Total</b>	<b>922.60</b>
	Add GST 18%	166.07
	<b>Total transportation Cost:</b>	<b>1088.67</b>
<b>C</b>	<b>Total Project Cost Rs. In Lakhs</b>	<b>2,184.60</b>




*Total Project Cost of INR 21,84,60,000 is divided by Total Quantity of Legacy Waste i.e 2,41,524 Tonnes, to arrive at Per Tonne Cost of INR 904.51*

**Funding provision under SBM 2.0**

S.N	Funding sources	Amount in Rs.
A	Total Project cost	21,84,60,000/-
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	4,19,26,500/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	2,79,51,000/-
3	Amount to be borne by ULB	14,85,82,500/-

*Decision: After detailed deliberations the Committee approved the DPR of legacy waste management for Davangere City Corporation. The approval is given for project cost of Rs 21.85cr for remediation of 241524 MT of legacy waste with the following conditions:*

1. *Bioremediation to be carried out as per CPCB Guideline.*
2. *Necessary precautions to be taken to ensure no fire incident.*
3. *100% disposal of RDF and inert as per CPCB guideline.*
4. *No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.*
5. *Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.*

\*\*\*\*

**Agenda No. 12: Seeking Approval of Legacy Waste Management Detailed Project Report of Mysuru City Corporation**

Director, DMA explained that the estimate for Legacy waste management has been prepared for Mysore City Corporation based on the model estimate verified by PWD & details are as under,

**Quantity and Quality Parameters:**

Sl.No	Particular	Details
1	Total Quantity of legacy waste in volume	7,06,997 cum
2	Density of legacy waste as per analysis	0.85 Tonne/ cum
3	Total quantity of Legacy Waste to be cleared	6,00,948 Tons
4	Physical Analysis Result	
a	RDF(HVP,LVP,MLPs,cloths,paper,cardboard,woodetc and other items which are combustible fractions which are non-recyclable and soiled out)	32.35% (1,94,406.70 Tons)
b	Bio-earth / Bio-soil	25.39 % (1,52,580.70

c	Recyclables	Tons) 2.62% (1,57,44.84 Tons)
d	Inert (stones,glass,etc)	39.64% (2,38,215.80 Tons)
5	Distance from SWM site to nearest Cement Plant	Dalmiapuram, Tamil Nadu (370 Km)

**Overall Project Cost Estimation:**

Sl.No	Particular	Amount in Lakhs
<b>A</b>	<b>Operational Cost</b>	
1	Cost of Infrastructure including civil works	25.37
2	Processing and Equipment hire Charges	544.53
3	Power Charges	201.47
4	Vehicle hire charges	1325.91
5	Bio-culture and Leachate management system	81.05
6	Labour Cost	378.46
7	Other Costs	9.01
8	Revenue from recyclables	-535.32
	<b>Total</b>	<b>2030.47</b>
	Add GST 18% for item No 1,2,3,4,5,7 and 8	418.07
	<b>Total Operational Cost:</b>	<b>2448.54</b>
<b>B</b>	<b>Transportation Cost</b>	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 370 Kms X 194406.70 Tonnes.  (RDF Transportation Per Tonne = INR 29,34,76,000/ 600948 Tonnes = INR 303.89(Without GST)	2934.76
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 238215.80 Tonnes	22.34
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 152580.70 Tonnes	14.33
	<b>Total</b>	<b>2,971.43</b>
	Add GST 18%	534.86
	<b>Total Transportation Cost:</b>	<b>3506.29</b>
<b>C</b>	<b>Total Project CostRs. In Lakhs</b>	<b>5954.83</b>

Total Project Cost of INR 59,54,83,000 is divided by Total Quantity of Legacy Waste i.e 6,00,948 Tonnes, to arrive at Per Tonne Cost of INR 990.91

**Funding provision under SBM 2.0**

S.N	Funding sources	Amount in Rs.
A	Total Project cost	59,54,83,000/-
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	5,59,02,000/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	3,72,68,000/-
3	Amount to be borne by ULB	50,23,13,000/-

**Decision:** After detailed deliberations the Committee approved the DPR of legacy waste management for Mysore City Corporation. The approval is given for project cost of Rs 60.49 cr for remediation of 600948 MT of legacy waste with the following conditions:

1. Bioremediation to be carried out as per CPCB Guideline.
2. Necessary precautions to be taken to ensure no fire incident.
3. 100% disposal of RDF and inert as per CPCB guideline.
4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.
5. Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.

**Agenda No. 13: Seeking Approval of Legacy Waste Management Detailed Project Report of Tiptur CMC**

The DMA explained that the proposal was submitted to SE, PWD to vet the estimate prepared for Tiptur CMC vide letter no.1034136/DMA/SWM/SBM/04/2023, Dated: 03/03/2023. After due scrutiny & discussion with the technical staff of DMA, SE, PWD vide his letter no. sebc/ebc/ae-3/estimate/2022-23/10290; dated: 15.03.2023; has verified an estimate submitted by DMA. As per the suggestions given by the SE, PWD the estimate has been prepared & details are as under,

**Quantity and Quality Parameters:**

SL.No	Particular	Details
1	Total Quantity of legacy waste in volume	50,795 cum
2	Density of legacy waste as per analysis	0.8 Tons
3	Total quantity of Legacy Waste to be cleared	40,636 Tons
4	Physical Analysis Result	
a	RDF(HVP, LVP, MLPs, cloths, paper, card board, wood etc. and other items which are combustible fractions which are non-recyclable and soiled out)	24% (9752.64 Tons)

b	Bio-earth / Bio-soil	64.5% (26,210.22 Tons)
c	Recyclables	1% (406.36 Tons)
d	Inert(stones,glass,etc.)	10.5% (4266.78 Tons)
5	Distance from SWM site to nearest Cement Plant	Kadapa, AP – 368 Km

**Overall Project Cost Estimation:**

Sl.No	Particular	Amount in Lakhs
<b>A</b>	<b>Operational Cost</b>	
1	Cost of Infrastructure including civil works	4.99
2	Processing and Equipment hire Charges	36.81
3	Power Charges	13.17
4	Vehicle hire charges	89.63
5	Bio-culture and Leachate management system	8.28
6	Labour Cost	24.35
7	Other Costs	2.98
8	Revenue from recyclables	-11.38
	<b>Total</b>	<b>168.82</b>
	Add GST 18% for item no. 1,2,3,4,5,7 and 8-	30.10
	<b>Total Operational Cost:</b>	<b>198.92</b>
<b>B</b>	<b>Transportation Cost</b>	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 368 Kms X 9752.64 Tonnes. (RDF Transportation Per Tonne = INR 1,46,43,000/ 40636 Tonnes = INR 360.34	146.43
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 4266.78 Tonnes	2.74
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 26210.22 Tonnes	2.46
	<b>Total</b>	<b>151.63</b>
	Add GST 18%	27.29
	<b>Total Transportation Cost:</b>	<b>178.92</b>
<b>C</b>	<b>Total Project Cost(Rs. In Lakhs</b>	<b>377.84</b>

Total Project Cost of INR 3,77,84,000 is divided by Total Quantity of Legacy Waste i.e 40,636 Tonnes, to arrive at Per Tonne Cost of INR 929.82



**Funding provision under SBM 2.0**

S.N	Funding sources	Amount in Rs.
A	Total Project cost	3,77,84,000/-
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	88,00,000/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	58,08,000/-
3	Amount to be borne by ULB	2,31,76,000/-

**Decision:** After detailed deliberations the Committee approved the DPR of legacy waste management for Tiptur City Municipal Council. The approval is given for project cost of Rs 3,77,84,000/-for remediation of 40,636 MT of legacy waste with the following conditions:

1. Bioremediation to be carried out as per CPCB Guideline.
2. Necessary precautions to be taken to ensure no fire incident.
3. 100% disposal of RDF and inert as per CPCB guideline.
4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.
5. Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.

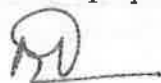
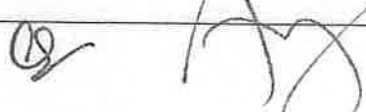
**Agenda No. 14: Comparative Summary of Projects of Legacy Waste DPRs submitted in the HPC**

Summary of projects costs of bioremediation of legacy waste projects of Karnataka									
Sl.No	Particular	Davangere	Bellary	Hubli	Dharwad	Mysore	Belgaum	Tiptur	Kalburgi
A	Quantity of Legacy Waste in tonnes	2,41,524	2,66,214	3,60,000	119,930	600,948	300,000	40,636	309,189
B	Operational Cost								
1	Cost of Infrastructure including civil works	22.80	22.34	14.88	7.88	25.37	22.34	4.99	14.88
2	Processing and Equipment hire Charges	218.94	241.33	326.15	108.68	544.53	271.87	36.81	280.24
3	Power Charges	78.25	86.25	145.8	41.02	201.47	97.2	13.17	96.7
4	Vehicle hire charges	533.12	587.64	794.17	264.63	1325.91	661.99	89.63	682.37
5	Bioculture and Leachate management system	34.59	37.73	49.65	18.35	81.05	42.02	8.28	43.19
6	Labour Cost	152.17	167.73	226.68	75.53	378.46	188.95	24.35	194.77
7	Other Costs	6.08	6.28	7.03	4.42	9.01	6.55	2.98	6.63
8	Revenue from recyclables	-135.25	-74.54	-100.8	-67.16	-535.32	-168	-11.38	-86.57
	<b>Total</b>	<b>910.70</b>	<b>1,074.76</b>	<b>1,463.56</b>	<b>453.35</b>	<b>2,030.47</b>	<b>1,122.93</b>	<b>168.82</b>	<b>1,232.21</b>

	Add GST 18% for item No 1,2,3,4,5,7 and 8	185.23	201.03	265.13	104.44	418.07	227.7	30.1	226.67
	Total Operational Cost:	1095.93	1275.80	1728.69	557.79	2448.55	1345.63	198.92	1458.87
	Cost/ ton of processing in the site	453.76	479.24	480.19	465.10	407.45	448.54	489.52	471.84
<b>B</b>	<b>Transportation Cost</b>								
1	RDF Transportation Cost								
a	Distance	270.00	285	131	111	370	120	368	35
b	Rate/ ton/ km as per PWD SR rates	4.08	4.08	4.08	4.08	4.08	4.08	4.08	4.08
	% of RDF	34.0%	23.0%	22.5%	23.0%	32.35%	11.0%	24.0%	22.5%
c	Quantity of RDF	82,118.16	61,229	81,000	27,584	194,406	33,000	9,753	69,567
d	RDF transportation amount in Lakhs (KmsX 4.08 X Qty of RDF)	904.61	711.97	432.93	124.92	2,934.76	161.57	146.43	99.34
	Remarks	Cost of transporting RDF varies depending on % of RDF & distance to the cement factory. The % of RDF depends on existing waste processing systems. If composting process is in practice at the ULBs, the sites will have higher % of RDF.							
2	Inert Transportation Cost (within the landfill site)	5.29	11.33	3.41	1.57	22.34	12.48	2.74	2.93
3	Bio soil Transportation Cost (within the landfill site)	12.70	11.5	22.45	6.87	14.33	16.34	2.46	19.28
	Total transportation cost	922.60	734.80	458.79	133.36	2,971.43	190.39	151.63	121.55
	Add GST 18%	166.07	132.26	82.58	24	534.86	34.27	27.29	21.88
	Total transportation Cost:	1088.67	867.06	541.37	157.36	3506.29	224.66	178.92	143.43
<b>C</b>	<b>Total Project Cost(without deducting revenues) Rs. In Lakhs</b>	2,184.60	2,142.86	2,270.06	715.15	5,954.83	1,570.29	377.84	1,602.30
<b>D</b>	<b>Total Project cost/ total quantity in tonne</b>	904.51	804.94	630.58	596.32	990.91	523.43	929.82	518.23

### Agenda No. 15: Other Subjects

Director, DMA addressed that under SBM scheme all DPRs should be placed in SLTC and HPC to obtain administrative approval. This is to inform the committee that SWM DPRs of 218 ULBs were approved in SLTC and HPC. However, few ULBs have revised DPR due to change of land and in other ULBs, the works approved under SBM DPR are completed under other schemes, therefore savings amount is left unspent. Also, to inform that, any revision made in SWM DPR should be placed both in SLTC and HPC for approval, due to which there is delay in implementation of works. Hence letter has been addressed to all Deputy Commissioners vide letter no: 706197/SWM/SWMR/DMA/05/2022, Dated: 27-03-2023 to approve the revised SWM works upto 5 crores as per delegation of power vide GO: UDD184 MNE 2015 Bangalore, Dated 11-11-2016. However, the said proposals will be vetted by the SLTC chaired by CE, DMA.

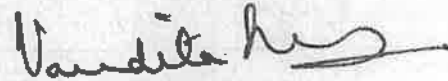



In addition to this, under SBM 2.0 solid waste management action plan has been prepared by all ULBs and the same is approved by State and MoHUA. It is also to inform that directions have been issued to all Deputy Commissioners vide letter no: 788011/DMA/DMA-R/15/2022, Dated: 08-02-2023 to accord approvals for all estimates of SBM 2.0 components upto Rs 5 crores.

***Decision: After detailed deliberations, the Committee accepted the action initiated by DMA to expedite SBM 1.0 works and also measures taken for timely implementation of SBM 2.0 works.***

***The proposal to seek exemption from MCC may be sent to ECI in view of the strict time line issued by the Hon'ble NGT.***

The meeting ended with vote of thanks to the chair.



**Chief Secretary**

**Government of Karnataka**

**& Chairperson**

**State High Powered Committee, SBM-U**

ಚಿತ್ರಾಚಾರ ನಿಗದಿ ಪದವಿ  
ಪ್ರವೇಶ ಪರೀಕ್ಷೆ  
(ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ಮಾತ್ರ)

28/6/22

ಪಂದನೆಗಳಿಗಾಗಿ.

1. ಆರೋಪಿತರ ಹೆಸರು, ಹುದ್ದೆ, ದರ್ಜೆ(ಎ/ಬಿ/ಸಿ) ಮತ್ತು ಬಳಸಿ ಹಾಗೂ ಖಾಯಂ ವಿಳಾಸ.
2. ಆರೋಪಿತರ ತಂದೆಯ ಹೆಸರು.
3. ಆರೋಪಿತರ ಜನ್ಮ ದಿನಾಂಕ, ಕೆಲಸಕ್ಕೆ ಸೇರಿದ ದಿನಾಂಕ ಮತ್ತು ನಿವೃತ್ತಿಯ ದಿನಾಂಕಗಳು.
4. ಆರೋಪಿತರು ಕೆಲಸಕ್ಕೆ ಸೇರಿದ ದಿನಾಂಕದ ಇಲಾಖೆಯಲ್ಲಿ ಕೆಲಸಕ್ಕೆ ನಿರ್ವಹಿಸಿರುವ ಸ್ಥಳಗಳ ವಿವರಗಳು.
5. ಆರೋಪಿತರ ವೇತನ ವಿವರ(ಮೂಲ ವೇತನ ಇತ್ಯಾದಿ)
6. ಆರೋಪಿತರ ಸಕ್ಷೆಯ ಪ್ರಾಧಿಕಾರ ರವರ ವಿವರ.
7. ಆರೋಪಿತರು ಹಾಲಿ ಕೆಲಸಕ್ಕೆ ನಿರ್ವಹಿಸುತ್ತಿರುವ ಸ್ಥಳಕ್ಕೆ ನಿಯೋಜಿಸಿದ ಬಗ್ಗೆ ಪರ್ಗಾವಣೆ ಆದೇಶದ ದೃಢೀಕೃತ ಪ್ರತಿ.

ಕೋರಿದ.  
ಆನ್‌ಲೈನ್ ಪುಸ್ತಕ, ಕಾರ್ಯಾಲಯ, ಆನ್‌ಲೈನ್ ರವರ ಈ ಕೆಳಕಂಡಂತೆ ಸಮಾ ವಿವರ ನೀಡಲು ನಿರೀಕ್ಷಿಸಲಾಗಿದೆ(ಪ್ರಭಾರ), ಆನ್‌ಲೈನ್ ಪುಸ್ತಕ, ಆನ್‌ಲೈನ್ ಹಾಗೂ ಡಿ.ಗ್ರಾಫ್ ನೋಡ್, ಡಿ.ಗ್ರಾಫ್ ನೋಡ್, ಕಂಪ್ಯೂಟರ್ ಬಾಹಿರವಾಗಿರುವ ಪ್ರತಿರೋಧಕರನ್ನು ಆರೋಪಿತರಾದ ಡಿ.ಎ.ಓ. ನಾಗರಾಜ್, ಕಂಪ್ಯೂಟರ್ ಉದ್ದೇಶಿಸಿ ಬ್ರಹ್ಮಚಾರ ನಿಗದಿ ದಳ, ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ ಪೊಲೀಸ್ ಠಾಣೆಯಲ್ಲಿ ಉದ್ದೇಶಿಸಿ

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ಕಲಂ. 7(a) ಓಕಿ ಕಾಯ್ದೆ 1988(ಅಧ್ಯಕ್ಷತೆ 2018). 0-19/01/2022  
ಉದ್ದೇಶಿಸಿ: ಬ್ರಹ್ಮಚಾರ ನಿಗದಿ ದಳ, ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ ಪೊ.ಸಂ. 04/2022.  
ವಿಷಯ: ಡಿ.ಎ.ಓ. ನಾಗರಾಜ್, ಕಂಪ್ಯೂಟರ್ ನಿರೀಕ್ಷಿಸಲಾಗಿದೆ(ಪ್ರಭಾರ) ಹಾಗೂ ಡಿ.ಗ್ರಾಫ್ ನೋಡ್, ಆನ್‌ಲೈನ್ ಪುಸ್ತಕ, ಕಾರ್ಯಾಲಯ, ಆನ್‌ಲೈನ್ ರವರ ಸಮಾ ವಿವರ ನೀಡುವ ಬಗ್ಗೆ.

ಮುನ್ಸಿರು,

ನಿರ್ದೇಶಕರು  
ಪರೀಕ್ಷಾ ನಿಯೋಜಕರು  
ಬಿ.ವಿ.ಟಿ.ಎಲ್, ಬೆಂಗಳೂರು.

ಬೆಂಗಳೂರು, ದಿನಾಂಕ 28/06/2022  
ಯಶವಂತಪುರ  
ಬಿ.ಎಂ.ಟಿ.ಸಿ. ಟರ್ಮಿನಲ್,  
ಟಿ.ಟಿ.ಎಂ.ಸಿ. ಬಿಲ್ಡಿಂಗ್, 4ನೇ ಮಹಡಿ,  
ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ ಪೊಲೀಸ್ ಠಾಣೆ,  
ಬ್ರಹ್ಮಚಾರ ನಿಗದಿ ದಳ,  
ಪೊಲೀಸ್ ಉಪಾಧೀಕ್ಷಕರ ಕಛೇರಿ,

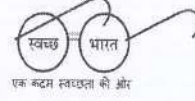
ಸಂಖ್ಯೆ:ಎ.ಸಿ.ಬಿ/ಬಿ.ಸಂ.ಜಿಲ್ಲೆ/ಪೊ.ಅ.ಪೊ.ಸಂ.04/2022







Govt. of India



Govt. of Karnataka

# 4th SHPC Proceedings for SBM 2.0

State Level High Powered Committee Meeting under Swachh Bharath Mission

Directorate of Municipal Administration

Dated: 28-08-2023 | Venue: Room no: 331, Vidhana soudha

**Proceedings of the 4<sup>th</sup> State Level High Powered Committee meeting of Swachh Bharath Mission (Urban) – 2.0 on 28-08-2023 at 3:00PM, at Room no: 331, 3<sup>rd</sup> Floor, Vidhana soudha, Bangalore.**

**Members present**

1. Sri. Rajaneesh Goel, Additional Chief Secretary, GOK, Bengaluru
2. Sri. Tushar Girinath, Chief Commissioner, BBMP
3. Sri. Ajay Naga Bhushan, Secretary, UDD
4. Dr. Reju, Secretary, Finance Department GoK
5. Smt. Deepa Cholan, Managing Director, KUIDFC
6. Kum. Manjushree N, Director, DMA
7. Deputy Secretary Finance Dept. GoK
8. Sri. Krishna Murthy H K, J.S, UDD
9. Special Commissioner(SWM), BBMP and CEO BSWML
10. Sri. N. Srinivas, Executive Director, KUIDFC
11. Sri. Basavaraj, Executive Engineer (SWM) In-charge
12. Smt. Anjana Kumari, Scientist D, CPCB, Bangalore.
13. Sri. T.Ram , Consultant, Health and Family welfare Department

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The Director, DMA welcomed Additional Chief Secretary, Government of Karnataka and Chairman of SHPC (SBM-2.0) and other officers to the 4<sup>th</sup> State Level High Powered Committee meeting. The Director, DMA briefed about the meeting agenda and the deliberations are stated as under:

**Agenda No.1 –Action taken report on Agenda subjects of 3<sup>rd</sup> SHPC Meeting held on 18.03.2023**

The Director, DMA informed the committee that State High Power Committee (SHPC) meeting was held on 18.03.2023 to discuss and approve five (5) different subjects under SBM 2.0 which includes Approval of Used Water Management and Toilets Action Plan, Hiring of Project Management Consultant (PMC) for implementation of SWM action plan under SBM 2.0, Seven (7) Nos of Legacy Waste Management DPRs and its summary, Allocation of SBM 1.0 funds to newly framed 91 ULBs and Construction of Pourakarmika's rest room under SBM -1.0 funds pending for CT/PT. The Director, DMA explained about each agenda the action taken points which is provided in the table below:



Sn	Agenda	Decision taken	Action Taken Report
1	Seeking Approval of Used Water Management Action Plan under SBM (Urban) 2.0	The Committee approved the decision of requesting additional funds from MOHUA for newly formed 94 ULBS under used water management component of SBM 2.0, amounting to Rs 1,674.33 Cr, of which Central fund requirement is Rs.376.71 Crore & State fund requirement is Rs.1,297.63 Cr and take up works only after approval of MoHUA and concurrence of Finance Department, GoK.	During the 9 <sup>th</sup> NARC Meeting held on 8 <sup>th</sup> June 2023, the UWM Actin Plan for 193 ULBs were approved with a total cost of Rs. 847.15 Cr with a Central Funding of Rs. 423.58 Cr.  Based on the request from State, MoHUA has requested to revise the UWM action Plans. Revised UWM Action Plan is prepared with a total cost of Rs. 3788.76 Cr with a Central Allocation of Rs.1142.06 Cr.
2	Seeking Approval for Hiring of Project Management Consultancy (PMC) Services including DPR Preparation, Transaction Advisory including bid process management and provision for supervision & monitoring services for implementation of Integrated Solid Waste Management services for the ULBs of all districts under SBM 2.0	The committee accorded approval to identify a Technical Manpower Agency/ Consultancy for the entire state, that will provide quality resources for support in DPR preparation, support in tendering process and provide monitoring support for the entire implementation phase. This will help in avoiding tedious tendering processes and multiple coordination efforts for the concerned Department and for further approval, the committee informed to place the same before the SHPC committee.	The tender has been invited to hire Project Management Consultancy (PMC) Services for all 31 Districts in Karnataka and it is under evaluation stage.
3	Seeking approval for toilets Action Plan under SBM 2.0	The Committee accorded approval of the City Sanitation Action Plans for Toilets (CSAP-3A) for all the 313 ULBS under SBM (U) 2.0.	During the 9 <sup>th</sup> NARC Meeting held on 8 <sup>th</sup> June 2023, the Toilet Action Plan for 313 ULBs has been approved with a total cost of Rs. 177.91 Cr.
4	Seeking Approval of Legacy Waste Management Detailed Project Report of Kalburgi City Corporation	After detailed deliberations the Committee recommends approval of DPR of legacy waste management for Kalburgi City Corporation of 3,09,189MT of Legacy Waste amounting to Rs 16,02,30,000 by the State High Powered Committee with the following conditions:  1. Bioremediation to be carried out as per CPCB Guideline.	Approval of SHPC has been accorded and tender has been invited.



		<ol style="list-style-type: none"> <li>2. Necessary precautions to be taken to ensure no fire incident.</li> <li>3. 100% disposal of RDF and inert as per CPCB guideline.</li> <li>4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.</li> <li>5. Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.</li> </ol>	
5	Seeking Approval of Legacy Waste Management Detailed Project Report of Belgaum City Corporation	<p>After detailed deliberations the Committee recommends approval of DPR of legacy waste management for Belgaum City Corporation of 3.0 lakh Tons of legacy waste amounting to Rs 15,70,29,000/- by the State High Powered Committee with the following conditions:</p> <ol style="list-style-type: none"> <li>1. Bioremediation to be carried out as per CPCB Guideline.</li> <li>2. Necessary precautions to be taken to ensure no fire incident.</li> <li>3. 100% disposal of RDF and inert as per CPCB guideline.</li> <li>4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.</li> <li>5. Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.</li> </ol>	Approval of SHPC has been accorded and tender has been invited.
6	Seeking Approval of Legacy Waste Management Detailed Project Report of Hubli-Dharwad City Corporation	<p>After detailed deliberations the Committee recommends approval of DPR of legacy waste management for HDMC City Corporation of 479930 Tons of legacy waste amounting to Rs 29,85,21,000 by the State High Powered Committee with the following conditions:</p> <ol style="list-style-type: none"> <li>1. Bioremediation to be carried out as per CPCB Guideline.</li> <li>2. Necessary precautions to be taken to ensure no fire incident.</li> <li>3. 100% disposal of RDF and inert as per CPCB guideline.</li> </ol>	Approval of SHPC has been accorded and tender has been invited.

		<ol style="list-style-type: none"> <li>4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.</li> <li>5. Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs</li> </ol>	
7	Seeking Approval of Legacy Waste Management Detailed Project Report of Ballari City Corporation	<p>After detailed deliberations the Committee approved the DPR of legacy waste management for Bellary City Corporation. The approval is given for project cost of Rs 21.43cr for remediation of 2,66,214 MT of legacy waste with the following conditions:</p> <ol style="list-style-type: none"> <li>1. Bioremediation to be carried out as per CPCB Guideline.</li> <li>2. Necessary precautions to be taken to ensure no fire incident.</li> <li>3. 100% disposal of RDF and inert as per CPCB guideline.</li> <li>4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.</li> <li>5. Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.</li> </ol>	Approval of SHPC has been accorded and tender has been invited.
8	Seeking Approval of Legacy Waste Management Detailed Project Report of Davangere City Corporation	<p>After detailed deliberations the Committee approved the DPR of legacy waste management for Davangere City Corporation. The approval is given for project cost of Rs 21.85cr for remediation of 241524 MT of legacy waste with the following conditions:</p> <ol style="list-style-type: none"> <li>1. Bioremediation to be carried out as per CPCB Guideline.</li> <li>2. Necessary precautions to be taken to ensure no fire incident.</li> <li>3. 100% disposal of RDF and inert as per CPCB guideline.</li> <li>4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.</li> <li>5. Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.</li> </ol>	Approval of SHPC has been accorded and tender has been invited.

9	Seeking Approval of Legacy Waste Management Detailed Project Report of Mysuru City Corporation	<p>After detailed deliberations the Committee approved the DPR of legacy waste management for Mysore City Corporation. The approval is given for project cost of Rs 59.54 Cr. for remediation of 600948 MT of legacy waste with the following conditions:</p> <ol style="list-style-type: none"> <li>1. Bioremediation to be carried out as per CPCB Guideline.</li> <li>2. Necessary precautions to be taken to ensure no fire incident.</li> <li>3. 100% disposal of RDF and inert as per CPCB guideline.</li> <li>4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.</li> <li>5. Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.</li> </ol>	Approval of SHPC and Tender Pre-Scrutiny Committee has been accorded and tender is yet to be invited.
10	Seeking Approval of Legacy Waste Management Detailed Project Report of Tiptur CMC	<p>After detailed deliberations the Committee approved the DPR of legacy waste management for Tiptur City Municipal Council. The approval is given for project cost of Rs 3,77,84,000/- for remediation of 40,636 MT of legacy waste with the following conditions:</p> <ol style="list-style-type: none"> <li>1. Bioremediation to be carried out as per CPCB Guideline.</li> <li>2. Necessary precautions to be taken to ensure no fire incident.</li> <li>3. 100% disposal of RDF and inert as per CPCB guideline.</li> <li>4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.</li> <li>5. Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.</li> </ol>	Approval of SHPC has been accorded and tender has been invited.
11	Comparative Summary of Projects of Legacy Waste DPRs submitted in the HPC	After detailed deliberation the committee noted the summary of legacy waste management project cost of Davangere, Bellary, HDMC, Mysore, Belgaum, Kalburgi city corporation and Tiptur City Municipal Council and informed to submit before HPC.	The SHPC noted the status of legacy waste management of all City Corporations.

12	Allocation of unallocated balance of SBM 1.0 for providing SWM infrastructure for newly upgraded ULBs	The committee recommended to place before HPC for allocation of funds under SBM 1.0 for 91 newly upgraded ULBs and informed DMA to complete all works before closure of SBM 1.0.	SHPC has approved the allocation of funds under SBM 1.0 for 91 newly upgraded ULBs.
13	Approval is sought for using unspent amount of CT/PT component in SBM 1.0 for Pourakarmika's rest room.	The committee recommended to place the subject before HPC for approval to utilize the balance unspent amount under CT/PT component of Rs. 34.50 crores for construction of Pourakarmika's rest room.	SHPC has approved to utilize the balance unspent amount under CT/PT component of Rs. 34.50 crores for construction of Pourakarmika's rest room.
14	Other Subjects	The committee approved action plan taken by Director, DMA to expedite works under SBM 1.0 and SBM 2.0 schemes.	

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#### Agenda No. 2: Status Report of Used Water Management Project

The Managing Director, KUIDFC presented the status of UWM project under SBM (U) 2.0 and NGT Environmental Compensation fund as below;

- i. MD, KUIDFC informed the Committee that vide G.O. No. UDD/5/CSS/2023, dated 19-07-2023, KUIDFC has been designated as the Nodal/ Implementing Agency for Used Water Management Project (UWM) in ULBs of Karnataka under Swachh Bharat Mission (Urban)-2.0 and National Green Tribunal (NGT) Environment Compensation Fund.
- ii. It was also brought to the notice of the Committee that the SLHPC is reconstituted under the Chairmanship of ACS to GoK and SLHPC is also the Empowered Committee for implementation of projects under NGT Environmental Compensation fund.
- iii. MD, KUIDFC further informed the Committee that the DPR and tender document for appointment of PDMC is prepared with an estimated cost of Rs. 72 Crore. As the estimated cost of PDMC services is more than Rs. 50 Crore, the draft tender document is submitted to Pre-Tender Scrutiny Committee for its approval.
- iv. Based on the data provided by ULBs/ DMA, the estimated gap in the treatment capacity of sewage in the ULBs with less than 1 lakh population and the proportionate land required for setting up STPs has been estimated, based on the land requirement prescribed by the CPHEEO in the Ready Reckoner for SBM (U) - 2.0. In this regard, the Secretary, Urban Development has addressed a letter to all Deputy Commissioners seeking confirmation on the availability of the suitable land for construction of STPs and necessary action to ensure encumbrance free land in the selected ULBs across the State.

**Decision:** The SLHPC noted the status of UWM project under SBM(U) -2.0 and NGT Environment Compensation funds.



Subject- 2 : Subjects for Ratification of the action taken

Subject 2.1: Appointment of KUIDFC as Nodal agency/ Implementation agency for used water management components under SBM (U) -2.0 and NGT environment compensation funds.

MD, KUIDFC informed the Committee that in order to expedite the implementation of UWM project and to adhere with NGT directions, the State Government with the approval of the cabinet has issued Government Order vide G.O No. UDD 5 CSS 2023, dated:19-07-2023 designating Karnataka Urban Infrastructure Development and Finance Corporation Limited (KUIDFC) as the Nodal/ Implementing Agency for Used Water Management Project in ULBs of Karnataka, under SBM(U)-2.0 and NGT Environmental Compensation fund.

Further it is also informed to the Committee that KUIDFC is also mandated to appoint Project Development and Management Consultants (PDMC) and establish Project Implementation Units (PIUs) & Project Management Unit (PMU) at KUIDFC, Bengaluru, for implementation of Used Water Management Project.

**Decision: The SLHPC noted the same and ratified the action taken to appoint Karnataka Urban Infrastructure Development and Finance Corporation Limited (KUIDFC) as the Nodal/ Implementing Agency for Used Water Management Project in ULBs of Karnataka, under SBM(U)-2.0 and NGT Environmental Compensation fund.**

Subject 2.2: According Administrative approval to the DPR and Tender Document for appointment of Project Development and Management Consultant (PDMC) for UWM project.


MD, KUIDFC informed the Committee that KUIDFC has prepared the Detailed Project Report (DPR) and the draft Tender document for appointment of Project Development and Management Consultant (PDMC) for Used Water Management (UWM) project. The estimated cost for appointment of PDMC is Rs. 72 Crore.

The State Level Technical Committee (SLTC) for SBM (U) 2.0 in its 4th meeting held on 28-07-2023 has approved the DPR and Tender Document for appointment of PDMC services for UWM Project at an estimated cost of Rs. 72.00 Crore.

Further, based on the recommendation of the State Level Technical Committee (SLTC), "on-file" approval from the Chairman, SLHPC is obtained on 11/08/2023 for the DPR and Tender Document for appointment of PDMC for UWM Project at an estimated cost of Rs. 72.00 Crore.

Accordingly, the State Government vide G.O. No. UDD 05 CSS 2023, dated 14/08/2023 has accorded Administrative Approval for the DPR and the tender document for appointment of PDMC for UWM Project at an estimated cost of Rs. 72.00 Crore.

**Decision: The SLHPC noted the same and ratified the action taken to accord Administrative Approval to the PDMC - DPR for Rs.72.00 crore and the Tender Document, for appointment of Project Development and Management Consultant (PDMC) for UWM**



**project and to meet the cost towards PDMC services from SBM (U) – 2.0 and NGT Environmental compensation fund.**

Subject 3: SUBJECTS FOR APPROVAL OF THE SLHPC

Subject 3.1: Approval of revised action plan for Used Water Management project under Swachh Bharat Mission (Urban)– 2.0 and National Green Tribunal (NGT) Environment Compensation Fund

MD, KUIDFC informed the Committee that as per the advice of the Joint Secretary, MoHUA during the 9th NARC meeting, **the revised action plan** is now prepared for **287 ULBs (193 + 94 ULBs)** with a total cost of **Rs. 4930.78 crore** [to ensure utilization of 100 % SBM (U) - 2.0 allocation to State and Non-SBM funds], considering the following aspects.

- i. To ensure utilization of the entire UWM allocation of GoI share of Rs.1128.60 Crore to state and also reallocating the unspent central allocation of Rs.13.41 Crore from the SBM(U)- 2.0 - Toilet component to the Used Water Management Component, totalling to Rs.1142.01 Crore.
- ii. Adopting the revised rates prescribed by CPHEEO for various UWM components.
- iii. Based on the similar projects executed by KUIDFC and the approved rates in the Schedule of Rates of Maharashtra and Rajasthan, a minimum cost of Rs.3.00 crore per MLD for construction of Sequential Batch Reactor type of STP/ other similar modern technology STP is now considered for estimation of cost. (wherever the envisaged capacity of STP in a town is 5 MLD or more)

Accordingly, the proposed financing pattern for SBM (U) -2.0 and Non-SBM funds in the revised action plan is as below.

(Rs. in Crore)

No. of ULBs Proposed	Source of funds		Central share	State share	ULB share	Total
For 287 ULBs	SBM(U) -2.0	% share	50 %	33 %	17 %	100 %
		Amount	1128.60	744.88	383.72	2257.20
	Utilising the Unclaimed funds in Toilet component under SBM(U) - 2.0	Amount	13.41	8.85	4.56	26.82
	Non-SBM Funds	% share	0 %	100 %	0 %	100 %
		Amount	0.00	2646.76	0.00	2646.76
<b>Grand Total</b>			<b>1142.01</b>	<b>3400.49</b>	<b>388.28</b>	<b>4930.78</b>

The component wise details of revised action plan is as follows;

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## A. Revised Action Plan for 193 ULBs

(Rs. in Crore)

#	Components	ULBs no.	Units	SBM U 2.0 Funded			Non – SBM funded (in Cr)	Total cost(in Cr)
				Central Share (in Cr)	State Share (in Cr)	Total (in Cr)		
1	Cesspool tankers	73	80	9.60	9.60	19.20	0.00	19.20
2	Sewer Cleaning Vehicles & Other cleaning equipment	31	31	5.43	5.43	10.85	0.00	10.85
3	I & D Infrastructure (KM)	90	534	133.50	133.50	267.00	0.00	267.00
4	Sewage Treatment Systems (STPs) (MLD)	174	632.70	672.99	672.99	1346.09	0.00	1346.09
5	Sewer Network (KM)	95	3047.22	0.00	0.00	0.00	1218.89	1218.89
6	HSC	122	633592	0.00	0.00	0.00	506.87	506.87
<b>Total</b>				<b>821.52</b>	<b>821.52</b>	<b>1643.25</b>	<b>1725.76</b>	<b>3369.01</b>

## B. Revised Action Plan for 94 ULBs

(Rs. in Crore)

#	Components	ULBs no.	Units	SBM U 2.0 Funded			Non – SBM funded (in Cr)	Total cost (in Cr)
				Central Share (in Cr)	State Share (in Cr)	Total (in Cr)		
1	Cesspool tankers	67	67	8.04	8.04	16.08	0.00	16.08
2	Sewer Cleaning Vehicles and Other cleaning equipment	0	0	0.00	0.00	0.00	0.00	0.00
3	I & D Infrastructure (KM)	94	466	116.50	116.50	233.00	0.00	233.00
4	Sewage Treatment Systems (STPs) (MLD)	94	294.55	195.94	195.94	391.87	0.00	391.87
5	Sewer Network (KM)	45	1451.1	0.00	0.00	0.00	725.56	725.56
6	HSC	45	244230	0.00	0.00	0.00	195.38	195.38
<b>Total</b>				<b>320.48</b>	<b>320.48</b>	<b>640.95</b>	<b>920.94</b>	<b>1561.89</b>

## C. Abstract - Revised Action Plan for 287 ULBs (193+94 Towns)

#	Components	ULBs no.	Units	SBM U 2.0 Funded			Non – SBM funded (in Cr)	Total cost (in Cr)
				Central Share (in Cr)	State Share (in Cr)	Total (in Cr)		
1	Cesspool tankers	140	147	17.64	17.64	35.28	0.00	35.28
2	Sewer Cleaning Vehicles and Other cleaning equipment	31	31	5.43	5.43	10.85	0.00	10.85
3	I & D Infrastructure(KM)	184	1000	250.00	250.00	500.00	0.00	500.00
4	Sewage Treatment Systems (STPs) (MLD)	268	927.25	868.93	868.93	1737.96	0.00	1737.96
5	Sewer Network (KM)	140	4498.32	0.00	0.00	0.00	1944.44	1944.44
6	HSC	167	877822	0.00	0.00	0.00	702.25	702.25
<b>Total</b>				<b>1142.01</b>	<b>1142.01</b>	<b>2284.02</b>	<b>2646.76</b>	<b>4930.78</b>

The above revised action plan for Rs. 4930.78 Crore [SBM (U) 2.0 - Central share is Rs.1142.00 Crore & State share is Rs. 1142.00 Crore and Non-SBM funds is Rs. 2646.76 Crore is approved in the 4<sup>th</sup> State Level Technical Committee Meeting under the Chairmanship of ACS, UDD on 28.07.2023. SLTC has also directed to submit the revised action plan to MoHUA, after obtaining approval from SLHPC.

**Decision:** The SLHPC noted the same and accorded approval for the Revised action plan for UWM project under SBM (U) - 2.0 amounting to Rs. 4930.78 Crore [SBM (U) - 2.0: Rs 2284.02 crore (Central share of Rs.1142.01 Crore & State share of Rs.1142.01 Crore) and Non-SBM funds of Rs. 2646.76 Crore] and directed M.D, KUIDFC to submit the revised action plan to MoHUA for approval.

Subject 3.2: Approval of Action Plan for Used Water Management Component under National Green Tribunal Environmental Compensation Fund.

MD, KUIDFC briefed the Committee that, in order to comply with the directions of the Hon'ble NGT, the NGT compensation Fund of Rs.1919.00 Crore available for liquid waste management is intended to be used for taking up UWM projects in 18 Urban Local Bodies with population above 1.0 lakh and 72 Urban Local Bodies with population less than 1.0 lakh.

Accordingly, out of Rs.1919.00 Crore compensation fund currently available for Liquid waste Management; Currently, NGT fund action plan for an amount of Rs.1908.83/- is prepared for taking up;

- a) Sewerage Interception and Diversion works for Rs. 24.10 crore and Procurement of Cesspool vehicles & Sewer Cleaning Equipments for Rs.6.44 crore. (Totalling to Rs. 30.54 crore) by DMA.
- b) The balance UWM components for Rs.1878.29 crore works will be undertaken by KUIDFC for STPs, Sewer network, House service connections, repair & renovation works.

The details of various category towns covered and the envisaged work component details in the action plan is as below;

No.	Details	Amount (Rs in cr)
1	ULBs with above one lakh population (18 towns)	753.49
2	ULBs with below one lakh population (8 ULBs) - <i>Non functional STPs</i>	35.46
3	ULBs with below one lakh population (64ULBs) – Rs.1119.87 cr - <i>Based on priority of population and availability of Funds</i>	1119.88
	<b>Total</b>	<b>1908.83</b>

The component wise details are as follows;

No.	Components	Qty.	Amt. (Rs. in cr)	No. of ULBs
1	Cesspool tankers	1 no.	0.24	1
2	Sewer cleaning equipment	14 no.	6.2	5
3	I & D Infrastructure	58 km	24.1	5
4	Repair & Renovations	4 no.	68.95	4
5	Sewer Network	3381 km	1353.05	63
6	House service Connections	5.78 lakh	434.09	82
7	Other works	-	21.86	7
	<b>Total</b>	-	<b>1908.83</b>	

**Decision:** The SLHPC noted the same and accorded approval for the action plan for Rs.1908.83 Crore under NGT Environmental Compensation Funds.

Subject 3.3: Approval for Project Implementation Mechanism (PIM) and establishment of Project Management Unit (PMU) and Project Implementation Unit (PIU)

MD, KUIDFC presented the details of the proposed Project Implementation Mechanism to ensure time bound implementation of the UWM project, with defined roles and responsibilities for various administrative & Technical authorities involved in the project execution along with delegation of appropriate administrative and financial powers.

It was informed that apart from SLHPC under the Chairmanship of Additional Chief Secretary to Government of Karnataka and SLTC under the Chairmanship Additional Chief Secretary to Government, Urban Development Department, it is proposed to constitute a District Level Co-ordination Committee under the Chairmanship of Deputy Commissioner of respective districts.

In was also informed that in order to assist the SLTC, a Technical Scrutiny Committee at KUIDFC under the Chairmanship of Executive Director (Technical), KUIDFC as the Chairman, with Chief Engineers of KUWSMP, KUIWMIP, KUWS&DB, DMA, BWSSB as Members and Executive Engineer, KUIDFC as Member-Convener will be constituted , with provision of a sitting fee of Rs. 2000/- to the Chairman/ Members/Special Invitees is proposed.

It was further informed that, as approved by the cabinet and as per the approval given in the G.O dated :19.7.2023, it is proposed to establish Project Implementation Units (PIUs) in all the 31 districts of the state with provision of Executive Engineer (31 Nos.), Assistant Executive Engineer (31 Nos.), Assistant Engineer (58 Nos.), Assistant Manager Accounts (31 Nos.) & Jr. Executive Assistant (Admin & Data Entry) (31 Nos.) , with the posts being filled up through deputation from Urban Development /PWD/WRD departments, and /or Recruitment by KUIDFC from open market on contract basis which is co-terminus with the UWM project.

It was also informed that as provided in the G.O dated :19.7.2023, aProject Management Unit (PMU) is proposed at the SLNA- KUIDFC comprising of Executive Director (Technical), KUIDFC/Engineer-in-Chief as Task Manager (1 post), DGM – Pollution Control (1 post), EE (2 post), AEE (3 post), AE (3 post), Sr. Executive Assistant (2 post), Jr. Executive Assistant (1 post), MIS / IT Expert (1 post) , to be filled up through deputation from Urban Development /PWD/WRD departments for senior level posts up to Executive Engineer level and for other posts, either through deputation or Recruitment by KUIDFC from open market on contract basis (co-terminus with the UWM project).

The SLHPC noted the same and accorded approval for the Project Implementation Mechanism with the following structure.

- A. District Level Co-ordination Committee at each district under the Chairmanship of Deputy Commissioner of respective districts.

The envisaged Roles and responsibilities of the said Committee is given below;

- Timely identification and resolution of field level issues involving multiple

stakeholder departments

- To liaison between stakeholder departments and resolve the issues during project implementation
- Identification of suitable land for establishment of STPs in the ULBs covered under UWM project.
- Regular monitoring of project progress by PIUs and ULBs.

B. Constitution of a Technical Scrutiny Committee at KUIDFC with the following structure

1	Executive Director (Technical), KUIDFC	Chairman
2	Chief Engineer, KUWSMP, KUIDFC	Member
3.	Chief Engineer, KUIWMIP, KUIDFC	Member
3	Chief Engineer, KUWS&DB, Bengaluru	Member
4	Chief Engineer, DMA	Member
5	Shri.Vasudevan.R, Chief Engineer (Retd.), BWSSB.	Member
6	Executive Engineer, UWM, KUIDFC	Member- Convenor

The envisaged Roles and Responsibilities of the Technical Scrutiny Committee are as follows.

- Review of Inception reports and Detailed Project Reports prepared by PDMC and make suitable recommendations to SLTC for Technical approvals of the projects.(Irrespective of the DPR cost)
- Review of Detailed Project Reports prepared appointment of Consultants/ Procurement of goods and Services under the UWM project and make suitable recommendations to SLTC for Technical approvals. (Irrespective of the DPR cost).
- Review of Draft Tender documents prepared appointment of Consultants/ Procurement of Goods and Services under the UWM project and make suitable recommendations to SLTC for Technical approvals.(Irrespective of the tender cost)

Tender evaluation (Technical and Financial bids) for procurement related to Works/goods and services/consultancy etc., under UWM project and make suitable recommendations to SLTC /Competent authorities for approval of tenders. (Irrespective of the tender cost)

- Review of Extra financial implications/ Project Scope variation proposals, Extension of Time

proposals in the Used Water Management project and make suitable recommendations to the Competent authorities for approval.

- The Chief Engineer, KUIDFC will accord the technical sanction to the DPRs after its clearance from the KUIDFC- Technical Scrutiny Committee and administrative approval from the Government/ competent authority.
- The Chief Engineer, KUIDFC will approve the Draft Tender Schedule (DTS) for initiating the tender process in e-procurement portal, after its clearance from the KUIDFC- Technical Scrutiny Committee (All tenders irrespective of the amount put to tender/ DPR cost), State Pre-tender Scrutiny Committee (for tenders costing more than Rs. 50 crore only) and administrative approval from the Government/ competent authority.

The Technical Scrutiny Committee will co-opt any other relevant Technical Resources/subject specialists as special invitees, as and when required.

A sitting fee of Rs.2,000/- (Rs. Two Thousand only) to the Technical Committee Chairman/Members and the Special invitees of the Committee will be paid by MD,KUIDFC, out of the Funds under SBM(U) -2.0 (state share) and the NGT environment Compensation fund.

C. Project Implementation Units (PIUs) in all the 31 districts with the following composition

Sl. No.	Designation	Number of posts	Mode of Appointment
1	Executive Engineer.	31	Deputation from Urban
2	Assistant Executive Engineer	31	Development /PWD/WRD
3	Assistant Engineer	58	departments and
4	Assistant (Accounts) Manager	31	/or Recruitment by KUIDFC from open
5	Jr. Executive Assistant(Admin& Data Entry)	31	market on contract basis.(co-terminus with the UWM project period)
	<b>Total</b>	<b>182</b>	

**D. Project Management Units (PMU) at KUIDFC with the following composition**

#	Designation	Number of posts	Mode of Appointment
1	Executive Director (Technical), KUIDFC/Engineer-in-Chief (Task Manager)	1	Deputation from Urban Development /PWD/WRD departments
2	DGM – Pollution Control	1	Deputation from Karnataka State Pollution Control Board/ Dept. of Forest & Ecology
2	Executive Engineer	2	Deputation from Urban Development /PWD/WRD departments and /or Recruitment by KUIDFC from open market on contract basis. (co-terminus with the UWM project period)
3	Asst. Executive Engineer	3	
4	Asst. Engineer	3	
5	Sr. Executive Assistant	2	
6	Jr. Executive Assistant	1	
7	MIS/ IT Expert	1	

**Subject 4: SUBJECTS FOR INFORMATION OF THE COMMITTEE**

**Subject 4.1: Concurrence of Finance Department for the combined Action Plan under SBM (U) 2.0 and NGT Environmental Compensation Fund**

MD, KUIDFC informed the Committee that the Finance Department through its endorsement No. FD 89 Exp-9/2023 dated: 18/07/2023 has communicated its concurrence as below;

- With regard to feasibility of availing externally aided soft loans by KUWS&DB for meeting the balance requirement of funds, FD opines to limit the project outlay to the allocated funds.
- With regard to carrying out the works in phased manner – Phase-I by combining SBM 2.0 and NGT funds and Phase-II by allocation of additional Rs. 1602.64 Crore of State grant, FD opines to limit the scope of works to SBM (U) 2.0 and NGT Funds only and no additional grants will be provided.
- The action plan should make sufficient provisions for price escalation and variations. Price escalation if any, is to be adjusted either by dropping a project or by internal sources of ULB.
- The work should compulsorily be done under DBOT model.  
All the estimates should be prepared with updated SoR without giving any scope for price escalation

**Decision:** The HPSC noted the same and directed to take up the UWM projects in phased manner, subject to availability of Non-SBM funds. The Committee also directed to make sufficient provisions for price escalation and variation while finalising the DPRs. Further the Committee directed to take UWM project works in DBOT model only.

**Agenda No. 3: Approval of revised quantity of Legacy waste reported by the ULBs**

The Director, DMA informed the committee that there is a variation in quantity of legacy waste as per data uploaded by the ULBs on Swachhatam Portal and the actual quantity based on DPRs. Earlier estimation of **82,19,000 Tonnes** for 195 ULBs have been approved by State and Centre under SBM 2.0, however, the current estimation of **74, 57,746 Tonnes** of legacy waste is based on DPRs prepared by ULBs for dumpsite remediation as per CPCB guidelines and legacy waste quantification using drone/ total station survey by the ULBs. The Director, DMA informed that there is a difference of **7,61,254 Tonnes** and the difference in the quantity of legacy waste for each ULB is as under:

Sl. NO	Division	District	Name of the ULB	Population 2011	Quantity of Legacy Waste (in Lakh MT)	Quantity of Legacy Waste as per action plan (in MT)	Extent of dumpsite (in Acres)	Actual Quantity of Legacy waste (Tons)	Difference in Quantity (Tons)
1	Bangalore	Bengaluru Rural	Nelamangala	37,232	0.17	17000	5.14	16352	-648
2	Bangalore	Bengaluru Rural	Devanahalli	28,051	0.1	10000	1.5	11264	1264
3	Bangalore	Bengaluru Rural	Dod Ballapur	93,105	0.38	38000	5.5	46482	8482
4	Bangalore	Bengaluru Urban	Anekal	44,260	0.02	2000	2.38	10393	8393
5	Bangalore	Chikkaballapura	Chintamani	76,068	0.42	42000	7	46804	4804
6	Bangalore	Chikkaballapura	Chikkaballapura	63,652	0.45	45000	10	48871	3871
7	Bangalore	Chikkaballapura	Sidlaghatta	51,159	0.2	20000	3	24633	4633
8	Bangalore	Chikkaballapura	Gauribidanur	37,947	0.2	20000	5	20430	430
9	Bangalore	Chikkaballapura	Bagepalli	27,011	0.17	17000	2	22736	5736
10	Bangalore	Chikkaballapura	Gudibanda	9,441	0.05	5000	0.5	5307	307
11	Bangalore	Chitradurga	Hiriyur	56,416	0.2	20000	10	24000	4000
12	Bangalore	Chitradurga	Challakere	55,194	0.33	33000	11	34000	1000

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13	Bangalore	Chitradurga	Chitradurga	1,45,853	0.8	80000	17	89063	9063
14	Bangalore	Davanagere	Harihar	83,219	0.37	37000	4	27210	-9790
15	Bangalore	Davanagere	Harapanahalli	47,039	0.1	10000	5	29835	19835
16	Bangalore	Davanagere	Channagiri	21,313	0.16	16000	2	7511	-8489
17	Bangalore	Davanagere	Honnali	17,928	0.08	8000	1	8801	801
18	Bangalore	Davanagere	Jagalur	17,257	0.12	12000	2	7134	-4866
19	Bangalore	Davanagere	Davanagere	4,34,971	2.31	231000	16	241524	10524
20	Bangalore	Kolar	Bangarapet	44,849	0.28	28000	5	31299	3299
21	Bangalore	Kolar	Malur	40,050	0.19	19000	2.8	20724	1724
22	Bangalore	Kolar	Srinivasapur	26,793	0.16	16000	2.5	7200	-8800
23	Bangalore	Kolar	Robertson Pet	1,62,230	0.55	55000	12	45200	-9800
24	Bangalore	Kolar	Kolar	1,38,462	0.42	42000	2.5	45914	3914
25	Bangalore	Ramanagara	Channapatna	71,942	0.22	22000	20	8162	-13838
26	Bangalore	Ramanagara	Kanakapura	54,014	0.04	4000	3.5	16994	12994
27	Bangalore	Ramanagara	Magadi	27,605	0.15	15000	5.14	15000	0
28	Bangalore	Ramanagara	Ramanagara	95,167	0.18	18000	1.5	10815	-7185
29	Bangalore	Ramanagara	Bidadi	29,825	0.03	3000	1	3001	1
30	Bangalore	Ramanagara	Harohalli	20,468	0.01	1000	0.5	0	-1000
31	Bangalore	Shivamogga	Anavatthi	17,684	0.01	1000	2	0	-1000
32	Bangalore	Shivamogga	Hollehunuru	15,401	0.01	1000	1.05	0	-1000
33	Bangalore	Shivamogga	Sagar	54,550	0.05	5000	2	30043	25043
34	Bangalore	Shivamogga	Shikarpur	36,015	0.18	18000	5	17850	-150
35	Bangalore	Shivamogga	Siralkoppa	16,864	0.15	15000	2.5	15225	225
36	Bangalore	Shivamogga	Tirthahalli	14,528	0.05	5000	2	13596	8596
37	Bangalore	Shivamogga	Sorab	11,332	0.15	15000	2.5	12048	-2952
38	Bangalore	Shivamogga	Jog Kargal	10,847	0.06	6000	1.5	1213	-4787

Sl. NO	Division	District	Name of the ULB	Population on 2011	Quantity of Legacy Waste (in Lakh MT)	Quantity of Legacy Waste as per action plan (in MT)	Extent of dumpsite (in Acres)	Actual Quantity of Legacy waste (Tons)	Difference in Quantity (Tons)
39	Bangalore	Shivamogga	Hosanagara	5,839	0.16	16000	1.5	1650	-14350
40	Bangalore	Shivamogga	Shimoga	3,22,650	0.2	20000	27	25300	5300
41	Bangalore	Shivamogga	Bhadravati	1,51,102	0.16	16000	5	93504	77504
42	Bangalore	Tumkur	Tiptur	59,543	0.32	32000	8	40636	8636
43	Bangalore	Tumkur	Sira	57,554	0.4	40000	8	41254	1254
44	Bangalore	Tumkur	Kunigal	34,155	0.2	20000	8	21123	1123
45	Bangalore	Tumkur	Madhugiri	29,159	0.17	17000	1	20651	3651
46	Bangalore	Tumkur	Pavagada	28,486	0.2	20000	4	20066	66
47	Bangalore	Tumkur	Gubbi	18,446	0.12	12000	1	10000	-2000
48	Bangalore	Tumkur	Koratagere	15,265	0.09	9000	1	9534	534
49	Bangalore	Tumkur	Turuvekere	14,194	0.07	7000	0.5	2895	-4105
50	Bangalore	Tumkur	Tumkur	3,02,143	0.89	89000	3.74	90000	1000
51	Mysore	Chamarajanagar	Chamarajanagar	69,875	0.22	22000	5.88	21528	-472
52	Mysore	Chamarajanagar	Kollegal	57,149	0.27	27000	3.42	27681	681
53	Mysore	Chamarajanagar	Gundlupet	28,105	0.16	16000	1.72	15456	-544
54	Mysore	Chikkamagaluru	Tarikere	35,942	0.34	34000	4	34082	82
55	Mysore	Chikkamagaluru	Kadur	34,151	0.18	18000	3	20692	2692
56	Mysore	Chikkamagaluru	Birur	22,723	0.08	8000	2	8818	818
57	Mysore	Chikkamagaluru	Mudigere	9,677	0.03	3000	1.5	1967	-1033
58	Mysore	Chikkamagaluru	Narasimharajapura	7,458	0.02	2000	1	1931	-69
59	Mysore	Chikkamagaluru	Koppa	4,993	0.03	3000	1	6137	3137
60	Mysore	Chikkamagaluru	Sringeri	3,922	0.04	4000	1.52	2143	-1857
61	Mysore	Chikkamagaluru	Ajampur	11,352	0.04	4000	1.64	2048	-1952
62	Mysore	Chikkamagaluru	Chikmagalur	1,18,401	0.54	54000	5	53349	-651
63	Mysore	Dakshin Kanada	Puttur	53,061	0.35	35000	3	36775	1775
64	Mysore	Dakshin Kanada	Mudbidri	29,431	0.18	18000	0.5	14003	-3997
65	Mysore	Dakshin Kanada	Mangalore	4,88,968	9	900000	42	900000	0
66	Mysore	Hassan	Arsikere	53,216	0.7	70000	15	69315	-685
67	Mysore	Hassan	Channarayana	40,417	0.35	35000	10	77118	42118

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68	Mysore	Hassan	Hole Narsipur	29,974	0.35	35000	3	17500	-17500
69	Mysore	Hassan	Sakleshpur	23,352	0.1	10000	3	35371	25371
70	Mysore	Hassan	Arkalgud	16,810	0.08	8000	1	10359	2359
71	Mysore	Hassan	Alur	6,541	0.01	1000	0.5	10581	9581
72	Mysore	Hassan	Bellur	15,393	0	0	0.5	14191	14191
73	Mysore	Hassan	Hassan	1,55,006	1.46	146000	22.03	141616	-4384
74	Mysore	Kodagu	Madikeri	33,381	5.46	546000	2	76636	-469364
75	Mysore	Kodagu	Virajpet	17,246	3.3	330000	2	34804	-295196
76	Mysore	Kodagu	Kushalnagar	15,326	3.5	350000	3	41014	-308986
77	Mysore	Kodagu	Mulbagal	57,276	0.4	40000	6	38292	-1708
78	Mysore	Mandya	Malavalli	37,601	0.23	23000	2.19	23779	779
79	Mysore	Mandya	Maddur	28,754	0.22	22000	1.15	23596	1596
80	Mysore	Mandya	Krishnarajpet	25,946	0.06	6000	1.45	7357	1357
81	Mysore	Mandya	Shrirangapatana	25,061	0.03	3000	0.5	3624	624
82	Mysore	Mandya	Pandavapura	20,399	0.04	4000	0.85	3978	-22
83	Mysore	Mandya	Nagamangala	17,776	0.02	2000	2.52	17330	15330
84	Mysore	Mandya	Mandya	1,37,358	0.77	77000	10	84562	7562
85	Mysore	Mysore	Hunsur	50,865	0.41	41000	3	24954	-16046
86	Mysore	Mysore	Nanjangud	50,598	0.38	38000	2	13274	-24726
87	Mysore	Mysore	Krishnarajanagera	35,805	0.15	15000	2.5	6330	-8670
88	Mysore	Mysore	Bannur	21,896	0.09	9000	1.5	2686	-6314
89	Mysore	Mysore	Hootagalli	56,867	0.02	2000	1	3477	1477
90	Mysore	Mysore	Sri Rampura	11,234	0	0	0.5	0	0
91	Mysore	Mysore	Bogadi	19,922	0	0	2	4250	4250
92	Mysore	Mysore	Mysore	9,20,550	3.08	308000	21	600948	292948
93	Mysore	Udupi	Karkal	25,800	0.02	2000	0.2	21154	19154
94	Mysore	Udupi	Udupi	1,44,960	1.2	120000	4	134067	14067
95	Kalburgi	Bellary	Siruguppa	52,492	0.34	34000	2	20678	-13322
96	Kalburgi	Bellary	Kampli	39,307	0.14	14000	1	17636	3636
97	Kalburgi	Bellary	Tekkalakote	26,224	0.08	8000	0.5	3843	-4157
98	Kalburgi	Bellary	Bellary	4,10,445	3.92	392000	13.5	266214	-125786
99	Kalburgi	Bidar	Basavakalyan	69,717	0.55	55000	9.28	55000	0
100	Kalburgi	Bidar	Homnabad	44,483	0.15	15000	2	15447	447
101	Kalburgi	Bidar	Bhalki	40,333	0.3	30000	1	28200	-1800
102	Kalburgi	Bidar	Chitgoppa	25,298	0.01	1000	0.9	14242	13242
103	Kalburgi	Bidar	Aurad	19,849	0.09	9000	2	11008	2008

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104	Kalburgi	Bidar	Bidar	2,16,020	0.65	65000	24.18	84167	19167
105	Kalburgi	Kalaburga	Shahabad	47,582	0.9	90000	1.02	9264	-80736
106	Kalburgi	Kalaburga	Aland	42,371	0.9	90000	1.02	18283	-71717
107	Kalburgi	Kalaburga	Sedam	39,341	0.86	86000	1.2	14063	-71937
108	Kalburgi	Kalaburga	Wadi	37,988	0.12	12000	0.98	8626	-3374
109	Kalburgi	Kalaburga	Chitapur	31,299	0.25	25000	1.02	10219	-14781
110	Kalburgi	Kalaburga	Afzalpur	27,088	0.06	6000	0.8	44066	38066
111	Kalburgi	Kalaburga	Jevargi	25,686	0.15	15000	1.02	9315	-5685
112	Kalburgi	Kalaburga	Chincholi	20,897	0.09	9000	1.02	16895	7895
113	Kalburgi	Kalaburga	Gulbarga	5,43,147	3.13	313000	28.19	309189	-3811
114	Kalburgi	Koppal	Koppal	70,698	0.85	85000	6	84800	-200
115	Kalburgi	Koppal	Kushtagi	24,878	0.15	15000	1	9880	-5120
116	Kalburgi	Koppal	Yelbarga	14,814	0.2	20000	1	8056	-11944
117	Kalburgi	Koppal	Bhagyanagar	18,988	0.16	16000	1	15549	-451
118	Kalburgi	Koppal	Kanakagiri	16,938	0.01	1000	1	3760	2760
119	Kalburgi	Koppal	Kukanooru	18,033	0.01	1000	1	6646	5646
120	Kalburgi	Koppal	Tavaragera	17,510	0.01	1000	1	2215	1215
121	Kalburgi	Koppal	Kaaratagi	29,999	0.17	17000	1	9624	-7376
122	Kalburgi	Koppal	Gangawati	1,14,642	0.58	58000	2	44723	-13277
123	Kalburgi	Raichur	Sindhur	75,837	0.2	20000	4	52500	32500
124	Kalburgi	Raichur	Manvi	46,465	0.2	20000	2	11890	-8110
125	Kalburgi	Raichur	Lingsugur	35,411	0.2	20000	2	15373	-4627
126	Kalburgi	Raichur	Devadurga	28,929	0.1	10000	3	9050	-950
127	Kalburgi	Raichur	Mudgal	22,731	0.1	10000	2	9012	-988
128	Kalburgi	Raichur	Raichur	2,34,073	0.8	80000	32	63252	-16748
129	Kalburgi	Vijanagara	Hoovina Hadagalli	27,967	0.25	25000	4	24793	-207
130	Kalburgi	Vijanagara	Kudligi	26,680	0.05	5000	2.25	21059	16059
131	Kalburgi	Vijanagara	Kamalapuram	25,552	0.09	9000	1.25	24794	15794
132	Kalburgi	Vijanagara	Hagaribommanahalli	40,743	0.01	1000	4	25072	24072
133	Kalburgi	Vijanagara	Hospet	2,06,167	0.35	35000	11	25217	-9783
134	Kalburgi	Yadgir	Yadgir	74,294	0.04	4000	3	69070	65070

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135	Kalburgi	Yadgir	Shahpur	53,366	0.02	2000	1.5	12451	10451
136	Kalburgi	Yadgir	Shorapur	51,398	0.03	3000	2.5	11952	8952
137	Kalburgi	Yadgir	Gurmatkal	20,614	0.16	16000	2	15385	-615
138	Belagavi	Bagalkote	Rabkavi Banhatti	77,004	0.16	16000	6.1	0	-16000
139	Belagavi	Bagalkote	Jamkhandi	68,938	0.31	31000	7	27218	-3782
140	Belagavi	Bagalkote	Ilkal	60,242	0.33	33000	4	30326	-2674
141	Belagavi	Bagalkote	Mudhol	52,199	0.14	14000	4	5000	-9000
142	Belagavi	Bagalkote	Mahalingpur	36,055	0.15	15000	3	15000	0
143	Belagavi	Bagalkote	Guledgudda	33,382	0.1	10000	1.5	10000	0
144	Belagavi	Bagalkote	Badami	30,943	0.21	21000	9	2180	-18820
145	Belagavi	Bagalkote	Terdal	26,088	0.05	5000	2	6053	1053
146	Belagavi	Bagalkote	Kerur	19,731	0.03	3000	1	3000	0
147	Belagavi	Bagalkote	Bilgi	17,792	0.01	1000	1	1000	0
148	Belagavi	Bagalkote	Belagali	17,460	0.01	1000	1	0	-1000
149	Belagavi	Bagalkote	Bagalkote	1,11,933	0.4	40000	4	35487	-4513
150	Belagavi	Belagavi	Gokak	79,121	0.15	15000	4	16920	1920
151	Belagavi	Belagavi	Nipani	62,865	0.28	28000	6	15985	-12015
152	Belagavi	Belagavi	Bail Hongal	49,182	0.14	14000	3.5	5500	-8500
153	Belagavi	Belagavi	Athni	47,842	0.21	21000	4	16800	-4200
154	Belagavi	Belagavi	Saundatti-Yellamma	41,215	0.11	11000	2.9	4302	-6698
155	Belagavi	Belagavi	Chikodi	38,307	0.11	11000	2.9	14734	3734
156	Belagavi	Belagavi	Sankeshwar	34,637	0.33	33000	4	35116	2116
157	Belagavi	Belagavi	Mudalgi	29,128	0.05	5000	2	5000	0
158	Belagavi	Belagavi	Sadalgi	23,790	0.06	6000	3	11143	5143
159	Belagavi	Belagavi	Kudchi	23,154	0.09	9000	3	5740	-3260
160	Belagavi	Belagavi	Hukeri	22,988	0.05	5000	2	3848	-1152
161	Belagavi	Belagavi	Konnur	19,386	0.05	5000	2	0	-5000
162	Belagavi	Belagavi	Khanapur	19,309	0.14	14000	8.6	14000	0
163	Belagavi	Belagavi	Manuvalli	23,152	0.02	2000	0.2	3600	1600
164	Belagavi	Belagavi	Belgaum	4,90,045	3	300000	11.5	300000	0
165	Belagavi	Dharwad	Annigeri	28,267	0.12	12000	3	12000	0
166	Belagavi	Dharwad	Navalgund	24,613	0.18	18000	3.5	18000	0

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167	Belagavi	Dharwad	Kundgol	18,726	0.05	5000	1.5	5000	0
168	Belagavi	Dharwad	Alnavar	17,228	0.11	11000	2	11000	0
169	Belagavi	Dharwad	Kalghatgi	16,917	0.07	7000	2	7000	0
170	Belagavi	Dharwad	Hubli-Dharwad	9,43,788	4.8	480000	35.15	479930	-70
171	Belagavi	Gadag	Lakshmeshwar	36,754	0.3	30000	2	15323	-14677
172	Belagavi	Gadag	Nargund	36,291	0.04	4000	2	25243	21243
173	Belagavi	Gadag	Gajendragarh	32,359	0.35	35000	2	32185	-2815
174	Belagavi	Gadag	Ron	23,311	0.3	30000	2	4235	-25765
175	Belagavi	Gadag	Shirhatti	17,610	0.2	20000	1	4288	-15712
176	Belagavi	Gadag	Naregal	16,690	0.2	20000	1	16909	-3091
177	Belagavi	Gadag	Gadag-Betigeri	1,72,612	0.22	22000	25	81116	59116
178	Belagavi	Haveri	Haveri	67,102	0.38	38000	6	41364	3364
179	Belagavi	Haveri	Savanur	40,567	0.07	7000	3.5	20023	13023
180	Belagavi	Haveri	Byadgi	30,014	0.14	14000	3	14077	77
181	Belagavi	Haveri	Shiggaon	28,207	0.14	14000	3	14002	2
182	Belagavi	Haveri	Hangal	28,159	0.18	18000	3.4	26068	8068
183	Belagavi	Haveri	Bankapura	22,529	0.03	3000	1	3397	397
184	Belagavi	Haveri	Hirekerur	19,191	0.09	9000	4	3360	-5640
185	Belagavi	Haveri	Ranebennur	1,06,406	0.7	70000	15	62753	-7247
186	Belagavi	Uttra kananda	Sirsi	62,882	0.94	94000	8.5	98323	4323
187	Belagavi	Uttra kananda	Yellapur	20,452	0.1	10000	1.5	26749	16749
188	Belagavi	Uttra kananda	Mundgod	18,866	0.01	1000	1	11322	10322
189	Belagavi	Uttra kananda	Siddapur	14,204	0	0	3.12	11485	11485
190	Belagavi	Vijapura	Indi	38,217	0.29	29000	3.5	31648	2648
191	Belagavi	Vijapura	Sindgi	37,226	0.19	19000	5	23523	4523
192	Belagavi	Vijapura	Muddebihal	34,217	0.26	26000	5	30158	4158
193	Belagavi	Vijapura	Basavana Bagevadi	33,198	0.2	20000	7	23391	3391
194	Belagavi	Vijapura	Talikota	31,693	0.2	20000	5	21424	1424
195	Belagavi	Vijapura	Bijapur	3,27,427	0.8	80000	32.32	80000	0
<b>Total</b>				<b>5,803,362</b>	<b>82</b>	<b>8,219,000</b>	<b>936</b>	<b>7,457,746</b>	<b>-761,254</b>

In view of the above, Director DMA sought approval of the Committee to revise the quantity of legacy waste for 195 ULBs from 82,19,000 tons to 74,57,746 tons.

**Decision:** The committee approved the revised quantity of 74,57,746 MT of Legacy Waste in 195 ULBs (excluding BBMP)

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**Agenda No. 4: Ratification of Legacy Waste Management DPRs submitted by 74 ULBs as approved in State Level Advisory Committee (SLAC)**

The Director, DMA informed the Committee that State Level Advisory Committee meeting was held on 22.05.2023 to discuss and approve Legacy Waste Management DPRs of 74 ULBs. DPRs of these 74 ULBs were approved in the SLAC meeting as per the model estimate verified by PWD and considerations of instructions provided under earlier approvals by previous SLTC and SHPC. The ULB wise details are provided in the following table:

District wise list of ULBs approved in SLAC (Date of approval: 22-05-2023)					
Sl no	Name of the District	Name of the ULB	Type of the ULB	Quantity in tons	Total Project Cost in lakhs
1	Bidar	Basavakalyan	CMC	55,000	349.08
2	Bidar	Bidar	CMC	84167	546.3
3	Shivamogga	Bhadravathi	CMC	93504	825.33
4	Uttara Kannada	Sirsi	CMC	98323	708.21
5	Bidar	Balki	TMC	28200	193.3
6	Mandya	Malavali	TMC	23779	220.03
7	Mandya	Maddur	TMC	23596	206.38
8	Bagalkote	Bagalakote	CMC	35,487	199.5
9	Doddaballapur	Doddaballapur	CMC	46482	356.84
10	Chikkaballapur	Chikkaballapur	CMC	48,871	363.25
11	Chikkaballapur	Chintamani	CMC	46,804	334
12	Chikkaballapur	Sidlagattha	TMC	24,633	185.17
13	Gadag-Betageri	Gadag-Betageri	CMC	81116	540.15
14	Gadag	Naragund	TMC	25,243	157.16
15	Shivamogga	Sagar	CMC	30043	249.12
16	Chamarajanagar	Chamarajanagar	CMC	21528	157.61
17	Chamarajanagar	Gundlapete	TMC	15,456	124.3
18	Chamarajanagar	Kolegalla	CMC	27681	214.99
19	Hassan	Hassan	CMC	141616	1187.95
20	Mandya	Mandya	CMC	84562	614.23
21	Hassan	Arasikere	CMC	69,315	543.95
22	Hassan	Channarayanaapatna	TMC	77118	573.05
23	Kalaburagi	Afzalpur	TMC	44,066	269.95

24	Chitradurga	Chitradurga	CMC	89063	763.04
25	Vijayanagara	Hoovina Hadagali	TMC	24793	204.8
26	Vijayapura	Muddebihala	TMC	30158	198.49
27	Chikkaballapur	Gouribidanur	CMC	20430	159.74
28	Vijayapura	Basavana Bagewadi	TMC	23391	154.79
29	Kolar	Mulabagilu	CMC	38292	270.25
30	Udupi	Karkala	TMC	21154	189.71
31	Kolar	Malur	TMC	20724	159.29
32	Chitradurga	Challakere	CMC	34000	285.53
33	Chitradurga	Hiriyuru	CMC	24000	224.52
34	Tumkuru	Sira	CMC	41254	306.07
35	Tumkuru	Madhugiri	TMC	20651	172.48
36	Vijayanagara	Kudligi	TP	21059	155.72
37	Vijayanagara	Hagaribommanahalli	TMC	25072	186.8
38	Kalaburagi	Kamalapura	TMC	24794	174.77
39	Vijayanagara	Kotturu	TP	20461	152.99
40	Vijayanagara	Hospete	CMC	25217	180.78
41	Gadag	Gajendragada	TMC	32185	199.89
42	Tumkuru	Kunigal	TMC	21123	178.88
43	Chikkamagaluru	Chikkamagaluru	CMC	53349	491.17
44	Haveri	Haveri	CMC	41364	300.4
45	Kolar	Kolar	CMC	45914	330.82
46	Chikkaballapur	Bagepalli	TMC	22736	147.46
47	Raichur	Gangavathi	CMC	44723	300.82
48	Yadgir	Yadgir	CMC	69070	380.72
49	Haveri	Rannebennur	CMC	62753	481.29
50	Vijayapura	Indi	TMC	31,648	224.62
51	Tumkur	Pavgada	TMC	20066.4	148.33
52	Dakshina Kannada	Puttur	TMC	36,775	342.16
53	Vijayapura	Sindhagi	TMC	23,523	163.18
54	Chikkamagaluru	Tarikere	TMC	34,082	312.17
55	Uttara kannada	Yallapur	TP	26749	198.32
56	Kolar	Bangarpet	TMC	31299	233.53
57	Bagalkote	Ilkal	CMC	30326	201.33
58	Bagalkote	Jhamkandi	CMC	27,218	143.12
59	Hassan	Sakleshpura	TMC	35371	298.59
60	Raichur	Sindhanur	CMC	52,500	369.65
61	Davanagere	Harihara	CMC	27,210	215.68
62	Raichur	Raichur	CMC	63,252	395.78
63	Koppala	Koppala	CMC	84,800	564.08
64	Haveri	Savnur	TMC	20,023	142.94

65	Kolar	Robertsonpet	CMC	45,200	337.33
66	Udupi	Udupi	CMC	134067	1284.12
67	Uttara kannada	Bhatkal	TMC	22072	211.09
68	Haveri	Hanagal	TMC	26068	191.5
69	Kodagu	Kushalanagara	TP	41014	322.19
70	Mysore	Hunsur	CMC	24954	202.87
71	Madikeri	Madikeri	CMC	76636	669.31
72	Belagavi	Sankeshwar	TMC	35116	218.24
73	Vijayapura	Talikote	TMC	21424	142.92
74	Vijayanagara	Harapanahalli	TMC	29835	195.12
			<b>Total</b>	<b>3125548.4</b>	<b>23599.24</b>

In view of the above, Director, DMA sought approval of the committee for tendering of all the 74 DPRs approved under the SLAC and SLTC meeting.

**Decision:** The committee ratified the approval of Legacy Waste Management DPRs by SLAC and SLTC.

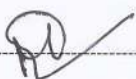
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#### Agenda No. 5: Discussion on Legacy waste management DPRs submitted by BBMP - Mandur Phase-II

Director DMA informed the committee about the legacy waste management DPR of Mandur-II submitted by Bruhat Bengaluru Mahanagara Palike. Special Commissioner, SWM BBMP further elaborated on the salient features of Legacy Waste Management Project Mandur Phase-II, which is provided as under:

#### Quantity and Quality Parameters:

Sl.No	Particular	Details
1	<b>Total Quantity of legacy waste in volume</b>	<b>12,57,519.191 cum</b>
2	<b>Density of legacy waste as per analysis</b>	<b>0.88 Tonne/cum</b>
3	Total quantity of Legacy Waste to be cleared	11,06,617 Tons
4	Physical Analysis Result	
a	RDF (HVP, LVP, MLPs, cloths, paper, cardboard, wood etc. and other items which are combustibile fractions which are non-recyclable and soiled out)	28% (3,09,853 Tons)
b	Bio-earth / Bio-soil	55% (6,08,639Tons)
c	Recyclables	1% (11,066 Tons)
d	Inert (stones, glass, etc.)	16% (1,77,059 Tons)
5	Distance from SWM site to WTE Plant at Bidadi	70 Km



**Overall Project Cost Estimation:**

Sl.No	Particular	As per standards followed for other cities as approved in SHPC (Amount in Lakhs)	Estimate Amount in Lakhs (As per BBMP Proposed)	As per DMA - Amount in Lakhs (revised as per SLTC discussions)
<b>A</b>	<b>Operational Cost</b>			
1	Cost of Infrastructure including civil works	758.13	758.13	758.13
2	Processing and Equipment hire Charges	1002.79	1253.48	1002.79
3	Power Charges	443.20	554.00	443.20
4	Vehicle hire charges	2441.75	4167.79	3789.39
5	Bio-culture and Leachate management system	167.87	167.87	167.87
6	Labor Cost	805.13	1006.42	805.13
7	Other Costs	52.83	61.70	52.83
8	Revenue from recyclables	-309.85	0.00	-309.85
	<b>Total</b>	<b>5360.82</b>	<b>7,969.39</b>	<b>6,709.50</b>
	Add GST 18% for item No 1,2,3,4,5 and 7	875.8	1253.33	1118.56
	<b>Total Operational Cost:</b>	<b>6236.62</b>	<b>9222.72</b>	<b>7828.06</b>
<b>B</b>	<b>Transportation Cost</b>			
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest WTE Plant located at Bidadi)	884.94	1,769.88	884.94
2	Inert Transportation Cost ( Distance to Mittaganahalli Landfill Site)	146.89	288.99	146.89
3	Bio soil Transportation Cost ( Distance considered 10KM radius around the landfill site)	301.74	301.74	301.74
	<b>Total</b>	1333.57	2,360.61	1,333.57
	Add GST 18%	240.04	424.91	240.04
	<b>Total Operational Cost:</b>	<b>1573.61</b>	<b>2785.52</b>	<b>1573.61</b>
<b>C</b>	<b>Total Project Cost Rs. In Lakhs</b>	<b>7811.45</b>	<b>12,008.24</b>	<b>9,401.67</b>
<b>D</b>	<b>Quantity of Legacy Waste</b>	<b>11,06,617</b>	<b>1,106,617.00</b>	<b>1,106,617.00</b>
<b>E</b>	<b>Total Cost / ton</b>	<b>705.89</b>	<b>1,085.13</b>	<b>849.59</b>
<b>F</b>	<b>Breakup of Cost/ ton</b>			
1	Total Project Cost Rs. In Lakhs for 1106617 Tons	7811.45	12008.24	9401.67
2	Onsite Processing cost per ton with GST	563.69	833.42	707.39
3	Transportation cost of RDF per ton with GST	94.36	188.72	94.36
4	Transportation cost of Inert per ton with GST	15.66	30.82	15.66

5	Transportation cost of Bio earth per ton with GST	32.17	32.17	32.17
6	<b>Total cost of remediation per Ton</b>	<b>705.89</b>	<b>1085.13</b>	<b>849.59</b>

**Discussion:**

The Special Commissioner, SWM BBMP also informed the committee on the rationale for difference in cost as per BBMP and DMA standards, which is provided as under:

1. BBMP estimates consider an efficiency of 80% for machineries and vehicles, however the same is not allowed as per PWD standards.
2. Cost of transportation of end products considered by BBMP was two-way transportation, which is not allowed as per PWD standards. Hence, the revision is done considering one way transportation of the cost.
3. Revenue by the sale of recyclables is not considered by BBMP, however recyclable portions of legacy waste like metals which are retained has to be taken into consideration. Hence, revision is done with consideration of recyclable value.
4. In Mandur, the height of legacy waste heap as per the DPR is around 18m to 20m. Considering the complexity involved in excavation an additional excavator and tipper are provided and estimates are revised accordingly.

Chairman SHPC enquired about the operationalization of Bidadi Plant, wherein the Special Commissioner, SWM, BBMP informed that the Bidadi plant will be fully operational from October 2023 with 600 TPD of RDF intake every day.

Secretary, UDD insisted the Special Commissioner BBMP(SWM) and CEO BSWML to incorporate all the observations made vide DMA letter no 307892/DMA/SWM/SBM/16/2023 Dated 25-08-2023, and also informed to check with heavy metal concentrations in Bio-soil before selling to farmers.

In view of the above, Director DMA and Special Commissioner BBMP sought approval of Mandur Phase II Legacy Waste Management DPR at a project cost of INR 9401.67 Lakhs and per ton cost of INR 849.59.

**Decision: The committee approved Mandur Phase II Legacy Waste Management DPR at a project cost of INR 9401.67 Lakhs and per ton cost of INR 849.59.**

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#### Agenda No. 6: Discussion on Legacy waste management DPRs submitted by BBMP - Mavalipura

Director DMA also informed the committee about the legacy waste management DPR of Mavalipura submitted by Bruhat Bengaluru Mahanagara Palike. Special Commissioner, SWM BBMP further elaborated on the salient features of Legacy Waste Management Project Mavalipura, which is provided as under:

**Quantity and Quality Parameters:**

Sl.No	Particular	Details
1	<b>Total Quantity of legacy waste in volume</b>	<b>408432 cum</b>
2	<b>Density of legacy waste as per analysis</b>	<b>0.80 Tonne/cum</b>
3	Total quantity of Legacy Waste to be cleared	3,26,746Tons
4	Physical Analysis Result	
a	RDF (HVP, LVP, MLPs, cloths, paper, cardboard, wood etc. and other items which are combustible fractions which are non-recyclable and soiled out)	26% (84,959 Tons)
b	Bio-earth / Bio-soil	55% (1,79,710Tons)
c	Recyclables	1% (3,267 Tons)
d	Inert (stones, glass, etc.)	18% (58,814Tons)
5	Distance from SWM site to WTE plant Bidadi	(70 Km)

**Overall Project Cost Estimation:**

Sl.No	Particular	As per standards followed for other cities as approved in SHPC (Amount in Lakhs)	Estimate Amount in Lakhs (As per BBMP Proposed)	Amount in Lakhs as per DMA (revised as per SLTC discussions)
<b>A</b>	<b>Operational Cost</b>			
1	Cost of Infrastructure including civil works	326.78	326.78	326.78
2	Processing and Equipment hire Charges	296.09	370.11	296.09
3	Power Charges	130.86	163.58	130.86
4	Vehicle hire charges	720.97	1230.61	1118.88
5	Bio-culture and Leachate management system	52.42	52.42	52.42
6	Labor Cost	237.73	297.16	237.73
7	Other Costs	22.77	24.89	22.27
8	Revenue from recyclables	-91.49	0.00	-91.49
	<b>Total</b>	<b>1,695.63</b>	<b>2,465.55</b>	<b>2,093.54</b>
	Add GST 18% for item No 1,2,3,4,5 and 7	278.89	390.31	350.51
	<b>Total Operational Cost:</b>	<b>1974.52</b>	<b>2855.86</b>	<b>2444.05</b>
<b>B</b>	<b>Transportation Cost</b>			
1	RDF Transportaion Cost (as per the actual distance from SWM site to nearest Cement Factory)	173.31	346.61	173.31
2	Inert Transportation Cost ( with in the landfill site)	57.21	110.90	57.21
3	Bio soil Transportation Cost ( within the landfill site)	89.09	89.09	89.09
	<b>Total</b>	<b>319.61</b>	<b>546.60</b>	<b>319.61</b>
	Add GST 18%	57.53	98.39	57.53
	<b>Total Operational Cost:</b>	<b>377.14</b>	<b>644.99</b>	<b>377.14</b>

<b>C</b>	<b>Total Project Cost Rs. In Lakhs</b>	<b>2351.66</b>	<b>3,500.85</b>	<b>2,821.19</b>
<b>D</b>	<b>Quantity of Legacy Waste</b>	<b>3,26,746.00</b>	<b>326,746.00</b>	<b>326,746.00</b>
<b>E</b>	<b>Total Cost / ton</b>	<b>719.72</b>	<b>1,071.43</b>	<b>863.42</b>
<b>F</b>	<b>Breakup of Cost/ ton</b>			
<b>1</b>	Total Project Cost Rs. In Lakhs for 326746 Tons	2351.66	3500.85	2821.19
<b>2</b>	Onsite Processing cost per ton with GST	604.30	874.03	748.00
<b>3</b>	Transportation cost of RDF per ton with GST	62.59	125.17	62.59
<b>4</b>	Transportation cost of Inert per ton with GST	20.66	40.05	20.66
<b>5</b>	Transportation cost of Bio earth per ton with GST	32.17	32.17	32.17
<b>6</b>	Total cost of remediation per Ton	719.72	1071.42	863.42

**Discussion:**

The Special Commissioner, SWM BBMP also informed the committee on the rationale for difference in cost as per BBMP and DMA standards, which is provided as under:

1. BBMP estimates consider an efficiency of 80% for machineries and vehicles, however the same is not allowed as per PWD standards.
2. Cost of transportation of end products considered by BBMP was two-way transportation, which is not allowed as per PWD standards. Hence, the revision is done considering one way transportation of the cost.
3. Revenue by the sale of recyclables is not considered by BBMP, however recyclable portions of legacy waste like metals which are retained has to be taken into consideration. Hence, revision is done with consideration of recyclable value.
4. In Mavalipura, the height of legacy waste heap as per the DPR is around 20m to 22m. Considering the complexity involved in excavation an additional excavator and tipper are provided and estimates are revised accordingly.

Secretary, UDD insisted the Special Commissioner(SWM) BBMP and CEO BSWML to incorporate all the observations made vide DMA letter no 307892/DMA/SWM/SBM/16/2023 Dated 25-08-2023, and also informed to check with heavy metal concentrations in Bio-soil before selling to farmers.

In view of the above, Director DMA and Special Commissioner(SWM) BBMP sought approval of Mavalipura Legacy Waste Management DPR at a project cost of INR 2821.19 Lakhs and per ton cost of INR 863.42.

**Decision:** The committee approved Mavalipura Legacy Waste Management DPR at a project cost of INR 2821.19 Lakhs and per ton cost of INR 863.42.

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### Agenda No. 7: Approval of Legacy waste Management DPR of Udupi CMC

Director, DMA informed the Committee about the Legacy Waste Management DPR of Udupi CMC and explained that Udupi ULB has conducted volume estimation through Total Station Survey, physical analysis, and chemical analysis of the legacy waste at Alevuru village dumpsite. Based on the volume estimation and analysis of the waste, DPR has been prepared by Udupi CMC. The DPR is prepared as per the model estimate verified by PWD and considerations of instructions provided under earlier approvals by previous SLTC and SHPC. The technical and financial aspects are being verified during the SLAC meeting and the same has been approved. Director, DMA explained the salient features of Udupi CMC, Legacy Waste Management DPR, which is provided as under:

S.N.	Project Details	Units
1	ULB Name	Udupi CMC
2	Total area of the site	20 acres
3	The total area, waste dumped at the site	3 acres
4	The quantity of the waste proposed to be taken up	134067 Tones
5	Composition of waste	RDF - 22%, Inert - 18%, Bio Soil - 58%, Recyclables -2%.
6	Timeline for Project completion	65.11 Months

#### Cost Estimation Details:

Sl.N o	Particular	Amount in Lakhs
<b>A</b>	<b>Operational Cost</b>	
1	Cost of Infrastructure including civil works	4.95
2	Processing and Equipment Procurement Cost	267.83
3	Power Charges	53.69
4	Vehicle hire charges	270.81
5	Bio culture and Leachate management system	19.76
6	Labor Cost	85.75
7	Other Costs	5.97
8	Revenue from recyclables	-172.95
	<b>Total</b>	<b>535.81</b>
	Add GST 18% for item No 1,3,4,5,7 and 8	88.28
	<b>Total Operational Cost:</b>	<b>624.09</b>
<b>B</b>	<b>Transportation Cost</b>	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory)	<b>541.52</b>
2	Inert Transportation Cost (with in the landfill site)	<b>10.12</b>
3	Bio soil Transportation Cost (within the landfill site)	<b>7.71</b>
	<b>Total</b>	<b>559.35</b>
	Add GST 18%	100.68

	Total Operational Cost:	660.03
<b>C</b>	<b>Total Project Cost (without deducting revenues) Rs. In Lakhs</b>	<b>1,284.12</b>
	Total Project cost (with GST) for 1,34,067 Tonnes	1284.12
	Per ton Processing cost with GST	465.51
	Per ton of Transportation cost of RDF with GST	476.62
	Per ton Transportation cost of Inert with GST	8.91
	Per ton Transportation cost of Bio earth with GST	6.79

<b>G</b>	<b>Funding pattern</b>	<b>Amount in Lakhs</b>
1	Total Project cost (inclusive of GST)	1284.12
2.	Total Project Cost as per MoHUA approved action plan	660
2	Funding from GoI from SBM 2.0 i.e., 33 % of project cost	423.76
3	Funding from GoK under SBM 2.0 i.e., 22 % of project cost	282.51
3	Balance amount to be borne by Udupi CMC	577.85

**Discussions:**

During the discussion, the committee enquired about the forward linkages and scientific disposal of RDF and Bio-Soil generated during the processing of the legacy waste. In order to optimize the transportation cost and promote local utilization of RDF and Bio Soil, committee advised on wider publicity of availability of RDF and Bio-soil in the processing site. To this, Secretary-UDD and Director, DMA informed the committee that a similar exercise has been carried out to seek interest of cement industries towards uptake of RDF.

The committee also suggested to explore the possibility of setting up small scale Waste to Energy plant in the SWM processing site in order to avoid the transportation cost of RDF. The same shall also help the ULBs in disposing their RDF generated from fresh waste in longer run. To this, Secretary-UDD instructed Director, DMA to explore possibilities of setting up small scale Waste to Energy plant in ULBs across Karnataka.

In view of the above, Director DMA sought approval of Udupi CMC Legacy Waste Management DPR at a project cost of INR 1284.12 Lakhs

**Decision: The committee approved Legacy Waste Management DPR of Udupi CMC for INR 1284.12 Lakhs**

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### Agenda No. 8: Approval of Legacy waste Management DPR of Hassan CMC

Director, DMA informed the Committee about the Legacy Waste Management DPR of Hassan CMC. Director, DMA briefed the committee that estimation of total volume of historic waste disposed in the SWM site of Hassan was conducted by the city council using drone mapping. The total volume of historic waste across the site, based on drone mapping conducted on 23 March 2022, was 1,70,000 Tonnes. Based on the volume estimation and analysis of the waste, DPR has been prepared by Hassan CMC. The DPR is prepared as per the model estimate verified by PWD and considerations of instructions provided under earlier approvals by previous SLTC and SHPC. The technical and financial aspects are being verified during the SLAC meeting and the same has been approved. Director, DMA explained the salient features of Hassan CMC, Legacy Waste Management DPR, which is provided as under:

#### Legacy Waste details:

S.N.	Project Details	Units
1	ULB Name	Hassan
2	Total area of the site	33 acres
3	The total area, waste dumped at the site	15 acres
4	The quantity of the waste proposed to be taken up	141616
5	Composition of waste	RDF – 21.5%, Bio Soil – 65%, Recyclables -1%. Inert – 12.5%,
6	Timeline for Project completion	11.35 Months

#### Cost Estimation details:


Sl. No	Particular	Amount in Lakhs
<b>A</b>	<b>Operational Cost</b>	
1	Cost of Infrastructure including civil works	8.77
2	Processing and Equipment hire Charges	128.33
3	Power Charges	51.69
4	Vehicle hire charges	312.48
5	Bio culture and Leachate management system	21.11
6	Labor Cost	90.55
7	Other Costs	7.14
8	Revenue from recyclables	-39.65
	<b>Total</b>	<b>580.42</b>
	Add GST 18% for item No 1,2,3,4,5,7 and 8	97.35
	<b>Total Operational Cost (A)</b>	<b>677.77</b>
<b>B</b>	<b>Transportation Cost</b>	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory)	417.40
2	Inert Transportation Cost (with in the landfill site)	5.83


3	Bio soil Transportation Cost (within the landfill site)	9.13
	<b>Total</b>	<b>432.36</b>
	Add GST 18%	77.82
	<b>Total Operational Cost (B)</b>	<b>510.18</b>
<b>C</b>	<b>Total Project Cost Rs. In Lakhs</b>	<b>1,187.95</b>
<b>D</b>	<b>Quantity of Legacy Waste</b>	<b>141,616.00</b>
<b>E</b>	<b>Total Cost / ton</b>	<b>838.85</b>
<b>F</b>	<b>Breakup of Cost/ ton</b>	
1	Total Project Cost Rs. In Lakhs for 141616 Tons	1187.95
2	Onsite Processing cost per ton with GST	478.60
3	Transportation cost of RDF per ton with GST	347.79
4	Transportation cost of Inert per ton with GST	4.86
5	Transportation cost of Bio earth per ton with GST	7.61
6	Total cost of remediation per Ton	838.86
<b>G</b>	<b>Funding pattern</b>	<b>Amount in Lakhs</b>
1	Total Project cost (inclusive of GST)	1187.95
2	Total project cost as per MoHUA approved action plan	<b>803.00</b>
3	Funding from GoI, SBM 2.0 i.e., 33% of MoHUA approved action Plan cost at Rs 550.00 Rs/ton	392.02
4	Funding from Gok under SBM 2.0 i.e., 22 % of MoHUA approved action Plan cost at Rs 550.00 Rs/ton	261.35
5	Balance amount to be borne by Hassan CMC	534.58

In view of the above, Director DMA sought approval of Hassan CMC Legacy Waste Management DPR at a project cost of INR 1187.95 Lakhs

**Decision:** The committee approved Legacy Waste Management DPR of Hassan CMC for INR 1187.95 Lakhs

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**Dr. Ajay Nagabhushan M.N., I.A.S.**  
 Secretary to Government  
 Urban Development Department  
 (Municipalities & UDAs)

  
**(Rajaneesh Goel, I.A.S.)**  
 Additional Chief Secretary to Government  
 Government of Karnataka and  
 Chairman of SHPC (SBM-2.0)  
 Vidhana Soudha, Bengaluru.



Govt. of India

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Govt. of Karnataka

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**Ministry of Housing and Urban Affairs (MoH&UA), Govt. of India**  
**Urban Development Department (UDD), Govt. of Karnataka**  
**State Mission Directorate (SBM)**

**Proceedings**  
**for**  
**5<sup>th</sup> Meeting of**  
**STATE LEVEL HIGH POWERED COMMITTEE (SHPC)**  
**MEETING UNDER**  
**SWACHH BHARAT MISSION –URBAN 2.0**

**Date: 03.01.2024, Time: 3:00 pm**



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Members Present is enclosed as Annexure

The State Mission Director (SMD), Swachh Bharat Mission-Urban (SBM-U) welcomed Additional Chief Secretary, Government of Karnataka, and Chairman of SHPC (SBM-2.0) and other officers to the 5<sup>th</sup> State Level High Powered Committee meeting. The SMD, SBM-U briefed about the meeting agenda and the deliberations are stated as under:

**Agenda No. 1 – Action Taken Report on 4<sup>th</sup> SHPC Meeting of Swachh Bharat Mission (Urban) SWM DPR scrutiny held on 28-08-2023**

SMD, SBM-U informed the committee that the 4<sup>th</sup> State Level High Powered Committee (SHPC) meeting was held on 28.08.2023. A total of 14 Agendas were discussed in the last meeting and the action taken points are stated as under:

Sn	Agenda	Decision taken	Action Taken Report
1	Agenda No. 1: Action Taken Report on Agenda Subjects of 3 <sup>rd</sup> SHPC Meeting held on 18.03.2023	The Committee noted the action taken on each of the agenda points of 3 <sup>rd</sup> SHPC meeting held on 18.03.2023	-
2	Agenda No. 2: Status Report of Used Water Management Project	The Committee noted the status Report of Used Water Management Project under SBM (U) 2.0 and NGT Compensation Funds	-
3	Subject No. 2.1: Appointment of KUIDFC as Nodal Agency / Implementing Agency for Used Water Management Component under SBM (U) 2.0 and NGT Compensation Funds	The Committee noted and ratified the action taken in this regard.	Government Order No. UDD 5CSS 2023 dated 19.07.2023 has been issued for appointment of KUIDFC as Nodal Agency / Implementing Agency for Used Water Management Component.
4	Subject No. 2.2: According administrative approval to the DPR and Tender document for appointing of Project Development & Management Consultant (PDMC) for UWM Project.	The Committee noted and ratified the action taken to accord administrative approval to PDMC DPR for 72 Crores and for the tender document.	Tender is called for appointment of PDMC. First tender call was rejected because of single bid and high tender premium. Second call of the tender has been invited

		<b>3591</b>	and last date for bid submission is on 17.01.2024.
5	Subject No. 3.1: Approval of revised action plan for Used Water Management Project under SBM (U) 2.0 and NGT Compensation Funds.	The Committee noted and accorded approval for revised action plan for Used Water Management project under SBM (U) 2.0 amounting to Rs 4930.78 Crores and directed KUIDFC to submit the revised action plan to MoHUA for approval	The revised action plan is submitted to MoHUA and NARC meeting is yet to be scheduled by MoHUA.
6	Subject No. 3.2: Approval of action plan for Used Water Management Project under NGT Compensation Funds.	The Committee noted and accorded approval for action plan for Used Water Management project for 1908.83 Crores under NGT Compensation Funds.	As per the GO, DPRs will be prepared after appointment of PDMC.
7	Subject No. 3.3: Approval of Project Implementation Mechanism (PIM) and establishment of Project Management Unit (PMU) and Project Implementation Unit (PIU)	The Committee noted and accorded approval for the said Project Implementation Mechanism (PIM).	Government Order No. UDD 5CSS 2023(P-1) dated 27.11.2023 is issued for the creation of PMU (Project Management Unit) at KUIDFC.
8	Subject No. 4.1: Concurrence of Finance Department for combined action plan under SBM (U) 2.0 and NGT Compensation Funds.	The Committee noted and directed to take up the UWM Projects in a phased manner, subject to availability of non-SBM Funds. The Committee also directed to make sufficient provisions for price escalation and variation while finalizing the DPR. Further, the Committee directed to take up UWM works in DBOT Model only.	KUIDFC noted the directions of the Committee.
9	Agenda No. 3: Approval of revised quantity of Legacy waste reported by the ULBs.	The Committee approved the revised quantity of 74,57,746 MT of legacy waste in 195 ULBs (excluding BBMP).	Out of 195 ULBs, 7 ULBs do not have legacy waste as per the revised legacy waste quantities. The Legacy waste DPRs for all the remaining 188 ULBs have been approved in SLAC and SLTC and these ULBs

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are in different stages of tendering process.

10	Agenda No. 4: Ratification of Legacy Waste Management DPRs submitted by 74 ULBs as approved in State Level Advisory Committee (SLAC).	The Committee ratified the approval of Legacy Waste Management DPRs by SLAC and SLTC.	The total 41 ULBs who have adopted Hire Model in Chikkaballapura, Chitradurga, Kolar, Shivamogga, Chamarajanagara, Hassan, Kodagu, Gadag, Haveri, Uttara Kannada, Raichur and Vijayanagar districts, are going for District Level Cluster approach for Legacy Waste Management and all are in tendering stage. The remaining 33 ULBs are going for Standalone tendering model for LWM.
11	Agenda No. 5: Discussion on Legacy waste management DPRs submitted by BBMP - Mandur Phase -II	The Committee approved the Mandur Phase-II Legacy Waste Management DPR at a project cost of INR 9401.67 Lakhs and per ton cost of INR 849.59	The tender document for Legacy waste has been submitted to Tender Scrutiny Committee for approval.
12	Agenda No. 6: Discussion on Legacy waste management DPRs submitted by BBMP - Mavalipura	The Committee approved the Mavalipura Legacy Waste Management DPR at a project cost of INR 2821.19 Lakhs and per ton cost of INR 863.42	BBMP has called tender for Mavalipura Legacy Waste Management Project.
13	Agenda No. 7: Approval of Legacy waste Management DPR of Udupi CMC	The Committee approved the Udupi CMC Legacy Waste Management DPR at a project cost of INR 1284.12 Lakhs	Udupi CMC is in the tender for Legacy waste management project

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14	Agenda No. 8: Approval of Legacy waste Management DPR of Hassan CMC	The Committee approved the Hassan CMC Legacy Waste Management DPR at a project cost of INR 1187.95 Lakhs	Hassan CMC has called tender for Legacy waste management project
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**Agenda No.2 –Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF)**

1. The SMD, State Mission Directorate (SBM-U) briefed the committee that under Swachh Bharat Mission 2.0, ULBs are required to take up construction of Material Recovery Facilities for processing of dry waste. SMD explained that Material Recovery Facility is dry waste management unit wherein the dry waste collected in the ULB limits are semi automatically sorted into various fractions of recyclables, non-recyclables and the inert. The non-recyclables are baled and sent as RDF to Cement or Waste to energy plants.
2. SMD also informed the committee that Under SBM 2.0 an action plan was prepared for establishing semi-automated MRF units in all 310 ULBs for the 4731 TPD quantity of dry waste with the capital cost of Rs 402 Crores considering Rs 8.5 lakhs per TPD as per MoHUA guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.
3. The team of SMD (SBM-U) explained the overall approach in preparation of the detailed project reports for material recovery facilities which is provided as under:
  - A. Civil Shed proposed for MRF consists of a **primary shed** and a **secondary shed**. Primary shed will consist of sorting and bailing machineries along with adequate storage space for ready to bale waste, baled dry waste and unbailable dry waste. Secondary Shed will be utilized for unloading and storage of unsorted fresh dry waste. Secondary Shed structure area has been considered such that 3 days storage space is made available for unsorted waste to accommodate for 3 days shut down period. In order to arrive at the area requirement for civil shed for 3, 5 and 10 TPD standard designs, following area considerations have been undertaken by the ULBs.

Design Capacity of MRF in TPD	Area required for unsorted dry waste in sq. ft (Secondary shed)	Avg. area requires for sorted dry waste which is ready to bale in sq ft	Avg. area required for Baled different dry waste in sq. ft	Avg. area required for non balable storage sq. ft	Avg. area required for Machineries in sq ft	Avg. Area required for Walkways in sq ft	Approx. Total area requirement in Sq. Ft
3	880	300	300	150	386	984	3,000
5	1000	327	600	438	965	1370	4,700
10	2250	540	750	855	1,215	1890	7,500

- B. The selection of standard equipment for 3, 5 and 10 TPD Material Recovery Facility designs are explained in below table.

Category	Item	1 & 2 TPD	3 TPD	5 TPD	10TPD
Processing Equipment	Mezzanine Conveyor			✓	✓
	Inclined Conveyor			✓	✓
	Flat Belt Conveyor	✓	✓		✓
	Weighing Scale	✓	✓	✓	✓
	Trommel				✓
	Twin Box Baler				✓
Material Handling Equipment	Vertical Single box Baler	✓	✓	✓	✓
	Pallet Truck	✓	✓	✓	✓
	Semi electric Stacker	✓	✓	✓	✓
Safety	Fire Extinguishers and Alarms	✓	✓	✓	✓

- C. ULBs which are generating 1&2 TPD of dry waste and are already having an existing shed, have proposed minimal equipment like baling machine, Pallet truck and sorting conveyor. ULBs which have been newly upgraded to Town Panchayat, have proposed a primary shed and minimal equipment as above.
- D. Standard Civil design & estimations and Equipment Specifications have been arrived for 3, 5 and 10 TPD capacities of Material Recovery Facilities. 3 TPD MRF design can accommodate 3 TPD dry waste, 5 TPD MRF Design can accommodate 4,5,6 and 7 TPD of dry waste processing and 10 TPD MRF Design can accommodate 8,9,10,11,12,13 TPD of dry waste processing with additional machineries and manpower.
- E. Existing DWCC infrastructure and machineries with the ULBs have been considered along with the available funds with the ULBs and accordingly the ULBs have prepared the MRF DPRs. For instance, if a ULB already has an existing civil shed for MRF, ULB has proposed no shed / shed extension / shed modification as per their requirement. Similarly, only the unavailable machineries with the ULBs have been proposed based on the MRF requirement.
- F. The detailed project reports for MRF, prepared by 282 ULBs with quantities ranging from 1 TPD to 13 TPD has been verified at the State Mission Director (SBM-U) office.
- G. The overall capacity and costing details of these 282 ULBs are provided as under:

No of ULBs/DPRs	Total Capacity (TPD)	Total Cost (in Crores)	GoI + GoK Share as per SBM 2.0 (in Crores)	ULB Share (in Crores)
282	1329	202.02	93.76	108.26

- II. The Team briefed the ULB details of MoHUA approved capacity of MRF along with their cost bifurcation and funding pattern as under:

S. No.	Division Name	District Name	ULB Name	Type	3595 DA approved and Propo sed MRF Capac ity (TPD)	SBM 2.0 Grants (GOI + GOK Share) in Rs.	ULB Share in Rs.	Total Project Cost for MRF in Rs.
1	Bangalore Division	Bengaluru Rural	Bashettihalli	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
2			Devanahalli	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00
3			Hosakote	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00
4			Nelamangala	CMC	6	4,233,000.00	5,736,694.00	9,969,694.00
5			Vijayapura	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
6		Bengaluru Urban	Anekal	TMC	7	4,938,500.00	5,031,194.00	9,969,694.00
7			Attibele	TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
8			Bommasandra	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00
9			Chandapura	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
10			Chikkabanavara	TMC	4	2,822,000.00	6,734,694.00	9,556,694.00
11			Hebbagodi	CMC	12	8,466,000.00	6,700,112.00	15,166,112.00
12			Hunasamaranahalli	TMC	4	2,822,000.00	6,734,694.00	9,556,694.00
13			Jigani	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
14			Madanayakanahalli	CMC	5	3,527,500.00	11,638,612.00	15,166,112.00
15		Kolar	Bangarapet	TMC	7	4,938,500.00	5,031,194.00	9,969,694.00
16			Malur	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
17			VemagalKurgal	TP	4	2,822,000.00	2,824,458.00	5,646,458.00
18			Mulabagal	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00
19			Srinivaspura	TMC	4	2,822,000.00	6,734,694.00	9,556,694.00
20		Ramanagara	Bidadi	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00
21			Channapatna	CMC	11	7,760,500.00	7,405,612.00	15,166,112.00
22			Harohalli	TP	4	2,822,000.00	6,734,694.00	9,556,694.00

23		Kanakapura	CMC	3596	5,644,000.00	9,522,112.00	15,166,112.00	
24		Magadi	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00	
25	Tumakuru	Chikkanayaka nahalli	TMC	4	2,822,000.00	1,824,458.00	4,646,458.00	
26		Gubbi	TP	3	2,116,500.00	2,529,958.00	4,646,458.00	
27		Huliyaru	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
28		Koratagere	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
29		Kunigal	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00	
30		Madhugiri	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00	
31		Pavagada	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00	
32		Sira	CMC	9	6,349,500.00	8,866,612.00	15,216,112.00	
33		Tiptur	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00	
34		Turuvekere	TP	3	2,116,500.00	2,529,958.00	4,646,458.00	
35		Chikkaballapura	Bagepalli	TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
36			Chikkaballapura	CMC	10	7,055,000.00	8,111,112.00	15,166,112.00
37			Chintamani	CMC	12	8,466,000.00	6,700,112.00	15,166,112.00
38			Gowribidanur	CMC	6	4,233,000.00	5,736,694.00	9,969,694.00
39	Sidlaghatta		CMC	8	5,644,000.00	9,522,112.00	15,166,112.00	
40	Gudibande		TP	2	1,411,000.00	235,458.00	1,646,458.00	
41	Chitradurga	Challkere	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00	
42		Hiriyur	CMC	9	6,349,500.00	9,866,612.00	16,216,112.00	
43		Holalkere	TMC	3	2,116,500.00	-	2,116,500.00	
44		Hosadurga	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00	
45		Molakalmuru	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
46		Nayakanahatti	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
47	Davangere	Channagiri	TMC	4	2,822,000.00	1,724,458.00	4,546,458.00	
48		Harihar	CMC	13	9,171,500.00	5,994,612.00	15,166,112.00	
49		Honnali	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
50		Jagalur	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	

51	Shivamogga	Malebennur	TP	3597	2,822,000.00	2,252,694.00	5,074,694.00	
52		Niymathi	TP	2	1,411,000.00	3,235,458.00	4,646,458.00	
53		Anavatti	TP	3	2,116,500.00	2,529,958.00	4,646,458.00	
54		Holehonnuru	TP	3	2,116,500.00	2,529,958.00	4,646,458.00	
55		Sagar	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00	
56		Shikaripura	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00	
57		Shiralakoppa	TMC	3	2,116,500.00	3,329,958.00	5,446,458.00	
58		Thirthahalli	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
59		Soraba	TMC	2	1,411,000.00	1,135,458.00	2,546,458.00	
60		Jog Kargal	TP	2	1,411,000.00	235,458.00	1,646,458.00	
61		Hosanagara	TP	1	705,500.00	1,369,194.00	2,074,694.00	
62		Chikkamagaluru	Ajjampura	TP	2	1,411,000.00	3,235,458.00	4,646,458.00
63			Birur	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
64			Kadur	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
65	Tarikere		TMC	6	4,233,000.00	4,830,694.00	9,063,694.00	
66	Koppa		TP	1	705,500.00	1,380,036.00	2,085,536.00	
67	Mudigere		TP	2	1,411,000.00	2,763,694.00	4,174,694.00	
68	Narasimharajapura		TP	2	1,411,000.00	1,191,140.00	2,602,140.00	
69	Sringeri		TP	1	705,500.00	1,421,363.00	2,126,863.00	
70	Dakshina Kannada		Bajape	TP	4	2,822,000.00	7,284,694.00	10,106,694.00
71		Bantwal	TMC	6	4,233,000.00	7,463,694.00	11,696,694.00	
72		Kadaba	TP	2	1,411,000.00	1,180,458.00	2,591,458.00	
73		Kinnigoli	TP	3	2,116,500.00	3,679,958.00	5,796,458.00	
74		Kotekar	TP	3	2,116,500.00	-	2,116,500.00	
75		Moodabidare	TMC	5	3,527,500.00	10,049,733.00	13,577,233.00	
76		Mulki	TP	3	2,116,500.00	3,679,958.00	5,796,458.00	
77		Puttur	CMC	8	5,644,000.00	10,322,112.00	15,966,112.00	
78		Someshwara	TMC	4	2,822,000.00	7,284,694.00	10,106,694.00	

79		Sullia	TP	3598	2,116,500.00	3,679,958.00	5,796,458.00
80		Ullala	CMC	8	5,644,000.00	10,122,112.00	15,766,112.00
81		Vitla	TP	3	2,116,500.00	3,679,958.00	5,796,458.00
82		Belthangadi	TP	2	1,411,000.00	235,458.00	1,646,458.00
83	Hassan	Arasikere	CMC	8	5,644,000.00	6,227,662.00	11,871,662.00
84		Arkalgudu	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
85		Belur	TMC	4	2,822,000.00	1,824,458.00	4,646,458.00
86		Channarayapa tna	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
87		Holenarsipura	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00
88		Sakaleshpura	TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
89		Alur	TP	1	705,500.00	1,369,194.00	2,074,694.00
90		Kodagu	Kushalnagara	TP	3	2,116,500.00	2,958,194.00
91	Madikeri		CMC	5	3,527,500.00	6,842,194.00	10,369,694.00
92	Virajpet		TMC	3	2,116,500.00	3,258,194.00	5,374,694.00
93	Somvarpet		TP	1	705,500.00	940,958.00	1,646,458.00
94	Udupi	Bainduru	TP	4	2,822,000.00	7,334,694.00	10,156,694.00
95		Karkala	TMC	4	2,822,000.00	-	2,822,000.00
96		Kaup	TMC	4	2,822,000.00	152,694.00	2,974,694.00
97		Kundapur	TMC	5	3,527,500.00	7,042,194.00	10,569,694.00
98		Saligram	TP	3	2,116,500.00	13,875.00	2,130,375.00
99	Mysuru	Bannur	TMC	4	2,822,000.00	4,194.00	2,826,194.00
100		Bogadi	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
101		H.D. Kote	TMC	3	2,116,500.00	3,429,958.00	5,546,458.00
102		Hootagalli	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00
103		Hunsur	CMC	8	5,644,000.00	9,522,112.00	15,166,112.00
104		K.R.Nagar	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
105		Kadakola	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
106		Nanjangudu	CMC	8	5,644,000.00	9,522,112.00	15,166,112.00

107	Chamaraja nagara	Periyapatna	TMC	3599	2,116,500.00	2,058,194.00	4,174,694.00	
108		Rammanahalli	TP	5	3,527,500.00	6,442,194.00	9,969,694.00	
109		Srirampura	TP	2	1,411,000.00	2,763,694.00	4,174,694.00	
110		Saragur	TP	2	1,411,000.00	1,135,458.00	2,546,458.00	
111		T Narasipura	TMC	2	1,411,000.00	2,663,694.00	4,074,694.00	
112		Chamarajanagara	CMC	11	7,760,500.00	7,405,612.00	15,166,112.00	
113		Gundlupete	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00	
114		Kollegal	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00	
115		Hanur	TP	2	1,411,000.00	1,135,458.00	2,546,458.00	
116		Yelandur	TP	2	1,411,000.00	1,135,458.00	2,546,458.00	
117		Mandya	Belluru	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
118			K.R. Pet	TMC	4	2,822,000.00	-	2,822,000.00
119			Maddur	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00
120			Malavalli	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
121	Nagamangala		TMC	3	2,116,500.00	449,458.00	2,565,958.00	
122	Pandavapura		TMC	4	2,822,000.00	-	2,822,000.00	
123	Shrirangapattana		TMC	4	2,822,000.00	2,824,458.00	5,646,458.00	
124	Haveri	Bankapur	TMC	4	2,822,000.00	1,824,458.00	4,646,458.00	
125		Byadagi	TMC	5	3,527,500.00	625,958.00	4,153,458.00	
126		Guttal	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
127		Hanagal	TMC	5	3,527,500.00	1,647,194.00	5,174,694.00	
128		Haveri	CMC	10	7,055,000.00	8,111,112.00	15,166,112.00	
129		Hirekerur	TP	3	2,116,500.00	2,529,958.00	4,646,458.00	
130		Rattihalli	TP	3	2,116,500.00	3,428,958.00	5,545,458.00	
131		Savanur	TMC	6	4,233,000.00	941,694.00	5,174,694.00	
132		Shiggaon	TMC	5	3,527,500.00	6,029,194.00	9,556,694.00	
133		Bagalkote	Aminagad	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
134	Badami		TMC	5	3,527,500.00	1,625,958.00	5,153,458.00	

135		Belagali	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
136		Bilagi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
137		Guledagudda	TMC	5	3,527,500.00	625,958.00	4,153,458.00
138		Hungund	TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
139		Ilkal	CMC	9	6,349,500.00	3,620,194.00	9,969,694.00
140		Jamakhandi	CMC	11	7,760,500.00	2,209,194.00	9,969,694.00
141		Kamatagi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
142		Kerur	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
143		Lokapura	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
144		Mahalingapura	TMC	6	4,233,000.00	920,458.00	5,153,458.00
145		Mudhol	CMC	8	5,644,000.00	4,325,694.00	9,969,694.00
146		RabkaviBanahatti	CMC	12	8,466,000.00	1,503,694.00	9,969,694.00
147		Shiruru	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
148		Terdal	TMC	4	2,822,000.00	2,231,458.00	5,053,458.00
149	Dharwada	Alnavara	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
150		Annigeri	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00
151		Kalaghatagi	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
152		Kundgol	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
153		Navalgund	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
154		Gadaga	Gajendragad	TMC	5	3,527,500.00	1,118,958.00
155	Lakshmeshwara		TMC	6	4,233,000.00	1,413,458.00	5,646,458.00
156	Mulagunda		TP	3	2,116,500.00	3,429,958.00	5,546,458.00
157	Mundargi		TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
158	Naragunda		TMC	6	4,233,000.00	1,413,458.00	5,646,458.00
159	Naregal		TP	3	2,116,500.00	2,529,958.00	4,646,458.00
160	Rona		TMC	4	2,822,000.00	1,824,458.00	4,646,458.00
161	Shirahatti		TP	3	2,116,500.00	3,529,958.00	5,646,458.00
162	Uttara Kannada	Ankola	TMC	4	2,822,000.00	2,024,458.00	4,846,458.00

163		Bhatkal	TMC	3601	3,527,500.00	6,388,820.00	15,866,112.00	
164		Jali	TP	3	2,116,500.00	3,833,292.00		
165		Haliyala	TMC	4	2,822,000.00	684,694.00	3,506,694.00	
166		Honavara	TP	3	2,116,500.00	2,629,958.00	4,746,458.00	
167		Dandeli	CMC	8	5,644,000.00	9,572,112.00	15,216,112.00	
168		Karwar	CMC	12	8,466,000.00	6,305,662.00	14,771,662.00	
169		Kumta	TMC	6	4,233,000.00	6,056,694.00	10,289,694.00	
170		Manki	TP	3	2,116,500.00	3,579,958.00	5,696,458.00	
171		Mundgod	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
172		Siddapura	TP	3	2,116,500.00	2,629,958.00	4,746,458.00	
173		Sirsi	CMC	10	7,055,000.00	10,816,662.00	17,871,662.00	
174		Yellapura	TP	4	2,822,000.00	2,824,458.00	5,646,458.00	
175	Vijayapura	Almel	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
176		Babaleshwara	TP	2	1,411,000.00	2,763,694.00	4,174,694.00	
177		BasavanaBagavadi	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00	
178		Chadchana	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
179		Devarahippargi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
180		Indi	TMC	6	4,233,000.00	1,268,458.00	5,501,458.00	
181		Kolhar	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
182		Managuli	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
183		Muddebihal	TMC	6	4,233,000.00	1,826,458.00	6,059,458.00	
184		Nalatawada	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
185		Nidagundi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
186		Sindhagi	TMC	6	4,233,000.00	1,268,458.00	5,501,458.00	
187		Talikote	TMC	5	3,527,500.00	1,973,958.00	5,501,458.00	
188		Tikota	TP	2	1,411,000.00	3,235,458.00	4,646,458.00	
189		Belagavi	Ainapur	TP	3	2,116,500.00	3,429,958.00	5,546,458.00

190		Ankalagi-Akkatangerah aala	TP	3602	2,822,000.00	2,724,458.00	5,546,458.00
191		Arabhavi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
192		Athani	TMC	8	5,644,000.00	4,325,694.00	9,969,694.00
193		Bailahongal	TMC	8	5,644,000.00	4,325,694.00	9,969,694.00
194		Boragaon	TP	3	2,116,500.00	2,936,958.00	5,053,458.00
195		Chennamman-kittur	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
196		Chikkodi	TMC	6	4,233,000.00	841,694.00	5,074,694.00
197		Chinchali	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
198		Examba	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
199		Gokak	CMC	12	8,466,000.00	6,700,112.00	15,166,112.00
200		Harogeri	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00
201		Hukkeri	TMC	4	2,822,000.00	2,331,458.00	5,153,458.00
202		Kaagavaada	TP	3	2,116,500.00	3,528,958.00	5,645,458.00
203		Kabbura	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
204		Kalloli	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
205		Kankanavadi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
206	Belagavi	Khanapur	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
207		Konnur	TMC	3	2,116,500.00	3,429,958.00	5,546,458.00
208		Kudachi	TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
209		M.K Hubballi	TP	2	1,411,000.00	3,235,458.00	4,646,458.00
210		Macche	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
211		Mallapura / Ghataprabha	TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
212		Manuvalli	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
213		Mudalagi	TMC	5	3,527,500.00	1,625,958.00	5,153,458.00
214		Mugalakoda	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00
215		Naaganura	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
216		Nippani	CMC	10	7,055,000.00	7,016,662.00	14,071,662.00

217	Belagavi	Peeranavaadi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
218		Raibagh	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
219		Ramdurga	TMC	6	4,233,000.00	1,413,458.00	5,646,458.00	
220		Sadalga	TMC	4	2,822,000.00	2,331,458.00	5,153,458.00	
221		Sankeshwar	TMC	6	4,233,000.00	1,413,458.00	5,646,458.00	
222		Saundatti	TMC	7	4,938,500.00	-	4,938,500.00	
223		Shedbaala	TP	3	2,116,500.00	3,429,958.00	5,546,458.00	
224		UgarKhurda	TMC	4	2,822,000.00	2,331,458.00	5,153,458.00	
225		Yaragatti	TP	2	1,411,000.00	2,763,694.00	4,174,694.00	
226		Bidar	Aurad	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
227			Basavakalyan	CMC	11	7,760,500.00	7,405,612.00	15,166,112.00
228	Bhalki		TMC	6	4,233,000.00	5,736,694.00	9,969,694.00	
229	Chittaguppa		TMC	4	2,822,000.00	6,834,694.00	9,656,694.00	
230	Halikheda		TMC	4	2,822,000.00	2,824,458.00	5,646,458.00	
231	Humnabad		TMC	7	4,938,500.00	5,031,194.00	9,969,694.00	
232	Afzalpur		TMC	5	3,527,500.00	1,168,958.00	4,696,458.00	
233	Kalaburagi	Alanda	TMC	7	4,938,500.00	4,031,194.00	8,969,694.00	
234		Chincholi	TMC	4	2,822,000.00	2,974,458.00	5,796,458.00	
235		Chittapura	TMC	5	3,527,500.00	1,168,958.00	4,696,458.00	
236		Jewargi	TMC	4	2,822,000.00	1,874,458.00	4,696,458.00	
237		Kalagi	TP	2	1,411,000.00	3,185,458.00	4,596,458.00	
238		Kamalapura	TP	2	1,411,000.00	3,185,458.00	4,596,458.00	
239		Sedam	TMC	6	4,233,000.00	5,836,694.00	10,069,694.00	
240		Shahabad	CMC	8	5,644,000.00	9,672,112.00	15,316,112.00	
241		Wadi	TMC	6	4,233,000.00	5,836,694.00	10,069,694.00	
242		Yadrami	TP	2	1,411,000.00	3,185,458.00	4,596,458.00	
243	Vijayanagara	Hagaribomma nahalli	TMC	7	4,938,500.00	5,031,194.00	9,969,694.00	
244		Harapanahalli	TMC	7	4,938,500.00	3,931,194.00	8,869,694.00	

245		HoovinaHada galli	TMC	3604	3,527,500.00	2,118,958.00	5,646,458.00
246		Kamalapuram	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
247		Kottur	TP	4	2,822,000.00	1,824,458.00	4,646,458.00
248		Kudalagi	TP	4	2,822,000.00	2,824,458.00	5,646,458.00
249		Mariyammana halli	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
250	Ballary	Kampli	TMC	6	4,233,000.00	4,736,694.00	8,969,694.00
251		Kudathini	TP	3	2,116,500.00	2,579,958.00	4,696,458.00
252		Kurekuppa	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
253		Kurugodu	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
254		Sandoor	TMC	6	4,233,000.00	5,836,694.00	10,069,694.00
255		Shiraguppa	CMC	8	5,644,000.00	2,812,694.00	8,456,694.00
256		Tekkalakote	TP	4	2,822,000.00	2,824,458.00	5,646,458.00
257		Koppala	Bhagyanagar	TP	3	2,116,500.00	3,429,958.00
258	Kanakagiri		TP	3	2,116,500.00	2,674,958.00	4,791,458.00
259	Karatagi		TMC	5	3,527,500.00	2,163,958.00	5,691,458.00
260	Koppala		CMC	11	7,760,500.00	7,555,612.00	15,316,112.00
261	Kukanur		TP	3	2,116,500.00	3,429,958.00	5,546,458.00
262	Kushtagi		TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
263	Tavaragera		TP	3	2,116,500.00	3,429,958.00	5,546,458.00
264	Yelburga		TP	3	2,116,500.00	3,529,958.00	5,646,458.00
265	Raichuru	Balaganur	TP	2	1,411,000.00	1,135,458.00	2,546,458.00
266		Devadurga	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00
267		Hatti	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
268		Kavitala	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
269		Lingasugur	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
270		Manvi	TMC	7	4,938,500.00	707,958.00	5,646,458.00
271		Maski	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
272		Mudgal	TMC	4	2,822,000.00	2,352,694.00	5,174,694.00

273		Sindhanoor	CMC	1	8,466,000.00	5,755,662.00	14,221,662.00
274		Sirawar	TP	3	2,116,500.00	2,936,958.00	5,053,458.00
275		Turvihal	TP	2	1,411,000.00	3,235,458.00	4,646,458.00
276	Yadagiri	Gurumitkal	TMC	4	2,822,000.00	1,824,458.00	4,646,458.00
277		Hunasagi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
278		Kakkera	TMC	4	2,822,000.00	1,824,458.00	4,646,458.00
279		Kembhavi	TMC	4	2,822,000.00	1,824,458.00	4,646,458.00
280		Shahapur	CMC	8	5,644,000.00	7,322,112.00	12,966,112.00
281		Shorapura	CMC	8	5,644,000.00	7,322,112.00	12,966,112.00
282		Yadgiri	CMC	11	7,760,500.00	7,405,612.00	15,166,112.00

- **SMD, SBM-U informed the Committee that the Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by 282 ULBs with dry waste quantity ranging from 1 TPD to 13 TPD under Swachh Bharat Mission 2.0, have been approved in 6<sup>th</sup> SLTC meeting held on 02.01.2024 subject to following conditions:**

1. After the approval of SLTC and HPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
2. The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part-1) Dated 30-11-2016.
3. Administrative approval should be obtained from the District Committee chaired by DC for the project cost upto Rs 5 crores.
4. If the DPR cost is revised based on the site condition the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project cost up to 5 crores as per GO UDD 184 MNE 2015, Dated 11-11-2016. Any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 scheme are fixed.
5. Deputy Commissioner can take a decision on inviting tender on standalone or cluster model.

- **SMD, SBM-U Sought approval for Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by 282 ULBs with dry waste quantity ranging from 1 TPD to 13 TPD under Swachh Bharat Mission 2.0 for the total project cost of Rs 202.02 Crores on the above-mentioned conditions.**

**Decision: After detailed deliberations the committee recommends approval of 282 Detailed Project Reports of Material Recovery Facilities prepared by ULBs for total capacity of 1329 TPD and a total cost of 202.02 Crores along with the conditions specified by SMD (SBM-U). The Committee also directed that a CCTV**

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**Agenda No. 3: Seeking Approval of 79 Integrated Solid Waste Management Detailed Project Reports for newly upgraded ULBs**

1. The SMD, State Mission Directorate (SBM-U) briefed the committee that there are 91 newly upgraded ULBs since 2018 in the State, where provisioning of infrastructure for solid waste management is required. SMD (SBM-U) conveyed that 12 DPRs have been already approved by the SLTC and administrative approvals have been accorded at the district level (project cost of these DPRs are less than 5 crores). Out of remaining 79 new ULBs, 57 ULBs have SWM site and 22 ULBs are yet to procure site. However, all 79 ULBs have submitted integrated DPR which includes procurement of collection & transportation vehicles, machineries & civil works for processing and disposal of waste. Instructions have been issued to concerned DCs to expedite allocation of land to these 22 ULBs. When the said 22 ULBs obtain the site, civil works can be revised based on the area and site condition. The Deputy Commissioner shall accord administrative approval for all revised DPR for the project cost up to 5 crores as per GO UDD 184 MNE 2015, Dated 11-11-2016.
2. SMD (SBM-U) informed the Committee that Under SBM 1.0, Rs 100 crores (Central & State Share) has been allocated for ISWM for 91 new ULBs for development of infrastructure including collection & transportation, processing, and disposal facilities. Under SBM 2.0, Rs 50.74 crores (Central & State Share) is allocated for wet waste processing and sanitary landfill component of these 91 ULBs.
3. The team of SMD (SBM-U) informed the committee that ULBs have prepared DPR based on SWM Rules 2016, and normative standards issued by DMA and guidelines issued by CPHEEO. The team has provided the capacities and costing details of these 79 ULBs/DPRs which is provided as under:

No of ULBs/DPRs	Total Design Capacity (TPD)	Total Cost (In Crores)	GoI + GoK Share as per SBM 2.0 (In Crores)	ULB Share (In Crores)
79	665	315.81	124.87	190.93

4. The team has also provided ULB wise details on capacities and costing to the committee which is provided as under:

SL NO	District	Name of the ULB	Type	Current waste generation (Qty. of MSW projected for 2023)	Design waste (Qty. of MSW projected for 2028)	Total Project Cost (in Lakhs)	Actual Project Cost (GoI and GoK) of SBM1 & 2		ULB (in Lakhs)
							GOI (in lakhs)	GOK (in lakhs)	
1	Bagalkote	Kamatagi	TP	5.98	6.52	350.75	103.00	68.49	179.26
2	Bagalkote	Belagali	TP	6.68	7.29	397.46	118.95	79.08	199.44
3	Bagalkote	Lokapura	TP	5.59	6.09	350.04	97.35	64.72	187.97
4	Ballary	Kudatini	TP	6.97	7.60	359.35	123.13	81.86	154.37
5	Ballary	Kurekuppaa	TP	8.64	9.41	430.35	152.16	101.17	177.03
6	Ballary	Kurugodu	TP	8.41	9.16	393.48	149.60	99.46	144.42
7	Belagavi	Arabhavi	TP	6.95	7.57	388.81	56.14	37.20	295.48
8	Belagavi	Boragaon	TP	6.13	6.68	419.33	107.42	71.43	240.47
9	Belagavi	Channamma Kitturu	TP	6.72	7.33	436.23	53.13	35.20	347.91
10	Belagavi	Ainapur	TP	7.24	7.89	373.40	127.00	84.44	161.95
11	Belagavi	Kalloli	TP	6.10	6.65	391.67	104.76	69.66	217.26
12	Belagavi	Kankanavadi	TP	6.25	6.81	367.78	46.96	31.12	289.70
13	Belagavi	M.K Hubballi	TP	5.12	5.59	327.75	90.59	60.21	176.95
14	Belagavi	Mallapura / Ghataprabha	TMC	10.06	10.97	425.09	171.41	113.96	139.72
15	Belagavi	Manuvalli	TMC	8.86	9.66	315.41	150.24	99.89	65.28
16	Belagavi	Mugalakoda	TMC	11.67	12.73	449.12	90.46	59.95	298.71
17	Belagavi	UgarKhurda	TMC	9.10	9.92	434.84	153.61	102.13	179.10
18	Belagavi	Harogeri	TMC	12.02	13.11	459.54	92.18	61.09	306.27
19	Belagavi	Yaragatti	TP	3.71	4.04	376.78	28.77	19.05	328.96
20	Belagavi	Macche	TP	6.92	7.54	382.65	55.97	37.09	289.59
21	Belagavi	Ankalagi-Akkatangerahaala	TP	7.97	8.69	420.18	137.57	91.48	191.13
22	Belagavi	Chinchali	TP	7.27	7.92	392.40	57.67	38.22	296.51
23	Belagavi	Examba	TP	6.29	6.86	366.61	47.16	31.25	288.20
24	Belagavi	Naaganura	TP	6.20	6.76	374.95	46.72	30.96	297.27
25	Belagavi	Shedbaala	TP	6.72	7.32	380.03	54.98	36.43	288.63
26	Belagavi	Kabbura	TP	7.22	7.87	356.03	66.04	43.80	246.19
27	Belagavi	Kaagavaada	TP	5.33	5.82	419.72	42.45	28.12	349.14
28	Belagavi	Peeranavaadi	TP	6.84	7.46	417.24	53.82	35.65	327.77
29	Bengaluru Rural	Basetthalli	TP	7.16	7.81	292.03	124.85	83.01	84.18

SL NO	District	Name of the ULB	Type	Current waste generation (Qty. of MSW projected for 2023)	Design waste (Qty. of MSW projected for 2028)	Total Project Cost (in Lakhs)	Actual Project Cost (GoI and GoK) of SBM1 &2		ULB (in Lakhs)
							GOI (in lakhs)	GOK (in lakhs)	
30	Bengaluru Urban	Attibele	TMC	7.86	8.57	303.79	52.03	34.46	217.30
31	Bengaluru Urban	Hebbugodi	CMC	30.93	33.72	612.73	241.71	160.23	210.79
32	Bengaluru Urban	Madanayakanahalli	CMC	23.23	25.33	761.91	80.20	53.10	628.61
33	Bengaluru Urban	Bommasandra	TMC	10.85	11.83	422.45	81.42	53.96	287.07
34	Bengaluru Urban	Chandapura	TMC	9.28	10.12	390.66	65.59	43.45	281.62
35	Bengaluru Urban	Jigani	TMC	8.21	8.95	363.93	54.19	35.89	273.86
36	Bengaluru Urban	Hunasamara nahalli	TMC	9.32	10.17	454.10	67.51	44.73	341.86
37	Bengaluru Urban	Chikkabana vara	TMC	8.33	9.08	355.28	61.19	40.52	253.57
38	Bidar	Hallikhedda	TMC	8.06	8.79	369.49	131.05	87.14	151.30
39	Chikamagalur	Ajampur	TP	4.35	4.74	334.81	73.56	48.90	212.35
40	Chitradurga	Nayakanahatti	TP	5.95	6.49	403.14	45.47	30.13	327.53
41	Davanagere	Malebennur	TMC	8.62	9.39	329.17	70.01	46.40	212.76
42	Davanagere	Nyamathi	TP	3.56	3.88	360.98	62.14	41.29	257.55
43	Dakshina Kannada	Kadaba	TP	3.65	3.98	391.20	63.54	42.23	285.43
44	Dakshina Kannada	Bajape	TP	7.81	8.51	467.04	135.90	90.37	240.77
45	Dakshina Kannada	Kinnigola	TP	6.50	7.09	466.56	111.39	74.08	281.09
46	Dakshina Kannada	Someswara	TMC	9.21	10.04	523.01	152.71	101.53	268.76
47	Haveri	Guttala	TP	6.71	7.31	438.07	119.29	79.30	239.47
48	Haveri	Rattehalli	TP	5.23	5.71	378.38	95.52	63.50	219.37
49	Kolar	VemagalKur ugal	TP	7.81	8.51	460.58	147.25	97.94	215.40
50	Kalburgi	Kalagi	TP	3.50	3.82	419.35	61.32	40.75	317.27
51	Kalburgi	Kamalapura	TP	4.24	4.62	433.37	31.38	20.78	381.22
52	Kalburgi	Yadrami	TP	4.06	4.42	424.17	75.31	50.08	298.79
53	Koppal	Kaaratagi	TMC	11.48	12.52	432.66	81.98	54.33	296.35

SL NO	District	Name of the ULB	Type	Current waste generation (Qty. of MSW projected for 2023)	Design waste (Qty. of MSW projected for 2028)	Total Project Cost (in Lakhs)	Actual Project Cost (GoI and GoK) of SBM1 & 2		ULB (in Lakhs)
							GOI (in lakhs)	GOK (in lakhs)	
54	Mandya	Bellur	TP	5.89	6.42	307.09	101.70	67.62	137.77
55	Mysuru	Hootagalli	CMC	21.77	23.73	339.88	203.92	135.95	0.00
56	Mysuru	Rammanahalli	TP	10.37	11.30	425.09	184.49	122.68	117.92
57	Mysuru	Kadakola	TP	7.64	8.33	396.03	130.50	86.77	178.77
58	Mysuru	Sri Rampura	TP	7.09	7.72	351.91	72.94	48.49	230.48
59	Mysuru	Bogadi	TP	7.63	8.31	267.00	133.38	88.69	44.93
60	Raichur	Turavihaala	TP	4.99	5.44	360.12	88.63	58.91	212.58
61	Raichur	Hatti	TP	6.23	6.79	410.63	106.62	70.90	233.11
62	Raichur	Maski	TMC	9.06	9.87	407.34	150.69	100.19	156.46
63	Raichur	Siravara	TP	7.39	8.05	401.33	58.27	38.62	304.45
64	Raichur	Kavithal	TP	5.76	6.27	414.99	43.22	28.63	343.14
65	Raichur	Balaganur	TP	4.37	4.77	377.53	32.03	21.22	324.28
66	Ramanagar	Bidadi	TMC	11.42	12.45	454.97	193.01	128.35	133.61
67	Ramanagar	Harohalli	TP	7.84	8.54	406.33	134.06	89.14	183.13
68	Udupi	Bynduru	TP	9.55	10.41	452.48	166.25	110.56	175.67
69	Vijayapura	Alamela	TP	7.15	7.79	373.42	57.06	37.82	278.54
70	Vijayapura	Chadchan	TP	5.95	6.49	379.73	45.47	30.13	304.12
71	Vijayapura	Devarahippa ragi	TP	6.34	6.91	375.89	108.17	71.93	195.79
72	Vijayapura	Kolhara	TP	6.34	6.91	388.29	108.24	71.98	208.07
73	Vijayapura	Managuli	TP	5.78	6.30	369.91	100.16	66.59	203.16
74	Vijayapura	Nalatavada	TP	5.37	5.85	368.68	94.17	62.60	211.91
75	Vijayapura	Tikota	TP	4.59	5.00	386.31	76.34	50.76	259.22
76	Vijayapura	Nidagundi	TP	5.85	6.38	371.59	45.02	29.83	296.73
77	Vijayapura	Babaleshwar	TP	4.07	4.44	381.52	30.55	20.23	330.74
78	Yadgiri	Hunasagi	TP	5.83	6.36	416.98	44.94	29.78	342.26
79	Uttara Kannada	Manki	TP	7.30	7.96	450.33	127.85	85.01	237.47
<b>TOTAL</b>				<b>610.46</b>	<b>665.47</b>	<b>31581.23</b>	<b>7503.38</b>	<b>4984.57</b>	<b>19093.27</b>

5. SMD, SBM-U also informed the committee that the Detailed Project Reports for Integrated Solid Waste Management Facility submitted by 79 newly upgraded ULBs under Swachh Bharat Mission 1.0 and SBM 2.0 have been approved in 6th SLTC meeting held on 02.01.2024 subject to following conditions:

- 3610**
- A. After the approval of SLTC and HPC, the ULBs must prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
  - B. The ULBs should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
  - C. Administrative approval should be obtained from the District Committee chaired by DC for the project cost upto Rs. 5 crores.
  - D. If the DPR cost is revised based on the site condition or change in rates the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project cost up to 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016. Any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 scheme are fixed.
  - E. Deputy Commissioner can take a decision on inviting tender on standalone or cluster model.
  - F. After necessary approval the ULBs must take up priority works as listed below for the amount allocated under SBM 1 and 2.0 in order to bridge the gap in waste processing and to comply the directions issued by NGT in OA no 606/2018 and other High Court cases. Balance work can be taken up from ULB's funds or other available funds.

Priority list	Priority works
1	Procurement of Collection and Transportation Vehicles
2	Procurement of processing and Disposal Vehicles
3	Aerobic Composting Pad including leachate collection tank
4	Processing shed and storage (truss)
5	Screening machines (35mm and 4 mm trommels)
6	Transformer and Electrical connection
7	Internal Road
8	Sanitary landfill
9	Leachate collection tank for SLF
10	Security room, Borewell, underground water sump & Weigh Bridge
11	Common Toilets (Superstructure with septic tank)
12	Roadside drain on both sides
13	Fencing/Compound wall
14	Firefighting devices

SMD, SBM-U Sought approval for 79 Integrated Solid Waste Management Detailed Project Reports for newly upgraded ULBs under Swachh Bharat Mission 2.0 for the total project cost of Rs 315.81 Crores on the above-mentioned conditions.

**Decision:** After detailed deliberations the committee recommends approval of 79 Detailed Project Reports of newly upgraded ULBs for Integrated Solid Waste Management Facilities for total capacity of 665 TPD and total cost of 315.81 Crores along with the conditions specified by SMD (SBM-U).

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**Agenda No. 4: Seeking Approvals for Detailed Project Reports for Legacy Waste Management**

**Agenda 4.1: Seeking Approvals for Detailed Project Reports for Legacy Waste Management in Manuvalli Town Municipal Council and Kukanoor Town Panchayat.**

- SMD (SBM-U) informed the Committee about the Legacy Waste Management DPR of Manuvalli TMC and Kukanoor Town Panchayat. It was explained that Manuvalli & Kukanoor ULB has conducted volume estimation through Total Station Survey, physical analysis, and chemical analysis of the legacy waste at dumpsite. Based on the volume estimation and analysis of the waste, DPR has been prepared. The DPR is prepared as per the model estimate verified by PWD and considerations of instructions provided under earlier approvals by previous SLTC and SHPC. The technical and financial aspects are being verified during the SLAC meeting and the same has been approved. SMD (SBM-U) explained the salient features of Manuvalli and Kukanoor Legacy Waste Management DPR, which is provided as under:

Details of legacy waste management DPRs of 2 ULBs								
S. No	Division	District	Name of the ULB	Population 2011	Actual Quantity of Legacy Waste (in MT)	Project Cost in Lakh	GoI + GoK Share as per SBM 2.0 (In Lakhs)	ULB Share (In Lakhs)
1	Kalaburagi	Koppal	Kukanoor, TP	18,033	5316	24.42	24.27	0.15
2	Belagavi	Belagavi	Manuvalli, TP	23,152	3600	16.87	16.43	0.44

- The above DPRs have been approved in 6<sup>th</sup> SLTC meeting held on 02.01.2024.
- SMD, SBM-U sought approval for Detailed Project Reports for Legacy Waste Management submitted by Kukanoor Town Panchayat and Manuvalli Town Panchayat under Swachh Bharat Mission 2.0 for the total project cost of Rs 24.42 Lakhs and 16.87 Lakhs respectively.

**Decision:** The committee approved Legacy Waste Management DPR of by Kukanoor Town Panchayat and Manuvalli Town Panchayat under Swachh Bharat Mission 2.0 for the total project cost of Rs 24.42 Lakhs and 16.87 Lakhs respectively.

**Agenda 4.2: Approval for Legacy Waste Management DPRs submitted by 103 ULBs as approved by 5<sup>th</sup> SLTC meeting held on 01.12.2023.**

- SMD, SBM-U informed the committee that there are 103 ULBs having quantity of legacy waste around 50,000 tons and are exploring the possibilities of carrying out the inhouse remediation of legacy waste by using the existing processing equipment with the ULBs or strengthening the required infrastructure, equipment, vehicles, and manpower and that the proposal for 103 ULBs have already been approved in 5<sup>th</sup> SLTC Meeting of SBM (U). The list of 103 ULBs are provided as under:

S.No	Division	District	Name of the ULB	Population 2011	ULB Type	Actual Quantity of Legacy Waste (in MT)	Project Cost in Lakh	Model Adopted for Legacy Waste Processing
1	2	3	4	5	7	8	9	10
1	Bangalore	Bengaluru Rural	Nelamangala	37,232	CMC	16352	168.39	In-house
2			Devanahalli	28,051	TMC	11300	96.08	In-house
3		Bengaluru Urban	Anekal	44,260	TMC	10393	85.81	Hire Basis
4		Chikkabalapura	Gudibanda	9,441	TP	5307	49.78	In-house
5		Davanagere	Channagiri	21,313	TMC	7510	51.72	In-house
6			Honnali	17,928	TMC	8801	57.38	In-house
7			Jagalur	17,257	TP	7130	53.6	In-house
8		Kolar	Srinivasapur	26,793	TMC	7200	58.8	In-house
9		Ramanagara	Ramanagara	95,167	CMC	10815	94.42	In-house
10			Channapatna	71,942	CMC	8162	80.41	In-house
11			Kanakapura	54,014	CMC	16994	84.37	In-house
12			Magadi	27,605	TMC	15000	84.93	In-house
13			Bidadi	29,825	TMC	3001	64.74	In-house
14		Shimogga	Shikarpur	36,015	TMC	18000	124.02	In-house
15			Siralkoppa	16,864	TMC	15225	104.59	In-house
16			Tirthahalli	14,528	TP	13596	77.16	In-house
17			Sorab	11,332	TMC	12048	91.91	In-house
18			Jog Kargal	10,847	TP	1213	19.53	In-house
19		Hosanagara	5,839	TP	1650	20.72	In-house	
20		Tumakuru	Gubbi	18,446	TP	10000	56.63	In-house
21			Koratagere	15,265	TP	9500	77.68	In-house
22			Turuvekere	14,194	TP	2895	32.21	In-house
23	Mysore	Chikkamagaluru	Kadur	34,151	TMC	20692	155.85	In-house
24			Birur	22,723	TMC	8818	59.21	In-house
25			Mudigere	9,677	TP	1966	15.03	In-house
26			Narasimharajapura	7,458	TP	1861	18.46	In-house
27			Koppa	4,993	TP	6284	44.14	In-house
28			Sringeri	3,922	TP	2142	16.92	In-house
29			Ajampur	11,352	TMC	1921	15.29	In-house
30		Dakshin kanada	Mudbidri	29,431	TMC	14000	101.93	In-house

S.No	Division	District	Name of the ULB	Population 2011	ULB Type	Actual Quantity of Legacy Waste (in MT)	Project Cost in Lakh	Model Adopted for Legacy Waste Processing	
31	Belagavi	Hassan	Bellur	15,393	TMC	14190	88.33	In-house	
32			Hole Narsipur	29,974	CMC	17500	98.3	In-house	
33			Arkalgud	16,810	TP	10359	97.11	In-house	
34			Alur	6,541	TP	10580	87.36	In-house	
35		Kodagu	Virajpet	17,246	TMC	34804	252.35	Hire Basis	
36		Mandya	Krishnarajpet	25,946	TMC	7357	40.77	In-house	
37			Shrirangapattana	25,061	TMC	3792	25.16	In-house	
38			Pandavapura	20,399	TMC	3978	21.8	In-house	
39			Nagamangala	17,776	TMC	17935	98.24	In-house	
40		Mysore	Nanjangud	50,598	CMC	8040	70.57	In-house	
41			Krishnarajanagara	35,805	TMC	6330	38.71	In-house	
42			Bannur	21,896	TMC	8801	17.02	In-house	
43			Hootagalli	56,867	CMC	3440	17.79	In-house	
44			Bogadi	19,922	TP	4250	39.18	In-house	
45		Belagavi	Bagalkote	Mudhol	52,199	CMC	5000	30.16	In-house
46				Mahalingpur	36,055	TMC	15000	68.62	In-house
47				Guledgudda	33,382	TMC	10000	46.89	In-house
48				Badami	30,943	TMC	2180	10.44	In-house
49				Terdal	26,088	TMC	6053	30.34	In-house
50				Kerur	19,731	TP	3000	13.97	In-house
51	Bilgi			17,792	TP	1000	8.41	In-house	
52	Belagavi		Gokak	79,121	CMC	16900	82.12	In-house	
53			Nipani	62,865	CMC	18985	75.14	In-house	
54			Bail Hongal	49,182	TMC	19500	54.47	In-house	
55			Athni	47,842	TMC	16800	86.83	In-house	
56			Saundatti-Yellamma	41,215	TMC	11538	21.81	In-house	
57			Chikodi	38,307	TMC	18417	72.12	In-house	
58		Mudalgi	29,128	TMC	5000	23.65	In-house		
59		Sadalgi	23,790	TMC	13929	51.41	In-house		
60	Gadag	Hukeri	22,988	TMC	3848	19.63	In-house		
61		Khanapur	19,309	TP	14000	93.93	In-house		
62		Kudchi	23,154	TP	5740	31.08	In-house		
63		Lakshmeshwar	36,754	TMC	15323	89.07	In-house		
64	Gadag	Ron	23,311	TMC	4236	20.18	In-house		
65		Shirhatti	17,610	TP	4288	47.22	In-house		
66		Naregal	16,690	TP	16909	100.05	In-house		
67	Haveri	Byadgi	30,014	TMC	14077	120.79	In-house		
68		Shiggaon	28,207	TMC	14000	93.03	In-house		

S.No	Division	District	Name of the ULB	Population 2011	ULB Type	Actual Quantity of Legacy Waste (in MT)	Project Cost in Lakh	Model Adopted for Legacy Waste Processing	
69		Uttra kananda	Bankapura	22,529	TMC	3396	31	In-house	
70			Hirekerur	19,191	TP	3360	31.4	In-house	
71			Mundgod	18,866	TP	11322	60.69	In-house	
72			Siddapur	14,204	TP	11485	65.58	In-house	
73			Dharwad	Annigeri	28,267	TP	12000	94.13	In-house
74				Navalgund	24,613	TP	18000	162.5	In-house
75				Kundugodu	18,726	TP	5000	48.16	In-house
76				Alvar	17,228	TP	11000	92.99	In-house
77				Kalatagi	16,917	TP	7000	61.63	In-house
78			Bellary	Siruguppa	52,492	CMC	20678	140.07	In-house
79	Kampli	39,307		TMC	17636	96.58	In-house		
80	Tekkalakote	26,224		TP	3843	20.28	In-house		
81	Bidar	Homnabad	44,483	TMC	15447	77.76	In-house		
82		Chitgoppa	25,298	TMC	14242	65.43	In-house		
83		Aurad	19,849	TP	11008	97.78	In-house		
84	Kalaburagi	Shahabad	47,582	CMC	9264	48.49	In-house		
85		Aland	42,371	TMC	18283	84.02	In-house		
86		Sedam	39,341	TMC	14063	65.7	In-house		
87		Wadi	37,988	TMC	8626	41.49	In-house		
88		Chitapur	31,299	TMC	10218	47.82	In-house		
89		Jevargi	25,686	TMC	9315	45.83	In-house		
90		Chincholi	20,897	TMC	16895	77.39	In-house		
91	Raichur	Lingsugur	35,411	TMC	11406	74.93	In-house		
92		Mudgal	22,731	TMC	9012	67.28	In-house		
93		Manvi	46,465	TMC	11890	75.5	In-house		
94		Devadurga	28,929	TMC	10000	64.32	In-house		
95	Yadgiri	Shahpur	53,366	CMC	12417	75.33	In-house		
96		Shorapur	51,398	CMC	11957	55.05	In-house		
97		Gurmatkal	20,614	TMC	15385	73.57	In-house		
98	Koppala	Kushtagi	24,878	TP	11624	49.04	In-house		
99		Bhagyanagar	18,988	TP	13217	96.37	In-house		
100		Tavaregera	17,510	TP	2215	18.49	In-house		
101		Kaaratagi	29,999	TP	9624	82.97	In-house		
102		Kanakagiri	16,938	TP	3760	24.17	In-house		
103		Yelbarga	14,814	TP	8056	57.38	In-house		
<b>Total</b>						<b>1,059,499.00</b>	<b>6716.88</b>		

- SMD, SBM-U sought approval of Legacy Waste Management DPRs submitted by 103 ULBs as approved under 5<sup>th</sup> SLTC Meeting

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**Agenda No. 5: Seeking Approval for 3 Proposals of Mechanical Sweeping Machines under Swachh Bharat Mission 2.0 at the cost of 85 Lakhs per Machine.**

- The SMD, State Mission Directorate (SBM-U) briefed the committee that 5 Urban Local Bodies (ULBs) covered under National Clean Air Programme (NCAP) and population more than 5 lakhs are eligible for procurement of Mechanical Sweepers. These cities in Karnataka includes BBMP, Davangere, Mysore, Kalburgi and Hubli Dharwad City Corporation. The action plans for these cities are approved by SHPC and MoHUA under SBM 2.0 for procurement of Mechanical Sweeping Machines. Directorate has received proposals from 3 Cities including Gulbarga, Hubli-Dharwad, and Mysore. The action plan approved for these 3 cities by SHPC and MoHUA (NARC) is provided as under:

S. No	Name of the ULB	Population 2011	Approved number of mechanized sweeping machine	MoHUA approved Cost @ Rs 55 lakhs/ machine	Central Share (In lakhs)	State share (In lakhs)	ULB share (In lakhs)
1	Gulbarga	5,43,147.00	1	0.55	18.15	12.10	24.75
2	Hubli-Dharwad	9,43,788.00	1	0.55	18.15	12.10	24.75
3	Mysore	9,20,550.00	1	0.55	18.15	12.10	24.75
<b>Total</b>		<b>24,07,485.00</b>	<b>3.00</b>	<b>1.65</b>	<b>54.45</b>	<b>36.30</b>	<b>74.25</b>

- These 3 Cities including Gulbarga, Hubli-Dharwad, and Mysore have submitted their proposals for procurement of Mechanical Sweepers and the detail of cost and technical specifications is mentioned below:

S. No	Name of the ULB	Actual cost of machine based on market rate	Central Share (In lakhs)	State share (In lakhs)	ULB share
1	Gulbarga	85.00	18.15	12.10	54.75
2	Hubli- Dharwad	85.00	18.15	12.10	54.75
3	Mysore	85.00	18.15	12.10	54.75

- The above proposals have been approved in 6th SLTC meeting held on 02.01.2024.
- SMD (SBM-U) has sought approval for the proposals submitted by Gulbarga City Corporation, Hubli-Dharwad City Corporation and Mysore City Corporation for procurement of Mechanical Sweeping under Swachh Bharat Mission 2.0 at the cost of INR 85 Lakhs per machine.

**Decision: The Committee recommends approval for procurement of Mechanical Sweepers for Gulbarga, Hubli-Dharwad & Mysore for 85 Lakhs per Sweeping Machine with a Central Share of 18.15 Lakhs and**

State Share of 12.10 Lakhs (total 30.25 Lakhs for both GoI & GoK Share). The remaining amount to be borne by the ULB funds. 402

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**Agenda No. 6: Seeking Approval of Proposal for setting up of Transfer Stations for Kalburgi City Corporation**

- The SMD, State Mission Directorate (SBM-U) briefed the committee that under Swachh Bharat Mission 2.0, BBMP & Kalburgi Municipal Corporation is eligible for the procurement and setting up of Transfer Stations. The action plans of these 2 cities are approved by SHPC and MoHUA (NARC). Directorate has received proposals from Kalburgi City Corporation for procurement and setting up of transfer stations. The action plan approved for Kalburgi City Corporation for transfer station component by SHPC and MoHUA (NARC) is provided as under:

S. No	Name of the ULB	Population as per 2011 census	Proposed Transfer station for wet & dry waste (TPD)	Total cost @ Rs 4.5 Crore/100T PD*	Central Share (Rs in cr.)	State Share (Rs in cr.)	ULB Share (Rs in cr.)
1	Gulbarga	5,43,147	137.51	6.19	1.55	0.99	3.65

- Kalaburagi City has submitted proposal for establishing Transfer Stations under Swachh Bharat Mission 2.0. Details and technical specification are mentioned below.

S. No	Name of the ULB	Actual cost of TS based on Quotation (In Crs)	Central Share (In Crs)	State share (In Crs)	ULB share (In Crs)
1	Gulbarga	6.87	1.55	0.99	4.34

- The detailed cost of the project is mentioned below.

Sl. No.	Description	Qty (No's)	Unit Price (In Rupees)	GST (18%) (In Rupees)	Total Unit Price (In Rupees)	Total Amount (In Rupees)
1	Supplying, installation, commissioning, and successful trial run of 16 Cu.Mt. Portable Compactor with tipcart mechanism.	8	2980000	536400	3516400	28131200
2	Truck Mounted Hook Loader (Prime Mover) on 28 T GVW Truck Chassis to carry fully loaded 16 Cu.Mt. Portable Compactor including transportation, comprehensive insurance, registration as per the prevailing norms.	4	6995000	1259100	8254100	33016400

402

3	Construction of shed and other civil infrastructure for Transfer station in Kalaburagi City limits	3617 2	3220339	579661	3800000	7600000
<b>Total Amount</b>						<b>68747600</b>

- The above proposal has been approved in 6th SLTC meeting held on 02.01.2024.
- SMD (SBM-U) has sought approval for the proposals submitted by Gulbarga City Corporation, for setting up of transfer stations for the total project cost of INR 6.87 Crores

**Decision: The Committee recommends approval for procurement of Transfer Station for Kalburgi City Corporation for 6.87 Crores with a Central Share of 1.55 Crores and State Share of 0.99Crores (total 2.54Crores for both GoI & GoK Share). The remaining amount to be borne by the ULB through other schemes and ULB Funds.**

**Agenda No. 7: Seeking Approval for release of funds for Mechanical Sweeping Component for Davanagere City Corporation**

- The SMD (SBM -U) informed the Committee that the action plan is approved by SHPC and MoHUA under SBM 2.0 for procurement of Sweeping Machines in Cities covered under National Clean Air Programme and Cities with more than 5 lakh population. Davanagere is eligible for procurement of mechanical sweeping machines and the cost approved as per NARC under SBM 2.0 is provided as under:

S. No	Name of the ULB	Population 2011	Approved number of mechanized sweeping machine	MoHUA approved Cost @ Rs 55 lakhs/ machine	Central Share (In lakhs)	State share (In lakhs)	ULB share (In lakhs)
1	Davanagere	4,34,971.00	2	1.1	36.30	24.20	49.50

- Davanagere city has already procured 2 sweeping machines amounting Rs 1.48cr/machine dovetailing NCAP and SBM grants. Hence, Davanagere City Corporation has requested to release eligible funds of Rs 60.50 Lakhs including GOI and GOK Share as approved under SBM-2.0.
- The above proposal has been approved in 6<sup>th</sup> SLTC meeting held on 02.01.2024.
- SMD (SBM-U) sought approval for release eligible funds of Rs 60.50 Lakhs including GOI and GOK Share to Davanagere City Corporation, as approved under SBM-2.0. for already procured 2 mechanical sweeping machines.

**Decision: The committee approved for release eligible funds of Rs 60.50 Lakhs including GOI and GOK Share to Davanagere City Corporation, as approved under SBM-2.0. for already procured 2 mechanical sweeping machines.**

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**Agenda No. 8: Seeking Approval for delegating power to District Committee chaired by Deputy Commissioner for approving revision of DPRs with project cost less than 5 Crores**

- The SMD (SBM -U) informed the Committee that for any rectification of estimates (projects with any value), the proposals are being sent to DMA. It is proposed that for projects with value less than 5 Crores, the revisions can be taken up at the district level for speedy approval and minimum dependence on the State.
- In case there is any further revision in the DPRs, the Deputy Commissioner shall approve the revised DPR subject to a maximum total project cost upto 5 crores.
- The above proposal has been approved in 6<sup>th</sup> SLTC meeting held on 02.01.2024.
- SMD, SBM-U sought approval for delegating power to Deputy Commissioners for approving revision in the DPRs with total project cost less than 5 Crores.

**Decision: The committee approved delegation of powers to DCs for approving revision to DPRs for projects up to Rs. 5 crs, subject to a condition that the total project cost of the revised DPR does not exceed Rs. 5 Crs.**

**Agenda No. 9: Seeking Approval for hiring manpower through agency under SBM 2.0**

1. The SMD (SBM -U) informed the Committee that there is an additional requirement of manpower under Swachh Bharat Mission 2.0 over and above 9 specialists already working under the Project Management Unit. There is need of Project Manager for SBM 2.0, IEC Specialist, Procurement Expert, Documentation Expert, IT Specialist & a Training Coordinator. There are also additional requirements of 8 (Eight) Data Entry Operators and 7 (Seven) "Group D" Manpower on outsource basis.
2. The SMD (SBM-U) also informed that 2 ratifications are required, one for payment of salaries from June-2023 for two skilled resource persons hired with salary of INR 35,000/month and INR 55,000/month respectively excluding GST and Service Charges.  
Other ratification is required for payment of salary for Training Coordinator hired from Sept-2023 for Rs 52,981/month excluding GST & Service charge.

Thus, approval was sought for the following:

- A. Appointment of Project Manager for SBM 2.0, preferably a retired Civil Servant with experience in Urban Development Affairs. -Remuneration will be fixed as per KCSR Rule 313(b).
- B. Hiring of IEC Specialist (1 Nos), Procurement Expert (1 Nos), Documentation Expert (1 Nos), IT Specialist (1Nos), & Training Coordinator (1 Nos) on Outsource Basis.
- C. Ratification is sought for payment of salaries from June-2023 for two Skilled Resourced Person hired with salary of Rs 35000/month Rs 55000/month respectively excluding GST & Service charges.
- D. Ratification is sought for payment of salary for Training Coordinator hired from Sept-2023 for Rs 52,981/month excluding GST & Service charges.
- E. Hiring of 8 (Eight) Data Entry Operators for management of data collection from the ULBs on Outsource Basis
- F. Hiring of 7 (Seven) "Group D" Manpower on Outsource Basis

- SMD also informed that expenditure shall be borne from Capacity Building component of SBM 2.0 Scheme.
- The above matter has been approved in 6th SLTC meeting held on 02.01.2024.
- SMD, SBM-U sought approval for hiring the above-mentioned manpower through agency under SBM 2.0.

**Decision: The Committee approved hiring of Project Manager on Contract Basis and hiring of IEC Specialist (1 Nos), Procurement Expert (1 Nos), Documentation Expert (1 Nos), IT Specialist (1Nos), & Training Coordinator (1 Nos), 8 Data Entry Operators and 7 "Group D" Staff on Outsource Basis. The Committee also approves ratification for salaries from June 2023 for 2 (two) skilled professionals and from Sept-2023 for Training Coordinator.**

**Agenda No. 10: Seeking Approval for Hiring Vehicles for State Mission Directorate under SBM 2.0**

1. SMD (SBM-U) informed the committee that State Mission Directorate for Swachh Bharat Mission (SBM) is created on 28.09.2023 vide G.O UDD 135 CSS 2023. Under the State Mission Directorate (SBM), a new post of State Mission Director-Swachh Bharat Mission (Urban) is created with an IAS officer (Senior Scale). The staff of Solid Waste Management section with earlier Director of Municipal Administration are attached to newly created office of State Mission Directorate. As such, there are requirement of vehicles for the newly created office (including State Mission Director-SBM (U), Joint Director-SBM, and the office Staff) to cater to the requirement of their travel. The expense shall be borne from the Capacity Building component of SBM 2.0.
2. Hence approval is sought for hiring of 5 Nos of vehicles for the below mentioned posts:

Sl. No	Position	Nos	Vehicle Type	Cost
1	State Mission Director-Swachh Bharat Mission (Urban)	1	Innova Crysta	Estimated cost 90,000/month
2	Joint Director- Swachh Bharat Mission (Urban)	1	Sedan	As per GO no ಸಿ.ಆ.ಸು.ಇ 30
3	Executive Engineer & Assistant Executive Engineer- SBM (U)	2	Sedan	ಶಿವಾನಿ 2019 ಬೆಂಗಳೂರು
4	Assistant Director - Swachh Bharat Mission (Urban)	1	Sedan	ದಿನಾಂಕ- 31.03.2022.

- The above matter has been approved in 6th SLTC meeting held on 02.01.2024.
- SMD, SBM-U sought approval for hiring of 5 Nos of vehicles as mentioned above for the said posts under SBM 2.0

**Decision: The Committee approved hiring of 5 Nos of vehicles from the Capacity Building Funds under SBM 2.0**

**Agenda No. 11: Seeking approval for the proposals submitted by Bruhat Bengaluru Mahanagara Palike (BBMP) for Biogas Plants under SBM (U) 2.0**

SMD, SBM-U informed the committee that BBMP is eligible for setting up of Biomethanation Plants under Solid Waste Management Component. The cost allocation for BBMP for setting up Bio-methanation Plants under SBM 2.0 as approved by MoHUA is as under:

Total Capacity (TPD)	MoHUA approved Per Tonne Cost	Total Cost approved under SBM 2.0	GOI Share (25%)	GOK Share (16%)	ULB Share (59%)
600	18 Lakhs	108 Crores	27 Crores	17.28 Cr.	63.72 Cr.

As such, BBMP has submitted following proposals w.r.t. Bio-methanation Plants under SBM 2.0:

***Agenda 11.1: Seeking approval for Proposal for Supply, Installation, Commissioning and Construction of 4 Nos' of new smaller Bio-Methanation Plants of 5 TPD Capacity each at various locations of Bruhat Bengaluru Mahanagara Palike (BBMP) for Treatment Of Organic Municipal Solid Waste.***

- It is informed by SMD-SBM (U) that BBMP has planned to set up 4 Nos. of new smaller Bio-Methanation Plants of 5 TPD Capacity each, at various locations in Bangalore at a cost of Rs 10 crore (2.5 Crores for each plant including O&M) and that the work order has already been issued. It was further informed that MoHUA has approved the action plan for 600 TPD capacity Bio-methanation plants under SBM 2.0. The above proposal has already been approved in 5<sup>th</sup> SLTC meeting of SBM (U).
- The amount of Rs. 1.476 Crores including GOI and GOK Shares, is eligible for BBMP w.r.t. above proposal under SBM (U) 2.0 as under:

Total Capacity (TPD)	MoHUA approved Per Tonne Cost	Total Cost approved under SBM 2.0	GOI Share (25%)	GOK Share (16%)
20	18 Lakhs	3.60 Cr.	0.90 Cr.	0.576 Cr.

- This work has already been entrusted by BBMP to M/s Carbon Masters India Pvt. Ltd., vide GO No.: UDD 182 MNY 2021, dated 24.08.2022 and BBMP Council Resolution subject no. 451/2022-23, dated 08.03.2022 for the total contract price of Rs 8,38,30,000/-.
- SMD sought approval for Proposal of Supply, Installation, Commissioning and Construction of 4 Nos of new smaller Bio-Methanation Plants of 5 TPD Capacity each at various locations of Bruhat Bengaluru Mahanagara Palike (BBMP) for Treatment of Organic Municipal Solid Waste for the total cost of Rs 10 crore (2.5 Crores for each plant including O&M).

- The committee sought more information on the approach, execution models and criteria of selection under the tender.

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**Decision: The subject has been deferred by the committee.**

**Agenda 11.2: Seeking approval for Proposal for "supply, installation, commissioning, and construction of new larger bio-methanation plants of 50 TPD capacity for Bengaluru solid waste management limited (BSWML) with 15 years of O&M for treatment of organic municipal solid waste at selected locations in the limits of BBMP"**

- It is also informed that BBMP intends to generate Biogas by utilizing the segregated organic waste of 50TPD at a suitable location in BBMP limits at the estimated cost Rs. 22.00 crore (excluding GST) and the BSWML Board has approved the proposal. It was further informed that the fund approved under SBM 2.0 for the said project is Rs. 9.00 crore. The above proposal has already been approved in 5th SLTC meeting of SBM (U).
- The amount of Rs. 3.60 Crores including GOI and GOK Shares, is eligible for BBMP w.r.t. above proposal under SBM (U) 2.0 as under:

Total Capacity (TPD)	MoHUA approved Per Tonne Cost	Total Cost approved under SBM 2.0	GOI Share (25%)	GOK Share (16%)
50	18 Lakhs	9 Cr.	2.25 Cr.	1.44 Cr.

- SMD, SBM-U sought approval for Proposal for "supply, installation, commissioning, and construction of new larger bio-methanation plants of 50 TPD capacity for Bengaluru solid waste management limited (BSWML) with 15 years of O&M for treatment of organic municipal solid waste at selected locations in the limits of BBMP" for the total cost of Rs. 22.00 crore (2.5 Crores for each plant including O&M).
- The committee sought more information on the approach, execution models and criteria of selection under the tender.

**Decision: The subject has been deferred by the committee.**

The meeting ended with vote of thanks.

Secretary

Urban Development Department

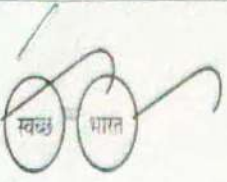
Government of Karnataka

Additional Chief Secretary to Government

Government of Karnataka



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Govt. of India

Ministry of Housing and Urban Affairs (MoH&UA), Govt. of India  
Urban Development Department (UDD), Govt. of Karnataka  
State Mission Directorate (SBM)

Proceedings  
for  
6th STATE HIGH POWERED COMMITTEE MEETING  
of  
SWACHH BHARAT MISSION (URBAN) - 2.0

Date: 30-01-2024, Time: 10 A.M  
Venue: Room No. 422, 4th Floor, Vikasa Soudha

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**Proceedings of the 6<sup>th</sup> State High Powered Committee Meeting of Swachh Bharat Mission (Urban) – 2.0 on 30-01-2024 at 10 A.M Room no. 422, 4<sup>th</sup> Floor, Vikasa Soudha, Bengaluru.**

Members Present is enclosed as Annexure-1

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The State Mission Director, State Mission Directorate (SBM-U) welcomed the Chairman, and other Members of State High Powered Committee (SHPC) to the meeting. The SMD briefed about the 7 Agendas placed before the Committee

**Agenda No. 1 – Confirmation of the Proceedings of the 5<sup>th</sup> Meeting of the SHPC held on 03-01-2024**

The Committee noted that the proceedings of the 5<sup>th</sup> meeting of SHPC for Swachh Bharat Mission held on 03.01.2024 has been sent to all members and invitees.

As no comments are received, the proceedings are confirmed.

**Agenda No.2 – Action Taken Report on 5<sup>th</sup> SHPC meeting of Swachh Bharat Mission held on 03-01-2024**

The Committee noted the following Action Taken Report of the 5<sup>th</sup> State High Powered Committee (SHPC) meeting was held on 03-01-2024:

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No. 1- Action Taken Report on 5 <sup>th</sup> SHPC Meeting of Swachh Bharat Mission (Urban) SWM DPR scrutiny held on 03-01-2024	The Committee noted the action taken on each of the agenda points of 5 <sup>th</sup> SHPC meeting held on 03.01.2024	-
2.	Agenda No.2 –Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF)	The Committee approved DPRs for 282 ULBs with 1329 TPD proposed capacity of MRF for total project cost of Rs. 202.02 Crores. The committee also approved the specifications as	Government Order dated 17.01.2024 has been issued for these 282 ULBs for MRFs. All districts have been asked to call tenders.

provided by the

3. Agenda No. 3 - Seeking Approval of 79 Integrated Solid Waste Management Detailed Project Reports for newly upgraded ULBs	The Committee approved DPRs for 79 ULBs with 665 TPD proposed design capacity of ISWM Facility for total project cost of Rs. 315.81 Crores. The committee also approved the specifications as provided by the ULBs.	Government Order dated 17.01.2024 has been issued for these 79 ULBs for ISWM. All districts have been asked to call tenders.
4. Agenda No.4- Seeking Approvals for Detailed Project Reports for Legacy Waste Management.  4.1 - Seeking Approvals for Detailed Project Reports for Legacy Waste Management in Manuvalli Town Municipal Council and Kukanoor Town Panchayat.  4.2 - Approval for Legacy Waste Management DPRs submitted by 103 ULBs as approved by 5 <sup>th</sup> SLTC meeting held on 01.12.2023.	4.1: The committee approved Legacy Waste Management DPR of by Kukanoor Town Panchayat and Manuvalli Town Panchayat under Swachh Bharat Mission 2.0 for the total project cost of Rs 24.42 Lakhs and 16.87 Lakhs respectively. 4.2: The committee recommended approval of Legacy Waste Management DPRs submitted by 103 ULBs.	Government Order dated 17.01.2024 has been issued. All districts have been asked to call tenders.
5. Agenda No.5 - Seeking Approval for 3 Proposals of Mechanical Sweeping Machines	The Committee approved for procurement of Mechanical Sweepers for Kalaburagi, Hubli-Dharwad & Mysore for 85 Lakhs	Government Order dated 17.01.2024 has been issued for procurement of Mechanical Sweepers for Kalaburagi, Hubli-

<p>under Swachh Bharat Mission 2.0 at the cost of 85 Lakhs per Machine.</p>	<p>per Sweeping Machine with a Central Share of 18.15 Lakhs and State Share of 12.10 Lakhs (total 30.25 Lakhs for both GoI &amp; GoK Share). The remaining amount to be borne by the ULB funds. The committee also approved the specifications as provided by the ULBs.</p>	<p>Dharwad&amp; Mysore City Corporations. All CCs have been asked to call tenders.</p>
<p>6. Agenda No.6. - Seeking Approval of Proposal for setting up of Transfer Stations for Kalaburagi City Corporation</p>	<p>The Committee approved for procurement of Transfer Station for Kalaburagi City Corporation for Rs. 6.87 Crores with a Central Share of Rs. 1.55Crores and State Share of 0.99Crores (total Rs. 2.54Crores for both GoI &amp; GoK Share). The remaining amount to be borne by the ULB through other schemes and ULB Funds. The committee approved the specification as provided by above by the ULB.</p>	<p>Government Order dated 17.01.2024 has been issued for procurement of Transfer Station for Gulbarga City Corporation. The Corporation has been asked to call tender.</p>
<p>7. Agenda No.7 - Seeking Approval for release of funds for Mechanical Sweeping Component for Davanagere City Corporation</p>	<p>The Committee approved release of eligible funds of Rs. 60.50 Lakhs including GOI and GOK Share for Davanagere City Corporation as approved under SBM-2.0 for already procured 2 mechanical sweeping machines.</p>	<p>The eligible amount of Rs. 60.50 Lakhs has been released to Davanagere City Corporation for procurement of Sweeping machine vide letter no. 1303916/DMA/SWM/SBM/25/2024 dated 25.01.2024</p>
<p>8. Agenda No.8 - Seeking Approval for delegating power to District Committee chaired by Deputy Commissioner for approving revision of</p>	<p>The committee approved delegation of powers to DCs for approving revision to DPRs for projects up to Rs. 5 crs, subject to a condition that the total project cost of the revised DPR does not</p>	<p>Letter has been issued to all Deputy Commissioners to accord administrative approval for the revised DPRs amounting upto Rs 5 Crores vide No. 1215083/DMA/SWM/SBM</p>

	DPRs with project cost less than 5 Crores	exceed Rs. 5 Crs.	2/34/2023 dated 19.01.2024.
9.	Agenda No.9 - Seeking Approval for hiring manpower through agency under SBM 2.0	The Committee approved hiring of Project Manager on Contract Basis and hiring of IEC Specialist (1 Nos), Procurement Expert (1 Nos), Documentation Expert (1 Nos), IT Specialist (1Nos), & Training Coordinator (1 Nos), 8 Data Entry Operators and 7 "Group D" Staff on Outsource Basis. The Committee also approves ratification for salaries from June 2023 for 2 (two) skilled professionals and from Sept-2023 for Training Coordinator.	Advertisement has been issued w.r.t. hiring of Project Manager. IEC-Specialist and Procurement Expert have been Recruited. With respect to hiring of other manpower, estimations have been prepared by DMA and tender in this regard shall be published shortly.
10.	Agenda No.10 - Seeking Approval for Hiring Vehicles for State Mission Directorate under SBM 2.0	The Committee approved hiring of 5 Nos of vehicles from the Capacity Building Funds under SBM 2.0	Estimations have been prepared and tender in this regard shall be published shortly.
11.	Agenda No. 11 - Seeking approval for the proposals submitted by Bruhat Bengaluru Mahanagara Palike (BBMP) for Biogas Plants under SBM (U) 2.0 Agenda 11.1: Seeking approval for Proposal for Supply, Installation, Commissioning and Construction of 4 Nos' of new smaller Bio-	No. 11.1- The Committee recommends approval of Proposal of Supply, Installation, Commissioning and Construction of 4 Nos of new smaller Bio-Methanation Plants of 5 TPD Capacity each at various locations of Bruhat Bengaluru Mahanagara Palike (BBMP) for Treatment of Organic Municipal Solid Waste for the total cost of Rs 10 crore (2.5 Crores for each plant including O&M). The Committee directed Special Commissioner	Works for Construction of 4 Nos of new smaller Bio-Methanation Plants of 5 TPD Capacity each, are under progress.




Methanation Plants of 5 TPD Capacity each at various locations of Bruhat Bengaluru Mahanagara Palike (BBMP) for Treatment Of Organic Municipal Solid Waste.

Agenda 11.2: Seeking approval for Proposal for "supply, installation, commissioning, and construction of new larger bio-methanation plants of 50 TPD capacity for Bengaluru solid waste management limited (BSWML) with 15 years of O&M for treatment of organic municipal solid waste at selected locations in the limits of BBMP"

(BBMP) to submit the detailed report on Operation & Maintenance, tender conditions, and tender evaluation criteria for selection of vendor, during the next SHPC meeting.

11.2 - The Committee recommends the Proposal for "supply, installation, commissioning, and construction of new larger bio-methanation plants of 50 TPD capacity for Bengaluru solid waste management limited (BSWML) with 15 years of O&M for treatment of organic municipal solid waste at selected locations in the limits of BBMP" for the total cost of Rs. 22.00 crore (2.5 Crores for each plant including O&M. The Committee directed Special Commissioner (BBMP) to submit the detailed report on Operation & Maintenance, tender conditions, and tender evaluation criteria for selection of vendor, during the next SHPC meeting.

**Agenda No.3 –Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF) for 14 Urban Local Bodies under Swachh Bharat Mission 2.0.**

1. The SMD, State Mission Directorate (SBM-U) briefed the committee that under Swachh Bharat Mission 2.0, ULBs are required to take up construction of Material Recovery Facilities for processing of dry waste. SMD explained that Material Recovery Facility is dry waste management unit wherein the dry waste collected in the ULB limits are semi automatically sorted into various fractions of recyclables, non-recyclables and the inert. The non-recyclables are baled and sent as RDF to Cement or Waste to energy plants.
2. SMD also informed the committee that Under SBM 2.0 an action plan was prepared for establishing semi-automated MRF units in all 310 ULBs for the 4731 TPD quantity of dry waste with the capital cost of Rs 402 Crores considering Rs 8.5 lakhs per TPD as per MoHUA

guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.

3. The team of SMD (SBM-U) explained the overall approach in preparation of the detailed project reports for material recovery facilities which is provided as under:

A. Standard civil designs and equipment specifications have been arrived at for 25 and 35 TPD capacities of Material Recovery Facilities. Market rates have been taken for each equipment and same rates have been considered for MRF DPR preparation. Civil Shed proposed for MRF consists of a **primary shed** and a **secondary shed**. Primary shed will consist of sorting and bailing machineries along with adequate storage space for ready to bale waste, baled dry waste and unbailable dry waste. Secondary Shed will be utilized for unloading and storage of unsorted fresh dry waste. Secondary Shed structure area has been considered such that 3 days storage space is made available for unsorted waste to accommodate for 3 days shut down period. In order to arrive at the area requirement for civil shed for 25 and 35 TPD standard designs, following area considerations have been undertaken by the ULBs.

Design Capacity of MRF in TPD	Area required for unsorted dry waste in sq. ft (Secondary shed)	Avg. area requires for sorted dry waste which is ready to bale in sq ft	Avg. area required for Baled different dry waste in sq. ft	Avg. area required for non balable storage sq. ft	Avg. area required for Machineries in sq ft	Avg. Area required for Walkways in sq ft	Approx. Total area requirement in Sq.ft
25	4,800	1,500	1,500	2,352	4,340	3,200	17,692
35	6600	1500	2000	3500	4500	4375	21875

B. The selection of standard equipment for 25 and 35 TPD Material Recovery Facility designs are explained in below table.

Category	Item	25 TPD	35 TPD
Processing Equipment	Mezzanine Conveyor	✓	✓
	Inclined Conveyor	✓	✓
	Flat Belt Conveyor	✓	✓
	Transfer Conveyor	✓	✓
	Weighing Scale	✓	✓
	Trommel	✓	✓
	Horizontal Baler	✓	✓
	Vertical Single box Baler	✓	✓
	Dedusting Machine	✓	✓
	Magnetic Separator	✓	✓
	Bag Opener	✓	✓
Material Handling Equipment	Pallet Truck	✓	✓
	Semi electric Stacker	✓	✓
	Diesel Forklift	✓	✓
Safety	Fire Extinguishers and Alarms	✓	✓

- The details of civil works and machinery procurement provided in Phased manner for 25 and 35 TPD MRF facilities are provided below.

MRF Plant Design	Phase 1	Phase 2
25 TPD MRF Plant	<ol style="list-style-type: none"> <li>1. 18000 sq. Ft. civil shed</li> <li>2. 2 Nos. 45 ft. Mezzanine Floor Conveyors</li> <li>3. 2 Nos. 25 ft. Inclined Conveyors</li> <li>4. Horizontal Baler</li> <li>5. Transfer Conveyor (65 ft.)</li> <li>6. Trommel 3MT/Hr capacity</li> <li>7. Weighing Scale</li> <li>8. Magnetic Separator</li> <li>9. Pallet Truck</li> <li>10. Semi-Electric Stacker</li> </ol>	<ol style="list-style-type: none"> <li>1. 2 Nos. 25 ft. Flat Belt Conveyors on ground floor.</li> <li>2. Dedusting Machine</li> <li>3. Bag Opener Machine</li> <li>4. Vertical Single Box Baler</li> </ol>

*g*

*AS*

	11. Diesel Forklift	
35 TPD MRF Plant	<ol style="list-style-type: none"> <li>1. 22000 sq. Ft. civil shed</li> <li>2. 2 Nos. 55 ft. Mezzanine Floor Conveyors</li> <li>3. 2 Nos. 25 ft. Inclined Conveyors</li> <li>4. Horizontal Baler</li> <li>5. Transfer Conveyor (65 ft.)</li> <li>6. Trommel 3MT/Hr capacity</li> <li>7. Weighing Scale</li> <li>8. Magnetic Separator</li> <li>9. Pallet Truck</li> <li>10. Semi-Electric Stacker</li> <li>11. Diesel Forklift</li> <li>12. Bag Opener Machine</li> </ol>	<ol style="list-style-type: none"> <li>1. 2 Nos. 25 ft. Flat Belt Conveyors on ground floor.</li> <li>2. Dedusting Machine</li> <li>3. Vertical Single Box Baler</li> </ol>

- C. Standard Civil design & estimations and Equipment Specifications have been arrived for 25 and 35 TPD capacities of Material Recovery Facilities. 25 TPD MRF Design can accommodate 21 to 27 TPD of dry waste processing and 35 TPD MRF Design can accommodate 31 to 39 TPD of dry waste processing with additional machineries and manpower.
- D. Existing DWCC infrastructure and machineries with the ULBs have been considered along with the available funds with the ULBs and accordingly the ULBs have prepared the MRF DPRs. For instance, if a ULB already has an existing civil shed for MRF, ULB has proposed no shed / shed extension / shed modification as per their requirement. Similarly, only the unavailable machineries with the ULBs have been proposed based on the MRF requirement.
- E. The detailed project reports for MRF, prepared by 14 ULBs with quantities ranging from 21 TPD to 39 TPD has been verified at the State Mission Director (SBM-U) office.
- F. Estimations have been arrived based on infrastructure available at the ULB and market rates. The detailed estimations for civil construction and equipment & machineries are provided in the Detailed Project Reports submitted by the ULBs. The component wise cost comparison for the

ULBs is provided in below table. The ULB wise civil and equipment cost details for MRF are provided as under:

<i>Total Project Cost for MRF</i>							
S.No	District name	Name of ULB	Type	Proposed processing MRF cum RDF Plants	Civil Cost (Rs.)	Equipment & Machinery Cost (Rs.)	Total DPR Cost (Rs.)
1	Bagalkot	Bagalkot	CMC	25	26000000	16418626	42418626
2	Bengaluru rural	Dod Ballapur	CMC	21	26000000	17796390	43796390
3	Chikkamagaluru	Chikmagalur	CMC	27	26000000	17796390	43796390
4	Chitradurga	Chitradurga	CMC	33	32225000	18287158	50512158
5	Gadag	Gadag-Betigeri	CMC	39	32000000	17381158	49381158
6	Hassan	Hassan	CMC	35	32000000	18287158	50287158
7	Haveri	Ranebennur	CMC	24	26000000	17796390	43796390
8	Kolar	Robertson Pet	CMC	36	32000000	18287158	50287158
9	Kolar	Kolar	CMC	31	32000000	17381158	49381158
10	Koppal	Gangawati	CMC	26	26000000	17796390	43796390
11	Mandya	Mandya	CMC	31	32000000	18287158	50287158
12	Ramanagar	Ramanagara	CMC	22	26000000	16890390	42890390
13	Shivamogga	Bhadravati	CMC	34	32000000	18287158	50287158
14	Udupi	Udupi	CMC	33	27600000	16890390	44490390
<b>Total</b>				<b>417</b>	<b>407825000</b>	<b>247583072</b>	<b>655408072</b>
<b>Total (Cr.)</b>					<b>40.78</b>	<b>24.76</b>	<b>65.54</b>

G. The overall capacity and costing details of these 14 ULBs are provided as under:

No of ULBs/DPRs	Total Capacity (TPD)	Total Cost (Rs. In Crores)	GoI + GoK Share as per SBM 2.0 (Rs. In Crores)	ULB Share (Rs. In Crores)
14	417	65.54	20.52	45.02

H. ULB Wise details are provided as below:

S.No.	District Name	ULB Name	Type	MoHUA Approved and Proposed MRF Capacity (TPD)	SBM 2.0 Grants (GOI + GOK Share) in Rs.	ULB Share in Rs.	Total Project Cost for MRF in Rs.
1.	Bagalkot	Bagalkot	CMC	25	11687500	30731126	42418626
2.	Bengaluru rural	Dod Ballapur	CMC	21	14815500	28980890	43796390
3.	Chikkamagaluru	Chikmagalur	CMC	27	12622500	31173890	43796390
4.	Chitradurga	Chitradurga	CMC	33	15427500	35084658	50512158
5.	Gadag	Gadag-Betigeri	CMC	39	18232500	31148658	49381158
6.	Hassan	Hassan	CMC	35	16362500	33924658	50287158
7.	Haveri	Ranebennur	CMC	24	11220000	32576390	43796390
8.	Kolar	Robertson Pet	CMC	36	16830000	33457158	50287158
9.	Kolar	Kolar	CMC	31	14492500	34888658	49381158
10.	Koppal	Gangawati	CMC	26	12155000	31641390	43796390
11.	Mandya	Mandya	CMC	31	14492500	35794658	50287158
12.	Ramanagar	Ramanagara	CMC	22	15521000	27369390	42890390
13.	Shivamogga	Bhadravati	CMC	34	15895000	34392158	50287158
14.	Udupi	Udupi	CMC	33	15427500	29062890	44490390

The Detailed Project Reports for 14 ULBs for total MRF capacity of 417 TPD and total project cost of 65.54 Crores along with Equipment Standard Specifications, have been approved in 8<sup>th</sup> SLTC meeting held on 29.01.2024.

Hence, approval is sought for Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by 14 ULBs for total MRF capacity of 417 TPD and total project cost of 65.54 Crores, under Swachh Bharat Mission 2.0, subject to following conditions:

- After the approval of SLTC and SHPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- If the DPR cost is revised based on the site condition or change in rates the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016. Any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 scheme are fixed.
- If there is any revision in the cost of an individual component in the above table (*Total Project Cost for MRF*), whose cost is less than Rs.5 Crs and the revised cost of such component is also less than 5 crores, then the Deputy Commissioner of the district is authorized to grant administrative approval for the revised cost.

**Decision:** After detailed deliberations the committee recommends approval of 14 Detailed Project Reports of Material Recovery Facilities prepared by ULBs for total capacity of 417 TPD and a total cost of 65.54 Crores along with the conditions specified above.

**Agenda No. 4: Seeking Approvals for Construction and Demolition Waste Management Detailed Project Report for Kalaburagi CC, Mysuru CC, Hubli-Dharwad CC and Davangere CC under Swachh Bharat Mission 2.0.**

1. The SMD, State Mission Directorate (SBM-U) briefed the committee that under Swachh Bharat Mission 2.0, ULBs have more than 5 Lakhs of population and NCAP cities are required to take up construction of Construction & Demolition Waste Processing Facilities.
2. The SMD also informed that accordingly under SBM 2.0, an action plan was prepared for establishing Construction & Demolition Waste Processing Facilities in 4 ULBs (Kalaburagi CC, Mysuru CC, Hubli-Dharwad CC and Davangere CC) for the 302 TPD quantity of C&D waste with the capital cost of Rs 18.12 Crores considering Rs 6 lakhs per TPD as per MoHUA

guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.

3. Standard equipment specifications have been arrived at for 50 TPD and 100TPD C&D Waste processing plants and cost of the equipment have been collected through competitive bidding process. 50 TPD C&D Waste Plant Design can accommodate proposed 46 and 58 TPD of C&D waste processing and 100 TPD C&D Waste Plant Design can accommodate proposed 98 and 100 TPD of C&D waste processing with additional machineries and manpower.
4. Accordingly, the 4 ULBs have prepared Detailed Project Reports for C&D Waste Plant, which are placed before the Committee for approval. The detailed project reports for C&D waste processing plant, prepared by 4 ULBs with quantities ranging from 46 TPD to 98 TPD has been verified at the State Mission Director (SBM-U) office.
5. The C&D plants consist of four important components and the component wise breakup comparison of 4 ULBs is provided below:

S.No.	Component	Inclusions in the Component
1.	Collection and Transportation Vehicles	<ul style="list-style-type: none"> <li>• Front end and backhoe loaders</li> <li>• Tipper trucks</li> <li>• Tractor with trailer</li> <li>• GPS</li> <li>• Speed governors- SSN - ESLD (Electronic speed governor)</li> </ul>
2.	Civil Works	<ul style="list-style-type: none"> <li>• Weighbridge installation,</li> <li>• Security-cum-Office building,</li> <li>• Toilet block,</li> <li>• Septic tank with soak pit,</li> <li>• Machinery platform,</li> <li>• Internal Road and Drains,</li> <li>• Compound wall with Entry/Exit Gate,</li> </ul>

		<ul style="list-style-type: none"> <li>• Underground water sump with Borewell,</li> <li>• Electrical work,</li> <li>• Vehicle parking shed,</li> <li>• Shed and platform for block making,</li> <li>• Rainwater harvesting Unit</li> <li>• Other Common Facilities including Office set-up, CCTV, Fire extinguisher, Others if any</li> </ul>
3.	Vehicles & Machinery	<ul style="list-style-type: none"> <li>• Front end and backhoe loaders,</li> <li>• Rock Breaker,</li> <li>• Tractor with trailer,</li> <li>• Provision of tools and baskets for products handling</li> </ul>
4.	C&D Processing plant	<p>Complete set of machinery for processing 100 TPD C&amp;D waste Plant including:</p> <ul style="list-style-type: none"> <li>• Primary M.S. Feed Hopper with Vibro Grizzly Feeder Vibro Motor</li> <li>• Jaw Crusher With Upper Receiving Box and Motor</li> <li>• Stock Hopper with Supporting Structure,</li> <li>• Jaw Granulator With Upper Receiving Box and Motor</li> <li>• Washing Vibrating Screen with Wire Mesh, 3 Deck, With Structure, Hopper, Walkway, Water Nozzles, Hose Pipe, M.S. Pipe &amp; Motor.</li> <li>• Sand Washing Unit Hydro Cyclone with Sump, Pump, Pipe etc.</li> <li>• High Rated Thickener, Heavy Duty with Skid (Aqua Cycle).</li> </ul>

		<ul style="list-style-type: none"> <li>• Cylindrical Fresh water Tank, Capacity 10000 ltr with Recycled water pump and steel skid.</li> <li>• Electrical Panel and Cables up to the panel</li> <li>• Belt Conveyors (with Motor, Gear Boxes &amp; Supports):</li> <li>• Miscellaneous items like Foundation Bolt, Under Chutes, Motor Pulleys, and Motor Rail etc.</li> </ul> <p><i>Complete set of machinery for processing 50 TPD C&amp;D waste Plant including:</i></p> <ul style="list-style-type: none"> <li>• Vibro Grizzly Feeder with Side Flaps and Vibro Motor</li> <li>• Jaw Crusher Size With Upper Receiving Box and Motor</li> <li>• Jaw Granulator With Upper Receiving Box and Motor</li> <li>• Washing Vibrating Screen with Wire Mesh, 3 Deck, With Structure, Hopper, Walkway, Water Nozzles, Hose Pipe, M.S. Pipe &amp; Motor.</li> <li>• Sand Washing Classifier, With Motor &amp; Gear</li> <li>• Thickener for Water Recycling with Slurry Pumps, Tanks &amp; Motors</li> <li>• Electrical Panel and Cables up to the panel</li> <li>• Belt Conveyors (with Motor, Gear Boxes &amp; Supports)</li> <li>• Miscellaneous items like Foundation Bolt, Under Chutes, Motor Pulleys, and Motor Rail etc.</li> </ul>
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6. Estimations have been arrived based on infrastructure available at the ULB and cost approval of items at the District Level. The detailed estimations for above components are provided in the Detailed Project Reports submitted by the ULBs. The component wise cost comparison for the ULBs is provided in below table:

**Total Project Cost for C&D Waste Management (Rs in Lakhs)**

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S.N	Description	HDMC 100 TPD	Mysore 100 TPD	Davangere 50 TPD	Kalaburagi 50 TPD
A	Collection and Transportation Vehicles	323.92	152.60	132.36	177.10
B	Civil Works and	316.53	485.65	297.77	233.09
C	Vehicles & Machinery	90.99	93.78	51.27	128.41
D	C&D Processing plant	434.50	434.50	224.40	224.40
Total(A+B+C+D+E)		1165.94	1166.52	705.80	763.00

7. The overall capacity and costing details of these 4 ULBs are provided as under:

No of ULBs/DPRs	Total Capacity (TPD)	Total Estimated Project Cost (in Crores)	GoI + GoK Share as per SBM 2.0 (in Crores)	ULB Share (in Crores)
4	302	38.0126	9.966	28.0466

8. ULB Wise details are provided as below:

S.No.	District Name	ULB Name	Type	MoHUA Approved and Proposed Capacity (TPD)	SBM 2.0 Grants (GOI + GOK Share) in Lakhs.	ULB Share in Lakhs.	Total Estimated Project Cost for C&D Waste in Lakhs.
1.	Davangere	Davanagere	CC	46	151.80	554.00	705.80
2.	Kalaburagi	Kalaburagi	CC	58	191.40	571.60	763.00
3.	Dharwad	Hubli-Dharwad	CC	100	330.00	835.94	1165.94
4.	Mysuru	Mysore	CC	98	323.40	843.12	1166.52

The Detailed Project Reports for 4 ULBs for total C&D Waste processing plant capacity of 302 TPD and total project cost of 38.01 Crores along with Equipment Standard Specifications, have been approved in 8<sup>th</sup> SLTC meeting held on 29.01.2024.

Hence, approval is sought for Detailed Project Reports of C&D Waste Management Component submitted by 4 ULBs with C&D waste quantity ranging from 48 TPD to 100 TPD under Swachh Bharat Mission 2.0, subject to following conditions:

1. After the approval of SLTC and HPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule

- rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
2. The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
  3. Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
  4. If the DPR cost is revised based on the site condition or change in rates the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016. Any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 scheme are fixed.
  5. If there is any revision in the cost of an individual component in the above table (*Total Project Cost for C&D Waste Management*), whose cost is less than Rs.5 Crs and the revised cost of such component is also less than 5 crores, then the Deputy Commissioner of the district is authorized to grant administrative approval for the revised cost.

**Decision:** After detailed deliberations the committee recommends approval of 4 Detailed Project Reports of C&D waste processing Facilities for total capacity of 302 TPD and total cost of 38.0126 Crores along with the conditions specified above.

**Agenda No. 5: Ratification of Integrated Solid Waste Management DPRs for 12 ULBs**

SMD informed the Committee that, there are 90 newly upgraded ULBs since 2018 in the State and establishment of solid waste infrastructure in these ULBs are an important priority for the State. Out of 90 ULBs, 79 newly upgraded ULBs submitted Detailed Project Reports for Solid Waste Management were approved by the SLTC meeting held on 02-01-2024 and SHPC meeting held on 03-01-2024. Government Order has been issued vide GO no: UDD 229 CSS 2021(4), Dated: 17-01-2024.

However, 11 new ULBs DPRs and Yelandur TP DPR were verified and approved in 17<sup>th</sup> SLTC under SBM 1.0 held on 01-07-2023. The details are mentioned below.

S L N o	Name of District	Name of ULB	Type	Design capacity (TPD)	DPR Approved Cost (in lakhs)	Funding under SBM 1.0	Funding under SBM 2.0	ULB share
1	Bagalkote	Ameenagada	TP	7.65	497.84	122.09	45.07	330.68
2		Shiruru	TP	7.62	495.92	132.68	45.48	317.76
3	Chamarajana gar	Yelandur	TP	3.5	223	85.02	32.62	105.36
4	Koppal	Bhagyanagar	TP	8.6	352.27	155.75	56.36	140.16

5		Kanakagiri	TP	7	339.06	137.74	45.90	155.42
6		Kukanooru	TP	7.5	414	147.36	55.94	210.70
7		Tavaragera	TP	7.3	478.02	142.77	55.69	279.56
8	Shivamogga	Anavatthi	TP	6.8	440.18	140.08	55.78	244.32
9		Hollehunuru	TP	6.5	414.79	124.25	45.15	245.39
10	Tumkur	Huliyaru	TP	6.4	406.93	124.35	45.24	237.35
11	Vijayanagara	Hagaribommanahalli	TM C	16.8	497.84	335.25	113.96	48.63
12		Mariyammanahalli	TP	6.89	499.76	139.52	45.98	314.26
<b>Grand Total</b>				<b>92.56</b>	<b>5059.61</b>	<b>1786.86</b>	<b>643.17</b>	<b>2629.58</b>

SMD also mentioned that as the total capital cost of each of the DPRs were within Rs 5 crores, the Deputy Commissioners of the concerned districts were instructed to accord administrative approval vide letter no 694438/DMA/ SWM/ SWM R/ 2022, Dated 04-08-2023. Accordingly, administrative approvals have been accorded at the district level for all 12 new ULBs. Hence ratification is sought from the Committee for issuing approvals at the district level for the said 12 SWM DPRs.

*Decision: The Committee recommended the ratification for issuing approvals at the district level for the said 12 SWM DPRs.*

**Agenda No. 6: Seeking Approval for Revised Estimations for Solid Waste Management works at Turumuri SWM Site, Belagavi City Corporation.**

1. State Mission Director, Swachh Bharat Mission (Urban) informed the Committee that Belagavi City Corporation had prepared a DPR under SBM 1.0 for solid waste management, which was approved by HPC for the total capital cost of Rs 42.87 Cr., out of which the GoI & GOK share was Rs 25.01 Cr. and ULB share amounts to Rs 17.86cr. The DPR included procurement of vehicles, machinery, and civil works. Belgaum City has already procured all the required collection and transportation vehicles and completed civil works like compound wall, roads, sump tank, vehicle washing facility, and toilets.
2. SMD also informed that the construction of the processing shed, initially approved for Rs. 11.14 crores, needs a revision due to non-availability of required area at the site. Earlier estimates were prepared for processing plant measuring area of 93mX190m, however due to insufficient space availability at the designated site, 3 separate sheds have been proposed based on site conditions. In addition to this, partial truss work for existing open windrow platform has been considered. Estimates have been prepared as per the current SR and the details are mentioned below.

Sl. No.	Name of the work	Dimensions	Area in Sq.mt.	Cost in lakhs
1	Construction of shed with truss work for pre-sorting of waste	40mx80m	3200	566.41
Total			566.41	
GST 18%			101.95	
Total			668.37	
Sl. No.	Name of the work	Dimensions	Area in Sq.mt.	Cost in lakhs
1	Construction of RDF storage unit	28mx36m	1008	181.73
2	Construction of Compost storage unit	15mx28m	420	79.63
3	Partial truss works for existing Windrow platform	80mx35m	2800	460.35
Total			721.71	
GST 18%			129.91	
Grand total			851.61	

3. SMD also informed that the estimated cost for the construction of 3 sheds and partial truss work for existing windrow as per the current SR is Rs. 15.20 crores. The estimated cost for the said work has increased from Rs. 11.14 crores to Rs. 15.20 crores. The additional amount of Rs. 4.06 crores needed for the project will be borne from ULB funds while the central and State funds will remain unchanged.

The above subject has already been approved in 8th SLTC meeting held on 29.01.2024.

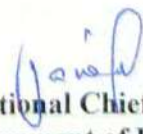
*SMD has sought approval for the revised civil estimates Rs. 15.20 crores submitted by Belagavi City Corporation wherein additional Rs. 4.06 crores needed for the processing shed will be borne out of ULB funds*

**Decision:** After detailed deliberations the committee recommended approval of revised civil estimates for Rs. 15.20 crores submitted by Belagavi City Corporation subject to the condition that an additional amount of Rs. 4.06 crores required for the processing shed should be borne by the ULB.

The meeting ended with vote of thanks.



Secretary  
Urban Development Department  
Government of Karnataka

Additional Chief Secretary  
Government of Karnataka



**GOVERNMENT OF KARNATAKA****PROCEEDINGS OF THE 7<sup>th</sup> MEETING OF THE STATE LEVEL HIGH POWER COMMITTEE (SLHPC) FOR USED WATER MANAGEMENT PROJECT UNDER SBM (U) 2.0 AND NGT ENVIRONMENTAL COMPENSATION FUND**

**In the Chair** : The Additional Chief Secretary to Government of Karnataka

**Date & Time** : 07.02.2024, 11:30 AM

**Venue** : Room No. 317, Vikasa Soudha, Bengaluru

**Members Present:** Attendance Sheet enclosed.

The Managing Director (MD), KUIDFC, welcomed the Additional Chief Secretary, Government of Karnataka and the Chairman, State Level High Power Committee (SLHPC) for Used Water management Project under SBM (U) - 2.0 and NGT Environmental Compensation fund and all the Members present.

The deliberations of the meeting are as follows:

**Subject 1**      **Action Taken Report on Agenda subjects of 4<sup>th</sup> SLHPC Meeting held on 28.08.2023 and 5<sup>th</sup> SLHPC Meeting held on 03.01.2024**

MD-KUIDFC informed the committee that the action taken report for 4<sup>th</sup> SLHPC meeting held on 28.08.2023 was submitted during the 5<sup>th</sup> SLHPC meeting held on 03.01.2024, wherein UWM subjects were discussed. During the 5<sup>th</sup> SLHPC meeting the subjects from DMA/ BBMP were discussed.

Further, it was informed that 6<sup>th</sup> SLHPC meeting held on 31/1/2024, only subjects pertaining to DMA/ BBMP were discussed. Hence, the action taken report to the 6<sup>th</sup> SLHPC meeting will be submitted in the 8<sup>th</sup> SLHPC meeting by the State Mission Director for SBM.

**SLHPC noted the same.**

**Subject 2**      **Status Report on Used Water Management Project**

The Managing Director, KUIDFC presented the status report on UWM project. MD informed that the revised action plan under SBM (U)- 2.0 is approved in the NARC meeting held on 05.01.2024 and the proceedings is awaited. Further, the tendering progress with respect to PDMC, FSTP and the status on DPRs was informed.

**SLHPC noted the same and informed to expedite the tendering process.**

**Subject 3                      Subjects for the Ratification of SLHPC**

**Subject 3.1                      Ratification of the decision taken to reject the first call tender for appointment of Project Development and Management Consultant (PDMC) for UWM project under SBM(U)-2.0 and NGT compensation fund and re-inviting the PDMC- 2<sup>nd</sup> call tender in 2 packages**

MD, KUIDFC informed the Committee with the “on-file” approval of the Chairman-SLTC & ACS-UDD and Chairman-SLHPC & ACS-GoK, the first call tender issued for appointment of PDMC was rejected due to single bid with high tender premium.

It was also informed that the PDMC tender call-2 has been invited in two packages as per “on-file” approval of the Chairman-SLTC & ACS-UDD and Chairman-SLHPC & ACS-GoK. Further, based on the request of the prospective bidders for clarification, to consider the “combined water supply and sewerage project’ also as eligible pre-experience and extension of time for bid submission, the committee was informed that addendum and corrigendum as necessary has been issued and the date for submission of tenders has been now extended till 25.01.2024 to enhance bid response, after obtaining “on-file” approval from the Chairman-SLTC and ACS-UDD.

Accordingly, MD-KUIDFC sought ratification of the action taken to reject the PDMC call-1 tender, invite the PDMC tender call-2 tender in 2 packages and issue the addendum/ corrigendum for the PDMC call-2 tender, as approved in the 7th SLTC meeting.

**The SLHPC noted the same and ratified the action taken:**

**a) To reject the first call tender for appointment of Project Development and Management Consultant (PDMC) for UWM project under SBM(U)-2.0 & NGT compensation fund and**

**b) Inviting the PDMC- 2<sup>nd</sup> call tender in 2 packages & issue necessary addendum and corrigendum for clarification and extension of bid receipt date till 25.01.2024.**

**Subject 4                      Subjects for the Approval of SLHPC**

**Subject 4.1**

**Approval of the updated FSTP Cost estimates (after design optimization and inputs of MoHUA) for Construction of 110 FSTPs under NGT environment compensation fund and approval for the envisaged reduction in the number of tender packages for the FSTP project under phase-1 of UWM project**

MD-KUIDFC informed the committee that FSTP cost estimates were earlier prepared for 3 KLD at Rs. 3.00 Crore, 6 KLD at Rs. 3.50 Crore, 9 KLD FSTP at Rs. 4.18 Crore and 12 KLD FSTP at Rs. 4.67 Crore, *including 3 years O&M period* and approved by the SLTC in its 5<sup>th</sup> meeting held on 1-12-2023.

Further, MD, KUIDFC informed that based on the inputs from MoHUA/ CPHEEO team on the optimal design of FSTP plants, the FSTP cost estimates have been updated. Accordingly, the updated cost estimates for 3 KLD FSTP is Rs. 2.86 Crore, 6 KLD FSTP is Rs. 3.22 Crore, 9 KLD FSTP is Rs. 3.53 Crore and 12 KLD is Rs. 3.97 Crore, **inclusive of 5 years O&M cost.**

Accordingly, the Committee was informed that the overall cost for 110 FSTPs is **Rs. 359.60 Crore (with 5 years O&M)**, as against the **original envisaged cost of Rs. 400.24 Crore (with 3 year O&M)**, resulting in savings of **Rs. 40.64 Crore** in the allocated FSTP project cost.

Further, it was informed that due to DPR cost optimization, the number of DBOT tender packages has also reduced from 16 packages to 12 packages. The subject is approved in the 7<sup>th</sup> SLTC meeting.

The SLHPC noted the same and approved the updated cost estimates for a typical 3 KLD FSTP at Rs. 2.86 crore, 6 KLD at Rs. 3.22 crore, 9 KLD at Rs. 3.53 crore and 12 KLD at Rs. 3.97 crore, with a total FSTP Project cost of Rs. 359.60 crore for construction of 110 FSTPs (in towns with less than 30,000 population), for the 110 ULBs approved in the G.O No: UDD 5 CSS 2023 (P-1), dated 2.11.2023 .

The SLHPC also approved the proposal to invite 15 days short tenders for the FSTP project in 12 packages on DBOT model along with tender/bid document, as approved in the SLTC.

**Subject 4.2****Construction/ Upgradation of Sewerage System in 54 prioritized Urban Local Bodies (ULBs) in Phase-2 of Used Water Management (UWM) Project under NGT Environment Compensation Funds at a cost of Rs.1518.00 crore**

MD, KUIDFC informed the Committee that in order to fast track the compliance to Hon'ble NGT directions, Government vide G.O No: UDD/5/CSS/2023(P3), dated: 30-11-2023 has accorded administrative approval for Construction/Upgradation of Underground Sewerage System in 54 prioritized Cities/ Towns, by KUIDFC in Phase-2 of UWM project at a cost of Rs.1518.00 crore, to reduce the gap between sewage generation and its processing. The subject is approved in the 5<sup>th</sup> SLTC meeting.

The details of the proposal were presented as follows.

- a) Construct/upgrade Sewage Treatment Plants (STPs), provide House service connections, construct sewerage network and construct interception & diversion structure (if required) based on individual town requirement in 20 ULBs with more than one lakh population, at a cost of Rs. 790 crore.
- b) Upgrade/repair Sewage Treatment Plants (STPs), provide Household Service Connections (HSCs) and construct sewerage network in 27 towns based on individual town requirement, at a cost of Rs. 533 crore.
- c) Construction of new sewerage system with House service connections and sewerage network in 7 towns where there is currently no sewerage system, at a cost of Rs.195 crore.

**After detailed discussions, the SLHPC accorded approval for Construction/ Upgradation of Sewerage System in 54 prioritized Urban Local Bodies (ULBs) in Phase-2 of Used Water Management (UWM) Project under NGT Environment Compensation Funds at a cost of Rs.1518.00 crore, by KUIDFC as follows.**

- 1. Construct/upgrade Sewage Treatment Plants (STPs), provide House service connections, construct sewerage network and construct interception & diversion structures (if required) based on individual town requirement in 20 ULBs with more than one lakh population at a cost of Rs. 790 crore, as per the town list enclosed as Annexure-1.**
- 2. Upgrade/repair Sewage Treatment Plants (STPs), provide Household Service Connections (HSCs) and construct sewerage network in 27 towns based on individual town requirement at a cost of Rs. 533 crore, as per the town list enclosed as Annexure-2.**
- 3. Construction of new sewerage system with HSCs and sewerage network in 7 towns where there is currently no sewerage system, at a cost of Rs.195 crore, as per the town list enclosed as Annexure-3.**

**Subject 4.3****Revised action plan under NGT Environmental Compensation fund**

MD, KUIDFC briefed the Committee that in order to utilize the Rs.1919 crore NGT Environmental compensation fund available with the UDD, Government has approved the construction of 110 Faecal sludge treatment plants (FSTP) at a cost of Rs.400.24 crore in Phase-1 of UWM project, in the selected 110 ULBs (with less than 30000 population) vide G.O No: UDD 5 CSS 2023 (P-1), dated 2.11.2023.

Further, Government vide G.O No: UDD/5/CSS/2023(P3), dated: 30-11-2023 has also approved for Construction/ Upgradation of Sewerage System in 54 prioritized ULBs in Phase-2 of UWM Project, for the balance amount under NGT Environment Compensation funds at a cost of Rs.1518.00 crore.

Hence, it was informed to the Committee that with the UWM Phase-1 and Phase-2 project approvals, the State has accorded approval for the entire amount of Rs.1919.00 crore earmarked for Liquid Waste Management in selected ULBs (excluding Bengaluru), under the NGT Environment Compensation Fund for UDD. The subject is approved in the 5<sup>th</sup> SLTC meeting.

**The SLHPC noted the same and accorded approval for revised action plan under NGT Environment Compensation Fund for Rs 1919.00 crore**

**Subject 4.4****Approval for the DPR for the work of "Shifting of outfall sewer line from centre of Yagachihalla from Mallandur Bridge to Murmanehalli village in Chikkamagaluru city to avoid contamination" under NGT Environmental Compensation Fund and permission to call 15 days short term tender**

MD, KUIDFC informed that MD, KUWS&DB has submitted a DPR for Rs.15.23 crore for the work of "Shifting of outfall Sewer line from the centre of Yagachihalla from Mallandur Bridge to Murmane halli village in Chikamagaluru city to avoid contamination" to Government for approval under NGT Environmental compensation fund.

The DPR is prepared for a) providing outfall sewer line on the left bank of Yagachi halla from Mallandur bridge to Murumane halli village (5691 m), b) Providing outfall Sewer line on the right bank of yagachi halla from Mallandur Bridge Uppalli to Undedasarahalli and later connecting to left side outfall (3570 m), c) Provision for crossing the SH by adopting Trenchless technology at 2 locations near Mallandur bridge and d) lumpsum provision for

Land acquisition charges, PWD, ESCOM deposits and other statutory provisions for price escalation, contingencies, tender premium and other unforeseen items.

In the DPR, KUWS&DB has reported that the present DPR is necessitated due to following reasons;

*“ In the package-1 civil work tender under 2<sup>nd</sup> stage UGD scheme to Chikamagaluru City , an Outfall-1 Sewer line for about 5.70 km was laid from Maakuandur bridge to wet well at Murumanehalli village through the centre of Yagachihalla in Chikamagaluru city which joins to Yagachi river. Consequently, the Yagachi halla cleaning works was taken up by the Chikamagaluru development authority in co-ordination with CMC. After cleaning the halla , it has been noticed that the outfall-1 sewer line has breached at places like madhuvana layout, Undedasara halli near hallada Rameshwara Temple and ABC curing works , due to flow in the nala which is leading the sewage to enter into the Halla. Hence, the situation has aroused to shift the entire line on either bank of the Yagachihalla for future maintenance and to avoid contamination of the Halla, as per NGT guidelines.”*

In this regard, it was informed that the Secretary, UD has directed MD, KUIDFC, the nodal agency for UWM project to take up this work under the Rs.20 crore NGT environment compensation fund allocated to Chikamagaluru City for Construction/upgradation of sewerage system in the UWM phase-2 project, as per Government order No: UDD/5/CSS/2023 (P-3), dated: 30-11-2023. Accordingly, MD, KUIDFC requested the SLTC for the approval of the DPR for Rs. 15.23 crore.

Further, MD, KUIDFC presented the draft tender document prepared as per the standard bidding document for the proposed work under DBOT model and requested for the approval of the same. Further, as NGT is continuously monitoring the periodic progress on preventing environmental pollution from sewage and that the Government through the Chief Secretary needs to file the quarterly affidavit, approval was also requested to invite 15 days short term tender for the proposed work. The subject is approved in the 7<sup>th</sup> SLTC meeting.

**The SLHPC noted the same and approved the Detailed Project Report (DPR) for the work of "Shifting of outfall Sewer line from the centre of Yagachihalla from Malandur Bridge to Murumane halli village in Chikamagaluru City to avoid contamination" under NGT Environmental compensation fund of Rs. 20 crore allocated to Chikamagaluru City as per the G.O No: UDD 5 CSS 2023 (P-3), dated: 30.11.2023.**

**The SLHPC approved the tender document for the proposed work and approved the proposal to invite 15 days short term tenders for the work on DBOT model.**

#### **Subject 4.5**

#### **Constitution of Project Implementation Units (PIUs) and District Level Co-ordination Committee for UWM project**

MD, KUIDFC informed the Committee as per the approval of 4th SLHPC, Technical Scrutiny Committee (TSC) is constituted and functioning. It was informed that Project Management Unit (PMU) is established at the State Nodal Agency-KUIDFC and the expenditure is met out by making pro-rata provision in all the DPRs under SBM(U)-2.0 and NGT compensation funds.

MD, KUIDFC further informed that for effective UWM project implementation, a District Level Co-ordination Committee under the Chairmanship of Deputy Commissioner of the respective districts, has been approved by Government for timely identification and resolution of field level issues involving multiple stakeholder departments, but the composition /members of the Committee was not approved earlier. The members include Commissioner - City Corporations/ CMCs, Chief officer - TMCs/ TPs, Executive Engineer - PWD, Executive Engineer - respective ESCOM, District Health Officer, Chief planning officer - Z.P, Environment officer - KSPCB, Project Director - DUDC (Member Convener), Executive Engineer - DUDC and representative from NHAI.

It was also informed that the proposal for establishment of Project Implementation Unit (PIU) in all 31 districts of the State to implement the UWM project under the Chairmanship of the Deputy Commissioner is approved in the 4th SLHPC meeting. But, considering the nascent stage of UWM project, Government vide G.O No. UDD 5 CSS 2023 (P-1) dated:27-11-2023, has ordered that the Project Director, DUDC and DUDC team, in co-ordination with the respective ULBS will act as PIUs initially. In this background, the following structure for

PIU team is proposed; Project Director - DUDC, Commissioner/ Chief Officer - concerned ULB, Executive Engineer - DUDC (Member Convenor), Environment officer - KSPCB, Assistant Executive Engineer - DUDC, Assistant Engineer/ Junior Engineer - concerned ULB, Accounts Officer/ Accountant - concerned ULB and F.D.A - DUDC

**The SLHPC accorded approval for the following;**

1. **Constitution of PMU at KUIDFC and to meet the expenditure towards PMU at KUIDFC by making pro-rata provision for PMU cost in all the DPRs under SBM (U) - 2.0 and NGT compensation funds.**
2. **Constitution of District Level Co-ordination Committee with the following members:**

**Deputy Commissioner of the District - Chairman**

**Members:**

- a. **Commissioner - City Corporations/ CMCs**
- b. **Chief officer - TMCs/ TPs**
- c. **Executive Engineer - PWD**
- d. **Executive Engineer - respective ESCOM**
- e. **District Health Officer**
- f. **Chief planning officer - Z.P**
- g. **Environment officer - KSPCB**
- h. **Project Director - DUDC (Member Convenor)**
- i. **Executive Engineer - DUDC**
- j. **Representative from NHAI**
- k. **DC may co-opt any other officer from the line department as deemed necessary**

3. **Establishment of Project Implementation Unit (PIU) in all districts with the following members:**

**Deputy Commissioner of the District - Chairman**

**Members:**

- a. **Project Director - DUDC**
- b. **Commissioner/ Chief Officer - concerned ULB**
- c. **Executive Engineer - DUDC (Member Convenor)**
- d. **Environment officer - KSPCB**
- e. **Assistant Executive Engineer - DUDC**
- f. **Assistant Engineer/ Junior Engineer - concerned ULB**
- g. **Accounts Officer/ Accountant - concerned ULB**
- h. **F.D.A - DUDC**

**Subject 4.6****Approval for opening of dedicated Bank accounts for UWM project**

MD, KUIDFC informed the Committee that to carry out the functions as the nodal agency, to receive funds from the Government and make payments under the project, there is necessity to open a separate bank accounts for various fund streams available for the UWM project in a Nationalized Bank;

1. Bank Account for management of SBM funds under PFMS system i.e., to open a new bank account "as child account under SNA (i.e. DMA) for SBM account".
2. Bank Account for management of NGT Environmental Compensation fund.
3. Bank Account with the ULBs covered under SBM(U) -2.0 funds for receipt and management of 17% ULB contributions.

**The SLHPC approved to open separate bank account(s) by MD, KUIDFC, in a Nationalised Bank located at Bengaluru ;**

- a) For management of SBM(U)-2.0 funds for the used water management component, under PFMS system.
- b) For management of NGT Environmental Compensation fund allocated to KUIDFC for the Used water management project.
- c) For management of ULB contribution (17%) for SBM (U) - 2.0, from the respective ULBs.

**Subject 4.7**

**Release of Rs. 1.00 crore NGT Compensation fund for Administrative & Office Expenses (A&OE) under Used water management project to KUIDFC-State Level Nodal Agency, out of the Rs.1919 crore NGT Environmental Compensation Fund available with UDD**

MD, KUIDFC informed the Committee that that SLTC has recommended for release of Rs. 1.00 Crore initially to the KUIDFC- the nodal agency for UWM project towards tender advertisements, sitting fees for Technical Scrutiny Committee, Project Management Unit expenditure and other routine administrative and office expenses (A&OE) of UWM project.

**The SLHPC accorded approval for release of initial fund of Rs. 1.00 crore, towards Administrative & Office Expenses (A&OE) under the Used water management project to MD, KUIDFC-State Level Nodal Agency, out of Rs. 1919 crore NGT Environmental Compensation Fund available with UDD.**

**4.8 Providing Project Development & Management Consultancy (PDMC) services for design, DPR preparation, bid process management, construction supervision and monitoring services for Used Water Management under Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund Package 1 (Bengaluru and Mysore Revenue division) and Package-2 (Belagavi & Kalburgi Revenue Division)**

MD, KUIDFC informed the Committee that the PDMC tender was re-invited on 19/12/2023 in 2 packages and the last date for bid submission was 25/01/2024. Technical bids for these tender packages are opened on 29/01/2024 and details of the technical evaluation by Technical Scrutiny Committee (TSC) are as below;

Package	Bidder Name	Technical Score awarded (Min. score - 75 marks)
PACKAGE-1	M/s EGIS India Consulting Engineers Private Limited	88.33
	M/s TATA Consulting Engineers Limited	96.29
PACKAGE-2	M/s MaRS Planning and Engineering Services Private Limited in association with Shree Hari Construction & Consultancy	86.16
	M/s TATA Consulting Engineers Limited	43.72

MD, KUIDFC informed the Committee that in **Package 1**, both the bidders **substantially comply with the technical qualification criteria** and has requested for acceptance of their Technical bid and opening of the financial bid for the PDMC tender.

Further in Package 2, two bidders have participated and M/s MaRS Planning and Engineering Services Private Limited **substantially comply with the technical qualification criteria**. However, the other bidder, M/s Tata Consulting Engineers Limited has obtained technical score of only 43.72 marks, for the want of submission of different sets of CVs for both the tender packages.

It was further explained to the Committee that as per the Data Sheet of both tender packages, the conditions specified are as follows;

*"The bidder participating in both tender packages (tender Package 1 and tender Package 2 for PDMC services UWM Management project), shall cumulatively meet the requirements of the qualifying criteria mentioned at clause (a) & (b) above in each of the tender packages. In such cases, the bid submitted by the tenderer for Package 1 will be first evaluated for compliance of the qualifying criteria before considering for evaluation of Package 2."*

*“The bidder participating in both tender packages (tender Package 1 and tender Package 2 for PDMC services UWM project), shall submit different set CVs for all positions of key technical personnel and support staff mandated in the tender document. In case of similar set of CVs being uploaded by the bidder for any or all positions of key technical & support staff in both the tender packages, the bid submitted by the tenderer for Package 1 will be first evaluated for compliance of the qualifying criteria before considering for evaluation of Package 2”.*

The SLTC in its 9th meeting has approved for opening of financial bids of 2 qualified bidders of Package-1 and seek financial bid approval from SLHPC, whereas the Package-2 was referred to SLHPC for further deliberation and discussion.

The SLHPC took note that for the financial turnover and relevant technical experience, M/s Tata Consulting Engineers Limited is qualifying in both the tender packages. However, as the bidder has submitted the same set of CVs for the Package-1 and Package-2, the same are not considered for evaluation in the tender Package-2. Thus M/s Tata Consulting Engineers Limited has obtained the technical score of 43.72 marks, as against the minimum prescribed technical score of 75 marks. Hence the technical bid of M/S Tata Consulting Engineers Limited is treated as “not responsive” for the PDMC tender package-2 and not recommended for opening of the financial bid for further evaluation.

**After discussion and deliberations, the SLHPC concurred with the decision of SLTC for Package-1 and directed to place the tender approval after evaluation of financial bids.**

**The SLHPC further directed to open the Package-2 financial bid of M/s MaRS Planning and Engineering Services Private Limited in association with Shree Hari Construction & Consultancy.**

#### **4.9 Approval of Detailed Project Report of Haveri town under SBM & NGT fund**

MD-KUIDFC informed the committee that Haveri is one of the town considered under SBM & NGT fund and that they have submitted their DPR. The following details are explained;

1. There is an existing sewerage system in the city having underground drainage (UGD) network of 64 km with a sewage treatment plant (STP) of capacity 4.71 MLD (Million Litres

per day) with Facultative Aerated Lagoon Technology. This unit is located in low laying area, which is downstream of Heggere lake. The tank is filled and overflowed due to unprecedented heavy rains during 2019, 2020 & 2021, resulting in breach of earthen baffle wall bund of the STP.

2. The upgradation of existing FAL Type STP is not feasible and construction of the new STP is proposed.
3. Based on population projection, for intermediate stage population, the required STP capacity is about 11.8 MLD and for ultimate population, the capacity required is 14.8 MLD.
4. Under SBM(U)-2.0, the Haveri town has proposed 6.02 MLD STP in the action plan submitted to MoHUA for approval. MoHUA - National Advisory and Review Committee (NARC) for SBM, in its meeting held on 05/01/2024 has approved the State UWM Action Plan. The detailed proceedings of the NARC meeting is awaited.
5. Under NGT Environmental Compensation Fund, the State Government has approved for Upgradation of Sewerage System in 27 ULBs with population between 30,000 - 1,00,000 with existing sewerage system and Haveri town is one among them with allocation of Rs. 8.00 cr.
6. Under NGT OA No.673 of 2018, Haveri is one among the town where NGT has noted that the STP is "non-operational", wherein rehabilitation of STP and House service connections needs to be addressed.
7. In order to address the issue comprehensively available allocation, One STP of 6.02 MLD capacity with SBR technology, other rehabilitation/ House service connections (4,352 Nos.) along with all project statutory provisions are considered.
8. Haveri ULB and District Administration has identified and issued handing over letter for the additional land of 4 acre apart from the existing land.
9. Technical Scrutiny Committee in its meeting held on 03/02/2024 has reviewed the DPR and recommended for consideration of SLTC.
10. The abstract of the Cost estimates for the work, as submitted by EE, PIU, Haveri of NKUSIP project is as follows;

Sl. No.	Name of work	Amount in Rs. lakhs
1	Construction of 6 MLD STP of SBR Technology near Sidda Veerapura, Haveri.	1006.16
2	Providing & laying 500 dia DI-K7 ,591M Rising Main from Existing Wet well to Proposed STP Effluent & Gravity Main of 600 dia RCC, 140 M from Proposed STP to Existing FAL Pond (To use it as fish pond)	68.00
3	Providing and fixing 710 M of Pre Casted RCC Protection for Proposed STP Site.	10.81

4	Providing UGD 4325 Nos. HSCs in Haveri Town	362.25
<b>A</b>	<b>Sub Total</b>	<b>1447.22</b>
5	Tender Premium (5%)	72.36
6	PDMC Fee (2%)	28.94
7	PMU Charges (1.5%)	21.71
8	Contingencies (3%)	43.42
9	ESCOM Deposits (0.5%)	7.24
10	GST (18%)	260.50
11	Other Miscellaneous like Statutory payments etc (LS)	2.61
<b>B</b>	<b>Sub Total</b>	<b>436.78</b>
	<b>Total (A+B)</b>	<b>1884.00</b>

It was also informed that SLTC in its 9<sup>th</sup> meeting has recommended for Administrative approval of SLHPC.

**After detailed discussion and deliberations, the SLTC have accorded:**

- 1. Administrative approval for Detailed Project Report for Construction of STP and providing House service connections in Haveri Town at an estimated cost of Rs. 18.84 Crore, which includes Rs.10.84 Crore from SBM (U) 2.0 and Rs. 8.00 Crore from NGT Environmental Compensation Fund.**
- 2. It was also directed to invite short tenders for 15 days for the work on DBOT basis, as per the standard bid document of F.D and approved by C.E, KUIDFC.**
- 3. Haveri CMC to submit resolution committing for 5 years of O&M for the infrastructure created under the project will be borne out of ULB funds before tendering the work.**
- 4. Haveri CMC to submit resolution committing for ULB resolution of 17% ULB share under the project before tendering the work, which shall be deposited in a separate bank account at KUIDFC.**
- 5. Any land acquisition cost for the project has to be borne by Haveri CMC out of its own financial resources.**
- 6. Action to be initiated on the Engineers who are responsible for not maintaining the STP properly and resulting in defunct.**

#### 4.10

#### **Approval of Detailed Project Report of Srirangapatna town under SBM & NGT fund**

MD-KUIDFC informed the committee that Srirangapatna is one of the town considered under SBM & NGT fund and that they have submitted their DPR. The following details are explained;

1. Srirangapatna is a holy pilgrimage and tourist destination, where Cauvery river flows.
2. Under the National River Protection Scheme, 3 wet wells and 1.39 MLD capacity WSP type STP was constructed

3. Under UIDSSMT, Sewer pipeline of 44.35 km, 1683 no. of machine holes, 4 nos of wet wells and STP of 2.22 MLD was constructed.
4. Under the directions of Hon'ble NGT, KUWS&DB is implementing the following works; I&D work, 5.00 MLD STP of SBR technology with electromechanical works including O&M for 5 years, House service connections (1800 no.), Sewer pipeline of 3.2 km and installation of 11 kv feeder line.
5. KWS&DB have prepared DPR as per 2021-22 SR to prevent river pollution for Rs.2055 lakhs, which has been revised by KUIDFC as per 2023-24 CSR for an amount of Rs.2000 lakhs.
6. Under SBM(U)-2.0, the Srirangapatna town has proposed 0.5 MLD STP in the action plan submitted to MoHUA for approval. MoHUA - National Advisory and Review Committee (NARC) for SBM, in its meeting held on 05/01/2024 has approved the State UWM Action Plan. The detailed proceeding of the NARC meeting is awaited.
7. Under NGT Environmental Compensation Fund, the State Government has approved for Upgradation of Sewerage System in 27 ULBs with population between 30,000 - 1,00,000 with existing sewerage system and Srirangapatna is one among them with allocation of Rs. 25.00 cr.
8. Technical Scrutiny Committee in its meeting held on 03/02/2024 has reviewed the DPR and recommended for consideration of SLTC.
9. The details of the works included in the DPR is as follows:

No.	Description	Amount (In Lakhs)
1	Providing Sewer Pipeline and Manholes in left out areas including restoration of roads (Pipeline- 8 km, 291 MH)	455.00
2	Providing 110 mm dia U-pvc individual UGD house service connection (1000 No's)	83.80
3	Construction of 4 No's of wet wells along with pumping machineries & DG set.	334.00
4	Supply and laying DI rising main from wet wells (4.7 km)	157.10
5	Trenchless technology for crossing of pipeline through State highway / National highway	115.80
6	Repair and restoration of existing sewer pipeline and machine holes	139.50
7	Providing Approach road and yard lighting to STP	32.90
8	<b>Sub Total-1</b>	<b>1318.10</b>
9	Provision for TP @5%	65.91
10	Add GST @ 18%	249.12
11	<b>Sub Total-2</b>	<b>1633.13</b>
12	Provision for PDMC charges@2%	32.66
13	Provision for PMU charges@1.5%	24.5
14	Provision for contingencies@3%	48.99
16	Deposits towards other departments (PWD, NH and Electrical)	110.00
17	Miscellaneous and rounding off	15.72

18	<b>Grand Total</b>	<b>1865 .00</b>
	Estimated Land Acquisition Charges for 4 wet wells (To be borne by Srirangapatna TMC)	135.00 lakh

It was also informed that SLTC in its 9<sup>th</sup> meeting has recommended for Administrative approval of SLHPC.

**After detailed discussion and deliberations, the SLTC has accorded;**

1. **Administrative approval for Detailed Project Report for Rehabilitation of UGD work in Srirangapatna Town at an estimated cost of Rs. 18.65 Crore under NGT Environmental Compensation Fund.**
2. **It was also directed to invite short tenders for 15 days for the work on DBOT basis, as per the standard bid document of F.D and approved by C.E, KUIDFC.**
3. **Srirangapatna TMC to submit resolution committing for 5 years of O&M for the infrastructure created under the project will be borne out of ULB funds before tendering the work.**
4. **Srirangapatna TMC to submit resolution committing for ULB resolution of 17% ULB share under the project before tendering the work, which shall be deposited in a separate bank account at KUIDFC.**
5. **Any land acquisition cost for the project components must be borne by Srirangapatna TMC out of its own financial resources.**
6. **The land availability for the project components shall be confirmed/ handed over to implementing agency before**

4.11

**Approval for seeking commitment of ULBs for taking up 5 years of O&M of the constructed infrastructure, ULB share of 17% towards SBM allocation and cost towards land acquisition with ULBs own resources.**

MD-KUIDFC informed the committee that as per SBM(U)-2.0 Operational guidelines, for seamless project implementation, it is specified that at least 5 years O&M of the constructed infrastructure are the responsibility of the same vendor/ operator and to be awarded in a single package.

It was further informed that the funding mechanism under SBM(U)-2.0 project is 50% GoI share, 33% GoK share and 17% ULB share and that ULB resolution is necessary for commitment of 17% ULB share before tendering the work.

It was also informed that as per SBM(U)-2.0 Operational guidelines, the SLTC need to ensure timely land availability to take up implementation of projects particularly STPs and also that no provision for land acquisition is made under NGT Environmental Compensation fund.

It was also informed that SLTC in its 9<sup>th</sup> meeting has recommended for approval of SLHPC.

**After discussion and deliberations, the SLTC accorded approval to the proposal for obtaining ULBs resolution;**

- 1. for taking up 5 years of O&M out of ULB funds for the infrastructure created under the UWM project.**
- 2. Commitment for payment of 17% ULB share for SBM fund allocation in the project, out of the ULB funds, which shall be deposited in a separate Bank account at KUIDFC.**
- 3. Respective ULBs to identify land and also deposit the cost towards land acquisition for the project, out of its own financial resources, before inviting of tenders by KUIDFC.**

**Subject 5                      Subjects for the Consideration of SLHPC**

**Subject 5.1                      Convergence of SBM(G) funds for Construction of Faecal Sludge Treatment Plants (FSTP) project in 110 ULBs considering the FSTP demand in the adjoining rural areas**

MD, KUIDFC informed the Committee that while according its concurrence for the proposal of construction of 110 FSTPs in ULBs, the Finance Department has opined that UDD should coordinate with RDPR and assess the demand for Faecal Sludge Management of large villages surrounding the ULBs into consideration while designing the capacity of the FSTPs in selected ULBs and also as RDPR has funds under SBM(G) for FSM, cost sharing can also be explored. The SLTC in its 5<sup>th</sup> meeting noted the same and recommended for consideration of SLHPC.

**The SLHPC noted the same and directed MD, KUIDFC to communicate the suggestions of the Finance department to RDPR through UDD and seek the opinion of the RDPR department on the technical and financial feasibility of the proposed arrangement.**



The meeting ended with a vote of thanks.



**Additional Chief Secretary,  
Government of Karnataka &  
Chairperson, SLHPC-UWM**



Govt. of India

**PROCEEDINGS FOR  
8<sup>th</sup> STATE HIGH POWERED COMMITTEE (SHPC)  
MEETING OF  
SWACHH BHARAT MISSION 2.0**

**Date: 14-02-2024, Time: 10:30 AM  
Venue: Room No: 422, 4th Floor, Vikasa Soudha, Bengaluru**

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Agenda 6	Seeking ratification for the technical specifications of Cesspool Vehicle & EOI document for the rate analysis & rate fixation of 3000 Litre capacity Cesspool Vehicles (Sucking machine).	22-27
Agenda 7	Approval is sought for fixation of Unit Rate as Rs. 29.40 Lakh for 3000 L Capacity Cesspool Vehicle based on the Expression of Interests received.	27-29
Agenda 8	Seeking approval for submission of revised action plan to MoHUA for the procurement of 161 No. of Cesspool Vehicles for 110 ULBs and revision of unit rate from Rs. 24.00 Lakh/ Cesspool Vehicle to Rs. 29.40 Lakhs/ vehicle based on EOI received.	29-33
Agenda 9	Seeking Approval to open separate Bank Account by State Mission Director, SBM for NAMASTE Scheme.	33-34
Agenda 10	Creation of Separate component wise Head of accounts under Swachh Bharat Mission (Urban) 2.0.	34-36

Agenda 11	Seeking approval to open separate bank account by State Mission Director, SBM for managing NGT Compensation fund.	36-37
Agenda 12	Seeking approval for Procurement of LED Screens for dissemination of IEC messages by Chikkaballapura and Bidar Districts under IEC Component of SBM 2.0.	37-38
Agenda 13	Approval is sought to allow ULBs to carry out procurement and civil works as per delegation of powers vide GO no: UDD 184 MNE 205, Dated: 11-11-2016.	39-40

**Proceedings of the 8<sup>th</sup> SHPC meeting dated 14-02-2024 regarding Swachh Bharat**

**Mission (Urban) 2.0**

**Members Present is enclosed as annexure**

The State Mission Director, State Mission Directorate (SBM-U) welcomed the Chairman, and other Members of State Level Technical Committee (SLTC) to the meeting. The Director briefed about the 9 Agendas placed before the Committee.

**Agenda No. 1 – Confirmation of the Proceedings of the 6<sup>th</sup> Meeting of the SHPC held on 31-01-2024**

The Committee noted that the proceedings of the 6<sup>th</sup> meeting of SHPC for Swachh Bharat Mission held on 31.01.2024 was sent to all members and invitees.

As no comments are received, the proceedings may be confirmed.

**Agenda No.2 – Action Taken Report on 6<sup>th</sup> SHPC meeting of Swachh Bharat Mission held on 31-01-2024**

The Committee noted the following Action Taken Report of the 6<sup>th</sup> State High Powered Committee (SHPC) meeting was held on 31-01-2024.

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No.1 – Confirmation of the Proceedings of the 5 <sup>th</sup> Meeting of the SHPC held on 03-01-2024	The Committee noted that the proceedings of the 5 <sup>th</sup> meeting of SHPC for Swachh Bharat Mission held on 03.01.2024 has been sent to all members and invitees. As no comments are received, the proceedings are confirmed.	-
2.	Agenda No. 2 - Action Taken Report on 5 <sup>th</sup> SHPC meeting of Swachh Bharat Mission held on 03-01-2024.	The Committee noted the Action Taken Report on 5 <sup>th</sup> SHPC meeting of Swachh Bharat Mission held on 03-01-2024.	-

3.	Agenda No. 3: Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF) for 14 Urban Local Bodies under Swachh Bharat Mission 2.0.	The Committee approved DPRs for 14 ULBs with 417 TPD proposed capacity of MRF for total project cost of Rs. 65.54 Crores.	Government Order dated 05.02.2024 has been issued for these 14 ULBs for MRFs. All districts have been asked to call tenders.
4.	Agenda No. 4: Seeking Approvals for Construction and Demolition Waste Management Detailed Project Report for Kalaburagi CC, Mysuru CC, Hubli-Dharwad CC and Davanagere CC under Swachh Bharat Mission 2.0	The Committee approved DPRs for 4 ULBs with 302 TPD proposed capacity of C&D Waste for total project cost of Rs. 38.0126 Crores.	Government Order dated 05.02.2024 has been issued for these 4 ULBs for C&D Waste Management Facilities. All districts have been asked to call tenders.
5.	Agenda No. 5: Ratification of Integrated Solid Waste Management DPRs for 12 ULBs.	The Committee ratified the Integrated Solid Waste Management DPRs for 12 ULBs.	
6.	Agenda No. 6: Seeking Approval for Revised Estimations for Solid Waste Management works at Turumuri SWM Site, Belagavi City Corporation.	After detailed deliberations the committee recommends approval of revised civil estimates for Rs. 15.20 crores submitted by Belagavi City Corporation subject to the condition that an additional amount of Rs. 4.06 crores required for the processing shed should be borne by the ULB.	Letter No. 1317070/DMA/SWM/SWMR/6/2024 dated 07.02.2024 has been addressed to Commissioner Belagavi City Corporation for necessary action.



**Agenda No.3 –Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF) for 3 Urban Local Bodies including Bidar CMC, Raichur CMC and Hosapete CMC under Swachh Bharat Mission 2.0.**

- State Mission Director (SMD), Swachh Bharat Mission (Urban) briefed the committee that under Swachh Bharat Mission 2.0, ULBs are required to take up construction of Material Recovery Facilities for processing of dry waste. SMD explained that Material Recovery Facility is dry waste management unit wherein the dry waste collected in the ULB limits are semi automatically sorted into various fractions of recyclables, non-recyclables and the inert. The non-recyclables are baled and sent as RDF to Cement or Waste to energy plants.
- SMD also informed the committee that under SBM 2.0 an action plan was prepared for establishing semi-automated MRF units in all **310 ULBs for the 4731 TPD** quantity of dry waste with the capital cost of **Rs 402 Crores considering Rs 8.5 lakhs per TPD** as per MoHUA guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.
- The team of SMD (SBM-U) explained the overall approach in preparation of the detailed project reports for material recovery facilities which is provided as under:
  - (i) Standard civil designs and equipment specifications have been arrived at for 50 TPD capacity of Material Recovery Facilities. Market rates have been taken for each equipment and same rates have been considered for MRF DPR preparation. Civil Shed proposed for MRF consists of a **primary shed** and a **secondary shed**. Primary shed will consist of sorting and bailing machineries along with adequate storage space for ready to bale waste, baled dry waste and unailable dry waste. Secondary Shed will be utilized for unloading and storage of unsorted fresh dry waste. Secondary Shed structure area has been considered such that 3 days storage space is made available for unsorted waste to accommodate for 3 days shut down period. In order to arrive at the area requirement for civil shed for 50 TPD standard design, following area considerations have been undertaken by the ULBs.

Design Capacity of MRF in TPD	Area required for unsorted dry waste in sq. ft (Secondary shed)	Avg. area requires for sorted dry waste which is ready to bale in sq ft	Avg. area required for Baled different dry waste in sq. ft	Avg. area required for non balable storage sq. ft	Avg. area required for Machineries in sq ft	Avg. Area required for Walkways in sq ft	Approx. Total area requirement in Sq.ft
50	11,000	4,085	2,580	4,845	5,220	5,646	33,600

- (ii) The selection of standard equipment for 50 TPD Material Recovery Facility design is explained in below table.

Category	Item	50 TPD
Processing Equipment	Mezzanine Conveyor	✓
	Inclined Conveyor	✓
	Flat Belt Conveyor	✓
	Transfer Conveyor	✓
	Weighing Scale	✓
	Trommel	✓
	Horizontal Baler	✓
	Vertical Single box Baler	✓
	Vertical Twin Box Baler	✓
	Dedusting Machine	✓
	Magnetic Separator	✓
	Bag Opener	✓
Ballistic Separator	✓	
Material Handling Equipment	Pallet Truck	✓
	Semi electric Stacker	✓
	Diesel Forklift	✓
	Skid Steer Loader	✓
Safety	Fire Extinguishers and Alarms	✓

- (iii) The details of civil works and machinery procurement provided in Phased manner for 50 TPD MRF facility are provided below.

<b>MRF Plant Design</b>	<b>Phase 1</b>	<b>Phase 2</b>
50 TPD MRF Plant	<ol style="list-style-type: none"> <li>1. 33600 sq. Ft. civil shed</li> <li>2. 3 Nos. 45 ft. Mezzanine Floor Conveyors</li> <li>3. 3 Nos. 25 ft. Inclined Conveyors</li> <li>4. Horizontal Baler</li> <li>5. Vertical Single Box Baler</li> <li>6. 2 Nos. Transfer Conveyor (65 ft.)</li> <li>7. Trommel 3MT/Hr capacity</li> <li>8. Weighing Scale</li> <li>9. Magnetic Separator</li> <li>10. Ballistic Separator with Conveyors</li> <li>11. Bag Opener Machine</li> </ol>	<ol style="list-style-type: none"> <li>1. 2 Nos. 25 ft. Flat Belt Conveyors on ground floor.</li> <li>2. Dedusting Machine</li> <li>3. Twin Box Baler</li> </ol>

12. Skid Steer Loader	
13. Pallet Truck	
14. Semi-Electric Stacker	
15. Diesel Forklift	

- (iv) Standard Civil design & estimations and Equipment Specifications have been arrived for 50 TPD capacities of Material Recovery Facilities. 50 TPD MRF Design can accommodate 46 to 52 TPD of dry waste processing with additional machineries and manpower.
- (v) Existing DWCC infrastructure and machineries with the ULBs have been considered along with the available funds with the ULBs and accordingly the ULBs have prepared the MRF DPRs. For instance, if a ULB already has an existing civil shed for MRF, ULB has proposed no shed / shed extension / shed modification as per their requirement. Similarly, only the unavailable machineries with the ULBs have been proposed based on the MRF requirement.
- (vi) The detailed project reports for MRF, prepared by 3 ULBs with quantities ranging from 46 TPD to 52 TPD has been verified at the State Mission Director (SBM-U) office.
- (vii) Estimations have been arrived based on infrastructure available at the ULB and market rates. The detailed estimations for civil construction and equipment & machineries are provided in the Detailed Project Reports submitted by the ULBs. The component wise cost comparison for the ULBs is provided in below table. The ULB wise civil and equipment cost details for MRF are provided as under:

<b>Total Project Cost for MRF</b>						
<b>District name</b>	<b>Name of ULB</b>	<b>Type</b>	<b>Proposed processing MRF cum RDF Plants</b>	<b>Civil Cost (Rs.)</b>	<b>Equipment &amp; Machinery Cost (Rs.)</b>	<b>Total DPR Cost (Rs.)</b>
Bidar	Bidar	CMC	48	53700000	24765908	78465908
Vijayanagara	Hospet	CMC	46	53000000	24765908	77765908
Raichur	Raichur	CMC	52	53000000	24765908	77765908
Total (Rs.)				159700000	74297724	233997724
Total (Cr.)				15.97	7.43	23.40

- (viii) The overall capacity and costing details of these 3 ULBs are provided as under:

No of ULBs/DPRs	Total Capacity (TPD)	Total Cost (Rs. In Crores)	GoI + GoK Share as per SBM 2.0 (Rs. In Crores)	ULB Share (Rs. In Crores)
3	146	23.40	6.83	16.57

ULB Wise details are provided as below:

S.No.	District Name	ULB Name	Type	MoHUA Approved and Proposed MRF Capacity (TPD)	SBM 2.0 Grants (GOI + GOK Share) in Rs.	ULB Share in Rs.	Total Project Cost for MRF in Rs.
1.	Bidar	Bidar	CMC	48	22440000	56025908	78465908
2.	Vijayanagara	Hospet	CMC	46	21505000	56260908	77765908
3.	Raichur	Raichur	CMC	52	24310000	53455908	77765908
Total Cost (Rs.)					68255000	165742724	233997724
Total Cost (Cr.)					6.83	16.57	23.40

(ix) The above mentioned MRF DPRs submitted by Bidar CMC, Hosapete CMC and Raichur CMC along with detailed equipment specifications have already been recommended for approval by the Committee during 10<sup>th</sup> SLTC Meeting held on 14.02.2024.

**SMD has sought approval for Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by Bidar CMC, Raichur CMC and Hosapete CMC for the total Project Cost of 23.40 Crores for total MRF capacity of 146 TPD, under Swachh Bharat Mission 2.0, subject to following conditions:**

- After the approval of SLTC and SHPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.



- If the DPR cost is revised based on the site condition or change in rates the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016. Any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 scheme are fixed.
- If there is any revision in the cost of an individual component in the above table (**Total Project Cost for MRF**), whose cost is less than Rs.5 Crs and the revised cost of such component is also less than 5 crores, then the Deputy Commissioner of the district is authorized to grant administrative approval for the revised cost.

**Decision: After detailed deliberations, the committee approved Detailed Project Reports of Material Recovery Facilities prepared by Bidar CMC, Raichur CMC and Hosapete CMC for the total capacity of 146 TPD and a total cost of 23.40 Crores along with the conditions specified above. The committee also recommends approval on the specifications considered for calculation of the estimates for the above three DPRs on Material Recovery Facility.**

**Agenda No.4 – Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF) for Shivamogga and Tumkur CCs under Swachh Bharat Mission 2.0.**

- The State Mission Director (SMD), Swachh Bharat Mission (Urban) briefed the committee that under Swachh Bharat Mission 2.0, ULBs are required to take up construction of Material Recovery Facilities for processing of dry waste. SMD explained that Material Recovery Facility is dry waste management unit wherein the dry waste collected in the ULB limits are semi automatically sorted into various fractions of recyclables, non-recyclables and the inert. The non-recyclables are baled and sent as RDF to Cement or Waste to energy plants.
- SMD also informed the committee that under SBM 2.0 an action plan was prepared for establishing semi-automated MRF units in all 310 ULBs for the 4731 TPD quantity of dry waste with the capital cost of Rs 402 Crores considering Rs 8.5 lakhs per TPD as per MoHUA guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.
- The team of SMD (SBM-U) explained the overall approach in preparation of the detailed project reports for material recovery facilities which is provided as under:

**Subject 4.1: Material Recovery Facilities in Shivamogga CC**

- (i) The proposed capacity of Material Recovery Facility for Shivamogga City Corporation is 72 TPD under Swachh Bharat Mission (U) 2.0. In order to promote decentralized waste processing model, the ULB has planned to construct 2 Nos. of MRF facilities at 2 different sites. As per the Detailed Project Report submitted by the ULB, one MRF facility of 50 TPD capacity is being proposed at SWM site situated at Anupinakatte (Survey No.

197,198,199,201), which has been designed based on the standard 50 TPD MRF design explained below. Another MRF facility of 22 TPD is being proposed at Shantinagara Area (Survey No. 112), which has been designed based on the standard 25 TPD MRF design explained below.

- (x) Standard civil designs and equipment specifications have been arrived at for 50 TPD and 25 TPD capacity of Material Recovery Facilities. Market rates have been taken for each equipment and same rates have been considered for MRF DPR preparation.
- (xi) Civil Shed proposed for MRF consists of a **primary shed** and a **secondary shed**. Primary shed will consist of sorting and bailing machineries along with adequate storage space for ready to bale waste, baled dry waste and unbailable dry waste. Secondary Shed will be utilized for unloading and storage of unsorted fresh dry waste. Secondary Shed structure area has been considered such that 3 days storage space is made available for unsorted waste to accommodate for 3 days shut down period.
- (xii) In order to arrive at the area requirement for civil shed for 50 TPD and 25 TPD standard designs, following area considerations have been undertaken by the ULBs.

Design Capacity of MRF in TPD	Area required for unsorted dry waste in sq. ft (Secondary shed)	Avg. area requires for sorted dry waste which is ready to bale in sq ft	Avg. area required for Baled different dry waste in sq. ft	Avg. area required for non balable storage sq. ft	Avg. area required for Machineries in sq ft	Avg. Area required for Walkways in sq ft	Approx. Total area requirement in Sq.ft
50	11,000	4,085	2,580	4,845	5,220	5,646	33,600
25	4,800	1,500	1,500	2,352	4,340	3,200	17,692

- (xiii) The selection of standard equipment for 50 TPD Material Recovery Facility design is explained in below table.

Category	Item	50 TPD
Processing Equipment	Mezzanine Conveyor	✓
	Inclined Conveyor	✓
	Flat Belt Conveyor	✓
	Transfer Conveyor	✓
	Weighing Scale	✓
	Trommel	✓
	Horizontal Baler	✓
	Vertical Single box Baler	✓
	Vertical Twin Box Baler	✓
	Dedusting Machine	✓
	Magnetic Separator	✓
Material Handling Equipment	Bag Opener	✓
	Ballistic Separator	✓
	Pallet Truck	✓
	Semi electric Stacker	✓
Safety	Diesel Forklift	✓
	Skid Steer Loader	✓
	Fire Extinguishers and Alarms	✓

(xiv) The selection of standard equipment for 25 TPD Material Recovery Facility design is explained in below table.

Category	Item	25 TPD
Processing Equipment	Mezzanine Conveyor	✓
	Inclined Conveyor	✓
	Flat Belt Conveyor	✓
	Transfer Conveyor	✓
	Weighing Scale	✓
	Trommel	✓
	Horizontal Baler	✓
	Vertical Single box Baler	✓
	Dedusting Machine	✓
	Magnetic Separator	✓
	Bag Opener	✓
Material Handling Equipment	Pallet Truck	✓
	Semi electric Stacker	✓
	<b>Diesel Forklift</b>	✓
Safety	Fire Extinguishers and Alarms	✓

(xv) The details of civil works and machinery procurement provided in Phased manner for 50 TPD MRF facility are provided below.

MRF Plant Design	Phase 1	Phase 2
50 TPD MRF Plant	1. 33600 sq. Ft. civil shed 2. 3 Nos. 45 ft. Mezzanine Floor Conveyors	1. 2 Nos. 25 ft. Flat Belt Conveyors on ground floor. 2. Dedusting Machine



	<ol style="list-style-type: none"> <li>3. 3 Nos. 25 ft. Inclined Conveyors</li> <li>4. Horizontal Baler</li> <li>5. Vertical Single Box Baler</li> <li>6. 2 Nos. Transfer Conveyor (65 ft.)</li> <li>7. Trommel 3MT/Hr capacity</li> <li>8. Weighing Scale</li> <li>9. Magnetic Separator</li> <li>10. Ballistic Separator with Conveyors</li> <li>11. Bag Opener Machine</li> <li>12. Skid Steer Loader</li> <li>13. Pallet Truck</li> <li>14. Semi-Electric Stacker</li> <li>15. Diesel Forklift</li> </ol>	<ol style="list-style-type: none"> <li>3. Twin Box Baler</li> </ol>
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(xvi) The details of civil works and machinery procurement provided in Phased manner for 25 TPD MRF facility are provided below.

<b><i>MRF Plant Design</i></b>	<b><i>Phase 1</i></b>	<b><i>Phase 2</i></b>
25 TPD MRF Plant	<ol style="list-style-type: none"> <li>1. 18000 sq. Ft. civil shed</li> <li>2. 2 Nos. 45 ft. Mezzanine Floor Conveyors</li> <li>3. 2 Nos. 25 ft. Inclined Conveyors</li> <li>4. Horizontal Baler</li> <li>5. Transfer Conveyor (65 ft.)</li> <li>6. Trommel 3MT/Hr capacity</li> <li>7. Weighing Scale</li> <li>8. Magnetic Separator</li> <li>9. Pallet Truck</li> <li>10. Semi-Electric Stacker</li> <li>11. Diesel Forklift</li> </ol>	<ol style="list-style-type: none"> <li>1. 2 Nos. 25 ft. Flat Belt Conveyors on ground floor.</li> <li>2. Dedusting Machine</li> <li>3. Bag Opener Machine</li> <li>4. Vertical Single Box Baler</li> </ol>

(xvii) Existing DWCC infrastructure and machineries with the ULBs have been considered along with the available funds with the ULBs and accordingly the ULBs have prepared the MRF DPRs. For instance, if a ULB already has an existing civil shed for MRF, ULB has proposed no shed / shed extension / shed modification as per their requirement. Similarly, only the unavailable machineries with the ULBs have been proposed based on the MRF requirement.

- (xviii) Estimations have been arrived based on infrastructure available at the ULB and market rates. The detailed estimations for civil construction and equipment & machineries are provided in the Detailed Project Report submitted by the ULB. The cost details of the MRF facilities proposed by Shivamogga City Corporation are provided below:

Total Project Cost for MRF – Shivamogga CC								
District name	Name of ULB	Type	Proposed processing MRF cum RDF Plants	Civil Cost (Rs.)	Equipment & Machinery Cost (Rs.)	Total DPR Cost (Rs.)	GOI+ GOK Share	ULB Share
Shivamogga	Shivamogga	CC	50	53700000	24765908	78465908	23375000	55090908
			22	26250000	17796390	44046390	10285000	33761390
Total			72	79950000	42562298	122512298	33660000	88852298
<b>Total Cost (Cr.)</b>				<b>8.00</b>	<b>4.26</b>	<b>12.25</b>	<b>3.37</b>	<b>8.89</b>

- (xix) The detailed project reports for MRF, prepared by Shivamogga CC for 72 TPD MRF has been verified at the State Mission Director (SBM-U) office.
- (xx) The above mentioned MRF DPR submitted by Shivamogga CC along with detailed equipment specifications have already been recommended for approval by the Committee during 10<sup>th</sup> SLTC Meeting held on 14.02.2024.

#### **Subject 4.2: Material Recovery Facilities in Tumkur CC**

- (i) The SMD, State Mission Directorate (SBM-U) briefed the committee that the proposed capacity of Material Recovery Facility for Tumkur City Corporation is 67 TPD under Swachh Bharat Mission (U) 2.0. The ULB already has an existing MRF infrastructure which is sufficient to handle 17 TPD of dry waste capacity, therefore in order to cater to the remaining 50TPD dry waste quantity, additional MRF infrastructure based on 50 TPD design explained below, has been proposed by Tumkur City Corporation.
- (ii) SMD also informed the committee that the Standard civil designs and equipment specifications have been arrived at for 50 TPD capacity of Material Recovery Facilities. Market rates have been taken for each equipment and same rates have been considered for MRF DPR preparation.
- (iii) SMD also informed that the Civil Shed proposed for MRF consists of a **primary shed** and a **secondary shed**. Primary shed will consist of sorting and bailing machineries along with adequate storage space for ready to bale waste, baled dry waste and unbailable dry waste.

Secondary Shed will be utilized for unloading and storage of unsorted fresh dry waste. Secondary Shed structure area has been considered such that 3 days storage space is made available for unsorted waste to accommodate for 3 days shut down period. In order to arrive at the area requirement for civil shed for 50 TPD standard design, following area considerations have been undertaken by the ULBs.

Design Capacity of MRF in TPD `	Area required for unsorted dry waste in sq. ft (Secondary shed)	Avg. area requires for sorted dry waste which is ready to bale in sq ft	Avg. area required for Baled different dry waste in sq. ft	Avg. area required for non balable storage sq. ft	Avg. area required for Machineries in sq ft	Avg. Area required for Walkways in sq ft	Approx. Total area requirement in Sq.ft
50	11,000	4,085	2,580	4,845	5,220	5,646	33,600

(iv) The selection of standard equipment for 50 TPD Material Recovery Facility design is explained in below table.

Category	Item	50 TPD
Processing Equipment	Mezzanine Conveyor	✓
	Inclined Conveyor	✓
	Flat Belt Conveyor	✓
	Transfer Conveyor	✓
	Weighing Scale	✓
	Trommel	✓
	Horizontal Baler	✓
	Vertical Single box Baler	✓
	Vertical Twin Box Baler	✓
	Dedusting Machine	✓
	Magnetic Separator	✓
Material Handling Equipment	Bag Opener	✓
	Ballistic Separator	✓
	Pallet Truck	✓
	Semi electric Stacker	✓
Safety	Diesel Forklift	✓
	Skid Steer Loader	✓
	Fire Extinguishers and Alarms	✓

(v) The details of civil works and machinery procurement provided in Phased manner for 50 TPD MRF facility are provided below.

MRF Plant Design	Phase 1	Phase 2

50 TPD MRF Plant	<ol style="list-style-type: none"> <li>1. 33600 sq. Ft. civil shed</li> <li>2. 3 Nos. 45 ft. Mezzanine Floor Conveyors</li> <li>3. 3 Nos. 25 ft. Inclined Conveyors</li> <li>4. Horizontal Baler</li> <li>5. Vertical Single Box Baler</li> <li>6. 2 Nos. Transfer Conveyor (65 ft.)</li> <li>7. Trommel 3MT/Hr capacity</li> <li>8. Weighing Scale</li> <li>9. Magnetic Separator</li> <li>10. Ballistic Separator with Conveyors</li> <li>11. Bag Opener Machine</li> <li>12. Skid Steer Loader</li> <li>13. Pallet Truck</li> <li>14. Semi-Electric Stacker</li> <li>15. Diesel Forklift</li> </ol>	<ol style="list-style-type: none"> <li>1. 2 Nos. 25 ft. Flat Belt Conveyors on ground floor.</li> <li>2. Dedusting Machine</li> <li>3. Twin Box Baler</li> </ol>
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- (vi) Standard Civil design & estimations and Equipment Specifications have been arrived for 50 TPD capacities of Material Recovery Facilities.
- (vii) Existing DWCC infrastructure and machineries with the ULBs have been considered along with the available funds with the ULBs and accordingly the ULBs have prepared the MRF DPRs. For instance, if a ULB already has an existing civil shed for MRF, ULB has proposed no shed / shed extension / shed modification as per their requirement. Similarly, only the unavailable machineries with the ULBs have been proposed based on the MRF requirement.
- (viii) Estimations have been arrived based on infrastructure available at the ULB and market rates. The detailed estimations for civil construction and equipment & machineries are provided in the Detailed Project Reports submitted by the ULBs. The cost details of the MRF facilities proposed by Tumkur City Corporation are provided below:

Total Project Cost for MRF – Tumkur CC								
District name	Name of ULB	Type	Proposed processing MRF cum RDF Plants	Civil Cost (Rs.)	Equipment & Machinery Cost (Rs.)	Total DPR Cost (Rs.)	GOI + GOK Share	ULB Share
Tumkur	Tumkur	CC	50	53700000	24765908	78465908	31322500	47143408

Total Cost (Cr.)	5.37	2.48	7.85	3.13	4.71
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- (ix) The detailed project reports for MRF, prepared by Tumkur CC for 50TPD MRF has been verified at the State Mission Director (SBM-U) office.
- (x) The above mentioned MRF DPR submitted by Tumkur CC along with detailed equipment specifications have already been recommended for approval by the Committee during 10<sup>th</sup> SLTC Meeting held on 14.02.2024.

**SMD has sought approval for Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by Tumkur CC for total project cost of Rs 7.85 Crores and by Shivamogga CC for total project cost of Rs 12.25 Crores under Swachh Bharat Mission 2.0, subject to following conditions:**

- After the approval of SLTC and SHPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- If the DPR cost is revised based on the site condition or change in rates the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016. Any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 scheme are fixed.
- If there is any revision in the cost of an individual component in the above table (*Total Project Cost for MRF – Tumkur and Shivamogga CC*), whose cost is less than Rs.5 Crs and the revised cost of such component is also less than 5 crores, then the Deputy Commissioner of the district is authorized to grant administrative approval for the revised cost.

**Decision: After detailed deliberations the committee approved 02 Detailed Project Reports of Material Recovery Facilities prepared by Tumkur CC for total project cost of Rs 7.85 Crores and by Shivamogga CC for total project cost of Rs 12.25 Crores along with the conditions specified above. The committee also recommends approval on the specifications considered for calculation of the estimates for above two DPR'S on Material Recovery Facility.**



**Agenda No. 5 – Seeking approval for the revised requirement of Cesspool Vehicles proposed under SBM U from 147 Vehicles in 140 ULBs to 161 Vehicles in 110 ULBs with Population less than 30,000 under the Used Water Management Component of Swachh Bharat Mission Urban 2.0.**

State Mission Director, Swachh Bharat Mission (Urban) informed the Committee that under Used Water Management Component of Swachh Bharat Mission U 2.0 Action Plan had been submitted to MoHUA for procurement of 147 No. of Cesspool Vehicles for 140 ULB and the same has been approved under the 11<sup>th</sup> NARC meeting.

SMD also briefed that the state government is required to comply with the directions issued by the Hon'ble National Green Tribunal (NGT) on OA No: 606/2018 with regards to the safe treatment and disposal of Used Water and Faecal sludge generated in the State & the state is also required to file an updated status report to the Hon'ble NGT on the same. Due to the technical/ time constrains for achieving 100 % compliance and considering the limitation of topography, the state has proposed to initially setup standalone FSTPs in towns with less than 30,000 Population and procure Cesspool Vehicles to transport the Faecal sludge from septic tanks to FSTPs for processing and safe disposal of the faecal matter in a scientific manner as per CPHEEO Norms.

Thus, the Cabinet had accorded permission for the construction of 110 FSTPs in 110 ULBs with less than 30,000 population (excluding 79 ULBs with existing STPs/ FSTPs/ STPs under construction or currently proposed in other scheme) and had given approval for the procurement of 161 No. of Cesspool Vehicles in 110 ULBs on priority basis under SBM U 2.0 vide Joint Secretary (Cabinet), (Case No.C-499/2023, dated 13-07-2023), Vidhana Soudha, Bengaluru. As per the approval of the Cabinet, it was proposed to Procure 1 No. of Cesspool Vehicle for ULBs with 4,000 Households as per 2011 Census & 2 No. of Cesspool Vehicles for ULBs with Households above 4,000 as per 2011 census under SBM U 2.0. totalling to 161 No. of Cesspool Vehicles (Unit cost of Rs, 25.00 Lakh) at a cost of Rs. 40.25 Crore, at state level and distribute the vehicles to identified ULBs for FSTP operations, by the Karnataka State Mission Director, SBM.

S. No	Description	No. of ULBs	No. of Vehicles
1	Approved under SBM U – UWM Action Plan	140	147
2	Approved by Cabinet of Govt. of Karnataka	110	161
	<b>Difference in Number of Vehicles</b>		<b>14</b>

The ULB wise detail of the Cesspool vehicles approved under SBM U 2.0 is given as *Annexure-I*. ULB wise details of the Cesspool Vehicles approved under Cabinet, Govt of Karnataka are as follows:

**ULB wise details of Cesspool Vehicles approved under the Cabinet, Govt. of Karnataka**

S.No	Name of the District	Name of the ULB	Population as per 2011 Census	No.of HHs as per 2011 Census	No. of Cesspool Vehicle
1	Bagalkot	Ameengada	15073	3350	1
2	Bagalkot	Belagali	17460	3880	1
3	Bagalkot	Bilgi	17792	3954	1
4	Bagalkot	Hungund	20877	4639	2
5	Bagalkot	Kamatagi	15620	3471	1
6	Bagalkot	Lokapura	14605	3246	1
7	Bagalkot	Shiruru	16067	3570	1
8	Ballary	Kudatini	18215	4048	1
9	Ballary	Kurekuppa	22560	5013	2
10	Ballary	Kurugodu	21958	4880	2
11	Belagavi	Ankalagi-Akkatangerahaala	20822	4627	2
12	Belagavi	Channamma Kitturu	17562	3903	1
13	Belagavi	Hukeri	22988	5108	2
14	Belagavi	Inaapura	18913	4203	2
15	Belagavi	Kaagavaada	13936	3097	1
16	Belagavi	Kabbura	18868	4193	2
17	Belagavi	Kankanavadi	16317	3626	1
18	Belagavi	Mallapura / Ghataprabha	26284	5841	2
19	Belagavi	Shedbaala	17549	3900	1
20	Belagavi	Yaragatti	9690	2153	1
21	Bengaluru Urban	Anekal	44260	9836	2
22	Bengaluru Rural	Basettihalli	18706	4157	2
23	Bengaluru Urban	Chikkabanavara	21759	4835	2
24	Bengaluru Urban	Hunasamaranahalli	21759	4835	2
25	Bidar	Chitgoppa	25298	5622	2
26	Bidar	Hallikheda	21063	4681	2
27	Chamarajanagar	Doddatooguru	18706	4157	2
28	Chamarajanagar	Yelandur	8779	1951	1
29	Chikballapur	Gudibanda	9441	2098	1
30	Chikmagalur	Ajampur	11352	2523	1
31	Chikmagalur	Koppa	4993	1110	1
32	Chikmagalur	Mudigere	9677	2150	1
33	Chikmagalur	Sringeri	3925	872	1
34	Chitradurga	Molakalmuru	15797	3510	1
35	Chitradurga	Nayakanahatti	15545	3454	1
36	Dakshina Kannada	Bajape	20401	4534	2
37	Dakshina Kannada	Kadaba	9546	2121	1



S.No	Name of the District	Name of the ULB	Population as per 2011 Census	No.of HHs as per 2011 Census	No. of Cesspool Vehicle
38	Dakshina Kannada	Kinnigola	16990	3776	1
39	Dakshina Kannada	Kotekaaru	16505	3668	1
40	Dakshina Kannada	Mudbidri	29431	6540	2
41	Dakshina Kannada	Mulki	17274	3839	1
42	Dakshina Kannada	Someswara	24066	5348	2
43	Dakshina Kannada	Sulya	19958	4435	2
44	Davanagere	Jagalur	17257	3835	1
45	Davanagere	Malebennur	22512	5003	2
46	Dharwad	Kalghatgi	16917	3759	1
47	Dharwad	Kundgol	18726	4161	2
48	Gadag	Mundargi	24919	5538	2
49	Gadag	Naregal	16690	3709	1
50	Gadag	Ron	23311	5180	2
51	Gadag	Shirhatti	17610	3913	1
52	Hassan	Arkalgud	16810	3736	1
53	Hassan	Belur	22484	4996	1
54	Haveri	Bankapura	22529	5006	2
55	Haveri	Guttala	17525	3894	1
56	Haveri	Hirekerur	19191	4265	2
57	Haveri	Rattehalli	14275	3172	1
58	Haveri	Shiggaon	28207	6268	2
59	Kalaburgi	Kalagi	9144	2032	1
60	Kalaburgi	Kamalapura	11071	2460	1
61	Kalaburgi	Yadrami	10598	2355	1
62	Kolar	Vemagal Kurugal	20401	4534	2
63	Koppal	Bhagyanagar	18988	4220	2
64	Koppal	Kaaratagi	29999	6666	2
65	Koppal	Kanakagiri	16938	3764	1
66	Koppal	Kukanooru	18033	4007	1
67	Koppal	Tavaragera	17510	3891	1
68	Koppal	Yelbarga	14814	3292	1
69	Mandya	Pandavapura	20399	4533	2
70	Mysuru	Bogadi	19922	4427	2
71	Mysuru	Kadakola	19969	4438	2
72	Mysuru	Rammanahalli	27087	6019	2
73	Mysuru	Saragur	11425	2539	1
74	Mysuru	Sri Rampura	22005	4890	2
75	Raichur	Balaganur	11419	2538	1
76	Raichur	Devadurga	28929	6429	2
77	Raichur	Hatti	16278	3617	1

S.No	Name of the District	Name of the ULB	Population as per 2011 Census	No.of HHs as per 2011 Census	No. of Cesspool Vehicle
78	Raichur	Kavithal	15036	3341	1
79	Raichur	Maski	23655	5257	2
80	Raichur	Mudgal	22731	5051	2
81	Raichur	Siravara	19295	4288	2
82	Raichur	Turavihaala	13034	2896	2
83	Ramanagara	Harohalli	20468	4548	2
84	Shivamogga	Anavatthi	17684	3930	1
85	Shivamogga	Hollehunuru	15401	3422	1
86	Shivamogga	Sorab	11332	2518	1
87	Tumkur	Huliyaru	15413	3425	1
88	Tumkur	Koratagere	15265	3392	1
89	Udupi	Bynduru	24957	5546	2
90	Udupi	Kaapu	21897	4866	2
91	Udupi	Saligram	15123	3361	1
92	Uttar Kannada	Ankola	22249	4944	2
93	Uttar Kannada	Siddapur	14204	3156	1
94	Uttar Kannada	Yellapur	20452	4545	2
95	Uttar Kannada	Manki	19064	4236	2
96	Vijayanagara	Kamalapuram	25552	5678	2
97	Vijayanagara	Kotturu	26289	5842	2
98	Vijayanagara	Kudligi	26680	5929	2
99	Vijayanagara	Mariyammanahalli	17140	3809	1
100	Vijayapura	Alamela	18667	4148	2
101	Vijayapura	Babaleshwar	10645	2366	1
102	Vijayapura	Chadchan	15542	3454	1
103	Vijayapura	Devarahipparagi	16554	3679	1
104	Vijayapura	Managuli	15109	3358	1
105	Vijayapura	Nidagundi	15291	3398	1
106	Vijayapura	Thikota	11984	2663	1
107	Vijayapura	Nalatwada	14030	3118	1
108	Yadgir	Kakkeru	21724	4828	2
109	Yadgir	Kembavi	21008	4668	2
110	Yadgir	Hunasagi	15241	3387	1
<b>Total</b>				<b>0</b>	<b>161</b>

*Hence, as approved by Cabinet and based on Committee recommendation during 10<sup>th</sup> SLTC meeting held on 14.02.2024, SMD has sought for the revision of action plan from 147 Vehicles in 140 ULBs to 161 Vehicles in 110 ULBs with Population less than 30,000 under the Used Water Management Component of Swachh Bharat Mission Urban 2.0.*

**Decision:** After detailed deliberations, the committee provided approval for the revision of action plan from 147 Vehicles in 140 ULBs to 161 Vehicles in 110 ULBs with Population less than 30,000 under the Used Water Management Component of Swachh Bharat Mission Urban 2.0.

**Agenda No. 6 – Seeking ratification for the technical specifications of Cesspool Vehicle & EOI document for the procurement of 3000 Litre capacity Cesspool Vehicles (Sucking machine).**

State Mission Director (SMD), Swachh Bharat Mission (Urban) informed the Committee that as per the directions of the G.O No: UDD 5 CSS 2023 (P-1) Bengaluru, dated: 27.11.2023, Karnataka State Mission Director, SBM U is given the responsibility for the procurement of Cesspool Vehicles under SBM U 2.0. As per the directions of the G.O No: UDD 158 CSS 2023 Bengaluru, dated: 27.11.2023 a technical committee was created under the Chairmanship of Chief Engineer, DMA, GoK for finalizing the technical specifications for the procurement of Cesspool Vehicles. The details of the technical committee are as follows:

S.no	Designation	Committee Roles
1	Chief Engineer, DMA Bengaluru	Chairperson
2	Superintendent Engineer, Technical Section, DMA Bengaluru	Member
3	Superintendent Engineer, UDD, Bengaluru	Member
4	Executive Engineer (SWM), DMA, Bengaluru	Member Secretary
5	Executive Engineer, KUWS & DB, Bengaluru	Member
6	RTO, Transport Department, Bengaluru	Member
7	Executive Engineer, BWSSB, Bengaluru	Member
8	Executive Engineer, PWD (Mechanical Department), Bengaluru	Member
9	Professor (Automobiles), UVCE, Bengaluru	Member

Accordingly, two technical meetings were conducted viz 06.12.2023 & 05.01.2024 for finalizing the technical specifications for the procurement of Cesspool Vehicles. The details of the technical specifications finalized by the committee are as follows:

**Technical Specifications for Supply of Truck Chassis mounted 3000 liter Sucking machine to Urban  
Local Bodies in Karnataka**

Sl. No.	Specifications	Requirements
1	Chassis Certification	Yes
2	Form 22 A - For compliance with pollution standards, safety standards of components and road worthiness as per CMVR Rules	Yes
3	Conforming to IS:13496 for Suction Machine for cleaning Sewers, Manholes and ancillary structures provided on sewer line and closed storm water drains	Yes
4	Availability of test reports for all critical components from the manufacturer or OEM of vacuum pumps, power takeoff unit etc shall be from any ILAC /NABL accredited / Central Govt Lab to be furnished to buyers on demand	Yes
5	Registration To Local RTO (Regional Transport Office)/RTA(Regional Transport Authority) and comprehensive vehicle insurance By Seller	Yes
6	Make and Model of Vacuum Pump	Jurop/Moro or equivalent imported (Name of the Companies are referred in Gem Portal)
7	Make and Model of PTO	VAS/ ZECITALY or Equivalent (Name of the Companies are referred in Gem Porta)
8	Make and Model of Hydraulic Motor	Dowty/Boss/Winde equivalent(Name of the Companies are referred in Gem Porta)
9	Make and Model of Hydraulic Pump	Dowty/Boss/Winde equivalent gear pump (Name of the Companies are referred in Gem Portal)
10	Make and Model of Suction Hose	DUROFLEX/KONAFLEX/EQV. (Name of the Companies are referred in Gem Portal)
11	Vehicle Chassis Make and Model	Reputed Company
12	Chassis Gross Vehicle Weight	6450-7490 kilogram
13	Kerb Weight	2750-2911 kilogram

14	Pay Load Capacity (Tonne Load)	4.88-4.67
15	Vehicle Emission Compliance	BS-VI
16	Max Engine BHP	125-140 horsepower
17	Engine Torque Max@rpm	360-390 Newton
18	No of Speed/ Forward Gears	5
19	Gradeability of Vehicle (%)	27 - 28%
20	Wheel Base	3800-3955 millimeter
21	Mount Type	Truck Mounted Unit
22	Fuel Tank Capacity	90-120 liter
23	Capacity of Split Shaft PTO of the vehicle (kgm)	125-250
24	Overall length	5170- 7102 mm
25	Overall width	2060-2390mm
26	Equipment Length	3100-3880mm
27	Equipment height	1830-2390mm
28	Type of Front Axle and Suspension System	PARABOLIC LEAFSPRING/SEMI ELLIPTIC
29	Type of Rear Axle and Suspension System	SEMI ELLIPTIC
30	Vacuum Pump Flow (cum/hr)as per IS 13496 to be declared	310-390
31	Vacuum Pump Power (hp@rpm)	>15
32	Vacuum Relief Valve Size	1.5 inch
33	Vacuum Suction Depth	8 meter
34	Suction Hose - Lightweight, heavy duty, reinforced ,PVC along with quick connect coupling arrangement	80 millimeter
35	Suction Hose Length	3m-8 units
36	Check valve	Yes
37	Sludge Storage Tank capacity	3000 liter
38	Thickness of tank plate	5-6 millimeter

39	Material of tank	Mild steel(Grade-A) conforming to IS 2062 latest
40	Surface preparation and finish of tank's Exterior - sanded prior to spray painting and spray painted with two coats of superior quality anti corrosive primer and two coats of enamel metal paint	ISO 15741:2016 IS 14209
41	Hose Reel Drive operated by hydraulic motor	Yes
42	Air Pumps to safeguard the pump from overloading	Yes
43	Suction hose 30mtr	Additional hose
44	Warranty Time	24 month Upto warranty period
45	Warranty Distance	Upto warranty period
46	No of Free Service (Minimum 3 per year)	Yes

SMD also informed that based on the technical specifications approved by the Technical Committee, The EOI document for the procurement of 3000 Litre capacity Cesspool Vehicle (Suction Vehicle) was prepared (attached as *Annexure- II*).

Request were made from the bidders for revision and clarification on the technical specifications, the same has been considered and Corrigendum was issued (attached as *Annexure- II A*). The details of the revised technical specifications are as follows:

**Revised Technical Specifications for Supply of Truck Chassis mounted 3000 liter Sucking machine to Urban Local Bodies in Karnataka**

Sl. No.	Specifications	Requirements
1	Chassis Certification	Yes
2	Form 22 A - For compliance with pollution standards, safety standards of components and road worthiness as per CMVR Rules	Yes
3	Conforming to IS:13496 for Suction Machine for cleaning Sewers, Manholes and ancillary structures provided on sewer line and closed storm water drains	Yes

Sl. No.	Specifications	Requirements
4	Availability of test reports for all critical components from the manufacturer or OEM of vacuum pumps, power take off unit etc shall be from any ILAC /NABL accredited / Central Govt Lab to be furnished to buyers on demand	Yes
5	Registration To Local RTO (Regional Transport Office)/RTA(Regional Transport Authority) and comprehensive vehicle insurance By Seller	Yes
6	Make and Model of Vacuum Pump	Jurop/Moro or equivalent imported (Name of the Companies are referred in Gem Portal)
7	Make and Model of PTO	VAS/ ZECITALY or Equivalent (Name of the Companies are referred in Gem Porta)
8	Make and Model of Hydraulic Pump	Dowty/Boss/Winde equivalent gear pump (Name of the Companies are referred in Gem Portal)
9	Make and Model of Suction Hose	DUROFLEX/KONAFLEX/EQV. (Name of the Companies are referred in Gem Portal)
10	Vehicle Chassis Make and Model	Reputed Company
11	Chassis Gross Vehicle Weight	6450-7490 kilogram
12	Kerb Weight	2640-2911 kilogram
13	Pay Load Capacity (Tonne Load)	4.88-4.67
14	Vehicle Emission Compliance	BS-VI
15	Max Engine BHP	125-140 horsepower
16	Engine Torque Max@rpm	360-390 Newton
17	No of Speed/ Forward Gears	5
18	Gradeability of Vehicle (%)	27 - 33%
19	Wheel Base	3800-3955 millimeter
20	Mount Type	Truck Mounted Unit
21	Fuel Tank Capacity	90-120 liter
22	Capacity of Split Shaft/ Side PTO of the vehicle (kgm)	As per pump requirement
23	Overall length	5170- 7102 mm
24	Overall width	2060-2390mm
25	Equipment Length	3100-3880mm
26	Equipment height	1830-2390mm
27	Type of Front Axle and Suspension System	PARABOLIC LEAFSPRING/SEMI ELLIPTIC
28	Type of Rear Axle and Suspension System	SEMI ELLIPTIC

Sl. No.	Specifications	Requirements
29	Vacuum Pump Flow (cum/hr) as per IS 13496 to be declared	310-390
30	Vacuum Pump Power (hp@rpm)	>15
31	Vacuum Relief Valve Size	1.5 inch
32	Vacuum Suction Depth	8 meter
33	Suction Hose - Lightweight, heavy duty, reinforced, PVC along with quick connect coupling arrangement	80 millimeter
34	Suction Hose Length	3m-8 units
35	Check valve	Yes
36	Sludge Storage Tank capacity	3000 liter
37	Thickness of tank plate	5-6 millimeter
38	Material of tank	Mild steel (Grade-A) conforming to IS 2062 latest
39	Surface preparation and finish of tank's Exterior - sanded prior to spray painting and spray painted with two coats of superior quality anti corrosive primer and two coats of enamel metal paint	ISO 15741:2016 or IS 14209
40	Air Pumps to safeguard the pump from overloading	Yes
41	Suction hose 30mtr	Additional hose
42	Warranty Time	24-month up to warranty Period
43	Warranty Distance	Up to warranty period
44	No of Free Service (Minimum 3 per year)	Yes

The above specifications have already been recommended for approval by the Committee for ratification during 10<sup>th</sup> SLTC Meeting held on 14.02.2024.

**SMD has sought ratification from the Committee on the technical specification of the 3000 L Capacity Cesspool Vehicles and EOI document.**

**Decision:** After detailed deliberations, the committee ratified the technical specification of the 3000 L Capacity Cesspool Vehicles and EOI document.

**Agenda No.7:** Approval is sought for fixation of Unit Rate as Rs. 29.40 Lakh for 3000 L Capacity Cesspool Vehicle based on the Expression of Interests received.

State Mission Director (SMD), Swachh Bharat Mission (Urban) informed the Committee that based on the technical specifications approved by the Technical Committee, Expression of Interest (EOI) was invited vide 1193741/DMA/SWM/NGT/16/2023, Dated: 09.01.2024 for the rate analysis & rate fixation of 3000 Litre capacity Cesspool Vehicle (Suction Vehicle) for Urban Local areas of Karnataka. The same has been published in Paper notification in Kannada Prabha on 11.1.2024.

SMD also informed that based on the Expression of Interest (EOI) floated as per the technical specifications mentioned in Agenda:2, EOIs were received from 8 Bidders. A meeting was conducted with the Bidders under the Chairmanship of the Chief Engineer, DMA on 07.02.2024 for reconsideration of the Unit rates quoted. The bidders were given time for submission of revised Rate; however, no revised bids were submitted, the proceeding of the meeting is attached as *Annexure-III*. Hence, the Minimum bid amount of Rs. 29.40 Lakh for 3000 Litre Cesspool vehicle as per the EOIs submitted is considered for approval.

**Details of the EOI bids received are as follows:**

S. No	Registration Number	Bidder Name	Total Amount
1	S127505	UZAIR KURNOOL AHMED (CAMION AUTOMOBILES PRIVATE LIMITED)	29,40,000 (L1)
2	S52996	RAMANNA RAJEEV (Prerana Motors Private Limited)	29,86,000 (L2)
3	S48472	UJJWAL GANPATRAO SATHE (Chintamani Motors)	29,96,000 (L3)
4	S38872	ARoor KISHORE RAO (ARVIND MOTORS PVT LTD.)	30,38,000 (L4)
5	S149947	ANJUM WAHID KHAN (AMAN CLEANING EQUIPMENTS PVT LTD)	32,48,000 (L5)
6	S28411	TIPPANNA SOMASHEKAR NAGARAJ (SADHANA ENVIRO ENGINEERING SERVICES)	33,48,633 (L6)
7	S28388	MOHAMMEDIQBAL ABDULRAHIM MANIAR (Maniar and Co)	38,51,000 (L7)
8	S14722	ARATI KRISHNA (KAM-AVIDA ENVIRO ENGINEERS PVT LTD)	39,00,000 (L8)

The Unit cost of the Cesspool vehicle approved under SBM U 2.0 as per the UWM Action plan is Rs.24.00 Lakh, Unit cost approved under the Cabinet, Govt. of Karnataka is Rs. 25.00 Lakh and the Unit cost arrived based on the EOI floated is Rs. 29.40 Lakh.

**Unit rates of 3000 Litre Cesspool Vehicles**

S. No	Description	Unit Cost
1	Approved under SBM U 2.0 UWM Action Plan	Rs. 24.00 Lakh
2	Approved under Cabinet Committee	Rs. 25.00 Lakh
3	Based on the EOI Received	Rs. 29.40 Lakh

During 10<sup>th</sup> SLTC meeting held on 14.02.2024, the Committee recommends the following:

1. Unit/data rate for the 3 KLD Cesspool vehicle at Rs.29.40 Lakh.
2. Submission of revised Unit rate from Rs.24.00 Lakh (approved by MoHUA) to Rs.29.40 Lakh (as per the EOIs) received to MoHUA for NARC Approval.
3. Seeking revised administrative approval from the Cabinet, based on the revised rate approvals from SLTC, SHPC followed by NARC approval under MoHUA.

Hence, SMD has sought approval for:

4. Unit/data rate for the 3 KLD Cesspool vehicle at Rs.29.40 Lakh.
5. Submission of revised Unit/data rate from Rs.24.00 Lakh (approved by MoHUA) to Rs.29.40 Lakh (as per the EOIs) received to MoHUA for NARC Approval.
6. Seeking revised administrative approval from the Cabinet, based on the revised rate approvals from SLTC, SHPC followed by NARC approval under MoHUA.

**Decision: After detailed deliberations, the committee approved:**

1. **Unit/data rate for the 3 KLD Cesspool vehicle at Rs.29.40 Lakh.**
2. **Submission of revised Unit /data rate from Rs.24.00 Lakh (approved by MoHUA) to Rs.29.40 Lakh (as per the EOIs) received to MoHUA for NARC Approval.**
3. **Seeking revised administrative approval from the Cabinet, based on the revised rate approvals from SLTC, SHPC followed by NARC approval under MoHUA.**

**Agenda No.8: Seeking approval for submission of revised action plan to MoHUA for the procurement of 161 No. of Cesspool Vehicles for 110 ULBs and revision of unit rate from Rs. 24.00 Lakh/ Cesspool Vehicle to Rs. 29.40 Lakhs/ vehicle based on EOI bids received.**

The State Mission Director (SMD), Swachh Bharat Mission (Urban) informed the Committee that Based on the revision in number of Cesspool Vehicle from 147 (approved by MoHUA) to 161 (approved under the Cabinet, Govt of Karnataka) as briefed in Agenda 1 & revision in Unit rate of Cesspool Vehicle from Rs.24.00 Lakh (approved by MoHUA) to Rs. 29.40 Lakh (as per EOI) as briefed in Agenda 2, approval is sought for the submission of revised requirement of 161 No. of Cesspool Vehicle at unit cost of Rs. 29.40 Lakh, totalling to Rs. 47.334 Crore.

SMD also informed that under SBM U, UWM action plan MoHUA had accorded approval for the procurement of 147 No. of Cesspool Vehicles at Rs.24 Lakh/ cesspool Vehicle at a total cost of Rs.35.28 Crore under the 11<sup>th</sup> NARC Meeting. The revised fund requirement for the procurement of 161 No. of

Cesspool Vehicles for 110 ULBs at Rs.29.40 Lakh per unit is Rs.47.334 Crore. Hence there is an additional requirement of 14 No. of Cesspool Vehicle and additional fund requirement of Rs. 12.054 Crore.

S. No	Description	No. of ULBs	No. of Vehicles	Unit Cost (in Lakh)	Total Project Cost (in Crore)
1	Revised rates for 161 Vehicles approved under Cabinet Committee	110	161	29.40	47.334
2	Approved under SBM U -- UWM Action Plan	140	147	24.00	35.28
	<b>Difference</b>		<b>14</b>	<b>5.40</b>	<b>12.054</b>

**Revised ULB wise requirement of Cesspool Vehicles and Fund requirement:**

S. No	Name of the District	Name of the ULB	Population as per 2011 Census	No. of HHs as per 2011 Census	No. of Cesspool Vehicle	Unit Cost	Revised Cost in Crore (@ Rs.29.40 Lakh/Vehicle)
1	Bagalkot	Ameengada	15073	3350	1	29.4	0.294
2	Bagalkot	Belagali	17460	3880	1	29.4	0.294
3	Bagalkot	Bilgi	17792	3954	1	29.4	0.294
4	Bagalkot	Hungund	20877	4639	2	29.4	0.588
5	Bagalkot	Kamatagi	15620	3471	1	29.4	0.294
6	Bagalkot	Lokapura	14605	3246	1	29.4	0.294
7	Bagalkot	Shiruru	16067	3570	1	29.4	0.294
8	Ballary	Kudatini	18215	4048	1	29.4	0.294
9	Ballary	Kurekuppa	22560	5013	2	29.4	0.588
10	Ballary	Kurugodu	21958	4880	2	29.4	0.588
11	Belagavi	Ankalagi-Akkatangerahaala	20822	4627	2	29.4	0.588
12	Belagavi	Channamma Kitturu	17562	3903	1	29.4	0.294
13	Belagavi	Hukeri	22988	5108	2	29.4	0.588
14	Belagavi	Inaapura	18913	4203	2	29.4	0.588
15	Belagavi	Kaagavaada	13936	3097	1	29.4	0.294
16	Belagavi	Kabbura	18868	4193	2	29.4	0.588
17	Belagavi	Kankanavadi	16317	3626	1	29.4	0.294
18	Belagavi	Mallapura / Ghataprabha	26284	5841	2	29.4	0.588
19	Belagavi	Shedbaala	17549	3900	1	29.4	0.294
20	Belagavi	Yaragatti	9690	2153	1	29.4	0.294
21	Bengaluru Urban	Anekal	44260	9836	2	29.4	0.588
22	Bengaluru Rural	Basetihalli	18706	4157	2	29.4	0.588

S. No	Name of the District	Name of the ULB	Population as per 2011 Census	No. of HHs as per 2011 Census	No. of Cesspool Vehicle	Unit Cost	Revised Cost in Crore (@ Rs.29.40 Lakh/Vehicle)
23	Bengaluru Urban	Chikkabanavara	21759	4835	2	29.4	0.588
24	Bengaluru Urban	Hunasamaranahalli	21759	4835	2	29.4	0.588
25	Bidar	Chitgoppa	25298	5622	2	29.4	0.588
26	Bidar	Hallikheda	21063	4681	2	29.4	0.588
27	Chamarajanagar	Doddatooguru	18706	4157	2	29.4	0.588
28	Chamarajanagar	Yelandur	8779	1951	1	29.4	0.294
29	Chikballapur	Gudibanda	9441	2098	1	29.4	0.294
30	Chikmagalur	Ajampur	11352	2523	1	29.4	0.294
31	Chikmagalur	Koppa	4993	1110	1	29.4	0.294
32	Chikmagalur	Mudigere	9677	2150	1	29.4	0.294
33	Chikmagalur	Sringeri	3925	872	1	29.4	0.294
34	Chitradurga	Molakalmuru	15797	3510	1	29.4	0.294
35	Chitradurga	Nayakanahatti	15545	3454	1	29.4	0.294
36	Dakshina Kannada	Bajape	20401	4534	2	29.4	0.588
37	Dakshina Kannada	Kadaba	9546	2121	1	29.4	0.294
38	Dakshina Kannada	Kinnigola	16990	3776	1	29.4	0.294
39	Dakshina Kannada	Kotekaaru	16505	3668	1	29.4	0.294
40	Dakshina Kannada	Mudbidri	29431	6540	2	29.4	0.588
41	Dakshina Kannada	Mulki	17274	3839	1	29.4	0.294
42	Dakshina Kannada	Someswara	24066	5348	2	29.4	0.588
43	Dakshina Kannada	Sulya	19958	4435	2	29.4	0.588
44	Davanagere	Jagalur	17257	3835	1	29.4	0.294
45	Davanagere	Malebennur	22512	5003	2	29.4	0.588
46	Dharwad	Kalghatgi	16917	3759	1	29.4	0.294
47	Dharwad	Kundgol	18726	4161	2	29.4	0.588
48	Gadag	Mundargi	24919	5538	2	29.4	0.588
49	Gadag	Naregal	16690	3709	1	29.4	0.294
50	Gadag	Ron	23311	5180	2	29.4	0.588
51	Gadag	Shirhatti	17610	3913	1	29.4	0.294
52	Hassan	Arkalgud	16810	3736	1	29.4	0.294
53	Hassan	Belur	22484	4996	1	29.4	0.294
54	Haveri	Bankapura	22529	5006	2	29.4	0.588
55	Haveri	Guttala	17525	3894	1	29.4	0.294
56	Haveri	Hirekerur	19191	4265	2	29.4	0.588
57	Haveri	Rattehalli	14275	3172	1	29.4	0.294
58	Haveri	Shiggaon	28207	6268	2	29.4	0.588

S. No	Name of the District	Name of the ULB	Population as per 2011 Census	No. of HHs as per 2011 Census	No. of Cesspool Vehicle	Unit Cost	Revised Cost in Crore (@ Rs.29.40 Lakh/ Vehicle)
59	Kalaburgi	Kalagi	9144	2032	1	29.4	0.294
60	Kalaburgi	Kamalapura	11071	2460	1	29.4	0.294
61	Kalaburgi	Yadrami	10598	2355	1	29.4	0.294
62	Kolar	Vemagal Kurugal	20401	4534	2	29.4	0.588
63	Koppal	Bhagyanagar	18988	4220	2	29.4	0.588
64	Koppal	Kaaratagi	29999	6666	2	29.4	0.588
65	Koppal	Kanakagiri	16938	3764	1	29.4	0.294
66	Koppal	Kukanooru	18033	4007	1	29.4	0.294
67	Koppal	Tavaragera	17510	3891	1	29.4	0.294
68	Koppal	Yelbarga	14814	3292	1	29.4	0.294
69	Mandya	Pandavapura	20399	4533	2	29.4	0.588
70	Mysuru	Bogadi	19922	4427	2	29.4	0.588
71	Mysuru	Kadakola	19969	4438	2	29.4	0.588
72	Mysuru	Rammanahalli	27087	6019	2	29.4	0.588
73	Mysuru	Saragur	11425	2539	1	29.4	0.294
74	Mysuru	Sri Rampura	22005	4890	2	29.4	0.588
75	Raichur	Balaganur	11419	2538	1	29.4	0.294
76	Raichur	Devadurga	28929	6429	2	29.4	0.588
77	Raichur	Hatti	16278	3617	1	29.4	0.294
78	Raichur	Kavithal	15036	3341	1	29.4	0.294
79	Raichur	Maski	23655	5257	2	29.4	0.588
80	Raichur	Mudgal	22731	5051	2	29.4	0.588
81	Raichur	Siravara	19295	4288	2	29.4	0.588
82	Raichur	Turavihaala	13034	2896	2	29.4	0.588
83	Ramanagara	Harohalli	20468	4548	2	29.4	0.588
84	Shivamogga	Anavatthi	17684	3930	1	29.4	0.294
85	Shivamogga	Hollehunuru	15401	3422	1	29.4	0.294
86	Shivamogga	Sorab	11332	2518	1	29.4	0.294
87	Tumkur	Huliyaru	15413	3425	1	29.4	0.294
88	Tumkur	Koratagere	15265	3392	1	29.4	0.294
89	Udupi	Bynduru	24957	5546	2	29.4	0.588
90	Udupi	Kaapu	21897	4866	2	29.4	0.588
91	Udupi	Saligram	15123	3361	1	29.4	0.294
92	Uttar Kannada	Ankola	22249	4944	2	29.4	0.588
93	Uttar Kannada	Siddapur	14204	3156	1	29.4	0.294
94	Uttar Kannada	Yellapur	20452	4545	2	29.4	0.588
95	Uttar Kannada	Manki	19064	4236	2	29.4	0.588
96	Vijayanagara	Kamalapuram	25552	5678	2	29.4	0.588
97	Vijayanagara	Kotturu	26289	5842	2	29.4	0.588
98	Vijayanagara	Kudligi	26680	5929	2	29.4	0.588
99	Vijayanagara	Mariyammanahalli	17140	3809	1	29.4	0.294
100	Vijayapura	Alamela	18667	4148	2	29.4	0.588

S. No	Name of the District	Name of the ULB	Population as per 2011 Census	No. of HHs as per 2011 Census	No. of Cesspool Vehicle	Unit Cost	Revised Cost in Crore (@ Rs.29.40 Lakh/ Vehicle)
101	Vijayapura	Babaleshwar	10645	2366	1	29.4	0.294
102	Vijayapura	Chadchan	15542	3454	1	29.4	0.294
103	Vijayapura	Devarahipparagi	16554	3679	1	29.4	0.294
104	Vijayapura	Managuli	15109	3358	1	29.4	0.294
105	Vijayapura	Nidagundi	15291	3398	1	29.4	0.294
106	Vijayapura	Thikota	11984	2663	1	29.4	0.294
107	Vijayapura	Nalatwada	14030	3118	1	29.4	0.294
108	Yadgir	Kakera	21724	4828	2	29.4	0.588
109	Yadgir	Kembavi	21008	4668	2	29.4	0.588
110	Yadgir	Hunasagi	15241	3387	1	29.4	0.294
<b>Total</b>					<b>161</b>		<b>47.334</b>

The matter regarding revised action plan for 161 No. of Cesspool Vehicles for 110 ULBs and revision of rates from Rs. 24.00 Lakh/ Cesspool Vehicle to Rs. 29.40 Lakh/ vehicle at a total cost of Rs.47.334 Crore, has already been recommended for approval by the Committee during 10<sup>th</sup> SLTC meeting held on 14.02.2024

SMD has sought approval for the submission of revised action plan for 161 No. of Cesspool Vehicles for 110 ULBs and revision of rates from Rs. 24.00 Lakh/ Cesspool Vehicle to Rs. 29.40 Lakh/ vehicle at a total cost of Rs.47.334 Crore.

**Decision:** After detailed deliberations, the committee approved for submission of revised action plan for 161 No. of Cesspool Vehicles in 110 ULBs at a revised rate of Rs. 29.40 Lakh/ vehicle at a total cost of Rs.47.334 Crore.

**Agenda No.9: Seeking Approval to open separate Bank Account by State Mission Director, SBM for NAMASTE Scheme**

The State Mission Director (SMD), Swachh Bharat Mission (Urban) informed the Committee that National Action for Mechanized Sanitation Ecosystem (NAMASTE) is a central Sector Scheme that is going to be jointly implemented by the Ministry of Social Justice & Empowerment (MoSJE) and the Ministry of housing and Urban Affairs (MoHUA). The implementing agency for the scheme is National Safai Karamcharis Finance & Development Corporation Limited (NSKFDC). The scheme focuses on Septic Tank and Sewer Cleaning Workers (SSW) providing services for cleaning of sewers and septic tanks through emergency response sanitation units (ERSUs).

SMD also briefed to the Committee that as per NAMASTE guidelines, a Project Management Unit (PMU) is to be set up at the State Level under State Mission Directorate, Swachh Bharat Mission. The scheme also includes appointment of State Nodal Officers and Surveyors for carrying out the profiling of the ULBs. The expenses of the State PMU (including salaries & travel remuneration) and remuneration for surveyors shall be released by NSKTDC. Since, the NAMASTE scheme is separate from SBM 2.0, there is a need for creation of separate bank account dedicate to NAMASTE Scheme. As per the Letter No. NSKFDC/NAMASTE/MAIN/15/2022-23/857 dated 22.12.2023 from National Safai Karamcharis Finance & Development Corporation Limited (NSKFDC), all the State Nodal officers are requested to open a dedicated bank account at the State Level, in the Bank of Baroda (BOB) to receive funds under the NAMASTE SCHEME.

During SLTC meeting held on 14.02.2024, the Committee has recommended to open a separate bank account in Bank of Baroda by State Mission Director, under the NAMASTE SCHEME.

*SMD has sought approval to open a separate bank account in Bank of Baroda by State Mission Director, under the NAMASTE SCHEME.*

**Decision:** After detailed deliberations, the committee provided approval for opening a separate bank account in Bank of Baroda by State Mission Director, under the NAMASTE SCHEME.

**Agenda No.10: Creation of Separate component wise Head of accounts under Swachh Bharat Mission (Urban) 2.0.**

1. State Mission Director(SMD), Swachh Bharat Mission (Urban) explained the Committee that Swachh Bharat Mission is a multifaceted initiative, that involves various components that warrant a segregated financial tracking system for enhanced transparency and accountability. SBM (U) 2.0 has 5 different components namely Solid Waste Management, IEC, Capacity Building, Toilet Construction and Used Water Management. Karnataka currently has a single account for Swachh Bharat Mission, and there is a need for separate account under SBM 2.0 for various components for effective tracking, monitoring and audit. Establishing separate account heads for different components under SBM would offer several benefits that includes:
  - a. Firstly, it facilitates a more granular and detailed analysis of financial transactions, allowing for better monitoring and evaluation of funds allocated to each specific aspect of the mission. It will clearly showcase, the areas of higher SNA Balance, unspent areas, resolving areas of hindering releases and areas that may require additional focus or resources.
  - b. Secondly, it streamlines financial reporting, making it easier to generate comprehensive and accurate financial statements for each SBM component. This, in turn, contributes to efficient

decision-making processes as stakeholders can access precise financial data relevant to their respective areas of responsibility.

SMD also briefed that, furthermore, a dedicated head of accounts for SBM components promotes financial discipline by preventing the commingling of funds. This ensures that resources allocated for a particular aspect of the mission are utilized exclusively for that purpose, minimizing the risk of financial mismanagement.

2. In this direction, MoHUA has released a DO Letter No. 15/46/2027-SBM-I (Part-1) (E-9121750) wherein it is mentioned that "State Government/ UTs with Legislature are also required to open five (5) separate SNA Accounts as detailed under for Central Share Funds received under SBM 2.0.
  - a) IHHL/CT/PT/Aspirational Toilets
  - b) Used Water Management (UWM)
  - c) Solid Waste Management (SWM)
  - d) IEC & Behaviour Change (IEC&BC) and
  - e) Capacity Building, Skill Development & Knowledge Management.
3. In compliance with the same, separate SNA accounts for five (5) different components have been created along with the child accounts at ULBs Level. Mapping of these accounts are also completed, and proposal was sent to Finance Department, Government of Karnataka for approval vide No. 13794/PAUNI/01/PDS/2019-20, dated 09.12.2022. Finance Department vide. Letter No. FD/47/GIE/2022 dated 31.01.2023 communicated that **"with respect to the centrally sponsored scheme Swachh Bharat Mission (U), as the Central-State sharing ratio across the components is 60:40, opening of component-wise SLS, SNA accounts and heads of accounts is not necessary"**. However, with reference to the rationale provided under Point 1 and 2, the requirement of having separate accounts for 5 different components are very critical considering effective tracking, monitoring and audit of finances under SBM 2.0.
4. Under, Swachh Bharat Mission 1.0 scheme, PFMS bank account dedicated for GOI, and GOK shares are opened with ICICI bank. ICICI bank was selected after following the due tendering and selection procedure as per the guidelines of Government of Karnataka as per Finance Department's Letter No. FD 409 EXP-9/2020 dated 30.11.2020. Also, as stated under Point 4, separate SNA accounts for five (5) different components are already created under the same Bank, however, the usage of these accounts are not put to use as approval was not received from FD.

During SLTC meeting held on 14.02.2024, the Committee has recommended for creation of different head of accounts in existing ICICI Bank for 5 (five) different components under SBM 2.0.

**SMD has sought approval for creation of different head of accounts in existing ICICI Bank for 5 (five) different components under SBM 2.0.**

**Decision:** After detailed deliberations, the committee provided approval for creation of different head of accounts in existing ICICI Bank for 5 (five) different components under SBM 2.0.

**Agenda No.11: Seeking approval to open separate bank account by State Mission Director, SBM for managing NGT Compensation fund**

State Mission Director (SMD), Swachh Bharat Mission (Urban) informed the Committee that the issues of Solid and Liquid Waste Management are being monitored by Hon'ble NGT under OA No. 606/2018. During the hearing of Hon'ble NGT w.r.t. OA No. 606/2018 held on 13<sup>th</sup> October 2022 and thereafter as per the orders passed, NGT imposed the fine of 3400 Crores on Karnataka State, out of which 540 Crores was fined for not remediating the legacy waste sites as per the timelines defined under SWM Rules 2016 and 2860 Crores was fined for the gap in treatment of sewage.

SMD also informed that with respect to Legacy waste management, there are 196 ULBs (including BBMP) in Karnataka having 172.40 Lakh Tonnes of legacy waste for which action plan has been approved by MoHUA under SBM 2.0 for Rs 954.87 Crores. The said NGT Compensation funds of 540 Crores dedicated for legacy waste management shall be utilized as a part of ULB share for project execution. Presently, the said NGT compensation funds of 540 Crores are available in Personal Deposit (PD) account of Urban Development Department, Government of Karnataka. The bank accounts of Government of Karnataka related to Swachh Bharat Mission in ICICI bank are PFMS linked, therefore, the NGT compensation funds cannot be diverted to SBM account.

Therefore, it is proposed that a separate Personal Deposit (PD) account shall be created in the name of State Mission Director (SMD), Swachh Bharat Mission, to maintain and monitor the usage of NGT Compensation funds independently. Also, having a separate PD account for NGT funds shall facilitate smooth transactions to PD accounts linked to separate ULBs.

During SLTC meeting held on 14.02.2024, the Committee has recommended to have a separate Personal Deposit (PD) account shall be created in the name of State Mission Director (SMD), Swachh Bharat Mission for NGT Compensation Funds for Legacy Waste Management Projects.

*SMD has sought approval to have a separate Personal Deposit (PD) account in the name of State Mission Director (SMD), Swachh Bharat Mission for NGT Compensation Funds for Legacy Waste Management Projects.*



**Decision:** After detailed deliberations, the committee provided approval to have a separate Personal Deposit (PD) account in the name of State Mission Director (SMD), Swachh Bharat Mission for NGT Compensation Funds for Legacy Waste Management Projects.

**Agenda No.12: Decision on Procurement of LED Screens for dissemination of IEC messages by Chikkaballapura and Bidar Districts under IEC Component of SBM 1.0**

State Mission Director (SMD), Swachh Bharat Mission (Urban) informed the Committee that The Deputy Commissioner of Chikkaballapura District has submitted a formal proposal vide Letter No. JIG NA KO/CHICI(1) CR/125/2023-24 dated 12.02.2024, for the procurement of 25 LED screens, each valued at 9 lakhs, to the State Mission Director of Swachh Bharat Mission Urban. The ULB wise requirement of LED screens is given below:

(Cost in Rs. Lakhs)

S.No.	ULB Name	No. of LED Screens Required	Unit Rate	Total Cost
1.	Chikkaballapura CMC	3	9.00	27.00
2.	Chintamani CMC	8	9.00	72.00
3.	Sidlaghatta CMC	4	9.00	36.00
4.	Gouribidanur CMC	4	9.00	36.00
5.	Bagepalli TMC	4	9.00	36.00
6.	Gudibande TP	2	9.00	18.00
	<b>Total</b>	<b>25</b>	<b>9.00</b>	<b>225.00</b>

During the 10<sup>th</sup> SLTC meeting held on 14.02.2024, it was recommended to provide 10 LED screens to Bidar District for the total cost of 90 Lakhs. Thus, a total of 35 LED screens have been recommended for procurement and installation for Chikkaballapura and Bidar Districts under IEC Component of SBM 1.0.

**The specifications of the proposed LED Screens consist of:**

**"P5 OUTDOOR WATERPROOF HD LED VIDEO WALL OF SIZE 10.49 X 14.69 = 154.0981 SQFTS".**

SMD also briefed that the total value of proposed 35 LED screens is estimated at Rs. 3.15 Crores. Under Swachh Bharat Mission 1.0, there is an unspent balance of Rs. 3.20 Crores under IEC component and currently no further activities are planned under SBM 1.0 IEC funds. The details are provided below:

Fund details of SBM-1.0 (Rs in Cr.)											
S. N	Component	GoI Releas	GoK Releas	Total Releas	Expendi ture under GoI	Expendi ture under Gok	Total Expendi ture	GoI Bala nce	GoK Bala nce	Bala nce in ULB s	Bala nce in SNA

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1	IEC	29.66	19.77	49.43	29.66	0.00	29.66	0.00	19.77	16.57	3.20

The proposed IEC intervention for Chikkaballapura and Bidar District can be taken up on a pilot basis by utilizing the unspent SBM 1.0 IEC component balance amount, to evaluate the impact created through the proposed digital intervention.

**SMD has sought approval from the Committee regarding the utilization of unspent IEC component balance of SBM 1.0 for the procurement of 35 LED screens as per the above specifications as under:**

SNo.	District Name	No. of LED Screens	Unit Cost (Lakhs Rs.)	Total Cost (Lakhs Rs.)
1.	Chikkaballapura	25	9.00	225.00
2	Bidar	10	9.00	90.00
	<b>Total</b>	<b>35</b>	<b>-</b>	<b>315.00</b>

These 35 LED screens as per the above specifications will be utilized under IEC intervention on pilot basis, subject to following conditions:

- Based on the approved specifications, the ULBs shall call EOI to obtain data rate and shall get approval from the SBM Committee chaired by Deputy Commissioner.*
- The ULBs shall call tenders based on unit cost approved by Deputy Commissioner as per KTPP Act. If the tender rate is more than the unit cost approved here, the additional amount required shall be borne by the ULB out of its own fund.*
- GOI and GOK share shall be limited to 9 Lakhs per unit.*

**Decision:** After detailed deliberations, the committee provided approval for utilization of unspent IEC component balance of SBM 1.0 for the procurement of 35 LED screens as per the above specifications for Chikkaballapura and Bidar Districts for total cost of Rs. 3.15 Crores under IEC intervention on pilot basis, subject to following conditions:

- Based on the approved specifications, the ULBs shall call EOI to obtain data rate and shall get approval from the SBM Committee chaired by Deputy Commissioner.*
- The ULBs shall call tenders based on unit cost approved by Deputy Commissioner as per KTPP Act. If the tender rate is more than the unit cost approved here, the additional amount required shall be borne by the ULB out of its own fund.*
- GOI and GOK share shall be limited to 9 Lakhs per unit.*

**Agenda No.13: Approval is sought to allow ULBs to carry out procurement and civil works as per delegation of powers vide GO no: UDD 184 MNE 205, Dated: 11-11-2016**

The ULBs have prepared DPR for integrated solid waste management and the same were approved by the State High Powered Committee constituted under SBM. For effective implementation of DPR, an SWM Committee was formed at the district level as per the GO no UDD 225 CSS 2019, Dated: 22-08-2019.

Currently, the district level SBM Committee is doing the following:

1. Vet and finalize the specifications of vehicles and machineries required for SWM
2. Vet and finalize the data rates of vehicles and machineries required for SWM
3. Administrative Approvals
4. Technical Bid Approval
5. Financial Bid Approval

In the meetings held by SMD at the district level, ULBs have raised concerns regarding the delay because of the multiple approvals at various stages. In view of the above, there is a necessity to clearly define the roles and responsibilities of the SWM Committee. Roles & responsibilities of the SWM Committee shall be as follows:

1. Overall Supervision, Coordination, and implementation of SBM 1 and SBM 2.
2. Vet and finalize the requirement & specifications of all vehicles, machinery and manpower required for solid waste management.
3. Vet and finalize the data rates of all vehicles, machineries & manpower required for solid waste management.

After the specification approval and data rate approval by the SWM committee, technical sanction, administrative approval, and tender approval shall be as per delegation of powers vide G.O. no: **UDD 184 MNE 205, Dated: 11-11-2016.**

The above delegation of power to ULBs shall help in reducing the time required for the approval process and shall expedite the procurement process.

During 10<sup>th</sup> SLTC meeting held on 14.02.2024, the committee has recommended approval for the above-mentioned roles and responsibilities of the SWM committee headed by Deputy Commissioner. The SLTC Committee also recommended that, after the specification approval and data rate approval by the SWM committee, technical sanction, administrative approval, and tender approval shall be as per delegation of powers vide G.O. no: UDD 184 MNE 205, Dated: 11-11-2016.

*Hence, the subject is placed before the committee to clearly define the roles and responsibilities of the SWM committee headed by Deputy Commissioner.*

**Decision:** After detailed deliberations, the committee provided approval for the below mentioned roles and responsibilities of the SWM committee headed by Deputy Commissioner:

1. Overall Supervision, Coordination, and implementation of SBM 1 and SBM 2.
2. Vet and finalize the requirement & specifications of all vehicles, machinery and manpower required for solid waste management.
3. Vet and finalize the data rates of all vehicles, machineries & manpower required for solid waste management.

The Committee also directed that, after the specification approval and data rate approval by the SWM committee, technical sanction, administrative approval, and tender approval shall be as per delegation of powers vide G.O. no. no: UDD 184 MNE 205, Dated: 11-11-2016.

The meeting ended with vote of thanks.

Secretary

Urban Development Department  
Government of Karnataka



Additional Chief Secretary  
Government of Karnataka





Govt. of India

**PROCEEDINGS FOR**  
**9<sup>th</sup> STATE HIGH POWERED COMMITTEE (SHPC)**  
**MEETING OF**  
**SWACHH BHARAT MISSION 2.0**

**Date: 02-03-2024, Time: 12:00 pm**

**Venue: Room No: 422, 4th Floor, Vikasa Soudha, Bengaluru**

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Agenda 6	Seeking Approval for delegation of powers to State Mission Director (SBM) for giving approval for the proposals received from ULBs regarding Toilet Construction by utilizing the unspent balance of CT/PT component of SBM 1.0 as per funding norms of SBM 2.0.	29-30
Agenda 7	Seeking Ratification for Salaries of Manpower hired at SMD Office under SBM 2.0.	30
Agenda 8	Approval of tender for providing Project Development & Management Consultancy (PDMC) services for design, DPR preparation, bid process management, construction supervision and monitoring services for Used Water Management under Swachh Bharat Mission (Urban) □ 2.0 and NGT Environmental Compensation Fund for Package 1 (Bengaluru and Mysore Revenue Division) and Package-2 (Belagavi & Kalburgi Revenue Division)	31-32



**Proceedings for 9<sup>th</sup> SHPC meeting dated 02-03-2024 regarding Swachh Bharat Mission  
(Urban) 2.0**

**The list of members present in the meeting is provided at Annexure-1.**

The State Mission Director, State Mission Directorate (SBM-U) welcomed the Chairman, and other Members of State Level Technical Committee (SLTC) to the meeting. The Director briefed about the 8 Agendas placed before the Committee.

**Agenda No. 1 –Confirmation of the Proceedings of the 8th Meeting of the SHPC held on 14-02-2024**

The Committee noted that the proceedings of the 8<sup>th</sup> meeting of SHPC for Swachh Bharat Mission held on 14.02.2024 was sent to all members and invitees.

As no comments are received, the proceedings may be confirmed.

**Agenda No.2 – Action Taken Report on 8<sup>th</sup> SHPC meeting of Swachh Bharat Mission held on 14-02-2024**

The Committee noted the following agenda of 8<sup>th</sup> State High Powered Committee (SHPC) meeting held on 14-02-2024.

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No.1 –Confirmation of the Proceedings of the 6th Meeting of the SHPC held on 31-01-2024	The Committee noted that the proceedings of the 6th meeting of SHPC for Swachh Bharat Mission held on 31.01.2024 has been sent to all members and invitees. As no comments are received, the proceedings are confirmed.	-
2.	Agenda No. 2 - Action Taken Report on 6th SHPC meeting of Swachh Bharat Mission held on 31-01-2024.	The Committee noted the Action Taken Report on 6 <sup>th</sup> SHPC meeting of Swachh Bharat Mission held on 31-01-2024.	-
3.	Agenda No.3 –Seeking Approval of Detailed Project Reports for Material Recovery	The committee approved Detailed Project Reports of Material Recovery Facilities prepared by Bidar CMC,	Draft Government Order has been prepared and sent to Government for

	Facilities (MRF) for 3 Urban Local Bodies including Bidar CMC, Raichur CMC and Hosapete CMC under Swachh Bharat Mission 2.0.	Raichur CMC and Hosapete CMC for the total capacity of 146 TPD and a total cost of 23.40 Crores along with the specified conditions and the standard equipment specifications considered for calculation of the estimations.	approval.
4.	Agenda No.4 – Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF) for Shivamogga and Tumkur CCs under Swachh Bharat Mission 2.0	The committee approved 02 Detailed Project Reports of Material Recovery Facilities prepared by Tumkur CC for total project cost of Rs 7.85 Crores and by Shivamogga CC for total project cost of Rs 12.25 Crores along with the specified conditions and the standard equipment specifications considered for calculation of the estimations.	Draft Government Order has been prepared and sent to Government for approval.
5.	Agenda No. 5 – Seeking approval for the revised requirement of Cesspool Vehicles proposed under SBM U from 147 Vehicles in 140 ULBs to 161 Vehicles in 110 ULBs with Population less than 30,000 under the Used Water Management Component of Swachh Bharat Mission Urban 2.0.	After detailed deliberations, the committee provided approval for the revision of action plan from 147 Vehicles in 140 ULBs to 161 Vehicles in 110 ULBs with Population less than 30,000 under the Used Water Management Component of Swachh Bharat Mission Urban 2.0.	Revised Action Plan will be submitted to MoHUA for approval.
6.	Agenda No.6 – Seeking ratification for the technical specifications of Cesspool Vehicle & EOI document for the procurement of 3000 Litre capacity Cesspool Vehicles (Sucking machine).	After detailed deliberations, the committee decided to ratify the technical specification of the 3000 L Capacity Cesspool Vehicles and EOI document.	The tender will be called post approval from MoHUA.

7.	Approval is sought for fixation of Unit Rate as Rs. 29.40 Lakh for 3000 L Capacity Cesspool Vehicle based on the Expression of Interests received.	After detailed deliberations, the committee recommended approval for: 1. Unit/data rate for the 3 KLD Cesspool vehicle at Rs.29.40 Lakh. 2. Submission of revised Unit /data rate from Rs.24.00 Lakh (approved by MoHUA) to Rs.29.40 Lakh (as per the EOIs) received to MoHUA for NARC Approval. 3. Seeking revised administrative approval from the Cabinet, based on the revised rate approvals from SLTC, SHPC followed by NARC approval under MoHUA.	Revised Action Plan with the revised Unit/data rate will be submitted to MoHUA for approval.
8.	Agenda No.8: Seeking approval for submission of revised action plan to MoHUA for the procurement of 161 No. of Cesspool Vehicles for 110 ULBs and revision of unit rate from Rs. 24.00 Lakh/ Cesspool Vehicle to Rs. 29.40 Lakhs/ vehicle based on EOI bids received.	After detailed deliberations, the committee recommended submission of revised action plan for 161 No. of Cesspool Vehicles in 110 ULBs at a revised rate of Rs. 29.40 Lakh/ vehicle at a total cost of Rs.47.334 Crore.	Revised Action Plan will be submitted to MoHUA for approval.
9.	Agenda No.9: Seeking Approval to open separate Bank Account by State Mission Director, SBM for NAMASTE Scheme.	After detailed deliberations, the committee recommended opening a separate bank account in Bank of Baroda by State Mission Director, under the NAMASTE SCHEME.	
10.	Agenda No.10: Creation of Separate component wise Head of accounts under Swachh Bharat Mission	After detailed deliberations, the committee recommended approval for creation of different head of accounts in existing ICICI Bank for 5 (five)	File No. 1336817 has been sent to Finance Department for approval.




	(Urban) 2.0.	different components under SBM 2.0.	
11.	Agenda No.11: Seeking approval to open separate bank account by State Mission Director, SBM for managing NGT Compensation fund.	After detailed deliberations, the committee recommends approval to have a separate Personal Deposit (PD) account in the name of State Mission Director (SMD), Swachh Bharat Mission for NGT Compensation Funds for Legacy Waste Management Projects.	File No. 1336830 has been sent to Finance Department for approval.
12.	Agenda No.12: Decision on Procurement of LED Screens for dissemination of IEC messages by Chikkaballapura and Bidar Districts under IEC Component of SBM 1.0.	After detailed deliberations, the committee recommends approval for utilization of unspent IEC component balance of SBM 1.0 for the procurement of 35 LED screens (25 Nos. for Chikkaballapura district and 10 Nos. for Bidar District) for the total cost of Rs 3.15 Crores @ Rs. 9 Lakhs per screen.	e-office file no 1333387 is submitted to UDD with draft GO
13.	Agenda No.13: Approval is sought to allow ULBs to carry out procurement and civil works as per delegation of powers vide GO no: UDD 184 MNE 205, Dated: 11-11-2016.	After detailed deliberations, the committee recommends approval for the below mentioned roles and responsibilities of the SWM committee headed by Deputy Commissioner: 1. Overall Supervision, Coordination, and implementation of SBM 1 and SBM 2. 2. Vet and finalize the requirement & specifications of all vehicles, machinery and manpower required for solid waste management. 3. Vet and finalize the data rates of all vehicles, machineries & manpower required for solid waste management. The Committee also recommended that, after the specification approval and data	Order No. 1336105 DMA/SWM/SBM/34/2024 dated 23.02.2024 has been issued in this regard.

	rate approval by the SWM committee, technical sanction, administrative approval, and tender approval shall be as per delegation of powers vide G.O. no.no: UDD 184 MNE 205, Dated: 11-11-2016.
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**Agenda No.3: Seeking Decision for Legacy Waste Management Technical Bid Evaluation Report submitted by Mysuru City Corporation.**

**Name of the Work:** Processing and Disposal of Legacy Waste at Survey No.181, 182, 183 and 184 of Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines.

**(INDENT No.: DMA/2023-24/OW/WORK INDENT845)**

State Mission Director, SBM (U) informed the Committee that Mysuru City Corporation invited tender for processing and disposal of 6.01 lakhs tones of legacy waste accumulated at Survey No.181, 182, 183 and 184 of village Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines through Karnataka Public procurement portal (KPPP) dated 03/08/2023. Last date to submit the bid was 5/12/2023.

Administrative approval was obtained for the detail project report from Joint Secretary, GOK (Cabinet Ministry), vide U.O Note No.CS/09/SCM/2023, Bengaluru, dated 11/04/2023 for the amount of Rs.5954.83 lakhs. Technical Sanction was obtained from Chief Engineer, Directorate of Municipal administration, vide order No.1034136 DMA SWM SBM 04 2023, dated 02/05/2023. **Details of tender are as below.**

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Processing and Disposal of Legacy Waste at Survey No.181, 182, 183 and 184 of village Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines. <b>(INDENT No.:DMA/2023-24/OW/WORK INDENT845)</b>	5954.83	5954.83	59.5483

Sl.NO	Description	Details
1	Short term/ Long Term tender	Long Term tender
2	Tender Publisher	The Commissioner, Mysuru City Corporation, Mysuru Tender Published date 06/08/2023
3	Last date to submit Tender in KPP portal	05-12-2023 (124 days).
4	Date of Tender Published in KPP portal	03-08-2023
5	Details on publications in Newspapers regarding Tender	1. Udayavani 2. Vijaya Karnataka 3. Times of India (Published on date 06/08/2023)
6	Technical Bid opening Date	07/12/2023
7	Corporation level Tender Technical scrutiny committee meeting details	02/01/2024

SMD further informed the Committee that the technical bid was opened on 7-12-2023 and 4 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- Sri HARDIK BHIKHABHAI KHUNT (D H PATEL)
- Sri NAGESH PRABHU CHINIVARTHA (M/s Zigma Global Enviro Solution Pvt L.)
- Sri M SUDARSHAN RAJU and HARDIK GOWDA (JV) (M/s M.S Jitin Infra pvt ltd)
- Sri MILIND HARISHCHANDRA PAWAR (M/s Adarsh Bharath Enviro pvt ltd)

The Corporation level Tender scrutiny committee meeting was held on 02/01/2024 under the chairmanship of the Commissioner, Mysuru City Corporation wherein the technical bids for tender indent No.: DMA/2023-24/OW/WORK\_INDENT845 were evaluated and the details of the same are given below

Sl.NO	Name of Bidder	Recommendations by Corporation level Tender scrutiny committee meeting	Details
1.	HARDIK BHIKHABHAI KHUNT (D H PATEL)	Recommended for Approval	Bidder - HARDIK BHIKHABHAI KHUNT (D H PATEL) has been technically qualified, as he has submitted all required technical documents as per the Tender conditions through KPP portal Hence, the bidder is recommended for approval by Corporation level Tender Scrutiny Committee.
2.	NAGESH PRABHU CHINIVARTHA	Recommended for Rejection	Bidder - NAGESH PRABHU CHINIVARTHA (Zigma Global Enviro

	(Zigma Global Enviro Solution Pvt L.)		Solution Pvt L.) has technically not qualified, as the bidder has not submitted the required technical documents through KPP portal, for machineries and vehicles as per general instructions to the tenderers (GIT) sub clause reference 4.13. Hence, bidder is not recommended for approval by Corporation level Tender Scrutiny Committee.
3	M SUDARSHAN RAJU and HARDIK GOWDA (JV) (M/s M.S Jitin Infra pvt ltd)	Recommended for Rejection	Bidder - M SUDARSHAN RAJU and HARDIK GOWDA (JV) has technically not qualified, as the bidder has not submitted the required technical documents through KPP portal, for RDF certification from KPCL. Hence, the bidder is not recommended for approval by Corporation level Tender Scrutiny Committee.
4	Sri MILIND HARISHCHANDRA PAWAR (M/s Adarsh Bharath Enviro pvt ltd)	Recommended for Rejection	Bidder - MILIND HARISHCHANDRA PAWAR has technically not qualified, as the bidder has not submitted all the required technical documents as per the Tender conditions through KPP portal. Hence, the bidder is not recommended for approval by Corporation level Tender Scrutiny Committee.

SMD further mentioned that the above recommendations made by Corporation level TSC were submitted to the office of State Mission Director vide letter no:ಹೆಚ್ 1/ಪವಿ/67/2022-23, ದಿನಾಂಕ: 02.1.2024 and were discussed during State Level Tender Scrutiny Committee meeting chaired by State Mission Director, Swachh Bharat Mission (U), held on 18.01.2024. The State Level Tender Scrutiny Committee decided to place the subject before next State Level Technical Committee meeting as the said project cost is above 10 crores.

Accordingly, the above proposal was placed before 8<sup>th</sup> SLTC meeting held on 29.01.2024, wherein the Committee decided to refer the matter to Finance Department to obtain their opinion on considering the single bid for legacy waste management tender of Mysuru City Corporation. Accordingly, the above matter was referred to the Finance Department vide File No. 1369502/DMA/SWM/SBM/29/2024 on 30.01.2024.

The Finance Department has reviewed the above matter and has opined as highlighted below.

“ ಆಡಳಿತ ಇಲಾಖೆಯ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಪರಿಶೀಲಿಸಲಾಗಿದೆ, ಕೆ.ಟಿ.ಪಿ.ಪಿ ಕಾಯ್ದೆ ಮತ್ತು ನಿಯಮಗಳಿಗೆ ಅನುಸಾರವಾಗಿ ಟೆಂಡರ್ ಪ್ರಕ್ರಿಯೆಯನ್ನು ಮತ್ತು ಅದಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ನಿರ್ಧಾರವನ್ನು ಕೈಗೊಳ್ಳಲು ಸಂಬಂಧಪಟ್ಟ ಸಂಗ್ರಹಣಾ ಪ್ರಾಧಿಕಾರಗಳು ಸಕ್ರಮವಾಗಿರುತ್ತದೆ. ಏಕ ಬಿಡ್ ಪ್ರಕರಣಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಅನುಸರಿಸಬೇಕಾದ ಕ್ರಮವನ್ನು ಸರ್ಕಾರದ ಸುತ್ತೋಲೆ ಸಂಖ್ಯೆ: .: PWD 1359 SO/FC 2001 (P-2) dated 03.12.2002ರಲ್ಲಿ ವಿವರವಾಗಿ ತಿಳಿಸಲಾಗಿರುತ್ತದೆ. ಅದರಂತೆ ಪರಿಶೀಲಿಸಿ ಆಡಳಿತಾತ್ಮಕ ಇಲಾಖೆ ಹಂತದಲ್ಲಿ ತೀರ್ಮಾನವನ್ನು ಕೈಗೊಳ್ಳುವಂತೆ ತಿಳಿಸಿದೆ. ”

SMD informed the Committee that the said circular has been verified and it provides the guidelines for conducting negotiations before award of the contract. Further the Finance Department has issued Circular on Single Bid vide no.FD/1066/Exp/12/2016, dated 20.03.2017 which provided the details of procedures to be followed when Single Bid is qualified. The details is mentioned below.

"Definition of Single Bid:

- Single bid is defined as; those tenders where only one bid is received before technical qualification is done.
- In cases where several bids are received at the initial stage before technical qualification, but only one bidder qualifies for commercial financial bid, thus-this should also treat as a Single Bid (and follow the attendant procedures for single bids)."

“2. ಏಕಬಿಡ್ಡೆಂಡರ್ಗಳಕುರಿತುಸೂಚನೆಗಳನ್ನುಮತ್ತುವ್ಯಾಖ್ಯಾನವನ್ನುಉಲ್ಲೇಖಿಸಿ (1) ಹಾಗೂ (2) ರಸರ್ಕಾರದಸುತ್ತೋಲೆಗಳಲ್ಲಿನೀಡಲಾಗಿರುತ್ತದೆ. ಏಕಬಿಡ್ಡೆಂಡರ್ಗಳನ್ನುಸ್ವೀಕೃತವಾದಸಂದರ್ಭಗಳಲ್ಲಿ, ಸದರಿಏಕಬಿಡ್ಡೆಂಡರ್ಗಳನ್ನುತಿರಸ್ಕರಿಸಿ, ಮರುಕರೆಯುವುದುಟೆಂಡರ್ಆಹ್ವಾನಿಸುವಅಧಿಕಾರಿಯಪ್ರಥಮಅಯ್ಯೆಯಾಗಿರಬೇಕೆಂದುಉಲ್ಲೇಖಿಸಿ (1) ರಸುತ್ತೋಲೆಯಪರಿಚ್ಛೇದ 3.1ರಲ್ಲಿಸೂಚಿಸಲಾಗಿರುತ್ತದೆ. ಆದರೆಏಕಬಿಡ್ಡೆಂಡರ್ಪರಿಗಣಿಸಲೇಬೇಕಾದಂತಹಅಸಾಧಾರಣಸಂದರ್ಭಗಳಲ್ಲಿಮಾತ್ರ, ಟೆಂಡರ್‌ದರಗಳುಅಂದಾಜುಮೊತ್ತಕ್ಕೆಹೋಲಿಸಿದಾಗಶೇ.5 ಕ್ಕಿಂತಹೆಚ್ಚುವರಿಯಾಗಿದ್ದಲ್ಲಿ ಅಥವಾಲಾಭಾಂಶವನ್ನುಹೊಂದಿದ್ದಲ್ಲಿ, ಇ-ಸಂಗ್ರಹಣೆತಂತ್ರಾಂಶದಲ್ಲಿಯೇದರಸಂಧಾನ (negotiation) ಮಾಡುವುದನ್ನುಕಡ್ಡಾಯಗೊಳಿಸಲಾಗಿದೆ.”

However, the Mysore City Corporation has specified following reasons for approval of the single bid.

- Karnataka State Pollution Control Board (KSPCB) vide letter No: PCB/WMC/2855/ CC/2018/327 Dated: 10-08-2022 has issued notice for non-compliance with respect to processing and disposal of solid waste and also liquid waste and has informed that a penalty Rs. 5.00 lakhs per month shall be levied.

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“The proposal of the Administrative Department has been examined, the concerned procurement authorities are competent to take the tender process and decision in relation thereto as per the KPPP Act and Rules. The procedure to be followed in relation to single bid cases is detailed in the Government Circular No.: PWD 1359 SO/FC 2001 (P-2) dated 03.12.2002. Accordingly, it has been informed to examine and take decision at the Administrative Department level.”

SMD informed the Committee that the said circular has been verified and it provides the guidelines for conducting negotiations before award of the contract. Further the Finance Department has issued Circular on Single Bid vide no. **FD/1066/Exp/12/2016, dated 20.03.2017** which provided the details of procedures to be followed when Single Bid is qualified. The details is mentioned below.

"Definition of Single Bid:

- i. Single bid is defined as; those tenders where only one bid is received before technical qualification is done.
- ii. In cases where several bids are received at the initial stage before technical qualification, but only one bidder qualifies for commercial financial bid, thus-this should also treat as a Single Bid (and follow the attendant procedures for single bids)."

**“2. Instructions and definitions regarding single bid tenders are given in the Government Circulars referred to (1) PWD 1359 SO/FC 2001 (P-2) dated 03.12.2002 and (2) FD/1066/Exp/12/2016, dated 20.03.2017. In cases where single bid tender is received, it is indicated in Section 3.1 of the Circular referred to (1) that the first option of the Tender Inviting Officer is to reject the said single bid tenders and to recall tender. But only in exceptional cases single bid can be considered. If the tendered rates exceed the estimated amount by more than 5% or if a profit margin exists, price negotiations must take place within the e-procurement software.”**

However, the Mysore City Corporation has specified following reasons for approval of the single bid.

- Karnataka State Pollution Control Board (KSPCB) vide letter No: PCB/WMC/2855/ CC/2018/327 Dated: 10-08-2022 has issued notice for non- compliance with respect to processing and disposal of solid waste and also liquid waste and has informed that a penalty Rs. 5.00 lakhs per month shall be levied.

- The Hon'ble National Green Tribunal in O.A. No: 606/2018 in order dated 13-10-2023 has levied environmental compensation for not remediating the legacy waste as the timelines provided in SWM Rules 2016 has been passed. In this the State has directed all ULBs to remediate legacy waste and reclaim land in a time bound manner.
- In the interest of public health and safeguarding environment from hazards caused by legacy waste it is necessary to clear legacy waste at the earliest.

*The subject was discussed in detail in the committee and the urgency to clear legacy waste was noted in compliance to NGT orders in OA 606/2018 and also to prevent environmental hazards in the site which includes fire accidents and water contamination due to leachate and Committee decided to approve the single technical bid qualified of legacy waste management tender of Mysore City Corporation.*

*Decision: After detailed deliberations, the Committee approved the single bid and open the financial bid for the said legacy waste management tender of Mysuru City Corporation.*

**Agenda No.4 –Seeking Approval for City Solid Waste Action Plan for the unutilized funds under SBM 2.0.**

State Mission Director (SMD)briefed the committee that under Swachh Bharat Mission 2.0, Rs. 709 Crores has been allocated by MoHUA under Central Share for Solid Waste Management Component including Wet Waste management, Dry Waste Management, Sanitary Landfills, Dumpsite Remediation, Construction & Demolition Waste Management, Transfer Station and Mechanical Sweeping. The City Solid Waste Action Plan (CSWAP) for Rs. 2023.79 Crores out of which Central Share is Rs. 629.06 Crores has already been approved by MoHUA for Karnataka State during the National Advisory Review Committee (NARC) meeting. The Central Share allocation for Karnataka of Rs. 80.24 Crores is remaining for which no action plan has been submitted to MoHUA yet.

Further, State Mission Director (SMD)informed the Committee that based on the requirements proposed by the Urban Local Bodies, City Solid Waste action plan has been prepared for different sub-components for the total cost of 193.88 Crores out of while Central Share is Rs. 63.98 Crores (Out of 80.24 Crores) and State Share is Rs 42.65 Cr. The details are provided below:

SN	Component	No of ULBs covered	Total project cost in lakhs	GoI Share	GoK Share	ULB Share
1	C&D plant	21	3882.00	1281.06	854.04	1746.90

2	Mechanized Sweeping Machine	21	2640.00	871.20	580.80	1188.00
3	Transfer Stations	9	5305.50	1750.82	1167.21	2387.48
4	Bio-methanation Plants	7	7560.00	2494.80	1663.20	3402.00
<b>Total</b>		<b>58</b>	<b>19387.50</b>	<b>6397.88</b>	<b>4265.25</b>	<b>8724.38</b>
<b>Total Cost in Cr.</b>			<b>193.88</b>	<b>63.98</b>	<b>42.65</b>	<b>87.24</b>

The Component wise detailed action plan is explained below:

### 1. Construction & Demolition Waste Management Plant

As per MoHUA guidelines, the ULBs having 2011 population of more than 5 Lakhs and NCAP cities are eligible for funding under SBM 2.0 for C&D Plant. Accordingly, action plan for establishing Construction & Demolition Waste Processing Facilities in 4 ULBs (Kalaburagi CC, Mysuru CC, Hubli-Dharwad CC and Davanagere CC) for the total 302 TPD quantity of C&D waste with the capital cost of Rs 18.12 Crores has been approved by MoHUA in NARC meeting.

Now, 6 City Corporations (CCs) having 2011 population more than 3 Lakh have submitted the requirement of standalone C&D waste plants in order to effectively manage the C&D waste generated in their cities. Also, 15 City Municipal Councils (CMCs) with 2011 population more than 1 lakh, have submitted the requirement of C&D waste plants in cluster model as shown in below table. Under the clustering approach proposed by these CMCs, the nearby ULBs coming within 50 Km of radius have been clustered along with the respective CMC for setting up a C&D Waste treatment plant.

It is understood that the proposed 21 ULBs have 2011 population of less than 5 Lakhs, however, it is proposed that exemption under guidelines of SBM 2.0 may be given and these ULBs shall be considered as special case for approval. The estimated quantity of actual C&D Waste generation has been calculated based on the MoHUA guidelines. The ULB wise details are provided below:

Sl. No	ULB Name	Type of ULB	Clustered ULBs	Population Census 2011	Projected population 2026 (as per action plan)	Proposed Capacity based on actual C&D Waste generation (TPD)	Approved Cost as per MoHUA INR/Tonne	Total Cost (6 lakh/ton) in lakhs	GoI Share (Lakhs)	GoK Share (Lakhs)	ULB Share (Lakhs)
1	Bellary	CC	No Cluster	410445	577284	44.00	600000	264.00	87.12	58.08	118.80

2	Belgaum	CC	No Cluster	490045	689240	52.00	600000	312.00	102.96	68.64	140.40
3	Mangalore	CC	No Cluster	488968	687725	52.00	600000	312.00	102.96	68.64	140.40
4	Shimoga	CC	No Cluster	322650	453802	35.00	600000	210.00	69.30	46.20	94.50
5	Tumkur	CC	No Cluster	302143	424959	32.00	600000	192.00	63.36	42.24	86.40
6	Bijapur	CC	No Cluster	327427	460521	35.00	600000	210.00	69.30	46.20	94.50
7	Bagalkot	CM C	Guledgudda, Kerur, Bilgi, Kamatagi, Lokapura, Shiruru	274629	386261	29.00	600000	174.00	57.42	38.28	78.30
8	Hospet	CM C	Kudligi, Kamalapuram, Hagaribommanaha lli, Mariyamanahalli	316282	444845	34.00	600000	204.00	67.32	44.88	91.80
9	Bidar	CM C	Aurad, Hallikhedda	256932	361371	28.00	600000	168.00	55.44	36.96	75.60
10	Chikmagalur	CM C	Kadur, Birur, Mudigere	184952	260132	20.00	600000	120.00	39.60	26.40	54.00
11	Chitradurga	CM C	Nayakanahatti, Challakere	216592	304633	23.00	600000	138.00	45.54	30.36	62.10
12	Gadag- Betigeri	CM C	Lakshmeshwar, Mundargi, Ron, Shirhatti, Naregal	291896	410547	31.00	600000	186.00	61.38	40.92	83.70
13	Hassan	CM C	Channarayapatna, Hole Narsipura, Belur, Arkalgud, Alur	271232	381483	29.00	600000	174.00	57.42	38.28	78.30
14	Ranebennur	CM C	Haveri, Byadgi, Hirekerur, Guttala, Ratthalli	254513	357968	27.00	600000	162.00	53.46	35.64	72.90
15	Robertson Pet	CM C	Mulbagal, Bangarpet	264355	371811	28.00	600000	168.00	55.44	36.96	75.60
16	Kolar	CM C	Srinivasapura, VemagalKurugal, Malur	225706	317452	24.00	600000	144.00	47.52	31.68	64.80
17	Gangawati	CM C	Koppal, Kanakagiri, Kaaratagi, Tavaragera	249787	351321	27.00	600000	162.00	53.46	35.64	72.90
18	Mandya	CM C	Srirangpatna, Maddur	191173	268882	21.00	600000	126.00	41.58	27.72	56.70
19	Raichur	CM C	Manvi, Sirwar	299833	421710	32.00	600000	192.00	63.36	42.24	86.40
20	Bhadravati	CM C	Hollehunuru	166503	234184	18.00	600000	108.00	35.64	23.76	48.60
21	Udupi	CM C	Kundapura, Karkala, Saligrama, Kaapu	238224	335058	26.00	600000	156.00	51.48	34.32	70.20
<b>Total project cost in lakhs</b>								<b>3882.00</b>	<b>1281.06</b>	<b>854.04</b>	<b>1746.90</b>
<b>Total project cost in Cr.</b>								<b>38.82</b>	<b>12.81</b>	<b>8.54</b>	<b>17.47</b>

## 2. Mechanized Sweeping Machines

As per MoHUA guidelines, the ULBs having 2011 population of more than 5 Lakhs and NCAP cities are eligible for funding under SBM 2.0 for Mechanized Sweeping Machines. Accordingly, action plan for procurement of mechanized sweeping machines in 5 ULBs (Kalaburagi CC, Mysuru CC, Hubli-

Dharwad CC, Davanagere CC and BBMP) for the total 29 machines with the capital cost of Rs 15.95 Crores has been approved by MoHUA in NARC meeting.

Now, 6 City Corporations (CCs) and 15 City Municipal Councils (CMCs) having 2011 population more than 1 Lakh have submitted the requirement of Mechanized Sweeping Machines for cleaning of 4 and 6 Lane roads. Based on the length of 4 Lane and 6 Lane roads, the number of required machines have been estimated @1 machine for each 50 Km of road length swept as per the MoHUA guidelines.

Moreover, the advantages of Mechanical Sweeping machines are as follows:

- Use of sweeping machines contributes to reduced air pollution with reduced emissions of dust and particulate matter into the environment.
- Sweeping machine offer higher efficiency over manual sweeping since it will take lesser time to sweep the same area with the sweeping machine.
- Procurement of Sweeping machine is a one-time investment for an Urban Local Body; however, one machine can fulfil the need of 12-15 workers resulting in reduced labour cost in long run.
- With the suction and the vacuum methods on which the sweeper machine operates, the areas swept by the sweeper machines are cleaner than that done with the traditional manual cleaning methods.
- The usage of Sweeper machines enables the cleaning of areas with extreme conditions or environmental hazards. In such places, manual cleaning is not a safe option as it might lead to health issues for the workers.
- The machine covers its cost within a few months of its purchase and then it will only require basic maintenance and fuel. It reduces the cleaning cost and increases productivity.

It is understood that the proposed 21 ULBs have 2011 population of less than 5 Lakhs, however, it is proposed that exemption under guidelines of SBM 2.0 may be given and these ULBs shall be considered as special case for approval. The ULB wise details are provided below:

Sl. No	ULB Name	Type of ULB	Population Census 2011	No of Mechanized Sweeping	Approved Cost as per MoHUA INR/Tonne	Total Cost (Lakhs)	GoI Share (Lakhs)	GoK Share (Lakhs)	ULB Share (Lakhs)
1	Bellary	CC	410445	3	5500000	165	54.45	36.30	74.25
2	Belgaum	CC	490045	3	5500000	165	54.45	36.30	74.25
3	Mangalore	CC	488968	3	5500000	165	54.45	36.30	74.25
4	Shimoga	CC	322650	3	5500000	165	54.45	36.30	74.25
5	Tumkur	CC	302143	3	5500000	165	54.45	36.30	74.25
6	Bijapur	CC	327427	3	5500000	165	54.45	36.30	74.25
7	Bagalkot	CMC	111933	2	5500000	110	36.30	24.20	49.50
8	Hospet	CMC	206167	2	5500000	110	36.30	24.20	49.50
9	Bidar	CMC	216020	2	5500000	110	36.30	24.20	49.50

10	Chikmagalur	CMC	118401	2	5500000	110	36.30	24.20	49.50
11	Chitradurga	CMC	145853	2	5500000	110	36.30	24.20	49.50
12	Gadag-Betigeri	CMC	172612	2	5500000	110	36.30	24.20	49.50
13	Hassan	CMC	155006	2	5500000	110	36.30	24.20	49.50
14	Ranebennur	CMC	106406	2	5500000	110	36.30	24.20	49.50
15	Robertson Pet	CMC	162230	2	5500000	110	36.30	24.20	49.50
16	Kolar	CMC	138462	2	5500000	110	36.30	24.20	49.50
17	Gangawati	CMC	114642	2	5500000	110	36.30	24.20	49.50
18	Mandya	CMC	137358	2	5500000	110	36.30	24.20	49.50
19	Raichur	CMC	234073	2	5500000	110	36.30	24.20	49.50
20	Bhadravati	CMC	151102	2	5500000	110	36.30	24.20	49.50
21	Udupi	CMC	144960	2	5500000	110	36.30	24.20	49.50
<b>Total project cost in lakhs</b>						<b>2640</b>	<b>871.2</b>	<b>580.8</b>	<b>1188</b>
<b>Total project cost in Crores</b>						<b>26.4</b>	<b>8.712</b>	<b>5.808</b>	<b>11.88</b>

### 3. Transfer Stations

As per MoHUA guidelines, the ULBs having 2011 population of more than 5 Lakhs and wherein haulage of fully loaded vehicles is > 15Km, are eligible for funding under SBM 2.0 for Transfer Stations. Accordingly, action plan for procurement of Transfer Stations in 2 ULBs (Kalaburagi CC and BBMP) for the total capacity of 2750 TPD with the capital cost of Rs 123.76 Crores has been approved by MoHUA in NARC meeting.

Now, the remaining 9 City Corporations (CCs) have submitted the requirement of Transfer Stations in order to effectively manage the transportation of waste from the city to the SWM sites. Out of these 9 CCs, Hubli-Dharwad and Mysuru CC have 2011 population more than 5 Lakhs, therefore these cities are eligible to receive funds for Transfer Station under SBM 2.0. However, for the remaining 7 CCs, it is proposed that exemption under guidelines of SBM 2.0 may be given and these 7 CCs shall be considered as special case for approval. The estimated capacity of the proposed transfer station has been calculated based on the MoHUA guidelines i.e., 45% of the total projected waste generation in 2026.

The ULB wise details are provided below:

Sl. No	City Corporation	Type of ULB	Population Census 2011	Population on 2026	Projected (2026) Total Waste (TPD)	Capacity for Transfer Stations (TPD)	Approved Cost as per MoHUA INR/Tonne	Total Cost in lakhs (4.5lakh/ton)	GoI Share (Lakhs)	GoK Share (Lakhs)	ULB Share (Lakhs)
1	Bellary	CC	410445	577284	259.78	104.00	450000	468.00	154.44	102.96	210.60
2	Belgaum	CC	490045	689240	310.16	125.00	450000	562.50	185.63	123.75	253.13
3	Davanagere	CC	434971	611779	275.30	111.00	450000	499.50	164.84	109.89	224.78
4	Mangalore	CC	488968	687725	309.48	124.00	450000	558.00	184.14	122.76	251.10
5	Shimoga	CC	322650	453802	204.21	82.00	450000	369.00	121.77	81.18	166.05
6	Tumkur	CC	302143	424959	191.23	77.00	450000	346.50	114.35	76.23	155.93
7	Bijapur	CC	327427	460521	207.23	83.00	450000	373.50	123.26	82.17	168.08
8	Hubli-Dharwad	CC	943788	1327422	597.34	239.00	450000	1075.50	354.92	236.61	483.98
9	Mysore	CC	920550	1294738	582.63	234.00	450000	1053.00	347.49	231.66	473.85
<b>Total project cost in lakhs</b>								<b>5305.50</b>	<b>1750.8</b>	<b>1167.2</b>	<b>2387.4</b>
<b>Total project cost in Cr.</b>								<b>53.06</b>	<b>17.51</b>	<b>11.67</b>	<b>23.87</b>

#### 4. Bio-methanation Plants

As per MoHUA guidelines, the ULBs having 2011 population of more than 5 Lakhs, are eligible for funding under SBM 2.0 for Bio-methanation Plants. BBMP had submitted their requirement and accordingly action plan for setting up of 600 TPD Bio-methanation Plants in BBMP for capital cost of Rs 108 Crores has been approved by MoHUA in NARC meeting. Now, 10 City Corporations (CCs) have submitted their requirement of setting up of Bio-methanation Plants on pilot basis. Since these ULBs are already processing the wet waste in their existing facilities, they have proposed to consider 25% of the total projected wet waste quantity (2026) for the proposed Bio-methanation Plants.

Out of the proposed 10 proposed ULBs, Kalaburagi CC, Hubli-Dharwad CC and Mysuru CC have 2011 population of more than 5 Lakhs, therefore these cities are eligible to receive funds for Bio-methanation Plant under SBM 2.0. However, for the remaining 7CCs having 2011 population more than 3 lakhs, it is proposed that exemption under guidelines of SBM 2.0 may be given and these ULBs shall be considered as special case for approval.

The ULB wise details are provided below:

Sl. No	ULB Name	Type of ULB	Population Census 2011	Projected Population (2026)	Wet Waste@ 55% 2026	Approved Capacity for Biomethanation Plant @ 25% of wet waste	Considered capacity for Bio-methanization plant	Approved Cost as per MoHUA INR/Tonne	Total Cost in lakhs/ton	GoI Share (Lakhs)	GoK Share (Lakhs)	ULB Share (Lakhs)
1	Bellary	CC	410445	577284	142.88	35.72	30.00	180000	540.00	178.20	118.80	243.00
2	Belgaum	CC	490045	689240	170.59	42.65	30.00	180000	540.00	178.20	118.80	243.00
3	Davanager e	CC	434971	611779	151.42	37.85	30.00	180000	540.00	178.20	118.80	243.00
4	Mangalore	CC	488968	687725	170.21	42.55	40.00	180000	720.00	237.60	158.40	324.00
5	Shimoga	CC	322650	453802	112.32	28.08	30.00	180000	540.00	178.20	118.80	243.00
6	Tumkur	CC	302143	424959	105.18	26.29	30.00	180000	540.00	178.20	118.80	243.00
7	Bijapur	CC	327427	460521	113.98	28.49	30.00	180000	540.00	178.20	118.80	243.00
8	Gulbarga	CC	543147	763927	189.07	47.27	40.00	180000	720.00	237.60	158.40	324.00
9	Hubli-Dharwad	CC	943788	1327422	328.54	82.13	80.00	180000	1440.00	475.20	316.80	648.00
10	Mysore	CC	920550	1294738	320.45	80.11	80.00	180000	1440.00	475.20	316.80	648.00
<b>Total project cost in lakhs</b>									<b>7560.00</b>	<b>2494.80</b>	<b>1663.20</b>	<b>3402.00</b>
<b>Total project cost in Cr.</b>									<b>75.60</b>	<b>24.95</b>	<b>16.63</b>	<b>34.02</b>

The above matter has been recommended for approval during 11<sup>th</sup> SLTC meeting held on 02.03.2024.

SMD has sought approval for the additional City Solid Waste Action Plan under SBM 2.0 for the total cost of Rs. 193.88 Crores out of which Central Share is Rs. 63.98 Crores and State Share is Rs. 42.65 Crores and for the submission of the above City Solid Waste Action Plan to MoHUA for NARC approval.

**Decision:** After detailed deliberations the committee approved the City Solid Waste Action Plan under SBM 2.0 for the total cost of Rs. 193.88 Crores out of which Central Share is Rs. 63.98 Crores and State Share is Rs. 42.65 Crores. The Committee also directed to submit the above City Solid Waste Action Plan to MoHUA for NARC approval.

**Agenda No.5 – Seeking Approval for submission of UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. for Used Water Management Components under SBM U 2.0.**

State Mission Director (SMD) informed the Committee that Used Water Management is a new Component under SBM U 2.0 focusing of Safe collection, transportation, treatment, and Management of Used water in

ULBs with population less than 1 Lakh (as per 2011 Census). The total central fund allocation for Karnataka under Used Water Management Component of Swachh Bharat Mission U 2.0 is **Rs. 1,128.60 Crore**. Action plan of Rs.1905.17 Cr with a Central allocation of **Rs. 952.59 Crore** had been approved under the 11<sup>th</sup> NARC held on 5<sup>th</sup> Jan,2024.

The details of the UWM Action plan approved under MoHUA are as follows:

S. No	Description	MoHUA Approved Action Plan				
		No. of ULBs	Units	Unit Cost in Lakh	Total Cost in Cr	Central Share (50%) in Cr
1	Cesspool Vehicles (Nos)	140	147.00	24.00	35.28	17.64
2	Sewer Cleaning Vehicles (Nos)	31	31.00	35.00	10.85	5.43
3	I&D (KM)	184	1000.00	50.00	500.00	250.00
4	STPs (MLD)	268	927.25		1359.04	679.52
	<b>Total</b>				<b>1905.17</b>	<b>952.59</b>

SMD further informed that Committee that the Action Plan has not been prepared for unutilized GoI fund of INR 13.41 Crore from Sanitation component as well as the unutilized GoI fund of INR 176.01 crores from used water management component, both amounting to INR 189.42 Crores. As per the funding pattern illustrated under SBM 2.0 guidelines, the total amount including GoI and GoK share shall be INR 378.96 Crores, which is pending for approval. The details are as below:

S. No	Component	Central Allocation in Crore	Approved Central allocation in Crore	Balance Central allocation in Crore	Total Amount GoI + GoK Share in Crores
1	Used Water Management	1128.6	952.59	176.01	352.02
2	Sanitation – Toilets	76.1	62.69	13.41	26.82
		<b>1204.7</b>	<b>1015.28</b>	<b>189.48</b>	<b>378.96</b>

Based on the ground analysis of further requirements in ULBs w.r.t used water management i.e., Cesspool vehicles, Interception and Diversion works and Sewer Cleaning machines, action plan is prepared for the above-mentioned INR 378.96 Crores unutilised funds, which is provided as under:

S. No	Description	Approved Action Plan			Revised Action Plan			Difference	
		Units	Unit cost in Cr.	Total Cost in Cr	Units	Unit cost in Cr.	Total Cost in Cr	Total Cost in Cr	Central Share in Cr.

1	Cesspool Vehicles	147.00	0.24	35.28	218	0.294	64.09	28.81	14.41
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S. No	Description	Project Cost		
		Units	Total Cost in Cr	Central Share (50%) in Cr
2	Sewer Cleaning Vehicles (Nos)	49.00	17.15	8.58
3	I&D (KM)	666.00	333.00	166.50
	<b>Total</b>		<b>378.96</b>	<b>189.48</b>

### 1. Cesspool Vehicles

As per action plan approved by MoHUA, a total of 147 cesspool vehicles of 3 KLD each for 140 ULBs with a unit of cost of 24 Lakhs is approved, for a total cost of 35.28 Crores. However, the requirement is revised in Cabinet to procure 161 Cesspool Vehicles for 110 ULBs falling under the category of less than 30,000 population at a unit cost of 25 Lakhs. This is to ensure effective implementation of FSSM project and to comply with the directions issued by NGT for these 110 towns. However, the unit rate of cesspool vehicle is fixed at 29.4 Lakhs based on Expression of Interest floated by State Mission Directorate. The same has been approved in 10<sup>th</sup> SLTC and 8<sup>th</sup> SHPC meetings conducted on 14.02.2024. Thus, the revised cost has been changed from INR 35.28 Crores to INR 47.33 Crores considering the unit cost of 29.4 Lakhs for 161 Cesspool Vehicles.

Based on the ground analysis, there is a further requirement of 57 Nos. of Cesspool Vehicles in 31 ULBs, with ongoing FSTP construction under State Funds. The requirement of funds for these 57 Nos of Cesspool vehicles at unit cost of 29.4 Lakhs is estimated at 16.75 Crores. The details of these 31 ULBs with 57 Nos of cesspool vehicles is provided as under:

S. No	District	Name of the ULB	Population as per 2011 census	Number of Cesspool Vehicles	Total Cost in Lakh	Central Share
				(3 KLD)		(Rs. in Lakh)
1	2	3	4	5	6	7
1	Bagalkote	Kerur	19731	2	58.8	29.4
2	Bagalkote	Terdal	26088	2	58.8	29.4
3	Ballary	Tekkalakote	26224	2	58.8	29.4
4	Belagavi	Arabhavi	18150	2	58.8	29.4
5	Belagavi	Boragaon	16010	2	58.8	29.4

6	Belagavi	Kalloli	15943	2	58.8	29.4
7	Belagavi	Konnur	19386	2	58.8	29.4
8	Belagavi	Mudalgi	29128	2	58.8	29.4
9	Belagavi	Naaganura	16195	2	58.8	29.4
10	Belagavi	Raibagh	18736	2	58.8	29.4
11	Bidar	Aurad	19849	2	58.8	29.4
12	Chamarajanagara	Hanur	11066	1	29.4	14.7
13	Chikkamagaluru	Narasimharajapura	7458	1	29.4	14.7
14	Chitradurga	Holalkere	15783	2	58.8	29.4
15	Dakshinakannada	Vitla	17618	2	58.8	29.4
16	Dharwada	Alnavar	17228	2	58.8	29.4
17	Gadaga	Mulgund	18763	2	58.8	29.4
18	Hassan	Alur	6541	1	29.4	14.7
19	Hassan	Sakleshpur	23352	2	58.8	29.4
20	Haveri	Hangal	28159	2	58.8	29.4
21	Kalaburagi	Afzalpur	27088	2	58.8	29.4
22	Kalaburagi	Chincholi	20897	2	58.8	29.4
23	Kodagu	Somvarpet	6729	1	29.4	14.7
24	Kodagu	Virajpet	17246	2	58.8	29.4
25	Koppala	Kushtagi	24878	2	58.8	29.4
26	Mysuru	Heggadadevankote	14313	2	58.8	29.4
27	Shivamogga	Hosanagara	5839	1	29.4	14.7
28	Shivamogga	Tirthahalli	14528	2	58.8	29.4
29	Tumakuru	Pavagada	28486	2	58.8	29.4
30	Udupi	Karkal	25800	2	58.8	29.4
31	Uttara Kannada	Mundgod	18866	2	58.8	29.4
		<b>Total</b>		<b>57</b>	<b>1675.80</b>	<b>837.90</b>

Hence an updated action plan is prepared for 218 Nos of Cesspool Vehicles for 141 ULBs with unit cost of Rs. 29.4 Lakh, for a total cost of Rs. 64.09 Cr Crore and central fund allocation of Rs. 32.04 Crore. The details of the same as under:

Action Plan for Cesspool Vehicles						
S. No	District	Name of the ULB	Population as per 2011 census	Number of Cesspool Vehicles	Total Cost in Lakh	Central Share
				(3 KLD)		(Rs. in Lakh)
1	2	3	4	5	6	7
1	Bagalkote	Aminagad	15073	1	29.4	14.7
2	Bagalkote	Belagali	17460	1	29.4	14.7

3	Bagalkote	Bilgi	17792	1	29.4	14.7
4	Bagalkote	Hungund	20877	2	58.8	29.4
5	Bagalkote	Kamatagi	15620	1	29.4	14.7
6	Bagalkote	Kerur	19731	2	58.8	29.4
7	Bagalkote	Lokapura	14605	1	29.4	14.7
8	Bagalkote	Shiruru	16067	1	29.4	14.7
9	Bagalkote	Terdal	26088	2	58.8	29.4
10	Ballary	Kudatini	18215	1	29.4	14.7
11	Ballary	Kurekuppa	22560	2	58.8	29.4
12	Ballary	Kurugodu	21958	2	58.8	29.4
13	Ballary	Tekkalakote	26224	2	58.8	29.4
14	Belagavi	Ainapur	18913	2	58.8	29.4
15	Belagavi	Ankalagi- Akkatangerahaala	20822	2	58.8	29.4
16	Belagavi	Arabhavi	18150	2	58.8	29.4
17	Belagavi	Boragaon	16010	2	58.8	29.4
18	Belagavi	ChannammaKitturu	17562	1	29.4	14.7
19	Belagavi	Hukeri	22988	2	58.8	29.4
20	Belagavi	Kaagavaada	13936	1	29.4	14.7
21	Belagavi	Kabbura	18868	2	58.8	29.4
22	Belagavi	Kalloli	15943	2	58.8	29.4
23	Belagavi	Kankanavadi	16317	1	29.4	14.7
24	Belagavi	Konnur	19386	2	58.8	29.4
25	Belagavi	Mallapura / Ghataprabha	26284	2	58.8	29.4
26	Belagavi	Mudalgi	29128	2	58.8	29.4
27	Belagavi	Naaganura	16195	2	58.8	29.4
28	Belagavi	Raibagh	18736	2	58.8	29.4
29	Belagavi	Shedbaala	17549	1	29.4	14.7
30	Belagavi	Yaragatti	9690	1	29.4	14.7
31	Bengaluru Urban	Attibele	20532	2	58.8	29.4
32	Bengaluru Urban	Basettihalli	18706	2	58.8	29.4
33	Bengaluru Urban	Chikkabanavara	21759	2	58.8	29.4
34	Bengaluru Urban	Hunasamaranahalli	24359	2	58.8	29.4
35	Bidar	Aurad	19849	2	58.8	29.4
36	Bidar	Chitgoppa	25298	2	58.8	29.4
37	Bidar	Hallikheda	21063	2	58.8	29.4
38	Chamarajanagara	Doddatoguru	18706	2	58.8	29.4
39	Chamarajanagara	Hanur	11066	1	29.4	14.7
40	Chamarajanagara	Yelandur	8779	1	29.4	14.7
41	Chikkaballapura	Gudibanda	9441	1	29.4	14.7
42	Chikkamagaluru	Ajampur	11352	1	29.4	14.7
43	Chikkamagaluru	Koppa	4993	1	29.4	14.7

44	Chikkamagaluru	Mudigere	9677	1	29.4	14.7
45	Chikkamagaluru	Narasimharajapura	7458	1	29.4	14.7
46	Chikkamagaluru	Sringeri	3925	1	29.4	14.7
47	Chitradurga	Holalkere	15783	2	58.8	29.4
48	Chitradurga	Molakalmuru	15797	1	29.4	14.7
49	Chitradurga	Nayakanahatti	15545	1	29.4	14.7
50	Dakshinakannada	Bajape	20401	2	58.8	29.4
51	Dakshinakannada	Kadaba	9546	1	29.4	14.7
52	Dakshinakannada	Kinnigola	16990	1	29.4	14.7
53	Dakshinakannada	Kotekaaru	16505	1	29.4	14.7
54	Dakshinakannada	Mudbidri	29431	2	58.8	29.4
55	Dakshinakannada	Mulki	17274	1	29.4	14.7
56	Dakshinakannada	Someswara	24066	2	58.8	29.4
57	Dakshinakannada	Sulya	19958	2	58.8	29.4
58	Dakshinakannada	Vitla	17618	2	58.8	29.4
59	Davangere	Jagalur	17257	1	29.4	14.7
60	Davangere	Malebennur	22512	2	58.8	29.4
61	Dharwada	Alnavar	17228	2	58.8	29.4
62	Dharwada	Kalghatgi	16917	1	29.4	14.7
63	Dharwada	Kundgol	18726	2	58.8	29.4
64	Gadaga	Mulgund	18763	2	58.8	29.4
65	Gadaga	Mundargi	24919	2	58.8	29.4
66	Gadaga	Naregal	16690	1	29.4	14.7
67	Gadaga	Ron	23311	2	58.8	29.4
68	Gadaga	Shirhatti	17610	1	29.4	14.7
69	Hassan	Alur	6541	1	29.4	14.7
70	Hassan	Arkalgud	16810	1	29.4	14.7
71	Hassan	Sakleshpur	23352	2	58.8	29.4
72	Haveri	Bankapura	22529	2	58.8	29.4
73	Haveri	Guttala	17525	1	29.4	14.7
74	Haveri	Hangal	28159	2	58.8	29.4
75	Haveri	Hirekerur	19191	2	58.8	29.4
76	Haveri	Rattehalli	14275	1	29.4	14.7
77	Haveri	Shiggaon	28207	2	58.8	29.4
78	Kalaburagi	Afzalpur	27088	2	58.8	29.4
79	Kalaburagi	Chincholi	20897	2	58.8	29.4
80	Kalaburagi	Kalagi	9144	1	29.4	14.7
81	Kalaburagi	Kamalapura	11071	1	29.4	14.7
82	Kalaburagi	Yadrami	10598	1	29.4	14.7
83	Kodagu	Somvarpet	6729	1	29.4	14.7
84	Kodagu	Virajpet	17246	2	58.8	29.4
85	Kolar	VemagalKurugal	20401	2	58.8	29.4

86	Koppala	Bhagyanagar	18988	2	58.8	29.4
87	Koppala	Kaaratagi	29999	2	58.8	29.4
88	Koppala	Kanakagiri	16938	1	29.4	14.7
89	Koppala	Kukanooru	18033	1	29.4	14.7
90	Koppala	Kushtagi	24878	2	58.8	29.4
91	Koppala	Tavaragera	17510	1	29.4	14.7
92	Koppala	Yelbarga	14814	1	29.4	14.7
93	Mandya	Bellur	15393	1	29.4	14.7
94	Mandya	Pandavapura	20399	2	58.8	29.4
95	Mysuru	Bogadi	19922	2	58.8	29.4
96	Mysuru	Heggadadevankote	14313	2	58.8	29.4
97	Mysuru	Kadakola	19969	2	58.8	29.4
98	Mysuru	Rammanahalli	27087	2	58.8	29.4
99	Mysuru	Saragur	11425	1	29.4	14.7
100	Mysuru	Sri Rampura	22005	2	58.8	29.4
101	Raichuru	Balaganur	11419	1	29.4	14.7
102	Raichuru	Devadurga	28929	2	58.8	29.4
103	Raichuru	Hatti	16278	1	29.4	14.7
104	Raichuru	Kavithal	15036	1	29.4	14.7
105	Raichuru	Maski	23655	2	58.8	29.4
106	Raichuru	Mudgal	22731	2	58.8	29.4
107	Raichuru	Siravara	19295	2	58.8	29.4
108	Raichuru	Turavihaala	13034	2	58.8	29.4
109	Ramanagara	Harohalli	20468	2	58.8	29.4
110	Shivamogga	Anavatthi	17684	1	29.4	14.7
111	Shivamogga	Hollehunuru	15401	1	29.4	14.7
112	Shivamogga	Hosanagara	5839	1	29.4	14.7
113	Shivamogga	Sorab	11332	1	29.4	14.7
114	Shivamogga	Tirthahalli	14528	2	58.8	29.4
115	Tumakuru	Huliyaru	15413	1	29.4	14.7
116	Tumakuru	Koratagere	15265	1	29.4	14.7
117	Tumakuru	Pavagada	28486	2	58.8	29.4
118	Udupi	Bynduru	24957	2	58.8	29.4
119	Udupi	Kaapu	21897	2	58.8	29.4
120	Udupi	Karkal	25800	2	58.8	29.4
121	Udupi	Saligram	15123	1	29.4	14.7
122	Uttara Kannada	Ankola	22249	2	58.8	29.4
123	Uttara Kannada	Manki	19064	2	58.8	29.4
124	Uttara Kannada	Mundgod	18866	2	58.8	29.4
125	Uttara Kannada	Siddapur	14204	1	29.4	14.7
126	Uttara Kannada	Yellapur	20452	2	58.8	29.4
127	Vijayanagara	Kamalapuram	25552	2	58.8	29.4

128	Vijayanagara	Kotturu	26289	2	58.8	29.4
129	Vijayanagara	Kudligi	26680	2	58.8	29.4
130	Vijayanagara	Mariyammanahalli	17140	1	29.4	14.7
131	Vijayapura	Alamela	18667	2	58.8	29.4
132	Vijayapura	Babaleshwar	10645	1	29.4	14.7
133	Vijayapura	Chadchan	15542	1	29.4	14.7
134	Vijayapura	Devarahipparagi	16554	1	29.4	14.7
135	Vijayapura	Managuli	15109	1	29.4	14.7
136	Vijayapura	Nalatwada	14030	1	29.4	14.7
137	Vijayapura	Nidagundi	15291	1	29.4	14.7
138	Vijayapura	Thikota	11984	1	29.4	14.7
139	Yadagiri	Hunasagi	15241	1	29.4	14.7
140	Yadagiri	Kakkera	21724	2	58.8	29.4
141	Yadagiri	Kembavi	21008	2	58.8	29.4
		<b>Total</b>		<b>218</b>	<b>6409.2</b>	<b>3204.6</b>

SMD further mentioned that the summary of the action plan for cesspool vehicle is as follows.

S. No	Description	Approved Action Plan			Revised Action Plan			Difference	
		Units	Unit cost in Cr.	Total Cost in Cr	Units	Unit cost in Cr.	Total Cost in Cr	Total Cost in Cr	Central Share in Cr.
1	Cesspool Vehicles	147.00	0.24	35.28	218	0.294	64.09	28.81	14.41

## 2. Intersection & Diversion of Drains (I&D) Infrastructure

Action plan for 1000 Kms of I&D for 184 ULBs for a total project cost of INR 500.00 Crores and INR 250.00 Crores as Central allocation has been approved by MoHUA. However, based on the on-ground analysis, a further requirement of I&D network in 91 ULBs totalling to 666 Kms has been identified. The cost of this additional requirement of 666 Kms is estimated at a total cost of 333.00 Crores, with central share amounting to 166.50. The unit cost considered as per SBM 2.0 Guidelines is INR 50 Lakhs/Km.

Thus, an action plan for these 91 ULBs is prepared, and the details are provided as under:

### I & D action plan for 91 ULBs

S. No	District	Name of the ULB	Length of I&D Proposed	Project cost (in Lakh)	Central Share (in Lakh)
1	2	3	11	12	13

1	Bagalkote	Badami	7	350	175
2	Bagalkote	Guledgudda	7	350	175
3	Bagalkote	Ilkal	9	450	225
4	Bagalkote	Jamkhandi	9	450	225
5	Bagalkote	Kerur	4	200	100
6	Bagalkote	Mudhol	9	450	225
7	Bagalkote	Rabkavi Banhatti	9	450	225
8	Ballary	Sandoor	7	350	175
9	Ballary	Siruguppa	9	450	225
10	Belagavi	Athani	7	350	175
11	Belagavi	Bail Hongal	7	350	175
12	Belagavi	Chikodi	7	350	175
13	Belagavi	Gokak	9	450	225
14	Belagavi	Khanapur	4	200	100
15	Belagavi	Kudchi	7	350	175
16	Belagavi	Ramdurg	7	350	175
17	Belagavi	Sankeshwar	7	350	175
18	Belagavi	Saundatti-Yellamma	7	350	175
19	Bengaluru Rural	Hosakote	9	450	225
20	Bengaluru Urban	Anekal	7	350	175
21	Bidar	Homnabad	7	350	175
22	Chamarajanagara	Chamarajanagar	9	450	225
23	Chamarajanagara	Gundlupet	7	350	175
24	Chikkaballapura	Bagepalli	7	350	175
25	Chikkaballapura	Chikkaballapura	9	450	225
26	Chikkaballapura	Sidlaghatta	9	450	225
27	Chikkamagaluru	Birur	7	350	175
28	Chitradurga	Hosdurga	7	350	175
29	Dakshinakannada	Ullal	9	450	225
30	Davangere	Harihar	9	450	225
31	Davangere	Honnali	4	200	100
32	Dharwada	Annigeri	7	350	175
33	Gadaga	Lakshmeshwar	7	350	175
34	Gadaga	Naragund	7	350	175
35	Hassan	Arsikere	9	450	225
36	Hassan	Belur	7	350	175
37	Hassan	Channarayapatna	7	350	175
38	Hassan	Hole Narsipur	7	350	175
39	Haveri	Byadgi	7	350	175
40	Haveri	Haveri	9	450	225
41	Kalaburagi	Aland	7	350	175
42	Kalaburagi	Chitapur	7	350	175
43	Kalaburagi	Jevargi	7	350	175
44	Kalaburagi	Sedam	7	350	175
45	Kodagu	Kushalnagar	4	200	100
46	Kodagu	Madikeri	7	350	175
47	Kolar	Malur	7	350	175
48	Kolar	Mulbagal	9	450	225

49	Kolar	Srinivasapur	7	350	175
50	Mandya	Krishnarajpet	7	350	175
51	Mandya	Maddur	7	350	175
52	Mandya	Malavalli	7	350	175
53	Mandya	Nagamangala	4	200	100
54	Mandya	Shrirangapattana	7	350	175
55	Mysuru	Bannur	7	350	175
56	Mysuru	Hunsur	9	450	225
57	Mysuru	Nanjangud	9	450	225
58	Mysuru	Periyapatna	7	350	175
59	Raichuru	Lingsugur	7	350	175
60	Raichuru	Sindhur	9	450	225
61	Ramanagara	Kanakapura	9	450	225
62	Ramanagara	Magadi	7	350	175
63	Ramanagara	Ramanagara	9	450	225
64	Shivamogga	Sagar	9	450	225
65	Shivamogga	Shikarpur	7	350	175
66	Tumakuru	Chiknayakanhalli	7	350	175
67	Tumakuru	Gubbi	4	200	100
68	Tumakuru	Kunigal	7	350	175
69	Tumakuru	Madhugiri	7	350	175
70	Tumakuru	Sira	9	450	225
71	Tumakuru	Tiptur	9	450	225
72	Tumakuru	Turuvekere	4	200	100
73	Udupi	Kundapura	7	350	175
74	Uttara Kannada	Bhatkal	7	350	175
75	Uttara Kannada	Dandeli	9	450	225
76	Uttara Kannada	Haliyal	7	350	175
77	Uttara Kannada	Honavar	4	200	100
78	Uttara Kannada	Jaali	4	200	100
79	Uttara Kannada	Karwar	9	450	225
80	Uttara Kannada	Kumta	7	350	175
81	Vijayanagara	Harapanahalli	7	350	175
82	Vijayanagara	HoovinaHadagalli	7	350	175
83	Vijayapura	BasavanaBagevadi	7	350	175
84	Vijayapura	Indi	7	350	175
85	Vijayapura	Muddebihal	7	350	175
86	Vijayapura	Sindgi	7	350	175
87	Vijayapura	Talikota	7	350	175
88	Yadagiri	Gurmatkal	7	350	175
89	Yadagiri	Shahpur	9	450	225
90	Yadagiri	Shorapur	9	450	225
91	Yadagiri	Yadgir	9	450	225
		<b>Total</b>	<b>666</b>	<b>33300</b>	<b>16650</b>

SMD further mentioned that the summary of the action plan for I&D works is as follows:

Description	Approval Sought		
	Units (Kms)	Total Cost in Cr	Central Share (50%) in Cr
I&D (KM)	666.00	333.00	166.50

### 3. Sewer Cleaning Vehicles

SMD informed the Committee that based on the above proposals mentioned in Point (1) and (2) for Cesspool Vehicles and I&D Infrastructure respectively, the total amount required is INR 361.81 crores (28.81 Crores + 333.00 Crores). Thus, out of the total unutilized fund of INR 378.96 Crores, an amount of 17.15 Crores is still available for further utilization. In order to achieve 100 % mechanized cleaning of sewer and Septic tanks, it is proposed to provide an additional 49 Number of Sewer Cleaning Machineries for 49 ULBs with fund allocation of Rs. 17.15 Crore. The below mentioned towns have been selected based on the quantum of sewage generation.

Requirement of Sewer Cleaning Vehicles						
S. No	District	Name of the ULB	Projected sewage generation for 2026	No. of sewer Cleaning Vehicles	Total Cost in Lakhs	Central Share in Lakhs
			(MLD)			
1	2	3	4	5	6	7
1	Bagalkote	Badami	4.95	1	35	17.5
2	Bagalkote	Guledgudda	5.09	1	35	17.5
3	Bagalkote	Ilkal	9.19	1	35	17.5
4	Bagalkote	Jamkhandi	10.52	1	35	17.5
5	Bagalkote	Rabkavi Banhatti	11.75	1	35	17.5
6	Belagavi	Bail Hongal	7.51	1	35	17.5
7	Belagavi	Chikodi	5.85	1	35	17.5
8	Belagavi	Gokak	12.65	1	35	17.5
9	Belagavi	Ramdurg	5.31	1	35	17.5
10	Bengaluru Rural	DodBallapur	14.21	1	35	17.5
11	Bengaluru Urban	Anekal	6.76	1	35	17.5
12	Bengaluru Urban	Madanayakanahalli	4.92	1	35	17.5
13	Chamarajanagara	Chamarajanagar	10.66	1	35	17.5
14	Chamarajanagara	Kollegal	8.72	1	35	17.5
15	Chikkaballapura	Bagepalli	4.12	1	35	17.5
16	Chikkaballapura	Chikkaballapura	9.71	1	35	17.5
17	Chikkaballapura	Chintamani	8.1	1	35	17.5
18	Chikkaballapura	Sidlaghatta	7.81	1	35	17.5
19	Chitradurga	Hosdurga	4.33	1	35	17.5
20	Davangere	Honnali	2.74	1	35	17.5

21	Hassan	Arsikere	8.51	1	35	17.5
22	Hassan	Belur	3.59	1	35	17.5
23	Hassan	Channarayapatna	6.17	1	35	17.5
24	Hassan	Hole Narsipur	4.57	1	35	17.5
25	Kolar	Malur	6.11	1	35	17.5
26	Kolar	Mulbagal	8.74	1	35	17.5
27	Kolar	Srinivasapur	4.09	1	35	17.5
28	Mandya	Krishnarajpet	3.96	1	35	17.5
29	Mandya	Maddur	4.39	1	35	17.5
30	Mandya	Malavalli	5.74	1	35	17.5
31	Mandya	Nagamangala	2.71	1	35	17.5
32	Mandya	Shrirangapattana	4.01	1	35	17.5
33	Mysuru	Bannur	3.34	1	35	17.5
34	Mysuru	Krishnarajanagara	5.46	1	35	17.5
35	Mysuru	Nanjangud	8.09	1	35	17.5
36	Mysuru	Periyapatna	3.16	1	35	17.5
37	Mysuru	TirumakudalNarsipur	1.6	1	35	17.5
38	Ramanagara	Kanakapura	8.24	1	35	17.5
39	Ramanagara	Magadi	4.21	1	35	17.5
40	Ramanagara	Ramanagara	15.22	1	35	17.5
41	Shivamogga	Shikarpur	5.5	1	35	17.5
42	Tumakuru	Tiptur	9.09	1	35	17.5
43	Tumakuru	Turuvekere	2.17	1	35	17.5
44	Udupi	Karkal	3.94	1	35	17.5
45	Vijayanagara	Harapanahalli	7.18	1	35	17.5
46	Vijayapura	BasavanaBagevadi	5.31	1	35	17.5
47	Vijayapura	Muddebihal	5.22	1	35	17.5
48	Vijayapura	Sindgi	5.68	1	35	17.5
49	Vijayapura	Talikota	4.84	1	35	17.5
		<b>Total</b>		<b>49</b>	<b>1715</b>	<b>857.5</b>

Summary of the action plan for Sewer cleaning vehicle is as under:

Description	Project Cost Requirement		
	Units (Nos)	Total Cost in Cr	Central Share (50%) in Cr
Sewer Cleaning Vehicles	49.00	17.15	8.58

Details of the action plans for utilization of unutilised funds under Sanitation and Used Water Management component of SBM 2.0 is as under:

S. No	Description	Project Cost Requirement	
		Total Cost in Cr	Central Share (50%) in Cr
1	Cesspool Vehicles (Nos) (Additional Cost Requirement)	28.81	14.41
2	Sewer Cleaning Vehicles (Nos)	17.15	8.58
3	I&D (KM)	333.00	166.50
	<b>Total</b>	<b>378.96</b>	<b>189.48</b>

The above matter has been recommended for approval during 11<sup>th</sup> SLTC meeting held on 02.03.2024.

SMD has sought approval for the UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore and for the submission of the UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. to MoHUA for NARC approval.

**Decision:** After detailed deliberations the committee approved the UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. The Committee also directed to submit the UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. to MoHUA for NARC approval.

**Agenda No.6: Seeking Approval for delegation of powers to State Mission Director (SBM) for giving approval for the proposals received from ULBs regarding Toilet Construction by utilizing the unspent balance of CT/PT component of SBM 1.0 as per funding norms of SBM 2.0**

State Mission Director informed the Committee that under SBM 1.0, there is an unspent balance of 37 Crores under Construction of Community / Public Toilets Component. Under SBM 2.0, an action plan amounting to 177.91 Crores, has been approved by MoHUA for Construction of Toilets (Community Toilets, Public Toilets and Aspirational Toilets) for Urban Local Bodies.

SMD further mentioned that the proposals w.r.t. the additional requirement of Toilets have been received at SMD office from few ULBs. Therefore, It is proposed that the unspent SBM 1.0 balance of 37 Crores under CT/PT Component, shall be utilized to fund the above-mentioned Toilet Construction proposals received. In order to expedite the approval process for these proposals, it is proposed that SMD (SBM) shall be delegated the power to approve these proposals directly. Once the proposal for the entire amount is approved, the list of towns approved by SMD shall be brought before the Committee for ratification.

The details of funding pattern for provision of Public Toilets and Aspirational Toilets under SBM 2.0 are as follows:

S.No.	Toilet Construction Component	MoHUA Approved Cost
1.	Public Toilets	1.5 Lakhs per seat
2.	Aspirational Toilets	2.5 Lakhs per seat

S.No.	Population Category of ULBs for 2011	GOI + GOK Share	ULB Share
1.	Less than 1 Lakh	83%	17%
2.	More than 1 Lakh to Less than 10 Lakhs	55%	45%
3.	More than 10 Lakhs	41%	59%

The above matter has been recommended for approval during 11<sup>th</sup> SLTC meeting held on 02.03.2024.

SMD has sought approval from the Committee for delegation of powers to State Mission Director (SBM) for giving approval for the proposals received from ULBs regarding Toilet Construction by utilizing the unspent balance of CT/PT component of SBM 1.0 as per the funding norms of SBM 2.0.

**Decision:** After detailed deliberations the committee provided approval for the delegation of powers to State Mission Director (SBM) for giving approval for the proposals received from ULBs regarding Toilet Construction by utilizing the unspent balance of CT/PT component of SBM 1.0 as per the funding norms of SBM 2.0.

**Agenda No.7: Seeking Ratification for Salaries of Manpower hired at SMD Office under SBM 2.0.**

State Mission Director informed the Committee that during 5<sup>th</sup> State High Powered Committee Meeting held on 03.01.2024, the Committee approved the Hiring of IEC Specialist (1 Nos), Procurement Expert (1 Nos), on Outsource Basis. The Salary Details of IEC Specialist and Procurement Expert are provided in below Table:

Sl.No	Name of Post	Wages (in R.s)	PF 13 % ( Ceiling Limit on 15,000/-) (in R.s)	ESI 3.25% (in R.s)	Total (Per Person) (in R.s)
1.	IEC Specialist	60,000.00	1,950.00	0.00	61,950.00
2.	Procurement Expert	60,000.00	1,950.00	0.00	61,950.00

The above matter has been recommended for ratification during 11<sup>th</sup> SLTC meeting held on 02.03.2024.

SMD has sought ratification from the Committee for the above-mentioned salaries for IEC Specialist and Procurement Expert to be hired at SMD Office under SBM 2.0.

**Decision:** After detailed deliberations the committee ratified the above-mentioned salaries for IEC Specialist and Procurement Expert to be hired at SMD Office under SBM 2.0.

**Agenda No.8: Approval of tender for providing Project Development & Management Consultancy (PDMC) services for design, DPR preparation, bid process management, construction supervision and monitoring services for Used Water Management under Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund for Package 1 (Bengaluru and Mysore Revenue Division) and Package-2 (Belagavi & Kalburgi Revenue Division)**

**A. Package 1 (Bengaluru & Mysore Revenue division):**

MD-KUIDFC has informed that the PDMC tender for **Package 1 (Bengaluru & Mysore Revenue division)** was invited with the amount put to tender as Rs. 28 Crore (excluding GST) in the e-procurement portal. In response, two bidders have participated, M/s EGIS India Consulting Engineers Private Limited and M/s TATA Consulting Engineers Limited with the technical score of 88.33 and 96.29 respectively who were "technically responsive".

It was further informed that the 7th SLHPC meeting has recommended for opening of financial bids and place before it for tender approval. The L-1 bidder, M/s EGIS India Consulting Engineers Private Limited has quoted in Rs 32,47,83,192/-, which is 15.62 % above the amount put to bid and the negotiated quote is 29,39,93,934/- which is 4.65 % above the amount put to bid. As the negotiated price of L-1 bidder is less than 5% prescribed by the

Finance department, the proposal of M/s EGIS India Consulting Engineers Private Ltd. is placed for the approval of SLHPC.

**Decision:** The SLHPC after discussion and deliberations, approved the tender of M/s EGIS India Consulting Engineers Private Ltd. for Project Development & Management Consultancy (PDMC) services for design, DPR preparation, bid process management, construction supervision and monitoring services for Used Water Management under Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund for Package 1 (Bengaluru & Mysore Revenue Division) at a cost of Rs. 29,39,93,934/-, which is 4.65 % above the amount put to bid, excluding GST.

**B. Package 2 (Belagavi & Kalburgi Revenue division):**

MD-KUIDFC has informed that the PDMC tender for Package 2 (Belagavi & Kalburgi Revenue division) with the amount put to tender as Rs. 30 Crore (excluding GST) in the e-procurement portal. In response, two bidders have participated, M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction & Consultancy and M/s TATA Consulting Engineers Limited with the technical score of 86.16 and 43.72 respectively. The technical bid of M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction & Consultancy is "technically responsive", whereas M/s TATA Consulting Engineers Limited is "technically non-responsive".



It was informed that the 7th SLHPC meeting has directed to open the financial bid of M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction & Consultancy. The L-1 bidder has quoted in Rs 35,49,98,000/-, which is 18.51 % above the amount put to bid and the negotiated quote is Rs 34,18,63,074/- which is 14.13 % above the amount put to bid. Since the negotiated quote is still higher, the re-negotiated quote is Rs 31,49,70,000/-, which is 5.15 % above the amount put to bid. It was further informed that M/s Mars Planning Engineering Services Private Limited has quoted the re-negotiated quote of Rs 31,44,93,600/-, which is 4.99% above the amount put to bid through an email. As the negotiated price of L-1 bidder is less than 5% prescribed by the Finance department, the proposal of M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction & Consultancy is placed for the approval of SLHPC.

**Decision:** The SLHPC after discussion and deliberations directed to further negotiate the tender premium. **Task Manager – UWM** discussed with M/s. Mars Planning Engineering Services Private Limited immediately and informed the Committee that the Company has agreed to reduce the price to 4.7% above the amount put to bid. Accordingly, the SLHPC discussed the subject and the tender of M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction & Consultancy for Project Development & Management Consultancy (PDMC) services for design, DPR preparation, bid process

management, construction supervision and monitoring services for Used Water Management under Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund for Package 2 (Belagavi & Kalburgi Revenue division) is approved at a cost of Rs. 31,36,24,802/-, which is 4.7 % above the amount put to bid, excluding GST.

The meeting ended with the vote of thanks

  
Secretary  
Urban Development Department  
Government of Karnataka  


  
Additional Chief Secretary  
Government of Karnataka  




Govt. of India



**PROCEEDINGS FOR  
10<sup>th</sup> STATE HIGH POWERED COMMITTEE (SHPC)  
MEETING OF  
SWACHH BHARAT MISSION 2.0**

**Date: 12-03-2024, Time: 04:00 pm  
Venue: Room No: 422, 4th Floor, Vikasa Soudha, Bengaluru**

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**Proceedings for 10<sup>th</sup> SHPC meeting dated 12-03-2024 regarding Swachh Bharat**

**Mission (Urban) 2.0**

The list of members present in the meeting is provided at Annexure-1.

The State Mission Director, State Mission Directorate (SBM-U) welcomed the Chairman, and other Members of State High Powered Committee (SHPC) to the meeting. The Director briefed about the 6 Agendas placed before the Committee.

**Agenda No. 1 – Confirmation of the Proceedings of the 9<sup>th</sup> Meeting of the SHPC held on 02-03-2024.**

The Committee noted that the proceedings of the 9<sup>th</sup> meeting of SHPC for Swachh Bharat Mission held on 02.03.2024 was sent to all members and invitees.

As no comments are received, the proceedings may be confirmed.

**Agenda No.2 – Action Taken Report on 9<sup>th</sup> SHPC meeting of Swachh Bharat Mission held on 02-03-2024**

The 9<sup>th</sup> State High Powered Committee (SHPC) meeting was held on 02-03-2024. The Committee noted the following agenda and decision taken:

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No.1 – Confirmation of the Proceedings of the 8 <sup>th</sup> Meeting of the SHPC held on 14-02-2024	The Committee noted that the proceedings of the 8 <sup>th</sup> meeting of SHPC for Swachh Bharat Mission held on 14.02.2024 has been sent to all members and invitees. As no comments are received,	-

		the proceedings are confirmed.	
2.	Agenda No. 2 - Action Taken Report on 8th SHPC meeting of Swachh Bharat Mission held on 14-02-2024.	The Committee noted the Action Taken Report on 8 <sup>th</sup> SHPC meeting of Swachh Bharat Mission held on 14-02-2024.	-
3.	Agenda No. 3 - Seeking Decision for Legacy Waste Management Technical Bid Evaluation Report submitted by Mysuru City Corporation	After detailed deliberations, the Committee approved the single bid and open the financial bid for the said legacy waste management tender of Mysuru City Corporation.	The e-procurement task has been approved and sent to Mysuru City Corporation for further action.
4.	Agenda No.4 - Seeking Approval for City Solid Waste Action Plan for the unutilized funds under SBM 2.0	After detailed deliberations the committee recommends approval of the City Solid Waste Action Plan under SBM 2.0 for the total cost of Rs. 193.88 Crores out of which Central Share is Rs. 63.98 Crores and State Share is Rs. 42.65 Crores. The Committee	SHPC approval has been accorded on 02.03.2024. Proposal is shared with MoHUA for consideration vide Letter No.1351370/DMA/SWM/SBM2/281/2024 dated 05.03.2024



		also recommended for the submission of the above City Solid Waste Action Plan to MoHUA for NARC approval.	
5.	Agenda No.5 – Seeking Approval for submission of UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. for Used Water Management Components under SBM U 2.0.	After detailed deliberations the committee recommends approval of the UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. The Committee also recommended for the submission of the UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. to MoHUA for NARC approval.	SHPC approval has been accorded on 02.03.2024. Proposal is shared with MoHUA for consideration vide Letter No. 1351370/DMA/SWM/SBM2/281/2024 dated 05.03.2024.
6.	Agenda No.6: Seeking Approval for delegation of powers to State Mission Director (SBM) for giving approval for the	After detailed deliberations the committee recommends approval for the delegation of powers to State Mission Director (SBM) for giving	SHPC approval has been accorded on 02.03.2024.



	proposals received from ULBs regarding Toilet Construction by utilizing the unspent balance of CT/PT component of SBM 1.0 as per funding norms of SBM 2.0	approval for the proposals received from ULBs regarding Toilet Construction by utilizing the unspent balance of CT/PT component of SBM 1.0 as per the funding norms of SBM 2.0.	
7.	Agenda No.7: Seeking Ratification for Salaries of Manpower hired at SMD Office under SBM 2.0.	After detailed deliberations the committee recommends ratification for the above-mentioned salaries for IEC Specialist and Procurement Expert to be hired at SMD Office under SBM 2.0.	SHPC approval has been accorded on 02.03.2024.
8.	Agenda No. 8: Approval of tender for providing Project Development & Management Consultancy (PDMC) services for design, DPR preparation, bid process management, construction	The SLHPC after discussion and deliberations directed to further negotiate the tender premium. Task Manager – UWM discussed with M/s. Mars Planning Engineering Services Private Limited immediately and informed the Committee	Letter of Acceptance (LoA) has been issued in this regard.



<p>supervision and monitoring services for Used Water Management under Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund for Package 1 (Bengaluru and Mysore Revenue Division) and Package-2 (Belagavi &amp; Kalburgi Revenue Division)</p>	<p>that the Company has agreed to reduce the price to 4.7% above the amount put to bid. Accordingly, the SLHPC discussed the subject and the tender of M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction &amp; Consultancy for Project Development &amp; Management Consultancy (PDMC) services for design, DPR preparation, bid process management, construction supervision and monitoring services for Used Water Management under Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund for Package 2 (Belagavi &amp; Kalburgi Revenue division) is approved at a cost of Rs.</p>	
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	31,36,24,802/-, which is 4.7 % above the amount put to bid, excluding GST.	
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**Agenda No.3: Ratification for approval of Financial Bid for Processing and Disposal of Legacy Waste at Survey No.181, 182, 183 and 184 of Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines**

**Name of the Work:** Processing and Disposal of Legacy Waste at Survey No.181, 182, 183 and 184 of Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines.

**(INDENT No.: DMA/2023-24/OW/WORK INDENT845)**

State Mission Director, Swachh Bharat Mission informed the Committee that Mysuru City Corporation (MCC) invited tender for processing and disposal of 6.01 lakhs tones of legacy waste accumulated at Survey No.181, 182, 183 and 184 of village Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines through Karnataka Public procurement portal (KPPP) dated 03-08-2023. Last date to submit the bid was 5-12-2023.

Administrative approval was obtained for the detail project report from Joint Secretary, GOK (Cabinet Ministry), vide U.O Note No. CS/09/SCM/2023, Bengaluru, dated 118/04/2023 for the amount of Rs. **5954.83** lakhs. Technical Sanction was obtained from Chief Engineer, Directorate of Municipal administration, vide order No.1034136 DMA SWM SBM 04 2023, dated 02/05/2023.

**Details of tender are as below:**

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Processing and Disposal of Legacy Waste at Survey No.181, 182, 183 and 184 of village Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines.	<b>5954.83</b>	<b>5954.83</b>	59.5483

<b><u>(INDENT No.: DMA/2023-24/OW/WORK INDENT845)</u></b>			
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Sl.NO	Description	Details
1	Short term/ Long Term tender	Long Term tender
2	Tender type	3 cover tender system
3	Tender Publisher	The Commissioner, Mysuru City Corporation, Mysuru Tender Published date 06/08/2023
4	Last date to submit Tender in KPP portal	05-12-2023 (124 days).
5	Date of Tender Published in KPP portal	03-08-2023
6	Details on publications in Newspapers regarding Tender	1. Udayavani 2. Vijaya Karnataka 3. Times of India (Published on date 06/08/2023)
7	Technical Bid opening Date	07/12/2023
	Corporation level Tender Technical scrutiny committee meeting details	02/01/2024

The pre-qualification bid was opened on 7-12-2023 and 4 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL)
- Sri NAGESH PRABHU CHINIVARTHA (M/s Zigma Global Enviro Solution Pvt L.)
- Sri M SUDARSHAN RAJU and HARDIK GOWDA (JV) (M/s M.S Jitin Infra pvt ltd)
- Sri MILIND HARISHCHANDRA PAWAR (M/s Adarsh Bharath Enviro pvt ltd)

As per Corporation level Tender scrutiny committee meeting held on 02/01/2024 under the chairmanship of the Commissioner, Mysuru City Corporation, the bidder Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL) was found technically eligible.

Thus, the subject was discussed in detail in the 9<sup>th</sup> SHPC, and the committee noted the urgency to clear the legacy waste in compliance with the NGT orders in OA 606/2018 and also to prevent environmental hazards in the site which includes fire accidents and water contamination due to leachate. Thus, as per 9<sup>th</sup> SHPC meeting held on 02.03.2024, the committee after detailed



deliberations, approved the single bid of Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL), and directed to open the financial bid for the Legacy Waste Management Tender of Mysuru City Corporation.

Based on the above approval, Commissioner Mysore City Corporation Level Committee evaluated the technical bid on 04.03.2024 and the same was to DMA for the evaluation and approval of technical bid through KPPP on 06.03.2023. In the technical bid, the bid capacity of the bidder Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) has been evaluated.

SMD further mentioned that the Corporation Level Tender Scrutiny Committee Meeting was held by MCC on 06-03-2024, wherein the bid capacity assessment has been done for the qualified bidder Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL) as per the documents submitted by the bidder through KPP Portal. The Committee has recommended that since the bidder has the higher bid capacity of 73437.69 Lakhs as compared to the required bid capacity of 5954.83 Lakhs in the tender, the bidder is technically qualified. The above recommendations were submitted by MCC to DMA via email and sent the Indent task through KPP Portal on 06-03-2024. Accordingly, during the State Level Technical Tender Scrutiny Committee Meeting held on 06-03-2023, the recommendations of the Mysuru City Corporation were reviewed and approved, and the Committee directed to open the financial bid.

Based on the above approval, the financial bid for legacy waste management tender of Mysuru City Corporation was opened on 06.03.2024, where in Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) quoted a sum of INR 53,58,89,369.52 which is 6.93 % above the amount put to bid. The same is negotiated with Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), wherein the Company has agreed to reduce the price to **INR 52,48,09,071.00** which is **4.72%** above the amount put to bid.

SMD further mentioned that on-file approval for the above bid was sought from Secretary UDD and ACS GOK / Chairman SLHPC. Accordingly, in-principal approval was accorded by Chairman SLHPC on 07-03-2024 for financial bid **of amount INR 52,48,09,071.00 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL)** which is **4.72%** above the amount put to bid.

***In view of the above, SMD has sought approval for ratification of the decision taken to approve the financial bid of amount INR 52,48,09,071.00 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) which is 4.72% above the amount put to bid.***

*Decision: After detailed discussions and deliberations, the Committee ratified the decision to approve financial bid of amount INR 52,48,09,071.00 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), which is 4.72% above the amount put to bid, for the said legacy waste tender of Mysuru City Corporation.*

**Agenda No.4: Consideration of Financial Bid Submitted by Hubli Dharwad City Corporation for Processing and Disposal of Legacy Waste in Survey No. 143 & 146 of Kempakere in Hubli City.**

State Mission Director, Swachh Bharat Mission informed the Committee that Hubli Dharwad City Corporation (HDCC) has invited tender for processing and disposal of 3.60 Metric lakhs tones of legacy waste accumulated at Survey No. 143 & 146 of Kempakere in Hubli City as per Central Pollution Board Guidelines through Karnataka Public procurement portal (KPPP) dated 24/01/2024. Last date to submit the bid was 06/02/2024.

The Administrative approval was obtained for the detail project report from State lever High Power Committee meeting held on 29-03-2023 for the amount of Rs. **2247.424** lakhs. Technical Sanction was obtained from Chief Engineer, Directorate of Municipal Administration, vide order No.1034136/DMA/SBM/04/2023, dated 02/05/2023. **Details of tender are as below:**

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Processing and Disposal of Legacy Waste at Survey No143 & 146 of Kempakere in Hubli City <b><u>(INDENT No.: DMA/2023-24/OW/WORK INDENT1733/CALL 3)</u></b>	2247.424	2247.424	22.47

SMD further mentioned that the 1<sup>st</sup> tender was published on 18.07.2023 and no bids were received for Hubli. Thus, 2<sup>nd</sup> call for the same tender was published on 23.09.2023, and single bid was received for Hubli. The single bid for Hubli was found non-responsive after technical evaluation and 3<sup>rd</sup> Call was invited on 24.02.2024. The details of the 3<sup>rd</sup> Call is provided below:

Sl.NO	Description	Details
1	Short term/ Long Term tender	Short Term tender
2	Type of tender	3 Cover type
3	Tender Publisher	The Commissioner, Hubli-Dharwad City Corporation, Hubli Tender Published date 24/01/2024
4	Last date to submit Tender in KPP portal	06-02-2024
5	Date of Tender Published in KPP portal	23-01-2024
6	Details on publications in Newspapers regarding Tender	4. Hosadigantha 5. Kannada Prabha 6. The Hindu (Published on date 24/01/2024)
7	Technical Bid opening Date	08/02/2024
8	Corporation level Tender Technical scrutiny committee meeting details	06/03/2024

The technical bid was opened on 08-02-2024, where 2 numbers of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL)
- Sri PUSHPAK SHAH (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT

During the Corporation level Tender scrutiny committee meeting held on 06/03/2024 under the chairmanship of the Commissioner, Hubli-Dharwad City Corporation, Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL) was found technically eligible.

SMD further mentioned that on-file approval for the above bid was sought from Secretary UDD and ACS UDD / Chairman SLTC. Accordingly, in-principal approval was accorded by Chairman SLTC on 07-03-2024 for pre-qualification bid and opening of financial bid. The decision of the same was ratified in 12<sup>th</sup> SLTC meeting dated 12-03-2024.

Based on the on-file approval, the Corporation Level Tender Scrutiny Committee Meeting was held by HDMC on 11-03-2024, wherein the bid capacity assessment has been done for the qualified bidder Sri. HARDIK BHIKHABHAI KHUNT (D H PATEL), as per the documents submitted by the bidder through KPP Portal. The Committee has recommended that since the bidder has the higher bid capacity of 49844.25 Lakhs as compared to the required bid capacity of 2247.42 Lakhs in the tender,



the bidder is technically qualified. The above recommendations were submitted by HDMC and the same were accepted.

SMD further mentioned that based on the above approval, the financial bid for legacy waste management tender of Hubli City was opened on 12.03.2024, where in Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) quoted a sum of INR 23,48,56,800 which is 4.5% above the amount put to bid. The same is negotiated with Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), wherein the Company has reduced the price to INR 23,46,30,648.00 which is 4.40% above the amount put to bid. The Commissioner HDMC vide letter dated 12-03-2024, has recommended for the approval of above financial bid.

As the negotiated price of is less than 5% prescribed by the Finance department, SMD has sought approval from the Committee regarding the financial bid proposal of amount INR 23,46,30,648.00 which is 4.40% above the amount put to bid, submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) for the said legacy waste tender of Hubli City.

**Decision:** After detailed discussions and deliberations, the Committee approved the financial bid of amount INR 23,46,30,648.00 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), which is 4.40% above the amount put to bid, for the said legacy waste tender of Hubli City.

**Agenda No.5: Consideration of Financial Bid Evaluation Report Submitted by Hubli Dharwad City Corporation for Processing and Disposal of Legacy Waste in Survey No. 71,72,73 74 in Hosayallapur in Dharwad City.**

State Mission Director, SBM informed the Committee that Hubli Dharwad City Corporation (HDCC) invited tender for processing and disposal of 3.60 Metric lakhs tones of legacy waste accumulated at Survey No: 71,72,73, and 74 in Hosayallapur in Dharwad City as per Central Pollution Board Guidelines through Karnataka Public procurement portal (KPPP) dated 24/01/2024. Last date to submit the bid was 06/02/2024.

The Administrative approval was obtained for the detail project report from State lever High Power Committee meeting held on 29-03-2023 for the amount of Rs. 691.37 lakhs. Technical Sanction was obtained from Chief Engineer, Directorate of Municipal Administration, vide order No.1034136/DMA/SBM/04/2023, dated 02/05/2023. **Details of tender are as below:**

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Processing and Disposal of Legacy Waste at Survey No 71,72,73 & 74 of Hosayellapur in Dharwad City <b><u>(INDENT No.: DMA/2023-24/OW/WORK INDENT1732/CALL3)</u></b>	691.37	691.37	6.91

SMD further mentioned that the 1<sup>st</sup> tender was published on 18.07.2023 and single bid was received for Dharwad, wherein after technical evaluation the single bid received was found non-responsive. Thus, 2<sup>nd</sup> call for the same tender was published on 23.09.2023, where 3 bids were received for Dharwad. All 3 bids for Dharwad were found non-responsive after technical evaluation and 3<sup>rd</sup> Call was invited on 24.02.2024. The details of the 3<sup>rd</sup> Call is provided below:

Sl.NO	Description	Details
1	Short term/ Long Term tender	Short Term tender
2	Type of tender	2 cover type
3	Tender Publisher	The Commissioner, Hubli-Dharwad City Corporation, Hubli Tender Published date 24/01/2024
4	Last date to submit Tender in KPP portal	06-02-2024
5	Date of Tender Published in KPP portal	23-01-2024
6	Details on publications in Newspapers regarding Tender	1. Hosadigantha 2. Kannada Prabha 3. The Hindu (Published on date 24/01/2024)
7	Technical Bid opening Date	08/02/2024
	Corporation level Tender Technical scrutiny committee meeting details	06/03/2024

The technical bid was opened on 08-02-2024 and 2 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL)
- Sri PUSHPAK SHAH (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT

As per the Corporation level Tender scrutiny committee meeting was held on 06/03/2024 under the chairmanship of the Commissioner, Hubli-Dharwad City Corporation, Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL) was found to be technically eligible.

SMD further mentioned that On-file approval for the above bid was sought from Secretary UDD and ACS UDD / Chairman SLTC. Accordingly, in-principal approval was accorded by Chairman SLTC on 07-03-2024 for technical bid and opening of financial bid. The decision of the same was ratified in 12<sup>th</sup> SLTC meeting dated 12-03-2024.

Based on the on-file approval, the financial bid for legacy waste management tender of Dharwad City was opened on 11.03.2024, where in Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) quoted a sum of **INR 7,22,49,429.90/- which is 4.50 %** above the amount put to bid. The same is negotiated with Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), wherein the Company has reduced the price to **INR 7,20,28,758.70** which is **4.01%** above the amount put to bid. The Commissioner HDMC vide letter dated 12-03-2024, has recommended for the approval of above financial bid.

As the negotiated price of is less than 5% prescribed by the Finance department, SMD has sought approval from the Committee regarding the financial bid proposal of amount INR 7,20,28,758.70, which is 4.01% above the amount put to bid, submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) for the said legacy waste tender of Dharwad City.

***Decision: After detailed discussions and deliberations, the Committee approved the financial bid of amount INR 7,20,28,758.70 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), which is 4.01% above the amount put to bid, for the said legacy waste tender of Dharwad City.***



**Agenda No.6: Administrative Approval for creation of additional posts for Project Implementation Unit (PIU) at KUIDFC.**

State Mission Director, SBM informed the Committee that Government vide G.O. No. UDD 5 CSS 2023, dated:19-07-2023 has designated KUIDFC as the Nodal/Implementing Agency for Used Water Management Project (UWM) in ULBs of Karnataka under Swachh Bharat Mission (Urban) – 2.0 and National Green Tribunal (NGT) Environment Compensation Fund. It has also been mandated to appoint Project Management Unit (PMU) at KUIDFC.

In the said G.O approval is accorded to establish Project Implementation Units (PIUs) at respective districts & Project Management Unit (PMU) at KUIDFC, Bengaluru, for implementation of Used Water Management Project. The expenditure towards the appointment of PDMC, PIUs and PMU is to be met out of SBM(U)-2.0 fund and NGT Environmental Compensation fund.

SMD further informed that in this regard, during the 4th SLHPC meeting dated 28.08.2024, it was proposed to establish a Project Management Unit (PMU) at the State Nodal Agency i.e KUIDFC under the Managing Director, KUIDFC. The PMU consisted of Task Manager, DGM – Pollution Control, Executive Engineer, Project Management Expert, Assistant Executive Engineer, Assistant Engineer, Executive Assistant, MIS/IT expert, Senior Executive Assistant, Junior Executive Assistant. PMU Unit will be appointed by Deputation from Urban Development/PWD/WRD and /or Recruitment by KUIDFC from open market on contract basis, co-terminus with the UWM project period.

Accordingly, Government vide GO NO. UDD 5 CSS 2023 (P-1), dt: 27.11.2023 has sanctioned the posts and the PMU is created (**Annexure-1**) and is functional. Currently, MoHUA has approved the action plan for UWM, PDMCs are being appointed, tenders are also being invited for construction of Faecal Sludge Treatment Plants (FSTP) in 110 towns, Construction/Upgradation of Underground Sewerage System in 54 prioritized Cities/ Towns are being taken up, with tender process commenced in certain towns/ cities. As the Government needs to submit the action taken report to the Hon'ble National Green Tribunal (NGT) and to enable Chief Secretary to file periodic affidavit to NGT, there is a need to expedite the implementation of UWM Projects. As such, there it is necessary to create additional posts in the PMU at KUIDFC. The details of posts that are functional and additional posts proposed for creation are as follows;

No.	Name of Post	Already Approved	Additional Posts Proposed	Total No. of Posts	Remarks
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9

1	Task Manager	1	-	1	-
2	DGM – Pollution Control	1	-	1	Deputation from KSPCB/ Dept. of Forest, Ecology and Environment – Yet to be posted
3	Executive Engineer (Civil)	2	2	4	2 additional EEs are proposed. Total 4 EEs, 1 each for Revenue Division
4	Assistant Executive Engineer (Environment) cum Project Management Expert	1	-	1	
5	MIS/ IT Expert	1	-	1	
6	Assistant Executive Engineer (Civil)	2	2	4	2 additional AEEs are proposed. Total 4 AEEs, 1 each for Revenue Division
7	Asst. Engineer (Civil)	3	1	4	1 additional AE proposed. Total 4 AEs, 1 each for Revenue Division
8	Sr. Executive Assistant	2	2	4	2 Additional SEAs are proposed
9	Jr. Executive Assistant	1	2	3	2 Additional JEAs are proposed
	<b>Total</b>	<b>14</b>	<b>9</b>	<b>23</b>	

Based on the above, the following are the additional posts to be created:

1. Executive Engineer (Civil) – 2 Nos.
2. Assistant Executive Engineer (Civil) – 2 Nos.
3. Assistant Engineer (Civil) – 1 No.
4. Senior Executive Assistant - 2 Nos.
5. Junior Executive Assistant - 2 Nos.

SMD further informed that these posts will be appointed by Deputation from Urban Development/ PWD/WRD and or Recruitment by KUIDFC from open market on contract basis, co-

terminus with the UWM project period. The SLTC in its 12<sup>th</sup> meeting has also approved these additional posts.

In view of the above, SMD has sought administrative approval for creation of 9 Nos. of additional posts for the Project Management Unit (PMU) at KUIDFC for speedy implementation of Used Water Management projects and to enable the Government to submit the periodic status to the Hon'ble National Green Tribunal.

*Decision: After detailed discussions and deliberations, the Committee accorded administrative approval for creation of 9 Nos. of additional posts for the Project Management Unit (PMU) at KUIDFC for speedy implementation of Used Water Management projects and to enable the Government to submit the periodic status to the Hon'ble National Green Tribunal.*

**Agenda No.7: Approval of tender for the work of "Shifting of outfall Sewer line from the centre of Yagachihalla from Malandur Bridge to Murumanehalli village in Chikkamagaluru City to avoid contamination" under NGT fund.**

Managing Director, KUIDFC informed the Committee that KUIDFC had invited tender for selection of "Shifting of outfall sewer line in Chikkamagaluru city to avoid contamination" under management under NGT Environmental Compensation Fund" on 18/01/2024 through e-procurement portal at a cost of Rs.11.64 crore and the last date for bid submission was 3/2/2024. In response to the tender notification Two bidders viz M/s Sree Subha Sales and M/s KVR Construction Heights Private Limited have submitted the bid along with the requisite EMD.

MD KUIDFC further mentioned that the Technical bid is opened on 5/2/2024. The Technical Bid Evaluation report was approved by the Technical Scrutiny Committee on 27.02.2024 and has recommended that the bid of M/s Sree Subha Sales is "technically non responsive" as they have not met 2 prescribed criteria (RCC NP3 Pipes of diameter in the range of 250 mm to 700 mm and Trenchless technology drilling of varying diameters with MS casing pipes), whereas the bid of **M/s KVR Construction Heights Private Limited is "technically responsive"** as they have satisfied all the prescribed criteria.

As the NGT compliance and periodic affidavit needs to be submitted by the Government, the SLTC in its 11<sup>th</sup> meeting dtd. 02.03.2024 has directed to open the financial bid of technically responsive bidder, M/s KVR Construction Heights Private Limited. The financial bid of M/s KVR Construction Heights Private Limited was opened on 12.03.2024.

Amount put to bid – Rs.11,63,20,003/- excluding GST

**Amount quoted by M/s KVR Construction Heights Private Limited – Rs.11,98,09,600/- excluding GST, which is 3.00% above the amount put to bid.**

MD KUIDFC further mentioned that the Finance department circular dated 10.05.2022 mandates maximum tender premium of 5% as allowable tender premium. As the price quoted by L-1 bidder is less than 5%, the proposal of M/s KVR Construction Heights Private Limited is placed for the approval of SLHPC.

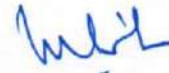
MD KUIDFC has sought approval from the Committee for the tender of M/s KVR Construction Heights Private Limited for the work of “Shifting of outfall Sewer line from the centre of Yagachihalla from Malandur Bridge to Murumanehalli village in Chikkamagaluru City to avoid contamination” at a cost of Rs. Rs.11,98,09,600/-, which is 3.00 % above the amount put to bid, excluding GST.

*Decision: After detailed discussions and deliberations, the Committee approved the tender of M/s KVR Construction Heights Private Limited for the work of “Shifting of outfall Sewer line from the centre of Yagachihalla from Malandur Bridge to Murumanehalli village in Chikkamagaluru City to avoid contamination” at a cost of Rs. Rs.11,98,09,600/-, which is 3.00 % above the amount put to bid, excluding GST.*

The meeting ended with the vote of thanks

  
Secretary

Urban Development Department  
Government of Karnataka



Additional Chief Secretary to  
Government of Karnataka  
& Chairman SLHPC, SBM (U)



Govt. of India



**PROCEEDINGS FOR  
11<sup>th</sup> STATE HIGH POWERED COMMITTEE (SHPC)  
MEETING OF  
SWACHH BHARAT MISSION 2.0**

**Date: 09-05-2024, Time: 03:30 pm  
Venue: Room No: 422, 4th Floor, Vikasa Soudha, Bengaluru**

INDEX

<u>Agenda No</u>	<u>Subject</u>	<u>Page no</u>
Agenda 1	Confirmation of the Proceedings of the 10 <sup>th</sup> Meeting of the SHPC held on 12-03-2024	3
Agenda 2	Action Taken Report on 10 <sup>th</sup> SHPC meeting of Swachh Bharat Mission held on 12-03-2024	3-6
Agenda 3	Seeking approval for revised IEC & Behavioural change action plan for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines.	6-12
Agenda 4	Seeking approval for revised Capacity Building action plan for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines.	12-17

**Proceedings for 11<sup>th</sup> SHPC meeting dated 09-05-2024 regarding Swachh Bharat Mission (Urban) 2.0**

**The list of members present in the meeting is provided at Annexure-1.**

The State Mission Director, State Mission Directorate (SBM-U) welcomed the Chairman, and other Members of State High Powered Committee (SHPC) to the meeting. The Director briefed about the 4 Agendas placed before the Committee.

**Agenda No. 1 – Confirmation of the Proceedings of the 10th Meeting of the SHPC held on 12-03-2024.**

The Committee noted that the proceedings of the 10<sup>th</sup> meeting of SHPC for Swachh Bharat Mission held on 12.03.2024 was sent to all members and invitees.

As no comments are received, the proceedings may be confirmed.

**Agenda No.2 – Action Taken Report on 10<sup>th</sup> SHPC meeting of Swachh Bharat Mission held on 12-03-2024.**

The 10<sup>th</sup> State High Powered Committee (SHPC) meeting was held on 12-03-2024. The Committee noted the following agenda and decision taken.

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No.1 – Confirmation of the Proceedings of the 9 <sup>th</sup> Meeting of the SHPC held on 02-03-2024	The Committee noted that the proceedings of the 9 <sup>th</sup> meeting of SHPC for Swachh Bharat Mission held on 02.03.2024 has been sent to all members and invitees. As no comments are received, the proceedings are confirmed.	-
2.	Agenda No. 2 - Action Taken Report on 9 <sup>th</sup>	The Committee noted the Action Taken Report on 9 <sup>th</sup> SHPC	-



	SHPC meeting of Swachh Bharat Mission held on 02-03-2024.	meeting of Swachh Bharat Mission held on 02-03-2024.	
3.	Agenda No. 3 - Ratification for Approval of Financial Bid for Processing and Disposal of Legacy Waste at Survey No.181, 182, 183 and 184 of Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines	After detailed discussions and deliberations, the Committee ratified the financial bid proposal of amount INR 52,48,09,071.00 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), which is 4.72% above the amount put to bid, for the said legacy waste tender of Mysuru City Corporation	Work Order has been issued on 05.03.2023 vide No. DMA/2023-24/OW/WORK_INDENT/845. Works has already been grounded.
4.	Agenda No.4 - Consideration of Financial Bid Submitted by Hubli Dharwad City Corporation for Processing and Disposal of Legacy Waste in Survey No. 143 & 146 of Kempakere in Hubli City.	After detailed discussions and deliberations, the Committee approved the financial bid proposal of amount INR 23,46,30,648.00 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), which is 4.40% above the amount put to bid, for the said legacy waste tender of Hubli City.	Work Order has been issued and work has already been grounded.
5.	Agenda No.5 - Consideration of Financial Bid	After detailed discussions and deliberations, the Committee approved the financial bid	Work Order has been issued and work has already been grounded.



	<p>Evaluation Report Submitted by Hubli Dharwad City Corporation for Processing and Disposal of Legacy Waste in Survey No. 71,72,73 74 in Hosayallapur in Dharwad City.</p>	<p>proposal of amount INR 7,20,28,758.70 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), which is 4.01% above the amount put to bid, for the said legacy waste tender of Dharwad City.</p>	
6.	<p>Agenda No.6: Administrative Approval for creation of additional posts for Project Implementation Unit (PIU) at KUIDFC</p>	<p>After detailed discussions and deliberations, the Committee accorded administrative approval for creation of 9 Nos. of additional posts for the Project Management Unit (PMU) at KUIDFC for speedy implementation of Used Water Management projects and to enable the Government to submit the periodic status to the Hon'ble National Green Tribunal</p>	-
7.	<p>Agenda No.7: Approval of tender for the work of "Shifting of outfall Sewer line from the centre of Yagachihalla from Malandur Bridge to Murumanehalli village in Chikkamagaluru</p>	<p>After detailed discussions and deliberations, the Committee approved the tender of M/s KVR Construction Heights Private Limited for the work of "Shifting of outfall Sewer line from the centre of Yagachihalla from Malandur Bridge to Murumanehalli village in</p>	<p>Work Order has been issued and work has already been grounded.</p>



City to avoid contamination" under NGT fund	Chikkamagaluru City to avoid contamination" at a cost of Rs.11,98,09,600/-, which is 3.00 % above the amount put to bid, excluding GST
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**Agenda No.3: Seeking approval for revised IEC & Behavioural change action plan for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines.**

State Mission Director, Swachh Bharat Mission briefed the Committee about the revised IEC & Behavioural change action plan for 312 ULBs in Karnataka as per SBM 2.0 as below:

- The IEC Action Plan for Karnataka State Under SBM 2.0 was approved under the 7th NARC dated on 21<sup>st</sup> December 2022. The Approved IEC Action Plan for Karnataka State is as under:

<b>IEC Fund Allocation under approved action plan</b>					
<b>Component</b>	<b>State-level IEC Interventions</b>	<b>ULB &lt; 1 Lakh Population (284)</b>	<b>ULB 1 Lakh to 10 Lakh Population (25)</b>	<b>ULB &gt; 10 Lakh Population (1)</b>	<b>Total</b>
Interpersonal Communication	33.00	77.83	44.45	16.16	171.44
Mid Media	25.58	68.88	33.45	10.75	138.67
Mass Media	11.50	7.71	15.22	4.74	39.18
Social and Digital Media	4.38	4.59	6.00	3.20	18.17
<b>Total</b>	<b>74.46</b>	<b>159.02</b>	<b>99.12</b>	<b>34.86</b>	<b>367.46</b>

- A revised action plan for IEC is proposed as per the needs of urban local bodies and the State based on the following reasons:
  - For effective implementation of IEC activities Community mobilisers at the ULB level are urgently needed. The same provision was very limited in the earlier action plan with only the involvement of SHGs. A larger focus has been given to community mobilisers in the revised action plan, wherein recruitment of community mobilisers are proposed.

- 2) One major concern arose from the fixed allocation of funds based on predefined activities outlined in the previous action plan. This rigid allocation failed to accommodate each ULB's diverse and specific expenses, impeding their ability to select activities tailored to their individual needs and priorities. Thus, because of the rigid nature of the earlier action plan, expenditure towards IEC is minimal.
  - 3) To effectively implement the Mass media component, activities are to be taken up at the State level, which was not clearly defined in the earlier action plan. The same has been incorporated into the revised action plan.
- The revised action plan facilitates more targeted and impactful communication interventions tailored to each urban locality's demographic characteristics and requirements. The revised method for allocating funds involves a calculation where the unit cost of each component is divided by the population of the city. This formula ensures that funding distribution is proportional to the size of the population served by each city, allowing for a more equitable and tailored allocation of resources.
  - The NBCCF (National Behaviour Change Communication Framework) issued by MoHUA provided specific guidelines for allocation percentages as follows:

Medium of Communication	Permissible Funding as per NBCFF Framework
Interpersonal Communication	Not Less than 40%
Mass Media	Maximum up to 15%
Mid Media	Not Less than 30%
Social and Digital Media	Approx 10-15%
Strategic Partnership	As per the State

- The total funding allocation for the IEC component for the State of Karnataka is **367.46 Crores**. The corresponding State share will be **146.984 Crores**, and the corresponding Central share will be **220.476 Crores**, making the overall budget for the IEC component for Karnataka **367.46 Crores**. The revised action plan is planned for 3 years for 312 ULBs. The Revised Action Plan is as follows:



Sl No	Parameters	Total Amount in Cr	Component Percentage	ULB Allocation in Cr	State Allocation in Cr
1	Interpersonal Communication	171.79	47%	171.79	0
2	Mass Media	11.94	3%	0	11.94
3	Mid Media	147.28	40%	137.28	10
3	Social & Digital Media	36.45	10%	26.45	10
6	<b>Total</b>	<b>367.46</b>	<b>100%</b>	<b>335.52</b>	<b>31.94</b>

The activities, along with funding for both State and ULBs, are provided below:

Table No. 3A – Revised IEC Action Plan						
Component wise Distribution of Activities						
Sl No	Component	Activities	ULB Allocation	State Allocation	Total Amount	% Share
1	Interpersonal Communication	Recruitment of community mobilizers for awareness generation for door-to-door campaigns	171.79	0	171.79	47%
2	Mass Media	-Development of Videos/Jingles -Dissemination of Jingle and Digital Messages -Radio and TV Bytes -Printing IEC Materials/Pamphlets	0	11.94	11.94	3%
3	Mid Media	-Printing and distribution of merchandise such as face masks, jute bags, umbrellas, caps, and wristbands with important messaging. -Exhibitions/ public melas on SBM related themes		0	147.28	40%

Table No. 3A – Revised IEC Action Plan						
Component wise Distribution of Activities						
Sl No	Component	Activities	ULB Allocation	State Allocation	Total Amount	% Share
		-Ministry/State Oriented Monthly activities: (Monthly)-Cyclothon/Marathon/Plogging Campaign/Swachhta Rally/Art Competitions/Wall paintings/Signature Campaign/Recognition Events	65.98			
		-Digital Advertisements (Message dissemination, Display of ads, Installation of Digital Hoardings, Billboards, etc.)	71.3			
		-State-Level Felicitation Ceremony.				
		-Conduct Advocacy/Sensitization workshop, MoU, Swachh Connect-	0	10		
4	Social Media	-Publicity on reputed digital channels. -Digital competition-Songs/Reels/Videos/Selfie. -Development and Dissemination of Bulk SMS/WhatsApp/Local Apps. -Social Media Campaigns	26.45	10	36.45	10%
<b>Total</b>			<b>335.52</b>	<b>31.94</b>	<b>367.46</b>	<b>100%</b>

ULB wise IEC Action Plan Fund allocation is attached as Annexure-3A

**I. The Components under Interpersonal Communication:**

- Under Interpersonal Communication, tie up with service providers are proposed. The detailed fund allocation for this component is based on the consideration and calculation of the salary of each Community Mobilizer at the ULB level. The base of the Community Mobilizer's salary is as per Karnataka Employment in Urban Local Bodies (ULBs) and Panchayath Raj Institutions (PRIs) Minimum Wages Act.

<b>A: Consideration for Community Mobilizer's salary for employment in ULBs, Salary per month as per Minimum Wages Act</b>				
<b>Qualification</b>	<b>CC</b>	<b>CMC</b>	<b>TMC</b>	<b>CC</b>
<b>Community Mobilizers</b> (SSLC /10TH std PASSED)	18787.62	18339.92	17952.72	17420.32
<b>B: Standard considered for recruitment of Community Mobilizers in ULBs</b>				
<b>ULB Category</b>	<b>No of Community Mobilizers</b>			
CC	2 Community Mobilizers per 15,000 population			
CMC	2 Community Mobilizers per 12,000 population			
TMC	1 Community Mobilizers Per 5 Wards			
TP	1 Community Mobilizers Per 10 Wards			
<b>C: Summary of total no of Community Mobilizers allocated with total remuneration cost in 312 ULBs</b>				
<b>S. No</b>	<b>Name of the person/activity</b>	<b>Total No. of Community Mobilizers</b>	<b>Remuneration Cost for Community Mobilizers Per annum</b>	<b>Remuneration Cost for Community Mobilizers for 3 years</b>
1	Recruitment of Community Mobilizers for awareness generation for door-to-door campaigns	2605	57.26	171.79

*ULB Fund allocation for Interpersonal Communication is attached as Annexure-3B*

## **II. The components under Mass Media:**

- Under the mass media component, the total fund allocation is managed at the state level, with no allocation specified for individual urban local bodies (ULBs). This centralized approach aims to ensure consistent planning and execution across all ULBs, enhancing the effectiveness of mass media campaigns.
- Within this framework, activities such as developing videos and jingles, disseminating digital messages and jingles, creating radio and TV bytes, and printing IEC materials and pamphlets are undertaken. These initiatives play a crucial role in reaching a broad audience and effectively conveying key messages through various mass media channels.

- The total percentage allocated for mass media is 3%, in compliance with the NBCFF framework, with 12.39 crores allocated to the state.

### III. The components under Mid Media:

- Within the Mid Media component, 93% of the funds are allocated to urban local bodies, while the remaining percentage is allocated to the state. The primary activities encompass printing and distributing merchandise such as face masks, jute bags, umbrellas, caps, and wristbands carrying important messages. Additionally, activities include organising exhibitions and public meals centred around Swachh Bharat Mission (SBM) themes.
- Monthly initiatives oriented towards the ministry or state level include Cyclothon, Marathon, Plogging Campaign, Swachhta Rally, Art Competitions, Wall paintings, Signature Campaigns, and Recognition Events.
- A total of 65.98 crores is earmarked for these endeavours. The remaining 71.3 crores is allocated to the digital advertisement component, with funding distributed based on ULB category.

#### Consideration under Installation of Digital Hoardings under Mid Media Parameter:

- Under Mid media, the digital advertisement initiative encompasses activities such as message dissemination and displaying ads, along with the provision for installing LED hoardings or billboards. A standard cost of 10,00,000 is allocated per Digital Hoarding and the quantity of digital advertisements is determined based on the ULB Category as follows:

Consideration for Digital Hoardings in ULBs				
ULB Category	No of Digital Hoardings per ULB Category	No of ULBs in each Category	Total No of Digital Hoardings	Total Cost of Hoardings in Cr
TP	1	124	124	12.4
TMC	2	117	234	23.4
CMC	4	60	240	24
CC	10	10	100	10
BBMP	15	1	15	1.5
<b>Total</b>	<b>32</b>	<b>312</b>	<b>713</b>	<b>71.3</b>

*ULB-wise fund allocation of Digital Hoardings is attached as Annexure-3C*

**IV. The components under Social Media:**

- Within the social media component, 90% of the allocation is designated for urban local bodies (ULBs). These funds are utilised for various activities, including publicity on esteemed digital channels, organising digital competitions such as songs, reels, videos, and selfies, and executing social media campaigns.
- Meanwhile, a sum of 10 crores is allocated to the state for similar purposes, encompassing publicity on respected digital channels, digital competitions, and the development and distribution of bulk SMS, WhatsApp messages, and local apps.

SMD further mentioned that the above action plan has already been approved in 13<sup>th</sup> SLTC meeting held on 09.05.2024.

SMD has sought approval from the committee for the revised IEC & Behavioural Change action plan mentioned in Table No. 3A above for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines. for the total cost of 367.46 Crores under SBM 2.0.

*Decision: After detailed discussions and deliberations, the Committee accorded approval for the revised IEC & Behavioural Change action plan mentioned in Table No. 3A above for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines. for the total cost of 367.46 Crores under SBM 2.0. The Committee also directed to submit the above action plan to MoHUA.*

**Agenda No.4: Seeking approval for revised Capacity Building action plan for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines.**

State Mission Director, Swachh Bharat Mission briefed the Committee about the revised Capacity Building action plan for 312 ULBs in Karnataka as per SBM 2.0 as below:

1. The Capacity Building Action Plan for Karnataka State Under SBM 2.0 was approved under the 7th NARC dated on 21<sup>st</sup> December 2022.
2. The details of Approved Capacity Building Action Plan for Karnataka State is given as below: -



Population Category	Nos of ULBs	Total Cost / Yr. State Activities (In Crores)	Total Cost/Yr. ULB Activities (In Crores)	Total Cost /Yr. (In Crores)	Total Cost (2022-26) (In Crores)
Less than 1 Lakh	284	3.55	17.15	20.70	82.82
1 to 10 Lakh	25	3.24	8.00	11.25	45.00
Above 10 Lakh (BBMP)	1	3.64	10.52	14.17	56.70
<b>Total</b>	<b>310</b>	<b>10.44</b>	<b>35.69</b>	<b>46.13</b>	<b>184.53</b>

3. A revised action plan for Capacity Building is proposed as per the needs of urban local bodies and the State, based on the following reasons:

- 1) The major concern arose from the fixed allocation of funds based on predefined activities outlined in the previous action plan. This rigid allocation failed to accommodate the diverse and specific expenses of each ULB, impeding their ability to select activities tailored to their individual needs and priorities.
- 2) To rectify such discrepancies, the revised action plan adopts a more subtle approach. It considers the unit cost of each component in conjunction with the population of the respective city or town. By doing so, funds are allocated based on the specific population of each locality, ensuring that resources are distributed proportionately urban local bodies.
- 3) This methodology empowers ULBs to conduct customise trainings according to local nuances and emerging trends. The allocation of funds remains tied to broader components. This approach provides implementing agencies with flexibility and autonomy in selecting and prioritising trainings based on the evolving needs and requirements of the local context.
- 4) The earlier action plan does not have the provision of engaging Swachhata Knowledge Partners which is a major component introduced by MoHUA.



- 5) There was no allocation of funds for districts to conduct workshops and to attend exposure visits for both State & District level officials.
4. The total funding allocation for the Capacity Building component for the State of Karnataka is **INR 184.53 Crores**. The corresponding State share will be **INR 73.81 Crores**, and the corresponding Central share will be **INR 110.72 Crores**.
5. The Revised Action Plan is as follows:

Level	Components	1 Year Cost (In Crores)	3 Years Cost (In Crores)
State	1. Capacity Building Coordination Committee (Including IISC/ IIMB/ Other Institutes and SKPs) 2. Project Management Unit 3. Training of State Leadership & Exposure Visits	10.13	30.44
District	1. SWM Experts 2. Training of District Leadership & Exposure Visits	6.44	19.33
ULB	1. Trainings at ULB Level & Exposure Visits	44.91	134.75
<b>Total</b>		<b>61.50</b>	<b>184.53</b>

6. The activities, along with funding for both State and ULBs, are provided below:

Table No. 4A – Revised Capacity Building Action Plan					
State Level Activities					
Parameters	Consideration	Cost Standard	Reference	Total (Yearly) (In Crores)	Cost for the project (3 Years) (In Crores)
Formation of Coordination Committee for monitoring, revision and implementation of CBAP including IISC/ IIMB/ Other Institutes and SKPs	Monthly meeting for progress monitoring and improvement of activities for better outcome	5000 per expert TA / DA	10 Committee Members	0.06	0.18

State Level Workshops on Capacity Building	1 Workshop every quarter on different themes of SBM 4 (Yearly)	Venue Cost Considered	INR 21,47,600 (Including GST)	0.85	2.57
Trainings of State Officials and Exposure Visits.	Training of State level officials through Certified Institutions  Participating in National and other State level workshops such as Swachh Survekshan Result, Gobardhan Workshop, Swachhotsav, etc.  Exposure Visits of State level officials	Training & Venue cost Considered	Lum sum cost considered	0.66	2.00
Hiring of State Level Experts	IEC Specialist, Training and Coordination Specialist, E-Procurement Specialist, Communication Specialists, Operators, etc.	Appointment of agency	Tentative Tender Cost	1.50	4.50
Digital Capacity Building Activities and Trainings	Digital Monitoring at State and District Level along with Application Creation	Dashboard, App Creation and other Digital Activities	Lum sum cost considered	3.33	10.00
Project Management Unit	8 Resources at State Level under SBM 2.0	As per monthly billing of 8 professionals @INR 21,50,000	As per ongoing Tender	2.58	7.74
Miscellaneous / Admin Expenses / MoHUA initiatives	Printing, Stationary, Laptop, Computers and Other Admin Expenses	Lumpsum @10 Lakhs/Month	Lum sum cost considered	1.20	3.62
<b>Total</b>				<b>10.13</b>	<b>30.44</b>
<b>District Level Activities</b>					

Parameters	Standard Considered	Cost Standard	Reference	Total (Yearly) (In Crores)	Cost for the project Duration (3 Years) (In Crores)
SWM Experts at 31 District Level	Estimated Manpower Resources at District Level 42	INR 50,000 Per Person/ Month	As per Approval in 2nd SLTC Dated 10/11/2022	3.11	9.33
Trainings of District Officials and Exposure Visits	Training of District level officials through State Institution / SKP / Certified Trainers Exposure Visits to best performing cities and for State / National Workshops	Training, Venue and Exposure Visit cost	Lum sum Cost	3.33	10.00
<b>Total</b>				<b>6.44</b>	<b>19.33</b>
<b>ULB Level Activities</b>					
Parameters	Standard Considered	Cost Standard	Reference	Total (Yearly) (In Crores)	Cost for the project Duration (3 Years) (In Crores)
Trainings of ULB Officials and Exposure Visits	Training of District level officials through State Institution / SKP / Certified Trainers Exposure Visits to best performing cities and for State / National Workshops	Training, Venue and Exposure Visit cost	Lum sum Cost Considered for all Official's training and Exposure Visit	44.91	134.75
<b>Total</b>				<b>44.91</b>	<b>134.75</b>

SMD further mentioned that the above action plan has already been approved in 13<sup>th</sup> SLTC meeting held on 09.05.2024.

SMD has sought approval from the committee for revised Capacity Building action plan mentioned in Table No. 4A above for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines. for the total cost of 184.53 Crores under SBM 2.0.

*Decision: After detailed discussions and deliberations, the Committee accorded approval for the revised Capacity Building action plan mentioned in Table No. 4A above for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines. for the total cost of 184.53 Crores under SBM 2.0. The Committee also directed to submit the above action plan to MoHUA.*

The meeting ended with the vote of thanks.



**Additional Chief Secretary  
Government of Karnataka**





<b>Meeting Date &amp; Time</b>	: 09-05-2024, 03.030 PM
<b>Venue</b>	: ಕೊಠಡಿ ಸಂಖ್ಯೆ:422, 4ನೇ ಮಹಡಿ, ವಿಕಾಸ ಸೌಧ.
<b>Subject</b>	: ಸ್ವಚ್ಛ ಭಾರತ್ ಮಿಷನ್ (ನಗರ) 2.0 ಅಡಿ ರಾಜ್ಯ ಮಟ್ಟದ ಉನ್ನತಾಧಿಕಾರಿಯುಕ್ತ ಸಮಿತಿಯ 10ನೇ ಸಭೆ.

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**Officers present in the Meeting**

Sl. No.	Name & Designation	Mobile no./ e-Mail ID	Signature
1	ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕರ್ನಾಟಕ ಸರ್ಕಾರ.		
2	ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.		
3	ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಅರಣ್ಯ ಮತ್ತು ಜೀವಶಾಸ್ತ್ರ ಇಲಾಖೆ, ಹರಸೀ.	Scientific Officer Dept of Forest, Environmt & Ecology	
4	ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಗ್ರಾಮೀಣಾಭಿವೃದ್ಧಿ ಮತ್ತು ಪಂಚಾಯತ್ ರಾಜ್ ಇಲಾಖೆ.		
5	ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿಗಳು, ಹಣಕಾಸು ಇಲಾಖೆ, REJU.M.T.	Secretary (Exp)	
6	ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿಗಳು, ಆರೋಗ್ಯ ಕಲ್ಯಾಣ ಇಲಾಖೆ, Chandola B.	9449843427 8105912595	
7	ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.		
8	ಮುಖ್ಯ ಆಯುಕ್ತರು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ (ಬಿ.ಬಿ.ಎಂ.ಸಿ), for	9739625025 Bhavanraj.R.Kabade	
9	ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯ		
10	ರಾಜ್ಯ ಅಭಿಯಾನ ನಿರ್ದೇಶಕರು, ಸ್ವಚ್ಛ ಭಾರತ್ ಮಿಷನ್, (ನಗರ)		
11	ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲೀನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ.		
12	ಪ್ರಾಂತೀಯ ನಿರ್ದೇಶಕರು, ಕೇಂದ್ರ ಮಾಲೀನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ.		
13	ಬಿ.ಬಿ.ಎಂ.ಸಿ (ಆರ್.ಪಿ.ಇ.) ಶಿ.ಬಿ.ಸಿ. ಬಿ.ಬಿ.ಎಂ.ಸಿ	Wkshetpr@gmail.com	
14	ಬಿ.ಬಿ.ಎಂ.ಸಿ ಸದಸ್ಯರು ಬಿ.ಬಿ.ಎಂ.ಸಿ		
15	ನಿರ್ದೇಶಕರು, J.L., KUIDFC CE & TM	9449988144	

## TRANSLATION OF PAGE 555

Meeting Date& Time:	12-03-2024, 04,00 PM
Venue:	Room No 422
Subject:	Swachh Baharat Mission State Level High Powered Committee (SBM 2.0)

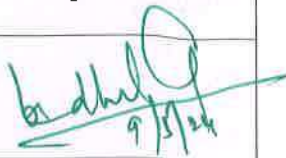
\*\*\*\*&lt;&gt;\*\*\*\*

**Officers Present in the Meeting**

Sl.no	Name & Designation	Mobile no./e-Mail ID	Signature
1	Additional Chief Secretary, Government of Karnataka		Sd/-
2	Additional Chief Secretary, Urban Development Department		Sd/-
3	Additional Chief Secretary, Forest and Ecology Department (for)	Scientific Officer, Dept of Forest, Environment & Ecology	Sd/-
4	Additional Chief Secretary, Rural Development and Panchayat Raj Department.		Sd/-
5	Principal Secretary, Finance Department Reju M.T	Secretary Expenditure	Sd/-
6	Principal Secretary Health and family Welfare department (for) Chandrika B.R		Sd/-
7	Secretary, Urban Development Department		Sd/-
8	Chief Commissioner, Bruhat Bengaluru Mahanagara palike (BBMP) (for)	9739625025 Basavraj Kabade	
9	Director, Directorate of Municipal Administration		
10	State Mission Director, Swachh Baharat Mission (Urban)		Sd/-
11	Member Secretary, Karnataka State Pollution Control Board		Sd/-
12	Regional Director, Central Pollution Control Board		
13	Principal Secretary, Forest and Ecology Department		Sd/-
14	Nandeesh J.N	9449988144	Sd/-

Officers present in the Meeting

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Sl. No.	Name & Designation	Mobile no./ e-Mail ID	Signature
16	M.E. Radhakrishna	9448209032	 9/5/24
17			
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Govt. of India



**PROCEEDINGS FOR  
12<sup>th</sup> STATE HIGH POWERED COMMITTEE (SHPC)  
MEETING OF  
SWACHH BHARAT MISSION 2.0**

**Date: 27-05-2024, Time: 11:30 pm  
Venue: Room No: 422, 4th Floor, Vikasa Soudha, Bengaluru**

INDEX

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**Proceedings for 12<sup>th</sup> SHPC meeting dated 27-05-2024 regarding Swachh Bharat Mission (Urban) 2.0**

**The List of members present in the meeting is provided at Annexure-I**

The State Mission Director (SMD), Swachh Bharat Mission-Urban (SBM-U) welcomed Additional Chief Secretary, Government of Karnataka, and Chairman of SHPC (SBM-2.0) and other officers to the 12<sup>th</sup> State Level High Powered Committee meeting. The SMD, SBM-U briefed about the meeting agenda and the deliberations are stated as under:

**Agenda No. 1 – Confirmation of the Proceedings of the 11<sup>th</sup> Meeting of the SHPC held on 09-05-2024.**

The committee noted that the proceedings of the 11<sup>th</sup> meeting of SHPC for Swachh Bharat Mission held on 09.05.2024 was sent to all members and invitees.

As no comments are received, the proceedings may be confirmed.

**Agenda No.2 -- Action Taken Report on 11<sup>th</sup> SHPC meeting of Swachh Bharat Mission held on 12-05-2024.**

The Committee noted the action taken report of 11<sup>th</sup> State High Powered Committee (SHPC) meeting held on 09-05-2024. Following are the agenda and decision taken.

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No. 3 - Seeking approval for revised IEC & Behavioural change action plan for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines.	After detailed discussions and deliberations, the Committee accorded approval for the revised IEC & Behavioural Change Action Plan mentioned in Table 3A for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines for the total cost of	The revised IEC & Behavioural Change Action Plan is submitted to MoHUA on 16.05.2024 for approval.

		367.46 Crores under SBM 2.0. The Committee also directed to submit the above action plan to MoHUA.	
2.	Agenda No.4 –Seeking approval for revised Capacity Building action plan for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines.	After detailed discussions and deliberations, the committee accorded approval for the revised Capacity Building action plan mentioned in Table No. 4A above for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines, for the total cost of 184.53 Crores under SBM 2.0. The committee also directed to submit the above action plan to MoHUA	The revised Capacity Building Action Plan is submitted to MoHUA on 16.05.2024 for approval.

**Agenda No.3: Consideration of Financial Bid Submitted by Davanagere City Corporation for Processing and Disposal of Legacy Waste present in landfill site of Avaragolla Sy. No. 1172/2, 129, 130/1 as per CPCB Guidelines**

**Name of the Work:** Processing and Disposal of Legacy Waste at Survey No.117/2, 129 and 130/1 of Avaragolla at Davanagere City Corporation Limit as per Central Pollution Board Guidelines **(Indent No: DMA/2023-24/OW/WORK INDENT1288).**

The State Mission Director SBM (U) briefed the Committed that Davanagere City Corporation prepared DPR for processing and disposal of 2, 41,524 tones (2.41 lakhs tons) of legacy waste accumulated at Survey No.117/2, 129 and 130/1 of Avaragolla village at Davanagere City Corporation limits as per Central Pollution Board Guidelines and the same was approved in SHPC meeting held on 29.03.2023. Technical Sanction was obtained from Chief Engineer, Directorate of Municipal administration, vide order No.1034136 DMA SWM SBM 04 2023, dated 02/05/2023.

Administrative approval was obtained at the state level high powered committee held on 29/03/2023 for the amount of Rs. 2184.60 lakhs. Thereafter, Davanagere CC invited tender through KPPP portal for Call 1 on dated 18/07/2023.

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Disposal of Legacy Waste present in Landfill site of Davanagere City Corporation Avaragolla Sy. No. 117/2, 129, 130/1 as per CPCB Guidelines <u>(INDENT No.: DMA/2023-24/OW/WORK INDENT1288/CALL 2)</u>	2184.60	1834.10	18.34

The last date to submit the bid was 16/10/2023. 5 bidders participated in the Call 1 Tender. The technical bid proposal was verified at the State Level Tender Scrutiny Committee, headed by State Mission Director, SBM (U), on 05.02.2024 wherein the Committee approved disqualification of bid as all the 5 bidders were ineligible and directed the Commissioner, Davanagere city corporation to retender. The above decision was further ratified during SLTC meeting held on 14.02.2024.

Therefore, Davanagere City Corporation re-invited Tender on 26.02.2024 via indent no. DMA/2023-24/OW/WORK\_INDENT1288/CALL2 and the last date to submit the bid was 26.03.2024.

SMD further informed that the technical bid was opened on 28.03.2024 and 2 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL)
- Sri AMIT BANIK (M/s GREENTECH ENVIRON PVT LTD)

The Corporation level Tender scrutiny committee meeting was held on 28.03.2024 under the chairmanship of the Commissioner, Davanagere City Corporation, Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL) was found technically eligible. The above recommendations made by Corporation Level TSC were submitted to the office of State Mission Director vide letter no: DCC/EE 2023-24 T44/2024-25 Dated 24-04-2024. The State Mission Director, SBM held Tender Scrutiny



Meeting on 08.05.2024 wherein the technical bid is approved based on the recommendation of Corporation Level TSC (The minutes of meeting is attached at Annexure-1) and is further recommended to State Level Technical Committee (SLTC) for approval. **The technical bid approval was provided by SLTC during the 11<sup>th</sup> SLTC meeting held on 09.05.2024 subject to following reasons:**

1. The tender is already a 2<sup>nd</sup> Call.
2. The Hon'ble National Green Tribunal in O.A. No: 606/2018 in order dated 13-10-2023 has levied environmental compensation for not remediating the legacy waste as the timelines provided in SWM Rules 2016 has been passed. In this the State has directed all ULBs to remediate legacy waste and reclaim land in a time bound manner.
3. To prevent possible environmental hazards caused due to accumulated legacy waste resulting in fire accidents and the environmental pollution and health hazard to public and nearby locality by water contamination due to untreated leachate.

Basis SLTC approval, The Corporation Level Tender Scrutiny Committee Meeting was held by Davanagere City Corporation on 15-05-2024, wherein the bid capacity assessment has been done for the qualified bidder Sri. HARDIK BHIKHABHAI KHUNT (D H PATEL), as per the documents submitted by the bidder through KPP Portal. The Committee has recommended that since the bidder has the higher bid capacity of **20400.00 Lakhs** as compared to the required bid capacity of **1834.10 Lakhs** in the tender, the bidder is technically qualified. The above recommendations were submitted by Davanagere City Corporation and the same were accepted.

SMD further informed the Committee that the financial bid for legacy waste management tender of Davanagere was opened on 20.05.2024, where in Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) quoted a sum of INR **19,19,41,538.04** which is **4.65%** above the amount put to bid. The Commissioner Davanagere City Corporation vide letter dated 21-05-2024, has recommended for the approval of above financial bid.

**Taking into consideration the above particulars and as the quoted price recommended by Davanagere City Corporation is less than 5% prescribed by the Finance department, approval is sought from the Committee regarding the financial bid proposal of amount INR 19,19,41,538.04 which is 4.65% above the amount put to bid, submitted by Sri HARDIK**



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**BHIKHABHAI KHUNT (D H PATEL)** for the said legacy waste tender of Davanagere City Corporation.

***Decision:** After detailed discussions and deliberations, the committee approved the financial bid proposal of amount INR 19,19,41,538.04 which is 4.65% above the amount put to bid, submitted by Sri **HARDIK BHIKHABHAI KHUNT (D H PATEL)** for the said legacy waste tender of Davanagere City Corporation.*

**Agenda No.4: Seeking Approval for Detailed Project Reports of Material Recovery Facilities (MRF) of 08 City Corporations under Swachh Bharat Mission 2.0**

**4A. Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF) at 07 City Corporations including Bellary, Belagavi, Kalaburagi, Hubli-Dharwad, Mysore, Mangalore, and Davanagere CC's under Swachh Bharat Mission 2.0.**

- SMD SBM (U) briefed the Committee that the Material Recovery Facility is dry waste management unit wherein the dry waste collected in the ULB limits are sorted into various fractions of recyclables, non-recyclables and the inert. The non-recyclables are baled and sent as RDF to Cement or Waste to energy plants. Under SBM 2.0 an action plan was prepared for establishing MRF units in all 310 ULBs for the 4731 TPD quantity of dry waste with the capital cost of Rs 402 Crores considering Rs 8.5 lakhs per TPD as per MoHUA guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.
- Ministry of Housing and Urban Affairs (MoHUA), Government of India has released a model design for 100TPD Material Recovery Facilities. This model document addresses the needs of ULBs with a population in the range of 500,001 to 700,000. The approximate waste generation for such a population is between 200 - 300 TPD, with about 30% - 35% being dry waste, while the rest comprises wet waste and inerts. The document also provides a brief on the process requirements, area requirements, infrastructure requirements, and essential equipment/instruments, etc. This Guideline has been prepared considering the best suited/appropriate material and capacities for ideal situation and the same is adopted for our 07 City Corporations with smaller modifications in the design.
- Area requirement for establishing a processing and storage building is about 4500 sq.



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meter(90mx50m) and the Standard design drawings and estimates are provided for the same. The project cost details of the MRF facilities proposed by 07 City Corporation are provided below:

Total Project Cost for MRF									
District name	Name of ULB	Type	No of units	Proposed Capacity as per MoHUA	Civil Cost (Rs.)	Equipment & Machinery Cost (Rs.)	Total DPR Cost (Rs.)	GOI + GOK Share	ULB Share
Mysore	Mysore	CC	02	204	171000000	48416546.2	219416546.2	95370000	124046546.2
Dharwad	Hubli-Dharwad	CC	02	210	171000000	51276546.2	222276546.2	98175000	124101546.2
Kalburgi	Kalburgi	CC	01	121	85500000	25638273.1	111138273.1	56567500	54570773.1
Dakshina Kannada	Mangalore	CC	01	109	88000000	24923273.1	112923273.1	50957500	61965773.1
Davanagere	Davanagere	CC	01	97	85500000	25638273.1	111138273.1	45347500	65790773.1
Belagavi	Belagavi	CC	01	109	86300000	25638273	111938273.1	50957500	60980773
Bellari	Bellari	CC	01	91	85500000	25638273.1	111138273.1	42542500	68595773.1
<b>Total</b>				<b>941</b>	<b>772800000</b>	<b>227169457.9</b>	<b>999969457.9</b>	<b>439917500</b>	<b>560051957.9</b>
<b>Total cost in Cr</b>					<b>77.28</b>	<b>22.72</b>	<b>100.00</b>	<b>43.99</b>	<b>56.01</b>

- The area statement as per the typical layout plan for 100TPD MRF is provided as under:

Sl no	Description	Area in Sq. m	Remarks
a	Tipping and vehicle movement area	1500	Includes area for wastes receiving tippers/collection vehicles, space for operation of handling units, Organic waste processing unit, maturation trays and storage space for broken furniture.
b	Processing & conveyors area	1500	Processing area includes sorting area, conveyor systems, trommels, and passages for vehicular and Material/personnel movement.
g.	Bales storage area	450	Area for keeping the bales before sending over to recyclers
d	Shredded RDF Storage and dispatched area	332	Area required for storing the shredded waste in the shredder.
e	Toilet area	20	-

f	Open Space	698	For material/personnel movement and other activities.
<b>Total</b>		<b>4500</b>	

**EQUIPMENT SPECIFICATIONS FOR 100 TPD MRF FACILITY**

- Equipment required for day-to-day operations of MRF are divided into three heads namely processing, electrical and firefighting equipment.
- The selection of standard equipment for this MRF is mentioned in the table below.

<i>S.No.</i>	<i>Processing equipment/machinery</i>
1	Weigh Bridge
2	Conveyor Belt System
3	Magnetic separator
4	Trommel
5	Air Blower
6	Baler Machine
7	Shredder
8	Tractor with loader
9	Electric Forklift
10	Storage Bins
11	Wheelbarrows

<i>S.No.</i>	<i>Electrical Equipment</i>
1	Solar Panels
2	Lighting and Ventilation equipment
3	Desktop PC
4	Water Cooler

<i>S.No.</i>	<i>Firefighting equipment</i>
1	Fire Fighting Pump
2	Jockey Pump
3	Diesel Fire Fighting Pump
4	Fire Extinguisher
5	Fire Bucket
6	Fire Hydrant system and pipes
7	Fire Hose-30m
8	Fire Alarm System



- Estimations are arrived for 4500m<sup>2</sup> processing shed (90mx 50m) based on infrastructure available at the ULB and market rates. The detailed estimations for civil construction and equipment & machineries are provided in the Detailed Project Report submitted by the City Corporations.
- The detailed project reports for MRF of these 07 CC has been verified at the State Mission Director (SBM-U) office.
- The above DPR have been recommended for approval in 14th SLTC meeting held on 27.05.2024.

**SMD has sought approval for Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by 07 City Corporations for total project cost of Rs 100.00 Cr under Swachh Bharat Mission 2.0 and also sought approval to invite the tenders for the same, subject to following conditions and the specifications of the machinery/equipment's considered in the DPR.**

- After the approval of SLTC and SHPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The Corporation Commissioners are authorised to make any necessary design changes if required based on site conditions/existing infrastructure and any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 are fixed.
- If the DPR cost is revised based on the site condition or change in rates or change in design, the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project component cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016.

*Decision: After detailed discussions and deliberations, the committee approved the Detailed Project Reports of Material Recovery Facilities prepared by Bellary, Mysore, Kalburgi, Hubli-Dharwad, Davanagere, Mangalore and Belagavi City Corporations for the total project cost of Rs.100.00 Crores along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders.*

### **3B. Seeking Approval of Detailed Project Reports of Material Recovery Facility (MRF) for Vijayapura City Corporation**

- SMD SBM(U) briefed the Committee that the Material Recovery Facility is dry waste management unit wherein the dry waste collected in the ULB limits are semi automatically sorted into various fractions of recyclables, non-recyclables and the inert. The non-recyclables are baled and sent as RDF to Cement or Waste to energy plants. Under SBM 2.0 an action plan was prepared for establishing semi-automated MRF units in all 310 ULBs for the 4731 TPD quantity of dry waste with the capital cost of Rs 402 Crores considering Rs 8.5 lakhs per TPD as per MoHUA guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.
- The overall approach in preparation of the detailed project reports for Vijayapura CC material recovery facility which is provided as under:
  - i. As per MoHUA guidelines, the MRF design capacity for Vijayapura CC is 73TPD. However, based on discussions with the City Corporation it is understood that project cost for 100TPD design given by MoHUA is on a higher side and the CC cannot bear the excess amount incurred. Hence Vijayapura CC has decided to design 50TPD MRF plant in the first phase and subsequently based on fund availability the additional 23TPD facility shall be planned in future.
  - ii. Standard civil designs and equipment specifications have been arrived for 50 TPD capacity Material Recovery Facilities. Market rates have been taken for each equipment and same rates have been considered for MRF DPR preparation. Civil Shed proposed for MRF consists of a **primary shed** and a **secondary shed**. Primary shed will consist of sorting and bailing machineries along with adequate storage space for ready to bale waste, baled dry waste and unbailable dry waste. Secondary Shed will be utilized for unloading and storage of unsorted fresh dry waste. Secondary Shed structure area has been considered such that 3 days storage space is made available for unsorted waste to



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accommodate for 3 days shut down period. In order to arrive at the area requirement for civil shed for this standard design, following area considerations have been undertaken by the ULBs.

Area required for unsorted dry waste in sq. ft (Secondary shed)	Avg. area requires for sorted dry waste which is ready to bale in sq ft	Avg. area required for Baled different dry waste in sq. ft	Avg. area required for non balable storage sq. ft	Avg. area required for Machineries in sq ft	Avg. Area required for Walkways in sq ft	Approx. Total area requirement in Sq.ft
11,000	4,085	2,580	4,845	5,220	5,646	33,600

- iii. The selection of standard equipment for this Material Recovery Facility design is explained in below table.

Category	Item	50 TPD
Processing Equipment	Mezzanine Conveyor	✓
	Inclined Conveyor	✓
	Flat Belt Conveyor	✓
	Transfer Conveyor	✓
	Weighing Scale	✓
	Trommel	✓
	Horizontal Baler	✓
	Vertical Single box Baler	✓
	Vertical Twin Box Baler	✓
	Dedusting Machine	✓
	Magnetic Separator	✓
	Bag Opener	✓
	Ballistic Separator	✓
Material Handling Equipment	Pallet Truck	✓
	Semi electric Stacker	✓
	Diesel Forklift	✓
	Skid Steer Loader	✓
Safety	Fire Extinguishers and Alarms	✓

- iv. The details of civil works and machinery procurement provided for 50 TPD MRF facility are provided below.

Sl no	Proposed Infrastructure and machinery
1	3176.45Sq.m civil shed

2	45 ft. Mezzanine Floor Conveyors
3	25 ft. Inclined Conveyors
4	25 ft. Flat Belt Conveyors on ground floor.
5	Horizontal Baler
6	Vertical Single Box Baler
7	Transfer Conveyor (65 ft.)
8	Weighing Scale
9	Magnetic Separator
10	Ballistic Separator with Conveyors
11	Bag Opener Machine
12	Skid Steer Loader
13	Dedusting Machine
14	Pallet Truck
15	Semi-Electric Stacker
16	Diesel Forklift

- v. Standard Civil design & estimations and Equipment Specifications have been arrived for 50 TPD capacity Material Recovery Facility.
- vi. The detailed project reports for MRF, prepared by Vijayapura CC with approved quantity of 73TPD has been verified at the State Mission Director (SBM-U) office.
- vii. Estimations have been arrived based on infrastructure available at the ULB and market rates. The detailed estimations for civil construction and equipment & machineries are provided in the Detailed Project Reports submitted by the Vijayapura CC. The component wise cost comparison is provided in below table. The civil and equipment cost details for MRF are also provided as under:



<b>Total Project Cost for MRF</b>					
<b>District name</b>	<b>Name of ULB</b>	<b>Type</b>	<b>Civil Cost (Rs.)</b>	<b>Equipment &amp; Machinery Cost (Rs.)</b>	<b>Total DPR Cost (Rs.)</b>
Vijayapura	Vijayapura	CC	53700000	23671458	77371458
<b>Total (Cr)</b>			<b>5.37</b>	<b>2.37</b>	<b>7.74</b>

viii. The overall capacity and funding pattern is provided as under:

<b>Name of ULB</b>	<b>Approved Capacity as per MoHUA (TPD)</b>	<b>Total Cost (Rs. In Crores)</b>	<b>GoI + GoK Share as per SBM 2.0 (Rs. In Crores)</b>	<b>ULB Share (Rs. In Crores)</b>
Vijayapura CC	73	7.74	3.41	4.33

ix. The detailed specifications of the machinery/equipment for 50TPD MRF Design is already approved on 10<sup>th</sup> State level Technical Committee meeting held on 14-02-2024 and the same is adopted here.

The above DPR have been recommended for approval in 14th SLTC meeting held on 27.05.2024.

**SMD has sought approval is sought for Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by Vijayapura CC for the total Project Cost of Rs.7.74 Crores under Swachh Bharat Mission 2.0 and also sought approval to invite the tenders for the same, subject to following conditions:**

- After the approval of SLTC and SHPC, the ULB have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.

- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The Corporation Commissioners are authorised to make any necessary design changes if required based on site conditions/existing infrastructure and any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 are fixed.
- If the DPR cost is revised based on the site condition or change in rates or change in design, the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project component cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016.

*Decision: After detailed discussions and deliberations, the committee approved the Detailed Project Reports of Material Recovery Facilities prepared Vijayapura City Corporations for the total project cost of Rs. 7.74 Crores along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders.*

**Agenda No.5: Seeking Approval for the Proposal of setting up of Transfer Stations at Mysore and Hubli-Dharwad City Corporation.**

**5A. Seeking Approval of Proposal for setting up of Transfer Station for Mysore City Corporation**

The State Mission Director (SMD), SBM 2.0 briefed that under Swachh Bharat Mission 2.0, BBMP, Kalburgi, Mysore and Hubli-Dharwad Municipal Corporation are eligible for setting up of Transfer Stations. The action plan of these cities are approved by MoHUA vide letter 1/15/2022/SBM/i(Eno.9124999) dated 17.11.2022. The proposal of setting up of Transfer Stations in Kalburgi City Corporation have already been approved in 4<sup>th</sup> SHPC on 3<sup>rd</sup> January 2024.

Directorate has also received proposals from Mysore City Corporation for procurement and setting up of transfer stations.

1. The action plan approved for Mysore City Corporation for transfer station component by SHPC and MoHUA (NARC) is provided as under:

S.No	Name of the ULB	Population as per 2011 census	Proposed Transfer station for	Total cost @ Rs 4.5	Central Share	State Share	ULB Share (Rs in cr.)
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			wet & dry waste (TPD)	Creore/100T PD*	(Rs in cr.)	(Rs in cr.)	
1	Mysore CC	920550	234	10.53	3.47	2.32	4.74

2. Mysore City Corporation has submitted proposal for establishing Transfer Stations under Swachh Bharat Mission 2.0. Details are provided below:

S. No	Name of the ULB	Actual cost of TS based on Quotation (In Cr)	Central Share (In Cr)	State share (In Cr)	ULB share (In Cr)
1	Mysore CC	9.297	3.47	2.32	3.507

The detailed cost of project is mentioned below:

Sl. No.	Description	Qty (No's)	Unit Price (In Rupees)	GST (18%) (In Rupees)	Total Unit Price (In Rupees)	Total Amount (In Rupees)
1	Supplying, installation, commissioning, and successful trial run of 16 Cu.M Portable Compactor with tipcart mechanism.	12	2600000	468000	3068000	36816000
2	Truck Mounted Hook Loader (Prime Mover) on 28 T GVW Truck Chassis to carry fully loaded 16 Cu.M Portable Compactor including transportation, comprehensive insurance, registration as per the prevailing norms.	6	6300000	1134000	7434000	44604000
3	Construction of shed and other civil infrastructure for Transfer station in Mysore City limits	3	3267903	582097	3850000	11550000
<b>Total Amount</b>						<b>92970000</b>

The above DPR have been recommended for approval in 14<sup>th</sup> SLTC meeting held on 27.05.2024.

**SMD has sought approval for DPR of Transfer Station for Mysore City Corporation for 9.297 Crores with a Central Share of 3.48 Crores and State Share of 2.32 Crores (total 5.79 Crores for**

**both GoI & GoK Share), with the remaining amount to be borne by the ULB Funds and also sought approval to invite the tenders for the same, subject to the following conditions:**

- After the approval of SLTC and SHPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The Corporation Commissioners are authorised to make any necessary design changes if required based on site conditions/existing infrastructure and any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 are fixed.
- If the DPR cost is revised based on the site condition or change in rates or change in design, the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project component cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016.

*Decision: After detailed discussions and deliberations, the committee approved the Detailed Project Report of Transfer Station DPR for Mysore City Corporation for 10.33 Crores with a Central Share of 3.47 Crores and State Share of 2.32 Crores (total 5.79 Crores for both GoI & GoK Share) along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders. The remaining amount to be borne by the CC Funds.*

#### **5B. Seeking Approval of Proposal for setting up of Transfer Station for Hubli Dharwad City Corporation**

- 1: The State Mission Director (SMD), SBM 2.0 briefed that under Swachh Bharat Mission 2.0, Hubli-Dharwad Municipal Corporation are also eligible for setting up of Transfer Stations and the action plans of this city are approved by MoHUA vide letter1/15/2022/SBM/i(Eno.9124999) dated 17.11.2022. Directorate has received proposals from Hubli-Dharwad City Corporation for procurement and setting up of transfer stations.

  
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2. The action plan approved for Hubli-Dharwad City Corporation for transfer station component by SHPC and MoHUA (NARC) is provided as under:

S.No	Name of the ULB	Population as per 2011 census	Proposed Transfer station for wet & dry waste (TPD)	Total cost @ Rs 4.5 Crore/100T PD*	Central Share (Rs in cr.)	State Share (Rs in cr.)	ULB Share (Rs in cr.)
1	Hubli-Dharwad	943788	239	10.755	3.55	2.37	4.84

3. Hubli-Dharwad City Corporation has submitted proposal for establishing Transfer Stations under Swachh Bharat Mission 2.0. Details are provided below:

S. No	Name of the ULB	Actual cost of TS based on Quotation (In Cr)	Central Share (In Cr)	State share (In Cr)	ULB share (In Cr)
1	Hubli-Dharwad	10.76	3.55	2.37	4.84

The detailed cost of project is mentioned below:

Sl. No.	Description	Qty (No's)	Unit Price inclusive of GST (In Rupees)	Total Amount (In Rupees)
1	Supplying, installation, commissioning, and successful trial run of 16 Cu.M capacity Truck Chassis Mounted Hydraulic Control Refuse Compactors	14	6257142.86	87600000
2	Civil and other infrastructure work for refuse Transfer Station.	1	20000000	20000000
<b>Total amount</b>				<b>107600000</b>

The above DPR have been recommended for approval in 14<sup>th</sup> SLTC meeting held on 27.05.2024.

**SMD has sought approval for DPR of Transfer Station for Hubli-Dharwad City Corporation for 10.76 Crores with a Central Share of 3.55 Crores and State Share of 2.37 Crores (total 5.91**

**Crores for both GoI & GoK Share), with the remaining amount to be borne by the ULB Funds and also sought approval to invite the tenders for the same, subject to conditions:**

- After the approval of SLTC and SHPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The Corporation Commissioners are authorised to make any necessary design changes if required based on site conditions/existing infrastructure and any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 are fixed.
- If the DPR cost is revised based on the site condition or change in rates or change in design, the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project component cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016.

*Decision: After detailed discussions & deliberations, the committee approved the Detailed Project Reports of Transfer Station DPR for Hubli-Dharwad City Corporation for 10.76 Crores with a Central Share of 3.55 Crores and State Share of 2.37 Crores along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders. The committee also accorded approval to invite the tenders.*

**Agenda No.6: Seeking Administrative approval for Sewerage project of Hubli - Dharwad under NGT Environmental Compensation fund.**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated Rs. 70.00 Cr for Construction/upgradation of sewerage system for the Hubli-Dharwad Municipal Corporation (HDMC) under NGT Environmental Compensation fund.



It was informed that the Commissioner, HDMC has submitted the DPRs after vetting by the PDMC. The estimates are prepared as per the current SR 2023-24. The DPRs prepared are as follows;

1. Upgradation of Sewerage Network of Main Trunk Line from Karwar Road to Old Gabbur STP Plant by Connecting sub-main lines of Mantur Road, Kundagol road, Bidnal Road, Nekar Nagar Road with all allied works in **Hubli for Rs. 40.00 Cr.**
2. Improvements to UGD System – Kolikeri, Saudatti Road, Navalgund Road areas in **Dharwad for Rs.30.00 Cr.**

The salient components of **Hubli project** are as below;

No.	Description	Cost
1	Construction of trunk line (5.018 km) and sub sewer lines (2.45 km)	18,80,58,318.00
2	Construction of Wet well (14 m dia) and allied works	4,67,35,765.00
3	Electrical Works: 11 kv Express Feeder line, Transformer yard, DG set and 460 HP 2 Nos and 150 HP 1 No. pumps	7,00,85,000.00
	<b>TOTAL</b>	<b>30,48,79,084.00</b>
4	Provision for Tender Premium (5%)	1,52,43,954.00
	<b>Work components- SUB TOTAL</b>	<b>32,01,23,038.00</b>
5	Provision for 18% GST Charges	5,76,22,147.00
6	Provision for PDMC (2%)	60,97,582.00
7	Provision for KUIDFC-PMU (1.5%)	45,73,186.00
8	Provision for other Dept Charges /deposits (0.75%)	22,86,593.00
9	Provision for Contingencies & third-party inspection (3%)	91,46,373.00
10	Miscellaneous and rounding off	1,51,081.00
	<b>GRAND TOTAL</b>	<b>40,00,00,000.00</b>

The salient components of **Dharwad project** are as below;

No.	Description	Cost
1	Providing, Laying, Jointing & Commissioning of internal sewerage system (20 Km), construction of Manholes (610 Nos) & HSC 3653 Nos	14,80,78,309.00

2	Construction of Wet Well 1 & 2 (12 m Dia) including electromechanical works, and Rising Mains	8,04,64,888.00
	<b>TOTAL</b>	<b>22,85,43,197.00</b>
4	Provision for Tender Premium (5%)	1,14,27,160.00
	<b>Work components- SUB TOTAL</b>	<b>23,99,70,357.00</b>
5	Provision for 18% GST Charges	4,31,94,664.00
6	Provision for PDMC (2%)	45,70,864.00
7	Provision for KUIDFC-PMU (1.5%)	34,28,148.00
8	Provision for other Dept Charges /deposits (0.75%)	17,14,074.00
9	Provision for Contingencies & third-party inspection (3%)	68,56,296.00
10	Miscellaneous and rounding off	2,65,597.00
	<b>GRAND TOTAL</b>	<b>30,00,00,000.00</b>

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14<sup>th</sup> meeting dated 27.05.2024 has recommended for administrative approval of SLHPC.

All tenders costing above Rs.50 crore needs to be submitted to State Pre-tender Scrutiny Committee as per OM No. SPTSC/Pub/12/2022-23 dated 06.07.2022.

*Hence, MD KUIDFC has sought administrative approval from the Committee for Sewerage project in Hubli city at the cost of Rs. 40.00 Crore and in Dharwad city for Rs. 30.00 Crore under the NGT Environmental Compensation fund and to invite tenders after obtaining approval from State Pre-tender Scrutiny Committee.*

*Decision: The Committee after discussions and deliberations accorded administrative approval for Sewerage project in Hubli city at a cost of Rs. 40 Crore and Dharwad city for Rs. 30 Crore under the NGT Environmental Compensation fund and to invite tenders after obtaining approval from State Pre-tender Scrutiny Committee, as the project cost is above Rs.50.00 Crore.*

**Agenda No.7: Seeking administrative approval for upgradation of sewer network project in Mysuru City under NGT Environmental Compensation fund.**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/upgradation of sewerage system for *the Mysuru City Corporation (MCC) with an allocation of Rs. 80. 00 Cr* under the NGT compensation fund.

Accordingly, the PDMC in coordination with ULB has submitted the DPR with the following project details;

- Mysuru City Corporation jurisdiction spans 128.4 sq. km, with a road length of 3500 km. The population, as per the 2011 census, was 9,14,814
- The Base Year of the project is 2025, Intermediate Year is 2040, and the Ultimate Design Year is 2055.
- The estimated design population as estimated using the average decadal growth for

Year	2011	2025	2040	2055
Population	9,14,814	12,26,530	16,78,323	22,93,399

- Present water supply per capita is 170 lpcd.
- Existing UGD system of Mysuru is 2460 km of UGD lines and approximately 72,000 machine holes, divided into five drainage districts, namely A, B, C, D and E. Sewage Treatment Plants capacity (STPs A to E) is 180.50 MLD.
- Mysore city has well UGD network (90% coverage). It was observed that existing trunk mains are terminated at many places leading to the entry of sewage into open drains. These open drains eventually join River Cauvery and cause pollution to the river. Apart from this, they also cause odour problems and mosquito and other insects breeding in the surrounding areas, causing health risks to the adjoining population.
- The component proposed in the current DPR for Rs. 80 Cr is Trunk main line of length 37.90 km at 11 locations are tabulated below;

Sl. No.	Description	Estimated Amount in Rs
1	Mysuru-Bangalore Road: Sewer trunk main from Shobha Garden to Kesare STP (2.62 km RCC NP3 - 300 mm to 1200 mm dia)	6,50,63,506.00

Sl. No.	Description	Estimated Amount in Rs
2	Sewer trunk main from Subhash Nagar through Usmania block to Kesare STP (1.50 km RCC NP3 – 300 mm & 600 mm dia)	1,88,66,945.00
3	Sewer trunk main from Christian layout to Kesare STP (1.88 km RCC NP3 - 300 mm & 450 mm dia)	2,55,79,224.00
4	Sewer trunk main from Khaif Masjid to Kesare STP (5.34 km RCC NP3 - 300 mm to 1000 mm dia)	9,02,71,345.00
5	Sewer trunk main from Nimra Masjid to Shabanam Function Hall (1.30 km RCC NP3 - 300 mm to 600 mm dia)	2,11,25,945.00
6	Sewer line from Hebbal STP to JSS urban art through Shubodini function hall, from Sumukha college to Sheshadri Puram college, from RUDSET organization to Royal Enfield showroom. (2.80 km RCC NP3 - 350 mm to 1200 mm dia)	2,66,60,652.00
7	Sewer trunk main from KRS main road Royal Inn Junction to Kesare STP (4.75 km RCC NP3 - 450 mm to 800 mm dia)	18,87,61,063.00
8	Sewer trunk main from old RMC to double coconut tree road (3.10 km RCC NP3 - 500 mm & 700 mm dia)	7,10,06,248.00
9	Sewer trunk main from Tippu circle to Pulikeshi road through BB Keri (1.20 km RCC NP3 – 450 mm dia)	2,47,23,742.00
10	Sewer trunk main from Srinivas theatre to Mysuru-Bangalore Road (1.75 km RCC NP3 - 900 mm & 1000 mm dia)	4,72,69,096.00
11	Sewer trunk main from ward no.54 of Gundurao Nagar and Bairaweshwar to Vidyaranyapuram STP (0.86 km RCC NP3 - 300 mm to 400 mm dia)	2,98,71,698.00
	<b>Total</b>	<b>60,91,99,464.00</b>
	Tender Premium 5%	3,04,59,973.2
	GST 18%	11,51,38,698.7
	PDMC Fee 2%	1,21,83,989.28
	PMU Charges 1.5%	91,37,991.96
	Contingency 3%	1,82,75,983.92
	ESCOM Deposit 0.5%	30,45,997.32
	Miscellaneous and Rounding Off	25,57,901.62
	<b>Grant Total</b>	<b>80,00,00,000.00</b>

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14<sup>th</sup> meeting dated 27.05.2024 has recommended for administrative approval of SLHPC.

*Hence, MD KUIDFC has sought administrative approval for Sewerage project in Mysuru City for Rs. 80.00 Crore under the NGT Environmental Compensation fund and permission to invite tenders.*

*Decision: The Committee after discussions and deliberations accorded administrative approval for Sewerage project in Mysuru City for Rs. 80.00 Crore under the NGT Environmental Compensation fund and to invite tenders.*

**Agenda No.8: Seeking Administrative approval for Conveying and treatment of Sewage entry into various lakes in parts of Ainora, Madagalli and Belavadi in Hootgalli project under NGT Environmental compensation and SBM(U)- 2.0 fund.**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/upgradation of sewerage system for the *Hootagalli City Municipal Council (CMC)*. *The allocated amount is Rs. 25.00 Cr under the NGT compensation fund and Rs. 27.28 Cr under SBM(U)- 2.0 (total allocation being Rs.52.27 crore).*

*However, the ULB has submitted the DPR for Rs. 60.39 crore (capex: Rs. 54.65 crore and Opex: Rs 5.74 crore). In this regard, the ULB has submitted letter to MD, KUIDFC agreeing to bear the additional cost over and above the allocation of Rs. 52.27 crore to the project, through its own resources.*

The project proposal details as follows;

- Hootagalli's drainage system comprises four distinct basins, each catering to specific local regions.
- The first basin originates from the KHB layout and extends to Bogadi's second stage, connecting seamlessly with the ADB sewerage network.
- The second basin traverses through Belavadi, Pragati Nagar, Amulya Nagar, Vijaya Nagar, and terminates at Madagalli.

- The third basin follows a route partially from the Anand Sagar layout, Huilalu, and Chikka Huilalu, ending at a proposed wet well near Madagalli.
- The fourth basin covers the Koorgalli area, completing Hootagalli's drainage infrastructure coverage.
- The projected population as below;

Location	2025	2040	2055
Hootagahalli outfall	39600	59312	115439
Belwadi outfall	18810	47034	73457
Koorgalli outfall	7200	13482	18063

- The components proposed in this project are as follows;
  - Installation of 250 mm diameter PVC-U pipes and 300 mm to 800 mm diameter RCC NP-3 pipes of 13.464 km across Valleys 1, 2, 3, and 4.
  - Construction of 453 RCC machine holes.
  - Construction of 2 wet wells with diameters of 9 meters and 6 meters respectively.
  - Construction of 5.5 MLD and 1.6 MLD capacity SBR technology Sewage Treatment Plants
  - 11 kVA express feeder main for Belwadi and Koorgalli STP.

The ULB has informed that budget provision is made for land acquisition for STPs.

The Abstract Cost Estimate for the project submitted by Hootagahalli CMC includes the following.

No.	Description	Estimated Amount in Rs
A	<b>Belwadi and Hootagahalli</b>	
1	Outfall sewer line and machineholes from Belwadi to Proposed wet well at Madagahalli (uPVC -3.41 km of 250 mm dia and 5.24 km RCC NP-3 of dia 300 mm to 700 mm)	8,84,60,000.00
2	Outfall sewer line and machineholes from Vijaynagar 4 <sup>th</sup> stage, RMP layout to existing ADB line (4.82 km RCC NP-3 of dia 600 mm to 800 mm )	8,87,80,000.00
3	House Service Connections at Belwadi and Koorgalli (1087 Nos)	91,20,000.00
4	Wet well of 9m dia and 10m depth near Madagahalli	2,15,20,000.00

5	11 kv express feeder main for proposed wet well, STP at Belawadi and for proposed wet well, STP at Koorgalli	3,15,00,000.00
6	Pumping machineries for for proposed wet well, STP at Belawadi and for proposed wet well, STP at Koorgalli	2,07,30,000.00
7	Rising main of 500 mm dia DI K-9 pipe from proposed wet well at Madagahalli to proposed STP near Belwadi (0.60 km)	75,30,000.00
<b>B</b>	<b>Koorgalli</b>	
1	Lateral sewer pipeline and construction of Machineholes	10,40,000.00
2	Wet well of 6m dia and 8m depth near Koorgalli	20380000.00
3	Rising main of 250 mm dia DI K-9 pipe from proposed wet well at Koorgalli to proposed STP near Koorgalli (50 m)	5,70,000.00
4	Construction of 5.5 MLD STP near Belwadi	86011809.96
5	Construction of 1.6 MLD STP near Koorgalli	41849740.53
	<b>Total</b>	<b>41,74,91,550.50</b>
	Tender Premium @ 5%	2,08,74,577.52
	GST @ 18%	7,89,05,903.04
	PDMC Charges @ 2%	83,49,831.01
	PMU Charges @ 1.5%	62,62,373.26
	Contingencies@ 3%	1,25,24,746.51
	ESCOM Charges @ 0.5%	20,87,457.75
	Miscellaneous and rounding off	3560.41
	<b>Grand Total (Rs.)</b>	<b>54,65,00,000.00</b>
	<b>O&amp;M cost for 5 years</b>	<b>5,74,00,000.00</b>

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14<sup>th</sup> meeting dtd. 27.05.2024 has recommended for administrative approval of SLHPC.

*Hence, MD KUIDFC has sought administrative approval for the Sewerage project in Hootagalli for Rs. 60.39 Crore including O&M, under the NGT Environmental Compensation fund and SBM 2.0 (U) funds, subject to providing additional funds by the ULB over and above the allocated amount and permission to invite tenders.*



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*Decision: The Committee after discussions and deliberations accorded administrative approval for the Sewerage project in Hootagalli for Rs. 60.39 Crore including O&M, under the NGT Environmental Compensation fund and SBM 2.0 (U) funds, subject to providing additional funds by the ULB over and above the allocated amount and to invite tenders.*

**Agenda No.9: Seeking Administrative approval for upgradation of STPs and providing missing and outfall sewer lines for improvement of UGD system in K.R. Nagara project under NGT Environmental Compensation fund and SBM(U)-2.0 fund.**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/upgradation of sewerage system for *the Krishnaraja Nagara Town Municipal Council (TMC)*. *The allocated amount is Rs. 20.00 Cr under NGT compensation fund and Rs. 0.65 Cr under SBM(U)- 2.0, total amounting to Rs. 20.65 Cr.* Accordingly PDMC in coordination with ULB has submitted the DPR.

The project proposal details are briefed as follows:

- The town is divided into 8 zones based on its topography.
- The Projected population as below;

Year	2011	2025	2040	2055
Population	35,805	44,838	56,396	70,415

- There are five sewage treatment plants. The existing capacity of the sewage treatment plants is 5.79 MLD.
- At present the town has 78 km of sewer network and 120 km of road length in the town. The sewer lines were laid wherever necessary and there is a gap of approximately 25 km in the sewer network that is needed to cover the entire town. The town is generating 5 MLD of sewage out of which only 2 MLD of sewage is reaching the STP and remaining sewage is let in to the drains resulting in health issues to public.
- Further, two of the five STPs are not in working condition. The 1.45 MLD WSP type STP at Kantinahalli was constructed and commissioned in the year 2001 and is now in a dilapidated condition. Similarly, the 1.44 MLD WSP type STP at Madhuvinahalli constructed and commissioned in the year 2006 is also not in working condition.

- Based on the population forecast of 2055, the ultimate design capacity of STP is 8.5 MLD. Hence, it is proposed to establish infrastructure i.e, sewer network, effective house service connections and treatment facilities to fill the missing gaps in the present system.
- The proposed Components in the current DPR for Rs. 20.65 Cr are as follows;
  - Providing and laying missing 5.2 km sewer network, outfall lines and 165 nos of machine holes
  - Providing house service connections - 250 nos
  - Upgradation of existing 1.44 MLD & 2.50 WSP STPs to combined 4 MLD capacity SBR type STP with allied works at Madhuvinahalli.
  - Upgradation of existing 1.45 MLD WSP STP to 3.10 MLD capacity SBR type STP with allied works at Kantenahalli.
  - 11 KV express feeder main to 4 MLD and 3.10 MLD SBR STPs

The Abstract Cost Estimate for the project submitted by K.R.Nagar TMC includes the following.

Sl. No	Description	Estimated Amount in Rs
1	Providing and laying missing sewer network and outfall lines in the town (5.2 km)	26840000.00
2	Providing house service connections (250 No's)	2095000.00
3	Upgradation of existing 1.44 MLD & 2.50 WSP STPs to combined 4 MLD capacity SBR type STP with allied works at Madhuvinahalli	68007000.00
4	Upgradation of existing 1.45 MLD WSP STP to 3.10 MLD capacity SBR type STP with allied works at Kantenahalli	60290000.00
5	Providing 11 KV power supply to 4 MLD and 3.10 MLD SBR STPs (40m)	1467000.00
	Sub-Total	158699000.00
	Tender Premium @ 5%	7934950
6	GST@18 %	29994111
7	PDMC Charges @ 2%	317398
8	PMU Charges @ 1.5%	2380485
9	Contingencies@ 3%	4760970
10	ESCOM Charges @ 0.5%	793495

Sl. No	Description	Estimated Amount in Rs
	Grand Total in Rs. Lakh	2,064.99
	Grand Total in Rs. Crore	20.65 Cr.
	O&M of STP for 5 years	9.52 Cr.

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14<sup>th</sup> meeting dtd. 27.05.2024 has recommended for administrative approval of SLHPC.

*Hence, MD KUIDFC has sought administrative approval for upgradation of STPs and providing missing and outfall sewer lines for improvement of UGD system in K.R. Nagara town for Rs. 30.17 Crore including O&M, under the NGT Environmental Compensation fund and SBM(U) - 2.0 fund and permission to invite tenders.*

*Decision: The Committee after discussions and deliberations accorded administrative approval for upgradation of STPs and providing missing and outfall sewer lines for improvement of UGD system in K.R. Nagara town for Rs. 30.17 Crore including O&M, under the NGT Environmental Compensation fund and SBM(U) - 2.0 fund and to invite tenders.*

**Agenda No.10: Seeking Administrative approval for conveying and treatment of sewage project in T. Narasipura town under NGT Environmental Compensation fund and SBM 2.0 fund.**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/upgradation of sewerage system for *the T. Narasipura Town Municipal Council (TMC). The allocated amount is Rs. 10.00 Cr under the NGT Compensation fund and Rs. 1.59 Cr under SBM(U)- 2.0, total amounting to Rs. 11.59 Cr.* Accordingly, the PDMC in coordination with ULB has submitted the DPR for conveying and treatment of sewage coming from various parts of KHB Colony, Yelavara Hundi, Muddabeerana Hundi, Algodu and Thirumakudlu in the town.

The project proposal details are briefed as follows:.

- City organized into six zones based on topography and sewage collection feasibility.
- Total sewage network in the city is 66.26 km.

- Each zone equipped with wet wells for sewage collection. There are 5 no's of wet well in the town.
- All zones connected to an existing 5.5 MLD sewage treatment plant (STP)
- The Projected population as below;

Year	2011	2025	2040	2055
Population	31,498	46,047	69,168	1,03,898

- The proposed Detailed Project Report focuses on sewage treatment generated from multiple outfalls, namely Yalavara Hundi (Zone-3), Muddabeerana Hundi (Zone 4), Algodu (Zone 5), and Thirumakudlu (Zone 6).
- Proposed Components in the project are as follows'
  - Providing & Laying of 3.46 km Sewer Lines & Construction of Manhole
  - Construction of 20 KLD Capacity SBR type STP - 2 Nos
- By implementing these components, T. Narasipura aims to enhance its sewage infrastructure, mitigate environmental pollution, and comply with regulatory standards set forth by the National Green Tribunal for sustainable wastewater management.

The DPR is prepared as per the current SR of year 2023-24 with abstract Cost Estimate for the project as below:

Sl. No.	Description	Estimated Amount in Rs
1	Providing & Laying Sewer lines & construction of Manhole chamber and individual House Service Connections.	7,50,10,000.00
2	Construction of 20 KLD capacity STP of SBR technology-2 Nos	1,35,60,000.00
	<b>Total</b>	<b>8,85,70,000.00</b>
3	GST @ 18%	1,59,42,600.00
4	Add for T P @ 5 % of Basic cost+ GST	52,25,630.00
5	Contingencies@ 3%	26,57,100.00
6	PDMC Charges @ 2%	17,71,400.00

Sl. No.	Description	Estimated Amount in Rs
7	PMU Charges @ 1.5%	13,28,550.00
8	Add Escom 3rd party inspection charges @0.5%	4,42,850.00
9	Miscellaneous & rounding off	18,870.00
	<b>Grand Total</b>	<b>11,59,57,000.00</b>
	<b>O&amp;M of STP for 5 years</b>	<b>2,04,92,000.00</b>

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14<sup>th</sup> meeting dtd. 27.05.2024 has recommended for administrative approval of SLHPC.

*Hence, MD KUIDFC has sought administrative approval for conveying and treatment of sewage project in T. Narasipura town for Rs. 13.64 Crore including O&M, under NGT Environmental Compensation fund and SBM(U)-2.0 fund and permission to invite tenders.*

*Decision: The Committee after discussions and deliberations accorded administrative approval for conveying and treatment of sewage project in T. Narasipura town for Rs. 13.64 Crore including O&M, under NGT Environmental Compensation fund and SBM(U)-2.0 fund and to invite tenders.*

**Agenda No.11: Seeking Administrative approval for Providing and laying balance 10.63 km UGD system in Sagara CMC limits (Land Acquisition Stretch) and Construction of 0.62 MLD capacity SBR technology STP project under NGT Environmental Compensation fund and SBM(U)-2.0 fund.**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Upgradation of sewerage system for *the Sagara City. The allocated amount is Rs.20.00 Cr under the NGT compensation fund and Rs.14.98 Cr under SMB(U)-2.0 fund, total amounting to Rs.34.98 Cr.* Accordingly the PDMC in coordination with ULB has submitted the DPR.

The project proposal was briefed as follows.

➤ **Brief note of the Sagara Town:**

- a. Sagara is situated in Karnataka's Shivamogga district, amidst the Sahyadri Mountain range and along the River Varada.
- b. It serves as both a sub-divisional and a taluk headquarters, offering strategic advantages for trade and commerce.
- c. Proximity to landmarks like Jog Falls and historical sites such as Ikkeri, Keladi, and Varadamoola enhances its cultural significance.
- d. Governed by the City Municipal Council established in 1931, evolving into a Grade Two City Municipal Council in 2007.
- e. Demographically diverse with a population of 54,550 in 2011, residing in 13,469 households spread across 19.71 square kilometers.
- f. Presence of 19 slum settlements underscores efforts towards inclusive growth and addressing housing challenges.
- g. Thrives economically with two industrial clusters and hosting 132 industries, driving progress and prosperity.
- h. Population surged to 65,460 by 2021, maintaining a balance between urbanization and environmental sustainability.
- i. Challenges persist, particularly concerning the city's slum population, requiring inclusive urban planning and social welfare initiatives.
- j. Epitomizes Karnataka's urban landscape, blending heritage and progress, tradition and innovation, aiming for sustainable development and inclusive growth.
- k. The projected population details for Sagar City Municipal Corporation (CMC) are as follows:

Year	Projected Population	Population ratio adopted
2011	54550	
2025	65802	1.21
2040	81765	1.5
2055	99653	1.83

The Base Year of the project is 2025, Intermediate Year is 2040, and the Ultimate Design Year is 2055.

  
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➤ **Necessity of the Project & Proposed Upgradation**

- a) The necessity of the Underground Drainage (UGD) Scheme for Sagar City arises from its growing population and urbanization, leading to increased sewage generation and strain on existing infrastructure.
- b) Inadequate sanitation infrastructure results in environmental pollution, health hazards, and inconvenience to residents.
- c) The project aims to upgrade the sewage system to a modern and efficient UGD scheme by installing sewage lines, constructing wet wells cum pump houses, inlet chambers, valve chambers, and other essential structures.
- d) Alternative proposal is studied for sewage of 0.62 MLD (ultimate year) in the part of zone-5 at LB Nagar, by pumping for about 2.9 km to reach existing 9 MLD STP, which includes one railway crossing and national highway crossing. This will be costing additionally about 1.1 crore.
- e) However, ULB has proposed the requirement of 0.62 MLD (Ultimate) capacity STP with SBR technology at LB Nagar for zone-5 to treat collected sewage, ensuring environmental sustainability and compliance with pollution control regulations and the cost is well within the NGT grants.
- f) Challenges during project implementation include delays in land acquisition, regulatory approvals, and technical modifications to the design.
- g) Despite challenges, significant progress has been made, as evidenced by the cumulative achievements detailed in the progress report.
- h) Additional proposed works include the construction of 0.62 MLD Sewage Treatment Plant using SBR technology to meet project objectives.

➤ **The project is proposed for following components:**

- 1) Providing and laying balance 10.63 km UGD system in Sagar CMC limit (land acquisition stretch)
- 2) Construction of 500 m approach road (cement concrete road) to existing 9.00 MLD capacity sewage treatment plant
- 3) Construction 0.62 MLD capacity sequence batch reactor (SBR) technology STP @ LB Nagar for zone-5.
- 4) Rehabilitation of UGD machine holes & sewer lines in Sagar city limits

  
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- 5) Construction of 300 m cement concrete road to wet well 2
- 6) Construction of 200 m cement concrete road to wet well 3
- 7) Supplying of Jetting Cum Sucking Machine of Capacity 6000 L, De-Silting Machine and Bandicoot robot

The DPR for the project is prepared as per the current SR of year 2023-24 and abstract Cost Estimate for the project is as below:

Sl. No.	Description of works	Total amount Rs. in lakh
1	Providing and laying balance 10.63 km UGD system in Sagara CMC limit (land acquisition stretch)	963.23
2	Construction of 500m approach road (cement concrete road) to existing 9.00 MLD capacity sewage treatment plant	32.00
3	Construction 0.62 MLD capacity sequence batch reactor (SBR) technology STP @ LB Nagar for zone-5	331.50
5	Rehabilitation of UGD machine holes & sewer lines in Sagara city limits	33.53
6	Construction of 300m cement concrete road to wet well 2	20.00
7	Construction of 200m cement concrete road to wet well 3	13.62
8	Supplying of jetting cum sucking machine of capacity 6000 ltr, de-silting machine and bandicoot robot	133.40
	<b>Total - A Rs. Lakh</b>	<b>1527.28</b>
	Tender Premium @ 5 % Rs.	76.36
	<b>Sub Total</b>	<b>1,603.64</b>
	GST @ 18%	288.66
	PDMC charges @ 2%	30.55
	PMU Charges @ 1.5%	22.91
	ESCOM charges @ 0.5%	7.64
	Contingency charges @ 3%	45.82
	Rounding off	0.79
	<b>Grand Total</b>	<b>2000.00</b>
	<b>O&amp;M cost of STP for 5 years</b>	<b>270.29</b>

MD KUIDFC explained that the Committee reviewed the alternative proposal with 2.9 km raising main to pump sewage to existing 9 MLD STP in lieu of the proposed new STP of 0.6 MLD capacity and found that construction of 0.62 MLD capacity new STP is cost effective and technically feasible. The Committee also opined that 10.63 km of RoW issue needs to be resolved and land shall be made

available from the ULB before tendering. It was opined that for procurement of all Equipments and vehicles, centralised tender combining all ULBs shall be considered.

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14<sup>th</sup> meeting dtd. 27.05.2024 has recommended for administrative approval of SLHPC.

***Hence, MD KUIDFC has sought administrative approval is sought for Sewerage Project in Sagara city for Rs. 22.70 Crore including O&M, under NGT Environmental Compensation fund and SBM(U)-2.0 fund and permission to invite tenders.***

***Decision: The Committee after discussions and deliberations accorded administrative approval for Sewerage Project in Sagara city for Rs. 22.70 Crore including O&M, under NGT Environmental Compensation fund and SBM(U)-2.0 fund and to invite tenders.***

**Agenda No.12: Seeking Administrative approval for Providing and laying missing links in UGD network along with restoration, rehabilitation and connecting missing links of sewer network in Kalaburagi City under NGT Environmental Compensation fund and SBM (U)-2.0 fund.**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/upgradation of sewerage system for *the Kalaburagi City. The allocated amount is Rs. 40.00 Cr under the NGT compensation fund.* Accordingly, the PDMC in coordination with the Corporation has submitted the DPR. The project proposal are briefed as follows:

- The sewer network in 1st stage UGD scheme is laid in core area of Kalaburagi city & it is more than 40 years old.
- The sewer network in 2nd stage UGD scheme is laid in core area of Kalaburagi city & it is more than 20 years old.
- The diameter of the sewer lines is insufficient for the growth of population in core area of Kalaburagi of city and they are choked up due to siltation and plant roots inside the sewer lines.
- Constructed 40MLD capacity Sewage Treatment Plant of Sequencing batch reactors (SBR) technology near Nandikoor village and commissioned during the year Dec. 2017.

  
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25 MLD capacity SBR type STP is constructed at Kapnoor village. The scheme is completed and commissioned in July 2019

- Constructed 20 MLD capacity SBR type STP near Nandikur village under Amrut scheme. The scheme is completed and commissioned in March 2020
- The Projected population as below;

Year	2011	2021	2040	2055
Population	543171	6,71,000	967600	1257880

In the proposed new UGD Scheme for Kalaburagi city, it is proposed to comprehensively design the UGD system of the entire Kalaburagi city in consideration of the 24 x 7 water supply scheme and propose the following works to improve the existing UGD system in Kalaburagi city.

- Replacement of outfall sewer mains laid under the 2 and 3rd stage UGD scheme, which are in dilapidated condition, whose diameters are insufficient and inadequate to carry the design discharge capacity (about 3.75 km).
- Replacement of existing sewer network laid in 1st & 2nd stage UGD scheme, which will be about 60 km.

This cost estimate is prepared as per the current SR of year 2023-24. The abstract Cost Estimate for the project are as below:

Sl. No.	Particulars	Amount (Rs.)
1	Providing, Laying & Replacing of existing sewer network (62.75 km)	24,14,65,000.00
2	Outfall sewer mains (3.61 km)	6,39,79,912.00
3	Sub Total	30,54,44,912.00
4	Tender Premium (5%)	1,52,72,246.00
5	GST@18 %	5,77,29,088.00
6	PDMC Charges @ 2%	61,08,898.00
7	PMU Charges @ 1.5%	45,81,674.00
8	Contingencies@ 3%	91,63,347.00
9	GESCOM charges (0.5%)	15,27,225.00
10	Miscellaneous and rounding off	1,72,610.00
	<b>GRAND TOTAL</b>	<b>40,00,00,000.00</b>

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14<sup>th</sup> meeting dated 27.05.2024 has recommended for administrative approval of SLHPC.

*Hence, MD KUIDFC has sought administrative approval for Sewerage Project in Kalaburagi city for Rs. 40.00 Cr under NGT Environmental Compensation fund and permission to invite tenders.*

*Decision: The Committee after discussions and deliberations accorded administrative approval for Sewerage Project in Kalaburagi city for Rs. 40.00 Cr under NGT Environmental Compensation fund and to invite tenders.*

**Agenda No.13: Seeking Administrative approval for UGD system in Navalgund town under NGT Environmental Compensation fund & SBM(U)-2.0 fund.**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction of sewerage system for *the Navalgund town. The allocated amount is Rs. 30.00 Cr under the NGT compensation fund and Rs.4.88 Cr under SMB(U)-2.0 fund, total amounting to Rs. 34.88 Cr.* Accordingly, the PDMC in coordination with ULB has submitted the DPR.

The project details are briefed as follows;

- a. Navalgund is located at 15.57°N 75.37°E. It has an average elevation of 578 metres (1896 feet). It is situated 35 km from Hubli and is famous as the birth place of 'Jamkhanas', the floor covering woven using cotton ropes, a kind of flat & thin carpet. It is famous for the Holi festival.
- b. National Highway No-52 connecting Hubballi and Sholapur in Maharashtra passes through the city and nearest Airport is Hubli which is at 40 KM.
- c. The population of the city is 24613 as per 2011 censes and present population is approximately 33700 as per 2023.

➤ **Existing system**

At present there is no Underground drainage system in the town.

➤ **Present Proposal**

The project town is envisaged into 4 sewer zones as detailed under.



Zone	2025	2040	2055
Zone 1	7379	8846	10410
Zone 2	16154	18005	19760
Zone 3	5367	6549	7830
Zone 4	5900	5900	5900
<b>Total</b>	<b>34800</b>	<b>39300</b>	<b>43900</b>

Sewer contribution yielding for intermediate and ultimate years are calculated considering 135 LPCD water supply to the city. Considering the same the entire city covering 4 zones the envisaged network length is about 56 km with 4 Nos of wet wells to the respective zones. The proposed location for the STP is identified on West Side of the city near Guddadakere.

Year	Zone 1	Zone 2	Zone 3	Zone 4	Total STP Capacity MLD
2040	0.955	1.945	0.707	0.637	4.244
2055	1.124	2.134	0.846	0.637	4.741

- Due to fund restriction in the proposed scheme, a part of the zone 2 which covers major portion of the developed city is considered for implementation. Design details are presented here:
- Total Length of the network in zone 2 is 30.74 km. Total length of the network considered for implementation as zone 2A - 22Km. Population covered is 13885 Nos out of total 19760 Nos. for the ultimate year.
- Sewer generation expected 1.40 MLD for intermediate population and 1.50 MLD for ultimate population.
- Wet well of 8m diameter considered for complete Zone 2. In future, if ULB gets any grants the balance left out network of Zone 2 can be implemented and connected to the same wet well through already proposed out fall sewer line of Zone 2 A.
- It is observed Zone 4 covers Ashraya colony layouts with a fixed population of 5900 will yield sewerage generation of 0.6 MLD can be considered for localised treatment in any other funds available to the ULB. Pumping the above sewage to the proposed STP of the town may not be techno economical.

➤ **Necessity of the Project and Present Proposal**

DPR is prepared for the areas of Zone-2 in which the estimate and designed for Zone 2A, under the jurisdiction of Navalgunda Municipal Council. In this town, there is no sewage network system and most of the houses are having septic tanks. Following are proposed in the project.

- New sewer network for 21.68 KM
- Missing links / gap closer 0.5 KM
- Wet well (8 M dia.) and DI, K-9, Raising main of 250 mm dia for 1600 m and 11 KV feeder service
- Remodelling of Main (outfall) storm water drain.
  - ✓ As per population projections the capacity of STP for intermediate year required by the department is 4.32 MLD and for the Ultimate year the capacity required is 4.8 MLD. In first phase Zone 2 A is being proposed to connect to the trunk main, the consultants have carried out a cost comparison for 4.32 MLD vs 2.2 MLD capacity STP and both capital and O&M costs have been compared for 5 years. Accordingly, we recommend that a 2.2 MLD capacity of SBR type STP with modular increments could be built.
  - ✓ SBR technology has been proposed for the STP in order to meet the NGT norms and accordingly instead of Phytoroid technology, we propose SBR. Land for 1100 sq m shall be required.
  - ✓ Phytoroid STP is old technology which was used to meet the earlier limit of 20 mg/L BOD.

➤ **Cost Estimate**

The DPR for the project submitted by ULB and PDMC. This cost estimate is prepared as per the current SR of year 2023-24. The submitted DPR has been vetted by the PDMC and abstract Cost Estimate for the project are as below:

Sl. No.	Description of works	Total amount in Rs.
1	<b>Providing UGD system in Zone - 2A</b>	
A	Providing, laying, jointing, testing & commissioning of u-PVC/RCC sewer lines along with BBM machine hole chambers in Zone - 2A: sewer length = 21.68 Km, MHC = 1230 Nos.	1336.58
B	Providing House Service Connections - 2845 Nos	231.85
C	Construction of 8.0m Dia RCC Wet Well-2 cum Pump house & Pre-treatment Units.	130.32

D	Providing, Laying, Jointing, testing & commissioning of 250mm dia DI K-9 Class Rising main from Wet well-2 to STP - 1600 m	66.70
E	Supply, Erection, Electrification, testing & Commissioning of Non-clog Sewage Pump sets along with all accessories at Wet Well-2	84.80
F	Providing 11 kV - 3 Phase power supply Line from Sub-station to wet well-2 from sub-station at Hubli road.	41.00
	<b>Sub-total - 1</b>	<b>1891.24</b>
2	2.2 MLD SBR technology STP for Zone- 2A	
A	Construction of 2.2 MLD, STP-SBR technology STP for ZONE-2A	605.00
B	Estimate for 11KV UG Cable to STP Site	38.00
C	Miscellaneous and cesspool vehicles	92.39
	<b>Sub-total - 2</b>	<b>735.39</b>
	Base cost of the project Sub Total (1+2)	2626.63
	Add Tender Premium 5% on Base Cost	131.33
	Sub Total Rs	2757.96
	Add 18%GST	496.43
	PDMC 2%	55.16
	PMU 1.5%	41.37
	Contingencies & third-party 3%	96.53
	Add Misc, unforeseen charges	40.50
	Total Amount in Rs.	3487.95
	<b>Rs in Cr</b>	<b>34.88</b>
	<b>O&amp;M for 5 years</b>	<b>2.38 cr</b>

MD submitted that the cesspool vehicles i.e. 01 No. jetting cum sucking machine of capacity 2000 ltrs, 01 No. of desilting machine and 01 No. Power rodding machine along with accessories are proposed. It was opined that for procurement of all Equipments and vehicles, centralised tender combining all ULBs shall be considered.

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14<sup>th</sup> meeting dated. 27.05.2024 has recommended for administrative approval of SLHPC.

*Hence, MD KUIDFC has sought administrative approval for Sewerage Project in Navalgund town for Rs. 37.26 Crore including O&M, under NGT Environmental Compensation fund and SBM(U)-2.0 fund and permission to invite tenders.*



*Decision: The Committee after discussions and deliberations accorded administrative approval for Sewerage Project in Navalgund town for Rs. 37.26 Crore including O&M, under NGT Environmental Compensation fund and SBM(U)-2.0 fund and to invite tenders.*

**Agenda No.14: Seeking approval of tender for the work of “Construction of 6.02 MLD Capacity SBR type Sewage Treatment Plant at Haveri City to meet the NGT standards and other components, under Swachh Bharat Mission (Urban)-2.0 and National Green Tribunal Environmental Compensation Fund on DBOT model and 5 years O&M (including Defect Liability Period)”.**

Managing Director, KUIDFC informed the Committee that KUIDFC has invited tenders (*Tender Notification No: KUIDFC/UWM/Haveri/17/2023-24 & dated: 23.02.2024*) for **“Construction of 6.02 MLD Capacity SBR type Sewage Treatment Plant at Haveri City to meet the NGT standards and other components, under Swachh Bharat Mission (Urban)-2.0 and National Green Tribunal Environmental Compensation Fund on DBOT model and 5 years Operation and Maintenance (including Defect Liability Period)”** through e-procurement portal at a cost of Rs.19 crore and the last date for bid submission was 14.03.2024. The tender notification was issued in All India English edition of ‘The Hindu’ and Kannada edition of ‘Prajavani’ on 23.02.2024.

In response to the tender notification, **2 bidders viz., M/s Amrutha Constructions Pvt. Ltd. and M/s BSR Infratech India Ltd.** have participated by remitting the requisite EMD and the technical bids are opened on 15.03.2024.

Government vide G.O No: UDD/5/CSS/2023 (P-2), dated: 19-10-2023 has constituted a Technical Scrutiny Committee at KUIDFC under the Chairmanship of Executive Director (Tech), KUIDFC with Chief Engineer’s of KUWSMP, KIUWMIP, KUIDFC, KUWS&DB, DMA, BWSSB as members and Executive Engineer, KUIDFC as Member-Convenor. The roles and responsibilities envisaged for the Technical Scrutiny Committee has the mandate of tender evaluation also.

After detailed verification of the documents and discussions on 08.05.2024, the Technical Scrutiny Committee has finalised the Technical Bid Evaluation report and recommended to SLTC that both the bidders are “Technically Responsive”, as they both satisfy the following prescribed criteria.

The subject was placed before the 13th SLTC meeting dtd. 09.05.2024 and the Committee recommended approval for opening of financial bid of both the technically responsive bidders i.e. M/s Amrutha Constructions Pvt. Ltd. and M/s BSR Infratech India Ltd. Accordingly, the financial bids were opened on 14.05.2024. The details are as follows;

(exclusive of GST)

Amount Put to tender	Sri. Pichakal Venkateshwar Rao (Amrutha Constructions Pvt. Ltd.)	Sri. Srinivasa Rao Balusu (BSR Infratech India Ltd.)
Rs.18,95,93,516/-	Rs.19,88,83,599/-  (4.90 % above the amount put to tender)	Rs.20,34,14,883/-  (7.29 % above the amount put to tender)

The allocation under SBM(U)-2.0 is Rs.10.84 cr towards STP and Rs.8.0 cr is allocated under NGT Environmental Compensation fund. The Operation and Maintenance (O&M) cost for 5 years including one year Defect Liability Period is Rs.4.51 cr, which will be borne by Haveri CMC. The Administrator of Haveri CMC has resolved to bear the O&M expenditure. (Annexure)

As seen from the above table, M/s Amrutha Constructions Pvt. Ltd. are the L-1 bidder with the quote of Rs. 19,88,83,599/- (excluding GST), which is 4.90% above the amount put to tender.

*Hence, MD KUIDFC has sought approval for the bid of M/s Amrutha Constructions Pvt. Ltd. with the quote of Rs. 19,88,83,599/- (excluding GST), which is 4.90% above the amount put to tender for the work of Construction of 6.02 MLD Capacity SBR type Sewage Treatment Plant at Haveri City to meet the NGT standards and other components, under Swachh Bharat Mission (Urban)-2.0 and National Green Tribunal Environmental Compensation Fund on DBOT model and 5 years O&M (including Defect Liability Period).*

*Decision: The Committee after discussions and deliberations accorded approval for the bid of M/s Amrutha Constructions Pvt. Ltd. with the quote of Rs. 19,88,83,599/- (excluding GST), which is 4.90% above the amount put to tender for the work of Construction of 6.02 MLD Capacity SBR type Sewage Treatment Plant at Haveri City to meet the NGT standards and other components,*

*under Swachh Bharat Mission (Urban)-2.0 and National Green Tribunal Environmental Compensation Fund on DBOT model and 5 years O&M (including Defect Liability Period).*

**Agenda No.15: Seeking approval for inviting packaged tender for the sewerage works in Mysuru district.**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Rehabilitation/ Construction of sewerage system for 54 towns/ cities. PDMC are appointed for preparation of Detailed Project Reports (DPRs)/ review and finalise the already prepared Reports.

PDMC have currently prepared the **DPRs for Mysuru district**. The details are as follows.

(Rs. in Cr.)

No.	Name of ULB	NGT fund	SBM fund	Total fund	CAPEX excld. GST	OPEX excld. GST	Likely tender amt.
1	Mysuru	80	0	80.00	62.92	0	62.92
2	Hootagalli	25	27.27	52.27	41.75	5.74	47.49
3	Krishnarajanagara	20	0.65	20.65	15.87	9.52	25.39
4	T. Narsipura	10	1.59	11.59	8.86	2.05	10.91
	<b>Total</b>	<b>135</b>	<b>29.51</b>	<b>164.51</b>	<b>129.4</b>	<b>17.31</b>	<b>146.71</b>

MD submitted that in order to attract prospective bidders, enhance large bidder participation and contract management, it is proposed to invite tenders for all the above mentioned four towns/ City of Mysuru district in a single package. All tenders costing above Rs.50 crore needs to be submitted to State Pre-tender Scrutiny Committee as per OM No. SPTSC/Pub/12/2022-23 dated. 06.07.2022.

*Hence, MD KUIDFC has sought administrative approval for inviting single package tender for Mysuru district comprising ULBs of Mysuru, Hootagalli, Krishnarajanagara and T. Narsipura at a cost of Rs.181.82 Crore including O&M (3 towns- Hootagalli, Krishnarajanagara and T. Narsipura) and to invite tenders after obtaining approval from State Pre-tender Scrutiny Committee.*



*Decision: The Committee after discussions and deliberations accorded administrative approval for inviting single package tender for Mysuru district comprising ULBs of Mysuru, Hootagalli, Krishnarajanagara and T. Narsipura at a cost of Rs.181.82 Crore including O&M (3 towns- Hootagalli, Krishnarajanagara and T. Narsipura) and to invite tenders after obtaining approval from State Pre-tender Scrutiny Committee.*

**Agenda No.16: Seeking approval for according technical sanction for O&M and any other additional fund requirement under the UWM project.**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Rehabilitation/ Construction of sewerage system for 54 towns/ cities. PDMC are appointed for preparation of Detailed Project Reports (DPRs). The DPRs are reviewed by Technical Scrutiny Committee under the Chairmanship of Executive Director (Technical), KUIDFC and the technical sanction are being accorded by the Chief Engineer, KUIDFC.

Currently, the implementation of UGD projects including sewer network construction/ rehabilitation and House Service Connections are proposed under NGT Environmental Compensation Fund. Swachh Bharat Mission (U) – 2.0 project funds are proposed for implementation of works related to Sewerage Treatment Plants and co-treatment facilities (FSTPs) with funding pattern of 50 % - GOI share, 33 % - GOK share and 17 % - ULB contribution.

As per SBM guidelines, for seamless project implementation, all Used water management projects are to be planned in an integrated manner, where at least 5-years Operation and Maintenance (O&M) of the constructed infrastructure are the responsibility of the same vendor/ operator and to be awarded in a single package. The O&M cost may include manpower cost for plant operations, Consumables, provision for routine maintenance and minor repairs of electro-mechanical components. But the funding has to be borne by the concerned ULBs.

Also, as the project allocation are fixed under NGT Environmental Compensation Fund and Swachh Bharat Mission (U) – 2.0 project funds, due to technical completeness of the project, there are additional fund requirement which needs to be borne by the concerned ULBs.

As such, DPRs are prepared including O&M charges for 5 years including Defect liability period and additional works are also proposed by certain ULBs, over and above the cost allocation. In these cases, technical sanction also needs to be given accordingly.

*Hence, MD KUIDFC has sought approval for according technical sanction for O&M and any other additional fund requirement under the UWM project by the Chief Engineer, KUIDFC. The concerned ULBs need to bear the O&M charges and additional fund requirement over and above the cost allocation under UWM.*

*Decision: The Committee after discussions and deliberations permitted and authorized Task Manager - Used Water Management (Chief Engineer, KUIDFC) to give technical sanction to projects exceeding the allotted amount (including O&M amount and amount required for any other additional requirement) under the UWM project, subject to condition that the concerned ULBs shall bear the excess cost over and above the cost allocation under UWM.*

The meeting ended with the vote of thanks.



Secretary

Urban Development Department  
Government of Karnataka



Additional Chief Secretary  
Government of Karnataka

**Proceedings for 13<sup>th</sup> SHPC meeting dated 16-07-2024 regarding Swachh Bharat Mission (Urban) 2.0 and NGT Environmental Compensation Funds**

The List of members present in the meeting is provided at Annexure-I

The Managing Director, KUIDFC welcomed Additional Chief Secretary, Government of Karnataka, and Chairman of SHPC and other officers to the 13<sup>th</sup> State Level High Powered Committee meeting.

The MD, KUIDFC briefed about the meeting agenda and the deliberations are stated as under:

**Agenda No. 1 –Confirmation of the Proceedings of the 12th Meeting of the SHPC held on 27-05-2024.S**

The committee noted that the proceedings of the 12<sup>th</sup> meeting of SHPC for Swachh Bharat -Urban & NGT Environmental Compensation Fund held on 27.05.2024 was sent to all members and invitees.

As no comments are received, it was decided that the proceedings may be confirmed.

**Agenda No.2 – Action Taken Report on 12<sup>th</sup> SHPC meeting of Swachh Bharat Mission held on 27-05-2024.**

The 12<sup>th</sup> State High Powered Committee (SHPC) meeting was held on 27-05-2024. Following are the agenda and decision taken.

No.	Agenda	Decision taken	Action Taken Report	Reason
1.	Agenda No. 3 - Consideration of Financial Bid Submitted by Davangere City Corporation for Processing and Disposal of Legacy Waste present in landfill site of	The committee approved the financial bid proposal of amount INR 19,19,41,538.04 which is 4.65% above the amount put to bid, submitted by Sri	LoA has been issued by Davangere City Corporation on 21.06.2024. Work Order is yet to be issued.	L1 is going to deposit FSD on this Friday, 19/07/2024. The work order will be issued on 26/07/2024.

No.	Agenda	Decision taken	Action Taken Report	Reason
	Avaragolla Sy. No. 1172/2, 129, 130/1 as per CPCB Guidelines.	HARDIK BHIKHABHAI KHUNT (D H PATEL) for the said legacy waste tender of Davanagere City Corporation		
2.	Agenda No.4 –Seeking Approval for Detailed Project Reports of Material Recovery Facilities (MRF) of 08 City Corporations under Swachh Bharat Mission 2.0.	1. The committee approved the Detailed Project Reports of Material Recovery Facilities prepared by Bellary, Mysore, Kalburgi, Hubli-Dharwad, Davangere, Mangalore and Belagavi City Corporations for the total project cost of Rs.100 Crores along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders.	Government Order has been issued on 30.05.2024. The ULBs are in process of inviting MRF tenders.	Mysore–EOI invited for quotation rates on 06-07-2024 last date is 21-07-2024, after this tender will be invited by 10.08.2024. Bellary -EOI invited, and tender will be invited after that tentatively by 15.08.2024. Hubli-Dharwad - MRF EOI invited for vehicle and machinery. On 22.07.2024



No.	Agenda	Decision taken	Action Taken Report	Reason
		<p>2. The committee approved the Detailed Project Reports of Material Recovery Facilities prepared by Vijayapura City Corporations for the total project cost of Rs.7.74 Crores along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders.</p>		<p>proposal for data rate approval for machineries will be sent to DC and DMA, Tentative tendering date for civil and machineries is 27 July.</p> <p><b>Davangere</b>—EOI for inviting Quotation rates for Civil work is published on 11/07/2024 last date is on 18/07/2024. Tentative date for calling the MRF tender is 12 Aug.</p> <p><b>Vijayapura</b> - Tender will be invited by 18-07-2024.</p> <p><b>Mangalore</b> - Tender will be invited by 10-08-2024.</p>

No.	Agenda	Decision taken	Action Taken Report	Reason
				<p><b>Belagavi-</b> Proposal for Civil works sent for approval to CE DMA on 15-06-2024. Tender for Civil works will be invited by 10.08.2024. Tenders for Machinery part will be invited by 31.07.2024.</p> <p><b>Kalaburagi -</b> Invited EOI for Machineries rate arrival on 15 July and last date is 23 July. Tenders for Civil and machineries will be invited by 15.08.2024</p>
3.	Agenda No. 5: Seeking Approval for the Proposal of setting up of Transfer Stations at	1. The committee approved the Detailed Project Report of	Government Order has been issued on 30.05.2024. The ULBs are in process	<b>Mysore -</b> Got administrative approval and tender will call



No.	Agenda	Decision taken	Action Taken Report	Reason
	Mysore and Hubli-Dharwad City Corporation.	<p>Transfer Station DPR for Mysore City Corporation for 10.33 Crores with a Central Share of 3.47 Crores and State Share of 2.32 Crores (total 5.79 Crores for both GoI&amp;GoK Share)along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders. The remaining amount to be borne by the CC Funds.</p> <p>2. The committee approved the Detailed Project Reports of Transfer Station DPR for Hubli-Dharwad City Corporation for 10.76 Crores with</p>	of inviting Transfer Station tenders.	<p>on 22-07-2024.</p> <p><b>Hubli-DharwadTransfer Station.</b></p> <p>Proposal sent to DMA for technical sanction. On 22.07.2024 tender will be invited</p>



No.	Agenda	Decision taken	Action Taken Report	Reason
		a Central Share of 3.55 Crores and State Share of 2.37 Crores along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders		

After the detailed review of the above, the Chairperson directed as follows:

1. State Mission Directorate, SBM (U)-2.0 to direct Davanagere City Corporation to issue work order for legacy waste management tender and expedite the ground works.
2. State Mission Directorate, SBM (U)-2.0 to issue directions along with the timelines to all the ULBs for inviting Material Recovery Facility & Transfer Stations tenders as above.
3. Wherever there is no bidder's participation, DPRs to be reviewed once again, appropriate changes to be made, if required and to invite short term tenders.
4. Wherever single bid is received in the first call tender, appropriate justification to be furnished for its consideration.
5. As per KPP Portal, after tender process, contract management system issued by KPP portal-2 should be followed.



**Agenda No.3: Seeking approval for allocation of NGT Compensation Fund in order to meet the ULB share for Legacy Waste Management Component under Swachh Bharat Mission (U) 2.0**

Joint Director (JD), SBM(U)-2.0 briefed the Committee that the issues of solid and liquid waste management in all States are dealt in National Green Tribunal OA no 606/2018.

NGT has levied environmental Compensation of Rs. 540.00 Crores for the gap in remediation of legacy waste and an environmental Compensation of Rs. 2854.80 Crores for the gap in treatment of used water. Thus, the total environmental compensation imposed on Karnataka for these gaps amounts to Rs 3400.00 Crores.

The State Government has allocated the funds of Rs 3400.00 Crores in the NGT review meeting held on 23-06-2023. Details are mentioned below.

**Chandapura Lake restoration-Rs 500 Crores**

**Legacy waste management-Rs 540 Crores (BBMP-293 crores & other ULBs -247 crores**

**Used water management-Rs 2360 Crores (Other Ulbs: Rs.1919 Crores & BWSSB: Rs.441 Crores)**

JD SBM(U)-2.0 also informed that uUnder the Swachh Bharat Mission (Urban) 2.0, an action plan for legacy waste management has been approved in the 11th National Advisory and Review Committee (NARC) meeting of the Ministry of Housing and Urban Affairs (MoHUA), Government of India. This plan covers 196ULBs, including the Bruhat Bengaluru Mahanagara Palike, for a total quantity of 173.61 lakh tonnes (LT) of legacy waste, with a total approved cost of Rs 954.87 crores.

Out of the 196 ULBs, 5 do not have legacy waste as per the revised action plan. Subsequently, 2 additional ULBs, Bhatkal and Kottur, have submitted their requirements, bringing the final total number of ULBs to 193.

The MoHUA has approved bio mining and bioremediation cost of Rs 550 per tonne. The corresponding Central Share and State Shares have been determined for each ULB based on this cost and the sharing pattern as per the SBM 2.0 guidelines.

The ULBs have prepared detailed project reports for legacy waste remediation, which have been approved in State High Powered Committee meetings. While the Central and State shares will remain

the same based on the MoHUA approved cost, the balance amount will need to be borne by the ULBs from their own funds.

Additionally, as per the order issued by Hon'ble National Green Tribunal in OA. 606/2018 dated 13.10.2022, a penalty of Rs 540 crores has been imposed for non-compliance with legacy waste management in the ULBs of Karnataka. The Hon'ble NGT has also directed to expedite legacy waste management projects and the utilization of this amount for the same.

To expedite the legacy waste remediation works, Rs 238.69 crores of the NGT compensation amount (out of Rs 247cr) has been allocated to 192 ULBs, excluding BBMP, which will be utilized as part of the ULB share. 90% of ULB share is covered for City Corporations and 100% of ULB share is considered for other 182 ULBs. The list of ULBs is mentioned blow.

#### List of 182 ULBs

Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type model	DPR approved cost	Total project cost (as per guideline)	GoI Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
1	Bengaluru Rural	Dod Ballapur	CMC	93105	46482	Hire Model	356.84	255.65	127.83	84.36	144.65	144.65
2	Bengaluru Rural	Nelamangala	CMC	37232	16352	In House	168.39	89.94	44.97	29.68	93.74	93.74
3	Bengaluru Rural	Devanahalli	TMC	28051	11264	In House	96.08	61.95	30.98	20.44	44.66	44.66
4	Bengaluru Urban	Anekal	TMC	44260	10393	Hire Model	85.81	57.16	28.58	18.86	38.37	38.37
5	Chikkabalapura	Chikkaballapur	CMC	63652	48871	Hire Model	365.25	268.79	134.40	88.70	142.15	142.15
6	Chikkabalapura	Chintamani	CMC	76068	46804	Hire Model	334.00	257.42	128.71	84.95	120.34	120.34
7	Chikkabalapura	Sidlaghatta	CMC	51159	24633	Hire Model	185.17	135.48	67.74	44.71	72.72	72.72
8	Chikkabalapura	Gauribidanur	CMC	37947	20430	Hire Model	159.74	112.37	56.19	37.08	66.47	66.47
9	Chikkabalapura	Bagepalli	TMC	27011	22736	Hire Model	147.46	125.05	62.53	41.27	43.67	43.67
10	Chikkabalapura	Gudibanda	TP	9441	5307	In House	49.78	29.19	14.60	9.63	25.55	25.55

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Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type mode	DPR approved cost	Total project cost (as per guideline)	GoS Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
11	Chitradurga	Chitradurga	CMC	1,45,853	89063	Hire Mode	763.04	489.85	161.65	107.77	493.62	493.62
12	Chitradurga	Challakere	CMC	56416	34000	Hire Mode	285.53	187.00	93.50	61.71	130.32	130.32
13	Chitradurga	Hiriyur	CMC	55194	24000	Hire Mode	215.68	132.00	66.00	43.56	106.12	106.12
14	Davanagere	Harihar CMC	CMC	83219	27210	Hire Mode	215.68	149.66	74.83	49.39	91.46	91.46
15	Davanagere	Channagiri	TMC	21313	7511	In House	51.72	41.31	20.66	13.63	17.43	17.43
16	Davanagere	Honnali	TMC	17928	8801	In House	57.38	48.41	24.21	15.98	17.20	17.20
17	Davanagere	Jagalur	TP	17257	7134	In House	53.60	39.24	19.62	12.95	21.03	21.03
18	Kolar	Kolar	CMC	138462	45914	Hire Mode	330.82	252.53	83.33	55.56	191.93	191.93
19	Kolar	Robertson pet	CMC	162230	45200	Hire Mode	300.82	248.60	82.04	54.69	164.09	164.09
20	Kolar	Mulbagal	CMC	57276	38292	Hire Mode	270.25	210.61	105.31	69.50	95.44	95.44
21	Kolar	Bangarpete	TMC	44849	31299	Hire Mode	233.53	172.14	86.07	56.81	90.65	90.65
22	Kolar	Malur	TMC	40050	20724	Hire Mode	159.29	113.98	56.99	37.61	64.69	64.69
23	Kolar	Srinivaspur	TMC	26793	7200	In House	58.80	39.60	19.80	13.07	25.93	25.93
24	Ramanagara	Ramanagara	CMC	95167	10815	In House	94.42	59.48	29.74	19.63	45.05	45.05
25	Ramanagara	Channapatna	CMC	71942	8162	In House	80.41	44.89	22.45	14.81	43.15	43.15
26	Ramanagara	Kanakapura	CMC	54014	16994	In House	84.37	93.47	46.74	30.85	6.79	6.79
27	Ramanagara	Magadi	TMC	27605	15000	In House	84.93	82.50	41.25	27.23	16.46	16.46
28	Ramanagara	Bidadi	TMC	29825	3001	In House	64.74	16.51	8.26	5.45	51.04	51.04
29	Shimogga	Bhadravathi	CMC	151102	93504	Hire Mode	825.33	514.27	169.71	113.14	542.48	542.48

Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type model	DPR approved cost	Total project cost (as per guide lines)	Govt Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
30	Shimogga	Sagar	CMC	54550	30043	Hire Model	249.12	165.24	82.62	54.53	111.97	111.97
31	Shimogga	Shikarपुर	TMC	36015	17850	In House	124.02	98.18	49.09	32.40	42.53	42.53
32	Shimogga	Siralkoppa	TMC	16864	15225	In House	104.59	83.74	41.87	27.63	35.09	35.09
33	Shimogga	Tirthahalli	TP	14528	13596	In House	77.16	74.78	37.39	24.68	15.09	15.09
34	Shimogga	Sorab	TMC	11332	12048	In House	91.91	66.26	33.13	21.87	36.91	36.91
35	Shimogga	Jog Kargal	TP	10847	1213	In House	19.53	6.67	3.34	2.20	13.99	13.99
36	Shimogga	Hosanagara	TP	5839	1650	In House	20.72	9.08	4.54	3.00	13.18	13.18
37	Tumakuru	Tipatur	CMC	59543	40636	Hire Model	377.84	223.50	111.75	73.76	192.34	192.34
38	Tumakuru	Sira	CMC	57554	41254	Hire Model	306.07	226.90	113.45	74.88	117.74	117.74
39	Tumakuru	Kunigal	TMC	34155	21123	Hire Model	178.88	116.18	58.09	38.34	82.45	82.45
40	Tumakuru	Madhugiri	TMC	29159	20651	Hire Model	172.48	113.58	56.79	37.48	78.21	78.21
41	Tumakuru	Pavagada	TMC	28468	20066	Hire Model	148.33	110.36	55.18	36.42	56.73	56.73
42	Tumakuru	Gubbi	TP	18446	10000	In House	56.63	55.00	27.50	18.15	10.98	10.98
43	Tumakuru	Koratagere	TP	15265	9534	In House	77.68	52.44	26.22	17.31	34.15	34.15
44	Tumakuru	Turuvekere	TP	14194	2895	In House	32.21	15.92	7.96	5.25	19.00	19.00
45	Chamarajanagera	Chamarajanagara	CMC	69875	21528	Hire Model	157.61	118.40	59.20	39.07	59.34	59.34
46	Chamarajanagera	Kollegala	CMC	57149	27681	Hire Model	214.99	152.25	76.13	50.24	88.62	88.62
47	Chamarajanagera	Gundlepet	TMC	28105	15456	Hire Model	124.30	85.01	42.51	28.05	53.74	53.74
48	Chikkamagaluru	Chikkamagaluru	CMC	118401	53349	Hire Model	491.17	293.42	96.83	64.55	329.79	329.79

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Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type mode I	DPR approved cost	Total project cost (as per guide lines)	GoI Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
49	Chikkamagaluru	Tarikere	TMC	35942	34082	Hire Mode I	312.17	187.45	93.73	61.86	156.59	156.59
50	Chikkamagaluru	Kadur	TMC	34151	20692	In House	155.85	113.81	56.91	37.56	61.39	61.39
51	Chikkamagaluru	Birur	TMC	22723	8818	In House	59.21	48.50	24.25	16.01	18.96	18.96
52	Chikkamagaluru	Mudigere	TP	9677	1967	In House	15.03	10.82	5.41	3.57	6.05	6.05
53	Chikkamagaluru	Narasimharajapura	TP	7458	1931	In House	18.48	10.62	5.31	3.50	9.67	9.67
54	Chikkamagaluru	Koppa	TP	4993	6137	In House	44.12	33.75	16.88	11.14	16.11	16.11
55	Chikkamagaluru	Sringeri	TP	3922	2143	In House	16.92	11.79	5.90	3.89	7.13	7.13
56	Chikkamagaluru	Ajampur	TMC	11352	2048	In House	15.29	11.26	5.63	3.72	5.94	5.94
57	Dakshin Kanada	Puttur	CMC	53061	36775	Hire Mode I	342.16	202.26	101.13	66.75	174.28	174.28
58	Dakshin Kanada	Mudbidri	TMC	29431	14003	In House	101.93	77.02	38.51	25.42	38.00	38.00
59	Hassan	Hassan	CMC	155066	141616	Hire Mode I	1187.95	778.89	257.03	171.36	759.56	759.56
60	Hassan	Arsikere	CMC	53216	69315	Hire Mode I	543.95	381.23	190.62	125.81	227.53	227.53
61	Hassan	Channarayapana	TMC	40417	77118	Hire Mode I	573.03	424.15	212.08	139.97	220.99	220.99
62	Hassan	Sakaleshpura	TMC	23352	35371	Hire Mode I	298.59	194.54	97.27	64.20	137.12	137.12
63	Hassan	Bellur	TMC	15393	14191	In House	88.33	78.05	39.03	25.76	23.55	23.55
64	Hassan	Hole Narsipur	CMC	29974	17500	In House	98.30	96.25	48.13	31.76	18.41	18.41
65	Hassan	Arkalgud	TP	16810	10359	In House	97.11	56.97	28.49	18.80	49.82	49.82
66	Hassan	Alur	TP	6541	10581	In House	87.36	58.20	29.10	19.21	39.05	39.05
67	Kodagu	Madikeri	CMC	33381	76636	Hire Mode I	669.31	421.50	210.75	139.10	319.47	319.47

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Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type mode I	DPR approved cost	Total project cost (as per guideline)	GoI Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
68	Kodagu	Kushalnagar	TP	15326	4104	Hire Mode I	322.19	225.58	112.79	74.44	134.96	134.96
69	Kodagu	Virajpet	TMC	17246	34804	Hire Mode I	252.35	191.42	95.71	63.17	93.47	93.47
70	Mandya	Mandya	CMC	137358	84562	Hire Mode I	614.23	465.09	153.48	102.32	358.43	358.43
71	Mandya	Maddur	TMC	28754	23596	Hire Mode I	206.30	129.78	64.89	42.83	98.58	98.58
72	Mandya	Malavalli	TMC	37601	23779	Hire Mode I	220.03	130.78	65.39	43.16	111.48	111.48
73	Mandya	Krishnarajpet	TMC	25946	7357	In House	40.77	40.46	20.23	13.35	7.19	7.19
74	Mandya	Shrirangapattana	TMC	25061	3624	In House	25.16	19.93	9.97	6.58	8.62	8.62
75	Mandya	Pandavapura	TMC	20399	3978	In House	21.80	21.88	10.94	7.22	3.64	3.64
76	Mandya	Nagamangala	TMC	17776	17330	In House	98.24	95.32	47.66	31.46	19.13	19.13
77	Mysore	Hunsur	CMC	50865	24954	Hire Mode I	202.87	137.25	68.63	45.29	88.95	88.95
78	Mysore	Nanjangud	CMC	50598	13274	In House	70.57	73.01	36.51	24.09	9.97	9.97
79	Mysore	Krishnarajanagara	TMC	35805	6330	In House	38.71	34.82	17.41	11.49	9.81	9.81
80	Mysore	Bannur	TMC	21896	2686	In House	17.02	14.77	7.39	4.87	4.76	4.76
81	Mysore	Hootagalli	CMC	56867	3477	In House	17.79	19.12	9.56	6.31	1.92	1.92
82	Mysore	Bogadi	TP	19922	4250	In House	39.18	23.38	11.69	7.72	19.77	19.77
83	Udupi	Udupi	CMC	1,44,960	134067	Hire Mode I	1284.12	737.37	243.33	162.22	878.57	878.57
84	Udupi	Karkala	TMC	25800	21154	Hire Mode I	189.71	116.35	58.18	38.40	93.14	93.14
85	Bagalkote	Rabkavi Banahatti	CMC		0			0.00	0.00	0.00	0.00	0.00
86	Bagalkote	Bagalkote	CMC	11933	35487	Hire Mode I	199.50	195.18	64.41	42.94	92.15	92.15

Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type model	DPR approved cost	Total project cost (as per guidelines)	GoI Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
87	Bagalkote	Jamkhandi	TMC	68938	27218	Hire Model	143.12	149.70	74.85	49.40	18.87	18.87
88	Bagalkote	Ilkal	TMC	60242	30326	Hire Model	201.33	166.79	83.40	55.04	62.89	62.89
89	Bagalkote	Mudhol	CMC	52199	5000	In House	30.16	27.50	13.75	9.08	7.34	7.34
90	Bagalkote	Mahalingpur	TMC	36055	15000	In House	68.62	82.50	41.25	27.23	0.15	0.15
91	Bagalkote	Guledgudda	TMC	33382	10000	In House	46.89	55.00	27.50	18.15	1.24	1.24
92	Bagalkote	Badami	TMC	30943	2180	In House	10.44	11.99	6.00	3.96	0.49	0.49
93	Bagalkote	Terdal	TMC	26088	6053	In House	30.34	33.29	16.65	10.99	2.71	2.71
94	Bagalkote	Kerur	TP	19731	3000	In House	13.97	16.50	8.25	5.45	0.28	0.28
95	Bagalkote	Bilgi	TP	17792	1000	In House	8.41	5.50	2.75	1.82	3.85	3.85
96	Belagavi	Sankeswar	TMC	34637	35116	Hire Model	218.24	193.14	96.57	63.74	57.93	57.93
97	Belagavi	Gokak	CMC	79121	16920	In House	82.12	93.06	46.53	30.71	4.88	4.88
98	Belagavi	Nipani	CMC	62865	15985	In House	75.14	87.92	43.96	29.01	2.17	2.17
99	Belagavi	Bail Hongal	TMC	49182	5500	In House	54.47	30.25	15.13	9.98	29.36	29.36
100	Belagavi	Athni	TMC	47842	16800	In House	86.83	92.40	46.20	30.49	10.14	10.14
101	Belagavi	Saundatti-Yellamma	TMC	41215	4302	In House	21.81	23.66	11.83	7.81	2.17	2.17
102	Belagavi	Chikodi	TMC	38307	14734	In House	72.12	81.04	40.52	26.74	4.86	4.86
103	Belagavi	Mudalgi	TMC	29128	5000	In House	23.65	27.50	13.75	9.08	0.82	0.82
104	Belagavi	Sadalgi	TMC	23790	11143	In House	51.41	61.29	30.65	20.23	0.54	0.54
105	Belagavi	Hukeri	TMC	22988	3848	In House	19.63	21.16	10.58	6.98	2.07	2.07

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Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type mode	DPR approved cost	Total project cost (as per guidelines)	GoI Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
106	Belagavi	Khanapur	TP	19309	14000	In House	93.93	77.00	38.50	25.41	30.02	30.02
107	Belagavi	Kudchi	TP	23154	5740	In House	31.08	31.57	15.79	10.42	4.88	4.88
108	Belagavi	Manuvalli	TP	23152	3600	In House	16.87	19.80	9.90	6.53	0.44	0.44
109	Belagavi	Konnur	TP		0			0.00	0.00	0.00	0.00	0.00
110	Dharwad	Annigeri	TMC	28267	12000	Hire Mode	94.13	66.00	33.00	21.78	39.35	39.35
111	Dharwad	Navalgund	TMC	24613	18000	Hire Mode	162.50	99.00	49.50	32.67	80.33	80.33
112	Dharwad	Kundgol	TP	18726	5000	Hire Mode	48.16	27.50	13.75	9.08	25.34	25.34
113	Dharwad	Alnavar	TP	17228	11000	Hire Mode	92.99	60.50	30.25	19.97	42.78	42.78
114	Dharwad	Kalghatgi	TP	16917	7000	Hire Mode	61.63	38.50	19.25	12.71	29.68	29.68
115	Gadag	Gadag-Betageri	CMC	172612	81116	Hire Mode	540.15	446.14	147.23	98.15	294.77	294.77
116	Gadag	Gajendragad	TMC	32359	32185	Hire Mode	199.89	177.02	88.51	58.42	52.96	52.96
117	Gadag	Nargund	TMC	36291	25243	Hire Mode	157.16	138.84	69.42	45.82	41.92	41.92
118	Gadag	Lakshmeshwar	TMC	36754	15323	In House	89.07	84.28	42.14	27.81	19.12	19.12
119	Gadag	Ron	TMC	23311	4235	In House	20.18	23.29	11.65	7.69	0.85	0.85
120	Gadag	Shirhatti	TP	17610	4288	In House	47.22	23.58	11.79	7.78	27.65	27.65
121	Gadag	Naregal	TP	16690	16909	In House	100.05	93.00	46.50	30.69	22.86	22.86
122	Haveri	Haveri	CMC	67102	41364	Hire Mode	300.40	227.50	113.75	75.08	111.58	111.58
123	Haveri	Renebennur	CMC	CMC	62753	Hire Mode	300.40	345.14	113.90	75.93	110.57	110.57
124	Haveri	Hangal	TMC	20159	26068	Hire Mode	191.50	143.37	71.69	47.31	72.50	72.50
125	Haveri	Savanur	TMC	40567	20023	Hire Mode	142.94	110.13	55.07	36.34	51.53	51.53

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126	Haveri	Byadgi	TMC	30014	14077	In House	120.79	77.42	38.71	25.55	56.53	56.53
127	Haveri	Shiggaon	TMC	28207	14002	In House	93.03	77.01	38.51	25.41	29.11	29.11
128	Haveri	Bankapura	TMC	22529	3397	In House	31.00	18.68	9.34	6.16	15.50	15.50
129	Haveri	Hirekerur	TP	19191	3360	In House	31.40	18.48	9.24	6.10	16.06	16.06
130	Ultra kananda	Sirsi	CMC	62882	98323	Hire Model	708.21	540.78	270.39	178.46	259.36	259.36
131	Ultra kananda	Yellapura	TP	20452	26749	Hire Model	198.32	147.12	73.56	48.55	76.21	76.21
132	Ultra kananda	Bhatkal	TMC	20159	22072	Hire Model	211.09	121.40	60.70	40.06	110.33	110.33
133	Ultra kananda	Mundgod	TP	18866	11322	In House	60.69	62.27	31.14	20.55	9.01	9.01
134	Ultra kananda	Siddapur	TP	14204	11485	In House	65.58	63.17	31.59	20.85	13.15	13.15
135	Vijapura	Indi	TMC	38217	31648	Hire Model	224.62	174.06	87.03	57.44	80.15	80.15
136	Vijapura	Sindgi	TMC	37226	23523	Hire Model	163.18	129.38	64.69	42.70	55.79	55.79
137	Vijapura	Muddebihal	TMC	34217	30158	Hire Model	198.49	165.87	82.94	54.74	60.82	60.82
138	Vijapura	Basavana Bagevadi	TMC	33198	23391	Hire Model	154.79	128.65	64.33	42.45	48.01	48.01
139	Vijapura	Talikota	TMC	31693	21424	Hire Model	142.92	117.83	58.92	38.88	45.12	45.12
140	Bellary	Siruguppa	CMC	52492	20678	In House	140.07	113.73	56.87	37.53	45.67	45.67
141	Bellary	Kampli	TMC	39307	17636	In House	96.58	97.00	48.50	32.01	16.07	16.07
142	Bellary	Tekkalakote	TP	26224	3843	In House	20.28	21.14	10.57	6.98	2.73	2.73
143	Bidar	Bidar	CMC	216020	84167	Hire Model	546.30	462.92	152.76	101.84	291.69	291.69
144	Bidar	Basnvakalyana	CMC	69717	55000	Hire Model	349.05	302.50	151.25	99.83	97.98	97.98

Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type model	DPR approved cost	Total project cost (as per guideline)	Govt Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
145	Bidar	Bhalki	TMC	40333	28200	Hire Model	193.30	155.10	77.55	51.18	64.57	64.57
146	Bidar	Homnabad	TMC	44483	15447	In House	77.76	84.96	42.48	28.04	7.24	7.24
147	Bidar	Chitgoppa	TMC	25298	14242	In House	65.43	78.33	39.17	25.85	0.42	0.42
148	Bidar	Aurad	TP	19849	11008	In House	97.78	60.54	30.27	19.98	47.53	47.53
149	Kalaburagi	Afzalpur	TMC	27088	44066	Hire Model	269.95	242.36	121.18	79.98	68.79	68.79
150	Kalaburagi	Shahabad	CMC	47582	9264	In House	48.49	50.95	25.48	16.81	6.20	6.20
151	Kalaburagi	Aland	TMC	42371	18283	In House	84.02	100.56	50.28	33.18	0.56	0.56
152	Kalaburagi	Sedam	TMC	39341	14063	In House	65.70	77.35	38.68	25.53	1.50	1.50
153	Kalaburagi	Wadi	TMC	37988	8626	In House	41.49	47.44	23.72	15.66	2.11	2.11
154	Kalaburagi	Chitapur	TMC	31299	10219	In House	47.82	56.20	28.10	18.55	1.17	1.17
155	Kalaburagi	Jevargi	TMC	25686	9315	In House	45.83	51.23	25.62	16.91	3.31	3.31
156	Kalaburagi	Chincholi	TMC	20897	16895	In House	77.39	92.92	46.46	30.66	0.27	0.27
157	Raichur	Raichur	CMC	2,34,073	63252	Hire Model	395.78	347.89	114.80	76.54	204.44	204.44
158	Raichur	Sindhanur	CMC	75837	52500	Hire Model	369.65	288.75	144.38	95.29	129.99	129.99
159	Raichur	Lingsugur	TMC	35411	15373	In House	74.93	84.55	42.28	27.90	4.75	4.75
160	Raichur	Mudgal	TMC	22731	9012	In House	67.28	49.57	24.79	16.36	26.14	26.14
161	Raichur	Manvi	TMC	46465	11890	In House	75.50	65.40	32.70	21.58	21.22	21.22
162	Raichur	Devadurga	TMC	28929	9050	In House	64.32	49.78	24.89	16.43	23.00	23.00
163	Yadgiri	Yadgir	CMC	74294	69070	Hire Model	380.72	379.89	189.95	125.36	65.41	65.41

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164	Yadgiri	Shahpur	CMC	53366	12451	In House	57.33	68.48	34.24	22.60	0.49	0.49
165	Yadgiri	Shorapur	CMC	51398	11952	In House	55.05	65.74	32.87	21.69	0.49	0.49
166	Yadgiri	Gurmatkal	TMC	20614	15385	In House	73.57	84.62	42.31	27.92	3.34	3.34
167	Koppala	Koppala	CMC	70698	84800	Hire Mode I	564.08	466.40	233.20	153.91	176.97	176.97
168	Koppala	Gangavathi	CMC	1,14,642	44723	Hire Mode I	300.82	245.98	81.17	54.12	165.53	165.53
169	Koppala	Kushtagi	TP	24878	9880	In House	49.04	54.34	27.17	17.93	3.94	3.94
170	Koppala	Yelbarga	TP	14814	8056	In House	57.38	44.31	22.16	14.62	20.60	20.60
171	Koppala	Bhagyanagar	TP	18988	15549	In House	96.37	85.52	42.76	28.22	25.39	25.39
172	Koppala	Kanakagiri	TP	16938	3760	In House	24.17	20.68	10.34	6.82	7.01	7.01
173	Koppala	Kukanooru	TP	18033	5316	In House	24.42	29.24	14.62	9.65	0.15	0.15
174	Koppala	Tavaragera	TP	17510	2215	In House	18.49	12.18	6.09	4.02	8.38	8.38
175	Koppala	Kaaratagi	TP	29999	9624	In House	82.97	52.93	26.47	17.47	39.04	39.04
176	Vijanagara	Hoovina Hadagali	TMC	27967	24793	Hire Mode I	204.80	136.36	68.18	45.00	91.62	91.62
177	Vijanagara	Kudgli	TMC	26680	21059	Hire Mode I	155.72	115.82	57.91	38.22	59.59	59.59
178	Vijanagara	Hospet	CMC	2,06,167	25217	Hire Mode I	180.78	138.69	45.77	30.51	104.50	104.50
179	Vijanagara	Harapanahalli	CMC	47039	29835	Hire Mode I	195.12	164.09	82.05	54.15	58.93	58.93
180	Vijanagara	Kamalapuram	TP	25552	24794	Hire Mode I	174.77	136.37	68.19	45.00	61.58	61.58
181	Vijanagara	Hagaribommanahalli	TMC	40743	25072	Hire Mode I	186.80	137.90	68.95	45.51	72.34	72.34
182	Vijayanagara	Kottur	TP	20452	20461	Hire Mode I	152.99	112.54	56.27	37.14	59.59	59.59

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		<b>Total</b>		7211315	4205844		30492.88	23132.14	10552.58	6977.82	12962.49	12962.49

### The List of City Corporations

District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type model	DPR approved cost	Total project cost (as per guidelines)	GoI Share in Lakhs	GoK share in Lakhs	Total ULB share	NGT compensation fund (considering 90% of the ULB share)	Balance amount under ULB share (10%)
Davanagere	Davanagere CC	CC	43971	241524	Hire Model	2184.60	1328.38	438.37	292.24	1453.99	1308.59	145.40
Dakshin Kanada	Mangalore	CC	693000	900000	Hire Model	5078.22	4950.00	1633.50	1117.21	2327.51	2094.76	232.75
Mysore	Mysore	CC	920550	600948	Hire Model	5954.83	3305.21	1090.72	727.15	4136.96	3723.27	413.70
Belagavi	Belgaum	CC	490045	300000	Hire Model	1570.29	1650.00	544.50	363.00	662.79	596.51	66.28
Dharwad	Hubli-Dharwad	CC	9,43,788	479930	Hire Model	2985.21	2639.62	871.07	580.72	1533.42	1380.08	153.34
Bellary	Bellary	CC	410455	266214	Hire Model	2142.86	1464.18	483.18	322.12	1337.56	1203.80	133.76
Kalaburagi	Gulbarga	CC	543147	309189	Hire Model	1602.30	1700.54	561.18	374.12	667.00	600.30	66.70
<b>Total</b>						<b>21518.31</b>	<b>17037.93</b>	<b>5622.52</b>	<b>3776.55</b>	<b>12119.24</b>	<b>10907.32</b>	<b>1211.92</b>

JD SBM(U)-2.0 also informed the Committee that the SLTC has already recommended approval for allocation of Rs. 109.07 Crores for City Corporations and Rs. 129.62 Cr. for other 182 Urban local bodies totalling to Rs. 238.69 Crores, of NGT Compensation Funds, as a part of ULB share for 192 Urban Local Bodies for Legacy Waste Management projects under SBM (U) 2.0 during the 15<sup>th</sup> SLTC meeting held on 11.07.2024.

Hence, Joint Director, SBM(U)-2.0 has sought approval from the SHPC for allocation of Rs. 109.07 Crores for City Corporations and Rs. 129.62 Cr. for other 182 Urban local bodies totalling to Rs. 238.69 Crores, of NGT Compensation Funds, as a part of ULB share for 192 Urban Local Bodies for Legacy Waste Management projects under SBM (U) 2.0.

**Decision:** After detailed discussions and deliberations, the committee approved the allocation of Rs. 109.07 Cr for City Corporations and Rs. 129.62 Cr. for other 182 Urban local bodies totalling to Rs. 238.69 Cr of NGT Compensation Funds, as a part of ULB share for 192 Urban Local Bodies for Legacy Waste Management projects under SBM (U) 2.0.

**Agenda No.4: Seeking revised administrative approval for “Providing and laying balance 10.63 km UGD system in SAGARA CMC limits and Construction of 0.62 MLD capacity SBR technology STP project” under NGT Environmental Compensation fund and SBM(U)-2.0 fund.**

Managing Director, KUIDFC briefed that the Committee as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Upgradation of sewerage system for *the Sagara City*. *The allocated amount is Rs.20.00 Cr under the NGT compensation fund and Rs.14.98 Cr under SBM (U)-2.0 fund, total amounting to Rs.34.98 Cr.* Accordingly the PDMC in coordination with ULB has submitted the DPR.

**The components proposed under the project are as follows:**

- 1) Providing and laying balance 10.63 km UGD system
- 2) Construction of 500 m approach road (cement concrete road) to existing 9.00 MLD capacity sewage treatment plant.
- 3) Construction 0.62 MLD capacity Sequential Batch Reactor (SBR) technology STP @ LB Nagar for zone 5.
- 4) Rehabilitation of UGD machine holes & sewer lines.
- 5) Construction of 300 m cement concrete road to wet well 2.



- 6) Construction of 200 m cement concrete road to wet well 3.
- 7) Supplying of Jetting Cum Sucking Machine of Capacity 6000 L, De-Silting Machine and Bandicoot robot.

The DPR for the project is prepared as per the current SR of year 2023-24 and abstract Cost Estimate for the project is as below for NGT Environmental Compensation fund:

Sl. No.	Description of works	Total amount Rs. in lakh
<b>A</b>	<b>CAPEX Cost</b>	
1	Providing and laying balance 10.63 km UGD system	963.23
2	Construction of 500m approach road (cement concrete road) to existing 9.00 MLD capacity sewage treatment plant	32.00
3	Construction 0.62 MLD capacity Sequential batch reactor (SBR) technology STP @ LB Nagar for zone 5	331.50
4	Rehabilitation of UGD machine holes & sewer lines	33.53
5	Construction of 300m cement concrete road to wet well 2	20.00
6	Construction of 200m cement concrete road to wet well 3	13.62
7	Supplying of jetting cum sucking machine of capacity 6000 ltr, de-silting machine and bandicoot robot	133.40
	<b>Total - A Rs. Lakh</b>	<b>1527.28</b>
	Tender Premium @ 5 % Rs.	76.36
	<b>Sub Total</b>	<b>1,603.64</b>
	GST @ 18%	288.66
	PDMC charges @ 2%	30.55
	PMU Charges @ 1.5%	22.91
	ESCOM charges @ 0.5%	7.64
	Contingency charges @ 3%	45.82
	Rounding off	0.79
	<b>Grand Total</b>	<b>2000.00</b>

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B	OPEX COST	
	O&M cost of STP for 5 years (Including one year of Defect Liability Period)	270.29
	GST @ 18%	48.65
	<b>Total O&amp;M cost inclusive of GST</b>	<b>318.94</b>
	<b>Total Cost</b>	<b>Rs. 23.19 Cr</b>

MD KUIDFC also informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SHPC. The SLTC in its 14<sup>th</sup> meeting dtd. 27.05.2024 has recommended for administrative approval of SHPC.

The 12<sup>th</sup> State High Powered Committee (SHPC) in its meeting held on 27.05.2024 has accorded administrative approval for Rs.22.70 crore including O&M under NGT Environmental Compensation fund. It was submitted that GST for O&M of STP for 5 years was not considered in the said approval. In the current proposal, the GST towards O&M of STP for 5 years is considered and thus the revised overall cost of Sewerage project in Sagara City is Rs.23.19 crore. Hence the revised DPR Cost was approved in the 15<sup>th</sup> SLTC meeting dtd. 11.07.2024 and has recommended for revised administrative approval for Rs.23.19 Cr and directed to place the subject before SHPC.

*Hence, MD KUIDFC has sought approval from SHPC seeking revised administrative approval for Sewerage Project in Sagara City amounting to Rs.23.19 Cr, with CAPEX cost of Rs.20.00 Cr under the NGT Environmental Compensation fund and OPEX (O&M) Cost of Rs.3.19 Cr. which shall be borne by the ULB.*

***Decision:*** *After detailed discussions and deliberations, the committee has accorded approval for the following:*

- 1. Revised administrative approval for the Detailed Project Report of Sewerage Project in Sagara City amounting to Rs.23.19 Cr, with CAPEX cost of Rs.20.00 Cr under the NGT Environmental Compensation fund and OPEX (O&M) Cost of Rs.3.19 Cr. which shall be borne by the ULB.***
- 2. It is directed that Urban Development Department shall ensure that ULB contribution of SBM (U)- 2.0 grants to be given in the first release immediately after the release of GoI share.***

**Agenda No. 5: Seeking Administrative Approval for Detailed Project Report for Construction/ Upgradation of Sewerage system for RANEBENNUR City under NGT Environmental Compensation Fund**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded administrative approval for Construction/upgradation of sewerage system for the *Ranebennur City Municipal Council with allocation amount of Rs. 15.00 Cr under the NGT Environmental Compensation fund. Accordingly the PDMC in coordination with ULB has submitted the DPR.*

The key highlights about the project proposal are as follows:

➤ **Brief note on the Ranebennur Town:**

Ranebennur is fast growing city in Haveri district, about 35km from district head quarter and is situated 300Km from Bengaluru capital city. Ranebennur is at the geographical centre of Karnataka having geo-coordinates 14.62° N 75.62° E. National Highway No-4 connecting state capital Bengaluru and Mumbai passes through the city and nearest Airport is Hubli which is at 108 KM and the city has railway station. Ranebennur is at 605 M above MSL.

The population of the city is 1,06,406 as per 2011 censuses and present population is approximately 1,27,000.

Populations details are considered as mentioned below:

Year	Population	Remarks
2011	106406	Census Data
2016	117987	Project Base Year
2031	154461	Project Intermediate Year
2046	197064	Project Ultimate Year
Present	127000	Present
2025	139225	UWM Project Base Year
2040	182264	UWM Project Intermediate Year
2055	236943	UWM Project Ultimate year

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Most of the population are engaged in agriculture and related activities, cotton and Jowar are the main crops produced commonly. Ranebennur city is approximately 42.32 Sq.km and the city is divided into 35 wards.

➤ **Existing Scenario:**

- a. Ranebennur town has been divided into 2 sewer zones. The zones are divided considering the ridge portion.
- b. In the NKUSIP project, few areas are leftover in Siddeshwaranagar, Sadashivanagar, Maruthinagar and Chidambaranagar
- c. In the city, in-spite of UGD network in most of the areas, grey water is being let out to open drains / storm water drains.
- d. Due to few missing links / gaps near railway station, Chidambara Nagara, Maruthi Nagara etc., sewerage is flowing to open drains and creating unhygienic conditions in the city.
- e. Grey water mixed with sewage is flowing to Ganga Jal Tank without treatment, through a surface drain. To avoid this diversion, improvement works are considered to divert this grey water flow into a wet well with pretreatment arrangements. From this wet well collected grey water is pumped to the Machine hole on existing 450 mm dia outfall sewer line which is leading to STP.
- f. Grey water mixed with sewage water is flowing through another open drain which is near STP and is being used for agricultural activities without treatment.
- g. STP has 2 units with 7.5 MLD Capacity each. In one unit, surface aerators of capacity 3 HP are not functional.
- h. Present inflow to the STP as per the records is about 5 to 7 MLD against 15 MLD.
- i. In another unit of 7.5MLD, 15 Nos aerators of capacity 10 HP are installed in which 13 Nos are functional and 2 are under repair, which would be made functional shortly.
- j. 3 Nos 50HP Pumps and related panels needs repairs and reconditioning.

➤ **Need of the Project:**

DPR is prepared for the areas of Sadashiva Nagar, Maruti Nagar and Chidambara Nagar under the jurisdiction of Ranebennur Municipal Council. In the earlier scheme a portion of the area is

covered. Currently, the area is developed, and the sewage generated by the household is left into the open drains. Only few houses are having septic tank.

To comply with the NGT requirements and to maintain safe and hygienic environment in the city, following components are proposed in the project:

1. New sewer network for 6.7km.
2. Missing links / gap closer — 0.5km.
3. Wet well (6 M dia.) and rising main of 250 mm dia and 11 KV feeder service.
4. Remodelling of Main (outfall) storm water drain.
5. Reconditioning of pumping machinery in STP.
6. Diversion of Sewage flowing in open drains near STP to existing Wetwell in STP.
7. Diversion of Sewage in drains to the proposed Wetwell at Chowdeshwari Nagar.

➤ **Cost Estimate**

The revised DPR for Construction/Upgradation of Sewerage system for **Ranebennur City** under NGT Compensation Fund under Jala Shuddhi Mission is as per the current Common Schedule of Rates 2023-24 and for non-SR items, Market Rates with reference to the quotations are considered and detailed estimate is prepared. Accordingly the cost abstract is as below.

Sl. No.	Particulars	Cost (Rs.)
<b>A</b>	<b>CAPEX</b>	
<b>I</b>	<b>Sewer Network and House Service Connection</b>	
a	Providing & laying of 160 and 200mm dia 'UPVC SN-8 class and 250 and 300 mm dia RCC NP-3 pipe and construction of RCC machine holes chambers in Siddheshwar Nagara, Sadashiv Nagara and Maruti Nagara in Ranebennur town (L-7378.00 meters)	4,84,96,633.00
b	Providing House service connection for Siddheshwar Nagar, Sadashiv Nagar and Maruti Nagar in Ranebennur town (1120 Nos)	93,83,382.00
<b>II</b>	<b>Wet Well</b>	
a	Construction of 6.0 m dia RCC Wet well with P.T. Units near Chowdeshwari lay out	80,76,980.00

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b	Providing, Laying, Jointing, Testing, and commissioning of 250 mm dia DI K-7 class 60.00 m Rising main from Wetwell at Doddakeri to Existing MH near Railway Track.	5,06,446.00
c	Supply, Erection & Commissioning of Nonclog Sewage Pump sets to proposed Wet well near Chowdeshwari layout (30HP for Peak flow and 15HP for Average and lean flow)	23,56,167.00
<b>III</b>	<b>Improvement Works to Nala and Drains</b>	
a	Construction of Retaining Wall on either side of the Nala flowing towards Gangajala Kere for a length of 700 m	3,57,28,291.00
b	Diversion of sewage flowing in open drain near STP to existing wet well in STP	15,43,745.00
c	Diversion of sewage in drains to the proposed Wet well at Chowdeshwari Nagar	17,23,658.00
<b>IV</b>	<b>Electrical Works</b>	
a	Providing, and Commissioning of 11 KV Express Feeder line, substation including transformer of 100 KVA and internal electrical works for Proposed Wet well	26,72,858.00
<b>V</b>	<b>Existing STP (FAL Type) (Repairs to electro-mechanical components)</b>	
a	Providing and erecting 7.5 HP high speed floating surface aerators with cabling works and Repairs and reconditioning of existing 50 HP pumps, panels and starters at existing STP	29,98,033.00
A	<b>Sub Total - I Rs:</b>	<b>11,34,86,193.00</b>
B	<b>Add GST 18% on A</b>	<b>2,04,27,515.00</b>
C	<b>Sub Total -I (Base cost) (A+B)</b>	<b>13,39,13,708.00</b>
D	<b>Add Tender Premium 5% on (C)</b>	<b>66,95,685.00</b>
E	<b>ADD PDMC fee 2% on (C)</b>	<b>26,78,274.00</b>
F	<b>ADD PMU fee 1.5% on (C)</b>	<b>20,08,706.00</b>
G	<b>ADD Contingency 3% on (C)</b>	<b>40,17,411.00</b>
H	<b>ADD Statutory Deposits 0.5% on (C)</b>	<b>6,69,569.00</b>

I	Rounding off	16,647.00
J	Total CAPEX cost Rs(C+D+E+F+G+H+I)	15,00,00,000.00
B	O& M for 5 years Pumping Machineries of 6m dia wet well and Aerators, repair works to pumping machineries and control panel - (including 1-year DLP) (Excluding power charges and including 18% GST)	
a	For First Year	11,73,392.00
b	For Second Year	36,51,588.00
c	For Third Year	40,16,747.00
d	For Fourth Year	44,18,421.00
e	For Fifth Year	48,60,263.00
	Rounding Off	79,589.00
K	Total OPEX cost	1,82,00,000.00
	Grand Total (J+K)	16,82,00,000.00

MD KUIDFC also informed that the 10<sup>th</sup> Technical Scrutiny Committee in its meeting held on 01/07/2024 has reviewed the DPR and opined that additional grants for O&M for Wet Well shall be deposited to KUIDFC or written commitment shall be made by the Commissioner, CMC, Ranebennur to KUIDFC for providing the O&M funds to the project and recommended for approval by the SLTC/ SHPC. Also the 15<sup>th</sup> SLTC meeting dated:11.07.2024 has recommended for administrative approval of SHPC.

*Hence, MD KUIDFC has sought approval from SHPC seeking administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system for Ranebennur City amounting to Rs.16.82 Cr, with CAPEX Cost of Rs.15.00 Cr under NGT Environmental Compensation Fund and OPEX (O&M) Cost of Rs.1.82 Cr which shall be borne by the ULB.*

***Decision:*** *The Committee after discussions and deliberations accorded administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system for RANEBENNUR City amounting to Rs.16.82 Cr, with CAPEX Cost of Rs.15.00 Cr under NGT Environmental Compensation Fund and OPEX (O&M) Cost of Rs.1.82 Cr which shall be borne by the ULB.*

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**Agenda No.6: Administrative Approval for Detailed Project Report for Upgradation of Sewerage system for NARAGUNDA Town with existing Sewerage system under NGT Environmental Compensation and SBM(U)- 2.0 Fund.**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded administrative approval for Construction/upgradation of sewerage system for *the Naragund Town with an allocation of Rs. 8.00 Cr under the NGT Environmental Compensation fund and Rs.1.77 Cr under SBM(U) 2.0 Funds.*

**The project details are as follows:**

**Existing sewerage system:**

1. Projected sewage generation from selected 4 wards (20, 21, 22, 23) for 2025 is 1.16 MLD and 1.70 MLD for 2040.
2. City is provided with sewerage network **46.46 km** covering majority of the town and without any House Service Connections at present.
3. The total number of households at present are 8,230 Nos. Due to the absence of house service connections, majority of the houses are discharging grey water from kitchen and bathroom to open drains.
4. There are 2 Nos. of 4.5 m dia wet wells at Shivanand Math Road and KHB Colony respectively and a 6.0 m dia wet well at Arban Village constructed (during 2008 to 2011) which is not operational at present.
5. There is an existing sewage treatment plant of **4.18 MLD** capacity WSP type which is not operational at present.
6. STP components and dimensions are listed below.
  - Anaerobic pond: 38.0 m x 70.0 m x 3.0 m depth
  - Facultative pond – 1: 184.0 m x 62.0 m x 1.5 m depth
  - Facultative pond – 2: 184.0 m x 62.0 m x 1.5 m depth
7. It is noticed that at few places, pipelines have got damaged during execution of road, and in few stretches pipeline laying is not done during the execution.
8. 3 major National Highway (NH-52) Hubballi-Vijayapura crossing were leftover.



9. Due to absence of HSC and missing links, the used water is unable to reach the wet wells and the STP. Hence, the STP is not operational.

**Current proposal**

**Within the available funds under NGT & SBM(U) 2.0 , only the following components are considered for the town:**

1. To provide 3,050 Nos. of HSCs in the selected wards (Ward No. 20, 21, 22 and 23).
2. To replace the damaged outfall sewer leading to STP of about 2,235 m (160-250 mm dia uPVC for 1,335 m, 300 mm dia RCC for 900 m).
3. To lay the missing links at various locations of 1,847 m (160-250 mm dia uPVC for 897 m, 300-350 mm dia RCC for 950 m).
4. To raise the existing machineholes of 85 Nos. (depth ranging from 1.0 – 2.97 m) along the outfall sewer leading to STP.
5. To construct the new machineholes of 55 Nos. (depth ranging from 1.0 – 4.44 m) along the missing links at various locations of the town.
6. Repair and reconditioning of 22 HP pumps (3 Nos.) in wet well of dia 6 m near STP. From this wet well, the used water will be pumped to STP for further treatment.
7. The contribution to the STP from nearby selected 4 wards (Ward No. 20, 21, 22 & 23) is 1.70 MLD for intermediate year 2040. Hence, it is proposed to upgrade the existing 4.18 MLD STP (WSP type) to NEBR/SBR type of capacity 1.70 MLD to comply with the Hon'ble NGT norms.

The estimate for Upgradation of Sewerage system for **Naragunda Town** with existing Sewerage system under NGT Compensation Fund in Jalashuddi Mission is as per the current Common Schedule of Rates 2023-24 and for non-SR items Market Rates with reference to the quotations are considered and detailed estimate is prepared. Accordingly the revised cost abstract is as below.

<b>ABSTRACT</b>		
<b>Sl. No</b>	<b>Particular of Sub Work</b>	<b>Amount in Rs.</b>
<b>i)</b>	<b>Sewer Network and House Service Connection</b>	
1.	Providing UGD Network for the Missing pipes of various diameter for a length of 2,232 m of uPVC and 1,850 m of RCC pipes including trenchless for 238 m, Raising existing MH-85 Nos., new MH-55 Nos.	3,05,76,515.00

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ABSTRACT		
Sl. No	Particular of Sub Work	Amount in Rs.
2.	Providing House Service Connections for 3,050 Households - UGD Connections.	2,55,52,961.00
ii)	STP	
1	Upgradation of existing non-functional STP of WSP Type (4.18 MLD) to NEBR (Natural Endogenous Bio- Reactor) Type (1.70 MLD) and allied works.	1,69,98,300.00
2	Jungle Clearance in STP, Wet well area and rehabilitation of existing wet well-1 along with repair and re-conditioning of 3 No's of 22 HP pumps	4,97,655.00
	<b>Sub Total (A)</b>	<b>7,36,25,431.00</b>
	Add GST 18% (B)	1,32,52,578.00
	<b>Total (A) + (B)</b>	<b>8,68,78,009.00</b>
	Add Tender Premium 5% (C)	43,43,900.00
	Add PMU Charges 1.5%	13,03,170.00
	Add PDMC Charges 2%	17,37,560.00
	Add Contingency 3%	26,06,340.00
	ADD Deposits for road crossing permission 0.5%	4,34,390.00
	<b>Total Amount</b>	<b>9,73,03,369.00</b>
	Rounding off and unforeseen	3,60,631.00
	<b>Total Project Cost</b>	<b>9,76,64,000.00</b>

MD KUIDFC also informed the Committee that the 10<sup>th</sup> Technical Scrutiny Committee in its meeting held on 01/07/2024 has reviewed the DPR and noted that in order to meet NGT norms for treated sewage, the ULB/PDMC has proposed Natural Endogenous Bio Reactor (NEBR) Technology, in 3 stages of treatment viz., Anaerobic, Facultative and Maturation Pond where in the retention period is increased to meet the prescribed standards of NGT.

Also, the NEBR intervention is proposed by utilizing the existing conventional STP infrastructure i.e., in present case, existing Waste Stabilization Pond (WSP) can be utilized and upgraded with NEBR technology at a relatively lower cost, as compared to providing a new SBR type STP. Hence,

the Committee opines that upgradation of the existing STP with NEBR technology may be considered on a pilot basis, as a technology demonstration, with zero O&M cost of plant for 5 years to ULB (with permission to the operator to monetise the sludge and other incidental by-products to meet O&M cost).

However, to ensure O&M of 5 years by the operator, the committee recommends 10% retention money, for the quoted amount with respect to the proposed NEBR-STP components, which can be released at 2 % every year, after DLP period, based on the plant performance with respect the NGT prescribed standards for treated sewage/effluents.

Accordingly, a suitable clause in the tender document, under Special conditions of the contract chapter, will be included enabling for the deduction of the retention money in every R.A bill and hence recommended for approval by the SLTC/ SHPC. Also, the 15<sup>th</sup> SLTC meeting Dated:11.07.2024 has recommended for administrative approval of SHPC.

*Hence, subject is placed before SHPC seeking administrative approval for Detailed Project Report for Upgradation of Sewerage system with STP Technology of NEBR on a Pilot Basis for Naragunda Town amounting to Rs.9.77 Cr (Rs.8.00 Cr. under NGT Environmental Compensation Fund and Rs.1.77 Cr. under SBM(U)-2.0 Fund) and O&M for 5 years at no cost basis, but with permission to the Contractor/Operator to monetise the sludge and other incidental by-products to meet O&M costs.*

**Discussion:** Chairperson SHPC directed that Urban Development Department shall ensure that ULB contribution of SBM U 2.0 grants to be given in the first release immediately after the release of GoI share.

**Decision:** After detailed discussions and deliberations, the committee has accorded approval for the following:

- 1. Detailed Project Report for Upgradation of Sewerage system with STP Technology of NEBR on a Pilot Basis for NARAGUNDA Town amounting to Rs.9.77 Cr (Rs.8.00 Cr. under NGT Environmental Compensation Fund and Rs.1.77 Cr. under SBM(U)-2.0 Fund) and O&M for 5 years at no cost basis, but with permission to the Contractor/Operator to monetise the sludge and other incidental by-products to meet O&M cost.**



2. *It is directed that Urban Development Department shall ensure that ULB contribution of SBM (U)-2.0 grants to be given in the first release immediately after the release of GoI share.*

**Agenda No.7: Administrative Approval for Detailed Project Report for Upgradation of Sewerage system for MANDYA City with existing Sewerage System under NGT Environmental Compensation Fund.**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded administrative approval for Construction/upgradation of sewerage system for *the Mandya City with an allocation of Rs. 30.00 Cr under the NGT compensation fund.*

*The Project details are as follows.*

- Mandya is one of the prioritized cities/towns where KUIDFC is upgrading the Underground Sewerage system under Phase II of the Used Water Management project, funded under the NGT Environment Compensation Fund.
- Mandya city jurisdiction spans 17.03 sq. km, the population as per the 2011 census, was 1,37,735 and the city is divided into 35 wards. The Base Year of the project is 2025, Intermediate Year is 2040, and the Ultimate Design Year is 2055.
- The improvement of existing UGD scheme in Ward no 8, 11 to 17, 18, 19-29 and 5 newly developed areas viz. Annapurneshwari Nagar, Shankarappa badavane & Dwaraka nagar, Kaveri nagar & Srirarnnagar, Vinayaka badavane, Karasawadi road and Mahadeshwara badavane are considered under the project.
- Salient Features of Proposed System includes:
  - a) Providing Missing Link 160 mm Sewer line Network (C) for a length of 432 m from Chamundeshwari Nagar 10th cross Road towards Shankar Nagar, Mandya.
  - b) Providing and Laying 350 mm to 800 mm dia RCC outfall sewer line for a length of 2.722 km from Gurumata Road to Guthalu STP.



- c) Providing 3 Nos. of Nonclog Submersible Sewage Pumping machineries for pumping Sewage from Wet well to Proposed STP.
  - d) Providing, Installing & Commissioning NEBR units to the existing 8.9 MLD- WSP type STP for upgrading it to 10 MLD STP.
  - e) Providing, Installing & Commissioning NEBR units to the existing 9.62 MLD- WSP type STP.
  - f) Construction/repairs to Earthen Embankment in existing 8.9 MLD WSP STP.
- For upgrading/ converting existing STPs, study of various technologies such as SBT and NEBR is carried out, it was determined that adopting NEBR technology would result in substantial cost savings compared to SBR technology, while also meeting the effluent standards set by the NGT. Therefore, a comprehensive estimate has been prepared, taking into account the upgradation of both plants to NEBR technology to address intermittent demand, and this has been included in the DPR.
  - It was noted that the outfall sewer overflowed through multiple machine holes during rainy seasons. Upon investigation, it was concluded that deep cleaning to remove silt is essential to enhance flow efficiency.
  - Committee noted that the ULB has proposed to use NEBR technology for upgrading the existing 8.90 MLD and 9.62 MLD WSP-STP at Mandya on pilot basis, to make it compliant to NGT norms.
  - Considering the huge cost of dismantling the existing WSP-STP and also for CAPEX & OPEX for the new 13 MLD SBR-STP as proposed earlier, the Committee opines that upgrading the existing STPS with NEBR technology may be considered on a pilot basis as a technology demonstration, with zero O&M cost of plant for 5 years to ULB (with permission to the operator to monetise the sludge and other incidental by-products to meet O&M cost).
  - However, to ensure O&M of 5 years by the operator, the committee recommends 10 % retention money, for the quoted amount with respect to the proposed NEBR-STP components, which can be released at 2 % every year, after DLP period, based on the plant performance with respect the prescribed NGT prescribed standards for treated sewage/effluents.

The estimate for Construction/Upgradation of Sewerage system for Mandya City using NGT Compensation Fund under Jala Shuddhi Mission is as per the current Common Schedule of Rates 2023-24 and for non-SR items, Market Rates based on least rate among the quotations are considered. Accordingly, the DPR cost abstract is as below.

Sl. No	Component of work	Amount (In Rs)
1	Detailed Estimate for Providing Missing Link 160 mm Sewer line Network (C) for a length of 432 m from Chamundeshwari Nagar 10th cross Road towards Shankar Nagar, Mandya.	37,10,000.00
2	Providing and Laying 350 mm to 800 mm dia RCC outfall sewer line for a length of 2.722 km from Gurumata Road to Guthalu STP.	3,82,70,000.00
3	Providing 3 No. Non-clog Submersible Sewage Pumping machineries for pumping Sewage from Wet well to Proposed STP.	98,04,847.00
4	Providing Installing & Commissioning NEBR units to the existing 8.90 MLD WSP -TP for upgrading it to 10 MLD STP (including 5 years of zero cost O&M)	9,02,80,000.00
5	Providing Installing & Commissioning NEBR units to the existing 9.62 MLD WSP-STP (including 5 years of zero cost O&M)	8,17,00,000.00
6	Construction/repairs to Earthen Embankment of existing 8.90 MLD WSP-STP	32,32,294.00
	<b>Basic Cost in Rs.</b>	<b>22,69,97,141.00</b>
7	Add: 18% GST	4,08,59,485.00
	<b>Sub Total Cost Rs.</b>	<b>26,78,56,626.00</b>
8	Tender Premium @ 5%	1,33,92,831.30
9	PDMC Charges @ 2%	53,57,132.52
10	PMU Charges @ 1.5%	40,17,849.39
11	Contingencies @ 3%	80,35,698.78
12	Escom Charges @ 0.5%	13,39,283.13
	<b>Grand Total Rs.</b>	<b>30,00,00,000.00</b>

MD KUIDFC also informed the Committee that the 11<sup>th</sup> Technical Scrutiny Committee in its meeting held on 04/07/2024 has reviewed the DPR and recommended for approval by the SLTC/ SHPC.

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The NEBR intervention is proposed by utilizing the existing conventional STP infrastructure i.e., in present case, existing Waste Stabilization Pond (WSP) can be utilized and upgraded with NEBR technology at a relatively lower cost, as compared to providing a new SBR type STP. Upgradation of both the existing STP with NEBR technology may be considered on a pilot basis, as a technology demonstration, with zero O&M cost of plant for 5 years to ULB (with permission to the operator to monetise the sludge and other incidental by-products to meet O&M cost).

However, to ensure O&M of 5 years by the operator, the committee recommends 10 % retention money, for the quoted amount with respect to the proposed NEBR-STP components, which can be released at 2 % every year, after DLP period, based on the plant performance with respect the NGT prescribed standards for treated sewage/effluents.

Accordingly, a suitable clause in the tender document, under Special conditions of the contract chapter, will be included enabling for the deduction of the retention money in every R.A bill and hence recommended for approval by the SLTC/ SHPC. Also, the 15<sup>th</sup> SLTC meeting dated:11.07.2024 has recommended for administrative approval of SHPC.

*Hence, subject is placed before SHPC seeking administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system with STP Technology of NEBR on a Pilot Basis for Mandya City amounting to Rs.30.00 Cr under NGT Environmental Compensation Fund, which includes 5-year O&M at no cost basis, but with permission to the Contractor/Operator to monetise the sludge and other incidental by-products to meet O&M cost.*

**Decision: The Committee after discussions and deliberations accorded administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system with STP Technology of NEBR on a Pilot Basis for MANDYA City amounting to Rs.30.00 Cr under NGT Environmental Compensation Fund, which includes 5-year O&M at no cost basis, but with permission to the Contractor/Operator to monetise the sludge and other incidental by-products to meet O&M cost.**

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**Agenda No.8: Approval for release of Rs. 100.00 Cr funds as mobilization advance to KUIDFC under NGT Environmental Compensation Fund.**

Managing Director, KUIDFC informed the Committee that the Urban Development Department, Government of Karnataka has taken up Used Water Management Project under SBM(U)-2.0 and NGT Environmental Compensation Fund. Karnataka Urban Infrastructure Development & Finance Corporation (KUIDFC) is the Nodal/ Implementing Agency for Used Water Management project, currently called as Jalashuddhi Mission. Rs.1919 crore is allocated under NGT Environmental Compensation Fund for Liquid waste management for the ULBs of Karnataka, excluding Bengaluru.

Accordingly, KUIDFC had invited tenders and appointed two PDMCs and are preparing the DPRs. The works of Chikkamagaluru and Haveri are awarded, bid evaluation are underway for Srirangapattana & Navalgunda, and tender process is underway for Kalaburgi, Sagara, Mysuru, Hootagalli, KR Nagara, T Narasipura, Hubballi-Dharwad cities. In addition to the above, 11 Tender packages for the construction of FSTPs are being placed in the current SHPC for approval. The DPRs for major NGT/ SBM works are also in the advanced stages of finalization and tenders are expected to be invited shortly.

Currently, KUIDFC needs to pay Mobilization advance as per contract, which is 5% of the contract value and incur administration expenditure. So far, no fund is released to KUIDFC under SBM (U)-2.0 and Rupees One crore is released for administration expenditure under NGT Environmental Compensation Fund. Hence, SHPC is requested to approve the release of Rs.100 crore under NGT Environmental Compensation Fund from the PD account of UDD. (Exclusive account for NGT Environmental Compensation Fund).

***Hence, MD KUIDFC has sought approval from the SHPC for the release of Rs.100 Cr. to KUIDFC under NGT Environmental Compensation fund.***

***Decision: The Committee after discussions and deliberations approved for the release of Rs.100 Cr. to KUIDFC under NGT Environmental Compensation fund.***

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**Agenda No.09: Seeking approval for Financial Bid Evaluation for FSTP Package 5 (Call-2)**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division). Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In Call-1, No bid was received for 10 packages, and for 2 packages bids received are Non-Responsive. Hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024(Annexure 9A). The tender was published on KUIDFC official website and in All India English and Karnataka state Kannada edition. Last date of Bid submission was 03.04.2024.

In response to the tender notification, only one bidder has participated in call -2 tender for Package-5 and no bids were received for other 11 packages. The detail of the package – 5 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated. (Rs. in Cr)	Amount put to tender in Rs. (Exclusive of GST)
Dakshina Kannada	Sulya	6	3.5	Rs.19,12,79,548.45
	Kadaba	3	3.0	
	Kotekaaru	6	3.5	
	Mulki	6	3.5	
	Kinnigola	6	3.5	
	Bajape	6	3.5	
	Someswara	9	4.18	
	Moodabidri	12	4.67	
<b>Total</b>			<b>29.35</b>	

MD KUIDFC also informed the Committee that the technical bid is opened on 29.04.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 9<sup>th</sup> Technical Scrutiny Committee meeting held on 29/06/2024. TSC has noted that the single bid is received in second call and in cognizance of the bid being “technically responsive”,

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recommends the Technical Bid of M/s CVK CONSTRUCTIONS PVT LTD, for approval by the SLTC/SHPC. The subject was placed before the 15<sup>th</sup> SLTC meeting Dated: 11.07.2024 and the Committee recommended approval for opening of financial bid of the technically responsive bidder i.e. M/s CVK Construction Pvt Ltd.

Accordingly, financial bids were opened on 12.07.2024. The tender was invited for “Exclusive of GST” as per the provision of KPP portal earlier. But due to KPP Portal upgradation, amount put to tender and quoted rates are shown in the portal has “inclusive of GST” and presently no provision is available for exclusive of GST. Considering the bidder has quoted exclusive of GST, evaluation of financial bid is made and found that the bidders quote is above 5% tender premium. As per the Govt. Order No 576-Expl2/2018, dated 22.05.2018 it attracts negotiation and hence, negotiation is conducted in KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal.

The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - Package 5
KPPP Indent Number	KUIDFC/202324/OW/WORK_INDENT5/CALL-2
Amount put to tender Exclusive of GST	Rs. 19,12,79,548.45/-
Name of the Bidder	M/s CVK Construction Pvt Ltd. – L1 Bidder
Quoted by the L1 Bidder Exclusive of GST	Rs. 20,65,47,622/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	7.98% above
Negotiated amount with L1 bidder (Exclusive of GST)	Rs. 20,65,47,622/-
Tender Premium for negotiated amount with respect to Amount put to tender and CSR	7.98% above

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Quoted by the L1 Bidder inclusive of GST	Rs. 22,57,09,867.17/-
Negotiated amount inclusive of GST	Rs.24,37,26,193.96/-
Tender Premium for negotiated amount with respect to Amount put to tender and CSR	7.98% above

As stated above, M/s CVK Construction Pvt Ltd. – L1 Bidder for Rs.20,65,47,622/- (Excluding GST) for the negotiated amount, which is **7.98% above** the amount put to tender and current schedule of rate. By adding additional 18% GST the negotiated amount is worked out to be Rs. 24,37,26,193.96/-

*It is submitted that for Package-5 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of M/s CVK Construction Pvt Ltd for negotiated amount of Rs. 24,37,26,193.96 (Including GST), which is 7.98 % above the amount put to tender and 7.98% above CSR.*

*Discussion: The committee noted the FD circular No FD 128 EXP-12/2021, dated 10.05.2022. As this being Second call with Single bidder and his negotiated quote is 7.98 % above which is more than 5% tender premium, it is suggested to recall short term tender.*

***Decision: The Committee after discussions and deliberations, has rejected the financial bid of FSTP Package-5 and directed to recall short term tender and speed up the tendering process.***

**Agenda No.10: Seeking approval for Financial Bid Evaluation for FSTP Package 1 (Call-3)**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase-1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division).



Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are Non-Responsive, hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bids were received for other 11 packages. Due to nonresponse in Call – 2, Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of “The Times of India” and Karnataka state Kannada edition of “Prajavani” on 02.06.2024. The last date for bid submission was 15.06.2024. The detail of the package – 1 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Bengaluru Rural	Basettihalli	6	3.50	19,03,41,225.11	22,46,02,645.63
Bengaluru Urban	Hunasamaranahalli	9	4.18		
Bengaluru Urban	Attibele	9	4.18		
Bengaluru Urban	Chikkabanavara	9	4.18		
Chikballapur	Gudibande	3	3.00		
Chitradurga	Molakalmuru	6	3.50		
Chitradurga	Nayakanahatti	6	3.50		
Kolar	Vemagal Kurugal	6	3.50		
<b>Total</b>			<b>29.54</b>		

The technical bid is opened on 17.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12<sup>th</sup> Technical Scrutiny Committee meeting held on 10/07/2024. The detail of the technical bid is as below.

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12 <sup>th</sup> TSC
1	Package-1	22.46	Call-3	2 bids received.  1. M/s Sathya Construction  2. M/s SMLP Asphalts B B Umesh	The committee noted that 2 bids are received in the 3 <sup>rd</sup> call and opined that the technical bid of M/s Sathya Constructions and M/s SMLP ASPHALTS are "Technically Responsive".  <b>The Committee recommends the Technical Bid Evaluation report of Package-1 FSTP tender for approval by the SLTC/SHPC.</b>

MD KUIDFC also informed the Committee that in continuation to the TSC recommendations, the subject was placed before the 15<sup>th</sup> SLTC meeting Dated: 11.07.2024 and the *Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 1 and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.*

Accordingly, financial bids were opened on 12.07.2024 and Evaluation of Financial Bid is carried out and the following are the details:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	Rs 22.46 Cr inclusive of GST	Rs. 19.03 Cr inclusive of GST  (Tender Published in KPP Portal)	As Call 2 tender was invited <b>Exclusive of GST</b> for an Amount put to Tender Rs. 19.03 Cr,  During Call 3, KPP Portal is upgraded and is showing

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			(Factually Rs. 22.46 Cr is inclusive of GST)	inclusive of GST for the same Amount Put to Tender.
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As stated above, Bidder has quoted inclusive of GST. Hence manual calculation is made by adding 18% GST to the Amount Put to Tender shown in KPP Portal and have arrived at Comparative Statement. During the evaluation of financial bid, it is found the bidders quoted is above 5% tender premium and as per the Govt. Order No 576-Exp12/2018, dated 22.05.2018 it attracts negotiation and hence, negotiation is conducted in KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal. The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - <b>Package 1</b>	
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT1/CALL-3	
Amount put to tender Exclusive of GST	Rs. 19,03,41,225.11/-	
Amount put to tender Inclusive of GST	Rs. 22,46,02,645.63/-	
Name of the Bidder	L1: M/s Sathya Construction	L2: M/s SMLP Ashphalts B B Umesh
Quoted by the Bidder Inclusive of GST	Rs. 24,25,70,857.30/-	Rs. 24,70,62,950.19/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	8.00% above	10.00% above
Negotiated amount with L1 bidder (Inclusive of GST)	Rs 23,57,65,397.06/-	-
Tender Premium for negotiated amount with	4.97% above	-

respect to Amount put to tender and CSR		
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As stated above, M/s Sathya Construction is the L-1 bidder for Rs. 23,57,65,397.06/- (including GST) for the negotiated amount, which is 4.97% above the amount put to tender and current schedule of rate.

Hence, approval is sought for Award of Package-1 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of M/s Sathya construction for negotiated amount of Rs. 23,57,65,397.06/- (Including GST), which is 4.97 % above the amount put to tender and 4.97 % above CSR.

***Decision:*** The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package- 1 for L-1 bidder of M/s Sathya construction for negotiated amount of Rs. 23,57,65,397/- (Including GST), which is 4.97 % above the amount put to tender and 4.97 % above CSR.

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**Agenda No.11: Seeking approval for Financial Bid Evaluation for FSTP Package 2 (Call-3)**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division). Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1

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No bid was received for 10 packages, and for 2 packages bids received are Non-Responsive. Hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of "The Times of India" and Karnataka state Kannada edition of "Prajavani" on 02.06.2024. The last date for bid submission was 15.06.2024. The detail of the package – 2 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated in Cr	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Tumkur	Koratagere	6	3.5	18,58,50,035.37	21,93,03,041.73
Tumkur	Huliyuru	6	3.5		
Davanagere	Jagalur	6	3.5		
Davanagere	Malebennur	9	4.18		
Ramanagara	Harohalli	6	3.5		
Shivamogga	Soraba	3	3.0		
Shivamogga	Holehonnuru	6	3.5		
Shivamogga	Anavatti	6	3.5		
<b>Total</b>			<b>28.18</b>		

The technical bid is opened on 17.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12<sup>th</sup> Technical Scrutiny Committee meeting held on 10/07/2024. The detail of the technical bid is as below.

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No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12 <sup>th</sup> TSC
1	Package-2	21.93	Call-3	3 bids received.  1. M/s Sathya Construction  2. M/s SMLP Asphalts B B Umesh  3. M/s KVR Construction Heights	The committee noted that 3 bids are received in the 3 <sup>rd</sup> call and opined that the technical bid of M/s Sathya Constructions and M/s SMLP ASPHALTS are "Technically Responsive". M/s KVR Construction Heights Pvt Ltd has not submitted requisite Liquid Assets/availability of credit facility. Hence, they are Technically Non-Responsive. <b>The Committee recommends the Technical Bid Evaluation report of Package-2 FSTP tender for approval by the SLTC/SHPC.</b>

MD KUIDFC also briefed the Committee that in continuation to the TSC recommendations, the subject was placed before the 15<sup>th</sup> SLTC meeting Dated: 11.07.2024 and the *Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 2 and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.*

Accordingly, financial bids were opened on 12.07.2024 and Evaluation of Financial Bid is carried out and the following are the details:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	Rs 21.93 Cr inclusive of GST	Rs. 18.58 Cr inclusive of GST  (Factually Rs. 21.93 Cr is inclusive of GST)	As Call 2 tender was invited <b>Exclusive of GST</b> for an Amount put to Tender Rs. 18.58 Cr,

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				During Call 3, KPP Portal is upgraded and is showing inclusive of GST for the same Amount Put to Tender.
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As stated above, Bidder has quoted inclusive of GST. Hence manual calculation is made by adding 18% GST to the Amount Put to Tender shown in KPP Portal and have arrived at Comparative Statement. During the evaluation of financial bid, it is found the bidders quoted is above 5% tender premium and as per the Govt. Order No 576-Exp12/2018, dated 22.05.2018 it attracts negotiation and hence, negotiation is conducted in KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal. The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - <b>Package 2</b>	
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT2/CALL-3	
Amount put to tender Exclusive of GST	Rs. 18,58,50,035.37/-	
Amount put to tender Inclusive of GST	Rs. 21,93,03,041.-/-	
Name of the Bidder	<b>L1: M/s Sathya Construction</b>	<b>L2: M/s SMLP Asphalts B B Umesh</b>
Quoted by the Bidder Inclusive of GST	Rs. 23,68,47,285.87/-	Rs. 24,12,33,342.99/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	8.00% above	10.00% above
Negotiated amount with L1 bidder (Inclusive of GST)	Rs.23,02,24,331.00/-	

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Tender Premium for negotiated amount with respect to Amount put to tender and CSR	4.98% above	
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As stated above, M/s Sathya Construction is the L-1 bidder for Rs. 23,02,24,331.00/- (including GST) for the negotiated amount, which is 4.98% above the amount put to tender and current schedule of rate.

*Hence, approval is sought for Award of Package-2 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model package-2 for L-1 bidder of M/s Sathya construction for negotiated amount of Rs.23,02,24,331.00/- (Including GST), which is 4.98 % above the amount put to tender and 4.98% above CSR.*

*Decision: The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-2 for L-1 bidder of M/s Sathya construction for negotiated amount of Rs.23,02,24,331/- (Including GST), which is 4.98 % above the amount put to tender and 4.98% above CSR.*

**Agenda No.12: Seeking approval for Financial Bid Evaluation for FSTP Package 3 (Call-3)**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental

*2*

Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division). Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are Non-Responsive, hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bid were received for other 11 packages. Due to non-response in Call – 2, Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of “The Times of India” and Karnataka state Kannada edition of “Prajavani” on 02.06.2024. The last date for bid submission was 15.06.2024. Out of 11 packages, the detail of the package – 3 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated in Cr.	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Mysuru	Saragur	3	3.00	18,80,95,630.24	22,19,52,843.68
Mysuru	Bogadi	6	3.50		
Mysuru	Kadakola	6	3.50		
Mysuru	Sri Rampura	9	4.18		
Mysuru	Rammanahalli	9	4.18		
Hassan	Arkalgud	6	3.50		
Mandya	Bellur	6	3.50		
Mandya	Pandavapura	6	3.50		
<b>Total</b>			<b>28.86</b>		

The technical bid is opened on 17.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12<sup>th</sup> Technical Scrutiny Committee meeting held on 10/07/2024. It was informed to committee that, two (02) bidders are participated in the tender.

- i) M/s CVK Constructions Pvt Ltd,
- ii) Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings).

Further, M/s CVK Constructions Pvt. Ltd. had not submitted the Original Bank Guarantee pertaining to EMD to the authority, Hence same is updated in KPP portal. Accordingly, the non-submission of BG was uploaded in the KPP portal due to which bid of M/s CVK Constructions Pvt Ltd couldn't be accessed in the portal for evaluation. Hence, bid is not available for further evaluation.

The details of technical bid of J R GOWREESHA (M/s Eesha Constructions and Holdings) are as below:

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12 <sup>th</sup> TSC
1	Package-3	22.19	Call-3	Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings)	The committee noted that single bid is received in the 3rd call and opined that the technical bid of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) is "Technically Responsive".  <b>The Committee recommends the Technical Bid Evaluation report of Package-3 FSTP tender for approval by the SLTC/SHPC.</b>

MD KUIDFC also informed the Committee that in continuation to the TSC recommendations, the subject was placed before the 15<sup>th</sup> SLTC meeting Dated: 11.07.2024 and the *Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 3 and recommended for opening of financial bids, Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.*

Accordingly, financial bids were opened on 12.07.2024 and Evaluation of Financial Bid is carried out and the following are the details:

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Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	Rs 22.19 Cr inclusive of GST	Rs. 18.80 Cr inclusive of GST  (Factually Rs. 22.19 Cr is inclusive of GST)	As Call 2 tender was invited <b>Exclusive of GST</b> for an Amount put to Tender <b>Rs. 18.80 Cr</b> ,  During Call 3, KPP Portal is upgraded and is showing <b>inclusive of GST</b> for the same Amount Put to Tender.

As stated above, Bidder has quoted inclusive of GST. Hence manual calculation is made by adding 18% GST to the Amount Put to Tender shown in KPP Portal and have arrived with Comparative Statement. The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - Package 3
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT3/CALL-3
Amount put to tender Exclusive of GST	Rs. 18,80,95,630.24/-
Amount put to tender Inclusive of GST	Rs. 22,19,52,843.68/-
Name of the Bidder	L1: Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings)
Quoted by the Bidder Inclusive of GST	Rs. 23,29,39,520/-
Tender Premium for quoted amount with	4.95% above

respect to Amount put to tender and CSR	
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As stated above, Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) is the L-1 bidder for Rs.23,29,39,520/- (including GST) for the quoted amount, which is 4.95% above the amount put to tender and current schedule of rate.

Hence, approval is sought for award of Package-3 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) for Quoted amount of Rs. 23,29,39,520/- (Including GST), which is 4.95% above the amount put to tender and 4.95% above CSR.

**Discussion:** It is also noted that NGT in its order in OA No. 606/2018 has ordered as below, regarding the steps to be taken up for reducing the gap of 1427.40 MLD in sewerage treatment in the ULBs of the State and has issued strict timelines for implementation of the remedial action proposed by the State.

**a) Para 48: Adhering to the timelines, states as follows;**

*"Since the issue has been pending since long and there are adverse effects of continuing delay on environment and public health, it cannot be a matter of satisfaction that some steps are taken till the entirety of the problem is tackled on war footing. Planning has to be to resolve the problem without any further delay, in shortest possible time. Whatever timeline is laid down, it should not be breached.*

*If breached, adverse consequences for such failures must follow on the designated accountable officers instead of loose-ended processes."*

**b) The NGT order in its conclusion, para no. 53 of the NGT orders states as follows;**

*"We hope in the light of interaction with the Chief Secretary, the State of Karnataka will take further measures in the matter by innovative approach and stringent monitoring, ensuring*

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*that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/ interim measures to the extent and wherever found viable."*

c) Further in the paragraph no.58 the NGT orders states as follows:

*".....Remaining amount of Rs.2900 crore may be deposited by the State of Karnataka in a separate ring fenced account within two months, to be operated as per directions of the Chief Secretary and utilized for restoration measures preferably within six months....."*

*Committee also noted that, there is no responsive bids received in the first 2 calls and hence third call was invited, and single responsive bid is received. Hence, it is imperative that the tender process have to be completed at the earliest and to commence implementation, approval to single bid of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) is sought.*

***Decision:*** *The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-3 for L-1 bidder of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) for Quoted amount of Rs. 23,29,39,520/- (Including GST), which is 4.95% above the amount put to tender and 4.95% above CSR.*

**Agenda No.13: Seeking approval for Financial Bid Evaluation for FSTP Package 4 (Call-3)**

Managing Director, KUIDFC informed the Committee that as per the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division).



Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are Non-Responsive, hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bid were received for other 11 packages. Due to non-response in Call – 2, Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of “The Times of India” and Karnataka state Kannada edition of “Prajavani” on 02.06.2024. The last date for bid submission was 15.06.2024. No bids were received Hence, it was auto extended for 7 days. Out of 11 packages, the detail of the package – 4 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated in Cr.	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Udupi	Saligram	6	3.50	<b>20,10,96,636.58</b>	<b>23,72,94,031.16</b>
Udupi	Kaapu	9	4.18		
Udupi	Bynduru	9	4.18		
Chamarajanagar	Yelandur	3	3.00		
Chamarajanagar	Doddatoguru	6	3.50		
Chikmagalur	Sringeri	3	3.00		
Chikmagalur	Koppa	3	3.00		
Chikmagalur	Mudigere	3	3.00		
Chikmagalur	Ajampur	3	3.00		
<b>Total</b>			<b>30.36</b>		

The technical bid is opened on 24.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12<sup>th</sup> Technical Scrutiny Committee meeting held on 10/07/2024. The details of the technical bid is as below;

&

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12 <sup>th</sup> TSC
1	Package-4	23.72	Call-3	Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings)	The committee noted that single bids is received in the 3rd call and opined that the technical bid of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) is "Technically Responsive".  <b>The Committee recommends the Technical Bid Evaluation report of Package-4 FSTP tender for approval by the SLTC/SHPC.</b>

MD KUIDFC also informed the Committee that in continuation to the TSC recommendations, the subject was placed before the 15<sup>th</sup> SLTC meeting Dated: 11.07.2024 and the *Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 4 and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.*

Accordingly, financial bids were opened on 12.07.2024. and Evaluation of Financial Bid is carried out and the following are the details:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	Rs 23.73 Cr inclusive of GST	Rs. 20.10 Cr inclusive of GST  (Factually Rs. 23.73 Cr is inclusive of GST)	As Call 2 tender was invited <b>Exclusive of GST</b> for an Amount put to Tender Rs. 20.10 Cr,  During Call 3, KPP Portal is upgraded and is showing

				inclusive of GST for the same Amount Put to Tender.
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As stated above, Bidder has quoted inclusive of GST. Hence manual calculation is made by adding 18% GST to the Amount Put to Tender shown in KPP Portal and have arrived with Comparative Statement. The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - Package 4
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT4/CALL-3
Amount put to tender Exclusive of GST	Rs. 20,10,96,636.58/-
Amount put to tender Inclusive of GST	Rs. 23,72,94,031.16/-
Name of the Bidder	L1: Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings)
Quoted by the Bidder Inclusive of GST	Rs. 24,72,45,281/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.19% above

As stated above, Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) is the L-1 bidder for Rs.24,72,45,281/- (including GST) for the quoted amount, which is 4.19% above the amount put to tender and current schedule of rate.

Hence, approval is sought for Award of Package-4 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-

*1 bidder of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) for Quoted amount of Rs. 24,72,45,281/- (Including GST), which is 4.19% above the amount put to tender and 4.19% above CSR.*

*Discussion: It is also noted that NGT in its order in OA No. 606/2018 has ordered as below, regarding the steps to be taken up for reducing the gap of 1427.40 MLD in sewerage treatment in the ULBs of the State and has issued strict timelines for implementation of the remedial action proposed by the State.*

*a) Para 48: Adhering to the timelines, states as follows;*

*"Since the issue has been pending since long and there are adverse effects of continuing delay on environment and public health, it cannot be a matter of satisfaction that some steps are taken till the entirety of the problem is tackled on war footing. Planning has to be to resolve the problem without any further delay, in shortest possible time. **Whatever timeline is laid down, it should not be breached.***

*If breached, adverse consequences for such failures must follow on the designated accountable officers instead of loose-ended processes."*

*b) The NGT order in its conclusion, para no. 53 of the NGT orders states as follows;*

*"We hope in the light of interaction with the Chief Secretary, the State of Karnataka will take further measures in the matter by innovative approach and stringent monitoring, ensuring that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/ interim measures to the extent and wherever found viable."*

*c) Further in the paragraph no.58 the NGT orders states as follows;*

*".....Remaining amount of Rs.2900 crore may be deposited by the State of Karnataka in a separate ring fenced account within two months, to be operated as per directions of the Chief Secretary and utilized for restoration measures preferably within six months....."*



Committee also noted that, there is no responsive bids received in the first 2 calls and hence third call was invited, and single responsive bid is received. Hence, it is imperative that the tender process have to be completed at the earliest and to commence implementation, approval to single bid of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) is sought.

**Decision** The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT (NO VARIATION)) model Package-4 for L-1 bidder of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) for Quoted amount of Rs. 24,72,45,281/- (Including GST), which is 4.19% above the amount put to tender and 4.19% above CSR.

**Agenda No.14: Seeking approval for Financial Bid Evaluation for FSTP Package 11 (Call-4)**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division). Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are Non-Responsive. Hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bid were received for other 11 packages. Due to non-response in Call – 2, Call-3 was invited, and one bidder is participated, during the evaluation it was observed that, requisite amount is not mentioned in the EMD BG. Hence it was rejected, and Call-4 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24/04, dated:26.06.2024. The tender was published on KUIDFC official website and in All India English edition of “The Hindu” and Karnataka state Kannada edition of



“Prajavani” on 29.06.2024. The last date for bid submission was 04.07.2024. Out of 11 packages, the detail of the package – 11 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated in Cr.	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Koppal	Yelbarga	6	3.50	19,60,92,767.70	23,13,89,465.88
Koppal	Kanakagiri	6	3.50		
Koppal	Tavaragera	6	3.50		
Koppal	Kukanooru	6	3.50		
Koppal	Bhagyanagar	6	3.50		
Koppal	Kaaratagi	12	4.67		
Bidar	Hallikheda	9	4.18		
Bidar	Chitagoppa	9	4.18		
<b>Total</b>			<b>30.53</b>		

The technical bid is opened on 05.07.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12<sup>th</sup> Technical Scrutiny Committee meeting held on 10/07/2024. The details of the technical bid is as below;

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12 <sup>th</sup> TSC

2

1	Package-11	23.12	Call-4	Mr. Chanda Gowda (M/s Anantha Chethana Constructions)	The committee noted that single bids is received in the 4 <sup>th</sup> call and opined that the technical bid of Mr. Chanda Gowda (M/s Anantha Chethana Constructions) is "Technically Responsive".  <b>The Committee recommends the Technical Bid Evaluation report of Package-11 FSTP tender for approval by the SLTC/SHPC.</b>
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MD KUIDFC also informed that in continuation to the TSC recommendations, the subject was placed before the 15<sup>th</sup> SLTC meeting Dated: 11.07.2024 and the *Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 11 and recommended for opening of financial bids, Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.*

Accordingly, financial bids were opened on 15.07.2024 and Evaluation of Financial Bid is carried out and the following are the details:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	Rs 23.14 Cr inclusive of GST	Rs. 19.61 Cr inclusive of GST  (Factually Rs. 23.14 Cr is inclusive of GST)	As Call 2 tender was invited <b>Exclusive of GST</b> for an Amount put to Tender Rs. 19.61 Cr,  During Call 3&4, KPP Portal is upgraded and is showing <b>inclusive of GST</b> for the same Amount Put to Tender.

2

As stated above, Bidder has quoted inclusive of GST. Hence manual calculation is made by adding 18% GST to the Amount Put to Tender shown in KPP Portal and have arrived with Comparative Statement. The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model (Package-11)
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT11/CALL-4
Amount put to tender Exclusive of GST	Rs. 19,60,92,767.70/-
Amount put to tender Inclusive of GST	Rs. 23,13,89,465.88/-
Name of the Bidder	L1: Mr. Chanda Gowda (M/s Anantha Chethana Constructions)
Quoted by the Bidder Inclusive of GST	Rs. 24,27,27,547.00/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.90% above

As stated above, Mr. Chanda Gowda (M/s Anantha Chethana Constructions) is the L-1 bidder for Rs. 24,27,27,547.00/- (including GST) for the quoted amount, which is 4.90% above the amount put to tender and current schedule of rate.

Hence, approval is sought for Award of Package-11 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of Mr. Chanda Gowda (M/s Anantha Chethana Constructions) for Quoted amount of Rs. 24,27,27,547/- (Including GST), which is 4.90% above the amount put to tender and 4.9% above CSR.

2

*Discussion: It is also noted that NGT in its order in OA No. 606/2018 has ordered as below, regarding the steps to be taken up for reducing the gap of 1427.40 MLD in sewerage treatment in the ULBs of the State and has issued strict timelines for implementation of the remedial action proposed by the State.*

*a) Para 48: Adhering to the timelines, states as follows;*

*"Since the issue has been pending since long and there are adverse effects of continuing delay on environment and public health, it cannot be a matter of satisfaction that some steps are taken till the entirety of the problem is tackled on war footing. Planning has to be to resolve the problem without any further delay, in shortest possible time. Whatever timeline is laid down, it should not be breached.*

*If breached, adverse consequences for such failures must follow on the designated accountable officers instead of loose-ended processes."*

*b) The NGT order in its conclusion, para no. 53 of the NGT orders states as follows;*

*"We hope in the light of interaction with the Chief Secretary, the State of Karnataka will take further measures in the matter by innovative approach and stringent monitoring, ensuring that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/ interim measures to the extent and wherever found viable."*

*c) Further in the paragraph no.58 the NGT orders states as follows;*

*".....Remaining amount of Rs.2900 crore may be deposited by the State of Karnataka in a separate ring fenced account within two months, to be operated as per directions of the Chief Secretary and utilized for restoration measures preferably within six months....."*

*Committee also noted that, there is no responsive bids received in the first 2 calls and hence third call was invited, and single responsive bid is received. Hence, it is imperative that the tender process have to be completed at the earliest and to commence implementation, approval to single bid of Mr. Chanda Gowda (M/s Anantha Chethana Constructions) is sought.*

*9*

***Decision:*** The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model for Package-11 L-1 bidder of Mr. Chanda Gowda (M/s Anantha Chethana Constructions) for Quoted amount of Rs. 24,27,27,547/- (Including GST), which is 4.90% above the amount put to tender and 4.9% above CSR.

**Agenda No.15: Seeking approval for Financial Bid Evaluation for FSTP Package 6 (Call-3)**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division). Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are Non-Responsive. Hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bid were received for other 11 packages. Due to non-response in Call – 2, Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of “The Times of India” and Karnataka state Kannada edition of “Prajavani” on 02.06.2024. The last date for bid submission was 15.06.2024. The detail of the package – 6 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated (Rs in Cr)	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)

2

Belagavi	Yaragatti	3	3.00	<b>28,34,27,256.55</b>	<b>33,44,44,162.73</b>	
Belagavi	Kaagavaada	6	3.50			
Belagavi	Kankanavadi	6	3.50			
Belagavi	Shedbaala	6	3.50			
Belagavi	Channamma Kitturu	6	3.50			
Belagavi	Kabbura	6	3.50			
Belagavi	Inaapura	6	3.50			
Belagavi	Ankalagi- Akkatangerahaala	9	4.18			
Belagavi	Hukeri	9	4.18			
Belagavi	Mallapura Ghataprabha	9	4.18			
Dharwad	Kalghatgi	6	3.50			
Dharwad	Kundgol	6	3.50			
			<b>Total</b>			<b>43.54</b>

The technical bid is opened on 17.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12<sup>th</sup> Technical Scrutiny Committee meeting held on 10/07/2024. The details of the technical bid is as below;

&

No	Package	Amt put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12 <sup>th</sup> TSC
1	Package-6	33.44	Call-3	2 bids received.  1. M/s Sathya Construction  2. M/s KVR Constructions Heights Ltd.	The committee noted that 2 bids are received in the 3 <sup>rd</sup> call and opined that the technical bids of M/s Sathya Constructions- <b>“Technically Non-Responsive”</b> and M/s KVR Constructions Heights Ltd. are <b>“Technically Responsive”</b> .  <b>The Committee recommends the Technical Bid Evaluation report of Package-6 FSTP tender for approval by the SLTC/SHPC.</b>

MD KUIDFC also informed that in continuation to the TSC recommendations, the subject was placed before the 15<sup>th</sup> SLTC meeting Dated: 11.07.2024 and the *Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 6 and recommended for opening of financial bids, Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.*

Accordingly, financial bids were opened on 12.07.2024 and Evaluation of Financial Bid is carried out and the following are the details:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	Rs 33.44 Cr inclusive of GST	Rs. 28.34 Cr inclusive of GST	As Call 2 tender was invited <b>Exclusive of GST</b> for an Amount put to Tender Rs. 28.34 Cr,

2

				During Call 3, KPP Portal is upgraded and is showing inclusive of GST for the same Amount Put to Tender.
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As stated above, hence manual calculation is made by adding 18% GST to the Amount Put to Tender shown in KPP Portal and have arrived with Comparative Statement which is found the bidders quoted is below (-) 12.13% tender premium when compared to Amount put to tender and CSR. The qualified L1 bidder informed in his letter No: KVRCH/24-25/849 Dt: 13-07-2024 the quoted price is Exclusive of GST. (Copy enclosed). Hence again manual calculation is made by adding 18% GST to the quoted amount. The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - Package 6
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT8/CALL-3
Amount put to tender Exclusive of GST	Rs. 28,34,27,256.55/- (As per KPP Portal but showing Inclusive of GST)
Amount put to tender Inclusive of GST	Rs. 33,44,44,162.73/- (As per Bid Document)
Name of the Bidder	L1: M/s KVR Constructions Heights Ltd.
Quoted by the Bidder in KPP Portal Inclusive of GST (But claimed that he has quoted exclusive of GST)	Rs. 29,38,85,727/-

2

Tender Premium for quoted amount (without adding GST to quoted amount) with respect to Amount put to tender and CSR	12.13% below
Quoted by the Bidder in <b>manual calculation is made by adding 18% GST</b>	Rs. 34,67,85,158/-
Tender Premium for quoted amount (adding 18% GST to quoted amount) with respect to Amount put to tender and CSR	3.69% above

As stated above, M/s KVR Constructions Heights Ltd is the L-1 bidder for Rs. 29,38,85,727/- (including GST) for the quoted amount, which is **12.13% below** the amount put to tender and current schedule of rate. But claimed that he has quoted exclusive of GST. Hence the **manual calculation is made by adding 18% GST** to the quoted amount of Rs. Rs. 34,67,85,158 which is **3.69% above** the amount put to tender and current schedule of rate.

*Hence, approval is sought for award of Package-6 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 29,38,85,727/- (Including GST), which is 12.13 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid as per financial bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e., Rs. 34,67,85,158/- which is 3.69% above CSR and amount put to tender as per bid document.*

***Decision:*** *The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-6 for L-1 bidder of M/s KVR Constructions Heights*

2

*Ltd for Quoted amount of Rs. 29,38,85,727/- (Including GST), which is 12.13 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid as per financial bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e Rs. 34,67,85,158/- which is 3.69% above CSR and amount put to tender as per bid document is approved.*

**Agenda No.16: Seeking approval for Financial Bid Evaluation for FSTP Package 8 (Call-3)**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division). Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are non-Responsive. Hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bid were received for other 11 packages. Due to non-response in Call – 2, Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of “The Times of India” and Karnataka state Kannada edition of “Prajavani” on 02.06.2024. The last date for bid submission was 15.06.2024. The detail of the package – 1 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated (Rs in Cr)	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Gadag	Naregal	6	3.50	21,84,25,952.22	25,77,42623.62
Gadag	Shirhatti	6	3.50		
Gadag	Ron	9	4.18		

*8*

District	Name of ULB	Capacity in KLD	Funds allocated (Rs in Cr)	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Gadag	Mundargi	9	4.18		
Haveri	Rattehalli	6	3.50		
Haveri	Guttala	6	3.50		
Haveri	Hirekerur	6	3.50		
Haveri	Bankapura	9	4.18		
Haveri	Shiggaon	9	4.18		
<b>Total</b>			<b>34.22</b>		

The technical bid is opened on 17.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12<sup>th</sup> Technical Scrutiny Committee meeting held on 10/07/2024. The detail of the technical bid is as below:

No	Package	Amt put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12 <sup>th</sup> TSC
1	Package-8	25.77	Call-3	Single bid received.  M/s KVR Construction Heights Pvt ltd	The committee noted that Single bid is received in the 3 <sup>rd</sup> call and opined that the technical bid of M/s KVR Constructions Heights Ltd. is <b>“Technically Responsive”</b> .  The Committee recommends the <b>Technical Bid Evaluation report of</b>

					Package-8 FSTP tender for approval by the SLTC/SHPC.
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MD KUIDFC also informed the Committee that in continuation to the TSC recommendations, the subject was placed before the 15<sup>th</sup> SLTC meeting Dated: 11.07.2024 and *the Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 8 and recommended for opening of financial bids, Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.*

Accordingly, financial bids were opened on 12.07.2024 and Evaluation of Financial Bid is carried out and the following are the details:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	Rs 25.77 Cr inclusive of GST	Rs. 21.84 Cr inclusive of GST	As Call 2 tender was invited <b>Exclusive of GST</b> for an Amount put to Tender <b>Rs. 21.84 Cr</b> ,  During Call 3, KPP Portal is upgraded and is showing <b>inclusive of GST</b> for the same Amount Put to Tender.

As stated above, hence manual calculation is made by adding 18% GST to the Amount Put to Tender shown in KPP Portal and have arrived with Comparative Statement which is found the bidders quoted is below (-) 12.13% tender premium, when compared to Amount put to tender and CSR. The qualified L1 bidder informed in his letter No: KVRCH/24-25/847 dtd: 13-07-2024 the quoted price is Exclusive of GST. (Copy enclosed). Hence again manual calculation is made by adding 18% GST to the quoted amount. The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12
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2

	KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - Package 8
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT8/CALL-3
Amount put to tender Exclusive of GST	Rs. 21,84,25,952.22 /- (As per KPP Portal but showing Inclusive of GST)
Amount put to tender Inclusive of GST	Rs. 25,77,42,623.62 /- (As per Bid Document)
Name of the Bidder	<b>L1: M/s KVR Constructions Heights Ltd.</b>
Quoted by the Bidder in KPP Portal Inclusive of GST  (But claimed that he has quoted exclusive of GST)	Rs. 22,64,85,885/-
Tender Premium for quoted amount (without adding GST to quoted amount) with respect to Amount put to tender and CSR	12.13% below
Quoted by the Bidder in <b>manual calculation is made by adding 18% GST</b>	Rs. 25,77,42,624/-
Tender Premium for quoted amount (adding 18% GST to quoted amount) with respect to Amount put to tender and CSR	3.69% above

As stated above, M/s KVR Constructions Heights Ltd is the L-1 bidder for Rs. 22,64,85,885/- (including GST) for the quoted amount, which is **12.13% below** the amount put to tender and current schedule of rate. But claimed that he has quoted exclusive of GST. Hence the **manual calculation is made by adding 18% GST** to the quoted amount of Rs. 25,77,42,624/- which is **3.69% above** the amount put to tender and current schedule of rate.



Hence, approval is sought for Award of Package-8 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 22,64,85,885/- (Including GST), which is 12.13 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid as per financial bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e Rs. 26,72,53,330.00 which is 3.69% above CSR and Amount put to tender as per Bid document.

**Discussion:** It is also noted that NGT in its order in OA No. 606/2018 has ordered as below, regarding the steps to be taken up for reducing the gap of 1427.40 MLD in sewerage treatment in the ULBs of the State and has issued strict timelines for implementation of the remedial action proposed by the State.

**a) Para 48: Adhering to the timelines, states as follows;**

*"Since the issue has been pending since long and there are adverse effects of continuing delay on environment and public health, it cannot be a matter of satisfaction that some steps are taken till the entirety of the problem is tackled on war footing. Planning has to be to resolve the problem without any further delay, in shortest possible time. Whatever timeline is laid down, it should not be breached.*

*If breached, adverse consequences for such failures must follow on the designated accountable officers instead of loose-ended processes."*

**b) The NGT order in its conclusion, para no. 53 of the NGT orders states as follows;**

*"We hope in the light of interaction with the Chief Secretary, the State of Karnataka will take further measures in the matter by innovative approach and stringent monitoring, ensuring that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/ interim measures to the extent and wherever found viable."*

*8*

c) Further in the paragraph no.58 the NGT orders states as follows;

“.....Remaining amount of Rs.2900 crore may be deposited by the State of Karnataka in a separate ring fenced account within two months, to be operated as per directions of the Chief Secretary and utilized for restoration measures preferably within six months.....”

Committee also noted that, there is no responsive bids received in the first 2 calls and hence third call was invited, and single responsive bid is received. Hence, it is imperative that the tender process have to be completed at the earliest and to commence implementation, approval to single bid of M/s KVR Constructions Heights Ltd is sought.

**Decision** The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-8 for L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 22,64,85,885/- (Including GST), which is 12.13 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid as per financial bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e Rs. 26,72,53,330/- which is 3.69% above CSR and Amount put to tender as per Bid document is approved.

**Agenda No.17: Seeking approval for Financial Bid Evaluation for FSTP Package 9 (Call-3)**

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division).

Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are Non-Responsive. Hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bid were received for other 11 packages. Due to non-response in Call – 2, Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of “The Hindu” and Karnataka state Kannada edition of “Prajavani” on 08.03.2024. The last date for bid submission was 25.04.2024. Out of 11 packages, the detail of the package – 9 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated. (Rs in Cr)	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Vijayanagara	Mariyammanahalli	6	3.50	28,34,27,256.55	33,44,44,172.73
Vijayanagara	Kamalapuram	9	4.18		
Vijayanagara	Kotturu	9	4.18		
Vijayanagara	Kudligi	9	4.18		
Vijayapura	Babaleswar	3	3.00		
Vijayapura	Thikota	6	3.50		
Vijayapura	Managuli	6	3.50		
Vijayapura	Nidagundi	6	3.50		
Vijayapura	Chadchan	6	3.50		
Vijayapura	Devarahipparagi	6	3.50		
Vijayapura	Alamela	6	3.50		
Vijayapura	Nalatwada	6	3.50		
<b>Total</b>			<b>43.54</b>		

The technical bid is opened on 17.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed



technical bid Evaluation Reports are prepared and was placed before 12<sup>th</sup> Technical Scrutiny Committee meeting held on 10/07/2024. The detail of the technical bid is as below;

No	Package	Amt put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12 <sup>th</sup> TSC
1	Package-9	33.44	Call-3	Single bid received. M/s KVR Construction Heights Pvt ltd	The committee noted that Single bid is received in the 3 <sup>rd</sup> call and opined that the technical bid of M/s KVR Constructions Heights Ltd. is <b>“Technically Responsive”</b> . <b>The Committee recommends the Technical Bid Evaluation report of Package-9 FSTP tender for approval by the SLTC/SHPC.</b>

MD KUIDFC also informed the committee that in continuation to the TSC recommendations, the subject was placed before the 15<sup>th</sup> SLTC meeting Dated: 11.07.2024 and the *Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 9 and recommended for opening of financial bids, Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.*

Accordingly, financial bids were opened on 12.07.2024. and Evaluation of Financial Bid is made, the following discrepancy with respect to Tender document and KPP Portal are arrived:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	Rs 33.44 Cr inclusive of GST	Rs. 28.34 Cr inclusive of GST	As Call 2 tender was invited <b>Exclusive of GST</b> for an Amount put to Tender Rs. 28.34 Cr,

2

				During Call 3, KPP Portal is upgraded and is showing inclusive of GST for the same Amount Put to Tender.
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As stated above, hence manual calculation is made by adding 18% GST to the Amount Put to Tender shown in KPP Portal and have arrived with Comparative Statement which is found the bidders quoted is below (-) 11.03% tender premium, when compared to Amount put to tender and CSR. The qualified L1 bidder informed in his letter No: KVRCH/24-25/848 Dt: 13-07-2024 the quoted price is Exclusive of GST. (Copy enclosed). Hence again manual calculation is made by adding 18% GST to the quoted amount. The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - Package 9
KPPP Indent Number	KUIDFC/2023-24/OW/WORK INDENT9/CALL-3
Amount put to tender Exclusive of GST	Rs. 28,34,27,256.55/- (As per KPP Portal but showing Inclusive of GST)
Amount put to tender Inclusive of GST	Rs. 33,44,44,172.73/- (As per Bid Document)
Name of the Bidder	L1: M/s KVR Constructions Heights Ltd.
Quoted by the Bidder in KPP Portal Inclusive of GST (But claimed that he has quoted exclusive of GST)	Rs. 29,75,70,288/-
Tender Premium for quoted amount (without adding GST to quoted amount) with respect to Amount put to tender and CSR	11.03% below
Quoted by the Bidder in manual calculation is made by adding 18% GST	Rs. 35,11,32,926.00

Tender Premium for quoted amount (adding 18% GST to quoted amount) with respect to Amount put to tender and CSR	4.99% above
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As stated above, M/s KVR Constructions Heights Ltd is the L-1 bidder for Rs. 29,75,70,288/- (including GST) for the quoted amount, which is **11.03% below** the amount put to tender and current schedule of rate. But claimed that he has quoted exclusive of GST. Hence the **manual calculation is made by adding 18% GST** to the quoted amount of Rs. 35,11,32,926/- which is **4.99% above** the amount put to tender and current schedule of rate.

*Hence, approval is sought for the award of Package-9 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 29,75,70,288/- (Including GST), which is 11.03 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e., Rs. 35,11,32,926/- which is 4.99% above CSR and amount put to tender as bid document.*

*Discussion: It is also noted that NGT in its order in OA No. 606/2018 has ordered as below, regarding the steps to be taken up for reducing the gap of 1427.40 MLD in sewerage treatment in the ULBs of the State and has issued strict timelines for implementation of the remedial action proposed by the State.*

*a) Para 48: Adhering to the timelines, states as follows;*

*"Since the issue has been pending since long and there are adverse effects of continuing delay on environment and public health, it cannot be a matter of satisfaction that some steps are taken till the entirety of the problem is tackled on war footing. Planning has to be to resolve the problem without any further delay, in shortest possible time. Whatever timeline is laid down, it should not be breached.*

*If breached, adverse consequences for such failures must follow on the designated accountable officers instead of loose-ended processes."*

*b) The NGT order in its conclusion, para no. 53 of the NGT orders states as follows;*

*B*

*"We hope in the light of interaction with the Chief Secretary, the State of Karnataka will take further measures in the matter by innovative approach and stringent monitoring, ensuring that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/ interim measures to the extent and wherever found viable."*

c) Further in the paragraph no.58 the NGT orders states as follows;

*".....Remaining amount of Rs.2900 crore may be deposited by the State of Karnataka in a separate ring fenced account within two months, to be operated as per directions of the Chief Secretary and utilized for restoration measures preferably within six months....."*

*Committee also noted that, there is no responsive bids received in the first 2 calls and hence third call was invited, and single responsive bid is received. Hence, it is imperative that the tender process have to be completed at the earliest and to commence implementation, approval to single bid of M/s KVR Constructions Heights Ltd is sought.*

**Decision:** *The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model for Package -9 L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 29,75,70,288/- (Including GST), which is 11.03 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e., Rs. 35,11,32,926/- which is 4.99% above CSR and amount put to tender as bid document is approved.*

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The meeting ended with the vote of thanks.

*B*

*Shah*

Additional Chief Secretary  
Government of Karnataka &  
Chairperson - SHPC

**Proceedings of the 14<sup>th</sup> SHPC meeting dated 09.09.2024 for Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund**

**Agenda No. 1 – Confirmation of the Proceedings of the 13th Meeting of SHPC held on 16.07.2024**

The proceedings of the 13<sup>th</sup> meeting of SHPC for Swachh Bharat Mission(U)-2.0 and NGT Environmental Compensation Fund held on 16.07.24 was sent to all members and invitees.

As no comments are received, the proceedings was confirmed.

**Agenda No.2 – Action Taken Report on 13<sup>th</sup> SHPC meeting of Swachh Bharat Mission held on 16.07.24**

The 13<sup>th</sup> State High Powered Committee (SHPC) meeting was held on 16.07.24. The action taken for the agenda and decision taken are as follows;

No.	Agenda	Decision taken	Action Taken Report
1.	Agenda No.4: Seeking revised administrative approval for "Providing and laying balance 10.63 km UGD system in SAGARA CMC limits and Construction of 0.62 MLD capacity SBR technology STP	After detailed discussions and deliberations, the committee has accorded approval for the following: 1. Revised administrative approval for the Detailed Project Report of Sewerage Project in Sagara City amounting to Rs.23.19 Cr, with CAPEX cost of Rs.20.00 Cr under	Tenders invited. Single bid received. Bid evaluation underway.

3896

No.	Agenda	Decision taken	Action Taken Report
	project" under NGT Environmental Compensation fund and SBM(U)-2.0 fund.	<p>the NGT Environmental Compensation fund and OPEX (O&amp;M) Cost of Rs.3.19 Cr. which shall be borne by the ULB.</p> <p>2. It is directed that Urban Development Department shall ensure that ULB contribution of SBM U 2.0 grants to be given in the first release immediately after the release of GoI share.</p>	
2.	<p>Agenda No. 5: Seeking Administrative Approval for Detailed Project Report for Construction/ Upgradation of Sewerage system for RANEBENNUR City under NGT Environmental Compensation Fund</p>	<p>The Committee after discussions and deliberations accorded administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system for RANEBENNUR City amounting to Rs.16.82 Cr, with CAPEX Cost of Rs.15.00 Cr under NGT Environmental Compensation Fund and OPEX (O&amp;M) Cost of Rs.1.82 Cr which shall be borne by the ULB.</p>	<p>Tendersinvited. Last date for submission of bid is 26-09-2024.</p>



No.	Agenda	Decision taken	Action Taken Report
3.	Agenda No.6: Administrative Approval for Detailed Project Report for Upgradation of Sewerage system for NARAGUNDA Town with existing Sewerage system under NGT Environmental Compensation and SBM(U)- 2.0 Fund.	After detailed discussions and deliberations, the committee has accorded approval for the following: 1. Detailed Project Report for Upgradation of Sewerage system with STP Technology of NEBR on a Pilot Basis for NARAGUNDA Town amounting to Rs.9.77 Cr (Rs.8.00 Cr. under NGT Environmental Compensation Fund and Rs.1.77 Cr. under SBM(U)-2.0 Fund) and O&M for 5 years at no cost basis, but with permission to the Contractor/Operator to monetise the sludge and other incidental by-products to meet O&M costs. 2. It is directed that Urban Development Department shall ensure	Tenders invited. Last date for submission of bid is 26-09-2024.

No.	Agenda	Decision taken	Action Taken Report
		that ULB contribution of SBM U 2.0 grants to be given in the first release immediately after the release of GoI share.	
4.	Agenda No.7: Administrative Approval for Detailed Project Report for Upgradation of Sewerage system for MANDYA City with existing Sewerage System under NGT Environmental Compensation Fund.	The Committee after discussions and deliberations accorded administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system with STP Technology of NEBR on a Pilot Basis for MANDYA City amounting to Rs.30.00 Cr under NGT Environmental Compensation Fund, which includes 5-year O&M at no cost basis, but with permission to the Contractor/Operator to monetise the sludge and other incidental by-products to meet O&M costs.	Tenders invited. Last date for submission of bid is 26-09-2024.

No.	Agenda	Decision taken	Action Taken Report
5.	Agenda No.8: Approval for release of Rs. 100.00 Cr funds as mobilization advance to KUIDFC under NGT Environmental Compensation Fund.	The Committee after discussions and deliberations approved for the release of Rs.100 Cr. to KUIDFC under NGT Environmental Compensation fund.	Proposal submitted to UDD.
6.	Agenda No.09: Seeking approval for Financial Bid Evaluation for FSTP Package 5 (Call-2)	The Committee after discussions and deliberations, has rejected the financial bid of FSTP Package-5 and instruct to recall short term tender and speed up the tendering process.	Retendered(Call 3). Last date for submission of bid was 04-09-2024. 2 bids received. Evaluation underway.
7.	Agenda No.10: Seeking approval for Financial Bid Evaluation for FSTP Package 1 (Call-3)	The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period)	Work Order issued on 22.08.2024.

3900

No.	Agenda	Decision taken	Action Taken Report
		of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package- 1 for L-1 bidder of M/s Sathya construction for negotiated amount of Rs. 23,57,65,397/- (Including GST), which is 4.97 % above the amount put to tender and 4.97 % above CSR.	
8.	Agenda No.11: Seeking approval for Financial Bid Evaluation for FSTP Package 2 (Call-3)	The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION))	Work Order issued on 22.08.2024.



No.	Agenda	Decision taken	Action Taken Report
		<p>model Package-2 for L-1 bidder of M/s Sathya construction for negotiated amount of Rs.23,02,24,331/- (Including GST), which is 4.98 % above the amount put to tender and 4.98% above CSR.</p>	
9.	<p>Agenda No.12: Seeking approval for Financial Bid Evaluation for FSTP Package 3 (Call-3)</p>	<p>The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-3 for L-1 bidder of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings)</p>	LOA issued.

3901



No.	Agenda	Decision taken	Action Taken Report
		for Quoted amount of Rs. 23,29,39,520/- (Including GST), which is 4.95% above the amount put to tender and 4.95% above CSR.	
10.	Agenda No.13: Seeking approval for Financial Bid Evaluation for FSTP Package 4 (Call-3)	The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT (NO VARIATION)) model Package-4 for L-1 bidder of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) for Quoted amount of Rs. 24,72,45,281/- (Including GST), which is 4.19% above the amount put to tender	LOA issued.

No.	Agenda	Decision taken	Action Taken Report
		and 4.19% above CSR.	
11.	Agenda No.14: Seeking approval for Financial Bid Evaluation for FSTP Package 11 (Call-4)	The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model for Package-11 L-1 bidder of Mr. Chanda Gowda (M/s Anantha Chethana Constructions) for Quoted amount of Rs. 24,27,27,547/- (Including GST), which is 4.90% above the amount put to tender and 4.9% above CSR.	LOA issued.
12.	Agenda No.15: Seeking approval for Financial Bid	The Committee after discussions and deliberations accorded approval for	LOA issued.

No.	Agenda	Decision taken	Action Taken Report
	Evaluation for FSTP Package 6 (Call-3).	Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-6 for L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 29,38,85,727/- (Including GST), which is 12.13 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid as per financial bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e Rs.	

No.	Agenda	Decision taken	Action Taken Report
		34,67,85,158/- which is 3.69% above CSR and amount put to tender as per bid document is approved.	
13.	Agenda No.16: Seeking approval for Financial Bid Evaluation for FSTP Package 8 (Call-3)	The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-8 for L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 22,64,85,885/- (Including GST), which is 12.13 % below the amount put to tender as per Bid document	LOA issued.

No.	Agenda	Decision taken	Action Taken Report
		and CSR. L1 bidder (Single bid as per financial bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e Rs. 26,72,53,330/- which is 3.69% above CSR and Amount put to tender as per Bid document is approved.	
14.	Agenda No.17: Seeking approval for Financial Bid Evaluation for FSTP Package 9 (Call-3)	The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model for	LOA issued.

No.	Agenda	Decision taken	Action Taken Report
		Package -9 L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 29,75,70,288/- (Including GST), which is 11.03 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e., Rs. 35,11,32,926/- which is 4.99% above CSR and amount put to tender as bid document is approved.	

**Agenda No.03: Seeking approval for Financial Bid Evaluation for Implementation of JSM in Mysuru, Hootagalli, KR Nagara and T.Narasipura ULBs under NGT Fund & SBM (U) - 2.0 on DBOT model**

Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/ Upgradation of underground Sewerage System, Upgrade/repair Sewage Treatment Plants (STPs), Provide House Service Connections (HSCs) and construct sewerage network etc., by KUIDFC in 54 prioritised ULBs/Towns to reduce the gap between sewage generation and its processing in Phase-2 of Used Water Management Project

under NGT Environment Compensation Fund and has directed to take up works through DBOT tenders.

In this regard, DPR for ULBs of Mysuru, Hootagahalli, Krishnarjanagara and T.Narasipurawere prepared and accorded approval in 12<sup>th</sup> SHPC and also instructed to invite tender as single package. Administrative approval is accorded vide G.O. No: UDD 5 CSS 2023 (P1) Dated:10.06.2024.

Accordingly, Tender was invited vide tender Notification No:KUIDFC/UWM/Tender (Civil) 08/2024-25/03, Dated: 21.06.2024. The tender was published in KPP Portal, KUIDFC official website and in All India English edition of "The Times of India" and Karnataka state Kannada edition of "Vijayavani" on 22.06.2024. The last date for bid submission was 24.07.2024. In response to the tender notification, Two (02) bidders have participated. The tender details of the Mysuru Package is as below:

District	Name of ULB	Funds allocated (Rs. in Cr)		Amount put to tender in Rs. (Inclusive of GST)
		NGT	SBM	
Mysuru	Mysuru	80.00	-	<b>164,61,04,022.71</b>
	Hootagahalli	25.00	27.27	
	K.R.Nagar	20.00	0.65	
	T.Narasipura	10.00	1.59	
<b>Total</b>		<b>135.00</b>	<b>29.51</b>	

The technical bid is opened on 25.07.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation reports are prepared by the tender evaluation committee and was placed before 13<sup>th</sup> Technical Scrutiny Committee meeting held on 13.08.2024. The details of the bidders participated are as below:

- i) M/s Amrutha Constructions Pvt.Ltd
- ii) M/s BSR Infratech India Ltd

Discussion and Recommendation of the UWM 13th TSC meeting is below:

No	Package	Amt put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 13 <sup>th</sup> TSC
1	Mysuru Package	164.61	Call-1	2 bids received. 1. M/s Amrutha Constructions Pvt.Ltd 2. M/s BSR Infratech India Ltd	The committee noted that 2 bids are received and opined that the technical bid of M/s Amrutha Constructions Pvt.Ltd and M/s BSR Infratech India Ltd are "Technically Responsive".  <b>The Committee recommends the Technical Bid Evaluation report of Mysuru package tender for approval by the SLTC/SHPC.</b>

3909

In continuation to the TSC recommendations, the subject was placed before the 16<sup>th</sup> SLTC meeting dated: 26.08.2024 and ***the Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports and recommended for opening of financial bids and also the Committee directed KUIDFC to place the subject before SHPC for tender approval. Further, the committee directed to secure and take possession of required land from Hohtagahalli, KR Nagara and T.Narasipura ULBs for construction of STPs before issuing of Letter of Acceptance to the successful bidder.***

Accordingly, financial bids were opened on 03.09.2024 and Comparative statements of the financial bids are prepared as below:

Name of Work	Implementation of JSM in Mysuru, Hootagalli, KR Nagara and T Narasipura ULBs under NGT Fund & SBM (U) -2.0 on DBOT model	
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT22	
Amount put to tender Inclusive of 18% GST	Rs. 164,61,04,022.71/-	
Name of the Bidder	L1: M/s Amrutha Constructions Pvt.Ltd	L2: M/s BSR Infratech India Ltd
Quoted by the Bidder Inclusive of 18% GST	Rs. 172,67,63,119.81 /-	Rs. 175,31,00,786.00 /-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.9% above	6.50% above

3910

As stated above, M/s Amrutha Constructions Pvt.Ltd. is the L-1 bidder for Rs. 172,67,63,119.81/- (including 18% GST) for the quoted amount, which is 4.9% above the amount put to tender and current schedule of rate.

*MD, KUIDFC had sought approval from SHPC committee for Award of Implementation of JSM in Mysuru, Hootagalli, KRNagara and T Narasipura ULBs under NGT Fund & SBM (U) -2.0 on DBOT model for L-1 bidder of M/s Amrutha Constructions Pvt.Ltd. for quoted amount of Rs.172,67,63,119.81/- (Including 18% GST), which is 4.9% above the amount put to tender and CSR.*

**Decision:The Committee after discussions and deliberations accorded approval for Award of work of Implementation of Jalashuddhi Mission in Mysuru, Hootagalli, KR Nagara and T Narasipura ULBs under NGT Fund & SBM (U)-2.0 to M/s Amrutha Constructions Pvt. Ltd. for Rs. 172,67,63,119.81/- which is 4.9%**

*above the amount put to tender and current schedule of rate(including 18% GST).*

*The Committee also directed that respective ULBs needs to deposit their ULB share, O&M charges under SBM(U)-2.0 and additional amount that is necessary for completion of projects.*

**Agenda No.04: Seeking approval for Financial Bid Evaluation for Providing 2nd stage UGD scheme to Srirangapatna Town to meet the NGT standards under National Green Tribunal Environmental Compensation Fund on DBOT model and Operation and Maintenance during Defect Liability Period (2nd Call)**

3911

Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/ Upgradation of underground Sewerage System, Upgrade/repair Sewage Treatment Plants (STPs), Provide House Service Connections (HSCs) and construct sewerage network etc., by KUIDFC in 54 prioritised ULBs/Towns to reduce the gap between sewage generation and its processing in Phase-2 of Used Water Management Project under NGT Environment Compensation Fund and has directed to take up works through DBOT tenders.

In this regard, DPR for Srirangapattana is prepared and accorded administrative approval and instructed to invite short term tender in 7<sup>th</sup> SHPC meeting held on 07.02.2024

Accordingly, tender was invited on 05.03.2024. As no bids were received, tender submission date was extended upto 13.04.2024. Once again corrigendum was issued to extend upto 23.04.2024. But still no bids were received in Call-1. Hence, tender was re-invited for Call-2 vide Tender Notification No: KUIDFC/UWM/08/2024-25/02, Dated: 03.06.2024. The

tender was published in KPP Portal, KUIDFC official website and in All India English edition of "The Hindu" and Karnataka state Kannada edition of "Prajavani" on 05.06.2024. The last date for bid submission was 06.07.2024. In response to the tender notification, only one (01) bidder has participated. The tender details of the Srirangapattana town is as below:

District	Name of ULB	Funds allocated (Rs. in Cr)		Amount put to tender in Rs. (Inclusive of GST)
		NGT	SBM	
Mandya	Srirangapattana	25.00	0.65	15,55,35,800.00

The technical bid is opened on 02.08.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared by tender evaluation committee and was placed before 13<sup>th</sup> Technical Scrutiny Committee meeting held on 13.08.2024. TSC has noted that the single bid is received in second call and in cognizance of the bid being "Technically responsive", recommends the Technical Bid of **M/s CVK Constructions Pvt Ltd**, for approval by the SLTC/SHPC.

In continuation to the TSC recommendations, the subject was placed before the 16<sup>th</sup> SLTC meeting dated: 26.08.2024 and **the Committee after discussions and deliberations, approved the Technical Bid Evaluation Report and recommended for opening of financial bids and also the Committee directed KUIDFC to place the subject before SHPC for tender approval. Further the committee directed to secure and take possession of required land from Srirangapattana Town Municipal**

**Council for construction of wetwell before issuing Letter of Acceptance (LoA) to the successful bidder.**

Accordingly, financial bids were opened on 03.09.2024 and Comparative statement of the financial bid is prepared and is detailed as below:

Name of Work	Providing 2nd stage UGD scheme to Srirangapatna Town to meet the NGT standards under National Green Tribunal Environmental Compensation Fund on DBOT model and Operation and Maintenance during Defect Liability Period (2nd Call)
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT20
Amount put to tender Inclusive 18% GST	Rs. 15,55,35,800.00/-
Name of the Bidder	M/s CVK Construction Pvt Ltd. – L1 Bidder
Quoted by the L1 Bidder Inclusive (18%) GST	Rs. 15,55,35,530.22/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	0.0002% below

As stated above, M/s CVK Construction Pvt Ltd is the L-1 bidder for Rs.15,55,35,530.22/- (including 18% GST) for the quoted amount, which is 0.0002% below the amount put to tender and current schedule of rate.

**MD, KUIDFC had sought approval for Award of Implementation of Providing 2nd stage UGD scheme to Srirangapatna Town to meet the NGT standards under National Green Tribunal Environmental Compensation Fund on DBOT model and Operation and Maintenance during Defect Liability Period (2nd Call) for L-1 bidder of M/s CVK**

**Construction Pvt. Ltd.for quoted amount of Rs.15,55,35,530.22/- (Including GST), which is 0.0002% below the amount put to tender and CSR.**

**Decision:The Committee after discussions and deliberations accorded approval for Award of work of Implementation of Providing 2nd stage UGD scheme to Srirangapatna Town to Rs.15,55,35,530.22/-(Including GST), which is 0.0002% below the amount put to tender and CSR.**

**Agenda No.05: Administration Approval of DPR for "Construction/Upgradation of Sewerage system in Belagavi City" Under NGT Environmental Compensation Fund**

3914

Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs. **45.00 Cr** for **"Construction/upgradation of sewerage system in Belagavi city" under the NGT Environmental compensation fund.**

**Accordingly, the PDMC in coordination with ULB has submitted the DPR with the following project details.**

- Belagavi is the fifth-largest city in Karnataka and is known as the city of bamboo, popular tourist destination.
- Geographically Belagavi district is located on the Survey of India topo-sheets between Latitude. 15°51'01"N and longitude 74°31'15", occupy an area of 13,45,600 Ha. with an altitude of 2,500 ft (762 m) above Mean Sea Level.
- Existing UGD System details in Belgavi City are as below:

1	Name of the ULB	<b>Belagavi City Corporation</b>
---	-----------------	----------------------------------

2	Present population as on 2024	600352
3	Per capita water supply	135 LPCD
4	Present sewage generation	66.06 MLD
5	Total No. of Household	1,20,070 Nos
6	Total road network of the town/ULB	805 km
7	Details of Sewer network executed in kms	405 km
8	Balance sewer network to be executed in kms	400 km
9	No. of wet wells & location	02no's at Rukmini Nagar and Gandhi Nagar
10	<b>Details of wet well &amp; pumping machinery</b>	
(i)	Wet well No-1 at Rukmininagr	6.0m Dia and 12.0m depth Pumping Main (DI K-9 Class) of 450mm Dia rising main has been laid for a length of 2.05 Km, from wet well to MH-D9/22
(ii)	Wet well No-2 at Gandhi Nagar	16.00m Dia and 16.0m depth. Pumping Main (DI K-9 Class) 1200mm Dia rising main has been laid for a length of 2.58Km leading to STP.
11	<b>Wet well condition (Working/not working)</b>	Yet to start- Both wet wells are under construction under AMRUT-2
12	<b>No. of STP &amp; Location</b>	01 no at Halaga Village
13	<b>Installed STP Capacity &amp; technology (MLD)</b>	70 MLD, SBR Tech., (Under Construction)
(i)	STP at Halaga Village	70MLD The Sewage generated from zones 1, 2, 3, 4, 5,6,7,8,9,10 and 11 are treated in Halaga STP Total 02 Wet wells are connected to this STP The technology used in this treatment plant is "Sequencing Batch Reactor (SBR)"
		<b>Present Condition of STP:</b> STP in under construction phase, with all electro-mechanical equipment's installation is pending and once it will be fully finalised then it will meet NGT effluent standards.
14	Condition of STP (Working/not working)	Under Construction by KUWSDB.

15	Gap in Treatment for existing sewage flow (STP capacity installed - present average sewage inflow) in MLD	<ul style="list-style-type: none"> <li>The present sewage generation of Belagavi City based on population (6,09,983) is 66 MLD.</li> <li>Presently this generated sewage is flowing in the 3 major nallas and polluting Markandeya River.</li> <li>However, KUWS&amp;DB is constructing 70 MLD STP</li> </ul>
16	Gap in existing network	The gap of 400 km sewerage network to be taken up in future grants.
17	Addressing the gap in existing in UGD system	<p>In view of complying NGT effluent standards following components are proposed</p> <ul style="list-style-type: none"> <li>Replacement of damaged existing sewer network of about 43 km.</li> <li>Additional Wet well and rising main is proposed at Yediyurappa Road in Zone-B to connect to 70 MLD STP</li> </ul>

3916

#### Projected Population and Sewage Generation:

SI No.	Year and	Population and its projection	Sewage Generation in MLD	Remarks
1	Census year (2011)	4,88,157		70 MLD STP is Under construction by KUWS&DB Based on the availability of further grants new/expansion of STP for Intermediate year/ultimate year can be proposed.
2	For Base Year (2025)	6,09,983	66.00	
3	For Intermediate Year (2040)	7,74,438	86.40	
4	For Ultimate year (2055)	9,83,232	111.24	

#### Necessity of the project:

The existing sewer network in core area in Belagavi is more than 40+ years old and needs rehabilitation and replacement to strengthen the network so that the operational capacity of under construction STP can be improved.

In this proposal considering the existing network situation and works carried out by KUWS and DB, the following components are considering in present proposal.

1. Replacement of sewer network of about 46 km in existing sewerage network (405 km) where ever necessary to convey the used water to under construction STP (70 MLD).
2. New Wet well of 8 m Dia and 1.5 km 600 mm Dia DI Rising main is proposed at Yediyurappa Road in Zone- B to convey the used water to under construction 70 MLD STP.

### 1. Replacement of damaged existing sewer network of about 46 km.

The total sewerage network required as on date is 805 Km, there is existing old network of 405 km which is damaged and need replacement. At present KUWS&DB is replacing 47 km with 1208 Nos of HSC and under NGT compensation fund, 46.76 km sewer network along with 100 Nos HSC is proposed and details are as below:

Z. No	Zone Name	Location	(Survey) Length in m	Dia of Pipe (mm)	Issues
1	Khade Bazar, area	Old PB Road, Khade Bazar, Tenginakeri Galli Junction Kottwal Galli, Darbar, Ram Nagar, CCB Office	44994	200 & 250	Old Pipe Replace-Sewage flowing in drain due to chocks of 40-45 years old line
2	Kotwal Galli,	Galli, Khanjar Galli	1102.80	300 & 350	Old Pipe Replacement Upstream150m m & Downstream 300 or 400mm
8	Ashok Nagar	AsadkhanColony, Farooqi a Colony	634.00	400	300&350 mm Dia pipe not working properly-old line Replace with 400 mm Dia RCC Pipe

Z. No	Zone Name	Location	(Survey) Length in m	Dia of Pipe (mm)	Issues
9	Shivaji Nagar, Veerebadra Nagar,	Yediyurappa road area left out area	30	800	Linking line 800 mm required to connect it to proposed wet well at Yediyurappa Road-New line Proposed.
<b>Total</b>			<b>46.76 km</b>		

**1) Additional Wet well and rising main is proposed at Yediyurappa Road in Zone- B to connect to 70 MLD STP**

<b>1</b>	<b>Wet well</b>	
A	Location	Yediyurappa Road
B	Capacity	30 MLD
C	Dia	8 m
D	Depth	10 m
E	Sewage contribution from Wards	Khade Bazar, Chawat Galli, bus stand road, Sangolli Rayanna circle
<b>2</b>	<b>Rising Main from Wet well to STP</b>	<b>600 mm Dia DI K9 1.5 Km</b>

Considering the above components, the DPR is prepared for total amounting to **Rs. 47.56 Cr**, out of which CAPEX plus One (01) year O&M is worked out for Rs. 45.00 Cr and for further four (04) years O&M is worked out for Rs.2.56 Cr.

The rates considered in the estimate is as per KPWD UNISR 2023-24 and for Non-SOR items quotation and comparative statement, least quoted rates are considered. Accordingly, the abstract is prepared and the details as below:

Sl. No.	DESCRIPTION OF COMPONENTS	AMOUNT (IN Rs)
<b>I) Capex and first year O&amp;M</b>		
<b>I</b>	<b>Sewer network with machine holes under re-habitation of used water network</b>	
A	Providing & laying of 200 and 250mm Dia 'U'PVC SN-8 class and 300 mm, 350 mm, 400 mm and 800 mm Dia	27,98,19,026

Sl. No.	DESCRIPTION OF COMPONENTS	AMOUNT (IN Rs)
	RCC NP-3 pipe and construction of RCC machine holes chambers, in Ashok Nagar, Shivaji Nagar, Veerabhadra Nagar, Asadkhan Colony, Farooqia Colony, Ram Nagar, CCB Office area, Chawatgalli ,Khade bazar, Kotwal galli, Khanjar galli, and Darbar galli in Belagavi City for a length of <b>46.76 km.</b>	
B	Providing House service connection for Ashok Nagar, Shivaji Nagar, Veerabhadra Nagar, Asadkhan Colony, Farooqia Colony, Ram Nagar, CCB Office area, Chawat galli ,Khade bazar, Kotwal galli, Khanjar galli, Kamat galli and Darbar galli, in Belagavi City <b>(100 Nos)</b>	8,54,070.00
<b>II</b>	<b>Construction of WET WELL</b>	
A	Construction of 8.0 m Dia RCC Wet well with P.T. Units along with internal lighting works, near Yediyurappa Road.	1,65,52,248.00
B	Supply, Erection, Electrification and Commissioning of 3 Nos 110 HP (2 W +1SB) and 2 Nos 55 HP (1 W+1 SB) etc complete	21,04,500.00
C	Providing, Laying, Jointing, Testing and commissioning of 600 mm Dia DI K-9 class 1500.00 m Rising main from Wet well at Yediyurappa Road to Existing STP at Halaga Village.	2,50,80,926.00
D	Construction of DG Room of size 6mx4m, including lighting works for Proposed Wet well at Yediyurappa Road.	5,84,849.10
<b>III</b>	<b>Provision for Electrical Works</b>	
A	Supply, Erection and Commissioning 11KVA express feeder main, substation, metering cubical, LT Pannel, 400kva DG Set etc, complete to proposed wet well with allied accessories works.	1,17,54,538.80
A	<b>Sub Total - I Rs:</b>	<b>33,67,50,157.90</b>
B	<b>Add GST 18% on A</b>	6,06,15,028.00
C	<b>Sub Total - I (Base cost) (A+B)</b>	<b>39,73,65,185.90</b>
D	Add Tender Premium 5% on (C)	1,98,68,259.30
E	ADD PDMC fee 2% on (C)	79,47,303.72

Sl. No.	DESCRIPTION OF COMPONENTS	AMOUNT (IN Rs)
F	ADD PMU fee 1.5% on (C)	59,60,477.79
G	ADD Contingency 3% on (C)	1,19,20,955.58
H	ADD ESCOM Deposits 0.5% on (C)	19,86,825.93
	<b>Total CAPEX cost Rs( C+D+E+F+G+H+I)</b>	<b>44,50,49,008.21</b>
	<b>O&amp;M For First Year in Defect Liability Period</b>	<b>49,38,831</b>
	<b>Rounding off</b>	<b>12,160.79</b>
	<b>Total CAPEX cost and O&amp;M For First Year is Rs</b>	<b>45,00,00,000.00</b>
<b>II) O&amp;M Cost for further four (04) years</b>		
B	2 <sup>nd</sup> year O&M including GST (ULB Fund)	59,28,457.00
C	3 <sup>rd</sup> year O&M including GST (ULB Fund)	62,24,880.00
D	4 <sup>th</sup> year O&M including GST (ULB Fund)	65,36,124.00
E	5 <sup>th</sup> year O&M including GST (ULB Fund)	68,62,931.00
	<b>Rounding off</b>	<b>47,608.00</b>
	<b>O&amp;M Cost for further four (04) years (ULB Fund)</b>	<b>2,56,00,000.00</b>
	<b>Total Project cost</b>	<b>47,56,00,000.00</b>

The details of O&M cost for Wet Well are as below:

<b>I. DETAILS OF MANPOWER</b>					
No.	Description	Nos.	Salary per Month	Total With Electricity Charges	Total Without Electricity Charges
1	PLANT MANAGER	1	23,313.36	23,313.36	
2	OPERATORS	1	18,571.50	18,571.50	
3	MECHANIC & ELECTRICIAN	1	18,571.50	18,571.50	
4	SECURITY	3	17,664.00	52,992.00	
			<b>Sub total</b>	<b>1,13,448.36</b>	
	Overhead	10%		11,344.84	
	Contractor Profit	10%		11,344.84	
			<b>Total for 1 month</b>	<b>1,36,138.03</b>	

<b>SALARY AMOUNT FOR FIRST YEAR</b>		12	<b>16,33,656.38</b>		
	GST @ 18%	18%	<b>2,94,058.15</b>		
<b>Manpower Amount for First year</b>			<b>19,27,714.53</b>	<b>19,27,714.53</b>	
<b>S.No</b>	<b>Description</b>	<b>No. of Cylinders/ Quantity</b>	<b>Cost / Cylinder Cost/Kg</b>	<b>Total</b>	
<b>II. DETAILS OF CONSUMABLES</b>					
1	CHLORINE	24	49000	11,76,000.00	
2	PE	992	450	4,46,400.00	
3	OTHER CHEMICALS & LUBRICANTS 12 Months x Rs 25000=3,00,000.00			3,00,000.00	
<b>Consumable cost for one year</b>				<b>19,22,400.00</b>	
	GST @ 18%		<b>18%</b>	<b>3,46,032.00</b>	
<b>Consumables Amount for One Year</b>				<b>22,68,432.00</b>	<b>22,68,432.00</b>
<b>III. DETAILS OF POWER CONSUMPTION</b>					
<b>S.No</b>	<b>Description</b>	<b>Cost/ Month</b>	<b>No. of Months</b>	<b>Total</b>	
1	Electromechanical Items	890880	12	1,06,90,560.00	
	GST @ 9%		0.09	9,62,150.40	
<b>POWER CONSUMPTION AMOUNT FOR FIRST YEAR</b>				<b>1,16,52,710.40</b>	
<b>Total Amount for One Year (I+II+III)</b>				<b>1,58,48,857</b>	<b>41,96,147</b>
	Repairs & Replacement (0.5% of CAPEX of Civil Works)			85,685.49	85,685
	Repairs & Replacement (2% Of CAPEX of Electro & Mechanical Works)			5,43,708.52	5,43,709
	GST @ 18%		18%	1,13,290.92	1,13,291
<b>Repairs &amp; Replacement (0.5% of CAPEX of Civil &amp; Electro Mechanical</b>				<b>7,42,684.93</b>	<b>7,42,685</b>
1	FOR FIRST Year in Defect Liability Period		1	1,65,91,542	49,38,831
2	FOR 2 <sup>nd</sup> YEAR	5%	1	1,74,21,119	59,28,457

3	FOR 3 <sup>rd</sup> YEAR	5%	1	1,82,92,175	62,24,880
4	FOR 4 <sup>th</sup> YEAR	5%	1	1,92,06,784	65,36,124
5	FOR 5 <sup>th</sup> YEAR	5%	1	2,01,67,123	68,62,931
	Rounding off				47,608
<b>Total Amount for 5 Year O&amp;M for Proposed Wetwell at Yedyurappa Road, Belgavi.</b>				<b>9,16,78,743</b>	<b>2,56,00,000</b>

The 13<sup>th</sup> Technical Scrutiny Committee in its meeting held on 13.08.2024 has reviewed the DPR opined that the DPR of "Construction/Upgradation of Sewerage system for Belagavi City" for the Total Cost of Rs. 47.56 Cr. (CAPEX and One Year O&M for Rs. 45 Cr. and OPEX for further 4 years is Rs 2.56 Cr.) under NGT Compensation Fund & ULB funds and to place before the SLTC/SHPC for approval.

The 16<sup>th</sup> SLTC meeting dated 26.08.2024 has recommended for administrative approval of SHPC.

***MD, KUIDFC had sought administrative approval from the SHPC Committee administrative for Detailed Project Report for Construction/Upgradation of Sewerage system for Belagavi City amounting to Rs.47.56 Cr (45.0 Cr CAPEX Cost under NGT Environmental Compensation Fund and 2.56 Cr OPEX (O&M) cost which shall be borne by the ULB).***

***Decision: The Committee after discussions and deliberations accorded administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system for Belagavi City Corporation at a cost of Rs.47.56 Cr (45.0 Cr CAPEX Cost under NGT Environmental Compensation Fund and 2.56 Cr OPEX (O&M) cost which shall be borne by the ULB).***

3922

**Agenda No.06: Approval for Construction/Upgradation of Sewerage system for Saundatti Town under NGT Compensation Fund & SBM(U)- 2.0 Fund**

Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded administrative approval for Construction/upgradation of sewerage system for **the Saundatti Town with an allocation of Rs.30 Cr under the NGT compensation fund & Rs.11.32 Cr under SBM(U)- 2.0 fund.**

**Accordingly, the PDMC in coordination with ULB has submitted the DPR with the following project details:**

- **Saundatti town** is taluk head quarter of Belagavi district and is a historical place situated on right Bank of Malaprabha River. It is located at the distance of 88 kilometres from Belagavi city. The town is situated at 15<sup>0</sup> 46' N latitude and 75<sup>0</sup> 04' E longitude and at an average altitude of 700 metres above MSL. The population of the city is 41,215 as per 2011 census and present population is approximately 74,800 for 2024.
- The Saundatti - Yellamma Town, population forecast by urban growth method is adopted. There are **27** Revenue Wards in the city.

S.No.	Name of the ULB	SaundattiTown Municipal Council
1	Present population as on 2024	52800
2	Per capita water supply	135 LPCD
3	Present sewage generation	5.80 MLD
4	Total No. of Household	10560 Nos
5	Total road network of the town/ULB	130 km
6	Details of Sewer network executed in km	No Network

7	Balance sewer network to be executed in kms	130 km
8	No. of wet wells & location	02no's ( Singari koppa Road & Nearby Existing STP)
9	<b>Details of existing wet well &amp; pumping machinery</b>	
(i)	Wet well No-1 at Singari Koppa Road	4.0m Dia and 6.0m depth Pumping Main (DI K-9 Class) of 100mm Dia rising main has been laid for a length of 2.4Km, from wet well to STP
(ii)	Wet well No-2 at Nearby Existing STP	6.0m Dia and 8.0m depth Pumping Main (DI K-9 Class) of 300mm Dia rising main has been laid for a length of 300 m, from wet well to STP
10	<b>Wet well condition (Working/not working)</b>	Construction work under progress. - Water Board, KUWSSDB
11	<b>No. of STP &amp; Locations</b>	01 no at Behind KSRTC Bus Depo., (3.5 MLD, SBR type)
12	<b>Installed STP Capacity &amp; technology (MLD)</b>	4.0MLD = 3.5 MLD+0.5MLD 3.5MLD-SBR Tech and 0.5 MLD both are located adjacent each other behind KSRTC Bus Depo.
(i)	3.5 MLD STP at Behind KSRTC Bus depo	<ul style="list-style-type: none"> <li>• 3.5 MLD, SBR Type.</li> <li>• Treatment is proposed for the sewage of zone1 &amp; 2.</li> </ul> <b>Present Condition of STP:</b> STP is under construction by KUWS&DB
(ii)	0.5 MLD STP at Behind KSRTC Bus depo	<b>Present Condition of STP:</b> <b>STP is not working as there is no HSCs and all electromechanical works and civil structure also not in good condition.</b>
13	Condition of STP (Working/not working)	No STP is in working condition
14	Gap in Treatment for existing sewage flow (STP capacity installed - present average sewage inflow) in MLD	<ul style="list-style-type: none"> <li>• The present sewage generation of <b>Saundatti</b> Town based on population (54,790) is 5.91 MLD</li> <li>• Presently this generated sewage is flowing in the Lendi nalla, and polluting Malaprabha River.</li> <li>• However, KUWS&amp;DB is constructing 3.5 MLD STP</li> </ul>

15	Gap in existing network	There is no sewage Network in Saundatti, hence 23 km is proposed presently and remaining 107 km to be tackled in future grants.
16	Addressing the gap in existing in UGD system	In view of complying NGT effluent standards following components are proposed <ul style="list-style-type: none"> <li>• New sewer network for about 23 km, 993 Machine Holes and 2725 Nos of HSC is proposed.</li> <li>• Additional STP of 4.86 MLD is proposed to accommodate the gap of STP for Intermediate year.</li> </ul>

#### Projected Population and Sewage Generation:

Sl No.	Year and	Population and its projection	Sewage Generation in MLD	Remarks
1	Census year (2011)	41,215		3.5 MLD STP is under construction by KUWS&DB 4.86 MLD STP is proposed Total STP Capacity is 8.36 MLD Based on the availability of further grants expansion of STP for ultimate year can be proposed.
2	For Base Year (2025)	54,790	5.91	
3	For Intermediate Year (2040)	74,800	8.07	
4	For Ultimate year (2055)	1,04,180	11.25	

#### Necessity of the project:

- There is no existing sewer network in **Saundatti** Town currently.
- The proposal for the sewage network DPR (Detailed Project Report) in **Saundatti** town includes.
  1. Network length of 23 km in Zone-1A and Interception and Diversion of Lendi Nala
  2. An additional STP of 4.86 MLD capacity of SBR technology



### 1. Network length of 23 km in Zone-1A and Interception Diversion and Rehabilitation of Lendi Nala

In the following Zones, in green field area, about 23 km network, 993 Machine holes and 2725 House Service Connections are provided. This network will connect to the existing wet-well of 6m Dia and 8m depth and at the 3.5 MLD STP site. The details of proposed sewer network are as below,

Zone No	Zone Name	Location	(Survey) Length in m	Dia of Pipe (mm)	Issues
1	Zone 1A	Agassi Road, Chinivar Oni	20392.50	160 & 200	Green field area
1	Zone 1A	Medar Oni, Kollar Oni Part	584.0	250 & 300	Green field area
1	Zone 1A	Dharwad Road Bypass	1347.80	400& 450	Green field area
1	Zone 1A	HugdevarOni, Machi galli, nearby APMC yard and STP site area.	1370.00	600,800 & 900	Green field area

Sewage flowing through Lendi Nalawhich is in the heart of the city, which is damaged at several locations, due to sewage seepage from bottom of nala as well as on sides, ground and its surrounding is getting polluted. Also, side walls are damaged which inturn leading the sewage to surrounding area and public are facing unhygienic situation around it. Hence rehabilitation of Lendi Nala as an Interception and Diversion is taken up in the present proposal for about 2km which includes, bottom slab and side walls of Nala at damaged portion only.

### 2. An additional STP of 4.86 MLD capacity of SBR technology

An additional STP of 4.86 MLD capacity of SBR technology has been proposed to accommodate the sewage load of 8.36 MLD (Under construction 3.5 MLD + proposed 4.86 MLD) gap of STP for Intermediate year. Further extension may be proposed based on the future grants for ultimate year.

Considering the above components, the DPR is prepared for total amounting to Rs. 43.15 Cr, out of which CAPEX plus One (01) year O&M is worked out for Rs. 41.32 Cr and for further four (04) years O&M is worked out for Rs.1.83 Cr.

The rates considered in the estimate is as per KPWD UNISR 2023-24 and for Non-SOR items quotation and comparative statement, least quoted rates are considered. Accordingly, the abstract is prepared and the details as below:

Sl. No	Components	NGT Amount	SBM Amount	Total Amount
<b>CAPEX Cost &amp; 1 year O&amp;M of STP</b>				
I	<b>Sewer network with machine holes</b>			
A	Providing & laying of 160mm Dia to 250mm Dia 'U'PVC SN-8 class and 300mm, 350mm,400mm and 800 mm Dia RCC NP-3 pipe and construction of RCC machine holes and BBM Machine Hole chambers, in Zone-1 in Saundatti Town.(Length - 23km,) (Total No of MH-993)	14,62,34,010.00		14,62,34,010.00
B	Providing House service connection for Zone-1, in Saundatti Town. (2725Nos)	2,32,73,408.00		2,32,73,408.00
C	Interception Diversion and rehabilitation of Lendi Nala at Saundatti town (2.0km)	4,59,28,666.00		4,59,28,666.00
	<b>I: Sub total</b>	<b>21,54,36,084.00</b>	<b>0.00</b>	<b>21,54,36,084.00</b>
Sl.	Components	NGT Amount	SBM Amount	Total Amount

No				
II	<b>4.86 MLD STP of SBR Technology</b>			
A	Design, supply, construction, installation, testing & commissioning of 4.86 MLD STP with SBR technology for inlet Sewage parameters at near under construction STP 3.5MLD, Behind KSRTC Depo, <b>Saundatti</b> Town		8,50,50,000.00	8,50,50,000.00
B	Construction of DG Room of size 6mx4m, including Electrical works for Proposed STP.		5,95,740.00	5,95,740.00
	<b>II:Subtotal</b>	<b>0.00</b>	<b>8,56,45,740.00</b>	<b>8,56,45,740.00</b>
III	<b>Electrical Works</b>			
A	Supply, Erection and Commissioning 11KVA express feeder main, substation, metering cubical, LT Pannel,125kva DG Set etc, complete to proposed wet well with allied accessories works.	43,98,997.00		43,98,997.00
B	Supply, Installation, Testing & Commissioning of Main LT Panel with allied accessories complete	36,49,000.00		36,49,000.00
C	Construction of Civil works for transformers, Poles,DG Set, Metering cubicle and Chain link fencing etc.. Complete.	3,47,710.00		3,47,710.00
D	Supply, Erection and Commissioning of DG set of 125 KVA with allied accessories works for Proposed STP etc. Complete.	9,08,620.00		9,08,620.00
	<b>Sub total III</b>	<b>93,04,327.00</b>	<b>0.00</b>	<b>93,04,327.00</b>
<b>A</b>	<b>Sub Total – A = I + II + III</b>	<b>22,47,40,411.00</b>	<b>8,56,45,740.00</b>	<b>31,03,86,151.00</b>
<b>B</b>	<b>Add GST 18% on A</b>	4,04,53,274.00	1,54,16,233.00	5,58,69,507.00
<b>C</b>	<b>Total (Base cost) (C=A+B)</b>	<b>26,51,93,685.00</b>	<b>10,10,61,973.00</b>	<b>36,62,55,658.00</b>
D	Add Tender Premium 5% on ( C )	1,32,59,684.25	50,53,098.65	1,83,12,782.90
E	ADD PDMC fee 2% on ( C )	53,03,873.70	20,21,239.46	73,25,113.16
F	ADD PMU fee 1.5% on ( C )	39,77,905.28	15,15,929.60	54,93,834.87
G	ADD Contingency 3% on ( C )	79,55,810.55	30,31,859.19	1,09,87,669.74

H	ADD Statutory Deposits 0.5% on( C )	13,25,968.43	5,05,309.87	18,31,278.29
	<b>Total CAPEX cost Rs.</b>	<b>29,70,16,927.20</b>	<b>11,31,89,409.76</b>	<b>41,02,06,336.96</b>
<b>Sl. No</b>	<b>Components</b>	<b>NGT Amount</b>	<b>SBM Amount</b>	<b>Total Amount</b>
	<b>For First Year- O&amp;M of STP during DLP</b>	<b>29,74,486.00</b>		<b>29,74,486.00</b>
	Rounding off	8,587.15	35,590.00	<b>44,177.15</b>
	<b>Total CAPEX &amp; 1 year O&amp;M of STP</b>	<b>30,00,00,000.00</b>	<b>11,32,25,000.00</b>	<b>41,32,25,000.00</b>
	<b>O&amp; M for further 4 years of 4.86 MLD STP (Excluding power charges )</b>			
A	For Second Year (ULB Fund)		42,27,159.14	<b>42,27,159.14</b>
B	For Third Year (ULB Fund)		44,38,517.10	<b>44,38,517.10</b>
C	For Fourth Year (ULB Fund)		46,60,442.95	<b>46,60,442.95</b>
D	For Fifth Year (ULB Fund)		48,93,465.10	<b>48,93,465.10</b>
	Rounding off		55,415.70	55,415.70
K	<b>Total OPEX cost for further 04 years</b>		<b>1,82,75,000.00</b>	<b>1,82,75,000.00</b>
	<b>Grand Total</b>	<b>30,00,00,000</b>	<b>13,15,00,000</b>	<b>43,15,00,000</b>

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**Details of O&M Cost are as follow.**

<b>DETAILS OF MANPOWER</b>					
<b>No</b>	<b>Description</b>	<b>Nos.</b>	<b>Salary per Month</b>	<b>Total With Electricity Charges</b>	<b>Total Without Electricity Charges</b>
1	PLANT MANAGER	1	28978.36	28,978.36	
2	OPERATORS	3	15428.4	46,285.20	
3	MECHANIC & ELECTRICIAN	1	15428.4	15,428.40	
4	CHEMIST	1	15725.4	15,725.40	
5	SECURITY	3	17685.9	53,057.70	
				1,59,475.06	
	<b>SALARY AMOUNT FOR FIRST YEAR</b>		12	<b>19,13,700.72</b>	
	GST @ 18%		18%	<b>3,44,466.13</b>	
				<b>22,58,166.85</b>	<b>22,58,166.85</b>

DETAILS OF CONSUMABLES					
S.No	Description	No. of Cylinders/ Quantity	Cost / Cylinder Cost/Kg	Total	
1	CHLORINE	7	49000	3,43,000.00	
2	PE	389	450	1,75,050.00	
3	OTHER CHEMICALS & LUBRICANTS			89,000.00	
<b>CONSUMABLES AMOUNT FOR FIRST YEAR</b>				<b>6,07,050.00</b>	
	GST @ 18%		<b>18%</b>	<b>1,09,269.00</b>	
				<b>7,16,319.00</b>	<b>7,16,319.00</b>
DETAILS OF POWER CONSUMPTION					
S.No	Description	Cost/ Month	No. of Months	Total	
1	Electromechanical Items	153792.00	12	18,45,504.00	
				18,45,504.00	
	GST @ 9%		0.09	1,66,095.36	
<b>POWER CONSUMTION AMOUNT FOR FIRST YEAR</b>				<b>20,11,599.36</b>	
<b>AMOUNT FOR FIRST YEAR</b>				<b>49,86,085.00</b>	<b>29,74,486</b>
<b>REPAIRS &amp; REPLACEMENT (0.5% OF CAPEX of Civil Works)</b>				<b>2,55,150.00</b>	<b>2,55,150</b>
<b>REPAIRS &amp; REPLACEMENT (2% OF CAPEX of E&amp;M Works)</b>				<b>6,80,400.00</b>	<b>6,80,400</b>
	GST @ 18%		18%	<b>1,68,399.00</b>	<b>1,68,399</b>
				<b>11,03,949.00</b>	<b>11,03,949</b>
1	FOR FIRST YEAR		1	49,86,085.00	29,74,485.85
2	FOR SECOND YEAR	5%	1	63,39,338.00	42,27,159.14
3	FOR THIRD YEAR	5%	1	66,56,305.00	44,38,517.10
4	FOR FOURTH YEAR	5%	1	69,89,120.00	46,60,442.95
5	FOR FIFTH YEAR	5%	1	73,38,576.00	48,93,465.10
<b>TOTAL AMOUNT FOR 5 YEAR O&amp;M FOR 4.86 MLD STP SAUNDATTI TOWN.</b>				<b>2,73,23,339.00</b>	<b>2,11,94,070.15</b>

The 13th Technical Scrutiny Committee in its meeting held on 13.08.2024 has reviewed the DPR and opined that the DPR of Construction/Upgradation of Sewerage system for Saundatti City for Total Cost of Rs. 43.15 Cr (CAPEX & 1st year O & M is Rs.41.32 Cr and OPEX for further 4 years is Rs 1.83 Cr.)

under NGT Compensation fund, SBM(U)-2.0 Fund and ULB fund to be placed before the SLTC / SHPC for approval.

The 16th SLTC meeting dated 26.08.2024 has recommended for administrative approval of SHPC.

**MD, KUIDFC had sought administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system for Saundatti Town amounting to Rs.43.15 Cr(41.32 Cr CAPEX Cost under NGT Environmental Compensation, SBM(u)-2.0 Fund and OPEX (O&M) cost of Rs.1.83 Cr. which shall be borne by the ULB).**

**Decision: The committee after discussion and deliberations accorded approval for Detailed Project Report for Construction/Upgradation of Sewerage system for Saundatti Town at a cost of Rs.43.15 Cr (41.32 Cr CAPEX Cost under NGT Environmental Compensation, SBM(u)-2.0 Fund and 1.83 cr OPEX (O&M) cost which shall be borne by the ULB).**

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**Agenda No. 7: Approval for DPR of Construction of trunk sewer line in D crossroad in Doddaballapur city under NGT Compensation fund**

Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded administrative approval for Construction of trunk sewer line in D crossroad in Doddaballapur city with an **allocation of Rs.3.00 Cr under the NGT compensation fund and Rs.3.97 Cr under SBM(U) 2.0 for the construction/upgradation of STP.**

**Accordingly, the PDMC in coordination with ULB has submitted the DPR with the following project details:**

**1. Doddaballapura City profile**

Doddaballapur is about 40 km from Bangalore towards North on Bangalore - Hindupur state highway (SH-9). This town is known for weaving silk Sarees.

Majority of Taluk's population are still agriculture as main source of income. It is located at 13°29'N Latitude and 77°53'E Longitude, at an altitude of 880 meter above mean sea level.

There is an existing sewerage scheme comprising sewerage network and sewage treatment plants.

The entire area is divided into three drainage Zones i.e, 1, 2 and 3.

No.	Description	Details
1	Taluk	Doddaballapura
2	District	Bangalore Rural
3	Latitude and Longitude	13°29'N and 77°53'E
4	No. of Wards	31
5	Area of town (Sq.km.)	14
6	Road Length (km)	216.5
7	Population (2011)	84,642
8	No. of Households (2011)	20,408
9	Water supplied	70 LPCD

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## 2. Demographic Details of Doddaballapura

Doddaballapura city jurisdiction spans 14 sq. km and the population, as per the 2011 census, was 84,642 and the trend is as follows:

The Base Year of the project is 2025, Intermediate Year is 2040, and the Ultimate Design Year is 2055. The design population given below is estimated by averaging the projected population figures derived using the arithmetical increase, incremental increase, and geometrical increase methods populations

Year	2011	2025	2040	2055
<b>Projected Population</b>	84,642	1,02,629	1,22,965	1,44,401

## 3. Existing UGD System Details in Doddaballapura

1	Design year	Base year 2006 Intermediate year 2021 Ultimate year 2036
<b>Sewer network</b>		
1	Length	121 km

2	Manholes	4907 No.				
<b>STP</b>						
1	Capacity	10 MLD				
2	Method of treatment	WSP type				
3	Size	Unit	No. Ponds	Length in m	Width in m	Depth Excluding free board in m
		Anaerobic pond	2	118	25.5	4.0
		Facultative pond	2	118	204	1.5
		Maturation pond	2	118	67	1.5
4	Project completion	2017				
5	Land for STP	37 acres (lake area)				
<b>Wetwell</b>						
1	Nos	1 (10 m dia)				
2	Capacity	12 MLD				

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#### 4. Necessity of the Project and Proposed Augmentation

As per the Hon'ble NGT order dated : 17/02/2023 in case no. 104/2022, it has directed to shift the sewer network and machine holes laid in Nagarakere tank bed to the land outside the buffer zone of the lake and shifting of STP from Majarahosahalli lake bed.

In this DPR, Construction of trunk sewer line in D crossroad outside the buffer zone of Nagarakere lake is considered under NGT Environmental Compensation Fund.

As per the NGT order, the existing WSP type of STP constructed in the Majarahosahalli tank bed has to be relocated. Land is identified in KasabaHobliVeerabhadranpalya in Doddaballapura Taluk for the construction of new SBR type STP. A DPR is prepared by Executive Engineer, KUWS&DB, Bengaluru Division for the construction of 21 MLD SBR type STP including wet well, outfall sewer line and land acquisition for a cost of Rs.57.67 Cr. Given the substantial project cost, it has not been included in this DPR as the available fund in SBM(U)-2.0 for the construction/upgradation of STP is Rs.3.97 Cr.

Thus the overall fund available and requirement are as follows;

No.	Details	Amt.	
1	NGT for shifting of sewerline from Nagarakere (Part-1)	3.00 cr	6.42 cr
2	Additional cost from ULB for shifting sewerline from Nagarakere (Part-1)	3.42 cr	
3	SBM(U)-2.0 for STP (Part-2)	3.97 cr	52.15 cr
4	<b>Balance Fund Required:</b> Shifting of STP from Majarahosahalli required amount (Part-2)	48.18 cr	

#### 5. Proposed Components in the part-1 of the DPR (with available fund)

In view of the above, the construction of trunk sewer line in D cross road in Zone 3 (Shed F) from Ayyappa swamy temple to existing MH 33 at Bajenahatti Rangappa circle (1.46 km) including cross road laterals (0.63 km) is proposed.

#### Proposed Sewer Length & Diameter Details

No.	Area	Type of Pipe	Pipe Dia (in mm)	Total length (km)	Machine holes (Nos)
1	Zone SHED-F	RCC Pipe	700	1.46	37
		GSW Pipe	150	0.63	19

#### 6. Salient Features of proposed system

- The construction of trunk sewer is designed as per the CPHEEO guidelines for the projected ultimate year 2055.
- The flow velocity is maintained between 0.6 m/s and 3 m/s.
- The trunk sewer diameter is 700mm.

#### 7. Capital Cost

Construction of sewer lines in specific areas is planned, with construction materials and work items complying with the specifications outlined in the "Book of Specification" provided by KPWD UNISR 2023-24.

**PART-1: Estimates for construction of trunk sewer line in D cross road in Zone 3 (Shed F) from Ayyappa swamy temple to Existing MH 33 at BajenahattiRangappa circle (1.46 km) and including cross road laterals (0.63 km)**

Sl.No.	Description of Components	Amount in (Rs)
1	Estimates for construction of trunk sewer line in D cross road in Zone 3 (Shed F) from Ayyappa swamy temple to Existing MH 33 at Bajenahatti Rangappa circle (1.46 km) and including cross road laterals (0.63 km).	4,86,10,000.00
	<b>Basic cost</b>	<b>4,86,10,000.00</b>
	Add: 18% GST	87,49,800.00
	<b>Sub Total Cost Rs.</b>	<b>5,73,59,800.00</b>
	Tender Premium @ 5%	28,67,990.00
	PDMC Charges @ 2%	11,47,196.00
	PMU Charges @ 1.5%	8,60,397.00
	Contigencies@ 3%	17,20,794.00
	Escom Charges @ 0.5%	2,86,799.00
	<b>Grand total (Rs.)</b>	<b>6,42,43,000.00</b>
	<b>Total NGT fund (Rs.)</b>	<b>3,00,00,000.00</b>
	<b>Excess amount to be borne by the ULB</b>	<b>3,42,43,000.00</b>

During the meeting, the Commissioner, Doddaballapur CMC has agreed to borne the additional cost.

The subject was placed in the 14<sup>th</sup> Technical Scrutiny Committee (TSC) Meeting and the TSC has recommended the DPR for the consideration of SLTC/ SHPC.

As it is necessary to comply with the NGT orders and to invite tenders at the earliest, "On-file" approval is accorded by ACS-UDD and Chairman, SLTC.

Currently, the abstract of cost for towards shifting of STP from Majarahosahalli is as follows;

**PART-2: Estimate for providing outfall sewer line including construction of wetwell and 21 MLD STP at Doddaballapura**

Sl. No.	Description	Amount in lakh
1.	Providing and laying of RCC sewer network of 224 mtr, construction of 27 nos. of brick & 39 Nos of RCC manholes, including railway crossing length of 60 mtr	408.09
2.	Construction of 1.2 mtr dia Wetwell with PTU	117.52
3.	Providing and laying of DI K7 class Pumping main	33.37
4.	Supply, erection, electrification and commissioning submersible sewage pumping machineries and other allied accessories	45.21
5.	Construction of 210 MLD capacity SRB technology sewage treatment plant	1871.70
6.	Estimate for the work of providing 11 KV express feeder line for the prepared wetwell and 21 MLD STP	81.58
	Sub Total (1) (Rs)	2557.47
7.	<b>Operation and Maintenance for 5 years</b>	
8.	O&M of Sewer lines & Wetwell & 21 MLD SBR STP	250.80
	(Rs)	250.80
	Total (Sub (1) & Sub Total (2) )	2808.27
9.	Tender Premium at 5%	140.14
10.	PDMC @ 2%	51.15
11.	PMU @ 1.5%	38.36
	Sub Total	229.65
12.	GST @ 18%	565.99
13.	Contingency charges @ 3%	111.31
14.	Land Acquisition charges for WW & STP	1000.00
15.	Provision towards road cutting crossing charges for	500.00

G&amp;V

	PWD, NH, BESCO clearances etc.	
	<b>Grand Total (Rs. in lakh)</b>	<b>5215.22</b>
	<b>Fund available under SBM(U)-2.0</b>	<b>397.00</b>
	<b>Overall Fund required</b>	<b>4818.22</b>

Currently, there is no provision made under NGT allocation. For the shifting of STP from Majarahosahalli, additional funding proposal will be forwarded to Finance Department. During the meeting, the Commissioner, Doddaballapur CMC has agreed to borne the additional cost.

The subject was placed in the 14<sup>th</sup> Technical Scrutiny Committee (TSC) Meeting and the TSC has recommended the DPR for the consideration of SLTC/ SHPC.

As it is necessary to comply with the NGT orders and to invite tenders at the earliest, "On-file" approval is accorded by ACS-UDD and Chairman, SLTC.

***MD, KUIDFC, had sought administrative approval for Detailed Project Report for "Construction of trunk sewer line in D crossroad in Doddaballapur city" for a total cost of Rs.642.43 lakh (Part-1 of DPR), wherein Rs. 300 lakh is allocated under NGT Environmental Compensation Fund and Rs. 342.43 lakh will be borne by Doddaballapur CMC out of its own fund.***

***MD also sought approval from the Committee to seek additional fund from Finance Department for Rs.4818.22 lakh for Shifting of STP from Majarahosahalli lake bed and other related works (Part-2 of DPR).***

***Decision: The committee after discussion and deliberations accorded administrative approval for Detailed Project Report for "Construction of trunk sewer line in D crossroad in Doddaballapur city" at a cost of Rs.642.43 lakh (Part-1 of DPR), wherein Rs. 300 lakh is allocated under NGT Environmental Compensation Fund and Rs. 342.43 lakh will be borne by Doddaballapur CMC out of its own fund.***

***Also, the Committee accorded approval to seek necessary additional fund of Rs.4818.22 lakh from Finance Department for Shifting of STP from Majarahosahalli lake bed and other related works (Part-2 of DPR).***

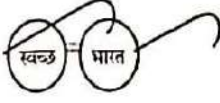
The meeting ended with the vote of thanks.



**Additional Chief Secretary  
Government of Karnataka &  
Chairman – SHPC**

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Govt. of India



**PROCEEDINGS FOR  
15<sup>th</sup> STATE HIGH POWERED COMMITTEE (SHPC)  
MEETING OF  
SWACHH BHARAT MISSION (U)-2.0 and NGT  
ENVIRONMENTAL COMPENSATION FUNDS**

**Date: 28-11-2024, Time: 12.00 PM  
Venue: Room No: 317, Vikasa Soudha, Bengaluru**

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**Proceedings for 15<sup>th</sup> SHPC meeting dated 28-11-2024  
regarding Swachh Bharat Mission (Urban) 2.0 and NGT  
Environmental Compensation Funds**

The List of members present in the meeting is provided at Annexure-I

The State Mission Director (SMD), SBM(U) welcomed Additional Chief Secretary, Government of Karnataka, and Chairman of SHPC and other officers to the 15<sup>th</sup> State Level High Powered Committee meeting. SMD briefed about the meeting agenda and the deliberations are stated as under:

**Agenda No.1: Confirmation of Proceedings of 14<sup>th</sup> SHPC Meeting held on 09-09-2024.**

The proceedings of the 14<sup>th</sup> meeting of SHPC for Swachh Bharat Mission(U)-2.0 and NGT Environmental Compensation Fund held on 09-09-2024 was sent to all members and invitees.

As no comments are received, the proceedings are confirmed.

**Agenda No.2: Action taken report on of 14<sup>th</sup> SHPC of Swachh Bharat Mission(U) meeting held on 09-09-2024.**

The 14<sup>th</sup> State High Powered Committee (SHPC) meeting was held on 09-09-2024. The action taken for the agenda and decision taken are as follows:

No.	Agenda	Decision taken	Action Taken Report
1	Agenda no 3: Seeking approval for Financial Bid Evaluation for Implementation of JSM In Mysuru, Hootagalli, KR Nagara and T.Narasipura ULBs under NGT Fund &	The Committee after discussions and deliberations accorded approval for Award of Implementation of JSM in Mysuru, Hootagalli, KR Nagara and T Narasipura ULBs under NGT Fund & SBM(U)-2.0 to M/s	Work Order issued on 21-11-2024.

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No.	Agenda	Decision taken	Action Taken Report
	SBM (U) - 2.0 on DBOT model.	Amrutha Constructions Pvt. Ltd. For Rs.172,67,63,119.81/- which is 4.9% above the amount put to tender and current schedule of rate (including 18% GST). The committee also directed that respective ULBs needs to deposit their ULB share, O&M charges under SBM(U)-2.0 and additional amount that is necessary for completion of projects.	
2	Agenda no 4: Seeking approval for Financial Bid Evaluation for Providing 2 <sup>nd</sup> stage UGD scheme to Srirangapatna Town to meet the NGT standards under National Green Tribunal Environmental Compensation Fund on DBOT model and Operation and Maintenance during Defect Liability Period (2 <sup>nd</sup> Call).	The Committee after discussions and deliberations accorded approval for Award Implementation of Providing 2 <sup>nd</sup> stage UGD scheme to Srirangapatna Town to Rs. 15,55,35,530.22/-(Including GST), which is 0.0002% below the amount put to tender and CSR.	LoA issued on 01- 10-2024.
3	Agenda no 5: Administration Approval of DPR for "Construction/Upgradation	The committee after discussions and deliberations accorded administrative approval for Detailed Project Report for	GO issued. Tender invited on 28-10-2024.Last date



No.	Agenda	Decision taken	Action Taken Report
	of Sewerage system in Belagavi City" Under NGT Environmental Compensation Fund.	Construction/Upgradation of Sewerage system for Belagavi City Corporation amounting to Rs.47.56 Cr (45 Cr Capex cost under NGT Environmental Compensation Fund and 2.26 Cr OPEX(O&M) cost shall be borne by the ULB).	for bid submission is on 28-11-2024.
4	Agenda no 6: Approval for Construction/Upgradation of Sewerage system for Saundatti Town under NGT Compensation Fund & SBM(U)- 2.0 Fund.	The committee after discussion and deliberations accorded approval for Detailed Project Report for Construction/Upgradation of Sewerage system of Saundatti town at a cost of Rs.43.15 Cr (41.31 Cr Capex Cost under NGT Compensation Fund, SBM(U)-2.0 Fund and 1.83 Cr OPEX (O&M) cost which shall be borne by ULB).	GO issued. Tender invited on 28-10-2024.Last date for bid submission is on 28-11-2024.
5	Agenda no 7: Approval for DPR of Construction of trunk sewer line in D crossroad in Doddaballapur city under NGT Compensation fund.	The committee after discussion and deliberations accorded administrative approval for Detailed Project Report for "Construction of trunk sewer line in D crossroad in Doddaballapur city" at a cost of Rs.642.42 lakh (Part-1 of DPR), wherein Rs.300 Lakh is allotted under NGT Compensation fund and Rs.	GO issued. Tender invited on 28-10-2024.Last date for bid submission is on 28-11-2024.

No.	Agenda	Decision taken	Action Taken Report
		342.43 lakh will be borne by Doddaballapur CMC out of its own fund.	

**Agenda No.3: Seeking Approval for Financial Bid Evaluation Report Submitted by Bellary City Corporation for Processing and Disposal of Legacy Waste.**

**Project: Processing and Disposal of Legacy waste and reclamation of existing dumpsites- of Bellary City Corporation at old compost yard, Rupanagundi road and at Haraginadoni Sy 158 through Bio-mining of Legacy Waste as per CPCB guidelines.**

For the above said project the following approval/ recommendations of the competent authorities have been obtained, the details are as follows:

**1. DPR Approval:**

State Mission Director (SMD), SBM(U) briefed the committee that Bellary Municipal Corporation (BMC) has prepared DPR for Legacy Waste Management for the work related to "Processing and Disposal of Legacy waste and reclamation of existing dumpsites- of Bellary City Corporation at old compost yard, Rupanagundi road and at Haraginadoni, Survey no:158 through Bio-mining of Legacy Waste as per CPCB guidelines." The total quantity of legacy waste to be remediated under the project is 266214MT. The DPR prepared by Bellary City Corporation was scrutinized at Directorate of Municipal Administration and the same was placed in 3rd SLTC meeting dated 18.03.2023 for approval. SLTC deliberated on various aspects of DPR and was approved in 3rd SLTC meeting dated 18.03.2023. The committee also recommended the project to SHPC to seek Administrative approval.

**2. Administrative Approval:**



Based on the recommendation of SLTC, the DPR of the legacy waste management for Bellary City Corporation for a total quantity of 266214MT at a cost of Rs.2,126.60 lakhs was placed in 3rd SHPC meeting held on 29.03.2023 for seeking Administrative approval. The committee deliberated on various aspects of DPR and also considering the recommendations of SLTC, accorded administrative approval for the detailed project report of legacy waste management in Bellary City Corporation for the amount of Rs. **2,126.60** lakhs (including GST).

### **3. Technical Sanction Approval:**

Based on technical approval in 3<sup>rd</sup> SLTC held on 18.03.2023 and administrative approval accorded in 3<sup>rd</sup> SHPC held on 29.03.2023, estimates and technical components were verified and approved by the Chief Engineer, Directorate of Municipal Administration (DMA). The Technical Sanction for legacy waste management tender for Bellary City Corporation for the amount of 2126.60 lakhs was accorded by the Chief Engineer, Directorate of Municipal Administration (DMA) through Order No. 1034136 DMA SWM SBM 04 2023, dated 2nd May 2023.

### **4. Tender Details:**

Following the receipt of technical sanction, tender was invited for the legacy waste management project in Bellary City Corporation. The total quantity for remediation of legacy waste under the tender is 266214MT and amount put to tender is Rs.2,126.60 lakhs.

The 1<sup>st</sup> Tender was published on 15.07.2023 and six (6) bids were received wherein after technical evaluation, no bidders were found technically eligible in pre-qualification bid. Further, Bellary Municipal Corporation re-invited the same tender on 03.02.2024, wherein 2 Bids were received and found technically ineligible.

Post approval from the SLTC for rejection of Technical bids of Call -1 & Call-2 Tenders, the tender was re-invited for the 3<sup>rd</sup> time on 17-05-2024. The technical bid of the call 3 tender was opened on 03-06-2024 and 1 bidder (**Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT**) participated and

uploaded bid documents through KPP portal. The tender details and recommendations are attached as **Annexure 1**.

**5. Bellary City Corporation TSC Recommendations on Technical bid:**

Post evaluation of the technical bid, the subject was placed before the Corporation Level Tender Scrutiny Committee (CLTSC) chaired by Commissioner Bellary City Corporation. The Corporation-level Tender Scrutiny Committee evaluated and reviewed the tender to ensure compliance with technical, financial, and procedural requirements. It also verified bidder qualifications, examined bid documents, and further recommended for approval from the State level TSC, which was submitted to the office of State Mission Director vide letter no: ಹೆಚ್ 1/ಪವಿ/67/2022-23, ಠನಾಂಕ: 03.07.2024.

The Bellary City Corporation has provided specific reasons for approving the single bid for the legacy waste management tender. This tender marks the third call, following previous unsuccessful attempts. The Karnataka State Pollution Control Board (KSPCB) has issued a notice for non-compliance with waste processing and disposal regulations, warning of a penalty of ₹5.00 lakhs per month. Additionally, the Hon'ble National Green Tribunal (NGT), in O.A. No. 606/2018 dated 13th October 2023, imposed environmental compensation for delays in remediating legacy waste as per SWM Rules 2016. Given the urgency to protect public health and the environment, immediate action is imperative.

**6. State level TSC recommendations on technical bid:**

The subject was discussed during 11<sup>th</sup> State Level Tender Scrutiny Committee meeting chaired by State Mission Director, Swachh Bharat Mission (U), held on 23.08.2024. The State Level Tender Scrutiny Committee (SLTSC) reviewed and evaluated the proposals received from Bellary CLTSC. The Committee deliberated on the reasons provided by Corporation Level Tender Scrutiny Committee for consideration of single bid, and considering the need and urgency of the project, agreed with the recommendations provided by Bellary CLTSC for approval of technical bid, and also recommended to place the subject before SLTC.

**7. SLTC approval for Technical Bid:**

It was informed that in continuation to the State Level TSC recommendations, the subject was placed before the 16<sup>th</sup> SLTC meeting Dated: 26.08.2024. The Committee after detailed deliberations, and considering the urgency submitted by both SLTSC and Bellary CLTSC, approved the Technical Bid Evaluation Reports for processing and disposal of legacy waste management tender by the Bellary City Corporation and recommended for opening of financial bids. Also, the Committee directed SMD to place the subject before SHPC for tender approval.

**8. ULB Level Tender Scrutiny Committee recommendations w.r.t Bid Capacity:**

On the basis of SLTC approval, The Corporation Level Tender Scrutiny Committee Meeting was held by Bellary City Corporation on 04-09-2024, wherein the bid capacity assessment has been done for the qualified bidder Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT, as per the documents submitted by the bidder through KPP Portal. The documents submitted by the bidder were evaluated by Bellary CLTSC. Based on evaluation, the Committee has recommended that since the bidder has the higher bid capacity of **5,373.02 Lakhs** as compared to the required bid capacity of **2126.03 Lakhs** (1817.46 excluding GST) in the tender, the bidder is technically qualified.

**9. State level Tender Scrutiny committee recommendations w.r.t Bid Capacity:**

The recommendations on the Bid capacity from the Bellary City corporation were submitted to State Mission Directorate, SBM (U) and the same were accepted in the 11<sup>th</sup> state level TSC meeting under the chairmanship of State Mission Director, SBM(U) held on 17.09.2024. The documents submitted by Bellary City Corporation were evaluated by State Level Tender Scrutiny Committee. Based on evaluation, State Level Tender Scrutiny Committee recommended for opening of Financial Bid.

**10. Bellary City Corporation Recommendations w.r.t Financial Bid:**

Based on the approval from State level TSC, Bellary City Corporation opened the financial bid for legacy waste management tender on 21.09.2024, and Corporation

Level Tender Scrutiny Committee under chairmanship of Commissioner, Bellari City Corporation has recommended for approval of the following financial bid details:

Name of Bidder	Amount Put to Tender (Lakhs)	Amount Quoted Lakhs (excluding GST)	Negotiated Amount Lakhs (excluding GST)
Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT	1817.46	2222.88 (22.31% above the amount put to tender)	1907.96 (4.98% above the amount put to tender)

As stated, Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT is the single bidder for Rs. 1907.96 lakhs (excluding GST) for the negotiated amount, which is **4.98% above** the amount put to tender.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 19,07,96,904.87/-(excluding GST) which is 4.98% above the amount put to tender, submitted by Bellary City Corporation for the said legacy waste management tender.

***Decision:*** As recommended by Bellary City Corporation, The Committee after discussions and deliberations, approved the financial bid amount INR 19,07,96,904.87/-(excluding GST) submitted by Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT which is 4.98% above the amount put to tender, for the said legacy waste management tender of Bellary City Corporation.

**Agenda No.4: Seeking Approval for Financial Bid Evaluation Report Submitted by Belagavi City Corporation for Processing and Disposal of Legacy Waste.**

**Project: Processing and Disposal of Legacy waste at Khasbag under Belagavi City Corporation Limits as per CPCB guidelines.**

For the above said project the following approval/ recommendations of the competent authorities have be obtained, the details are as follows:

**1. DPR Approval:**

State Mission Director (SMD), SBM(U) briefed the committee that Belagavi City Corporation (BCC) has prepared DPR for Legacy Waste Management for the work related to "Processing and Disposal of Legacy waste at Khasbag under Belagavi City Corporation Limits as per CPCB guidelines." The total quantity of legacy waste to be remediated under the project is 300000MT. The DPR prepared by Belagavi City Corporation was scrutinized by Directorate of Municipal Administration and the same was placed in 3rd SLTC meeting dated 18.03.2023 for approval. SLTC deliberated on various aspects of DPR and was approved in 3rd SLTC meeting dated 18.03.2023. The committee also recommended the project to SHPC to seek Administrative approval.

**2. Administrative Approval:**

Based on the recommendation of SLTC, the DPR of the legacy waste management for Belagavi City Corporation for a total quantity of 300000MT at a cost of Rs. 1555.26 lakhs were placed in 3rd SHPC meeting held on 29.03.2023 for seeking Administrative approval. The committee deliberated on various aspects of DPR and also considering the recommendations of SLTC, accorded Administrative approval for the detailed project report of legacy waste management in Belagavi City Corporation for the amount of Rs. **1555.26** lakhs (including GST).

**3. Technical Sanction Approval:**

Based on technical approval in 3<sup>rd</sup> SLTC held on 18.03.2023 and administrative approval accorded in 3<sup>rd</sup> SHPC held on 29.03.2023, the estimates and technical components of the bid documents were verified and approved by the Chief Engineer, Directorate of Municipal Administration (DMA). The Technical Sanction for legacy waste management for Belagavi City Corporation for the amount of 1555.26 lakhs was accorded by the Chief Engineer, Directorate of Municipal Administration (DMA) through Order No. 1034136 DMA SWM SBM 04 2023, dated 2nd May 2023.

#### 4. Tender Details:

Following the receipt of technical sanction, tender was invited for the legacy waste management project in Belagavi City Corporation. The total quantity of remediation of legacy waste under the tender is 300000MT and amount put to tender is Rs 1322.40 Lakhs.

1<sup>st</sup> Tender was published on 14.07.2023 and one (1) bid was received wherein after technical evaluation, the bidder was found technically ineligible. Further, Belagavi City Corporation re-invited the tender for 2<sup>nd</sup> call on 15.09.2023, wherein five (5) bids were received, and all 5 bidders were found technically ineligible after technical evaluation. The 3<sup>rd</sup> call for remediation of legacy waste was invited on 30.01.2024, wherein two (2) bidders participated and found technically ineligible after technical evaluation.

Post approval from the SLTC for rejection of Technical bids of Call -1, Call-2 and Call-3 Tenders, the tender was re-invited for the 4<sup>th</sup> time on 09-07-2024. The technical bid of the call 4 tender was opened on 26-09-2024 and 2 bidders have participated and uploaded bid documents through KPP portal. The details of tender and recommendation are provided as **Annexure:2**.

#### 5. Belagavi City Corporation Recommendations on Technical bid:

Post evaluation of the technical bid, the subject was placed before the Corporation level Tender scrutiny committee (CLTSC) chaired by Commissioner Belagavi City Corporation. The Corporation-level Tender Scrutiny Committee evaluated and reviewed the tender to ensure compliance with technical, financial, and procedural requirements. It verified bidder qualifications, examined bid documents, and further recommended for approval from the State level TSC.

The Belagavi Corporation Level Tender scrutiny committee chaired by Commissioner Belagavi City Corporation evaluated the technical bid and recommended for rejecting Sri PANKAJ SUSHEELKUMAR JAIN (MAHAVEER ENTERPRISES) and accepting Sri SHAILA CHETAN (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARA. The same was submitted to the office of State Mission Director vide letter no BCC/HS/SWM/VS/2024-25/88 dated 09-10-2024.



The Belagavi City Corporation has provided specific reasons for approving the single bid for the legacy waste management tender. This tender marks the 4th call, following previous unsuccessful attempts. The Karnataka State Pollution Control Board (KSPCB) has issued a notice for non-compliance with waste processing and disposal regulations, warning of a penalty of ₹5.00 lakhs per month. Additionally, the Hon'ble National Green Tribunal (NGT), in O.A. No. 606/2018 dated 13th October 2023, imposed environmental compensation for delays in remediating legacy waste as per SWM Rules 2016. Given the urgency to protect public health and the environment, immediate action is imperative.

#### **6. State level TSC recommendations on technical bid:**

The subject was discussed during 12<sup>th</sup> State Level Tender Scrutiny Committee meeting chaired by State Mission Director, Swachh Bharat Mission (U), held on 25.10.2024. The State Level Tender Scrutiny Committee (SLTSC) reviewed and evaluated the proposals received from Belagavi CLTSC. The Committee deliberated on the reasons provided by Corporation Level Tender Scrutiny Committee for consideration of single bid, and considering the need and urgency of the project, agreed with the recommendations provided by Belagavi CLTSC for approval of technical bid, and also recommended to place the subject before SLTC.

The State level Tender Scrutiny after detailed deliberation agreed with the recommendations of Corporation Level Tender Scrutiny Committee of rejecting Sri PANKAJ SUSHEELKUMAR JAIN (MAHAVEER ENTERPRISES) and accepting Sri SHAILA CHETAN (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT. The details of the recommendations of the State level TSC & Belagavi, CC TSC are provided as **Annexure:2A.**

#### **7. SLTC Approval for Technical Bid:**

It was informed that in continuation to the State Level TSC recommendations, the subject was placed before the 17<sup>th</sup> SLTC meeting Dated: 28.10.2024. The Committee after detailed deliberations, and considering the urgency submitted by both SLTSC and Belagavi CLTSC, approved the Technical Bid Evaluation Reports for processing and

disposal of legacy waste management tender by the Belagavi City Corporation and recommended for opening of financial bids. Also, the Committee directed SMD to place the subject before SHPC for tender approval.

**8. ULB level Tender Scrutiny Committee recommendations w.r.t Bid Capacity:**

On the basis of SLTC approval, The Corporation Level Tender Scrutiny Committee Meeting was held by Belagavi City Corporation under the Chairmanship of Commissioner Belagavi City Corporation on 13-11-2024, wherein the bid capacity assessment has been done for the qualified bidder Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD), as per the documents submitted by the bidder through KPP Portal. The documents submitted by the bidder were evaluated by Belagavi CLTSC. Based on evaluation, the Committee has recommended that since the bidder has the higher bid capacity of **Rs.17707.00 Lakhs** as compared to the required bid capacity of **Rs. 1555.26** Lakhs in the tender, the bidder is technically qualified.

**9. State level Tender Scrutiny committee recommendations w.r.t Bid Capacity:**

The recommendations on the Bid capacity from the Belagavi City corporation were submitted to State Mission Directorate, SBM (U) and the same were accepted in the 13<sup>th</sup> state level TSC held on 14.11.2024. The documents submitted by Belagavi City Corporation were evaluated by State Level Tender Scrutiny Committee. Based on evaluation, State Level Tender Scrutiny Committee recommended for opening of Financial Bid.

**10. Belagavi City Corporation Recommendations w.r.t Financial Bid:**

Based on the approval from State level TSC, Belagavi City Corporation opened the financial bid for legacy waste management tender of on 22.11.2024, and Corporation Level Tender Scrutiny Committee under the Chairmanship of Commissioner, Belagavi City Corporation has recommended for approval of the following financial bid details:

Name of Bidder	Amount Put to Tender (Lakhs)	Amount Quoted Lakhs (excluding GST)	Negotiated Amount Lakhs (excluding GST)



Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT	1322.40	1833.30 (38.63 %) above the amount put to tender)	1383.78 (4.64%) above the amount put to tender)
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As stated, Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT is the single bidder for Rs. 1383.78 lakhs (excluding GST) for the negotiated amount, which is **4.64% above** the amount put to tender.

In view of the above, SMD SBM(U) has sought approval from the SHPC regarding the financial bid proposal of INR 1383.78 Lakhs-(excluding GST) which is 4.64% above the amount put to tender, submitted by Belagavi City Corporation for the said legacy waste management tender.

***Decision:*** As recommended by Belagavi City Corporation, The Committee after discussions and deliberations, approved the financial bid of the amount INR 1383.78 lakh (excluding GST) submitted by Sri SHAILA CHETAN CONTRACTOR (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT, which is 4.64% above the amount put to tender for the said legacy waste management tender of Belagavi City Corporation.

**Agenda No 5: Seeking Administrative Approval for Detailed Project Reports for Legacy Waste Management of 4 ULBs Dakshina Kannada District.**

State Mission Director (SMD), SBM(U) briefed the committee on the details of Solid waste Management projects taken up under SBM (U)-2.0 and the details of the project are as given below:

**1. Action Plan approvals under SBM U 2.0 from MoHUA:**

The total central allocation for Solid Waste Management Components under SBM(U)-2.0 for the state is 709.30 Cr. Out of this, the SWM projects including Legacy Waste Management, ISWM, MRF, Bio-methanation, Transfer Station, Sanitary landfill, Waste

to energy and Mechanical Sweeping for Rs. 661.50 Cr as a central share has been approved so far by MoHUA. Therefore, Central balance amount of Rs.47.8 Cr is yet to be claimed from the state.

Under SBM(U)-2.0, the action plan for 193 ULBs has been approved for Legacy Waste Management in the 11<sup>th</sup> NARC meeting dated 5<sup>th</sup> January 2024 with the total cost of Rs 954.87Cr. Subsequently, 192 ULBs excluding BBMP have prepared the DPRs and accorded administrative approvals.

### 2. Proposal from ULBs:

SMD further mentioned that the ULBs of Dakshina Kannada district i.e Bantwala TMC, Mulki TP, Belthangadi TP and Sulya TP have identified dumpsites and submitted proposal for dumpsite remediation seeking funds under SBM (U)-2.0 and Environmental Compensation fund.

### 3. Recommendations of State Mission Director, SBM (U):

The said proposal is verified at DMA office, and it is found that ULBs have prepared their DPR for In house remediation of legacy waste following CPCB guidelines. The ULBs has conducted volume estimation through Drone Survey, Physical analysis and chemical analysis of the legacy waste at the dumpsite. The details of the DPR are provided under:

Details of Legacy Waste Management of 4 ULBs									
Sl no	District	Name of the ULB	Population of 2011	Actual quantity of Legacy Waste (MT)	Project Cost in Lakh	GOI share as per SBM (U)-2.0	GOK Share as per SBM(U)-2.0	Total GoI+GoK share	ULB Share (In Lakhs)
1	Dakshina Kannada	Bantwal	40155	9102	70.96	25.03	16.52	41.55	29.41
2		Belthangady	7635	2664	51.32	7.32	4.835	12.16	39.16
3		Mulki	17234	2047	48.39	5.62	3.71	9.35	39.04
4		Sulla	19958	4672	52.92	12.85	8.48	21.33	31.59
<b>Total</b>				<b>18485</b>	<b>223.59</b>	<b>50.83</b>	<b>33.55</b>	<b>84.39</b>	<b>139.2</b>

Post approval from the SHPC, the proposal may be sent to MoHUA for seeking funds under GOI and GoK share under SBM(U)-2.0.

#### 4. SLTC Approval:

It was further informed that the DPR prepared by the ULBs of Dakshina Kannada was scrutinized at Directorate of Municipal Administration and the subject was placed before the 17<sup>th</sup> SLTC meeting dated: 28.10. 2024. The SLTC deliberated on various aspects of DPR and accorded technical approval for Detailed Project Reports of Legacy Waste Management submitted by ULBs of Dakshina Kannada District for total project cost of Rs.223.59 lakhs under SBM(U)-2.0.

Thus, SMD has sought administrative approval from SHPC for the Detailed Project Reports of Legacy Waste Management submitted by ULBs of Dakshina Kannada District for the total project cost of Rs.223.59/-lakhs under SBM(U)-2.0.

***Decision:*** The Committee after discussions and deliberations accorded approval for the Detailed Project Reports of Legacy Waste Management submitted by ULBs of Dakshina Kannada District for the total project cost of Rs.223.59/-lakhs under SBM(U)-2.0.

**Agenda No 6: Seeking Administrative Approval for Hiring PDMC to support for implementation of Intersection & Diversion Component of Used Water Management under SBM (U)- 2.0.**

State Mission Director (SMD), SBM(U) briefed the committee on the details of projects taken up Under SBM(U)- 2.0 Used Water Management Component, the details of the project & approvals are as follows:

#### 1. Action Plan approvals:

Under Used Water Management Component of SBM U 2.0, Action plan for 275 ULBs for 1,666 km of I&D was approved in 9<sup>th</sup> NARC meeting dated 08-03-2023 and 12<sup>th</sup> NARC meeting dated 14-03-2024 for a total funding of **Rs. 833.00 Crore**. The details of sequence of approval for I&D are as follows:

Sl. No	NARC Meeting	No. of ULBs	Units in km	Total Cost in Cr	Central Share (50%)	State Share (33 %)	ULB Share (17%)
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1	9 <sup>th</sup> NARC	184	1,000	500.00	250.00	165.00	85.00
2	12 <sup>th</sup> NARC	91	666	333.00	166.5	109.89	56.61
	<b>Total</b>	<b>275</b>	<b>1,666</b>	<b>833.00</b>	<b>416.50</b>	<b>274.89</b>	<b>141.61</b>

The details of the approved UWM action plan under SBM U 2.0 are as below:

S. No	Component	Number/ Units	Total Cost in Cr	2% of the Project Cost in Cr
1	Cesspool Vehicle (Nos)	147	35.28	0.71
2	Sewer Cleaning Vehicle & other cleaning equipment's (Nos)	73	25.55	0.51
3	I & D (in KM)	1666	833.00	16.66
4	STPs (in MLD) - Implemented by KUIDFC	927.25	1359.04	27.18
	<b>Total</b>		<b>2252.87</b>	<b>45.06</b>

The ULB wise details of approved I&D action plan under SBM U 2.0 is attached as **Annexure 3**.

## 2. Government orders regarding UWM Implementing agency:

As per the GO no: UDD 5 CSS 2023 Bengaluru, dated:19-07-2023, KUIDFC is designated as the Nodal agency for implementation of STP component under SBM(U)-2.0 as well as UWM works under NGT environmental compensation funds. Also, it is directed to KUIDFC to appoint Project Development and Management Consultants (PDMCs) and establish Project Implementation Units (PIUs) in districts and Project Management Units (PMU) at KUIDFC for UWM implementation. Also, Directorate of Municipal Administration (DMA) is the nodal agency responsible for implementation of I&D works, Procurement of Cesspool and Sewer Cleaning vehicles.

Accordingly, KUIDFC had hired two PDMCs for support in implementation of UWM Projects under NGT as well as SBM(U)- 2.0 In which the scope of work for I&D, Sewer Cleaning Machines and Cesspool Vehicles is not included.

As per the provisions under SBM(U)- 2.0, 2 % of the project cost shall be used as A&OE expenses for the project. The total A&OE funds available with DMA for Implementation

of I&D, Procurement of Cesspool and Sewer Cleaning Vehicles amounts to **Rs. 17.88 Cr**, the details are as follows:

S. No	Component	Unit	Approved Cost in Lakh	2% of the approved fund in Lakh
1	Intersection & Diversion of Drains	1666 km	83300.00	1666.00
2	Cesspool Vehicles	147 Vehicles	3528.00	70.56
3	Sewer Cleaning Vehicles	73 Vehicles	2555.00	51.10
	<b>Total</b>		<b>89383.00</b>	<b>1787.66</b>

District wise fund allocation for I&D, Cesspool Vehicle and Sewer Cleaning Vehicles amounting to Rs. 1,782.66 Cr is also provided as **Annexure 3A**. Hence, the fund of Rs.17.88 Cr shall be utilized for hiring of PDMC to support DMA in implementation of I&D Projects, Procurement of Cesspool and Sewer cleaning vehicles under SBM(U)- 2.0. The minimum Key expert and support staffs to be deployed by the PDMC under the project are given as **Annexure 3B**.

### 3. SLTC Approval and Recommendations:

It was further informed by the SMD that a PDMC is needed to support in implementation of I&D works, Procurement of Sewer cleaning and cesspool vehicles under SBM (U)-

SMD also highlighted that the 17<sup>th</sup> SLTC in its meeting dated 28-10-2024 had accorded approval for hiring of new PDMC under DMA amounting to Rs.17.88 Cr, to support in implementation of I&D works, Procurement of Sewer cleaning and cesspool vehicles under SBM (U)- 2.0., by adopting the RFP and approved rate norms of KUIDFC used for hiring PDMCs for UWM and to invite tender for new PDMC under DMA.

Hence, SMD has sought administrative approval from SHPC for hiring of new PDMC under DMA to support in implementation of I&D works, Procurement of Sewer cleaning and cesspool vehicles under SBM (U)- 2.0., by adopting the RFP and approved rate norms of KUIDFC used for hiring PDMCs for UWM and to invite tender for new PDMC under DMA.

**Decision:** The Committee after discussions and deliberations accorded administrative approval for hiring of new PDMC under DMA to support in implementation of I&D works, Procurement of Sewer cleaning and cesspool vehicles under SBM (U)- 2.0., by adopting the RFP and approved rate norms of KUIDFC used for hiring PDMCs for UWM and to invite tender for new PDMC under DMA.

**Agenda No 7: Seeking Administrative Approval for procurement of 73 no's Sewer Cleaning Machines and inviting centralised tender under 4 packages (division wise) under Used Water Management Component of SBM (U)- 2.0**

State Mission Director (SMD), SBM(U) briefed the committee on the details of projects taken up Under SBM(U)- 2.0 Used Water Management Component and the details of the project & approvals for the procurement of Sewer Cleaning vehicle are as follows:

**1. Action Plan Approval:**

Under SBM U 2.0, Used Water Management Action Plan for procuring 73 Sewer Cleaning Machines for Rs. 25.55 Crore is approved by MoHUA in 9<sup>th</sup> NARC meeting dated 8<sup>th</sup> June 2023 and 12<sup>th</sup> NARC meeting dated 14<sup>th</sup> March 2024 with a unit cost of Rs. 35.00 Lakh under Used Water Management Component of SBM(U)- 2.0. The details of sequence of approvals for Sewer Cleaning vehicles are as follows:

S. No	NARC Meeting	No. of ULBs	Number/ Units	Total Cost in Cr	Central Share (50%)	State Share (33 %)	ULB Share (17%)
1	9 <sup>th</sup> NARC	31	31	10.85	5.43	3.58	1.84
2	12 <sup>th</sup> NARC	42	42	14.70	7.35	4.85	2.50
	<b>Total</b>	<b>73</b>	<b>73</b>	<b>25.55</b>	<b>12.78</b>	<b>8.43</b>	<b>4.34</b>

ULB wise details of approved Sewer cleaning vehicles under SBM U 2.0 is attached as **Annexure 4.**

## 2. Technical Committee Recommendation:

A technical committee under the Chairmanship of Chief Engineer, DMA, GoK was created as per the directions of the G.O No.5 UDD 158 CSS 2023 Bengaluru, Dated: 27.11.2023. The technical committee meeting under the Chairmanship of Chief Engineer, DMA held on 05-01-2024 had finalized and approved the technical specifications for 4000 Liter capacity Sewer Cleaning Vehicles (Suction cum jetting machine) and the same was placed in the 17<sup>th</sup> SLTC meeting dated 28.10.2024. for approval.

## 3. SLTC Approval:

It was further informed that the technical specifications of 4000 Liter capacity Sewer Cleaning Vehicles (Suction cum jetting machine) was placed in the 17<sup>th</sup> SLTC meeting dated 28-10-2024. The SLTC had accorded approval for the technical specifications of 4000 Liter capacity Sewer Cleaning Vehicles (Suction cum jetting machine).

SMD had also sought approval for the procurement of 73 no's Sewer Cleaning Machines by inviting centralised tender under 4 packages (division wise) with a total cost of Rs.25.55 crore under Used Water Component of SBM(U)-2.0 and the Committee had accorded approval for inviting centralized tender under 4 packages (division wise) for a total cost of Rs.25.55 crore under Used Water Component of SBM(U)-2.0.

Thus, SMD has sought administrative approval from the SHPC for procurement of 73 no's Sewer Cleaning Machines and inviting centralised tender under 4 packages (division wise) for a total cost of Rs.25.55 crore under Used Water Component of SBM(U)-2.0.

***Decision: The Committee after discussions and deliberations accorded administrative approval for procurement of 73 no's Sewer Cleaning Machines and invite centralised tender under 4 packages (division wise) for a total cost of Rs.25.55 crore under Used Water Component of SBM(U)-2.0.***

**Agenda No 8: Administrative approval of DPR of Construction/Upgradation of Sewerage system for Robertsonpet City Under NGT Compensation Fund.**

Managing Director (MD) – KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs. 20.00 Cr for "Construction/Upgradation of Sewerage system for Robertsonpet City Under NGT Compensation Fund."

Accordingly, the PDMC in coordination with ULB has submitted the DPR for approval after assessing the existing UGD infrastructure and its gap. The details are as follows:

Sl. No.	Description	Amount (in Rs.)
A	UGD Network	
1	Providing, laying, jointing, testing & commissioning of 160, 200, 250 mm dia UPVC and 300 mm RCC pipeline and Construction of RCC machinehole chambers including road restoration at Zone-1 (Includes Wards 15, 16, 27 & 31). (12.383 Km Sewer line & 451 Machine holes)	₹ 6,29,94,782.66
1.1	Road & utilities (water supply pipes) restoration	₹ 1,09,36,763.20
2	Providing HSC's in Zone-1 (Includes Wards 15, 16, 27 & 31) for Robertsonpet city- 2186 out of Total 2186 Nos.	₹ 1,83,20,000.00
B	Wet Well-1 at Zone-1	
3	Construction of 5 m dia wet well at Zone-1 (Includes Wards 15, 16, 27 & 31) with PTU	₹ 70,59,000.00
4	Providing and laying of 150 mm K-9 class DI Pumping Sewermain to Pump Proposed Zone-1(Includes Wards 15, 16, 27 & 31) WW to Proposed 1.2 MLD STP- 1325 meter	₹ 49,40,000.00
5	Estimate for construction of Diesel Generator room for suitable KVA DG set of size 6.00 x 3.50 x 3.00 m for WW at Zone-1 (1 nos.)	₹ 11,02,000.00
6	Supply, erection, electrification and commissioning of 3 nos. 20 HP non-clog sewage pumpset along with suitable capacity DG set allied accessories at Zone-1 Wetwell-1 (63 KVA transformer & 62.5 KVA DG set)	₹ 62,71,000.00
C	1.2 MLD SBR STP	
7	Construction and commissioning of 1.20 MLD SBR Technology STP and allied works. (Includes Electromechanical Items Rs. = 1,42,71,000).	₹ 3,35,11,610.00

8	11kV Express feeder main for prop. SBR STP	₹ 25,70,000.00
9	Supplying & Installation of OCEMS at Ex. STP Site at Parandali	₹ 18,75,000.00
	Basic Cost	₹ 14,95,80,155.87
	GST @18%	2,69,24,428.06
	Sub Total	17,65,04,583.92
D	Operation & Maintenance Cost for 1st Year	₹ 26,46,950.00
	GST @18%	4,76,451.00
	O&M Total	31,23,401.00
	Tender premium on Sub Total @ 5 %	88,25,229.20
	PDMC Charges @ 2%	35,30,091.68
	PMU Charges @ 1.5%	26,47,568.76
	Contingencies @ 3%	44,87,404.68
	Escom Charges @ 0.5%	7,47,900.78
	Miscellaneous and rounding off	1,33,819.99
	<b>Grand total (Rs.)</b>	<b>₹ 20,00,00,000.00</b>
	<b>OPERATION &amp; MAINTENANCE COST</b>	<b>₹ 1,73,90,248.82</b>

MD informed that the subject was discussed in the 15th Technical Scrutiny Committee meeting held on 18.09.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and also verified that the DPR is prepared as per NGT guidelines. It was informed that the TSC has recommended the DPR for the approval of SLTC and SLHPC.

Further it was informed that the SLTC in its 17th meeting dtd. 28.10.2024 has taken note of the decision of the TSC and recommended the DPR for the consideration of SLHPC for according administrative approval.

Hence MD sought for the administrative approval of SHPC for the DPR of "Construction/ Upgradation of Sewerage system for Robertsonpet City" for the total cost of Rs.21.74 Cr. (CAPEX for Rs.20.0 Cr. and OPEX for further 5 years is Rs.1.74 Cr.) under NGT Compensation Fund & ULB fund and to invite tenders.

**Decision:** The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage system for Robertsonpet City" for the total cost of Rs.21.74 Cr. (CAPEX for Rs.20.0 Cr. and OPEX for further 5 years is Rs.1.74 Cr.) under NGT Compensation Fund & ULB fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.

**Agenda No 9: Administrative approval of DPR for Construction/Upgradation of Sewerage system for Shivamogga City Under NGT Compensation Fund**

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs. **40.00 Cr** for "Construction/Upgradation of Sewerage system for Shivamogga City Under NGT Compensation Fund."

Accordingly, the PDMC in coordination with ULB has submitted the DPR for approval after assessing the existing UGD infrastructure and its gap. The details are as follows:

Sl. No	Components	Amount (in Rs)
1	Providing, laying, jointing, testing & commissioning of 160 & 200 mm dia UPVC Sewerline and Construction of RCC machinehole chambers including road restoration. (28.90 Km Sewer line with 1086 Machine holes).	15,92,60,000.00
2	Providing, laying, jointing, testing & commissioning of 400, 450 & 800 mm dia RCC NP3 Sewerline and Construction of RCC machinehole chambers including road restoration. (3.42 Km Sewer line with 127 Machine holes)	4,34,00,000.00
3	Providing, laying, jointing, testing & commissioning of 100 mm dia DI K9 Sewer Pumping Mains for Pump to Wetwell to Existing Ridge Manholes at Gadikoppa (0.50 km), APMC Yard (0.728 km), Bommanakatte (1.02 km), Wade E Huda (2.09 km), Gandharva Nagar (0.595 km) Locations.	1,73,60,000.00
4	Providing House Service Connections- 1546 Nos	1,32,06,578.00

Sl. No	Components	Amount (in Rs)
5	Construction of 3 mtr dia & 7.5 mtr depth Wet well at Gadikoppa with Screen Chamber including DG Room, Compound Wall and Electrification works	67,20,000.00
6	Construction of 3 mtr dia & 9.6 mtr depth Wet well at APMC Yard with Screen Chamber including DG Room, Compound Wall and Electrification works	74,30,000.00
7	Construction of 3 mtr dia & 8 mtr depth Wet well at Bommanakatte with Screen Chamber including DG Room and Electrification works	67,30,000.00
8	Construction of 3 mtr dia & 9.5 mtr depth Wet well at Wade E Huda with Screen Chamber including DG Room, Compound Wall and Electrification works	73,40,000.00
9	Construction of 3 mtr dia & 7.5 mtr depth Wet well at Gandharva Nagar with Screen Chamber including DG Room, Compound Wall and Electrification works	67,60,000.00
10	Supply, erection, electrification and commissioning of 3Nos (2W+1S) of 1.22 LPS X 18 m Head with Suitable HP Non clog submersible sewage Pumping machineries including Panel board and other connected accessories for Gadikoppa Wetwell.	11,50,000.00
11	Supply, erection, electrification and commissioning of 3Nos (2W+1S) of 3.13 LPS X 22m Head Suitable HP Non clog submersible sewage Pumping machineries including Panel board and other connected accessories for APMC Yard Wetwell.	13,00,000.00
12	Supply, erection, electrification and commissioning of 3Nos (2W+1S) of 3.47 LPS X 20 m Head with Suitable HP Non clog submersible sewage Pumping machineries including Panel board and other connected accessories for Bommanakatte Wetwell.	11,80,000.00
13	Supply, erection, electrification and commissioning of 3Nos (2W+1S) of 5.03 LPS X 52m Head Suitable HP Non clog submersible sewage Pumping machineries including Panel board and other connected accessories for Wade E Huda Wetwell.	16,70,000.00
14	Supply, erection, electrification and commissioning of 3Nos (2W+1S) of 1.39 LPS X 16 m Head with Suitable HP Non clog submersible sewage Pumping machineries	11,70,000.00

Sl. No	Components	Amount (in Rs)
	including Panel board and other connected accessories for Gandharva Nagar Wetwell.	
15	Supply, erection, electrification and commissioning of 3Nos (2W+1S) of 182.29 LPS X 20 m Head with Suitable HP Non clog submersible sewage Pumping machineries including Panel board and other connected accessories for Existing Seegathatty Wetwell.	94,40,000.00
16	Providing, Supply and Installation of 11 KV Express Feeder Main to Existing Seegathatty wetwell.	18,90,000.00
17	Providing Trenchless Crossing Estimate for NH/SH/Railway Crossings. (11 Nos)	1,40,80,000.00
	<b>Base Cost</b>	<b>30,00,86,578.0</b>
18	G.S.T @ 18%	5,40,15,584.04
19	<b>Sub total-1</b>	<b>35,41,02,162.04</b>
20	Tender Premium @ 5 %	1,77,05,108.10
21	PDMC Charges @ 2%	70,82,043.24
22	PMU Charges @ 1.5%	53,11,532.43
23	Contigencies @ 3%	90,02,597.34
24	Escom charges @0.5%	15,00,432.89
25	O&M for 1st year	52,96,123.65
	<b>Grand Total Rs.</b>	<b>40,00,00,000.00</b>
	<b>OPERATION &amp; MAINTENANCE COST</b>	<b>₹ 3,10,62,130.75</b>

MD informed that the subject was discussed in the 15<sup>th</sup> Technical Scrutiny Committee meeting held on 18.09.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and also verified that the DPR is prepared as per NGT guidelines. It was informed that the TSC has recommended the DPR for the approval of SLTC and SLHPC.

Further it was informed that the SLTC in its 17<sup>th</sup> meeting dtd. 28.10.2024 has taken note of the decision of the TSC and recommended the DPR for the consideration of SLHPC for according administrative approval.

Hence MD sought for the administrative approval of SHPC for the DPR of "Construction/ Upgradation of Sewerage system for Shivamogga City" for the Total Cost

of Rs.43.11 Cr. (CAPEX for Rs.40.0 Cr. and OPEX for further 5 years are Rs.3.11 Cr.) under NGT Compensation Fund & ULB fund and to invite tenders.

***Decision:*** The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage system for "Construction/ Upgradation of Sewerage system for Shivamogga City" for the Total Cost of Rs.43.11 Cr. (CAPEX for Rs.40.0 Cr. and OPEX for further 5 years are Rs.3.11 Cr.) under NGT Compensation Fund & ULB fund, as per the recommendation of Technical Scrutiny Committee & State Level Technical Committee. The Committee also accorded approval to invite tenders.

**Agenda No 10: Administrative approval of DPR for Construction/Upgradation of Sewerage system for Kolar City Under NGT Compensation Fund.**

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated grant of Rs.60.00 Cr for the Construction/ Upgradation of sewerage system with 5 years O&M for Kolar City under NGT Environmental Compensation fund.

Accordingly, the PDMC in coordination with ULB has submitted the DPR for approval after assessing the existing UGD Infrastructure and its gap. The details are as follows;

Sl. No.	Description	Est. Amount (in Rs.)
<b>I</b>	<b>SEWERLINE</b>	
1	Providing, laying, jointing, testing & commissioning of 160 mm dia UPVC pipeline and Construction of RCC machinehole chambers in all Zones. (9.94 Kms out of 32 Kms Sewer line and 189 Nos Manholes)	₹ 22,906,601.60
2	Provision for Road restoration at the location of missing links	₹ 14,584,258.50
3	Providing, laying, jointing, testing & commissioning of 300-700 mm dia RCC NP3 Sewerline and Construction of RCC machinehole chambers including road	₹ 43,329,496.79

Sl. No.	Description	Est. Amount (in Rs.)
	restoration and trenchless crossing. (4.5 Km Sewer line with 174 Machine holes)	
<b>II</b>	<b>HOUSE SERVICE CONNECTIONS</b>	
4	Providing HSC's in leftover areas - 790 Nos.	₹ 6,620,000.00
<b>III</b>	<b>WET WELL</b>	
5	Providing and laying of 400, 500 mm (extension from ex. WW-1 & 2) and 700 mm DI Pumping Sewer main to Pump Proposed 28 MLD WW to Proposed 23.5 MLD STP- (3.50 + 0.15) = 3.65 Kms	₹ 76,300,000.00
6	Construction of 10 m dia wet well with PTU	₹ 36,485,445.38
7	Estimate for construction of Diesel Generator room for suitable KVA DG set of size 6.00 x 3.50 x 3.00 m for Prop. WW (1 nos.)	₹ 1,102,000.00
8	Supply, erection, electrification and commissioning of 5 nos.(3W+2S) suitable 125 HP HP non-clog sewage pumpset (5x125 HP) along with suitable capacity DG set allied accessories (400 KVA transformer & 600 KVA (200+400) DG set) at Wet Well	₹ 12,882,000.00
<b>IV</b>	<b>11kV FEEDER MAIN</b>	
9	Estimate for the work of 11KV Express Feeder Main for Providing Power Supply to proposed STP & Wet well (5 Kms)	₹ 7,778,048.00
<b>V</b>	<b>SEWAGE TREATMENT PLANT</b>	
10	Earth filling for raising the ground level (up to 1 Mtr) of STP site	₹ 4,831,112.00
11	Estimate for "Construction of 23.50 MLD capacity SBR technology Sewage Treatment Plant near Gadde Kannuru village"-1 No. (Includes Electromechanical Items Rs.= 13,07,30,000).	₹ 216,180,364.00
12	Construction of RCC Counterfort Retaining Wall along the lake boundary as protection against storm flood situations. 300 mtr length & 3 Mtr Ht.	₹ 4,966,428.93
	<b>Basic Cost</b>	₹ 447,965,755.19
	<b>GST @18%</b>	80,633,835.93
	<b>Sub Total</b>	<b>528,599,591.13</b>

Sl. No.	Description	Est. Amount (in Rs.)
VI	Operation & Maintenance Cost for 1st Year	9,078,300.00
	GST @18%	1,634,094.00
	<b>O&amp;M Total</b>	<b>10,712,394.00</b>
	Tender premium on Sub Total @ 5 %	26,429,979.56
	PDMC Charges @ 2%	10,571,991.82
	PMU Charges @ 1.5%	7,928,993.87
	Contingencies @ 3%	13,438,972.66
	Escom Charges @ 0.5%	2,239,828.78
	Miscellaneous and rounding off	78,248.19
	<b>Grand total (Rs.)</b>	<b>₹ 60,00,00,000.00</b>
	<b>Operation and maintenance cost</b>	<b>₹ 6,58,61,616.22</b>

MD informed that the subject was discussed in the 15<sup>th</sup> Technical Scrutiny Committee meeting held on 18.09.2024 and the committee has verified the necessity of the project in the city, analysed the gap in sewerage system and also verified that the DPR is prepared as per NGT guidelines. It was informed that the TSC has recommended the DPR for the approval of SLTC and SLHPC.

Further it was informed that the SLTC in its 17<sup>th</sup> meeting dtd. 28.10.2024 has taken note of the decision of the TSC and on-file approval is obtained from STC Chairman and ACS-UDD, which will be ratified in the forthcoming SLTC.

Hence MD sought for the administrative approval of SHPC for the DPR of "Construction/ Upgradation of Sewerage system for "Construction/ Upgradation of Sewerage system for Kolar City" for the Total Cost of Rs.66.59 Cr. (CAPEX for Rs.60.0 Cr. and OPEX for further 5 years are Rs.6.59 Cr.) under NGT Compensation Fund & ULB fund and to invite tenders.

***Decision:*** *The Committee after discussions and deliberations accorded administrative approval for the DPR of "Construction/ Upgradation of Sewerage system for Kolar City" for the Total Cost of Rs.66.59 Cr. (CAPEX for Rs.60.0 Cr. and OPEX for further 5 years are Rs.6.59 Cr.) under NGT*

*Compensation Fund & ULB fund, as per the recommendation of Technical Scrutiny Committee & on-file approval of Chairman, SLTC and to invite tenders.*

**Agenda No 11: Approval for inviting packaged tender for the sewerage works in Kolar district.**

Managing Director, KUIDFC informed the Committee that the Government Order vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Rehabilitation/ Construction of sewerage system for 54 towns/ cities. PDMC are appointed for preparation of Detailed Project Reports (DPRs)/ review and finalise the already prepared Reports.

PDMC have currently prepared the DPRs for Kolar district viz., Kolar and Robertsonpet ULBs. The details are as follows;

(Rs. in Cr.)

No	Name of ULB	CAPEX - NGT fund	OPEX- ULB fund	Likely tender amt.
1	Kolar	60.0	6.59	66.59
2	Robertsonpet	20.0	1.74	21.74
	<b>Total</b>	<b>80.0</b>	<b>8.33</b>	<b>88.33</b>

Further, it was informed that in order to attract prospective bidders, enhance large bidder participation and contract management, it is proposed to invite tenders for both the cities of Kolar district in a single package.

***Decision:*** *The Committee after discussions and deliberations accorded approval for inviting single package tender for Kolar district comprising ULBs of Kolar and Robertsonpet at a cost of Rs.88.33 Crore including O&M, if necessary.*

**Agenda No 12: Seeking approval for Financial Bid Evaluation for FSTP Package 05 (Call-3).**

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation).

It was informed that during the 1<sup>st</sup> call, no bidders participated and in the 2<sup>nd</sup> call, the tender premium was more than 5% and hence the tender was rejected. Based on the approval of SHPC, 3<sup>rd</sup> call tender was invited.

Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/07, dated:03.08.2024. The tender was published on KUIDFC official website and in All India English edition of "The Hindu" and Karnataka state Kannada edition of "Prajavani" on 06.08.2024. The last date for bid submission was 20.08.2024. As there were no bids received auto extended up to 27.08.2024 and corrigendum issued up to 04.09.2024. The detail of the package – 5 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated (Rs. in Cr)	Amount put to tender in Rs. (Inclusive of GST)
Dakshina Kannada	Sulya	6	3.50	Rs. 22,57,09,861/-
Dakshina Kannada	Kadaba	3	3.00	
Dakshina Kannada	Kotekaaru	6	3.50	
Dakshina Kannada	Mulki	6	3.50	
Dakshina Kannada	Kinnigola	6	3.50	
Dakshina Kannada	Bajape	6	3.50	
Dakshina Kannada	Someshwara	9	4.18	
Dakshina Kannada	Mudabidri	12	4.67	
	<b>Total</b>		<b>29.35</b>	

The technical bid is opened on 12.09.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 16<sup>th</sup> Technical Scrutiny Committee meeting held on 21.10.2024. The TSC has verified the bid evaluation report and confirmed that the evaluation report is in compliance with KPPP norms and tender conditions of the bid. Hence TSC approved the bid evaluation report. The detail of the technical bid is as below.

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 16 <sup>th</sup> TSC
1	Package -5	22.57	Call-3	2 bids received.  1. M/s MP24 Construction Company  2. M/s Infracon Structures	M/s MP24 Construction Company has not submitted the original EMD BG as per KPP Portal. EMD is not accepted in KPP Portal. Hence bid is rejected.  The committee opined that the technical bid of M/s Infracon Structures is "Technically Responsive".  <b>The Committee recommends the Technical Bid Evaluation report of Package-5 FSTP tender for approval by the SLTC/SHPC.</b>

It was informed that in continuation to the TSC recommendations, the subject was placed before the 17<sup>th</sup> SLTC meeting Dated: 28.10.2024 and ***the Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Package-5 as approved by the TSC & recommended by MD-***

**KUIDFC. The SLTC recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.**

Accordingly, financial bids were opened on 16.11.2024 and Evaluation of Financial Bid is carried out.

During the evaluation of financial bid, it is found the bidders quoted is above 5% tender premium as per the Govt. Order No 576-Exp12/2018, dated 22.05.2018 it attracts negotiation and hence, negotiation is conducted in KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal. The abstract is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model - <b>Package 5</b>
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT24
Amount put to tender Inclusive of GST	Rs. 22,57,09,861/-
Name of the Bidder	<b>L1:</b> M/s Infracon Structures
Quoted by the Bidder Inclusive of GST	Rs. 28,89,08,624/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	28.00% above
Negotiated amount with L1 bidder (Inclusive of GST)	Rs 23,69,72,784/-
Tender Premium for negotiated amount with respect to Amount put to tender and CSR	4.99% above

As stated above, M/s Infracon Structures is the L-1 bidder for Rs. 23,69,72,784/- (including GST) for the negotiated amount, which is **4.99% above** the amount put to tender and current schedule of rate.

Hence MD sought for the approval of SHPC for award of FSTP Package-5 Contract for L-1 bidder of M/s Infracon Structures for negotiated amount of Rs.23,69,72,784/- (Including GST), which is 4.99% above the amount put to tender and 4.99% above CSR.

***Decision:*** *The Committee after discussions and deliberations accorded approval for award of FSTP Package-5 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs ( in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model for L-1 bidder M/s Infracon Structures for negotiated amount of Rs.23,69,72,784/- (Including GST), which is 4.99% above the amount put to tender and above CSR.*

**Agenda No 13: Seeking approval for Financial Bid Evaluation for FSTP Package 10 (Call-4).**

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation).

It was informed that during the 1<sup>st</sup> call, no bidders participated and in the 2<sup>nd</sup> call and 3<sup>rd</sup> call, the tender was nonresponse and hence the tender was rejected. Based on the approval of SHPC, 4<sup>th</sup> call tender was invited.

Call-4 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/07, dated:03.08.2024. The tender was published on KUIDFC official website and in All India English edition of "The Hindu" and Karnataka state Kannada edition of "Prajavani" on 06.08.2024. The last date for bid submission was 20.08.2024. The detail of the package - 10 is as below:

*[Handwritten signature]*

District	Name of ULB	Capacity in KLD	Funds allocated (Rs. in Cr)	Amount put to tender in Rs. (Inclusive of GST)
Raichur	Balaganur	3	3.00	<b>Rs. 22,46,02,644/-</b>
Raichur	Turavihala	6	3.50	
Raichur	Kavithal	6	3.50	
Raichur	Hatti	6	3.50	
Raichur	Siravara	6	3.50	
Raichur	Mudgal	9	4.18	
Raichur	Maski	9	4.18	
Raichur	Devadurga	9	4.18	
<b>Total</b>			<b>29.54</b>	

The technical bid is opened on 21.08.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 15<sup>th</sup> Technical Scrutiny Committee meeting held on 18.09.2024. The TSC has verified the bid evaluation report and confirmed that the evaluation report is in compliance with KTPP norms and tender conditions of the bid. Hence TSC approved the bid evaluation report. The detail of the technical bid is as below.

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 15 <sup>th</sup> TSC
1	Package -10	22.46	Call-4	2 bids received.  1. M/s Annapurna Constructions  2. M/s Nandi Constructions	M/s Annapurna Constructions has not submitted the original EMD BG as per KPP Portal. EMD is not accepted in KPP Portal. Hence bid is rejected.  The committee opined that the technical bid of M/s Nandi Constructions is "Technically Responsive".

					The Committee recommends the Technical Bid Evaluation report of Package-10 FSTP tender for approval by the SLTC/SHPC.
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It was informed that in continuation to the TSC recommendations, the subject was placed before the 17<sup>th</sup> SLTC meeting Dated: 28.10.2024 and ***the Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Package – 10 as approved by the TSC & recommended by MD-KUIDFC. The SLTC recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.***

Accordingly, financial bids were opened on 16.11.2024 and Evaluation of Financial Bid is carried out.

During the evaluation of financial bid, it is found the bidders quoted is above 5% tender premium as per the Govt. Order No 576-Expl2/2018, dated 22.05.2018 it attracts negotiation and hence, negotiation is conducted in KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal. The abstract is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model - <b>Package 10</b>
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT26
Amount put to tender Inclusive of GST	Rs. 22,46,02,644/-
Name of the Bidder	<b>L1:</b> M/s Nandi Constructions
Quoted by the Bidder Inclusive of GST	Rs. 23,60,75,396/-

*lv*

Tender Premium for quoted amount with respect to Amount put to tender and CSR	5.11% above
Negotiated amount with L1 bidder (Inclusive of GST)	Rs. 23,56,04,696/-
Tender Premium for negotiated amount with respect to Amount put to tender and CSR	4.90% above

As stated above, M/s Nandi Constructions is the L-1 bidder for Rs. 23,56,04,696/- (including GST) for the negotiated amount, which is **4.90% above** the amount put to tender and current schedule of rate.

Hence MD sought for the approval of SHPC for award of FSTP Package-10 for L-1 bid of M/s Nandi Constructions for negotiated amount of Rs. 23,56,04,696/- (Including GST), which is 4.90 % above the amount put to tender and above CSR.

***Decision: The Committee after discussions and deliberations accorded approval for award of FSTP Package-10 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model for L-1 bidder M/s Nandi Constructions for negotiated amount of Rs.23,56,04,696/- (Including GST), which is 4.90 % above the amount put to tender and above CSR.***

**Agenda No 14: Seeking approval for Financial Bid Evaluation for FSTP Package 12 (Call-4).**

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for

construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation).

It was informed that during the 1<sup>st</sup>, 2<sup>nd</sup> and 3<sup>rd</sup> call, the tenders were nonresponse and hence the tender was rejected. Based on the approval of SHPC, 4<sup>th</sup> call tender was invited.

Call-4 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/07, dated:03.08.2024. The tender was published on KUIDFC official website and in All India English edition of "The Hindu" and Karnataka state Kannada edition of "Prajavani" on 06.08.2024. The last date for bid submission was 20.08.2024. The detail of the package - 12 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated (Rs. in Cr)	Amount put to tender in Rs. (Inclusive of GST)
Ballary	Kudatini	6	3.50	<b>Rs. 24,86,53,230/=</b>
Ballary	Kurugodu	9	4.18	
Ballary	Kurekuppa	9	4.18	
Kalburgi	Kalagi	3	3.00	
Kalburgi	Yadrami	3	3.00	
Kalburgi	Kamalapura	3	3.00	
Yadgir	Kembavi	9	4.18	
Yadgir	Hunasagi	6	3.50	
Yadgir	Hunasagi	9	4.18	
Yadgir	Kakkeru	9	4.18	
<b>Total</b>			<b>32.72</b>	

The technical bid is opened on 21.08.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 15<sup>th</sup> Technical Scrutiny Committee meeting held on 18.09.2024. The TSC has verified the bid evaluation report and confirmed that the evaluation report is in compliance with KPPP norms and tender conditions of the bid. Hence TSC approved the bid evaluation report. The detail of the technical bid is as below.

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 15 <sup>th</sup> TSC
1	Package-12	24.86	Call-4	2 bids received.  1. M/s Annapurna Constructions  2. M/s Nandi Constructions	M/s Annapurna Constructions has not submitted the original EMD BG as per KPP Portal. EMD is not accepted in KPP Portal. Hence bid is rejected.  The committee opined that the technical bid of M/s Nandi Constructions is "Technically Responsive".  <b>The Committee recommends the Technical Bid Evaluation report of Package-12 FSTP tender for approval by the SLTC/SHPC.</b>

It was informed that in continuation to the TSC recommendations, the subject was placed before the 17<sup>th</sup> SLTC meeting Dated: 28.10.2024 and ***the Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Package – 12 as approved by the TSC & recommended by MD-KUIDFC. The SLTC recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.***

Accordingly, financial bids were opened on 16.11.2024 and Evaluation of Financial Bid is carried out.

As the single bidder is participated in the tender, Bidder is called for negotiation through KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal. The abstract is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD /
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	12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model - <b>Package 12</b>
KPPP Indent Number	KUIDFC/2024-25/WS/WORK_INDENT27
Amount put to tender Inclusive of GST	Rs. 24,86,53,230/-
Name of the Bidder	<b>L1: M/s Nandi Constructions</b>
Quoted by the Bidder Inclusive of GST	Rs. 26,09,60,885/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.95% above
Negotiated amount with L1 bidder (Inclusive of GST)	Rs 26,08,55,885/-
Tender Premium for negotiated amount with respect to Amount put to tender and CSR	4.91% above

As stated above, M/s Nandi Constructions is the L-1 bidder for Rs. 26,08,55,885/- (including GST) for the negotiated amount, which is **4.91% above** the amount put to tender and current schedule of rate.

Hence MD sought for the approval of SHPC for award of FSTP Package-12 for L-1 bid of M/s Nandi Constructions for negotiated amount of Rs.26,08,55,885/- (Including GST), which is 4.91% above the amount put to tender and above CSR.

***Decision: The Committee after discussions and deliberations accorded approval for award of FSTP Package-12 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model for L-1 bid of M/s***



***Nandi Constructions for negotiated amount of Rs.26,08,55,885/- (Including GST), which is 4.91% above the amount put to tender and above CSR.***

**Agenda No 15: Seeking approval for Financial Bid Evaluation for FSTP Package 7 (Call-4).**

Managing Director, KUIDFC informed the Committee that the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation). The detail of the package - 7 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated (Rs. in Cr)	Amount put to tender in Rs. (Inclusive of GST)
Bagalkot	Lokapura	6	3.50	Rs.30,73,63,782/-
Bagalkot	Ameengada	6	3.50	
Bagalkot	Kamatagi	6	3.50	
Bagalkot	Shiruru	6	3.50	
Bagalkot	Belagali	6	3.50	
Bagalkot	Bilgi	6	3.50	
Bagalkot	Hungund	9	4.18	
Uttar Kannada	Siddapur	6	3.50	
Uttar Kannada	Yellapur	6	3.50	
Uttara Kannada	Manki	6	3.50	
Uttar Kannada	Ankola	9	4.18	
<b>Total</b>			<b>39.86</b>	

It was informed that during the 1<sup>st</sup> call no bids were received, during 2<sup>nd</sup> and 3<sup>rd</sup> call, the tenders were nonresponse and hence the tender was rejected. Based on the approval of SHPC, 4<sup>th</sup> call tender was invited.

Call-4 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/07, dated:03.08.2024. The details of tender notification is as follows:

Tender Publish date	03.08.2024
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Prebid meeting date & time	13.08.2024 time 11.30 am
Last date & time for bid submission	20.08.2024 time 04.30 pm
Date & time of opening of Technical bid	21.08.2024 time 05.00 pm
Date & time of opening of Financial bid	28.08.2024 time 11.30 am

The tender was published on KUIDFC official website and in All India English edition of "The Hindu" and Karnataka state Kannada edition of "Prajavani" on 06.08.2024.

The technical bid is opened on 21.08.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 15<sup>th</sup> Technical Scrutiny Committee meeting held on 18.09.2024. The TSC has verified the bid evaluation report and confirmed that the evaluation report is in compliance with KTPP norms and tender conditions of the bid. Hence TSC approved the bid evaluation report. The detail of the technical bid is as below.

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 15 <sup>th</sup> TSC
1	Package-7	30.74	Call-4	Single bid received.  Mr.Bharath Gowda ( M/s Poorna Infrastructure formerly known as Poorna Enterprises )	The committee opined that the technical bid of Mr.Bharath Gowda (M/s Poorna Infrastructure formerly known as Poorna Enterprises) is "Technically Responsive".  <b>The Committee recommends the Technical Bid Evaluation report of Package-7 FSTP tender for approval by the SLTC/SHPC.</b>

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It was informed that in continuation to the TSC recommendations, the subject was placed before the 17<sup>th</sup> SLTC meeting Dated: 28.10.2024 and **the Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Package -7 as approved by the TSC & recommended by MD-KUIDFC. The SLTC recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.**

Accordingly, financial bids were opened on 16.11.2024 and Evaluation of Financial Bid is carried out. Alone bidder has participated in the financial bid. Hence, Bidder is called for negotiation through KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal. The abstract is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 11 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model. <b>Package-7</b>
KPPP Indent Number	KUIDFC/2024-25/OW/WORK_INDENT25/CALL-4
Amount put to tender Inclusive of GST	Rs. 30,73,63,782/-
Name of the Bidder	<b>L1:</b> Mr.Bharath Gowda (M/s Poorna Infrastructure formerly known as Poorna Enterprises )
Quoted by the Bidder Inclusive of GST	Rs. 32,26,88,881/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.99% above
Negotiated amount with L1 bidder (Inclusive of GST)	Rs. 32,26,88,881/-

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Tender Premium for negotiated amount with respect to Amount put to tender and CSR	4.99% above
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As stated above, Mr.Bharath Gowda (M/s Poorna Infrastructure formely known as Poorna Enterprises) is the L-1 bidder for Rs. 32,26,88,881/- (including GST) for the negotiated amount, which is **4.99% above** the amount put to tender and current schedule of rate.

Hence MD sought for the approval of SHPC for award of FSTP Package-7 for L-1 bid of Mr.Bharath Gowda (M/s Poorna Infrastructure formely known as Poorna Enterprises) is the L-1 bidder for Rs. 32,26,88,881/- (including GST) for the negotiated amount, which is **4.99% above** the amount put to tender and CSR.

***Decision: The Committee after discussions and deliberations accorded approval for award of FSTP Package-7 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 11 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Built, Operate and Transfer (DBOT) model for L-1 bidder of Mr.Bharath Gowda (M/s Poorna Infrastructure formerly known as Poorna Enterprises) for negotiated amount of Rs. 32,26,88,881/- Including GST), which is 4.99 % above the amount put to tender and above CSR.***

*The meeting ended with vote of thanks.*



**Additional Chief Secretary  
Government of Karnataka &  
Chairman, SHPC, SBM(U)**



ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ನಡವಳಿಗಳು

**ವಿಷಯ:** ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣ, ನವದೆಹಲಿ ಪೀಠವು ಓ.ಎ. ಸಂಖ್ಯೆ: 606/2018 ರಲ್ಲಿ ದಿನಾಂಕ: 13-10-2022 ರಂದು ನೀಡಿರುವ ತೀರ್ಪಿನಂತೆ ಪರಿಸರ ದುರಸ್ತಿ ಕಾಮಗಾರಿಗಳನ್ನು ಕೈಗೊಳ್ಳಲು "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ **Personal Deposit** ಖಾತೆ ತೆರೆದು, ಠೇವಣಿ ಮಾಡಲು ಅನುದಾನವನ್ನು ಬಿಬಿಎಂಪಿಗೆ ಬಿಡುಗಡೆ ಮಾಡುವ ಬಗ್ಗೆ.

- ಓದಲಾಗಿದೆ:**
1. ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣ, ನವದೆಹಲಿ ಪೀಠವು ಓ.ಎ. ಸಂಖ್ಯೆ: 606/2018 ರಲ್ಲಿ ದಿನಾಂಕ: 13-10-2022 ರಂದು ನೀಡಿರುವ ಆದೇಶ.
  2. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 4 ಟಿಎಆರ್ 2023, ದಿನಾಂಕ: 21-02-2023.
  3. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 619 ಬಿ.ಆರ್.ಎಸ್. 2022, ದಿನಾಂಕ: 23-02-2023.
  4. ಆರ್ಥಿಕ ಇಲಾಖೆಯ ಅ.ಟಿ ಸಂಖ್ಯೆ: ಆಇ 32 ವೆಚ್ಚ-9 / 2023, ದಿನಾಂಕ: 27-02-2023.
  5. ಸರ್ಕಾರದ ಪತ್ರ ಸಂಖ್ಯೆ: ನಅಇ 11 ಸಿಎಸ್.ಎಸ್. 2023, ದಿನಾಂಕ: 03-03-2023.

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**ಪ್ರಸ್ತಾವನೆ:**

ಮೇಲೆ ಕ್ರಮ ಸಂಖ್ಯೆ (1) ರಲ್ಲಿ ಓದಲಾದ ದಿನಾಂಕ: 13-10-2022 ರ ಆದೇಶದಲ್ಲಿ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣವು ಈ ಕೆಳಕಂಡಂತೆ ಆದೇಶಿಸಿರುತ್ತದೆ.

"In Para 61(iii) of the order dt.13-10-2022 in O.A. No.606/2018, Hon'ble National Green Tribunal Principle Bench ordered that "Admitted gap in generation and scientific handling of waste has resulted in damage to the environment and public health for which the state of Karnataka is liable to pay compensation of Rs.2900 crores as per details already mentioned above (para 58). The amount of compensation is to be utilized for restoration measures preferably by evolving a suitable centralized single window mechanism by the Chief Secretary, Karnataka."

ಮೇಲೆ ಕ್ರಮ ಸಂಖ್ಯೆ (2) ರಲ್ಲಿ ಓದಲಾದ ದಿನಾಂಕ: 21-02-2023ರ ಆದೇಶದಲ್ಲಿ ಅಕೌಂಟೆಂಟ್ಸ್ ಜನರಲ್ ರವರ Authorisation ನೊಂದಿಗೆ "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ Personal Deposit Account ತೆರೆದು, ಠೇವಣಿ ಇಟ್ಟು, ಸದರಿ ಠೇವಣಿಯಲ್ಲಿ ಇಡುವ ಹಣದಿಂದ ಪರಿಸರದ ಮೇಲೆ ಆಗಿರುವ ಹಾನಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ದುರಸ್ತಿ ಕಾಮಗಾರಿಗಳನ್ನು ಕೈಗೊಳ್ಳಲು ಮಾನ್ಯ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿರವರ ವಿಶೇಷ ಅನುಮತಿಯನ್ನು ಪಡೆದು, ಬಳಕೆ ಮಾಡಿಕೊಳ್ಳುವಂತೆ ಆದೇಶಿಸಲಾಗಿರುತ್ತದೆ.

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ಮೇಲೆ ಕ್ರಮ ಸಂಖ್ಯೆ (3) ರಲ್ಲಿ ಓದಲಾದ ದಿನಾಂಕ: 23-02-2023ರ ಆದೇಶದಲ್ಲಿ, 2022-23ನೇ ಸಾಲಿಗೆ ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ 4217-01-800-0-02-132-ಬಂಡವಾಳ ವೆಚ್ಚಗಳು ಅಡಿಯಲ್ಲಿ ಒಟ್ಟು ರೂ.96793.00 ಲಕ್ಷ (Rupees ninety six thousand seven hundred ninety three lakh only) ಗಳನ್ನು "ಬೆಂಗಳೂರಿಗೆ ವಿಶೇಷ ಮೂಲಭೂತ ಸೌಕರ್ಯಕ್ಕೆ ಬಂಡವಾಳ ಬೆಂಬಲ-ಬಂಡವಾಳ ವೆಚ್ಚಗಳು" ಅಡಿಯಲ್ಲಿ ಪುನರ್ ವಿನಿಯೋಗದ ಮೂಲಕ ಒದಗಿಸಲಾಗಿರುತ್ತದೆ.

ಮೇಲೆ ಕ್ರಮ ಸಂಖ್ಯೆ (4) ರಲ್ಲಿ ಓದಲಾದ ದಿನಾಂಕ: 27-02-2023ರ ಅ.ಟಿ ಯಲ್ಲಿ ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ, ಆರ್ಥಿಕ ಇಲಾಖೆ ರವರು, ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣ, ನವದೆಹಲಿ ಪೀಠವು ಓ.ಎ. ಸಂಖ್ಯೆ: 606/2018 ರಲ್ಲಿ ದಿನಾಂಕ: 13-10-2022 ರಂದು ನೀಡಿರುವ ತೀರ್ಪಿನಂತೆ ಪರಿಸರ ದುರಸ್ತಿ ಕಾಮಗಾರಿಗಳಿಗಾಗಿ ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಹೆಸರಿನಲ್ಲಿ ಒಂದು ಪ್ರತ್ಯೇಕ ಪಿ.ಡಿ ಖಾತೆಯನ್ನು ತೆರೆದು ರೂ.2900.00 ಕೋಟಿಗಳನ್ನು ಒದಗಿಸಬೇಕಾಗಿರುತ್ತದೆ. ಈ ಸಂಬಂಧ ಪುಸ್ತುತ ಸಾಲಿಗೆ ರೂ.96793.00 ಲಕ್ಷಗಳನ್ನು ಆರ್ಥಿಕ ಇಲಾಖೆಯ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 619 ಬಿ.ಆರ್.ಎಸ್. 2022, ದಿನಾಂಕ: 23.02.2023 ರನ್ವಯ ಮರು ಹೊಂದಾಣಿಕೆ ಮೂಲಕ ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ 4217-01-800-0-02-132 "ಬೆಂಗಳೂರು ವಿಶೇಷ ಮೂಲಭೂತ ಸೌಕರ್ಯಕ್ಕೆ ಬಂಡವಾಳ ಬೆಂಬಲ" ರಡಿಯಲ್ಲಿ ಒದಗಿಸಿಕೊಳ್ಳಲು ಕ್ರಮವಹಿಸಲಾಗಿರುತ್ತದೆ. ಹೀಗೆ ಒದಗಿಸಿಕೊಳ್ಳಲಾದ ರೂ.96793.00 ಲಕ್ಷಗಳ ಅನುದಾನವನ್ನು ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 4 ಟಿಎಆರ್ 2023, ದಿನಾಂಕ: 21-02-2023 ರಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ಕ್ರಮ ವಹಿಸುವಂತೆ ತಿಳಿಸಿರುತ್ತಾರೆ.

ಮೇಲೆ ಕ್ರಮ ಸಂಖ್ಯೆ (5) ರಲ್ಲಿ ಓದಲಾದ ದಿನಾಂಕ: 03-03-2023ರ ವತ್ರದಲ್ಲಿ, ಆರ್ಥಿಕ ಇಲಾಖೆಯು ದಿನಾಂಕ: 21-02-2023ರ ಆದೇಶದಲ್ಲಿ ಅಕೌಂಟೆಂಟ್ ಜನರಲ್ ರವರ Authorisation ಪಡೆದು "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ Personal Deposit Account ತೆರೆದು ಠೇವಣಿ ಇಡಲು ಹಾಗೂ ಸದರಿ ಮೊತ್ತವನ್ನು ಅಕೌಂಟೆಂಟ್ ಜನರಲ್ ರವರಿಂದ ಅಧಿಕೃತಗೊಳಿಸಿಕೊಂಡು ಸಾರ್ವಜನಿಕರ ಆರೋಗ್ಯ ಮತ್ತು ಪರಿಸರದ ಮೇಲೆ ಆಗುವ ಹಾನಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಬಳಕೆ ಮಾಡಿಕೊಳ್ಳಬೇಕಾಗಿರುತ್ತದೆ. ಆದುದರಿಂದ, "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ Personal Deposit Account ತೆರೆಯಲು Authorisation ನೀಡುವಂತೆ ಪ್ರಿನ್ಸಿಪಲ್ ಅಕೌಂಟೆಂಟ್ ಜನರಲ್ (ಎ & ಇ), ಬೆಂಗಳೂರು ರವರಿಗೆ ಪತ್ರ ಬರೆಯಲಾಗಿರುತ್ತದೆ.

ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 619 ಬಿ.ಆರ್.ಎಸ್. 2022, ದಿನಾಂಕ: 23-02-2023ರ ಆದೇಶ ಮತ್ತು ಮೇಲೆ ತಿಳಿಸಿರುವ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, ಈ ಬಗ್ಗೆ ಕೂಲಂಕಷವಾಗಿ ಪರಿಶೀಲಿಸಿದ ಸರ್ಕಾರವು ಈ ಕೆಳಕಂಡಂತೆ ಆದೇಶಿಸಿದೆ.

**ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 145 ಎಂಎನ್‌ವೈ 2023 (ಇ).**

**ಬೆಂಗಳೂರು, ದಿನಾಂಕ: 23-03-2023**

ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣ, ನವದೆಹಲಿ ಪೀಠವು ಓ.ಎ. ಸಂಖ್ಯೆ: 606/2018 ರಲ್ಲಿ ದಿನಾಂಕ: 13-10-2022 ರಂದು ನೀಡಿರುವ ತೀರ್ಪಿನಂತೆ ಪರಿಸರ ದುರಸ್ತಿ ಕಾಮಗಾರಿಗಳನ್ನು ಕೈಗೊಳ್ಳಲು ಸರ್ಕಾರದ ಖಜಾನೆಯಲ್ಲಿ (Government Treasury) "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ **Personal Deposit Account** ಖಾತೆ ತೆರೆದು, ರೂ.2900.00 ಕೋಟಿಗಳನ್ನು ಠೇವಣಿ ಮಾಡಬೇಕಾಗಿರುತ್ತದೆ. ಅದರನ್ವಯ, ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 619 ಬಿ.ಆರ್.ಎಸ್. 2022,

...3/-



ದಿನಾಂಕ: 23-02-2023 ರಲ್ಲಿ, 2022-23ನೇ ಸಾಲಿನ ಲೆಕ್ಕಶೀರ್ಷಿಕೆ: 4217-01-800-0-02-132 ಬಂಡವಾಳ ವೆಚ್ಚಗಳು ಶೀರ್ಷಿಕೆಯಡಿ ಒಟ್ಟು ರೂ.96793.00 (ತೊಂಭತ್ತಾರು ಸಾವಿರದ ಏಳು ನೂರ ತೊಂಭತ್ತ ಮೂರು ರೂಪಾಯಿಗಳು ಮಾತ್ರ) ಲಕ್ಷಗಳ ಅನುದಾನವನ್ನು ಪುನರ್ವಿನಿಯೋಗದ ಮೂಲಕ ಒದಗಿಸಿ ಮಂಜೂರಾತಿ ನೀಡಿರುತ್ತದೆ. ಸದರಿ ಅನುದಾನವನ್ನು, 2022-23 ನೇ ಸಾಲಿನ ವಿಶೇಷ ಮೂಲಭೂತ ಸೌಕರ್ಯಕ್ಕೆ ಬಂಡವಾಳ ಬೆಂಬಲ ಯೋಜನೆಯ (Capital Support to Special Infrastructure Projects of Bangalore) ಲೆಕ್ಕಶೀರ್ಷಿಕೆ 4217-01-800-0-02-132 ಬಂಡವಾಳ ವೆಚ್ಚಗಳು ಅಡಿ ಈ ಕೆಳಕಂಡ ಷರತ್ತುಗಳಿಗೊಳಪಟ್ಟು ಬಿಡುಗಡೆಗೊಳಿಸಿ ಆದೇಶಿಸಿದೆ.

ಷರತ್ತುಗಳು:

- 1) ಈ ಆದೇಶದಲ್ಲಿ ಬಿಡುಗಡೆ ಮಾಡಿರುವ ಅನುದಾನವನ್ನು ಕಡ್ಡಾಯವಾಗಿ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣ, ನವದೆಹಲಿ ಪೀಠವು ಓ.ಎ. ಸಂಖ್ಯೆ: 606/2018 ರಲ್ಲಿ ದಿನಾಂಕ: 13-10-2018 ರಂದು ನೀಡಿರುವ ತೀರ್ಪಿನಂತೆ ಪರಿಸರ ದುರಸ್ತಿ ಕಾಮಗಾರಿಗಳನ್ನು ಕೈಗೊಳ್ಳಲು ಮಾತ್ರ ಬಳಸತಕ್ಕದ್ದು.
- 2) ಮೇಲೆ ಬಿಡುಗಡೆ ಮಾಡಿರುವ ಅನುದಾನವನ್ನು ಕಡ್ಡಾಯವಾಗಿ "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ Personal Deposit Account ಖಾತೆ ತೆರೆದು, ಠೇವಣಿ ಮಾಡತಕ್ಕದ್ದು.
- 3) ಈ ಆದೇಶದಲ್ಲಿ 2022-23ನೇ ಸಾಲಿನ ವಿಶೇಷ ಮೂಲಭೂತ ಸೌಕರ್ಯಕ್ಕೆ ಬಂಡವಾಳ ಬೆಂಬಲ ಯೋಜನೆಯ ಲೆಕ್ಕಶೀರ್ಷಿಕೆ 4217-01-800-0-02-132 ಬಂಡವಾಳ ವೆಚ್ಚಗಳು ಶೀರ್ಷಿಕೆಯಡಿ ಬಿಡುಗಡೆ ಮಾಡಿರುವ ಅನುದಾನವನ್ನು ಜಂಟಿ ನಿರ್ದೇಶಕರು (ಯೋಜನೆ) ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ ಇವರು ಸ್ವೀಕರ್ಥನ ರಶೀದಿ (Payees Receipt) ಮೂಲಕ ರಾಜ್ಯ ಹುಜೂರ್ ಖಜಾನೆಯಿಂದ ಡ್ರಾ ಮಾಡಿ, ಕಡ್ಡಾಯವಾಗಿ "ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ" ರವರ ಹೆಸರಿನಲ್ಲಿ ತೆರೆದಿರುವ Personal Deposit ಖಾತೆಗೆ ಠೇವಣಿ ಮಾಡಲು ಅಧಿಕಾರ ನೀಡಲಾಗಿದೆ.
- 4) ಈ Personal Deposit Account ನಲ್ಲಿ ಇಡುವ ಹಣವನ್ನು ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿರವರ ವಿಶೇಷ ಅನುಮತಿಯನ್ನು ಪಡೆದು ಬಳಕೆ ಮಾಡತಕ್ಕದ್ದು.
- 5) ಈ Personal Deposit Account ನಲ್ಲಿ ಬೇರೆ ಯಾವುದೇ ಯೋಜನೆಯ (Scheme) ಹಣವನ್ನು ಠೇವಣಿ ಮಾಡತಕ್ಕದ್ದಲ್ಲ. ಖಜಾನೆ ಅಧಿಕಾರಿಯು ಈ Personal Deposit Account ನಲ್ಲಿ ಯಾವುದೇ ಪಾವತಿಯನ್ನು ಮಾಡಬೇಕಾಗಿದ್ದಲ್ಲಿ, ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿರವರ ವಿಶೇಷ ಅನುಮತಿಯನ್ನು ಪಡೆದಿರುವುದನ್ನು ಖಾತ್ರಿ ಪಡಿಸಿಕೊಳ್ಳತಕ್ಕದ್ದು.
- 6) ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಎಫ್.ಡಿ 01 ಟಿ.ಎಫ್.ಪಿ 2021, ದಿನಾಂಕ: 05-04-2021 ರ ಆದೇಶ, ಕರ್ನಾಟಕ ಅರ್ಥಿಕ ಸಂಹಿತೆ ಸಾಧಿಲ್ಯಾರು ವೆಚ್ಚ ಕೈಪಿಡಿ ಅಧಿನಿಯಮ, ಕೆ.ಟಿ.ಪಿ.ಪಿ. ಕಾಯ್ದೆ ಹಾಗೂ ನಿಯಮ ಮತ್ತು ಸರ್ಕಾರದಿಂದ ಕಾಲಕಾಲಕ್ಕೆ ಹೊರಡಿಸಲಾದ ನಿಯಮಗಳನ್ನು ಕಡ್ಡಾಯವಾಗಿ ಪಾಲಿಸತಕ್ಕದ್ದು.
- 7) ಈ ಆದೇಶವನ್ನು ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಆಇ 619 ಬಿ.ಆರ್.ಎಸ್. 2022, ದಿನಾಂಕ: 23-02-2023 ರನ್ವಯ ಹೊರಡಿಸಲಾಗಿದೆ.

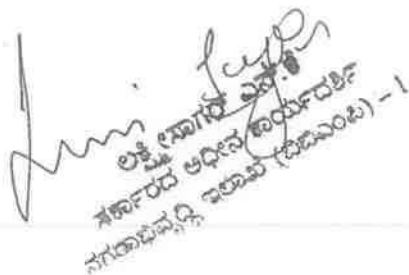
ಕರ್ನಾಟಕ ರಾಜ್ಯಪಾಲರ ಆದೇಶಾನುಸಾರ  
ಮತ್ತು ಅವರ ಹೆಸರಿನಲ್ಲಿ,

  
(ಲಕ್ಷ್ಮೀಸಾಗರ್ ಎನ್.ಕೆ.)

ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ,  
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ (ಬಿ.ಬಿ.ಎಂ.ಪಿ)

File 22/02

... 4/-

  
ಲಕ್ಷ್ಮೀಸಾಗರ್ ಎನ್.ಕೆ.  
ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ,  
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ (ಬಿ.ಬಿ.ಎಂ.ಪಿ) - 1

## ಇವರಿಗೆ:

1. ಮಹಾಲೇಖಪಾಲರು, ಲೆಕ್ಕ ತಪಾಸಣೆ / ಲೆಕ್ಕ ಪತ್ರ ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ.
2. ಮುಖ್ಯ ಆಯುಕ್ತರು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರು.
3. ನಿರ್ದೇಶಕರು, ಖಜಾನೆ ಇಲಾಖೆ, ಪ್ರೋಡಿಯಂ ಬ್ಲಾಕ್, ವಿ.ವಿ.ಕೇಂದ್ರ, ಬೆಂಗಳೂರು.
4. ಜಂಟಿ ನಿರ್ದೇಶಕರು, ರಾಜ್ಯ ಹುಜೂರ್ ಖಜಾನೆ, ಬೆಂಗಳೂರು.
5. ಉಪ ನಿರ್ದೇಶಕರು, ಮ್ಯಾನೇಜ್‌ಮೆಂಟ್ ನೆಟ್ ವರ್ಕ್, ಖಜಾನೆ ಇಲಾಖೆ, ಖನಿಜ ಭವನ, ರೇಸ್‌ಕೋರ್ಸ್ ರಸ್ತೆ, ಬೆಂಗಳೂರು.
6. ಖಜಾನೆ ಅಧಿಕಾರಿಗಳು, ರಾಜ್ಯ ಹುಜೂರ್ ಖಜಾನೆ, ಬೆಂಗಳೂರು.
7. ಮುಖ್ಯ ಆರ್ಥಿಕ ಅಧಿಕಾರಿ, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರು.
8. ಮುಖ್ಯ ಲೆಕ್ಕಾಧಿಕಾರಿಗಳು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ, ಬೆಂಗಳೂರು.
9. ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
10. ಜಂಟಿ ನಿರ್ದೇಶಕರು, (ಯೋಜನೆ), ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ, ವಿಕಾಸಸೌಧ.
11. ಸರ್ಕಾರದ ಉಪ ಕಾರ್ಯದರ್ಶಿ-3, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
12. ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ, ಆರ್ಥಿಕ ಇಲಾಖೆ (ವೆಚ್ಚ-9), ವಿಧಾನಸೌಧ, ಬೆಂಗಳೂರು.
13. ಶಾಖಾ ರಕ್ಷಾ ಕಡತ / ಹೆಚ್ಚುವರಿ ಪ್ರತಿಗಳು.

Proceedings of Karnataka Government

**Subject:** As per the judgement given by Hon'ble National Green Tribunal, New Delhi Bench in O.A. No.: 606/2018 Dated: 13-10-2022 regarding opening of Personal Deposit account in the name of "Additional Chief Secretary to Government, Urban Development Department" and release of grant to BBMP for carrying out environmental remedial works.

**Reference:** 1. The Hon'ble National Green Tribunal, New Delhi Bench in O.A. Order dated: 13-10-2022 in No: 606/2018.  
2. Government Order No: FD 4 T.A.R 2023, dated: 21-02-2023.  
3. Government Order No: FD 619 B.R.S. 2022, dated: 23-02-2023.  
4. Finance Department AT No: FD 32 Expenditure-9 / 2023, dated: 27-02-2023.  
5. Government Letter No: UDD 11 C.S.S. 2023, dated: 03-03-2023

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**Preamble:**

As per the Ref (1), above vide order dated: 13-10-2022 the Hon'ble National Green Tribunal has ordered as follows.

"In Para 61(iii) of the order dt.13-10-2022 in O.A. No.606/2018, Hon'ble National Green Tribunal Principle Bench ordered that "Admitted gap in generation and scientific handling of waste has resulted in damage to the environment and public health for which the state of Karnataka is liable to pay compensation of Rs.2900 crores as per details already mentioned above (para 58). The amount of compensation is to be utilized for restoration measures preferably by evolving a suitable centralized single window mechanism by the Chief Secretary, Karnataka."

As per the vide order number (2) dated 21-02-2023 with the authorization of the Accountant General, a Personal Deposit Account has been opened in the name of "Additional Chief Secretary to the Government, Urban Development Department", and the funds deposited is said to be used for the damage caused to the environment. Special permission from the Hon'ble Chief Secretary has to be taken for carrying out the works in order to repair the damage caused to the environment.

As per the vide order number (3) dated 23-02-2023, a total of Rs.96793.00 lakhs (Rupees ninety six thousand seven hundred ninety three lakh only)" lakhs under head of account 4217-01-800-0-02-132 Capital Expenditures for the year 2022-23. will be provided through reallocation under "Capital Support for Special Infrastructure for Bangalore-Capital Expenditure".

As per the vide Order No (4) dated 27-02-2023 A.T, Under Secretary to Government, Department of Finance, as per judgment issued from the Hon'ble National Green Tribunal, New Delhi Bench in O.A. No.: 606/2018 Dated: 13-10-2022, a separate PD account has to be opened in the name of Chief Secretary to Govt for environmental restoration works and provision of Rs.2900.00 Crores has to be made. In this regard Rs.96793.00 lakhs for the current line has been sanctioned by Finance Department Order No: FD 619 B.R.S. 2022, Dated: 23.02.2023 through re-adjustment in the head of the account 4217-01-800-0-02-132 "Capital Support for Special Infrastructure to Bangalore" will be provided. The grant of Rs.96793.00 lakhs thus provided is directed to take action as per Government Order No: FD 4 TAR 2023, dated: 21-02-2023.

In the letter dated: 03-03-2023 read in Serial No. (5), the Finance Department vide order dated: 21-02-2023 obtained authorization from the Accountant General to open a Personal Deposit Account in the name of "Additional Chief Secretary to Government, Urban Development Department" and the said amount has to be authorized by the Accountant General and used in concurrently to the damage caused to public health and environment. Therefore, a letter is written to the Principal Accountant General (A & E), Bangalore to give authorization to open a Personal Deposit Account in the name of "Additional Chief Secretary to Government, Urban Development Department".

Government Order No: FD 619 B.R.S. 2022, dated: 23-02-2023 and in the light of the above-mentioned factors, the Government after a thorough examination of the same has ordered as follows.

Government Order No: UDD 145 MNY 2023 (E), Bangalore, Dated: 23-03-2023

In view of the points outlined in the proposal, the Hon'ble National Green Tribunal, New Delhi Bench passed O.A. No.: 606/2018 dated: 13-10-2022 as per the decision issued on 13-10-2022, a Personal Deposit Account has to be opened in the name of "Additional Chief Secretary to the Government, Urban Development Department" in the Government Treasury and Rs.2900.00 Crores has to be deposited. Accordingly, Government Order No: F.D 619 B.R.S. 2022, Dated: 23-02-2023, in 2022-23: 4217-01-800-0-02-132 a total grant of Rs.96793.00 (Rupees Ninety Six Thousand Seven Hundred Ninety Three Only) lakhs under the Capital head Expenditure has been provided and sanctioned through re-appropriation. The said grant is ordered to be released under the following conditions under Capital Support to Special Infrastructure Projects of Bangalore Account 4217-01-800-0-02-132 Capital Expenditures for the year 2022-23.

Conditions:

1. The grant released in this order is mandated by the Hon'ble National Green Tribunal, New Delhi Bench in O.A. No.: 606/2018 dated: 13-10-2018 as per judgment passed shall be used only for carrying out environmental remedial works.
2. The grant released above should be mandatorily opened and deposited in a Personal Deposit Account in the name of "Additional Chief Secretary to Government, Urban Development Department".
3. In this order, capital for special infrastructure for the year 2022-23 Support Scheme

Audit 4217-01-800-0-02-132 Capital Expenditures Joint Director (Urban Development Department) of Grants Released under the title State through Payees Receipt by Urban Development Department Draw from Huzur Treasury, Mandatory "Govt Personal Deposit opened in the name of Secretary, Urban Development Department the account is authorized to be deposited.

4. The money kept in this Personal Deposit Account should be used after obtaining the special permission from the Chief Secretary to the Government.
5. No other scheme money should be deposited in this Personal Deposit Account. If the Treasury Officer has to make any payment in this Personal Deposit Account, he must ensure that special permission is obtained from the Chief Secretary to the Government.
6. Government Order no: FD 01 T.F.P 2021, Dated: 05.04.2021, Karnataka Finance Code Miscellaneous Expenditure Manual Act, K.T.P.P. Acts and rules and regulations issued by the government from time to time must be followed.
7. This Order vide Government Order No: FD 619 B.R.S. 2022, dated: 23-02-2023 is issued.

By order of and in the name of the  
Governor of Karnataka

Secretary to Govt.  
Department of Urban Development (BBMP)

Copy to:

1. Secretary General, Audit / Accounts Bangalore, Karnataka.
2. Chief Commissioner, Greater Bangalore Corporation, Bangalore.
3. The Director, Treasury Department, Podium Block, VV Tower, Bangalore.
4. Joint Director, Rajya Huzur Khazane, Bangalore.
5. Deputy Director, Management Network, Treasury Department, Khanija Bhawan, Racecourse Road, Bangalore.
6. Treasury Officers, Rajya Huzur Treasury, Bangalore.
7. Chief Financial Officer, B.B.M.P. Bangalore.
8. Chief Accountant, B.B.M.P, Bangalore.
9. Private Secretaries to Deputy Chief Secretaries to Govt., Urban Development Department.
10. Joint Director, (Planning), Department of Urban Development, Vikasasoudha.
11. Deputy Secretary-3 to Government, Urban Development Department.
12. Under Secretary to Government, Finance Department (Expenditure-9), Vidhana Soudha, Bangalore.
13. Office Copy.



### ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ನಡವಳಿಗಳು

**ವಿಷಯ:** ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿ (NGT) ಪರಿಸರ ಪರಿಹಾರ ನಿಧಿಯ ಅಡಿಯಲ್ಲಿ ಬಳಸಿದ ನೀರು ನಿರ್ವಹಣೆ ಯೋಜನೆಯ ಕಾಮಗಾರಿಗಳ ಅನುಷ್ಠಾನದ ಸಲುವಾಗಿ ರೂ. 100.00 ಕೋಟಿಗಳನ್ನು ಕೆ.ಯು.ಐ.ಡಿ.ಎಫ್.ಸಿ.ಗೆ ಬಿಡುಗಡೆ ಮಾಡುವ ಕುರಿತು.

- ಓದಲಾಗಿದೆ:**
1. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 05 ಸಿಎಸ್‌ಎಸ್ 2023, ದಿನಾಂಕ: 19-07-2023.
  2. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 11 ಸಿಎಸ್‌ಎಸ್ 2023, ದಿನಾಂಕ: 25-03-2024.
  3. ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು, ಕೆ.ಯು.ಐ.ಡಿ.ಎಫ್.ಸಿ. ರವರ ಪತ್ರ ಸಂಖ್ಯೆ: ಕೆ.ಯು.ಐ.ಡಿ.ಎಫ್.ಸಿ/ಹ/UWM-NGT/2024-25/5706, ದಿನಾಂಕ: 26-07-2024 ಹಾಗೂ ಪತ್ರ ಸಂಖ್ಯೆ: ಕನಮೂಸೌಅಹನಿನಿ/ಯುಡಬ್ಲ್ಯೂಎಂ/67/ಸಾಮಾನ್ಯಕಡತ/2024-25 /8067, ದಿನಾಂಕ: 09-09-2024.
  4. ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕರ್ನಾಟಕ ಸರ್ಕಾರ ಇವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ದಿನಾಂಕ: 16-07-2024ರಂದು ಜರುಗಿದ 13ನೇ ರಾಜ್ಯ ಮಟ್ಟದ ಉನ್ನತಾಧಿಕಾರಿಯುಕ್ತ ಸಮಿತಿ (SLHPC) ಸಭೆಯ ನಡವಳಿಗಳು.

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### ಪ್ರಸ್ತಾವನೆ:

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (1)ರ ಸರ್ಕಾರದ ಆದೇಶದನ್ವಯ, ಕರ್ನಾಟಕ ನಗರ ಮೂಲಸೌಕರ್ಯ ಅಭಿವೃದ್ಧಿ ಮತ್ತು ಹಣಕಾಸು ನಿಗಮ ನಿಯಮಿತ (ಕೆ.ಯು.ಐ.ಡಿ.ಎಫ್.ಸಿ) ಅನ್ನು ಸ್ವಚ್ಛ ಭಾರತ್ ಮಿಷನ್ (ನಗರ)-2.0 ಮತ್ತು ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿ (NGT) ಪರಿಸರ ಪರಿಹಾರ ನಿಧಿ ಅಡಿಯಲ್ಲಿ ರಾಜ್ಯದ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಲ್ಲಿ ಬಳಸಿದ ನೀರು ನಿರ್ವಹಣೆ ಯೋಜನೆಗಾಗಿ (UWM) ನೋಡಲ್/ ಅನುಷ್ಠಾನ ಏಜೆನ್ಸಿಯನ್ನಾಗಿ ನೇಮಿಸಲಾಗಿರುತ್ತದೆ.

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (2)ರ ಸರ್ಕಾರದ ಆದೇಶದನ್ವಯ, NGT Environmental Compensation Fund ಅಡಿಯಲ್ಲಿ ಬಳಸಿದ ನೀರು ನಿರ್ವಹಣೆ ಯೋಜನೆಯ ಅನುಷ್ಠಾನಕ್ಕಾಗಿ ನಿಗದಿಪಡಿಸಲಾಗಿರುವ ರೂ.1919.00 ಕೋಟಿಗಳ ನಿಧಿಯಿಂದ, ರೂ.1.00 ಕೋಟಿ ಮೊತ್ತವನ್ನು, ಆಡಳಿತಾತ್ಮಕ ಮತ್ತು ಕಚೇರಿ ವೆಚ್ಚಗಳ ಸಲುವಾಗಿ ಕೆ.ಯು.ಐ.ಡಿ.ಎಫ್.ಸಿ.ಗೆ ಈಗಾಗಲೇ ಬಿಡುಗಡೆ ಮಾಡಲಾಗಿರುತ್ತದೆ.

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (3)ರ ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ, ರಾಜ್ಯದ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಲ್ಲಿ ಬಳಸಿದ ನೀರು ನಿರ್ವಹಣೆ ಯೋಜನೆಯ ಅನುಷ್ಠಾನಕ್ಕಾಗಿ ರೂ.100.00 ಕೋಟಿಗಳ ಅನುದಾನವನ್ನು ಬಿಡುಗಡೆ ಮಾಡುವಂತೆ ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು, ಕೆ.ಯು.ಐ.ಡಿ.ಎಫ್.ಸಿ. ರವರು ಸರ್ಕಾರವನ್ನು ಕೋರಿರುತ್ತಾರೆ.

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (4)ರನ್ವಯ, ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕರ್ನಾಟಕ ಸರ್ಕಾರ ಇವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ದಿನಾಂಕ: 16-07-2024ರಂದು ಜರುಗಿದ 13ನೇ ರಾಜ್ಯ ಮಟ್ಟದ ಉನ್ನತಾಧಿಕಾರಿಯುಕ್ತ ಸಮಿತಿ (SBM-2.0) ಸಭೆಯಲ್ಲಿ ಸದರಿ ಪ್ರಸ್ತಾವನೆಗೆ ಅನುಮೋದನೆಯನ್ನು ನೀಡಲಾಗಿರುತ್ತದೆ.

ಸರ್ಕಾರವು ಮೇಲಿನ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಕೂಲಂಕಶವಾಗಿ ಪರಿಶೀಲಿಸಿದೆ. ಆದ್ದರಿಂದ, ಈ ಕೆಳಕಂಡ ಆದೇಶ.

**ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 11 ಸಿಎಸ್‌ಎಸ್ 2023 (1).**

**ಬೆಂಗಳೂರು, ದಿನಾಂಕ: 23-01-2025.**

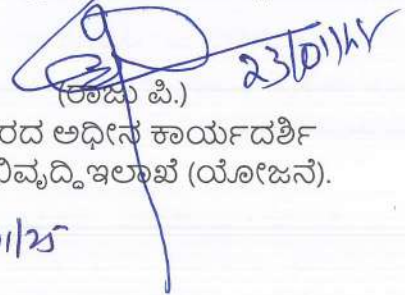
ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, NGT Environmental Compensation Fund ಅಡಿಯಲ್ಲಿ ಬಳಸಿದ ನೀರು ನಿರ್ವಹಣೆ ಯೋಜನೆಯ ಅನುಷ್ಠಾನಕ್ಕಾಗಿ ನಿಗದಿಪಡಿಸಲಾಗಿರುವ ರೂ.1919.00 ಕೋಟಿಗಳ ನಿಧಿಯಿಂದ, ಕರ್ನಾಟಕ ನಗರ ಮೂಲಸೌಕರ್ಯ ಅಭಿವೃದ್ಧಿ ಮತ್ತು ಹಣಕಾಸು ನಿಗಮ ನಿಯಮಿತ (KUIDFC) ಸಂಸ್ಥೆಗೆ ರೂ.100.00 ಕೋಟಿಗಳ (ರೂಪಾಯಿ ನೂರು ಕೋಟಿಗಳು ಮಾತ್ರ) ಅನುದಾನವನ್ನು ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು, ಕೆ.ಯು.ಐ.ಡಿ.ಎಫ್.ಸಿ.ರವರ ಹೆಸರಿನಲ್ಲಿ ತೆರೆಯಲಾಗಿರುವ ಪ್ರತ್ಯೇಕ ರಾಷ್ಟ್ರೀಕೃತ ಬ್ಯಾಂಕ್ ಖಾತೆಗೆ ಬಿಡುಗಡೆ ಮಾಡಿ ಸರ್ಕಾರವು ಆದೇಶಿಸಿದೆ.

**ಷರತ್ತುಗಳು:**

1. ಸದರಿ ಮೊತ್ತವನ್ನು ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ ಇವರ ಹೆಸರಿನಲ್ಲಿರುವ ಪಿ.ಡಿ. ಖಾತೆಯಲ್ಲಿ ಠೇವಣಿ ಇಡಲಾಗಿರುವ ರೂ.1967.93 ಕೋಟಿಗಳ ಪರಿಸರ ಪರಿಹಾರ ಮೊತ್ತದಿಂದ ಭರಿಸಿ ಪಾವತಿಸತಕ್ಕದ್ದು.
2. ಕೆ.ಯು.ಐ.ಡಿ.ಎಫ್.ಸಿ.ಯು ಸದರಿ ಮೊತ್ತವನ್ನು, ಬಳಸಿದ ನೀರು ನಿರ್ವಹಣೆ ಯೋಜನೆಯಡಿಯಲ್ಲಿ ನಿಗದಿತ ಉದ್ದೇಶಗಳಿಗಾಗಿ ಮಾತ್ರ ಬಳಸತಕ್ಕದ್ದು ಹಾಗೂ ಯಾವುದೇ ಸಂದರ್ಭದಲ್ಲಿಯೂ ಅದನ್ನು ಅನ್ಯ ಉದ್ದೇಶಗಳಿಗಾಗಿ ಬಳಸತಕ್ಕದ್ದಲ್ಲ.
3. ಕೆ.ಯು.ಐ.ಡಿ.ಎಫ್.ಸಿ.ಯು ಸದರಿ ಮೊತ್ತವನ್ನು ನಿಯಮಾನುಸಾರ ಬಳಕೆ ಮಾಡಿ ಬಳಕೆ ಪ್ರಮಾಣಪತ್ರವನ್ನು ಸರ್ಕಾರಕ್ಕೆ ಸಲ್ಲಿಸತಕ್ಕದ್ದು.

ಸದರಿ ಆದೇಶವನ್ನು ಆರ್ಥಿಕ ಇಲಾಖೆಯ ಹಿಂಬರಹ ಸಂಖ್ಯೆ: ಆಇ 83 ವೆಚ್ಚ-9/2023, ದಿನಾಂಕ: 18-01-2025ರಲ್ಲಿ ನೀಡಿರುವ ಸಹಮತಿಯನ್ನಯ ಹೊರಡಿಸಲಾಗಿದೆ.

ಕರ್ನಾಟಕ ರಾಜ್ಯಪಾಲರ ಆಜ್ಞಾನುಸಾರ  
ಮತ್ತು ಅಪರ ಹೆಸರಿನಲ್ಲಿ

  
(ರಾಜ್ಯ ಪಿ.)

ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ  
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ (ಯೋಜನೆ).

23/01/25

**ಇವರಿಗೆ:**

1. ಮಹಾಲೇಖಪಾಲರು, ಕರ್ನಾಟಕ, ಬೆಂಗಳೂರು.
2. ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು, ಕೆ.ಯು.ಐ.ಡಿ.ಎಫ್.ಸಿ., ಬೆಂಗಳೂರು.
3. ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯ, ಬೆಂಗಳೂರು.
4. ರಾಜ್ಯ ಅಭಿಯಾನ ನಿರ್ದೇಶಕರು (SBM-U), ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.

**ಪ್ರತಿ:**

1. ಮಾನ್ಯ ನಗರಾಭಿವೃದ್ಧಿ ಹಾಗೂ ನಗರ ಯೋಜನೆ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು.

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2. ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಕರ್ನಾಟಕ ಸರ್ಕಾರ.
3. ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಕರ್ನಾಟಕ ಸರ್ಕಾರ.
4. ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಹಣಕಾಸು ಇಲಾಖೆ.
5. ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
6. ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
7. ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿ (ಬಿ&ಆರ್) ಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಆರ್ಥಿಕ ಇಲಾಖೆ.
8. ಸರ್ಕಾರದ ಉಪ ಕಾರ್ಯದರ್ಶಿ-4, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
9. ಶಾಖಾ ರಕ್ಷಾ ಕಡತ / ಹೆಚ್ಚುವರಿ ಪ್ರತಿಗಳು.

**Proceedings of the Government of Karnataka**

**Subject:** Request to the Hon'ble National Green Tribunal (NGT) for the release of Rs. 100.00 crores from the Environmental Compensation Fund to KUIDFC for the implementation of water management projects.

**Read:**

1. Government Order No.: UDD 05 CSS 2023, Dated: 19-07-2023.
2. Government Order No.: UDD 11 CSS 2023, Dated: 25-03-2024.
3. Managing Director, KUIDFC Letter No.: /8/UWM-NGT/2024-25/5706, Dated: 26-07-2024 and Letter No.: KUIDFC /UWM/67/ General file/2024-25/8067, Dated: 09-09-2024.
4. Proceedings of the 13th State Level High Power Committee (SLHPC) held on 16-07-2024 under the chairmanship of Additional Chief Secretary, Government of Karnataka.

**Preamble:**

As per Government Order number 1, Karnataka Urban Infrastructure Development and Finance Corporation Limited (KUIDFC) has been appointed as the Nodal/Implementing Agency for the UWM Scheme in the Urban Local Bodies of the State under Swachh Bharat Mission (Urban)-2.0 and the Hon'ble National Green Tribunal (NGT) Environmental Compensation Fund.

As per the proposal mentioned in order number (3), the Managing Director of KUIDFC has directed the release of a grant of Rs. 100.00 crores for the implementation of the UWM Scheme in the Urban Local Bodies of the State, as requested by the Government.

The said proposal has been approved in the 13th State Level High-powered Committee (SBM-2.0) meeting held on 16-07-2024 under the chairmanship of Additional Chief Secretary, Government of Karnataka, as per order number (4).

The Government has examined the above proposal thoroughly. Therefore, the following order is hereby made.

**Government order no: UDD 11CSS 2023 (1)**

**Bangalore, Date: 23-01-2025.**

The Karnataka government has released a grant of Rs. 100 crores to the Karnataka Urban Infrastructure Development and Finance Corporation (KUIDFC) from the NGT Environmental Compensation Fund. This grant will be used for a water management project and will be deposited in a separate nationalized bank account opened in the name of the Managing Director, KUIDFC.

**Conditions:**

1. The said amount shall be paid out of the environmental compensation amount of Rs.1967.93 crores deposited in the PD account in the name of the Additional Chief Secretary to the Government, Urban Development Department.

2. The KUIDFC shall utilize the said amount only for the specified purposes under the Water Management Scheme and in no case shall it be utilized for any other purpose.
3. The KUIDFCU shall utilize the said amount as per the rules and submit the utilization certificate to the Government.

The order was issued with the Finance Department's approval, as documented in letter No. FD 83 Expenditure-9/2023, dated January 18, 2025.

By order and in the name of the  
Governor of Karnataka

Raju P  
Under Secretary Urban Development  
Department (Planning)

**To:**

1. The Accountant General, Karnataka, Bangalore.
2. The Managing Director, K.U.I.D.F.C., Bangalore.
3. The Director, Directorate of Municipal Administration, Bangalore.
4. The State Mission Director, (SBM-U), Urban Development Department.

**Copy:**

1. The Personal Secretary to the Hon'ble Minister of Urban Development and Urban Planning.
2. The Personal Secretary to the Chief Secretary to the Government, Government of Karnataka.
3. The Personal Secretary to the Additional Chief Secretary to the Government, Government of Karnataka.
4. The Personal Secretary to the Additional Chief Secretary to the Government, Finance Department.
5. The Personal Secretary to the Additional Chief Secretary to the Government, Urban Development Department.
6. The Personal Secretary to the Secretary to the Government, Urban Development Department.
7. The Personal Secretary to the Secretary to the Government (B&R), Finance Department.
8. Deputy Secretary to Government-4, Urban Development Department.
9. Office Copies.



### ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ನಡವಳಿಗಳು

**ವಿಷಯ:** ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿ (NGT) ಪರಿಸರ ಪರಿಹಾರ ನಿಧಿಯ ಅಡಿಯಲ್ಲಿ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಲ್ಲಿನ ಪಾರಂಪರಿಕ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಯ ಕಾಮಗಾರಿಗಳ ಅನುಷ್ಠಾನಕ್ಕಾಗಿ ಅಗತ್ಯವಿರುವ ರೂ. 3073.42 ಲಕ್ಷಗಳನ್ನು ಆಯಾ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳಿಗೆ ಬಿಡುಗಡೆ ಮಾಡುವ ಕುರಿತು.

- ಓದಲಾಗಿದೆ:**
1. ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯರವರ ಕಡತ ಸಂಖ್ಯೆ: 1517431/DMA/SWM/SBM2/321/2024, ದಿನಾಂಕ: 09-09-2024.
  2. ದಿನಾಂಕ: 23-06-2023ರಂದು ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ಜರುಗಿದ NGT ಪ್ರಗತಿ ಪರಿಶೀಲನಾ ಸಭೆಯ ನಡವಳಿಗಳು.
  3. ದಿನಾಂಕ: 16-07-2024ರಂದು ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ಜರುಗಿದ 13ನೇ ರಾಜ್ಯ ಉನ್ನತಾಧಿಕಾರಯುಕ್ತ ಸಮಿತಿ (SBM) ಸಭೆಯ ನಡವಳಿಗಳು.

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### ಪ್ರಸ್ತಾವನೆ:

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (1)ರ ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ, ರಾಜ್ಯದ ಒಟ್ಟು 77 ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಲ್ಲಿನ ಪಾರಂಪರಿಕ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಕಾಮಗಾರಿಗಳ ಅನುಷ್ಠಾನಕ್ಕಾಗಿ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿಯ ಪರಿಸರ ಪರಿಹಾರ ನಿಧಿಯಿಂದ ರೂ. 3073.42 ಲಕ್ಷಗಳ ಅನುದಾನವನ್ನು ಆಯಾ ಜಿಲ್ಲೆಗಳ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳ ಪಿ.ಡಿ. ಖಾತೆಗೆ ಬಿಡುಗಡೆ ಮಾಡುವಂತೆ ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯರವರು ಸರ್ಕಾರವನ್ನು ಕೋರಿರುತ್ತಾರೆ.

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (2)ರನ್ವಯ, ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು ರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ದಿನಾಂಕ: 23-06-2023ರಂದು ಜರುಗಿದ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿ (NGT) ಪ್ರಗತಿ ಪರಿಶೀಲನಾ ಸಭೆಯಲ್ಲಿ, ರಾಜ್ಯದ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಲ್ಲಿನ ಪಾರಂಪರಿಕ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಗಾಗಿ NGT ಪರಿಸರ ಪರಿಹಾರ ನಿಧಿಯಡಿಯಲ್ಲಿ ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯಕ್ಕೆ ರೂ. 247.00 ಕೋಟಿಗಳನ್ನು ಮಂಜೂರು ಮಾಡಲಾಗಿರುತ್ತದೆ.

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (3)ರನ್ವಯ, ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು ರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ದಿನಾಂಕ: 16-07-2024ರಂದು ಜರುಗಿದ 13ನೇ ರಾಜ್ಯ ಉನ್ನತಾಧಿಕಾರಯುಕ್ತ ಸಮಿತಿ (SBM) ಸಭೆಯಲ್ಲಿ, ರಾಜ್ಯದ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಲ್ಲಿನ ಪಾರಂಪರಿಕ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಗಾಗಿ NGT ಪರಿಸರ ಪರಿಹಾರ ನಿಧಿಯಡಿಯಲ್ಲಿ ಮಂಜೂರು ಮಾಡಲಾಗಿರುವ ರೂ. 247.00 ಕೋಟಿಗಳಡಿಯಲ್ಲಿ ಸಿದ್ಧಪಡಿಸಿರುವ ಕ್ರಿಯಾಯೋಜನೆಗೆ ಅನುಮೋದನೆ ನೀಡಲಾಗಿರುತ್ತದೆ.

ಆದರಂತೆ, ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯರವರು ಸಲ್ಲಿಸಿರುವ ಮೇಲ್ಕಂಡ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಸರ್ಕಾರವು ಕೂಲಂಕಶವಾಗಿ ಪರಿಶೀಲಿಸಿದೆ. ಆದ್ದರಿಂದ, ಈ ಕೆಳಕಂಡ ಆದೇಶ.

**ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 11 ಸಿಎಸ್‌ಎಸ್ 2023(2),**

**ಬೆಂಗಳೂರು, ದಿನಾಂಕ: 23-01-2025.**

ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, NGT Environmental Compensation Fund ಅಡಿಯಲ್ಲಿ ಬಿ.ಬಿ.ಎಂ.ಪಿ. ಹೊರತುಪಡಿಸಿ ರಾಜ್ಯದ ಇನ್ನುಳಿದ ನಗರ ಸ್ಥಳೀಯ

ಸಂಸ್ಥೆಗಳಲ್ಲಿನ ಪಾರಂಪರಿಕ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಕಾಮಗಾರಿಗಳ ಅನುಷ್ಠಾನಕ್ಕಾಗಿ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿಯ ಪರಿಸರ ಪರಿಹಾರ ನಿಧಿಯಡಿಯಲ್ಲಿ ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯಕ್ಕೆ ಮಂಜೂರು ಮಾಡಲಾಗಿರುವ ರೂ. 24700.00 ಲಕ್ಷಗಳ ಮೊತ್ತದಿಂದ, ರೂ. 3073.42 ಲಕ್ಷಗಳ (ಮೂರು ಸಾವಿರದ ಎಪ್ಪತ್ತೂರು ಲಕ್ಷ ನಲವತ್ತೆರಡು ಸಾವಿರ ರೂಪಾಯಿಗಳು ಮಾತ್ರ) ಅನುದಾನವನ್ನು, ಈ ಆದೇಶದೊಂದಿಗೆ ಲಗತ್ತಿಸಿರುವ **ಅನುಬಂಧ** ದಲ್ಲಿರುವ ಒಟ್ಟು 77 ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಿಗೆ ಬಿಡುಗಡೆ ಮಾಡುವ ಸಲುವಾಗಿ ಆಯಾ ಜಿಲ್ಲೆಗಳ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳ ಪಿ.ಡಿ. ಖಾತೆಗೆ ಬಿಡುಗಡೆ ಮಾಡಿ ಸರ್ಕಾರವು ಆದೇಶಿಸಿದೆ.

### ಷರತ್ತುಗಳು:

1. ಸದರಿ ಮೊತ್ತವನ್ನು ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ ಇವರ ಹೆಸರಿನಲ್ಲಿರುವ ಪಿ.ಡಿ. ಖಾತೆಯಲ್ಲಿ ಠೇವಣಿ ಇಡಲಾಗಿರುವ ರೂ.1967.93 ಕೋಟಿಗಳ ಪರಿಸರ ಪರಿಹಾರ ಮೊತ್ತದಿಂದ ಭರಿಸಿ ಪಾವತಿಸತಕ್ಕದ್ದು.
2. ಸದರಿ ಮೊತ್ತವನ್ನು ಆಯಾ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳು ಅನುಮೋದಿತ ಕ್ರಿಯಾಯೋಜನೆಯ ಪ್ರಕಾರ ನಿಗದಿತ ಉದ್ದೇಶಗಳಿಗಾಗಿ ಬಳಸತಕ್ಕದ್ದು, ಹೊರತುಪಡಿಸಿ ಇತರೆ ಉದ್ದೇಶಗಳಿಗಾಗಿ ಬಳಸತಕ್ಕದ್ದಲ್ಲ.
3. ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳು / ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯವು ಸದರಿ ಮೊತ್ತವನ್ನು ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿಯ ನಿರ್ದೇಶನಗಳಿಗನುಸಾರ ಬಳಕೆ ಮಾಡಿ ನಿಗದಿತ ನಮೂನೆಯಲ್ಲಿ ಬಳಕೆ ಪ್ರಮಾಣಪತ್ರವನ್ನು ಸರ್ಕಾರಕ್ಕೆ ಸಲ್ಲಿಸತಕ್ಕದ್ದು.
4. ಸ್ಟೇಟ್ ಮಿಷನ್ ಡೈರೆಕ್ಟರ್ (SBM) / ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು / ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳು ಬಿಡುಗಡೆಯಾಗಿರುವ ಸದರಿ ಅನುದಾನವನ್ನು ಕೆ.ಟಿ.ಪಿ.ಪಿ. ನಿಯಮಾವಳಿಗಳು, NGT ನಿರ್ದೇಶನಗಳು, ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ನಿಯಮಗಳು, 2016, SBM ಮಾರ್ಗಸೂಚಿಗಳನ್ನು ಅನುಸರಿಸಿ ಬಳಸಿಕೊಳ್ಳತಕ್ಕದ್ದು.

ಸದರಿ ಆದೇಶವನ್ನು ಆರ್ಥಿಕ ಇಲಾಖೆಯ ಹಿಂಬರಹ ಸಂಖ್ಯೆ: ಆಇ 83 ವೆಚ್ಚ-9/2023, ದಿನಾಂಕ: 18-01-2025ರಲ್ಲಿ ನೀಡಿರುವ ಸಹಮತಿಯನ್ನಯ ಹೊರಡಿಸಲಾಗಿದೆ.

ಕರ್ನಾಟಕ ರಾಜ್ಯಪಾಲರ ಆಜ್ಞಾನುಸಾರ  
ಮತ್ತು ಅಪರ ಹೆಸರಿನಲ್ಲಿ

(ಶಾಜು ಪಿ.)

ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ  
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ (ಯೋಜನೆ).

### ಇವರಿಗೆ:

1. ಮಹಾಲೇಖಪಾಲರು, ಕರ್ನಾಟಕ, ಬೆಂಗಳೂರು.
2. ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು, ಕೆ.ಯು.ಐ.ಡಿ.ಎಫ್.ಸಿ., ಬೆಂಗಳೂರು.
3. ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯ, ಬೆಂಗಳೂರು.
4. ರಾಜ್ಯ ಅಭಿಯಾನ ನಿರ್ದೇಶಕರು (SBM-U), ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.

### ಪ್ರತಿ:

1. ಮಾನ್ಯ ನಗರಾಭಿವೃದ್ಧಿ ಹಾಗೂ ನಗರ ಯೋಜನೆ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು.
2. ಮಾನ್ಯ ಪೌರಾಡಳಿತ ಹಾಗೂ ಹಜ್ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು.

3. ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಕರ್ನಾಟಕ ಸರ್ಕಾರ.
4. ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಕರ್ನಾಟಕ ಸರ್ಕಾರ.
5. ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಹಣಕಾಸು ಇಲಾಖೆ.
6. ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
7. ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
8. ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿ (ಬಿ&ಆರ್) ಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಆರ್ಥಿಕ ಇಲಾಖೆ.
9. ಸರ್ಕಾರದ ಉಪ ಕಾರ್ಯದರ್ಶಿ-4, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
10. ಶಾಖಾ ರಕ್ಷಾ ಕಡತ / ಹೆಚ್ಚುವರಿ ಪ್ರತಿಗಳು.

ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 11 ಸಿಎಸ್‌ಎಸ್ 2023(2), ದಿನಾಂಕ: 23-01-2025.

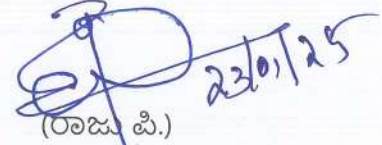
Sl. No	District	No's	Name of the ULB	ULB Type	Amount to be released
1	Bengaluru Rural	1	Dod Ballapur	CMC	43.40
		2	Nelamangala	CMC	28.12
		3	Devanahalli	TMC	13.40
<b>SUB TOTAL</b>					<b>84.92</b>
2	Davanagere	4	Channagiri	TMC	5.23
		5	Honnali	TMC	5.16
		6	Jagalur	TP	6.31
<b>SUB TOTAL</b>					<b>16.70</b>
3	Kolar	7	Srinivasapur	TMC	7.78
<b>SUB TOTAL</b>					<b>7.78</b>
4	Ramanagara	8	Ramanagara	CMC	13.52
		9	Channapatna	CMC	12.95
		10	Kanakapura	CMC	2.04
		11	Magadi	TMC	4.94
		12	Bidadi	TMC	15.31
<b>SUB TOTAL</b>					<b>48.75</b>
5	Shimogga	13	Shikaripur	TMC	12.76
		14	Siralkoppa	TMC	10.53
		15	Tirthahalli	TP	4.53
		16	Sorab	TMC	11.07
		17	Jog Kargal	TP	4.20
		18	Hosanagara	TP	3.95
<b>SUB TOTAL</b>					<b>47.04</b>
6	Chamarajanagara	19	Chamarajanagara	CMC	17.80
		20	Kollegala	CMC	26.59
		21	Gundlepet	TMC	16.12
<b>SUB TOTAL</b>					<b>60.51</b>
7	Chikkamagaluru	22	Chikkamagaluru	CMC	98.94
<b>SUB TOTAL</b>					<b>98.94</b>
8	Dakshin kanada	23	Mudbidri	TMC	11.40
		24	Mangalore	CC	628.43
<b>SUB TOTAL</b>					<b>639.83</b>
9	Hassan	25	Bellur	TMC	7.07
		26	Hole Narasipura	CMC	5.52
		27	Arkalgud	TP	14.95
		28	Alur	TP	11.72
<b>SUB TOTAL</b>					<b>39.25</b>
10	Mandya	29	Shrirangapattana	TMC	2.59
		30	Pandavapura	TMC	1.09
		31	Nagamangala	TMC	5.74
<b>SUB TOTAL</b>					<b>9.42</b>

ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 11 ಸಿಎಸ್‌ಎಸ್ 2023(2), ದಿನಾಂಕ: 23-01-2025.

11	Mysore	32	Nanjangud	CMC	2.99
		33	Krishnarajanagara	TMC	2.94
		34	Bannur	TMC	1.43
		35	Mysore	CC	1116.98
<b>SUB TOTAL</b>				<b>1124.34</b>	
12	Udupi	36	Karkala	TMC	27.94
<b>SUB TOTAL</b>				<b>27.94</b>	
13	Bagalkote	37	Mudhol	CMC	2.20
		38	Mahalingpur	TMC	0.05
		39	Guledgudda	TMC	0.37
		40	Badami	TMC	0.15
		41	Terdal	TMC	0.81
		42	Kerur	TP	0.08
		43	Bilgi	TP	1.16
<b>SUB TOTAL</b>				<b>4.82</b>	
14	Belagavi	44	Sankeswar	TMC	17.38
		45	Gokak	CMC	1.46
		46	Nipani	CMC	0.65
		47	Bail Hongal	TMC	8.81
		48	Saundatti-Yellamma	TMC	0.65
		49	Chikodi	TMC	1.46
		50	Khanapur	TP	9.01
<b>SUB TOTAL</b>				<b>39.42</b>	
15	Haveri	51	Byadagi	TMC	16.96
		52	Bankapura	TMC	4.65
		53	Hirekerur	TP	4.82
<b>SUB TOTAL</b>				<b>26.43</b>	
16	Vijapura	54	Indi	TMC	24.05
		55	Muddebihala	TMC	18.25
		56	Basavana Bagevadi	TMC	14.40
		57	Talikota	TMC	13.54
<b>SUB TOTAL</b>				<b>70.23</b>	
17	Bellary	58	Siraguppa	CMC	13.70
<b>SUB TOTAL</b>				<b>13.70</b>	
18	Bidar	59	Bidar	CMC	87.51
		60	Basavakalyana	CMC	29.39
		61	Humnabad	TMC	2.17
		62	Chitaguppa	TMC	0.13
		63	Aurad	TP	14.26
<b>SUB TOTAL</b>				<b>133.46</b>	

ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 11 ಸಿಎಸ್‌ಎಸ್ 2023(2), ದಿನಾಂಕ: 23-01-2025.

19	Kalaburagi	64	Sedam	TMC	0.45
		65	Wadi	TMC	0.63
		66	Chitapur	TMC	0.35
		67	Chincholi	TMC	0.08
<b>SUB TOTAL</b>					<b>1.52</b>
20	Yadgiri	68	Yadgir	CMC	19.62
		69	Shahpur	CMC	0.15
		70	Shorapur	CMC	0.15
		71	Gurmatkal	TMC	1.00
<b>SUB TOTAL</b>					<b>20.92</b>
21	Dharwad	72	Navalgund	TMC	24.10
		73	Kundgol	TP	7.60
		74	Annigeri	TMC	39.35
		75	Alnavar	TP	42.78
		76	Kalaghatagi	TP	29.68
		77	Hubli-Dharwad	CC	414.02
<b>SUB TOTAL</b>					<b>557.54</b>
<b>GRAND TOTAL</b>					<b>3073.42</b>

  
(ರಾಜು ಪಿ.)

ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ  
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ (ಯೋಜನೆ).

23/01/25

**PROCEEDINGS OF THE GOVERNMENT KARNATAKA GOVERNMENT**

**Sub:** Regarding the release of Hon'ble National Green Tribunal (NGT) Environment Compensation Fund of Rs. 3073.42 lakhs to the respective District Collectors for the implementation of Legacy waste management works in Urban Local Bodies

**Read:**

1. File No. 1517431/DMA/SWM/SBM2/321/2024, 9: 09-09-2024. of the Director, Directorate of Municipal Administration:
2. Proceedings of the NGT Progress Review Meeting held on 23-06-2023 under the chairmanship of the Chief Secretary to the Government.
3. Proceedings of the 13th State Empowered Committee (SBM) meeting held on 16-07-2024 under the chairmanship of the Chief Secretary to the Government.

**Proposal:**

In the proposal of order number (1) read above, the Director, Directorate of Municipal Administration has requested the Government to release a grant of Rs. 3073.42 lakhs from the National Green Tribunal Environmental Relief Fund to the PD Account of the respective districts Deputy Commissioners for the implementation of legacy waste management works in 77 urban local bodies of the State.

In the National Green Tribunal (NGT) progress review meeting held on 23-06-2023 under the chairmanship of the Chief Secretary to the Government, Rs. 247.00 crores have been sanctioned to the Directorate of Municipal Administration under the NGT Environmental Relief Fund for the implementation of legacy waste management works in the urban local bodies of the State.

In pursuance of Order No. (3) read above, in the 13th State Empowered Committee (SBM) meeting held on 16-07-2024 under the chairmanship of the Chief Secretary to the Government, the Action Plan under the NGT Environment Relief Fund prepared at an amount of Rs. 247.00 crores for the management of legacy waste in the Urban Local Bodies of the State has been approved

Accordingly, the Government has thoroughly examined the above proposal submitted by the Director, Directorate of Municipal Administration. Therefore, the following order.

**Government Order No.: UDD 11 CSS 2023(2), Bangalore, Dated : 23-01-2025.**

In view of the factors outlined in the proposal, under the NGT Environmental Compensation Fund, all other urban local bodies of the state, except BBMP, the Government has ordered to release a grant of Rs. 3073.42 lakhs (Rupees Three Thousand Seventy-Three Lakhs Forty-Two Thousand Only) out of the amount of Rs. 24700.00 lakhs sanctioned to the Directorate of Municipal Administration under the National Green Tribunal's Environmental Compensation Fund for the implementation of legacy waste management works, to the PD Account of the District Collectors of the respective districts to 77 Urban Local Bodies as per the Annexure attached to this order.

**Conditions:**

1. The said amount shall be paid out of the environmental compensation amount of Rs.1967.93 crore deposited in the PD account in the name of Additional Chief Secretary to the Government, Urban Development Department.
2. The said amount shall be utilized by the respective Urban Local Bodies for the specified purposes as per the approved action plan and shall not be utilized for any other purpose.

3. The Urban Local Bodies / Directorate of Municipal Administration shall utilize the said amount as per the directions of the National Green Tribunal and submit a utilization certificate in the prescribed format to the Government.
4. The State Mission Director (SBM) / District Collectors / Urban Local Bodies shall utilize the said grant released by them in accordance with the KPPP. Rules, NGT directions, Solid Waste Management Rules, 2016 and SBM guidelines.
5. The said order has been issued in accordance with the concurrence given by the Finance Department vide letter No. FD 83 Expenditure-9/2023, dated 18-01-2025.

To:

1. Accountant General, Karnataka, Bangalore.
2. Managing Director, K.U.I.D.F.C., Bangalore.
3. Director, Directorate of Municipal Administration, Bangalore.
4. State Mission Director (SBM-U), Urban Development Department.

Copy :

1. Private Secretary to the Hon'ble Minister of Urban Development and Urban Planning.
2. Private Secretary to the Hon'ble Minister of Municipal Administration and Haj.
3. Private Secretary to the Chief Secretary to the Government, Government of Karnataka.
4. Private Secretary to the Additional Chief Secretary to the Government, Government of Karnataka.
5. Private Secretary to the Additional Chief Secretary to the Government, Finance Department.
6. Private Secretary to the Additional Chief Secretary to the Government, Urban Development Department.
7. Private Secretary to the Secretary to the Government, Urban Development Department.
8. Private Secretary to the Secretary to Government (B&R), Economic Department.
9. Deputy Secretary to Government-4, Urban Development Department.
10. Office Copy / Additional Copies.

4004



### ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ನಡವಳಿಗಳು

**ವಿಷಯ:** ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿ (NGT) ಪರಿಸರ ಪರಿಹಾರ ನಿಧಿಯ ಅಡಿಯಲ್ಲಿ ದ್ರವ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಯ ಕಾಮಗಾರಿಗಳ ಅನುಷ್ಠಾನಕ್ಕಾಗಿ ಅಗತ್ಯವಿರುವ ರೂ. 195.00 ಕೋಟಿಗಳನ್ನು ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿಗೆ ಬಿಡುಗಡೆ ಮಾಡುವ ಕುರಿತು.

- ಓದಲಾಗಿದೆ:**
1. ಅಧ್ಯಕ್ಷರು, ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿರವರ ಪತ್ರ ಸಂಖ್ಯೆ: BWSSB/C/FA&CAO/AC-Acts-1/AAO-1/UC-Q2/2024-25/117, ದಿನಾಂಕ: 30-08-2024.
  2. ದಿನಾಂಕ: 23-06-2023ರಂದು ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ಜರುಗಿದ NGT ಪ್ರಗತಿ ಪರಿಶೀಲನಾ ಸಭೆಯ ನಡವಳಿಗಳು.
  3. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 01 ಎಂಎನ್‌ಐ 2024(ಇ), ದಿನಾಂಕ: 31-01-2024.

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### ಪ್ರಸ್ತಾವನೆ:

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (1)ರ ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ, ಬೆಂಗಳೂರು ನಗರ ವ್ಯಾಪ್ತಿಯಲ್ಲಿನ ದ್ರವ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ (ಒಳಚರಂಡಿ) ಕಾಮಗಾರಿಗಳ ಅನುಷ್ಠಾನಕ್ಕಾಗಿ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿಯ ಪರಿಸರ ಪರಿಹಾರ ನಿಧಿಯಿಂದ ರೂ. 19500.00 ಲಕ್ಷಗಳ ಅನುದಾನವನ್ನು ಬಿಡುಗಡೆ ಮಾಡುವಂತೆ ಅಧ್ಯಕ್ಷರು, ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿಯವರು ಸರ್ಕಾರವನ್ನು ಕೋರಿರುತ್ತಾರೆ.

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (2)ರನ್ವಯ, ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು ರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ದಿನಾಂಕ: 23-06-2023ರಂದು ಜರುಗಿದ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿ (NGT) ಪ್ರಗತಿ ಪರಿಶೀಲನಾ ಸಭೆಯಲ್ಲಿ, ದ್ರವ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ / ಒಳಚರಂಡಿ ನಿರ್ಮಾಣದ ಕಾಮಗಾರಿಗಳಿಗಾಗಿ NGT ಪರಿಸರ ಪರಿಹಾರ ನಿಧಿಯಡಿಯಲ್ಲಿ ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿಗೆ ರೂ. 441.00 ಕೋಟಿಗಳನ್ನು ಮಂಜೂರು ಮಾಡಲಾಗಿರುತ್ತದೆ.

ಮೇಲೆ ಓದಲಾದ ಕ್ರಮ ಸಂಖ್ಯೆ (3)ರ ಸರ್ಕಾರದ ಆದೇಶದನ್ವಯ, NGT ಪರಿಸರ ಪರಿಹಾರ ನಿಧಿಯಡಿಯಲ್ಲಿ ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿಯು ದ್ರವ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ / ಒಳಚರಂಡಿ ನಿರ್ಮಾಣದ ಕಾಮಗಾರಿಗಳಿಗಾಗಿ ಸಿದ್ಧಪಡಿಸಿರುವ ರೂ. 441.00 ಕೋಟಿಗಳ ಕ್ರಿಯಾಯೋಜನೆಗೆ ಸರ್ಕಾರದ ಅನುಮೋದನೆ ನೀಡಲಾಗಿರುತ್ತದೆ.

ಅದರಂತೆ, ಅಧ್ಯಕ್ಷರು, ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿರವರು ಸಲ್ಲಿಸಿರುವ ಮೇಲ್ಕಂಡ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಸರ್ಕಾರವು ಕೂಲಂಕಶವಾಗಿ ಪರಿಶೀಲಿಸಿದೆ. ಆದ್ದರಿಂದ, ಈ ಕೆಳಕಂಡ ಆದೇಶ.

**ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ 11 ಸಿಎಸ್‌ಎಸ್ 2023(3).**

**ಬೆಂಗಳೂರು, ದಿನಾಂಕ: 23-01-2025.**

ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, NGT Environmental Compensation Fund ಅಡಿಯಲ್ಲಿ ಬೆಂಗಳೂರು ನಗರ ವ್ಯಾಪ್ತಿಯಲ್ಲಿನ ದ್ರವ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ

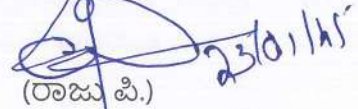
/ ಒಳಚರಂಡಿ ನಿರ್ಮಾಣದ ಕಾಮಗಾರಿಗಳ ಅನುಷ್ಠಾನಕ್ಕಾಗಿ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿಯ ಪರಿಸರ ಪರಿಹಾರ ನಿಧಿಯಡಿಯಲ್ಲಿ ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿಗೆ ಮಂಜೂರು ಮಾಡಲಾಗಿರುವ ರೂ. 441.00 ಕೋಟಿಗಳ ಮೊತ್ತದಿಂದ, ರೂ. 195.00 ಕೋಟಿಗಳ (ಒಂದು ನೂರಾ ತೊಂಬತ್ತೈದು ಕೋಟಿ ರೂಪಾಯಿಗಳು ಮಾತ್ರ) ಅನುದಾನವನ್ನು ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿಯ ಸಂಬಂಧಪಟ್ಟ ಯೋಜನಾ ಬ್ಯಾಂಕ್ ಖಾತೆಗೆ ಬಿಡುಗಡೆ ಮಾಡಿ ಸರ್ಕಾರವು ಆದೇಶಿಸಿದೆ.

### ಷರತ್ತುಗಳು:

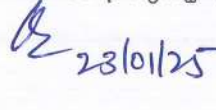
1. ಸದರಿ ಮೊತ್ತವನ್ನು ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ ಇವರ ಹೆಸರಿನಲ್ಲಿರುವ ಪಿ.ಡಿ. ಖಾತೆಯಲ್ಲಿ ಠೇವಣಿ ಇಡಲಾಗಿರುವ ರೂ.1967.93 ಕೋಟಿಗಳ ಪರಿಸರ ಪರಿಹಾರ ಮೊತ್ತದಿಂದ ಭರಿಸಿ ಪಾವತಿಸತಕ್ಕದ್ದು.
2. ಸದರಿ ಮೊತ್ತವನ್ನು ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿಯು ಅನುಮೋದಿತ ಕ್ರಿಯಾಯೋಜನೆಯ ಪ್ರಕಾರ ನಿಗದಿತ ಉದ್ದೇಶಗಳಿಗಾಗಿ ಮಾತ್ರ ಬಳಸತಕ್ಕದ್ದು, ಹೊರತುಪಡಿಸಿ ಇತರೆ ಉದ್ದೇಶಗಳಿಗಾಗಿ ಬಳಸತಕ್ಕದ್ದಲ್ಲ.
3. ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿಯು ಸದರಿ ಮೊತ್ತವನ್ನು ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿಯ ನಿರ್ದೇಶನಗಳಿಗನುಸಾರ ಬಳಕೆ ಮಾಡಿ ನಿಗದಿತ ನಮೂನೆಯಲ್ಲಿ ಬಳಕೆ ಪ್ರಮಾಣಪತ್ರವನ್ನು ಸರ್ಕಾರಕ್ಕೆ ಸಲ್ಲಿಸತಕ್ಕದ್ದು.
4. ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿಯು ಸದರಿ ಅನುದಾನವನ್ನು ಕೆ.ಟಿ.ಪಿ.ಪಿ. ನಿಯಮಾವಳಿಗಳು, NGT ನಿರ್ದೇಶನಗಳು, ಮುಂತಾದ ಅನ್ವಯಿಸುವ ಎಲ್ಲಾ ನಿಯಮಗಳನ್ನು ಅನುಸರಿಸಿ ಬಳಸಿಕೊಳ್ಳತಕ್ಕದ್ದು.

ಸದರಿ ಆದೇಶವನ್ನು ಆರ್ಥಿಕ ಇಲಾಖೆಯ ಹಿಂಬರಹ ಸಂಖ್ಯೆ: ಆಇ 83 ವೆಚ್ಚ-9/2023, ದಿನಾಂಕ: 18-01-2025ರಲ್ಲಿ ನೀಡಿರುವ ಸಹಮತಿಯನ್ನಯ ಹೊರಡಿಸಲಾಗಿದೆ.

ಕರ್ನಾಟಕ ರಾಜ್ಯಪಾಲರ ಆಜ್ಞಾನುಸಾರ  
ಮತ್ತು ಅವರ ಹೆಸರಿನಲ್ಲಿ

  
(ರಾಜ್ಯ ಪಿ.)

ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ  
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ (ಯೋಜನೆ).

  
23/01/25

### ಇವರಿಗೆ:

1. ಮಹಾಲೇಖಪಾಲರು, ಕರ್ನಾಟಕ, ಬೆಂಗಳೂರು.
2. ಅಧ್ಯಕ್ಷರು, ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿ, ಬೆಂಗಳೂರು.
3. ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯ, ಬೆಂಗಳೂರು.
4. ರಾಜ್ಯ ಅಭಿಯಾನ ನಿರ್ದೇಶಕರು (SBM-U), ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.

### ಪ್ರತಿ:

1. ಮಾನ್ಯ ನಗರಾಭಿವೃದ್ಧಿ ಮತ್ತು ನಗರ ಯೋಜನೆ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು.
2. ಮಾನ್ಯ ಪೌರಾಡಳಿತ ಮತ್ತು ಹಜ್ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು.
3. ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಕರ್ನಾಟಕ ಸರ್ಕಾರ.
4. ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಕರ್ನಾಟಕ ಸರ್ಕಾರ.
5. ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಹಣಕಾಸು ಇಲಾಖೆ.

6. ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
7. ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
8. ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿ (ಬಿ&ಆರ್) ಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಆರ್ಥಿಕ ಇಲಾಖೆ.
9. ಸರ್ಕಾರದ ಉಪ ಕಾರ್ಯದರ್ಶಿ-4, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.
10. ಶಾಖಾ ರಕ್ಷಾ ಕಡತ / ಹೆಚ್ಚುವರಿ ಪ್ರತಿಗಳು.

**Proceedings of the Government of Karnataka**

**Subject:** Release of Rs. 195.00 crores to the Bangalore Water Supply and Sewerage Board for implementation of liquid waste management works under the Hon'ble National Green Tribunal (NGT) Environmental Compensation Fund.

**Read:**

1. Chairman, Bangalore Water Supply and Sewerage board letter No: BWSSB/C/FA&CAO/AC-Acts-1/AAO-1/UC-Q2/2024-25/117, Dated: 30-08-2024.
2. Proceedings of the NGT Progress Review Meeting held on 23-06-2023 under the chairmanship of the Chief Secretary to the Government.
3. Government Order No.: UDD 01 MNI 2024(E), Dated: 31-01-2024.

**Preamble:**

In the proposal read in order No (1) above, the Chairman, Bangalore Water Supply and Sewerage Board has requested the Government to release a grant of Rs. 1950.00 lakhs from the National Green Tribunal's Environmental Fund for the implementation of liquid waste management (sewerage) works in Bangalore City.

In the National Green Tribunal (NGT) progress review meeting held on June 23, 2023, under the chairmanship of the Chief Secretary to the Government, Rs. 441.00 crores was sanctioned to the Bangalore Water Supply and Sewerage Board from the NGT Environmental Fund for liquid waste management and building construction works.

The Government will approve the action plan for liquid waste management and shop construction works of the Bangalore Water Supply and Sewerage Board, which will be prepared by the NGT Environmental Fund, as stated in order number (3) above.

The government has thoroughly examined the proposal submitted by the Chairman of the Bangalore Water Supply and Sewerage Board and has therefore issued the following order.

**Government Order No.: UDD 11 CSS 2023(3),**

**Bangalore, Date: 23-01-2025.**

In view of the factors outlined in the proposal, liquid waste management in Bangalore city limits under NGT Environmental Compensation Fund.

The government has ordered the release of a grant of Rs. 195.00 crores (Rupees One Hundred and Ninety Five Crores only) out of the Rs. 441.00 crores sanctioned to the Bangalore Water Supply and Sewerage Board. The grant, from the Environmental Compensation Fund of the National Green Tribunal, will be used for sewerage construction and will be deposited into the Bangalore Water Supply and Sewerage Board's designated Project Bank Account.

**Conditions:**

1. The said amount shall be paid out of the environmental compensation amount of Rs. 1967.93 crores deposited in the PD account in the name of the Additional Chief Secretary to the Government, Urban Development Department.
2. The said amount shall be used only for the purposes specified in the Bangalore Water Supply and Sewerage Board's approved action plan and shall not be used for any other purpose.
3. The Bangalore Water Supply and Sewerage Board shall utilize the said amount as directed by the National Green Tribunal and submit a utilization certificate in the prescribed format to the Government.
4. The Bangalore Water Supply and Sewerage Board shall utilize the said grant in compliance with all applicable rules such as KTPP Rules, NGT Directions, etc.

The order was issued with the concurrence of the Finance Department, as per letter No. FD 83 Expenditure-9/2023, dated: January 18, 2025

By order and in the name of the  
Governor of Karnataka

Raju P  
Under Secretary Urban Development  
Department (Planning)

**To:**

1. The Accountant General, Karnataka, Bangalore.
2. The Managing Director, K.U.I.D.F.C., Bangalore.
3. The Director, Directorate of Municipal Administration, Bangalore.
4. The State Mission Director, (SBM-U), Urban Development Department.

**Copy:**

1. The Personal Secretary to the Hon'ble Minister of Urban Development and Urban Planning.
2. The Personal Secretary to the Chief Secretary to the Government, Government of Karnataka.
3. The Personal Secretary to the Additional Chief Secretary to the Government, Government of Karnataka.
4. The Personal Secretary to the Additional Chief Secretary to the Government, Finance Department.
5. The Personal Secretary to the Additional Chief Secretary to the Government, Urban Development Department.
6. The Personal Secretary to the Secretary to the Government, Urban Development Department.

7. The Personal Secretary to the Secretary to the Government (B&R), Finance Department.
8. Deputy Secretary to Government-4, Urban Development Department.
9. Office Copies.

### ULB wise Waste Generation, Processing and Gap in 315 ULBs - Units in TPD

S. No.	District	ULB	Type	Population 2024	Total Waste			Wet Waste			Dry Waste			Inert Waste		Timeline for meeting gap in processing (DD/MM/YY)
					Current Generation	Current Processing	Current Gap	Current Generation	Current Processing	Current Gap	Current Generation	Current Processing	Current Gap	Current Inert Waste Generation	Current Inert Going to landfill	
1	Bagalkote	Aminagad	TP	17882	4.40	3.44	0.96	2.42	2.00	0.42	1.54	1.00	0.54	0.44	0.44	31.08.2025
2	Bagalkote	Badami	TMC	38004	13.00	12.45	0.55	7.15	7.15	0.00	4.55	4.00	0.55	1.30	1.30	31.08.2025
3	Bagalkote	Bagalkote	CMC	143744	58.50	52.50	6.00	27.50	27.50	0.00	25.00	19.00	6.00	6.00	6.00	31.08.2025
4	Bagalkote	Belagali	TP	20190	4.17	3.77	0.40	2.37	2.37	0.00	1.40	1.00	0.40	0.40	0.40	31.08.2025
5	Bagalkote	Bilagi	TP	20931	6.00	4.70	1.30	3.30	3.10	0.20	2.10	1.00	1.10	0.60	0.60	31.08.2025
6	Bagalkote	Guledagudda	TMC	37400	15.28	13.51	1.78	7.43	7.43	0.00	6.50	4.73	1.78	1.35	1.35	31.08.2025
7	Bagalkote	Hungund	TMC	23149	8.45	5.20	3.25	3.85	3.50	0.35	3.90	1.00	2.90	0.70	0.70	31.08.2025
8	Bagalkote	Ilkal	CMC	70126	24.95	19.95	5.00	12.65	12.65	0.00	10.00	5.00	5.00	2.30	2.30	31.08.2025
9	Bagalkote	Jamakhandi	CMC	82115	28.40	23.60	4.80	14.00	13.20	0.80	12.00	8.00	4.00	2.40	2.40	31.08.2025
10	Bagalkote	Kamatagi	TP	17182	4.10	3.40	0.70	2.20	2.00	0.20	1.50	1.00	0.50	0.40	0.40	31.08.2025
11	Bagalkote	Kerur	TP	24654	6.51	5.50	1.01	3.58	3.20	0.38	2.28	1.65	0.63	0.65	0.65	31.08.2025
12	Bagalkote	Lokapura	TP	18050	4.10	3.40	0.70	2.20	2.00	0.20	1.50	1.00	0.50	0.40	0.40	31.08.2025
13	Bagalkote	Mahalingapura	TMC	40732	14.30	10.90	3.40	8.00	7.50	0.50	4.90	2.00	2.90	1.40	1.40	31.08.2025
14	Bagalkote	Mudhol	CMC	67034	22.09	19.36	2.73	12.15	12.15	0.00	7.73	5.00	2.73	2.21	2.21	31.08.2025
15	Bagalkote	Rabkavi Banahatti	CMC	85000	32.20	24.20	8.00	15.40	15.40	0.00	14.00	6.00	8.00	2.80	2.80	31.08.2025
16	Bagalkote	Shiruru	TP	18223	2.51	2.13	0.38	1.38	1.00	0.38	0.88	0.88	0.00	0.25	0.25	31.08.2025
17	Bagalkote	Terdal	TMC	28066	10.50	7.20	3.30	5.50	5.20	0.30	4.00	1.00	3.00	1.00	1.00	31.08.2025
18	Ballary	Ballari	CC	504124	185.00	151.50	33.50	104.00	98.50	5.50	63.00	35.00	28.00	18.00	18.00	31.10.2025
19	Ballary	Kampli	TMC	51639	19.00	14.90	4.10	10.45	10.00	0.45	6.65	3.00	3.65	1.90	1.90	01.12.2025
20	Ballary	Kudathini	TP	21410	8.00	6.60	1.40	4.40	3.80	0.60	2.80	2.00	0.80	0.80	0.80	01.04.2026
21	Ballary	Kurekappa	TMC	44602	8.20	7.60	0.60	4.60	4.00	0.60	2.80	2.80	0.00	0.80	0.80	09.10.2025
22	Ballary	Kurugodu	TMC	28198	9.00	7.40	1.60	4.95	4.50	0.45	3.15	2.00	1.15	0.90	0.90	31.12.2026
23	Ballary	Sandoor	TMC	44700	18.10	17.00	1.10	10.00	9.20	0.80	6.30	6.00	0.30	1.80	1.80	30.06.2025
24	Ballary	Shiraguppa	CMC	65490	28.00	20.60	7.40	15.40	14.80	0.60	9.80	3.00	6.80	2.80	2.80	31.12.2026
25	Ballary	Tekkalakote	TP	28846	12.00	9.40	2.60	6.60	6.20	0.40	4.20	2.00	2.20	1.20	1.20	16.03.2025
26	Belagavi	Ainapur	TP	20804	5.00	3.30	1.70	2.75	2.30	0.45	1.75	0.50	1.25	0.50	0.50	30.06.2025
27	Belagavi	Ankalagi-Akkatangerahaala	TP	23111	5.19	4.14	1.05	2.70	2.15	0.55	2.00	1.50	0.50	0.49	0.49	31.12.2025
28	Belagavi	Arabhavi	TP	19196	5.00	4.30	0.70	2.75	2.30	0.45	1.75	1.50	0.25	0.50	0.50	31.12.2025
29	Belagavi	Athani	TMC	55000	15.00	10.90	4.10	8.25	7.90	0.35	5.25	1.50	3.75	1.50	1.50	31.12.2025
30	Belagavi	Bailahongal	TMC	56627	20.70	20.30	0.40	9.90	9.50	0.40	9.00	9.00	0.00	1.80	1.80	31.08.2025
31	Belagavi	Belgaum	CC	629315	256.00	256.00	0.00	140.00	140.00	0.00	90.00	90.00	0.00	26.00	26.00	100% Processing
32	Belagavi	Boragaon	TP	19906	6.68	3.70	2.98	2.78	2.20	0.58	3.40	1.00	2.40	0.50	0.50	31.08.2025
33	Belagavi	Chennamman-kittur	TP	20196	5.02	0.67	4.35	2.00	0.00	2.00	2.35	0.00	2.35	0.67	0.67	31.08.2025
34	Belagavi	Chikkodi	TMC	47625	17.58	12.08	5.50	8.53	8.53	0.00	7.50	2.00	5.50	1.55	1.55	31.08.2025
35	Belagavi	Chinchali	TP	21713	4.88	3.99	0.89	2.70	2.51	0.19	1.70	1.00	0.70	0.48	0.48	31.08.2025
36	Belagavi	Examba	TP	18084	4.53	3.15	1.38	2.50	2.15	0.35	1.58	0.55	1.03	0.45	0.45	31.08.2025
37	Belagavi	Gokak	CMC	101000	30.00	30.00	0.00	16.50	16.50	0.00	10.50	10.50	0.00	3.00	3.00	100% Processing
38	Belagavi	Harogeri	TMC	36021	8.60	6.16	2.44	4.73	4.30	0.43	3.01	1.00	2.01	0.86	0.86	31.03.2026
39	Belagavi	Hukkeri	TMC	25014	10.19	6.18	4.01	4.81	4.30	0.51	4.50	1.00	3.50	0.88	0.88	31.03.2026
40	Belagavi	Kaagavaada	TP	18686	4.00	3.00	1.00	2.20	2.10	0.10	1.40	0.50	0.90	0.40	0.40	31.08.2025
41	Belagavi	Kabbura	TP	20736	6.20	4.20	2.00	3.50	3.10	0.40	2.10	0.50	1.60	0.60	0.60	31.08.2025
42	Belagavi	Kalloli	TP	18696	8.08	6.08	2.00	4.40	4.20	0.20	2.80	1.00	1.80	0.88	0.88	31.08.2025
43	Belagavi	Kankanavadi	TP	20233	4.65	2.57	2.09	2.56	2.10	0.46	1.63	0.00	1.63	0.47	0.47	31.03.2026
44	Belagavi	Khanapur	TP	21250	6.70	4.60	2.10	4.00	3.00	1.00	2.10	1.00	1.10	0.60	0.60	31.08.2025
45	Belagavi	Konnur	TMC	24895	9.50	7.50	2.00	2.50	2.00	0.50	6.00	4.50	1.50	1.00	1.00	31.08.2025
46	Belagavi	Kudachi	TMC	26480	6.40	4.00	2.40	3.50	2.10	1.40	2.50	1.50	1.00	0.40	0.40	31.08.2025
47	Belagavi	M.K Hubballi	TP	16064	3.15	2.00	1.15	1.80	1.50	0.30	1.05	0.20	0.85	0.30	0.30	31.08.2025
48	Belagavi	Macche	TP	21688	6.00	4.10	1.90	3.30	3.00	0.30	2.10	0.50	1.60	0.60	0.60	31.08.2025

S. No.	District	ULB	Type	Population 2024	Total Waste			Wet Waste			Dry Waste			Inert Waste		Timeline for meeting gap in processing (DD/MM/YY)
					Current Generation	Current Processing	Current Gap	Current Generation	Current Processing	Current Gap	Current Generation	Current Processing	Current Gap	Current Inert Waste Generation	Current Inert Going to landfill	
49	Belagavi	Mallapura / Ghataprabha	TMC	30464	6.72	4.77	1.95	3.70	3.10	0.60	2.35	1.00	1.35	0.67	0.67	31.08.2025
50	Belagavi	Manuvalli	TMC	26772	10.00	7.30	2.70	5.50	5.30	0.20	3.50	1.00	2.50	1.00	1.00	31.08.2025
51	Belagavi	Mudalagi	TMC	32412	11.65	8.00	3.65	6.05	5.40	0.65	4.50	1.50	3.00	1.10	1.10	31.08.2025
52	Belagavi	Mugalakoda	TMC	41475	7.51	4.55	2.96	4.13	3.80	0.33	2.63	0.00	2.63	0.75	0.75	31.08.2025
53	Belagavi	Naaganura	TP	18624	6.50	5.00	1.50	2.50	2.00	0.50	2.00	1.00	1.00	2.00	2.00	31.08.2025
54	Belagavi	Nippani	CMC	72315	25.88	25.81	0.07	12.38	12.31	0.07	11.25	11.25	0.00	2.25	2.25	31.08.2025
55	Belagavi	Peeranavaadi	TP	22130	6.20	4.10	2.10	3.50	3.00	0.50	2.10	0.50	1.60	0.60	0.60	31.08.2025
56	Belagavi	Raibagh	TP	20743	5.75	2.80	2.95	2.75	2.30	0.45	2.50	0.00	2.50	0.50	0.50	31.08.2025
57	Belagavi	Ramdurga	TMC	44690	15.00	12.40	2.60	8.25	7.90	0.35	5.25	3.00	2.25	1.50	1.50	31.08.2025
58	Belagavi	Sadalga	TMC	27378	8.50	5.75	2.75	3.50	3.50	0.00	4.50	1.75	2.75	0.50	0.50	31.08.2025
59	Belagavi	Sankeshwar	TMC	36763	14.13	9.05	5.08	6.88	6.30	0.58	6.00	1.50	4.50	1.25	1.25	31.08.2025
60	Belagavi	Saundatti	TMC	45000	15.00	12.30	2.70	8.25	7.80	0.45	5.25	3.00	2.25	1.50	1.50	31.08.2025
61	Belagavi	Shedbaala	TP	17549	3.20	1.20	2.00	1.70	0.90	0.80	1.20	0.00	1.20	0.30	0.30	31.08.2025
62	Belagavi	Ugar Khurda	TMC	27932	12.00	7.40	4.60	6.60	6.20	0.40	4.20	0.00	4.20	1.20	1.20	31.08.2025
63	Belagavi	Yaragatti	TP	10852	3.40	0.95	2.45	1.90	0.65	1.25	1.20	0.00	1.20	0.30	0.30	31.08.2025
64	Bengaluru Rural	Bashettihalli	TP	22459	4.98	4.98	0.00	2.50	2.50	0.00	2.00	2.00	0.00	0.48	0.48	100% Processing
65	Bengaluru Rural	Devanahalli	TMC	35653	17.00	14.70	2.30	9.35	9.00	0.35	5.95	4.00	1.95	1.70	1.70	30.07.2025
66	Bengaluru Rural	Doddaballapur	CMC	130951	35.00	32.50	2.50	19.25	19.00	0.25	12.25	10.00	2.25	3.50	3.50	31.08.2025
67	Bengaluru Rural	Hosakote	CMC	73174	28.00	19.00	9.00	15.00	14.00	1.00	10.00	2.00	8.00	3.00	3.00	31.08.2025
68	Bengaluru Rural	Nelamangala	CMC	108056	35.00	30.50	4.50	19.25	19.00	0.25	12.25	8.00	4.25	3.50	3.50	31.08.2025
69	Bengaluru Rural	Vijayapura	TMC	39659	18.51	13.65	4.86	10.18	9.80	0.38	6.48	2.00	4.48	1.85	1.85	31.12.2024
70	Bengaluru Urban	Anekal	TMC	44261	22.55	18.00	4.55	11.55	11.00	0.55	8.00	4.00	4.00	3.00	3.00	31.12.2025
71	Bengaluru Urban	Attibele	TMC	25049	11.00	9.17	1.83	6.05	6.00	0.05	3.85	2.07	1.78	1.10	1.10	31.12.2025
72	Bengaluru Urban	Bommasandra	TMC	32605	12.00	9.70	2.30	6.60	6.00	0.60	4.20	2.50	1.70	1.20	1.20	30.12.2026
73	Bengaluru Urban	Chandapura	TMC	31142	10.00	8.20	1.80	5.50	5.20	0.30	3.50	2.00	1.50	1.00	1.00	31.12.2025
74	Bengaluru Urban	Chikkabanavara	TMC	29005	10.00	8.20	1.80	5.50	5.20	0.30	3.50	2.00	1.50	1.00	1.00	30.12.2025
75	Bengaluru Urban	Hebbagodi	CMC	98588	32.00	23.30	8.70	18.00	16.30	1.70	11.00	4.00	7.00	3.00	3.00	31.12.2025
76	Bengaluru Urban	Hunasamaranahalli	TMC	30203	7.76	7.00	0.76	4.13	4.00	0.13	2.63	2.00	0.63	1.00	1.00	31.12.2025
77	Bengaluru Urban	Jigani	TMC	24000	12.00	9.90	2.10	6.60	6.20	0.40	4.20	2.50	1.70	1.20	1.20	31.12.2025
78	Bengaluru Urban	Konnapanagrahara	TMC		25.50	4.00	21.50	9.50	0.00	9.50	12.00	0.00	12.00	4.00	4.00	31.12.2025 (Sending waste to BBMP for processing)
79	Bengaluru Urban	Doddathoguru	TP		17.00	8.00	9.00	9.00	7.00	2.00	7.00	0.00	7.00	1.00	1.00	31.12.2025 (Sending waste to BBMP for processing)
80	Bengaluru Urban	Madanayakanahalli	CMC	39522	24.40	24.40	0.00	11.00	11.00	0.00	10.00	10.00	0.00	3.40	3.40	100% Processing
81	Bidar	Aurad	TP	23998	10.00	8.50	1.50	5.50	5.50	0.00	3.50	2.00	1.50	1.00	1.00	31.12.2025
82	Bidar	Basavakalyan	CMC	82056	29.40	26.10	3.30	15.40	15.10	0.30	11.00	8.00	3.00	3.00	3.00	31.12.2024
83	Bidar	Bhalki	TMC	47100	22.70	22.70	0.00	13.00	13.00	0.00	7.00	7.00	0.00	2.70	2.70	100% Processing
84	Bidar	Bidar	CMC	278945	80.10	70.10	10.00	48.00	38.00	10.00	25.00	25.00	0.00	7.10	7.10	31.12.2024
85	Bidar	Chittaguppa	TMC	26566	11.25	11.05	0.20	6.05	6.00	0.05	4.00	3.85	0.15	1.20	1.20	31.12.2025
86	Bidar	Halikheda	TMC	23238	7.00	6.15	0.85	3.85	3.00	0.85	2.45	2.45	0.00	0.70	0.70	31.12.2025
87	Bidar	Humnabad	TMC	54981	20.50	19.50	1.00	11.50	11.50	0.00	7.00	6.00	1.00	2.00	2.00	31.12.2025
88	Chamarajanagara	Chamarajanagara	CMC	86880	38.95	33.50	5.45	18.90	18.40	0.50	11.95	7.00	4.95	8.10	8.10	31.12.2025
89	Chamarajanagara	Gundlupete	TMC	30460	11.10	9.10	2.00	6.10	6.00	0.10	3.90	2.00	1.90	1.10	1.10	31.12.2025
90	Chamarajanagara	Hanur	TP	14200	4.00	2.90	1.10	2.20	1.70	0.50	1.40	0.80	0.60	0.40	0.40	31.12.2025
91	Chamarajanagara	Kollegal	CMC	62000	24.99	20.09	4.90	12.00	11.25	0.75	7.35	3.20	4.15	5.64	5.64	31.12.2025
92	Chamarajanagara	Yelandur	TP	9050	3.02	2.40	0.62	1.67	1.10	0.57	1.05	1.00	0.05	0.30	0.30	31.12.2025
93	Chikkaballapura	Bagepalli	TMC	32000	10.00	8.20	1.80	5.50	5.20	0.30	3.50	2.00	1.50	1.00	1.00	01.12.2025
94	Chikkaballapura	Chikkaballapura	CMC	83500	28.20	24.00	4.20	15.40	15.00	0.40	9.80	6.00	3.80	3.00	3.00	30.04.2025
95	Chikkaballapura	Chintamani	CMC	86000	28.00	19.60	8.40	15.40	15.10	0.30	9.80	1.70	8.10	2.80	2.80	30.04.2025
96	Chikkaballapura	Gowribidanur	CMC	48731	20.60	14.00	6.60	11.00	9.00	2.00	5.60	1.00	4.60	4.00	4.00	31.10.2025
97	Chikkaballapura	Gudibande	TP	10310	3.04	2.30	0.74	1.68	1.00	0.68	1.06	1.00	0.06	0.30	0.30	31.10.2025

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98	Chikkaballapura	Sidlaghatta	CMC	56154	23.00	17.00	6.00	12.50	12.50	0.00	8.00	2.00	6.00	2.50	2.50	30.04.2025
99	Chikkamagaluru	Ajjampura	TP	12510	5.20	2.52	2.68	2.86	2.00	0.86	1.82	0.00	1.82	0.52	0.52	31.12.2026
100	Chikkamagaluru	Birur	TMC	28254	9.00	5.90	3.10	4.95	4.50	0.45	3.15	0.50	2.65	0.90	0.90	31.12.2024
101	Chikkamagaluru	Chikkamagaluru	CMC	136008	54.50	49.50	5.00	30.00	29.00	1.00	19.00	15.00	4.00	5.50	5.50	31.12.2025
102	Chikkamagaluru	Kadur	TMC	39615	17.31	15.57	1.74	10.00	9.00	1.00	5.74	5.00	0.74	1.57	1.57	30.06.2025
103	Chikkamagaluru	Koppa	TP	4994	2.00	1.40	0.60	1.10	0.50	0.60	0.70	0.70	0.00	0.20	0.20	31.08.2025
104	Chikkamagaluru	Kudremuka	NAC	2588	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	Cluster processing with TMC Mudigere
105	Chikkamagaluru	Mudigere	TP	10500	5.32	3.72	1.60	2.90	2.10	0.80	1.90	1.10	0.80	0.52	0.52	31.12.2025
106	Chikkamagaluru	Narasimharajapura	TP	9578	4.00	2.60	1.40	2.20	1.20	1.00	1.40	1.00	0.40	0.40	0.40	25.06.2025
107	Chikkamagaluru	Shringeri	TP	3925	4.99	2.80	2.19	3.50	1.50	2.00	1.19	1.00	0.19	0.30	0.30	31.07.2025
108	Chikkamagaluru	Tarikere	TMC	46157	16.00	15.40	0.60	8.80	8.80	0.00	5.60	5.00	0.60	1.60	1.60	31.12.2025
109	Chitradurga	Challkere	CMC	65000	24.50	18.45	6.05	13.48	12.00	1.48	8.58	4.00	4.58	2.45	2.45	30.09.2025
110	Chitradurga	Chitradurga	CMC	165230	60.82	48.91	11.92	32.00	31.00	1.00	22.42	11.50	10.92	6.41	6.41	31.12.2025
111	Chitradurga	Hiriyur	CMC	72449	26.25	20.03	6.23	14.44	12.00	2.44	9.19	5.40	3.79	2.63	2.63	31.12.2025
112	Chitradurga	Holalkere	TMC	20268	11.00	9.45	1.55	6.05	4.85	1.20	3.85	3.50	0.35	1.10	1.10	31.08.2025
113	Chitradurga	Hosadurga	TMC	36433	19.50	19.50	0.00	10.73	10.73	0.00	6.83	6.83	0.00	1.95	1.95	100% Processing
114	Chitradurga	Molakalmuru	TP	16211	6.17	6.18	0.00	3.40	3.40	0.00	2.16	2.16	0.00	0.62	0.62	100% Processing
115	Chitradurga	Nayakanahatti	TP	19963	6.61	3.96	2.65	3.64	2.00	1.64	2.31	1.30	1.01	0.66	0.66	15.10.2026
116	Dakshina kannada	Bajape	TP	20401	3.00	2.80	0.20	1.65	1.50	0.15	1.05	1.00	0.05	0.30	0.30	31.12.2026
117	Dakshina kannada	Bantwal	TMC	43147	14.00	13.80	0.20	7.70	7.50	0.20	4.90	4.90	0.00	1.40	1.40	31.12.2026
118	Dakshina kannada	Belthangadi	TP	8300	3.00	2.80	0.20	1.65	1.50	0.15	1.05	1.00	0.05	0.30	0.30	31.08.2025
119	Dakshina kannada	Kadaba	TP	12259	3.28	2.48	0.80	1.60	1.20	0.40	1.40	1.00	0.40	0.28	0.28	31.08.2025
120	Dakshina kannada	Kinnigoli	TP	20388	6.92	6.92	0.00	3.82	3.82	0.00	2.74	2.74	0.00	0.36	0.36	100% Processing
121	Dakshina kannada	Kotekar	TP	21044	3.30	1.30	2.00	1.50	0.00	1.50	1.50	1.00	0.50	0.30	0.30	31.03.2025
122	Dakshina kannada	Mangaluru	CC	608650	330.00	272.50	57.50	181.50	181.50	0.00	115.50	58.00	57.50	33.00	33.00	31.12.2025
123	Dakshina kannada	Moodabidare	TMC	32779	9.16	9.16	0.00	5.38	5.38	0.00	3.48	3.48	0.00	0.30	0.30	100% Processing
124	Dakshina kannada	Mulki	TP	18192	7.51	6.25	1.26	4.13	3.80	0.33	2.63	1.70	0.93	0.75	0.75	31.12.2026
125	Dakshina kannada	Puttur	CMC	62000	21.50	20.50	1.00	11.00	10.50	0.50	8.50	8.00	0.50	2.00	2.00	31.12.2025
126	Dakshina kannada	Someshwara	TMC	27092	8.66	6.98	1.68	4.68	3.00	1.68	2.98	2.98	0.00	1.00	1.00	31.12.2025
127	Dakshina kannada	Sullia	TP	21075	7.00	7.00	0.00	3.85	3.85	0.00	2.45	2.45	0.00	0.70	0.70	100% Processing
128	Dakshina kannada	Ullala	CMC	57263	18.56	18.56	0.00	10.18	10.18	0.00	6.48	6.48	0.00	1.90	1.90	100% Processing
129	Dakshina kannada	Vitla	TP	20927	5.05	5.05	0.00	3.25	3.25	0.00	1.40	1.40	0.00	0.40	0.40	100% Processing
130	Davangere	Channagiri	TMC	27370	9.00	6.90	2.10	4.95	4.50	0.45	3.15	1.50	1.65	0.90	0.90	14.04.2025
131	Davangere	Davanagere	CC	520856	190.00	188.00	2.00	105.00	105.00	0.00	62.00	60.00	2.00	23.00	23.00	31.03.2025
132	Davangere	Harihar	CMC	93761	30.00	21.00	9.00	16.50	16.00	0.50	10.50	2.00	8.50	3.00	3.00	31.08.2025
133	Davangere	Honnali	TP	21820	8.50	5.70	2.80	4.50	4.00	0.50	3.00	0.70	2.30	1.00	1.00	31.08.2025
134	Davangere	Jagalur	TP	18982	7.23	4.70	2.53	4.08	3.00	1.08	2.45	1.00	1.45	0.70	0.70	31.08.2025
135	Davangere	Malebennur	TP	24500	8.00	4.80	3.20	4.40	3.00	1.40	2.80	1.00	1.80	0.80	0.80	31.08.2025
136	Davangere	Niymathi	TP	11928	4.70	2.56	2.14	2.50	1.00	1.50	1.64	1.00	0.64	0.56	0.56	31.12.2025
137	Dharwada	Alnavara	TP	20270	6.15	6.00	0.15	3.30	3.25	0.05	2.10	2.00	0.10	0.75	0.75	31.08.2025
138	Dharwada	Annigeri	TMC	34482	11.49	10.20	1.29	5.80	5.20	0.60	3.69	3.00	0.69	2.00	2.00	31.08.2025
139	Dharwada	Hubli-Dharwad	CC	1103728	425.00	392.50	32.50	233.75	233.00	0.75	148.75	117.00	31.75	42.50	42.50	30.09.2025
140	Dharwada	Kalaghatagi	TP	18182	7.11	6.00	1.11	3.58	3.25	0.33	2.28	1.50	0.78	1.25	1.25	31.08.2025
141	Dharwada	Kundgol	TP	19584	7.11	6.05	1.06	3.58	3.25	0.33	2.28	1.55	0.73	1.25	1.25	31.08.2025
142	Dharwada	Navalgund	TMC	26784	10.80	10.00	0.80	5.50	5.20	0.30	3.50	3.00	0.50	1.80	1.80	31.08.2025
143	Gadaga	Gadag-Betageri	CMC	189873	75.00	57.50	17.50	41.25	41.00	0.25	26.25	9.00	17.25	7.50	7.50	31.08.2025
144	Gadaga	Gajendragad	TMC	39090	11.70	8.30	3.40	6.60	5.60	1.00	3.90	1.50	2.40	1.20	1.20	31.08.2025
145	Gadaga	Lakshmeshwara	TMC	38000	12.80	9.20	3.60	6.60	6.00	0.60	5.00	2.00	3.00	1.20	1.20	31.08.2025
146	Gadaga	Mulagunda	TP	20643	7.65	6.00	1.65	4.50	3.80	0.70	2.45	1.50	0.95	0.70	0.70	31.08.2025
147	Gadaga	Mundargi	TMC	24930	10.50	7.80	2.70	5.50	4.80	0.70	4.00	2.00	2.00	1.00	1.00	31.08.2025
148	Gadaga	Naragunda	TMC	39891	14.00	10.40	3.60	7.70	7.00	0.70	4.90	2.00	2.90	1.40	1.40	31.08.2025
149	Gadaga	Naregal	TP	21415	7.41	5.70	1.71	3.67	2.70	0.97	2.74	2.00	0.74	1.00	1.00	31.08.2025
150	Gadaga	Rona	TMC	24748	9.00	5.90	3.10	5.00	3.90	1.10	3.00	1.00	2.00	1.00	1.00	31.08.2025

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151	Gadaga	Shirahatti	TP	18480	7.20	5.70	1.50	4.00	3.50	0.50	2.20	1.20	1.00	1.00	1.00	30.06.2025
152	Hassan	Alur	TP	7000	3.35	3.00	0.35	1.75	1.60	0.15	1.20	1.00	0.20	0.40	0.40	31.12.2025
153	Hassan	Arasikere	CMC	60350	24.28	22.00	2.28	12.38	12.00	0.38	7.90	6.00	1.90	4.00	4.00	30.06.2025
154	Hassan	Arkalgudu	TP	18491	4.60	4.50	0.10	2.50	2.50	0.00	1.60	1.50	0.10	0.50	0.50	31.12.2025
155	Hassan	Belur	TMC	28874	8.00	8.00	0.00	4.40	4.40	0.00	2.80	2.80	0.00	0.80	0.80	100% Processing
156	Hassan	Channarayapatna	TMC	46000	18.30	15.80	2.50	10.00	10.00	0.00	6.50	4.00	2.50	1.80	1.80	31.12.2024
157	Hassan	Hassan	CMC	186000	71.70	46.70	25.00	29.70	29.70	0.00	35.00	10.00	25.00	7.00	7.00	31.12.2025
158	Hassan	Holenarsipura	TMC	32063	13.00	12.00	1.00	7.15	7.15	0.00	4.55	3.55	1.00	1.30	1.30	31.12.2025
159	Hassan	Sakaleshpura	TMC	27000	8.00	7.20	0.80	4.40	4.40	0.00	2.80	2.00	0.80	0.80	0.80	31.12.2024
160	Haveri	Bankapur	TMC	24781	8.76	6.56	2.20	4.70	4.00	0.70	3.16	1.66	1.50	0.90	0.90	31.12.2025
161	Haveri	Byadagi	TMC	34230	11.90	10.40	1.50	6.50	6.00	0.50	4.20	3.20	1.00	1.20	1.20	31.12.2024
162	Haveri	Guttal	TP	21535	8.00	5.80	2.20	4.40	4.00	0.40	2.80	1.00	1.80	0.80	0.80	31.12.2025
163	Haveri	Hanagal	TMC	31678	10.51	7.35	3.16	5.78	4.80	0.98	3.68	1.50	2.18	1.05	1.05	31.12.2025
164	Haveri	Haveri	CMC	81850	40.53	29.77	10.76	18.43	18.00	0.43	11.77	1.44	10.33	10.33	10.33	31.12.2025
165	Haveri	Hirekerur	TP	20101	7.20	3.80	3.40	3.10	1.50	1.60	3.00	1.20	1.80	1.10	1.10	31.12.2025
166	Haveri	Ranebennur	CMC	120564	52.00	28.50	23.50	20.00	12.00	8.00	20.00	4.50	15.50	12.00	12.00	31.12.2025
167	Haveri	Rattihalli	TP	16590	5.00	4.50	0.50	2.50	2.50	0.00	1.50	1.00	0.50	1.00	1.00	31.12.2025
168	Haveri	Savanur	TMC	44811	15.80	10.30	5.50	8.30	7.30	1.00	5.50	1.00	4.50	2.00	2.00	31.10.2025
169	Haveri	Shiggaon	TMC	32719	8.50	4.00	4.50	3.50	1.00	2.50	4.00	2.00	2.00	1.00	1.00	31.12.2025
170	Kalaburagi	Afzalpur	TMC	34065	11.80	10.60	1.20	6.55	5.50	1.05	4.15	4.00	0.15	1.10	1.10	31.01.2025
171	Kalaburagi	Alanda	TMC	47238	21.08	18.50	2.58	11.66	10.00	1.66	7.42	6.50	0.92	2.00	2.00	31.08.2025
172	Kalaburagi	Chincholi	TMC	24262	8.47	6.85	1.62	4.66	4.00	0.66	2.96	2.00	0.96	0.85	0.85	20.01.2025
173	Kalaburagi	Chittapura	TMC	34098	11.93	11.20	0.73	6.56	6.00	0.56	4.17	4.00	0.17	1.20	1.20	30.12.2024
174	Kalaburagi	Jewargi	TMC	34796	12.00	10.20	1.80	6.60	5.50	1.10	4.20	3.50	0.70	1.20	1.20	31.08.2025
175	Kalaburagi	Kalaburagi	CC	622300	305.00	280.00	25.00	150.00	145.00	5.00	130.00	110.00	20.00	25.00	25.00	31.12.2025
176	Kalaburagi	Kalagi	TP	10378	3.62	1.66	1.96	1.99	0.65	1.34	1.27	0.65	0.62	0.36	0.36	31.12.2025
177	Kalaburagi	Kamalapura	TP	14217	5.00	1.65	3.35	2.75	0.65	2.10	1.75	0.50	1.25	0.50	0.50	31.12.2025
178	Kalaburagi	Sedam	TMC	44500	15.57	14.50	1.07	8.56	8.00	0.56	5.51	5.00	0.51	1.50	1.50	31.12.2025
179	Kalaburagi	Shahabad	NAC	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	Cluster processing with CMC Shahabad
180	Kalaburagi	Shahabad	CMC	54326	21.55	19.50	2.05	11.95	11.00	0.95	7.60	6.50	1.10	2.00	2.00	31.12.2025
181	Kalaburagi	Wadi	TMC	40439	15.36	13.55	1.81	8.01	7.03	0.98	5.85	5.02	0.83	1.50	1.50	31.12.2025
182	Kalaburagi	Yadrami	TP	13610	4.67	3.40	1.27	2.61	2.00	0.61	1.66	1.00	0.66	0.40	0.40	31.12.2025
183	Kodagu	Kushalnagara	TP	20000	11.51	9.81	1.70	5.89	5.00	0.89	4.81	4.00	0.81	0.81	0.81	31.08.2025
184	Kodagu	Madikeri	CMC	35265	22.60	18.50	4.10	12.10	12.00	0.10	8.00	4.00	4.00	2.50	2.50	31.03.2026
185	Kodagu	Somvarpet	TP	8833	4.00	3.35	0.65	2.20	1.75	0.45	1.40	1.20	0.20	0.40	0.40	31.03.2026
186	Kodagu	Virajpet	TMC	21058	8.97	5.94	3.03	4.13	3.50	0.63	3.40	1.00	2.40	1.44	1.44	31.08.2025
187	Kolar	Bangarapet	TMC	57595	20.00	12.00	8.00	11.00	9.00	2.00	7.00	1.00	6.00	2.00	2.00	31.08.2025
188	Kolar	Kolar	CMC	170000	85.00	69.50	15.50	46.75	46.00	0.75	29.75	15.00	14.75	8.50	8.50	31.12.2025
189	Kolar	Malur	TMC	51432	18.00	14.30	3.70	9.90	9.00	0.90	6.30	3.50	2.80	1.80	1.80	31.08.2025
190	Kolar	Mulabagal	CMC	73554	24.00	17.40	6.60	13.20	13.00	0.20	8.40	2.00	6.40	2.40	2.40	31.08.2025
191	Kolar	Robertsonpet	CMC	208335	65.00	58.25	6.75	35.75	35.00	0.75	22.75	16.75	6.00	6.50	6.50	31.08.2025
192	Kolar	Vemagal Kurugal	TP	37000	5.00	2.50	2.50	2.75	2.00	0.75	1.75	0.00	1.75	0.50	0.50	31.08.2025
193	Kolar	Srinivasapura	TMC	21118	12.05	7.76	4.30	6.63	5.00	1.63	4.22	1.55	2.67	1.21	1.21	31.08.2025
194	Koppala	Bhagyanagar	TP	23400	8.00	5.80	2.20	4.40	4.00	0.40	2.80	1.00	1.80	0.80	0.80	31.08.2025
195	Koppala	Gangavathi	CMC	129217	45.05	42.00	3.05	24.75	24.50	0.25	15.80	13.00	2.80	4.50	4.50	31.08.2025
196	Koppala	Kanakagiri	TP	18140	5.00	3.50	1.50	2.75	2.00	0.75	1.75	1.00	0.75	0.50	0.50	31.08.2025
197	Koppala	Karatagi	TMC	39761	5.00	2.50	2.50	2.75	1.00	1.75	1.75	1.00	0.75	0.50	0.50	31.08.2025
198	Koppala	Koppala	CMC	70699	37.00	31.00	6.00	20.00	19.50	0.50	13.00	7.50	5.50	4.00	4.00	31.12.2025
199	Koppala	Kukanur	TP	21344	3.65	2.90	0.75	2.00	1.50	0.50	1.25	1.00	0.25	0.40	0.40	31.08.2025
200	Koppala	Kushtagi	TMC	30476	9.15	6.00	3.15	5.00	4.00	1.00	3.15	1.00	2.15	1.00	1.00	31.08.2025
201	Koppala	Tavaragera	TP	21362	5.60	4.55	1.05	3.05	3.00	0.05	2.00	1.00	1.00	0.55	0.55	31.08.2025
202	Koppala	Yelburga	TP	18558	5.35	4.25	1.10	2.80	2.05	0.75	1.85	1.50	0.35	0.70	0.70	31.08.2025
203	Mandya	Bellur	TP	15393	6.61	2.46	4.15	4.50	2.00	2.50	1.65	0.00	1.65	0.46	0.46	31.08.2025

S. No.	District	ULB	Type	Population 2024	Total Waste			Wet Waste			Dry Waste			Inert Waste		Timeline for meeting gap in processing (DD/MM/YY)
					Current Generation	Current Processing	Current Gap	Current Generation	Current Processing	Current Gap	Current Generation	Current Processing	Current Gap	Current Inert Waste Generation	Current Inert Going to landfill	
204	Mandya	K.R. Pet	TMC	29002	12.00	8.20	3.80	6.60	6.00	0.60	4.20	1.00	3.20	1.20	1.20	31.12.2025
205	Mandya	Maddur	TMC	30874	13.30	11.10	2.20	7.15	7.00	0.15	4.55	2.50	2.05	1.60	1.60	31.12.2025
206	Mandya	Malavalli	TMC	39594	19.02	13.89	5.13	10.40	10.00	0.40	6.73	2.00	4.73	1.89	1.89	31.12.2025
207	Mandya	Mandya	CMC	142980	60.96	51.09	9.87	33.55	33.00	0.55	21.32	12.00	9.32	6.09	6.09	31.07.2026
208	Mandya	Nagamangala	TMC	24059	10.12	7.00	3.12	5.52	5.00	0.52	3.60	1.00	2.60	1.00	1.00	31.12.2025
209	Mandya	Pandavapura	TMC	22235	8.30	5.80	2.50	4.40	4.00	0.40	3.10	1.00	2.10	0.80	0.80	31.12.2025
210	Mandya	Shrirangapattana	TMC	26331	11.70	7.62	4.08	6.65	5.50	1.15	3.93	1.00	2.93	1.12	1.12	31.12.2025
211	Mysuru	Bannur	TMC	27117	8.51	6.35	2.16	4.68	4.00	0.68	2.98	1.50	1.48	0.85	0.85	31.12.2025
212	Mysuru	Bogadi	TP	25584	8.40	5.50	2.90	4.60	4.60	0.00	2.90	0.00	2.90	0.90	0.90	31.12.2025
213	Mysuru	H.D. Kote	TMC	18381	8.11	6.01	2.10	4.46	4.10	0.36	2.84	1.10	1.74	0.81	0.81	31.12.2025
214	Mysuru	Hootagalli	CMC	60000	23.00	16.80	6.20	12.65	12.50	0.15	8.05	2.00	6.05	2.30	2.30	31.12.2025
215	Mysuru	Hunsur	CMC	60458	23.00	18.80	4.20	12.65	12.50	0.15	8.05	4.00	4.05	2.30	2.30	31.12.2025
216	Mysuru	K.R.Nagar	TMC	39886	13.00	9.30	3.70	7.15	7.00	0.15	4.55	1.00	3.55	1.30	1.30	31.12.2025
217	Mysuru	Kadakola	TP	22664	3.50	1.50	2.00	2.00	0.75	1.25	1.00	0.25	0.75	0.50	0.50	31.12.2025
218	Mysuru	Mysuru	CC	985940	560.00	560.00	0.00	275.00	275.00	0.00	225.00	225.00	0.00	60.00	60.00	100% Processing
219	Mysuru	Nanjangudu	CMC	52284	23.00	20.95	2.05	12.65	12.65	0.00	8.05	6.00	2.05	2.30	2.30	31.12.2025
220	Mysuru	Periyapatna	TMC	21427	9.00	7.15	1.85	4.95	4.10	0.85	3.15	2.15	1.00	0.90	0.90	31.12.2025
221	Mysuru	Rammanahalli	TP	27250	6.00	5.00	1.00	3.00	2.50	0.50	2.00	1.50	0.50	1.00	1.00	31.12.2025
222	Mysuru	Sargur	TP	12560	2.51	2.25	0.26	1.38	1.20	0.18	0.88	0.80	0.08	0.25	0.25	31.12.2025
223	Mysuru	Srirampura	TP	33801	8.40	7.50	0.90	4.40	4.00	0.40	3.00	2.50	0.50	1.00	1.00	31.12.2025
224	Mysuru	T Narsipura	TMC	12816	10.00	6.00	4.00	5.50	4.00	1.50	3.50	1.00	2.50	1.00	1.00	31.12.2025
225	Raichuru	Balaganur	TP	12219	5.00	2.50	2.50	2.45	2.00	0.45	2.05	0.00	2.05	0.50	0.50	31.12.2025
226	Raichuru	Devadurga	TMC	36529	11.50	6.68	4.82	6.35	5.50	0.85	3.97	0.00	3.97	1.18	1.18	31.12.2025
227	Raichuru	Hatti	TP	19540	5.61	2.51	3.10	3.06	2.00	1.06	2.04	0.00	2.04	0.51	0.51	30.06.2025
228	Raichuru	Hatti	NAC	25718	3.00	1.30	1.70	1.65	1.00	0.65	1.05	0.00	1.05	0.30	0.30	Maintained by Hatti Gold Mines Ltd.
229	Raichuru	Kavitala	TP	18053	6.92	4.00	2.92	3.72	1.80	1.92	2.00	1.00	1.00	1.20	1.20	31.12.2025
230	Raichuru	Lingasugur	TMC	41127	15.24	10.60	4.64	8.60	7.00	1.60	5.04	2.00	3.04	1.60	1.60	31.12.2025
231	Raichuru	Manvi	TMC	54124	21.83	15.00	6.83	13.00	10.00	3.00	6.83	3.00	3.83	2.00	2.00	31.12.2025
232	Raichuru	Maski	TMC	25655	5.25	2.00	3.25	3.00	1.50	1.50	1.75	0.00	1.75	0.50	0.50	31.10.2025
233	Raichuru	Mudgal	TMC	26465	9.31	5.92	3.39	5.14	5.00	0.14	3.25	0.00	3.25	0.92	0.92	31.10.2025
234	Raichuru	Raichuru	CMC	303848	126.50	117.50	9.00	70.00	62.00	8.00	46.00	45.00	1.00	10.50	10.50	31.12.2025
235	Raichuru	Sindhanoor	CMC	95691	36.00	26.60	9.40	19.80	19.00	0.80	12.60	4.00	8.60	3.60	3.60	31.12.2025
236	Raichuru	Sirawar	TP	21450	2.20	2.00	0.20	1.20	1.00	0.20	0.80	0.80	0.00	0.20	0.20	31.12.2025
237	Raichuru	Turvihal	TP	16852	9.00	8.50	0.50	2.50	2.00	0.50	2.00	2.00	0.00	4.50	4.50	31.07.2024
238	Ramanagara	Bidadi	TMC	38301	11.60	9.60	2.00	6.50	5.50	1.00	4.00	3.00	1.00	1.10	1.10	30.10.2025
239	Ramanagara	Channapatna	CMC	92388	36.00	26.60	9.40	19.80	19.00	0.80	12.60	4.00	8.60	3.60	3.60	30.04.2025
240	Ramanagara	Harohalli	TP	26285	2.43	1.07	1.36	1.34	0.33	1.01	0.85	0.50	0.35	0.24	0.24	31.12.2025
241	Ramanagara	Kanakapura	CMC	69365	24.01	19.50	4.51	13.20	13.00	0.20	8.41	4.10	4.31	2.40	2.40	30.11.2025
242	Ramanagara	Magadi	TMC	35450	14.60	9.70	4.90	8.00	7.00	1.00	5.10	1.20	3.90	1.50	1.50	30.12.2024
243	Ramanagara	Ramanagara	CMC	122213	40.00	34.00	6.00	22.00	22.00	0.00	14.00	8.00	6.00	4.00	4.00	30.04.2025
244	Shivamogga	Anavatti	TP	22240	6.00	5.20	0.80	3.30	3.10	0.20	2.10	1.50	0.60	0.60	0.60	31.12.2025
245	Shivamogga	Bhadravathi	CMC	172135	50.50	42.00	8.50	27.50	27.00	0.50	18.00	10.00	8.00	5.00	5.00	31.12.2025
246	Shivamogga	Holehonuru	TP	19778	6.35	4.70	1.65	3.20	3.00	0.20	2.45	1.00	1.45	0.70	0.70	31.12.2025
247	Shivamogga	Hosanagara	TP	6053	2.00	1.90	0.10	1.10	1.10	0.00	0.70	0.60	0.10	0.20	0.20	31.12.2025
248	Shivamogga	Jog Kargal	TP	10947	4.51	3.95	0.56	2.48	2.40	0.08	1.58	1.10	0.48	0.45	0.45	31.12.2025
249	Shivamogga	Sagar	CMC	59650	31.00	30.60	0.40	17.05	17.00	0.05	10.85	10.50	0.35	3.10	3.10	31.08.2025
250	Shivamogga	Shikaripura	TMC	40192	17.00	16.40	0.60	9.35	9.20	0.15	5.95	5.50	0.45	1.70	1.70	31.08.2025
251	Shivamogga	Shiralakoppa	TMC	21657	9.00	8.85	0.15	4.95	4.95	0.00	3.15	3.00	0.15	0.90	0.90	31.12.2025
252	Shivamogga	Shivamogga	CC	354915	175.00	167.50	7.50	96.25	95.00	1.25	61.25	55.00	6.25	17.50	17.50	30.06.2025
253	Shivamogga	Soraba	TMC	20118	7.00	5.70	1.30	3.85	3.50	0.35	2.45	1.50	0.95	0.70	0.70	31.08.2025
254	Shivamogga	Thirthahalli	TP	18657	9.51	8.98	0.52	5.23	5.23	0.00	3.33	2.80	0.53	0.95	0.95	31.08.2025
255	Tumakuru	Chikkanayakanahalli	TMC	26503	4.00	3.35	0.65	2.20	1.95	0.25	1.40	1.00	0.40	0.40	0.40	31.08.2025
256	Tumakuru	Gubbi	TP	19453	6.51	4.35	2.16	3.58	3.20	0.38	2.28	0.50	1.78	0.65	0.65	31.08.2025

S. No.	District	ULB	Type	Population 2024	Total Waste			Wet Waste			Dry Waste			Inert Waste		Timeline for meeting gap in processing (DD/MM/YY)
					Current Generation	Current Processing	Current Gap	Current Generation	Current Processing	Current Gap	Current Generation	Current Processing	Current Gap	Current Inert Waste Generation	Current Inert Going to landfill	
257	Tumakuru	Huliyaru	TP	15734	2.00	0.40	1.60	1.10	0.20	0.90	0.70	0.00	0.70	0.20	0.20	31.08.2025
258	Tumakuru	Koratagere	TP	16392	6.00	3.60	2.40	3.30	3.00	0.30	2.10	0.00	2.10	0.60	0.60	01.04.2027
259	Tumakuru	Kunigal	TMC	39000	18.53	13.05	5.48	10.20	9.20	1.00	6.48	2.00	4.48	1.85	1.85	31.12.2025
260	Tumakuru	Madhugiri	TMC	29160	14.00	10.40	3.60	7.70	7.00	0.70	4.90	2.00	2.90	1.40	1.40	31.12.2025
261	Tumakuru	Pavagada	TMC	31540	13.00	9.10	3.90	7.15	6.80	0.35	4.55	1.00	3.55	1.30	1.30	31.12.2025
262	Tumakuru	Sira	CMC	60800	22.00	16.20	5.80	12.10	12.00	0.10	7.70	2.00	5.70	2.20	2.20	31.12.2025
263	Tumakuru	Tiptur	CMC	66845	23.00	21.36	1.64	12.65	12.65	0.00	8.05	6.41	1.64	2.30	2.30	31.12.2025
264	Tumakuru	Tumakuru	CC	307500	143.00	134.00	9.00	80.00	80.00	0.00	49.00	40.00	9.00	14.00	14.00	31.12.2025
265	Tumakuru	Turuvekere	TP	16097	8.30	6.00	2.30	3.30	2.80	0.50	2.10	0.30	1.80	2.90	2.90	31.12.2025
266	Udupi	Bainduru	TP	24958	5.50	4.10	1.40	2.75	2.10	0.65	1.75	1.00	0.75	1.00	1.00	31.12.2025
267	Udupi	Karkala	TMC	26485	13.00	11.80	1.20	7.15	6.50	0.65	4.55	4.00	0.55	1.30	1.30	31.12.2025
268	Udupi	Kaup	TMC	23754	10.10	8.63	1.47	5.50	5.00	0.50	3.50	2.53	0.97	1.10	1.10	31.12.2025
269	Udupi	Kundapur	TMC	32611	12.50	9.80	2.70	6.60	6.00	0.60	4.20	2.10	2.10	1.70	1.70	31.12.2025
270	Udupi	Saligram	TP	16202	4.11	3.85	0.26	2.26	2.00	0.26	1.44	1.44	0.00	0.41	0.41	31.12.2025
271	Udupi	Udupi	CMC	145485	82.19	66.99	15.20	45.00	39.33	5.67	25.03	15.50	9.53	12.16	12.16	31.12.2025
272	Uttara Kannada	Ankola	TMC	24100	8.04	7.24	0.80	4.40	4.40	0.00	2.80	2.00	0.80	0.84	0.84	31.08.2025
273	Uttara Kannada	Bhatkal	TMC	33600	10.05	8.55	1.50	5.50	5.50	0.00	3.50	2.00	1.50	1.05	1.05	31.08.2025
274	Uttara Kannada	Dandeli	CMC	52070	18.09	16.79	1.30	9.90	9.90	0.00	6.30	5.00	1.30	1.89	1.89	31.08.2025
275	Uttara Kannada	Haliyala	TMC	27467	8.04	7.24	0.80	4.40	4.40	0.00	2.80	2.00	0.80	0.84	0.84	31.08.2025
276	Uttara Kannada	Honavara	TP	21019	5.03	4.28	0.75	2.75	2.75	0.00	1.75	1.00	0.75	0.53	0.53	31.08.2025
277	Uttara Kannada	Jali	TP	23234	5.53	4.60	0.93	3.03	3.03	0.00	1.93	1.00	0.93	0.58	0.58	31.08.2025
278	Uttara Kannada	Karwar	CMC	94459	27.14	20.69	6.45	14.85	14.85	0.00	9.45	3.00	6.45	2.84	2.84	31.08.2025
279	Uttara Kannada	Kumta	TMC	47774	9.05	7.90	1.15	4.95	4.95	0.00	3.15	2.00	1.15	0.95	0.95	31.08.2025
280	Uttara Kannada	Manki	TP	20970	0.50	0.10	0.40	0.00	0.00	0.00	0.50	0.10	0.40	0.00	0.00	31.08.2025
281	Uttara Kannada	Mundgod	TP	24228	9.55	8.22	1.33	5.23	5.23	0.00	3.33	2.00	1.33	1.00	1.00	31.08.2025
282	Uttara Kannada	Siddapura	TP	14800	6.03	5.93	0.10	3.30	3.30	0.00	2.10	2.00	0.10	0.63	0.63	31.08.2025
283	Uttara Kannada	Sirsi	CMC	65110	21.11	19.76	1.35	11.55	11.55	0.00	7.35	6.00	1.35	2.21	2.21	31.08.2025
284	Uttara Kannada	Yellapura	TP	26264	6.03	5.93	0.10	3.30	3.30	0.00	2.10	2.00	0.10	0.63	0.63	31.08.2025
285	Vijayanagara	Hagaribommanahalli	TMC	47604	17.10	14.10	3.00	9.40	8.40	1.00	6.00	4.00	2.00	1.70	1.70	31.08.2025
286	Vijayanagara	Harapanahalli	TMC	62000	16.40	16.40	0.00	8.80	8.80	0.00	6.00	6.00	0.00	1.60	1.60	100% Processing
287	Vijayanagara	Hoovina Hadagalli	TMC	32841	15.06	15.06	0.00	7.98	7.98	0.00	5.08	5.08	0.00	2.00	2.00	100% Processing
288	Vijayanagara	Hospet	CMC	273616	111.00	86.50	24.50	61.00	60.50	0.50	39.00	15.00	24.00	11.00	11.00	30.06.2025
289	Vijayanagara	Kamalapuram	TMC	30662	10.19	5.90	4.29	5.00	4.00	1.00	4.29	1.00	3.29	0.90	0.90	31.08.2025
290	Vijayanagara	Kottur	TP	31546	12.90	9.50	3.40	6.90	6.00	0.90	4.50	2.00	2.50	1.50	1.50	31.08.2025
291	Vijayanagara	Kudalagi	TP	28500	10.90	8.50	2.40	6.00	5.00	1.00	3.90	2.50	1.40	1.00	1.00	31.03.2025
292	Vijayanagara	Mariyammanahalli	TP	21401	7.10	4.70	2.40	3.90	3.00	0.90	2.50	1.00	1.50	0.70	0.70	30.06.2025
293	Vijayapura	Almel	TP	20999	2.51	0.85	1.66	1.38	0.00	1.38	0.88	0.60	0.28	0.25	0.25	31.12.2025
294	Vijayapura	Babaleshwara	TP	13670	3.51	0.68	2.83	1.93	0.33	1.60	1.23	0.00	1.23	0.35	0.35	31.12.2025
295	Vijayapura	Basavana Bagevadi	TMC	40000	13.00	8.80	4.20	7.15	6.50	0.65	4.55	1.00	3.55	1.30	1.30	31.12.2025
296	Vijayapura	Chadchana	TP	18961	4.51	3.45	1.06	2.48	2.00	0.48	1.58	1.00	0.58	0.45	0.45	31.12.2025
297	Vijayapura	Devarahipparagi	TP	20250	3.00	2.67	0.33	1.65	1.37	0.28	1.05	1.00	0.05	0.30	0.30	31.12.2025
298	Vijayapura	Indi	TMC	43048	12.77	8.77	4.00	7.00	6.50	0.50	4.50	1.00	3.50	1.27	1.27	31.12.2025
299	Vijayapura	Kolhar	TP	21277	4.05	3.40	0.65	2.20	2.00	0.20	1.45	1.00	0.45	0.40	0.40	31.12.2025
300	Vijayapura	Managuli	TP	17485	2.88	2.35	0.53	1.30	1.00	0.30	1.23	1.00	0.23	0.35	0.35	31.12.2025
301	Vijayapura	Muddebihal	TMC	38647	12.90	8.80	4.10	7.00	6.50	0.50	4.60	1.00	3.60	1.30	1.30	31.12.2025
302	Vijayapura	Nalatawada	TP	15254	4.38	3.60	0.78	2.10	2.10	0.00	1.78	1.00	0.78	0.50	0.50	31.12.2025
303	Vijayapura	Nidagundi	TP	18254	4.30	2.00	2.30	2.00	0.50	1.50	1.80	1.00	0.80	0.50	0.50	31.12.2025
304	Vijayapura	Sindhagi	TMC	44257	14.12	8.90	5.22	7.72	6.50	1.22	5.00	1.00	4.00	1.40	1.40	31.12.2025
305	Vijayapura	Talikote	TMC	40000	5.60	4.35	1.25	3.05	2.80	0.25	2.00	1.00	1.00	0.55	0.55	31.12.2025
306	Vijayapura	Tikota	TP	15874	4.53	2.45	2.08	2.48	2.00	0.48	1.60	0.00	1.60	0.45	0.45	31.12.2025
307	Vijayapura	Vijayapura	CC	392799	151.00	130.10	20.90	75.35	75.00	0.35	61.65	41.10	20.55	14.00	14.00	31.12.2025
308	Yadagiri	Bhemanarayanagudi	NAC	8876	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	Cluster processing with CMC Shahpura
309	Yadagiri	Gurumitkal	TMC	23320	8.00	5.80	2.20	4.40	4.00	0.40	2.80	1.00	1.80	0.80	0.80	31.12.2025

S. No.	District	ULB	Type	Population 2024	Total Waste			Wet Waste			Dry Waste			Inert Waste		Timeline for meeting gap in processing (DD/MM/YY)
					Current Generation	Current Processing	Current Gap	Current Generation	Current Processing	Current Gap	Current Generation	Current Processing	Current Gap	Current Inert Waste Generation	Current Inert Going to landfill	
310	Yadagiri	Hunasagi	TP	19572	5.61	3.40	2.21	2.25	2.00	0.25	2.96	1.00	1.96	0.40	0.40	31.12.2025
311	Yadagiri	Kakkera	TMC	27654	6.30	4.60	1.70	3.40	3.00	0.40	2.30	1.00	1.30	0.60	0.60	31.12.2025
312	Yadagiri	Kembhavi	TMC	28118	7.10	5.60	1.50	4.00	3.50	0.50	2.50	1.50	1.00	0.60	0.60	01.06.2025
313	Yadagiri	Shahapur	CMC	68533	22.70	18.20	4.50	12.50	12.00	0.50	8.00	4.00	4.00	2.20	2.20	31.03.2025
314	Yadagiri	Shorapura	CMC	64500	18.68	16.00	2.68	10.18	10.00	0.18	6.50	4.00	2.50	2.00	2.00	31.03.2026
315	Yadagiri	Yadgiri	CMC	85132	20.00	16.50	3.50	11.00	11.00	0.00	7.00	3.50	3.50	2.00	2.00	31.12.2025
<b>TOTAL</b>				<b>18574471</b>	<b>7201.9</b>	<b>6101</b>	<b>1101</b>	<b>3832</b>	<b>3613</b>	<b>219</b>	<b>2609</b>	<b>1727</b>	<b>881.7</b>	<b>760</b>	<b>760</b>	

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ರಾಜ್ಯ ಅಭಿಯಾನ ನಿರ್ದೇಶಕರು  
ಸ್ವಚ್ಛ ಭಾರತ ಅಭಿಯಾನ(ನಗರ)  
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ

9 ನೇ ಮಹಡಿ, ವಿಶ್ವೇಶ್ವರಯ್ಯ ಗೋಪುರ  
ಡಾ. ಅಂಬೇಡ್ಕರ್ ವೇದಿ, ಬೆಂಗಳೂರು  
ದೂರವಾಣಿ: 080-22867172/22866302  
ಫ್ಯಾಕ್ಸ್:080-22863576 /22861665  
Email: smdsbmkar@gmail.com

ಸಂಖ್ಯೆ:156860/DMA/SWM/SBM/73/2024

ದಿನಾಂಕ: 22-01-2025

### ಸುತ್ತೋಲೆ

- ವಿಷಯ:- ಘನತ್ಯಾಜ್ಯ ವಸ್ತು ನಿರ್ವಹಣೆಯಿಂದ ಉತ್ಪತ್ತಿಯಾಗುವ ನಿಸ್ತತ್ವ ತ್ಯಾಜ್ಯ (Inert Waste) ವನ್ನು ನಿಯಮಾನುಸಾರ ವಿಲೇ ಮಾಡಲು ಕ್ರಮಕೈಗೊಳ್ಳುವ ಕುರಿತು.
- ಉಲ್ಲೇಖ 1. ಗೌರವಾನ್ವಿತ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿಯು O.A No 606/2018. ಪ್ರಕರಣದ ದಿನಾಂಕ 13.08.2024 ರ ನಿರ್ದೇಶನ.
2. ಕೇಂದ್ರ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿಯ ಮಾರ್ಗಸೂಚನೆಗಳು.
3. ಘನತ್ಯಾಜ್ಯ ವಸ್ತು ನಿರ್ವಹಣೆ ನಿಯಮ 2016
4. ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಿಂದ ಸಲ್ಲಿಸಲಾಗಿರುವ ನಿಸ್ತತ್ವ ತ್ಯಾಜ್ಯ ಪರೀಕ್ಷಾ ವರದಿ.

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ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿಯು O.A No 606/2018. ಪ್ರಕರಣದಲ್ಲಿ ದಿನಾಂಕ 13.08.2024 ರಂದು ನೀಡಿರುವ ಆದೇಶದಂತೆ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಲ್ಲಿ ಘನತ್ಯಾಜ್ಯ ಸಂಸ್ಕರಣೆಯಿಂದ ಉತ್ಪತ್ತಿಯಾಗುವ ನಿಸ್ತತ್ವ ತ್ಯಾಜ್ಯವನ್ನು ಪರೀಕ್ಷಿಸಲು ತಿಳಿಸಲಾಗಿರುತ್ತದೆ. ನಗರಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳು ಉಲ್ಲೇಖ (4) ರ ರೀತ್ಯಾ ಸಲ್ಲಿಸಿರುವ ನಿಸ್ತತ್ವ ತ್ಯಾಜ್ಯದ ಪರೀಕ್ಷಾ ವರದಿಗಳನ್ನು ಪರಿಶೀಲಿಸಿದಾಗ TCLP (Toxic Characteristic Leaching Procedure) ವರದಿಯಲ್ಲಿನ Physical & Chemical Characterisation ನಲ್ಲಿ ನಿಗದಿಪಡಿಸಿರುವ ಮಾನದಂಡಗಳಂತೆ ಇಲ್ಲದಿರುವುದು ಕಂಡುಬಂದಿರುತ್ತದೆ. ಇದಕ್ಕೆ ಕಾರಣ ಸೂಕ್ತ ರೀತಿಯಲ್ಲಿ ತ್ಯಾಜ್ಯ ವಿಂಗಡಣೆ ಮಾಡದೇ ಇರುವುದರಿಂದ ಸದರಿ ಪರೀಕ್ಷಾ ವರದಿಯಲ್ಲಿ ಹಸಿ ಹಾಗೂ ಒಣ ತ್ಯಾಜ್ಯ ಮಿಶ್ರಣವಾಗಿರುವುದು ಕಂಡುಬಂದಿರುತ್ತದೆ.

ಈ ನಿಟ್ಟಿನಲ್ಲಿ ಘನತ್ಯಾಜ್ಯ ವಸ್ತು ನಿರ್ವಹಣೆ ನಿಯಮಗಳು, 2016 ರೀತ್ಯಾ ಎಲ್ಲಾ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳು ಮೂಲದಲ್ಲಿ ತ್ಯಾಜ್ಯ ವಿಂಗಡಣೆ ಮಾಡಲು ಹೆಚ್ಚು ಒತ್ತು ನೀಡಿ ಶೇ. 100 ರಷ್ಟು ವಿಂಗಡಣೆ (Dry Waste, Wet Waste, Sanitary Waste & Hazardous Waste) ಮಾಡಲು ಕ್ರಮವಹಿಸುವುದು. ಹಸಿ ಹಾಗೂ ಒಣ ತ್ಯಾಜ್ಯ ಸಂಸ್ಕರಣೆಯಿಂದ ಬರುವ ನಿಸ್ತತ್ವ ವಸ್ತುಗಳನ್ನು ಮಾತ್ರ SLF (Sanitary Landfill) ಸ್ಯಾನಿಟರಿ ನೆಲಭರ್ತಿ ಸೌಲಭ್ಯದಲ್ಲಿ ವಿಲೇವಾರಿ ಮಾಡುವುದು. ನಿಸ್ತತ್ವ ತ್ಯಾಜ್ಯದಲ್ಲಿ Hazardous Waste, Heavy Metals ಹಾಗೂ ಇತರೇ ಹಾನಿಕಾರಕ ತ್ಯಾಜ್ಯವನ್ನು SLF ನಲ್ಲಿ ಭರ್ತಿ ಮಾಡದಂತೆ ಕ್ರಮವಹಿಸುವುದು.

ಘನತ್ಯಾಜ್ಯ ವಸ್ತು ನಿರ್ವಹಣೆ ನಿಯಮ 2016 ನಿಯಮಾವಳಿ **Schedule I** ರಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ಕ್ರಮವಹಿಸುವುದರ ಜೊತೆಗೆ SLF ವಿನ್ಯಾಸದಲ್ಲಿ ಈ ಕೆಳಗಿನ ಅಂಶಗಳನ್ನು ಅಳವಡಿಸಿಕೊಂಡಿರುವುದನ್ನು ಖಾತರಿಪಡಿಸಿಕೊಳ್ಳುವುದು.

- HDPE Liners to be provided at the Base and Sides
- There should be Leachate Collection System in Place
- Sufficient Gradient to be provided for Leachate collection
- Surface Water Drainage System must be in place
- Gas collection and control facility to be provided

ಜೊತೆಗೆ ನಿಯಮ 15 (Zi) ನಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳು ನೆಲಭರ್ತಿ ಜಾಗಕ್ಕೆ ಯಾವುದೇ ತ್ಯಾಜ್ಯವು ಹೊಗದಂತೆ ತಡೆಗಟ್ಟುವ ಉದ್ದೇಶಕ್ಕಾಗಿ ನಿಸ್ತತ್ವ ಮತ್ತು ನಿರುಪಯುಕ್ತ ವಸ್ತುಗಳನ್ನು ಹೆಚ್ಚು ಮರುಬಳಕೆ ಮಾಡಲು ಎಲ್ಲಾ ರೀತಿಯ ಪ್ರಯತ್ನಗಳನ್ನು ಮಾಡಲು ಸೂಚಿಸಿದೆ.

  
ರಾಜ್ಯ ಅಭಿಯಾನ ನಿರ್ದೇಶಕರು  
ಸ್ವಚ್ಛ ಭಾರತ ಮಿಷನ್(ನಗರ)  
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ  
ಬೆಂಗಳೂರು.

ರವರಿಗೆ,

1. ರಾಜ್ಯದ ಎಲ್ಲಾ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳ ಸೂಕ್ತ ಕ್ರಮಕ್ಕಾಗಿ
2. ರಾಜ್ಯದ ಎಲ್ಲಾ ಯೋಜನಾ ನಿರ್ದೇಶಕರ ಮೂಲಕ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳ ಮುಖ್ಯಸ್ಥರುಗಳಿಗೆ ಸೂಕ್ತ ಕ್ರಮಕ್ಕಾಗಿ.
3. ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ, ಬೆಂಗಳೂರು.

**ಪ್ರತಿ:**

ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ, ವಿಕಾಸ ಸೌಧ, ಬೆಂಗಳೂರು.

# 4019

## ANNEXURE - R6

No.: 156860/DMA/SWM/SBM/73/2024

Date: -01-2025

**Circular**

**Subject:** Regarding the steps to be taken to dispose of inert waste generated from solid waste management as per the rules.

**Ref :**

1. Honourable National Green Tribunal O.A No 606/2018. Case dated 13.08.2024.
2. Central Pollution Control Board Guidelines.
3. Solid Waste Management Rules 2016
4. Inert Waste Test Report submitted by Urban Local Bodies.

\*\*\*\*

National Green Tribunal O.A No 606/2018. Case dated 13.08.2024 has directed to test the inert waste generated from solid waste processing in Urban Local Bodies. When the test reports of solid waste submitted by the urban local bodies as per reference (4) were examined, it was found that they were not as per the standards set in the Physical & Chemical Characterisation in the TCLP (Toxic Characteristic Leaching Procedure) report. The reason for this is that the waste was not segregated properly and the said test report showed a mixture of wet and dry waste.

In this regard, as per the Solid Waste Management Rules -2016 all Urban local bodies should lay more emphasis on waste segregation at source and take steps to ensure 100% segregation (Dry Waste, Wet Waste, and Sanitary Waste & Hazardous Waste). Only solid waste coming from wet and dry waste processing should be disposed in the SLF (Sanitary Landfill). Steps should be taken not to fill hazardous waste, heavy metals and other harmful waste in the SLF.

In addition to the provisions of **Schedule I** of the Solid Waste Management Rules - 2016, the following points should be ensured in the design of SLF:

- HDPE Liners to be provided at the Base and Sides
- There should be Leachate Collection System in Place
- Sufficient Gradient to be provided for Leachate collection
- Surface Water Drainage System must be in place
- Gas collection and control facility to be provided

Furthermore, as mentioned in Rule 15 (Zi), the Urban Local Bodies are directed to make all possible efforts to recycle waste and non-recyclable materials to prevent any waste from going to the landfill.

Sd/-

**State Mission Director**

Swachh Bharat Mission (U)

Urban Development Department

Bangalore.

**Copy to,**

1. The all District Commissioner of the State – for your Appropriate action
2. The all Project Directors though all Heads of the Urban Local Bodies - for

803 Appropriate action

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# 4020 Annexure R7

## Solid Waste Management Site - Land Availability Status

S. No.	Division	District	ULB	Type	No of wards in the ULB	Landfill site availability as on Oct 2023	Landfill site availability as on April 2024	Landfill site availability as Jan 2025	If yes, Extent of landfill site (Area in acres)
1	Belgaum Division	Bagalkote	Bagalkote	CMC	35	Yes	Yes	Yes	18.24
2	Belgaum Division	Bagalkote	Ilkal	CMC	31	Yes	Yes	Yes	18.24
3	Belgaum Division	Bagalkote	Jamakhandi	CMC	31	Yes	Yes	Yes	20.00
4	Belgaum Division	Bagalkote	Mudhol	CMC	31	Yes	Yes	Yes	7.00
5	Belgaum Division	Bagalkote	Rabkavi Banahatti	CMC	31	Yes	Yes	Yes	11.25
6	Belgaum Division	Bagalkote	Badami	TMC	23	Yes	Yes	Yes	8.00
7	Belgaum Division	Bagalkote	Guledagudda	TMC	23	Yes	Yes	Yes	6.25
8	Belgaum Division	Bagalkote	Hungund	TMC	23	Yes	Yes	Yes	4.20
9	Belgaum Division	Bagalkote	Mahalingapura	TMC	23	Yes	Yes	Yes	13.14
10	Belgaum Division	Bagalkote	Terdal	TMC	23	Yes	Yes	Yes	12.25
11	Belgaum Division	Bagalkote	Aminagad	TP	20	Yes	Yes	Yes	4.33
12	Belgaum Division	Bagalkote	Belagali	TP	18	Yes	Yes	Yes	5.07
13	Belgaum Division	Bagalkote	Bilagi	TP	16	Yes	Yes	Yes	5.00
14	Belgaum Division	Bagalkote	Kamatagi	TP	16	Yes	Yes	Yes	5.00
15	Belgaum Division	Bagalkote	Kerur	TP	18	Yes	Yes	Yes	7.00
16	Belgaum Division	Bagalkote	Lokapura	TP	15	Yes	Yes	Yes	9.38
17	Belgaum Division	Bagalkote	Shiruru	TP	17	Yes	Yes	Yes	10.00
18	Kalaburagi Division	Ballary	Ballari	CC	39	Yes	Yes	Yes	84.3
19	Kalaburagi Division	Ballary	Shiraguppa	CMC	31	Yes	YES	Yes	7.15
20	Kalaburagi Division	Ballary	Kampli	TMC	23	Yes	Yes	Yes	10
21	Kalaburagi Division	Ballary	Kurekuppa	TMC	23	No	Yes	No	9.12
22	Kalaburagi Division	Ballary	Kurugodu	TMC	23	Yes	YES	Yes	6
23	Kalaburagi Division	Ballary	Sandoor	TMC	23	Yes	yes	Yes	6.4
24	Kalaburagi Division	Ballary	Tekkalakote	TP	20	Yes	Yes	Yes	8.44
25	Kalaburagi Division	Ballary	Kudathini	TP	19	No	No	Yes	9.88
26	Belgaum Division	Belagavi	Belgaum	CC	58	YES	Yes	Yes	66
27	Belgaum Division	Belagavi	Gokak	CMC	31	YES	Yes	Yes	18.06
28	Belgaum Division	Belagavi	Nippani	CMC	31	YES	Yes	Yes	12.33
29	Belgaum Division	Belagavi	Athani	TMC	27	YES	Yes	Yes	13.2
30	Belgaum Division	Belagavi	Bailahongal	TMC	27	YES	Yes	Yes	4.37
31	Belgaum Division	Belagavi	Chikkodi	TMC	23	YES	Yes	Yes	10
32	Belgaum Division	Belagavi	Harogeri	TMC	23	YES	YES	Yes	5
33	Belgaum Division	Belagavi	Hukkeri	TMC	23	YES	Yes	Yes	3.31
34	Belgaum Division	Belagavi	Konnur	TMC	23	YES	Yes	Yes	7.18
35	Belgaum Division	Belagavi	Kudachi	TMC	23	YES	Yes	Yes	7.32
36	Belgaum Division	Belagavi	Mallapura / Ghataprab	TMC	23	YES	Yes	Yes	5
37	Belgaum Division	Belagavi	Manuvalli	TMC	23	YES	Yes	Yes	3.19
38	Belgaum Division	Belagavi	Mudalagi	TMC	23	YES	Yes	Yes	2.22

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39	Belgaum Division	Belagavi	Mugalakoda	TMC	23	YES	yes	Yes	5
40	Belgaum Division	Belagavi	Ramdurga	TMC	23	YES	yes	Yes	9.16
41	Belgaum Division	Belagavi	Sadalga	TMC	23	YES	yes	Yes	3
42	Belgaum Division	Belagavi	Sankeshwar	TMC	23	YES	Yes	Yes	8.2
43	Belgaum Division	Belagavi	Saundatti	TMC	27	YES	Yes	Yes	8.27
44	Belgaum Division	Belagavi	Ugar Khurda	TMC	23	YES	Yes	Yes	3.16
45	Belgaum Division	Belagavi	Ainapur	TP	19	YES	Yes	Yes	3.16
46	Belgaum Division	Belagavi	Ankalagi-Akkatagera	TP	17	YES	Yes	Yes	5
47	Belgaum Division	Belagavi	Arabhavi	TP	16	YES	Yes	Yes	10
48	Belgaum Division	Belagavi	Boragaon	TP	17	YES	Yes	Yes	5
49	Belgaum Division	Belagavi	Chennamma-kittur	TP	18	Yes	Yes	Yes	10
50	Belgaum Division	Belagavi	Chinchali	TP	19	No with cluster	No with cluster	Yes	5
51	Belgaum Division	Belagavi	Examba	TP	17	No with cluster	No with cluster	Yes	3.39
52	Belgaum Division	Belagavi	Kaagavaada	TP	15	No with cluster	No with cluster	Yes	3
53	Belgaum Division	Belagavi	Kabbura	TP	19	YES	Yes	Yes	5
54	Belgaum Division	Belagavi	Kaloli	TP	16	Yes	Yes	Yes	5
55	Belgaum Division	Belagavi	Kankanavadi	TP	17	YES	Yes	Yes	5
56	Belgaum Division	Belagavi	Khanapur	TP	20	YES	Yes	Yes	6.8
57	Belgaum Division	Belagavi	M.K Hubballi	TP	14	YES	Yes	Yes	5.4
58	Belgaum Division	Belagavi	Macche	TP	19	YES	YES	Yes	4.2
59	Belgaum Division	Belagavi	Naaganura	TP	17	No with cluster	No with cluster	Yes	5
60	Belgaum Division	Belagavi	Peeranavaadi	TP	18	No with cluster	No with cluster	Yes	5
61	Belgaum Division	Belagavi	Raibagh	TP	20	YES	Yes	Yes	4.4
62	Belgaum Division	Belagavi	Shedbaala	TP	16	No with cluster	No with cluster	No	cluster Base model with TP Ainapura
63	Belgaum Division	Belagavi	Yaragatti	TP	11	Yes	yes	Yes	9
64	Bangalore Division	Bengaluru Rural	Doddaballapur	CMC	31	YES	YES	Yes	15.31
65	Bangalore Division	Bengaluru Rural	Hosakote	CMC	31	YES	YES	Yes	12
66	Bangalore Division	Bengaluru Rural	Nelamangala	CMC	31	YES	YES	Yes	5.13
67	Bangalore Division	Bengaluru Rural	Devanahalli	TMC	23	YES	YES	Yes	11.01
68	Bangalore Division	Bengaluru Rural	Vijayapura	TMC	23	YES	YES	Yes	7.43

S. No.	Division	District	ULB	Type	No of wards in the ULB	Landfill site availability as on Oct 2023	Landfill site availability as on April 2024	Landfill site availability as Jan 2025	If yes, Extent of landfill site (Area in acres)
69	Bangalore Division	Bengaluru Rural	Bashettihalli	TP	19	YES	YES	Yes	1.09
70	Bangalore Division	Bengaluru Urban	Madanayakanahalli	CMC	31	No with cluster	No with cluster	Yes with cluster	cluster Base model with BBMP
71	Bangalore Division	Bengaluru Urban	Hebbagodi	CMC	31	No with cluster	No with cluster	Yes with cluster	cluster Base model with BBMP
72	Bangalore Division	Bengaluru Urban	Anekal	TMC	27	No with cluster	No with cluster	Yes with cluster	cluster Base model with BBMP
73	Bangalore Division	Bengaluru Urban	Attibele	TMC	23	No with cluster	No with cluster	No with cluster	cluster Base model with BBMP
74	Bangalore Division	Bengaluru Urban	Bommasandra	TMC	23	No with cluster	No with cluster	Yes with cluster	cluster Base model with BBMP
75	Bangalore Division	Bengaluru Urban	Chandapura	TMC	23	No with cluster	No with cluster	Yes with cluster	cluster Base model with BBMP
76	Bangalore Division	Bengaluru Urban	Chikkabanavara	TMC	23	No with cluster	No with cluster	No	cluster Base model with BBMP
77	Bangalore Division	Bengaluru Urban	Hunasamaranahalli	TMC	23	No with cluster	No with cluster	Yes	
78	Bangalore Division	Bengaluru Urban	Jigani	TMC	23	No with cluster	No with cluster	No with cluster	cluster Base model with BBMP
79	Bangalore Division	Bengaluru Urban	Doddatoguru	TMC	0	No	No with cluster	No	cluster Base model with BBMP
80	Bangalore Division	Bengaluru Urban	Konnapana agrahara	TP	0	No	No with cluster	No	cluster Base model with BBMP
81	Kalaburagi Division	Bidar	Bidar	CMC	35	Yes	Yes	Yes	24.18
82	Kalaburagi Division	Bidar	Basavakalyan	CMC	31	Yes	Yes	Yes	15.12
83	Kalaburagi Division	Bidar	Bhalki	TMC	27	Yes	YES	Yes	10
84	Kalaburagi Division	Bidar	Chittaguppa	TMC	23	Yes	Yes	Yes	8
85	Kalaburagi Division	Bidar	Halikheda	TMC	23	Yes	Yes	Yes	4
86	Kalaburagi Division	Bidar	Humnabad	TMC	27	Yes	Yes	Yes	10
87	Kalaburagi Division	Bidar	Aurad	TP	20	Yes	Yes	Yes	10
88	Mysuru Division	Chamarajanagara	Chamarajanagara	CMC	31	Yes	Yes	Yes	25
89	Mysuru Division	Chamarajanagara	Kollegal	CMC	31	Yes	Yes	Yes	15
90	Mysuru Division	Chamarajanagara	Gundlupete	TMC	23	Yes	Yes	Yes	12.28
91	Mysuru Division	Chamarajanagara	Hanur	TP	13	Yes	Yes	Yes	5.5
92	Mysuru Division	Chamarajanagara	Yelandur	TP	11	Yes	Yes	Yes	4
93	Bangalore Division	Chikkaballapura	Chikkaballapura	CMC	31	YES	YES	Yes	15
94	Bangalore Division	Chikkaballapura	Chintamani	CMC	31	YES	Yes	Yes	10
95	Bangalore Division	Chikkaballapura	Gowribidanur	CMC	31	YES	Yes	Yes	10
96	Bangalore Division	Chikkaballapura	Sidlaghatta	CMC	31	YES	YES	Yes	5
97	Bangalore Division	Chikkaballapura	Bagepalli	TMC	23	YES	YES	Yes	4.27
98	Bangalore Division	Chikkaballapura	Gudibande	TP	11	YES	Yes	Yes	10.35
99	Mysuru Division	Chikkamagaluru	Chikkamagaluru	CMC	35	YES	YES	Yes	25
100	Mysuru Division	Chikkamagaluru	Birur	TMC	23	YES	Yes	Yes	8.2

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101	Mysuru Division	Chikkamagaluru	Kadur	TMC	23	YES	Yes	Yes	4
102	Mysuru Division	Chikkamagaluru	Tarikere	TMC	23	YES	Yes	Yes	12.16
103	Mysuru Division	Chikkamagaluru	Ajjampura	TP	11	YES	YES	Yes	4
104	Mysuru Division	Chikkamagaluru	Koppa	TP	11	YES	YES	Yes	4
105	Mysuru Division	Chikkamagaluru	Mudigere	TP	11	YES	YES	Yes	8
106	Mysuru Division	Chikkamagaluru	Narasimharajapura	TP	11	YES	YES	Yes	4
107	Mysuru Division	Chikkamagaluru	Shringeri	TP	11	YES	YES	Yes	5
108	Mysuru Division	Chikkamagaluru	Kudremuka	NAC	0	No with cluster	No with cluster	Yes	cluster Base model with TMC Mudigere
109	Bangalore Division	Chitradurga	Chitradurga	CMC	35	YES	YES	Yes	35.95
110	Bangalore Division	Chitradurga	Challkere	CMC	31	YES	YES	Yes	8.68
111	Bangalore Division	Chitradurga	Hiriyur	CMC	31	YES	YES	Yes	10
112	Bangalore Division	Chitradurga	Holalkere	TMC	23	YES	YES	Yes	5
113	Bangalore Division	Chitradurga	Hosadurga	TMC	16	YES	YES	Yes	12
114	Bangalore Division	Chitradurga	Molakalmuru	TP	16	YES	YES	Yes	3.45
115	Bangalore Division	Chitradurga	Nayakanahatti	TP	16	YES	YES	Yes	4.5
116	Mysuru Division	Dakshina kannada	Mangaluru	CC	60	Yes	Yes	Yes	42
117	Mysuru Division	Dakshina kannada	Puttur	CMC	31	Yes	Yes	Yes	7.15
118	Mysuru Division	Dakshina kannada	Ullala	CMC	31	NO	NO	NO	0
119	Mysuru Division	Dakshina kannada	Bantwal	TMC	27	Yes	Yes	Yes	8.55
120	Mysuru Division	Dakshina kannada	Moodabidare	TMC	23	Yes	Yes	Yes	4.25
121	Mysuru Division	Dakshina kannada	Someshwara	TMC	23	NO	NO	NO	0
122	Mysuru Division	Dakshina kannada	Bajape	TP	19	NO	Yes	Yes	3.6
123	Mysuru Division	Dakshina kannada	Belthangadi	TP	11	Yes	Yes	Yes	3
124	Mysuru Division	Dakshina kannada	Kadaba	TP	13	Yes	Yes	Yes	2.8
125	Mysuru Division	Dakshina kannada	Kinnigoli	TP	18	Yes	Yes	Yes	0.5
126	Mysuru Division	Dakshina kannada	Kotekar	TP	17	NO	Yes	Yes	3.62
127	Mysuru Division	Dakshina kannada	Mulki	TP	18	Yes	Yes	Yes	2
128	Mysuru Division	Dakshina kannada	Sullia	TP	20	Yes	Yes	Yes	3
129	Mysuru Division	Dakshina kannada	Vitla	TP	18	Yes	Yes	Yes	1
130	Bangalore Division	Davangere	Davanagere	CC	45	Yes	Yes	Yes	32.33
131	Bangalore Division	Davangere	Harihar	CMC	31	Yes	Yes	Yes	14.23
132	Bangalore Division	Davangere	Channagiri	TMC	23	Yes	Yes	Yes	4.35
133	Bangalore Division	Davangere	Jagalur	TP	18	Yes	Yes	Yes	5.0
134	Bangalore Division	Davangere	Malebennur	TP	20	No	No	Yes	2.2
135	Bangalore Division	Davangere	Niyathi	TP	11	Yes	yes	Yes	5
136	Bangalore Division	Davangere	Honnali	TP	23	Yes	Yes	Yes	10
137	Belgaum Division	Dharwada	Hubli-Dharwad	CC	82	Yes	Yes	Yes	102.65
138	Belgaum Division	Dharwada	Annigeri	TMC	23	Yes	Yes	Yes	5.2
139	Belgaum Division	Dharwada	Navalgund	TMC	23	Yes	Yes	Yes	5.32

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140	Belgaum Division	Dharwada	Alnavara	TP	18	Yes	Yes	Yes	5.2
141	Belgaum Division	Dharwada	Kalaghatagi	TP	17	Yes	Yes	Yes	4
142	Belgaum Division	Dharwada	Kundgol	TP	19	Yes	Yes	Yes	4
143	Belgaum Division	Gadaga	Gadag-Betageri	CMC	35	YES	YES	Yes	25.04
144	Belgaum Division	Gadaga	Gajendragad	TMC	23	YES	YES	Yes	4.2
145	Belgaum Division	Gadaga	Lakshmeshwara	TMC	23	YES	YES	Yes	13.04
146	Belgaum Division	Gadaga	Mundargi	TMC	23	YES	YES	Yes	7.24
147	Belgaum Division	Gadaga	Naragunda	TMC	23	YES	YES	Yes	9
148	Belgaum Division	Gadaga	Rona	TMC	23	YES	YES	Yes	9.13
149	Belgaum Division	Gadaga	Mulagunda	TP	19	YES	YES	Yes	5.29
150	Belgaum Division	Gadaga	Naregal	TP	17	YES	YES	Yes	6
151	Belgaum Division	Gadaga	Shirahatti	TP	18	YES	YES	Yes	3.17
152	Mysuru Division	Hassan	Hassan	CMC	35	YES	YES	Yes	22.03
153	Mysuru Division	Hassan	Arasikere	CMC	31	YES	Yes	Yes	15
154	Mysuru Division	Hassan	Belur	TMC	23	YES	Yes	Yes	3.2
155	Mysuru Division	Hassan	Channarayapatna	TMC	23	YES	Yes	Yes	21.04
156	Mysuru Division	Hassan	Holenarsipura	TMC	23	YES	YES	Yes	7.38
157	Mysuru Division	Hassan	Sakaleshpura	TMC	23	YES	YES	Yes	3
158	Mysuru Division	Hassan	Alur	TP	11	YES	yes	Yes	3
159	Mysuru Division	Hassan	Arkalgudu	TP	17	YES	Yes	Yes	2.15
160	Belgaum Division	Haveri	Haveri	CMC	31	Yes	Yes	Yes	10
161	Belgaum Division	Haveri	Ranebennur	CMC	35	Yes	YES	Yes	28.35
162	Belgaum Division	Haveri	Bankapur	TMC	23	Yes	Yes	Yes	5
163	Belgaum Division	Haveri	Byadagi	TMC	23	Yes	Yes	Yes	10
164	Belgaum Division	Haveri	Hanagal	TMC	23	Yes	Yes	Yes	15
165	Belgaum Division	Haveri	Savanur	TMC	27	Yes	Yes	Yes	5
166	Belgaum Division	Haveri	Shiggaon	TMC	23	Yes	Yes	Yes	10
167	Belgaum Division	Haveri	Guttal	TP	18	Yes	Yes	Yes	4.0
168	Belgaum Division	Haveri	Hirekerur	TP	20	Yes	YES	Yes	7
169	Belgaum Division	Haveri	Rattihalli	TP	15	Yes	YES	Yes	8.3
170	Kalaburagi Division	Kalaburagi	Kalaburagi	CC	55	Yes	Yes	Yes	28.19
171	Kalaburagi Division	Kalaburagi	Shahabad	CMC	27	Yes	Yes	Yes	17.39
172	Kalaburagi Division	Kalaburagi	Wadi	TMC	27	Yes	Yes	Yes	11.00
173	Kalaburagi Division	Kalaburagi	Afzalpur	TMC	23	Yes	Yes	Yes	5.00
174	Kalaburagi Division	Kalaburagi	Alanda	TMC	23	Yes	Yes	Yes	10.36
175	Kalaburagi Division	Kalaburagi	Chincholi	TMC	23	Yes	Yes	Yes	3.26
176	Kalaburagi Division	Kalaburagi	Chittapura	TMC	23	Yes	Yes	Yes	4.00
177	Kalaburagi Division	Kalaburagi	Jewargi	TMC	23	Yes	Yes	Yes	8.10
178	Kalaburagi Division	Kalaburagi	Sedam	TMC	23	Yes	Yes	Yes	5.12
179	Kalaburagi Division	Kalaburagi	Kalagi	TP	11	Yes	Yes	Yes	5.12
180	Kalaburagi Division	Kalaburagi	Kamalapura	TP	12	Yes	Yes	Yes	5.3
181	Kalaburagi Division	Kalaburagi	Yadrami	TP	11	Yes	Yes	Yes	10

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182	Kalaburagi Division	Kalaburagi	Shahabad	NAC	2	No with cluster	No with cluster	Yes	Cluster Base model with CMC Shahabad
183	Mysuru Division	Kodagu	Madikeri	CMC	23	Yes	Yes	Yes	6.00
184	Mysuru Division	Kodagu	Virajpet	TMC	18	Yes	Yes	Yes	5.00
185	Mysuru Division	Kodagu	Kushalnagara	TP	16	Yes	YES	Yes	7.15
186	Mysuru Division	Kodagu	Somvarpet	TP	11	Yes	YES	Yes	2.5
187	Bangalore Division	Kolar	Kolar	CMC	35	Yes	Yes	Yes	9.36
188	Bangalore Division	Kolar	Mulabagal	CMC	31	Yes	Yes	Yes	6
189	Bangalore Division	Kolar	Robertsonpet	CMC	35	Yes	Yes	Yes	16.13
190	Bangalore Division	Kolar	Malur	TMC	27	Yes	Yes	Yes	2.8
191	Bangalore Division	Kolar	Srinivaspura	TMC	23	Yes	Yes	Yes	5
192	Bangalore Division	Kolar	Bangarapet	TMC	27	Yes	Yes	Yes	5
193	Bangalore Division	Kolar	Vemagal Kurugal	TP	17	Yes	Yes	Yes	5
194	Kalaburagi Division	Koppala	Koppala	CMC	31	YES	YES	Yes	15
195	Kalaburagi Division	Koppala	Gangavathi	CMC	35	yes	yes	Yes	16
196	Kalaburagi Division	Koppala	Kushtagi	TMC	23	Yes	Yes	Yes	5
197	Kalaburagi Division	Koppala	Karatagi	TMC	23	No	NO	NO	0
198	Kalaburagi Division	Koppala	Bhagyanagar	TP	19	Yes	Yes	Yes	11.1
199	Kalaburagi Division	Koppala	Kanakagiri	TP	17	Yes	Yes	Yes	10
200	Kalaburagi Division	Koppala	Kukanur	TP	19	YES	YES	Yes	12.28
201	Kalaburagi Division	Koppala	Tavaragera	TP	18	Yes	Yes	Yes	12
202	Kalaburagi Division	Koppala	Yelburga	TP	19	Yes	Yes	Yes	5
203	Mysuru Division	Mandya	Mandya	CMC	35	Yes	Yes	Yes	24.02
204	Mysuru Division	Mandya	K.R. Pet	TMC	23	Yes	Yes	Yes	5.25
205	Mysuru Division	Mandya	Maddur	TMC	23	Yes	Yes	Yes	3.5
206	Mysuru Division	Mandya	Malavalli	TMC	23	Yes	yes	Yes	7.5
207	Mysuru Division	Mandya	Nagamangala	TMC	23	Yes	yes	Yes	5
208	Mysuru Division	Mandya	Pandavapura	TMC	23	Yes	Yes	Yes	5
209	Mysuru Division	Mandya	Shrirangapattana	TMC	23	Yes	yes	Yes	3.2
210	Mysuru Division	Mandya	Bellur	TP	13	Yes	yes	Yes	6
211	Mysuru Division	Mysuru	Mysuru	CC	65	Yes	Yes	Yes	16
212	Mysuru Division	Mysuru	Hootagalli	CMC	31	Yes	Yes	Yes	2
213	Mysuru Division	Mysuru	Hunsur	CMC	31	Yes	Yes	Yes	4.5
214	Mysuru Division	Mysuru	Nanjangudu	CMC	31	Yes	Yes	Yes	7.2
215	Mysuru Division	Mysuru	Bannur	TMC	23	Yes	Yes	Yes	5
216	Mysuru Division	Mysuru	H.D. Kote	TMC	23	Yes	Yes	Yes	5
217	Mysuru Division	Mysuru	K.R.Nagar	TMC	23	Yes	Yes	Yes	4.05
218	Mysuru Division	Mysuru	Periyapatna	TMC	23	Yes	Yes	Yes	4
219	Mysuru Division	Mysuru	T Narsipura	TMC	23	Yes	No	Yes	0
220	Mysuru Division	Mysuru	Bogadi	TP	21	Yes	Yes	Yes	2
221	Mysuru Division	Mysuru	Kadakola	TP	20	Yes	Yes	Yes	4

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222	Mysuru Division	Mysuru	Rammanahalli	TP	19	Yes	Yes	Yes	2
223	Mysuru Division	Mysuru	Sargur	TP	12	Yes	Yes	Yes	4
224	Mysuru Division	Mysuru	Srirampura	TP	18	Yes	Yes	Yes	0.38
225	Kalaburagi Division	Raichuru	Raichuru	CMC	35	YES	YES	Yes	35
226	Kalaburagi Division	Raichuru	Sindhanoor	CMC	31	YES	YES	Yes	13.03
227	Kalaburagi Division	Raichuru	Manvi	TMC	27	YES	YES	Yes	20.22
228	Kalaburagi Division	Raichuru	Devadurga	TMC	23	YES	YES	Yes	6.16
229	Kalaburagi Division	Raichuru	Lingasgur	TMC	23	YES	YES	Yes	4.33
230	Kalaburagi Division	Raichuru	Mudgal	TMC	23	YES	YES	Yes	4.12
231	Kalaburagi Division	Raichuru	Maski	TMC	23	No	No	Yes	3
232	Kalaburagi Division	Raichuru	Sirwar	TP	20	No	No	Yes	3.8
233	Kalaburagi Division	Raichuru	Kavital	TP	16	No	No	Yes	3.6
234	Kalaburagi Division	Raichuru	Balaganur	TP	12	No	YES	Yes	5
235	Kalaburagi Division	Raichuru	Turvihal	TP	14	YES	YES	Yes	5
236	Kalaburagi Division	Raichuru	Hatti	TP	13	YES	YES	Yes	5
237	Kalaburagi Division	Raichuru	Hatti	NAC	1	No with cluster	No with cluster	Yes	Processing in their Industrial area
238	Bangalore Division	Ramanagara	Ramanagara	CMC	31	NO	Yes	Yes	9.38
239	Bangalore Division	Ramanagara	Kanakapura	CMC	31	Yes	Yes	Yes	9
240	Bangalore Division	Ramanagara	Channapatna	CMC	31	Yes	Yes	Yes	9
241	Bangalore Division	Ramanagara	Magadi	TMC	23	Yes	Yes	Yes	4.6
242	Bangalore Division	Ramanagara	Bidadi	TMC	23	Yes	Yes	Yes	9.32
243	Bangalore Division	Ramanagara	Harohalli	TP	11	Yes	Yes	Yes	9.38
244	Bangalore Division	Shivamogga	Shivamogga	CC	35	YES	YES	Yes	27
245	Bangalore Division	Shivamogga	Bhadravathi	CMC	35	YES	YES	Yes	20
246	Bangalore Division	Shivamogga	Sagar	CMC	31	YES	YES	Yes	17
247	Bangalore Division	Shivamogga	Shikaripura	TMC	23	YES	YES	Yes	15.04
248	Bangalore Division	Shivamogga	Shiralakoppa	TMC	23	YES	YES	Yes	7
249	Bangalore Division	Shivamogga	Soraba	TMC	23	YES	YES	Yes	10
250	Bangalore Division	Shivamogga	Anavatti	TP	18	YES	YES	Yes	5
251	Bangalore Division	Shivamogga	Thirthahalli	TP	15	YES	YES	Yes	6
252	Bangalore Division	Shivamogga	Holehonuru	TP	16	YES	YES	Yes	5.2
253	Bangalore Division	Shivamogga	Hosanagara	TP	11	YES	YES	Yes	8
254	Bangalore Division	Shivamogga	Jog Kargal	TP	11	YES	YES	Yes	5
255	Bangalore Division	Tumakuru	Tumakuru	CC	35	Yes	Yes	Yes	40.2
256	Bangalore Division	Tumakuru	Sira	CMC	31	Yes	Yes	Yes	11.2
257	Bangalore Division	Tumakuru	Tiptur	CMC	31	Yes	Yes	Yes	15.5
258	Bangalore Division	Tumakuru	Kunigal	TMC	23	Yes	yes	Yes	17.23
259	Bangalore Division	Tumakuru	Chikkanayakanahalli	TMC	23	Yes	yes	Yes	10.1
260	Bangalore Division	Tumakuru	Madhugiri	TMC	23	Yes	Yes	Yes	11.27
261	Bangalore Division	Tumakuru	Pavagada	TMC	23	Yes	YES	Yes	10.27
262	Bangalore Division	Tumakuru	Gubbi	TP	19	Yes	yes	Yes	4

S. No.	Division	District	ULB	Type	No of wards in the ULB	Landfill site availability as on Oct 2023	Landfill site availability as on April 2024	Landfill site availability as Jan 2025	If yes, Extent of landfill site (Area in acres)
263	Bangalore Division	Tumakuru	Huliyaru	TP	16	Yes	NO	Yes	4.09
264	Bangalore Division	Tumakuru	Turuvekere	TP	14	Yes	Yes	Yes	4
265	Bangalore Division	Tumakuru	Koratagere	TP	15	NO	Yes	Yes	3.3
266	Mysuru Division	Udupi	Udupi	CMC	35	YES	YES	Yes	22
267	Mysuru Division	Udupi	Karkala	TMC	23	YES	YES	Yes	22
268	Mysuru Division	Udupi	Kaup	TMC	23	YES	Yes	Yes	10
269	Mysuru Division	Udupi	Kundapur	TMC	23	YES	Yes	Yes	15.8
270	Mysuru Division	Udupi	Bainduru	TP	20	YES	yes	Yes	8.6
271	Mysuru Division	Udupi	Saligram	TP	16	NO	Yes	Yes	0.3
272	Belgaum Division	Uttara Kannada	Karwar	CMC	31	Yes	Yes	Yes	11
273	Belgaum Division	Uttara Kannada	Dandeli	CMC	31	Yes	Yes	Yes	2.16
274	Belgaum Division	Uttara Kannada	Sirsi	CMC	31	Yes	YEs	Yes	11
275	Belgaum Division	Uttara Kannada	Ankola	TMC	23	Yes	Yes	Yes	5
276	Belgaum Division	Uttara Kannada	Bhatkal	TMC	23	Yes	Yes	Yes	10
277	Belgaum Division	Uttara Kannada	Haliyala	TMC	23	Yes	Yes	Yes	5
278	Belgaum Division	Uttara Kannada	Kumta	TMC	23	NO	No with cluster	No with cluster	cluster Base model with TP Honavara
279	Belgaum Division	Uttara Kannada	Honavara	TP	20	Yes	Yes	Yes	10
280	Belgaum Division	Uttara Kannada	Jali	TP	20	No	No with cluster	Yes with cluster	cluster Base model with TMC Bhatkal
281	Belgaum Division	Uttara Kannada	Yellapura	TP	19	Yes	Yes	Yes	4
282	Belgaum Division	Uttara Kannada	Manki	TP	20	Yes	Yes	Yes with cluster	2
283	Belgaum Division	Uttara Kannada	Mundgod	TP	19	Yes	Yes	Yes	5
284	Belgaum Division	Uttara Kannada	Siddapura	TP	15	Yes	Yes	Yes	33
285	Kalaburagi Division	Vijayanagara	Hospet	CMC	35	Yes	Yes	Yes	19.6
286	Kalaburagi Division	Vijayanagara	Kamalapuram	TMC	20	Yes	Yes	Yes	4
287	Kalaburagi Division	Vijayanagara	Hagaribommanahalli	TMC	23	Yes	Yes	Yes	5.11
288	Kalaburagi Division	Vijayanagara	Harapanahalli	TMC	27	Yes	Yes	Yes	10
289	Kalaburagi Division	Vijayanagara	Hoovina Hadagalli	TMC	23	Yes	Yes	Yes	9.83
290	Kalaburagi Division	Vijayanagara	Kottur	TP	20	Yes	Yes	Yes	8
291	Kalaburagi Division	Vijayanagara	Kudalagi	TP	20	Yes	YES	Yes	2.97
292	Kalaburagi Division	Vijayanagara	Mariyammanahalli	TP	18	Yes	Yes	Yes	9.8
293	Belgaum Division	Vijayapura	Vijayapura	CC	35	YES	YES	Yes	32.33
294	Belgaum Division	Vijayapura	Basavana Bagevadi	TMC	23	YES	YES	Yes	11.13
295	Belgaum Division	Vijayapura	Indi	TMC	23	YES	YES	Yes	5
296	Belgaum Division	Vijayapura	Muddebihal	TMC	23	YES	YES	Yes	5
297	Belgaum Division	Vijayapura	Sindhagi	TMC	23	YES	YES	Yes	5.13
298	Belgaum Division	Vijayapura	Talikote	TMC	23	YES	YES	Yes	6.17
299	Belgaum Division	Vijayapura	Almel	TP	19	YES	YES	Yes	5
300	Belgaum Division	Vijayapura	Babaleshwara	TP	12	YES	YES	Yes	5
301	Belgaum Division	Vijayapura	Chadchana	TP	16	YES	YES	Yes	10
302	Belgaum Division	Vijayapura	Devarahipparagi	TP	17	No	NO	NO	-

S. No.	Division	District	ULB	Type	No of wards in the ULB	Landfill site availability as on Oct 2023	Landfill site availability as on April 2024	Landfill site availability as Jan 2025	If yes, Extent of landfill site (Area in acres)
303	Belgaum Division	Vijayapura	Kolhar	TP	17	YES	YES	Yes	5
304	Belgaum Division	Vijayapura	Managuli	TP	16	YES	YES	Yes	9.29
305	Belgaum Division	Vijayapura	Nalatawada	TP	14	YES	YES	Yes	5
306	Belgaum Division	Vijayapura	Nidagundi	TP	16	No	NO	NO	-
307	Belgaum Division	Vijayapura	Tikota	TP	11	YES	YES	Yes	8
308	Kalaburagi Division	Yadagiri	Yadgir	CMC	31	Yes	Yes	Yes	13
309	Kalaburagi Division	Yadagiri	Shahapur	CMC	31	Yes	Yes	Yes	14
310	Kalaburagi Division	Yadagiri	Shorapura	CMC	31	Yes	Yes	Yes	4.12
311	Kalaburagi Division	Yadagiri	Gurumitkal	TMC	23	Yes	Yes	Yes	5
312	Kalaburagi Division	Yadagiri	Kakkera	TMC	23	Yes	Yes	Yes	9
313	Kalaburagi Division	Yadagiri	Kembhavi	TMC	23	Yes	Yes	Yes	10
314	Kalaburagi Division	Yadagiri	Hunasagi	TP	16	Yes	Yes	Yes	9
315	Kalaburagi Division	Yadagiri	Bhemanarayanagudi	NAC	0	No with cluster	No with cluster	No with cluster	Cluster Base model with CMC Shahpura

		Jan-25	Apr-24	Oct-23
1	Total Number of ULBs (excluding BBMP)	315	315	315
2	Number of ULBs with Land fill site	301	280	275
3	Number of ULBs Clusterd with other ULBs	4	23	19
4	Number of ULBs without Land fill site	10	12	21

# Annexure R8- Circular for Compost Quality Compliance 4029 813

ರಾಜ್ಯ ಅಭಿಯಾನ ನಿರ್ದೇಶಕರು  
ಸ್ವಚ್ಛ ಭಾರತ ಅಭಿಯಾನ(ನಗರ)  
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ



9 ನೇ ಮಹಡಿ, ವಿಶ್ವೇಶ್ವರಯ್ಯ ಗೋಪುರ  
ಡಾ. ಅಂಬೇಡ್ಕರ್ ವೇದಿ, ಬೆಂಗಳೂರು  
ದೂರವಾಣಿ: 080-22867172/22866302  
ಫ್ಯಾಕ್ಸ್: 080-22863576 /22861665  
Email: smdsbmkar@gmail.com

ಸಂಖ್ಯೆ: 1552312/ಪೌನಿ/ಘವನಿ/ಎಸ್ ಬಿ ಎಂ/72/2024

ದಿನಾಂಕ: 22-01-2025

## ::ಸುತ್ತೋಲೆ::

ವಿಷಯ: ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಲ್ಲಿ ಘನತ್ಯಾಜ್ಯ ವಸ್ತು ಸಂಸ್ಕರಣೆಯಿಂದ ಉತ್ಪತ್ತಿಯಾಗುವ ಗೊಬ್ಬರದ ಗುಣಮಟ್ಟ FCO ಮಾನದಂಡ ಪೂರೈಸುವ ಬಗ್ಗೆ.

- ಉಲ್ಲೇಖ:
1. ರಾಷ್ಟ್ರೀಯ ನ್ಯಾಯ ಮಂಡಳಿ OA ಸಂಖ್ಯೆ 606/2018 ರಲ್ಲಿ ದಿನಾಂಕ: 13-08- 2024 ರಂದು ನೀಡಿರುವ ಆದೇಶ.
  2. ಘನತ್ಯಾಜ್ಯ ವಸ್ತು ನಿರ್ವಹಣೆ ನಿಯಮಗಳು-2016.
  3. ಸಿ.ಪಿ.ಎಚ್.ಇ. ಓ ಜಾರಿಗೊಳಿಸಿರುವ ಘನತ್ಯಾಜ್ಯ ವಸ್ತು ನಿರ್ವಹಣೆ ಕಾರ್ಯವಿಧಾನ.
  4. ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಿಂದ ಸ್ವೀಕೃತವಾದ ಗೊಬ್ಬರ ಪರೀಕ್ಷೆ ವರದಿಗಳು.

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ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಘನತ್ಯಾಜ್ಯ ವಸ್ತುಗಳ ನಿರ್ವಹಣೆ ನಿಯಮಗಳು 2016 ರನ್ವಯ, ನಗರ ಪ್ರದೇಶಗಳಲ್ಲಿ ತ್ಯಾಜ್ಯ ಸಂಸ್ಕರಣೆಯಿಂದ ಉತ್ಪಾದಿಸುತ್ತಿರುವ ಗೊಬ್ಬರದ ಗುಣಮಟ್ಟ Fertilizer Control Order ಮಾನದಂಡಗಳನ್ನು ಪೂರೈಸಬೇಕಿರುತ್ತದೆ. ಉಲ್ಲೇಖ(1) ರ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ನ್ಯಾಯ ಮಂಡಳಿ OA ಸಂಖ್ಯೆ 606/2018 ಪ್ರಕರಣದಲ್ಲಿ ಹೊರಡಿಸಿರುವ ಆದೇಶದಲ್ಲಿ ನಗರ ಪ್ರದೇಶಗಳಲ್ಲಿ ತ್ಯಾಜ್ಯ ಸಂಸ್ಕರಣೆಯಿಂದ ಉತ್ಪಾದನೆಯಾಗುವ ಗೊಬ್ಬರದ ಗುಣಮಟ್ಟ ಎಫ್. ಸಿ. ಓ ಮಾನದಂಡ ಪೂರೈಸುತ್ತಿರುವ ಬಗ್ಗೆ ದಾಖಲೆಗಳು ಮತ್ತು ಅದರ ಬಳಕೆಯ ಕುರಿತು ಮಾಹಿತಿಯನ್ನು ಘನ ನ್ಯಾಯಾಲಯಕ್ಕೆ ಒದಗಿಸಬೇಕಿರುತ್ತದೆ. ಈ ನಿಟ್ಟಿನಲ್ಲಿ ನಗರಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳು ಗೊಬ್ಬರದ ಪರೀಕ್ಷೆ ನಡೆಸಿ ವರದಿಗಳನ್ನು ಉಲ್ಲೇಖ(4) ರೀತ್ಯಾ ಸಲ್ಲಿಸಿರುತ್ತವೆ.

ನಗರಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳು ಸಲ್ಲಿಸಿರುವ ಪರೀಕ್ಷಾ ವರದಿಗಳನ್ನು ಪರಿಶೀಲಿಸಿ ವಿಶ್ಲೇಷಿಸಿದಾಗ, ಕೆಲವು ನಿಯತಾಂಕಗಳು (Parameters) FCO ಮಾನದಂಡಗಳ ಮಿತಿಯೊಳಗಿರದೆ ವ್ಯತಿರಿಕ್ತವಾಗಿರುತ್ತದೆ. ಗೊಬ್ಬರದಲ್ಲಿನ ವಿಷಕಾರಿ ಅಂಶಗಳು ಪರಿಸರಕ್ಕೆ ಹಾನಿ ಉಂಟು ಮಾಡುವ ಸಾಧ್ಯತೆವಿರುತ್ತದೆ. ಈ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳು ಉಲ್ಲೇಖ(2)ರ ನಿಯಮಗಳು ಮತ್ತು ಉಲ್ಲೇಖ (3) ಕೈಪಿಡಿ ರೀತ್ಯಾ ತ್ಯಾಜ್ಯ ವಸ್ತುಗಳಿಂದ ಗೊಬ್ಬರ ತಯಾರಿಸುವಾಗ ಈ ಕೆಳಕಂಡ ಕಾರ್ಯವಿಧಾನಗಳನ್ನು ಪಾಲಿಸಬೇಕಾಗಿರುತ್ತದೆ.

1. **Ensure Strict Waste Segregation:** Ensure that only wet waste (biodegradable waste) reaches the compost pad. Dry waste and other non-compostable materials should be segregated before composting.
2. **Pre-treatment of Mixed Waste:** If mixed waste is found, pre-treat it to remove any inorganic materials (plastics, metals, etc.). The remaining organic waste can then be processed in the windrow composting system. Ensure no inorganic or toxic materials are present in the windrow. This is crucial for maintaining the quality of the final compost


3. **Windrow Composting Procedure:** Follow proper composting techniques, including maintaining:

- **Moisture levels:** Ensure proper moisture content for effective microbial activity.
- **Aeration:** Regular turning of the compost to provide sufficient oxygen.
- **Microbial culture:** Timely spraying of inoculum/enzymes
- **Carbon/Nitrogen (C/N) ratio:** Maintain an optimal C/N ratio for efficient composting.
- **Temperature:** Ensure the compost temperature remains within the desired range for microbial breakdown.

4. **Compost Storage** The compost generated should be properly stored.

ನಗರಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳು ಕಾಂಪೋಸ್ಟ್ ಪ್ರಕ್ರಿಯೆಯಲ್ಲಿ ಕಾಲಕಾಲಕ್ಕೆ ಕೈಗೊಳ್ಳಬೇಕಾಗಿರುವ ಕ್ರಮಗಳ ಕುರಿತು ಜಿಲ್ಲಾ ಮಟ್ಟದ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿಯಿಂದ ತಾಂತ್ರಿಕ ಮಾರ್ಗದರ್ಶನಗಳನ್ನು ಪಡೆಯುವುದು. ಹಾಗೂ ಸದರಿ ತ್ಯಾಜ್ಯ ವಸ್ತುಗಳಿಂದ ಉತ್ಪಾದನೆಯಾಗುವ ಗೊಬ್ಬರದ ಗುಣಮಟ್ಟವನ್ನು ಹೆಚ್ಚಿಸಿ ವ್ಯವಸಾಯ ಯೋಗ್ಯವನ್ನಾಗಿಸಿ ರೈತರಿಗೆ ಮಾರಟ ಮಾಡಲು ಕೃಷಿ ಇಲಾಖೆಯ ಸಹಕಾರ ಪಡೆಯುವುದು.

ಈ ಮೇಲೆ ತಿಳಿಸಿರುವಂತೆ ಹಸಿ ತ್ಯಾಜ್ಯದಿಂದ ಗೊಬ್ಬರ ಸಿದ್ಧಪಡಿಸುವಲ್ಲಿ ಸರಿಯಾದ ವಿಧಾನಗಳನ್ನು ಅನುಸರಿಸಿ ಗೊಬ್ಬರದಲ್ಲಿ ಯಾವುದೇ ರೀತಿಯ ವಿಷಕಾರಿ ಅಂಶಗಳು ಇರದಂತೆ ಎಚ್ಚರವಹಿಸಲು ಈ ಮೂಲಕ ತಿಳಿಸಿದೆ.

  
 ರಾಜ್ಯ ಅಭಿವೃದ್ಧಿ ನಿರ್ದೇಶಕರು  
 ಕೃಷಿ ಭಾರತ ಮಿಷನ್ (ನಗರ)  
 ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ  
 ಬೆಂಗಳೂರು.

### **ಇವರಿಗೆ:**

- 1) ರಾಜ್ಯದ ಎಲ್ಲಾ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು.
- 2) ರಾಜ್ಯದ ಎಲ್ಲಾ ಮಹಾನಗರಪಾಲಿಕೆಗಳ ಆಯುಕ್ತರು.
- 3) ರಾಜ್ಯದ ಎಲ್ಲಾ ನಗರಸಭೆಗಳ ಪೌರಾಯುಕ್ತರು.
- 4) ರಾಜ್ಯದ ಎಲ್ಲಾ ಪುರಸಭೆಗಳು ಹಾಗೂ ಪಟ್ಟಣ ಪಂಚಾಯಿತಿಗಳು / NAC ಗಳ ಮುಖ್ಯಾಧಿಕಾರಿಗಳು.
- 5) ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ, ಬೆಂಗಳೂರು.

### **ಪ್ರತಿ:**

ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ, ವಿಕಾಸ ಸೌಧ, ಬೆಂಗಳೂರು.

**ANNEXURE – R8****::Circular::**

**Subject:** Regarding compliance of quality of fertilizer produced from solid waste processing in urban local bodies with FCO norms.

**Reference:**

1. Order issued by the National Board of Justice in OA No. 606/2018 dated 13-08-2024.
2. Solid Waste Management Rules-2016.
3. Solid Waste Management Procedure implemented by C.P.H.E. O.
4. Fertilizer test reports received from urban local bodies.

\*\*\*\*\*

To comply with the Fertilizer Control Order norms, as stipulated in the 2016 rules for waste processing in urban areas, the quality of fertilizer produced must meet the established standards. In response to the order issued by the Honourable National Green Tribunal in OA No. 606/2018, the Urban Local Bodies were directed to provide the High Court with documents pertaining to the quality of compost produced from waste treatment in urban areas and information regarding its use. To fulfil this requirement, the Urban Local Bodies have conducted tests on the compost and submitted the corresponding reports as per reference (4).

When reviewing and analysing test reports submitted by Urban Local Bodies, some parameters may deviate from FCO standards, potentially leading to environmental harm due to toxic elements in the compost. To ensure compliance with reference rules (2) and the manual of reference (3), Urban Local Bodies must adhere to the following procedures while preparing compost from waste materials.

1. **Ensure Strict Waste Segregation:** Ensure that only wet waste (biodegradable waste) reaches the compost pad. Dry waste and other non-compostable materials should be segregated before composting.
2. **Pre-treatment of Mixed Waste:** If mixed waste is found, pre-treat it to remove any inorganic materials (plastics, metals, etc.). The remaining organic waste can then be processed in the windrow composting system. Ensure no inorganic or toxic materials are present in the windrow. This is crucial for maintaining the quality of the final compost.
3. **Windrow Composting Procedure:** Follow proper composting techniques, including maintaining:
  - **Moisture levels:** Ensure proper moisture content for effective microbial activity.
  - **Aeration:** Regular turning of the compost to provide sufficient oxygen.
  - **Microbial culture:** Timely spraying of inoculum/enzymes
  - **Carbon/Nitrogen (C/N) ratio:** Maintain an optimal C/N ratio for efficient composting.
  - **Temperature:** Ensure the compost temperature remains within the desired range for microbial breakdown.

4. Compost Storage the compost generated should be properly stored.

Urban local bodies are advised to seek technical guidance from the District Pollution Control Board regarding the proper steps involved in the composting process. They should also collaborate with the Agriculture Department to enhance the quality of the fertilizer produced from solid waste materials, ensuring it is suitable for agriculture and can be effectively marketed to farmers.

It is crucial to emphasize that proper methods must be adhered to in preparing fertilizer from raw waste, and utmost care should be taken to eliminate any toxic elements from the final product.

Sd/-  
State Mission Director  
Swachh Bharat Mission (U)  
Urban Development Department.

To:

- 1) All District Commissioner of the State.
- 2) Commissioners of all Municipal Corporations of the State.
- 3) Municipal Commissioners of all Municipalities of the State.
- 4) Chief Officers of all Municipalities and Town Panchayats / NACs of the State.

For information:

1. Secretaries to the Government, Urban Development Department, Vikas Soudha, Bangalore.

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## ANNEXURE - R9

## Performance data of wet and dry waste processing plants

206 ULBs with ULB Owned SWM Plants										
S. No.	District	ULB	Type	Design Capacity V/s Current Operational Status (Wet Waste)			Design Capacity V/s Current Operational Status (Dry Waste)			Overall Capacity Utilization(%)
				Design capacity in TPD	Current operational Status in TPD	Capacity Utilization(%)	Design capacity in TPD	Current operational Status in TPD	Capacity Utilization (%)	
1	Bagalkote	Badami	TMC	8	7.15	89%	5	4.00	80%	85%
2	Bagalkote	Bagalkote	CMC	30	27.50	92%	28	19.00	68%	80%
3	Bagalkote	Bilagi	TP	4	3.10	78%	2.5	1.00	40%	59%
4	Bagalkote	Guledagudda	TMC	8	7.43	93%	6.5	4.73	73%	83%
5	Bagalkote	Hungund	TMC	4	3.50	88%	4	1.00	25%	56%
6	Bagalkote	Ilkal	CMC	15	12.65	84%	10	5.00	50%	67%
7	Bagalkote	Jamakhadi	CMC	14	13.20	94%	14	8.00	57%	76%
8	Bagalkote	Kerur	TP	4	3.20	80%	3	1.65	55%	68%
9	Bagalkote	Mahalingapura	TMC	8	7.50	94%	5	2.00	40%	67%
10	Bagalkote	Mudhol	CMC	15	12.15	81%	10	5.00	50%	66%
11	Bagalkote	Rabkavi Banahatti	CMC	16	15.40	96%	15	6.00	40%	68%
12	Bagalkote	Terdal	TMC	6	5.20	87%	1.5	1.00	67%	77%
13	Ballary	Ballari	CC	200	98.50	49%	120	35.00	29%	39%
14	Ballary	Kampli	TMC	16	10.00	63%	6	3.00	50%	56%
15	Ballary	Sandoor	TMC	15.5	9.20	59%	6	6.00	100%	80%
16	Ballary	Shiraguppa	CMC	14.8	14.80	100%	8	3.00	38%	69%
17	Ballary	Tekkalakote	TP	6.2	6.20	100%	2	2.00	100%	100%
18	Belagavi	Athani	TMC	25	7.90	32%	25	1.50	6%	19%
19	Belagavi	Bailahongal	TMC	25	9.50	38%	25	9.00	36%	37%
20	Belagavi	Belgaum	CC	250	140.00	56%	109	90.00	83%	69%
21	Belagavi	Chikkodi	TMC	8.53	8.53	100%	2	2.00	100%	100%
22	Belagavi	Gokak	CMC	30	16.50	55%	30	10.50	35%	45%
23	Belagavi	Hukkeri	TMC	4.30	4.30	100%	4	1.00	25%	64%
24	Belagavi	Khanapur	TP	3	3.00	100%	1	1.00	100%	100%
25	Belagavi	Konnur	TMC	3.5	2.00	57%	6	4.50	75%	68%
26	Belagavi	Kudachi	TMC	4.5	2.10	47%	3	1.50	50%	48%
27	Belagavi	Mudalagi	TMC	5.4	5.40	100%	1.5	1.50	100%	100%
28	Belagavi	Nippani	CMC	12.31	12.31	100%	11.25	11.25	100%	100%
29	Belagavi	Raibagh	TP	2.30	2.30	100%	0.00	0.00	0%	100%
30	Belagavi	Ramdurga	TMC	7.9	7.90	100%	3	3.00	100%	100%
31	Belagavi	Sadalga	TMC	10	3.50	35%	1.75	1.75	100%	45%
32	Belagavi	Sankeshwar	TMC	8	6.30	79%	2	1.50	75%	78%
33	Belagavi	Saundatti	TMC	10	7.80	78%	3.00	3.00	100%	83%
34	Bengaluru Rural	Doddaballapur	CMC	20	19.00	95%	21	10.00	48%	71%
35	Bengaluru Rural	Hosakote	CMC	20	14.00	70%	2	2.00	100%	73%
36	Bengaluru Rural	Nelamangala	CMC	19	19.00	100%	8	8.00	100%	100%
37	Bidar	Aurad	TP	10	5.50	55.00%	3	2.00	67%	58%
38	Bidar	Basavakalyan	CMC	28	15.10	53.93%	8	8.00	100%	64%
39	Bidar	Bhalki	TMC	13	13.00	100.00%	7	7.00	100%	100%
40	Bidar	Bidar	CMC	40	38.00	95.00%	25	25.00	100%	97%
41	Bidar	Chittaguppa	TMC	12.42	6.00	48.31%	3.85	3.85	100%	61%
42	Bidar	Humnabad	TMC	20	11.50	57.50%	7	6.00	86%	65%

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				Design capacity in TPD	Current operational Status in TPD	Capacity Utilization(%)	Design capacity in TPD	Current operational Status in TPD	Capacity Utilization (%)	
43	Chamarajanagara	Chamarajanagara	CMC	18.4	18.40	100.00%	8.5	7.00	82%	94%
44	Chamarajanagara	Hanur	TP	2.5	1.70	68.00%	3.5	0.80	23%	42%
45	Chamarajanagara	Kollegal	CMC	11.25	11.25	100.00%	9	3.20	36%	71%
46	Chikkaballapura	Bagepalli	TMC	5.5	5.20	94.55%	3.5	2.00	57%	80%
47	Chikkaballapura	Chikkaballapura	CMC	15	15.00	100.00%	6	6.00	100%	100%
48	Chikkaballapura	Chintamani	CMC	15.1	15.10	100.00%	4	1.70	43%	88%
49	Chikkaballapura	Gowribidanur	CMC	10	9.00	90.00%	3	1.00	33%	77%
50	Chikkaballapura	Gudibande	TP	5	1.00	20.00%	3	1.00	33%	25%
51	Chikkaballapura	Sidlaghatta	CMC	12.5	12.50	100.00%	5	2.00	40%	83%
52	Chikkamagaluru	Chikkamagaluru	CMC	35.65	29.00	81.35%	19.02	15.00	79%	80%
53	Chikkamagaluru	Kadur	TMC	12.44	9.00	72.35%	5.14	5.00	97%	80%
54	Chikkamagaluru	Koppa	TP	1.74	0.50	28.74%	0.85	0.70	82%	46%
55	Chikkamagaluru	Mudigere	TP	3.46	2.10	60.69%	1.73	1.10	64%	62%
56	Chikkamagaluru	Narasimharajapura	TP	3.03	1.20	39.60%	1.74	1.00	57%	46%
57	Chikkamagaluru	Shringeri	TP	5	1.50	30.00%	1.5	1.00	67%	38%
58	Chikkamagaluru	Tarikere	TMC	11.52	8.80	76.39%	5.58	5.00	90%	81%
59	Chitradurga	Challkere	CMC	40.00	12.00	30.00%	4.00	4.00	100%	36%
60	Chitradurga	Chitradurga	CMC	40.00	31.00	77.50%	11.50	11.50	100%	83%
61	Chitradurga	Hiriyur	CMC	40.00	12.00	30.00%	5.40	5.40	100%	38%
62	Chitradurga	Holalkere	TMC	10.00	4.85	48.50%	5.00	3.50	70%	56%
63	Chitradurga	Hosadurga	TMC	20.00	10.73	53.63%	10.00	6.83	68%	59%
64	Chitradurga	Molakalmuru	TP	3.50	3.40	97.14%	3.00	2.16	72%	86%
65	Dakshina kannada	Belthangadi	TP	2	1.50	75.00%	3	1.00	33%	50%
66	Dakshina kannada	Kotekar	TP	0	0.00	0.00%	1	1.00	100%	100%
67	Dakshina kannada	Mangaluru	CC	220	181.50	82.50%	58	58.00	100%	86%
68	Dakshina kannada	Moodabidare	TMC	5.38	5.38	100.00%	3.5	3.48	99%	100%
69	Dakshina kannada	Mulki	TP	3.8	3.80	100.00%	2	1.70	85%	95%
70	Dakshina kannada	Puttur	CMC	12	10.50	87.50%	8.5	8.00	94%	90%
71	Dakshina kannada	Sullia	TP	3.85	3.85	100.00%	2.45	2.45	100%	100%
72	Dakshina kannada	Vitla	TP	3.25	3.25	100.00%	2	1.40	70%	89%
73	Davangere	Channagiri	TMC	4.5	4.50	100.00%	1.5	1.50	100%	100%
74	Davangere	Davanagere	CC	200	105.00	52.50%	200	60.00	30%	41%
75	Davangere	Harihar	CMC	80	16.00	20.00%	2	2.00	100%	22%
76	Davangere	Honnali	TP	4	4.00	100.00%	0.7	0.70	100%	100%
77	Davangere	Jagalur	TP	3	3.00	100.00%	1	1.00	100%	100%
78	Dharwada	Alnavara	TP	3.3	3.25	98.48%	2.10	2.00	95%	97%
79	Dharwada	Annigeri	TMC	5.8	5.20	89.66%	3.69	3.00	81%	86%
80	Dharwada	Hubli-Dharwad	CC	233.75	233.00	99.68%	148.75	117.00	79%	92%
81	Dharwada	Kalaghatagi	TP	3.58	3.25	90.78%	2.28	1.50	66%	81%
82	Dharwada	Kundgol	TP	3.58	3.25	90.78%	2.28	1.55	68%	82%
83	Dharwada	Navalgund	TMC	5.5	5.20	94.55%	3.50	3.00	86%	91%
84	Gadaga	Gadag-Betageri	CMC	41	41.00	100.00%	10	9.00	90%	98%
85	Gadaga	Gajendragad	TMC	5.6	5.60	100.00%	2	1.50	75%	93%
86	Gadaga	Lakshmeshwara	TMC	6	6.00	100%	5	2.00	40%	73%
87	Gadaga	Mulagunda	TP	4.5	3.80	84.44%	2.45	1.50	61%	76%
88	Gadaga	Mundargi	TMC	6	4.80	80.00%	6	2.00	33%	57%
89	Gadaga	Naragunda	TMC	7	7.00	100.00%	3	2.00	67%	90%

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90	Gadaga	Naregal	TP	4.5	2.70	60.00%	2.45	2.00	82%	68%
91	Gadaga	Rona	TMC	4	3.90	97.50%	5.5	1.00	18%	52%
92	Gadaga	Shirahatti	TP	4.21	3.50	83.14%	2.13	1.20	56%	74%
93	Hassan	Alur	TP	80	1.60	2.00%	10	1.00	10%	3%
94	Hassan	Arasikere	CMC	12	12.00	100.00%	8	6.00	75%	90%
95	Hassan	Arkalgudu	TP	13	2.50	19.23%	9	1.50	17%	18%
96	Hassan	Belur	TMC	20	4.40	22.00%	20	2.80	14%	18%
97	Hassan	Channarayapatna	TMC	10.00	10.00	100.00%	4.00	4.00	100%	100%
98	Hassan	Hassan	CMC	29.7	29.70	100.00%	20	10.00	50%	80%
99	Hassan	Holenarsipura	TMC	7.15	7.15	100.00%	3.55	3.55	100%	100%
100	Hassan	Sakaleshpura	TMC	4.4	4.40	100.00%	2	2.00	100%	100%
101	Haveri	Bankapur	TMC	4.98	4.00	80.32%	3.16	1.66	53%	70%
102	Haveri	Byadagi	TMC	6.5	6.00	92.31%	4	3.20	80%	88%
103	Haveri	Hanagal	TMC	5.78	4.80	83.04%	3.675	1.50	41%	67%
104	Haveri	Haveri	CMC	18.43	18.00	97.67%	11.77	1.44	12%	64%
105	Haveri	Hirekerur	TP	3.1	1.50	48.39%	3	1.20	40%	44%
106	Haveri	Ranebennur	CMC	12	12.00	100.00%	4.5	4.50	100%	100%
107	Haveri	Savanur	TMC	8.3	7.30	87.95%	5	1.00	20%	62%
108	Haveri	Shiggaon	TMC	3.5	1.00	28.57%	4	2.00	50%	40%
109	Kalaburagi	Afzalpur	TMC	10	5.50	55.00%	8	4.00	50%	53%
110	Kalaburagi	Alanda	TMC	15	10.00	66.67%	10	6.50	65%	66%
111	Kalaburagi	Chincholi	TMC	6	4.00	66.67%	6	2.00	33%	50%
112	Kalaburagi	Chittapura	TMC	9	6.00	66.67%	8	4.00	50%	59%
113	Kalaburagi	Jewargi	TMC	9	5.50	61.11%	8	3.50	44%	53%
114	Kalaburagi	Kalaburagi	CC	145.00	145.00	100.00%	110.00	110.00	100%	100%
115	Kalaburagi	Sedam	TMC	12	8.00	66.67%	10	5.00	50%	59%
116	Kalaburagi	Shahabad	CMC	15	11.00	73.33%	12	6.50	54%	65%
117	Kalaburagi	Wadi	TMC	12	7.03	58.58%	8	5.02	63%	60%
118	Kodagu	Kushalnagara	TP	5	5.00	100.00%	4	4.00	100%	100%
119	Kodagu	Madikeri	CMC	12	12.00	100.00%	4	4.00	100%	100%
120	Kodagu	Somvarpet	TP	1.75	1.75	100.00%	1.2	1.20	100%	100%
121	Kodagu	Virajpet	TMC	7.2	3.50	48.61%	2.8	1.00	36%	45%
122	Kolar	Bangarapet	TMC	9	9.00	100.00%	3	1.00	33%	83%
123	Kolar	Kolar	CMC	46	46.00	100.00%	15	15.00	100%	100%
124	Kolar	Malur	TMC	20	9.00	45.00%	5	3.50	70%	50%
125	Kolar	Mulabagal	CMC	25	13.00	52.00%	9	2.00	22%	44%
126	Kolar	Robertsonpet	CMC	35	35.00	100.00%	16.75	16.75	100%	100%
127	Koppala	Gangavathi	CMC	35	24.50	70.00%	13	13.00	100%	78%
128	Koppala	Koppala	CMC	40	19.50	48.75%	10	7.50	75%	54%
129	Koppala	Kushtagi	TMC	4.00	4.00	100.00%	1.00	1.00	100%	100%
130	Koppala	Yelburga	TP	20	2.05	10.25%	2	1.50	75%	16%
131	Mandya	K.R. Pet	TMC	6.00	6.00	100.00%	1.00	1.00	100%	100%
132	Mandya	Maddur	TMC	7.15	7.00	97.90%	4.55	2.50	55%	81%
133	Mandya	Malavalli	TMC	10	10.00	100.00%	5	2.00	40%	80%
134	Mandya	Mandya	CMC	33	33.00	100.00%	12	12.00	100%	100%
135	Mandya	Nagamangala	TMC	5.01	5.00	99.80%	5	1.00	20%	60%
136	Mandya	Pandavapura	TMC	6	4.00	66.67%	4	1.00	25%	50%

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137	Mandya	Shrirangapattana	TMC	15	5.50	36.67%	4	1.00	25%	34%
138	Mysuru	Bannur	TMC	5	4.00	80.00%	3	1.50	50%	69%
139	Mysuru	H.D. Kote	TMC	4.5	4.10	91.11%	2.5	1.10	44%	74%
140	Mysuru	Hunsur	CMC	13	12.50	96.15%	9	4.00	44%	75%
141	Mysuru	K.R.Nagar	TMC	7	7.00	100.00%	3	1.00	33%	80%
142	Mysuru	Mysuru	CC	350	275.00	78.57%	245	225.00	92%	84%
143	Mysuru	Nanjangudu	CMC	15	12.65	84.33%	6	6.00	100%	89%
144	Mysuru	Periyapatna	TMC	5	4.10	82.00%	5	2.15	43%	63%
145	Mysuru	Sargur	TP	2	1.20	60.00%	1.5	0.80	53%	57%
146	Raichuru	Devadurga	TMC	7	5.50	78.57%	7	0.00	0%	39%
147	Raichuru	Lingasugur	TMC	7	7.00	100.00%	6	2.00	33%	69%
148	Raichuru	Manvi	TMC	10	10.00	100.00%	10	3.00	30%	65%
149	Raichuru	Mudgal	TMC	5	5.00	100.00%	5	0.00	0%	50%
150	Raichuru	Raichuru	CMC	86	62.00	72.09%	46	45.00	98%	81%
151	Raichuru	Sindhanoor	CMC	19	19.00	100.00%	15	4.00	27%	68%
152	Ramanagara	Channapatna	CMC	20	19.00	95.00%	20	4.00	20%	58%
153	Ramanagara	Kanakapura	CMC	15	13.00	86.67%	8	4.10	51%	74%
154	Ramanagara	Magadi	TMC	10	7.00	70.00%	3	1.20	40%	63%
155	Ramanagara	Ramanagara	CMC	25	22.00	88.00%	25	8.00	32%	60%
156	Shivamogga	Bhadravathi	CMC	30	27.00	90.00%	10	10.00	100%	93%
157	Shivamogga	Hosanagara	TP	1.2	1.10	91.67%	0.8	0.60	75%	85%
158	Shivamogga	Jog Kargal	TP	2.7	2.40	88.89%	1.8	1.10	61%	78%
159	Shivamogga	Sagar	CMC	18	17.00	94.44%	12	10.50	88%	92%
160	Shivamogga	Shikaripura	TMC	9.5	9.20	96.84%	6	5.50	92%	95%
161	Shivamogga	Shiralakoppa	TMC	10	4.95	49.50%	3	3.00	100%	61%
162	Shivamogga	Shivamogga	CC	110	95.00	86.36%	75	55.00	73%	81%
163	Shivamogga	Soraba	TMC	4.5	3.50	77.78%	2	1.50	75%	77%
164	Shivamogga	Thirthahalli	TP	5.23	5.23	100.00%	3.325	2.80	84%	94%
165	Tumakuru	Chikkanayakanahalli	TMC	2	1.95	97.50%	1	1.00	100%	98%
166	Tumakuru	Gubbi	TP	3.2	3.20	100.00%	1	0.50	50%	88%
167	Tumakuru	Koratagere	TP	3	3.00	100.00%	1.5	0.00	0%	67%
168	Tumakuru	Kunigal	TMC	9.2	9.20	100.00%	4	2.00	50%	85%
169	Tumakuru	Madhugiri	TMC	7.00	7.00	100.00%	5.00	2.00	40%	75%
170	Tumakuru	Pavagada	TMC	6.80	6.80	100.00%	1.00	1.00	100%	100%
171	Tumakuru	Sira	CMC	12	12.00	100.00%	2	2.00	100%	100%
172	Tumakuru	Tiptur	CMC	23	12.65	55.00%	6.41	6.41	100%	65%
173	Tumakuru	Tumakuru	CC	200.00	80.00	40.00%	40.00	40.00	100%	50%
174	Tumakuru	Turuvekere	TP	3	2.80	93.33%	1	0.30	30%	78%
175	Udupi	Karkala	TMC	10	6.50	65.00%	4	4.00	100%	75%
176	Udupi	Kaup	TMC	5	5.00	100.00%	4	2.53	63%	84%
177	Udupi	Kundapur	TMC	6	6.00	100.00%	2.5	2.10	84%	95%
178	Udupi	Udupi	CMC	55	39.33	71.51%	16	15.50	97%	77%
179	Uttara Kannada	Ankola	TMC	7	4.40	62.86%	3	2.00	67%	64%
180	Uttara Kannada	Bhatkal	TMC	8	5.50	68.75%	4	2.00	50%	63%
181	Uttara Kannada	Dandeli	CMC	15	9.90	66.00%	7	5.00	71%	68%
182	Uttara Kannada	Haliyala	TMC	7	4.40	62.86%	3	2.00	67%	64%
183	Uttara Kannada	Honavara	TP	5	2.75	55.00%	2	1.00	50%	54%

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184	Uttara Kannada	Karwar	CMC	20	14.85	74.25%	10	3.00	30%	60%
185	Uttara Kannada	Mundgod	TP	6	5.23	87.08%	4	2.00	50%	72%
186	Uttara Kannada	Siddapura	TP	4	3.30	82.50%	3	2.00	67%	76%
187	Uttara Kannada	Sirsi	CMC	15	11.55	77.00%	8	6.00	75%	76%
188	Uttara Kannada	Yellapura	TP	5	3.30	66.00%	3	2.00	67%	66%
189	Vijayanagara	Harapanahalli	TMC	20	8.80	44.00%	7	6.00	86%	55%
190	Vijayanagara	Hoovina Hadagalli	TMC	10	7.98	79.80%	5.08	5.08	100%	87%
191	Vijayanagara	Hospet	CMC	60.5	60.50	100%	31	15.00	48%	83%
192	Vijayanagara	Kamalapuram	TMC	5.5	4.00	72.73%	12	1.00	8%	29%
193	Vijayanagara	Kottur	TP	6	6.00	100.00%	12	2.00	17%	44%
194	Vijayanagara	Kudalagi	TP	5	5.00	100.00%	3	2.50	83%	94%
195	Vijayapura	Basavana Bagevadi	TMC	6.5	6.50	100.00%	5.00	1.00	20%	65%
196	Vijayapura	Indi	TMC	7.72	6.50	84.20%	6.00	1.00	17%	55%
197	Vijayapura	Muddebihal	TMC	6.5	6.50	100.00%	6.00	1.00	17%	60%
198	Vijayapura	Sindhagi	TMC	7.8	6.50	83.33%	6.00	1.00	17%	54%
199	Vijayapura	Talikote	TMC	3.05	2.80	91.80%	5.00	1.00	20%	47%
200	Vijayapura	Vijayapura	CC	110	75.00	68.18%	50.00	41.10	82%	73%
201	Yadagiri	Gurumitkal	TMC	25	4.00	16.00%	25	1.00	4%	10%
202	Yadagiri	Kakkera	TMC	4	3.00	75.00%	4	1.00	25%	50%
203	Yadagiri	Kembhavi	TMC	5	3.50	70.00%	3	1.50	50%	63%
204	Yadagiri	Shahapur	CMC	12	12.00	100.00%	8	4.00	50%	80%
205	Yadagiri	Shorapura	CMC	10	10.00	100.00%	4	4.00	100%	100%
206	Yadagiri	Yadgiri	CMC	25	11.00	44.00%	25	3.50	14%	29%
<b>TOTAL</b>				<b>4556</b>	<b>3265</b>		<b>2471</b>	<b>1589</b>		
<b>Other ULBs - Decentralized processing / Processing In cluster with nearby ULBs</b>										
S. No.	District	ULB	Type	Design Capacity V/s Current Operational Status (Wet Waste)			Design Capacity V/s Current Operational Status (Dry Waste)			Overall Capacity Utilization(%)
				Design capacity in TPD	Current operational Status in TPD	Capacity Utilization(%)	Design capacity in TPD	Current operational Status in TPD	Capacity Utilization (%)	
<b>Newly Upgraded ULBs under SBM 2.0</b>										
1	Bagalkote	Aminagad	TP	2	2.00	100%	2	1.00	50%	75%
2	Bagalkote	Belagali	TP	2.5	2.37	95%	2	1.00	50%	72%
3	Bagalkote	Kamatagi	TP	2	2.00	100%	2	1.00	50%	75%
4	Bagalkote	Lokapura	TP	2	2.00	100%	2	1.00	50%	75%
5	Bagalkote	Shiruru	TP	2	1.00	50%	1	0.88	88%	69%
6	Ballary	Kudathini	TP	3.80	3.80	100%	2.00	2.00	100%	100%
7	Ballary	Kurekuppa	TMC	4	4.00	100%	2.8	2.80	100%	100%
8	Ballary	Kurugodu	TMC	4.50	4.50	100%	2.00	2.00	100%	100%
9	Belagavi	Ainapur	TP	2.5	2.30	92%	0.50	0.50	100%	96%
10	Belagavi	Ankalagi-Akkatangerahaala	TP	2.15	2.15	100%	1.50	1.50	100%	100%
11	Belagavi	Arabhavi	TP	2.30	2.30	100%	1.50	1.50	100%	100%
12	Belagavi	Boragaon	TP	2.20	2.20	100%	1.00	1.00	100%	100%
13	Belagavi	Chennamma-kittur	TP	25	0.00	0%	3	0.00	0%	0%
14	Belagavi	Chinchali	TP	2.51	2.51	100%	1.00	1.00	100%	100%

S. No.	District	ULB	Type	Design Capacity V/s Current Operational Status (Wet Waste)			Design Capacity V/s Current Operational Status (Dry Waste)			Overall Capacity Utilization(%)
				Design capacity in TPD	Current operational Status in TPD	Capacity Utilization(%)	Design capacity in TPD	Current operational Status in TPD	Capacity Utilization (%)	
15	Belagavi	Examba	TP	2.15	2.15	100%	0.55	0.55	100%	100%
16	Belagavi	Harogeri	TMC	4.30	4.30	100%	1.00	1.00	100%	100%
17	Belagavi	Kaagavaada	TP	2.10	2.10	100%	0.50	0.50	100%	100%
18	Belagavi	Kabbura	TP	3.10	3.10	100%	0.50	0.50	100%	100%
19	Belagavi	Kalloli	TP	4.20	4.20	100%	1.00	1.00	100%	100%
20	Belagavi	Kankanavadi	TP	2.10	2.10	100%	0.00	0.00	0%	100%
21	Belagavi	M.K Hubballi	TP	1.50	1.50	100%	0.20	0.20	100%	100%
22	Belagavi	Macche	TP	3.00	3.00	100%	0.50	0.50	100%	100%
23	Belagavi	Mallapura / Ghataprabha	TMC	3.10	3.10	100%	1	1.00	100%	100%
24	Belagavi	Manuvalli	TMC	5.3	5.30	100%	1	1.00	100%	100%
25	Belagavi	Mugalakoda	TMC	3.80	3.80	100%	0	0.00	0%	100%
26	Belagavi	Naaganura	TP	2.00	2.00	100%	1.00	1.00	100%	100%
27	Belagavi	Peeranavaadi	TP	3.00	3.00	100%	0.50	0.50	100%	100%
28	Belagavi	Shedbaala	TP	0.90	0.90	100%	0	0.00	0%	100%
29	Belagavi	Ugar Khurda	TMC	6.2	6.20	100%	0	0.00	0%	100%
30	Belagavi	Yaragatti	TP	0.65	0.65	100%	0	0.00	0%	100%
31	Bengaluru Rural	Bashettihalli	TP	2.5	2.50	100%	3	2.00	67%	82%
32	Bengaluru Urban	Attibele	TMC	6.00	6.00	100%	2.1	2.07	100%	100%
33	Bengaluru Urban	Bommasandra	TMC	6.00	6.00	100%	5.0	2.50	50%	77%
34	Bengaluru Urban	Chandapura	TMC	5.20	5.20	100%	4.0	2.00	50%	78%
35	Bengaluru Urban	Chikkabanavara	TMC	5.20	5.20	100%	2.00	2.00	100%	100%
36	Bengaluru Urban	Hebbagodi	CMC	16.30	16.30	100%	4.0	4.00	100%	100%
37	Bengaluru Urban	Hunasamaranahalli	TMC	4.00	4.00	100%	2.00	2.00	100%	100%
38	Bengaluru Urban	Jigani	TMC	6.20	6.20	100%	4.0	2.50	63%	85%
39	Bengaluru Urban	Konnapanagrahara	TMC	0.0	0.00	0%	0.0	0.00	0%	0%
40	Bengaluru Urban	Doddathoguru	TP	7.00	7.00	100%	0.0	0.00	0%	100%
41	Bengaluru Urban	Madanayakanahalli	CMC	11.00	11.00	100.00%	10.00	10.00	100%	100%
42	Bidar	Halikheda	TMC	4	3.00	75.00%	3	2.45	82%	78%
43	Chamarajanagara	Yelandur	TP	1.1	1.10	100.00%	1	1.00	100%	100%
44	Chikkamagaluru	Ajjampura	TP	3.5	2.00	57.14%	2	0.00	0%	36%
45	Chitradurga	Nayakanahatti	TP	3.50	2.00	57.14%	1.30	1.30	100%	69%
46	Dakshina kannada	Bajape	TP	1.5	1.50	100.00%	4	1.00	25%	45%
47	Dakshina kannada	Kadaba	TP	1.5	1.20	80.00%	2.95	1.00	34%	49%
48	Dakshina kannada	Kinnigoli	TP	3.82	3.82	100%	2.74	2.74	100%	100%
49	Dakshina kannada	Someshwara	TMC	4.5	3.00	66.67%	3.5	2.98	85%	75%
50	Davangere	Malebennur	TP	3	3.00	100.00%	1	1.00	100%	100%
51	Davangere	Niymathi	TP	2	1.00	50.00%	1	1.00	100%	67%
52	Haveri	Guttal	TP	4.4	4.00	90.91%	2.8	1.00	36%	69%
53	Haveri	Rattihalli	TP	2.5	2.50	100.00%	1.5	1.00	67%	88%
54	Kalaburagi	Kalagi	TP	4	0.65	16.25%	4	0.65	16%	16%
55	Kalaburagi	Kamalapura	TP	6	0.65	10.83%	4	0.50	13%	12%
56	Kalaburagi	Yadrami	TP	6	2.00	33.33%	4	1.00	25%	30%
57	Kolar	Vemagal Kurugal	TP	4.68	2.00	42.74%	2.98	0.00	0%	26%
58	Koppala	Bhagyanagar	TP	4.00	4.00	100.00%	1.00	1.00	100%	100%
59	Koppala	Kanakagiri	TP	2.00	2.00	100.00%	1.00	1.00	100%	100%
60	Koppala	Karatagi	TMC	1	1.00	100.00%	1	1.00	100%	100%

S. No.	District	ULB	Type	Design Capacity V/s Current Operational Status (Wet Waste)			Design Capacity V/s Current Operational Status (Dry Waste)			Overall Capacity Utilization(%)
				Design capacity in TPD	Current operational Status in TPD	Capacity Utilization(%)	Design capacity in TPD	Current operational Status in TPD	Capacity Utilization (%)	
61	Koppala	Kukanur	TP	1.50	1.50	100.00%	1.00	1.00	100%	100%
62	Koppala	Tavaragera	TP	3.00	3.00	100.00%	1.00	1.00	100%	100%
63	Mandya	Bellur	TP	2	2.00	100.00%	0	0.00	0%	100%
64	Mysuru	Bogadi	TP	4.60	4.60	100.00%	0	0.00	0%	100%
65	Mysuru	Hootagalli	CMC	13	12.50	96.15%	2.00	2.00	100%	97%
66	Mysuru	Kadakola	TP	0.75	0.75	100.00%	0.25	0.25	100%	100%
67	Mysuru	Rammanahalli	TP	2.50	2.50	100.00%	1.50	1.50	100%	100%
68	Mysuru	Srirampura	TP	4.00	4.00	100.00%	2.50	2.50	100%	100%
69	Raichuru	Balaganur	TP	2.00	2.00	100.00%	0	0.00	0%	100%
70	Raichuru	Hatti	TP	2.00	2.00	100.00%	0	0.00	0%	100%
71	Raichuru	Kavitala	TP	1.80	1.80	100.00%	1.00	1.00	100%	100%
72	Raichuru	Maski	TMC	1.5	1.50	100.00%	0	0.00	0%	100%
73	Raichuru	Sirawar	TP	1.00	1.00	100.00%	0.80	0.80	100%	100%
74	Raichuru	Turvihal	TP	2.00	2.00	100.00%	2.00	2.00	100%	100%
75	Ramanagara	Bidadi	TMC	10	5.50	55.00%	10	3.00	30%	43%
76	Ramanagara	Harohalli	TP	0	0.00	0.00%	0	0.00	0%	0%
77	Shivamogga	Anavatti	TP	3.5	3.10	88.57%	2.5	1.50	60%	77%
78	Shivamogga	Holehonnuru	TP	4	3.00	75.00%	3	1.00	33%	57%
79	Tumakuru	Huliyaru	TP	0.20	0.20	100.00%	0	0.00	0%	100%
80	Udupi	Bainduru	TP	2.10	2.10	100.00%	1.00	1.00	100%	100%
81	Uttara Kannada	Manki	TP	0	0.00	0.00%	0.5	0.10	20%	20%
82	Vijayanagara	Hagaribommanahalli	TMC	8.4	8.40	100.00%	4	4.00	100%	100%
83	Vijayanagara	Mariyammanahalli	TP	3	3.00	100.00%	1	1.00	100%	100%
84	Vijayapura	Almel	TP	4.28	0.00	0.00%	3.00	0.60	20%	8%
85	Vijayapura	Babaleshwara	TP	2.44	0.33	13.52%	2.00	0.00	0%	7%
86	Vijayapura	Chadchana	TP	3.56	2.00	56.18%	3.00	1.00	33%	46%
87	Vijayapura	Devarahippuragi	TP	3.79	1.37	36.15%	3.00	1.00	33%	35%
88	Vijayapura	Kolhar	TP	3.8	2.00	52.63%	3.00	1.00	33%	44%
89	Vijayapura	Managuli	TP	3.46	1.00	28.90%	3.00	1.00	33%	31%
90	Vijayapura	Nalatawada	TP	3.22	2.10	65.22%	3.00	1.00	33%	50%
91	Vijayapura	Nidagundi	TP	3.5	0.50	14.29%	3.00	1.00	33%	23%
92	Vijayapura	Tikota	TP	2.75	2.00	72.73%	2.00	0.00	0%	42%
93	Yadagiri	Hunasagi	TP	3	2.00	66.67%	3	1.00	33%	50%
<b>Total</b>				<b>345.91</b>	<b>270.1</b>		<b>174.94</b>	<b>106.86</b>		
<b>Old ULBs with No Land</b>										
1	Bengaluru Urban	Anekal	TMC	11.0	11.00	100%	4.0	4.00	100%	100%
2	Dakshina kannada	Ullala	CMC	10.18	10.18	100.00%	6.48	6.48	100%	100%
3	Dakshina kannada	Bantwal	TMC	8	7.50	93.75%	6	4.90	82%	89%
4	Uttara Kannada	Jali	TP	3.03	3.03	99.83%	2	1.00	50%	80%
5	Uttara Kannada	Kumta	TMC	5	4.95	99.00%	4	2.00	50%	77%
<b>Total</b>				<b>37.2</b>	<b>36.7</b>		<b>22.5</b>	<b>18.4</b>		

S. No.	District	ULB	Type	Design Capacity V/s Current Operational Status (Wet Waste)			Design Capacity V/s Current Operational Status (Dry Waste)			Overall Capacity Utilization(%)
				Design capacity in TPD	Current operational Status in TPD	Capacity Utilization(%)	Design capacity in TPD	Current operational Status in TPD	Capacity Utilization (%)	
<b>Old ULBs who have recently aquired land and are under tendering process</b>										
1	Bengaluru Rural	Devanahalli	TMC	9	9.00	100%	4	4.00	100%	100%
2	Bengaluru Rural	Vijayapura	TMC	10	9.80	98%	2	2.00	100%	98%
3	Chamarajanagara	Gundlupete	TMC	7	6.00	85.71%	2	2.00	100%	89%
4	Chikkamagaluru	Birur	TMC	10	4.50	45.00%	4	0.50	13%	36%
5	Kolar	Srinivaspura	TMC	5	5.00	100.00%	5	1.55	31%	66%
6	Mysuru	T Narsipura	TMC	5	4.00	80.00%	2.5	1.00	40%	67%
7	Udupi	Saligram	TP	2	2.00	100.00%	1.5	1.44	96%	98%
<b>Total</b>				<b>48</b>	<b>40.3</b>		<b>21</b>	<b>12.4885</b>		
<b>NACs Clustered with nearby ULBs</b>										
1	Chikkamagaluru	Kudremuka	NAC	0	0.00	0.00%	0	0.00	0%	0%
2	Kalaburagi	Shahabad	NAC	0.33	0.33	100.00%	0.50	0.50	100%	100%
3	Raichuru	Hatti	NAC	1.00	1.00	100.00%	0	0.00	0%	100%
4	Yadagiri	Bhemanarayanagudi	NAC	0	0.00	0.00%	0	0.00	0%	0%
<b>Total</b>				<b>1.33</b>	<b>1.33</b>		<b>0.5</b>	<b>0.5</b>		

# 4041 Annexure R10

## 192 ULB wise timelines for completion of legacy waste remediation work

S.No.	District	ULB	Model	Legacy Waste Quantity (Tonnes)	Current Status	Proposed Date for Completion of Remediation Work (DD.MM.YYYY)
1	Bagalkote	Bagalkote	Hire	35487	Work in Progress	31.08.2025
2	Bagalkote	Ilkal	Hire	30326	Work in Progress	10.10.2025
3	Bagalkote	Jamakhandi	Hire	27218	Work in Progress	31.08.2025
4	Bagalkote	Rabkavi Banahatti	Hire	16800	Work Completed	Work Completed
5	Ballary	Ballari	Hire	266214	Tendering Stage	30.04.2026
6	Belagavi	Belgaum	Hire	300000	Tendering Stage	31.12.2026
7	Belagavi	Konnur	Hire	9900	Work Completed	Work Completed
8	Belagavi	Sankeshwar	Hire	35116	Work in Progress	31.08.2025
9	Bengaluru Rural	Doddaballapur	Hire	46482	Work in Progress	31.05.2025
10	Bengaluru Urban	Anekal	Hire	10393	Tendering Stage	31.03.2026
11	Bidar	Basavakalyan	Hire	55000	Work in Progress	30.09.2025
12	Bidar	Bhalki	Hire	28200	Tendering Stage	30.09.2025
13	Bidar	Bidar	Hire	84167	Work in Progress	30.09.2025
14	Chamarajanagara	Chamarajanagara	Hire (Cluster Model)	21528	Work in Progress	31.12.2025
15	Chamarajanagara	Gundlupete	Hire (Cluster Model)	15456	Work in Progress	31.12.2025
16	Chamarajanagara	Kollegal	Hire (Cluster Model)	27681	Work in Progress	31.12.2025
17	Chikkaballapura	Bagepalli	Hire (Cluster Model)	22736	Tendering Stage	30.11.2025
18	Chikkaballapura	Chikkaballapura	Hire (Cluster Model)	48871	Tendering Stage	31.10.2025
19	Chikkaballapura	Chintamani	Hire (Cluster Model)	46804	Tendering Stage	31.10.2025
20	Chikkaballapura	Gowribidanur	Hire (Cluster Model)	20430	Tendering Stage	31.10.2025
21	Chikkaballapura	Sidlaghatta	Hire (Cluster Model)	24633	Tendering Stage	31.10.2025
22	Chikkamagaluru	Chikkamagaluru	Hire	53349	Work in Progress	31.12.2025
23	Chikkamagaluru	Tarikere	Hire	34082	Tendering Stage	31.07.2025
24	Chitradurga	Challkere	Hire (Cluster Model)	34000	Tendering Stage	31.12.2025
25	Chitradurga	Chitradurga	Hire (Cluster Model)	89063	Tendering Stage	31.03.2026
26	Chitradurga	Hiriyur	Hire (Cluster Model)	24000	Tendering Stage	31.12.2025
27	Dakshina kannada	Mangaluru	Hire	900000	Work in Progress	25.04.2026
28	Dakshina kannada	Puttur	Hire	36775	Work in Progress	31.03.2026
29	Davangere	Davanagere	Hire	241524	Work in Progress	31.08.2025
30	Davangere	Harihar	Hire	27210	Work in Progress	31.08.2025
31	Dharwada	Alnavara	Hire (Cluster Model)	11000	Work Completed	Work Completed
32	Dharwada	Annigeri	Hire (Cluster Model)	12000	Work Completed	Work Completed
33	Dharwada	Kalaghatagi	Hire (Cluster Model)	7000	Work Completed	Work Completed
34	Dharwada	Kundgol	Hire (Cluster Model)	5000	Work in Progress	31.08.2025
35	Dharwada	Navalgund	Hire (Cluster Model)	18000	Work in Progress	31.08.2025
36	Dharwada	Hubli-Dharwad	Hire	479930	Work in Progress	31.07.2025
37	Gadaga	Gadag-Betageri	Hire (Cluster Model)	81116	Tendering Stage	31.07.2025
38	Gadaga	Gajendragad	Hire (Cluster Model)	32185	Tendering Stage	30.06.2025
39	Gadaga	Nargund	Hire (Cluster Model)	25243	Tendering Stage	30.06.2025
40	Hassan	Arasikere	Hire (Cluster Model)	69315	Tendering Stage	30.06.2025
41	Hassan	Channarayapatna	Hire (Cluster Model)	77118	Tendering Stage	30.06.2025
42	Hassan	Sakaleshpura	Hire (Cluster Model)	35371	Tendering Stage	30.06.2025
43	Hassan	Hassan	Hire	141616	Tendering Stage	31.12.2025
44	Haveri	Hanagal	Hire (Cluster Model)	26068	Tendering Stage	31.03.2026
45	Haveri	Haveri	Hire (Cluster Model)	41364	Tendering Stage	31.03.2026
46	Haveri	Ranebennur	Hire (Cluster Model)	62753	Tendering Stage	31.03.2026
47	Haveri	Savanur	Hire (Cluster Model)	20023	Tendering Stage	31.03.2026
48	Kalaburagi	Afzalpur	Hire	44066	Work in Progress	31.07.2025
49	Kalaburagi	Kalaburagi	Hire	309189	Tendering Stage	31.12.2026
50	Kodagu	Kushalnagara	Hire (Cluster Model)	41014	Tendering Stage	31.03.2026
51	Kodagu	Madikeri	Hire (Cluster Model)	76636	Tendering Stage	31.03.2026
52	Kodagu	Virajpet	Hire (Cluster Model)	34804	Tendering Stage	31.03.2026
53	Kolar	Bangarapet	Hire (Cluster Model)	31299	Tendering Stage	31.03.2026
54	Kolar	Kolar	Hire (Cluster Model)	45914	Tendering Stage	31.03.2026
55	Kolar	Malur	Hire (Cluster Model)	20724	Tendering Stage	31.03.2026
56	Kolar	Mulabagal	Hire (Cluster Model)	38292	Tendering Stage	31.03.2026
57	Kolar	Robertsonpet	Hire (Cluster Model)	45200	Tendering Stage	31.03.2026
58	Koppala	Gangavathi	Hire	44723	Work in Progress	31.12.2025
59	Koppala	Koppala	Hire	84800	Tendering Stage	31.03.2026
60	Mandya	Mandya	Hire	84562	Tendering Stage	31.12.2025
61	Mysuru	Hunsur	Hire	24954	Tendering Stage	31.12.2025
62	Mysuru	Mysuru	Hire	600948	Work in Progress	31.03.2026
63	Raichuru	Raichuru	Hire (Cluster Model)	63252	Tendering Stage	31.12.2025

S.No.	District	ULB	Model	Legacy Waste Quantity (Tonnes)	Current Status	Proposed Date for Completion of Remediation Work (DD.MM.YYYY)
64	Raichuru	Sindhanoor	Hire (Cluster Model)	52500	Tendering Stage	31.12.2025
65	Shivamogga	Bhadravathi	Hire (Cluster Model)	93504	Tendering Stage	31.03.2026
66	Shivamogga	Sagar	Hire (Cluster Model)	30043	Tendering Stage	31.03.2026
67	Shivamogga	Shivamogga	Hire	25300	Work Completed	Work Completed
68	Tumakuru	Kunigal	Hire	21123	Work in Progress	30.06.2025
69	Tumakuru	Madhugiri	Hire	20651	Work in Progress	30.06.2025
70	Tumakuru	Pavagada	Hire	20066	Work in Progress	30.06.2025
71	Tumakuru	Sira	Hire	41254	Work in Progress	30.06.2025
72	Tumakuru	Tiptur	Hire	40636	Work in Progress	30.06.2025
73	Tumakuru	Tumakuru	Hire	90000	Work Completed	Work Completed
74	Udupi	Karkala	Hire	21154	Work in Progress	31.12.2025
75	Udupi	Udupi	Hire	134067	Tendering Stage	31.12.2027
76	Uttara Kannada	Sirsi	Hire (Cluster Model)	98323	Tendering Stage	31.03.2026
77	Uttara Kannada	Yellapura	Hire (Cluster Model)	26749	Tendering Stage	31.03.2026
78	Uttara Kannada	Bhatkal	Hire (Cluster Model)	22072	Tendering Stage	31.03.2026
79	Vijayanagara	Hagaribommanahalli	Hire (Cluster Model)	25072	Tendering Stage	30.06.2025
80	Vijayanagara	Harapanahalli	Hire (Cluster Model)	29835	Tendering Stage	30.06.2025
81	Vijayanagara	Hoovina Hadagalli	Hire (Cluster Model)	24793	Tendering Stage	30.06.2025
82	Vijayanagara	Hospet	Hire (Cluster Model)	25217	Tendering Stage	30.06.2025
83	Vijayanagara	Kamalapuram	Hire (Cluster Model)	24794	Tendering Stage	30.06.2025
84	Vijayanagara	Kudalagi	Hire (Cluster Model)	21059	Tendering Stage	30.06.2025
85	Vijayanagara	Kottur	Hire (Cluster Model)	20461	Tendering Stage	30.06.2025
86	Vijayapura	Basavana Bagevadi	Hire	23391	Work in Progress	31.07.2025
87	Vijayapura	Indi	Hire	31648	Work in Progress	31.07.2025
88	Vijayapura	Muddebihal	Hire	30158	Work in Progress	31.07.2025
89	Vijayapura	Sindhagi	Hire	23523	Tendering Stage	31.07.2025
90	Vijayapura	Talikote	Hire	21424	Work in Progress	31.07.2025
91	Vijayapura	Vijayapura	Hire	80000	Work Completed	Work Completed
92	Yadagiri	Yadgiri	Hire	69070	Work in Progress	31.07.2025
93	Bagalkote	Badami	2180	Inhouse	Work In Progress	31.07.2025
94	Bagalkote	Bilagi	1000	Inhouse	Work In Progress	31.07.2025
95	Bagalkote	Guledagudda	10000	Inhouse	Work In Progress	31.07.2025
96	Bagalkote	Kerur	3000	Inhouse	Work In Progress	31.07.2025
97	Bagalkote	Mahalingapura	15000	Inhouse	Work In Progress	31.07.2025
98	Bagalkote	Mudhol	5000	Inhouse	Work In Progress	31.07.2025
99	Bagalkote	Terdal	6053	Inhouse	Work In Progress	31.07.2025
100	Ballary	Kampli	17636	Inhouse	Work In Progress	20.09.2025
101	Ballary	Shiraguppa	20678	Inhouse	Work In Progress	26.06.2025
102	Ballary	Tekkalakote	3843	Inhouse	Work In Progress	16.02.2025
103	Belagavi	Athani	16800	Inhouse	Work In Progress	31.07.2025
104	Belagavi	Bailahongal	5500	Inhouse	Work In Progress	31.07.2025
105	Belagavi	Chikkodi	14734	Inhouse	Work In Progress	31.07.2025
106	Belagavi	Gokak	16920	Inhouse	Work In Progress	31.07.2025
107	Belagavi	Hukkeri	3848	Inhouse	Work In Progress	31.07.2025
108	Belagavi	Khanapur	14000	Inhouse	Work In Progress	31.07.2025
109	Belagavi	Kudachi	5740	Inhouse	Work In Progress	31.07.2025
110	Belagavi	Manuvalli	3600	Inhouse	Work In Progress	31.07.2025
111	Belagavi	Mudalagi	5000	Inhouse	Work In Progress	31.07.2025
112	Belagavi	Nippani	15985	Inhouse	Work In Progress	31.07.2025
113	Belagavi	Sadalga	11143	Inhouse	Work In Progress	31.07.2025
114	Belagavi	Saundatti	4302	Inhouse	Work In Progress	31.07.2025
115	Bengaluru Rural	Devanahalli	11264	Inhouse	Work In Progress	31.07.2025
116	Bengaluru Rural	Nelamangala	16352	Inhouse	Work Order Issued	31.12.2025
117	Bidar	Aurad	11008	Inhouse	Work In Progress	30.09.2025
118	Bidar	Chittaguppa	14242	Inhouse	Work In Progress	30.09.2025
119	Bidar	Humnabad	15447	Inhouse	Work In Progress	30.09.2025
120	Chikkaballapura	Gudibande	5307	Inhouse	Work In Progress	31.07.2025
121	Chikkamagaluru	Ajjampur	2048	Inhouse	Work In Progress	31.12.2025
122	Chikkamagaluru	Birur	8818	Inhouse	Work In Progress	31.12.2025
123	Chikkamagaluru	Kadur	20692	Inhouse	Work In Progress	31.08.2025
124	Chikkamagaluru	Koppa	6137	Inhouse	Work In Progress	31.10.2025
125	Chikkamagaluru	Mudigere	1967	Inhouse	Work In Progress	28.12.2025
126	Chikkamagaluru	Narasimharajapura	1931	Inhouse	Work In Progress	31.12.2025
127	Chikkamagaluru	Shringeri	2143	Inhouse	Work In Progress	31.12.2025
128	Dakshina kannada	Moodabidare	14003	Inhouse	Work In Progress	22.04.2026
129	Davangere	Channagiri	7511	Inhouse	Work In Progress	14.04.2025
130	Davangere	Honnali	8801	Inhouse	Work In Progress	31.05.2025
131	Davangere	Jagalur	7134	Inhouse	Work In Progress	31.05.2025

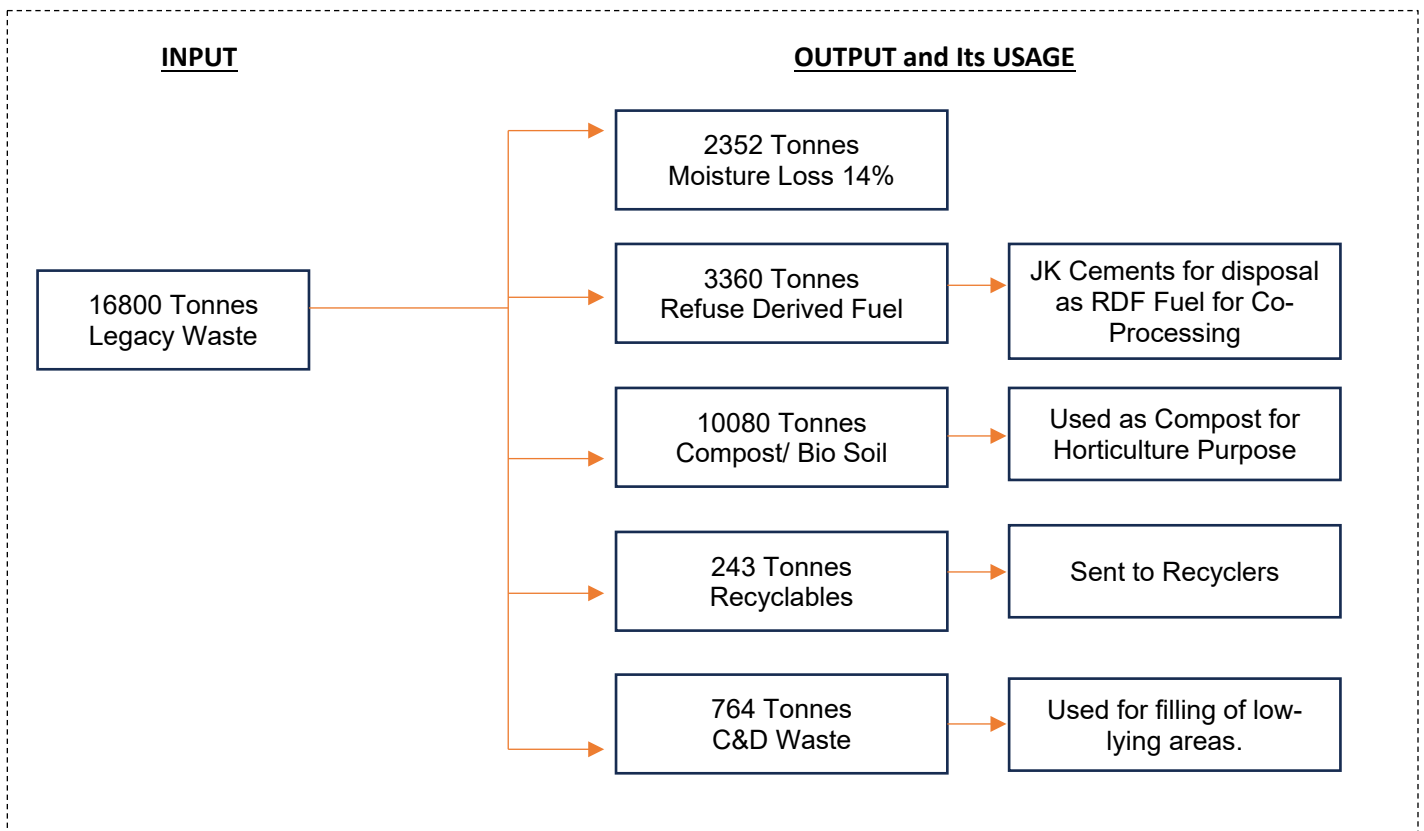
S.No.	District	ULB	Model	Legacy Waste Quantity (Tonnes)	Current Status	Proposed Date for Completion of Remediation Work (DD.MM.YYYY)
132	Gadaga	Lakshmeshwara	15323	Inhouse	Work In Progress	30.06.2025
133	Gadaga	Naregal	16909	Inhouse	Work In Progress	30.06.2025
134	Gadaga	Rona	4235	Inhouse	Work In Progress	30.06.2025
135	Gadaga	Shirahatti	4288	Inhouse	Work In Progress	30.06.2025
136	Hassan	Alur	10581	Inhouse	Work In Progress	31.03.2025
137	Hassan	Arkalgudu	10359	Inhouse	Work In Progress	25.06.2025
138	Hassan	Belur	14191	Inhouse	Work In Progress	30.06.2025
139	Hassan	Holenarsipura	17500	Inhouse	Work In Progress	31.10.2025
140	Haveri	Bankapur	3397	Inhouse	Work In Progress	30.06.2025
141	Haveri	Byadagi	14077	Inhouse	Work In Progress	31.07.2025
142	Haveri	Hirekerur	3360	Inhouse	Work In Progress	31.07.2025
143	Haveri	Shiggaon	14002	Inhouse	Work In Progress	31.07.2025
144	Kalaburagi	Alanda	18283	Inhouse	Work In Progress	30.09.2025
145	Kalaburagi	Chincholi	16895	Inhouse	Work In Progress	30.06.2025
146	Kalaburagi	Chittapura	10219	Inhouse	Work In Progress	31.07.2025
147	Kalaburagi	Jewargi	9315	Inhouse	Work In Progress	31.07.2025
148	Kalaburagi	Sedam	14063	Inhouse	Work In Progress	31.07.2025
149	Kalaburagi	Shahabad	9264	Inhouse	Work In Progress	31.07.2025
150	Kalaburagi	Wadi	8626	Inhouse	Work In Progress	31.07.2025
151	Kolar	Srinivasapura	7200	Inhouse	Work In Progress	31.07.2025
152	Koppala	Bhagyanagar	15549	Inhouse	Work In Progress	15.12.2025
153	Koppala	Kanakagiri	3760	Inhouse	Work In Progress	31.07.2025
154	Koppala	Karatagi	9624	Inhouse	Work In Progress	31.12.2025
155	Koppala	Kukanur	5316	Inhouse	Work In Progress	31.07.2025
156	Koppala	Kushtagi	9880	Inhouse	Work In Progress	31.12.2025
157	Koppala	Tavaragera	2215	Inhouse	Work In Progress	31.12.2025
158	Koppala	Yelburga	8056	Inhouse	Work In Progress	30.04.2025
159	Mandya	K.R. Pet	7357	Inhouse	Work In Progress	31.12.2025
160	Mandya	Maddur	23596	Inhouse	Work In Progress	31.12.2025
161	Mandya	Malavalli	23779	Inhouse	Work In Progress	31.12.2025
162	Mandya	Nagamangala	17330	Inhouse	Work In Progress	31.12.2025
163	Mandya	Pandavapura	3978	Inhouse	Work In Progress	31.12.2025
164	Mandya	Shrirangapattana	3624	Inhouse	Work In Progress	31.12.2025
165	Mysuru	Bannur	2686	Inhouse	Work In Progress	31.07.2025
166	Mysuru	Bogadi	4250	Inhouse	Work In Progress	31.07.2025
167	Mysuru	Hootagalli	3477	Inhouse	Work In Progress	31.07.2025
168	Mysuru	K.R.Nagar	6330	Inhouse	Work In Progress	31.07.2025
169	Mysuru	Nanjangudu	13274	Inhouse	Work In Progress	31.07.2025
170	Raichuru	Devadurga	9050	Inhouse	Work In Progress	31.12.2025
171	Raichuru	Lingasugur	15373	Inhouse	Work In Progress	31.10.2025
172	Raichuru	Manvi	11890	Inhouse	Work In Progress	31.10.2025
173	Raichuru	Mudgal	9012	Inhouse	Work In Progress	31.10.2025
174	Ramanagara	Bidadi	3001	Inhouse	Work In Progress	20.07.2025
175	Ramanagara	Channapatna	8162	Inhouse	Work In Progress	15.04.2025
176	Ramanagara	Kanakapura	16994	Inhouse	Work In Progress	30.11.2025
177	Ramanagara	Magadi	15000	Inhouse	Work In Progress	30.11.2025
178	Ramanagara	Ramanagara	10815	Inhouse	Work In Progress	15.04.2025
179	Shivamogga	Hosanagara	1650	Inhouse	Work In Progress	31.07.2025
180	Shivamogga	Jog Kargal	1213	Inhouse	Work In Progress	31.07.2025
181	Shivamogga	Shikaripura	17850	Inhouse	Work In Progress	31.07.2025
182	Shivamogga	Shiralakoppa	15225	Inhouse	Work In Progress	31.07.2025
183	Shivamogga	Soraba	12048	Inhouse	Work In Progress	31.07.2025
184	Shivamogga	Thirthahalli	13596	Inhouse	Work In Progress	31.07.2025
185	Tumakuru	Gubbi	10000	Inhouse	Work In Progress	31.07.2025
186	Tumakuru	Koratagere	9534	Inhouse	Work In Progress	31.12.2025
187	Tumakuru	Turuvekere	2895	Inhouse	Work In Progress	30.06.2025
188	Uttara Kannada	Mundgod	11322	Inhouse	Work In Progress	30.09.2025
189	Uttara Kannada	Siddapura	11485	Inhouse	Work In Progress	30.09.2025
190	Yadagiri	Gurumitkal	15385	Inhouse	Work In Progress	31.07.2025
191	Yadagiri	Shahapur	12451	Inhouse	Work In Progress	31.07.2025
192	Yadagiri	Shorapura	11952	Inhouse	Work In Progress	31.07.2025

**Mass Balance/ Fractional Analysis with Quantification for Bio-mining Projects**

S.No	District	ULB	Legacy Waste Quantity (Tons)	RDF Generated (Tons)	RDF Disposal	Bio Soil Generated (Tons)	Usage of Biosoil	Recyclables Generated (Tons)	End Use of Recyclers	C&D Waste Generated (Tons)	End Use of C&D Waste
1	Bagalkote	Rabkavi Banahatti	16800	3360	J K Cement	10080	As Compost	243	Sent to Recyclers	764	Low Lying Area
2	Belagavi	Konnur	9900	1683	J K Cement	3960	As Compost	321	Sent to Recyclers	541	Low Lying Area
3	Dharwada	Alnavara	11000	1358.2	J K Cement works Muddapur	6111	As a Compost	232	Sent to Recyclers	344	Low Lying Area
4	Dharwada	Annigeri	12000	1680.38	J K Cement works Muddapur	7326.71	As a Compost	135	Sent to Recyclers	127	Low Lying Area
5	Dharwada	Kalaghata gi	7000	639.99	J K Cement works Muddapur	4835.48	As a Compost	73	Sent to Recyclers	29	Low Lying Area
6	Shivamogga	Shivamogga	25300	4301	Chettinad Cements	15180	As Compost / For Leveling of land	623	Sent to Recyclers	366	For Leveling of land
7	Tumakuru	Tumakuru	90000	36000	Chettinad Cements	20000	Leveling of land	5000	Sent to Recyclers	6999	For Leveling of land
8	Vijayapura	Vijayapura	80000	16000	Z AZAD, Neptune Automation Erode, Tamil Nadu	32000	As Compost / For Leveling of land	540	Sent to Recyclers	15999	For Leveling of land

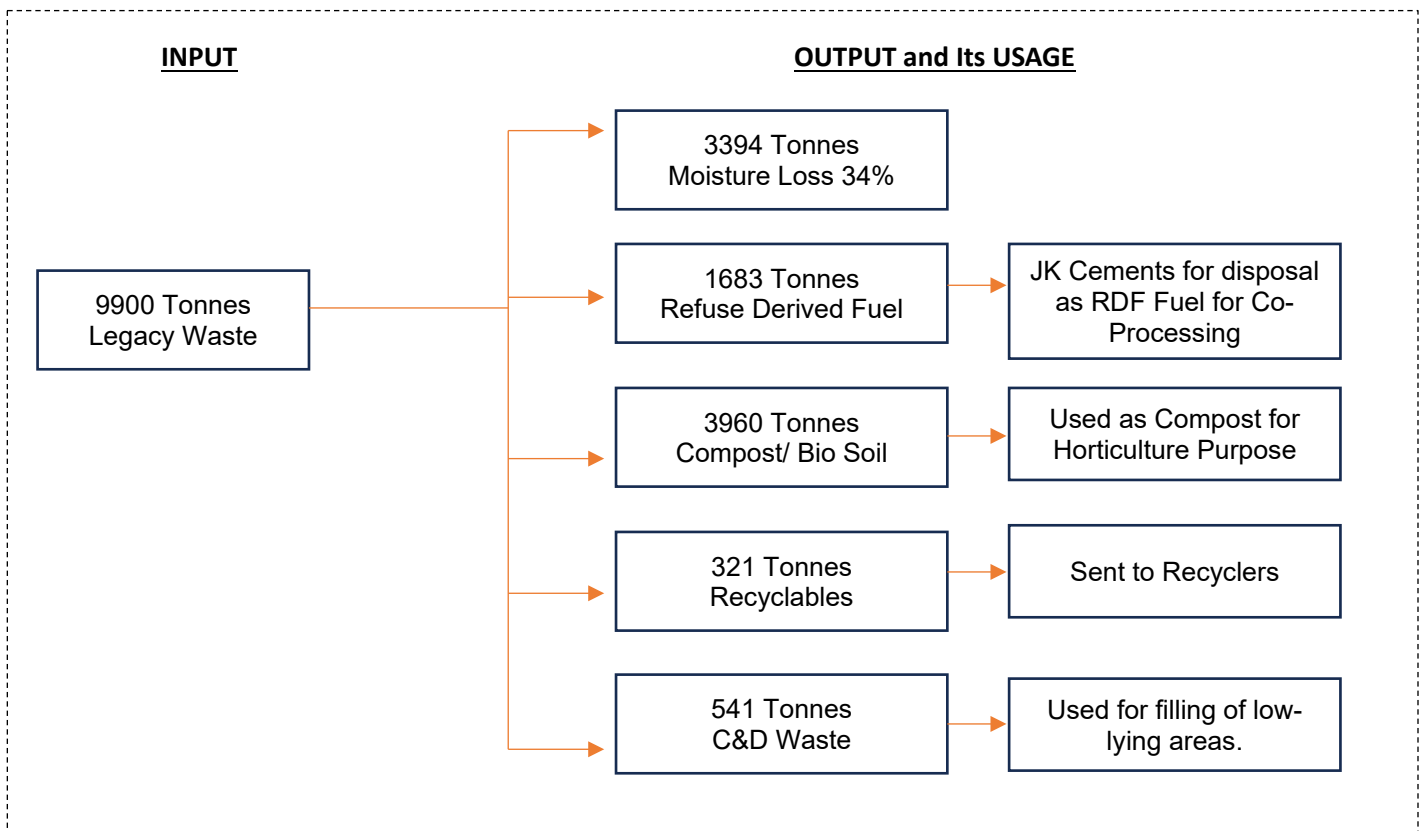
**Case Study on Mass Balance for Rabkavi Banahatti for Biomining Project**

The biomining project in **Rabkavi Banahatti** is focused on the remediation of **16,800 tonnes** of legacy waste through scientific processing. As a result of biomining, **3,360 tonnes of Refuse-Derived Fuel (RDF)** is generated and sent to **JK Cements for co-processing**. Additionally, **10,080 tonnes of bio-soil** is recovered, which is being utilized as **compost** for horticultural applications, contributing to soil enrichment and greenery enhancement. The process also yields **243 tonnes of recyclables**, which are diverted to authorized recyclers, thereby promoting circular economy principles. Furthermore, **764 tonnes of Construction & Demolition (C&D) waste** is separated and repurposed for filling low-lying areas, aiding in land restoration. Due to a moisture content of 14%, a quantum loss of approximately **2,352 tonnes occurs** during processing. This structured waste management approach ensures maximum resource recovery while minimizing environmental impact.



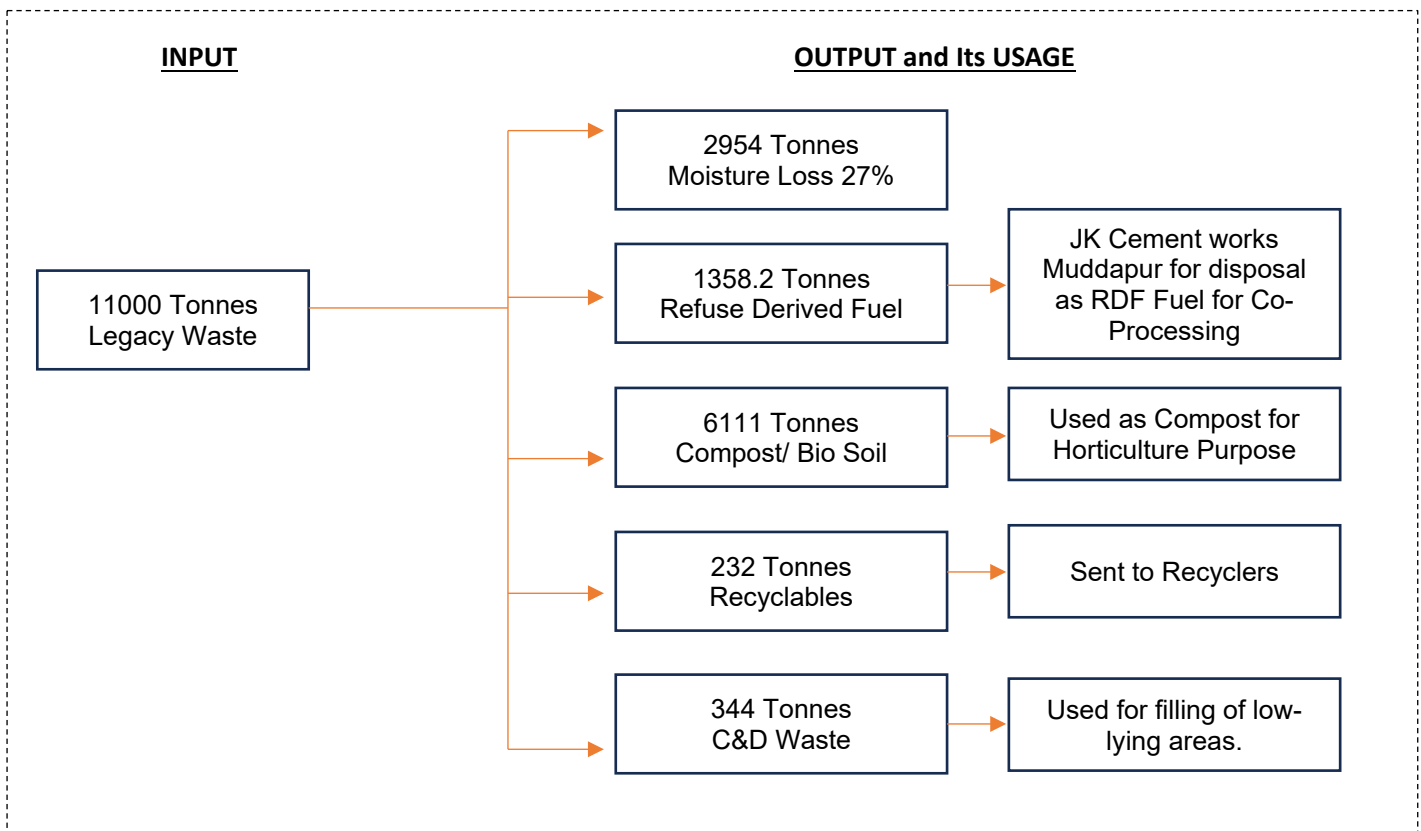
**Case Study on Mass Balance for Konnur for Biomining Project**

The biomining project in **Konnur** is focused on the remediation of **9900 tonnes** of legacy waste through scientific processing. As a result of biomining, **1683 tonnes of Refuse-Derived Fuel (RDF)** is generated and sent to **JK Cements for co-processing**. Additionally, **3960 tonnes of bio-soil** is recovered, which is being utilized as **compost** for horticultural applications, contributing to soil enrichment and greenery enhancement. The process also yields **321 tonnes of recyclables**, which are diverted to authorized recyclers, thereby promoting circular economy principles. Furthermore, **541 tonnes of Construction & Demolition (C&D) waste** is separated and repurposed for filling low-lying areas, aiding in land restoration. Due to a moisture content of 34%, a quantum loss of approximately **3394 tonnes occurs** during processing. This structured waste management approach ensures maximum resource recovery while minimizing environmental impact.



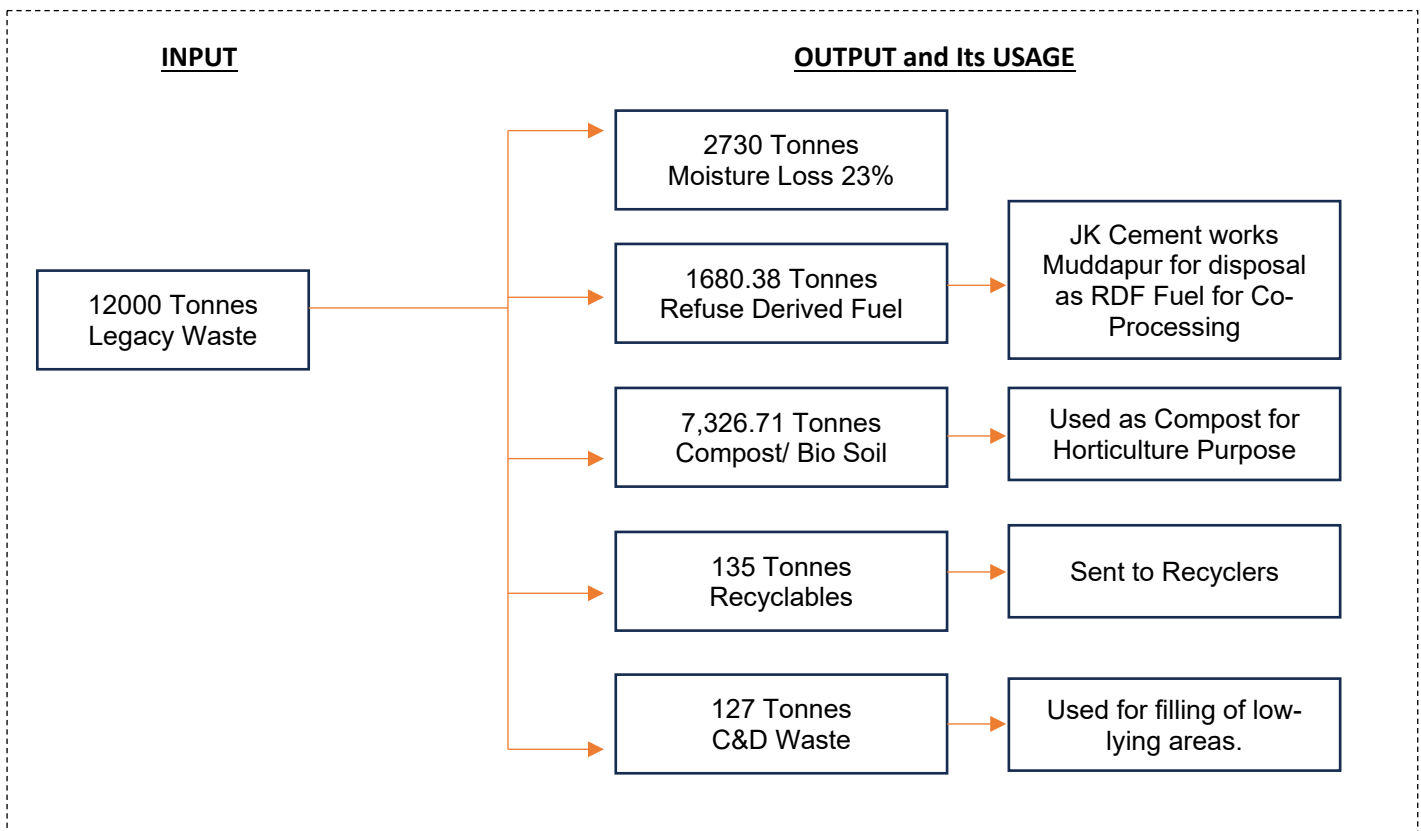
**Case Study on Mass Balance for Alnavara for Biomining Project**

The biomining project in **Alnavara** is focused on the remediation of **11,000 tonnes** of legacy waste through scientific processing. As a result of biomining, **1358.2 tonnes of Refuse-Derived Fuel (RDF)** is generated and sent to **JK Cement works Muddapur for co-processing**. Additionally, **6111 tonnes of bio-soil** is recovered, which is being utilized as **compost** for horticultural applications, contributing to soil enrichment and greenery enhancement. The process also yields **232 tonnes of recyclables**, which are diverted to authorized recyclers, thereby promoting circular economy principles. Furthermore, **344 tonnes of Construction & Demolition (C&D) waste** is separated and repurposed for filling low-lying areas, aiding in land restoration. Due to a moisture content of 27%, a quantum loss of approximately **2,954 tonnes occurs** during processing. This structured waste management approach ensures maximum resource recovery while minimizing environmental impact.



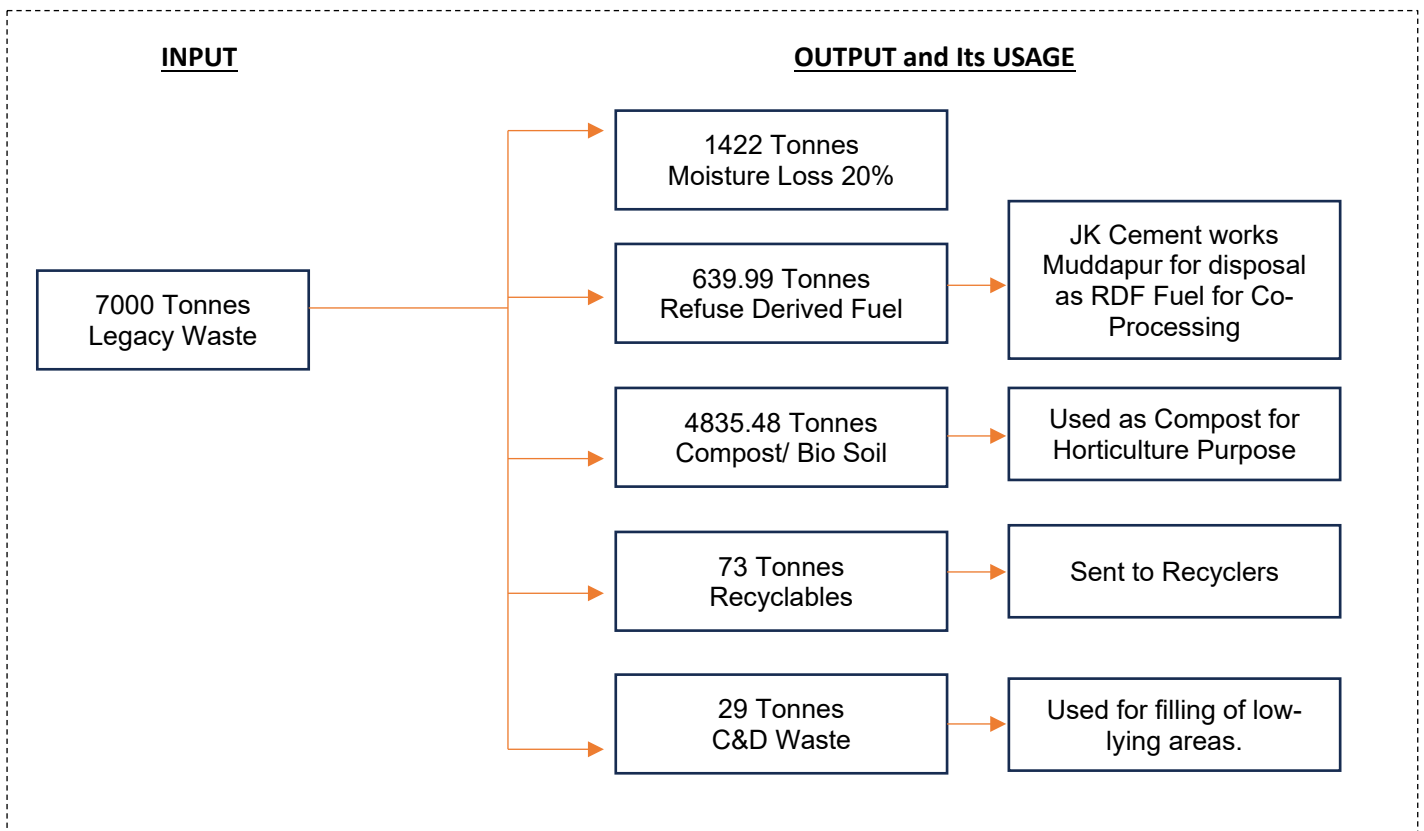
**Case Study on Mass Balance for Annigeri for Biomining Project**

The biomining project in **Annigeri** is focused on the remediation of **12,000 tonnes** of legacy waste through scientific processing. As a result of biomining, **1,680.38 tonnes of Refuse-Derived Fuel (RDF)** is generated and sent to **JK Cement works Muddapur for co-processing**. Additionally, **7,326.71 tonnes of bio-soil** is recovered, which is being utilized as **compost** for horticultural applications, contributing to soil enrichment and greenery enhancement. The process also yields **135 tonnes of recyclables**, which are diverted to authorized recyclers, thereby promoting circular economy principles. Furthermore, **127 tonnes of Construction & Demolition (C&D) waste** is separated and repurposed for filling low-lying areas, aiding in land restoration. Due to a moisture content of 23%, a quantum loss of approximately **2,730 tonnes occurs** during processing. This structured waste management approach ensures maximum resource recovery while minimizing environmental impact.



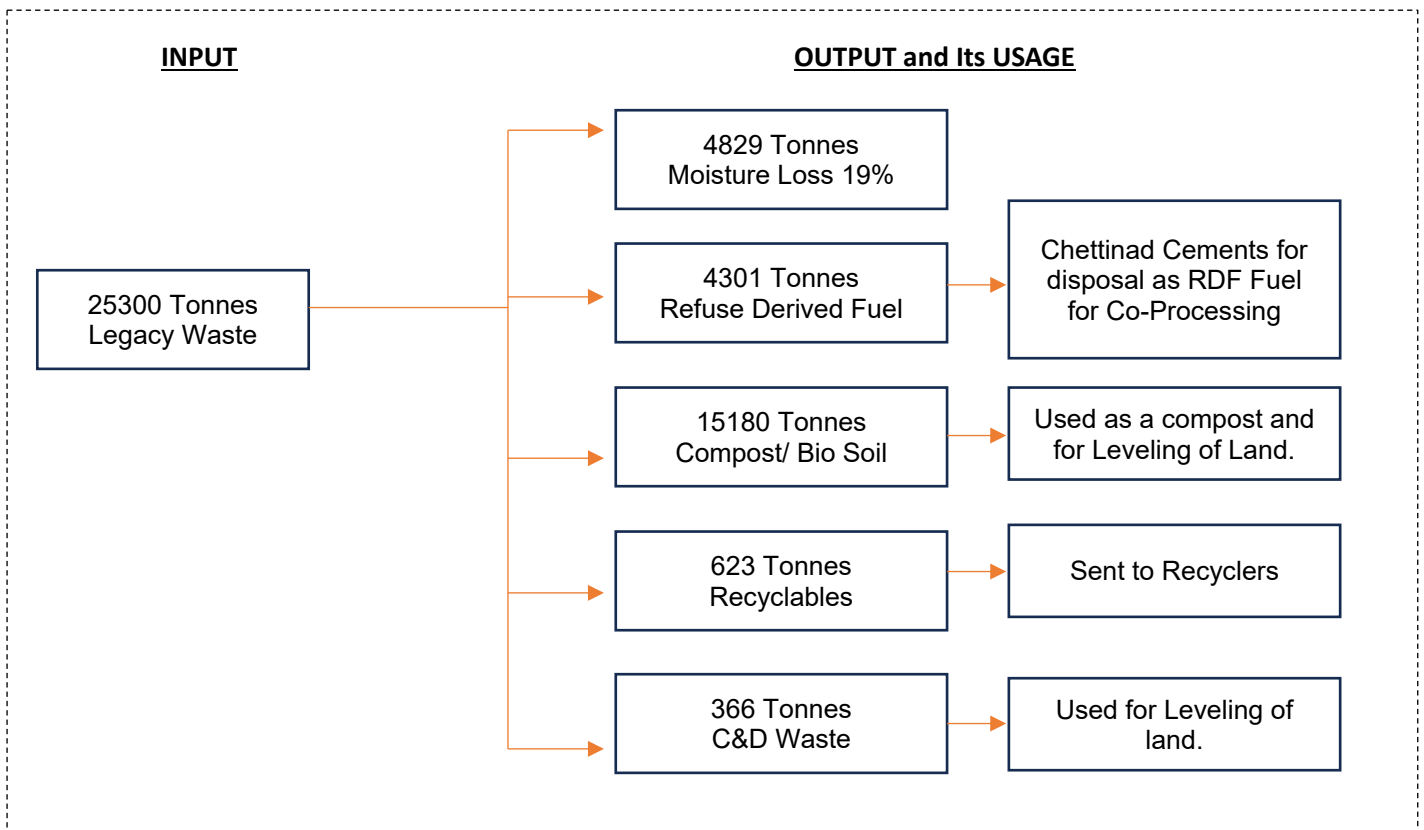
**Case Study on Mass Balance for Kalaghatagi for Biomining Project**

The biomining project in **Kalaghatagi** is focused on the remediation of **7,000 tonnes** of legacy waste through scientific processing. As a result of biomining, **639.99 tonnes of Refuse-Derived Fuel (RDF)** is generated and sent to **JK Cement works Muddapur for co-processing**. Additionally, **4835.48 tonnes of bio-soil** is recovered, which is being utilized as **compost** for horticultural applications, contributing to soil enrichment and greenery enhancement. The process also yields **73 tonnes of recyclables**, which are diverted to authorized recyclers, thereby promoting circular economy principles. Furthermore, **29 tonnes of Construction & Demolition (C&D) waste** is separated and repurposed for filling low-lying areas, aiding in land restoration. Due to a moisture content of 20%, a quantum loss of approximately **1,422 tonnes occurs** during processing. This structured waste management approach ensures maximum resource recovery while minimizing environmental impact.



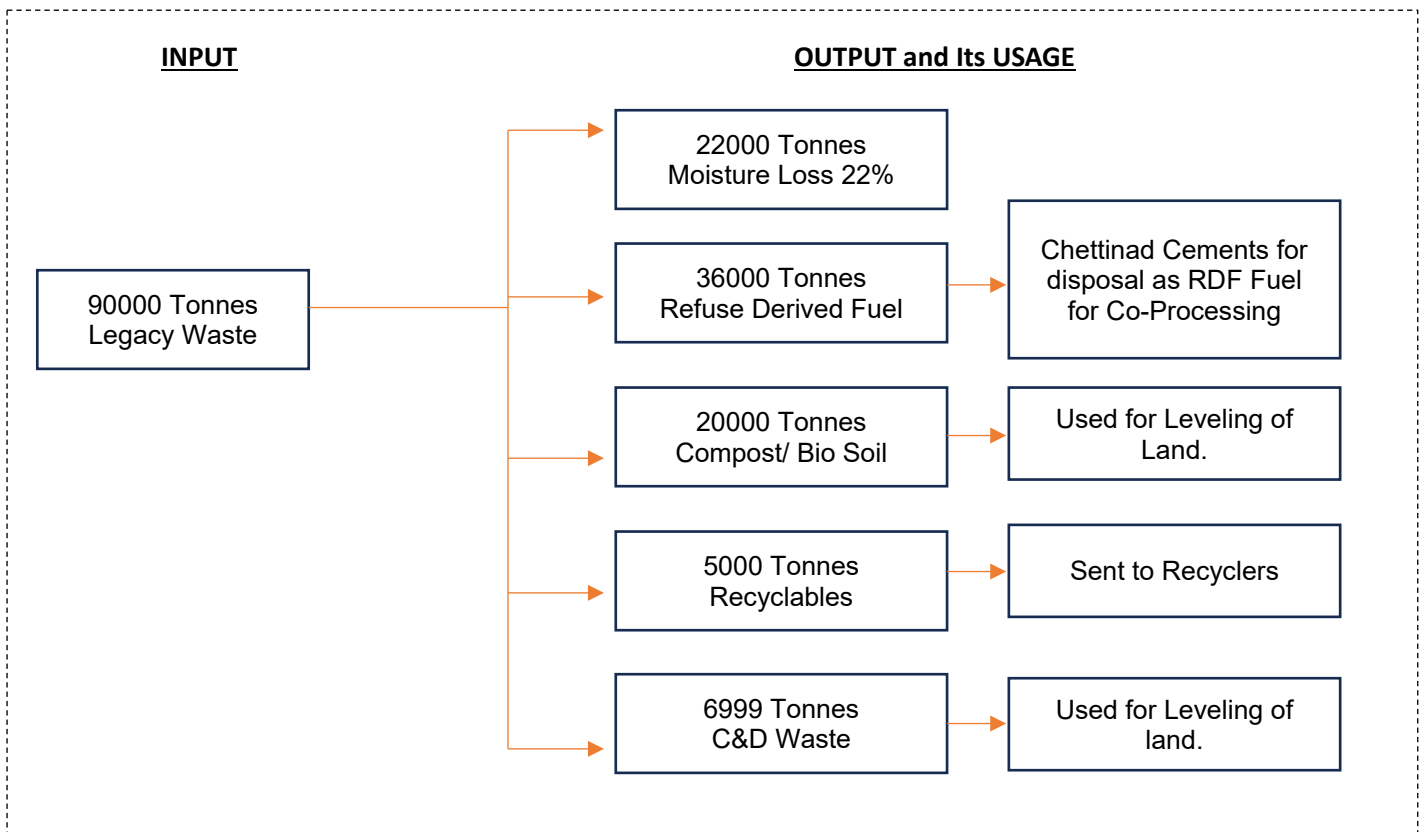
**Case Study on Mass Balance for Shivamogga for Biomining Project**

The biomining project in **Shivamogga** is focused on the remediation of **25,300 tonnes** of legacy waste through scientific processing. As a result of biomining, **4301 tonnes of Refuse-Derived Fuel (RDF)** is generated and sent to **Chettinad Cements for co-processing**. Additionally, **15180 tonnes of bio-soil** is recovered, which is being utilized for compost and levelling of land, contributing to nature based solutions. The process also yields **623 tonnes of recyclables**, which are diverted to authorized recyclers, thereby promoting circular economy principles. Furthermore, **366 tonnes of Construction & Demolition (C&D) waste** is separated and repurposed for filling low-lying areas, aiding in land restoration. Due to a moisture content of 19%, a quantum loss of approximately **4,829 tonnes occurs** during processing. This structured waste management approach ensures maximum resource recovery while minimizing environmental impact.



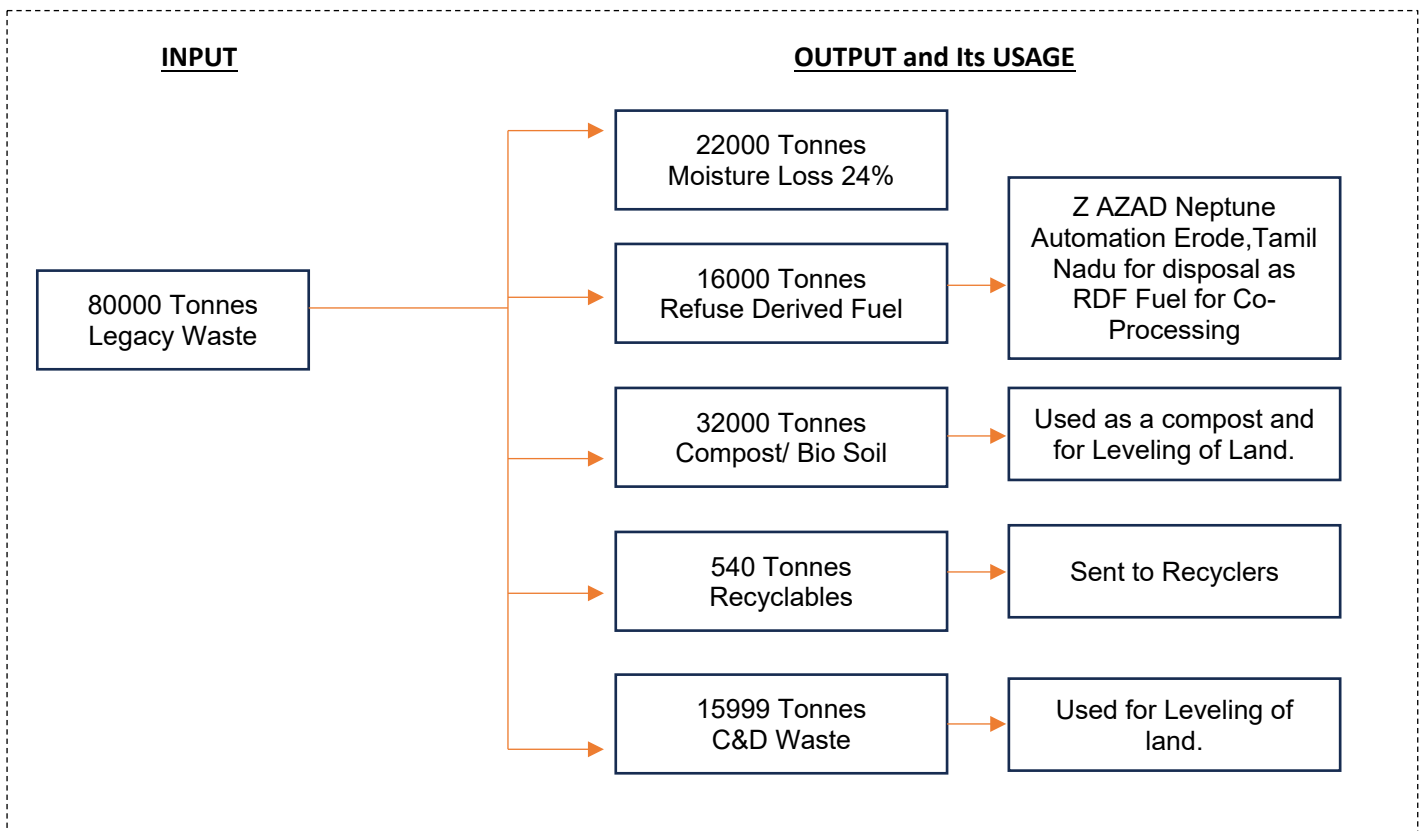
**Case Study on Mass Balance for Tumakuru for Biomining Project**

The biomining project in **Tumakuru** is focused on the remediation of **90000 tonnes** of legacy waste through scientific processing. As a result of biomining, **36000 tonnes of Refuse-Derived Fuel (RDF)** is generated and sent to **Chettinad Cements for co-processing**. Additionally, **20000 tonnes of bio-soil** is recovered, which is being utilized for levelling of land, contributing to nature based solutions. The process also yields **5000 tonnes of recyclables**, which are diverted to authorized recyclers, thereby promoting circular economy principles. Furthermore, **6999 tonnes of Construction & Demolition (C&D) waste** is separated and repurposed for leveling of land areas, aiding in land restoration. Due to a moisture content of 22%, a quantum loss of approximately **22000 tonnes occurs** during processing. This structured waste management approach ensures maximum resource recovery while minimizing environmental impact.



**Case Study on Mass Balance for Vijayapura for Biomining Project**

The biomining project in **Vijayapura** is focused on the remediation of **80000 tonnes** of legacy waste through scientific processing. As a result of biomining, **16000 tonnes of Refuse-Derived Fuel (RDF)** is generated and sent to **Z AZAD Neptune Automation Erode, Tamil Nadu for co-processing**. Additionally, **32000 tonnes of bio-soil** is recovered, which is being utilized as a compost and for levelling of land, contributing to nature based solutions. The process also yields **540 tonnes of recyclables**, which are diverted to authorized recyclers, thereby promoting circular economy principles. Furthermore, **15999 tonnes of Construction & Demolition (C&D) waste** is separated and repurposed for leveling of land areas, aiding in land restoration. Due to a moisture content of 24%, a quantum loss of approximately **22000 tonnes occurs** during processing. This structured waste management approach ensures maximum resource recovery while minimizing environmental impact.



# Annexure R12. Circular for Scientific Disposal of Good Earth/ Bio soil

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ರಾಜ್ಯ ಅಭಿಯಾನ ನಿರ್ದೇಶಕರು  
ಸ್ವಚ್ಛ ಭಾರತ ಅಭಿಯಾನ(ನಗರ)  
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ



9 ನೇ ಮಹಡಿ, ವಿಶ್ವೇಶ್ವರಯ್ಯ ಗೋಪುರ  
ಡಾ. ಅಂಬೇಡ್ಕರ್ ವೇದಿ, ಬೆಂಗಳೂರು  
ದೂರವಾಣಿ: 080-22867172/22866302  
ಫ್ಯಾಕ್ಸ್:080-22863576 /22861665  
Email: smdsbmkar@gmail.com

ಸಂಖ್ಯೆ:1527739/DMA/SWM/SBM2/323/2024

ದಿನಾಂಕ: 20.01.2025.

## ಸುತ್ತೋಲೆ

ವಿಷಯ: ಪಾರಂಪರಿಕ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಯಿಂದ ಉತ್ಪಾದನೆಯಾಗುವ (ಜೈವಿಕ ಮಣ್ಣು) Good earth/Bio soil ಅನ್ನು ವೈಜ್ಞಾನಿಕವಾಗಿ ವಿಲೇವಾರಿ ಮಾಡುವ ಕುರಿತು.

- ಉಲ್ಲೇಖ: 1. ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ನಿಯಮಗಳು, 2016.  
2. ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣದ ಪ್ರಕರಣ ಸಂಖ್ಯೆ 606/2018 ರಡಿ ನೀಡಲಾದ ಆದೇಶ ದಿನಾಂಕ: 13.08.2022.  
3. ಕೇಂದ್ರ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ ರವರ ಪಾರಂಪರಿಕ ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಮಾರ್ಗಸೂಚಿ.

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ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ನಿಯಮಗಳು, 2016 ರ ನಿಯಮ 15(ZI) ರೀತ್ಯಾ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಲ್ಲಿ ಬಹಳ ವರ್ಷಗಳಿಂದ ಸಂಗ್ರಹವಾಗಿರುವ ಪಾರಂಪರಿಕ ತ್ಯಾಜ್ಯವನ್ನು ನಿಯಮ ಜಾರಿಗೆ ಬಂದು 5 ವರ್ಷಗಳ ಕಾಲಮಿತಿಯೊಳಗೆ ತೆರವುಗೊಳಿಸಿ, Bio-Remediation ಮಾಡಬೇಕಿರುತ್ತದೆ.

ಸದರಿ ನಿಯಮಗಳಲ್ಲಿ ನಿಗದಿಪಡಿಸಿದ ಕಾಲಮಿತಿಯೊಳಗೆ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳು ಪಾರಂಪರಿಕ ತ್ಯಾಜ್ಯವನ್ನು ತೆರವುಗೊಳಿಸಿ, Bio-Remediation ಮಾಡದ ಕಾರಣ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣ ಮಂಡಳಿಯು OA no: 606/2018 ರಲ್ಲಿ, ರಾಜ್ಯಕ್ಕೆ ಪರಿಸರ ಪರಿಹಾರ ದಂಡವನ್ನು ವಿಧಿಸಿರುತ್ತದೆ ಮತ್ತು Bioremediation ಕಾರ್ಯವನ್ನು ಆಧ್ಯತೆ ಮೇಲೆ ಕೈಗೊಂಡು 6 ತಿಂಗಳಿಗೊಮ್ಮೆ ಪ್ರಗತಿ ವರದಿಯನ್ನು ನ್ಯಾಯಾಲಯಕ್ಕೆ ಸಲ್ಲಿಸಲು ತಿಳಿಸಲಾಗಿರುತ್ತದೆ.


ಈ ನಿಟ್ಟಿನಲ್ಲಿ ರಾಜ್ಯದ 192 ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಲ್ಲಿ 75.25 ಲಕ್ಷಟನ್ ಪಾರಂಪರಿಕ ತ್ಯಾಜ್ಯ ಸಂಗ್ರಹವಾಗಿದ್ದು, ಇದುವರಿವಿಗೂ 9 ನಗರಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಲ್ಲಿ ಕೇವಲ 7.53 ಲಕ್ಷ ಟನ್ ತ್ಯಾಜ್ಯ ತೆರವುಗೊಳಿಸಿ ರೆಮೆಡಿಯೇಷನ್ ನಿರ್ವಹಿಸಿರುವುದಾಗಿ ವರದಿಯಾಗಿರುತ್ತದೆ. ಉಳಿದ ಎಲ್ಲಾ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಲ್ಲಿ ತ್ವರಿತಗತಿಯಲ್ಲಿ Bio-Remediation ಕೆಲಸ ಪೂರ್ಣಗೊಳಿಸಬೇಕಿರುತ್ತದೆ.

ಈಗಾಗಲೇ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳು ಪಾರಂಪರಿಕ ತ್ಯಾಜ್ಯದ ರೆಮೆಡಿಯೇಷನ್ ಕೆಲಸವನ್ನು Cluster ಮತ್ತು Hire ಮಾದರಿಯಲ್ಲಿ ನಿರ್ವಹಿಸುತ್ತಿದ್ದು, ಸದರಿ Bio-Remediation ಪ್ರಕ್ರಿಯೆಯಲ್ಲಿ ದೊರೆಯುವ ಮರುಬಳಕೆ ವಸ್ತುಗಳು (Recyclables), ದಹನ ಯೋಗ್ಯ ತ್ಯಾಜ್ಯ (RDF), ಜೈವಿಕ ಮಣ್ಣು (Bio-earth) ಮತ್ತು ನಿಸತ್ವ ವಸ್ತುಗಳು (Inert) ಸಂಗ್ರಹವಾಗುತ್ತಿದೆ. ಕೇಂದ್ರ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿಯು ಉಲ್ಲೇಖ (3) ರೀತ್ಯ ಒದಗಿಸಿರುವ ಮಾರ್ಗಸೂಚಿಯನ್ವಯ ಸದರಿ Recyclables, RDF, Bio-earth ಮತ್ತು Inert ನ್ನು ವೈಜ್ಞಾನಿಕವಾಗಿ ವಿಲೇವಾರಿ ಮಾಡಬೇಕಾಗಿರುತ್ತದೆ.

ಮುಂದುವರೆದು, Bio-Remediation ಪ್ರಕ್ರಿಯೆಯಲ್ಲಿ Bio-earth ಪ್ರಮಾಣವು ಶೇ 50 ರಷ್ಟು ಇರುವುದನ್ನು ಗಮನಿಸಿಲಾಗಿದೆ. ನಗರಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳು ಸದರಿ Bio-earth ನ್ನು ಪರೀಕ್ಷಿಸಿ, Fertilised Control Order(FCO) ಮಾನದಂಡ ಪೂರೈಸಿದಲ್ಲಿ ಕೃಷಿ ಇಲಾಖೆಯ ಸಹಕಾರದೊಂದಿಗೆ ರೈತರಿಗೆ ಮಾರಾಟ ಮಾಡಲು ಕ್ರಮವಹಿಸುವುದು. ಒಂದುವೇಳೆ Bio-earth ನಲ್ಲಿ ಭಾರೀ ಲೋಹಗಳು (Heavy metal) ಇದ್ದಲ್ಲಿ

ಅಂತಹ ಜೈವಿಕ ಮಣ್ಣನ್ನು ತ್ಯಾಜ್ಯ ಸಂಸ್ಕರಣೆ ಪ್ರದೇಶದಲ್ಲಿಯೇ ತಗ್ಗು ಪ್ರದೇಶಗಳಲ್ಲಿ ಸಮಧಟ್ಟುವಿಕೆಗೆ ಬಳಸಲು ಕ್ರಮವಹಿಸುವುದು.

ಉಳಿದಂತೆ Recyclables ಗಳನ್ನು ಮರುಬಳಕೆದಾರರಿಗೆ ಮಾರಾಟ ಮಾಡುವುದು ಮತ್ತು RDF ನ್ನು ಹತ್ತಿರ ಸಿಮೆಂಟ್ ಕಾರ್ಖಾನೆಗಳಿಗೆ ರವಾನಿಸುವುದು. Inert ನಿಸತ್ತ್ವ ವಸ್ತುಗಳನ್ನು ಸ್ಯಾನಿಟರಿ ನೆಲಭರ್ತಿ ಸೌಲಭ್ಯದಲ್ಲಿ ವಿಲೇವಾರಿ ಮಾಡುವುದು.

  
 ರಾಜ್ಯ ಅಭಿಯಾನ ನಿರ್ದೇಶಕರು  
 ಸ್ವಚ್ಛ ಭಾರತ ಮಿಷನ್ (ನಗರ)  
 ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ  
 ಬೆಂಗಳೂರು.

ರವರಿಗೆ:

1. ರಾಜ್ಯದ ಎಲ್ಲಾ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳಿಗೆ ಮಾಹಿತಿಗಾಗಿ ಮತ್ತು ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
2. ರಾಜ್ಯದ ಎಲ್ಲಾ ಮಹಾನಗರಪಾಲಿಕೆಗಳಿಗೆ ಮಾಹಿತಿಗಾಗಿ ಮತ್ತು ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
3. ರಾಜ್ಯದ ಎಲ್ಲಾ ಯೋಜನಾ ನಿರ್ದೇಶಕರುಗಳ ಮೂಲಕ ನಗರಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಿಗೆ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ.
4. ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ, ಬೆಂಗಳೂರು.

ಪ್ರತಿಯನ್ನು:

ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ, ವಿಕಾಸ ಸೌಧ, ಬೆಂಗಳೂರು.

4055

**ANNEXURE -R12**

No.: 1527739/DMA/SWM/SBM2/323/2024

Date: .01.2025.

**Circular**

**Subject:** Regarding scientific disposal of Good earth/Bio soil produced from traditional waste management.

**Reference:**

1. Solid Waste Management Rules-2016.
2. Order issued under Case No. 606/2018 of the Honourable National Green Tribunal dated: 13.08.2022.
3. Traditional Waste Management Guidelines of the Central Pollution Control Board.

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As per Rule 15(ZJ) of the Solid Waste Management Rules- 2016, the traditional waste accumulated for many years in the urban local bodies should be cleared and Bio-Remediation should be done within a period of 5 years from the date of coming into force of the rules.

The National Green Tribunal (NGT), in OA No. 606/2018, imposed an environmental penalty on the state for failing to clear and conduct bio-remediation of urban local bodies within the stipulated timeframe. The NGT directed the state to prioritize bio-remediation work and submit progress reports to the court every six months.

In this regard, 75.25 lakh tonnes of traditional waste has been collected in 192 urban local bodies of the state, and so far only 7.53 lakh tonnes of waste has been cleared and remediated in 9 urban local bodies. Bio-remediation work should be completed in all the remaining urban local bodies at the earliest.

Urban Local Bodies are already implementing cluster and hire models for traditional waste remediation. Recyclables, combustible waste (RDF), bio-earth, and inert materials generated during this bio-remediation process require scientific disposal as per Central Pollution Control Board guidelines (reference 3).

Further, it has been observed that the Bio-earth content in the Bio-Remediation process is 50%. Urban Local Bodies will test the Bio-earth, and if it meets Fertilised Control Order (FCO) criteria, they will collaborate with the Agriculture Department to sell it to farmers. If heavy metals are detected in the Bio-earth, it will be used for stabilization in low-lying areas within the waste treatment area itself. Recyclables will be sold to recyclers, RDF will be sent to nearby cement factories, and inert materials will be disposed of in sanitary landfill facilities.

Sd/-

State Mission Director  
Swachh Bharat Mission (U)  
Urban Development Department.

**Copy to:**

1. Secretary to Government, Urban Development Department, Vikas Soudha, Bangalore.
2. All District Commissioners in the State. - For information and necessary action.
3. All Commissioners, Municipal Corporations in the State. - For information and necessary action.
4. The all Project Directors through all Heads of the Urban Local Bodies - For necessary action.

# 4057 Annexure R13

## Legacy Waste Management Status - 201 Dumpsites

S.No.	Status	No. of ULBs / Dumpsites	Quantity (Tonnes)
1	Work Completed	9	690000
3	Work Ongoing	134	8769399
4	Under Tendering Stage	54	5352250
5	Under DPR Stage	4	2495784
<b>Total</b>		<b>201</b>	<b>17307433</b>

Works Completed				
S.No.	District	ULB / Site Name	Model	Quantity (Tonnes)
1	Dharwada	Alnavara	Hire (Cluster Model)	11000
2	Dharwada	Annigeri	Hire (Cluster Model)	12000
3	Dharwada	Kalaghatagi	Hire (Cluster Model)	7000
4	Bagalkot	Rabkavi Banahatti	Hire	16800
5	Belagavi	Konnur	Hire	9900
6	Shivamogga	Shivamogga	Hire	25300
7	Vijayapura	Vijayapura	Hire	80000
8	Tumkur	Tumkur	Hire	90000
9	BBMP	Bagalur	Hire	438000
<b>Total</b>				<b>690000</b>

Works Ongoing				
S.No.	District	ULB	Model	Quantity (Tonnes)
1	Bagalkote	Bagalkote	Hire	35487
2	Bagalkote	Ilkal	Hire	30326
3	Bagalkote	Jamakhandi	Hire	27218
4	Belagavi	Sankeshwar	Hire	35116
5	Bengaluru Rural	Doddaballapur	Hire	46482
6	Bidar	Basavakalyan	Hire	55000
7	Bidar	Bidar	Hire	84167
8	Chamarajanagara	Chamarajanagara	Hire (Cluster Model)	21528
9	Chamarajanagara	Gundlupete	Hire (Cluster Model)	15456
10	Chamarajanagara	Kollegal	Hire (Cluster Model)	27681
11	Chikkamagaluru	Chikkamagaluru	Hire	53349
12	Dakshina kannada	Mangaluru	Hire	900000
13	Dakshina kannada	Puttur	Hire	36775
14	Davangere	Davanagere	Hire	241524
15	Davangere	Harihar	Hire	27210
16	Dharwada	Kundgol	Hire (Cluster Model)	5000

17	Dharwada	Navalgund	Hire (Cluster Model)	18000
18	Dharwada	Hubli-Dharwad	Hire	479930
19	Kalaburagi	Afzalpur	Hire	44066
20	Koppala	Gangavathi	Hire	44723
21	Mysuru	Mysuru	Hire	600948
22	Tumakuru	Madhugiri	Hire	20651
23	Tumakuru	Pavagada	Hire	20066
24	Tumakuru	Sira	Hire	41254
25	Tumakuru	Tiptur	Hire	40636
26	Udupi	Karkala	Hire	21154
27	Vijayapura	Basavana Bagevadi	Hire	23391
28	Vijayapura	Indi	Hire	31648
29	Vijayapura	Muddebihal	Hire	30158
30	Vijayapura	Talikote	Hire	21424
31	Yadagiri	Yadgiri	Hire	69070
32	Tumakuru	Kunigal	Hire	21123
33	Bagalkote	Badami	In House	2180
34	Bagalkote	Bilagi	In House	1000
35	Bagalkote	Guledagudda	In House	10000
36	Bagalkote	Kerur	In House	3000
37	Bagalkote	Mahalingapura	In House	15000
38	Bagalkote	Mudhol	In House	5000
39	Bagalkote	Terdal	In House	6053
40	Ballary	Kampli	In House	17636
41	Ballary	Shiraguppa	In House	20678
42	Ballary	Tekkalakote	In House	3843
43	Belagavi	Athani	In House	16800
44	Belagavi	Bailahongal	In House	5500
45	Belagavi	Chikkodi	In House	14734
46	Belagavi	Gokak	In House	16920
47	Belagavi	Hukkeri	In House	3848
48	Belagavi	Khanapur	In House	14000
49	Belagavi	Kudachi	In House	5740
50	Belagavi	Manuvalli	In House	3600
51	Belagavi	Mudalagi	In House	5000
52	Belagavi	Nippani	In House	15985
53	Belagavi	Sadalga	In House	11143
54	Belagavi	Saundatti	In House	4302
55	Bengaluru Rural	Devanahalli	In House	11264
56	Bengaluru Rural	Nelamangala	In House	16352
57	Bidar	Aurad	In House	11008
58	Bidar	Chittaguppa	In House	14242

59	Bidar	Humnabad	In House	15447
60	Chikkaballapura	Gudibande	In House	5307
61	Chikkamagaluru	Ajjampura	In House	2048
62	Chikkamagaluru	Birur	In House	8818
63	Chikkamagaluru	Kadur	In House	20692
64	Chikkamagaluru	Koppa	In House	6137
65	Chikkamagaluru	Mudigere	In House	1967
66	Chikkamagaluru	Narasimharajapura	In House	1931
67	Chikkamagaluru	Shringeri	In House	2143
68	Dakshina kannada	Moodabidare	In House	14003
69	Davangere	Channagiri	In House	7511
70	Davangere	Honnali	In House	8801
71	Davangere	Jagalur	In House	7134
72	Gadaga	Lakshmeshwara	In House	15323
73	Gadaga	Naregal	In House	16909
74	Gadaga	Rona	In House	4235
75	Gadaga	Shirahatti	In House	4288
76	Hassan	Alur	In House	10581
77	Hassan	Arkalgudu	In House	10359
78	Hassan	Belur	In House	14191
79	Hassan	Holenarsipura	In House	17500
80	Haveri	Bankapur	In House	3397
81	Haveri	Byadagi	In House	14077
82	Haveri	Hirekerur	In House	3360
83	Haveri	Shiggaon	In House	14002
84	Kalaburagi	Alanda	In House	18283
85	Kalaburagi	Chincholi	In House	16895
86	Kalaburagi	Chittapura	In House	10219
87	Kalaburagi	Jewargi	In House	9315
88	Kalaburagi	Sedam	In House	14063
89	Kalaburagi	Shahabad	In House	9264
90	Kalaburagi	Wadi	In House	8626
91	Kolar	Srinivasapura	In House	7200
92	Koppala	Bhagyanagar	In House	15549
93	Koppala	Kanakagiri	In House	3760
94	Koppala	Karatagi	In House	9624
95	Koppala	Kukanur	In House	5316
96	Koppala	Kushtagi	In House	9880
97	Koppala	Tavaragera	In House	2215
98	Koppala	Yelburga	In House	8056
99	Mandya	K.R. Pet	In House	7357
100	Mandya	Maddur	In House	23596

101	Mandya	Malavalli	In House	23779
102	Mandya	Nagamangala	In House	17330
103	Mandya	Pandavapura	In House	3978
104	Mandya	Shrirangapattana	In House	3624
105	Mysuru	Bannur	In House	2686
106	Mysuru	Bogadi	In House	4250
107	Mysuru	Hootagalli	In House	3477
108	Mysuru	K.R.Nagar	In House	6330
109	Mysuru	Nanjangudu	In House	13274
110	Raichuru	Devadurga	In House	9050
111	Raichuru	Lingasugur	In House	15373
112	Raichuru	Manvi	In House	11890
113	Raichuru	Mudgal	In House	9012
114	Ramanagara	Bidadi	In House	3001
115	Ramanagara	Channapatna	In House	8162
116	Ramanagara	Kanakapura	In House	16994
117	Ramanagara	Magadi	In House	15000
118	Ramanagara	Ramanagara	In House	10815
119	Shivamogga	Hosanagara	In House	1650
120	Shivamogga	Jog Kargal	In House	1213
121	Shivamogga	Shikaripura	In House	17850
122	Shivamogga	Shiralakoppa	In House	15225
123	Shivamogga	Soraba	In House	12048
124	Shivamogga	Thirthahalli	In House	13596
125	Tumakuru	Gubbi	In House	10000
126	Tumakuru	Koratagere	In House	9534
127	Tumakuru	Turuvekere	In House	2895
128	Uttara Kannada	Mundgod	In House	11322
129	Uttara Kannada	Siddapura	In House	11485
130	Yadagiri	Gurumitkal	In House	15385
131	Yadagiri	Shahapur	In House	12451
132	Yadagiri	Shorapura	In House	11952
133	BBMP	Mandur Phase 1	Hire	1050000
134	BBMP	Bellahalli & Mitaganahalli	Hire	3560000
<b>Total</b>				<b>8769399</b>

<b>Under Tendering Stage - Hire (Cluster Model)</b>				
<b>S.No.</b>	<b>District</b>	<b>ULB</b>	<b>Model</b>	<b>Quantity (Tonnes)</b>
1	Chikkaballapura	Bagepalli	Hire (Cluster Model)	22736
2	Chikkaballapura	Chikkaballapura	Hire (Cluster Model)	48871
3	Chikkaballapura	Chintamani	Hire (Cluster Model)	46804
4	Chikkaballapura	Gowribidanur	Hire (Cluster Model)	20430

5	Chikkaballapura	Sidlaghatta	Hire (Cluster Model)	24633
6	Chitradurga	Challkere	Hire (Cluster Model)	34000
7	Chitradurga	Chitradurga	Hire (Cluster Model)	89063
8	Chitradurga	Hiriyur	Hire (Cluster Model)	24000
9	Gadaga	Gadag-Betageri	Hire (Cluster Model)	81116
10	Gadaga	Gajendragad	Hire (Cluster Model)	32185
11	Gadaga	Nargund	Hire (Cluster Model)	25243
12	Hassan	Arasikere	Hire (Cluster Model)	69315
13	Hassan	Channarayapatna	Hire (Cluster Model)	77118
14	Hassan	Sakaleshpura	Hire (Cluster Model)	35371
15	Haveri	Hanagal	Hire (Cluster Model)	26068
16	Haveri	Haveri	Hire (Cluster Model)	41364
17	Haveri	Ranebennur	Hire (Cluster Model)	62753
18	Haveri	Savanur	Hire (Cluster Model)	20023
19	Kodagu	Kushalnagara	Hire (Cluster Model)	41014
20	Kodagu	Madikeri	Hire (Cluster Model)	76636
21	Kodagu	Virajpet	Hire (Cluster Model)	34804
22	Kolar	Bangarapet	Hire (Cluster Model)	31299
23	Kolar	Kolar	Hire (Cluster Model)	45914
24	Kolar	Malur	Hire (Cluster Model)	20724
25	Kolar	Mulabagal	Hire (Cluster Model)	38292
26	Kolar	Robertsonpet	Hire (Cluster Model)	45200
27	Raichuru	Raichuru	Hire (Cluster Model)	63252
28	Raichuru	Sindhanoor	Hire (Cluster Model)	52500
29	Shivamogga	Bhadravathi	Hire (Cluster Model)	93504
30	Shivamogga	Sagar	Hire (Cluster Model)	30043
31	Uttara Kannada	Sirsi	Hire (Cluster Model)	98323
32	Uttara Kannada	Yellapura	Hire (Cluster Model)	26749
33	Uttara Kannada	Bhatkal	Hire (Cluster Model)	22072
34	Vijayanagara	Hagaribommanahalli	Hire (Cluster Model)	25072
35	Vijayanagara	Harapanahalli	Hire (Cluster Model)	29835
36	Vijayanagara	Hoovina Hadagalli	Hire (Cluster Model)	24793
37	Vijayanagara	Hospet	Hire (Cluster Model)	25217
38	Vijayanagara	Kamalapuram	Hire (Cluster Model)	24794
39	Vijayanagara	Kudalagi	Hire (Cluster Model)	21059
40	Vijayanagara	Kottur	Hire (Cluster Model)	20461
41	Ballary	Ballari	Hire	266214
42	Belagavi	Belgaum	Hire	300000
43	Bengaluru Urban	Anekal	Hire	10393
44	Bidar	Bhalki	Hire	28200
45	Chikkamagaluru	Tarikere	Hire	34082
46	Hassan	Hassan	Hire	141616

47	Kalaburagi	Kalaburagi	Hire	309189
48	Koppala	Koppala	Hire	84800
49	Mandya	Mandya	Hire	84562
50	Mysuru	Hunsur	Hire	24954
51	Udupi	Udupi	Hire	134067
52	Vijayapura	Sindhagi	Hire	23523
53	BBMP	Mandur Phase 2	Hire	1140000
54	BBMP	Mavallipura	Hire	1098000
<b>Total</b>				<b>5352250</b>

<b>Under Tendering Stage - Hire (Cluster Model)</b>				
<b>S.No.</b>	<b>District</b>	<b>ULB</b>	<b>Model</b>	<b>Quantity (Tonnes)</b>
1	BBMP	Bingipura	Hire	1709000
2	BBMP	Laxmipura	Hire	700000
3	BBMP	Doddabidarakallu	Hire	22003
4	BBMP	Subbarayanapalya	Hire	64781
<b>Total</b>				<b>2495784</b>

## Annexure R14

## Legacy Waste Disclosure Details in 123 ULBs

S. No.	District	ULB	Type	Legacy Waste Disclosed (Tonnes)
1	Bagalkote	Aminagad	TP	No Legacy Waste
2	Bagalkote	Belagali	TP	No Legacy Waste
3	Bagalkote	Hungund	TMC	3150
4	Bagalkote	Kamatagi	TP	No Legacy Waste
5	Bagalkote	Lokapura	TP	No Legacy Waste
6	Bagalkote	Shiruru	TP	No Legacy Waste
7	Ballary	Kudathini	TP	No Legacy Waste
8	Ballary	Kurekuppa	TMC	No Legacy Waste
9	Ballary	Kurugodu	TMC	5225.9
10	Ballary	Sandoor	TMC	9297
11	Belagavi	Ainapur/ Inapura	TP	No Legacy Waste
12	Belagavi	Ankalagi-Akkatangerahaala	TP	No Legacy Waste
13	Belagavi	Arabhavi	TP	No Legacy Waste
14	Belagavi	Boragaon	TP	No Legacy Waste
15	Belagavi	Chennamman-kittur	TP	2200
16	Belagavi	Chinchali	TP	No Legacy Waste
17	Belagavi	Examba	TP	No Legacy Waste
18	Belagavi	Harogeri	TMC	No Legacy Waste
19	Belagavi	Kaagavaada	TP	No Legacy Waste
20	Belagavi	Kabbura	TP	No Legacy Waste
21	Belagavi	Kalloli	TP	No Legacy Waste
22	Belagavi	Kankanavadi	TP	No Legacy Waste
23	Belagavi	M.K Hubballi	TP	No Legacy Waste
24	Belagavi	Macche	TP	No Legacy Waste
25	Belagavi	Mallapura / Ghataprabha	TMC	No Legacy Waste
26	Belagavi	Mugalakoda	TMC	No Legacy Waste
27	Belagavi	Naaganura	TP	No Legacy Waste
28	Belagavi	Peeranavaadi	TP	No Legacy Waste
29	Belagavi	Raibagh	TP	6500
30	Belagavi	Ramdurga	TMC	200
31	Belagavi	Shedbaala	TP	No Legacy Waste
32	Belagavi	Ugar Khurda	TMC	No Legacy Waste
33	Belagavi	Yaragatti	TP	No Legacy Waste

S. No.	District	ULB	Type	Legacy Waste Disclosed (Tonnes)
34	Bengaluru Rural	Bashettihalli	TP	No Legacy Waste
35	Bengaluru Rural	Hosakote	CMC	15308
36	Bengaluru Rural	Vijayapura	TMC	No Legacy Waste
37	Bengaluru Urban	Attibele	TMC	No Legacy Waste
38	Bengaluru Urban	Bommasandra	TMC	No Legacy Waste
39	Bengaluru Urban	Chandapura	TMC	No Legacy Waste
40	Bengaluru Urban	Chikkabanavara	TMC	No Legacy Waste
41	Bengaluru Urban	Hebbagodi	CMC	No Legacy Waste
42	Bengaluru Urban	Hunasamaranahalli	TMC	No Legacy Waste
43	Bengaluru Urban	Jigani	TMC	No Legacy Waste
44	Bengaluru Urban	Madanayakanahalli	CMC	No Legacy Waste
45	Bidar	Halikheda	TMC	793.423
46	Chamarajanagara	Hanur	TP	No Legacy Waste
47	Chamarajanagara	Yelandur	TP	No Legacy Waste
48	Chitradurga	Holalkere	TMC	7151.28
49	Chitradurga	Hosadurga	TMC	No Legacy Waste
50	Chitradurga	Molakalmuru	TP	8971
51	Chitradurga	Nayakanahatti	TP	No Legacy Waste
52	Dakshina kannada	Bajape	TP	No Legacy Waste
53	Dakshina kannada	Bantwal	TMC	9102
54	Dakshina kannada	Belthangadi	TP	2664
55	Dakshina kannada	Kadaba	TP	No Legacy Waste
56	Dakshina kannada	Kinnigoli	TP	9284
57	Dakshina kannada	Kotekar	TP	No Legacy Waste
58	Dakshina kannada	Mulki	TP	2047
59	Dakshina kannada	Someshwara	TMC	No Legacy Waste
60	Dakshina kannada	Sullia	TP	4672
61	Dakshina kannada	Ullala	CMC	No Legacy Waste
62	Dakshina kannada	Vitla	TP	No Legacy Waste
63	Davangere	Malebennur	TP	No Legacy Waste
64	Davangere	Niymathi	TP	1942
65	Gadaga	Mulagunda	TP	15847
66	Gadaga	Mundargi	TMC	12096
67	Haveri	Guttal	TP	No Legacy Waste
68	Haveri	Rattihalli	TP	No Legacy Waste
69	Kalaburagi	Kalagi	TP	54.956
70	Kalaburagi	Kamalapura	TP	58.742

S. No.	District	ULB	Type	Legacy Waste Disclosed (Tonnes)
71	Kalaburagi	Yadrami	TP	78.314
72	Kodagu	Somvarpet	TP	No Legacy Waste
73	Kolar	Vemgal kurgal	TP	No Legacy Waste
74	Mandya	Bellur	TP	No Legacy Waste
75	Mysuru	H.D. Kote	TMC	7982
76	Mysuru	Kadakola	TP	No Legacy Waste
77	Mysuru	Periyapatna	TMC	5085
78	Mysuru	Rammanahalli	TP	No Legacy Waste
79	Mysuru	Sargur	TP	No Legacy Waste
80	Mysuru	Srirampura	TP	No Legacy Waste
81	Mysuru	T Narsipura	TMC	11110.52
82	Raichuru	Balaganur	TP	No Legacy Waste
83	Raichuru	Hatti	TP	No Legacy Waste
84	Raichuru	Kavitala	TP	No Legacy Waste
85	Raichuru	Maski	TMC	No Legacy Waste
86	Raichuru	Sirawar	TP	No Legacy Waste
87	Raichuru	Turvihal	TP	No Legacy Waste
88	Ramanagara	Harohalli	TP	No Legacy Waste
89	Shivamogga	Anavatti	TP	No Legacy Waste
90	Shivamogga	Holehonnuru	TP	1092
91	Tumakuru	Chikkanayakanahalli	TMC	22278.51
92	Tumakuru	Huliyaru	TP	No Legacy Waste
93	Udupi	Bainduru	TP	1640.38
94	Udupi	Kaup	TMC	9570.92
95	Udupi	Kundapur	TMC	23188.85
96	Udupi	Saligram	TP	No Legacy Waste
97	Uttara Kannada	Ankola	TMC	4500
98	Uttara Kannada	Dandeli	CMC	6000
99	Uttara Kannada	Haliyala	TMC	5200
100	Uttara Kannada	Honavara	TP	21000
101	Uttara Kannada	Jali	TP	No Legacy Waste
102	Uttara Kannada	Karwar	CMC	89000
103	Uttara Kannada	Kumta	TMC	No Legacy Waste
104	Uttara Kannada	Manki	TP	No Legacy Waste
105	Vijayanagara	Mariyammanahalli	TP	No Legacy Waste
106	Vijayapura	Almel	TP	No Legacy Waste
107	Vijayapura	Babaleshwara	TP	No Legacy Waste

S. No.	District	ULB	Type	Legacy Waste Disclosed (Tonnes)
108	Vijayapura	Chadchana	TP	No Legacy Waste
109	Vijayapura	Devarahipparagi	TP	No Legacy Waste
110	Vijayapura	Kolhar	TP	No Legacy Waste
111	Vijayapura	Managuli	TP	No Legacy Waste
112	Vijayapura	Nalatawada	TP	No Legacy Waste
113	Vijayapura	Nidagundi	TP	No Legacy Waste
114	Vijayapura	Tikota	TP	No Legacy Waste
115	Yadagiri	Hunasagi	TP	No Legacy Waste
116	Yadagiri	Kakkeru	TMC	No Legacy Waste
117	Yadagiri	Kembhavi	TMC	No Legacy Waste
118	Bengaluru Urban	Konnapanagrahara	TMC	No Legacy Waste
119	Bengaluru Urban	Doddathoguru	TP	No Legacy Waste
120	Chikkamagaluru	Kudremuka	NAC	No Legacy Waste
121	Kalaburagi	Shahabad	NAC	No Legacy Waste
122	Raichuru	Hatti	NAC	No Legacy Waste
123	Yadagiri	Bhemanarayanagudi	NAC	No Legacy Waste
<b>Total Legacy Waste Quantity</b>				<b>324290.795</b>

# 4067 Annexure - R15

## List of existing STPs in Karnataka

Sl. no.	District	ULB	Is ULB under 17 Polluted River Stretch?	Implementing agency	Presently Maintained by	Address of the STP	Status	STP Installed Capacity (MLD)	Technology	STP capacity utilization (MLD)	Remarks
1	Bagalkote	Badami	No	KUWS&DB	ULB	Behind Veerpulikes Education Institution, Yaragoppa Road , Badami	Operational	4.30	WSP	3.50	
2	Bagalkote	Bagalkote	No	ULB	ULB	near APMC Bagalkote	Operational	12.50	oxidation pond	10.20	
3	Bagalkote	Bilagi	No	KUWS&DB	ULB	Towards Korthi Road Distance 2 KM Away from city limit	Operational	3.50	WSP	1.92	
4	Bagalkote	Guledagudda	No	ULB	ULB	Padanakatti Village	Non-Operational	4.00	oxidation pond	0.00	UGD Works proposed under NGT Environmental Compensation Fund
5	Bagalkote	Hungund	No	KUWS&DB	ULB	Near Ramwadgi Road	Non-operational	3.50	WSP	0.00	DPR for providing HSC & UGD Network under approval process
6	Bagalkote	Ilkal	No	KUIDFC	ULB	Tondyal village	Operational	8.00	FAL	6.30	
7	Bagalkote	Jamakhandi	No	KUIDFC	ULB	Near Malgur road	Operational	7.60	FAL	4.60	
8	Bagalkote	Mudhol	No	KUWS&DB	ULB	Near Yadahalli-Ingaldi road Mudhol	Operational	9.06	WSP	4.90	
9	Bagalkote	Rabkavi Banahatti	No	KUIDFC	ULB	Near Gattagi, Basaveshwara road	Operational	9.20	SBR	4.50	
10	Ballary	Ballari	No	KUWS&DB	ULB	Ananthapura Road	Operational	30.00	Aerated Lagoons	29.30	
11	Ballary	Ballari	No	KUWS&DB	ULB	Cowl Bazaar	Operational	15.00	Aerated Lagoons	14.00	
12	Ballary	Ballari	No	KUWS&DB	KUWS&DB	Enturi Nagar, Ballari	Operational	10.00	SBR Type	10.00	
13	Ballary	Ballari	No	KUWS&DB	KUWS&DB	Talur Road, Ballari	Operational	2.00	SBR	1.70	
14	Belagavi	Bailahongal	No	KUWS&DB	ULB	Anigol Road, Bailhongal	Operational	8.28	Aerated Lagoon	4.50	
15	Belagavi	Chikkodi	Yes	KUWS&DB	ULB	Tangyankodi village Hirekodi Gram Panchayat	Operational	5.80	WSP	3.50	
16	Belagavi	Gokak	No	KUIDFC	ULB	Maldinni Village	Operational	8.70	FAL	8.70	
17	Belagavi	Kudachi	No	KUWS&DB	KUWS&DB		Operational	2.03	SBR	0.01	
18	Belagavi	Ramdurga	No	KUWS&DB	KUWS&DB	Pudukote	Operational	1.00	MBBR	0.10	

Sl. no.	District	ULB	Is ULB under 17 Polluted River Stretch?	Implementing agency	Presently Maintained by	Address of the STP	Status	STP Installed Capacity (MLD)	Technology	STP capacity utilization (MLD)	Remarks
19	Belagavi	Ramdurga	No	KUWS&DB	KUWS&DB	Halagatti	Non-Operational	3.30	WSP	0.00	UGD Works proposed under NGT Environmental Compensation Fund.  Also Upgradation of the existing 3.3 MLD WSP STP to 5.07 MLD NEBR Technology is approved.
20	Belagavi	Sadalga	Yes	KUWS&DB	KUWS&DB	Dattawad Road Honde	Non-Operational	3.72	Aerated Lagoon	0.00	As per report from IISc, DPR for new STP with allied works for Rs. 1726.00 Lakhs submitted to Govt. for Administrative Approval vide Itr No 1828, dtd: 30-12-2023. Estimate was returned from Govt with observations. The same are complied and estimate for Rs. 1645.00 lakhs will be submitted Govt. vide letter No0773, dated 21.08.2024.
21	Bengaluru Rural	Doddaballapur	No	KUIDFC	ULB	Majarahosahalli Sy No.35	Operational	12.00	WSP	6.80	
22	Bengaluru Urban	Anekal	No	KUWS&DB	ULB	Aldenahalli	Operational	3.10	SBR	1.60	
23	Bengaluru Urban	Anekal	No	KUWS&DB	ULB	Doodakere	Operational	3.30	SBR	1.00	
24	Bidar	Bidar	No	KUWS&DB	ULB	Gornalli	Operational	17.26	SBR type	2.50	

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Sl. no.	District	ULB	Is ULB under 17 Polluted River Stretch?	Implementing agency	Presently Maintained by	Address of the STP	Status	STP Installed Capacity (MLD)	Technology	STP capacity utilization (MLD)	Remarks
25	Bidar	Bidar	No	KUWS&DB	KUWS&DB	Sy. No.107/1,107/2,108/2,108/3 of Naubad village of Bidar City	Operational	7.00	SBR type	3.00	
26	Bidar	Bidar	No	KUIDFC	ULB	Gornalli B Village Bidar - 01 No. (KUIDFC)	Operational	17.26	FAL	6.50	
27	Bidar	Humnabad	No	KUIDFC	ULB	Dummanasoor village, Chinnakera Road, Near Forestry Nursery	Non-operational	6.00	WSP	0.00	HSCs 8462 Nos proposed under NGT Environmental Compensation Fund. DPR preparation underway.
28	Chamarajanagara	Chamarajanagara	No	KUIDFC	ULB	Near Boodithittu village	Operational	9.00	FAL	4.60	
29	Chamarajanagara	Gundlupete	No	KUWS&DB	ULB	Zone 'B' VJAYAPURA	Operational	1.50	WSP	0.70	
30	Chamarajanagara	Gundlupete	No	KUWS&DB	ULB	Hosuru	Operational	2.50	WSP	2.20	
31	Chamarajanagara	Kollegal	Yes	KUWS&DB	KUWS&DB	Kollegala- Mulluru Road	Operational	9.00	Extended Aeration Method	6.00	
32	Chikkaballapura	Chikkaballapura	No	KUIDFC	ULB	Gopala Krishna Ammnikere Sy No.260	Operational	10.00	WSP	6.40	
33	Chikkaballapura	Chintamani	No	KUWS&DB	ULB	Near Gopasandra Tank	Operational	2.00	WSP	2.00	
34	Chikkaballapura	Sidlaghatta	No	KUWS&DB	ULB	Bellutti lake	Operational	3.10	WSP	1.00	
35	Chikkamagaluru	Birur	No	KUWS&DB	ULB	Hindu Rudrabhoomi, Yagati Road, Birur	Operational	2.64	WSP	1.50	
36	Chikkamagaluru	Chikkamagaluru	No	KUWS&DB	KUWS&DB	Chennapura Road, Chikkamagaluru	Operational	20.00	MBBR	16.00	
37	Chitradurga	Chitradurga	No	KUWS&DB	ULB	Beside Railway Track, Near NH4, Chitradurga	Operational	20.00	SBR	3.50	
38	Dakshina kannada	Mangaluru	No	KUIDFC	ULB	Pachanady	Operational	8.75	ASP	6.80	
39	Dakshina kannada	Mangaluru	No	KUIDFC	ULB	Kavoor	Operational	43.50	UASB	27.50	
40	Dakshina kannada	Mangaluru	No	KUIDFC	ULB	Surathkal	Operational	16.50	ASP	4.00	
41	Dakshina kannada	Mangaluru	No	KUIDFC	ULB	Bajal	Operational	20.00	ASP	8.00	

Sl. no.	District	ULB	Is ULB under 17 Polluted River Stretch?	Implementing agency	Presently Maintained by	Address of the STP	Status	STP Installed Capacity (MLD)	Technology	STP capacity utilization (MLD)	Remarks
42	Dakshina kannada	Sullia	No	KUWS&DB	ULB	Oldgate, Hosagadde Suliya	Non-operational	2.00	Oxidation Pond	0.00	Proposed to rehabilitation of wetwells, pumping machinery, network and upgrade existing STP from 2 MLD to 2.60 MLD SBR type and construction of 6.00 KLD capacity FSTP.
43	Dakshina kannada	Ullala	No	KUWS&DB	KUWS&DB	Kodiketapura	Non-operational	4.40	SBT	0.00	1) Proposal for HSCs works - Rs.22.63 crores. 2) Proposal for construction of FSTP (FSSM) for uncovered areas - Rs.323.00 lakhs.
44	Davangere	Davanagere	yes	KUWS&DB	ULB	Kundavada	Operational	14.80	WSP	6.50	
45	Davangere	Davanagere	Yes	KUIDFC	ULB	Shivanagar, Davanagere	Operational	20.00	SBR	17.50	
46	Davangere	Davanagere	Yes	KUIDFC	ULB	Avaragere	Operational	5.00	SBR	3.50	
47	Davangere	Davanagere	Yes	KUIDFC	ULB	Shivanagar	Operational	20.00	SBR	17.00	
48	Davangere	Harihar	Yes	KUIDFC	ULB	Harlapura	Operational	18.00	FAL	4.00	
49	Davangere	Honnali	Yes	KUWS&DB	ULB	Malladevarakatte	Operational	3.30	WSP	1.00	
50	Dharwada	Hubli-Dharwad	No	KUWS&DB	ULB	Sy. No. 151, Narendra village, University of agricultural sciences premises, Dharwad	Operational	10.00	SBR	10.00	
51	Dharwada	Hubli-Dharwad	No	KUWS&DB	ULB	At Kelageri lake premises, near Radhakrishna nagar, Dharwad	Operational	3.00	SBR	3.00	
52	Dharwada	Hubli-Dharwad	No	KUWS&DB	ULB	Jogyallapur	Operational	0.25	MBBR	0.25	
53	Dharwada	Hubli-Dharwad	No	KUWS&DB	ULB	At RS No. 315, Unakal lake premises, Hubballi	Operational	3.00	Phytorid	3.00	
54	Dharwada	Hubli-Dharwad	No	KUWS&DB	ULB	Tolanakeri, Akshaya colony, Hubballi	Operational	1.00	Phytorid	1.00	
55	Dharwada	Hubli-Dharwad	No	KUWS&DB	ULB	At Ramanagar, near Ashraya colony, beside Tarihal Industrial area, Hubballi	Operational	0.25	MBBR	0.25	

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Sl. no.	District	ULB	Is ULB under 17 Polluted River Stretch?	Implementing agency	Presently Maintained by	Address of the STP	Status	STP Installed Capacity (MLD)	Technology	STP capacity utilization (MLD)	Remarks
56	Dharwada	Hubli-Dharwad	No	KUIDFC	ULB	Madihal in Dharwad	Operational	20.00	SBR	16.10	
57	Dharwada	Hubli-Dharwad	No	KUIDFC	ULB	Gabbur in Hubballi	Operational	40.00	SBR	20.00	
58	Gadaga	Gadag-Betageri	No	KUWS&DB	KUWS&DB	Nagasamudra	Operational	13.88	WSP	9.00	
59	Gadaga	Lakshmeshwara	No	KUWS&DB	ULB	Akkigunda road, Desai Bana, Laxmeshwar.	Operational	5.50	Aerated Lagoon	0.80	
60	Gadaga	Naragunda	No	KUWS&DB	KUWS&DB	In Hirehal	Non-operational	4.18	WSP	0.00	HSCs-3050 Nos proposed under NGT Environmental Compensation Fund of Rs8 cr. Retendered (Call-2) by KUIDFC. Last date for submission of bids is 24.01.25.  ""An estimate for the work of Providing HSCs & rejuvenation of existing sewer network in Nargund Town amounting to Rs.2350.00 Lakhs is prepared by KUWS&DB. Further, vide G.O. No.UDD 5 CSS 2023 (P-3) Bangalore dated
61	Hassan	Arasikere	No	KUWS&DB	ULB	Garudangiri Road	Operational	12.00	SBR	6.00	
62	Hassan	Belur	Yes	KUWS&DB	KUWS&DB	Hole Beedhi	Operational	5.00	SBR	2.00	
63	Hassan	Belur	yes	KUWS&DB	ULB	Behind Ayyappa Swamy Temple	Operational	0.30	WSP	0.30	
64	Hassan	Channarayapatna	No	KUWS&DB	ULB	Gadderameshwara badavane	Operational	4.60	WSP	4.60	
65	Hassan	Holenarasipura	No	KUWS&DB	ULB	Tattekere Grama	Operational	3.00	WSP	3.00	
66	Hassan	Channarayapatna	No	KUWS&DB	ULB	Udayagiri Badavane	Operational	0.25	SBR	0.25	
67	Hassan	Hassan	Yes	KUWS&DB	ULB	Bittagowdanahalli	Operational	10.00	WSP	10.00	
68	Haveri	Byadagi	No	KUIDFC	KUIDFC	Theradahalli	Operational	5.00	SBR	3.00	

Sl. no.	District	ULB	Is ULB under 17 Polluted River Stretch?	Implementing agency	Presently Maintained by	Address of the STP	Status	STP Installed Capacity (MLD)	Technology	STP capacity utilization (MLD)	Remarks
69	Haveri	Haveri	No	KUIDFC	ULB	Siddevapure	Non-operational	4.71	FAL	0.00	STP-6.02 MLD (SBR) & HSCs-4000 nos execution underway, under NGT Environmental Compensation Fund (Rs.8cr) & SBM (Rs.10.83 cr)
70	Haveri	Ranebennur	Yes	KUIDFC	ULB	Hunatti	Operational	7.50	FAL	7.50	
71	Haveri	Ranebennur	Yes	KUIDFC	ULB	Hunatti	Operational	7.50	FAL	2.50	
72	Kalaburagi	Chittapura	No	KUWS&DB	ULB	Chittapura Town Sy. No. 82/2	Operational	5.10	WSP type	1.80	
73	Kalaburagi	Jewargi	Yes	KUWS&DB	KUWS&DB	Sy No. 21, jewargi B village, Kalaburagi Road	Operational	5.83	SBR	1.00	
74	Kalaburagi	Kalaburagi	No	KUWS&DB	ULB	Near Nandikur Village	Operational	20.00	SBR type	10.00	
75	Kalaburagi	Kalaburagi	No	KUWS&DB	ULB	Near Kapnoor Village Sy. No. 69/2 & 69/3	Operational	25.00	SBR type	12.50	
76	Kalaburagi	Kalaburagi	No	KUIDFC	ULB	Near Nandikur Village	Operational	40.00	SBR	40.00	
77	Kolar	Kolar	No	KUWS&DB	ULB	Chinnapura tank, Manighatta main Road ,Gandhi Nagara kolar	Operational	10.16	WSP	10.16	
78	Kolar	Malur	No	KUWS&DB	ULB	Malur town, Kadadenahalli	Operational	4.00	SBR	2.80	
79	Kolar	Mulabagal	No	KUWS&DB	ULB	Chikkagopamma Kere Tank Bed	Operational	6.30	SBT	6.30	
80	Kolar	Robertsonpet	No	KUWS&DB	KUWS&DB	Near Parandahalli Tank	Operational	5.00	MBBR	3.00	
81	Kolar	Srinivaspura	No	KUWS&DB	ULB	Habbatakere Tank bed	Operational	3.00	WSP	2.11	
82	Kolar	Srinivaspura	No	KUWS&DB	KUWS&DB	Indiranagara near APMC yard	Operational	0.11	DEWATs	0.03	
83	Kolar	Srinivaspura	No	KUWS&DB	KUWS&DB	Near Unikili Village	Operational	0.12	DEWATs	0.03	
84	Kolar	Srinivaspura	No	KUWS&DB	KUWS&DB	Near Nallapalli	Operational	0.11	DEWATs	0.02	
85	Kolar	Srinivaspura	No	KUWS&DB	KUWS&DB	Near Byrapalli Village	Operational	0.06	DEWATs	0.01	
86	Koppala	Gangavathi	No	KUWS&DB	ULB	Chikka janthkal Road at Gangavathi	Operational	14.00	FAB Type	4.00	
87	Mandya	K.R. Pet	No	KUWS&DB	ULB	Sy. No 32, Hosaholalu	Operational	5.00	WSP	2.00	
88	Mandya	Maddur	yes	KUWS&DB	KUWS&DB	Hole Anjananeya Temple	Operational	6.00	WSP	1.00	
89	Mandya	Maddur	yes	KUWS&DB	KUWS&DB	Channegowdanadoddi	Operational	0.50	MBBR	0.16	
90	Mandya	Malavalli	No	KUWS&DB	ULB	Gowdagere village limits,Kanakapura road	Operational	5.65	WSP	3.50	
91	Mandya	Mandya	No	KUWS&DB	ULB	Yathagadahalli Road	Operational	9.62	OP	5.00	
92	Mandya	Mandya	No	KUWS&DB	ULB	Chikkegowdana Doddi	Operational	8.90	WSP	2.00	

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Sl. no.	District	ULB	Is ULB under 17 Polluted River Stretch?	Implementing agency	Presently Maintained by	Address of the STP	Status	STP Installed Capacity (MLD)	Technology	STP capacity utilization (MLD)	Remarks
93	Mandya	Nagamangala	No	KUWS&DB	ULB	Gaddebhuvanahalli	Operational	3.00	WSP	1.90	
94	Mandya	Shrirangapatana	yes	KUWS&DB	ULB	Chandagalu road Ganjam, Srirangapatna	Operational	1.39	WSP	1.39	
95	Mandya	Shrirangapatana	yes	KUWS&DB	ULB	Chandagalu road Ganjam, Srirangapatna	Operational	2.21	WSP	1.31	
96	Mysuru	Bannur	yes	KUWS&DB	KUWS&DB	Chamanahalli	Operational	3.80	WSP	2.00	
97	Mysuru	Bannur	yes	KUWS&DB	KUWS&DB	Bismilla Nagar	Operational	0.65	SBT	0.40	
98	Mysuru	Bannur	yes	KUWS&DB	KUWS&DB	Ashraya Badavane Makanahalli	Operational	0.23	SBT	0.10	
99	Mysuru	Bannur	Yes	KUWS&DB	KUWS&DB	Near Kaveri Circle	Operational	0.15	SBT	0.08	
100	Mysuru	Hunsur	yes	KUWS&DB	KUWS&DB	Kalkunike	Operational	8.00	SBR	7.00	
101	Mysuru	K.R.Nagar	No	KUWS&DB	ULB	Kantenahalli	Operational	1.44	WSP	1.44	
102	Mysuru	K.R.Nagar	No	KUWS&DB	ULB	Madhuvinahalli	Operational	1.45	WSP	1.45	
103	Mysuru	K.R.Nagar	No	KUWS&DB	ULB	Madhuvinahalli	Operational	2.50	WSP	0.90	
104	Mysuru	Mysuru	No	KUWS&DB	ULB	Rayanakere	Operational	60.00	Surface aerator	60.00	
105	Mysuru	Mysuru	No	KUWS&DB	ULB	Vidyaranyapuram	Operational	67.50	Surface aerator	67.50	
106	Mysuru	Mysuru	No	KUWS&DB	ULB	Hebbal	Operational	8.00	SBR	8.00	
107	Mysuru	Mysuru	No	KUWS&DB	ULB	Kesare	Operational	30.00	Surface aerator	30.00	
108	Mysuru	Nanjangudu	Yes	KUWS&DB	KUWS&DB	Goluru	Operational	8.00	SBT	3.50	
109	Mysuru	Nanjangudu	Yes	KUWS&DB	KUWS&DB	Near Military campus Chamlapura Sy no 9	Operational	0.30	SBT	0.30	
110	Mysuru	Periyapatna	No	KUWS&DB	KUWS&DB	Keernalli village	Operational	4.20	SBR	2.70	
111	Mysuru	T Narsipura	yes	KUWS&DB	ULB	Near KSRTC Bus stand (Constructed)	Operational	5.50	SBR	4.48	
112	Raichuru	Raichuru	No	KUWS&DB	ULB	Yeramarus Village near Raichur	Operational	5.50	SBR	2.00	
113	Raichuru	Raichuru	No	KUIDFC	ULB	Eklaspur	Operational	20.00	FAL	12.20	
114	Raichuru	Raichuru	No	KUIDFC	ULB	Hosur	Operational	8.00	FAL	5.00	
115	Raichuru	Sindhanoor	No	KUIDFC	KUIDFC	Sukalpet	Operational	12.00	FAL	2.00	HSC works taken up under NGT Funds
116	Ramanagara	Kanakapura	Yes	KUWS&DB	ULB	Aralalu Village	Operational	6.29	WSP	3.50	
117	Ramanagara	Magadi	No	KUWS&DB	ULB	PURA GRAMA	Operational	3.70	WSP	1.78	
118	Ramanagara	Ramanagara	Yes	KUWS&DB	ULB	Kumbapura	Operational	7.56	Aerated Lagoon	7.56	
119	Shivamogga	Bhadravathi	Yes	KUWS&DB	ULB	Near APMC yard	Operational	7.20	WSP	5.00	
120	Shivamogga	Bhadravathi	Yes	KUWS&DB	ULB	Jatpat Nagara	Operational	5.83	WSP	2.83	
121	Shivamogga	Bhadravathi	Yes	KUWS&DB	ULB	At Ujjinipura	Operational	1.00	SBR	1.00	
122	Shivamogga	Bhadravathi	Yes	KUWS&DB	ULB	Zinc line halla	Operational	0.04	NEBR	0.04	
123	Shivamogga	Sagar	No	KUWS&DB	ULB	Shiravala	Operational	9.00	SBR	0.00	

Sl. no.	District	ULB	Is ULB under 17 Polluted River Stretch?	Implementing agency	Presently Maintained by	Address of the STP	Status	STP Installed Capacity (MLD)	Technology	STP capacity utilization (MLD)	Remarks
124	Shivamogga	Shikaripura	No	KUWS&DB	ULB	Ambaragoppa Village Cross	Operational	5.00	SBR	3.50	
125	Shivamogga	Shivamogga	Yes	KUWS&DB	ULB	Purle	Operational	5.13	SBR	0.50	
126	Shivamogga	Shivamogga	Yes	KUWS&DB	ULB	Near Thyavarechatnalli	Operational	35.58	Aerated Lagoon	24.00	
127	Tumakuru	Sira	No	KUWS&DB	ULB	Kallukote grama	Operational	10.60	SBR	2.31	
128	Tumakuru	Tiptur	No	KUIDFC	ULB	Huchagondanahalli Sy No 53	Operational	6.00	SBR	6.00	
129	Tumakuru	Tumakuru	No	KUWS&DB	ULB	Bheemasandra village, City corporation Tumakuru	Operational	24.57	Aerated lagoon	24.57	
130	Tumakuru	Turuvekere	No	KUWS&DB	KUWS&DB	Bidiswaste Sy No 101/1, 101/2, 103/1, 103/2 and others	Non-operational	1.95	WSP	0.00	The DPR for 2nd stage UGD Scheme to Turuvekere town for amounting to Rs.9.50Cr is administratively approved vide GO No. UDD/13/UDS/2021 dt: 03-11-2022 and additional Rs.30.00 lakhs shall be borne by ULB under AMRUT.
131	Udupi	Karkala	No	KUWS&DB	KUWS&DB	Near Existing Oxidation Pond, Kabbettu, Karkala	Operational	3.00	Oxidation Pond	2.00	
132	Udupi	Udupi	No	KUIDFC	ULB	Nittur	Operational	12.50	FAL	12.00	
133	Uttara Kannada	Bhatkal	No	KUWS&DB	ULB	Venkatapur village, Post Bhatkala, Bhatkala tuluk, Uttara Kannada district - 581320	Operational	2.75	WSP with Floating aerator type	0.20	
134	Uttara Kannada	Bhatkal	No	KUIDFC	ULB	Venknapura bhatkal	Operational	1.50	WSP	1.50	
135	Uttara Kannada	Dandeli	Yes	KUWS&DB	ULB	Kerwadi (Halmaddi village),Dandeli	Operational	8.00	SBR	4.00	
136	Uttara Kannada	Dandeli	Yes	KUWS&DB	ULB	Nirmal nagar Janata colony-	Operational	0.50	Phytorid	0.50	

Sl. no.	District	ULB	Is ULB under 17 Polluted River Stretch?	Implementing agency	Presently Maintained by	Address of the STP	Status	STP Installed Capacity (MLD)	Technology	STP capacity utilization (MLD)	Remarks
137	Uttara Kannada	Haliyala	Yes	KUWS&DB	KUWS&DB	BK halli road	Non-operational	0.75	Phytorid	0.00	1. Individual house owners should link sewage outlet to UGD System. 2. The matter is brought to the notice of TMC Haliyali
138	Uttara Kannada	Karwar	No	KUIDFC	ULB	Gandhi nagar Near KEB Karwar	Operational	1.50	ASP	1.50	
139	Vijayanagara	Harapanahalli	No	KUWS&DB	ULB	Narayanapura, Harapanhalli Taluka.	Operational	7.92	Waste Stabilization Pond type	4.00	
140	Vijayanagara	Hoovina Hadagalli	Yes	KUWS&DB	ULB	2nd Ward Navali Road Near Old Filter House Hadagalli	Operational	4.27	Waste Stabilization Pond type	3.50	
141	Vijayanagara	Hospet	No	KUIDFC	ULB	Belagadu Village	Operational	27.00	ASP	5.00	
142	Vijayanagara	Kudalagi	No	KUWS&DB	ULB	Near NH 50, Beside Town Panchayat SWM Site, SY No. 60/a and others.	Operational	4.60	SBR	1.60	
143	Vijayapura	Basavana Bagevadi	No	KUWS&DB	ULB	Ivanagi Road Basavana Bagevadi	Operational	4.02	WSP	3.10	
144	Vijayapura	Basavana Bagevadi	No	KUWS&DB	ULB	Savallhalla Tanda	Operational	0.25	MBBR	0.20	
145	Vijayapura	Basavana Bagevadi	No	KUWS&DB	ULB	Jainapur	Operational	0.25	MBBR	0.20	
146	Vijayapura	Indi	No	KUWS&DB	ULB	Ahirsang Road Indi	Operational	4.20	WSP	4.02	
147	Vijayapura	Muddebihal	No	KUWS&DB	ULB	Near Mudnal MI pond	Operational	5.24	SBT	4.00	
148	Vijayapura	Talikote	No	KUWS&DB	ULB	RTC NO Survey No- 45/2, 3,4,5,RTC-66/2/1,58 Harnal Road, Talikote	Operational	4.24	WSP	3.20	
149	Vijayapura	Vijayapura	No	KUIDFC	ULB	Indi Road, Vijayapur	Operational	31.00	FAL	25.20	
150	Yadagiri	Gurumitkal	No	KUWS&DB	ULB	Nanapur area in Gurmitkal	Operational	3.00	WSP type	3.00	
151	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	V.Valley	Operational	150.00	ASP WITH BNR	137.38	
152	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Doddabele	Operational	20.00	SBR	28.66	
153	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Doddabele	Operational	40.00	SBR	39.95	
154	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Rajacanal	Operational	40.00	ASP	32.68	
155	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Yelahanka	Operational	10.00	ASP with Sand filter	9.97	

Sl. no.	District	ULB	Is ULB under 17 Polluted River Stretch?	Implementing agency	Presently Maintained by	Address of the STP	Status	STP Installed Capacity (MLD)	Technology	STP capacity utilization (MLD)	Remarks
156	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Hebbal	Operational	100.00	SBR	86.54	
157	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Rajacanal	Operational	40.00	Extended Aeration	40.51	
158	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Horamavu	Operational	20.00	SBR	16.57	
159	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Jakkur	Operational	15.00	IFAS	14.98	
160	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Hennur	Operational	1.00	SBT	0.54	
161	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Nagasandra	Operational	20.00	SBR	16.50	
162	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Nagasandra	Operational	20.00	Extended Aeration	14.57	
163	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Chikkabanavara	Operational	5.00	SBR	4.88	
164	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Kengeri	Operational	60.00	ASP with BNR	58.30	
165	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Mailasandra	Operational	75.00	EXTENDED AERATION	80.03	
166	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	K&C Valley	Operational	30.00	Extended Aeration Process	31.41	
167	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	K&C Valley	Operational	218.00	Activated Sludge Process	153.66	
168	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	KR Puram	Operational	20.00	Upflow Anaerobic Sludge Blanket	14.70	
169	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Cubbon Park	Operational	4.00	MBR	2.50	
170	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Lalbagh	Operational	1.50	Extended aeration +UV	1.23	
171	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	K&C Valley	Operational	150.00	ASB + BNR with power Generation	148.20	
172	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	K&C Valley	Operational	60.00	ASB + BNR with power Generation	59.98	
173	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	KR Puram	Operational	20.00	SBR	19.81	
174	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Yellamallappachetty	Operational	15.00	SBR	13.63	
175	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Bellandur Amanikere,	Operational	90.00	Activated Sludge Process with Biological Nutrient Removal	88.20	
176	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Agaram	Operational	35.00	SBR	34.51	
177	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Hulimavu	Operational	10.00	SBR	8.00	
178	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Kadugodi	Operational	6.00	SBR	5.22	

Sl. no.	District	ULB	Is ULB under 17 Polluted River Stretch?	Implementing agency	Presently Maintained by	Address of the STP	Status	STP Installed Capacity (MLD)	Technology	STP capacity utilization (MLD)	Remarks
179	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Sarakki	Operational	5.00	SBR	4.77	
180	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Halasuru	Operational	2.00	SBR	1.93	
181	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	ChikkaBeguru	Operational	5.00	SBR	4.24	
182	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Madiwala	Operational	4.00	SBR	2.08	
183	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Puttenahalli	Operational	7.00	SBR	5.08	
184	Bengaluru Urban	BBMP	No	BWSSB	BWSSB	Kadabeesanahalli	Operational	50.00	Activated Sludge Process Technology	31.50	
	<b>Total</b>							<b>2667.04</b>		<b>2068.47</b>	

# 4078 Annexure - R16

## List of Under Construction STPs in Karnataka by KUWS & DB & KUIDFC

Sl. No.	District	ULB name	Is ULB under 17 polluted river stretch ? (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Proposed date of completion	Remark
1	Belagavi	Ainapur	Yes	KUWS&DB	Harijankeri	1.66	MBBR	1.03.2025	Commissioned on 23.10.2024
2	Belagavi	Bailahongal	No	KUWS&DB	Murakibhavi Road	0.25	MBBR	31.12.2025	work in progress
3	Belagavi	Belgaum	No	KUWS&DB	Halaga	70.00	SBR	4 months from resolving the STP Land issue	Delay in handing over of land for STP
4	Belagavi	Chinchali	Yes	KUWS&DB	Railway Station Road	1.67	MBBR	31.01.2025	Work under progress.
5	Belagavi	Examba	Yes	KUWS&DB	Ankali Road	1.45	MBBR	31.01.2025	Work under progress.
6	Belagavi	Hukkeri	No	KUWS&DB		3.87	SBR	16.02.2026	Agreement concluded by the agency. Work yet to be taken up.
7	Belagavi	Khanapur	Yes	KUWS&DB	Jain Layout	0.50	MBBR	31.1.2025	Work under progress.
8	Belagavi	Khanapur	Yes	KUWS&DB	Jain Layout	0.50	MBBR	31.1.2025	Slow progress by the contractor.
9	Belagavi	M.K Hubballi	Yes	KUWS&DB	On Bailhongal Road	0.50	MBBR	31.3.2025	Commissioned on 08.11.2024
10	Belagavi	M.K Hubballi	Yes	KUWS&DB	Near Katyankere	0.25	MBBR	31.03.2025	Commissioned on 08.11.2024
11	Belagavi	Manuvalli	Yes	KUWS&DB	Near Grave Yard	1.00	MBBR	31.01.2025	No physical progress due to aggitation by public. Electromagnetic equipments supplied by the agecy.
12	Belagavi	Manuvalli	Yes	KUWS&DB	Near Panchalingseshwar Temple	0.25	MBBR	31.01.2025	RCC platform completed, Sewage collection Raft and 1st lif side wall completed. Electromagnetic equipments supplied by the agecy.
13	Belagavi	Saundatti	Yes	KUWS&DB	Kenchalarkoppa Road	3.50	SBR	31.05.2025	All Civil works completed and Electro-mechanical works to be taken up.
14	Belagavi	Ugar Khurda	Yes	KUWS&DB	Jamakhandi Kudachi Road	2.10	MBBR	31.02.2025	Work under progress.

Sl. No.	District	ULB name	Is ULB under 17 polluted river stretch ? (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Proposed date of completion	Remark
15	Bengaluru Rural	Hosakote	No	KUWS&DB	Chikkakere	8.52	SBR	1 year from the date of renewal of CFE	60% of civil work completed, STP is in Chikkere boundary, the agency is given the termination notice to close the contract. the same is submitted to Ce office for seeking further directions. Balance work of STP is proposed to be taken up by KUIDFC.
16	Bengaluru Urban	Bommasandra	No	KUWS&DB	Attibele -2, Heelalige Sy. No 129,130	10.00	SBR	22-08-2027	Draft 19(1) notification along with the supporting documents has been submitted to Government by SLAO.
17	Bengaluru Urban	Chandapura	No	KUWS&DB	Attibele -2, Heelalige Sy. No 82,83,84	6.00	SBR	22-08-2027	Draft 19(1) notification along with the supporting documents has been submitted to Government by SLAO.
18	Bengaluru Urban	Hebbagodi	No	KUWS&DB	Attibele-2, Kammasandra Sy. No 39/1 & 39/2	24.00	SBR	22-08-2027	Draft 19(1) notification along with the supporting documents has been submitted to Government by SLAO.
19	Bengaluru Urban	Jigani	No	KUWS&DB	Attibele -2, Hennagara Sy. No 523, 524, 525 with 40 ft road	6.00	SBR	22-08-2027	Draft 19(1) notification along with the supporting documents has been submitted to Government by SLAO.
20	Bengaluru Urban	Jigani	No	KUWS&DB	CMC land Srirampura (cremetorium)	0.00	MBBR	22-08-2027	ULB is yet hand over the Land

Sl. No.	District	ULB name	Is ULB under 17 polluted river stretch ? (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Proposed date of completion	Remark
21	Chikkaballapura	Bagepalli	No	KUWS&DB	Kurlakunte Kere	4.30	SBT	31.3.2025	1) In 4.30 MLD STP - Trial run completed on 27-10-2023. Plant is operating by the agency. 2) Balance network to be takenup for which the variation shall got approved. 3) Variation for the said work has been submitted to CE(B) vide ltr No.523, Dtd:05-09-2024 for approval. 5)In order to limit the project cost to the approved Revised Estimate cost. the variation has been prepared only to complete the works w.r.t 4.30 MLD STP, complete network in the respective zone and already completed works.
22	Chitradurga	Hosadurga	No	KUWS&DB		3.30		31.3.2025	
23	Dakshina kannada	Mangaluru	No	KUIDFC	Mangaluru SEZ R&R Colony	1.50	SBR	16.02.2025	
24	Davangere	Channagiri	NO	KUWS&DB	Sy no:105 at Garaga Village (Horticulture dept farm )	5.20	SBR	31.08.2025	STP land handed over from ULB to Board on 04.10.2023

Sl. No.	District	ULB name	Is ULB under 17 polluted river stretch ? (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Proposed date of completion	Remark
25	Davangere	Honnali	No	KUWS&DB	Malladevarakatte	0.00	Upgradation to NEBR	31.03.2025	1) HSC's work is being affected by the interference of local individuals. 2) The adjacent land owners of nearby STP ponds stopped the work on 10-07-2023 due to entry of seepage water from existing ponds to the adjacent agricultural fields 3) Works for stoppage of seepage is commenced by Agency.
26	Davangere	Niymathi	No	KUWS&DB	Old pumphouse near Tumbahalla	1.50	SBR	31.03.2025	Slow progress by contract agency
27	Hassan	Hassan	Yes	KUWS&DB	Near Bittgondanahalli	10.00	SBR	31-03-2025	STP is upgraded to 20.00 MLD under NGT. Civil works completed. Finishing and Electromechanical works under progress.
28	Hassan	Hassan	Yes	KUWS&DB	Near KSRTC Bus Stand (Channapatna tank bed)	10.00	SBR	31-03-2025	Civil works completed. Finishing and Electromechanical works under progress.
29	Hassan	Hassan	Yes	KUWS&DB	Near Bittgondanahalli	5.00	SBR	31.07.2025	Land for construction of 5 MLD STP at Hunasinakere is rejected by the MI Department on 28.02.2024. Alternative land / Proposal is approved by CE vide Ltr No 434, Dt;12.07.2024. Mysuru. Work under progress
30	Hassan	Hassan	Yes	KUWS&DB	Jayanagar	2.00	MBBR	31.03.2025	2 MLD STP land is rejected KVAFSU, Bidar. Alternative land to be identified survey completed. Sketch to be submitted by the ADLR.

Sl. No.	District	ULB name	Is ULB under 17 polluted river stretch ? (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Proposed date of completion	Remark
31	Haveri	Haveri	No	KUIDFC	Sidda Devarapura	6.02	SBR	05.01.2026	
32	Kalaburagi	Sedam	No	KUWS&DB	Sy.No 239/2, Sedam Village, Taluka Sedam	9.00	SBR	31.03.2025	The civil works are completed, the tender for pumping machiniers work is under progress.
33	Kodagu	Kushalnagara	No	KUWS&DB	Gummankolli village	6.50	SBT	31-03-2025	1) Under Package-1 Sewer line of 71.87 Kms and House Service connections-6096 nos are completed. 2) 11 KV work and Erection of pumping machineries to wetwell 2 & 3 is completed. 4.5 MLD SBT STP: At present Bio reactor -1 of STP work is completed and trail run of wetwell-2 & 3, rising main and bio-reactor-1 was conducted. Bio Reactor -2 of STP - filling of media is under progress and it will be completed by March 2025.

Sl. No.	District	ULB name	Is ULB under 17 polluted river stretch ? (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Proposed date of completion	Remark
34	Kodagu	Madikeri	No	KUWS&DB	K.Badaga village near Golf ground	4.50	SBT	31.12.2025	<p>1.66 acres of land for STP has been handed over by CMC on 31-07-2017, the balance 3.0 acres of land for an extent of 3.0 acres in Sy No.:83/1P1 for SBT type STP &amp; 0.94 acres in Sy No.:80/7 for FSTP in K.Badaga village was handed over by CMC, Madikeri on 09/08/2024</p> <p>Alternate approach road: The tax fixation for entire land in Sy. No. 79/1, 79/2 and 80/6A was completed and the RTC of the said area is obtained on Feb 2024 and Commissioner, CMC, Madikeri has to submit the proposal along with form 11 (b) for the land acquisition of the lands required for the construction of the approach road.</p> <p>At present agency cleared the jungle for construction of approach road and measures have been taken to mobilise the men and machineries to start the work.</p>

Sl. No.	District	ULB name	Is ULB under 17 polluted river stretch ? (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Proposed date of completion	Remark
35	Mandya	Shrirangapattana	Yes	KUWS&DB	Chandagal road	1.40	SBR	31-3-2025	<p>1) SBR-work completed.</p> <p>2) Admin building &amp; DG room -Work completed.</p> <p>3) CC tank- work completed.</p> <p>4) PTU-work completed.</p> <p>5) Sludge drying bed- Work completed</p> <p>6) Chlorine Building- Work completed</p> <p>7)Sludge sump &amp; plant drain sump - work completed.</p> <p>8) Sewerline pipes, MH covers &amp; frames are supplied, pipeline work is in progress</p> <p>9) 11KV Express feeders power line - Work completed</p> <p>10) Effluent lead off pipe laying-work is in progress</p> <p>11) Internal road work - work is in progress.</p> <p>12) Electro mechanical works- work completed</p> <p>13)DG set and transformer - work completed.</p> <p>14) I&amp;D works -yet to be started</p> <p>Pending works -road work, gardening &amp; other finishing work are under progress.</p>

Sl. No.	District	ULB name	Is ULB under 17 polluted river stretch ? (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Proposed date of completion	Remark
36	Mysuru	Bannur	Yes	KUWS&DB	Channahalli Gudda	0.65	SBT	28.02.2025	Pipeline-36.50 Km. Manholes-1329 Nos. HSC- 6445 Nos. completed. 0.65 MLD STP at Chamanahalli Gudda - Civil Works Completed, Filter media filling works are Completed and Electromechanical works is in Progress. In Zone F the laying of sewerline and construction of machineholes are completed. in this zone the wetwell construction is not done due to Non availability of land. Contractor has completed the civil works of the STP in Zone-F. The electro Mechanical works will be taken up after getting the required land for wetwell. Simultaneously, after getting wetwell land the electro mechanical works for both wetwell and STP will be tackled.
37	Mysuru	Hootagalli	No	KUIDFC	Belawadi	5.50	SBR	29.12.2025	
38	Mysuru	Hootagalli	No	KUIDFC	Kooragalli	1.60	SBR	29.12.2025	
39	Mysuru	K.R.Nagar	No	KUIDFC	Madhuvinahalli	4.00	SBR	29.12.2025	
40	Mysuru	K.R.Nagar	No	KUIDFC	Kantenahalli	3.10	SBR	29.12.2025	
41	Mysuru	T Narsipura	Yes	KUIDFC	Siddayyana Hundi, Valmiki Nagar	0.40	SBR	29.12.2025	
42	Ramanagara	Bidadi	No	KUWS&DB	Heggadagere	0.16	MBBR	31.03.2025	90% of work completed, balance work is in progres
43	Ramanagara	Bidadi	No	KUWS&DB	Bairamangala	6.20	SBR	31.03.2025	Raft & Second lift side wall of SBR basin completed. Raft & first lift of CCT side wall completed. Admin building column concreting is in progress

Sl. No.	District	ULB name	Is ULB under 17 polluted river stretch ? (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Proposed date of completion	Remark
44	Tumakuru	Madhugiri	No	KUWS&DB	Solid Waste Management Area (4MLD)	4.00	MBBR	31.12.2025	Slow progress by contract agency
45	Tumakuru	Madhugiri	No	KUWS&DB	Lingenahalli Pavagada road (0.6MLD)	0.60	MBBR	31.12.2025	Slow progress by contract agency
46	Tumakuru	Tumakuru	No	KUWS&DB	Bheemsandra	25.00	SBR	31.3.2025	Work is completed. Commissioning of STP is pending due to non availability of power supply. Providing 11 KV power supply to STP has been entrusted to M/s Gurudatta Electricals vide work order no.1378 Dtd:17-01-2024 and work is under progress (70% work completed).
47	Uttara Kannada	Bhatkal	No	KUWS&DB	Venkatapura	3.00	SBR	31.01.2025	Finishing works are in progress
48	Uttara Kannada	Jali	No	KUWS&DB	Venkatapura	3.00	SBR	31.05.2025	1) The proposed STP sites for Bhatkal and Jali towns were adjacent to each other. 2) Due to the site constraints , civil works of STP were delayed.Hence, date of completion is revised from 09-.07.2023 to 31.08.2024.
49	Vijayapura	Sindhagi	No	KUWS&DB	Sindagi Almel Road	7.37	WSP	31.01.2025	Work under progress
50	Bangalore Urban	BBMP		BWSSB	Pillaganahally	4.00	EA	Mar-25	_
51	Bangalore Urban	BBMP		BWSSB	Varthur	25.00	EA	_	Land issue case pending in Hon'ble Supreme court.
52	Bangalore Urban	BBMP		BWSSB	Talaghattapura	5.00	EA	Mar-25	_

Sl. No.	District	ULB name	Is ULB under 17 polluted river stretch ? (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Proposed date of completion	Remark
53	Bangalore Urban	BBMP		BWSSB	Nagasandra	9.00	EA	Mar-25	_
54	Bangalore Urban	BBMP		BWSSB	Herohally	3.00	EA	Jul-25	KSPCB has instructed to stop the work, stating wet land/buffer zone.
55	Bangalore Urban	BBMP		BWSSB	Karihobanahally	10.00	EA	Mar-25	_
56	Bangalore Urban	BBMP		BWSSB	Chikkabanavara	4.00	EA	Mar-25	KSPCB has instructed to stop the work, stating wet land/buffer zone.
57	Bangalore Urban	BBMP		BWSSB	Hosahally	6.00	EA	Mar-25	_
58	Bangalore Urban	BBMP		BWSSB	Hemmigepura	13.00	EA	Mar-25	_
59	Bangalore Urban	BBMP		BWSSB	Somapura	8.00	EA	Jul-25	_
60	Bangalore Urban	BBMP		BWSSB	Bilishivale	17.00	SBR	Mar-25	KSPCB has instructed to stop the work, stating wet land/buffer zone.
61	Bangalore Urban	BBMP		BWSSB	Doddabettahally	7.00	SBR	Mar-25	KSPCB has instructed to stop the work, stating wet land/buffer zone.
62	Bangalore Urban	BBMP		BWSSB	Jakkur	7.00	SBR	Mar-25	
63	Bangalore Urban	BBMP		BWSSB	Yelahanka	6.00	SBR	Mar-25	KSPCB has instructed to stop the work, stating wet land/buffer zone.
64	Bangalore Urban	BBMP		BWSSB	Jakkur- Down stream	10.00	SBR	23-09-2025	_
65	Bangalore Urban	BBMP		BWSSB	Byrathikanne	13.00	SBR	9/26/2025	_
66	Bangalore Urban	BBMP		BWSSB	Anjanapura	5.00	SBR	9/23/2025	_
67	Bangalore Urban	BBMP		BWSSB	Kommaghatta	10.00	SBR	26-05-2026	_
68	Bangalore Urban	BBMP		BWSSB	Anjanapura Further extension	10.00	SBR	1/7/2027	_

Sl. No.	District	ULB name	Is ULB under 17 polluted river stretch ? (Yes/No)	Implementing agency	STP location	Proposed capacity (MLD)	Technology of STP	Proposed date of completion	Remark
69	Bangalore Urban	BBMP		BWSSB	Hebbal	60.00	IFAS	23.09.2025	_
70	Bangalore Urban	BBMP		BWSSB	Horamavu	60.00	IFAS	23.09.2025	_
71	Bangalore Urban	BBMP		BWSSB	V.Valley	150.00	ASP with BNR	26.03.2025	_
72	Bangalore Urban	BBMP		BWSSB	Kempambudhi	10.00	SBR	15.05.2025	_
73	Bangalore Urban	BBMP		BWSSB	Mallathahalli	10.00	SBR	15.05.2025	_
74	Bangalore Urban	BBMP		BWSSB	Kaggadasapura	5.00	SBR	Dec-25	_
75	Bangalore Urban	BBMP		BWSSB	Rachenahalli	10.00	SBR	7.2.2025	_
76	Bangalore Urban	BBMP		BWSSB	Hesaraghatta	3.00	SBR	Dec-25	_
	<b>Total</b>					<b>756.82</b>			

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## Annexure - R17

### List of Approved STP projects in Karnataka

Sl. No.	District	ULB name	Is ULB under 17 PRS?	Implementing agency (KUWS&D B/ KUIDFC/ ULB)	Scheme/ Fund under which project is approved	Proposed capacity as per approved action Plan (MLD)	Technology of STP	Status of the project (Under DPR Preparation/ DPR Approved/ Under Tendering/ Others Specify)	Proposed date of completion of work	Remark
1	Bagalkote	Aminagad	NO	KUIDFC	SBM	2.41		DPR under preparation.	31.08.2026	
2	Bagalkote	Badami	NO	KUIDFC	SBM	0.65	-	Draft DPR Submitted.	31.05.2026	Existing 4.3 MLD SBT STP is upgraded (Electro-mechanical items)
3	Bagalkote	Belagali	NO	KUIDFC	SBM	2.79		DPR under preparation.	31.08.2026	
4	Bagalkote	Guledagudda	NO	KUIDFC	SBM	1.09		DPR under preparation.	31.08.2026	
5	Bagalkote	Ilkal	NO	KUIDFC	SBM	1.19	-	Draft DPR submitted.	31.05.2026	Existing 8 MLD FAL STP is upgraded (Electro-mechanical items)
6	Bagalkote	Jamakhandi	NO	KUIDFC	SBM	2.86	-	Draft DPR submitted.	31.05.2026	Existing 7.6 MLD FAL STP is upgraded (Electro-mechanical items)
7	Bagalkote	Kamatagi	NO	KUIDFC	SBM	2.50		DPR under preparation.	31.08.2026	
8	Bagalkote	Kerur	NO	KUIDFC	SBM	3.01		DPR under preparation.	31.08.2026	
9	Bagalkote	Lokapura	NO	KUIDFC	SBM	2.34		DPR under preparation.	31.08.2026	
10	Bagalkote	Mahalingapura	NO	KUIDFC	SBM	5.50		DPR under preparation.	31.08.2026	
11	Bagalkote	Rabkavi Banahatti	YES	KUIDFC	SBM	2.55		DPR under preparation.	31.08.2026	
12	Bagalkote	Shiruru	NO	KUIDFC	SBM	2.57		DPR under preparation.	31.08.2026	
13	Bagalkote	Terdal	YES	KUIDFC	SBM	3.98		DPR under preparation.	31.08.2026	
14	Ballary	Kampli	NO	KUIDFC	NGT+SBM	6.00	SBR	Draft DPR submitted	31.05.2026	4 MLD STP proposed
15	Ballary	Kudathini	NO	KUIDFC	SBM	2.91		DPR under preparation.	31.08.2026	
16	Ballary	Kurekappa	NO	KUIDFC	SBM	3.61		DPR under preparation.	31.08.2026	
17	Ballary	Kurugodu	NO	KUIDFC	SBM	3.51	WSP	Draft DPR Submitted	31.05.2026	2.5 MLD STP proposed

Sl. No.	District	ULB name	Is ULB under 17 PRS?	Implementing agency (KUWS&DB/ KUIDFC/ ULB)	Scheme/ Fund under which project is approved	Proposed capacity as per approved action Plan (MLD)	Technology of STP	Status of the project (Under DPR Preparation/ DPR Approved/ Under Tendering/ Others Specify)	Proposed date of completion of work	Remark
18	Ballary	Sandoor	No	KUWS&DB	State plan	0.55	SBR	Descoped	Descoped	The tender for the work of Providing UGD scheme to sandur town is entrusted to M/s Jayantisuper Construction Pvt Ltd., Mehsana vide agreement No.27/20-21 dated: 03-07-2020. The sewer network work is under progress. The Letter is written to the Councilor, Nandihalli PG center to permit for laying sewer network. But the Councilor is informed that sewer network is not required at Nandihalli PG center and they will provide sewer network from their cost/grant . Hence the Providing Sewer network at Nandihalli PG center is not executed. Hence, STP is not required.
19	Ballary	Sandoor	No	KUWS&DB	State plan	6	SBR	Land acquisition	31/03/2025	*The site is handed over to Board from ULB vide their ltr no: 140 dtd:02-08-2023. The same is directed to the agency start physical activities at the site vide this office ltr No. 187 Dated: 16-08-2023. Accordingly, the agency approached the site to start the physical activity along with Board & ULB staff, the land owner raised a dispute stating that it is not a Government land & objected to start the work claiming the ownership of the said land & and also there is no approach road to the said site. *Further, the agency has requested to CE(K) vide agency ltr no.204 dtd: 16-04-2024 regarding descoped of STP work due to abnormal delay and also due to cost escalation over the past four years.
20	Ballary	Sandoor	NO	KUIDFC	SBM	5.71		DPR under preparation.	31.08.2026	
21	Ballary	Shiraguppa	NO	KUIDFC	SBM	8.01		DPR under preparation.	31.08.2026	
22	Ballary	Tekkalakote	NO	KUIDFC	SBM	4.00		DPR under preparation.	31.08.2026	
23	Belagavi	Ainapur	YES	KUIDFC	SBM	3.02		Draft DPR Submitted	31.05.2026	

Sl. No.	District	ULB name	Is ULB under 17 PRS?	Implementing agency (KUWS&D B/ KUIDFC/ ULB)	Scheme/ Fund under which project is approved	Proposed capacity as per approved action Plan (MLD)	Technology of STP	Status of the project (Under DPR Preparation/ DPR Approved/ Under Tendering/ Others Specify)	Proposed date of completion of work	Remark
24	Belagavi	Ankalagi-Akkatangerahaa la	NO	KUIDFC	SBM	3.33		DPR under preparation.	31.08.2026	
25	Belagavi	Arabhavi	NO	KUIDFC	SBM	2.90		DPR under preparation.	31.08.2026	
26	Belagavi	Athani	NO	KUIDFC	SBM	7.30		DPR under preparation.	31.08.2026	
27	Belagavi	Boragaon	NO	KUIDFC	SBM	2.56		DPR under preparation.	31.08.2026	
28	Belagavi	Chennamman-kittur	NO	KUIDFC	SBM	2.81		DPR under preparation.	31.08.2026	
29	Belagavi	Chikkodi	YES	KUIDFC	SBM	0.50		Draft DPR Submitted	31.05.2026	
30	Belagavi	Chinchali	YES	KUIDFC	SBM	3.04		Draft DPR Submitted	31.05.2026	
31	Belagavi	Examba	YES	KUIDFC	SBM	2.63	CAMUS	Draft DPR submitted	31.05.2026	There is an Existing STP of 1.45 MLD MBBR type constructed by KUWS&DB. Additional 2 MLD capacity CAMUS technology type STP is considered in DPR.
32	Belagavi	Gokak	NO	KUIDFC	SBM	3.95	CAMUS	Draft DPR submitted	31.05.2026	There is an existing STP of capacity 8.7 MLD Aerated Lagoon type. Additional 5 MLD CAMUS type STP is considered in DPR.
33	Belagavi	Harogeri	NO	KUIDFC	SBM	5.02		DPR under preparation.	31.08.2026	
34	Belagavi	Hukkeri	NO	KUIDFC	SBM	3.51		Draft DPR submitted	31.05.2026	
35	Belagavi	Kaagavaada	NO	KUIDFC	SBM	2.23		DPR under preparation.	31.08.2026	
36	Belagavi	Kabbura	NO	KUIDFC	SBM	3.02		DPR under preparation.	31.08.2026	
37	Belagavi	Kalloli	NO	KUIDFC	SBM	2.55		DPR under preparation.	31.08.2026	
38	Belagavi	Kankanavadi	NO	KUIDFC	SBM	2.61	CAMUS	Draft DPR submitted	31.05.2026	1.5 MLD CAMUS technology STP considered in DPR.
39	Belagavi	Khanapur	YES	KUIDFC	SBM	2.95		DPR under preparation.	31.08.2026	
40	Belagavi	Konnur	NO	KUIDFC	SBM	2.96		DPR under preparation.	31.08.2026	
41	Belagavi	Kudachi	YES	KUIDFC	SBM	3.53	MBBR	DPR under preparation.	31.08.2026	
42	Belagavi	M.K Hubballi	YES	KUIDFC	SBM	2.14	CAMUS	Draft DPR submitted	31.05.2026	There are 2 no's of existing STP (0.5+0.25=0.75 MLD) Both are MBBR type. Additionally, 1.5 MLD STP of CAMUS technology is considered in DPR
43	Belagavi	Macche	NO	KUIDFC	SBM	2.89		DPR under preparation.	31.08.2026	
44	Belagavi	Mallapura / Ghataprabha	NO	KUIDFC	SBM	4.20		DPR under preparation.	31.08.2026	
45	Belagavi	Manuvalli	YES	KUIDFC	SBM	3.70		DPR under preparation.	31.08.2026	

Sl. No.	District	ULB name	Is ULB under 17 PRS?	Implementing agency (KUWS&D B/ KUIDFC/ ULB)	Scheme/ Fund under which project is approved	Proposed capacity as per approved action Plan (MLD)	Technology of STP	Status of the project (Under DPR Preparation/ DPR Approved/ Under Tendering/ Others Specify)	Proposed date of completion of work	Remark
46	Belagavi	Mudalagi	NO	KUIDFC	SBM	4.45	CAMUS	Draft DPR submitted	31.05.2026	3.5 MLD CAMUS type STP is considered in DPR
47	Belagavi	Mugalakoda	NO	KUIDFC	SBM	4.88		DPR under preparation.	31.08.2026	
48	Belagavi	Naaganura	NO	KUIDFC	SBM	2.59	CAMUS	Draft DPR submitted	31.05.2026	1.5 MLD CAMUS type STP is considered in DPR.
49	Belagavi	Nippani	NO	KUIDFC	SBM	9.59		DPR under preparation.	31.08.2026	
50	Belagavi	Peeranavaadi	NO	KUIDFC	SBM	2.86		DPR under preparation.	31.08.2026	
51	Belagavi	Raibagh	NO	KUIDFC	SBM	2.86		DPR under preparation.	31.08.2026	
52	Belagavi	Ramdurga	YES	KUIDFC	NGT+SBM	1.81	NEBR	DPR under preparation.	31.08.2026	Existing STP of 3.3 MLD WSP type is considered for upgradation to 5.07 MLD of NEBR type STP.
53	Belagavi	Sankeshwar	No	KUWS&DB	State plan	5.70	SBR	DPR Approved	NA	DPR Approved for Rs. 9322.00 lakhs vide Govt Order No. UDD/3/UDS/ 2019/Bengaluru Dtd: 29.03.2023. Land clearance for STP is awaited. Tenders are to be invited
54	Belagavi	Sankeshwar	NO	KUIDFC	SBM	5.29		DPR under preparation.	31.08.2026	
55	Belagavi	Saundatti	YES	KUIDFC	NGT+SBM	6.29	SBR	DPR submitted and approved in SLTC	30.04.2026	3.5 MLD SBR type STP is under construction by KUWSDB. Additionally 4.0 MLD SBR type STP is proposed.
56	Belagavi	Shedbaala	NO	KUIDFC	SBM	2.81		DPR under preparation.	31.08.2026	
57	Belagavi	Ugar Khurda	YES	KUIDFC	SBM	3.80		Draft DPR submitted	31.05.2026	
58	Belagavi	Yaragatti	NO	KUIDFC	SBM	1.55	CAMUS	Draft DPR submitted	31.05.2026	1 MLD STP Proposed
59	Bengaluru Rural	Bashettihalli	No	KUIDFC	SBM	2.99		DPR under Preparation	31.08.2026	
60	Bengaluru Rural	Devanahalli	No	KUIDFC	SBM	4.28		DPR under Preparation	31.08.2026	
61	Bengaluru Rural	Hosakote	No	KUWS&DB	State plan	1.82	MBBR	2nd call tender invited	2nd call tender invited	yet to be applied
62	Bengaluru Rural	Hosakote	No	KUIDFC	NGT+SBM	9.11		DPR under Preparation	31.08.2026	
63	Bengaluru Rural	Nelamangala	No	KUIDFC	NGT+SBM	5.68		DPR under Preparation	31.08.2026	
64	Bengaluru Rural	Vijayapura	No	KUIDFC	SBM	5.57	SBR	DPR under Preparation	31.08.2026	DPR under finalisation
65	Bengaluru Urban	Anekal	No	KUIDFC	SBM	0.50		Draft DPR Submitted	31.05.2026	Finalisation of DPR underway
66	Bengaluru Urban	Attibele	No	KUIDFC	SBM	3.28		DPR under Preparation	31.08.2026	
67	Bengaluru Urban	Bommasandra	No	KUIDFC	SBM	4.53		DPR under Preparation	31.08.2026	
68	Bengaluru Urban	Chandapura	No	KUIDFC	SBM	3.88		DPR under Preparation	31.08.2026	
69	Bengaluru Urban	Chikkabanavara	No	KUIDFC	SBM	3.48		DPR under Preparation	31.08.2026	

Sl. No.	District	ULB name	Is ULB under 17 PRS?	Implementing agency (KUWS&D B/ KUIDFC/ ULB)	Scheme/ Fund under which project is approved	Proposed capacity as per approved action Plan (MLD)	Technology of STP	Status of the project (Under DPR Preparation/ DPR Approved/ Under Tendering/ Others Specify)	Proposed date of completion of work	Remark
70	Bengaluru Urban	Hebbagodi	No	KUIDFC	SBM	12.92		DPR under Preparation	31.08.2026	
71	Bengaluru Urban	Hunasamaranahalli	No	KUIDFC	SBM	3.89		DPR under Preparation	31.08.2026	
72	Bengaluru Urban	Jigani	No	KUIDFC	SBM	3.43		DPR under Preparation	31.08.2026	
73	Bengaluru Urban	Doddathoguru	No	KUIDFC	SBM	2.99		DPR under Preparation	31.08.2026	
74	Bengaluru Urban	Madanayakanahalli	No	KUIDFC	SBM	4.92		DPR under Preparation	31.08.2026	
75	Bidar	Aurad	NO	KUIDFC	SBM	3.03		DPR under preparation.	31.08.2026	
76	Bidar	Basavakalyan	NO	KUIDFC	SBM	10.64	WSP	DPR under preparation.	31.08.2026	15 MLD WSP type STP is considered for proposal.
77	Bidar	Bhalki	NO	KUIDFC	SBM	6.16		DPR under preparation.	31.08.2026	
78	Bidar	Chittaguppa	NO	KUIDFC	SBM	3.86		DPR under preparation.	31.08.2026	
79	Bidar	Halikheda	NO	KUIDFC	SBM	3.37		DPR under preparation.	31.08.2026	
80	Bidar	Humnabad	NO	KUIDFC	NGT+SBM	0.79	-	DPR under preparation.	31.08.2026	HSC's, New network and pump repair works are considered in DPR.
81	Chamarajanagara	Chamarajanagara	No	KUIDFC	SBM	1.66		DPR under Preparation	31.08.2026	
82	Chamarajanagara	Gundlupete	No	KUIDFC	SBM	0.50	-	Draft DPR Submitted	31.05.2026	Refurbishment proposed. Finalisation of DPR underway
83	Chamarajanagara	Hanur	No	KUIDFC	SBM	1.69		DPR under Preparation	31.08.2026	
84	Chamarajanagara	Yelandur	No	KUIDFC	SBM	1.40		DPR under Preparation	31.08.2026	
85	Chikkaballapura	Bagepalli	No	KUWS&DB	State plan	0.55	SBT	Land acquisition		1) 0.55 MLD STP -Alternative land of 30X20 Mtr for construction of STP is identified at Ramaswamy palli village (Sy No.132 Kharab land) at a distance of 500 Mtrs from Reddykere. The same is not yet handed over by the ULB. 2) At present Hon'ble MLA has requested the Hon'ble UD Minister to accord permission to Desope the 0.55 MLD STP from Bagepalli UGD and to take up the same under SBM- 2.0 funds vide Itr Dtd:21-08-2024.
86	Chikkaballapura	Bagepalli	No	KUIDFC	SBM	4.12		DPR under Preparation	31.08.2026	

Sl. No.	District	ULB name	Is ULB under 17 PRS?	Implementing agency (KUWS&D B/ KUIDFC/ ULB)	Scheme/ Fund under which project is approved	Proposed capacity as per approved action Plan (MLD)	Technology of STP	Status of the project (Under DPR Preparation/ DPR Approved/ Under Tendering/ Others Specify)	Proposed date of completion of work	Remark
87	Chikkaballapura	Chikkaballapura	No	KUIDFC	NGT	12.50		DPR under Preparation	31.08.2026	
88	Chikkaballapura	Chintamani	No	KUIDFC	NGT+SBM	6.10	NEBR	Draft DPR Submitted	31.05.2026	7 MLD STP Proposed
89	Chikkaballapura	Gowribidanur	No	KUIDFC	SBM	5.79		DPR under Preparation	31.08.2026	
90	Chikkaballapura	Gudibande	No	KUIDFC	SBM	1.44		DPR under Preparation	31.08.2026	
91	Chikkaballapura	Sidlaghatta	No	KUIDFC	NGT+SBM	4.71	NEBR	Draft DPR Submitted	31.05.2026	Existing 3 MLD WSP upgraded to 6 MLD
92	Chikkamagaluru	Ajjampura	No	KUIDFC	SBM	1.82		DPR under Preparation	31.08.2026	
93	Chikkamagaluru	Birur	No	KUIDFC	SBM	3.47	-	Draft DPR Submitted	31.05.2026	Finalisation of DPR underway
94	Chikkamagaluru	Kadur	No	KUIDFC	NGT+SBM	5.21		DPR under Preparation	31.08.2026	
95	Chikkamagaluru	Koppa	No	KUIDFC	SBM	0.76		DPR under Preparation	31.08.2026	
96	Chikkamagaluru	Kudremuka	No	KUIDFC	SBM	2.99		DPR under Preparation	31.08.2026	
97	Chikkamagaluru	Mudigere	No	KUIDFC	SBM	1.48		DPR under Preparation	31.08.2026	
98	Chikkamagaluru	Narasimharajapura	No	KUIDFC	SBM	1.14		DPR under Preparation	31.08.2026	
99	Chikkamagaluru	Shringeri	Yes	KUIDFC	SBM	0.60		DPR under Preparation	31.08.2026	
100	Chikkamagaluru	Tarikere	No	KUIDFC	NGT+SBM	5.49		DPR under Preparation	31.08.2026	
101	Chitradurga	Challkere	No	KUIDFC	SBM	8.42		DPR under Preparation	31.08.2026	
102	Chitradurga	Hiriyur	No	KUWS&DB	State plan	5	SBR	Land Acquisition	Land Acquisition	UGD scheme to Hiriyur town is Administratively Approved to Rs.100.00Cr. Tender yet to be invited.
103	Chitradurga	Hiriyur	No	KUIDFC	SBM	8.61		DPR under Preparation	31.08.2026	
104	Chitradurga	Holalkere	No	KUIDFC	SBM	2.41		DPR under Preparation	31.08.2026	
105	Chitradurga	Hosadurga	No	KUIDFC	SBM	4.33	-	Draft DPR Submitted	31.05.2026	Finalisation of DPR underway
106	Chitradurga	Molakalmuru	No	KUIDFC	SBM	2.41		DPR under Preparation	31.08.2026	
107	Chitradurga	Nayakanahatti	No	KUIDFC	SBM	2.49		DPR under Preparation	31.08.2026	
108	Dakshina kannada	Bajape	No	KUIDFC	SBM	3.26		DPR under Preparation	31.08.2026	

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109	Dakshina kannada	Bantwal	Yes	KUWS&DB	State plan	4.14	SBR	Land handed over to Board on 25-08-2024		<p>2nd phase modified estimate for providing UGD scheme to 5 zones instead of 7 zones, limiting the cost to Rs.56.54 crore submitted to Govt. letter Dt: 30-06-2023 for approval. Observations are raised by the Govt. vide ltr No.15, dated 22-8-2023. Compliance for the same is submitted to MD office via E-office. Later, an estimate for UGD system to 7 zones recast to CSR 2023-24 with corrigendum/addendum 2024-25 amounting to Rs. 90.40 crore is cleared during 142nd TATSC meeting held on 21-5-2024. Further, the estimate was placed before 305th Board meeting held on 05.08.2024.</p> <p>But, again in order to limit the estimate to sanctioned estimate cost, a working estimate amounting to Rs. 56.54 crore for five zones recast to the prevailing SR 2023-24 contd to 2024-25 is prepared and placed before the 6th TA&amp;TSC meeting held on 20-09-2024 and proceedings awaited.</p>

Sl. No.	District	ULB name	Is ULB under 17 PRS?	Implementing agency (KUWS&DB/ KUIDFC/ ULB)	Scheme/ Fund under which project is approved	Proposed capacity as per approved action Plan (MLD)	Technology of STP	Status of the project (Under DPR Preparation/ DPR Approved/ Under Tendering/ Others Specify)	Proposed date of completion of work	Remark
110	Dakshina kannada	Bantwal	Yes	KUWS&DB	State plan	0.22	SBR	This work is included in the DPR amounting to Rs. 90.40 crores for UGD system to 7 zones submitted for approval.		2nd phase modified estimate for providing UGD scheme to 5 zones instead of 7 zones, limiting the cost to Rs.56.54 crore submitted to Govt. letter Dt: 30-06-2023 for approval. Observations are raised by the Govt. vide ltr No.15, dated 22-8-2023. Compliance for the same is submitted to MD office via E-office. Later, an estimate for UGD system to 7 zones recast to CSR 2023-24 with corrigendum/addendum 2024-25 amounting to Rs. 90.40 crore is cleared during 142nd TATSC meeting held on 21-5-2024. Further, the estimate was placed before 305th Board meeting held on 05.08.2024. But, again in order to limit the estimate to sanctioned estimate cost, a working estimate amounting to Rs. 56.54 crore for five zones recast to the prevailing SR 2023-24 contd to 2024-25 is prepared and placed before the 6th TA&TSC meetig held on 20-09-2024 and proceedings awaited.
111	Dakshina kannada	Bantwal	Yes	KUIDFC	SBM	6.13		DPR under Preparation	31.08.2026	
112	Dakshina kannada	Belthangadi	No	KUIDFC	SBM	1.18		DPR under Preparation	31.08.2026	
113	Dakshina kannada	Kadaba	No	KUIDFC	SBM	1.53		DPR under Preparation	31.08.2026	
114	Dakshina kannada	Kinnigoli	No	KUIDFC	SBM	2.72		DPR under Preparation	31.08.2026	
115	Dakshina kannada	Kotekar	No	KUIDFC	SBM	2.52		DPR under Preparation	31.08.2026	
116	Dakshina kannada	Moodabidare	No	KUIDFC	SBM	4.49		DPR under Preparation	31.08.2026	
117	Dakshina kannada	Mulki	No	KUIDFC	SBM	2.64		DPR under Preparation	31.08.2026	
118	Dakshina kannada	Puttur	No	KUIDFC	SBM	8.10		DPR under Preparation	31.08.2026	

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119	Dakshina kannada	Someshwara	No	KUIDFC	SBM	3.85		DPR under Preparation	31.08.2026	
120	Dakshina kannada	Sullia	No	KUIDFC	SBM	1.05	-	Draft DPR Submitted	31.05.2026	Finalisation of DPR underway
121	Dakshina kannada	Ullala	No	KUWS&DB	State plan	1.7	SBT	Land Acquisition	-	STP & Wetwell land yet to be handed over by TMC since acquisition process is not completed due to litigation pending at Hon'ble High Court.
122	Dakshina kannada	Ullala	Yes	KUIDFC	SBM	4.20	-	Draft DPR Submitted	31.05.2026	Finalisation of DPR underway
123	Dakshina kannada	Vitla	No	KUIDFC	SBM	2.69		DPR under Preparation	31.08.2026	Finalisation of DPR underway
124	Davangere	Channagiri	No	KUIDFC	SBM	3.25		DPR under Preparation	31.08.2026	
125	Davangere	Davanagere	No	KUIDFC	NGT	14.80	Bio-tower	DPR Approved	31.4.2026	Existing 14.8 MLD STP upgraded to 20 MLD STP
126	Davangere	Jagalur	No	KUIDFC	SBM	2.63		DPR under Preparation	31.08.2026	
127	Davangere	Malebennur	Yes	KUIDFC	SBM	3.60		DPR under Preparation	31.08.2026	
128	Davangere	Niyathi	No	KUIDFC	SBM	1.49		DPR under Preparation	31.08.2026	
129	Dharwada	Alnavara	NO	KUIDFC	SBM	2.63		DPR under preparation.	31.08.2026	
130	Dharwada	Annigeri	NO	KUIDFC	SBM	2.91		DPR under preparation.	31.08.2026	
131	Dharwada	Kalaghatagi	NO	KUIDFC	SBM	2.58		DPR under preparation.	31.08.2026	
132	Dharwada	Kundgol	NO	KUIDFC	SBM	2.86		DPR under preparation.	31.08.2026	
133	Dharwada	Navalgund	NO	KUIDFC	NGT+SBM	3.76	SBR	DPR submitted and approved. Re-tendered.	31.5.2026	2.2 MLD SBR type STP is considered in DPR.
134	Gadaga	Gadag-Betageri	NO	KUIDFC	NGT	16.25	NEBR	SLTC Approved	31.5.2026	13.88 MLD STP already exist and was built by KUWS&DB. Presently KUIDFC is taking the upgradation and has increased the capacity to 16.25 MLD. Technology is being upgraded from WSP to NEBR.
135	Gadaga	Gajendragad	NO	KUIDFC	SBM	4.94		DPR under preparation.	31.08.2026	
136	Gadaga	Lakshmeshwara	NO	KUIDFC	SBM	0.50	-	Draft DPR Submitted.	31.05.2026	Existing STP of 5.5 MLD FAL Type is adequate. Repair of earthen bunds, electromechanical components are considered in DPR.
137	Gadaga	Mulagunda	NO	KUIDFC	SBM	2.86	CAMUS	Draft DPR Submitted.	31.05.2026	1.5 MLD CAMUS Type STP is considered in DPR.
138	Gadaga	Mundargi	NO	KUIDFC	SBM	3.80		DPR under preparation.	31.08.2026	

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139	Gadaga	Naragunda	NO	KUIDFC	NGT+SBM	1.36	NEBR	DPR submitted and approved. Re-tender published.	31.5.2026	Upgradation of 4.18 MLD existing STP to 1.7 MLD NEBR Type STP, HSC's, network are considered in DPR.
140	Gadaga	Naregal	NO	KUIDFC	SBM	2.55		DPR under preparation.	31.08.2026	
141	Gadaga	Rona	NO	KUIDFC	SBM	3.56		DPR under preparation.	31.08.2026	
142	Gadaga	Shirahatti	NO	KUIDFC	SBM	2.69		DPR under preparation.	31.08.2026	
143	Hassan	Alur	No	KUIDFC	SBM	0.70		DPR under Preparation	31.08.2026	
144	Hassan	Arkalgudu	No	KUWS&DB	State plan	1	WSP	Land acquisition	-	The land for construction of STP is handed over to the board by the local body. The land for approach road for the STP is to be handed over by the local body. After handing over of the approach road, work will be taken up.
145	Hassan	Arkalgudu	No	KUWS&DB	State plan	1.8	WSP	Sub- Estimate is to be approved	-	The land for construction of STP is handed over to the board by the local body. The sub estimate is cleared during 139th TATSC meeting and as per MD sir directions, subject to be placed before Board Meeting.
146	Hassan	Arkalgudu	No	KUIDFC	SBM	2.57		DPR under Preparation	31.08.2026	1.8 MLD - Zone 4
147	Hassan	Belur	No	KUIDFC	SBM	0.89		DPR under Preparation	31.08.2026	
148	Hassan	Channarayapatna	No	KUIDFC	SBM	1.57		DPR under Preparation	31.08.2026	
149	Hassan	Holenarsipura	Yes	KUIDFC	SBM	1.57		DPR under Preparation	31.08.2026	
150	Hassan	Sakaleshpura	No	KUIDFC	SBM	3.73		DPR under Preparation	31.08.2026	
151	Haveri	Bankapur	NO	KUIDFC	SBM	3.44		DPR under preparation.	31.08.2026	
152	Haveri	Guttal	NO	KUIDFC	SBM	2.80		DPR under preparation.	31.08.2026	
153	Haveri	Hanagal	NO	KUIDFC	SBM	4.30		DPR under preparation.	31.08.2026	
154	Haveri	Haveri	NO	KUIDFC	NGT+SBM	6.02	SBR	Work under progress	5.1.2026	
155	Haveri	Hirekerur	NO	KUIDFC	SBM	2.93		DPR under preparation.	31.08.2026	
156	Haveri	Rattihalli	NO	KUIDFC	SBM	2.28		DPR under preparation.	31.08.2026	
157	Haveri	Savanur	NO	KUIDFC	SBM	6.19	CAMUS	Draft DPR Submitted.	31.05.2026	6 MLD CAMUS Technoogy STP is considered in DPR.
158	Haveri	Shiggaon	NO	KUIDFC	SBM	4.30		DPR under preparation.	31.08.2026	
159	Kalaburagi	Afzalpur	NO	KUIDFC	SBM	4.13		DPR under preparation.	31.08.2026	
160	Kalaburagi	Alanda	NO	KUIDFC	SBM	6.47	WSP	Draft DPR Submitted.	31.05.2026	6 MLD WSP STP Proposed
161	Kalaburagi	Chincholi	NO	KUIDFC	SBM	3.19		DPR under preparation.	31.08.2026	
162	Kalaburagi	Jewargi	YES	KUIDFC	SBM	0.67		DPR under preparation.	31.08.2026	

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163	Kalaburagi	Kalagi	NO	KUIDFC	SBM	1.46		DPR under preparation.	31.08.2026	
164	Kalaburagi	Kamalapura	NO	KUIDFC	SBM	1.77		DPR under preparation.	31.08.2026	
165	Kalaburagi	Sedam	NO	KUIDFC	SBM	6.00	-	Draft DPR Submitted.	31.05.2026	Upgradation of existing STP proposed
166	Kalaburagi	Shahabad	YES	KUIDFC	SBM	7.26	WSP	Draft DPR submitted	31.05.2026	7MLD WSP Type STP is considered in DPR
167	Kalaburagi	Wadi	NO	KUIDFC	SBM	5.80		DPR under preparation.	31.08.2026	
168	Kalaburagi	Yadrami	NO	KUIDFC	SBM	1.69		DPR under preparation.	31.08.2026	
169	Kodagu	Kushalnagara	No	KUIDFC	SBM	2.45		DPR under Preparation	31.08.2026	
170	Kodagu	Madikeri	No	KUIDFC	NGT+SBM	5.34		DPR under Preparation	31.08.2026	
171	Kodagu	Somvarpet	No	KUIDFC	SBM	1.03		DPR under Preparation	31.08.2026	
172	Kodagu	Virajpet	No	KUIDFC	SBM	2.76		DPR under Preparation	31.08.2026	
173	Kolar	Bangarapet	No	KUIDFC	SBM	6.84		DPR under Preparation	31.08.2026	Finalisation of DPR underway
174	Kolar	Kolar	No	KUIDFC	SBM	24.00	SBR	DPR Approved	31.5.2026	Tender invited
175	Kolar	Malur	No	KUIDFC	SBM	2.11	-	Draft DPR Submitted	31.05.2026	Finalisation of DPR underway
176	Kolar	Mulabagal	No	KUIDFC	SBM	2.44	-	Draft DPR Submitted	31.05.2026	Finalisation of DPR underway
177	Kolar	Robertsonpet	No	KUIDFC	NGT	1.20	SBR	DPR Approved	31.5.2026	Tender invited
178	Kolar	Vemagal Kurugal	No	KUIDFC	SBM	3.26		DPR under Preparation	31.08.2026	
179	Kolar	Srinivaspura	No	KUIDFC	SBM	1.09	-	Draft DPR Submitted	31.05.2026	Finalisation of DPR underway
180	Koppala	Bhagyanagar	NO	KUIDFC	SBM	3.04		DPR under preparation.	31.08.2026	
181	Koppala	Kanakagiri	NO	KUIDFC	SBM	2.71		DPR under preparation.	31.08.2026	
182	Koppala	Karatagi	NO	KUIDFC	SBM	4.80		DPR under preparation.	31.08.2026	
183	Koppala	Koppala	NO	KUIDFC	NGT+SBM	10.79		DPR under preparation.	31.08.2026	
184	Koppala	Kukanur	NO	KUIDFC	SBM	2.88		DPR under preparation.	31.08.2026	
185	Koppala	Kushtagi	NO	KUIDFC	SBM	0.60	CAMUS	Draft DPR submitted	31.05.2026	3.5 MLD CAMUS Type STP is considered in DPR
186	Koppala	Tavaragera	NO	KUIDFC	SBM	2.80		DPR under preparation.	31.08.2026	
187	Koppala	Yelburga	NO	KUIDFC	SBM	2.26		DPR under preparation.	31.08.2026	
188	Mandya	Bellur	No	KUIDFC	SBM	2.46		DPR under Preparation	31.08.2026	
189	Mandya	Maddur	YES	KUWS&DB	State plan	6	Tertiary treatment	DPR Approved	-	DPR amounting to Rs.16.49 crores is administratively approved vide GO No: UDD 06 UWS 2024 (E-file), Bangalore dtd:21.12.2024
190	Mandya	Maddur	No	KUIDFC	SBM	0.89		DPR under Preparation	31.08.2026	
191	Mandya	Malavalli	No	KUIDFC	SBM	0.50	-	Draft DPR Submitted	31.05.2026	Finalisation of DPR underway
192	Mandya	Mandya	No	KUIDFC	NGT	10.00	NEBR	DPR Approved	31.05.2026	Re-tendered
193	Mandya	Mandya	No	KUIDFC	NGT	9.62	NEBR	DPR Approved	31.05.2026	Re-tendered
194	Mandya	Pandavapura	No	KUIDFC	SBM	3.11		DPR under Preparation	31.08.2026	

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195	Mandya	Shrirangapattana	Yes	KUIDFC	NGT+SBM	0.50		DPR under Preparation	31.08.2026	
196	Mysuru	Bannur	No	KUIDFC	SBM	1.09	-	Draft DPR Submitted	31.05.2026	Finalisation of DPR underway
197	Mysuru	Bogadi	No	KUIDFC	SBM	3.19		DPR under Preparation	31.08.2026	
198	Mysuru	H.D. Kote	No	KUIDFC	SBM	2.18		DPR under Preparation	31.08.2026	
199	Mysuru	Hootagalli	No	KUIDFC	NGT+SBM	9.09	SBR	DPR Approved	12/1/2025	Under implementation
200	Mysuru	Hunsur	No	KUIDFC	SBM	3.86		DPR under Preparation	31.08.2026	
201	Mysuru	K.R.Nagar	No	KUIDFC	NGT+SBM	0.50	SBR	DPR Approved	12/1/2025	DPR under Preparation
202	Mysuru	Kadakola	No	KUIDFC	SBM	3.19		DPR under Preparation	31.08.2026	
203	Mysuru	Nanjangudu	Yes	KUIDFC	NGT+SBM	1.09	SBR	Draft DPR Submitted	31.05.2026	0.2 MLD STP proposed
204	Mysuru	Periyapatna	No	KUIDFC	SBM	3.16		DPR under Preparation	31.08.2026	
205	Mysuru	Rammanahalli	No	KUIDFC	SBM	4.33		DPR under Preparation	31.08.2026	
206	Mysuru	Sargur	No	KUIDFC	SBM	1.74		DPR under Preparation	31.08.2026	
207	Mysuru	Srirampura	No	KUIDFC	SBM	4.02		DPR under Preparation	31.08.2026	
208	Mysuru	T Narsipura	Yes	KUIDFC	NGT+SBM	1.60	SBR	DPR Approved	12/1/2025	Under implementation
209	Raichuru	Balaganur	NO	KUIDFC	SBM	1.83		DPR under preparation.	31.08.2026	
210	Raichuru	Devadurga	NO	KUIDFC	SBM	4.42	WSP	Draft DPR submitted	31.05.2026	3.5 MLD WSP Type STP is considered in DPR
211	Raichuru	Hatti	NO	KUIDFC	SBM	2.60		DPR under preparation.	31.08.2026	
212	Raichuru	Jalahalli	NO	KUIDFC	SBM	2.40		DPR under preparation.	31.08.2026	
213	Raichuru	Kavitala	NO	KUIDFC	SBM	2.40	CAMUS	Draft DPR submitted	31.05.2026	1.5 MLD CAMUS Type STP is considered in DPR
214	Raichuru	Lingasugur	NO	KUIDFC	SBM	5.40		DPR under preparation.	31.08.2026	
215	Raichuru	Manvi	NO	KUIDFC	SBM	7.09	CAMUS	Draft DPR submitted	31.05.2026	6.0 MLD CAMUS Type STP is considered in DPR
216	Raichuru	Maski	NO	KUIDFC	SBM	3.78		DPR under preparation.	31.08.2026	
217	Raichuru	Mudgal	NO	KUIDFC	SBM	3.47		DPR under preparation.	31.08.2026	
218	Raichuru	Sirawar	NO	KUIDFC	SBM	3.09		DPR under preparation.	31.08.2026	
219	Raichuru	Turvihal	NO	KUIDFC	SBM	2.08	CAMUS	Draft DPR submitted	31.05.2026	1.5 MLD CAMUS Type STP considered in DPR.
220	Ramanagara	Bidadi	No	KUWS&DB	State plan	0.1	MBBR	Land Acquisition	-	Due to non availability of land & shortage of funds, Sewer network along with STP will be taken up under 2nd Stage
221	Ramanagara	Bidadi	No	KUWS&DB	State plan	0.1	MBBR	Land Acquisition	-	Due to non availability of land & shortage of funds, Sewer network along with STP will be taken up under 2nd Stage
222	Ramanagara	Bidadi	No	KUIDFC	SBM	4.77		DPR under Preparation	31.08.2026	

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223	Ramanagara	Channapatna	No	KUWS&DB	State plan	11.5	SBR	Land Acquisition		Tenders invited, Tender under evaluation. Tender evaluation is in process . social impact assessment exemption is obtained on 27.08.2024.  11(1) notification for wetwell and STP lands issued vide No. LAQ/SR/45/2023-24 dt:04.09.2024.  Land acquisition in process at the O/o SLAO, Channapatna
224	Ramanagara	Channapatna	No	KUIDFC	SBM	11.50		DPR under Preparation	31.08.2026	
225	Ramanagara	Harohalli	No	KUIDFC	SBM	3.27		DPR under Preparation	31.08.2026	
226	Ramanagara	Kanakapura	Yes	KUIDFC	NGT+SBM	1.95		DPR under Preparation	31.08.2026	
227	Ramanagara	Magadi	No	KUIDFC	SBM	0.51	-	Draft DPR Submitted	31.05.2026	Finalisation of DPR underway
228	Ramanagara	Ramanagara	No	KUIDFC	NGT+SBM	7.66		DPR under Preparation	31.08.2026	
229	Shivamogga	Anavatti	No	KUIDFC	SBM	2.83		DPR under Preparation	31.08.2026	
230	Shivamogga	Holehonnuru	Yes	KUIDFC	SBM	2.46		DPR under Preparation	31.08.2026	
231	Shivamogga	Hosanagara	No	KUIDFC	SBM	0.89		DPR under Preparation	31.08.2026	
232	Shivamogga	Jog Kargal	Yes	KUIDFC	SBM	1.73		DPR under Preparation	31.08.2026	
233	Shivamogga	Sagar	No	KUIDFC	NGT+SBM	8.33	SBR	DPR Approved	31.05.2026	Re-tendered
234	Shivamogga	Shikaripura	No	KUIDFC	NGT+SBM	0.50		DPR under Preparation	31.08.2026	
235	Shivamogga	Shiralakoppa	No	KUIDFC	SBM	2.57		DPR under Preparation	31.08.2026	
236	Shivamogga	Soraba	No	KUIDFC	SBM	1.73		DPR under Preparation	31.08.2026	
237	Shivamogga	Thirthahalli	Yes	KUIDFC	SBM	2.22		DPR under Preparation	31.08.2026	
238	Tumakuru	Chikkanayakana halli	No	KUWS&DB	State plan	2.6	SBR	Structural design to be approved	31-08-2025	The private land in Sy No.7/1,7/2, 8/4 and 83/2 are handed over to board on 09-12-2023. The private land for approach in SY No.5/5F has been handed over to board on.25-06-2024. Work has to be started after approval to structural designs.
239	Tumakuru	Chikkanayakana halli	No	KUWS&DB	State plan	0.1	MBBR	Designs to be approved	31-12-2025	Land handed over to Board. Design and drawings are to be submitted by the agency.

Sl. No.	District	ULB name	Is ULB under 17 PRS?	Implementing agency (KUWS&DB/ KUIDFC/ ULB)	Scheme/ Fund under which project is approved	Proposed capacity as per approved action Plan (MLD)	Technology of STP	Status of the project (Under DPR Preparation/ DPR Approved/ Under Tendering/ Others Specify)	Proposed date of completion of work	Remark
240	Tumakuru	Chikkanayakana halli	No	KUWS&DB	State plan	0.11	MBBR	Land Acquisition	31-12-2025	Land is yet to be handedover by ULB. Work will be commenced after handing over of the land
241	Tumakuru	Chikkanayakana halli	No	KUWS&DB	State plan	0.72	MBBR	Land Acquisition	31-12-2025	Land is yet to be handedover by ULB. Work will be commenced after handing over of the land
242	Tumakuru	Chikkanayakana halli	No	KUIDFC	SBM	3.54		DPR under Preparation	31.08.2026	
243	Tumakuru	Gubbi	No	KUIDFC	SBM	2.82		DPR under Preparation	31.08.2026	
244	Tumakuru	Huliyaru	No	KUIDFC	SBM	2.46		DPR under Preparation	31.08.2026	
245	Tumakuru	Koratagere	No	KUIDFC	SBM	2.33		DPR under Preparation	31.08.2026	
246	Tumakuru	Kunigal	No	KUIDFC	SBM	2.71		DPR under Preparation	31.08.2026	
247	Tumakuru	Madhugiri	No	KUIDFC	SBM	4.45		DPR under Preparation	31.08.2026	
248	Tumakuru	Pavagada	No	KUIDFC	SBM	4.35		DPR under Preparation	31.08.2026	
249	Tumakuru	Tiptur	No	KUIDFC	NGT+SBM	3.09	SBR	SLTC Approved	31.05.2026	New STP proposed
250	Tumakuru	Tiptur	No	KUIDFC	NGT+SBM	6.00	SBR	SLTC Approved	31.05.2026	KUIDFC is undertaking upgradation of the existing STP
251	Tumakuru	Tumakuru	No	KUIDFC	NGT	0.82		DPR under Preparation	31.08.2026	
252	Tumakuru	Turuvekere	No	KUIDFC	SBM	0.50	-	Draft DPR Submitted	31.05.2026	Finalisation of DPR underway
253	Udupi	Bainduru	No	KUIDFC	SBM	3.99		DPR under Preparation	31.08.2026	
254	Udupi	Karkala	Yes	KUIDFC	SBM	0.94	-	Draft DPR Submitted	31.05.2026	Finalisation of DPR underway
255	Udupi	Kaup	No	KUWS&DB	State plan	0.3	SBR	Land Acquisition	-	Land required for STP has to be finalised by TMC.
256	Udupi	Kaup	No	KUIDFC	SBM	3.34		DPR under Preparation	31.08.2026	

Sl. No.	District	ULB name	Is ULB under 17 PRS?	Implementing agency (KUWS&DB/ KUIDFC/ ULB)	Scheme/ Fund under which project is approved	Proposed capacity as per approved action Plan (MLD)	Technology of STP	Status of the project (Under DPR Preparation/ DPR Approved/ Under Tendering/ Others Specify)	Proposed date of completion of work	Remark
257	Udupi	Kundapur	No	KUWS&DB	State plan	2.8	SBR	Land Acquisition	-	Tender to be invited. Land required for approach road to STP and wetwell -7 is to be handed over by TMC, Kundapura.  For Wetwell-7, alternate Govt land has been identified and proposal for reserving land is submitted to DC, Udupi. Joint inspection and boundary marking has been done on 22-08-2024. Yet to be handed over. For Approach road to Wetwell/STP, land acquisition is under progress (Proposal submitted to Government for 19(1) & 19(2) approval. Final award notification is done. Notice has been issued to owners of land to produce the documents and collect the compensation. Joint inspection and boundary marking has been done on 22-08-2024 and lands are handed over by TMC on 23-09-2024.
258	Udupi	Kundapur	No	KUWS&DB	State plan	0.14	SBR	Land Acquisition	-	Work not taken up due to non availability of land.
259	Udupi	Kundapur	No	KUWS&DB	State plan	0.07	SBR	Land Acquisition	-	
260	Udupi	Kundapur	No	KUIDFC	SBM	4.65		DPR under Preparation	31.08.2026	
261	Udupi	Saligram	No	KUIDFC	SBM	2.31		DPR under Preparation	31.08.2026	
262	Udupi	Udupi	NO	KUIDFC	NGT	8	SBR	Approve in SLTC	31.05.2026	
263	Uttara Kannada	Ankola	NO	KUIDFC	SBM	3.40		DPR under preparation.	31.08.2026	
264	Uttara Kannada	Bhatkal	No	KUWS&DB	State plan	2.5	MBBR	Land Acquisition	NA	Private land is identified and is to be handed over by ULB. Several correspondance made with the local body. Issue is brought to the notice of PD, DUDc karwar during the meeting held on dated: 31/07/2024.
265	Uttara Kannada	Bhatkal	NO	KUIDFC	SBM	0.63		Draft DPR Submitted	31.05.2026	
266	Uttara Kannada	Dandeli	YES	KUIDFC	SBM	8.33		Draft DPR Submitted	31.05.2026	
267	Uttara Kannada	Haliyala	No	KUWS&DB	State plan	3.5	SBR	Land Acquisition	NA	Land acquisition proposal approved by DC Karwar (Extent:01 Acre: 30 Gunta ) Amount is yet to be paid to owners.
268	Uttara Kannada	Haliyala	NO	KUIDFC	SBM	3.70		Draft DPR Submitted	31.05.2026	

Sl. No.	District	ULB name	Is ULB under 17 PRS?	Implementing agency (KUWS&DB/ KUIDFC/ ULB)	Scheme/ Fund under which project is approved	Proposed capacity as per approved action Plan (MLD)	Technology of STP	Status of the project (Under DPR Preparation/ DPR Approved/ Under Tendering/ Others Specify)	Proposed date of completion of work	Remark
269	Uttara Kannada	Honavara	No	KUWS&DB	State plan	2.6	SBR	Agitation from Public	NA	Agitation from local people
270	Uttara Kannada	Honavara	NO	KUIDFC	SBM	2.92		DPR under preparation.	31.08.2026	
271	Uttara Kannada	Jali	NO	KUIDFC	SBM	2.96		Draft DPR Submitted	31.05.2026	
272	Uttara Kannada	Karwar	Yes	KUWS&DB	State plan	3	SBR	Tender to be Invited	NA	NOC from CRZ for construction of 3 Nos wetwell is awaited. Wetwell 2 land is handed over but publics are opposing. Alternate land is yet to be handed over.
273	Uttara Kannada	Karwar	YES	KUIDFC	SBM	8.69		DPR under preparation.	31.08.2026	
274	Uttara Kannada	Kumta	No	KUWS&DB	State plan	4.6	SBR	RE is to be Approved	NA	revised estimate is to be approved
275	Uttara Kannada	Kumta	NO	KUIDFC	SBM	5.60		DPR under preparation.	31.08.2026	
276	Uttara Kannada	Manki	NO	KUIDFC	SBM	3.05		DPR under preparation.	31.08.2026	
277	Uttara Kannada	Mundgod	NO	KUIDFC	SBM	2.88		DPR under preparation.	31.08.2026	
278	Uttara Kannada	Siddapura	NO	KUIDFC	SBM	2.17		DPR under preparation.	31.08.2026	
279	Uttara Kannada	Sirsi	NO	KUIDFC	SBM	9.60		DPR under preparation.	31.08.2026	
280	Uttara Kannada	Yellapura	NO	KUIDFC	SBM	3.12		DPR under preparation.	31.08.2026	
281	Vijayanagara	Hagaribommana halli	NO	KUIDFC	SBM	6.51		DPR under preparation.	31.08.2026	
282	Vijayanagara	Kamalapuram	NO	KUIDFC	SBM	3.90		DPR under preparation.	31.08.2026	
283	Vijayanagara	Kottur	NO	KUIDFC	SBM	4.01		DPR under preparation.	31.08.2026	
284	Vijayanagara	Mariyammanahalli		KUIDFC	SBM	2.74		DPR under preparation.	31.08.2026	
285	Vijayapura	Almel	NO	KUIDFC	SBM	2.98		DPR under preparation.	31.08.2026	
286	Vijayapura	Babaleshwara	NO	KUIDFC	SBM	1.70		DPR Under preparation.	31.08.2026	
287	Vijayapura	Basavana Bagevadi	NO	KUIDFC	SBM	1.04		Draft DPR submitted	31.05.2026	
288	Vijayapura	Chadchana	NO	KUIDFC	SBM	2.48	CAMUS	Draft DPR submitted	31.05.2026	1.5 MLD STP Proposed
289	Vijayapura	Devarahipparagi	NO	KUIDFC	SBM	2.65		DPR Under preparation.	31.08.2026	
290	Vijayapura	Indi	NO	KUIDFC	SBM	1.63	CAMUS	Draft DPR submitted	31.05.2026	There is an existing STP of 4.2 MLD WSP Type. Additionally 1.5 MLD CAMUS Type STP is considered in DPR.
291	Vijayapura	Kolhar	NO	KUIDFC	SBM	2.65		Draft DPR submitted	31.05.2026	
292	Vijayapura	Managuli	NO	KUIDFC	SBM	2.42		DPR Under preparation.	31.08.2026	

Sl. No.	District	ULB name	Is ULB under 17 PRS?	Implementing agency (KUWS&D B/ KUIDFC/ ULB)	Scheme/ Fund under which project is approved	Proposed capacity as per approved action Plan (MLD)	Technology of STP	Status of the project (Under DPR Preparation/ DPR Approved/ Under Tendering/ Others Specify)	Proposed date of completion of work	Remark
293	Vijayapura	Muddebihal	NO	KUIDFC	NGT+SBM	5.22	CAMUS	Draft DPR under preparation	31.08.2026	There is an existing STP of 5.24 MLD SBT Type. The same is considered for upgradation to 7.0 MLD CAMUS Type STP. HSC's and network are also considered.
294	Vijayapura	Nalatawada	NO	KUIDFC	SBM	2.24		DPR Under preparation.	31.08.2026	
295	Vijayapura	Nidagundi	NO	KUIDFC	SBM	2.44	CAMUS	Draft DPR submitted	31.05.2026	1.5 MLD STP Proposed
296	Vijayapura	Sindhagi	NO	KUIDFC	SBM	5.68		Draft DPR submitted	31.05.2026	
297	Vijayapura	Talikote	NO	KUIDFC	SBM	1.92	-	Draft DPR submitted	31.05.2026	Upgradation proposed
298	Vijayapura	Tikota	NO	KUIDFC	SBM	0.60		DPR Under preparation.	31.08.2026	
299	Yadagiri	Gurumitkal	NO	KUIDFC	SBM	0.50	-	Draft DPR submitted	31.05.2026	Upgradation proposed
300	Yadagiri	Hunasagi	NO	KUIDFC	SBM	2.44		DPR Under preparation.	31.08.2026	
301	Yadagiri	Kakkeri	NO	KUIDFC	SBM	3.32		DPR Under preparation.	31.08.2026	
302	Yadagiri	Kembhavi	NO	KUIDFC	SBM	3.21		DPR Under preparation.	31.08.2026	
303	Yadagiri	Shahapur	No	KUWS&DB	State plan	13	SBT	DPR Approved		The DPR for the work of Construction of 4.00 MLD SBR type STP and other balance work under UGD scheme to Pandavapura town amounting to Rs.23.70 crores was submitted to Gok vide MD, KUWS&DB, Bangalore ltr No.1971, dtd:07.03.2023. But vide GoK orders No: UDD 21 UDS 2022 dated:28.12.2023, the estimate is returned to comply the proposal as per orders of note 50(1), 50(2), 50(3) of NGT O.A No:673/2018. The revised DPR amounting to Rs.23.80 crores along with compliances submitted to government for approval.  Presently STP construction work is approved under SBM 2.0 to KUIDFC. Hence DPR was shared to KUIDFC and work will be taken taken up by KUIDFC
304	Yadagiri	Shahapur	NO	KUIDFC	SBM	8.14		DPR Under preparation.	31.08.2026	
305	Yadagiri	Shorapura	NO	KUIDFC	SBM	7.84	WSP	Draft DPR submitted	31.05.2026	7.5 MLD WSP type STP is considered in DPR.
306	Yadagiri	Yadgiri	NO	KUIDFC	NGT	11.34		DPR under preparation.	31.08.2026	HSC's, network and STP are considered NGT fund
307	Bengaluru Urban	BBMP		BWSSB	-	75	Madiwala	SBR		DPR sent to GoK for approval

Sl. No.	District	ULB name	Is ULB under 17 PRS?	Implementing agency (KUWS&D B/ KUIDFC/ ULB)	Scheme/ Fund under which project is approved	Proposed capacity as per approved action Plan (MLD)	Technology of STP	Status of the project (Under DPR Preparation/ DPR Approved/ Under Tendering/ Others Specify)	Proposed date of completion of work	Remark
308	Bengaluru Urban	BBMP		BWSSB	-	50	Kadabeesanahalli	SBR		DPR sent to GoK for approval
309	Bengaluru Urban	BBMP		BWSSB	-	20	Kadugodi	Integrated fixed –Film Activated sludge(IFAS)		DPR sent to GoK for approval
310	Bengaluru Urban	BBMP		BWSSB	-	20	Koramangala	Integrated fixed –Film Activated sludge(IFAS)		DPR sent to GoK for approval
311	Bengaluru Urban	BBMP		BWSSB	-	10	Basavanapura	SBR		DPR sent to GoK for approval
312	Bengaluru Urban	BBMP		BWSSB	-	60	Bellandur	Conventional Activated Sludge Process		DPR sent to GoK for approval
313	Bengaluru Urban	BBMP		BWSSB	-	100	Mailasandra	Activated Sludge Process		DPR under preparation
314	Bengaluru Urban	BBMP		BWSSB	-	100	Doddabele	Activated Sludge Process		DPR under preparation
315	Bangalore Urban	BBMP		BWSSB	Karnataka Water Security & Resilience Programme	15	Kogilu	SBR		Totally 148 MLD of various capacities is proposed under Karnataka Water Security & Resilience Programme project, which is under process.
316	Bangalore Urban	BBMP		BWSSB	Karnataka Water Security & Resilience Programme	5	Joggikere	SBR		
317	Bangalore Urban	BBMP		BWSSB	Karnataka Water Security & Resilience Programme	5	Abbigere	SBR		
318	Bangalore Urban	BBMP		BWSSB	Karnataka Water Security & Resilience Programme	10	U M Kaval	SBR		
319	Bangalore Urban	BBMP		BWSSB	Karnataka Water Security & Resilience Programme	15	Hulimavu	SBR		

Sl. No.	District	ULB name	Is ULB under 17 PRS?	Implementing agency (KUWS&D B/ KUIDFC/ ULB)	Scheme/ Fund under which project is approved	Proposed capacity as per approved action Plan (MLD)	Technology of STP	Status of the project (Under DPR Preparation/ DPR Approved/ Under Tendering/ Others Specify)	Proposed date of completion of work	Remark
320	Bangalore Urban	BBMP		BWSSB	Karnataka Water Security & Resilience Programme	15	Chikkabeguru	SBR		
321	Bangalore Urban	BBMP		BWSSB	Karnataka Water Security & Resilience Programme	20	Channasandra	SBR		
322	Bangalore Urban	BBMP		BWSSB	Karnataka Water Security & Resilience Programme	28	Soukhere	SBR		
323	Bangalore Urban	BBMP		BWSSB	Karnataka Water Security & Resilience Programme	35	Anjanapura	SBR		
	<b>Total</b>					<b>1693.45</b>				

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## Annexure - R18

## List of Non Operational STPs in Karnataka

S. No	District	ULB	Is ULB under 17 Polluted River Stretch?	Implementing agency (KUWS&DB/ KUIDFC/ ULB)	Presently Maintained by (KUWS&DB/ KUIDFC/ ULB)	Address of the STP	Operational Status	STP Installed Capacity (MLD)	Technology	Reason for Non-Operational	Proposed action to operate the STP
1	Bidar	Humnabad	No	KUIDFC	ULB	Sedol road	Non-Operational	6.00	WSP	Due to lack of HSCs	HSCs 8462 Nos proposed under NGT Environmental Compensation Fund. DPR preparation underway.
2	Tumkur	Turuvekere	No	KUWSDB	KUWSDB	Bidiswaste Sy No 101/1, 101/2, 103/1, 103/2 and others	Non-operational	1.95	WSP	After commissioning of the scheme, pattana panchayat Turuvekere has not accepted for further maintenance of the scheme due to the reason that HSC's were not executed in the scheme	The DPR for 2nd stage UGD Scheme to Turuvekere town for amounting to Rs.9.50Cr is administratively approved vide GO No. UDD/13/UDS/2021 dt: 03-11-2022 and additional Rs.30.00 lakhs shall be borne by ULB under AMRUT.
3	Dakshina Kannada	Ullala	No	KUWSDB	KUWSDB	Kodikotepura, Ullala	Non-Operational	4.40	SBT	HSC work to be taken up by ULB to commission the sewer network and utilise STP.	1) Proposal for HSCs works - Rs.22.63 crores. 2) Proposal for construction of FSTP (FSSM) for uncovered areas - Rs.323.00 lakhs.
4	Dakshina Kannada	Sullia	No	KUWSDB	ULB	Jayanagara	Non-Operational	2.00	Oxidation Pond	Repair works of Wetwell, pumping machineries and network to be taken up.	Proposed to rehabilitation of wetwells, pumping machinery, network and upgrade existing STP from 2 MLD to 2.60 MLD SBR type and construction of 6.00 KLD capacity FSTP.
5	Bagalkot	Hungund	No	KUWSDB	ULB	Near Ramwadgi Road	Non-operational	3.50	WSP	In the A/A estimate of Providing UGD scheme to Hungund town amounting to Rs.1902.35 lakhs, there is no provision for HSCs.Hence, there is no flow of sewage to the STP.	However the scheme is commissioned during March 2018 . Since the HSC is not provided and it was not included in estimate, so the sewage is not generating.The local body has not taken any action for providing the HSC.Addressed the DMA, Bengaluru vide letter no:1868 Dt: 27-10-2018. The estimate for ' Providing indivisual HSCs and allied works to Hunagund Town' is prepared as per UniSR amounting to Rs.18.93 Crore and submitted to Govt for Administrative Approval vide ltr No. 788 Dt:04-08-2023. Now as per the directions of the Govt vide letter No. UDD/22/UDS/2023 Dated:23.11.2023. The compliances for the same & along with Modified Estimate amounting to Rs. 16.17 Cr will be submitted Govt. shortly.
6	Bagalkot	Gulelgudda	No	ULB	ULB	SY.113, Padanakatti village	Non-Operational	4.00	WSP	No sewer line	Proposed under NGT, Environmental Compensation Fund Rs.2 cr allocated. DPR preparation underway.

S. No	District	ULB	Is ULB under 17 Polluted River Stretch?	Implementing agency (KUWS&DB/ KUIDFC/ ULB)	Presently Maintained by (KUWS&DB/ KUIDFC/ ULB)	Address of the STP	Operational Status	STP Installed Capacity (MLD)	Technology	Reason for Non-Operational	Proposed action to operate the STP
7	Gadag	Naragund	No	KUWSDB	KUWSDB	Hirehalla, Hubballi road, Naragund.	Non-operational	4.18	WSP	There was no provision for HSC in the DPR. Hence, there is no flow of waste water to STP	HSCs-3050 Nos proposed under NGT Environmental Compensation Fund of Rs8 cr. Retendered (Call-2). Last date for submission of bids is 24.01.25
8	Belgavi	Ramdurga	Yes	KUWSDB	KUWSDB	Halagatti Village	Non-operational	3.30	WSP	There was no provision for HSC in the DPR. Hence, there is no flow of waste water to STP	Estimate for providing 5200 Nos of HSC's amounting to Rs. 1573.00 lakhs was submitted to Govt for Administrative Approval vide ltr No. 789 Dtd: 04.08.2023. Govt vide ltr No.UDD 23/UDS/2023 Dated:13.02.2024 has directed to submit compliance to the observation. Further, vide G.O. No.UDD 5 CSS 2023 (P-3) Bengalore dated 30.11.2023 Rs.15.00Cr is approved for Upgradation of Sewage System under NGT by KUIDFC. In this regard, the EE Belgavi is directed to discuss with KUIDFC and submit the report.
9	Belgavi	Sadalga	Yes	KUWSDB	KUWSDB	Dattawad Road Honde	Non-operational	3.72	Aerated Lagoon	Due to heavy flood during 2019 & 2021 STP got damaged and seepage started.	As per report from IISc, DPR for new STP with allied works for Rs. 1726.00 Lakhs submitted to Govt. for Administrative Approval vide ltr No 1828, dtd: 30-12-2023. Estimate was returned from Govt with observations. The same are complied and estimate for Rs. 1645.00 lakhs will be submitted Govt. vide letter No0773, dated 21.08.2024.
10	Uttara Kannada	Haliyal	Yes	KUWSDB	KUWSDB	BK halli road	Non-operational	0.75	Phytorid	Trial run of STP is completed on 12/03/2024.	1. Individual house owners should link sewage outlet to UGD System. 2. The matter is brought to the notice of TMC Haliyali
11	Haveri	Haveri	No	KUIDFC	ULB	Near Sidda Devarapur	Non-Operational	4.71	FAL	STP rectification & HSCs	STP-6.02 MLD (SBR) & HSCs-4000 nos execution underway, under NGT Environmental Compensation Fund (Rs.8cr) & SBM (Rs.10.83 cr)
		<b>Total</b>						<b>38.51</b>			

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## Annexure - R19

### Details of Reuse of Treated Water

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for
1	Bengaluru Urban	BBMP	150.00	137.38	49.50	Recharge of water Bodies and rest is disposed in Nallah
2	Bengaluru Urban	BBMP	20.00	28.66	0.26	Nallah
3	Bengaluru Urban	BBMP	40.00	39.95	0.54	Nallah
4	Bengaluru Urban	BBMP	40.00	32.68	30.25	Agriculture & Industires
5	Bengaluru Urban	BBMP	10.00	9.97	1.76	Gardening and Recharge of Water Bodies
6	Bengaluru Urban	BBMP	100.00	86.54	84.50	Recharge of Water bodies
7	Bengaluru Urban	BBMP	40.00	40.51	40.18	Recharge of Water bodies
8	Bengaluru Urban	BBMP	20.00	16.57	14.96	Recharge of Water bodies
9	Bengaluru Urban	BBMP	15.00	14.98	17.08	Recharge of Water bodies
10	Bengaluru Urban	BBMP	1.00	0.54	0.54	Recharge of Water bodies
11	Bengaluru Urban	BBMP	20.00	16.50	14.96	Nallah
12	Bengaluru Urban	BBMP	20.00	14.57	14.96	Nallah
13	Bengaluru Urban	BBMP	5.00	4.88	4.88	Recharge of Water bodies
14	Bengaluru Urban	BBMP	60.00	58.30	2.15	Nallah
15	Bengaluru Urban	BBMP	75.00	80.03	0.32	Nallah
16	Bengaluru Urban	BBMP	30.00	31.41	33.92	Recharge of Water Bodies

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for
17	Bengaluru Urban	BBMP	218.00	153.66	146.55	Recharge of Water Bodies
18	Bengaluru Urban	BBMP	20.00	14.70	12.89	Recharge of Water Bodies
19	Bengaluru Urban	BBMP	4.00	2.50	2.07	Park/Gardening/Flushing
20	Bengaluru Urban	BBMP	1.50	1.23	1.17	Park/Gardening
21	Bengaluru Urban	BBMP	150.00	148.20	146.11	Agriculture and recharge of water bodies
22	Bengaluru Urban	BBMP	60.00	59.98	57.98	Agriculture and recharge of water bodies
23	Bengaluru Urban	BBMP	20.00	19.81	19.26	Agriculture and recharge of water bodies
24	Bengaluru Urban	BBMP	15.00	13.63	13.29	Agriculture and recharge of water bodies
25	Bengaluru Urban	BBMP	90.00	88.20	77.76	Agriculture and recharge of water bodies
26	Bengaluru Urban	BBMP	35.00	34.51	0.23	Agriculture and recharge of water bodies
27	Bengaluru Urban	BBMP	10.00	8.00	9.33	Agriculture and recharge of water bodies
28	Bengaluru Urban	BBMP	6.00	5.22	5.20	Agriculture and recharge of water bodies
29	Bengaluru Urban	BBMP	5.00	4.77	4.58	Agriculture and recharge of water bodies
30	Bengaluru Urban	BBMP	2.00	1.93	1.89	Agriculture and recharge of water bodies
31	Bengaluru Urban	BBMP	5.00	4.24	4.19	Agriculture and recharge of water bodies
32	Bengaluru Urban	BBMP	4.00	2.08	1.99	Agriculture and recharge of water bodies
33	Bengaluru Urban	BBMP	7.00	5.08	0.00	Left to Nala after treatment for Recharge of Water Bodies
34	Bengaluru Urban	BBMP	50.00	31.50	9.80	Nallah

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for
35	Bagalkote	Badami	4.30	3.50	2.00	Agriculture
36	Bagalkote	Bagalkote	12.50	10.20	7.20	Agriculture
37	Bagalkote	Bilagi	3.50	1.92	1.50	Agriculture
38	Bagalkote	Guledagudda	4.00	0.00	0.00	NA
39	Bagalkote	Hungund	3.50	0.00	0.00	NA
40	Bagalkote	Ilkal	8.00	6.30	2.00	Discharged to Naala & Water Body
41	Bagalkote	Jamakhandi	7.60	4.60	3.45	Agriculture
42	Bagalkote	Mudhol	9.06	4.90	0.00	Agriculture
43	Bagalkote	Rabkavi Banahatti	9.20	4.50	3.00	Agriculture
44	Ballary	Ballari	30.00	29.30	1.00	Industry
45	Ballary	Ballari	15.00	14.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
46	Ballary	Ballari	10.00	10.00	0.00	Left to Nala after treatment
47	Ballary	Ballari	2.00	1.70	0.00	Left to Nala after treatment
48	Belagavi	Bailahongal	8.28	4.50	4.50	Agriculture
49	Belagavi	Chikkodi	5.80	3.50	3.50	Nallah

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for
50	Belagavi	Gokak	8.70	8.70	0.00	Nallah
51	Belagavi	Kudachi	2.03	0.01	0.00	Nallah
52	Belagavi	Ramdurga	1.00	0.10	0.00	Left to Nala after treatment for Recharge of Water Bodies
53	Belagavi	Ramdurga	3.30	0.00	0.00	NA
54	Belagavi	Sadalga	3.72	0.00	0.00	NA
55	Bengaluru Rural	Doddaballapur	12.00	6.80	1.50	Discharged to Naala & Water Body
56	Bengaluru Urban	Anekal	3.10	1.60	0.50	Left to Nala after treatment
57	Bengaluru Urban	Anekal	3.30	1.00	0.50	Left to Nala after treatment
58	Bidar	Bidar	17.26	2.50	2.50	Left to Nala after treatment
59	Bidar	Bidar	7.00	3.00	0.00	Left to Nala after treatment
60	Bidar	Bidar	17.26	6.50	6.50	Left to Nala after treatment
61	Bidar	Humnabad	6.00	0.00	0.00	NA
62	Chamarajanagara	Chamarajanagara	9.00	4.60	4.60	Agriculture
63	Chamarajanagara	Gundlupete	1.50	0.70	0.00	Left to Nala after treatment for Recharge of Water Bodies

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for
64	Chamarajanagara	Gundlupete	2.50	2.20	0.00	Left to Nala after treatment for Recharge of Water Bodies
65	Chamarajanagara	Kollegal	9.00	6.00	6.00	Agricultural
66	Chikkaballapura	Chikkaballapura	10.00	6.40	4.00	Recharge to water bodies
67	Chikkaballapura	Chintamani	2.00	2.00	2.00	Recharge to water bodies
68	Chikkaballapura	Sidlaghatta	3.10	1.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
69	Chikkamagaluru	Birur	2.64	1.50	0.15	Agricultural
70	Chikkamagaluru	Chikkamagaluru	20.00	16.00	12.00	Agriculture
71	Chitradurga	Chitradurga	20.00	3.50	0.00	Left to Nala after treatment for Recharge of Water Bodies
72	Dakshina kannada	Mangaluru	8.75	6.80	6.50	pilikula gardening and golf club
73	Dakshina kannada	Mangaluru	43.50	27.50	22.50	industry
74	Dakshina kannada	Mangaluru	16.50	4.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
75	Dakshina kannada	Mangaluru	20.00	8.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
76	Dakshina kannada	Sullia	2.00	0.00	0.00	NA
77	Dakshina kannada	Ullala	4.40	0.00	0.00	NA
78	Davangere	Davanagere	14.80	6.50	0.00	Agriculture
79	Davangere	Davanagere	20.00	17.50	0.00	Agriculture

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for
80	Davangere	Davanagere	5.00	3.50	0.00	Agriculture
81	Davangere	Davanagere	20.00	17.00	0.00	Agriculture
82	Davangere	Harihar	18.00	4.00	0.00	Agriculture
83	Davangere	Honnali	3.30	1.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
84	Dharwada	Hubli-Dharwad	10.00	10.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
85	Dharwada	Hubli-Dharwad	3.00	3.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
86	Dharwada	Hubli-Dharwad	0.25	0.25	0.00	Left to Nala after treatment for Recharge of Water Bodies
87	Dharwada	Hubli-Dharwad	3.00	3.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
88	Dharwada	Hubli-Dharwad	1.00	1.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
89	Dharwada	Hubli-Dharwad	0.25	0.25	0.00	Left to Nala after treatment for Recharge of Water Bodies
90	Dharwada	Hubli-Dharwad	20.00	16.10	0.00	Left to Nala after treatment for Recharge of Water Bodies
91	Dharwada	Hubli-Dharwad	40.00	20.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
92	Gadaga	Gadag-Betageri	13.88	9.00	9.87	dischrged to Naala
93	Gadaga	Lakshmeshwara	5.50	0.80	0.00	Left to Nala after treatment for Recharge of Water Bodies
94	Gadaga	Naragunda	4.18	0.00	0.00	NA

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for
95	Hassan	Arasikere	12.00	6.00	6.00	Agricultural
96	Hassan	Belur	5.00	2.00	0.00	Nallah
97	Hassan	Belur	0.30	0.30	0.30	Nallah
98	Hassan	Channarayapatna	4.60	4.60	1.00	Agricultural
99	Hassan	Holenarasipura	3.00	3.00	0.50	Agricultural
100	Hassan	Channarayapatna	0.25	0.25	0.00	Left to Nala after treatment for Recharge of Water Bodies
101	Hassan	Hassan	10.00	10.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
102	Haveri	Byadagi	5.00	3.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
103	Haveri	Haveri	4.71	0.00	0.00	NA
104	Haveri	Ranebennur	7.50	7.50	0.00	Left to Nala after treatment for Recharge of Water Bodies
105	Haveri	Ranebennur	7.50	2.50	0.00	Left to Nala after treatment for Recharge of Water Bodies
106	Kalaburagi	Chittapura	5.10	1.80	0.00	Left to Nala after treatment for Recharge of Water Bodies
107	Kalaburagi	Jewargi	5.83	1.00	0.00	Left to adjacent Facultative Pond after treatment
108	Kalaburagi	Kalaburagi	20.00	10.00	0.00	Left to Nala after treatment for Recharge of Water Bodies

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for
109	Kalaburagi	Kalaburagi	25.00	12.50	0.00	Left to Nala after treatment for Recharge of Water Bodies
110	Kalaburagi	Kalaburagi	40.00	40.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
111	Kolar	Kolar	10.16	10.16	8.20	Agriculture
112	Kolar	Malur	4.00	2.80	1.60	Pumped to Ncartry lake
113	Kolar	Mulabagal	6.30	6.30	0.00	Agriculture
114	Kolar	Robertsonpet	5.00	3.00	0.00	Recharge of water bodies
115	Kolar	Srinivaspura	3.00	2.11	1.50	Agriculture
116	Kolar	Srinivaspura	0.11	0.03	0.00	Discharged to Naala & Water Body
117	Kolar	Srinivaspura	0.12	0.03	0.00	Discharged to Naala & Water Body
118	Kolar	Srinivaspura	0.11	0.02	0.00	Discharged to Naala & Water Body
119	Kolar	Srinivaspura	0.06	0.01	0.00	Discharged to Naala & Water Body
120	Koppala	Gangavathi	14.00	4.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
121	Mandya	K.R. Pet	5.00	2.00	0.50	Used for Agriculture purpose
122	Mandya	Maddur	6.00	1.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
123	Mandya	Maddur	0.50	0.16	0.00	Agriculture

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for
124	Mandya	Malavalli	5.65	3.50	0.00	Used for Agriculture purpose
125	Mandya	Mandya	9.62	5.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
126	Mandya	Mandya	8.90	2.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
127	Mandya	Nagamangala	3.00	1.90	1.30	used for agriculture purpose
128	Mandya	Shrirangapattana	1.39	1.39	0.50	a part is used for irrigation, remaining is discharging into river
129	Mandya	Shrirangapattana	2.21	1.31	0.50	a part is used for irrigation, remaining is discharging into river
130	Mysuru	Bannur	3.80	2.00	2.00	Agricultural
131	Mysuru	Bannur	0.65	0.40	0.40	Agricultural
132	Mysuru	Bannur	0.23	0.10	0.10	Agricultural
133	Mysuru	Bannur	0.15	0.08	0.08	Agricultural
134	Mysuru	Hunsur	8.00	7.00	7.00	Agricultural
135	Mysuru	K.R.Nagar	1.44	1.44	0.00	Left to Nala after treatment for Recharge of Water Bodies
136	Mysuru	K.R.Nagar	1.45	1.45	0.00	Left to Nala after treatment for Recharge of Water Bodies
137	Mysuru	K.R.Nagar	2.50	0.90	0.00	Left to Nala after treatment for Recharge of Water Bodies
138	Mysuru	Mysuru	60.00	60.00	2.50	Agriculture
139	Mysuru	Mysuru	67.50	67.50	2.50	Agriculture
140	Mysuru	Mysuru	8.00	8.00	2.50	Agriculture

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for
141	Mysuru	Mysuru	30.00	30.00	4.00	Agriculture
142	Mysuru	Nanjangudu	8.00	3.50	3.00	Agriculture
143	Mysuru	Nanjangudu	0.30	0.30	0.25	Agriculture
144	Mysuru	Periyapatna	4.20	2.70	0.00	Left to Nala after treatment for Recharge of Water Bodies
145	Mysuru	T Narsipura	5.50	4.48	1.00	Agricultural activities & Nallah
146	Raichuru	Raichuru	5.50	2.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
147	Raichuru	Raichuru	20.00	12.20	0.00	Left to Nala after treatment for Recharge of Water Bodies
148	Raichuru	Raichuru	8.00	5.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
149	Raichuru	Sindhanoor	12.00	2.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
150	Ramanagara	Kanakapura	6.29	3.50	3.50	Agriculture
151	Ramanagara	Magadi	3.70	1.78	0.00	Left to Nala after treatment for Recharge of Water Bodies
152	Ramanagara	Ramanagara	7.56	7.56	2.26	Agriculture
153	Shivamogga	Bhadravathi	7.20	5.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
154	Shivamogga	Bhadravathi	5.83	2.83	0.00	Left to Nala after treatment for Recharge of Water Bodies
155	Shivamogga	Bhadravathi	1.00	1.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
156	Shivamogga	Bhadravathi	0.04	0.04	0.00	Left to Nala after treatment for Recharge of Water Bodies
157	Shivamogga	Sagar	9.00	0.00	0.00	NA
158	Shivamogga	Shikaripura	5.00	3.50	0.00	Left to Nala after treatment for Recharge of Water Bodies

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for
159	Shivamogga	Shivamogga	5.13	0.50	0.00	Left to Nala after treatment for Recharge of Water Bodies
160	Shivamogga	Shivamogga	35.58	24.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
161	Tumakuru	Sira	10.60	2.31	2.31	Agriculture
162	Tumakuru	Tiptur	6.00	6.00	3.50	Discharged to Naala & Water Body
163	Tumakuru	Tumakuru	24.57	24.57	24.57	Treated water is used for Agriculture & Recharge of Water bodies (Bhimasandra lake)
164	Tumakuru	Turuvekere	1.95	0.00	0.00	NA
165	Udupi	Karkala	3.00	2.00	0.00	Discharged to Naala & Water Body
166	Udupi	Udupi	12.50	12.00	1.50	Gardening and Vehicle Wash
167	Uttara Kannada	Bhatkal	2.75	0.20	0.00	Left to Nala after treatment for Recharge of Water Bodies
168	Uttara Kannada	Bhatkal	1.50	1.50	1.00	Municipal Parks
169	Uttara Kannada	Dandeli	8.00	4.00	0.00	Under discussion with Board and CMC,Dandeli to utilise the treated water
170	Uttara Kannada	Dandeli	0.50	0.50	0.00	Left to Nala after treatment for Recharge of Water Bodies
171	Uttara Kannada	Haliyala	0.75	0.00	0.00	NA
172	Uttara Kannada	Karwar	1.50	1.50	0.00	Agriculture
173	Vijayanagara	Harapanahalli	7.92	4.00	1.00	Agriculture

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for
174	Vijayanagara	Hoovina Hadagalli	4.27	3.50	2.00	Agriculture
175	Vijayanagara	Hospet	27.00	5.00	0.00	Left to Nala after treatment for Recharge of Water Bodies
176	Vijayanagara	Kudalagi	4.60	1.60	1.56	Gardening and nallah
177	Vijayapura	Basavana Bagevadi	4.02	3.10	3.00	Used for agriculture purpose.
178	Vijayapura	Basavana Bagevadi	0.25	0.20	0.20	Used for agriculture purpose.
179	Vijayapura	Basavana Bagevadi	0.25	0.20	0.20	Used for agriculture purpose.
180	Vijayapura	Indi	4.20	4.02	1.15	Agriculture
181	Vijayapura	Muddebihal	5.24	4.00	3.50	Treated sewage is discharged into nala for Agriculture purpose
182	Vijayapura	Talikote	4.24	3.20	3.00	Agriculture
183	Vijayapura	Vijayapura	31.00	25.20	0.00	Left to Nala after treatment for Recharge of Water Bodies
184	Yadagiri	Gurumitkal	3.00	3.00	0.00	Agriculture
	<b>Total</b>		<b>2667.04</b>	<b>2068.47</b>	<b>1033.80</b>	

## Annexure - R20

## Detail of FSTP projects in Karnataka

Sl. No.	District	ULB name	Implementing agency	Scheme/ Fund under which project is approved	Capacity of FSTP in KLD	Technology of FSTP	Status of the project (Commissioned/ Under Construction/ Tendering/ DPR Preparation)
1	Bagalkote	Aminagad	KUIDFC	NGT	6	PDB	LoA issued
2	Bagalkote	Belagali	KUIDFC	NGT	6	PDB	LoA issued
3	Bagalkote	Bilagi	KUIDFC	NGT	6	PDB	LoA issued
4	Bagalkote	Hungund	KUIDFC	NGT	9	PDB	LoA issued
5	Bagalkote	Kamatagi	KUIDFC	NGT	6	PDB	LoA issued
6	Bagalkote	Kerur	DMA	State Fund	6	PDB	Site issue
7	Bagalkote	Lokapura	KUIDFC	NGT	6	PDB	LoA issued
8	Bagalkote	Shiruru	KUIDFC	NGT	6	PDB	LoA issued
9	Bagalkote	Terdal	DMA	State Fund	6	PDB	70% work completed
10	Ballary	Kudathini	KUIDFC	NGT	6	PDB	LoA issued
11	Ballary	Kurekappa	KUIDFC	NGT	9	PDB	LoA issued
12	Ballary	Kurugodu	KUIDFC	NGT	9	PDB	LoA issued
13	Ballary	Shiraguppa	DMA	State Fund	15	PDB	35% work completed
14	Ballary	Tekkalakote	DMA	State Fund	9	PDB	Work Order issued on 30th Oct 2025. Design, drawings& site survey is in progress
15	Belagavi	Ainapur	KUIDFC	NGT	6	PDB	Work Order Issued
16	Belagavi	Ankalagi-Akkatangerahaala	KUIDFC	NGT	9	PDB	Work Order Issued
17	Belagavi	Arabhavi	DMA	State Fund	12	PDB	Work Commenced
18	Belagavi	Athani	DMA	State Fund	12	PDB	70% work completed
19	Belagavi	Boragaon	DMA	State Fund	3	PDB	20% work Completed

Sl. No.	District	ULB name	Implementing agency	Scheme/ Fund under which project is approved	Capacity of FSTP in KLD	Technology of FSTP	Status of the project (Commissioned/ Under Construction/ Tendering/ DPR Preparation)
20	Belagavi	Chennamma-kittur	KUIDFC	NGT	6	PDB	Work Order Issued
21	Belagavi	Hukkeri	KUIDFC	NGT	9	PDB	Work Order Issued
22	Belagavi	Kaagavaada	KUIDFC	NGT	6	PDB	Work Order Issued
23	Belagavi	Kabbura	KUIDFC	NGT	6	PDB	Work Order Issued
24	Belagavi	Kalloli	DMA	State Fund	3	PDB	70% work completed
25	Belagavi	Kankanavadi	KUIDFC	NGT	6	PDB	Work Order Issued
26	Belagavi	Konnur	DMA	State Fund	3	PDB	Completed
27	Belagavi	Mallapura / Ghataprabha	KUIDFC	NGT	9	PDB	Work Order Issued
28	Belagavi	Mallapura / Ghataprabha	DMA	State Fund	3	PDB	50% work completed
29	Belagavi	Mudalagi	DMA	State Fund	6	PDB	Work Commenced
30	Belagavi	Naaganura	DMA	State Fund	15	PDB	Work Commenced
31	Belagavi	Nippani	DMA	State Fund	12	PDB	20% work completed
32	Belagavi	Raibagh	DMA	State Fund	6	PDB	Completed
33	Belagavi	Shedbaala	KUIDFC	NGT	6	PDB	Work Order Issued
34	Belagavi	Yaragatti	KUIDFC	NGT	3	PDB	Work Order Issued
35	Bengaluru Rural	Bashettihalli	KUIDFC	NGT	6	PDB	Work Order Issued
36	Bengaluru Rural	Devanahalli	ULB	CSR	6	PDB	Operational
37	Bengaluru Rural	Vijayapura	DMA	State Fund	9	PDB	30% work completed
38	Bengaluru Urban	Attibele	KUIDFC	NGT	9	PDB	Work Order Issued

Sl. No.	District	ULB name	Implementing agency	Scheme/ Fund under which project is approved	Capacity of FSTP in KLD	Technology of FSTP	Status of the project (Commissioned/ Under Construction/ Tendering/ DPR Preparation)
39	Bengaluru Urban	Chikkabanavara	KUIDFC	NGT	9	PDB	Work Order Issued
40	Bengaluru Urban	Hunasamarahalli	KUIDFC	NGT	9	PDB	Work Order Issued
41	Bengaluru Urban	Doddathoguru	KUIDFC	NGT	6	PDB	Work Order Issued
42	Bidar	Aurad	DMA	State Fund	6	PDB	35% work completed
43	Bidar	Basavakalyan	DMA	State Fund	18	PDB	35% work completed
44	Bidar	Chittaguppa	KUIDFC	NGT	9	PDB	Work Order Issued
45	Bidar	Halikheda	KUIDFC	NGT	9	PDB	Work Order Issued
46	Chamarajanagara	Hanur	DMA	State Fund	3	PDB	40% work completed
47	Chamarajanagara	Yelandur	KUIDFC	NGT	3	PDB	LOA Issued
48	Chikkaballapura	Gudibande	KUIDFC	NGT	3	PDB	Under Construction
49	Chikkamagaluru	Ajjampura	KUIDFC	NGT	3	PDB	LOA Issued
50	Chikkamagaluru	Koppa	KUIDFC	NGT	3	PDB	LOA Issued
51	Chikkamagaluru	Mudigere	KUIDFC	NGT	3	PDB	LOA Issued
52	Chikkamagaluru	Narasimharajapura	DMA	State Fund	3	PDB	Garbage observed up to 3.0m depth during excavation
53	Chikkamagaluru	Shringeri	KUIDFC	NGT	3	PDB	LOA Issued

Sl. No.	District	ULB name	Implementing agency	Scheme/ Fund under which project is approved	Capacity of FSTP in KLD	Technology of FSTP	Status of the project (Commissioned/ Under Construction/ Tendering/ DPR Preparation)
54	Chikkamagaluru	Tarikere	DMA	State Fund	12	PDB	35% work completed
55	Chitradurga	Holalkere	DMA	State Fund	6	PDB	70% work completed
56	Chitradurga	Molakalmuru	KUIDFC	NGT	6	PDB	Under Construction
57	Chitradurga	Nayakanahatti	KUIDFC	NGT	6	PDB	Under Construction
58	Dakshina kannada	Bajape	KUIDFC	NGT	6	PDB	Work Order issued
59	Dakshina kannada	Belthangadi	KUWS&DB	State plan	6	FSTP	Operational
60	Dakshina kannada	Kadaba	KUIDFC	NGT	3	PDB	Work Order issued
61	Dakshina kannada	Kinnigoli	KUIDFC	NGT	6	PDB	Work Order issued
62	Dakshina kannada	Kotekar	KUIDFC	NGT	6	PDB	Work Order issued
63	Dakshina kannada	Moodabidare	KUIDFC	NGT	12	PDB	Work Order issued
64	Dakshina kannada	Mulki	KUIDFC	NGT	6	PDB	Work Order Issued
65	Dakshina kannada	Puttur	DMA	State Fund	15	PDB	Site issue due to court stay
66	Dakshina kannada	Someshwara	KUIDFC	NGT	9	PDB	Work Order Issued
67	Dakshina kannada	Sullia	KUIDFC	NGT	6	PDB	Work Order Issued

Sl. No.	District	ULB name	Implementing agency	Scheme/ Fund under which project is approved	Capacity of FSTP in KLD	Technology of FSTP	Status of the project (Commissioned/ Under Construction/ Tendering/ DPR Preparation)
68	Dakshina kannada	Vitla	DMA	State Fund	9	PDB	Land not handed over
69	Davangere	Jagalur	KUIDFC	NGT	6	PDB	Work Order Issued
70	Davangere	Malebennur	KUIDFC	NGT	9	PDB	Work Order Issued
71	Dharwada	Alnavara	DMA	State Fund	6	PDB	40% work completed
72	Dharwada	Kalaghatagi	KUIDFC	NGT	6	PDB	Work Order Issued
73	Dharwada	Kundgol	KUIDFC	NGT	6	PDB	Work Order Issued
74	Gadaga	Mulagunda	DMA	State Fund	6	PDB	Work Order issued on 30th Oct 2025. Design, drawings& site survey is in progress
75	Gadaga	Mundargi	KUIDFC	NGT	9	PDB	Work Order Issued
76	Gadaga	Naregal	KUIDFC	NGT	6	PDB	Work Order Issued
77	Gadaga	Rona	KUIDFC	NGT	9	PDB	Work Order Issued
78	Gadaga	Shirahatti	KUIDFC	NGT	6	PDB	Work Order Issued
79	Hassan	Alur	DMA	State Fund	3	PDB	70% work completed
80	Hassan	Arkalgudu	KUIDFC	NGT	6	PDB	LOA Issued
81	Hassan	Sakaleshpura	DMA	State Fund	6	PDB	Completed
82	Haveri	Bankapur	KUIDFC	NGT	9	PDB	Work Order Issued
83	Haveri	Guttal	KUIDFC	NGT	6	PDB	Work Order Issued
84	Haveri	Hanagal	DMA	State Fund	9	PDB	35% work completed
85	Haveri	Hirekerur	KUIDFC	NGT	6	PDB	Work Order Issued
86	Haveri	Rattihalli	KUIDFC	NGT	6	PDB	Work Order Issued

Sl. No.	District	ULB name	Implementing agency	Scheme/ Fund under which project is approved	Capacity of FSTP in KLD	Technology of FSTP	Status of the project (Commissioned/ Under Construction/ Tendering/ DPR Preparation)
87	Haveri	Savanur	DMA	State Fund	12	PDB	Work Order issued on 30th Oct 2025. Design, drawings& site survey is in progress
88	Haveri	Shiggaon	KUIDFC	NGT	9	PDB	Work Order Issued
89	Kalaburagi	Afzalpur	DMA	State Fund	12	PDB	35% work completed
90	Kalaburagi	Chincholi	DMA	State Fund	9	PDB	Work Order issued on 30th Oct 2025. Design, drawings& site survey is in progress
91	Kalaburagi	Kalagi	KUIDFC	NGT	3	PDB	LOA Issued
92	Kalaburagi	Kamalapura	KUIDFC	NGT	3	PDB	LOA Issued
93	Kalaburagi	Shahabad	DMA	State Fund	12	PDB	35% work completed
94	Kalaburagi	Yadrami	KUIDFC	NGT	3	PDB	LOA Issued
95	Kodagu	Somvarpet	DMA	State Fund	3	PDB	70% work completed
96	Kodagu	Virajpet	DMA	State Fund	6	PDB	70% work completed
97	Kolar	Bangarapet	DMA	State Fund	12	PDB	Work Commenced
98	Kolar	Vemagal Kurugal	KUIDFC	NGT	6	PDB	Under Construction
99	Koppala	Bhagyanagar	KUIDFC	NGT	6	PDB	Work Order Issued
100	Koppala	Kanakagiri	KUIDFC	NGT	6	PDB	Work Order Issued
101	Koppala	Karatagi	KUIDFC	NGT	12	PDB	Work Order Issued
102	Koppala	Kukanur	KUIDFC	NGT	6	PDB	Work Order Issued
103	Koppala	Kushtagi	DMA	State Fund	9	PDB	Work Order issued on 30th Oct 2025. Design, drawings& site survey is in progress

Sl. No.	District	ULB name	Implementing agency	Scheme/ Fund under which project is approved	Capacity of FSTP in KLD	Technology of FSTP	Status of the project (Commissioned/ Under Construction/ Tendering/ DPR Preparation)
104	Koppala	Tavaragera	KUIDFC	NGT	6	PDB	Work Order Issued
105	Koppala	Yelburga	KUIDFC	NGT	6	PDB	Work Order Issued
106	Mandya	Bellur	KUIDFC	NGT	6	PDB	LOA Issued
107	Mandya	Pandavapura	KUIDFC	NGT	6	PDB	LOA Issued
108	Mysuru	Bogadi	KUIDFC	NGT	6	PDB	LOA Issued
109	Mysuru	H.D. Kote	DMA	State Fund	6	PDB	70% work completed
110	Mysuru	Kadakola	KUIDFC	NGT	6	PDB	LOA Issued
111	Mysuru	Rammanahalli	KUIDFC	NGT	9	PDB	LOA Issued
112	Mysuru	Sargur	KUIDFC	NGT	3	PDB	LOA Issued
113	Mysuru	Srirampura	KUIDFC	NGT	9	PDB	LOA Issued
114	Raichuru	Balaganur	KUIDFC	NGT	3	PDB	LOA Issued
115	Raichuru	Devadurga	KUIDFC	NGT	9	PDB	LOA Issued
116	Raichuru	Hatti	KUIDFC	NGT	6	PDB	LOA Issued
117	Raichuru	Kavitala	KUIDFC	NGT	6	PDB	LOA Issued
118	Raichuru	Manvi	DMA	State Fund	15	PDB	35% work completed
119	Raichuru	Maski	KUIDFC	NGT	9	PDB	LOA Issued
120	Raichuru	Mudgal	KUIDFC	NGT	9	PDB	LOA Issued
121	Raichuru	Sirawar	KUIDFC	NGT	6	PDB	LOA Issued
122	Raichuru	Turvihal	KUIDFC	NGT	6	PDB	LOA Issued
123	Ramanagara	Harohalli	KUIDFC	NGT	6	PDB	Under Construction
124	Shivamogga	Anavatti	KUIDFC	NGT	6	PDB	Under Construction
125	Shivamogga	Holehonnuru	KUIDFC	NGT	6	PDB	Under Construction
126	Shivamogga	Hosanagara	DMA	State Fund	3	PDB	Environmental clearance is pending
127	Shivamogga	Soraba	KUIDFC	NGT	3	PDB	Under Construction
128	Shivamogga	Thirthahalli	DMA	State Fund	3	PDB	20% work Completed

Sl. No.	District	ULB name	Implementing agency	Scheme/ Fund under which project is approved	Capacity of FSTP in KLD	Technology of FSTP	Status of the project (Commissioned/ Under Construction/ Tendering/ DPR Preparation)
129	Tumakuru	Huliyaru	KUIDFC	NGT	6	PDB	Work Order Issued
130	Tumakuru	Koratagere	KUIDFC	NGT	6	PDB	Work Order Issued
131	Tumakuru	Pavagada	DMA	State Fund	6	PDB	50% work Completed
132	Udupi	Bainduru	KUIDFC	NGT	9	PDB	LOA Issued
133	Udupi	Karkala	DMA	State Fund	6	PDB	Completed
134	Udupi	Kaup	KUIDFC	NGT	9	PDB	LOA Issued
135	Udupi	Saligram	KUIDFC	NGT	6	PDB	LOA Issued
136	Uttara Kannada	Ankola	KUIDFC	NGT	9	PDB	LOA Issued
137	Uttara Kannada	Manki	KUIDFC	NGT	6	PDB	LOA Issued
138	Uttara Kannada	Mundgod	DMA	State Fund	6	PDB	70% completed
139	Uttara Kannada	Siddapura	KUIDFC	NGT	6	PDB	LOA Issued
140	Uttara Kannada	Sirsi	DMA	State Fund	15	PDB	Work Order issued on 30th Oct 2025. Design, drawings& site survey is in progress
141	Uttara Kannada	Yellapura	KUIDFC	NGT	6	PDB	LOA Issued
142	Vijayanagara	Kamalapuram	KUIDFC	NGT	9	PDB	Work Order Issued
143	Vijayanagara	Kottur	KUIDFC	NGT	9	PDB	Work Order Issued
144	Vijayanagara	Kudalagi	KUIDFC	NGT	9	PDB	Work Order Issued
145	Vijayanagara	Mariyammanahalli	KUIDFC	NGT	6	PDB	Work Order Issued
146	Vijayapura	Almel	KUIDFC	NGT	6	PDB	Work Order Issued
147	Vijayapura	Babaleshwara	KUIDFC	NGT	3	PDB	Work Order Issued
148	Vijayapura	Chadchana	KUIDFC	NGT	6	PDB	Work Order Issued
149	Vijayapura	Devarahipparagi	KUIDFC	NGT	6	PDB	Work Order Issued
150	Vijayapura	Managuli	KUIDFC	NGT	6	PDB	Work Order Issued
151	Vijayapura	Nalatawada	KUIDFC	NGT	6	PDB	Work Order Issued

Sl. No.	District	ULB name	Implementing agency	Scheme/ Fund under which project is approved	Capacity of FSTP in KLD	Technology of FSTP	Status of the project (Commissioned/ Under Construction/ Tendering/ DPR Preparation)
152	Vijayapura	Nidagundi	KUIDFC	NGT	6	PDB	Work Order Issued
153	Vijayapura	Tikota	KUIDFC	NGT	6	PDB	Work Order Issued
154	Yadagiri	Hunasagi	KUIDFC	NGT	6	PDB	LOA Issued
155	Yadagiri	Kakkera	KUIDFC	NGT	9	PDB	LOA Issued
156	Yadagiri	Kembhavi	KUIDFC	NGT	9	PDB	LOA Issued
157	Yadagiri	Shahapur	DMA	State Fund	18	PDB	Work Order issued on 30th Oct 2025. Design, drawings& site survey is in progress
	<b>Total</b>				<b>1104</b>		

## Karnataka Urban Water Supply and Drainage Board

Details of G.O's issued with respect to Used Water Management Work - STP's UGD Etc., Schemes sanctioned during 2022-23

Sl No	Name of Town	Amount (Rs in lakhs)	G.O No and Date
<b>Under Ground Drainage scheme</b>			
1	Nymathi (ETP-5%)	3061.00	UDD/24/UDS 2021/Bengaluru dtd: 12-4-2022
2	Hukkeri (ETP - 9%)	6926.00	UDD/7/UDS 2019 Bengaluru dtd: 16-8-2022
3	Hiriyur (ETP 9%)	10000.00	UDD/8/UDS 2020 Bengaluru dtd: 29-8-2022
4	Turuvekere	920.00	UDD/13/UDS 2021 Bengaluru dtd: 3-11-2022
5	Hosakote - UIDST-Rs.4061 lakhs - GOK Rev Est 7061 (7061-4061 = 2988)	7061.00	UDD/25/UDS 2021 Bengaluru dtd: 4-11-2022 (Org. Est approved for Rs.4061 lakhs under UIDST vide UDD/97/CSS/2012/Bengaluru dtd: 23-8-2012)
6	Bailahongal Left Out Area (ETP 15%)	958.00	UDD/24/UDS 2022 Bengaluru dtd: 8-11-2022
7	Hubli- Shifting of pipeline - Road widening	775.00	UDD/23/UDS 2022 Bengaluru dtd: 30-9-2022
8	Kukke Subramanya (NGT) Rev Est.	790.00	UDD/33/UDS/2022/ Bengaluru dtd: 13-12-2022 (Org. UDD/04/UWL/2019/B-/ Bengaluru dtd: 25-3-2021 Approved for Rs.523 Laths )
9	Bommasandra	12820.00	UDD/17/UDS 2022(1) Bengaluru dtd: 28-3-2023
10	Jigni	12475.00	UDD/37/UDS 2022 Bengaluru dtd: 28-3-2023
11	Hebbagodi	19410.00	UDD/17/UDS 2022 Bengaluru dtd: 28-3-2023
12	Sankeshwara	9322.00	UDD/19/UDS 2019 Bengaluru dtd: 29-3-2023
13	Channapatna	9437.00	UDD/28/UDS 2021 Bengaluru dtd: 29-3-2023
14	Hassan (Rev Est) Rs 165.00 Crs - UDD/04/UDS/2020/Bengaluru dtd 06.10.2020	18181.00	UDD/2/UDS 2023 Bengaluru dtd: 25-1-2023
15	Hubli - HSC	65.99	UDD/6/UDS 2023 Bengaluru dtd: 14-3-2023
<b>TOTAL</b>		<b>112201.99</b>	
<b><u>Schemes sanctioned during 2023-24</u></b>			
<b>Under Ground Drainage scheme</b>			
1	Chandapura	10680.00	UDD/7/UDS 2023/Bengaluru dtd: 13-7-2023
<b>TOTAL</b>		<b>10680.00</b>	
<b><u>Schemes sanctioned during 2024-25</u></b>			
<b>Under Ground Drainage scheme</b>			
1	Maddur	1649.00	UDD/6/UWS 2024/Bengaluru dtd: 21-12-2024
2	Shahpura	29298.00	UDD/25/UDS 2024/Bengaluru dtd: 16-10-2024
<b>TOTAL</b>		<b>30947.00</b>	
<b>Grand Total</b>		<b>153828.99</b>	

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## Annexure - R22

## Details of Performance of STPs, Reuse of Treated Water &amp; F.Coliform Testing

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for	Tested for F.Coliform (Yes/ No)
1	Bagalkote	Badami	4.30	3.50	2.00	Agriculture	Yes
2	Bagalkote	Bagalkote	12.50	10.20	7.20	Agriculture	Yes
3	Bagalkote	Bilagi	3.50	1.92	1.50	Agriculture	Yes
4	Bagalkote	Guledagudda	4.00	0.00	0.00	Non - Operational STP. UGD Works proposed under NGT Environmental Compensation Fund	NA
5	Bagalkote	Hungund	3.50	0.00	0.00	Non - Operational STP. DPR for providing HSC & UGD Network under approval process	NA
6	Bagalkote	Ilkal	8.00	6.30	2.00	Discharged to Naala & Water Body	Yes
7	Bagalkote	Jamakhandi	7.60	4.60	3.45	Agriculture	Yes
8	Bagalkote	Mudhol	9.06	4.90	0.00	Agriculture	Yes
9	Bagalkote	Rabkavi Banahatti	9.20	4.50	3.00	Agriculture	Yes
10	Ballary	Ballari	30.00	29.30	1.00	Industry	Yes

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for	Tested for F.Coliform (Yes/ No)
11	Ballary	Ballari	15.00	14.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
12	Ballary	Ballari	10.00	10.00	0.00	Left to Nala after treatment	Yes
13	Ballary	Ballari	2.00	1.70	0.00	Left to Nala after treatment	Yes
14	Belagavi	Bailahongal	8.28	4.50	4.50	Agriculture	Yes
15	Belagavi	Chikkodi	5.80	3.50	3.50	Nallah	Yes
16	Belagavi	Gokak	8.70	8.70	0.00	Nallah	Yes
17	Belagavi	Kudachi	2.03	0.01	0.00	Nallah	Yes
18	Belagavi	Ramdurga	1.00	0.10	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
19	Belagavi	Ramdurga	3.30	0.00	0.00	Non-Operational STP. UGD Works proposed under NGT Environmental Compensation Fund	NA
20	Belagavi	Sadalga	3.72	0.00	0.00	Non-Operational STP	NA
21	Bengaluru Rural	Doddaballapur	12.00	6.80	1.50	Discharged to Naala & Water Body	Yes
22	Bengaluru Urban	Anekal	3.10	1.60	0.50	Left to Nala after treatment	Yes

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for	Tested for F.Coliform (Yes/ No)
23	Bengaluru Urban	Anekal	3.30	1.00	0.50	Left to Nala after treatment	Yes
24	Bidar	Bidar	17.26	2.50	2.50	Left to Nala after treatment	Yes
25	Bidar	Bidar	7.00	3.00	0.00	Left to Nala after treatment	Yes
26	Bidar	Bidar	17.26	6.50	6.50	Left to Nala after treatment	Yes
27	Bidar	Humnabad	6.00	0.00	0.00	Non - Operational STP. HSCs 8462 Nos proposed under NGT Environmental Compensation Fund. DPR preparation underway.	NA
28	Chamarajanagara	Chamarajanagara	9.00	4.60	4.60	Agriculture	Yes
29	Chamarajanagara	Gundlupete	1.50	0.70	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
30	Chamarajanagara	Gundlupete	2.50	2.20	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
31	Chamarajanagara	Kollegal	9.00	6.00	6.00	Agricultural	Yes
32	Chikkaballapura	Chikkaballapura	10.00	6.40	4.00	Recharge to water bodies	Yes
33	Chikkaballapura	Chintamani	2.00	2.00	2.00	Recharge to water bodies	Yes

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for	Tested for F.Coliform (Yes/ No)
34	Chikkaballapura	Sidlaghatta	3.10	1.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
35	Chikkamagaluru	Birur	2.64	1.50	0.15	Agricultural	Yes
36	Chikkamagaluru	Chikkamagaluru	20.00	16.00	12.00	Agriculture	Yes
37	Chitradurga	Chitradurga	20.00	3.50	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
38	Dakshina kannada	Mangaluru	8.75	6.80	6.50	pilikula gardening and golf club	Yes
39	Dakshina kannada	Mangaluru	43.50	27.50	22.50	industry	Yes
40	Dakshina kannada	Mangaluru	16.50	4.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
41	Dakshina kannada	Mangaluru	20.00	8.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
42	Dakshina kannada	Sullia	2.00	0.00	0.00	Non Operational STP	NA
43	Dakshina kannada	Ullala	4.40	0.00	0.00	Non Operational STP	NA
44	Davangere	Davanagere	14.80	6.50	0.00	Agriculture	Yes
45	Davangere	Davanagere	20.00	17.50	0.00	Agriculture	Yes

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for	Tested for F.Coliform (Yes/ No)
46	Davangere	Davanagere	5.00	3.50	0.00	Agriculture	Yes
47	Davangere	Davanagere	20.00	17.00	0.00	Agriculture	Yes
48	Davangere	Harihar	18.00	4.00	0.00	Agriculture	Yes
49	Davangere	Honnali	3.30	1.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
50	Dharwada	Hubli-Dharwad	10.00	10.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
51	Dharwada	Hubli-Dharwad	3.00	3.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
52	Dharwada	Hubli-Dharwad	0.25	0.25	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
53	Dharwada	Hubli-Dharwad	3.00	3.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
54	Dharwada	Hubli-Dharwad	1.00	1.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
55	Dharwada	Hubli-Dharwad	0.25	0.25	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
56	Dharwada	Hubli-Dharwad	20.00	16.10	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
57	Dharwada	Hubli-Dharwad	40.00	20.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
58	Gadaga	Gadag-Betageri	13.88	9.00	9.87	dischrged to Naala	Yes

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for	Tested for F.Coliform (Yes/ No)
59	Gadaga	Lakshmeshwara	5.50	0.80	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
60	Gadaga	Naragunda	4.18	0.00	0.00	Non-Operational STP HSCs-3050 Nos proposed under NGT Environmental Compensation Fund of Rs8 cr. Retendered (Call-2). Last date for submission of bids is 24.01.25	NA
61	Hassan	Arasikere	12.00	6.00	6.00	Agricultural	Yes
62	Hassan	Belur	5.00	2.00	0.00	Nallah	Yes
63	Hassan	Belur	0.30	0.30	0.30	Nallah	Yes
64	Hassan	Channarayapatna	4.60	4.60	1.00	Agricultural	Yes
65	Hassan	Holenarasipura	3.00	3.00	0.50	Agricultural	Yes
66	Hassan	Channarayapatna	0.25	0.25	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
67	Hassan	Hassan	10.00	10.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
68	Haveri	Byadagi	5.00	3.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for	Tested for F.Coliform (Yes/ No)
69	Haveri	Haveri	4.71	0.00	0.00	Non-Operational STP: STP-6.02 MLD (SBR) & HSCs-4000 nos execution underway, under NGT Environmental Compensation Fund (Rs.8cr) & SBM (Rs.10.83 cr)	NA
70	Haveri	Ranebennur	7.50	7.50	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
71	Haveri	Ranebennur	7.50	2.50	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
72	Kalaburagi	Chittapura	5.10	1.80	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
73	Kalaburagi	Jewargi	5.83	1.00	0.00	Left to adjacent Facultative Pond after treatment	Yes
74	Kalaburagi	Kalaburagi	20.00	10.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
75	Kalaburagi	Kalaburagi	25.00	12.50	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
76	Kalaburagi	Kalaburagi	40.00	40.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
77	Kolar	Kolar	10.16	10.16	8.20	Agriculture	Yes

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for	Tested for F.Coliform (Yes/ No)
78	Kolar	Malur	4.00	2.80	1.60	Pumped to Ncartry lake	Yes
79	Kolar	Mulabagal	6.30	6.30	0.00	Agriculture	Yes
80	Kolar	Robertsonpet	5.00	3.00	0.00	Recharge of water bodies	Yes
81	Kolar	Srinivaspura	3.00	2.11	1.50	Agriculture	Yes
82	Kolar	Srinivaspura	0.11	0.03	0.00	Discharged to Naala & Water Body	Yes
83	Kolar	Srinivaspura	0.12	0.03	0.00	Discharged to Naala & Water Body	Yes
84	Kolar	Srinivaspura	0.11	0.02	0.00	Discharged to Naala & Water Body	Yes
85	Kolar	Srinivaspura	0.06	0.01	0.00	Discharged to Naala & Water Body	Yes
86	Koppala	Gangavathi	14.00	4.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
87	Mandya	K.R. Pet	5.00	2.00	0.50	Used for Agriculture purpose	Yes
88	Mandya	Maddur	6.00	1.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
89	Mandya	Maddur	0.50	0.16	0.00	Agriculture	Yes
90	Mandya	Malavalli	5.65	3.50	0.00	Used for Agriculture purpose	Yes

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for	Tested for F.Coliform (Yes/ No)
91	Mandya	Mandya	9.62	5.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
92	Mandya	Mandya	8.90	2.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
93	Mandya	Nagamangala	3.00	1.90	1.30	used for agriculture purpose	Yes
94	Mandya	Shrirangapattana	1.39	1.39	0.50	a part is used for irrigation, remaining is discharging into river	Yes
95	Mandya	Shrirangapattana	2.21	1.31	0.50	a part is used for irrigation, remaining is discharging into river	Yes
96	Mysuru	Bannur	3.80	2.00	2.00	Agricultural	Yes
97	Mysuru	Bannur	0.65	0.40	0.40	Agricultural	Yes
98	Mysuru	Bannur	0.23	0.10	0.10	Agricultural	Yes
99	Mysuru	Bannur	0.15	0.08	0.08	Agricultural	Yes
100	Mysuru	Hunsur	8.00	7.00	7.00	Agricultural	Yes
101	Mysuru	K.R.Nagar	1.44	1.44	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
102	Mysuru	K.R.Nagar	1.45	1.45	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
103	Mysuru	K.R.Nagar	2.50	0.90	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for	Tested for F.Coliform (Yes/ No)
104	Mysuru	Mysuru	60.00	60.00	2.50	Agriculture	Yes
105	Mysuru	Mysuru	67.50	67.50	2.50	Agriculture	Yes
106	Mysuru	Mysuru	8.00	8.00	2.50	Agriculture	Yes
107	Mysuru	Mysuru	30.00	30.00	4.00	Agriculture	Yes
108	Mysuru	Nanjangudu	8.00	3.50	3.00	Agriculture	Yes
109	Mysuru	Nanjangudu	0.30	0.30	0.25	Agriculture	Yes
110	Mysuru	Periyapatna	4.20	2.70	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
111	Mysuru	T Narsipura	5.50	4.48	1.00	Agricultural activities & Nallah	Yes
112	Raichuru	Raichuru	5.50	2.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
113	Raichuru	Raichuru	20.00	12.20	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
114	Raichuru	Raichuru	8.00	5.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
115	Raichuru	Sindhanoor	12.00	2.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
116	Ramanagara	Kanakapura	6.29	3.50	3.50	Agriculture	Yes

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for	Tested for F.Coliform (Yes/ No)
117	Ramanagara	Magadi	3.70	1.78	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
118	Ramanagara	Ramanagara	7.56	7.56	2.26	Agriculture	Yes
119	Shivamogga	Bhadravathi	7.20	5.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
120	Shivamogga	Bhadravathi	5.83	2.83	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
121	Shivamogga	Bhadravathi	1.00	1.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
122	Shivamogga	Bhadravathi	0.04	0.04	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
123	Shivamogga	Sagar	9.00	0.00	0.00	Testing will be conducted to ascertain the F.Coliform details	Yes
124	Shivamogga	Shikaripura	5.00	3.50	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
125	Shivamogga	Shivamogga	5.13	0.50	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
126	Shivamogga	Shivamogga	35.58	24.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
127	Tumakuru	Sira	10.60	2.31	2.31	Agriculture	Yes
128	Tumakuru	Tiptur	6.00	6.00	3.50	Discharged to Naala & Water Body	Yes
129	Tumakuru	Tumakuru	24.57	24.57	24.57	Treated water is used for Agriculture & Recharge of Water bodies (Bhimasandra lake)	Yes

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for	Tested for F.Coliform (Yes/ No)
130	Tumakuru	Turuvekere	1.95	0.00	0.00	Non Operational STP - The DPR for 2nd stage UGD Scheme to Turuvekere town for amounting to Rs.9.50Cr is administratively approved vide GO No. UDD/13/UDS/2021 dt: 03-11-2022 and additional Rs.30.00 lakhs shall be borne by ULB under AMRUT.	NA
131	Udupi	Karkala	3.00	2.00	0.00	Discharged to Naala & Water Body	Yes
132	Udupi	Udupi	12.50	12.00	1.50	Gardening and Vehicle Wash	Yes
133	Uttara Kannada	Bhatkal	2.75	0.20	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
134	Uttara Kannada	Bhatkal	1.50	1.50	1.00	Municipal Parks	Yes
135	Uttara Kannada	Dandeli	8.00	4.00	0.00	Under discussion with Board and CMC,Dandeli to utilise the treated water	Yes
136	Uttara Kannada	Dandeli	0.50	0.50	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
137	Uttara Kannada	Haliyala	0.75	0.00	0.00	Non Operational STP	NA
138	Uttara Kannada	Karwar	1.50	1.50	0.00	Agriculture	Yes
139	Vijayanagara	Harapanahalli	7.92	4.00	1.00	Agriculture	Yes

S. No	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for	Tested for F.Coliform (Yes/ No)
140	Vijayanagara	Hoovina Hadagalli	4.27	3.50	2.00	Agriculture	Yes
141	Vijayanagara	Hospet	27.00	5.00	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
142	Vijayanagara	Kudalagi	4.60	1.60	1.56	Gardening and nallah	Yes
143	Vijayapura	Basavana Bagevadi	4.02	3.10	3.00	Used for agriculture purpose.	Yes
144	Vijayapura	Basavana Bagevadi	0.25	0.20	0.20	Used for agriculture purpose.	Yes
145	Vijayapura	Basavana Bagevadi	0.25	0.20	0.20	Used for agriculture purpose.	Yes
146	Vijayapura	Indi	4.20	4.02	1.15	Agriculture	Yes
147	Vijayapura	Muddebihal	5.24	4.00	3.50	Treated sewage is discharged into nala for Agriculture purpose	Yes
148	Vijayapura	Talikote	4.24	3.20	3.00	Agriculture	Yes
149	Vijayapura	Vijayapura	31.00	25.20	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes
150	Yadagiri	Gurumitkal	3.00	3.00	0.00	Agriculture	Yes
	<b>Total</b>		<b>1318.54</b>	<b>855.76</b>	<b>208.75</b>		

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## Annexure - R23

Status of Used Water Management in 315 Urban Local bodies of Karnataka									
S. No.	District	ULB	Is STP available for Treatment in the ULB (Yes/No)	Current Sewage generation in MLD	Details of existing Sewage Treatment			Gap in Operational Capacity in MLD	Remarks
					Total Number of STPs in the ULB	Total Installed Capacity of STP in MLD	Total Operational Capacity of STP in MLD		
1	Bagalkote	Badami	Yes	3.5	1	4.30	3.50	0.80	Draft DPR submitted for 0.65 MLD Capacity Under SBM U 2.0
2	Bagalkote	Bagalkote	Yes	10.20	1	12.50	10.20	2.30	STP is currently addressing the Sewage generated in the ULB.
3	Bagalkote	Bilagi	Yes	2.10	1	3.50	1.92	1.58	Pending work of connecting 848 households will be taken up to fully utilize the entire capacity of the sewage treatment system.
4	Bagalkote	Guledagudda	Yes	3.80	1	4.00	0.00	4.00	Main sewerage system is completely damaged. Hence, UGD Works proposed under NGT Environmental Compensation Fund
5	Bagalkote	Ilkal	Yes	6.30	1	8.00	6.30	1.70	STP is currently addressing the Sewage generated in the ULB.
6	Bagalkote	Jamakhandi	Yes	4.60	1	7.60	4.60	3.00	STP is currently addressing the Sewage generated in the ULB.
7	Bagalkote	Mudhol	Yes	4.90	1	9.06	4.90	4.16	STP is currently addressing the Sewage generated in the ULB.

8	Bagalkote	Rabkavi Banahatti	Yes	4.50	1	9.20	4.50	4.70	STP is currently addressing the Sewage generated in the ULB.
9	Ballary	Ballari	Yes	64.00	4	57.00	55.00	2.00	Lack of proper maintenance of existing STP
10	Belagavi	Bailahongal	Yes	4.50	1	8.28	4.50	3.78	STP is currently addressing the Sewage generated in the ULB.
11	Belagavi	Chikkodi	Yes	3.50	1	5.80	3.50	2.30	STP is currently addressing the Sewage generated in the ULB.
12	Belagavi	Gokak	Yes	8.70	1	8.70	8.70	0.00	STP is currently addressing the Sewage generated in the ULB. Additional 5 MLD CAMUS type STP is considered in DPR under SBM U 2.0
13	Belagavi	Kudachi	Yes	2.03	1	2.03	0.01	2.02	3.53 MLD DPR under Preparation under SBM U 2.0
14	Belagavi	Ramdurga	Yes	4.50	2	4.30	0.10	4.20	UGD Works proposed under NGT Environmental Compensation Fund
15	Belagavi	Sadalga	Yes	3.72	1	3.72	0.00	3.72	As per report from IISc, DPR for new STP with allied works for Rs. 1726.00 Lakhs submitted to Govt. for Administrative Approval vide Itr No 1828, dtd: 30-12-2023. Estimate was returned from Govt with observations. The same are complied and estimate for Rs. 1645.00 lakhs will be submitted Govt. vide letter No0773, dated 21.08.2024.
16	Bengaluru Rural	Doddaballapur	Yes	6.80	1	12.00	6.80	5.20	60% of UGD network is completed & remaining network to be completed for the complete treatment.
17	Bengaluru Urban	Anekal	Yes	2.00	2	6.40	2.60	3.80	0.50 MLD DPR under Preparation under SBM U 2.0
18	Bidar	Bidar	Yes	12.00	3	41.52	12.00	29.52	STP is installed as per 2046 population
19	Bidar	Humnabad	Yes	4.03	1	6.00	0.00	6.00	HSCs 8462 Nos proposed under NGT Environmental Compensation Fund. DPR preparation underway.

20	Chamarajanagara	Chamarajanagara	Yes	9.00	1	9.00	4.60	4.40	STP is installed as per 2030 population
21	Chamarajanagara	Gundlupete	Yes	3.20	2	4.00	2.90	1.10	STP is installed as per 2030 population
22	Chamarajanagara	Kollegal	Yes	7.50	1	9.00	6.00	3.00	
23	Chikkaballapura	Chikkaballapura	Yes	6.40	1	10.00	6.40	3.60	12.50 MLD STP & UGD Network to be taken up under NGT Fund
24	Chikkaballapura	Chintamani	Yes	3.20	1	2.00	2.00	0.00	6.10 MLD STP to be taken up under SBM & NGT Fund
25	Chikkaballapura	Sidlaghatta	Yes	1.50	1	3.10	1.00	2.10	4.71 MLD STP to be taken up under SBM & NGT Fund
26	Chikkamagaluru	Birur	Yes	2.50	1	2.64	1.50	1.14	HSC work is pending for the full treatment
27	Chikkamagaluru	Chikkamagaluru	Yes	18.00	1	20.00	16.00	4.00	STP working with optimal capacity
28	Chitradurga	Chitradurga	Yes	3.50	1	20.00	3.50	16.50	Wet well construction is still in progress for conveying sewage to STP for the treatment
29	Dakshina kannada	Mangaluru	Yes	130.00	4	88.75	46.30	42.45	
30	Dakshina kannada	Sullia	Yes	1.20	1	2.00	0.00	2.00	Proposed to rehabilitation of wetwells, pumping machinery, network and upgrade existing STP from 2 MLD to 2.60 MLD SBR type and construction of 6.00 KLD capacity FSTP.
31	Dakshina kannada	Ullala	Yes	8.75	1	<b>4.40</b>	0.00	4.40	1) Proposal for HSCs works - Rs.22.63 crores. 2) Proposal for construction of FSTP (FSSM) for uncovered areas - Rs.323.00 lakhs.
32	Davangere	Davanagere	Yes	59.40	4	59.80	44.50	15.30	
33	Davangere	Harihar	Yes	10.40	1	18.00	4.00	14.00	
34	Davangere	Honnali	Yes	2.20	1	3.30	1.00	2.30	STP upgradation to NEBR technology in progress
35	Dharwada	Hubli-Dharwad	Yes	144.00	8	77.50	53.60	23.90	
36	Gadaga	Gadag-Betageri	Yes	20.00	1	13.88	9.00	4.88	
37	Gadaga	Lakshmeshwara	Yes	2.96	1	5.50	0.80	4.70	Existing STP of 5.5 MLD FAL Type is adequate. Repair of earthen bunds, electromechanical components are considered in DPR.
38	Gadaga	Naragunda	Yes	3.00	1	4.18	0.00	4.18	HSC work is pending HSCs-3050 Nos proposed under NGT Environmental Compensation Fund of Rs8 cr. Retendered (Call-2). Last date for submission of bids is 24.01.25

39	Hassan	Arasikere	Yes	6.00	1	12.00	6.00	6.00	STP operating at optimal capacity
40	Hassan	Belur	Yes	2.00	2	5.30	2.30	3.00	DPR under Preparaiton for .89 MLD STP under SBM U 2.0
41	Hassan	Channarayapatna	Yes	4.60	2	4.85	4.85	0.00	DPR under Preparaiton for 1.57 MLD STP under SBM U 2.0
42	Hassan	Hassan	Yes	21.53	1	10.00	10.00	0.00	4 STPs with cumulative capacity of 27.00 MLD under construction.
43	Hassan	Holenarsipura	Yes	3.00	1	3.00	3.00	0.00	DPR under Preparaiton for 1.57 MLD STP under SBM U 2.0
44	Haveri	Byadagi	Yes	3.00	1	5.00	3.00	2.00	STP is installed as per 2046 population
45	Haveri	Haveri	Yes	6.50	1	4.71	0.00	4.71	The old STP became non-functional due to heavy floods and rain in 2019. The construction of a new STP is currently in progress.
46	Haveri	Ranebennur	Yes	3.80	2	15.00	10.00	5.00	
47	Kalaburagi	Chittapura	Yes	5.10	1	5.10	1.80	3.30	
48	Kalaburagi	Jewargi	Yes	3.83	1	5.83	1.00	4.83	Missing UGD & HSC Connections
49	Kalaburagi	Kalaburagi	Yes	78.95	3	85.00	62.50	22.50	Disconnection of outfall sewer line Outfall sewer line is proposed under NGT componsation fund
50	Kalaburagi	Sedam	Yes	6.00	1	9.00	0.00	9.00	DPR under Preparaiton for 6.00 MLD STP under SBM U 2.0
51	Kolar	Kolar	Yes	10.16	1	10.16	10.16	0.00	Missing links are observed in the sewer line
52	Kolar	Malur	Yes	2.80	1	4.00	2.80	1.20	Missing links are observed in the sewer line
53	Kolar	Mulabagal	Yes	9.20	1	6.30	6.30	0.00	Missing links are observed in the sewer line
54	Kolar	Robertsonpet	Yes	5.00	1	5.00	3.00	2.00	DPR approved for 1.20 MLD STP under SBM U 2.0
55	Kolar	Srinivaspura	Yes	2.20	5	3.39	2.20	1.19	Missing links are observed in the sewer line
56	Koppala	Gangavathi	Yes	4.00	1	14.00	4.00	10.00	STP operating at optimal capacity
57	Mandya	K.R. Pet	Yes	2.00	1	5.00	2.00	3.00	UGD work in progress at Zone 3 & 4
58	Mandya	Maddur	Yes	3.50	1	6.50	1.16	5.34	UGD work is in progress

59	Mandya	Malavalli	Yes	3.50	1	5.65	3.50	2.15	Usage is as per the generation quantity. Still 15% of the town area has to be covered under UGD network. Presently operating on septic tank system
60	Mandya	Mandya	Yes	15.30	2	18.52	7.00	11.52	
61	Mandya	Nagamangala	Yes	1.90	1	3.00	1.90	1.10	Missing links & incompleton of uGD network
62	Mandya	Shrirangapattana	Yes	2.70	2	3.60	2.70	0.90	1.4 MLD SBR Type STP is under Construction.
63	Mysuru	Bannur	Yes	4.00	4	4.83	2.58	2.25	0.6 MLD SBT STP under Construction.
64	Mysuru	Hunsur	Yes	6.65	1	8.00	7.00	1.00	DPR under preparation for 3.86 MLD STP under SBM U
65	Mysuru	K.R.Nagar	Yes	5.20	3	5.39	3.79	1.60	House service connections need to be effectively provided in the existing sewer network.
66	Mysuru	Mysuru	Yes	256.00	4	165.50	165.50	0.00	STP operating at optimal capacity
67	Mysuru	Nanjangudu	Yes	6.00	2	8.30	3.80	4.50	HSC work is pending for the full treatment
68	Mysuru	Periyapatna	Yes	2.60	1	4.20	2.70	1.50	DPR under preparation for 3.6 MLD STP under SBM U
69	Mysuru	T Narsipura	Yes	4.48	1	5.50	4.48	1.02	Sewer network is pending for the full treatment
70	Raichuru	Raichuru	Yes	36.75	3	33.50	19.20	14.30	
71	Raichuru	Sindhanoor	Yes	12.00	1	12.00	4.00	8.00	HSC work is pending for the full treatment
72	Ramanagara	Kanakapura	Yes	3.50	1	6.29	3.50	2.79	DPR under Preparation for 1.95 MLD STP under SBM & NGT Fund.
73	Ramanagara	Magadi	Yes	4.00	1	3.70	1.78	1.92	
74	Ramanagara	Ramanagara	Yes	10.56	1	7.56	7.56	0.00	Finalisation of DPR underway for .51 MLD STP under SBM U
75	Shivamogga	Bhadravathi	Yes	18.00	4	14.07	8.87	5.20	UGD work is pending
76	Shivamogga	Sagar	Yes	7.20	1	9.00	0.00	9.00	
77	Shivamogga	Shikaripura	Yes	3.50	1	5.00	3.50	1.50	Commissioning of 2 nos. of wetwell is pending from KUWS&DB
78	Shivamogga	Shivamogga	Yes	35.00	2	40.71	24.50	16.21	Missing UGD network links and dislocation of outfall line during execution of work

79	Tumakuru	Sira	Yes	2.31	1	10.60	2.31	8.29	STP operating at optimal capacity
80	Tumakuru	Tiptur	Yes	3.50	1	6.00	6.00	0.00	HSC work is pending for the full treatment
81	Tumakuru	Tumakuru	Yes	37.26	1	24.57	24.57	0.00	STP operating at optimal capacity
82	Tumakuru	Turuvekere	Yes	1.57	1	1.95	0.00	1.95	The DPR for 2nd stage UGD Scheme to Turuvekere town for amounting to Rs.9.50Cr is administratively approved vide GO No. UDD/13/UDS/2021 dt: 03-11-2022 and additional Rs.30.00 lakhs shall be borne by ULB under AMRUT.
83	Udupi	Karkala	Yes	3.00	1	3.00	2.00	1.00	Finalisation of DPR underway for .92 MLD STP under SBM U 2.0
84	Udupi	Udupi	Yes	12.00	1	12.50	12.00	0.50	STP operating at optimal capacity
85	Uttara Kannada	Bhatkal	yes	11.21	2	4.25	1.70	2.55	3 STP work under Construction & 0.63 MLD Proposed under SBM U 2.0
86	Uttara Kannada	Dandeli	yes	7.57	2	8.50	4.50	4.00	DPR Under preparation for 8.33 MLD STP under SBM U 2.0

87	Uttara Kannada	Haliyala	Yes	3.52	1	0.75	0.00	0.75	The DPR for 2nd stage UGD Scheme to Turuvekere town for amounting to Rs.9.50Cr is administratively approved vide GO No. UDD/13/UDS/2021 dt: 03-11-2022 and additional Rs.30.00 lakhs shall be borne by ULB under AMRUT.
88	Uttara Kannada	Karwar	yes	1.50	1	1.50	1.50	0.00	DPR under preparation for additional 8.69 MLD STP under SBM U 2.0
89	Vijayanagara	Harapanahalli	Yes	6.00	1	7.92	4.00	3.92	Missing Sewer & HSC Connections
90	Vijayanagara	Hoovina Hadagalli	Yes	4.00	1	4.27	3.50	0.77	Missing Sewer & HSC Connections
91	Vijayanagara	Hospet	Yes	12.00	1	27.00	5.00	22.00	Missing Sewer & HSC Connections
92	Vijayanagara	Kudalagi	Yes	3.88	1	4.60	1.60	3.00	Missing Sewer & HSC Connections
93	Vijayapura	Basavana Bagevadi	Yes	3.50	3	4.52	3.50	1.02	DPR under preparation for 1.04 MLD STP under SBM U 2.0
94	Vijayapura	Indi	Yes	4.02	1	4.20	4.02	0.18	There is an existing STP of 4.2 MLD WSP Type. Additionally 1.5 MLD CAMUS Type STP is considered under SBM U 2.0
95	Vijayapura	Muddebihal	Yes	4.00	1	5.24	4.00	1.24	There is an existing STP of 5.24 MLD SBT Type. The same is considered for upgradation to 7.0 MLD CAMUS Type STP. HSC's and network are also considered.
96	Vijayapura	Talikote	Yes	3.97	1	4.24	3.20	1.04	DPR Under preparation for 1.92 MLD STP under SBM U 2.0
97	Vijayapura	Vijayapura	Yes	56.00	2	31.00	25.20	5.80	Missing UGD Connections
98	Yadagiri	Gurumitkal	Yes	3.00	1	3.00	3.00	0.00	HSC work is pending for the full treatment
99	Bengaluru Urban	BBMP	Yes	2120.00	34	1728.50	1516.71	211.79	
	<b>Total</b>			<b>3518.21</b>	<b>184</b>	<b>3047.04</b>	<b>2372.47</b>	<b>674.57</b>	

S. No	District	ULB	Is STP available for Treatment in the ULB (Yes/No)	Current Sewage Generation in MLD	Action Plan for addressing Gap in Sewage treatment
1	Bagalkote	Aminagad	No	2.19	2.41 MLD Approved under SBM 2.0.
2	Bagalkote	Belagali	No	2.54	2.79 MLD Approved under SBM 2.0.
3	Bagalkote	Hungund	No	3.20	3.5 MLD STP constructed and in testing phase.
4	Bagalkote	Kamatagi	No	1.30	2.5 MLD Approved under SBM 2.0.
5	Bagalkote	Kerur	No	1.84	3.01 MLD Approved under SBM 2.0.
6	Bagalkote	Lokapura	No	2.12	2.34 MLD Approved under SBM 2.0.
7	Bagalkote	Mahalingapura	No	5.24	5.5 MLD Approved under SBM 2.0.
8	Bagalkote	Shiruru	No	2.34	2.57 MLD Approved under SBM 2.0.
9	Bagalkote	Terdal	No	3.79	2.5 MLD Approved under SBM 2.0.
10	Ballary	Kampli	No	6.00	6 MLD Approved under SBM 2.0.
11	Ballary	Kudathini	No	1.75	2.91 MLD Approved under SBM 2.0.
12	Ballary	Kurekappa	No	3.00	3.61 MLD Approved under SBM 2.0.
13	Ballary	Kurugodu	No	3.19	3.51 MLD Approved under SBM 2.0.
14	Ballary	Sandoor	No	3.60	5.71 MLD Approved under SBM 2.0.
15	Ballary	Shiraguppa	No	3.63	8.01 MLD Approved under SBM 2.0.
16	Ballary	Tekkalakote	No	3.81	4 MLD Approved under SBM 2.0.
17	Belagavi	Ainapur	No	1.60	1.66 MLD STP is under construction. 3.02 MLD Approved under SBM 2.0.
18	Belagavi	Ankalagi-Akkatangerahaala	No	2.40	3.33 MLD Approved under SBM 2.0.
19	Belagavi	Arabhavi	No	1.50	2.9 MLD Approved under SBM 2.0.

20	Belagavi	Athani	No	3.30	7.3 MLD Approved under SBM 2.0.
21	Belagavi	Belgaum	No	40.00	70 MLD STP is under construction.
22	Belagavi	Boragaon	No	1.10	2.56 MLD Approved under SBM 2.0.
23	Belagavi	Chennamman-kittur	No	2.00	2.81 MLD Approved under SBM 2.0.
24	Belagavi	Chinchali	No	1.60	1.67 MLD STP is under construction. 3.04 MLD Approved under SBM 2.0.
25	Belagavi	Examba	No	1.10	1.45 MLD STP under construction. 2.63 MLD Approved under SBM 2.0.
26	Belagavi	Harogeri	No	3.35	5.02 MLD Approved under SBM 2.0.
27	Belagavi	Hukkeri	No	3.34	3.87 MLD STP is under construction. 3.51 MLD Approved under SBM 2.0.
28	Belagavi	Kaagavaada	No	1.60	2.23 MLD Approved under SBM 2.0.
29	Belagavi	Kabbura	No	1.00	3.02 MLD Approved under SBM 2.0.
30	Belagavi	Kalloli	No	1.00	2.55 MLD Approved under SBM 2.0.
31	Belagavi	Kankanavadi	No	2.00	2.61 MLD Approved under SBM 2.0.
32	Belagavi	Khanapur	No	2.80	1 MLD STP is under construction. 2.95 MLD Approved under SBM 2.0.
33	Belagavi	Konnur	No	3.63	2.96 MLD Approved under SBM 2.0.
34	Belagavi	M.K Hubballi	No	1.80	0.75 MLD STP under construction. 2.14 MLD Approved under SBM 2.0.
35	Belagavi	Macche	No	1.25	2.89 MLD Approved under SBM 2.0.
36	Belagavi	Mallapura / Ghataprabha	No	2.42	4.2 MLD Approved under SBM 2.0.
37	Belagavi	Manuvalli	No	1.00	1.25 MLD STP is under construction. 3.7 MLD Approved under SBM 2.0.
38	Belagavi	Mudalagi	No	3.20	4.45 MLD Approved under SBM 2.0.
39	Belagavi	Mugalakoda	No	1.20	4.88 MLD Approved under SBM 2.0.
40	Belagavi	Naaganura	No	1.20	2.59 MLD Approved under SBM 2.0.

41	Belagavi	Nippani	No	9.76	9.59 MLD Approved under SBM 2.0.
42	Belagavi	Peeranavaadi	No	1.22	2.86 MLD Approved under SBM 2.0.
43	Belagavi	Raibagh	No	1.10	2.86 MLD Approved under SBM 2.0.
44	Belagavi	Sankeshwar	No	4.80	5.29 MLD Approved under SBM 2.0.
45	Belagavi	Saundatti	No	4.40	3.05 MLD STP is under construction. 6.29 MLD Approved under SBM 2.0.
46	Belagavi	Shedbaala	No	1.40	2.81 MLD Approved under SBM 2.0.
47	Belagavi	Ugar Khurda	No	3.00	2.1 MLD STP is under construction. 3.8 MLD Approved under SBM 2.0.
48	Belagavi	Yaragatti	No	1.50	1.55 MLD Approved under SBM 2.0.
49	Bengaluru Rural	Bashettihalli	No	1.80	2.99 MLD Approved under SBM 2.0.
50	Bengaluru Rural	Devanahalli	No	3.20	4.28 MLD Approved under SBM 2.0.
51	Bengaluru Rural	Hosakote	No	5.50	8.5 MLD STP is under construction. 9.11 MLD Approved under SBM 2.0.
52	Bengaluru Rural	Nelamangala	No	10.00	5.68 MLD Approved under SBM 2.0.
53	Bengaluru Rural	Vijayapura	No	3.48	5.57 MLD Approved under SBM 2.0.
54	Bengaluru Urban	Attibele	No	2.20	3.28 MLD Approved under SBM 2.0.
55	Bengaluru Urban	Bommasandra	No	1.71	4.53 MLD Approved under SBM 2.0.
56	Bengaluru Urban	Chandapura	No	0.25	3.88 MLD Approved under SBM 2.0.
57	Bengaluru Urban	Chikkabanavara	No	3.50	3.48 MLD Approved under SBM 2.0.
58	Bengaluru Urban	Hebbagodi	No	9.60	12.92 MLD Approved under SBM 2.0.
59	Bengaluru Urban	Hunasamaranahalli	No	1.50	3.89 MLD Approved under SBM 2.0.
60	Bengaluru Urban	Jigani	No	1.20	3.43 MLD Approved under SBM 2.0.
61	Bengaluru Urban	Konnapanagrahara	No	1.02	Newly formed ULB, Action plan under preparation.

62	Bengaluru Urban	Doddathoguru	No	1.00	Newly formed ULB, Action plan under preparation.
63	Bengaluru Urban	Madanayakanahalli	No	1.50	4.92 MLD Approved under SBM 2.0.
64	Bidar	Aurad	No	1.92	3.03 MLD Approved under SBM 2.0.
65	Bidar	Basavakalyan	No	10.00	10.64 MLD Approved under SBM 2.0.
66	Bidar	Bhalki	No	7.20	6.16 MLD Approved under SBM 2.0.
67	Bidar	Chittaguppa	No	2.00	3.86 MLD Approved under SBM 2.0.
68	Bidar	Halikheda	No	1.92	3.37 MLD Approved under SBM 2.0.
69	Chamarajanagara	Hanur	No	1.00	1.69 MLD Approved under SBM 2.0.
70	Chamarajanagara	Yelandur	No	0.80	1.4 MLD Approved under SBM 2.0.
71	Chikkaballapura	Bagepalli	No	3.93	4.3 MLD STP is under construction. 4.12 MLD Approved under SBM 2.0.
72	Chikkaballapura	Gowribidanur	No	5.52	5.79 MLD Approved under SBM 2.0.
73	Chikkaballapura	Gudibande	No	1.37	1.44 MLD Approved under SBM 2.0.
74	Chikkamagaluru	Ajjampura	No	1.60	1.82 MLD Approved under SBM 2.0.
75	Chikkamagaluru	Kadur	No	4.64	5.21 MLD Approved under SBM 2.0.
76	Chikkamagaluru	Koppa	No	0.80	0.76 MLD Approved under SBM 2.0.
77	Chikkamagaluru	Kudremuka	No	0.00	2.99 MLD Approved under SBM 2.0.
78	Chikkamagaluru	Mudigere	No	1.20	1.48 MLD Approved under SBM 2.0.
79	Chikkamagaluru	Narasimharajapura	No	1.40	1.14 MLD Approved under SBM 2.0.
80	Chikkamagaluru	Shringeri	No	0.80	0.6 MLD Approved under SBM 2.0.
81	Chikkamagaluru	Tarikere	No	6.00	5.49 MLD Approved under SBM 2.0.
82	Chitradurga	Challkere	No	7.56	8.42 MLD Approved under SBM 2.0.

83	Chitradurga	Hiriyur	No	9.00	8.61 MLD Approved under SBM 2.0.
84	Chitradurga	Holalkere	No	3.00	2.41 MLD Approved under SBM 2.0.
85	Chitradurga	Hosadurga	No	3.30	3.3 MLD STP constructed currently under Testing Phase
86	Chitradurga	Molakalmuru	No	1.15	2.41 MLD Approved under SBM 2.0.
87	Chitradurga	Nayakanahatti	No	1.10	2.49 MLD Approved under SBM 2.0.
88	Dakshina kannada	Bajape	No	1.50	3.26 MLD Approved under SBM 2.0.
89	Dakshina kannada	Bantwal	No	2.50	6.13 MLD Approved under SBM 2.0.
90	Dakshina kannada	Kadaba	No	1.60	1.53 MLD Approved under SBM 2.0.
91	Dakshina kannada	Kinnigoli	No	0.50	2.72 MLD Approved under SBM 2.0.
92	Dakshina kannada	Kotekar	No	2.13	2.52 MLD Approved under SBM 2.0.
93	Dakshina kannada	Moodabidare	No	2.30	4.49 MLD Approved under SBM 2.0.
94	Dakshina kannada	Mulki	No	1.74	2.64 MLD Approved under SBM 2.0.
95	Dakshina kannada	Puttur	No	8.00	8.1 MLD Approved under SBM 2.0.
96	Dakshina kannada	Someshwara	No	3.25	3.85 MLD Approved under SBM 2.0.
97	Dakshina kannada	Belthangady	No	0.90	
98	Dakshina kannada	Vitla	No	2.34	2.69 MLD Approved under SBM 2.0.
99	Davangere	Channagiri	No	2.91	5.2 MLD STP is under construction. 3.25 MLD Approved under SBM 2.0.
100	Davangere	Jagalur	No	2.20	2.63 MLD Approved under SBM 2.0.
101	Davangere	Malebennur	No	2.08	3.6 MLD Approved under SBM 2.0.
102	Davangere	Niyathi	No	0.80	1.5 MLD STP is under construction. 1.49 MLD Approved under SBM 2.0.
103	Dharwada	Alnavara	No	2.10	2.63 MLD Approved under SBM 2.0.

104	Dharwada	Annigeri	No	2.91	2.91 MLD Approved under SBM 2.0.
105	Dharwada	Kalaghatagi	No	2.25	2.58 MLD Approved under SBM 2.0.
106	Dharwada	Kundgol	No	2.86	2.86 MLD Approved under SBM 2.0.
107	Dharwada	Navalgund	No	2.80	3.76 MLD Approved under SBM 2.0.
108	Gadaga	Gajendragad	No	2.79	4.94 MLD Approved under SBM 2.0.
109	Gadaga	Mulagunda	No	1.60	2.86 MLD Approved under SBM 2.0.
110	Gadaga	Mundargi	No	2.72	3.8 MLD Approved under SBM 2.0.
111	Gadaga	Naregal	No	1.50	2.55 MLD Approved under SBM 2.0.
112	Gadaga	Rona	No	2.00	3.56 MLD Approved under SBM 2.0.
113	Gadaga	Shirahatti	No	1.00	2.69 MLD Approved under SBM 2.0.
114	Hassan	Alur	No	1.00	0.7 MLD Approved under SBM 2.0.
115	Hassan	Arkalgudu	No	5.43	
116	Hassan	Sakaleshpura	No	3.39	3.73 MLD Approved under SBM 2.0.
117	Haveri	Bankapur	No	2.72	3.44 MLD Approved under SBM 2.0.
118	Haveri	Guttal	No	1.67	2.8 MLD Approved under SBM 2.0.
119	Haveri	Hanagal	No	2.10	4.3 MLD Approved under SBM 2.0.
120	Haveri	Hirekerur	No	2.00	2.93 MLD Approved under SBM 2.0.
121	Haveri	Rattihalli	No	1.00	2.28 MLD Approved under SBM 2.0.
122	Haveri	Savanur	No	2.60	6.19 MLD Approved under SBM 2.0.
123	Haveri	Shiggaon	No	2.40	4.3 MLD Approved under SBM 2.0.
124	Kalaburagi	Afzalpur	No	3.94	4.13 MLD Approved under SBM 2.0.

125	Kalaburagi	Alanda	No	6.16	6.47 MLD Approved under SBM 2.0.
126	Kalaburagi	Chincholi	No	3.20	3.19 MLD Approved under SBM 2.0.
127	Kalaburagi	Kalagi	No	1.33	1.46 MLD Approved under SBM 2.0.
128	Kalaburagi	Kamalapura	No	2.00	1.77 MLD Approved under SBM 2.0.
129	Kalaburagi	Shahabad	No	0.50	NAC
130	Kalaburagi	Shahabad	No	6.00	7.26 MLD Approved under SBM 2.0.
131	Kalaburagi	Wadi	No	3.50	5.8 MLD Approved under SBM 2.0.
132	Kalaburagi	Yadrami	No	1.54	1.69 MLD Approved under SBM 2.0.
133	Kodagu	Kushalnagara	No	3.50	6.5 MLD under Construction by KUWS&DB
134	Kodagu	Madikeri	No	4.20	4.5 MLD STP is under construction. 5.34 MLD Approved under SBM 2.0.
135	Kodagu	Somvarpet	No	2.50	1.03 MLD Approved under SBM 2.0.
136	Kodagu	Virajpet	No	2.80	2.76 MLD Approved under SBM 2.0.
137	Kolar	Bangarapet	No	1.50	6.84 MLD Approved under SBM 2.0.
138	Kolar	Vemagal Kurugal	No	2.00	3.26 MLD Approved under SBM 2.0.
139	Koppala	Bhagyanagar	No	2.70	3.04 MLD Approved under SBM 2.0.
140	Koppala	Kanakagiri	No	2.70	2.71 MLD Approved under SBM 2.0.
141	Koppala	Karatagi	No	4.80	4.8 MLD Approved under SBM 2.0.
142	Koppala	Koppala	No	9.00	10.79 MLD Approved under SBM 2.0.
143	Koppala	Kukanur	No	2.88	2.88 MLD Approved under SBM 2.0.
144	Koppala	Kushtagi	No	0.60	0.6 MLD Approved under SBM 2.0.
145	Koppala	Tavaragera	No	2.80	2.8 MLD Approved under SBM 2.0.

146	Koppala	Yelburga	No	1.00	2.26 MLD Approved under SBM 2.0.
147	Mandya	Bellur	No	2.24	2.46 MLD Approved under SBM 2.0.
148	Mandya	Pandavapura	No	3.20	3.11 MLD Approved under SBM 2.0.
149	Mysuru	Bogadi	No	0.10	3.19 MLD Approved under SBM 2.0.
150	Mysuru	H.D. Kote	No	1.10	2.18 MLD Approved under SBM 2.0.
151	Mysuru	Hootagalli	No	4.00	9.09 MLD Approved under SBM 2.0.
152	Mysuru	Kadakola	No	2.90	3.19 MLD Approved under SBM 2.0.
153	Mysuru	Rammanahalli	No	0.10	4.33 MLD Approved under SBM 2.0.
154	Mysuru	Sargur	No	1.00	1.74 MLD Approved under SBM 2.0.
155	Mysuru	Srirampura	No	1.50	4.02 MLD Approved under SBM 2.0.
156	Raichuru	Balaganur	No	0.95	1.83 MLD Approved under SBM 2.0.
157	Raichuru	Devadurga	No	4.00	4.42 MLD Approved under SBM 2.0.
158	Raichuru	Hatti	No	1.10	2.6 MLD Approved under SBM 2.0.
159	Raichuru	Hatti	No	1.00	NAC
160	Raichuru	Kavitala	No	1.20	2.4 MLD Approved under SBM 2.0.
161	Raichuru	Lingasugur	No	2.40	5.4 MLD Approved under SBM 2.0.
162	Raichuru	Manvi	No	3.56	7.09 MLD Approved under SBM 2.0.
163	Raichuru	Maski	No	3.10	3.78 MLD Approved under SBM 2.0.
164	Raichuru	Mudgal	No	1.73	3.47 MLD Approved under SBM 2.0.

165	Raichuru	Sirawar	No	0.50	3.09 MLD Approved under SBM 2.0.
166	Raichuru	Turvihal	No	0.45	2.08 MLD Approved under SBM 2.0.
167	Ramanagara	Bidadi	No	4.34	4.77 MLD Approved under SBM 2.0.
168	Ramanagara	Channapatna	No	10.46	11.5 MLD Approved under SBM 2.0.
169	Ramanagara	Harohalli	No	1.20	3.27 MLD Approved under SBM 2.0.
170	Shivamogga	Anavatti	No	1.50	2.83 MLD Approved under SBM 2.0.
171	Shivamogga	Holehonnuru	No	1.50	2.46 MLD Approved under SBM 2.0.
172	Shivamogga	Hosanagara	No	0.60	0.89 MLD Approved under SBM 2.0.
173	Shivamogga	Jog Kargal	No	1.50	1.73 MLD Approved under SBM 2.0.
174	Shivamogga	Shiralakoppa	No	1.80	2.7 MLD Approved under SBM 2.0.
175	Shivamogga	Soraba	No	1.44	1.73 MLD Approved under SBM 2.0.
176	Shivamogga	Thirthahalli	No	3.80	2.22 MLD Approved under SBM 2.0.
177	Tumakuru	Chikkanayakanahalli	No	3.37	3.54 MLD Approved under SBM 2.0.
178	Tumakuru	Gubbi	No	2.68	2.82 MLD Approved under SBM 2.0.
179	Tumakuru	Huliyaru	No	2.24	2.46 MLD Approved under SBM 2.0.
180	Tumakuru	Koratagere	No	2.22	2.33 MLD Approved under SBM 2.0.
181	Tumakuru	Kunigal	No	4.96	2.71 MLD Approved under SBM 2.0.
182	Tumakuru	Madhugiri	No	4.24	4.6 MLD STP is under construction. 4.45 MLD Approved under SBM 2.0.
183	Tumakuru	Pavagada	No	4.14	4.35 MLD Approved under SBM 2.0
184	Udupi	Bainduru	No	2.00	3.99 MLD Approved under SBM 2.0

185	Udupi	Kaup	No	1.40	3.34 MLD Approved under SBM 2.0
186	Udupi	Kundapur	No	3.20	4.65 MLD Approved under SBM 2.0
187	Udupi	Saligram	No	1.00	2.31 MLD Approved under SBM 2.0
188	Uttara Kannada	Ankola	No	3.23	3.4 MLD Approved under SBM 2.0
189	Uttara Kannada	Honavara	No	2.78	2.92 MLD Approved under SBM 2.0
190	Uttara Kannada	Jali	No	2.81	3 MLD STP is under construction. 2.96 MLD Approved under SBM 2.0.
191	Uttara Kannada	Kumta	No	5.34	5.6 MLD Approved under SBM 2.0
192	Uttara Kannada	Manki	No	2.77	3.05 MLD Approved under SBM 2.0
193	Uttara Kannada	Mundgod	No	2.74	2.88 MLD Approved under SBM 2.0
194	Uttara Kannada	Siddapura	No	2.06	2.17 MLD Approved under SBM 2.0
195	Uttara Kannada	Sirsi	No	9.14	9.6 MLD Approved under SBM 2.0
196	Uttara Kannada	Yellapura	No	2.97	3.12 MLD Approved under SBM 2.0
197	Vijayanagara	Hagaribommanahalli	No	3.00	6.51 MLD Approved under SBM 2.0
198	Vijayanagara	Kamalapuram	No	2.20	3.9 MLD Approved under SBM 2.0
199	Vijayanagara	Kottur	No	3.00	4.01 MLD Approved under SBM 2.0
200	Vijayanagara	Mariyammanahalli	No	2.50	2.74 MLD Approved under SBM 2.0
201	Vijayapura	Almel	No	2.31	2.98 MLD Approved under SBM 2.0
202	Vijayapura	Babaleshwara	No	1.44	1.7 MLD Approved under SBM 2.0
203	Vijayapura	Chadchana	No	1.88	2.48 MLD Approved under SBM 2.0
204	Vijayapura	Devarahipparagi	No	2.08	2.65 MLD Approved under SBM 2.0

205	Vijayapura	Kolhar	No	1.47	2.65 MLD Approved under SBM 2.0
206	Vijayapura	Managuli	No	1.90	2.42 MLD Approved under SBM 2.0
207	Vijayapura	Nalatawada	No	1.60	2.24 MLD Approved under SBM 2.0
208	Vijayapura	Nidagundi	No	1.88	2.44 MLD Approved under SBM 2.0
209	Vijayapura	Sindhagi	No	4.88	7.37 MLD STP is under construction. 5.68 MLD Approved under SBM 2.0.
210	Vijayapura	Tikota	No	1.67	1.92 MLD Approved under SBM 2.0
211	Yadagiri	Bhemanarayanagudi	No	1.17	NAC
212	Yadagiri	Hunasagi	No	0.80	2.44 MLD Approved under SBM 2.0
213	Yadagiri	Kakkera	No	1.92	3.32 MLD Approved under SBM 2.0
214	Yadagiri	Kembhavi	No	1.50	3.21 MLD Approved under SBM 2.0
215	Yadagiri	Shahapur	No	8.00	8.14 MLD Approved under SBM 2.0
216	Yadagiri	Shorapura	No	7.20	7.84 MLD Approved under SBM 2.0
217	Yadagiri	Yadgiri	No	5.00	11.34 MLD Approved under SBM 2.0
	<b>Total</b>			<b>628.48</b>	

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## Annexure - R24

## Progress Status of UGD Projects taken up by BWSSB

Sl.No	Name of work	Start date	Completion date	Tender pipeline Qty (in RMT)	Progress/percentage pipeline laid Qty (in RMT)	Remarks
1	Work of providing and laying of 2000mm,2200mm and 2400mm dia RCC sewer pipeline from Mylasandra STP to Doddabele STP	16.03.2024	15.03.2027	5000	547.5 11%	Work under progress
2	Work of providing and laying of 1200 & 1600mm dia RCC sewer pipeline from SMV Layout near Hosakere lake to Vidhyapeeta common Chamber near Kengeri Bridge	13.03.2024	12.09.2026	4118	1392.5 34%	Work under progress
3	Work of providing and laying of 1200mm dia RCC sewer pipeline from Outer Ring Road laggere bridge to summanahalli Bridge Magadi main Road	13.03.2024	12.03.2026	4050	1047.5 26%	Work under progress
4	Work of providing and laying of 1600mm dia RCC sewer pipeline from Outer Ring Road near Hennur Police Station to Rajacanal STP	13.03.2024	12.03.2026	3263	1013 31%	Work under progress
5	Work of Providing and laying of 900/1200/1400 mm dia RCC NP-3 class sewer pipeline including trenchless method from MV Garden to Amarjyothi layout ISPS, Domluru	13.03.2024	12.03.2026	3500	310 8.85%	Work under progress

Sl.No	Name of work	Start date	Completion date	Tender pipeline Qty (in RMT)	Progress/percentage pipeline laid Qty (in RMT)	Remarks
6	Work of Providing and Constructing ISPS at KGA Road, Amarjyothi Layout and Laying 1100mm dia DI rising Main from ISPS Domluru to 218 MLD STP, Challaghatta Turnkey.	7/6/2024	6/12/2026	3620	104.5 3%	Work under progress
7	Work of Providing and Laying of 1000/1200/1800/2000mm dia RCC NP-3 class sewer pipe line from 7th main road, Garvebhavipalya along HSR layout up to Agaram STP and Construction of ISPS at HSR layout under AEE(WWM-N)K&T-2 Sub Division at Various locations.	15.03.2024	14.03.2027	26111	667 2.55%	Work under progress

# 4165 Annexure R25

## Status of Used Water Management in BBMP

	District	ULB	STP Installed Capacity (MLD)	STP capacity utilization (MLD)	Quantity of Treated water reused in MLD	Treated water is used for (Agriculture/ Recharge of Water bodies/ Industry/ Nallah or other use	Tested for F.Coliform (Yes/ No)	Remarks
1	Bengaluru Urban	BBMP	150.00	137.38	49.50	Recharge of water Bodies and rest is disposed in Nallah	Yes	Within the Permissible limit of < 100 MPN/1000ml
2	Bengaluru Urban	BBMP	20.00	28.66	0.26	Nallah	Yes	Within the Permissible limit of < 100 MPN/1000ml
3	Bengaluru Urban	BBMP	40.00	39.95	0.54	Nallah	Yes	Within the Permissible limit of < 100 MPN/1000ml
4	Bengaluru Urban	BBMP	40.00	32.68	30.25	Agriculture & Industires	Yes	Within the Permissible limit of < 100 MPN/1000ml
5	Bengaluru Urban	BBMP	10.00	9.97	1.76	Gardening and Recharge of Water Bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
6	Bengaluru Urban	BBMP	100.00	86.54	84.50	Recharge of Water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
7	Bengaluru Urban	BBMP	40.00	40.51	40.18	Recharge of Water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
8	Bengaluru Urban	BBMP	20.00	16.57	14.96	Recharge of Water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
9	Bengaluru Urban	BBMP	15.00	14.98	17.08	Recharge of Water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
10	Bengaluru Urban	BBMP	1.00	0.54	0.54	Recharge of Water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
11	Bengaluru Urban	BBMP	20.00	16.50	14.96	Nallah	Yes	Within the Permissible limit of < 100 MPN/1000ml

12	Bengaluru Urban	BBMP	20.00	14.57	14.96	Nallah	Yes	Within the Permissible limit of < 100 MPN/1000ml
13	Bengaluru Urban	BBMP	5.00	4.88	4.88	Recharge of Water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
14	Bengaluru Urban	BBMP	60.00	58.30	2.15	Nallah	Yes	Within the Permissible limit of < 100 MPN/1000ml
15	Bengaluru Urban	BBMP	75.00	80.03	0.32	Nallah	Yes	Within the Permissible limit of < 100 MPN/1000ml
16	Bengaluru Urban	BBMP	30.00	31.41	33.92	Recharge of Water Bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
17	Bengaluru Urban	BBMP	218.00	153.66	146.55	Recharge of Water Bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
18	Bengaluru Urban	BBMP	20.00	14.70	12.89	Recharge of Water Bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
19	Bengaluru Urban	BBMP	4.00	2.50	2.07	Park/Gardening/Flushing	Yes	Within the Permissible limit of < 100 MPN/1000ml
20	Bengaluru Urban	BBMP	1.50	1.23	1.17	Park/Gardening	Yes	Within the Permissible limit of < 100 MPN/1000ml
21	Bengaluru Urban	BBMP	150.00	148.20	146.11	Agriculture and recharge of water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
22	Bengaluru Urban	BBMP	60.00	59.98	57.98	Agriculture and recharge of water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
23	Bengaluru Urban	BBMP	20.00	19.81	19.26	Agriculture and recharge of water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
24	Bengaluru Urban	BBMP	15.00	13.63	13.29	Agriculture and recharge of water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
25	Bengaluru Urban	BBMP	90.00	88.20	77.76	Agriculture and recharge of water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
26	Bengaluru Urban	BBMP	35.00	34.51	0.23	Agriculture and recharge of water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml

27	Bengaluru Urban	BBMP	10.00	8.00	9.33	Agriculture and recharge of water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
28	Bengaluru Urban	BBMP	6.00	5.22	5.20	Agriculture and recharge of water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
29	Bengaluru Urban	BBMP	5.00	4.77	4.58	Agriculture and recharge of water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
30	Bengaluru Urban	BBMP	2.00	1.93	1.89	Agriculture and recharge of water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
31	Bengaluru Urban	BBMP	5.00	4.24	4.19	Agriculture and recharge of water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
32	Bengaluru Urban	BBMP	4.00	2.08	1.99	Agriculture and recharge of water bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
33	Bengaluru Urban	BBMP	7.00	5.08	0.00	Left to Nala after treatment for Recharge of Water Bodies	Yes	Within the Permissible limit of < 100 MPN/1000ml
34	Bengaluru Urban	BBMP	50.00	31.50	9.80	Nallah	Yes	Within the Permissible limit of < 100 MPN/1000ml
	Bengaluru Urban	BBMP	380.00	304.00	0.00	Reused within the Premise		2,562 Private STPs with cumulative treatment capacity of 380 MLD Operating at 304 MLD
	<b>Total</b>		<b>1728.50</b>	<b>1516.71</b>	<b>825.05</b>			

4168

Annexure R26



"Best practices under the  
Swachh Bharat Mission - Urban  
Karnataka."

**Govt of Karnataka**

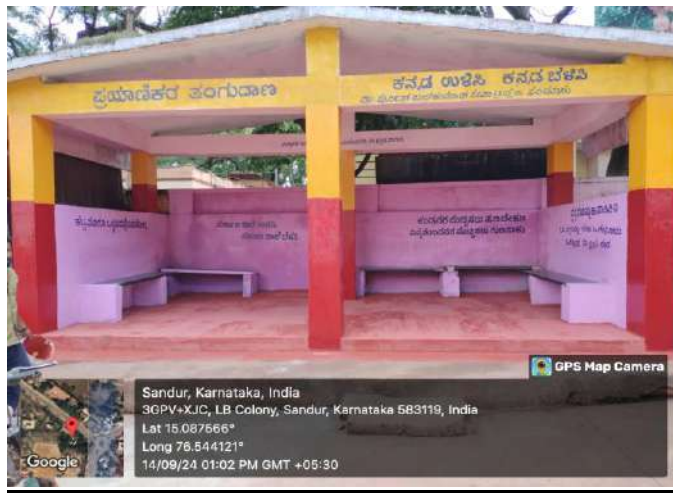
**Urban Development Department  
Swachh Bharath Mission (Urban)**

# 1.Beautification of Public Places with waste and minimal resources in Bellary District

## A) KSRTC bus stand on Hospet Road

**Description:** The KSRTC bus stand on Hospet road was cleaned, the seats & damaged flooring were fixed and in addition, the walls were painted with appropriate messages, creating a clean place for the public waiting for their journey from Sandur to Hospet.

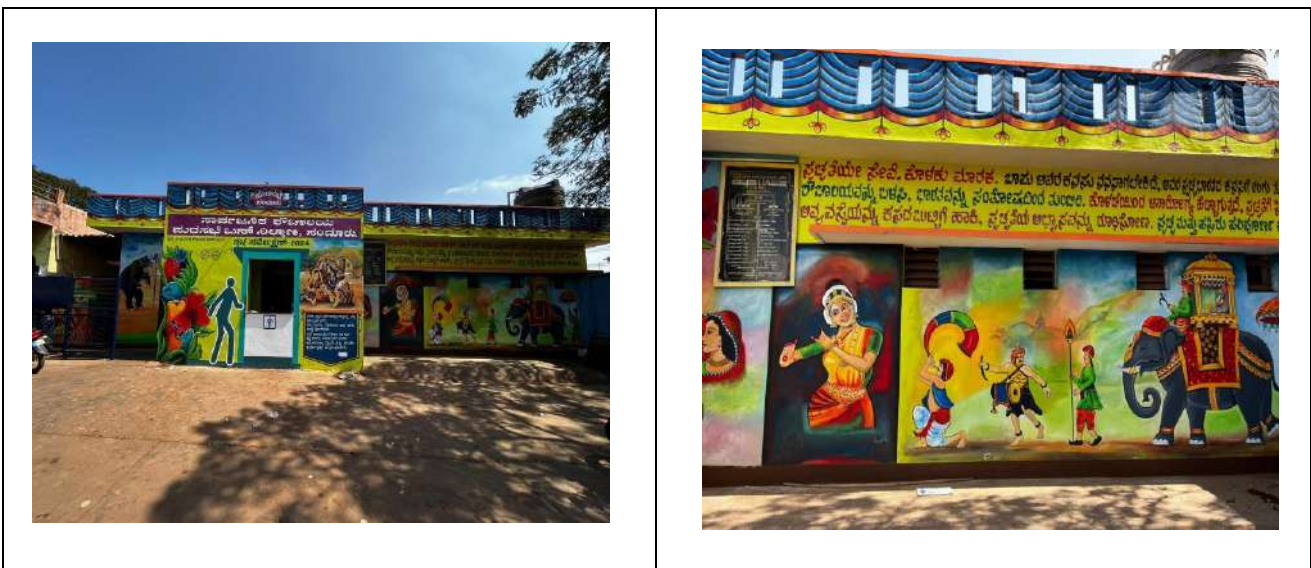
### Photograph



## B) Public Toilet in the premises of TMC Sandur Bus stand

**Description:** The public toilets at TMC Sandur bus stop on Kudrigli Street were painted with local artwork, transforming the entire toilet into an art gallery.

### Photographs:



### C) Swacha Kalika Kendra, TMC Sandur

**Description:** Inspired by the concept of Swacha Kalika Kendra, TMC Sandur created and exhibited its own models of different types of waste management processes. The event was organised in collaboration with students of the Shreeshail Vidya kendra.

#### Photographs:



### D) Waste to art/Play zones

**Description:** Under Swachtha hi Seva, Tocathon activity TMC Sandur has created waste art/playgrounds in some parks and waste management sites of TMC Sandur. Students of Sri Lakshmi Nanavate college, TMC staff and Pourakarmika's have joined hands to create the best out of waste materials.

#### Photographs:



## 2. Waste to Art in Holalkere TMC, Chitradurga district.

### A) Garbage Art Contest

**Description:** The Holalkere municipality organized a garbage art contest to raise awareness about cleanliness. The contest saw primary school children and city hall employees creating artworks from plastic and other waste.

#### Photographs:



### B) Best Innovation under SBM Cultural Fests

**Description:** On Ganapati festival in Holalkere town, thousands of people came to watch the entertainment programme organised every day at the Ganapati site to create awareness about the traditional method of segregating wet and dry waste. In addition, awareness was spread through the traditional ritual of Mangaluru Nasik Dollu Vadhya on the main roads of Holalkere town.

### Photographs:



### C) Beautification of Community and Public Toilets

**Description:** Holalkere Municipality is a city free from open defecation, featuring 5 community toilets and 2 public toilets located within its boundaries. The toilets are adorned with attractive designs, and efforts have been made to educate the public on the correct usage of toilets and the importance of cleanliness, alongside raising awareness about hygiene and waste segregation.



### 3. One Biogas Many Benefits in Nargunda TMC, Gadag district

**Description:** To tackle the increasing waste, especially from the vegetable, fruit, and hotel sectors in the market, a 250 kg capacity biogas plant was installed at the solid waste disposal unit in Nargunda TMC. Before the installation of the biogas plant, 250-300 kg of waste was collected daily, mostly from the market's perishable items. The biogas plant,

costing Rs. 16 lakhs under the 15th Financial Restricted Grant for 2021-22, was sanctioned by the DC Gadag and executed through a tender process awarded to A.J. Green Solutions & Designs, Bengaluru.

The plant generates 5-6 kg of biogas daily, which is supplied to government hostels for cooking, reducing their reliance on commercial gas and cutting operational costs. The slurry produced is used in a vermicomposting unit, enhancing waste decomposition. This compost is sold to farmers and the public for Rs. 40 per liter. The biogas slurry also benefits horticultural farmers, as it improves the growth of fruits and vegetables. This sustainable approach not only reduces waste but also creates valuable resources for the community.

**ದಿನಾಂಕ:13-09-2023** ರಂದು ಲೋಕಾರ್ಪಣೆ, ಗದಗ ಅಧಿಕಾರಿಗಳ ತಂಡ ಘನತ್ಯಾಜ್ಯ ವಸ್ತು ವಿಲೇವಾರಿ ಘಟಕಕ್ಕೆ ಭೇಟಿ ನೀಡಿ ಬಯೋಗ್ಯಾಸ ಘಟಕ ಪರಿಶೀಲಿಸಿದ ಛಾಯಾಚಿತ್ರಗಳು



**ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳಾದ ಶ್ರೀಮತಿ.ವೈಶಾಲಿ.ಎಮ್.ಇವರು ದಿನಾಂಕ.25-09-2023ರಂದು ನರಗುಂದ ಪುರಸಭೆಯ ಘನತ್ಯಾಜ್ಯವಸ್ತು ನಿರ್ವಹಣಾ ಘಟಕಕ್ಕೆ ಭೇಟಿ ಕೋಲ್ಕರತಾರ**

**Description:** The Arasikere municipality has introduced an innovative waste disposal initiative at Kasturba Goshala, combining sustainability with profit. Over the past 1.5 years, organic waste, including festival leftovers like banana leaves and mango greens, is collected, segregated, and fed to cows at the goshala. Initially hesitant, the goshala management now supports the initiative due to improved waste quality and monitoring. This project has enhanced garbage disposal, reducing pollution caused by rotting waste. Further, the Cow dung is converted into manure within a day and used to nourish vegetable and flower plants at the ashram-cum-goshala.

**Photographs**



**5. Cleanliness Drive in Historical Place of Ramdurg TMC, Belagavi district and awareness Through Making human chain on Freedom Fighter's Circle**

**Description:** Ramdurg Town Municipal Council (TMC) in Karnataka has undertaken a commendable Swachh initiative under ISL 2.0 to preserve the historical Bhave Sarkar Port, a site of immense cultural and historical significance. Located in the heart of Ramdurg near the Judicial Court, this port was once a key trade hub. However, years of neglect had left it in need of attention. To address this, TMC organized a large-scale cleaning drive led by Shri Suresh Pattepur and the Ramdurga Royals team. Over 150 volunteers, including students and locals, participated in the effort, demonstrating a collective commitment to transforming the site. The event not only rejuvenated the port but also fostered community pride and awareness about the importance of heritage conservation.

As part of the Swachhata Hi Seva campaign, the TMC also conducted an IEC awareness program, including a human chain at the Freedom Fighter's Circle, which saw the participation of 120 people. This initiative motivated citizens and students to actively contribute to maintaining cleanliness and preserving Ramdurg's rich historical legacy.

## Photographs



### 6. Waste to Wonder Park Using recyclable materials in Hagaribommanahalli TMC, Vijaynagara district.

**Description:** In Hagaribommanahalli's in ward no 3, an unused park became overgrown with weeds, leading to complaints about snakes and stray animals. As part of the Swachhata-hi-Sewa event, the Senior Health Inspector and Pourakarmikas cleaned the park and initiated its beautification using waste materials like PET bottles and old tires. With zero investment, they created pathways, benches using soil-filled PET bottles, swings from tires, and hanging planters from painted bottles. The innovative approach transformed the park into an attractive space, earning appreciation from locals for the efforts of the municipal staff, especially the Pourakarmikas.

### Photographs



## 7. Citizen engagement in éradication of Garbage Vulnérable Points and City Bétification Best Pactices in HDMC

**Description:** Despite HDMC providing auto tipper vehicles for segregated waste collection, citizens often littered in stormwater drains, open plots, or roadside areas, creating unhygienic conditions. To address this, the Hubli Dharwad Municipal Corporation (HDMC) launched a major initiative to eliminate 630 blackspots within three months, ensuring the city remains garbage-free. This effort involved elected representatives, citizens, school, and college students. After clearing the blackspots, the areas were water-washed and beautified with rangoli designs, sapling plantations, wall paintings, and caution boards highlighting penalties for littering. Decorative elements like balloons, flowers, and bamboo added visual appeal. Citizens were educated about the importance of proper waste disposal and encouraged to pledge against littering, promoting a cleaner and healthier environment.

### Photographs



## 7. Ecofriendly SWM Plant, Chittapur TMC, Kalaburagi district

### A) Coconut Husk to Coconut Bricks

**Description:** Coconut shells are collected daily from shops using a designated vehicle. These shells are then processed in a shredding machine to produce coconut husk. The shredded husk is left to dry naturally under sunlight. Once dried, the husk is screened to create a refined product coconut brick. These bricks are further processed into cocopeat bricks, a nutrient-rich natural fertilizer that can be used as compost or fertilizer for tree plantations and gardening purposes.

ಕರ್ನಾಟಕ ಸರ್ಕಾರ  
ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯ  
ಪುರಸಭೆ ಕಾರ್ಯಾಲಯ, ಚಿತ್ತಾಪುರ

Swachhata Hi Seva  
15 September - 2 October 2023  
Garbage Free India

ಭನತ್ಯಾಜ್ಯ ವಸ್ತು ನಿರ್ವಹಣೆ ಮತ್ತು ಸಂಸ್ಕರಣೆ ಪ್ರದರ್ಶನ ಮತ್ತು ಗೊಬ್ಬರ ಮಾರಾಟ

ಮನೆ ಮನೆ ಸಂಗ್ರಹ ತ್ಯಾಜ್ಯ ವಿಂಗಡಣೆ ಗೊಬ್ಬರ ತಯಾರಿಕೆ ಗೊಬ್ಬರ ಸೋಪನವಿಕೆ ಸಾವಯವ ಗೊಬ್ಬರ ತೆಂಗಿನ ಗೊಬ್ಬರ ಉತ್ತಮ ಪದ್ಧತಿ ಪ್ರಶಸ್ತಿ 2021-2022

ಮರುಬಳಕೆ ವಸ್ತುಗಳು "ಭನತ್ಯಾಜ್ಯ ವಸ್ತು ನಿರ್ವಹಣಾ ಘಟಕದಲ್ಲ ಮರುಬಳಕೆ ವಸ್ತುಗಳಿಂದ ಸೌಂದರ್ಯಕರಣ"

BEST PRACTICES AWARD 2021-2022  
This is to certify that "Chittapur Town Municipal Council" receives the "Best Place to Best Practices Award" for their initiative on "Waste Segregation and Collection of SWM Plant by Using Recyclable Materials" in the CMG / DM / PM Category and is documented in the Best Practice Catalogue of CMER for the year 2021-2022.

General Secretary CMER & Director DMU  
President CMER & Chief Commissioner, H&M